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PUNJAB VIDHAN SABHA DEBATES

1963

(February-March-April Session)

Vol. I No. 38 (part A)

ANNEXURE (PART II)

Dated 12-4-1963.

Punjab Vidhan Sabha Debates

12th April, 1963

Annexure (Part II) to Vol. I, No.—38

OFFICIAL REPORT



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Punjab Vidhan Sabha Chandigarh

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It	Its	111	6
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Jhone	Jone	323	8
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Controller	Control er	332	6 from below
Controll-ed	Control-ed	333	15-16
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contingency	conti gency	334	24
its	it	334	35
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any	an	387	5 from below
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withdrawn	withdrawa	394	20 from below
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(c) Does not arise			
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Limestone	Li est-one	520	20
173	172	527	11
OFFICER	OFFICERS	534	21
their	heir	535	4
final	fina	540	39
Aggarwal	Aggrarwal	549	14
expenses	expences	549	8 from below
Rs. 17,000	Rs. 1.700	549	7 from below
DEPUTED	GEPUTED	551	3
19. Bawal	19. Ba al	557	13 from below
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Mittal	Dass Mittal	670	Sr. No. 76
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extent	extend	715	8
Middle	Meddle	716	39
MILLS	MILIS	722	1
fulfil	fullfil	725	29
returned	returued	728	29
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of	or	729	20
is thus	as such	729	21
have	nave	729	37
amount	amouht	729	41
furniture	furnitue	729	46
any	by	731	23
journey	journey	731	5 from below
of	or	734	5 from below
Delete the Word 'art'			
before the word 'articles'		734	3 from below
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PUNJAB VIDHAN SABHA
Friday, the 12th April, 1963
ANNEXURE (PART II)

This Annexure contains Starred Questions and Answers laid on the Table of the House under Rule 45 of the Rules of Procedure.

LIST OF STARRED QUESTIONS FOR 15TH MARCH, 1963

'RAYIAT NAMA' IN MALERKOTLA CITY

***1836. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state—

- (a) whether 'Rayiat Nama' is still in vogue in Malerkotla City ;
- (b) whether Government is aware of the fact that some families have not proprietary rights over houses in which they live in at present in Malerkotla City, but are governed by the 'Rayiat Nama', if so, the number thereof ?

Shri Mohan Lal (Home Minister,) : (a) No.

- (b) Yes. They have no proprietary rights in so far that they cannot sell or mortgage the houses. They, however, have the right of inheritance. The number of such families is 2,000 approximately.

PER CAPITA INCOME IN THE DIFFERENT DISTRICTS OF THE STATE

***2631. Shri Balramji Dass Tandon :** Will the Chief Minister be pleased to state the per-capita income at present in the different districts of the State and the steps Government is taking to raise the same ?

Dr. Gopi Chand Bhargava (Finance Minister) : A survey on the per-capita income of the districts in the Punjab, for the year 1955-56 was carried out by the National Council of Applied Economic Research in 1959 in connection with the techno-economic survey of the State. The statement showing these estimates is given below.

In order to reduce the disparity between the levels of development, the hill areas and also the four districts of Gurgaon, Kapurthala, Sangrur, and Mohindergarh, are being given all possible weightage in the distribution of the Third Plan outlay.

Statement showing the districtwise per capita income estimates for the year 1955-56, compiled by the National Council of Applied Economic Research.

Serial No.	District	Per capita income
		Rs
1	Simla	586
2	Ludhiana	375
3	Gurdaspur	375
4	Hissar	346
5	Bhatinda	318
6	Rohtak	314
7	Ambala	305
8	Ferozepore	305
9	Karnal	299
10	Patiala	279

Serial No.	District	Per capita Income
11	Jullundur	278
12	Amritsar	278
13	Gurgaon	269
14	Hoshiarpur	262
15	Sangrur	258
16	Kangra	257
17	Kapurthala	257
18	Mahendargarh	212
Total		296

AGE OF RETIREMENT

***2688. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state—

- whether it has come to his notice that the Central Government has extended the age of retirement of Central Government employees from 55 to 58 ;
- whether this concession has been extended to the I.A.S., and I.P.S. Officers serving under the Punjab Government ;
- if reply to part (b) above be in the affirmative whether this concession is proposed to be given to the P.C.S. and other officers and officials serving under the State Government, if so, the conditions under which this would be given, and if not, the reason therefor ?

Sardar Partap Singh Kairon : (a) Yes.

(b) Not yet.

(c) In view of (b) above, the question does not arise. However, the matter is under the consideration of the Government.

TELEPHONE ADVISORY COMMITTEES

***2846. Shri Balramji Dass Tandon :** Will the Chief Minister be pleased to state—

- whether any recommendations in the matter of appointments to the various Telephone Advisory Committees in the State are asked for by the authorities concerned from the State Government ;
- if the answer to part (a) above be in the affirmative, the details of the recommendations if any, made by Government in respect of Amritsar Telephone Exchange Advisory Committee during the last 5 years and the criteria, if any, for making such recommendations ?

Sardar Gulab Singh (Chief Parliamentary Secretary) : (a) Yes, regarding appointment of two members only on such a committee ; namely, one M.L.A. and one official. In the case of such a Committee to be set up at Chandigarh, however, P. & T. Department have asked for a third name also that of a prominent social worker.

(b) The Deputy Commissioner, Amritsar, has been the official member during the last 5 years and Shri Sarup Singh, M.L.A., was the other member till March, 1962. After General Elections, Shri Jai Inder Singh, M.L.A., was appointed in his place. Person considered most suitable by Government is nominated ; it is not obligatory to nominate an M.L.A. of the same constituency.

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REPRESENTATION FROM COMMUNIST DETENUS FOR FAMILY ALLOWANCE

***3051. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state whether Government have recently received any representation from the Communist detenus lodged in various jails of the State for family allowance ; if so, the action taken or proposed to be taken thereon ?

Shri Mohan Lal (Home Minister) : Yes. These representations are under Government's consideration.

QUOTA OF IRON AND STEEL

***2719. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state the total quantity of quota of iron and steel allotted in the State, during the current and three preceding years and the quantity thereof so allotted in the hilly areas ?

Sardar Partap Singh Kairon : The requisite information is laid on the Table of the House.

Statement showing the total quantity of iron and steel allotted in the Punjab State and Hilly areas, during the current year and three preceding years

Year	Total quantity of quota allotted in the State	Quantity allotted in hilly areas
1962-63 ..	14,631 M.T.	94.950 M.T. (Cold Rolled Black Plain Sheets)
1961-62 ..	40,658 M.T.	1,211.156 M.T. (B.P./G.P./G.C. Sheets and wire)
1960-61 ..	52,036 M.T.	1,695.884 M.T. (B.P./G.P./G.C. Sheets wire and plate)
1959-60 ..	1,08,152 M.T.	1,693 M.T. (All categories)

EMBEZZLEMENT IN THE GOVERNMENT INDUSTRIAL TRAINING INSTITUTE, PATIALA

***2750. Comrade Gurbakhsh Singh Dhaliwal :** Will the Chief Minister be pleased to state—

- (a) whether a case of embezzlement in the Government Industrial Training Institute, Patiala, was recently brought to the notice of the Government by the staff of the said Institute regarding payment of unloading charges of a lathe machine ;
- (b) whether it is also a fact that Government made an enquiry into the matter ;
- (c) if the answer to parts (a) and (b) are in affirmative, the copies of the charges and of the enquiry report be laid on the Table of the House and the details of the action, if any, taken thereon ?

Sardar Partap Singh Kairon : (a) There was no case of embezzlement. However, an unsigned complaint purporting to be from the staff of the Industrial Training Institute, Patiala, alleging certain irregularities on the part of the Principal was received.

(b) Yes.

(c) It will not be in public interest to lay the required documents on the Table of the House. A warning was issued to the Principal of the Institute.

THREE YEARS TRAINING COURSE IN TECHNICAL TRADES

*2888. Comrade Ram Chandra : Will the Chief Minister be pleased to state—

- (a) the total number of applications for Apprenticeship training received by the various authorities in response to Government advertisement for Three Years Training Course in technical trades ;
- (b) the total number of applicants selected, district-wise and the names of Institutions, factories and work-shops to which the said trainees have been deputed in or outside the State ; and
- (c) the date when the Government intend to invite fresh applications for the said course ?

Sardar Partap Singh Kairon : (a) 2,068.

(b) Selection was not made districtwise, but the State was divided into 4 zones comprising few districts each. Number of applicants selected from each Zone is as under :—

<i>Name of zone</i>	<i>Districts</i>	<i>No. of applicants selected</i>
Chandigarh	.. Ambala, Simla, Kangra, Hoshiarpur, Lahaul and Spiti ..	40
Rohtak	.. Rohtak, Gurgaon, Hissar, Karnal, Mohindergarh ..	60
Patiala	.. Patiala, Sangrur, Bhatinda, Ferozepore ..	68
Ludhiana	.. Ludhiana, Jullundur, Amritsar, Gurdaspur, Kapurthala ..	50
	Total ..	218

One hundred twenty six selected boys have so far been deputed for training in factories given in Annexure-I. outside the State.

(c) June, 1963.

ANNEXURE I

List of factories and workshops in which Apprentices have been deputed for Apprenticeship Training

- 1 Messrs Associated Cement Company, Lakhefi.
2. Messrs Kamani Engineering Corporation Limited, Bombay.
3. Messrs New Standard Engineering Company Limited, Bombay.
4. Messrs Premier Automobiles Limited, Kurla, Bombay.
5. Messrs Century Spinning and Manufacturing Company Limited, Bombay.
6. The National Industrial Corporation Steel Re-rollers and Fabricators, Bombay
7. Messrs Devi Dayal Tube Industries Private Limited, Bombay.
8. Messrs Caprihans India Private Limited, Bombay.
9. Messrs Saralhai Machinery Workshop, Baroda.
10. Messrs Jaya Shri Textile Industries Limited, Rishra, District Hoogly.
11. Messrs Hindustan Motors, Limited, Uttarpara, District Hoogly.
12. Messrs Sud Sons, Limited, Calcutta.
13. The Gloster Industries, Limited, Calcutta.
14. The Modi Industries, Modinagar (Meerut), U.P.

INDUSTRIAL TRAINING INSTITUTIONS IN THE STATE

*2996. Comrade Makhan Singh Tarsikka : Will the Chief Minister be pleased to state—

(a) the number of Industrial Training institutions functioning at present in the State, together with the nature of training given therein districtwise ;

(b) the names of similar private managed Institutions in the State ;

(c) the names of Industrial and Craft Training Institutions for Women functioning at present in the State ?

Sardar Partap Singh Kairon : The required information is given below :—

ANNEXURE I

District wise number of Industrial Training Institutions, Government and privately managed (recognised) in Punjab, alongwith the nature of training thereat

Serial No.	District	Crafts Training including composite Courses	Special Trade Training in Technology and Art	Embroidery, Tailoring, etc., for Women	Total	
1	2	3	4	5	6	
1	Amritsar	..	3	2	6	11
2	Ambala	..	4	1	8	13
3	Ferozepore	..	2	..	6	8
4	Gurgaon	..	4	1	1	6
5	Gurdaspur	..	2	..	4	6
6	Hissar	..	4	..	1	5
7	Hoshiarpur	..	2	..	2	4
8	Jullundur	..	2	4	6	12
9	Kangra	..	3	..	4	7
10	Karnal	..	2	..	5	7
11	Ludhiana	..	2	1	1	4
12	Rohtak	..	4	3	5	12
13	Simla	..	2	..	2	4
14	Bhatinda	..	2	..	2	4
15	Kapurthala	..	3	1	1	5
16	Mohindergarh	..	1	..	1	2
17	Patiala	..	4	2	4	10
18	Sangrur	..	2	1	3	6
Total		..	48	16	62	126

ANNEXURE II

Names of Privately Managed Industrial Training Schools in Punjab

Serial No.	Name of the Institution
1	Saint Cripin's Industrial School, Gurgaon
2	Ahir College, Rewari
3	Dayanand Training Institute, Nawanshahr Doaba
4	Janta High and Training School, Butana (District Rohtak)
5	Mehr Chand Technical Institute, Jullundur
6	Ramgarhia Training College, Phagwara
7	D.A.V. High School, Dera Bassi (District Patiala)
8	S.G. Ravi Dass Basic Training School for Girls, Jullundur
9	Vidhya Sehayak Sabha, Jullundur
10	R.S. Jain High School, Nabha
11	D.A.V. High and Training School, Mohana
12	Gandhi Arya High School, Barnala
13	S.I.S. High and Basic Training School, Verka (Amritsar)
14	Saraswati Girls Industrial School, Amritsar
15	Dayanand Polytechnic Institute for Girls, Amritsar
16	R.B. Girdhari Lal Industrial School for Girls, Amritsar
17	Refugee Women Industrial School for Girls, Jullundur
18	S.D. Industrial School for Girls, Ambala Cantt.
19	Ladies Industrial Home, Karnal
20	Khosla Dastkari Industrial School, Patiala
21	Mahila Craft School, Batala
22	National Embroidery and Tailoring School, Taraori
23	Sital Industrial School, Amritsar
24	Nari Shilp Niketan, Ferozepore
25	Shri Raj Trust, Fazilka
26	Women League, Yamuna Nagar
27	Mangat Rai Aggarwal Girls Industrial School, Kaithal
28	Samaj Kalyan Sabha, Gohana
29	Mahila Shilp Karyalaya, Jullundur
30	Janta Sudhar Committee, Rohtak
31	Shiv Sankalap Industrial School for Girls, Gurgaon
32	Janta Industrial School for Girls, Nakodar
33	Municipal Committee Industrial School, Bhudhlada
34	S.D. Indra Mahila Vidyala, Ambala
35	Arya Mahila Propkarni Sabha, Abohar
36	Rukmani Devi Modi Dastkari School, Patiala
37	Sewa Sadan Social Welfare, Ferozepore
38	S.D. Junior Basic School, Ghugar (Palampur)
39	Diploma Sewing School, Hoshiarpur

ANNEXURE III

Names of the Industrial and Crafts Training Institutions for Women at present functioning in the State

Serial No.	Name of the Institution
1	Government Polytechnic for Women, Chandigarh
2	Government Central Crafts Institute for Women, Chandigarh
3	Margret Irving Government Zanana Industrial School, Ambala Cantt.
4	Government Industrial School for Girls, Rohtak
5	Government Industrial School for Girls, Jullundur
6	Government Industrial School for Girls, Amritsar
7	Government Industrial School for Girls, Ludhiana
8	Government Industrial School for Girls, Ferozepore
9	Government Industrial School for Girls, Panipat
10	Government Industrial School for Girls, Patiala
11	Government Industrial School for Girls, Nabha
12	Government Industrial School for Girls, Narnaul
13	Government Industrial School for Girls, Dharamsala
14	Government Industrial School for Girls, Phagwara
15	Government Industrial School for Girls, Hoshiarpur
16	Government Industrial School for Girls, Sonapat
17	Government Industrial School for Girls, Hissar
18	Government Industrial School for Girls, Bhatinda
19	Government Industrial School for Girls, Nalagarh
20	Government Industrial School for Girls, Gurgaon
21	Government Industrial School for Girls, Jind
22	Government Industrial School for Girls, Dharampur
23	Government Industrial School for Girls, Gurdaspur
24	Government Industrial School for Girls, Kulu
25	Government Industrial School for Girls, Simla
26	Government Industrial School for Girls, Thanesar
27	Government Industrial School for Girls, Jandiala Guru
28	Government Industrial School for Girls, Hamirpur
29	Government Industrial School for Girls, Fategarh Churian
30	Government Industrial School for Girls, Bahadurgarh
31	S.G. Ravi Das Basic Training School for Girls, Jullundur
32	Vidhva Sahayak Sabha, Jullundur
33	Saraswati Girls Industrial School, Amritsar
34	Dayanand Polytechnic Institute for Girls, Amritsar
35	R.B. Girdhari Lal Industrial School for Girls, Amritsar
36	Refugee Women Industrial School for Girls, Jullundur
37	S.D. Industrial School for Girls, Ambala Cantt.
38	Ladies Industrial Home, Karnal
39	Khosla Dastkari Industrial School, Patiala.
40	Mahila Craft School, Batala
41	National Embroidery and Tailoring School, Taraori
42	Sital Industrial School, Amritsar
43	Nari Shilp Niketan, Ferozepur
44	Shri Raj Trust, Fazilka
45	Women League, Yamuna Nagar.
46	Mangat Rai Aggarwal Girls Industrial School, Kaithal
47	Samaj Kalyan Sabha, Gohana
48	Mahila Shilp Karyalaya, Jullundur
49	Janta Sudhar Committee, Rohtak
50	Shiv Sankalap Industrial School for Girls, Jagraon
51	Government Industrial School for Girls, Pathankot
52	Government Industrial School for Girls, Barnala
53	Janta Industrial School for Girls, Nakodar
54	Municipal Committee Industrial School, Bhudhlada
55	S.D. Indra Mahila Vidyala, Ambala
56	Arya Mahila Propkarni Sabha, Abohar
57	Rukmani Devi Modi Dastkari School, Patiala
58	Sewa Sadan (Social Welfare), Ferozepore
59	S.D. Junior Basic School, Ghugar (Palampur)
60	Diploma Sewing School, Hoshiarpur
61	Pilot Welfare Extension Project, Ambala City
62	Industrial Training Centre (B.C.) for the Welfare of Scheduled Castes (Girls), Dhanaula.

IRON MERCHANTS

***3052. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state—

- (a) the total number of Iron Merchants in the State at present together with the number of registered Iron Merchants amongst them ;
- (b) whether Government intends to register the remaining Iron Merchants according to the new situation and restrictions ;
- (c) if the answer to part (b) be in the negative, the reasons therefor and the steps proposed to be taken to conceder their demands ?

Sardar Partap Singh Kairon : (a) Information regarding the number of Iron Merchants (un-authorized bazar dealers) functioning in the State at present is not available nor the time and labour involved in collecting this data will be commensurate with the benefit sought to be derived therefrom. The number of recognised Iron Merchants (Registered/Controlled Stockists and Controlled Scrap Merchants) in the State is 227.

(b) No.

(c) All unauthorised dealers cannot be considered for appointment as Registered Stockists as their number is too large. Moreover, they are generally concentrated in big cities where the existing number of Registered Stockists is adequate. However, as advised by the Iron and Steel Controller, such parties as are willing to transfer their business to unserved rural areas or form Associations will be considered for appointment as Registered Stockists.

SETTING UP INDUSTRIAL ESTATE IN TEHSIL SIRHIND, DISTRICT
PATIALA

***3053. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state—

- (a) whether there is any scheme under the consideration of Government to establish Industrial Estate in tehsil Sirhind, district Patiala ;
- (b) if the answer to part (a) above be in the affirmative, the names of places, if any, selected for the purpose and the phased programme for its establishment ?

Sardar Partap Singh Kairon : (a) Yes.

(b) A proposal to set up a rural industrial estate at Sirhind during 1964-65 is under consideration—

SHORTAGE OF STAFF IN GOVERNMENT SCHOOLS IN DISTRICT FEROZEPURE

***2749. Comrade Gurbaksh Singh Dhaliwal :** Will the Chief Minister be pleased to state the total number and name of Government Higher Secondary/High/Middle/Primary Schools in Ferozepore District, where there is shortage of staff at present, stating the reasons therefor in each case ?

Sardar Partap Singh Kairon : Nil.

TEACHERS IN GOVERNMENT SCHOOLS HOSHIARPUR PENALISED FOR
DRUNKENNESS

***3048. Principal Rala Ram :** Will the Chief Minister be pleased to state—

- (a) whether any teachers posted in Government Schools in Hoshiarpur were penalised for being habitual drunkards during the period from July, 1962 to January, 1963, if so their number ;
- (b) whether Government have issued any circular warning the teachers of consequences of proved drunkenness if so, a copy thereof be laid on the Table ?

Sardar Partap Singh Kairon : (a) No.

(b) No.

CO-OPERATIVE COLD STORAGE, AMRITSAR

*2955. **Sardar Kulbjr Singh** : Will the Chief Minister be pleased to state—

- (a) whether the accounts of the Co-operative Cold Storage, Amritsar, have been audited during the period 1st January, 1960 and 31st December, 1962 ; if so, when, a copy each of the audit report be laid on the Table of the House.
- (b) the total-amount of loan given to the said Cold Storage up till 31st December, 1962 ;
- (c) the total amount of interest due on the loan referred to in part (b) above ;
- (d) the total amount of said loan and interest respectively, paid back to the Government up till 31st December, 1962 ;
- (e) the list of members with parentage and home addresses of the said institution ;
- (f) the date of the payment of the loan by instalments fixed during the years 1960, 1961 and 1962 respectively ;
- (g) the amount so far paid in the form of said instalments with the date of each payment ?

Sardar Partap Singh Kairon : (a) Yes, in 1962. A copy of the audit report is given below .

- (b) Nil.
- (c) & (d) Does not arise.
- (e) List is given below.
- (f) & (g) Does not arise.

Proposed Audit Note form for Amritsar Co-operative Cold Store

I. Preliminary

1. Name of Society	...	The Amritsar Co-operative Cold Store Limited, Amritsar			
2. Date of registration	...	25th June, 1954			
3. Classification	...	C/4,00,000 with Punjab State Co-operative Bank Ltd., Jullundur			
4. Period covered by the present audit	...	From 1st July, 1959 to 30th June, 1960			
5. Date on which present audit began and finished		The audit commenced from 23rd January, 1962 and continued on 24th January, 1962, 25th January, 1962, 27th January, 1962, 29th January, 1962, 30th January, 1962 and finished on 1st February, 1962			
6. Date and period of last audit with name of the Auditor		From 1st July, 1958 to 30th June, 1959 which was finished on 18th January, 1962 by Shri Sangram Das Inspector, Co-operative Societies, Amritsar (North)			
		<i>At end of period of last audit</i>	<i>At end of period under audit</i>		
7. Authorised capital	...	Undetermined No. of share of the value of Rs 100 each			
8. No. of individual members and their shares		Members	Shares	Members	Shares
		21	842	23	992
9. Paid up share capital of individual members		Rs 84,200		Rs 99,200	
10. Number of society members and their shares		<i>Socs.</i>	<i>No. of shares</i>	<i>Socs.</i>	<i>No. of shares</i>
		5	56	5	56

	<i>at end of period of last audit</i>	<i>at end of period under audit</i>
11. Paid up share capital of society members	Rs 5600	Rs 5,600
12. Total liabilities	Rs 3,96,272.92	Rs 3,84,397.52
13. Attach a list of Committee members, distinguishing members, of the sub-committee if any, and showing the attendance of each at the committee meetings held since last audit	The list of committee members is attached on page 22	
14. Attach a list of the staff showing in the case of each employee:— (i) Name with age (ii) Designation (iii) Qualifications (iv) Whether member or non-member (v) Whether related to any committee member or any other employee (vi) Date of entry in service (vii) Grades and present pay (viii) Amount and nature of security given	The list of the staff is attached on page 23.	
15. What is the value of share and how it is payable according to the Bye-laws?	The value of one share is Rs 100 payable in lumpsum at the time of admission.	
16. Has the provision of bye-laws in respect of minimum and maximum holding of shares been observed, if not, state action?	Yes please. There are undetermined number of shares according to Bye-laws	
17. Are written Applications for shares from individuals and societies taken?	Such applications from the individual ^s are not being taken. The Management has been advised for following this procedure	

II. Register of members and shares

18. Is the register of members complete and in order?	The Register of members is complete but the same is very old. New Register of members be got introduced.	
19. Have shares been properly allotted and transferred sanctioned and confirmed by the General Meeting in accordance with the Byelaws?	Yes please.	
20. Are proper share transfer forms used?	No such procedure has been followed.	
21. Have the original share certificate been recovered in the case of holders who have ceased to be such?	This practice is not followed, however Accountant has been directed to comply the same in future.	
22. Are all members duly qualified for membership under Bye-law 4?	Yes please.	
23. How many (a) Termination of membership,	Does not arise.	
(b) New membership have there been during the period under audit	There has been an increase of 2 members since last audit.	
24. Have all members been duly appointed in accordance with the byelaws and has each nominee's portion of interest been definitely stated by the donor?	Yes, one nominee has been appointed by each member.	
25. Is share capital register complete and in order	Yes please	

III. Cash Book

26. Did you verify the cash balance with the Treasurer by actual counting?	Yes, verified the cash balance with the Managing Director Rs 532.96 and found intact.	
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27. What are the arrangements for the custody of cash? The cash is kept in the Godrej iron safe.
28. State the cash limit fixed under the Bye-laws/rules. Has it been transferred? If so, is explanation satisfactory, State the cash balance which the society held at the end of each month The cash limit has since been fixed by the Managing Committee. Rs 10,000 in their meeting, dated 26th May, 1958, which be got refixed.
29. Is the daily balance signed by the Treasurer and by the Managing Director/Accountant after necessary verification of the balance in hand? Has it been periodically verified by any member of the committee? Such practice has not been followed by the Managing Director. However the Accountant and the Managing Director have been advised to follow the due instructions in this matter.
30. (i) Does the society deal with any Bank or Post Office Savings Bank? If so, give name and place The society deals with the State Co-operative Bank, Jullundur and Central Co-operative Bank, Amritsar.
- (ii) Has the approval of the Registrar been taken as required under bye-laws? No approval of the Registrar is being taken which must be followed soon.
31. Have you reconciled the pass book, statements of Bank account? Does the society send pass book at regular interval to be written up? On return does it reconcile them with the respective ledger accounts? Yes, reconciled the Central Bank Pass Book and found complete in all respects. The Pass Book reconciles with the ledger accounts. The Pass-Book in respect of loan from the Punjab State Co-operative Bank, Jullundur, has not been taken which must be secured soon in order to watch the correctness of the accounts.
32. (i) Who operates on Banking Accounts? S. Gurinder Singh and S. Surinder Singh are operating the Banking account.
- (ii) Is this in accordance with the bye-laws? Are the instructions of Registrar followed in regard to the drawing of the cheques? Yes please.

IV. Vouchers

33. Are vouchers also prepared for every transaction cash or otherwise? Yes. Compared all the vouchers with the Book which have been prepared for all this transaction.
34. Compare all vouchers, i.e., Receipts, Payments and Transfer Vouchers with the Day Book/Cash Book and report discrepancies Compared all vouchers with the Day Book and Cash Book. No discrepancy has come to my notice which are not signed by the Managing Director.
- (a) Receipts—
1. Are receipt vouchers duly supported by the proper pay-in-slips Some receipts are not forthcoming with the vouchers, the list of which may be seen in the body of Audit note.
2. Does the total amount of daily sale account tally with the sales book totals? Question does not arise.
3. Are cash memos issued for every cash sale? Has the amount of all cash memos been duly accounted for? Ditto

4. If the goods are also sold on credit or credit memos issued and signed by the customers? Has the total amount of credit sales been duly accounted for? Question does not arise.
5. Verify the correctness of sale calculations and report results As above
- (a) The extent to which checking would be needed would depend on the amount of business and internal check in force. 25 per cent cash memos should at least be checked As above
- (b) *Payments—*
- (1) Check all receipts and other documents in support of the vouchers Checked all vouchers, some receipts are not attached with the vouchers. The list of these receipts is attached at the end of the audit note.
- Have all receipts been properly executed? Except some whose list is attached. All receipts are properly executed.
- Are all purchase vouchers duly supported by bills, invoices, hundis, a railway receipt freight receipts? Yes please
2. Have all payments been debited to their proper heads? Yes please. All payments have been debited to proper heads.
3. Have the payments been made under proper authority and the sanction of the committee obtained where necessary? Yes please
4. Have Travelling Allowance Rules for the members of the Committee and staff been properly framed and payments made in accordance with the rules? Yes
- (c) *Transfers—*
1. Scrutinise the nature of transactions and supporting documents Yes. These have been scrutinized and found no discrepancy.
2. Have all outstanding (recoverable and payable items) been duly accounted for? Yes
3. Have all closing vouchers been properly prepared? Yes]

V. *Vouchers and sale of goods, etc.*

35. In what commodities is the society dealing? The society has been dealing with potatoes, seeds, etc.
36. Are the purchases and sales made against cash or on sale and return basis? If both distinguish those commodities which are dealt with on sale or return basis The rent is charged on the storage of the commodities. No purchase or sale is undertaken.
37. Have all transactions in respect of the purchases and sale of goods been up-to-date? Question does not arise.

38. Are purchase and sale registers properly written up and kept up-to-date? Question does not arise.
39. Has commission on sales been correctly calculated and duly accounted for? As above.
40. Have stock accounts been properly maintained? Yes.
- 41 (a) Have stock of various commodities with the society, been occasionally checked by members of the committee or Managing Director which should be got checked by members of the Committee or the Managing Director? Stocks have not been checked by the members of the committee or Managing Director which should be got checked.
- (b) Comment on any excessive shortage or leakage during the period under review? No excessive shortage or leakage has come to notice.
42. Has the stock of empties been properly accounted for? Question does not arise
- 43 Has the society entered into any contract with the Government; or local body for the supply of goods? Ditto
- Has the terms of contract been duly complied? Ditto

VI. Casting posting and balancing of books

44. Have you checked the castings of the Day book/Cash book and other subsidiary books e.g. purchase book and sales book etc. Yes. Checked the castings of 12 months in the Day Book and Cash book and other subsidiary-books and found correct.
45. Have you checked posting of entries from the Day Book into :
- (a) General ledger } 2 months posting to be checked
- (b) Personal ledgers } found no discrepancies.
- (c) Stock ledgers }
46. Have all personal ledgers and general ledger been duly balanced? Yes please.
47. Have you checked the summations of the personal ledgers and the general ledgers been duly balanced? Yes please.
- (a) For the date of balance have you checked the individual balances of the personal ledgers e.g., share capital loan deposits, advances, dividend, stock, provident fund and security ledgers, etc ; into the proof balance books or statements specially prepared for the purpose? Yes. Checked the individual balances of the Personal ledger and found correct. Proof balance books are not required.
- (b) Have you checked the summations of the proof balance books or statements? Question does not arise
- Have you compared the totals of these proof balance books with several control accounts in the general ledger? Question does not arise

VII. Loan and deposits received

48. What outstanding loans, cash credits, over drafts or deposits the society has from:—
- (a) State Government Nil
- (b) Reserve Bank of India .. Nil
- (c) Imperial Bank of India .. Nil
- (d) Co-operative Institutions .. Rs 1,16,027.87 at Rs 4 per cent P.A. loan from Punjab State Co-operative Bank Ltd., Jullundur.
- (e) Others .. Members deposit Rs 97,602.42 as on 30 June, 1960, at Rs 3½ per cent P. A.
49. Are any instalments of principal or interest due? No information in this respect is available as there is no such record with the store for this purpose. Record should be kept.
50. State the limit sanctioned and securities deposited if any? The question for the limit does not arise.
51. What is the total amount of deposits from members and non-members? Members deposit Rs 97,602.42 Non-members deposit.—Nil.
52. What is the rate of interest on all kinds of deposits sanctioned by the Committee? The rate of interest on the deposit has been fixed at 3.12 per cent P. A.
53. Has the sanction of the Registrar been taken in the case of loans and deposits from non-members? Question does not arise.
54. In the case of fixed deposits have properly printed fixed deposits receipts been issued? No such regularly printed receipts have been issued and with the society. Management should purchase the same as early as possible.
55. Are these receipts received back at the time of payments and got properly discharged? No fixed deposit returned during the period under audit.
56. In the case of a lost deposit receipt is properly stamped indemnity bond forms Question does not arise.
- Attach a list of amount outstanding in suspense and sundries recoverable accounts Suspense account is nil. Hence question does not arise.
- Securities and comment on old outstandings ..

VIII. Advances, loans and deposits given

57. Give a list of security and business advances against purchased and others of imprest nature List is attached with the audit note.
- Have such advances been made with proper sanction? These advances are outstanding against Potato, Growers, Machinery Supplies and building contractors with the approval of the Managing Committee.

- Are proper receipts held in record? .. Yes]
58. Are all advances got adjusted or recouped within a reasonable time? Yes]
- Details instances where un-due delay has been caused in adjustment Please see list of advances on page 21.
59. Has any loan been advanced against the goods deposited? A sum of Rs 15,512.98 is advanced to Potato growers against their stock of potatoes.
60. Are these loans made in accordance with the terms and conditions sanctioned by the Committee? Attach a list of such loans with necessary particulars and verify documents and security deposited These advances are advanced with the approval of the committee and list is attached with the audit note.
61. Give the rate of interest and verify the correctness of the amount of interest charges in a suitable number of cases The rate of interest on such loans is 6 percent P. A. The correctness of interest charged in two cases was checked and found correct.
62. Has the society kept any amount of deposit account with the Provincial or Central Co-operative Bank? Yes. Rs 24.43 are in S/B. account in the Central Co-operative Bank Ltd., Amritsar
63. Has the interest on such deposits been properly accounted for? Yes please

IX. Profits and Funds and Investments

64. Has appropriation of profits been made in accordance with the bye-laws? No distribution of profit has so far been made, so question does not arise.
65. State the rate and amount of dividend declared? As above
66. Have all dividends been disbursed .. As above
67. How is the reserve fund invested? .. As above
- Is it used as the basis for an overdraft account or is it separate from the investment for overdraft? As above
- In the former case, is the undrawn portion of the total overdraft equal to the amount of the reserve fund As above

X. Miscellaneous

68. Are the instructions laid down in the bye-laws and in S. O. No. 0.7.37 with regard to the safe custody of books and forms complied with? Yes. The books remain in the custody of Shri Pritam Chand, Accountant, under lock and key but the receipt of books is not obtained and sent to A. R. office which may be obtained and sent soon to A. R. Office for record.
69. Is the stock of duplicate cash memos and other forms properly printed and press numbered? Yes.
70. Is such stock regularly entered in the stationery and stock register as and when printed? Such stock is not entered in the stationery and stock register which should be entered.
71. Does it remain under lock and key in the custody of a responsible official and is proper procedure followed with regard to its issue? Yes

- (a) Does the society own its own office premises, godowns etc. ? Yes
- (b) Where necessary have these been obtained as required under the bye-laws? Yes Question does not arise.
- (c) Has the sanction of the Registrar been obtained as required under the bye laws? ..
- 72 (a) Are these buildings and stock in trade duly insured? Not so far. The Mangaging Committee has been advised to insure Building and Machinery at an early date.
- (b) Give the names of the Company and the amount of insurance separately for each? Question does not arise.
- (c) Have all premia been paid in due time? As above.
- (d) Has necessary depreciation on Buildings been provided? Yes.
73. Is proper account of the machinery purchased maintained? Yes.
- Is machinery properly depreciated? If so at what rate? Yes depreciation is made @ 10 per cent.
74. What new machinery and of what value has been purchased, during the period under audit? Were quotations invited before ordering the purchase of machinery? Nil.
- 75 (a) Is furniture and fixture register maintained and kept duly posted up-to-date? A list of furniture has been kept up-to-date, but no such register has been introduced, which may be introduced and completed up-to-date at an early date.
- (b) Has necessary depreciation been provided? Not yet.
- (c) Has the society in its possession the furniture shown in the register? As above. Furniture register has not been prepared which should be prepared at an early date.
- 76 (a) Is the correctness of loans deposits, sundry debtors and sundry creditors balances (if any) properly got confirmed annually? Not so far. But the management must follow this practice in order to confirm the a/c once a year.
- (b) A list of old outstandings with action taken be attached List attached
77. Is proper internal check in force in respect of cash, drawing of cheques and checking of books? Yes
- Instructions laid down in S. O. No. 4 (21) and 7 (35) may be followed with advantage.
78. If any important points in the last audit note have been neglected by the society please detail them in your report
- All the defects have since been removed with the exception of share certificate from Punjab State Co-operative Bank, Jullundur. Copy of Act, Rules is not in the record Society; is not depositing Government Audit fee regularly. All these defects should be got removed at an early date.
79. Does the society possess a file containing a copy of Act, the rules, the registration certificate and its own registered byelaws with amendments if any? Yes, but Act Rules are not in the file which should be obtained.

80. Has the society a seal bearing the correct registered name of the society, a thumb impression box and a proper supply of forms? Yes please. Seal has been affixed.
81. (a) Is the proceedings book correctly maintained? Yes
- (b) Are meetings regularly held? .. Yes
- (c) Are the proceedings duly signed? .. Yes
82. Were the last-annual balance-sheet and the audit report laid before the general meeting? No
83. Has there been litigation on any point? No
84. Are all correspondence and record properly filed? Yes
85. Has necessary weeding been done? .. Question does not arise.
86. Is the staff adequate and efficient? .. Yes. The staff is adequate, efficient and experienced hand.
87. Are the books free from erasures and unsigned correctness? Yes. Efforts have been made to keep the books free from erasures.
88. Are the accounts neatly kept? ... Yes. The accounts have been maintained neat and clean.
89. Were the annual returns (Balance-sheet and profit and loss account) correctly prepared? Yes
90. Has audit fee assessed by the Government been paid? Yes. Rs 7,456.00 audit fee have been assessed by the Government which is not paid regularly. The Managing Director has been requested to pay at an early date.
91. Are there any instances in which the Act, the rules or the Registered Bye-laws have been ignored? No
92. Discuss the condition of the Society mentioning all important matters not referred to in the above questions The following mentioned points are discussed in detail showing the condition of the Society.

1. *Share Capital*.—The share capital has increased from Rs. 89,800 to Rs. 1,04,800 during the period of audit. The credit goes to the management. More efforts must be made to increase the share capital.

2. *Members deposit*.—The deposit of members have increased from Rs. 52,790.32 nP. to Rs. 97,602.42 nP. during the period under audit, which points out the keen efforts of the members to invest deposit in the working of the store in order to save the outside liability of loan.

3. *Loan of Central institutions*.—The loan of the Punjab State Co-operative Bank Ltd, Jullundur, is outstanding of the tune of Rs. 1,16,027.87 nP., Rs. 57,980.78 nP. loan have been decreased from the last year.

4. *Audit fee*.—Audit fee amounting Rs 7,456 is payable to the Government which requires special attention of Management for its remittance.

5. *Interest payable*.—Rs 4,068.17 nP. are payable as interest to the Punjab State Co-operative Bank Ltd., Jullundur and members deposits. The Management must make efforts to pay the interest soon.

6. *Investment*.—Rs. 2,300 have been invested for the purchase of share of the Central institutions. The share certificate from the Punjab State Co-operative Bank, Ltd has been recovered and are in the record of the society.

7. *Securities*.—Securities Rs. 582 are lying for the telephone and Electricity which are duly supported by receipts.

8. *Deposits with Central institutions*.—Rs 24.43 nP, are lying as S/B account with the Amritsar Central Co-operative Bank Ltd., Amritsar. The pass book tallies with the ledger of the store.

9. *Land and Building*.—A sum of Rs 1,60,400.96 nP. is invested against land and Building. Necessary Depreciation has since been provided.

10. *Machinery*.—A sum of Rs 1,16,972.15 nP. is invested for purchase of Machinery. Necessary depreciation has been provided and its condition is good.

11. *Stock and Furniture*.—Stock worth Rs 2,566.77 nP. is with the society. The detailed list of the stock is attached with the audit note and result of its physical verification is also given in the list.

12. *Cash*.—Cash Rs 3.81 nP. as on 30th June, 1960 was with the Accountant Shri Pritam Chand and had been signed by him. Cash has been correctly worked out.

13. *Advances*.—Rs 54,910.94 nP are advances recoverable from the potato-grower and other firms, details of such advances is attached with the audit note.

14. *Establishment*.—The team consists of the Managing Director, one Accountant one Clerk, one Engineer, one Assistant Engineer, one operator, one Workman and two Chowkidars. The Establishment has been paid a sum of Rs 78,678.44 nP. up to 30th June, 1960 whereas an additional amount of Rs 80,217.06 nP. was yet to be paid. The staff is adequate and experienced hand.

GENERAL

During the period under audit the institution has stored 8,500 bags of Potatoes each bag weighing 2 maunds and 20 seers. Thus the store has earned Rs 3,19,101 in the year. In case of 21 Vouchers, no receipt is available which may be got from the respective persons and be placed in the record. The Cold Store is situated on the G.T. Road leading from Jullundur to Amritsar, which is surrounded by potato-growing area. It is quite near the market. The store has storing capacity about 2,500 maunds of Potatoes etc. . It is advised to the Management that Machinery and Building may please be got insured to cover the risk. The Managing Director is a wholtime paid member of the store and takes keen interest in its working as well as development of the institution. The Accountant has about 21 years experience in banking and is fully expert in accounts keeping. The working of the store has been found satisfactory and accounts are kept upto date in all manners.

Audit fee in arrears is highly alarming which must be paid soon and the instalments of P.B. Loan may be cleared soon.

The managing committee is advised to remove the defects and discrepancies pointed out in the body of the audit note.

(Sd) SANGRAM DASS,
AUDITOR,

Inspector Co-operative Societies,
Amritsar (North).

Accountant

Managing Director.

(Sd) PRITAM CHAND

(Sd) GURINDER SINGH.

BALANCE SHEET AS ON 30TH JUNE, 1960			
<i>Liabilities</i>		<i>Assets</i>	
Share Capital	.. 1,04,800.00	Investment	.. 2,300.00
Members Deposits	.. 97,602.42	Securities	.. 582.00
Punjab State Co-operative Bank Ltd., Une.	1,16,027.87	Advance	.. 39,397.96
Salary payable	.. 8,047.06	Land and Building Construction	1,60,400.96
Audit fee payable	.. 7,456.00	Machinery	.. 1,16,972.15
Telephone payable	.. 45.42	Rent recoverable	.. 36,626.98
Electricity payable	.. 3,750.09	Loan advanced	.. 15,512.98
Interest payable	.. 4,068.17	Car and Jeep	.. 10,000.00
Total Profit	.. 42,590.49	Stock and furniture	2,566.77
		ASR C. Cooperative Bank Amritsar	24.43
		Cash balance	.. 3.81
	<hr/>		<hr/>
	3,84,387.52		3,84,387.52

List of Share Holders as on 30th June, 1960

Serial No.	Name	Amount
		Rs
1	S. Kartar Singh	100.00
2	S. Shingara Singh	100.00
3	Ramnas C/P Society	100.00
4	S. Kuldeep Singh	100.00
5	Gillkala Ghanapur C/P Society	100.00
6	Narngabad Co-operative M/P Society	200.00
7	Dhutian Co-operative M/P Society	200.00
8	District Wholesale Society	5,000.00
9	Sant Sarup Singh	2,500.00
10	Inder Paul Singh	100.00
11	S. Atma Singh	100.00
12	S. Karam Singh	100.00
13	S. Harbhajan Singh	200.00
14	S. Harbans Singh	200.00
15	S. Jaswinder Singh	5,000.00
16	S. Jaswant Singh	100.00
17	S. Gurinder Singh	15,000.00
18	S. Surinder P. Singh	15,000.00
19	Bibi Ram Kaur	10,000.00
20	S. Ajit Singh	200.00
21	Bibi Prem Parkash	10,000.00
22	S. Sardool Singh	200.00
23	Bibi Shamsher Kaur	15,000.00
24	Bibi Kusam Kumari	5,000.00
25	Bibi Balbir Kaur	5,000.00
26	S. Gurdeep Singh	200.00
27	Bibi Sarbinder Grewal	10,000.00
28	S. Kartar Singh Sarhali	5,000.00
		1,04,800.00

Accountant	Managing Director	Auditor
(Sd.) PRITAM CHAND.	(Sd.) GURINDER SINGH.	(Sd.) SANGRAM DASS

List of Stock and Furniture as on 30th June, 1960

Serial No.	Name of Article	Date of purchase	Purchase price	Condition
			Rs	
1	1 Seat Willow	6-2-56	12.00	Condemned
2	8 Charpies	8-4-56	44.75	Do
3	1 Haricane	8-2-56	2.62	Fair
4	1 Godrej Safe	28-3-56	270.00	Good
5	1 Steel Tape	20-4-56	1.50	Do
6	3 Weighing Beam Bamboo	1-5-56	6.00	Fair
7	1 Time Piece	12-5-56	17.53	Do
8	2 Batteries	17-7-56	7.28	Condemned
9	6 Chhabas	17-7-56	63.75	Do
10	1 Hind Cycle with career	1-2-56	141.19	Sold and Purchased Royal Supreme

Serial No.	Name of Article	Date of Purchase	Purchased price	Condition
11	1 Bag	31-7-56	0.37	Condemned
12	1 lock	8-8-56	0.62	Fair
13	1 Type Writer	13-9-56	494.81	Condemned
14	1 Weight balance	21-2-58	196.81	Fair
15	12 office chairs	2-1-57	478.00	4 fair 3 condemned
16	2 easy chairs	2-1-57		Condemned
17	3 office tables	2-1-57		Fair
18	2 bedding charpies	2-1-57		Condemned
19	1 round tables	2-1-57		Do
20	1 wooden almirah	2-1-57		Fair
21	1 safe Godrej	13-5-58	260.31	Good

Accountant Managing Director Auditor
(Sd.) PRITAM CHAND. (Sd.) GURINDER SINGH. (Sd.) SANGRAM DASS.

List of Advances outstanding on 30th June 1960.

Serial No	To whom advanced	Date of advance	Reason for Advance	Amount	REMARKS
				Rs	
1	S. Banta Singh ..	30-6-57		0.50	Adjust
2	Sanitary Improvement and Tiles Mfg. Co.	21-10-59	Supply of A.C. Sheets	25.00	
3	Bombay Amonia and Refrigerator Co. New Delhi	9-5-60	Supply of machinery	23,089.00	
4	Badomali Timber Store	1-11-59	Supply of Timber	9,000.00	
5	S. Balbir Singh	26-6-60	Loan against potatoes stock at 6 per cent interest	1,391.57	
6	S. Narain Singh ..	25-6-60	Ditto	1,245.00	
7	S. Teja Singh	25-6-60	Ditto	5,569.00	
8	S. Mukhtar Singh ..	25-6-60	Ditto	1,480.38	
9	S. Monan Singh ..	25-6-60	Ditto	1,448.25	
10	Universal Electric Co.	23-6-58	Supply of elec. material	1,998.00	
11	S. Jivan Singh	18-3-58	Fitting kacnies	805.06	
12	S. Pritam Singh ..	30-6-60	Loan against potatoes stock at 6 per cent Interest	425.03	
13	S. Jaswant Singh Kairon	30-6-57	Member Advance	112.25	
14	S. Bhagwan Singh ..	20-6-60	Against salary	20.00	
15	M/S Kundan Lal Agarwal	31-8-58	Supply of graders	4,280.00	
16	Kartar Singh Car Driver	19-2-59	Against salary	400.00	
17	S. Darshan Singh ..	30-6-60	Loan against potatoes stock at 6 per cent Interest.	2,260.00	
18	S. Sewa Singh ..	30-6-60	Ditto	1,693.75	

Serial No.	To whom advanced	Date of advance	Reason for Advance	Amount	Remarks
19	Madan Mohan ..	30-8-59	Supply of Bricks	200.00	
20	Shri Pritam Chand ..	30-6-60	Ditto	165.42	
21	S. Makhan Singh Amanaih	19-5-60	Advance for A & C. 30 BHP	1,000.00	
22	S. Harbans Singh ..	20-6-60	Against salary	110.00	
Less Cr. S. Gurinder Singh		381.00		56,718.21	
Gian Singh		30.00			
S. Surinder P. Singh		1,281.27		1,807.27	
Darshan Singh		15.00			
		1,807.27		54,910.94	

Accountant (Sd.) PRITAM CHAND. Managing Director (Sd.) GURINDER SINGH. Auditor (Sd.) SANGRAM DASS.

List of Committee Members and Meeting attended as on 30th June, 1960

Serial No.	Name	Designation	Number of meetings held	Number of meetings attended
1	S. Surinder P Singh ..	President ..	11	11
2	Shrimati Ram Kaur ..	Senior Vice President ..	11	1
3	S. Jawinder Singh ..	Junior Vice-President	3
4	Bibi Prem Parkash Kaur	Member Committee	11	1
5	S. Jaswant Singh	Ditto	11	11
6	Sant Sarup Singh	Ditto	11	1
7	S. Gurinder Singh ..	Managing Director	11	11
8	Ex Officio Nominee of R. C. S. (Punjab)		1	x
9	Director of Agriculture .. (Punjab)		1	x

Accountant (Sd.) PRITAM CHAND. Managing Director (Sd.) GURINDER SINGH. Auditor (Sd.) SANGRAM DASS.

List of Employees as on 30th June, 1960

Serial No.	Name	Age in years	Designation	Qualifications	Whether member or non-member	Whether related to any committee member	Date of entry	Grade of pay	Security given
1	2	3	4	5	6	7	8	9	10
							Rs		
1	S. Gurinder Singh Dhillon	28 years	Director	B.A.	Member	Yes	14-9-57	1,000.00	Nil
2	Shri Pritam Chand ..	46 years	Accountant	Matric with Banking experience for more than 23 years	Non-Member	No	1-4-56	175.00	..
3	S. Harbans Singh ..	23 years	Clerk	Matric Giani	Ditto	No	1-5-58	135.00	..
4	S. Bhagwan Singh	32 years	Engineer	Motor Mechanic	Ditto	No	1-5-56	165.00	..
5	S. Atma Singh ..	31 years	Assistant Engineer	Ditto	Ditto	No	15-5-56	135.00	..
6	Jaila ..	29 years	Workman	19-6-56	60.00	..
7	Satwant Singh ..	23 years	Operator	Motor Mechanic	May, 1959	100.00	..
8	Jai Bahadur ..	23 years	Chowkidar	1-5-58	48.00	..
9	Kamal Singh ..	21 years	Ditto	22-4-58	46.00	..

for Amritsar Co-operative Cold Store Ltd.

Accountant
(Sd.) PRITAM CHAND.

Managing Director
(Sd.) GURINDER SINGH.

Auditor
(Sd.) SANGRAM DASS.

STOPPING OF BUSES IN SAFIDON MANDI

***2810. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state whether Government have recently received any complaints in connection with the stopping of buses in Safidon City instead of Safidon Mandi; If so, the action taken in the matter ?

Sardar Partap Singh Kairon : Yes. Buses being operated on route permits issued by Regional Transport Authority, Patiala have since started going upto Safidon Mandi and those being operated against route Permits issued by Regional Transport Authority, Ambala would also soon start stopping at Safidon Mandi.

COMPLAINT FROM RESIDENTS OF SAFIDON, DISTRICT
SANGRUR

***2811. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state whether Government have recently received any complaints from the residents of Safidon in district Sangrur in connection with the arrangements of Bus to reach Jind, a Sub-Divisional Headquarter before the Court time from Panipat *via* Safidon ; if so, the action, if any, taken in this connection ?

Sardar Partap Singh Kairon : Yes. Timings have since been so changed as to suit the convenience of the public concerned.

LOW-PAID EMPLOYEES IN THE PUNJAB PRINTING PRESS

***2538. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state —

- (a) the total number of employees in the Punjab Printing Press, Chandigarh, whose total salary including dearness allowance is less than Rs. 70 per mensem ;
- (b) whether Government is considering any proposal to increase the salary of the said employees ?

Sardar Gulab Singh (Chief Parliamentary Secretary) : (a) 62.
(b) No.

PROMOTION IN THE PRINTING PRESS, PUNJAB.

***2539. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state the basis on which promotions in the Punjab Printing Press, Chandigarh are made both in clerical line and the technical side ?

Sardar Gulab Singh (Chief Parliamentary Secretary) : (a) *Clerical*—

- (i) For the post of Assistant, by qualifying in the test conducted by the Subordinate Services Selection Board.
- (ii) Seniority cum-merit in other cases.

(b) *Technical*—

- (i) By qualifying in the departmental practical/written tests ;
- (ii) Seniority-cum-merit.

SPECIAL-PAY

***2799. Sardar Gurdial Singh Dhillon :** Will the Minister for Finance be pleased to state.—

- (a) the number of posts in the State which carry special pays ;
- (b) whether any High Powered Committee is being set up by Government to consider the desirability of abolition of such pays ?

Dr. Gopi Chand Bhargava : (a) 14,317.

(b) Government have decided to constitute a Committee consisting of the Chief Secretary, Financial Commissioner, Planning and Additional Chief Secretary and Finance Secretary, along with the Administrative Secretary and the Head of Department concerned to review the cases of all posts carrying special pays and to consider whether special pays should continue to be attached to such posts as also whether there were any other posts to which special pays should be attached

REPRESENTATION FROM PANCHAYAT SAMITI, SAFIDON, DISTRICT SANGRUR

***2812. Chaudhri Inder Singh Malik :** Will the Minister for Finance be pleased to state whether Government have recently received any representation from the Panchayat Samiti, Safidon, in district Sangrur, for opening a Primary Health Centre in the rural area of the Block instead of at Safidon which is a Municipal area ; if so, the action taken thereon ?

Dr. Gopi Chand Bhargava : No, Sir.

HOSPITAL AT TALWARA TOWNSHIP

***3050. Principal Rala Ram :** Will the Minister for Finance be pleased to state—

- (a) whether the Hospital in Talwara Township is open to the general public of that Ilaqa ;
- (b) the time by which the building of the said hospital is likely to be completed ?

Chaudhri Ranbir Singh (Irrigation and Power Minister) : (a) Yes.
(b) December, 1964.

PERSONS ARRESTED UNDER SECTION 107, CR.P.C.

***2886. Comrade Ram Chandra :** Will the Home Minister be pleased to state—

- (a) whether any persons were arrested at village Thatha., police station Bhikhiwind, district Amritsar, under section 107, Cr. P.C., by the Police on 24th September, 1960; if so, their list ;
- (b) whether any weapons were recovered from the said persons and taken into possession by the Police, if so ; their list ;
- (c) whether any application was put in the court of the Resident Magistrate, Patti, district Amritsar, on 25th January, 1962, for the restoration or movements of the said weapons, by any of the respondents referred to in part (a) above ; if so, a copy of the application be placed on the Table of the House ;
- (d) whether under orders of the court, Station House Officer of police station Bhikhiwind, has submitted any report about the movement of these weapons ;
- (e) whether before submitting his report the S.H.O. referred to in part (d) above asked for a report from the Officer Incharge Police Post Kacha Pakka which was under the Bhikhiwind Police Station regarding this matter; if so, a copy of the report be placed on the Table of the House ;

- (f) whether the weapons referred to in part (b) above have been disposed of; if so, in what manner together with the sale-proceeds realised and deposited into the treasury stating the date of deposit ?

Shri Mohan Lal : (a) Yes.

- (1) Shri Surat Singh, son of Lachhman Singh, Goldsmith of Dasuwal, police station Valtoha, district Amritsar;
 - (2) Shri Ajaib Singh, son of Phula Singh, Mazhabi of village Thatha, police station Bhikhiwind, district, Amritsar and
 - (3) Shri Sajjan Singh, son of Ganda Singh, Jat of village Mirgindpur, police station Bhikhiwind, district Amritsar.
- (b) Yes. One lathi and one Kripan.
 (c) Application not traceable from the record of the Court.
 (d) and (e) A definite reply cannot be given in the absence of the application, which is not traceable from the records of the court.
 (f) Have since been lying at P.P. Kacha Pakka.

—————
 CASES OF ALLEGED EMBEZZLEMENTS IN GRAM PANCHAYATS IN AMRITSAR DISTRICT

***2953. Sardar Kulbir Singh :** Will the Home Minister be pleased to state —

- (a) whether any cases have been registered in Amritsar District against the Sarpanches of the Gram Panchayats under section 406/409. I.P.C., regarding embezzlement of the Panchayats funds during the period 1st January, 1962 to 31st January, 1963; if so, the list of such sarpanches with their full addresses stating the amount alleged to be embezzled in each case together with the date when reported to be embezzled ;
- (b) the date when the complaint regarding the said embezzlement was received by the S.S.P., Amritsar, from the Gram Panchayat authorities in each case together with the dates of their registration and also the result of investigation made in each case ;
- (c) whether any of the said cases were dropped ; if so, their list and the reasons for the same in each case together with the name of the authority under whose orders dropped ?

Shri Mohan Lal : (a), (b) and (c) The requisite information is given below :—

Statement giving the information as required in starred question No. 2953

(a)	(b)	(c)				
Serial No.	Names of Sarpanches with their full addresses	Amount alleged to be embezzled	Date of embezzlement	Date of complaint received by S.S.P., Amritsar	Date of registration and result of investigation	If dropped, reason thereof and authority ordering its drop
1	Budh Singh, Ex-Sarpanch, resident of Ahmedpura, police station Bhikhiwind	Rs 1,600	Not known definitely	21-3-63	Case was registered on 21st March, 1963 and is under investigation	No
2	Sucha Singh, son of Achhar Singh, Ex-Sarpanch of Makhi Kalan, police station Bhikhiwind	Rs 142.94 nP.	Ditto	7-4-62	Case was registered on 4th May, 1962 and is pending trial	No
3	Mohan Singh, son of Santa Singh, Ex-Sarpanch of Thatha, police station Bhikhiwind	He did not hand over the charge of property of Gram Panchayat	Ditto	21-3-63	Case was registered on 21st May, 1962 and is pending trial	No
4	Ranjit Singh, son of Mohan Singh, Ex-Sarpanch of Braham-pura, police station Sirhali	Rs 2,021.43 nP.	Ditto	19-3-62	Case was registered on 25th April, 1962 and is pending trial	No
5	Jagir Singh, Ex-Sarpanch, resident of Naure, police station Lopoke	Rs 647.69 nP.	Ditto	15-6-62	Case was registered on 15th July, 1962 and is pending investigation	No
6	Surat Singh, Ex-Sarpanch, resident of Avan Lakha Singh	Rs 54.00 nP.	Ditto	15-6-62	Ditto	No

	(a)		(b)	(c)		
Serial No.	Names of Sarpanches with their full addresses	Amount alleged to be embezzled	Date of embezzlement	Date of Complaint received by S.S.P., Amritsar	Date of registration and result of investigation	If dropped, reason thereof and authority ordering its drop
7	Roor Singh, Ex-Sarpanch, resident of Kalsian Khurd	Rs 150.00	Not known definitely	22-3-62	Case was registered on 2nd April, 1962. As the amount was deposited by the Ex-Sarpanch, the case was sent up for cancellation	Does not arise
8	Balwant Singh, Ex-Sarpanch, resident of Bhaihni Massa Singh	Rs 1,046.46 nP.	Ditto	22-3-62	Ditto	Ditto
9	Dial Singh, Ex-Sarpanch, resident of Dalori	Rs 1,277.85 nP.	Ditto	22-3-62	Ditto	Ditto
10	Gurbax Singh, Ex-Sarpanch, resident of village Dal	Rs 1,425.85 nP.	Ditto	22-3-62	Case was registered on 2nd April, 1964. As the amount was deposited by the Ex-Sarpanch, the case was sent up for cancellation	Ditto
11	Ajit Singh, Ex-Sarpanch, resident of Wan	Rs 750.00	Ditto	14-6-62	Case was registered on 16th June, 1962 and is pending investigation	No
12	Sudagar Singh, Ex-Sarpanch, resident of Khalra	Rs 391.12 nP.	Ditto	28-1-62	Ditto	The complaint was dropped on account of the death of the Sarpanch
13	Gurbax Singh, Ex-Sarpanch, village Dal	Rs 270. 00	Ditto	28-1-62	Case was registered on 16th June, 1962 and is pending investigation	No

14	Roor Singh, Ex-Sarpanch, resident of Kalsian Khurd	Rs 200.00 nP.	Ditto	28-1-62	Ditto	No
15	Rajja Singh, Ex-Sarpanch, resident of Dode	Rs 187	Ditto	28-1-62	Ditto	No
16	Dalip Singh, son of Visakha Singh Ex-Sarpanch, Ghariala	Rs 156.74 nP.	Ditto	18-5-62	Case was registered on 18th May, 1962 and is pending trial	No
17	Ranga Singh, son of Baga Singh, resident of Manawan, Ex-Sarpanch	He refused to hand over charge to new Sarpanch	Ditto	1-6-62	Case was registered on 1st June, 1962 and is pending trial	No
18	Shingara Singh, son of Thakar Singh, Ex-Sarpanch, resident of of Rattoke	Ditto	Ditto	4-6-62	Case was registered on 4th June, 1962 and is pending in the court	No
19	Dalip Singh, son of Baj Singh, Ex-Sarpanch, resident of Varranwala	Rs 5,000	Ditto	17-6-62	Case was registered on 17th June, 1962	The case was dropped under the orders of the Deputy Commissioner, Amritsar. The Sarpanch had refunded the amount to the B.D.O. concerned
20	Harnam Singh, Ex-Sarpanch, resident of Dhariwal, tehsil Ajnala	Rs 1,157.06 nP.	Ditto	25-5-62	Case was registered on 25th September, 1962 and is pending in the court	Ditto

INSTRUCTIONS FOR CASES OF EMBEZZLEMENT IN GRAM PANCHAYATS

***2954. Sardar Kulbir Singh :** Will the Home Minister be pleased to state whether Government have issued any instructions to the Police Department that no complaint regarding the embezzlement of the Panchayat funds be registered against the Sarpanches unless they come through B.D.O. of the area ; if so, a copy of the instructions be laid on the Table of the House.

Shri Mohan Lal : No. However a copy of instructions issued by the Director of Panchayats is given below.

Copy of Memorandum No. 60 -10-69-59/7902-8052-C, dated the 24th August, 1959 from the Director of Panchayat, Punjab, Jullundur addressed to all Assistant Directors of Panchayats, District Panchayat Officer and Panchayat Officers in the State.

*Subject.—*Handing over cases against Panches and Sarpanches to the Police by the District Panchayat Officers, for investigations.

It has been observed that petty cases of Irregularity, mis-management, and misappropriation of funds against Panches and Sarpanches are frequently entrusted to the Police by the District Panchayat Officers, and consequently their wholesale suspensions and removals are recommended which is not desirable. The other points worth consideration before a case against Panches and Sarpanches is handed over to Police for investigation and prosecution is that there is hardly a village where party faction does not exist and the party in opposition generally tries to involve Sarpanch and Panches by exaggerating minor acts of commission or omission on their part ; and, sometimes even by concocting cases against them. In these circumstances you are advised not to hand over cases to the Police against Sarpanches and Panches for investigation and prosecution without previous approval of Government.

Cognizable cases against the Sarpanches and Panches which are not committed by them in the capacity of Sarpanches and Panches are of course excluded from the purview of these instructions.

These instructions, in supersession of all those instructions issued in this behalf from time to time should please be followed separately and no cases handed over to the Police against the Panches and Sarpanches for investigation and prosecution without the previous approval of Government obtained through this Office.

Office of the Director of Panchayats and Deputy Secretary to Government, Punjab, Development and Panchayat Department, Chandigarh.

No. A-5-63/314-558, dated the 21st January, 1963

A copy is forwarded to all the District Development and Panchayat Officers and Block Development and Panchayat Officers, in the State for information and necessary guidance.

Sd/- Superintendent,

for Director of Panchayats, Punjab.

SEIZURE OF JEEP DOING PROPAGANDA WORK FOR JATHEDAR MOHAN SINGH TUR

***3026. (1) Comrade Harnam Singh Chamak, (2) Comrade Hardit Singh Bhathal, (3) Comrade Makhan Singh Tarsikka :** Will the Home Minister be pleased to state—

(a) whether it is a fact that a Jeep doing propaganda work for Jathedar Mohan Singh Tur was taken into possession by the Amritsar District Police at Tarn Taran during the months of December, 1961 or February, 1962 ; if so, the date of seizure thereof and the reasons therefor ;

(b) the reasons for which the Jandiala Police kept the said Jeep in their possession for about two months stating the contents of the case registered and a copy of the F.I.R. be placed on the Table of the House ;

(c) the details of the action, if any, taken on the F.I.R. mentioned in part (b) above.

Shri Mohan Lal : (a), (b), (c). A statement giving the requisite information is given below,

Statement giving the required information

No. However, one Jeep No. UPB-1522 was taken into possession under section 550 in P.C. by S.H.O. Tarn Taran on 20th December, 1961. The S.H.O. had been reliably informed that said Jeep (UPB-1522) had on its body some stolen accessories. On a check-up, the driver was not found to be in possession of Insurance Papers of the Jeep. The side glass of the Jeep was also missing. The driver was challaned under section 112 of the Motor Vehicle Act.

Stepny and Battery which were stolen property in case F.I.R. No. 258, dated 20th December, 1961 under section 379 I.P.C., Police Station Jandiala were recovered from inside the Jeep taken into possession by S.H.O. Tarn Taran. The facts of the case were that on the night between 19/20th December, 1961, the Stepny and the Battery of Land Rover No. 2744-PNA belonging to one Shri Guru Kartar Dass, son of Guru Narain Dass of Jandiala were stolen while the land rover was parked outside his residence. With the help of a torch, he saw two persons (sikhs) and a Jeep standing near his land rover. The unknown persons were opening the bonnet of the Engine of the land rover. On being challenged by the complainant the culprits started their Jeep and went towards Tarn Taran side. In torch light, the complainant found that the jeep of culprits bore letters UPB. He lodged a report in Police Station Jandiala on 20th December, 1961. A copy of F.I.R. (in Urdu) is laid on the table of the House.

Devinder Singh, son of Amar Singh accused in Jandiala theft case absconded and proceedings under section 87/88 Cr. P.C. were started against him. He was declared a P.O. Challan against him was submitted in the court under section 512 Cr. P.C. which is pending in the court of M.I.C., Amritsar and the evidence is being recorded in absentia.

REGISTRATION OF CASE UNDER SECTION 307/506 OF I.P.C. IN POLICE STATION
VAIROWAL, DISTRICT AMRITSAR

***3027. (1) Comrade Harnam Singh Chamak, (2) Comrade Hardit Singh Bhathal, (3) Comrade Makhan Singh Tarsikka :** Will the Home Minister be pleased to state whether any case under section 307/506 I.P.C. was registered in the Police Station Vairawal, district Amritsar on the 23rd March, 1959 against Shri Gurmej Singh Shahbazpur and Master Jagir Singh, Tarn Taran etc., if so, the action taken thereon.

Shri Mohan Lal : Yes. The case was put in Court but could not be disposed of as the files were requisitioned by the Election Tribunal.

POLICE POSTS IN AMRITSAR DISTRICT

***3083. Chaudhri Devi Lal :** Will the Home Minister be pleased to state—

- (a) the list of the Police Posts with the places where situated at present in Amritsar District and the year when the building of each of these police posts were constructed;
- (b) whether any of the buildings of the said posts are rented ones, if so, since when together with amount of the monthly rent being paid for each of the said buildings;
- (c) whether there are any buildings of the said police posts which are neither owned by Government nor any rent is being paid therefor; if so, their list together with the details of circumstances under which these buildings fell into the hands of the Government;
- (d) whether the owners of the land on which the buildings referred to in part (c) above are situated have transferred their rights of ownerships in favour of the Government, if so, the date of transfer in each case;
- (e) the present market value of the buildings referred to in part (c) above and of the lands on which these buildings are constructed, respectively;
- (f) whether any lock-ups are attached to any of the said police posts?

***Note—Statement in Urdu kept in the Library**

Shri Mohan Lal; (a & b) The requisite information is given below.

(c) Two Police Posts viz. Sabrah and Gharyala are located in the 'evacuee buildings' for which no rent has been charged by the Rehabilitation Department so far. The buildings were occupied after the partition for being commodious and suitable for the location of these Police Posts.

(d) The matter regarding the purchase of evacuee buildings by Government referred to in (c) above is under consideration.

(e) The price of the evacuee property (building and land) occupied by Police Posts Sabrah and Gharyala as intimated by the Rehabilitation Department is Rs 2,000 and Rs 8,500 respectively.

(f) No.

List of Police Posts in Amritsar District

(a) & (b)

Serial No.	Name of Police Post	Place where situated	Year under which building constructed or date from which building rented	Monthly rent
				Rs nP.
1	Durgiana	Durgiana	Constructed about 40 years ago	..
2	Albert Road (Circuit House)	Albert Road	Constructed about 22 years ago	..
3.	Cantt. Amritsar	Cantt. Amritsar	Constructed about 50 years ago	..
4	Kahangarh	Kahangarh	Constructed prior to 1900	
5	Islamabad	Islamabad	Rented from 1st April, 1944	38.82
6	Majitha Road	Majitha Road	Rented from 7th March, 1942	14.00
	Sultanwind	Sultanwind	Rented from 18th April, 1947	35.00
8	Chheherta	Chheherta	Rented from 1st April, 1938	10.00
9	Verka	Verka	Rented from 1st May, 1944	50.00
10	Khasa	Khasa	Rented from 28th October, 1944	8.00
11	Khem Karan	Khem Karan	Rented from 1st September, 1947	24.00
12	Sur Singh	Sur Singh	Rented from 15th August, 1947	25.00
13	Kairon	Kairon	Rented from 1st January, 1954	20.00
14	Town Police Post Ram Das	Town Ramdas	Rented from 10th January, 1954	41.00
15	Town Police Post Majitha	Town Majitha	Rented from 1st May 1954	50.00
16	Sabrah	Sabrah	Evacuee building occupied after partition	..
17	Gharyala	Gharyala	Ditto	..

PROHIBITION OF THE EXPORT OF WOOD AND CHARCOAL FROM NURPUR
TEHSIL

***2887. Comrade Ram Chandra :** Will the Home Minister be pleased to state whether he has received any communication from any legislator of Nurpur constituency on 14th November, 1962 regarding prohibition of the export of wood and charcoal from Nurpur Tehsil, if so, a copy of the same and that of the reply thereto may be placed on the table of the House.

Shri Mohan Lal : Yes.

A copy of the communication received from the Legislator along with the reply sent thereto are given below.

My dear Pandit Ji,

This is to invite your attention to urgent needs of my constituency. Firstly I would refer to the difficulty of procuring cement. I learn that the Government have empowered Supply and Food Officer of the District to issue permits for the purchase of cement. This does not suit the people of the Kangra District whose area is 6000 miles. The people from such a long and scattered area do not find it convenient to secure these permits. I would, therefore, request you to kindly authorise the S.D.O's of the District to issue necessary permits. This shall necessitate separate allotment of stock to each S.D.O. and that is not a difficult job.

Secondly I desire to point out that fire wood and charcoal Contractors of Nurpur Tehsil have been debarred from exporting their goods to the plains. It is economically unsound and unprofitable for people of Nurpur Tehsil to export these products to other parts of the District, namely, Dharamsala, Palampur, Kangra Tehsils. The carriage is very costly and subsequent rates neither benefit the consumers nor the businessmen. Besides the charcoal manufactured in Nurpur Tehsil is of cheel wood which people hardly find convenient to purchase and utilize for domestic purposes. This is very suited to consumption by industry. As such I would strongly recommend that Nurpur Tehsil be allowed to export its fire-wood and charcoal to other places of the industry. I trust you will please give careful consideration to these two requests and issue the necessary orders to convenience the populace here.

Thanking you in anticipation and expecting to hear back as to the action taken on this communication.

Yours Sincerely,

Sd/-

Comrade Ram Chandra
M.L.A.

Pt. Mohan Lal,
Minister for Food and Supplies,
Chandigarh.

Copy of letter No. 2724-A-7S-63/11936, dated Chandigarh, the 13th March, 1963, from Shri L.R. Dawar, Director, Food and Supplies and Deputy Secretary to Government, Punjab, to Comrade Ram Chandra, M.L.A., Nurpur Constituency, Nurpur.

Subject.—Prohibition of the export of Firewood/Charcoal from Nurpur Tehsil.

DEAR SIR,

With reference to your letter No. Nil, dated Nil, addressed to Home Minister on the subject cited above, I am directed to say that in order to keep inflation in check in prices of firewood, charcoal at Dharamsala/Kangra the District Magistrate Kangra, in consultation with Sub-Divisional Officer (Civil), Nurpur has already allowed total export of firewood/charcoal from Kandrori side while export of firewood/charcoal to the extent of 10 per cent the stocks with the licences has been permitted in places other than Kandrori in Nurpur Tehsil of this district. Export permits for cheel charcoal from Kangra District are being issued to the extent of as much quantity as the applicants apply for after due verifications of the stocks.

COMPLAINT AGAINST MANAGEMENT OF ATLAS INDUSTRIES, SONEPAT

***2984. Shri Mangal Sein :** Will the Home Minister be pleased to state whether the Labour Department have recently received any complaint from the Labourers against the management of Atlas Industries, Sonapat, if so, the number of such complaints received and the steps, if any, taken or proposed to be taken by the Government in this connection ?

Shri Mohan Lal: Yes. Five complaints were received from the workers against the management of M/s. Atlas Cycle Industries Ltd., Sonapat. Out of these five complaints, two have been disposed of after thorough investigation and two are still under investigation. As regards fifth complaint the management have sought approval of the Labour Court for dismissing the workmen, which is pending adjudication.

NOTICES SERVED ON THE EMPLOYEES OF MALWA SUGAR MILLS, DHURI

***3055. Comrade Babu Singh Master:** Will the Home Minister be pleased to state—

- (a) whether Government are aware of the fact that notices have been served on the employees of Malwa Sugar Mills, Dhuri, for two months' compulsory leave; if so, the number of employees served with such notices;
- (b) the reasons for this compulsory leave;
- (c) whether it is a fact that the employees are against such leave and have resented against it;
- (d) if the answer to part (c) above be in the affirmative, the steps taken or proposed to be taken by the Government to ensure the rights of the employees and concede their demand?

Shri Mohan Lal: (a) Yes, 93.

(b) The reasons as incorporated in the Notices are short duration of crushing season and uneconomic working of the Mills due to short supplies of sugarcane.

(c) Yes.

(d) The representations made by the workers in this behalf have been received by the Labour Commissioner, Punjab, who is making necessary enquiries into the matter and the workers will be apprised of the final decision when taken in the matter.

INAUGURATION OF SAW MILLS AND MACHINES ASSOCIATION AT AMBALA

***3057. Comrade Babu Singh Master:** Will the Home Minister be pleased to state—

- (a) whether it is a fact that the Excise, Taxation and Capital Minister, Punjab, inaugurated the Saw Mill and Machines Association at Ambala in the last week of February, 1963;
- (b) whether it is also a fact that the said Minister assured the Association that he would plead to Government for the exemption of such industries from the operation of the Factories Act;
- (c) if the answer to part (b) above be in the affirmative, the action Government intend to take in the matter?

Shri Mohan Lal: (a) Yes, a meeting was inaugurated by the Excise, Taxation and Capital Minister, Punjab, on the 22nd February, 1963, at Ambala.

(b) No. Good wishes for their well being were expressed on account of his association with the Labour portfolio formerly.

(c) Question does not arise.

SALARY AND ALLOWANCES OF OFFICERS/OFFICIALS OF THE P.W.D.

***2537. Pandit Mohan Lal Datta:** Will the Minister for Planning and Development be pleased to state—

- (a) the number of employees at present in the P.W.D. whose salary including D.A., is less than Rs 70 per mensem;
- (b) the total salary and allowances paid at present to the highest officer in the P.W.D. per month;

- (c) whether Government is considering to increase the pay of the low-paid employees and to reduce the salary of the highly-paid officers in the said department ?

Sardar Darbara Singh : (a) P.W.D., B.&R.—1.520.

P.W.D., P.H.—316.

(b) Rs 2,000 to Rs 2,250 per mensem.

(c) No.

ROADS TO BE METALLED IN KARNAL DISTRICT

*2774. **Shrimati Prasanni Devi :** Will the Minister for Planning and Development be pleased to state the names of roads in Karnal District which were to be metalled during the First and Second Five-Year Plan period together with the names of the said roads which have not yet been metalled stating the reasons therefor ?

Sardar Darbara Singh : A statement is given below.

Statement showing names of roads proposed since metalled during I and II Plan periods and those which are still incomplete in Karnal District

Serial No.	Name of Road	Total length included in Plan	REMARKS
1	2	3	4
I. ROADS INCLUDED IN I PLAN AND SINCE METALLED			
1	Panipat-Gohana in Karnal District	.. 3.50	Total length 15.10 in Karnal District. Remaining length already metalled
2	Chilkana-Smalkha	.. 1.67	
3	Panipat-Assandh in Karnal District	.. 19.43	Total length 26.89 miles. 7.46 miles lie in Sangrur District
4	Kaithal-Guhla	.. 19.57	
5	Ambala-Pehowa 14 to 31.16	.. 17.16	0 to 14.00 miles lie in Ambala District
6	Kaithal-Rajond	.. 16.41	
7	Thanesar-Jhansa	.. 11.36	
8	Nilokheri-Karsa	.. 13.85	
9	Byepass at Karnal	.. 4.81	
10	Karnal-Hissar Road (a) Sec. Karnal-Assandh	.. 22.87	

Serial No.	Name of Road	Total length included in Plan	REMARKS
II. ROADS INCLUDED IN II PLAN AND SINCE METALLED			
1	Tarauri to Tarauri Railway Station ..	0.81	
2	Amin to Amin Railway Station ..	1.74	
3	Butana to G.T. Road ..	0.35	
4	App. road from village Kutail to G.T. Road	2.12	
5	Ramba-Indri-Ladwa ..	15.57	
6	Rajond-Pundri-Pehowa-Patiala Road —		
	(a) Sec. Rajond-Pundri ..	14.72	
	(b) Sec. Pundri-Dhand ..	8.39	
7	Karsa-Dhand ..	6.93	
8	Bye pass at Radaur ..	1.70	
9	Panipat-Assandh-Kaithal-Patiala —		
	(a) Sec. Rajond-Assandh ..	8.43	
10	Ambala-Pehowa-Kaithal-Narwana Road—		
	(a) Sec. Pehowa-Kaithal ..	16.68	
	(b) Sec. Kaithal-Narwana ..	1.37	
11	Panipat-Bhopali ..	8.20	
12	Assandh-Salwan ..	6.60	
13	Smalkha-Hathwala ..	6.57	
III. ROADS INCLUDED IN 2ND PLAN WHICH ARE EITHER UNDER CONSTRUCTION OR STILL TO BE TAKEN UP			
1	Approach to Ramba from Karnal-Indri-Ladwa Road	1.20	To be completed
2	Rajond-Pundri-Pehowa Road—		
	(a) Sec. Pehowa Dhand ..	6.18	To be completed
	(b) Sec. Pehowa to Patiala District boundary	9.21	To be abandoned for the present due to cut in road allocation
3	Ganaur-Shahpur ..	6.00	Ditto
4	Jhansa to Ambala-Hissar Road ..	5.45	Work to be completed
5	Pehowa-Guhla Road ..	16.80	Ditto
6	Panipat-Assandh-Kaithal-Patiala—		
	(a) Sec. Chika-Tatiana ..	3.36	Ditto
7	Panipat-Sanauli Road ..	7.51	Work to be abandoned due to cut in road allocation
8	Karnal-Hissar Road—		
	Sec. Assandh-Nikuran ..	16.33	To be completed
9	Panipat-Barsat ..	8.07	To be completed provided funds are assured by Agriculture Department
10	Kohand-Moonak ..	9.20	Ditto
11	Salwan-Moonak ..	7.00	1½ miles to be completed ; rest to be abandoned for the present due to cut in road allocation

CASES INVOLVING INVESTIGATIONS AGAINST SARPANCHES

***2800. Sardar Gurdial Singh Dhillon :** Will the Minister for Planning and Development be pleased to state—

- (a) whether any instructions have been issued to the Block Development Officers and District Panchayat Officers advising them not to send any cases or investigations against the Sarpanches direct to the Police ; if so, the details thereof ;
- (b) whether any alternative procedure is laid down for the enquiry and investigation of such cases as referred to above ; if so, the details thereof ?

Sardar Darbara Singh : (a) Yes. A copy of the instructions is given below.

(b) No. However, cases are handed over to police only with the approval of Government.

FROM

SHRI R.S. KANG, I.A.S.,
Secretary to Government, Punjab.
Health and Local Government Departments.

TO

The Director of Panchayats, Punjab.

Memorandum No. 3775-LB-59/18869, dated Chandigarh, the 8th/6th May, 1959.

Subject.—Suspension of Shri Phagga Singh, Sarpanch, Gram Panchayat, Bigher, tehsil Fatehabad (Hissar).

Reference your Memo No. CC-10-17-59/3650-C, dated the 9th April, 1959, on the subject noted above.

2. It has been observed by the Government that petty cases of irregularity, mismanagement and misappropriation of funds against the Sarpanches and Panches are frequently entrusted to the Police by the Panchayat Department ; and, consequently their wholesale suspensions and removals are ordered which is not desirable. We should be a little less strict in such matters, especially where it is found that the irregularities committed by them are of a technical nature. This seems most essential as a large number of Panches and Sarpanches are illiterate, and are naturally bound to commit mistakes. They are not expected to have ample administrative or accounts experience. In the initial stages of the Panchayat Administration we shall have to be a little less strict in cases of technical irregularities, otherwise we may have to resort to wholesale suspensions and removals which would certainly be not desirable. The other aspect worth consideration, before a case against a Sarpanch or Panch is handed over to the Police for investigation and prosecution, is that there is hardly a village where acute party faction does not exist and the parties in opposition generally try to pull down the Sarpanch and Panches by exaggerating minor acts of commission or omission on their part ; and, sometimes, even by concocting cases against them.

3. It is, therefore, desired that you should not hand over any case against the Panches and Sarpanches to the police for investigation and prosecution without previous approval of the Government.

4. Cognizable cases against the Panches and Sarpanches which are not committed by them in the capacity of Panches and Sarpanches are, of course, excluded from the purview of these instructions.

5. Necessary instructions in this behalf, under advice, may please be issued to all the Field Officers of the Panchayat Department.

Sd/-

DEPUTY SECRETARY,
for Secretary to Government, Punjab,
Health and Local Government
Department.

**AMOUNT GRANTED FOR RECLAMATION OF BANJAR LAND IN DISTRICT
KARNAL**

***2773. Shrimati Prasanni Devi ;** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the total amount of grant distributed in Karnal District during the years 1960-61, 1961-62 and 1962-63, respectively, for the reclamation of Banjar Lands;

- (b) whether any amount out of the said grants have since lapsed ;
if so, how much ?

Sardar Gurbanta Singh : (a) Nil.

(b) Does not arise.

SETTING UP OF NEW GRAIN MARKETS IN THE STATE

***2775. Shrimati Prasanni Devi :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the names of the places in the State where the new grain markets are likely to be set up during the current financial year ;
(b) the names of the places in Karnal District where grain markets exist at present together with the names of the places where new markets are proposed to be set up in the said district ?

Sardar Gurbanta Singh : (a) Patiala, Kaithal, Adampur, Garhshankar Jullundur, Shahkot-Maslman, Sangrur, Fatehabad, Bhattu Kalan, Khanna Bhiwani-Khera.

(b) *Existing Grain Markets.*—Karnal, Gharaunda, Taraori, Nilokheri Indri, Madlauda, Panipat, Samalkha, Thanesar, Pehowa, Ladwa, Radaur Kaithal, Pundri, Chikka (Guhla).

New Markets proposed to be set up : Kaithal, Guhla and Pehowa.

ARREARS OF LOANS FOR THE PURCHASE OF FERTILIZERS

***2937. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the total amount of arrears of loans for the purchase of Fertilizers as on 31st March, 1962, pending recovery from the farmers tehsil-wise in the State ;
(b) the steps so far taken to recover the said loans ;
(c) the extent of loan in respect of which the loanees are not traceable ;
tehsil-wise ?

Sardar Ajmer Singh (Revenue Minister) : (a) Rs 88,77,281. A statement containing tehsilwise details is given below.

(b) Steps so far taken to recover the loans are given below.

- (1) Necessary action to recover the arrears through coercive processes is being taken by the local officers.
- (2) The progress of collection and position of arrears is being reviewed by the Council of Ministers every month. In view of their observations made thereon the Deputy Commissioners are being directed from time to time to liquidate the arrears at the earliest.
- (3) The special recovery drives for the clearance of arrears are being launched State every year at the time of Rabi and Kharif crops and the results achieved therein, are being reviewed by the Financial Commissioner, Revenue, Punjab.
- (4) While on tour, the Financial Commissioner, Revenue, Punjab has been conducting special meetings with the Commissioners/Deputy Commissioners/Revenue Officers and impressing upon them to devote their personal attention to this important work of collection.
- (5) Instructions are being issued from time to time to all Deputy Commissioners Commissioners of Divisions for early liquidation of the arrears of loans every month.

Statement mentioned in part (a) of the answer

District	Tehsil	Amount
Hissar	Bhiwani	Rs 2,156
	Hansi	86,174
	Hissar	26,650
	Fatehabad	29,388
	Sirsa	1,57,468
	Total	3,01,836
Rohtak	Rohtak	15,712
	Jhajjar	20,645
	Gohana	12,610
	Sonepat	21,721
	Total	70,688
Gurgaon	Ferozpur Jhirka	11,870
	Nuh	19,073
	Palwal	20,731
	Gurgaon	13,514
	Ballabgarh	61,742
	Rewari	9,522
Total	1,36,452	
Karnal	Karnal	3,00,557
	Panipat	3,29,248
	Kaithal	73,296
	Thanesar	4,84,072
	Total	11,87,173
Ambala	Ambala	48,479
	Jagadhri	1,99,419
	Naraingarh	15,691
	Kharar	15,635
	Rupar	1,62,550
	Nalagarh	138
Total	4,41,907	
Simla	Kandaghat	22,521
Kangra	Dehra	109
	Kangra	3,275
	Hamirpur	46
	Seraj	15,250
	Palampur	1,384
	Kulu	39
	Nirmand	420
	Nurpur	90
	Ani	..
Total	6,802	

District	Tehsil	Amount
		Rs
Hoshiarpur	Hoshiarpur	56,864
	Dasuya	1,18,625
	Garhshankar	28,224
	Una	43,848
	Total	2,47,561
Jullundur	Jullundur	1,84,773
	Nakodar	1,71,637
	Phillaur	1,29,105
	Nawanshahr	2,07,245
	Total	6,92,760
Ludhiana	Ludhiana	2,284
	Jagraon	6,240
	Samrala	6,582
	Total	15,106
Ferozepur	Ferozepur	10,81,842
	Moga	2,82,896
	Fazilka	6,42,591
	Muktsar	8,03,483
	Zira	1,79,020
	Total	29,89,832
Amritsar	Amritsar	1,43,194
	Patti	1,29,550
	Tarn Taran	2,10,728
	Ajnala	74,671
	Total	5,58,143
Gurdaspur	Gurdaspur	3,45,031
	Batala	3,91,708
	Pathankot	19,245
	Total	7,55,984
Kapurthala	Kapurthala	1,47,324
	Pahgwara	40,960
	Total	1,88,284
Patiala	Patiala	1,66,269
	Nabha	20,400
	Rajpura	40,960
	Sirhind	2,77,939
	Total	5,05,568

District	Tehsil	Amount
Bhatinda	Bhatinda	1,40,550
	Mansa	13,340
	Faridkot	31,529
	Total	1,85,419
Sangrur	Dhuri	41,915
	Sunam	1,41,148
	Jind	15,195
	Malerkotla	2,10,765
	Barnala	52,552
	Narwana	38
	Sangrur	58,947
Total	5,20,560	
Mohindergarh	Narnaul	19,232
	Mohindergarh	20,347
	Dadri	11,106
	Total	50,685

Statement referred to in part (c) of the answer

Distirct	Tehsil	Amount
Rohtak	Sonepat	Rs 190
	Gohana	86
	Jhajjar	282
	Total	558
Karnal	Karnal	17,440
	Kaithal	9,699
	Thanesar	3,003
	Total	30,133
Kangra	Palampur	35
Jullundur	Jullundur	1,800.00
	Nakodar	21,939.89
	Phillaur	3,847.33
	Nawanshahr	9,403.60
	Total	36,990.82
Kapurthala	Kapurthala	27,329

AGRICULTURAL INSPECTORS FROM ERSTWHILE PEPSU STATE

*3037. **Sardar Trilochan Singh Riasti** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether there are any Inspectors in the Agriculture Department from erstwhile Pepsu areas of the State, who were due to be declared as quasi-permanent in 1958 but have not been declared as such so far ; if so, their number ;
- (b) the time by which the officials mentioned in part (a) are expected to be declared as quasi-permanent ?

Sardar Gurbanta Singh : (a) (i) Yes.

(ii) 64.

(b) 8 officials will be declared as quasi-permanent by the end of April, 1963. The records of service of the other officials are being completed and they will be declared as quasi-permanent as soon as it is completed.

STRIKE BY HARIJAN WORKERS IN ZIRA MANDI DISTRICT FEROZEPUR

*3056. **Comrade Babu Singh Master** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that the Harijan Workers of Zira Mandi in Ferozepur District are on strike ;
- (b) the reasons of their going on strike and steps taken or proposed to be taken by Government to concede their demands.

Sardar Gurbanta Singh : (a) No.

(b) Does not arise.

LAND RESERVED FOR HARIJANS FOR MANURE PITS AND 'ABADI' IN
MALERKOTLA TEHSIL

*1834. **Comrade Bhan Singh Bhaura** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the number of villages in Malerkotla Tehsil where land has been reserved for Harijans for manure pits and 'abadi' ;
- (b) the number and names of villages in the said tehsil where land reserved for the said purposes has been demarcated ?

Sardar Ajmer Singh (Revenue Minister) : (a) 63 villages.

(b) A statement is given below.

The number and names of villages in Malerkotla Tehsil where land reserved for harijans for manure pits and abadi has been demarcated

- | | |
|----------------|---------------|
| 1. Balian | 10. Kumberwal |
| 2. Moolowal | 11. Ladda |
| 3. Mohrana | 12. Balwal |
| 4. Samundgarh | 13. Bhalwan |
| 5. Manak Majra | 14. Batuha |
| 6. Mana | 15. Rangian |
| 7. Barawal | 16. Herike |
| 8. Hassanpur | 17. Bajwa |
| 9. Didargarh | 18. Daulatpur |

- | | |
|-----------------------------|-------------------|
| 19. Issi | 42. Sherpur |
| 20. Benra | 43. Gumti |
| 21. Qila Hakima | 44. Roorgarh |
| 22. Gurbaxpura | 45. Mangewal |
| 23. Chaunda | 46. Hamidi |
| 24. Kanjhla | 47. Changli |
| 25. Narike | 48. Katron |
| 26. Dhandiwal | 49. Mohd. Pur |
| 27. Rajo Majra | 50. Bari |
| 28. Bhuller Heri | 51. Kheri Khurd |
| 29. Ranike | 52. Bhagwanpura |
| 30. Palasaur | 53. Pharwahi |
| 31. Rampura | 54. Bhudasan |
| 32. Hathan | 55. Sakanderpura |
| 33. Burj | 56. Issapur |
| 34. Ghanauri Kalan | 57. Khurd |
| 35. Jhaloor | 58. Patti Khilal |
| 36. Kuthala | 59. Alipur Khalsa |
| 37. Fatehgarh (Panj Garian) | 60. Ghanaur Kalan |
| 38. Tibba | 61. Thulewal |
| 39. Nangal | 62. Mohd. Pur |
| 40. Kheri Chehlan | 63. Mahal |
| 41. Thuliwal | |

**COMPLAINT FROM LADY SOCIAL WORKERS IN HARIJAN
WELFARE DEPARTMENTS**

***2553. Comrade Ram Piara :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) with reference to the reply to Starred Question No. 656 printed in the list of questions for 2nd May, 1962, whether the enquiries which were with the police have been completed; if so, a copy of the report be placed on the Table of the House together with the details of the action, if any, taken so far;

- (b) whether the explanation of Shri Mohan Singh, District Welfare Officer, has been received by the Department, a copy of the explanation be placed on the Table of the House together with the details of the action, if any, taken thereon ;
- (c) the details of the grounds on which the request for her transfer was made by Shrimati Daljit Kaur to the Community Centre, Bhaure, district Ludhiana, together with the details of the probe, if any, made ?

Sardar Gurbanta Singh : (a) The enquiry in this case has been dropped by Government.

(b) Yes. A copy of the explanation is given below. The explanation was considered by Government and found unsatisfactory. Consequently his one increment with cumulative effect has been stopped with the approval of the Punjab Public Service Commission.

(c) The details are given in Shrimati Daljit Kaur's application No. 103/ Barewal, dated 14th August, 1961, a copy of which is given below. As regards probe in the matter, the District Welfare Officer, Ludhiana, had lodged a complaint with the Police authorities and a case was registered against the persons complained against by the Lady Social Worker. The case is reported to be in the Court of a local Magistrate whose decision is still awaited.

A copy of the Explanation referred in part (b) of the answer

FROM

MOHAN SINGH
District Welfare Officer for S.C. and B.C.,
Ludhiana.

To

The Director of Welfare for
S.C. and B.C., Punjab, Chandigarh.

No. 827, dated 8th May, 1962.

Subject.—Explanation.

Reference : Your No. 1626 (ST) K-XXIII, dated 27th April, 1962.

Memo.

Before furnishing my explanation to the alleged charges levelled against me I would like to bring the circumstances and the facts under which any one has tried to entangle me in false and frivolous charges.

(1) There was a dispute between Smt. Jaswant Kaur, Lady Attendant and Parkash Wati, Lady Social Welfare Worker, Bhaure Community Centre, which is quite clear from the enquiry conducted by the Department. In the enquiry Smt. Jaswant Kaur has stated that she was reluctant to clean utensils, wash clothes and sweep the house in which the Lady Social Worker lived because she considered it a forcible labour.

(2) Ever since Smt. Parkash Wati joined her services at Bhaure she was putting up in the Community Centre itself. Her male relatives and others who have acquaintance with her also used to spend their nights in the Centre, whenever, they visited the place. It was quite objectionable. The Director, Welfare Department had, issued instructions that no Government employee should reside in the buildings of Community Centres. In view of these instructions, I got the building vacated for full use of the Centre.

(3) Shri Gurditta Ram, a beneficiary of Harijan Colony, Bhaure, became annoyed with me as I stopped the construction of a quarter allotted by them to one Shri Piara Lal his relative, who is not an approved beneficiary. Another beneficiary Shri Pritam Dass also has ill will with me as I did not recommend his case for grant of interest-free loan of Rs 2,000 last year. His case was not recommended as he already reaped too much benefits which he did not deserve at all as given below :—

- (a) During the year 1957-58 he was granted a subsidy of Rs 600 for the construction of a House in Harijan Colony, Bhaure. In this House, he is not living himself and has rented it thereby violating the terms of agreement.

2

- (b) He received adequate loan from Co-operative Bank, Ludhiana, for construction of the said house.
- (c) He received Rs 3,000 as loan from Deputy Commissioner, Ludhiana, under the Low Income Group Housing Scheme. The house constructed with this amount has also been rented thus violating the conditions of the agreement executed by him.
- (d) In spite of getting above benefits he has a very good house in which he is putting up now.
- (e) He is also a member of Agri. Co-operative Society, Bhaure, and is getting benefit out of it.

(4) Secondly Shri Pritam Dass and Gurdita Ram and other office-bearers of Bhaure Colony bear ill will against me because they did not render accounts of the Colony to me which were required to be sent to the Director, in connection with a complaint made by other beneficiaries to the higher authorities. In fact these office-bearers have spent all the amounts of 26 beneficiaries on 13 quarters and did not construct other 13 houses with the result that the complaint was made and that is why they are reluctant to render the accounts of the Colony to other aggrieved Harijans.

To sum up, I may say that aforesaid are the grounds on which any one of the above mentioned persons have tried to level false allegations against me or they have instigated any other to do so, with a view to wreak vengeance with me.

(i) The charge of intimacy with Smt. Jaswant Kaur is outcome of her disobeying the illegal order of Smt. Parkash Wati to do forced labour as mentioned in para No. 1 above. All above persons have tried to defame me. Moreover, my wife is more pretty than Jaswant Kaur and I am father of four children. My first girl is of 10 years of age. I have full twelve years' blotless service at my credit. During this period I served so many places in Pepsu and Punjab. It is not out of place to mention that at the age of 26 years I had been the full incharge of Dai Centre which was also a Hostel for the fully-grown up girls for about three years at Faridkot. Twenty one young girls were getting training there and I gave a full proof of my good conduct. The alleged story of love affairs at this stage when I am 35 years of age and that a good number of children it is out of imagination.

(ii) I never visited the house of Smt. Jaswant Kaur. Once Shri B. N. Datar, Deputy Home Minister, Government of India, paid a visit to the Colony. At that time I visited each and every quarter including that of Smt. Jaswant Kaur. Again I went to the colony with the D. M. (Local-Self Government) and the Deputy Director when they visited Bhaure Colony. I never called her to my office. The question of her stay at night there does not arise as the office generally closes at Government timings. Everything has been manipulated by Smt. Parkash Wati only to take revenge with me, as I got vacated the Community Centre building where she was putting up since she joined.

(iii) I never visited the Bhaure Colony since Smt. Parkash Wati joined here except with the Hon'ble D. M. (L.S.G.) and the Deputy Director. Even I do not know the situation of the room or house rented by her. I never contacted the owner of the house nor I know him. This allegation is quite baseless. If she fell in dispute with other ladies or persons it does not mean that I got her ejected. People are too wise. They never bear the loss of a penny even. It is next to impossible that the owner of the house bears a loss of Rs 10 per mensem for my sake.

(iv) It is misleading to imagine that I created party faction. It is this lady Parkash Wati who played in the hands of Shri Pritam Dass, Gurditta Ram who did not render the accounts of the colony to the other beneficiaries. In fact she has created the trouble amongst the Harijans. The office bearers of the Colony who have not yet constructed the remaining houses of the Colony are also responsible for the alleged party factions.

(v) All the Lady Social Workers mentioned in the allegation No. 5 have since left the places even a year ago. I had relations with them as my own sisters. It is very easy to level such like allegations against any one on earth but there must be some thing to prove these things

The alleged allegations are nothing but fabricated story proposed by the persons who bear ill will with me due to the facts mentioned earlier.

I, therefore, request that the complaint is quite false, frivolous. The complainants have tried to defame me unnecessarily, suitable action may kindly be taken against them.

I received this letter on 2nd May, 1962 by which I had to furnish my explanation from 3rd May, 1962 to 5th May, 1962. I remained busy with the audit of office and preparations of schemes. Hence delay is regretted.

Yours faithfully,

(Sd) MOHAN SINGH,
District Welfare Officer,
for S. C. and B.C. Ludhiana,

Dated 7th May, 1962.

11

Copy of application No. 103/Barewal, dated 14th August, 1961, from Diljit Kaur, Lady Social Worker Community Centre, Barewal (Ludhiana) to the District Welfare, Officer, Ludhiana

Subject.—Transfer from Barewal (Ludhiana) Community Centre under special and sufficient reasons.

As your honour is well aware of the facts that some persons are making unnecessary harassment to me from April, 1961, and their bad activities are still continuing. The worthy Director has also been informed in this connection. Even the police has taken no action in this respect.

So I humbly request that it might be possible danger to my life at any moment. I cannot pay my full attention to the work due to these bad activities of these persons.

In the light of the above I request your good self that I may please be transferred to Community Centre, Bhaure (Ludhiana), immediately.

If any unexpected instance happens with me, it will be the responsibility of the Department.

This may please be treated as urgent.

An early action will be appreciated.

—————
BREACHES IN KOLA BRANCH NEAR DHANDIWAL

***1835. Comrade Bhan Singh Bhaura :** Will the Minister for Irrigation and Power be pleased to state whether it is a fact that breaches occurred in Kotla Branch on the 12th May, 1962, near Dhandiwal causing damage to many near by villages ; if so, the compensation, if any, so far paid to the affected villages ?

Chaudhri Ranbir Singh : (a) The occurrence was not a breach but a case of sabotage as reported after a joint enquiry conducted by two Superintending Engineers and Deputy Commissioner, Sangrur.

(b) No compensation is normally due for damages resulting from the unlawful acts of the people.

—————
REVISION OF PAY SCALES OF PATWARIS OF IRRIGATION DEPARTMENT

***2985. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state whether the Patwaris of Irrigation Department have recently represented to Government for the revision of their pay scales, if so, the action taken by Government thereon ?

Chaudhri Ranbir Singh : Yes. The matter is receiving the attention of Government.

—————

CANAL EXCAVATION WORK IN BALLABGARH, TEHSIL PALWAL, DISTRICT
GURGAON

***2986. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state whether the Canal Excavation Work in Ballabgarh, tehsil Palwal, district Gurgaon, has since been stopped, if so, the reasons therefor together with the expenditure incurred thereon so far ?

Chaudhri Ranbir Singh : The Gurgaon Canal Excavation in Ballabgarh and tehsil Palwal, district Gurgaon, was stopped in November, 1962, as the funds were diverted towards flood control and drainage schemes and schemes connected with the Emergency. The expenditure incurred on this project so far is approximately Rs 121 lacs.

COMPLAINTS AGAINST ARBITRARY IMPOSITION OF ABIANA ON CERTAIN VILLAGES
IN MUKERIAN SUB-TEHSIL

***3049. Principal Rala Ram :** Will the Minister for Irrigation and Power be pleased to state —

- (a) whether Government have recently received any representations from certain villages of Mukerian Sub-Tehsil ;
- (b) if so, the action taken thereon ?

Chaudhri Ranbir Singh : (a) Yes.

(b) The representations are being examined and decided on merits.

LIFTS AT BASARKI DISTRIBUTARY IN AMRITSAR DISTRICT

***3084. Chaudhri Devi Lal :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the list of the lifts at Basarki Distributary in Amritsar District according to the records with the canal authorities together with the list of the lifts at present being worked by the cultivators on the said Distributary ;
- (b) the date since when each of the lifts referred to in part (a) above have been in existence together with the names of the villages in which each of these lifts are situated and also the total area under the command of each of them ;
- (c) the scheduled rates of abiana for the crops of the area under the command of each of the lifts referred to in part (b) above ;
- (d) whether it is a fact that abiana under the commands of the lifts situated in village Sursingh and Pohuwind, tehsil Patti was assessed and recovered at flow rates between 1st January, 1948 to 31st December, 1958, if so, the names of the lifts in respect thereof together with the date since when it is being done and also the reasons therefor ;
- (e) whether Government is considering that the amount realized in excess of the lift rates if any, may be refunded ?

Chaudhri Ranbir Singh

- (i) R.D. 23940-L ;
- (ii) R.D. 41869-R ;
- (iii) R.D. 42263-R : of Basarki Disbributary.

(b)	R.D. of outlet	Year	Name of village	Area sanctioned
1.	23940-L	1934	Sursingh	113
2.	41869-R	1932	Pohuwind	28
3.	42263-R	1934	Pohuwind	126

(c) 50 per cent of the flow rate.

(d) No. (1) from 1st January, 1948 to 31st March, 1955 lift rates.

(2) From 31st March, 1955 to 31st December, 1958 flow rates.

In the year 1955 it came to the notice that these lifts were not sanctioned lifts and as such they were charged at flow rates.

(e) The matter is being looked into.

FLOOD RELIEF GRANTED IN VILLAGES KOT KHERE AND TARSIKKA IN 1961-62

*1629. Comrade Makhan Singh Tarsikka : Will the Minister for Revenue be pleased to state the names of persons to whom the flood relief grant for house building was distributed during the year 1961-62 in the villages Kot Khera and Tarsikka, district Amritsar together with the amount so distributed per family ?

Sardar Ajmer Singh : (i) A statement showing the names of persons to whom house repair grants were distributed during the year 1961-62 in the village of Tarsikka together with the amount so distributed per family, is given below.

(ii) No house repair grant was distributed in the village Kot Khera during the year 1961-62.

List showing the number of families to whom house repair grant was advanced in the last year floods, village Tarsikka

Serial No.	Name of person	Father's Name	Amount
1	Shri Teja Singh	.. Shri Narain Singh	Rs 50
2	Shri Mayo	.. w/o Shri Mathura Dass	40
3	Shri Vir Singh	.. Shri Roda Singh	50
4	Bibi Nihal Kaur	.. w/o Mohan Singh Khatra	80
5	Shri Jaila	.. Shri Fauja Singh	50
6	Shri Teja Singh	.. Shri Fauja Singh	20
7	Shri Bara Singh	.. Shri Choor Singh	30
8	Shri Kala Ram	.. Shri Jiwan Chand	60
9	Shri Charan Singh	.. Shri Lachhman Singh	80
10	Shrimati Tej Kaur	.. w/o Natha Singh	40
11	Shrimati Pooro	.. w/o Wadhawa Singh	50
12	Shri Hazari	.. Shri Madho	30
13	Shri Ujagar Singh	.. Shri Rood Singh	80
14	Shri Guranditta Mal	.. Shri Mohan Singh	20
		Total	680

NOTIFICATIONS IN GOVERNMENT GAZETTE OF M.P.'s AND M.L.A.'s

***2632. Shri Balramji Dass Tandon :** Will the Minister for Revenue be pleased to state whether it is a fact that in the Government Gazette, dated 8th February, 1963 some persons have wrongly been notified as M.P.'s and M.L.A.'s, if so, the officers/officials responsible for this mistake and the action if any, taken against them ?

Sardar Ajmer Singh : Yes ; the mistake occurred inadvertently and has been set right. The official concerned has been warned to be careful in future.

WHEAT DISTRIBUTED AS FLOOD RELIEF IN AMRITSAR AND KARNAL DISTRICTS

***2703. Comrade Ram Piara :** Will the Minister for Revenue be pleased to state—

(a) with reference to the reply to unstarred question No. 22 included in the list of questions for 28th March, 1962 the reasons for the vast difference of wheat distribution as a relief measure provided to the flood affected people of Amritsar and Karnal Districts during the years 1961-62, when the difference in the affected areas in both these districts is very small ;

(b) whether any relief has been afforded to the flood affected people of Amritsar and Karnal Districts after 1961-62, if so, the details thereof in each district together with the areas affected in each ?

Sardar Ajmer Singh ; (a) The amount of relief does not depend on the extent of area affected alone, but it depends on various other factors, i.e. percentage of damage, number of members in an affected family, number of Harijans, Tenants and siris etc. eligible for relief in the flood affected area.

(b) Yes. 4,47,648 and 3,00,281 acres of land were affected by floods in Amritsar and Karnal district respectively. The following amounts of grants and loans were distributed amongst flood affected people by Government :—

Name of district	Gratuitous relief distributed for food, shelter and House repairs (in Rs.)	Taccavi loans distributed (in Rs.)
Amritsar ..	7,26,413.00	6,90,000
Karnal ..	3,57,007.39	3,90,000

CONSOLIDATION OPERATIONS IN HILLY AREAS

***2668. Shri Rup Singh Phul :** Will the Minister for Revenue be pleased to state whether Government is considering any proposal to stop the consolidation operations in the hilly areas of the State, if so, the manner in which and time by which the same is likely to be implemented ?

Sardar Ajmer Singh : *First Part.*—No. The consolidation operation in those hilly villages in which the draft scheme had not been published by 30th November, 1962 have already been stopped.

Second part.—The question does not arise.

TRANSFER OF REHABILITATION SET UP TO STATE GOVERNMENT

***2798. Sardar Gurdial Singh Dhillon :** Will the Minister for Revenue be pleased to state—

(a) whether any negotiations are going on between the Union and the State Government for the transfer of rehabilitation set up to the State Government ; if so, the details thereof :

(b) whether any extra staff will be engaged for the transfer of such subject ?

Sardar Ajmer Singh : (a) Yes. The details have not yet been settled.

(b) That question will be examined after the transfer.

LIST OF STARRED QUESTIONS FOR THE 18TH MARCH, 1963

SALE OF APPLICATION FORMS OF THE PUBLIC SERVICE COMMISSION

***2961. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state—

(a) whether any printed application forms were sold to the candidates between 1st January, 1956 and 31st December, 1962 by the office of the Public Service Commission, if so the total amount of the sale proceeds ;

(b) the total number of the said forms sold and the rate at which each form sold ?

Sardar Partap Singh Kairon : (a) No.

(b) In view of (a) above, the question does not arise.

CONTRIBUTIONS FROM EX-RULERS TOWARDS NATIONAL DEFENCE FUND

***3054. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state—

(a) the total amount contributed by each of the ex-rulers of Punjab State towards the National Defence Fund ;

(b) the total quantity of gold or jewellery contributed by each for the said purpose ?

Sardar Partap Singh Kairon : (a) and (b) We know only the amount Rs 10,250 given to us by His Highness the Maharaja of Nabha as contribution towards the National Defence Fund.

GOVERNMENT ADVERTISEMENTS

***3065. Shri Mangal Sein :** Will the Chief Minister be pleased to state the number of newspapers in the State which were given Government advertisements during the financial year 1962-63 together with the names of the newspapers approved by the Government for this purpose ?

Sardar Partap Singh Kairon : Ninety-six newspapers in the State were given advertisements during the financial year 1962-63. A Statement containing the names of newspapers approved by the Government for the purpose is given below.

*Statement showing the names of newspapers in the state approved for Government
Advertisements*

Serial No.	Name of paper	Place of publication
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ENGLISH

1	The daily Tribune	.. Ambala Cantt
2	The weekly Challenge	.. Simla
3	The weekly Punjab Standard	.. Gurgaon
4	The monthly Asian Industry	.. Chandigarh

HINDI

1	The daily Hindi Milap	.. Jullundur
2	The daily Vir Pratap	.. Jullundur
3	The daily Sunehri Bharat	.. Gurgaon
4	The daily Mewat	.. Gurgaon
5	The weekly Chetna	.. Bhiwani
6	The weekly Harayana Sandesh	.. Hissar
7	The weekly Giyan Udey	.. Hissar
8	The weekly Anand Bhoomi	.. Hissar
9	The weekly Gram Sahyogi	.. Faridabad
10	The weekly Paigham-i-Watan	.. Palwal
11	The weekly Harayana Tilak	.. Rohtak
12	The fortnightly Him Kesri	.. Simla
13	The monthly Vishav Jyoti	.. Hoshiarpur
14	The monthly Panch Bhoomi	.. Amritsar
15	The monthly Bharat Jyoti	.. Jullundur
16	The monthly Saptarishi	.. Jullundur

PUNJABI

1	The daily Ajit	.. Jullundur
2	The daily Akali Patrika	.. Jullundur
3	The daily Nawan Zamana	.. Jullundur
4	The daily Ranjit	.. Patiala
5	The daily Parkash	.. Chandigarh
6	The daily Sikh	.. Amritsar
7	The daily Doctor	.. Amritsar
8	The daily Ranjit	.. Bhatinda
9	The weekly Mauji	.. Jullundur
10	The weekly Sukhjiwan	.. Jullundur
11	The weekly Samrat	.. Jullundur
12	The weekly Kamboj Samachar	.. Jullundur
13	The weekly Kundan	.. Jullundur
14	The weekly Mahatama	.. Jullundur
15	The weekly Mel Milap	.. Jullundur
16	The weekly Lok Yug	.. Chandigarh
17	The weekly Ranjit Nigara	.. Chandigarh
18	The weekly Nia Saman	.. Ludhiana
19	The weekly Punjabi Patrika	.. Ludhiana
20	The weekly Shamsheer Hind	.. Patiala
21	The weekly Krumbhan	.. Patiala
22	The weekly Daler Punjab	.. Patiala
23	The weekly Pauh Phutti	.. Patiala
24	The weekly Bir Punjabi	.. Patiala
25	The weekly Inqlab	.. Patiala
26	The weekly Sacha Marg	.. Samana
27	The weekly Sarpanch	.. Samana
28	The weekly Punjabi Panch	.. Amritsar
29	The weekly Sangharsh	.. Amritsar
30	The weekly Naresht	.. Bhatinda

*3181. Shri Banwari Lal : Will the Chief Minister be pleased to state the total number and names of Home Guards Instructors, tehsil-wise posted in Mohindergarh District together with the total number of centres opened and the names of the places where opened in the said district.

Shri Mohan Lal : Requisite information is given below :—

Serial No.	Name of Paper	Place of publication
31	The weekly Adhure Sapne	... Muktsar
32	The monthly Preet Lari	... Preet Nagar (Amritsar)
33	The monthly Kavita	... Amritsar
34	The monthly Gian Amrit	... Amritsar
35	The monthly Kanwal	... Amritsar
36	The monthly Bal Sandesh	... Preet Nagar (Amritsar)
37	The monthly Kahani	.. Amritsar
38	The monthly Panch Parmeshwar	... Ludhiana
39	The monthly Alochna	... Ludhiana
40	The monthly Rishman	.. Patiala

URDU

1	The daily Vir Bharat	... Jullundur
2	The daily Milap	.. Jullundur
3	The daily Pratap	... Jullundur
4	The daily Pradeep	... Jullundur
5	The daily Sadaqat	.. Ludhiana
6	The daily Tarjman	.. Ludhiana
7	The daily Rohjan	.. Ludhiana
8	The daily Samaj	... Ludhiana
9	The daily Mewat	... Gurgaon
10	The weekly Punjab Congress Patrika	... Chandigarh
11	The weekly Takkar	... Jullundur
12	The weekly Doaba	... Jullundur
13	The weekly Harijan	.. Jullundur
14	The weekly Arya Gazette	... Jullundur
15	The weekly Lok Hitkari	.. Jullundur
16	The weekly Preet	... Jullundur
17	The weekly Hindustan	.. Jullundur
18	The weekly Hindu	... Jullundur
19	The weekly Vishav Sewak	.. Jullundur
20	The weekly Haryana Tilak	.. Rohtak
21	The weekly Bharat Nirman	... Rohtak
22	The weekly Jat Gazette	.. Rohtak
23	The weekly Kisan	.. Ferozepur
24	The weekly Chittan	.. Ferozepur
25	The weekly Chingari	.. Ferozepur
26	The weekly Lalkar	.. Dharamsala
27	The weekly Roshni	... Sonapat
28	The weekly Paigham	... Sonapat
29	The weekly Karnal Times	... Karnal
30	The weekly Janam Bhoomi	.. Karnal
31	The weekly Amrit	.. Karnal
32	The weekly Belag	.. Karnal
33	The weekly Toofan	— Batala
34	The weekly Punjabi Yodha	.. Kapurthala
35	The weekly Meo Gazette	... Gurgaon
36	The weekly Rana Bartap	.. Yamunanagar

HOME GUARDS CENTRES IN MOHINDERGARH DISTRICT

STATEMENT

1. Total number of centres opened	..	1 at Narnaul only
	<i>Whole time</i>	<i>Part time</i>
2. Total number and names of Home Guards Instructors	2	20
	(One Coy Commander and One Coy-2nd-in-Command) (Both the posts are lying vacant)	(4 Platoon Commanders 4 Sergeants, 12 Section leaders (Six posts lying vacant))

3. Names : Platoon Commanders.

1. Sub. Bhol Singh.
2. Hony Jem. Waryam Singh.
3. Shri Hari Singh.
4. Sub. Ganpat Ram.

Platoon Sergeants

1. Shri Ram Lal.
2. Shri Ram Nand Lal.
3. Shri Sonwa Singh.
4. Shri Waryam Singh.

Section leaders.

1. Shri Chitru Ram.
2. Shri Khem Chand.
3. Shri Maru Ram.
4. Shri Isher Singh.
5. Shri Sarwan Singh.
6. Shri Bir Singh.

QUOTA HOLDERS OF IRON AND STEEL IN THE BACKWARD HILLY AREAS IN
THE STAFF

***2572. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

- (a) the names of quota holders of Iron and Steel in the backward hilly areas, blockwise in the state at present ;
- (b) whether it is a fact that manufactures of small iron goods and agricultural implements in the said areas being non-quota holders are facing difficulties in carrying on their trade ;
- (c) whether there is any proposal under the consideration of Government to grant any quota of Iron and Steel to the manufacturers referred to in part (b) above, if so, when ?

Sardar Partap Singh Kairon: (a) statement showing the requisite information is given below.

(b) Yes, in the case of Sheets only for which the State allocation is limited.

(c) Normally only such steel processing factories are eligible for quota of iron and steel as are engaged in this trade from a date prior to 1st April, 1959. This condition, however, already stands relaxed in the case of manufacturers in backward areas who can get quota irrespective of date of establishment provided they are:—

- (i) in possession of suitable premises ;
- (ii) fitted with proper type of machinery/equipment ;
- (iii) connected with adequate power for processing steel with adequate power-driven machinery ;
- (iv) registered with the Industries Department ;
- (v) processing steel for selling purposes.

Blockwise list of Iron and Steel Quota-holders. (Backward Hilly areas)

KANGRA DISTRICT

Shahpur Block

1. M/s Harijan Trunk Factory, Shahpur.
2. M/s Sharma Iron and Steel Industries, Shahpur.
3. M/s Amar Trunk House, Shahpur.
4. Shri Khub Chand and Sons, V. Naushera, P.O. Rait.
5. M/s Brij Lal-Gian Chand, V. Bhanala, P.O. Shahpur.

II. *Nurpur Block*

1. M/s Refugee Trunk House, Jawali.
2. M/s Janta Trunk House, Jawali.

III. *Indora Block*

1. M/s Mukand Lal-Dev Datt, Rehn.
2. M/s Swadesh Kumar and Bros., Rehn.

IV. *Hamirpur Block*

1. M/s Thana Mal Fabricators, Hamirpur.

V. *Bhota Block*

1. Shri Balak Ram Sharma, Bhota.

VI. *Nadaun Block*

1. M/s Uggar Sain Iron and Steel Works, Nadaun.
2. M/s Sher Chand and Bros., Bharoli.

VII. *Dehra Gopipur Block*

1. M/s Azad Iron and Steel Works, Dehra Gopipur.

VIII. *Pragpur Block*

1. M/s Onkar Chand-Hari Chand, Pragpur.

IX. *Nagrota Block*

1. M/s Jagat Singh-Karan Singh, Nagrota.
2. M/s Shri Amar Nath Soni, Nagrota.
3. Shri Token Dass, son of Behari Lal, Nagrota.

X. *Bhawarna Block*

1. M/s Atma Ram-Charan Dass, Darang.
2. M/s Brij Lal and Sons, Praur.
3. Shri Harnam Dass Praur.
4. Shri Baijnath, son of Munshi Ram, Bhawarna.
5. M/s Bhagra Trunk Factory, Bhawarna.

XI. *Baijnath Block*

1. M/s Amar Chand-Romesh Kumar, Baijnath.
2. M/s Gopal Bros., Paprola.
3. M/s Himalaya Trunk Factory, Paprola.

XII. *Kulu Block*

1. M/s Pohlo Mal-Mela Ram, Kulu.
2. Pheru Mal-Mehr Chand, Kulu.
3. M/s Malik Mechanical Works, Kulu.

XIII. *Nagar Block*

1. Shri Ram Lal, village and post office Bhunter, tehsil Kulu.

XIV. *Una Block*

- (a) M/s Lekh Singh-Ranjeet Singh, Una, district Hoshiarpur.
- (b) M/s Seth Trunk House, Nangal, district Hoshiarpur.
- (c) M/s Shiwalik Trunk House, Nangal, district Hoshiarpur.
- (d) M/s Chander Mal-Mehar Chand, Una, district Hoshiarpur.
- (e) M/s Kishori Mal-Ram Dayal, Una, district Hoshiarpur.
- (f) M/s Kewal Krishan-Om Parkash, Una, district Hoshiarpur.
- (g) M/s Amerson Cycles, Railway Road, Nangal, district Hoshiarpur.

XV. *Hajipur Block*

- (a) M/s Khushal Small Scale Industries, village and post office Hajipur, district Hoshiarpur
- (b) Kranti and Bros., village and post office Talwara, district Hoshiarpur.

XVI. *Anandpur Sahib Block*

- a) M/s Shri Traders and Engineering (P) Ltd., Anandpur Sahib., district Hoshiarpur.

XVII. *Gagret Block*

- (a) M/s Prem Singh-Nand Singh Gagret, district Hoshiarpur.

XVIII. *Ballachaur Block*

- a) M/s Kishan Trunk House, village and post office, Balachaur, district Hoshiarpur.

XIX. *Mukerian Block*

- (a) M/s Sohal Mechanical Works, Mukerian.
- (b) M/s Azad Trunk House, Mukerian.
- (c) M/s Bhasin Trunk House, Mukerian.
- (d) M/s Mahajan Iron Works, Mukerian.

AMBALA DISTRICT

XX. *Block Manimajra*

- a) M/s Sahni and Co., Kalka.
- (b) M/s Sobh Raj Trunk Makers, Manimajra.

XXI. *Naraingarh Block*

M/s Jyoti Parshad-Kapur Chand, Naraingarh.

GAZETTED POSTS IN THE INDUSTRIES DEPARTMENT

*2706. **Comrade Ram Piara** : Will the Chief Minister be pleased to state —

- (a) whether it is a fact that certain new posts of gazetted officers have recently been created in the Department of Industries ; if so, the number and the names of posts created, the names of the officers appointed against these posts and the grade in which they have been appointed ;
- (b) whether it is also a fact that certain officers in the Industries Department have recently been promoted ; if so, their names together with the period of their service in the post held by them prior to the promotion ;
- (c) whether it is also a fact that certain officers/ officials of the department of Industries have recently been demoted or are under the process of demotion ; if so, their number and names alongwith their designations together with the reasons of demotion in each case ;
- (d) whether the opinion of the Legal Remembrancer in the cases of demotions mentioned in part (c) above had been obtained ; if so, when and the contents of advice received together with the details of action taken on the receipt of the advice from the Legal Remembrancer?

Sardar Partap Singh Kairon : A statement containing the requisite information is given below.

Statement

Regarding requisite information

(a) Yes ; the following posts of gazetted officers have recently been created. The names of the persons appointed against them and the grades of the posts are given against them :—

Name of the post	No of posts	Name of the person appointed	Grade
Liaison Officer (Industries)	1	I.E.N. Chauhan	Senior scale of I.A.S. plus Rs 100 per mensem
Joint Director (Rural Industrialisation)	1	L.R. Mago	Ditto
Sr. District Industries Officers	3	O.P. Jain L.R. Khosla S.C. Mathur	Rs 250—750 plus Rs 100 per mensem
Officer on Special Duty (Hilly Areas)	1	G.R. Bhai	Rs 1,500 fixed
Dy. Director (Technical)	1	B.M.S. Chopra	Rs 350—850 (likely to be revised).
Project Officers	2	M.L. Bhoocher P.P. Singh	Rs 300—850
Assistant Director (Evaluation)	1	S.S. Sachdeva	Rs 250—750
Assistant Directors Quality Marking	3	K.L. Ahuja (2 vacant)	Rs 250—750
Technical Officers	8	Vacant	Rs 200—500

(b) Yes ; the other information is as under :—

Name	Promoted as	Period of service prior to promotion and the post held
N. Goswami	Textile Officer (Designs)	More than five years in the joint cadre of District Industries Officers/Assistant Directors of Industries/Textile Officer (Marketing) etc.
O.P. Jain	Senior District Industries Officer	More than six years in the cadre of District Industries Officer/Assistant Director of Industries

1	2	3
L.R. Khosla	.. Senior District Industries Officer	More than six years in the cadre of District Industries Officer/Assistant Director of Industries
S.C. Mathur	.. Senior District Industries Officer	More than three years in the cadre of District Industries Officers/Assistant Directors of Industries
B.M. S. Chopra	.. Deputy Director (Technical)	More than four years as Superintendent, Quality Marking
M.C. Mehra	Deputy Director (Planning)	About five years as Assistant Director of Industries
S.L. Kapur	.. Technical Expert (Chemical Engg:)	About 1½ years as Deputy Director (Hilly Areas)
P.P. Singh	.. Project Officer ..	Three years service in the Ministry of Community Development, Government of India as instructor in the grade of Rs 425—900 Nine months as Assistant Director (Procurement).

(c) Nine persons are under the process of being reverted. It is not in the public interest to disclose their names as yet.

(d) The case was discussed with Legal Remembrancer and action being taken is in accordance with the rules and procedure.

DEVELOPMENT OF RESIN INDUSTRY IN THE STATE

*2720. **Shri Rup Singh Phul** : Will the Chief Minister be pleased to state the steps so far taken by Government for the development of Resin Industry in the State together with the amount of money so far spent therefor ?

Sardar Partap Singh Kairon : A statement containing the requisite information is given below.

It has been decided to set up a modern factory at Gagret, district Hoshiarpur Co-operative basis for the development of resin industry in the State. For this purpose a Society styled as Shiwalak Co-operative Resin and General Mills Ltd. Gagret has been formed and it will start functioning when the construction of buildings has been completed, the requisite machinery installed and other necessary formalities completed. The details of the expenditure incurred are as under:—

	Rs
(i) Buildings	.. 89,000.00
(ii) Land	.. 10,081.00
(iii) Stocks	.. 14,700.00
(iv) Machinery	.. 1,68,217.00
Total	.. 2,81,998.00

MINERAL WEALTH IN THE STATE

***2721. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state whether any steps have so far been taken by Government for the investigation of the mineral wealth of the State, if so, what and with what results ?

Sardar Partap Singh Kairon : Yes. Two field parties have been deputed to the districts of Mohindergarh and Kangra/Hoshiarpur to carry out the investigation of iron ore, and coal deposits at the State level. The work is in progress and the results will be known on the completion of the investigation work.

INTRODUCTION OF TECHNICAL COURSES IN MULTIPURPOSE HIGHER SECONDARY SCHOOLS

***2801. Sardar Gurdial Singh Dhillon :** Will the Chief Minister be pleased to state—

- (a) whether the Education Department has decided to introduce technical courses in Radio, Motor and Refrigeration mechanics and printing technology in some multipurpose Higher Secondary Schools in the State ; if so, the details of such schemes ;
- (b) the number and names of schools which are proposed to be covered by this scheme and the locations thereof ;
- (c) whether any financial help or technical staff and other facilities are also proposed to be provided to such institutions ?

Sardar Partap Singh Kairon : (a), (b) (c) and Printing Technology already forms a part of the current syllabus under "Craft". The matters regarding the introduction of the remaining technical courses in the syllabus is yet under the consideration of the Punjab University.

The remaining desired information regarding the number and names of Multipurpose Schools where facilities for the locating of Printing Technology exist at present and other allied matters is not readily available; it is being collected and will be supplied in due course.

UNTRAINED TEACHERS AND THEIR TRAINING

***2847. Shri Balramji Dass Tandon :** Will the Chief Minister be pleased to state—

- (a) the number of untrained teachers category-wise in the State as on 1st October, 1957 and the number of those who have been issued training certificates, category-wise since then ;
- (b) whether it is also a fact that some teachers were given training courses for the grant of such certificates, if so, their number category-wise at present ;
- (c) the number of the teachers who qualified in the courses referred to above and the number of those who were issued certificates ?

Sardar Partap Singh Kairon : A statement containing the requisite information is given below :—

Statement containing requisite information

(a) (i) Number of untrained teachers on 1st October, 1957

Provincialised Cadre		State Cadre	
Men	Women	Men	Women
1,077	371	2,870	528

(ii) Number of untrained teachers who have since been awarded the special Certificates.

All subjects	Language Teachers Special Certificates	Drawing	P.T.I.
1,795	802	218	28

(b) Yes. Language teachers 200

All subjects .. 990 1st in-service training course.

Ditto .. 324 2nd in-service training course (out of 990).

Ditto .. 230 3rd in-service training course (out of 990).

(c) Language teachers .. 200

All subjects .. 898

Number of teachers who have
been awarded special
certificates so far .. 766

ALLOCATION OF ADMINISTRATION OF EDUCATION TO VARIOUS OFFICERS

*2848. Shri Balramji Dass Tandon : Will the Chief Minister be pleased to state—

(a) whether it is a fact that Government has recently allocated the administration of Education to various officers in different districts of the State, if so, the details thereof and the reasons for the same ;

(b) the details of duties assigned to the officers referred to above ?

Sardar Partap Singh Kairon : (a) and (b) A statement showing allocation of districts to various officers is given below. This arrangement has been made in order to activate the educational development and administration in the districts.

Allotment of districts to officers

Serial No.	Name of the district	Name of the officer
1	Amritsar	.. Chief Minister
2	Jullundur	.. Education Commissioner and Secretary to Government, Punjab, Education Department
3	Karnal	.. Under- Secretary, Education I
4	Gurgaon	.. Deputy Secretary, Education
5	Ambala	.. Director of Public Instruction
6	Patiala	.. Joint Director, Schools
7	Ludhiana	.. Deputy Director, Schools Administration
8	Kangra	.. Deputy Director, Primary Education
9	Kapurthala	.. Youth Welfare Officer
10	Rohtak	.. Officer Incharge, National Discipline Scheme
11	Ferozepore	.. Assistant Director, Schools Administration III
12	Simla	.. Deputy Director, Secondary Education
13	Hoshiarpur	.. Assistant Director, Teachers' Training
14	Sangrur	.. Assistant Director, Schools Administration II
15	Hissar	.. Assistant Director, Planning and Works
16	Gurdaspur	.. Deputy Director, Secondary Education
17	Bhatinda	.. Assistant Director, Primary Education
18	Mohindergarh	.. Assistant Director, Secondary Education

DEPARTMENTAL TEST OF DRAWING TEACHERS OF GOVERNMENT SCHOOLS

***2849. Shri Balramji Dass Tandon :** Will the Chief Minister be pleased to state—

- (a) whether any Departmental Test of the Drawing Teachers of Government schools was held in 1960, if so, the number of participants and of those qualifying the same ;
- (b) whether any certificates to the qualifying hands have since been issued, if not, the reasons for the same ?

Sardar Partap Singh Kairon : (a) Yes. Twice in April and November, 1960.

	In the test held in April, 1960	In the test held in November, 1960	Total
Number of participants	.. 161	99	260
Number qualified]	.. 34	18	52

(b) Yes. Those candidates who passed the special Drawing Test, fulfilled all other conditions for eligibility to the special certificates and whose cases were received through the Inspectors of Schools concerned have been awarded special certificates.

DRAWAL OF PAY BY TEACHERS FROM THE POST OFFICE

***1902. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state—

- (a) whether it has been decided that every school teacher has to draw his pay from the post office every month ; if so, the reasons therefor ;
- (b) whether it is proposed to treat the pay -day as a holiday for teachers in schools ?

Sardar Partap Singh Kairon : (a) Yes. To start with the scheme is proposed to be introduced on an experimental basis in Patiala, Ambala and Ludhiana Districts. The reasons for adopting the system are:—

- (i) The present system of spot payments by field officers involves risk in the handling of cash and has become quite out-moded.
- (ii) A lot of time of Inspecting Officers is taken in the process of physical disbursement of salaries which should appropriately be utilized for improving the working of our schools.
- (iii) The new system will inculcate the habit of thrift and saving among teachers.

(b) No.

RESULTS SHOWN BY HEADMASTERS OF VARIOUS SCHOOLS

***3045. Chaudhri Tek Ram :** Will the Chief Minister be pleased to state—

- (a) whether Government have recently asked any Headmasters of Government schools in the State to submit the results of their schools for the last five years ; if so, the names of the Headmasters indicating who have been asked to submit their results ;
- (b) The names of such Headmasters in Hissar District who are required to submit their results ?

Sardar Partap Singh Kairon : (a) and (b) (i) Yes.

(ii) (i) Shri Ran Singh, Headmaster, Government High School, Sawali (Hissar District).

(ii) Shri Mohinder Singh, Headmaster, Government High School, Patwal, Jattan (Hissar District).

BUILDING OF HIGH SCHOOL AT KANINA, MOHINDERGARH DISTRICT

***3097. Shri Banwari Lal :** Will the Chief Minister be pleased to state whether the amount of Rs 16,000 sanctioned by the Government for the building of the High School, Kanina in district Mohindergarh, has been disbursed ; if so, the stage at which the building of the said school is at present ?

Sardar Partap Singh Kairon : Yes. Out of this a sum of Rs 4,100 has been spent on the purchase of material for the execution of the work in question. The work is in progress and will be completed during the current financial year.

BAN ON SMOKING IN GOVERNMENT SCHOOLS

***3148. Shri Amar Singh :** Will the Chief Minister be pleased to state whether Government have issued any order banning smoking in Government Schools in the State, if so, the details thereof ?

Sardar Partap Singh Kairon : Yes. A copy of the instructions is given below :—

Copy of letter No. 2672-BE-32/1-62-BE(2) dated the 9th March, 1963 from the Director of Public Instruction, Punjab, to the Divisional Inspectors/ Inspectresses of Schools, in the State etc., etc.

Subject.—Smoking in schools by the students and members of staff.

Your attention is invited to the article No. 220(Chapter VII) of the Punjab Education Code wherein the use of tobacco or intoxicants by pupils in schools and colleges has strictly been forbidden.

It is, therefore, requested that the heads of all Government and Government Aided/ Recognised Schools in your respective jurisdiction may please be urged to check that the members of the staff do not smoke in class-rooms or in the presence of the students. The students should also be asked to avoid smoking.

The above instructions may please be strictly adhered to and the receipt of this letter may please be acknowledged within 4 days from the date of its receipt.

No. 2672-BE-32/1-62-BE(2), dated Chandigarh, the 9th March, 1963.

COPY forwarded to the All-India Anti-Smoking Mission, 2/120-Geeta Colony, P.O. Gandhi Nagar, Delhi-31, for information with reference to their letter No. XIXLXII/5 dated 30th January, 1962.

(Sd.)
ASSISTANT DIRECTOR (TEACHERS TRAINING)
for Director of Public Instruction, Punjab

PERMITS FOR PUBLIC CARRIERS.

***2999. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state —

- (a) the total number of permits issued by the Government for public carriers (Trucks) in the year 1962, with the names and addresses of the permit holders ;
- (b) the criteria kept in view while granting the permits mentioned in para (a) above ;
- (c) the total number of public carriers permits issued under the inter-state reciprocal arrangements with the neighbouring States, viz. Delhi, Rajasthan U. P., Maharashtra, Madhya Pradesh and Jammu-Kashmir States, during the said period with the names and addresses of the permit holders ;
- (d) the criteria kept in view while granting the permits mentioned in para (c) above ?

Sardar Partap Singh Kairon : The time and labour involved in collecting the information will not be commensurate with any possible benefit to be derived. Information if sought in any specific case will be supplied to the honourable Member.

MOTOR CYCLE/SCOOTER RIKSHAW PERMITS

***3000. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) the total number of motor cycle rickshaw and scooter permits issued in the year 1961-62, and 1962-63 by the Government with the dates on which granted ;
- (b) the criteria kept in view for granting the permits mentioned in para (a) above

Sardar Partap Singh Kajron : A statement containing the requisite information is given below :—

Total number of motor cycle-rickshaw permits issued in 1961-62 and 1962-63 along with dates are —

1961-62		
Serial No.	Date of Issue	Number issued
AMBALA REGION		
1	28-7-61	2
2	1-8-61	1
3	8-8-61	3
4	12-8-61	2
5	16-8-61	3
6	22-9-61	1
7	24-11-61	2
8	11-1-62	1
9	19-1-62	4
10	20-1-62	1
11	8-2-62	1
12	15-2-62	1
13	27-2-62	1
14	28-2-62	1
15	6-3-62	1
16	14-3-62	3
17	28-3-62	1
Total		29
JULLUNDUR REGION		
1	7-4-61	1
2	12-4-61	1
3	25-4-61	1
4	6-5-61	4
5	11-5-61	1
6	15-5-61	2
7	16-5-61	1
8	17-5-61	1
9	18-5-61	1
10	24-5-61	2
11	6-6-61	1
12	10-6-61	1
13	13-6-61	1
14	15-6-61	1
15	16-6-61	1
16	20-6-61	1
17	8-7-61	1
18	1-8-61	1
19	3-8-61	2
20	11-8-61	1
21	28-8-61	1
22	13-9-61	1
23	6-10-61	2
24	29-11-61	1
Total		31
PATIALA REGION		
1	17-4-61	1
2	12-8-61	1
3	14-8-61	1
4	16-8-61	1
5	18-8-61	1
Total		5
GRAND TOTAL		65

1962-63

Serial No.	Date of issue	Number issued
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AMBALA REGION

1	2-4-62	1
2	5-4-62	1
3	30-4-62	1
4	4-5-62	1
5	20-6-62	1
6	17-8-62	1
7	22-3-63	1
8	12-12-62	1
9	5-1-63	1
10	14-2-63	1
11	15-2-63	1
12	21-2-63	1

Total	..	12
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JULLUNDUR REGION

1	1-5-62	1
2	12-5-62	1
3	26-5-62	1
4	9-6-62	1
5	12-6-62	1
6	19-6-62	1
7	20-6-62	1
8	22-6-62	1
9	6-7-62	1
10	4-8-62	1
11	13-8-62	1
12	31-8-62	1
13	17-8-62	1

Total	..	13
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PATIALA REGION

1	28-6-62	1
2	30-6-62	1
3	3-8-62	1
4	31-8-62	1
5	12-9-62	1
6	27-9-62	1
7	11-10-62	1
8	19-10-62	1
9	24-10-62	1
10	24-10-62	1
11	24-10-62	2
12	25-10-62	1
13	2-11-62	1
14	6-11-62	1
15	12-12-62	1
16	14-12-62	1
17	18-12-62	1
18	4-1-63	1

Serial No.	Date of issue	Number issued
19	15-1-63	1
20	16-1-63	2
21	18-1-63	1
22	19-1-63	1
23	24-1-63	1
24	28-1-63	1
25	13-2-63	1
26	16-2-63	1
27	30-10-62	1
28	25-2-63	1
Total		30
GRAND TOTAL		55

Scooter rickshaw permits issued during 1961-62 and 1962-63 Nil

- (b) Criteria during 1961-62 and 1962-63 .. (i) Up to 15th June, 1962 the permits were issued to those who held valid driving licences and produced a fit vehicle, (ii) After 16th June, 1962 the issue of permits was restricted to Harijans and then from 27th February, 1963, to Harijans and ex-servicemen only

HOSHIARPUR-MIANI AFGHANA AND JULLUNDUR-MIANI AFGHANA ROUTES

***3050. Sardar Laxhi Singh Chaudhri :** Will the Chief Minister be pleased to state—

- (a) the number of trips the buses of the various Transport Companies are required to undertake between Hoshiarpur and Miani Afghana and Jullundur and Miani Afghana in Hoshiarpur District ;
- (b) whether it is a fact that none of the buses undertook any trips to Miani Afghana during the period 1st April, 1962 to 28th February, 1963 ;
- (c) whether Government is considering to take any action against the Transport Companies concerned for the failure to comply with the conditions laid down for the said route permit ?

Sardar Partap Singh Kairon : (a) No permits are issued for Hoshiarpur-Miani and Jullundur-Miani Afghana routes.

(b) and (c) In view of (a) Question does not arise.

TEST OF GAZETTED OFFICERS OF THE CO-OPERATIVE DEPARTMENT

***2934. Shrimati Parsani Devi :** Will the Chief Minister be pleased to state—

- (a) the result of the extempore test given by him to the Gazetted Officers of the Co-operative Department during January, 1963 ;
- (b) the names of the officers who have been given higher grade and of those who have been demoted as a result of the said test ?

Sardar Partap Singh Kairon : (a) It is not in the public interest to disclose the result.

(b) No officer has been demoted or given higher grade.

ENQUIRY AGAINST DOCTOR INCHARGE OF HEALTH CENTRE, RAJAUND, DISTRICT KARNAL

***1903. Comrade Bhan Singh Bhaura :** Will the Minister for Finance be pleased to state whether any enquiry has recently been held against the Doctor Incharge of Health Centre, Rajaund, district Karnal, if so, the result thereof ?

Dr. Gopi Chand Bhargava : Yes, Sir. No specific charges were proved against him, but the doctor was found not to be enjoying a good reputation. He was severely warned and a copy of the warning placed in his personal file. The doctor has since been transferred from Rajaund.

**CASE AGAINST SHRI INDARRAJ SINGH OF MANDI UKLANA, DISTRICT
HISSAR**

***2705. Comrade Ram Piara :** Will the Home Minister be pleased to state—

- (a) whether it is a fact that a case was registered against Shri Indarraaj Singh, son of Shri Jamna Dass, caste Mahajan, of Mandi Uklana tehsil and district Hissar, under the Essential Commodities Act which was later on withdrawn on 12th June, 1962 under the District Magistrate's order, dated 7th June, 1962, from the court of a Magistrate, 1st Class, Hissar, if so, the reasons for the registration and withdrawal of the case separately ;
- (b) whether the above-said case was withdrawn on the initiative of the State Government or whether the District Magistrate, Hissar himself passed such orders ;
- (c) copy of the orders of withdrawal passed by the State Government or the District Magistrate be laid on the Table ;
- (d) the number and names of the Magistrates who tried the said case from the date of the institution (approximately 7th October, 1959) till the withdrawal of the case ;
- (e) the total quantity of foodgrain or any other commodities which was involved together with the details whether forfeited or returned to the owners ?

Shri Mohan Lal : (a) Yes. For contravention of the Punjab Rice Dealers Licensing Order of 1957. The case was withdrawn as the commodity stored was found to belong to a sister concern.

(b) On the initiative of the Food Department.

(c) Copy of the letter is given below.

(d) Sarvshri A. N. Bhoil and Hari Singh dealt with the case. The case was put in court on 6th October, 1961 and not 7th October, 1959.

(e) 43 bags containing 75 maunds 6 seers and 8 chhataks of paddy. The foodgrains were not forfeited.

No. 68(37)-7J-62/24227

From

Shri A. N. Kashyap, I.A.S.,
Home Secretary to Government, Punjab.

To

The District Magistrate,
Hissar.

Dated Chandigarh, the 14th May, 1962

Subject.—Withdrawal of prosecution case against M/s Jamna Dass Chhabil Dass, Uklana Mandi.

SIR,

Government have decided that the prosecution case State *versus* Jamna Dass Chhabil Dass, Uklana, pending in one of the courts in district Hissar, may be withdrawn. The Public Prosecutor may, therefore be required to take necessary steps in accordance with the provisions of section 494 Cr.P.C. to carry out this decision of the Government immediately.

2. Your Memorandum No. 957 PB, dated 30th April, 1962, addressed to the Director, Food and Supplies, Punjab refers.

Yours faithfully,

(Sd). J. D. KHANNA,

DEPUTY SECRETARY HOME—II

for Home Secretary to Government Punjab.

PENDING CRIMINAL CASES TRANSFERRED TO COURTS FOR TRIAL OUTSIDE
THE STATE

***2802. Sardar Gurdial Singh Dhillon :** Will the Home Minister be pleased to state—

(a) the number of pending criminal cases that were transferred to courts for trial outside the State during the years 1962 and 1963 alongwith the names of the accused persons and the charges against them in each case ;

(b) the grounds on which each of these cases were transferred.

Shri Mohan Lal : (a) One. The name of the accused person is Shri Mohan Singh Tur. He was charged of offences punishable under section 302 I.P.C. read with section 120-B, I.P.C., section 4/5 of the Explosive Substances Act, 1908 and under section 19 of the Indian Arms Act.

(b) The grounds on which this case was transferred for trial outside the State, were not received from the Supreme Court.

APPOINTMENT OF EXTRA TRIAL MAGISTRATES AND POLICE OFFICERS
FOR DISPOSAL OF TRAFFIC CASES

***2803. Sardar Gurdial Singh Dhillon :** Will the Home Minister be pleased to state—

(a) whether any extra trial Magistrates and Police Officers are proposed to be appointed by Government for the speedy disposal of traffic cases ;

(b) whether Government proposes to invest the above-mentioned officers with special powers of summary trial of traffic cases of rash driving, wrong parking, non-use of light dippers at night overloading and plying of unfit vehicles ;

(c) whether Government are also considering any proposal to suspend or cancel the driving licences or route permits of the defaulting owners or drivers ?

Sardar Partap Singh Kairon (Chief Minister) : (a) No.

(b) Question does not arise.

(c) Provisions under the Motor Vehicles Act, 1939 and the Punjab Motor Vehicles Rules, 1940, already exist to award such a punishment to the defaulting owners and drivers.

STRICTURES PASSED AGAINST THE POLICE INVESTIGATING OFFICER BY
THE MAGISTRATE 1ST CLASS, TARN TARAN

***2969. Sardar Kulbir Singh :** Will the Home Minister be pleased to state—

(a) whether a Magistrate posted at Tarn Taran, district Amritsar, had passed strictures against the Investigating Police Officer while acquitting the accused Joginder Singh, son of Shri Makhan Singh of village Dayalpur, district Kapurthala on 11th April 1961 in a case under section 19 of the Indian Arms Act, 1878 ;

(b) if the answer to part (a) above be in the affirmative, the details thereof and the action taken thereon ?

Shri Mohan Lal : (a) Yes.

(b) The details of strictures passed by the Court are as under:—

“The incident regarding the recovery of revolver exhibit P.I. and six cartridges from the accused is a concocted one and the accused has been falsely implicated in this case. Such a false implication of a person on the part of a responsible police official is a very sad commentary on the working of police administration.

The Statement of A.S.I., Darshan Singh regarding a "Chobara" in the house of Sajjan Singh, Margindpuri, clearly proves that he did not witness that house at all. Further the wrong statement of A.S.I., Darshan Singh regarding the distance between the village school and the house of Sardar Sajjan Singh is further proof of the fact that he had been deliberately trying to concoct this false case against the accused. Such Police Officials who instead of offering security to the people of their ilaqa, go about harassing the public by concocting false cases against them, do not deserve to remain in the police force."

The A.S.I. has been suspended and a Departmental Enquiry ordered against him.

FIRE ARMS LICENCES IN ROHTAK

***2987. Shri Mangal Sein :** Will the Home Minister be pleased to state the names of the persons who applied for fire arms licences in Rohtak in the year 1962 with the total number of persons who were granted the said licences and also the names of the persons who were refused the said licences together with the reasons therefor ?

Shri Mohan Lal : It is not in public interest to disclose the information asked for. However, information in respect of any specific case, if desired, will be furnished to hon'ble Member.

BOMB EXPLOSION CASE IN JAIN TEMPLE, PATTI TOWN, DISTRICT AMRITSAR

***3088. Chaudhri Devi Lal :** Will the Home Minister be pleased to state—

- (a) whether any judicial enquiry was ordered by the State Government regarding the Bomb explosion case in the Jain Temple, Patti Town, district Amritsar, during 1962; if so, the date when the decision in this regard was taken ;
- (b) the names and rank of the officers appointed to conduct the said enquiry togetherwith the date of submission of the enquiry report to the Government with contents thereof ;
- (c) the date when the said report was actually received by the Government ;
- (d) whether it is a fact that the envelope containing the said report was found tempered with at the time of its receipt; if so, to what extent ;
- (e) whether any complaint was lodged with the postal authorities regarding tempering with the envelope; if so, when and a copy of the reply received from the Postal authorities with contents thereof ;
- (f) whether the said report was considered by the Government and any decision taken; if so, what ?

Shri Mohan Lal : (a) Yes, on 10th September, 1962.

(b) Shri Anand Dev Kaushal, District and Sessions Judge, Amritsar. The report is dated 30th September, 1962. A copy of the conclusions of the report of the Commission of Enquiry is given below.

(c) 15th October, 1962.

(d) No. The outer cover of the parcel containing the report, which was in another sealed cover, as also the record of the proceedings relating to the enquiry which was in a sealed cover, was, however, found in a torn condition. The inner cover containing the report was, in tact.

(e) Yes, on 12th October, 1962, by the District and Sessions Judge. A copy of the reply received by him from the postal authorities is given below.

(f) Yes, necessary action against the doctors whose action was criticised by the Commission of Enquiry in the report is being taken by the Health Department.

Conclusions of the report of the Commission of Inquiry, appointed to inquire into the circumstances which lead to the explosion on 2nd September, 1962, within the precincts of Jain Mandir at Patti, district Amritsar

(1) The explosion, which was a powerful one, took place at about 8.00 a.m. on 2nd September, 1962, in the central compartment while the windows of the L-shaped room were lying closed and the shutters of the said compartment were also probably in the same condition. It is not established that the bomb had been lying in the compartment, since 1947 or for any definite period preceding the explosion. It is also not established that the compartment had been lying locked.

(2) There is nothing to show, and it appears extremely improbable, that the bomb was a time-bomb.

(3) It is not established that the relations between S. Hardip Singh and the Jain Baradari were strained or that they were strained to such an extent that S. Hardip Singh would cause a powerful bomb to be exploded in the Jain temple in order to demoralise the Jains.

(4) Gura Singh (C.W. 6) is not proved to have had anything to do with the explosion nor is there any material on the record to indicate the identity of any particular person who may have been responsible for placing the bomb in the central compartment. From the evidence available, it is not possible even to say whether it was one of the regular visitors to the temple or an outsider who had planted the bomb, or as to how and by whom the bomb was exploded.

(5) Kashmiri Lal died from extensive burns sustained by him as a result of the explosion which occurred while he was in the L-shaped room at about 8.00 a.m. on 2nd September, 1962. If proper medical treatment had been made available to him at once there were some chances, though meagre, of his recovery. Such treatment was afforded to him after delay of about five hours and this delay, which must be viewed as one of the factors contributing to his death, was occasioned because:—

- (a) the Civil Hospital at Patti had been without a qualified doctor for a few months, so that Kashmiri Lal had to be removed to the V. J. Hospital at Amritsar; and
- (b) Kashmiri Lal was not admitted to the V. J. Hospital at 10.30 a.m., i.e. as soon as he was brought thereto, but was referred by Dr. Harbans Singh (C.W. 5) to the Civil Surgeon for medico-legal examination with the result that his admission to the hospital materialised only at 1.30 p.m.

Dr. Harbans Singh (C.W. 5) was negligent in the performance of his duties, but from the evidence on record it is not made out that Dr. Kuldip Singh Bindra (S.W. 6) was also to blame for the delay.

Copy of letter No. C.R. 2/34/62, dated the 6th November, 1962, from the Post Master, Indian Post and Telegraphs Department, Amritsar, to the District and Sessions Judge, Amritsar.

With reference to your complaint No. 8081, dated 12th October, 1962, regarding non-delivery of Amritsar insured parcel No. 93, dated 3rd October, 1962 at Chandigarh, I have the honour to say that enquiries made into the case have revealed that the insured parcel under reference was damaged in the course of transmission from Amritsar to Chandigarh and was received in damaged condition by the New Secretariat, Chandigarh on 5th October, 1962. It was immediately protected at the office of destination. On account of its being in damaged condition the delivery was refused by the addressee and the same was returned to this office on 10th October, 1962 for delivery to the sender which was delivered on 11th October, 1962. I assure you Sir that no foul play has been played by the Post Office in its service and the damage to the article during transit was accidental as it was not securely packed. The inconvenience caused to you is deeply regretted.

CONSTABLES RECRUITED DURING 1962-63

***3089. Comrade Ram Chandra:** Will the Home Minister be pleased to state the number of Constables recruited from each district in the Police Force during 1962-63 ?

Shri Mohan Lal : 14,194 Constables have been recruited so far during 1962-63. The district/unitwise break-up with regard to them is shown in the statement given below:—

Statement showing the number of Constables recruited in the Police force during 1962-63

Serial No.	District/Unit	Number of Constables re- cruited
1	Hissar	604
2	Rohtak	569
3	Gurgaon	323
4	Karnal	544
5	Ambala	409
6	Simla	175
7	Kangra	238
8	Hoshiarpur	322
9	Jullundur	514
10	Ludhiana	535
11	Kapurthala	137
12	Amritsar	553
13	Ferozepore	506
14	Gurdaspur	375
15	Patiala	390
16	Bhatinda	623
17	Sangrur	576
18	Narnaul	228
19	Punjab Armed Police	6,296
20	Government Railway Police	37
21	Wireless Staff	240
	Total	14,194

ISSUE OF CINEMA LICENCES

***3087. Chaudhri Devi Lal :** Will the Home Minister be pleased to state—

- (a) whether any cinema is being constructed at present at Faridabad or Faridabad Township in district Gurgaon, if so, the list of its owners with their parentage and full home addresses ;
- (b) the names of the owners of the Capital Cinema, Patiala, Neelam Theatre, Chandigarh, Elite Cinema, Hissar, Parkash and Nandan Cinemas at Amritsar and Jaswant Cinema at Malout and Ferozepore with the parentage and full home addresses of each to whom the licences were issued in the first instance together with the date of issue of licence in each case ;
- (c) the names of the present owners of each of these cinemas with their full home addresses ?

Shri Mohan Lal : A statement containing the required information is given below.—

Part (a)		Part (b)					Part (c)	
Whether any cinema is being constructed at present at Faridabad or Faridabad Township, district Gurgaon	The list of its owners, their parentage and full home addresses	Name of the cinema	Names of the owners	Parentage	Full home address of each to whom the licences were issued in the first instance	Date of issue of licence in each case	Names of the present owners of each of the cinemas mentioned in part (b)	Full home addresses of the present owners of the cinemas
1	2	3	4	5	6	7	8	9
Yes, at New Industrial Township, Faridabad, district Gurgaon	S. Surinder Singh, son of S. Partap Singh Kairon, House No. 12, Street No. A, Sector 4, Chandigarh	(1) Jaswant Cinema, Malout, (district Ferozepur)	Shri Jaswant Singh	Shri Harji Ram ..	Shri Jaswant Singh of Malout Mandi, district Ferozepur	25-1-55	Shri Jaswant Singh	Shri Jaswant Singh of Malout Mandi, district Ferozepur
<i>N.B.—There is no Jaswant Theatre at Ferozepore City or Ferozepore Cantt.)</i>								
		(2) Capital Cinema, Patiala	S. Surinder Singh, Proprietor, Movies Exhibitors, Patiala	S. Partap Singh Kairon	House No. 12, Street No. A, Sector 4, Chandigarh	12-1-61	As in Part (b)	As in Part (b)
		(3) Neelam Cinema, Chandigarh	M/s Cineroma, Chandigarh. i.e. —	As in Part(b)	As in Part (b)
			(1) Shri Gurdip Singh Gill	Shri Hazura Singh S. Partap Singh Kairon	187, Golf Links, Delhi House No. 12, Street A, Sector 4, Chandigarh	14-9-62	As in Part(b)	As in Part (b)
			(2) Shri Surinder Singh Kairon	W/o Shri Gajjan Singh	New Patiala			
			(3) Shrimati Gurdial Kaur					
		(4) Elite Cinema, Hissar	S. Gurdip Singh	S. Mohinder Singh	Village Quila Raipur, district Ludhiana	9-6-61	Ditto	Ditto
		(5) Parkash Cinema, Amritsar	(1) Shri Harbans Singh	Shri Gurnam Singh	Friends Colony, Taylor Road, Amritsar	11-2-59	Ditto	Ditto
			(2) Shrimati Kusum Kumari	W/o S. Surinder Singh	Village Kairon, district Amritsar			
		(6) Nandan Theatre, Amritsar	Shri Gurinder Singh	S. Partap Singh Kairon	Village Kairon, at present Mukat House, The Mall, Amritsar	11-4-62	Ditto	Ditto

ELECTIONS TO MUNICIPAL COMMITTEES

*3090. Comrade Ram Chandra : Will the Home Minister be pleased to state—

(a) the names of Municipal Committees in the State whose elections are overdue at present ;

(b) whether Government have fixed any dates for elections thereto, if so, details thereof ?

Shri Mohan Lal : (a) A list showing the names of Municipal Committees in the State, where elections are overdue at present, is given below.

(b) No.

Statement showing the names of Municipal Committees to which elections are overdue

Name of district	Serial No.	Name of Municipal Committee
1	2	3
1. Amritsar ..	1	Tarn Taran
	2	Khem Karan
	3	Chheharta
	4	Patti
	5	Jandiala
	6	Majitha
	7	Amritsar (Elections are likely to be held after the formation of Corporation there).
2. Gurdaspur ..	8	Ramdas
	9	Qadian
	10	Dina Nagar
	11	Narot Jaimal Singh
	12	Gurdaspur
	13	Sujanpur
	14	Fatehgarh Churian
	15	Dhariwal
3. Jullundur ..	16	Derababa Nanak
	17	Pathankot
	18	Nawanshahr
	19	Kartarpur
	20	Nur Mahal
	21	Adampur
	22	Jullundur
	23	Alawalpur
	24	Nakodar
	25	Phillaur
4. Ludhiana ..	26	Rahon
	27	Samrala
	28	Khanna
	29	Ludhiana
5. Ferozepore ..	30	Tankanwali
	31	Malout
	32	Fazilka
	33	Ferozpur
	34	Dharamkot
	35	Talwandi Bhai
	36	Guru Har Sahai
6. Hoshiarpur	37	Urmar Tanda
	38	Mukerian
	39	Garhshanker
	40	Garhdiwala
	41	Sham Chaurasi
	42	Anandpur
	43	Una
	44	Hariana
	45	Dasuya

Name of district	Serial No.	Name of Municipal Committee
1	2	3
7. Karnal ..	46	Thanesar
	47	Gharaunda
	48	Radaur
	49	Pundri
	50	Shahabad
	51	Pehowa
8. Gurgaon ..	52	Faridabad
	53	Ferozepur-Jhirka
	54	Sohna
	55	Ballabgarh
	56	Hodal
	57	Nuh
	58	Gurgaon
	59	Pataudi
	60	Farukh Nagar
	61	Hailey Mandi
9. Rohtak ..	62	Bahadurgarh
	63	Jhajjar
10. Hissar ..	64	Beri
	65	Hissar
	66	Dabwali
	67	Uklana Mandi
	68	Jakhal
	69	Hansi
	70	Sirsa
	71	Loharu
11. Ambala ..	72	Kalka
	73	Kuruli
	74	Buria
	75	Chhachhrauli
	76	Ambala City
	77	Rupar
	78	Nala Garh
	79	Jagadhri
	80	Maur
2. Bhatinda ..	81	Mansa
	82	Goniana
	83	Bhucho Mandi
3. Kapurthala	84	Kapurthala
4. Sangrur ..	85	Barnala
	86	Sunam
	87	Malerkotla
	88	Ahmedgarh
	89	Nurpur
5. Kangra ..	90	Dharamsala
	91	Kangra
	92	Palampur
	93	Sultanpur Kulu
6. Patiala ..	94	Samana

GOVERNMENT FAIR PRICE SHOPS

***3061. Sardar Lakhi Singh Chaudhri :** Will the Home Minister be pleased to state the market rate including sales tax of the various commodities (atables) which are available at the Fair Price Shops and the percentage of cheapness in rates ?

Shri Mohan Lal : A statement containing the requisite information is given below.

Statement showing percentage of Cheapness in prices of various commodities (Eatables) available at Government Fair Price Shops as compared to the prices prevalent in Chandigarh Market (The prices are inclusive of sales-tax)

Commodity	Price at G.F.P. Shops on 20th February, 1963	Price in the market on 20th February, 1963	Extent to which the prices in the market are higher than the G.F.P. Shops	
			Amount	Percentage
(1)	(2)	(3)	(4)	(5)
<i>Atta</i>				
Wholemeal atta of country wheat ..	18.35 with cloth bag or 17.30 without bag	19.78	1.43	8
37.300 kg. (one md.)		without bag		
Atta maize (per 2½ kg.) ..	1.00	1.00
Dalia (per kg.) ..	0.60	0.70	0.10	17
Besan (per kg.) ..	0.55	0.60	0.05	10
Suji (per kg.) ..	0.55	0.60	0.05	10
Maida (per kg.) ..	0.55	0.60	0.05	10
Sewian (490 gm.) (per packet) ..	0.85	1.35	0.50	59
<i>Rice</i>				
Basmati Vand (1 kg.) ..	0.95	1.12	0.17	18
Basmati Ordinary (1 kg.) ..	0.80	0.94	0.14	18
Begmi (1 kg.) ..	0.55	0.69	0.14	25
<i>Pulses</i>				
Gram Qabli (1 kg.) ..	0.75	0.80	0.05	7
Gram Dal (1 kg.) ..	0.50	0.56	0.06	12
Mash whole (1 kg.) ..	0.85	0.90	0.05	6
Mash split (1 kg.) ..	0.85	0.90	0.05	6
Mash washed (1 kg.) ..	0.95	1.00	0.05	6
Moongi whole (1 kg.) ..	0.70	0.80	0.10	14
Moongi split (1 kg.) ..	0.70	0.80	0.10	14
Moongi washed (1 kg.) ..	0.80	0.88	0.08	10
Malka Masur (1 kg.) ..	0.85	0.85
Raj Mash (Chitra) (1 kg.) ..	0.65	0.65
Raj Mash Red (1 kg.) ..	1.40	1.40
Mattar (1 kg.) ..	0.70	0.75	0.05	7
Moth (1 kg.) ..	0.50	0.50

(1)	(2)	(3)	(4)	(5)	
<i>Spices packed (of Mahashe Di Hatti, Delhi)</i>				Per cent	
Mirch Degi (100 gm.)	..	0.55	0.60	0.05	9
Masala Chat (100 gm.)	..	0.55	0.62	0.07	13
Jal Zira (100 gm.)	..	0.55	0.62	0.07	13
<i>Other Spices (Packed)</i>					
Haldi (250 gms.)	..	0.60	0.62	0.02	3
Black Pepper (100 gms.)	..	0.50	0.60	0.10	20
Zira white (100 gms.)	..	0.40	0.60	0.20	50
Illaichi Doda (100 gms.)	..	0.35	0.50	0.15	43
Dhania (100 gms.)	..	0.20	0.20
<i>Horlicks Pure Desi Ghee</i>					
4 kg. (Tin)	..	30.75	32.65	1.90	6
(Mohan and Kahan Variety)					
<i>Vegetable Ghee (Hindustan Levers)</i>					
Dalda 4 kg. (Tin)	..	13.80	13.85	0.05	1
<i>Sarson Oil</i>					
1 kg. packing (in tin)	..	2.65	2.70	0.05	2
<i>Sugar</i>					
Sugar Crystal (per kg.) (bold grain)	..	1.12	1.15	0.03	3
<i>Salt</i>					
Salt packed (900 gms.)	..	0.28	0.30	0.02	7
<i>Pickles (Tinned)</i>					
Pachranga (800 gms.)	..	1.65	1.65
TINNED FRUITS AND VEGETABLES					
<i>Spencer Products</i>					
Grape fruit (453.5 gms. tin)	..	1.70	1.77	0.07	4
Tomato Juice (30 oz. tin)	..	1.50	1.59	0.09	6
Tomato Juice (16 oz. tin)	..	0.90	0.95	0.05	6

(1)	(2)	(3)	(4)	(5)
				Per cent
Apricot jam (312 gms.)	.. 1.90	2.12	0.22	12
Straw berry jam (1 lb. tin)	.. 2.10	2.17	0.07	3
Mango jam (1 lb. tin)	.. 1.80	1.80	..	
Cherry jam (1 lb. tin)	.. 1.55	1.70	0.15	10
Baked beans (1 lb.)	.. 1.20	1.22	0.02	2
Baked beans (8 oz. tin)	.. 0.75	0.80	0.05	7
Honey (314 gm. jar)	.. 3.50	3.81	0.31	9
Fruit cocktail (30 oz. tin)	.. 4.00	4.30	0.30	7
Fruit cocktail (16 oz. tin)	.. 2.30	2.44	0.14	6
Mango slices (30 oz. tin)	.. 2.60	2.76	0.16	7
Mango slices (16 oz. tin)	.. 1.45	1.54	0.09	6
Pears in syrup (30 oz. tin)	.. 3.20	3.55	0.35	11
<i>Glacier Products</i>				
Pears in syrup (30 oz. tin)	.. 2.40	2.75	0.35	15
Fruit cocktail (1 lb. tin)	.. 2.15	2.25	0.10	5
<i>Halls Products</i>				
Tomatto Ketchup	.. 1.05	1.12	0.07	7
<i>Dyer Meakins Products</i>				
Ginger tonic (300 grams)	.. 1.50	1.62	0.12	8
Apple juice (300 gms.)	.. 2.40	2.62	0.32	9
Mango juice (300 gms.)	.. 1.30	1.75	0.45	35
BISCUITS AND CONFECTIONERY				
<i>Dalmia Biscuits</i>				
Glucose	.. 1.15	1.25	0.10	9
Glucose Milk	.. 1.15	1.25	0.10	9
Tea	.. 1.15	1.25	0.10	9
Nice	.. 1.15	1.25	0.10	9
Diplomat	.. 1.30	1.37	0.07	5

	(1)	(2)	(3)	(4)	(5)
Salt	..	1.25	1.30	0.05	Per cent 4
Orange cream	..	1.20	1.37	0.17	14
Butter Cream	..	1.20	1.37	0.17	14
Pine apple	..	1.20	1.37	0.17	14
<i>Britannia Products</i>					
Savoury Assorted barrel (tin)	..	4.85	5.25	0.4)	8
Family assorted (tin)	..	5.25	5.75	0.50	10
Assorted cream (tin)	..	5.75	5.75
Club snacks $\frac{1}{2}$ lb packet	..	1.35	1.45	0.10	7
Patite Buearea	..	1.30	1.33	0.08	6
Twin Pack	..	1.55	1.50	0.05	3
Nice	..	1.30	1.39	0.09	7
Marie	..	1.30	1.39	0.09	7
Glaxo $\frac{1}{2}$ lb.	..	0.60	0.62	0.02	3
Digestive $\frac{1}{2}$ lb.	..	0.60	0.62	0.02	3
Bournvita Britannia Biscuits	..	0.60	0.62	0.02	3
Centish village Assorted sweets	..	2.00	2.50	0.50	25
<i>Parley Confectionery</i>					
Tambourine girl	..	1.90	2.00	0.10	5
Calendar girl	..	1.60	1.87	0.27	17
Seven Dwarf	..	1.60	1.87	0.27	17
<i>Cadbury Fry Products</i>					
Bournvita 1 lb. (454 gm.)	..	5.70	5.75	0.05	1
1,044 Milk Chocolate	..	1.30	1.50	0.20	15
1,244 Milk Almond	..	1.30	1.50	0.20	15
1022 Milk Chocolate	..	0.65	0.75	0.10	15
1222 Nut Milk	..	0.65	0.75	0.10	15
Nut Milk Bar	..	0.45	0.50	0.05	11
<i>Products of Glaxo Laboratories</i>					
Glaxo Infant Milk Food (450 gms)	..	4.50	4.77	0.27	6
Glaxo Infant Milk Food (900 gms)	..	8.50	8.50
Oster Milk (450 gms.)	..	4.50	4.77	0.27	6
Oster Milk (900 gms.)	..	8.50	8.75	0.25	3
Nestles's condensed Milk (Milkmaid)	..	2.00	2.12	0.12	6

NEW GRAM PANCHAYATS FORMED IN DISTRICT KARNAL

***2776. Shrimati Parsanni Devi :** Will the Minister for Planning and Development be pleased to state the names of villages in Karnal District where new Gram Panchayats were formed during the years 1961-62 and 1962-63, respectively together with the total number of villages in the said district where such Panchayats are proposed to be set up during the next financial year ?

Sardar Darbara Singh : A statement giving the required information for the years 1961-62 and 1962-63 is given below. It is not possible to state the number of villages in which new Panchayats will be formed during the year 1963-64 since such a decision is taken as and when a request for the formation of a new Panchayat is considered.

Statement giving the required information

Name of year	Names of villages in which new Gram Panchayats were constituted
1961-62	<ol style="list-style-type: none"> 1. Panchayat Pehowa for village Pehowa (excluding Municipal area) in Kaithal Tehsil. 2. Panchayat Daulatpur for village Daulatpur in Thanesar Tehsil. 3. Panchayat Kishangarh for village Kishangarh in Thanesar tehsil. 4. Panchayat Jirbari for village Jirbari, tehsil Thanesar. 5. Panchayat Usmanpur for villages Usmanpur and Bherian in Kaithal Tehsil. 6. Panchayat Paubala for village Paubala in Kaithal Tehsil. 7. Panchayat Mangoli Rangran for villages Bir Mangoli and Shamalwala in tehsil Thanesar. 8. Panchayat Karkauli for villages Karkauli and Bisahra in tehsil Panipat.
1962-63	<ol style="list-style-type: none"> 1. Panchayat Rasulpur for villages Rasulpur in Kaithal Tehsil.

COMPLAINT AGAINST SARPANCH OF GRAM PANCHAYAT, SUDAKA, IN NUH BLOCK

***3040. Chaudhri Khurshed Ahmed :** Will the Minister for Planning and Development be pleased to state —

- (a) whether the Government have recently received any complaints against the Sarpanch of Gram Panchayat, Sudaka, in Nuh Block, if so, contents thereof ;
- (b) the action, if any, taken on the said complaints ?

Sardar Darbara Singh : (a) Yes. The contents of the complaint were —

1. that four panches are not associated with Panchayat affairs ;
2. that the villagers have not been given the accounts of Panchayat by Sarpanch ;
3. Social Education and Panchayat Officer and Secretary are in league with the Sarpanch and
4. villagers do not know as to where the grants were spent.

(b) the allegations were not substantiated.

IMPROVEMENT OF STRETCHES ON THE NANGAL-TALWARA ROAD
via MUBARIKPUR IN DISTRICT HOSHIARPUR

***2574. Pandit Mohan Lal Datta :** Will the Minister for Planning and Development be pleased to state —

(a) whether it is a fact that it was decided by Government to take steps to improve stretches on the Nangal-Talwara Road via Mubarikpur in Hoshiarpur District ;

(b) whether it is also a fact that a sum of Rs 10,000 was sanctioned to be spent thereon during the year 1961-62, if so, the details of the work; if any, so far done in this connection ?

Sardar Darbara Singh : (a) Yes.

(b) Yes. The amount was utilized towards collection of certain materials.

CONSTRUCTION OF SAFIDON-JAGSI ROAD

***2814. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of the Government for constructing Safidon-Jagsi Road via village Hot of district Sangrur, if so, the time by which the construction thereof is likely to be started and completed ?

Sardar Darbara Singh : *Part I.* Yes.

Part II.—Rs 8.46 lacs.

Part III.—Nothing definite can be said at present on account of National Emergency.

SOHANA-MOHANA ROAD IN GURGAON DISTRICT

***3039. Chaudhri Khurshed Ahmed :** Will the Minister for Planning and Development be pleased to state —

(a) the date when the Sohana-Mohana Road in Gurgaon District was last damaged together with the steps taken to repair the same;

(b) the amount so far spent on the said repairs ;

(c) the time by which the repairs work is expected to be completed and estimated amount to be incurred thereon ?

Sardar Darbara Singh : (a) August and September, 1961. The work of restoration of damages is in progress.

(b) Rs 18,724 by end of February, 1963.

(c) (i) by end of April, 1963 subject to availability of funds.

(ii) Rs 78,250.

LINK ROAD TO MIANI IN DISTRICT HOSHIARPUR

***3059. Sardar Lakhi Singh Chaudhri :** Will the Minister for Planning and Development be pleased to state—

(a) with reference to the reply to starred Assembly Question No. 1097 included in the list of questions for 6th November, 1962 whether it is a fact that the Tar is already lying on the road side ;

(b) the amount required for tarring and the time by which the Zila Parishad, Hoshiarpur, is expected to place the funds at the disposal of Sub-Divisional Officer, Panchayati Raj ?

Sardar Darbara Singh : (a) Yes.

(b) Rs 1,300 are required for tarring. This will be placed at the disposal of the Sub-Divisional Officer, Panchayati Raj, during April, 1963, by the Zila Parishad, Hoshiarpur.

KANINA-ATELI ROAD IN DISTRICT MOHINDERGARH

***3098. Shri Banwari Lal :** Will the Minister for Planning and Development be pleased to state whether the construction of Kanina-Ateli Road in district Mohindergarh has been completed, if not, the reasons thereof ?

Sardar Darbara Singh : Part I.—No.

Part II.—The work is in progress, and is proceeding in accordance with the amount made available for expenditure on this road.

CONSTRUCTION OF JAMUNA BRIDGE TO CONNECT ZEWAR
WITH HASSANPUR

***3112. Shri Roop Lal Mehta :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of Government to construct a bridge over the Jamuna river by which Zewar in Aligarh District and Hassanpur in Gurgaon District are contacted, if so, when it is likely to be implemented.

Sardar Darbara Singh : Part I.—No.

Part II.—Question does not arise.

IMPROVEMENT OF CATTLE IN HILLY AREAS

***2722. Shri Rup Singh Phul :** Will the Minister for Agriculture and Welfare be pleased to state the steps, if any, taken or proposed to be taken by Government for the improvement of cattle breed in the hilly areas of the state ?

Sardar Gurbanta Singh : The information is given below.

In order to improve the breed of cattle in the hill areas of Punjab the following schemes have been included in the Third Five-Year Plan of this Department. The work done during the first two years of the Plan, viz., 1961-62 and 1962-63 and that proposed to be carried out is indicated against each.

Serial. No.	Name of the scheme	Targets	1961-62	1962-63	1963-64
1	Scheme for the mass castration of scrub bulls in the Punjab	Castration (Nos.)	..	2680	17320
2	Scheme for the development of 25 selected Gaushalas in the Punjab	Gaushalas to be developed	2
3	Scheme for the development of hill cattle in Punjab	Bull Depot A.I. Centres K.V. Units	1 5 10 10
4	Scheme for the free distribution of bulls of improved breeds in Punjab	Bulls supplied (Nos.)	12	20	51
5	Scheme for the control of menace of wild and stray cattle in Punjab	Wild and Stray cattle to be caught	..	137	863
6	Scheme for the Establishment of Gosadans in Punjab	Government Gosadans Private 1 ..
7	Scheme for the Establishment of Jersey cattle Cross Breeding Farm, Palampur	Jersey Farm	..	1	..
8	Scheme for the supply of Baled Bhusa (Turi) at subsidised rates to interested breeders of hill areas	Baled Bhusa (mds)	75000
9	Scheme for the grant of subsidy in the form of concentrates to Jersey Cross bred male and female calves in the hill areas of Punjab	Calves (No.)	..	150	300 (Progressive)
10	Scheme for the holding of State and District Livestock Shows including milk yield competitions in the Punjab	Shows (No.)	..	4	8

SUB-OFFICE OF MARKET COMMITTEE AT PILU KHERA MANDI,
TEHSIL JIND

***2813. Chaudhri Inder Singh Malik :** Will the Minister for Agriculture and Welfare be pleased to state —

(a) whether Government are aware of the fact that there is a sub-office of Market Committee, Safidon, at Pilu Khera Mandi of tehsil Jind.;

(b) whether Government propose to give a full-fledged status of Market Committee to the said sub-office in view of its importance, if so, when ?

Sardar Gurbanta Singh : (a) Yes.

(b) No.

DEVELOPMENT OF NEW MANDIS

***2998. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Welfare be pleased to state —

(a) the up to date report of the Colonization Department regarding the development of the new Mandis under the Punjab New Mandis Townships Act, 1960, with the details of work done so far ;

(b) the time by which the construction of new Mandis of Rayya Gehri Mandi, Bhikiwind, Ajnala, Tarn Taran and Amritsar, etc., is likely to be taken in hand ;

(c) the amount Government intend to advance in the form of grants subsidies and loans to the Mandis referred to in part (b,) above ?

Sardar Gurbanta Singh : (a) In 24 out of 36 new mandis so far sanctioned land measuring 3,891 acres has been acquired and 3,363 plots sold at a total price of Rs 1,31,69,045 . In the remaining mandis necessary formalities are being completed. A statement showing the development works executed in various mandis is given below.

(b) and (c) There is no proposal to establish new mandi at any of these places.

Statement showing the development works executed in various mandis

i. Sirsa and ii. Fatehabad

Roads, platforms in the mandi area have been completed and the water-supply and sewerage are nearing completion.

iii. Kallanwali

Roads and platforms in the 1st phase of the mandi area have been completed. Water-supply scheme is in progress.

iv. Ellenabad

Roads in the mandi proper area have been partially completed.

v. Adampur

Construction of roads and platforms is in progress and steps are also being taken to start construction of the water-supply scheme.

vi. Tohana

No development work excepting some earthwork has been done in this mandi.

vii. Barwala

Nothing excepting a small portion of roads has been constructed at this place.

viii. Bhattu Kalan.

Roads and platforms in some area of the mandi have been constructed. Water-supply scheme has also started functioning.

ix. Dabwali.

No development work has so far been carried out.

X. Bhawani Khera.

Roads and platforms have been completed and the water-supply scheme had been in progress, but further expenditure was stopped as the sale in this mandi was not encouraging.

xi. Guhla.

Roads in the first phase of this mandi have been constructed.

xii. Pehowa.

Earthwork for construction of roads is in progress.

xiii. Kaithal.

Roads and platforms and bullock shed have been constructed. Some work in connection with the water supply has been carried out but it has been stopped because the sale in this mandi was not encouraging.

xiv. Dakhamullanpur.

A portion of the roads in the mandi proper has been constructed. Water supply work is in progress.

xv. Garhshankar.

Roads in the first phase have been constructed.

xvi. Shahkot Malsian.

Roads and Bullock Shed have been constructed in the mandi area.

xvii. Jullundur.

A portion of the roads in the mandi area has been constructed. Water supply work is in progress.

xviii. Sangrur.

Most of the roads in the mandi area have been completed. Earthwork for platforms is in progress.

xix. Kalayat.

Collection of stone metal for the roads is in progress.

xx. Patiala.

Nearly half of the roads in the mandi area have been constructed and the work on the rest of the roads is in progress.

xxi. Bhatinda.

All the roads in the mandi area have been completed. Water supply work is in progress.

STRENGTH OF AGRICULTURE DEPARTMENT

***3046. Shri Tek Ram :** Will the Minister for Agriculture and Welfare be pleased to state :

- (a) the strength of the Agriculture Department, post-wise, before the establishment of Punjab Agricultural University at Headquarters and other places in the State, separately ;
- (b) the number of posts, category-wise, transferred or proposed to be transferred to the Agricultural University in the near future together with the number of posts reduced or proposed to be reduced due to emergency in the near future ?

Sardar Gurbanta Singh : A statement is as follows:

Serial No.	Designation of the post	No of posts
STRENGTH AT HEADQUARTERS		
<i>P.A.S. Class I Officers.</i>		
1.	Director of Agriculture, Punjab	.. 1
2.	Deputy Director of Agriculture (Research and Education)	.. 1
3.	Joint Director of Agriculture (Extension)	.. 1
4.	Soil Conservation Adviser	.. 1
5.	Grape Extension Adviser	.. 1
6.	Director of Crop Insurance	.. 1
7.	Deputy Director of Crop Insurance	.. 1
8.	Deputy Director of Agriculture (Seeds)	.. 1
9.	Deputy Director of Agriculture (Extension)	.. 1
10.	Joint Director of Agriculture (Research and Education)	.. 1
<i>P.A.S. Class II Officers</i>		
11.	Field Officers (Crop Insurance)	.. 2
12.	Officer on Special Duty (Crop Competition)	.. 1
13.	Planning Officer	.. 1
<i>Other Gazetted Posts</i>		
14.	Accounts Officer (Crop Insurance)	.. 1
15.	Assistant Director (Administration)	.. 1
<i>Non-Gazetted (Ministerial Posts) at the Headquarters</i>		
CLASS III POSTS		
16.	Superintendents	.. 2
17.	Head Assistants	.. 10
18.	Chief Accountant	.. 1
19.	Senior Auditor	.. 1
20.	Assistants	.. 46
21.	Clerks	.. 72
22.	Stenotypists	.. 2
23.	Stenographers (Senior Scale)	.. 2
24.	Stenographers (Junior Scale)	.. 8

CLASS IV POSTS

Serial No.	Designation of the posts	No. of posts
25.	Restorers	.. 3
26.	Daftries	.. 2
27.	Peons	.. 28
28.	Chaukidar	.. 1
29.	Jamadar	.. 1
30.	Drivers	.. 2
STRENGTH OF OTHER PLACES IN THE STATE		
<i>P.A.S. Class I Officers</i>		
1.	Deputy Directors of Agriculture	.. 5
2.	Deputy Director of Horticulture	.. 1
3.	Statistician	.. 1
4.	Cane Commissioner	.. 1
5.	Cotton Extension Officer	.. 1
6.	Vegetable Development Officer	.. 1
7.	Pant Protection and Locust Control, Officer	.. 1
8.	Division Soil Conservation Officers	.. 4
9.	One Officer in P.A.S. Class II (Foreign Training Reserve)	.. 1
10.	Officer on Special Duty (Implements)	.. 1
11.	General Manager (Nilokheri Workshop)	.. 1
12.	Director of Marketing	.. 1
13.	Fruit Specialist	.. 1
14.	Horticulturists	.. 1
15.	Entomologist	.. 1
16.	Agricultural Chemist	.. 1
17.	State Biochemist	.. 1
18.	Research Officer (Biochemist)	.. 1
19.	Principal, Government Agricultural College, Ludhiana	.. 1
20.	Dean, Professors, Associate Professors, Cytogenetist and Superintendent (for Ludhiana Agricultural College)	20
21.	Economic Botanist, Sugarcane	.. 1
22.	Agronomist, Cotton	.. 1
23.	Groundnut Botanist	.. 1
24.	Economic Botanist, Cereals and Pulses	.. 1
25.	Economic Botanist, Cotton	.. 1
26.	Rice Breeder	.. 1
27.	Wheat Breeder	.. 1
28.	Marketing Officer	.. 1
29.	Economic Botanist, Millets	.. 1

Serial No.	Designation of the post	No. of posts
30.	Vegetable Botanist	1
31.	Plant Pathologist	1
32.	Maize Botanist	1
33.	Professors (for Hissar Agricultural College)	4
34.	Agronomist (Water Requirements)	12
35.	Subject Matter Specialists	3
36.	Research Engineer	1
37.	Agricultural Information Officer	1
38.	District Agricultural Officers/Horticultural Development Officer	20
39.	Pilot Demonstration Officer	1
40.	Superintendents, Horticulture	3
41.	Horticultural Development Officer	2
42.	Assistant Entomologist (Plant Protection)	2
43.	Assistant Entomologist (Bee-keeping)	1
44.	Assistant Statisticians	2
45.	Field Officer	1
46.	Assistant Agricultural Engineer (Implements)	1
47.	Assistant Cane Commissioner	1
48.	Assistant Rice Extension Officer	1
49.	Seed Testing Officer	1
50.	Seed Inspection Officer	1
51.	Potato Development Officer	1
52.	Assistant Maize Development Officer	1
53.	Assistant Director (Land Reclamation)	1
54.	Assistant Director (Waste Land Survey)	1
55.	Assistant Soil Conservation Officer	9
56.	Five Class II Officers (In service Training Reserve)	5
57.	Two Class II Officers (Foreign Training Reserve)	2
58.	Publicity and Production Officer	1
59.	Field Manorial Officer	1
60.	Assistant Horticulturist (Fruit Technology)	1
61.	Fruit Technologist	1
62.	Assistant Economic Botanist (Lahaul Valley)	1

Serial No.	Designation of the posts	No. of posts
63.	Assistant Horticulturist, Kulu	1
64.	Assistant Plant Physiologist	1
65.	Assistant Horticulturist	5
66.	Garden Superintendent	1
67.	Assistant Entomologist (Fruits)	1
68.	Assistant Chemist (Fruits)	1
69.	Assistant Mycologist (Fruits)	1
70.	Assistant Entomologists	3
71.	Assistant Agricultural Chemist	1
72.	Assistant Soil Chemists	2
73.	Analytical Chemist	1
74.	Assistant Soil Chemist (Palampur)	1
75.	Assistant Agricultural Chemist (Citrus)	1
76.	Field Experiment Officer	1
77.	Assistant Soil Survey Officer	1
78.	Assistant Agricultural Chemist (Soil Fertility)	1
79.	Assistant Agricultural Chemist (Soil Physics)	1
80.	Reclamation Officer	1
81.	Assistant Soil Chemist	1
82.	Assistant Research Officer (Poultry Nutrition)	1
83.	Assistant Biochemist (Ruminants)	1
84.	Assistant Biochemist (Food Evaluation)	1
85.	Field Manorial Officer	1
86.	Assistant Bacteriologist	1
87.	Assistant Research Officer (Pea nut)	1
88.	Assistant Professors, Farm Superintendent, Senior Glass Blower, Audio Visual Aid Specialist and Librarian (For Government Agricultural College, Ludhiana)	51
89.	Inquiry-cum-Compilation Officer	1
90.	Agricultural Development Officer	1
91.	Field Officer	1
92.	Assistant Sugarcane Chemist	1
93.	Assistant Sugarcane Entomologist	1
94.	Assistant Sugarcane Agronomist	1
95.	Assistant Sugarcane Mycologist	1

Serial No.	Designation of the posts	No. of posts
96.	Assistant Sugarcane Physiologist	1
97.	Assistant Sugarcane Chemist (Soils)	1
98.	Assistant Sugarcane Agronomist	1
99.	Assistant Cotton Botanist (Abohar, Hissar, Jullundur)	3
100.	Assistant Cotton Botanist (Desi Cotton, Gurdaspur)	1
101.	Assistant Statistician (Cotton)	1
102.	Assistant Chemist (Cotton)	1
103.	Assistant Development-cum-Research Officer (Tea)	1
104.	Assistant Oil seed Botanist	1
105.	Assistant Research Officer (Ground nut)	1
106.	Assistant Oilseed Extension Officer	1
107.	Assistant Agronomist, Oilseeds	1
108.	Assistant Botanist (Brassica)' (Linseed)	2
109.	Assistant Chemist (Oilseed)	1
110.	Assistant Economic Botanist (Buck Wheat)	1
111.	Assistant Economic (Wheat) and (Rice)	2
112.	Assistant Economic Botanist (Barley)	1
113.	Assistant Agronomist (Rice)	1
114.	Assistant Entomologist (Rice)	1
115.	Assistant Plant Pathologist (Rice)	1
116.	Assistant Agronomist (Wheat)	1
117.	Assistant Plant Pathologist (Wheat Rust)	1
118.	Assistant Marketing Officers	3
119.	Agronomist (Tobacco)	1
120.	Analyst (Tobacco)	1
121.	Assistant Economic Botanist (Gram) and Millets)	2
122.	Assistant Geneticist	1
123.	Assistant Cytogeneticist	1
124.	Assistant Botanist (Bajra)	1
125.	Assistant Economic Botanist (Fodder)	1
126.	Assistant Tuber Botanist	1
127.	Assistant Vegetable Botanist	1
128.	Seed Production Officer, Katrain	1
129.	Assistant Plant Pathologist	1

Serial No.	Designation of the post	No. of posts
130.	Assistant Plant Pathologist (Bacterial diseases) and (Pansukh)	2
131.	Assistant Economic Botanist Maize (Ludhiana and Bajaura)	2
132.	Assistant Professors and Farm Superintendent (for Hissar Agricultural College)	4
133.	Subject Matter Specialist (Soil Science)	1
134.	Agricultural Engineer (Implements)	1
135.	Assistant Cane Development Officers	2
136.	Assistant Cotton Extension Officers	4
<i>Other Gazetted Posts</i>		
137.	Town Compost Officer	1
138.	Subject Matter Specialists	4
139.	Administrator Officer	1
140.	Administrative-cum-Accounts Officer	1
<i>Sub-Agr-Service Class III</i>		
141.	Senior Statistical Assistant (Rs 200—10—300)	1
142.	Field Inspectors (Rs 200—10—300)	8
143.	Inspectors (Co-operative Societies) (Rs 100—10—300)	1
144.	Assistant Locust Control Officer (Rs 250—10—350)	1
145.	Senior Fruit Technological Assistant and Assistant Fruit Technological Assistant (Rs 200—15—380/20—500)	2
146.	Senior Research Assistants (Rs 200—10—300)	2
147.	Lecturer in Veterinary Science (Rs 200—10—300)	1
148.	Estate Overseer (Rs 150—300)	1
149.	Audio Visual Aid Assistant (Rs 200—10—300)	1
150.	Sports Assistant (Rs 200—10—320/20—440)	1
151.	Artist (Rs 200—10—300)	1
152.	Supervisor (Rs 200—10—300)	1
153.	Veterinary Assistant Surgeon (Rs 150—380)	1
154.	Inspector, Co-operative Societies (Rs 100—10—200/10—300)	1
155.	Senior Assistant (Tech) (Rs 160—10—330)	1
156.	Research Assistants (Rs 200—15—350)	2
157.	Subject Matter Specialists (Rs 200—15—350)	64
158.	Technical Assistant (Rs 250—10—350)	1

Serial No.	Designation of the post	No. of posts
159	Agricultural Inspectors on fixed pay of Rs 100 per mensem	30
160	Agricultural Inspectors/Statistical Assistants/ Overseers (Extension Side)	531
161	Agricultural Inspectors/Lecturers (Research and Education Side)	338
<i>Sub-Offices</i>		
162	Superintendent	1
163	Head Clerks	50
164	Accountants	58
165	Stenographers	20
166	Stenotypists	55
167	Clerks	437
168	Agricultural Sub-Inspectors	470

(a) *Strength of the Agricultural Department postwise before the establishment of the Punjab Agricultural University in Sub-offices in the State.*

Serial No.	Designation of the posts	Number of posts
CLASS III POSTS (SUB-OFFICERS)		
1.	Horticultural Supervisors	5
2.	Senior Lecture Table Assistant	1
3.	Senior Laboratory Assistants	12
4.	Junior Laboratory Assistants	6
5.	Engine Drivers	19
6.	Head Mistries	2
7.	Mechanics	7
8.	Tractor Drivers	15
9.	Motor Men	9
10.	Junior Lecture Table Assistants	4
11.	Jeep Drivers	21
12.	Cleaners	3
13.	Field Assistants	60
14.	Chargeman	1
15.	Supervisor	1
16.	Foremen	3

Serial No.	Designation of the post	No. of posts
17.	Planning -cum-Project Assistant	1
18.	Junior Scientific Assistants	1
19.	Marketing Sub-Inspectors	3
20.	Overseers	19
21.	Surveyors	37
22.	Tracers	19
23.	Draftsmen	8
24.	Pump Drivers	7
25.	Physical Training Supervisor	1
26.	Herbarium Keeper	1
27.	Glass Blower	1
28.	Artists	3
29.	Carpenters	4
30.	Mistris	5
31.	Computors	10
32.	Truck Drivers	2
33.	Extension Demonstrators	3
34.	Operator-cum-Mechanics	2
35.	Veterinary Compounder	1
36.	Statistical Computors	11
37.	Blacksmith	1
38.	Fitter	1
39.	Electrical Foreman	1
40.	Book Binder	2
41.	Patwaris	18
42.	Jarib Kash	5
43.	Photographers	1
44.	Operator Offset	1
45.	Assistant Operator	1
46.	Urdu Translator	1
47.	Social Education Organizers	2
48.	Mason	1

Serial No.	Designation of the post	No. of posts
49.	Compost Inspectors	160
50.	Fieldmen (Investigators)	42
51.	Chainmen	6
52.	Truck Cleaner	1
53.	Quanogo	2
54.	Time -keepers	2
55.	Potedar	1
56.	Window-Cleaners	2
57.	Social Education and Panchayat Officer	1
58.	Sanitary Inspector	1
59.	Co-operative Inspector	1
60.	Junior Technological Assistant	1
61.	Senior Technological Assistant	1
62.	Statistical Supervisor	1
63.	Dairy Manufacturing Assistant	1
64.	Librarian	3
65.	Gasman	1
66.	Gasmehanic	1
67.	Estate Overseer	1
68.	Veterinary Assistant Surgeon	1
69.	Youth Club Organizer	1
70.	Sectional Officer	1
71.	Watchman	1
72.	Tractor Cleaners	3
73.	Mates	40
74.	Office Borers	7
75.	Well Supervisors	5
76.	Mechanic Borers	15
77.	Driller	1
78.	Well Borers	37
79.	Assistant Mechanic Borers	2
80.	Hammerman	1

<i>Serial No.</i>	<i>Designation of the posts</i>	<i>No. of post</i>
CLASS IV POSTS (SUB-OFFICE)		
1.	Beldars	.. 1456
2.	Peons	.. 217
3.	Khalasi	.. 3
4.	Sweepers	.. 72
5.	Chaukidars	.. 191
6.	Fieldmen-cum-Chaukidars	.. 190
7.	Mali	.. 298
8.	Head Mali	.. 3
9.	Budders	.. 15
10.	Laboratory attendants	.. 85
11.	Jamadars	.. 40
12.	Butterman	.. 1
13.	Boiler Attendant	.. 1
14.	Bee-keepers	.. 18
15.	Library Attendant	.. 1
16.	Meteorological Attendant	.. 1
17.	Bhahashti	.. 1
18.	Plant Observers	.. 139
19.	Silver Makers	.. 2
20.	Dak Runners	.. 5
21.	Cook	.. 1
22.	Kohars	.. 1
23.	Sports Attendant	.. 1
24.	Daftri	.. 1
25.	Hostel Attendant	.. 1

(b) (i) *Number of posts, category-wise, transferred or proposed to be transferred to the Agricultural University.*

<i>Serial No.</i>	<i>Category</i>	<i>No. of posts transferred or proposed to be transferred to the University</i>
1.	P. A. S. Class I posts	.. 49
2.	P. A. S. Class II posts	.. 150
3.	Other Gazetted Posts	.. 6
4.	Subordinate Agricultural Service	

<i>Serial No.</i>	<i>Category</i>	<i>No. of posts transferred or proposed to be transferred to the Agricultural University</i>
	CLBSS II POSTS	
	(i) Technical ..	448+183= 631
	(ii) Ministerial (Headquarters) ..	38
	(iii) Ministerial (Sub-offices) ..	209
	(iv) Agricultural Sub-Inspectors ..	80
5.	Class IV posts (Headquarters) ..	6
6.	Class IV posts (Sub-offices) ..	1,300
	<i>(ii) Number of posts reduced or proposed to be reduced.</i>	
1.	P.A.S. Class I posts ..	3
2.	P.A.S. Class II Posts ..	3
3.	Subordinate Agricultural Service	
	Class III Posts—	
	(i) Technical ..	28
	(ii) Ministerial (Headquarters) ..	11
	(iii) Ministerial (Sub-offices) ..	12
	(iv) Agricultural Sub-Inspectors ..	61
	Class IV posts (Headquarters)—	
	(i) Technical (Sub- Offices)
	(ii) Class IV Posts (Sub-offices) ..	26

CLOSING OF MAHILA ASHRAM (WOMEN HOME), ROHTAK

***3066, Shri Mangal Sein :** Will the Minister for Agriculture and Welfare be pleased to state whether there was any proposal under the consideration of Government to close the Mahila Ashram (Women Home), Rohtak, in 1962, if so, the action taken in this respect ?

Sardar Gurbanta Singh : Yes. The proposal has been postponed till the repairs of the buildings of Mahila Ashram, Rohtak, are completed.

CRITERIA FOR DECLARING A PERSON AS "BACKWARD"

***3091, Comrade Ram Chandra :** Will the Minister for Agriculture and Welfare be pleased to state whether Government have recently received any communication from the Union Government advising the former to consider persons with low income as 'Backward' instead of those declared as such on the basis of castes, etc., if so, the action, if any, taken or proposed to be taken in this regard ?

Sardar Gurbanta Singh : Yes. The following announcement has already been made by the Agriculture and Welfare Minister on the floor of the House :—

Besides the Scheduled Castes and Scheduled Tribes, who were separately enjoying certain privileges, the other backward classes may include :—

- (a) All the residents of the Punjab State whose family income is less than Rs 1,000 per annum irrespective of the fact as to which caste, community or class they belonged, and what profession they were following. This would be in consonance with the desire of the Central Government who are reluctant to have caste as the basis for declaring a particular section of the people as 'Backward'.
- (b) Besides the above category, it was decided that certain communities should also be declared 'Backward' by the State Government. These communities should be such as are socially looked down upon by the people of the State. All the members belonging to these backward communities, excluding those whose family income exceeded Rs 1,800 per annum, shall be entitled to the privileges being enjoyed by 'Backward Classes'.

VETERINARY HOSPITALS AND DISPENSARIES OPENED IN THE STATE

***2573. Pandit Mohan Lal Datta :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the number of new veterinary hospitals and dispensaries opened during the first 3 years of the 3rd Five-Year Plan and proposed to be opened during the remaining period of the plan, district-wise, in the State ;
- (b) (i) the number of such hospitals/dispensaries opened in the backward hilly areas and (ii) in the Amb Constituency, separately;
- (c) whether there is any proposal under the consideration of Government to open any such hospitals/dispensaries in the Amb Constituency during the current or the next year ?

Sardar Gurbanta Singh : (a) The information is given below.

(b) (i) 12, (ii) None.

(c) No.

Statement containing information regarding part (a)

Thirty-seven new Permanent Outlying Dispensaries have been opened during the first 2 years of the Plan, i.e., up to 1962-63. It is proposed to start 10 more such institutions during the year 1963-64 and 20 during the subsequent two years of the Plan. The districtwise break-up of the dispensaries opened/to be opened is as under :—

Serial No.	Name of the District	Number of Dispensaries started up to 1962-63	Number of Dispensaries proposed to be opened during the remaining period of 3rd Plan
1	Gurgaon	.. 2	2
2	Hissar	.. 1	1
3	Rohtak	.. 3	2
4	Karnal	.. 3	..
5	Ambala	3

Serial No.	Name of the District	Number of Dispensaries started upto 1962-63	Number of Dispensaries proposed to be opened during the remaining period of 3rd plan
6	Ludhiana	.. 1	2
7	Jullundur	3
8	Ferozepore	.. 1	4
9	Amritsar	.. 1	2
10	Gurdaspur	.. 3	1
11	Hoshiarpur	.. 4	1
12	Kangra	.. 5	..
13	Simla	.. 1	1
14	Patiala	.. 3	1
15	Sangrur	.. 1	3
16	Bhatinda	.. 3	2
17	Kapurthala	.. 2	1
18	Mohindergarh	.. 1	1
19	Lahaul and Spiti	.. 2	..
Total		.. 37	30

INTRODUCTION OF KASHMIRI BREED COWS IN KANGRA DISTRICT

***3183. Shri Babu Dayal Sharma :** Will the Minister for Agriculture and Welfare be pleased to state—

(a) whether any scheme for the introduction of Kashmiri Breed Cows in Kangra District, was undertaken by Government ; if so, when ;

(b) whether the said scheme was a failure, if so, the reasons therefor ?

Sardar Gurbanta Singh : (a) (i) Yes.

(ii) Year 1959-60.

(b) (i) Yes. The information is given below

This scheme was taken up on experimental basis and the experiment of improving the milk yield in Kangra District, by importing Kashmiri breed proved a failure mainly because :—

(1) good animals of the so-called Kashmiri breed as suggested by Shri Datar Singh, on whose suggestion this scheme was initiated, do not actually exist ;

(2) whatever animals do exist, they cannot properly thrive on the conditions existing in Kangra District.

GAUSHALAS SELECTED FOR GIVING GRANT-IN-AID

***3184, Shri Babu Dayal Sharma :** Will the Minister for Agriculture and Welfare be pleased to state the names of Gaushalas selected by Government to give grant-in-aid, districtwise, in the State and the Amount granted to them in 1960-61, 1961-62 and 1962-63 ?

Sardar Gurbanta Singh : The information is as follow :—

The names of Gaushalas selected by the Government to give grant-in-aid districtwise and the amount of grant-in-aid paid to be paid to each Gaushala in the years 1960-61, 1961-62 and 1962-63, yearwise, are given below :—

Serial No.	Name of the Gaushala	Year of selection	Amount of grant		
			1960-61	1961-62	1962-63
			Rs	Rs	Rs
<i>District Kapurthala</i>					
1	Gaushala, Phagwara	.. 1961-62	..	13,000	1,000
<i>District Patiala</i>					
2	Gaushala, Patiala	.. 1957-58	2,500	2,482	1,300
3	Kasturba Sewa Mandir, Gaushala, Rajpura	.. 1960-61	12,222	2,040	1,120
4	Gaushala, Nabha	.. 1961-62	..	13,000	1,000
<i>District Hissar</i>					
5	Haryana Kurukshetra Gaushala, Hissar	.. 1956-57	2,500	2,484	1,300
6	Haryana Gaushala, Hansi	.. 1957-58	2,500	2,482	1,300
7	Gopal Gaushala, Loharu	.. 1960-61	9,313	2,282	1,240
8	Gaushala, Agroha	.. 1961-62	..	13,000	1,200
9	Gaushala, Bhiwani	.. 1962-63	12,000
<i>District Karnal</i>					
10	Kurukshetra Gaushala, Kaithal	1956-57	2,000	2,104	1,300
11	Gaushala, Panipat	.. 1961-62	..	13,000	1,000
<i>District Ferozepur</i>					
12	Gaurakhshni Sabha, Fazilka (Registered)	.. 1957-58	2,000	2,182	1,300
13	Gaushala, Abohar	.. 1961-62	..	13,000	1,020
<i>District Sangrur</i>					
14	Gaurakhi Mandal Gaushala, Sangrur	.. 1959-60	2,300	2,482	1,300
15	Gaushala, Uchana Kalan	.. 1962-63	12,000
<i>District Hoshiarpur</i>					
16	Gaushala, Hoshiarpur	.. 1962-63	12,000

Serial No.	Name of the Gaushala	Year of selection	Amount of grant		
			1960-61	1961-62	1962-63
			Rs	Rs	Rs
<i>District Bhatinda</i>					
17	Gaushala, Bhatinda	.. 1957-58	2,450	2,482	1,300
18	Gaushala, Kotkapura	.. 1962-63	12,000
<i>District Rohtak</i>					
19	Gaushala, Khidwali	.. 1957-58	2,500	2,482	1,300
20	Gaushala, Rohtak	.. 1960-61	11,080	2,282	1,240
21	Gaushala, Kalanaur	.. 1962-63	12,000
<i>District Ludhiana</i>					
22	Gaurakhshni Sabha, Ludhiana	.. 1956-57	2,450	2,484	1,300
<i>District Gurgaon</i>					
23	Gaushala, Gurgaon	.. 1957-58	2,500	2,482	1,300
24	Gaushala B.B. Ashram, Rampura (Rewari)	.. 1958-59	4,667	2,182	1,300
25	Daya Nand Gaushala, Rampura (Rewari)	.. 1958-59	4,167	2,322	1,300
<i>District Ambala</i>					
26	Gaushala Committee (Registered) Jagadhri	.. 1959-60	2,400	1,842	1,180
<i>District Amritsar</i>					
27	Pinjrapole Gaushala, Amritsar	.. 1959-60	2,450	2,482	13,00

VETERINARY HOSPITAL WITHOUT DOCTORS

***3185. Shri Babu Dayal Sharma :** Will the Minister for Agriculture and Welfare be pleased to state the number of Veterinary Hospitals in the State which are without doctors ?

Sardar Gurbanta Singh : Ten.

WORK CHARGE EMPLOYEES IN CAPITAL PROJECT, CHANDIGARH

***3058. Comrade Babu Singh Master :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the number of work charge employees working in Buildings and Roads Branch of the Capital Project Organisation, Chandigarh, at present ;

(b) number of such employees having service more than 5 years and 3 years, respectively together with the number of the said employees as have been confirmed ;

(c) what are the general norms to confirm such employees ?

Shri Ram Saran Chand Mital : (a) 1,799.

(b) (i) 865.

(ii) 400.

(iii) Nil.

(c) No general norms have been fixed for the confirmation of such employees.

**EVASION OF PASSENGERS TAX BY SANDHU BUS TRANSPORT CO., LTD.,
AMRITSAR**

***3086. Chaudhri Devi Lal :** Will the Minister for Excise, Taxation and Capital be pleased to state—

(a) whether any complaint from an M.L.A. of Ferozepur District, regarding the evasion of Passengers Fare Tax against Sandhu Bus Transport Co., Amritsar, was forwarded by the Secretary, Regional Transport Authority, Jullundur to the Excise and Taxation Officer, Amritsar, with a letter in January, 1963, if so, the date when it was received in latter's office ;

(b) the details of the said complaint and also of the action, if any, taken by the authorities thereon ?

Shri Ram Saran Chand Mital : (a) *Part I*—Yes.

Part II—1st February, 1963.

(b) Shri Kulbir Singh, M.L.A. of Ferozepur had forwarded three tickets issued by Messrs Sandhu Bus Transport Co., Amritsar, on the 28th August, 1962, from Amritsar to Tarn Taran to passengers on which no passengers tax-stamps had been affixed. The complaint was enquired into and a prosecution has been lodged in the Court of Law under section 17 of the Punjab Passengers and Goods Taxation Act, 1952.

FAULTY DIGGING OF KAIRON DRAIN IN TEHSIL MALERKOTLA

***1837. Comrade Bhan Singh Bhaura :** Will the Minister for Irrigation and Power be pleased to state whether any complaints regarding the faulty digging of Kairon Drain have recently been received from the residents of Malerkotla Tehsil ; if so, the number of such complaints ?

Chaudhri Ranbir Singh : Yes. Four such complaints have been received.

**ARREARS OF PAY OF GAUGE READERS OF THE UPPER BARI DOAB CANAL,
AMRITSAR CIRCLE**

***2956. Sardar Kulbir Singh :** Will the Minister for Irrigation and Power be pleased to state—

(a) with reference to the reply to Starred Question No. 468, included in the list of questions for 24th April, 1962, whether arrears of the Gauge Readers of the Upper Bari Doab Canal Circle, Amritsar, have since been paid, if so, when ;

(b) if the answer to part (a) above be in the negative, the reasons therefor ?

Chaudhri Ranbir Singh : (a) Arrears to 16 out of 19 Gauge Readers have been paid. Twelve Gauge Readers were paid in July, 1962, one in August, 1962, one in September, 1962, one in December, 1962 and one in January, 1963 ;

(b) Two of the remaining 3 could not be paid so far for want of their whereabouts. The case of the third Gauge Reader is under correspondence between the Executive Engineer, Gurdaspur, Accountant-General, Punjab, and Treasury Officer, Gurdaspur.

NUH-UJINA DRAIN

***3038. Chaudhri Khurshed Ahmed :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total amount sanctioned for Nuh-Ujina Drain ;
- (b) the details of the work so far done on the said drain, if no work done, the reason therefor ?

Chaudhri Ranbir Singh : (a) (i) The Nuh Drainage Scheme amounting to about Rs 12.17 lacs have been sanctioned whereas the Ujina Drainage Scheme amounting to about Rs 8.51 lacs is yet to be sanctioned.

(b) The work on Nuh-Ujina Drainage Scheme has recently been taken in hand. The work was previously held up on account of non-clearance by Central Water and Power Commission as its outfall was into Rajasthan U.P., who had not taken up the work on the outfall drain.

WATER SUPPLY FROM UPPER AGRA CANAL

***3113. Shri Roop Lal Mehta :** Will the Minister for Irrigation and Power be pleased to state—

(a) whether it is a fact that the Upper Agra Canal do not provide sufficient water for the Zamindars of Tehsils Ballabgarh, Palwal, Nuh and Jhirka

(b) whether it is also a fact that the water rates on the said canal are comparatively high than the rates of water charged for the water supplied from Punjab Canals. If so, what steps Government propose to take to remove this disparity.

Chaudhri Ranbir Singh : (a) Yes it is so to the best of our information as the control of Upper Agra Canal is in the hands of U. P. Government.

(b) Yes. The U.P. Government has been approached by the State Government to transfer the control of the Punjab portion of the channel to the Punjab State Government.

OUTLET NO. 4084/L OF KHANDA KHERI MINOR IN HANSI

***3147. Shri Amar Singh :** Will the Minister for Irrigation and Power be pleased to state whether Government are aware of the fact that outlet No. 4084/L of Khanda Kheri minor in Hansi tehsil, district Hissar has been changed in size on 4th February, 1963 while other outlets of this minor have not so far been touched inspite of the repeated requests made by the cultivators ; if so, the reasons therefor ?

Chaudhri Ranbir Singh : No change has been made in size of outlet.

POWER CONNECTIONS SANCTIONED IN GURGAON DISTRICT

***3095. Chaudhri Har Kishan :** Will the Minister for Irrigation and Power be pleased to state—

(a) the total number of power connections sanctioned for domestic, industrial and agricultural purposes separately so far in each circle of the Line Superintendent, Palwal and Nuh Sub-Division in the Gurgaon District.

(b) the total number of applications pending for power connection for domestic, industrial and agricultural purposes separately in each of the said circle ?

Chaudhri Ranbir Singh (a) and (b) : The information is given in the Annexires.

ANNEXURE 'A'

The total number of power connections sanctioned for various categories of supply Circle of Line Superintendent in Palwal and Nuh Sub-Division are given below :—

	Domestic	Industrial	Agricultural
(i) Palwal ..	3,140	89	13
(ii) Chand Hut ..	230	19	40
(iii) Mankola ..	154	10	..
(iv) Hodal ..	1,639	28	30
(v) Hathin ..	358	16	28
(vi) Bat ..	128	2	2
(vii) Nuh ..	238	10	..
Total ..	5,887	174	113

ANNEXURE 'B'

The total number of applications pending for various categories of power connections in each of the said offices are as under :—

	Domestic	Industrial	Agricultural
(i) Palwal ..	50	112	20
(ii) Chand Hut ..	20	19	78
(iii) Mankola ..	2	13	9
(iv) Hodal ..	4	108	29
(v) Hathin ..	158	78	22
(vi) Bat ..	65	12	35
(vii) Nuh	4	..
Total ..	299	346	193

DAMAGE TO CROPS AND KACHA HOUSES IN CERTAIN VILLAGES
OF TEHSIL JIND DISTRICT SANGRUR

*2815. Chaudhri Inder Singh Malik : Will the Minister for Revenue be pleased to state whether Government are aware of the fact that the crops and the Kacha houses of villages in Meemnabad, Dodwara, Todikhui, Shanpur, Khotla, Bhuslana Kurar, Bhadurpur, Karbhana, Anta, Tito Karsindhu, Singhpur and Kharkara of tehsil Jind, district Sangrur have been destroyed by the recent floods, if so, to what extent and the steps, taken or proposed to be taken to provide relief to the sufferers ?

Sardar Ajmer Singh : Yes. A statement showing the damage caused by the recent floods to the crops and kacha houses and relief afforded to the affected persons is as follows.

HOUSES

Statement Showing the damage caused by the recent floods to the crops and kacha houses relief afforded to the affected persons in certain villages of tehsil Jind, district Sangru

Serial No.	Name of village	Cropped area damaged	Percentage of damage	Kacha houses damaged	RELIEF AFFORDED
					Land Revenue remitted
		Acres	Per cent	Rs	
1	Todikheri	330	83	..	251.34
2	Dadwara	1,060	78	3	1,439.57
3	Meemnabad	1,010	71	8	1,366.17
4	Sahanpur	315	51	6	633.02
5	Khakara	156	39	1	169.00
6	Kurar	160	35	3	456.65
7	Titokheri	49	34	3	172.32
8	Karsindhu	47	31	..	214.43
9	Khatla	66	23
10	Bhuslana	116	21	1	..
11	Bahadurpur	54	18	6	..
12	Singhpura	48	15	1	..
13	Anta	29	6	1	..
14	Karakhana	22	4	6	7..

Besides a sum of Rs 500 was distributed in villages Todikheri and Kurar. House repair grant and Rs 6 00 and Rs 250 were distributed in the villages of Bhuslana and Karsindhu respectively as Taccavi loan.

LAND AFFECTED BY SEM IN TEHSIL HANSI, DISTRICT HISSAR

*3047. **Shri Tek Ram** : Will the Minister for Revenue be pleased to state the total area of land affected by Sem in tehsil Hansi, district Hissar, at present the steps being taken to check it ?

Sardar Ajmer Singh : Part I—906 acres.

Part II—Hansi Anti-waterlogging Pilot scheme is already under execution to check the waterlogging menace (Sem) of the said area.

DECLARATION OF CERTAIN AREAS OF LAND AS SURPLUS

AREA

***3182. Shri Amar Singh :** Will the Minister for Revenue be pleased to state—

- (a) whether Government are aware of the fact that some old tenants purchased by mutual agreements in the names of the sons or relations the lands of big landowners in district Hissar during the period from 1957 to January, 1963, but such sales have not been recognised and their lands are being declared as surplus area in the State ;
- (b) if the answer to part (a) above be in affirmative the steps taken or proposed to be taken by the Government to safeguard the interests of such tenants ?

Sardar Ajmer Singh : (a) It is correct that some lands have been purchased from big land owners during the period from 1957 to January, 1963, by the sons and relations of those who were once tenants on such lands, and such sales have not been recognised under the provisions of the law, and the land has been declared as surplus. But the land purchased before 30th July, 1958 by the vendees up to the limit of 10 Standard Acres including any other land owned by them is not being utilised for resettling tenants thereon and they remain in occupation of the said area.

(b) There is no proposal to show any consideration to vendees of surplus areas, who purchased land after 30th July, 1958.

COMPLAINT AGAINST NAIB-TAHSILDARS (MAHAL), PALWAL

***3216. Chaudhari Har Kishan :** Will the Minister for Revenue be pleased to state :

- (a) whether the Government or the Financial Commissioner, Revenue have received any complaint from the Sarpanch, Tikri Gujar Tehsil Palwal, against the Naib-tehsildar (Mahal), Palwal; if so, when and the action taken thereon;
- (b) whether the complainant has been examined ?

Sardar Ajmer Singh : (a) Yes, on 29th December, 1962. It was sent to the Commissioner, Ambala Division for necessary action and report.

(b) Yes.

LEASING OF INFERIOR EVACUEE LAND TO HARIJANS
ETC.

***3099. Shri Chand Ram :** Will the Minister for Revenue be pleased to state—

- (a) whether any instructions from the Government were recently issued regarding the leasing of inferior evacuee land amongst scheduled castes and backward classes; if so, when and the details thereof ?
- (b) whether the said instructions have been implemented in all the districts; if so, the districtwise details of inferior evacuee lands along with these so far leased amongst Harijans and backward classes ;
- (c) whether actual possession of the said lands has been delivered in each district to the leasees according to the said instructions; if not, the reasons thereof in each case ?

Sardar Ajmer Singh : The time and labour involved in collecting the information will not be commensurate with any possible benefit to be obtained from the reply. However, if any information on any specific matter is required, that will be given to the Hon'ble Member.

GIVING OF EVACUEE LAND ACQUIRED FROM GOVT. OF INDIA
TO HARIJANS

***3100. Shri Chand Ram :** Will the Minister for Revenue be pleased to state—

- (a) villagewise details in each district of the evacuee lands so far acquired or purchased by the State Government from the Government of India ;
- (b) the details of instructions, if any, for disposing of or utilising the said lands issued by the State Government;
- (c) the total amount paid or to be paid by the State Government to Government of India and the total amount, if any, so far realised on account of sale-proceeds of the said lands;
- (d) whether any preference was given to scheduled castes, backward classes and tenants when disposing of the said acquired lands; if so, the details thereof ;
- (e) the number of Harijan families alongwith the area of land acquired by them or under their possession at present together with the details of any concessions given to them ;
- (f) whether Government received any representation from Harijans regarding giving the acquired land to the Harijans and backward classes on the same price on which the said lands were purchased from the Government of India; if so, the action, if any, taken or proposed to be taken thereon ?

Sardar Ajmer Singh : Information required for answering the question is not readily available and shall have to be collected from the districts which would entail a long period and sufficient labour which would not be commensurate with the possible benefits to be derived. If specific information is required on any subject it will be given .

WESTERN HIMALYAS MOUNTAINEERING INSTITUTE

***2707 Comrade Ram Piara :** Will the Minister for Revenue be pleased to state:—

- (a) whether any institution known as Western Mountaineering Institution has recently been started at Manali or any other hill station in the State; if so, the date when started together with the names of its headquarters;
- (b) whether any proposal for establishing the permanent headquarters of the said institution has so far been finalised; if so, the details thereof together with the approximate date when the offices are likely to shift to the new headquarters and the building constructed therefor ;
- (c) The details of the achievements of the said institution made so far together with the height and the name of place where climbers, have touched the mountain peak with the assistance of this institution.

(d) whether any programme regarding the activities of the said institution for the future has so far been chalked out; if so, the details thereof ?

Sardar Ajmer Singh : (a) The State Government set up an institute known as Western Himalays Mountaineering Institute in November, 1961 at Chandigarh. It was later shifted to Manali on 15th April, 1962.

(b) The question of establishing the permanent headquarters of the said institution is under consideration and has not yet been finalised.

(c) Four basic courses, one Mountain Rescue Course for Lahaul and Spiti officials and four special courses for Police Personnel have so far been held as detailed below :—

- | | |
|---------------------|---|
| 1. 1st Basic Course | .. 24th November, 1961 to 21st December, 1961 |
| 2. 2nd Basic Course | .. 22nd April, 1962 to 16th May, 1962 |
| 3. 3rd Basic Course | .. 27th May, 1962 to 20th June, 1962 |
| 4. 4th Basic Course | .. held in the Month of July, 1962 |

5. Mountain rescue course was held in the month of November, 1962 for Lahaul and Spiti officials. Seventy trainees attended the course.

For Police Personnel only.

- | | |
|---------------|--|
| 6. 1st Course | .. 15th December, 1962 to 3rd January, 1963 |
| 7. 2nd Course | .. 5th January, 1963 to 24th January, 1963 |
| 8. 3rd Course | .. 26th January, 1963 to 14th February, 1963 |
| 9. 4th Course | .. 16th February, 1963 to 7th March, 1963 |

Ascent of Deo Tibba Peak in June, 1962

Altitude 19,657 ft.

The Basic Courses for the year 1963 are as under :—

- | | |
|-----------------------|---|
| 10. 10th Basic Course | .. 1st May to 25th May, 1963 |
| 11. 11th Basic Course | .. 1st June to 25th June, 1963 |
| 12. 12th Basic Course | .. 4th September, to 28th September, 1963 |
| 13. 13th Basic Course | .. 4th October, to 28th October, 1963 |

Advance Course-cum-Expedition : 10th July to 23rd August, 1963

LIST OF STARRED QUESTIONS FOR THE 19TH MARCH, 1963

WARRANT OF PRECEDENT FOR STATE FUNCTIONS

*2710. **Comrade Ram Piara :** Will the Chief Minister be pleased to state—

- (a) whether any order of precedents or warrants of precedent for the Government functions in different parts of the State have recently been issued by the Government ; if so, when and a copy thereof be laid on the Table of the House ;

- (b) whether Government is aware of the fact that very high dignitary of Delhi was not given proper seat in a function held at Patiala during the period from 1st January, 1962 to date ; if so, the details of the action, if any, taken by Government in that connection ; if not the reasons therefor ;
- (c) the names of the functions declared as State functions where warrants of precedents are required to be observed ?

Sardar Partap Singh Kairon : (a) No. The Warrant of Precedence framed by Government of India is being followed by the State Government at State functions.

(b) It was brought to my notice that certain respects were not shown to the Speaker, Lok Sabha at the time of inauguration of the Punjabi University at Patiala by the President of India on 24th June, 1962. I at once regretted the incident in a personal letter to the Speaker. Subsequent enquiries from the Deputy Commissioner, Patiala revealed that the Speaker was seated in the front row of the V.I.P. enclosure where the Ministers were also seated. Circular instructions were, however, issued to the Deputy Commissioners etc. in the State to pay greater attention in the matter of observing protocols and for extending due courtesies to high dignitaries at State functions in accordance with the Warrant of Precedence.

(c) No functions have been declared specifically as State Functions where Warrant of Precedence is required to be observed.

APPLICATION FORMS OF SUBORDINATE SERVICES SELECTION BOARD

***2962. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state whether any application forms were sold by the Subordinate Services Selection Board to the applicants during the period 1st January, 1956 to 31st December, 1962 ; if so, the number thereof and the total sale proceeds realised on this account together with the rate at which each form sold ?

Sardar Partap Singh Kairon : No.

OPENING OF GOVERNMENT FAIR PRICE SHOPS AT CERTAIN HILL STATIONS

***3062. Sardar Lakhi Singh Chaudhri :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that Compensatory allowance paid to Government employees posted at Simla, Kangra, Palampur, Kulu and other certain places has since been reduced/abolished ;
- (b) whether any Government Fair Price Shops like those at Chandigarh have been opened at places referred to above, if not the reasons therefor ?

Dr. Gopi Chand Bhargava (Finance Minister) : (a) Yes, Sir.

(b) A Fair Price Shop will start functioning in Simla from 21st instant. As regards other places, the matter is under consideration of Government.

TECHNO-ECONOMIC SURVEY OF KANGRA DISTRICT

***3094. Comrade Ram Chandra :** Will the Chief Minister be pleased to state whether Government have taken any steps for Techno-Economic survey of Kangra district, if so, the details thereof and with what results ?

Sardar Partap Singh Kairon : Yes. The State Government have recently entrusted the work of conducting a Techno-Economic survey of the Kangra District to the National Council of Applied Economic Research, New Delhi. The scope of the survey covers appraisal of potential resources, assessment of prospects of development of the region and determining the pattern of the development programme for the next 10—15 years. The results of the survey are awaited.

RULES REGARDING TRANSFERS OF TEACHERS

***2806. Sardar Gurdial Singh Dhillon :** Will the Chief Minister be pleased to state —

- (a) whether Government have laid down any new rules regarding the transfers of teachers and teachresses in the State ; if so, the details thereof ;
- (b) whether any definite period is proposed to be guaranteed for the stay of a teacher at one particular place ;
- (c) whether Government have considered the desirability to post husband and wife at one and the same station as far as feasible ;
- (d) the dates from which these rules are proposed to be enforced in the various Government institutions ?

Sardar Partap Singh Kairon : (a) Yes. Copies of instructions are given below.

- (b) Yes.
- (c) Yes.
- (d) From the date of issue of instructions.

IMMEDIATE

To

1. The Inspectors/Inspectresses of Schools
2. The District Inspectors of Schools
Inspectresses

Memo No. 12/2-1963-Co(2),
Dated Chandigarh, the 18th January, 1963

Subject : Time schedule for transfers

The matter regarding the procedure to be followed to govern transfers in the Education Department has been actively engaging the attention of the Department, for sometime past. Pending detailed instructions which will issue later, it has been decided that the following time-schedule for the entertainment of transfers applications and issue of transfer orders should be rigidly enforced at the Directorate and in the Divisional/District offices :—

- (a) (i) *Transfer applications*—No application is to be entertained after the 1st February, by any District Inspector/Inspectress of schools, after the 7th February, by the Divisional Officers and after 15th February, by the Directorate.

The Officer recommending the transfer should forward transfer applications to the next higher authority only after careful scrutiny. Disciplinary action will be taken in cases where it is found that the transfer application was sent to the higher level without proper examination.

- (ii) *Applications for the transfer of wives of Military personnel*.—Normally the applications for the transfer of wives of military personnel should await consideration at the time of general transfers but where the military officers/officials had either been killed or taken prisoner, the requests should be accommodated after the observance of usual formalities. However, interim replies must be given in all cases.

- (b) *Transfer orders*.—The transfer orders must be issued by the following dates at various levels :—

- | | | |
|----------------------|-----|-------------|
| (1) Directorate | ... | 1st April. |
| (2) Divisional level | ... | 10th April. |
| (3) District level | ... | 20th April. |

All transfers must be implemented by the 30th April at the latest.

The Chief Minister has, however desired that the transfers in the Education Department should be effected only under special circumstances and these too, after checking up the performance of the teachers concerned.

2. The receipt of this communication may please be acknowledged.

Sd/- IQBAL CHAND,
ASSISTANT DIRECTOR, SCHOOLS, ADMN. II
for Director of Public Instruction, Punjab.

No. 12/2-1963-Co(2), dated Chandigarh, the 18th Jan., 1963

A copy is forwarded to A.D.S.A.I., A.D.S.A. III/Heads of all Establishment Branches in school Pyramid for information and necessary action.

21 A.D.S.A.I, S.E.S. II and D.A.D.S.A. III will ascertain the number of posts of masters/mistresses and teachers at Chandigarh and at nearby villages within a radius of five miles of Chandigarh as also the names of masters/mistresses and teachers working against them along with their period of stay at Chandigarh and / or at nearby villages. The question of transfers from Chandigarh would be taken after the above information has been collected

Sd/- ASSTT. DIRECTOR SCHOOLS, ADMN.
for Director of Public Instruction, Punjab.

To

1. The Inspectors/Inspectresses of Schools.
2. The District Inspectors/Inspectresses of Schools in the State.

Memo No. 31-Co. (G) -12/2-1963-Co. (2),
dated Chandigarh, the 11th/19th February, 1963.

Subject :—Procedure to be followed to govern transfers in the Education Department.

In continuation of this office memorandum No. 12/2-1963-Co, (2) dated the 18th January, 1963, wherein a time-schedule for various matters connected with transfers to be effected in the Department, was laid down, the following further instructions are hereby brought to the notice of all concerned for strict compliance :—

1. *Categorisation of stations* .—(i) All stations with educational institutions have been divided into the following three categories:

A (i) Chandigarh proper.

- A. District Headquarters, important places where all modern amenities exist or places near big cities.
- B. Police stations and other stations connected by rail or bus.
- C. Others.

- (ii) *Duration of maximum time limit for stay at a station* :

Category 'A' Stations—5 years.

Category 'B' Stations—4 years.

Category 'C' Stations—3 years.

(Stay of an official at 'C' Class station for more than 3 years, does not confer upon him/her the right to transfer to 'B' or 'A' Class stations. Similarly persons working at 'B' class stations for more than four years will not claim their transfer to 'A' class station, as of right).

Note.— There will be no maximum time limit for Headmasters/Headmistresses. They will be liable to transfer on administrative grounds or when their performance is not found up to the mark.

- (iii) *Service in 'C' class station necessary before promotion.*—Before one is promoted from a lower to a higher grade, it should be made obligatory upon him/her to put in three years service in a 'C' class station. In the case of these masters and teachers, who are already ripe for promotion even at this stage and who have not put in three years in a 'C' class station, they should be made to do so, after promotion otherwise their promotions will be held in abeyance. In the case of ladies, however, this period of compulsory service in a 'C' station would be two years.

II. *Principles regarding transfers.*—(i) The transfers should be reduced to the minimum and cases should be considered strictly on merit.

(ii) No member of the ministerial staff should be allowed to hold any particular assignment for a period exceeding two years. However, after the completion of three years' stay at any one station he/she must be shifted to some other station.

(iii) the posting of husband and wife should expressly be subject to feasibility and administrative convenience.

(iv) The District Education Officers should consult the Chairman of the Zila Parishads in making transfers of teachers, masters/mistresses.

(v) In case, too many transfers are contemplated from an educational institution at one time, the transfers may be staggered over a period of two years. In case the number exceeded 1/3rd, the process of transfers may be staggered over 3 years.

III. *Filling up of vacancies.*—(i) The vacancies of headmasters/headmistresses occurring at big stations or in big schools during mid-term should be filled by transfer of experienced headmasters/headmistresses and not by masters / mistresses, who are promoted as such by virtue of their seniority etc. It has been observed that in the case of mid-term promotion very big stations went to new promotees whereas experienced headmasters continue to work in small out-of the way stations. The inspecting officers will, therefore anticipate the mid-term vacancies of headmasters/headmistresses and communicate them to the Directorate so that necessary steps are taken to fill up all posts of headmasters/headmistresses at big stations/schools during general transfers.

(ii) No post of headmaster/headmistress should be allowed to remain vacant even for the shortest period. The Inspecting Officers will communicate the vacancies to the Directorate as soon as they occur so that immediate steps are taken to put the bodies in position.

(iii) The District Inspecting Officers must ensure that single-teachers schools are entrusted to experienced teachers alone.

2. The receipt of this communication may please be acknowledged.

(Sd.) DEPUTY DIRECTOR, SCHOOLS ADMN,
for Director of Public Instruction, Punjab.

No. 31-Co. (G)-12/2-1963-Co (2), dated 19th February, 1963

A copy is forwarded to all Heads of Establishment Branches in the School Pyramid, officers in charge of Establishment Branches in the School Pyramid; for information and necessary action.

A copy is forwarded to DPI, JDS JDC, and Ad. O. for, information.

A copy is forwarded to EC/ES for information.

(Sd.) DEPUTY DIRECTOR, SCHOOLS ADMN,
for Director of Public Instruction, Punjab.

HIGHER SECONDARY SCHEME OF EDUCATION

***2838. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

- (a) whether Government has finally decided to implement the Higher Secondary Scheme of Education throughout the State ; if so, the date by which all the High Schools in the State are likely to be converted to Higher Secondary Schools ;
- (b) whether it has come to the notice of Government that enormous difficulties are being experienced in the actual working of the said scheme ;
- (c) whether it is a fact that certain institutions upgraded to Higher Secondary Standard have been reverted to High School standard ?

Sardar Partap Singh Kairon : (a) The matter is under examination. The Government of India have set up a Committee to make an appraisal of the working of the Higher Secondary Scheme. The final decision will be taken in the light of their recommendations.

- (b) The whole question is being looked into as stated above.
- (c) No.

GOVERNMENT PRIMARY SCHOOLS FOR BOYS AT DHURI

***1904. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state whether Government is aware of the fact that there is no Government Primary School for Boys at Dhuri ; if so, what action is proposed to be taken in the matter ?

Sardar Partap Singh Kairon : Yes. No action is necessary in view of the fact that the existing Government Girls Primary School and two Government Branch Primary Schools are catering to the needs of boys as well.

BUS STAND AT PATH GROUND AT AMRITSAR

***3001. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state whether Government intend to construct a bus stand in the Pathi Ground at Amritsar, if so, the time expected to be taken to complete the same together with the estimate of expenditure likely to be incurred thereon ?

Sardar Partap Singh Kairon : Yes. The Administrative approval for the construction of bus stand at an estimated cost of Rs 4,44,550 has since been accorded. Construction work is expected to start early. It would take about a year to complete the bus stand.

BUILDING FOR PRIMARY HEALTH CENTRES AT BHOTA
AND BHORANJ IN HAMIRPUR

***2723. Shri Rup Singh Phul :** Will the Minister for Finance be pleased to state whether the construction of building for the Primary Health Centres at Bhota and Bhoranj in Hamirpur Sub-Division of district Kangra has been taken in hand ; if so, the progress so far made in this connection ?

Dr. Gopi Chand Bhargava : No, Sir.

SURVEY OF HERBAL WEALTH OF HILLY AREAS IN THE STATE

***2724. Shri Rup Singh Phul :** Will the Minister for Finance be pleased to state whether Government are aware of the fact that survey of herbal wealth of the hilly areas in the State was conducted by Government a few years back; if so, the result thereof together with the steps taken by the Government for the development thereof ?

Sardar Gurbanta Singh (Agriculture and Welfare Minister) : Yes. It had been recommended to develop medicinal herbs of considerable values for industry found in the Kangra District. A scheme for this purpose has been included in the Third Five-Year Plan, the details of which are given in the statement given below :—

STATEMENT

1962-63	.. 4 acres
1963-64	.. 2 acres
1964-65	.. 2 acres
1965-66	.. 2 acres
1966-67	.. 10 acres
Total	.. 20 acres

The work is yet in an experimental stage and the following species are being tried :—

- (1) Karu, (2) Patis, (3) Belladonna, (4) Hyoscyamus, (5) Artemisia, (6) Ocimum, (7) Ephedra, (8) Digitalis, (9) Pyrethrum.

Forest nurseries for the experiment of medicinal herbs have also been started at Rahla and Manali by the Silvicultural Research Forest Division.

OPENING ALLOPATHIC HOSPITAL IN KANGOO AREA
OF HAMIRPUR SUB-DIVISION

***2725. Shri Rup Singh Phul :** Will the Minister for Finance be pleased to state—

- (a) whether Government are aware of the fact that the public of Kangoo area in Hamirpur Sub-Division have constructed a building for housing an Allopathic Hospital ;
(b) whether Government have recently received any representation from the residents of the said area for opening an Allopathic Hospital there; if so, the action taken thereon ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir.

(b) Yes, Sir. The matter is under consideration of Government.

PATIENTS IN CIVIL HOSPITAL AT HANSI, DISTRICT HISSAR

***3151. Shri Amar Singh :** Will the Minister for Finance be pleased to state—

- (a) the total number of patients admitted in the Civil Hospital at Hansi, district Hissar, during the period from October, 1962 to 31st January, 1963 ;
(b) the total number of the said cases which proved fatal in the said hospital during the said period giving the names of the patients, the diseases from which they were suffering and the date of death in each case ?

Dr. Gopi Chand Bhargava : (a) One hundred and eleven.

(b) Two.

	<i>Name of the patient</i>	<i>Date of death</i>	<i>Disease</i>
1.	Shri Balwant	.. 17-10-62	Tetanus
2.	Shri Jugti	.. 22-12-62	Tetanus

CIVIL HOSPITAL HANSI

***3180. Chaudhri Tek Ram :** Will the Minister for Finance be pleased to state—

- (a) the name of the doctor working in Tehsil Civil Hospital, Hansi, for the last six months ;
- (b) the names of the compounders working in the hospital referred to above ;
- (c) the number of beds provided for indoor patients in the said hospital ?

Dr. Gopi Chand Bhargava : (a) (1) Dr. Rajwant Singh Khera.

(2) Dr. Sunder Kaur Baweja.

(b) None.

(c) Twenty-two.

ARRESTS MADE UNDER THE DEFENCE OF INDIA RULES IN KARNAL DISTRICT

***2709. Comrade Ram Piara :** Will the Home Minister be pleased to state—

- (a) the names of the persons, other than Communists arrested so far in the district of Karnal under the Defence of India Rules stating the names of the complainants together with the date and the reasons of their arrest and the date when they were bailed out ;
- (b) a copy of the F.I.R. in each case be laid on the Table of the House;
- (c) whether the challans of the said persons were put up in the court of A.D.M., Karnal ; if so, when, together with the date when the said cases were decided and with what result stating the reasons where cases have been withdrawn ;
- (d) whether the police, during the course of enquiries, recorded any statement of the witnesses/other persons including the neighbours of the arrested person/persons ; if so, the copy/copies thereof be laid on the Table of the House ?

Shri Mohan Lal : (a) Shri Roshan Lal, son of Baldev Singh, resident of Old Sarafa Bazar, Karnal, was arrested on 8th November, 1962, under section 34(6) F&K 38.5 of the Defence of India Rules

—, P.S. City Karnal,

Section 9 of Security of State Act

On the complaint of Shri Ram Singh, Lambardar of Dialpura, Karnal. It was alleged by him that Shri Roshan Lal openly dissuaded the people from contributing towards the National Defence Fund and was inciting the public in the manner which was likely to endanger the Security of State.

(b) A copy of the FIR is as follows.

दण्ड प्रक्रिया संहिता की धारा १५४ के अधीन रिपोर्ट हुई पुलिस द्वारा प्रजेव अपराध की प्रथम सूचना रिपोर्ट ।

संख्या १७६, थाना शहर, जिला करनाल । घटना की तारीख और समय---

- | | |
|--|--|
| १. रिपोर्ट की तारीख और समय | रपट नं० २८, तिथि ७-११-६२, समय ७.५ शाम |
| २. सूचना देने वाले या फरयादी का नाम, निवास स्थान | राम सिंह, लम्बरदार, पुत्र फनडु लाल, पुत्र गोहेला, दयाल पुरा, शहर करनाल |
| ३. अपराध (और धारा) और माल यदि कुछ दिया गया हो के बारे में संक्षिप्त विवरण | ३४ (६) |
| ४. थाने से घटना स्थल की दूरी और दिशा | जानब, पूरब एक फरलांग पुराना सराफा बाजार |
| ५. अनुसंधान सम्बन्धी कार्यवाही यदि सूचना दर्ज करने में कोई देर हुई हो तो उसका कारण दीजिए | कोई देर नहीं हुई |
| ६. थाने से रवाना होने की तारीख और समय | ८-११-६२, ६ बजे दिन |

हस्ताक्षर-----मोहर----- (प्रथम सूचना नीचे दर्ज करें)

नोट—सूचना के नीचे सूचना देने वाले के हस्ताक्षर या मोहर या अंगूठे का निशान होना चाहिए । और प्रथम सूचना लिखने वाले अफसर के हस्ताक्षर प्रमाण स्वरूप होने चाहिए ।

आज करीब पीने सात बजे शाम में आर्य समाज मन्दिर से चौक सराफा की ओर आ रहा था । जब रोशन, पुत्र बलदेव सिंह, कौम अरोड़ा, मालक दूकान वस्तर भण्डार के आगे पहुंचा, तो वहां सात-आठ आदमी मयू चन्दगी राम, पुत्र दाता राम, कौम सैनी, बांसी गेट, करनाल बा सरदार करतार सिंह लम्बरदार, मेरठ रोड, करनाल वगैरा भी खड़े थे । जो रोशन लाल अपनी दुकान वस्तर भण्डार पुराने सराफा बाजार, करनाल में आगे खड़ा हुआ उनको जोश व खरोश से कह रहा था कि काँग्रेस गवर्नमेंट ने हमारे मुल्क का सतानाश कर दिया है और उनकी गलती ने हमारे हजारों जवानों की मौत के घाट उतरवा दिया है । ऐसी सरकार को किसी किसम की

मदद देना गुनाह है। इसलिए साथियो मैं आपको ललकार कर कहता हूं कि इस सरकार को मुल्क डिफेंस के लिए एक कौड़ी न दो। गवर्नमेंट जो आज आप से भीख मांग रही है वह आप से गहारी कर रही है। क्योंकि हमारे जवानों को खामखाह बौडर पर ले जाकर मरवा रही है। इसलिए साथियो सम्भलो, गवर्नमेंट को इस महाज पर शिकस्त दो। इस डिफेंस फंड में जो चन्दा जमा किया जा रहा है मत दो। तुम गवर्नमेंट का तखता उलट दो वरना यह गवर्नमेंट नहीं बदलेगी। हमारी तकदीरें नहीं जागेंगी। फिर चन्दगी राम ने रोशन लाल को कहा कि इस तरह मुल्क से गहारी करना आपके लिए अच्छा नहीं है मगर रोशन लाल बाज न आया। जो मैं बहैसीयत लम्बरदार बराये इतला आया हूं। कार्यवाही की जाए।

कार्यवाही पुलिस इस समय श्री राम सिंह मदई मुन्दाजा खाना ब २ ने धाना में आकर बयान वाला लिखवाया। जिसको पढ़कर सुनाया गया। जिसने ठीक माना, अपने बयान के नीचे दस्तखत उरवु में कर दिए जिनको मैं तस्दीक करता हूं। बयान वाला से सूरत जुर्म ३४(६) एफ एन्ड के डिफेंस आफ इन्डिया रूल्स, धारा ६, सिकोरटी आफ स्टेट एक्ट पाई गई। रिपोर्ट इवतेदाई हत्ता बजुर्म मजकुर लिखकर मन सब-इन्सपेक्टर मय प्यारे लाल, नं० ४८८, लाल चन्द, २८८, सिपाइयों बराये तफतीश खाना मौका का होता हूं।

हस्त० रतन सिंह, एस.आई.,
एस.एच.ओ., शहर करनाल।

७-११-६२

हस्त० (उरदु) राम सिंह।

सादेश

मिस्ल बनाई जावे।

हस्त०

पुलिस अधीक्षक, करनाल।

८-११-६२

CASE AGAINST COMRADE TEJA SINGH SWATANTAR

***2804. Sardar Gurdial Singh Dhillon :** Will the Home Minister be pleased to state—

- (a) whether it is a fact that all the cases pending for the last 30 years against Comrade Teja Singh Swatantar were withdrawn recently ;
- (b) whether he is aware of the fact that Comrade Swatantar, immediately after his release made a statement in the Press that during his absconding period he was very often helped by some police officers of Punjab and other States in evading his arrest ;
- (c) whether the Chief Parliamentary Secretary to the Punjab Government and also some leaders of other political parties like PSP, have challenged Shri Swatantar's statement ; if so, whether Government have passed any orders or written to the Union Government for enquiry against such officers and to take action against them if necessary.

Shri Mohan Lal : (a) Two cases pending since 1951 have been withdrawn.

(b) Yes.

(c) Yes. An experienced S.P. was deputed to contact Shri Teja Singh Swatantar. The latter denied having received any help from any policeman during the period he remained underground.

QUARTERS IN OCCUPATION OF POLICE OFFICIALS IN
TRIPURI TOWNSHIP (PATIALA)

***3064. Sardar Lakhi Singh Chaudhri :** Will the Home Minister be pleased to state—

- (a) the number of quarters in Tripuri Township (Patiala) which are occupied at present by certain Police officials at Patiala or their relatives;
- (b) whether any of these quarters are in un-authorized occupation of persons referred to above ; if so, their number ?

Sardar Ajmer Singh (Revenue Minister) : (a) Twenty five quarters in Tripuri Township (Patiala) are in the occupation of Police officials and their relatives at present.

(b) Out of the 25 quarters, 13 are in un-authorized occupations?

PROPOSED COMPULSORY RETIREMENT OF POLICE OFFICERS
AND OTHER EMPLOYEES

***3093. Comrade Ram Chandra :** Will the Home Minister be pleased to state the number of Police Officers and Officials, category-wise, who have recently been served with notices for compulsory retirement due to inefficiency and corruption ?

Shri Mohan Lal : Four Inspectors, including one P.I., 21 Sub-Inspectors and 15 Assistant Sub-Inspectors, have recently been issued notices of compulsory retirement.

PERMITS FOR BRICK KILN AND COAL DEPOTS

***3150. Shri Amar Singh :** Will the Home Minister be pleased to state—

- (a) the total number of permits for Brick Kilns and Coal Depots sanctioned in the State during the year 1961-62 and upto 31st January, 1963, and the number of such permits granted to persons belonging to Scheduled Castes separately ;

(b) whether any percentage for grant of such permits to Scheduled castes persons have been fixed and adhered to; if so, the reasons therefor ?

Shri Mohan Lal : (a) The required information is given below (Statement I and II)

(b) No.

Statement showing information asked for in Part (a) of the question

STATEMENT I

(i) Number of brick Kilns sanctioned in the State during the year 1961-62	131
(ii) Total number of brick kilns in the State as on 31st January, 1963	2,151
(iii) Number of Brick Kilns allotted to persons belonging to scheduled castes during the year 1961-62	6
(iv) Number of brick kilns allotted to persons belonging to scheduled castes upto 31st January, 1963	56

STATEMENT II

(i) Number of coal depots sanctioned in the State during the year 1961-62	196
(ii) Total number of coal depots in the State as on 31st January, 1963	867
(iii) Number of coal depots allotted to persons belonging to scheduled castes during the year 1961-62	23
(iv) Number of coal depots allotted to persons belonging to scheduled castes upto 31st January 1963	51

RATES OF BRICKS

*3063. **Sardar Lakhi Singh Chaudhri :** Will the Home Minister be pleased to state the rates of I, II, and III class bricks in the State giving the basis on which the rates have been arrived at ?

Shri Mohan Lal : The present ceiling rates of bricks per thousand in the State are :

	In all districts of the State other than Kangra District	In Kangra District
	Rs	Rs
First Class	32.00	46.00
Second Class	26.00	41.00
Third Class	24.00	26.00

These rates were fixed taking into account the cost of production of bricks and the manufacturer's margin.

SECURITIES DEPOSITED BY DEPOT HOLDERS IN PAKISTAN
BEFORE THE PARTITION

***3092. Comrade Ram Chandra :** Will the Home Minister be pleased to state whether any amount of securities deposited by the depot-holders under the Rationing and Distribution Scheme in Pakistan before the partition is still lying in deposit with the State Government ; if so, how much ; and the reason therefor.

Shri Mohan Lal : Post Office Savings Bank Pass Books/ National Savings Certificates aggregating Rs 2,04,727 relating to 1062 Ex-Depot-holders, who deposited securities in Pakistan before partition and who are now Indian Nationals, have been secured from the West Pakistan Government. Besides this, a sum of Rs 2,34,713/2/8 has been authorised by that Government to be paid out of our exchequer to 1,215 other such Depot-Holders. Pass Books/ National Savings Certificates have been delivered and payments authorised to 474 Ex. Depot-Holders for sums aggregating Rs 1,03,850. The remaining payments (Rs 3,35,590/2/8 to 1,803 Depot-Holders) cannot be made immediately as the Claimants concerned have not contacted the Department in spite of wide publicity in press and over the Radio. Their present addresses are not known to the Department.

CUT IN BONUS FOR SMALL SAVING AFFECTED FROM THE
WORKERS OF THE SURAJPUR CEMENT FACTORY

***2851. Shri Balramji Dass Tandon :** Will the Home Minister be pleased to state—

- (a) whether it is a fact that 50 per cent cut in the bonus for small saving was not affected at the time of giving bonus to the workers of the Surajpur Cement Factory; if so, the reasons thereof ?

Shri Mohan Lal : (a) No cut is required to be imposed in the bonus for small saving at the time of giving bonus to the workers. However, 50 per cent of bonus, payable to an employed person in excess of Rs 100 for the year to which the bonus relates, is required to be paid or invested in the manner prescribed.

GRANTS GIVEN FOR CONSTRUCTING CATTLE SHEDS IN
AMB BLOCK OF HOSHIARPUR DISTRICT

***2608. Pandit Mohan Lal Datta :** Will the Minister for Planning and Development be pleased to state—

- (a) whether Government or the Departments of Community Development or Panchayats sanctioned any scheme for giving grants to the cultivators for the construction of cattle sheds, if so, the particulars thereof ;
- (b) whether any grant for the construction of cattle sheds was given to certain persons in Amb Block of Hoshiarpur district; if so, the number and names of such persons ;
- (c) whether such persons are cultivators of lands; if so, the particulars of the land cultivated by them ;
- (d) whether the persons mentioned in part (b) above constructed the cattle sheds for which the grant was given to them; if so, whether such cattle sheds were constructed according to the specifications;
- (e) whether any action has been taken against those who have failed to construct the cattle sheds for which the grant was given; if so, the details thereof ?

Sardar Darbara Singh : (a) *Part I.*—Yes.

Part II.—The scheme aims at subsidising the construction of model sheds for cattle in 10 villages per block at Rs 200 each.

(b) *Part I.*—Yes.

Part II.—Statement 'A' is given below.

(c) *Part I.*—Yes, according to the bonds executed by them. This is, however, being verified.

Part II.—The information is contained in Statement 'A' referred to above.

(d) *Part I.*—Ten persons constructed the cattle sheds.

Part II.—No specifications were prescribed and the matter is being looked into.

(e) *Part I.*—Yes.

Part II.—Notices to the defaulters for the refund of the grant have been issued.

STATEMENT 'A'

Serial No.	Name	Area of land (in acres)
1	Shri Jagan Nath	20
2	Shri Agya Rana	20
3	Shri Khushi Ram	20
4	Shri Amir Chand	20
5	Shri Man Mohan Singh	20
6	Shri Mangat Ram	20
7	Shri Sant Ram	20
8	Shri Ram Chand	20
9	Shri Jiwan	20
10	Shri Nasib Singh	20
11	Shri Santok Dass	20
12	Shri Churu Ram	3
13	Shri Milkhi Ram	10
14	Shri Sukhdev Ram	5
15	Shri Narinder Nath	15
16	Shri Lal Chand	30
17	Shri Sohan Lal	5
18	Shri Shanker Dass	2
19	Shri Hako Ram	5
20	Shrimati Karm Kaur	3
21	Shri Charan Dass	4

Serial number	Name	Area of land in acres
22	Shri Ram Rattan	2
23	Shri Kashmir Singh	5
24	Shri Tharuru	2
25	Shri Dhani	2
26	Shri Surat Ram	3
27	Shri Dharam Singh	10
28	Shri Sansar Chand	6
29	Shri Udham Singh	6
30	Shri Milkhi Ram	10
31	Shri Amar Singh	6
32	Shri Balu Ram	4
33	Shri Dalbir Singh	20
34	Shri Gian Chand	1
35	Shri Thakar Dass	20
36	Shri Baruru Ram	2
37	Shrimati Rattani Devi	4
38	Shri Milkhi Ram	3
39	Shri Roop Chand	5
40	Shri Thakar Dass	5

**GRAM PANCHAYAT DASUWAL, TEHSIL PATTI, DISTRICT
AMRITSAR**

***2963. Sardar Kulbir Singh :** Will the Minister for Planning and Development be pleased to state—

- (a) the opening balance of the Gram Panchayat of village Dasuwal, Tehsil Patti, district Amritsar, on the 1st day of every month during 1959 and 1960 respectively ;
- (b) the amount in hand with the Sarpanch of the said Panchayat on the 1st day of each month during the period referred to in part (a) above ;
- (c) the amount which the said Sarpanch was authorised to retain in hand under the rules and the amount found in excess with the Sarpanch each month ;
- (d) the date on which Rs 1,513.82 referred to by the Auditor in report dated 10th May, 1962, the copy of which was attached to the answer to Starred Assembly Question No. 848, were deposited in the panchayat fund ;
- (e) whether the accounts of the said panchayat were ever examined by the Panchayat Officer during the period 1st January, 1959 to 31st December, 1960, if so, the date and the result thereof ?

Sardar Darbara Singh : (a), (b), (c) Statement 'A' containing requisite information is given below.

(d) 31st May, 1959.

(e) Yes, on 23rd May, 1959, and found Rs 2,271.82 cash in hand with the Sarpanch who was directed to deposit the amount in the Bank.

STATEMENT 'A'

Month	Opening balance on the 1st day of each month	Amount in hand with the Sarpanch on 1st day of each month	Amount found in excess with the Sarpanch each month
	Rs	Rs	Rs
January, 1959	2,188.26	605.87	555.87
February, 1959	2,189.86	606.87	556.87
March, 1959	2,189.86	606.87	556.87
April, 1959	3,063.49	1,480.50	1,430.50
May, 1959	3,078.82	1,495.82	1,445.80
June, 1959	3,078.82	1,482.96	1,432.96
July, 1959	4,151.82	2,556.96	2,506.96
August, 1959	3,449.75	1,854.89	1,804.89
September, 1959	3,449.75	1,854.89	1,804.89
October, 1959	2,972.39	1,377.53	1,327.53
November, 1959	2,926.70	1,331.84	1,281.84
December, 1959	2,869.60	1,274.74	1,224.74
January, 1960	3,110.15	1,255.68	1,205.68
February, 1960	3,110.15	1,255.68	1,205.68
March, 1960	3,191.52	1,318.51	1,268.51
April, 1960	3,669.77	1,826.76	1,776.76
May, 1960	3,689.98	1,816.97	1,766.97
June, 1960	4,089.98	2,216.97	2,166.97
July, 1960	4,096.73	2,223.72	2,173.72
August, 1960	4,102.48	2,329.47	2,279.47
September, 1960	4,118.04	2,315.03	2,265.03
October, 1960	3,886.34	2,013.33	1,963.33
November, 1960	3,886.34	2,013.33	1,963.33
December, 1960	3,967.70	2,194.69	2,144.69

Under the rules the Sarpanch is authorised to keep in his custody a sum not exceeding fifty rupees.

**AUDIT OF ACCOUNTS OF GRAM PANCHAYAT ASAL AVTAR,
TEHSIL PATTI, DISTRICT AMRITSAR**

***2954. Sardar Kulbir Singh :** Will the Minister for Planning and Development be pleased to state—

- (a) whether the accounts of the Gram Panchayat of Village Asal Avtar, Tehsil Patti, District Amritsar have been audited by the Auditors during the period 1st January, 1957 to 31st December, 1962 ; if so, the contents thereof ;
- (b) the amount of opening balance of the said panchayat on the 1st day of every month during the period between 1st January, 1960 to 28th February, 1963 ;
- (c) whether an amount in excess of Rs 50 was found with the sarpanch on any of the dates referred to in part (b) above and the reasons thereof ;
- (d) whether the amounts referred to in part (c) above were deposited in the Panchayat funds ; if so, when ?

Sardar Darbara Singh : (a) Yes, on 11th and 15th December, 1959 and 31st August, 1962 and 3rd September, 1962. Copies of both the audit notes are enclosed.

(b) The information is given in the following statement.

(c) Yes. The sarpanch has stated that since some Development works were in progress, he has been keeping amounts in excess of Rs 50 with him.

(d) The amounts and the dates on which these were deposited are as under :—

- (i) 20th January, 1963,—Rs 600.00
- (ii) 10th March, 1963,—Rs 428.00
- (iii) 20th March, 1963,—Rs 1,000.00

Statement showing the opening balance of Gram Panchayat Asal Avtar on the 1st day of every month from 1st January, 1960 to 28th February, 1963.

	Rs.
(b) 1st January, 1960	597.92
1st February, 1960	5.72
1st March, 1960	5.72
1st April, 1960	700.08
1st May, 1960	440.40
1st June 1960	118.36
1st July, 1960	16.86
1st August, 1960	16.62
1st September, 1960	22.61
1st October, 1960	22.61
1st November, 1960	22.61
1st December, 1960	154.61
1st January, 1961	215.12
1st February, 1961	134.67
1st March, 1961	134.67

	Rs.
1st April, 1961	2,287.82
1st May, 1961	1,744.47
1st June, 1961	1,744.47
1st July, 1961	1,539.02
1st August, 1961	1,542.77
1st September, 1961	1,497.52
1st October, 1961	2,003.97
1st November, 1961	1,744.02
1st December, 1961	1,670.52
1st January, 1962	1,499.45
1st February, 1962	1,556.53
1st March, 1962	1,076.53
1st April, 1962	7,178.66
1st May, 1962	7,113.41
1st June, 1962	6,437.65
1st July, 1962	6,096.40
1st August, 1962	4,241.47
1st September, 1962	4,753.43
1st October, 1962	4,001.92
1st November, 1962	2,139.38
1st December, 1962	2,192.68
1st January, 1963	2,014.51
1st February, 1963	2,879.84
28th February, 1963	2,379.50

Audit and Inspection Note on the accounts of the Gram Panchayat Asal Avtar, Tahsil Patti, District Amritsar.

Period : December, 1956 to November, 1959.

1. *Last Audit Note.*—The action taken on the last audit note called for the following further remarks :—

- (i) *Para 4.*—The sanctioning letters in support of the grants were still not forthcoming. The same should be obtained and shown at the next audit.
- (ii) *Para 5.*—No action was taken against the official responsible for the misappropriation of Rs 5/8. The needful should be done.
- (iii) *Para 5-A.*—The Surpanch still kept more than Rs 50 in hand. He should be required to comply with Rule 21 of the Punjab Village Panchayat Rules, 1949, strictly.

- (iv) *Para 6 (ii)*.—The disposal of Rs 14 deposited on account of sports fund could not be pointed out. It should be shown at the next audit.
- (v) *Para 6 (iii)*.—Neither the lowest market rate certificate for the purchase of chairs was recorded nor the rate verified by the Panchayat Officer. The needful should be done.
- (vi) *Para 6 (iv)*.—The waste paper had still not been auctioned. It may be disposed of and credit of the sale proceeds pointed out at the next audit.
- (vii) *Para 7 (i) (ii)*.—The correctness of the expenditure incurred on works had not been verified by the District Panchayat Officer. The needful should be done.
- (viii) *Para 8*.—The credit of Rs 3,000 on account of grant received during the year 1954-55 was not pointed out in the cash book nor were the connected papers showing its disbursement put up. The District Panchayat Officer should, therefore, verify that the amounts were rightly spent.
- (ix) *Para 10*.—The entries of a box and chairs were not pointed out in the Property Register nor were the articles got physically verified by the District Panchayat Officer. The needful should be done.
- (x) *Para 11*.—The arrears were still very heavy. Strenuous efforts should be made to recover the same by taking action under section 85 of the Act.
- (xi) *Para 12*.—The registers had still not been started. The same should be started and put up at the next audit duly completed.

PARA II

2. *Present Audit*.—The present test audit and examination of the accounts for the period December, 1956 to November, 1959, the results of which are stated below, was conducted by Shri Nand Lal, Junior Auditor, on the 11th and 15th December, 1959, at Mahmoodpur. The accounts for the months of June, 1958, July, 1958, August, 1958, March, 1959, April, 1959 and September, 1959, were selected for detailed check. The record asked for except that mentioned in the relevant paras was made available.

3. *Financial Position*.—The financial position of the fund is exhibited below in a comparative form '—.

	1957-58	1958-59	April, 1959 to November, 1959
	Rs	Rs	Rs
Opening Balance	1,290	2,906	7,263
Income	2,059	4,917	12
Total	3,349	7,823	7,275
Expenditure	443	560	6,677
Closing Balance	2,906	7,263	598

Greater income during the year 1958-59 was due to the income from house tax, shamlat deh and the receipt of grants.

4. *Audit Fee*.—The fee due worked out to Rs 30. The Sarpanch was requested by the Junior Auditor,—vide his requisition No. 719-A, dated 15th December, 1959, to credit this amount to Government under advice to this office.

5. *Grants.*—The following grants were received, but the sanctioning letters in their support were not forthcoming. The same should be shown at the next audit. The District Panchayat Officer, should also verify that no other grant was received by the Panchayat during the period under audit.

<i>Amount</i>	<i>Date</i>
Rs	
283. 62	1st May, 1957
97. 75	1st May, 1957
283. 75	28th January, 1958
283. 50	28th January, 1958
567. 30	4th November, 1958
40. 50	4th November, 1958
100. 00	28th March, 1959

In addition to the above grants Rs 200 were received in March, 1957, but not accounted for in the Cash Book. The account thereof was kept in a separate cash book. Further, Rs 200 were transferred from the Panchayat Account in March, 1957, for the development purposes. The account of Rs 400 was not put up during audit. It should be shown at the next audit. In the meantime, the District Panchayat Officer should verify that the expenditure was rightly incurred. Keeping a separate account is irregular and should not be allowed in future.

6. *Misappropriation.*—The following cases of misappropriations are brought to the notice of the Director of Panchayats for suitable action against the persons at fault.

(i) Rupees 37. 84 nP. on account of interest allowed by the Bank on 30th June, 1959, were not accounted for in the Cash Book.

(ii) Rupees 6 on account of Suit Fees, talbana and voluntary contributions realised,—*vide* receipt No. 50 dated 18th July, 1957, were not accounted for in the Cash Book.

(iii) Rupees 3 on account of house tax were realised, *vide*-receipt No. 5, dated 28th March, 1959 but Rs 2 were accounted for in the Cash book.

7. *Payments.*—As per margin, Rs 70 on account of pay were paid to the peon employed by the Panchayat at the rate of Rs 20 per month. The D.P.O. may look into the justification for the appointment of a peon when the Panchayat had no regular office.

<i>Rupees</i>	<i>Date</i>
20	17th October, 1958
20	4th December, 1958
30	8th March, 1959
70	..

(ii) Rupees 91/49 on account of subscription for newspapers were paid as per margin. Stock account of the newspaper was not maintained nor was the wastepaper disposed of. The needful should be done and proper account of receipt maintained in future.

<i>Rupees</i>	<i>Dated</i>
11. 19	18th March, 1957
11. 30	28th August, 1957
22. 45	28th January, 1958
22. 45	30th October, 1958
24. 10	2nd May, 1959
Total ..	91. 49

(iii) Rupees 15 were spent on the purchase of prizes on 21st March, 1957. The payee's receipt entries in the Stock Register were not shown. The expenditure should be justified or made good.

(iv) Rupees 80 on account of Labour charges were paid on 4th May, 1959. No muster-roll was maintained. The number of days put in by labour was not mentioned in the payee's receipt. The correctness of the payment may be verified by the District Panchayat Officer, and proper account kept in future.

(v) Rupees 273 were spent on 15th September, 1959 on the purchase of wood. The amount was not acknowledged by the actual payee. A proper receipt should be obtained and shown at the next audit.

(vi) Rupees 629. 23 nP. were spent on 29th September, 1959 on the purchase of iron. Payee's receipt was not stamped. For over Rs 20 proper stamped receipts should be obtained in future.

(vii) Rupees 192. 83 and Rs 51 were spent on 29th September, 1959 on the purchase of iron and wood. Payee's receipts were not forthcoming. The same should be obtained and shown at the next audit.

(viii) Rupees 33. 90 and Rs 63.52 nP. were paid as T.A. to the Sarpanch and the members of the Sub-Committee for the purchase of material, etc., as detailed in the Appendix, without the sanction of the Panchayat. Receipts for actual expenses were not forthcoming, and the validity of the journeys was not got verified by the District Panchayat Officer. The needful should be done and receipts for actual expenses produced. The amounts paid in excess of the actual expenses, restricted to-1/6 per mile should be worked out and recovered

(ix) The amounts detailed in the margin on account of pay of Secretary and tournament fund were credited in the Treasury in the personal ledger account of the District Panchayat Officer but the relevant treasury chalang were not forthcoming. The same or certificate of credit by the Treasury Officer should be shown at the next audit.

Rs	Date
72	28th January, 1958
120	4th November, 1958
16	4th November, 1958

8. Shamlat In come : (i) The Shamlat land was not leased out in accordance with the provision of the Punjab Village Common Land Rules, 1955, nor were the prescribed registers kept. The land should be leased out strictly in accordance with the Rules in future and the Registers started and put up at the next audit, duly completed.

(ii) Rs. 1,230 On account of lease money for the year 1959-60 were due in the following cases. The amounts should be recovered immediately and the lease money realised before giving possession in future.

Plot No.	Name of lessees	Amount due	Recovered	Balance recoverable
		Rs	Rs	Rs
1	Shri Jovind Ram	125	32	93
2	Shri Hira Singh	150	38	112
3	Shri Hazara Singh	175	45	130
4	Shri Jamel Singh	200	50	150
5	Shri Arjan Singh	200	50	150
6	Shri Gopal Singh	78	20	58

Plot No.	Name of lessees	Amount due	Reco- vered	Balance recover- able
		Rs	Rs	Rs
7	Shri Gulzar Singh	200	50	150
8	Shri Jaswant Singh	210	53	157
9	Shri Makhan Singh	235	55	180
10	Shri Hazara Singh	50	Nil	50
				1,230

(iii) Land was leased out for Rs 1,330 for the year 1957-58 and for Rs 2,330 for 1958-59. Reasons for the low income for 1957-58 may be looked into by the District Panchayat Officer.

9. *Proceeding Book*.—The Panchayat in its resolution No. Nil, dated 24th January, 1958 recorded that the villagers had leased out the Shamlat land for Rs 425 and realised the amount. The Sarpanch stated that a case was registered with the Police. Final action taken in the matter should be expedited under intimation to this office.

10. *Deposit of Government money*.—The income creditable to Government was to be deposited in the Treasury as soon as it exceeded Rs 30 Rule 22 of the Punjab Village Panchayat Rules called for strict compliance.

11. *Cash Book*.—The Cash Book was not reconciled with the Bank Pass Book at the end of each month as required by Rule 23(2) *ibid* which should be observed strictly in future.

12. *Works*.—(a) The following amounts were spent on works :—

Amount Rs	Particular	Period
6,268.43	Construction of school building	.. April, 1959 to November, 1959
249	Construction of a well	.. Ditto
86.25	Repair to a well	.. Ditto
400	Construction of culverts	.. 1957-58
89.11	Ditto	.. 1958-59

The undermentioned irregularities were noticed:—

- (i) Estimates were not prepared.
- (ii) Account of material used and labour employed was not kept.
- (iii) Account Register of works was not maintained.
- (iv) Tenders were not invited.
- (v) Completion certificates were not furnished.

As such, no audit check could be exercised over the expenditure. The District Panchayat Officer should, therefore, verify that the amounts were rightly spent. The work Rules should be observed strictly in future and the prescribed record maintained.

(b) The disposal of empty bags of cement was not pointed out. It should be shown at the next audit.

13. *House Tax*.—(i) The assessment for the years 1954-55 and 1959-60 had not been approved by the Panchayat. This should be got done and shown at the next audit.

(ii) Rupees 30 were recovered during the year 1953-54 as per cash book whereas no collection was shown in the tax register. No collection was made during the year 1957-58 as per cash book, but Rs 25 were posted in the tax registers. The discrepancies should be explained and the arrears worked out correctly and carried over, for check at the next audit,

14. *Miscellaneous.*—(i) Cash memos were accepted as payee's receipts. This is not in order. The words "received payment" should always be got recorded to admit them as proper remittance.

(ii) The receipt book in support of the collection detailed in the margin was not put up. It should be shown for check at the next audit.

Rs		
465	Shamlat Deh Income	} 29th March, 1950
100	Grant	
344	House Tax	

(iii) Rupees 38.75 and Rs 26.25 on account of fees and fines were credited in the Treasury on 10th March, 1958 and 30th March, 1959, respectively. Equivalent grants had not been received so far.

15. *Objection Statement.*—The accounts stand in need of improvement and closer supervision. The disposal of old objections calls for special attention.

Audit and Inspection Note on the accounts of Gram Panchayat, Assal Uttar, post office Assal Uttar via Kkem Karn Block Valtoha, tehsil Patti, district Amritsar.

Period.—November, 1959 to August, 1962.

1. *Last audit note.*—The last audit note was not forthcoming and/stated to have not been received by the Panchayat. The copy of the last audit note should be obtained from the office of District Panchayat Officer and disposal of objections contained there in pointed out at the next audit.

Part II

2. *Present audit.*—The present test audit and examination of the accounts, the results of which are embodied in the succeeding paragraphs was conducted by Shri Balwant Singh Auditor, on 31st August, 1962 and 3rd September, 1962 at Assal Uttar. The accounts for the months of March, 1961, September, 1962 and March, 1962 were subjected to detailed check. The record required during audit was duly produced except that mentioned in relevant paras hereafter.

3. *Audit fee.*—Audit fee worked to Rs 30. The amount was remitted, -vide M.O. No. 3, dated 31st August, 1962 to this office credited to Government at Chandigarh, -vide chalan, No. 9 dated 6th September, 1962. Rs 30 on account of audit fee for the period December, 1956 to November, 1959 may be remitted to this office forthwith for onwards credit to Government.

4. *Financial position.*—The financial position of the gram fund is exhibited below in a comparative form :—

	1959-60	1960-61	1961-62
	Rs	Rs	Rs
Opening balance	7,263. 05	700. 08	2,270. 57
Income	3,342. 05	2,647. 43	7,404. 18
Total	10,605. 10	3,357. 51	9,674. 75
Closing balance	700. 08	2,270. 57	7,116. 91

Increase in income during the year 1961-62 was credit receipt of grant and recovery of lease money of land while greater expenditure during the year 1959-60 was due to school building.

5. *Grants.*—Grants received during the period under audit are detailed below. No audit check could be exercised to verify the proper utilisation of grants for want of sanctioning letters. The sanctioning letters should be obtained and produced at the next audit. The Block Development Officer may verify that no other grant was received by the Panchayat.

Date	Amount	Nature	Sanctioning authority	Amount spent	Balance
	Rs			Rs	Rs
4th March, 1960 ..	608.05	Revenue	D.P.O.
March, 1960 ..	100.00	School	D.C.	100	Nil
28th March, 1961 ..	593.55	Revenue	D.P.O.
30th September, 1961 ..	476.00	Culverts	B.D.O.	476	Nil
6th January, 1962 ..	520.00	Culverts	B.D.O.	520	Nil
30th March 1962 ..	2,283.70	Revenue	D.P.O.
Do ..	1,532.48	Grant for unanimous election of sarpanch.	D.C.
31st March, 1962 ..	200	School	D.C.	Nil	300
Do ..	7.00	Grant fee and fine	D.C.
10th August, 1962 ..	130	Hand Pump	B.D.O.	..	130

6. *Treasury Chalan wanting.*—The following amounts were deducted from the grants on account of Secretary's pay and tournament fund. Treasury chalan on the verified statement in support of the credit of their amount into the personal ledger account of the District Panchayat Officer were not forthcoming. The same should be obtained and produced at the next audit.—

4th March, 1960	..	Rs 120	Pay
28th March, 1961	..	Rs 16	Tournament fund
		Rs 156	Pay
		Rs 16	Tournament fund

7. *Custody of funds.*—Large amounts were kept in hand as detailed check, which was in contravention of the provisions contained in rule 21 of the Panchayat Rules, 1940 and is also tantamount temporary misappropriation of the panchayat fund. The amount in hand should be separated in the bank and strict compliance of the rule made in future.

Month	Amount in hand
March, 1961	.. Rs 1,838.37
September, 1961	.. Rs 1,317.90

(ii) Rupees 6,018 were in post office on July, 1962 in the personal account of the Sarpanch. The amount should be withdrawn and deposited in account in the name of the Panchayat.

8. *Government Dues.*—(i) Rs 63.25 on account of government dues from November, 1959 to August, 1962, had not been credited to Government. These should be credited at an early date *vide* rule 22 *ibid* and strict compliance of the rule made in future

(ii) Rs 7.50 of government dues were credited on 23rd March, 1960, receipt of grant equal to the amount should be pointed out at the next audit.

9. *Shamlat Land.*—(i) Shamlat land had been leased out as detailed below. Approval of the lease deeds were got executed with the approval of District Panchayat Officer as laid down in rule 25 *ibid*. Shamlat registers were not maintained. The needful should be done now. The Block Development Officer may verify that all the shamlat land had been leased out properly and the lease money was reasonable.

Lessee		Lease money	Recovery	Balance
1960-61		Rs	Rs	Rs
4th March, 1960	.. Various persons	1,400	1,400	Nil
1961-62				
28th March, 1961	.. Various persons	1,780	1,780	Nil
1962-63				
16th March, 1962	.. Various persons	4,345	4,345	Nil

10. *Misappropriation.*—Rs 37.84 on account of interest added into the bank pass book on 30th June, 1959, had not been accounted for in cash-book so far. As such Rs 37.84 had been misappropriated by the ex-Sarpanch which is brought to the notice of the Financial Commissioner, Development, for suitable action.

(ii) Rs 200 were received by the ex-Sarpanch from the District Harijan Welfare Officer for the repair of well of Harijans during the year 1956-57, as verified from notice No. 296, dated 11th May, 1961, from Tahsil Harijans Welfare Office to the sarpanch to give the completion certificate. Rs 364.78 were spent on the repair of well in June, 1959, and the expenditure accounted for in the cash-book on January, 1960 but the grant of Rs 200 received from District Harijan Welfare Officer had not been accounted for in the cash-book and appropriated by the ex-Sarpanch. This is brought to the notice of the Financial Commissioner, Development, for suitable action.

(iii) Rs 9 were spent on 19th October, 1959, on the purchase of books which were not handed by the ex-Sarpanch. As such the cost of the books should be recovered from the ex-Sarpanch.

(iv) District Panchayat Officer *vide* his inspection note recorded that he must not verify from the villagers whether the ex-Sarpanch spent Rs 70 on earth work into approach roads as required *vide* para 7(i) of previous audit note. This Rs 70 appear to have been misappropriated by the ex-Sarpanch. The matter needs proper investigation.

(v) Rs 150 were paid on 28th June, 1959, to Shri Chanan Singh for sinking well for Harijans. It was stated that only repair of the old well was done and the well was not sunk. The expenditure was not even approved by the Panchayat. The Block Development Officer may ensure that the amount had not been misappropriated.

11. *Irregular payments.*—(i) Rs 9.45 as detailed below were paid, i.e., to Shri Narain Singh who was not a member of Panchayat. The purpose for which T.A. was paid was not specified. The validity of the journey may be verified by the Block Development and Panchayat Officer:—

23rd March, 1960	..	Rs 7.25
29th March, 1960	..	Rs 2.90

(ii) The following amounts were paid on account of T.A. Actual payees receipts and certificate of validity of journeys by the District Panchayat Officer were not forthcoming. The same should be produced at the next audit. Amount paid in excess of actual expenses should be worked out and made good.

	Rs	
16th January, 1961 ..	5	Amritsar
27th March, 1961 ..	5	Do
25th April, 1961 ..	5	Do
29th April, 1961 ..	5	Do
8th August, 1961 ..	5	Do
28th November, 1961 ..	5	Do
7th July, 1962 ..	6	Do

(iii) Rs 16 were paid on account of surcharge into the Radio licence fee as detailed below. The surcharge being and available charge the amount should be made good.

7th March, 1960 ..	Rs 2
9th March, 1962 ..	Rs 14

(iv) Rs 31.50 were spent on 3rd May, 1960, for getting the foundation stone for the Government school. This is not a valid charge as the panchayat fund and should be made good and regularised with the sanction of Government.

(v) Rs 29.44 were spent on 29th March, 1960, on the purchase of 1,000 bricks for Brick-kiln Pahowder. Rs 30 were paid on account of carriage charge, which is excessive and needs looking into by the Block Development and Panchayat Officer.

(vi) Rs 140 were paid on 23rd April, 1961, to Shri Balwant Singh etc., for the construction of building wall of the Government School. The expenditure was not approved by Panchayat. Moreover, it is not a valid charge. The ex-panchayat fund and account should be made good unless regularized with the sanction of Government. The assessment of the works were not taken and as such the correctness of the payment may be verified by the Block Development Officer.

(vii) Rs 200 were spent on 17th June, 1961 on the purchase of library books without calling the tenders and price of some books as detailed below had been charged in excess of price printed on the books. The amount paid in excess should now be recovered from the official at fault. Block Development and Panchayat Officer may also verify that the purchase was made at the lowest market rate. The benefit of competition should always be secured in future.--

	<i>Printed price</i>	<i>Price charged</i>	<i>Price charged</i>
	Rs	Rs	Other Panchayat Rs
Door Kinara ..	4.50	5.00	6.00
Jiwan Sangram ..	4.50	5.00	6.00
Agg di Khed ..	5.00	6.00	..

(viii) Rs 200 were paid to persons who participated in the community mela and cultural programme held on 18th July, 1961/1st April, 1961 at occasion of grow now the campaign presided by S.D.O. The expenditure was incurred without the approval of the Panchayat. The amount paid irregularly should be made good or justified.

(ix) Rs 15.75 were spent on 28th March, 1962, on the purchase of attache case. The purpose for which it was purchased was not specified. As such the payment should be justified.

(x) Rs 46.42 were spent *vide* Vr. No. 22 dated July, 1962.

The purchase was made without the approval of the Panchayat. This is not valid charge on the gram fund and as such the amount should be made good.

(xi) Rs 423.31 were spent as detailed below on the celebration of function held in support of the Small Saving Scheme, on 13th July, 1962, presided by the D.C. The expenditure was not valid charge on the gram fund and should be made good.

Vr.	Date	Rs	
25	July, 1962	11.50	Cost of reel for six flash bulbs (Photos)
27	July, 1962	31.00	printed charges proters invitation card
21, 28, 29, 31, 32	July, 1962	165.00	cash prizes to various persons
33, 35	July, 1962	214.87	Hire and carriage charge
30	July, 1962	94.00	

(xii) Harijan Colony was being built by the Government under the supervision of District Harijan Welfare Officer. Hand pump was installed in colony, out of the cost of which Rs 100 were paid by the Welfare Officer and the balance of Rs 23.37 were met out of gram fund—*vide* voucher 27, dated July, 1962. Total expenditure should have been met by the Welfare Officer. Rs 23.37 paid out of gram fund should be claimed from the Welfare Officer unless the payment is justified.

(xiii) Rs 150 were paid to A.D.D. & P.O. through the bank as detailed below for credit to Government for Panchayat Ghar, Chandigarh, Treasury chalan, verified statement in support of the credit of the amounts were not forthcoming. The authority for the payment was also not shown which may be produced at the next audit.

6th October, 1961	..	Rs 50
9th March, 1962	..	Rs 100

(xiv) Rs 18 were spent,—*vide* Vr. 15 dated June, 1962 on the purchase of stove supplied to the school. The expenditure was not a valid charge on the gram fund and as such the amount should be made good.

(xv) Rs 1,000 were paid,—*vide* Vr. 37, dated July, 1962, to Shri Sat Paul, Brick-kiln Khemkarn as an advance for the purchase of bricks. The adjustment of the advance should be pointed out at the next audit. Moreover, the advance was made without the approval of the Panchayats. It should be obtained now.

(xvi) Rs 96 were paid to various persons, *vide* Vr. 42, dated July, 1962, for the each month on the approach roads at the time of Deputy Commissioner's visit without the previous approval of the Panchayat nor were the measurement record and muster roll prepared. The correctness of the expenditure may be verified by the Block Development Officer.

(xvii) Expenditure incurred during the period under audit had not been approved by the Panchayat. The omission should be supplied at the next audit.

12. *Miscellaneous Irregularities.*—(i) Receipt No. 46—55 had not been signed by the Sarpanch. The needful should be done now.

(ii) Receipt No. 44—48, dated 4th January, 1960, were issued for Rs 545 as detailed below but not accounted for in cash-book and shown as cancelled. The pails had been detailed. The Block Development Officer may ensure that the receipts had not been misused :

Receipt No.	Amount
46	Rs 300
47	125
48	120

(iii) Rupees 69.30 were recovered,—*vide* receipt No. 72—79, dated 26th May, 1960, on account of sale-proceeds of 160 bags cement and balti, etc. Auction papers were not forthcoming. The same should be produced at the next audit.

(iv) The following amounts were paid on account of cost of newspapers, the Milap Attendance registers to watch the regular receipt of the papers was not maintained nor was the disposal of *raddi* of newspaper pointed out. The needful should be done now :—

7th March, 1960—Rs 24.

14th January, 1961—Rs 24

(v) Cash memos were accepted as payee's receipts,—*vide* instances given below. The words received payment were not recorded therein nor 10 nP. revenue stamps affixed on receipts for amounts exceeding Rs 20. Payees receipts were not attested by the Sarpanch nor was the lowest market rate certificate given. The needful should be done :—

11th April, 1960—Rs 52.43—Bateries.

16th January, 1961—Rs 5

22nd December, 1961—Rs 159.20—20 bags cement.

17th May, 1962—Rs 235.94—30 bags cement.

(vi) Saltpetre was leased out in private capacity by some persons and the income derived from this source was kept out of Panchayat account, the salt petre was common property of the village as such the lease money should have been credited into the panchayat fund. The matter needs investigation, the results of which may be intimated to this office.

(vii) Rupees 125 were paid to Shri Chanan Singh, on 16th March, 1962, on account of compensation of mango trees transferred to the school at the time of consolidation. Relevant record was not forthcoming. The same should be shown at the next audit. The expenditure is not a valid charge on the panchayat fund which should be made good, regularised with the sanction of Government.

(viii) Rupees 18 were spent on 1st March, 1962 on the purchase of books. Stock entries and bill of books were not forthcoming. The same should be shown at the next audit. The books were supplied by S.E.P.O. The Block Development Officer may verify reasonableness of the cost of books.

(ix) Rupees 30 were paid on 27th January, 1962 on account of cost of iron. Quantities and sale of iron were not given. The omission should be supplied at the next audit in this as well as similar other cases.

(x) Cash-book was not closed and reconciled with the bank pass book at the close of each month. Entries were not installed by the Sarpanch. The needful should be done and strict compliance of rule 23(2) *ibid* in future.

(xi) Rupees 120 were paid,—*vide* Vr. 12, dated May, 1962, on account of carriage charge of one truck Bajri from panchayat, without calling the tenders. The reasonableness of the carriage charge paid may be verified by the Block Development Officer.

(xii) The following articles were purchased without calling quotations and 10 nP. revenue stamps were not affixed on receipts. This should be done and may be verified by the Block Development and Panchayat Officer that the purchase was made at the lowest market rate. Benefit of competition should always be secured in future :—

Voucher	Date		
38	July, 1962	Rs 60	On gas lamp
39	July, 1962	Rs 134.62	Two carpet

(xiii) Disposal of material purchased for works during the period under audit and the empty bags of cement was not pointed out. The same should be shown at the next audit.

(xiv) Rupees 1,815.32 of expenditure relating to the period June, 1959 to October, 1959, accounted for in cash book in January, 1960. Payees receipts and muster rolls, etc., were not put up for check. The same should be produced at the next audit.

13. *Works*.—The following expenditure was incurred on the construction of school building and culvert. The provisions contained in rule 42-A *ibid* and Village Panchayat Works Rules, 1952 were not observed inasmuch as (i) Estimates were not prepared, (ii) Tenders were not invited (iii) Muster roll were not prepared, (iv) Measurements were not recorded and completion certificate was not given. As such no effective check could be exercised. The Block Development Officer may verify that the expenditure was rightly incurred and was commensurate with the work done and material purchased was consumed rightly. He may also ensure that works rules are followed by the Panchayat in future. Expenditure incurred on the school building out of gram fund, should either be regularised with the Government sanction or be made good.

1959-60	..	Rs 8,048.55—School
1960-61	..	Rs 846.79
April, 1961	..	Rs 140.00—Boundary Walls Rs 205.90—School Halti
December 1961 to July, 1962	..	Rs 1,299.20—Culvert.

14. *House Tax*.—(i) Arrears of house tax were written off in the following cases without approval of the Panchayat. Sanction of Panchayat should be obtained now and produced at the next audit :—

Year	Serial No.	Name	Amount Rs
1959-60	129	Shri Sadhu Singh	.. 15
	233	Shri Jagat Singh	.. 15
	277	Shri Inder Singh	.. 6

(iii) Assessment lists of house tax for the year 1961-62, 1962-63 were not prepared so far. Column No. 12 of the register was not filled up and totals were not worked correctly. The registers also contained many erasures. The omissions should be supplied at the next audit.

(iv) Arrears of house tax worked out to Rs 5,135 on 31st March, 1961 which should be liquidated at an early date even by taking resort to section 85 of the Act. Assessment lists for 1960-61 were not approved by the Panchayat. The needful should be done.

15. *Register not maintained*.—Works register, Library registers, Receipt book register and property registers were not maintained. The same should be started and brought up to date.

16. *Objection Statement*.—There is no objection statement.

17. *Conclusion*.—The accounts need improvement and closer supervision.

No. XII(3727)/6444, dated the 22nd January, 1963.

Copy forwarded to the :—

- (1) Sarpanch, Gram Panchayat, Assal Uttar, Post Office Assal Uttar via Khem Karn, Block Valtoha, Tahsil Patti and district Amritsar (with a spare copy) with the request that an annotated copy showing the action taken on this note may please be sent to this office at an early date.
- (2) Block Development Officer, Valtoha, for information.
- (3) Financial Commissioner, Development and Panchayats, Punjab, Chandigarh, for information
- (4) Shri Balwant Singh, Junior Auditor, for information.

(Sd.)
ASSISTANT EXAMINER,
for Examiner, Local Fund Accounts, Punjab, Chandigarh.

CONSTRUCTION OF BRIDGES ON G.T. ROAD FROM
BEAS TO AMRITSAR

***3002. Comrade Makhan Singh Tarsikka :** Will the Minister for Planning and Development be pleased to state —

- (a) whether there is any proposal under the consideration of Government to construct bridges on the G.T. Road between Beas and Amritsar at places near Khalochian, Malian, and Meher Ganpur, where the said road was damaged by floods during the period from 1955 to 1962 ;
- (b) whether the work on the construction of a bridge at Mana Wala Hansli on the said road has been taken in hand ; if so, the total amount of expenditure likely to be incurred thereon and the name of the contractor to whom the work has been entrusted ?

Sardar Darbara Singh : (a) Yes.

(b) Yes, at an estimated cost of Rs 5.30 lakhs. The work has been allotted to the following contractors:—

- | | | |
|--|----|---|
| (i) Bridge structure | .. | M/s Kaycos Contractors,
Amritsar |
| (ii) <i>Approaches to bridges—</i> | | |
| (a) Earthwork | .. | The Janian L & C Co-operative
Society |
| (b) Stone metal and bajri | .. | Not yet allotted |
| (iii) <i>Diversion—</i> | | |
| Stone boulders, stone metal and
bajri | | Shri R. P. Sethi contractor/
contractors |

NUH-TAURU ROAD IN DISTRICT GURGAON

***3041. Chaudhri Khurshed Ahmed :** Will the Minister for Planning and Development be pleased to state whether the construction of Nuh-Tauru road in district Gurgaon has been sanctioned, if so, the time by which it is likely to be completed ?

Sardar Darbara Singh : *Part I.*— Yes.

Part II.— In view of the National Emergency it cannot be said as to when it would be possible to complete it. The work has not been commenced so far.

COMPLAINT AGAINST PRESIDENT AND SECRETARY, MARKET
COMMITTEE, SAFIDON, DISTRICT SANGRUR

***2818. Chaudhri Inder Singh Malik :** Will the Minister for Agriculture and Welfare be pleased to state whether Government have recently received any complaint against the President and the Secretary of the Market Committee, Safidon, district Sangrur regarding the embezzlement in a land transaction made for the office of the said Market Committee, a few months back ; if so, the action, if any, taken in the matter ?

Sardar Gurbanta Singh : Yes. The matter is under enquiry.

DAIRY FARM, HEADQUARTER BALEWAL IN BLOCK AHMEDGARH,
DISTRICT SANGRUR

***1906. Comrade Bhan Singh Bhaura :** Will the Minister for Agriculture and Welfare be pleased to state whether it is a fact that several buffaloes died in the year 1960 in the Dairy Farm, Balewal in Ahmedgarh Block, district Sangrur ; if so, the details of the enquiry, if any, held for finding out the reasons thereof ?

Sardar Gurbanta Singh : No. Only one buffalo died of illness and no enquiry was deemed necessary, as this Dairy was owned by a private individual.

GRANT FOR VETERINARY HOSPITAL UNDER CONSTRUCTION

AT VILLAGE BARA, DISTRICT PATIALA

***2850. Shri Balramji Dass Tandon :** Will the Minister for Agriculture and Welfare be pleased to state —

- (a) whether it is a fact that a Veterinary Hospital is under construction at village Bara, tehsil Sirhind, district Patiala; if so, the present stage of the construction thereof ;
- (b) whether any grant-in-aid was advanced by the Animal Husbandry Department for the purpose; if so, the amount thereof together with the name of the person in whose name the cheque was issued ;
- (c) whether Government have recently received any complaint from the Gram Panchayat Bara, for making payment to the person, referred to above, if so, the action, if any, taken in the matter ;
- (d) whether it is also a fact that the M. C. Sirhind also made a grant to the said Hospital, if so the amount thereof ;
- (e) whether it is also a fact that this amount was received by some unauthorised person, if so, the action, if any, taken in the matter ?

Sardar Gurbanta Singh : (a) The building has already been constructed.

(b) Yes. Rs 7,000 were paid by cheque drawn in favour of Shri Bachan Singh, Chairman, Veterinary Hospital Construction Committee, constituted by the Gram Panchayat Bara. The amount represented 50 per cent of the estimated cost of construction.

(c) Yes. It is under investigation.

(d) Yes. Rs 1,000.

(e) It was also paid to Shri Bachan Singh. The legality of Shri Bachan Singh's appointment as Chairman of the said Construction Committee is being examined.

PERCENTAGE OF MORTALITY AMONG THE PIGLETS
IN HISSAR FARM

***3186. Shri Babu Dayal Sharma :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that in 1959-60 and 1960-61, respectively the rate of mortality among the piglets at Hissar Farm has been 69 per cent ; if so, the reasons thereof and the remedy searched by the Government to reduce this percentage ;
- (b) the rate of mortality among piglets in 1961-62 and 1962-63 in the said farm ?

Sardar Gurbanta Singh : (a) 69 per cent in 1959-60 but 53 per cent in 1960-61. This was due to an unknown disease which spread among the piglets. The disease was investigated by the Assistant Disease Investigation Officer (Pigs) and the material collected from affected animals was sent to Indian Veterinary Research Institute, Izatnagar for confirmation and investigation. They could not, however, isolate the virus or bacterial infection. General preventive measures adopted at the Farm lessened the virulency of the disease during 1960-61 and mortality showed decline. The mortality rate registered further decline when attention was paid to body resistance by raising level of nutrition.

(b) 38 per cent and 25 per cent respectively.

ENQUIRY AGAINST CERTAIN SALES TAX INSPECTORS

***2852. Shri Balramji Dass Tandon :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) whether any enquiry has been started against a Sales Tax Inspector, who visited Kalka in the month of October, 1962, if so, his name and the nature of charges against him ;
- (b) the name of the person holding the said enquiry ;
- (c) whether the enquiry officer has submitted his report to Government; if so, the contents thereof ;
- (d) whether it is a fact that the Tehsildar of the concerned tehsil had also held enquiry into the same case; if so, the contents of the report, if submitted by him ;
- (e) the action, if any, taken against the Inspector referred to in part (a) above ?

Shri Ram Saran Chand Mittal : (a) Part I. Yes.

Part II. Shri Moti Lall

Part III. Killing of birds within the municipal limits, mis-behaviour and unlawful seizure of account books.

- (b) Shri Prithvi Nath Seth.
- (c) Yes. The contents of the report cannot be disclosed in the public interest.
- (d) Yes. The contents of the report cannot be disclosed in the public interest.
- (e) No. The matter is still under consideration.

CONSTRUCTION OF BRIDGES AND SYPHONS ON THE AMRITSAR
DISTRICT—FLOODS DRAINS

***3003. Comrade Makhan Singh Tarsikka :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether there is any proposal under the consideration of Government for the construction of bridges and syphons on Patti Nallah, Kasur Nallah, Hudiara Nallah, Khalchian Nallah etc. in Amritsar District ; if so, the details thereof ;
- (b) the approximate time of completion of each of the said bridges together with the estimates of expenditure likely to be incurred on each ?

Chaudhri Ranbir Singh : (a) and (b) The necessary information is given in the Appendix.

APPENDIX

Name of places where bridges are to be constructed and the time by which expected to be completed

Name of Nallah	Type of bridges	R.D.	Place		Time by which expected to be completed	Expenditure proposed to be incurred on each bridge
			From	To		
Kasur Nallah	D. R. Bridge	131,900	Kairon	Bhune	63-64	Lacs 3.50
	D. R. Bridge	176,000	Palasour	Harike	63-64	3.37
	D. R. Bridge	281,000	Vancheri	Bandala	63-64	2.63
			Verpal			
	D. R. Bridge	39,140	Bhangala Valtoha	Rajoke	63-64	2.50
	V. R. Bridge	84,700	Mari Gohar Singh	Bhikhiwind and Mari Samra	62-63	1.15
	V. R. Bridge	224,900	Kataul	Bandala	62-63	1.00
	A. R. Bridge	265,000	Amritsar	Delhi	63-64	3.50
	D. R. Bridge	289,034	Amritsar	Sici Hargobindpur	64-65	1.50
	D. R. Bridge	336,000	Chawinda	Babowal	63-64	1.50
D. R. Bridge	346,075	Jantipur	Bath Chak	63-64	1.50	
D. R. Bridge	308,950	Kathunangal	Jandiala	64-65	1.50	

Hudiara Nallah	.. V. R. Bridge	..	9,162	Dauke	..	Bharopal	..	64-65	1.50
	V. R. Bridge	..	11,089	Daukey	..	Bhaini	..	63-64	1.51
	D. R. Bridge	..	19,590	Attari	..	Tarn Taran	..	63-64	3.31
	Acquaduct		11,318	Under Minor	..	Dauke	..	63-64	0.20
	D. R. Bridge	..	63,900	Amritsar	..	Attari	..	63-64	3.00
	Ex. V. R.	..	80,150	Kalowal	..	Khasa	..	64-65	1.36
	Ex. V. R.	..	87,300	Boparai	..	Khaijala	..	64-65	1.36
	Ex. V. R.	..	94,888	Kalu	..	Kahila	..	64-65	1.36
	D. R. Bridge	..	100,368	Amritsar	..	Chogawan	..	63-64	2.55
	Ex. V. R.	..	105,700	Ram Tiarth	..	Balgon	..	64-65	1.06
Patti Nallah	D. R. Bridge	..	131,000	Amritsar	..	Ajnala	..	63-64	1.55
	.. V. R. Bridge	..	61,500	Jwanda Kalan	..	Naushehra	..	62-63	0.80
	A. R. Bridge	..	192,000	Amritsar	..	Jullundur	..	63-64	2.50
Khilchian	D. R. Bridge	..	247,757	Amritsar	..	Mehta	..	63-64	1.30
	.. D. R. Bridge	..	11,600	Jandiala	..	Vairowal	..	63-64	1.20
	A. R. Bridge	..	44,215	Amritsar	..	Delhi	..	63-64	2.00
	D. R. Bridge	..	106,686	Batala	..	Beas	..	63-64	1.20
	D. R. Bridge	..	118,450	Mehta	..	Siri Hargobindpur	..	63-64	1.20
	D. R. Bridge	..	59,856	Chawinda	..	Tarn Taran	..	63-64	3.00

REWARI LIFT IRRIGATION SCHEME

*3104. **Shri Chand Rm** : Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the Rewari Lift Irrigation scheme is in progress, if so, the time by which it is expected to be completed ;
- (b) the total area which is likely to be irrigated on the right and left side of the Rewari Lift Irrigation Scheme ;
- (c) whether there is any possibility of irrigation being extended to the areas falling on the right side of the Rewari Lift Channel ?

Chaudhri Ranbir Singh : (a) Yes. The exact time cannot be given due to emergency.

(b) The total area served by Rewari Lift Scheme is 137,509 acres C.C.A.

(c) No. It is not possible to extend the scope if Rewari Lift Scheme to include more areas on the right side.

VILLAGES TO BE ELECTRIFIED IN THE CURRENT YEAR

*1905. **Comrade Bhan Singh Bhaura** : Will the Minister for Irrigation and Power be pleased to state the number and names of the villages proposed to be electrified in the State in the current year ?

Chaudhri Ranbir Singh : 800 villages were proposed to be electrified during the current year, out of 1,033 villages, names of which are given in the enclosed list.

Names of villages proposed to be electrified during 1962-63 in Kangra District

Hilly AREA

<i>Name of Division</i>	<i>Name of villages</i>
Solan	.. Ani, Dalesh, Chawai, Marholdal, Kather, Keel Nermend, Tikri, Nun, Deora (10 Nos.)
Dharamsala	.. Bhalettha, Sansi, Malog, Blota, Penaper, Arla, Chobin, Dehan, Sagur, Kharot, Khankhal, Mathina, Bashist, Dada Siba, Dhometta, Bharili, Ludrate, Kohala, Bhadrini, Kulohan (20 Nos.)
	Naura, Purbha, Bhoda, Patti, Agozer, Rajehar (6 Nos.)
	Grand Total 36 Nos.

SIMLA DISTRICT

Hilly AREA

Solan	.. Kiarighat, Kadaur, Shogi, Domhari, Badli, Hari-pur, Bhali, Patra, Kotla, Kanoh, Shatrog, Mumlig, Chapla (Total Nos. 13)
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GURDASPUR DISTRICT

Hilly AREA

Gurdaspur	.. Chhatwal, Halahar, Kalarwan, Bharotharwan, AtholarwanPhadial, Nagrota, Jungath, Gagroli, Manwal, Tharhari, Mangini, Chhenola, Nehalpur, Chhajeli, Mufarqa, Khanpur, Gosainpur, Ghoh, Dadwan, Mangni, Ranipur, Jindrai, Rani-
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Name of Division

Name of villages

pur II, Jungial, Tareti, Rajpur, Dayal, Sadhuri-Gura, Ghrial, Baneri Buzrg, Shahar, Chhan, Ferozepur, Bhulchak, Attehpur, Khedwar, Azizpur Kanwal, Bairo, Chhauni, Khurd and Kalan.
Total 40 Nos.

RURAL AREA—PLAIN AREA

Gurdaspur

.. Lehri, Gujran, Parma Nand, Bhimpur, Gharota Sangtawal, Rai Mal, Bam, Roopowali, Malakwali, Shah Shamas, Basant Kot, Sangheri, Chandur Suja, Kot Khazana, Panwan Malakwala, Shekhuwal, Taiwandi Raman, Kothala, Pakharpur Said Mubarak, Jaintipur, Pathwal, Sarchur Dalanwal, Burj Aryan, Choranwali, Mamman, Chinnawal, Khode, Baryan, Sidhwan, Padda, Kotli Dharewali.

Karad, Kotha, Asir Singh, Shekhuwala Kotha Thathi and Chura, Gobind Sar, Bhawan Sar Sherpur, Muradpur, Narot, Talur, Fattehpur Akhrota, Man Nangal, Jagatpur, Shahidpur Saipur, Balsua, Ferozepur Kunda, Wadala, Tara-Garh, Kiri Khurd, Lad Palwan, Bhariyal, Jangal, Haiho, Mil and, Bhawani, Kathlaur, Dhawan, Kot Majlas, Mirza, Damodar, Kolar, Gujjarpur, Nawanpind, Naneglu, Kot Ahmed, Kastiwal, Kaulat, Daburji, Nanak, Chak, Kadian, Gangal, Bachniwal, Kotli Dhadian, Kotli, Thanian, Nasarke, Lengarwali, Haruwal, Saidpur, Baliwal, Dhadiala, Khejawardak, Ahmadabad, Shampur, Mustafapur, Chowdhariwala, Sadarang, Badowal, Nasirpur, Uma Nangal, Saidoke, Rangal Nangal, Wiro-Nangal, Anekot, Diyya, Dhira, Bujianwali, Banger Manga, Mandran, Chaura, Mahmudpur, Bhamboi, Dharamkot, Mahesh Dhande, Chhina Viran, Bariar, Chhina, Sehowal

(114 Nos.)

Hilly .. 40

Rural .. 114

Total .. 154

HOSHIARPUR DISTRICT

RURAL AREA

Hoshiarpur

.. Randhiana, Kandhala, Sheikhan, Randori, Ladhi Chak, Kurala Kalan.

RURAL AREA

Phagwara

.. Sarhala-Khurd, Thakarwal, Mauju Majra, Baddan, Jalwera, Kalawal, Kharaundi, Hakumatpur, Khera Haldi, Pathrala, Nangal Kala, Kukowal, Kopathoohi, Bham, Nadalon, Panjaur, Todarpur, Jadli, Garle, Simal Majra, Chankoa, Samindara Karimpur, Chahasala, Basuola, Bakapur, Rasulpur, Hajipur, Parowal, Bhajal, Shahpur, Sadarpur Chuk Gujran, Khanput, Garhi Jattan, Pahlawal, Rurki Khas, Gatewal, Bisla, Garhi, Nai Majara, Sauna, Birowal, Rampur, Bilran, Mchadpur

(44 Nos.)

Grand total 49 Nos.

*Name of Division**Names of villages*

Hilly AREA

- Phagwara .. Saroah (1 No.)
- Hoshiarpur .. Mahlawali, Bassi, Gulam Hussain Purani Bassi, Harigarh, Sharegarn, Ahran Kalan, Mandal, Rori, an, Punga, Bhattian, Mohmowal, Hukran Chagran, Bohan, Lehli Khurd, gagret, Amb, Dan doh, Kotla, Bhakal, Hussainpur, Lambra, Bhunga Bassi Nau, Bhikowal, Machian, Talwandi Jattan Galowal, Hajipur, Dugri, Uchi Bassi, Usman Shahid, Gangian (33 Nos.)
- R. E. Ganguwal .. Bhanopli, Mehril, Kalitran, Brahampur, Magewa Bassowal, Chandesar, Chattarpur, Ajouli, Kuriala Majara, Bangarh, Chautara, Puna, Malookpur Ajuoli, Upper Kotla, Kalan, Basoli (18 Nos.)

Total Hilly .. 52 Nos.

Rural .. 49

Hilly .. 52

Grand Total .. 101

AMBALA DISTRICT

HILLY AREA

- R.E. Ganguwal .. Bharatgarh, Gardle (2 Nos.)
- Solan Division .. Taksal, Khalota, Tikra, Ditna, Tikra (5 Nos.)

HILLY AREA

- Ambala Division .. Bilaspur, Bhil Chapper, Chotta Miarwa, Choli, Mujfatpur, Suikhera, Changauli, Malakpur, Chau rali, Aharwala, Kotarkhas, More, Nara Marwa-Mahhrouli, Nangal, Kakroui, Khera (Brahma Makaour, Shahpur, Charamkote, Daryapur, Basti enwala, Sandhel, Piruwala, Rainwala, Milak Munda-Khera, Bwanipur, Aml, Shapur, Nanhera Naushora, Sultanpur, Ismalipur (34 Nos.)

RURAL AREA

- Ambala Division .. Bihta, Dau Majra, Landi, Dinarpur, Landa, Kesri, Khanpur, Sabage, Pusiala, Chudiala, Nagla, Harioli, Kesri Rly. Station Haldari, Langear-Chan-aini, Bhaurala, Ghasitour, Harri-Hara (18 Nos.)

RURAL

- Chandigarh Division .. Santa Majra, Chotti Chappar-Cheri, Landran Lakhnaur, Mataur, Sohana, Kumbra, Burail Hasanpur, Ramgarh, Bahlolpur, Jhungian, Saleem pur, Bara Makrona, Chota Makrona, Pipal Majra Rangian, Bangian, Panjkoha, Arnauli (20 Nos.)
- Karnal Division .. Rapauli, Sisauli, Chandpur, Chhapar Mansurpur
Bhamboli and Gobindpura, Paneto, Munda Khera, Rapauli (9 Nos.)

<i>Name of Division</i>	<i>Names of Villages</i>
Rajpura	.. Bhankarpur, Jaisinghpura, Mankan, Mirpur, Haibatpur, Kheri (6 Nos.)
	Rural .. 53
	Hilly .. 41
	Total .. 94

KARNAL DISTRICT

Karnal	.. Kutail, Phusgarh, Badanpur, Bastli, Braspur, Guniana Gohinda, Bijna, Subri, Rasulpur, Dabri, Saidpur, Baragaon, Dadupur, Staundi, Tikhana and Bala, Jalmana, Pabnawa, Chuhr Majra, and Badrana and Chandlana, Narar, Rajound, Pai, Sisala, Kotla, Majra Nand Karan, Harsola, Sewan (30 Nos.)
Panipat	.. Kakoda, Chamrera, Jataul, Ontta, Madloda, Narah, Begumpur, Waisar, Asan Kalan, Shanpur, Shamri, Bowana Lukhu, Sherah, Lohri, Binjaul Mehrana, Chirwaha (17 Nos.)
Ambala	.. Abhala, Abhali, Bharthal, Barani (4 Nos.)

Grand Total 51 Nos.

PATIALA DISTRICT

RURAL AREA

Nabha Division	.. Bauran Khurd and Kalan, Lohar Majra, Chhajju-Bhat, Bhojo Majra, Gobindgarh, Sahauli (6 Nos.)
Rajpura Division	.. Urdan, Hadaitpur, Hera Gaju, Manakpur, Khanpur, Bangar, Manda Majra, Kauli, Muradpur Dhindsa, Jakhran, Bhadak, Sardargarh, Neelpur Dhamauli, Uksi, Pabahri, Khaspur, Matharan Nangal, Surat Manauli, Raipur, Raili, Kotla Manda, Chothi Balari, Blara, Ramgarh, Sanian, Jodhpur, Mehmudpur, Fatehpur, Gamumdgargh Anaitpura, Dhirpur, Randhawa, Boran, Tarkhan Majra, Bad-Gujran, Saliani, Ladpur, Khumanan Jasran, Majri, Misriwali, Kumbhra, Ambay Majra, Kumbra, Alladadpur, Chahilan, Lakha Singh Walla, Mianpur, Shamsapur, Kolgarh (50 Nos.)
Khanna	.. Lapran, Jhangir, Himmet Garh, Bhadewal, Jandali, Devi, Mandi, Devi Nagar, Kapoor Garh, Bharpur Garh, Dhiro Majra, Latewal, Baharthla Randhava, Malanpur, Bharthala Mander, Sisthala Kalan, Schaore, Siahar, Lehal Dholi Kalan, Zirk, Gajjan Majra, Rurkee Kalan (22 Nos.)
Patiala	.. Amigarh, Badanpur, Kamaspur Khurd Kotla Nasu Kamaspur Kalan, Gheera, Mohamadpur, Malakpur, Kalyan, Dadhua, Kheri Gaurian, Bikipur Siona Raungla, Lachkani, Jassuwal, Kalwa, Sun arheri, Panudian, Daun Khurd, Daulatpur, Jora Rasulpur, Daun Kalan, Majri Akadian (24 Nos.)

Grand Total .. 102 Nos.

Name of Division

Names of villages

ROHTAK DISTRICT

RURAL AREA

Rohtak	.. Bhainswal Kalan, Madina, Ahachrana, Bhainswal-Khurd, Kani, Rithol, Khanpur Kalan, Kharak, Farmana (9 Nos.)
Delhi	.. Chandpur, Kheri-Patauda, Bakhla, Girdhanpur Kulasi, Kanauda, Bamnauli, Rohad, Rewari Khera Chadani, Murthal, Kheora, Jakhauli, Fazalpur, Reoli, Shahpurturk, Raipur, Dujana, Rampur Bardhana (20 Nos.)
Panipat	.. Dhingra Majra, Chidhi Uliage and Bohrara, Zafarpur, Anulana (4 Nos.)

Grand Total .. 33 Nos.

GURGAON DISTRICT

RURAL AREA

Gurgaon	.. Siwari, Mushaidpur, Dhuman, Yakubpore, Saidpore, Khainta Was, Kherla, Didhana, Ujina, Malb, Bassai, Akaira, Kadipore, Garauli Khurd, Garauli Kalan, Wazir Pore, Palra, Darbari pore, Nurpore, Jharsa, Khaswas Pore, Ko, Ata Pore, Bahin, Barauli, Nimka, Garora, Mandhali, Mchra, Rai Pore Kalan, Gadhkhera, Sarin, Pakhal, Tikri Khera, Bhainsra Pore Koli, Barauli, Budena Fattu Pore, Shehbad, Lakar Pore, Badshahpore, Bharwas, Sainabad, Barauli, Dhahina, Julhera, Khurd, Pran Pura, Majri Ransi, Chanki, Chanda, Was, Tehna Depal Pore, Rasgaon, Dungerwas Nizampore Didra, Sher Pore, Bhona Kalan, Nikhri, (56 Nos.)
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HISSAR DISTRICT

Muksar	.. Alika, Masitan, Manjgarh, Shahuwala, Lakhu wana, Gorianwala (6 Nos.)
Hissar	.. Kanchri, Kamalwala, Dangra, Laha Khera, Samain Lallanda, Kanoh, Sarsod, Bichpuri, Jeora, Badan Dhingtana, Baghana, Baibalpur Rali, Pinaghal Dhani, Dnani Khurd, Sainipur Suranwala, Billi Marka, Dingh Mandi, Jodhka, Mochiwala, Sarwarpur, Bodewali, Bara Guda, Biruwala, Tariwan Nazad Kalan Bangiroa, n Bighar, Kharati Khera Manawali, Bhatttu, Khan Mohammadpur, Ayalka, Aharawan, Dhangbad, Matana, Badopal (41 Nos.)

Grand Total ... 47 Nos.

MOHINDERGARH DISTRICT

RURAL AREA

Rohtak	.. Mandi Harya, Mandi Purana, Pachopa Kalan Pachopa Khurd, Berla, Bindra Ban, Mandi Kahar Todi, Doda, Dhanauda, Chhelawas, Nahar, Karohar, Malota Shamaspur, Loherwala, Morewala Khatiwas, Hidara, Bagoa, Kanethi, Santor Nimli, Ruriawas (24 Nos.)
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Name of Division

Names of Villages

SANGRUR DISTRICT

RURAL AREA

Panipat	.. Julalpura Kalan, Julana, Ikas, Ramrae, Rajpura, Intalkalan, Sangatpura, Ramgarh, Gamana (9 Nos.)
Nabha	.. Changali, Punnehwal, Dhandiwal, Jogi Majra, Mohali Kalan, Kangan Wal, Denlize Khurd, Qilla Rehmatgarh, Rajinder Nagar, Hathoia Kalan, Hathoia Khurd, Dhura, Mir Heri, Harchandpura, Allal, Kakarwal (30 Nos.)
	Mimsa, Basaur, Bhullar Heri, Takkar Khurd, Takkar Kalan, Faridpur Kalan, Faridpur Khurd, Annuh, Pherwahi, Kaleran, Rurgarh, Katron, Chengali, Issapur
Sangrur	.. Sohian Khurd, Manowal, Khuran, Khurian, Balwahaar Kalan, Kalodi, Balawahar Khurd, Ilwal, Gagar pur, Dhela Bhatal Kalan, Bhatal Khurd, Dhindsan, Gobindpur, Bhatwan, Hamirgarh Bakshiwala, Dulabas, Nilowal, Ghassiwal, Badhar (21 Nos.)
Karnal	.. Berata, Dhandansi and Padla (3 Nos.)
	Grand Total .. 63 Nos.

BHATINDA DISTRICT

RURAL AREA

Sangrur	.. Bapiana, Laluwal, Pharwahi, Bhikhi, Kotra, Gosal Gill, Jhanduke, Chak Bakhtu, Cnak Ram Singh Wala, Chak Fateh Singh Wala (11 Nos.)
Muktsar	.. Sindhwan, Kankarwala, Ware Daraka, Thara Ransinghwala, Behbal Khurd, Jhaker Wala, Bucho Mandi, Bucho Khurd, Bucho Kalan, Mehna, Sema Nathana, Puhli (14 Nos.)
	Total .. 25 Nos.

LUDHIANA DISTRICT

RURAL AREA

Khanna	.. Bhutaki, Tibba, Nath, Dharawar, Harnampur, Mukanpur, Lakhampur, Hedon, Herian, Jatana Uncha, Jatana Niwan, Manderan, Khamanon, Kamli, Kamanon Kalan, Amargarh, Maneli, Manella, Rupalon, Dhindsa, Madpur, Jula Majra, Rattipur Poawat, Bahlolpur, Kotla, Mal Majra, Sangatpur, Bhairo Murna, Barwala, Panjlian (30 Nos.)
Nabha	.. Sekha, Ramgarh-Sardaran, Shaharan Majra, Kheri Summal (4 Nos.)
Ludhiana	.. Sangowal, Dongra, Dugri, Phuilawal, Panohar, Hussain Pura, Badhowal, Nanakwal, Dhandra, Mahmudpur, Hamyunpur, Kheri, Jamheri, Jassowal, Billan, Dolon Khurd, Jawaddi, Dad, Thakerwal, Lalton Kalan, Pamal, Pamali, Khampur,

<i>Name of Division</i>	<i>Name of Villages</i>
	LUDHIANA DISTRICT—CONCLD
	RURAL AREA—concl'd
	Chhomar, Mansoor, Ratta, Jodhan, Shanzad, Dolan Kalan, Narangwal, Asikhurd, Asi Kalan) Gujjarwal, Lohgarh, Mahma Singh Wala (35 Nos.)
Moga	.. Badal Wala, Sawaddi Khurd, Lilan, Salimpura Bet, Bansi Shera (5 Nos.)
	Grand Total .. 74 Nos.
	FEROZEPUR DISTRICT
	RURAL AREA
Moga	.. Singhpur Munan, Bankhandi, Mona Wiana, Umana, Chur Chak, Lango Deva, Sadda Singh Wala, Nidhan wala, Chand Nawan, Mochanwali, Bukanwala, Jamel wala, Gajan wala Bhekha, Langiana Nawan, Langiana Purana, Dosanj, Rauli, Kapure, Khokri Haran, Khokri Bhula Singh, Ajit Wala, Panj Gran, Kalan (23 Nos.)
Muktsar	.. Pido Wala, Gaggar, Malout, village Chappanwali Burjan, Kotbhai, Bharu, Buttu Bakuka (8 Nos.)
Ferozepur	.. Mansingh wala, Sapan Wali, Bhangar, Ghal Khurdi Shahzadi, Shakur, Saran Wali, Bara Bhai, Buda Maur, Akalgarh, Rangarh, Balamgarh, Mansingh wala, Bhangewala, Ladhuwala, Chak Kalatiba, wala, Roheran Wali, Dharangwal, Patti Tajam, Kundal, Muradwala, Gobindgarh, Panj Kosi, Nihal Khera (25 Nos.)
	Grand Total .. 56 Nos.
	KAPURTHALA DISTRICT
	RURAL AREA
Jullundur West	.. Lohian, Taspur, Sherpur, Dona, Bhagu Raian, Jabowal, Allahditta, Bham, Mewa Singh Wala, Sarai Jattan, Sawal, Nurpur Dona, Dhaipai, Ahmadpur, Badshahpur, Dhan, Thikriwala, Mansoorwal, Talwandi Kuke, Gazi Ghiran, Butala (20 Nos.)
Phagwara	... Naurangshahpur, Saprur, Nangal Majha, Lakhpur Mirapur, Gujrata, Ucha Pind, Mayo Patti, Saral, Jattan Ninalgarh (10 Nos.)
	Grand Total ... 30 Nos.
	JULLUNDUR DISTRICT
	RURAL AREA
Hoshiarpur	... Laroya, Nawan Pind, Talwandi (3)
Phagwara	.. Daduwal, Jasso Majra, Jadla, Bharta Khurd, Dangroya, Mahal Khurd, Mangowal, Mehangowal, Dyalpur, Lassara (10 Nos.)
Jullundur West	.. Ugi, Heir, Rasulpur, Cnak Kalan, Chak Khurd, Dasuya Khurd Bajuha Kalan, Dhiliwal Khabulke Dhanian Mahmudpur, Chak Wandal Fatehpur, Singhwan, Birpind, Gumtali, Sangatpur, Jhungian, Sohal jagir, Aujla, Mawai, Baoke. Singhpur, Akbarpur Kalan, Akbarpur Khurd, Danat wal, Nurpur, Maheru, Bhullar, Raiwal (30 Nos.)
	Grand Total .. 43 Nos.

Name of Division

AMRITSAR DISTRICT

Name of Villages

RURAL AREA

Amritsar East

.. Chohla Khurd, Billanwala, Nathu Chak, Thakar, pura, Bhagpur, Sangram, Bhuller, Malmori, Sheikh Chak Jhangir, Fetehtwal, Rattan Garh, Thathi Chniman, Bidhi Chand, Nausnehera Havelian, Mahan and Malian, Kacha Pacca, Nawan Pind-Khura Karimpur, Algon, Kotli Saqqa, Lalla Afghanan, Umarpur, Bopa Rai Kalan and Bopa Rai Khurd, Bopa Rai Raj Singh, Bhullar Hans, Mian Bhandar, Gosal Afgan, Jajjian, Burj Nawab, Urdhan, Kotla Sadai

Total 31 Nos.

ELECTRIFICATION OF VILLAGES IN AREAS UNDER THE JURISDICTION OF P. S. SOHNA IN DISTRICT GURGAON

***3043. Chaudhri Khurshed Ahmed :** Will the Minister for Irrigation and Power be pleased to state :—

- (a) the total number of villages electrified in the areas under the jurisdiction of Police Station, Sohna, district Gurgaon during the Second and Third Five Year Plan period ?
- (b) the number and names of villages yet to be electrified in the said district during the current Plan, and the time by which these are likely to be electrified ?

Chaudri Ranbir Singh :

- (a) 3
- (b) 219 Names are finalized on annual basis only and have not yet been decided. These villages are to be electrified during the years 1963-64, 1964-65 and 1965-66, subject to the availability of funds.

ELECTRIFICATION OF VILLAGES IN TEHSIL JHAJJAR.

***3103. Shri Chand Ram :** Will the Minister for Irrigation and Power be pleased to state:—

- (a) the names of the villages in Jhajjar tehsil scheduled to be electrified by the 31st March, 1962 and by the 31st March, 1963 respectively ;
- (b) whether it is a fact that the villages of Kalyawas, Birohar Ruryawas, Sasrauli, Naugaon etc. in Jhajjar tehsil were to be electrified by March, 31st, 1962, if so, the reasons for their non-electrification so far together with the date by which the said villages are likely to be electrified ;
- (c) the details of the criteria kept in view for electrification of villages ;
- (d) whether it is also a fact that any preference is given for electrifying villages in that area where irrigation by canal is not possible and lift irrigation by wells is being done, if so; whether a time limit has been set up by which such areas or villages are likely to be electrified ?

Chaudhri Ranbir Singh : (a) (i) Names of the villages for 1961-62 were not finalised. The targets were fixed in terms of Nos. and on district basis only. The target for Rohtak District was 40 Nos.

- (ii) The target for 1962-63 in 29 for Rohtak District. Out of this 16 villages mentioned in the Annexure fall under Jhajjar Tehsil
- (b) As the targets for the year 1961-62 were fixed in terms of Nos. only, the question of names does not arise. The date by which these villages will be electrified cannot be indicated at this stage as the programme is finalized only on a yearly basis and programme for 1963-64 has not yet been finalized.
- (c) The brief details of the criteria in giving preference are as under:—
 - (i) Village should be covered under the sanctioned project estimate.
 - (ii) Size of village.
 - (iii) Approachability of a village.

- (iv) Existing industries.
 - (v) Well irrigated land.
 - (vi) Nearness to a feeding Centre.
 - (vii) **Public Demand** : If there is a pressing demand from the public or the Government for the electrification of a certain village, such village is given preference within the practical limits even if none of the criteria enumerated at (i) to (v) above is satisfied.
- (d) Yes. By the end of VI Plan when whole of the Punjab is envisaged to be electrified.

ANNEXURE

Names of the villages.

Khanpur, Kalan, Chandpur, Khari-Patauda, Girdharpur,
Kulasi, Kananda, Bamnauli, Rohad, Rewari Khera, Chandani,
Rai Pur, Duojna, Bardhana, Ruriawas, Khatiwas, Nahar.

ELECTRIFICATION OF VILLAGES IN GURGAON DISTRICT

***3109 Rao Nihal Singh** : Will the Minister for Irrigation and Power be pleased to state—

- (a) whether all the villages scheduled to be electrified during the year 1962-63 in Gurgaon district have since been electrified;
- (b) the names of the villages which have not yet been electrified so far during the said period ?

Chaudhri Ranbir Singh : (a) No.

(b) The names of the villages are given in the 'Annexure' :—

ANNEXURE

Names of the villages.

- | | |
|--------------------|---------------------|
| 1. Siwari. | 2. Mushaidpur. |
| 3. Dhuman. | 4. Yakubpur. |
| 5. Khetawas. | 6. Saidpur, |
| 7. Ujina. | 8. Malb. |
| 9. Ahaira. | 10. Palra. |
| 11. Darbaripur. | 12. Nurpur Jharsa. |
| 13. Khawaspur. | 14. Mohana. |
| 15. Sarain. | 16. Pabhal. |
| 17. Tibri Khera. | 18. Bhainspurakoli. |
| 19. Barauthi. | 20. Badsapur. |
| 21. Bharwas. | 22. Sainabad. |
| 23. Badrauli. | 24. Dhabina. |
| 25. Gulebra Khurd. | 26. Paranjura. |
| 27. Majra Ransi. | 28. Chanki. |
| 29. Chandwas. | 30. Rasgaon. |
| 31. Dangorwas. | 32. Nizampur Didra. |
| 33. Sherpur. | 34. Bhora Kalan. |
| 35. Nikhri. | |

VILLAGES TO BE ELECTRIFIED IN REWARI SUB-DIVISION

***3110. Rao Nihal Singh :** Will the Minister for Irrigation and Power be pleased to state the names of the villages scheduled to be electrified in Rewari Sub-Division in the year 1963-64 ?

Chaudhri Ranbir Singh : The names have not yet been finalized.

INSTALLATION OF A NEW 11000 kV. ELECTRIC LINE IN REWARI SUB-DIVISION

***3111. Rao Nihal Singh :** Will the Minister for Irrigation and Power be pleased to state —

(a) whether Government is considering to instal any new 11000 kV. line of electricity in the Rewari Sub-Division during the year 1963-64 ;

(b) if the answer to part (a) above be in the affirmative the details thereof ?

Chaudhri Ranbir Singh : (a) The electrification programme for the year 1963-64 is yet under finalization.

(b) Does not arise.

LAND UNDER CULTIVATION IN TEHSIL UNA

***2607. Pandit Mohan Lal Datta :** Will the Minister for Revenue be pleased to state :—

(a) the total area of land under cultivation in teshil Una during the years 1947 and 1962 respectively ;

(b) the area of cultivated land which has become banjar or uncultivable in the said Tehsil after 1947 ;

(c) the area of land washed away by Swan Nadi or Choes after 1947 ;

(d) the steps, if any, taken or proposed to be taken by Government to get the said areas of land cultivable ;

(e) whether Government have remitted any land revenue to those landowners whose lands have been washed away between the period from 1947 and 1962, if so, the amount of land revenue so remitted ?

Sardar Ajmer Singh : (a)

1947	1962
Acres	Acres
1,62,067	1,56,897

(b) 8,192 acres

(c) 3,264 acres.

(d) No steps have been taken, as the area is not fit for cultivation.

(e) Yes. Rs 2,012.

REPRESENTATION FROM LAMBARDARS' UNION JULLUNDUR

***2805. Sardar Gurdial Singh Dhillon :** Will the Minister for Revenue be please to state —

(a) whether Government have received any representation or resolution recently passed by the Lambardars' Union at Jullundur in the 2nd week of February, 1963, if so, the contents thereof ;

(b) whether he has recently received any complaints about unnecessary harassment caused to the lambardars by the Revenue

Officers in the matter of collection of arrears of land revenue and recovery of other Government loans ;

- (c) whether the said Lambardars have also made any allegations for the non-recovery of these arrears as mainly due to the negligence on the part of some revenue staff ?

Sardar Ajmer Singh : (a) Representation of eleven Lambardars of Jullundur District was received in the office of the Deputy Commissioner on the 5th February, 1963 alleging harassment at the hands of the Revenue Officers in the matter of recovery of arrears ;

(b) Yes.

(c) An allegation to this effect was made.

—————

VILLAGES IN TEHSIL JIND STILL UNDER FLOOD WATER.

***2816. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state —

(a) the number and names of villages in Tehsil Jind of district Sangrur which are still under flood water ;

(b) the area of the villages referred to in part (a) above ?

Sardar Ajmer Singh : (a) Nil

(b) Question does not arise.

—————

SUB-REGISTRARS IN SANGRUR AND KARNAL DISTRICTS

***2817. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be please to state —

(a) the names of the Sub-Registrars so far appointed in districts Sangrur and Karnal together with their addresses and educational qualification in each case ;

(b) the amount of Commission earned by each, monthwise, since their appointments.

Sardar Ajmer Singh : (a) and (b) a statement is given below.

*Statement showing the particulars of the Sub-Registrars (Honorary)
in Sangrur and Karnal Districts*

S. No.	Name & address of the Sub-Registrar (Hony)	Educational Qualification	Monthwise earned	Commission
1	2	3		4
1.	Shri Partap Singh Bagi son of Kishan Singh, Village Jakheppal, Sub-tehsil Sunam, Sub-Registrar, Sunam.	Matric & Gyani	April, 62. May, 62 June, 62 July, 62 August, 62 Sept., 62 Oct., 62 Nov., 62 Dec., 62 Jan., 1963	472.95 nP. 416.67 416.67 416.67 345.57 215.89 174.92 141.28 214.32 314.36
2.	Shri Dal Singh, Ex- M. L. A. Jind Parminder Niwas Jind Hony. Sub- Registrar Jind.	Matric	June, 1962 July, 62 Aug., 62 Sept., 62 Oct., 62 Nov., 62 Dec., 62	333.26 347.73 278.14 416.67 185.32 146.48 168.09
3.	Shri Neki Ram of Doomarkha Kalan Tehsil Narwana, Hony. Sub- Registrar Narwana	Upto B. A.	June, 62 July, 62 Aug., 62 Sept., 62 Oct., 62 Nov., 62 Dec., 62 Jan., 63	421.66 226.22 248.28 175.79 140.89 173.40 131.89 243.46
4.	Shri Sant Ram Pleader of Nabha Mandi Phool District Bhatinda Hony Sub-Registrar Barnala.	—	Has joined recently and has drawn no Commission so far	
5.	Shri Pardaman Singh son of Shri Sher Singh of Lohar Majra Tahsil Malerkotla, Hony. Sub- Registrar Malerkotla.	—	ditto	
6.	Shri Gurbux Singh Rehal of Karnal, Hony. Sub-Registrar Karnal.	Matric	From Nov. 1956 to Jan., 1959.	416.66 nP. every month
7.	Shri Jagdish Chandra Batra, Quarter, No. L. 495 Model Town Karnal ex- Honorary Sub-Registrar Karnal.	Upto F. A.	July, 1959 Aug., 1959 to March, 1960 April, 60 May, 60 June, 60 July, 60 Aug., 60 Sept., 1960 to Aug., 1961 Sept. 1961	162.07 nP. 416.66 nP every month 41.66 00.00 00.00 00.00 00.00 416.66 every month 232.55

Serial No.	Name and address of the Sub-Registrar (Hony.)	Educational Qualification	Monthwise Comission	Comis-earned
1	2	3	4	
				Rs
8.	Shri Nishan Singh Jat Sikh, Chorachman Kulupura Road, Karnal Honorary Sub-Registrar Kardal.	Studied upto F. A.	March, 62 to may, 62 June 62 July, 62 Aug, 62 Sep., 62 Oct., 62 Nov., 62 Dec., 62 Jan., 63	416.66 374.99 340.46 416.66 359.31 306.70 360.13 360.66 378.93
9	Ex-Subedar Major Mansa Ram of village Bandh, Tehsil Panipat, Honorary Sub-Registsar, Panipat	Upto Matric	November, 1956 December, 1956 January, 1957 February, 1957 March, 1957 April, 1957 May, 1957 to August, 1957 September, 1957 October, 1957 November, 1957 to January, 1961 February, 1961 March, 1961 April, 1961 May, 1961 June, 1961 July, 1961 August, 1961 September, 1961 October, 1961 Novermber, 1961 December, 1961 January, 1962 February, 1962 March, 1962 April, 1962 May, 1962 June, 1962 July, 1962 August, 1962 September, 1962 October, 1962 November, 1962 December, 1962 January, 1963	112.50 131.87 230.12 217.57 186.16 362.98 every month 291.66 245.13 224.86 291.66 every month 278.00 291.66 289.61 291.66 291.66 291.66 291.66 291.66 221.91 291.66 192.55 291.66 281.78 291.56 272.85 260.97 291.66 209.75 291.66 282.25 291.66 291.66 278.02 216.11 291.66
10	Shri Bal Krishan of village Franswala tehsil Kaithal, Hony. Sub-Registrar Kaithal	Up to Matric	January, 1962 February, 1962 March, 1962 April, 1962 May, 1962 June, 1962 July, 1962 August, 1962 September, 1962 October, 1962 November, 1962 December, 1962 January, 1963	113.22 317.55 403.22 388.87 416.66 416.66 403.22 416.66 416.66 312.00 338.58 376.34 322.58

Serial No.	Name and address of the Sub-Registrar (Hony.)	Educational Qualification	Monthwise Commission earned
1	2	3	4
			Rs
11	Shri Mehar Singh, Municipal Commissioner, Thanesar, Honorary Sub-Registrar, Thanesar	Middle pass	May, 1962 76.08 June, 1962 416.66 July, 1962 416.66 August, 1962 403.22 September, 1962 338.99 October, 1962 237.48 November, 1961 250.01 December, 1962 278-39 January, 1963 276-26

HONORARY SUB-REGISTRARS

***3042. Chaudhri Khurshed Ahmed :** Will the Minister for Revenue be pleased to state the total number of Honorary Sub-Registrars appointed at present in the State ?

Sardar Ajmer Singh : Fifty-eight.

COMPLAINTS AGAINST TEHSILDAR, NARWANA, DISTRICT SANGRUR

***3149. Shri Amar Singh :** Will the Minister for Revenue be pleased to state —

(a) whether the Chief Minister and the Deputy Commissioner, Sangrur have received any complaints and representations from the Congress Committee, Mataur, district Sangrur and others against the Tehsildar, Narwana, during the period from November, 1962 to date ; if so, their number together with the contents thereof ;

(b) whether any enquiry has so far been conducted into the complaints referred to in part (a) above ; if so, when by whom and with what result ?

Sardar Ajmer Singh : (a)(i) Yes.

(ii) Three.

(iii) One pertained to non-co-operation with the local Congress Committee for collection of National Defence Fund.

The other two mentioned injuries to a villager named Shri Ram Nath, as a result of an accident with the jeep of the Tehsildar.

(b) (i) 1. Yes on 11th January, 1963 by Deputy Superintendent of Police, Jind and on 5th February, 1963 by S.D.O., Jind.

2. Matter under investigation.

(ii) The matter relating to the first complaint has amicably been settled and there is now no obstacle in the collection of National Defence Fund. The other two complaints are being looked into as they were received only recently.

LANDS VESTED UNDER THE PUNJAB VILLAGE COMMON
LANDS REGULATION ACT, 1961

***3102. Shri Chand Ram :** Will the Minister for Revenue be pleased to state—

- (a) whether the consolidation department has recently issued any instructions to the consolidation officers not to reduce the area of the village common land, vested under the Punjab Village Common Lands (Regulation) Act, 1961 in the Panchayats ;
- (b) whether it is a fact that the common lands in a large number of villages in the State have been reduced in area and whether Government have received any complaints in this regard ;
- (c) the steps the Government propose to take to restore the area vested in the panchayats and diminished as a result of consolidation in order to sustain the income of the Panchayats ?

Sardar Ajmer Singh : (a) , (b) and (c) No.

LIST OF STARRED QUESTIONS FOR THE 20TH MARCH,
1963

FINANCIAL AID TO POLITICAL SUFFERERS

***2967. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state —

- (a) whether there are any political sufferers at present residing outside the State ; if so, their list ;
- (b) whether it is a fact that to some political sufferers financial aid has been sent by Money-orders at the addresses outside the State ; if so, their list with their addresses;
- (c) the monthly said financial aid awarded in each case ;
- (d) whether any fresh decision has been taken by the State National Workers Board regarding the remittance of financial aid to the political sufferers residing outside the State ; if so, the copy of the decision taken be laid on the Table of the House ;
- (e) whether financial assistance of any of the said political sufferers has recently been stopped ?

Sardar Partap Singh Kairon : (a) Yes, each State may be having political sufferers, but no list is available in respect thereof.

(b) and (c) Yes. The list containing the names and addresses of such Political Sufferers and the amounts of their monthly financial assistance indicated against each name is at annexure 'A'.

(d) A decision in this respect was taken by the Board on the 8th August, 1957. A copy thereof is at annexure 'B'. No other decision was taken by the State National Workers (Relief and Rehabilitation) Board, in this respect subsequently.

(e) No.

ANNEXURE 'A'

Sanctioned List of Political Sufferers who are residing outside Punjab for the Year 1962-63

Serial No	Name and address of the Political Sufferer	Amount of financial assistance
1	2	3
Rs		
1	Shri Arjan Singh, alias Harnam Singh, son of Bhag Singh, House No, 38, A type quarters Hakikat Nagar, Delhi-9	30 per mensem (Thirty)
2	Shri Amar Singh, son of Nand Singh, C/o Shri Nirankari Bhawan, Nirankari Colony, Delhi-9	15 per mensem (Fifteen)
3	Shri Amar Singh, son of Shri Jagat Singh, C/o Shri Shiv Nath Chopra, Katra Chopran, No. 114, Kot Bati, Bikaner (Rajasthan)	15 per mensem (Fifteen)
4	Shri Amar Singh, son of Shri Harnam Singh, village Asharafnagar, Grand post office Amirnagar, District Lakhimpur. Kheri (U.P.)	15 per mensem (Fifteen)
5	Shri Attar Singh, son of Shri Hira Nand House No. 108/A, Road Kol Sardarpura, Jodhpur (Rajasthan)	20 per mensem (Twenty)
6	Shri Basant Lal, Taneja, son of Shri Ram Ditta Mal Taneja, C/o Shri Aya Singh Arya, Usha Sewing Machine, Sir Siri Ram Building, Jawahar Nagar, Sabzi Mandi, Delhi	20 per mensem. (Twenty)
7	Shri Beli Ram, son of Jai Chand Tiwari, Mun Fait Building, Nakhasa Bazar, Saharanpur (U.P.)	20 per mensem (Twenty)
8	Shri Bishan Dass, son of L. Mool Chand Oberoi, House No., 6862, Fatehpuri Street, Beriwalla Bag Pul Bangesh, Delhi.	15 per mensem (Fifteen)
9	Shri Bhagwan Dass, son of Shri Charan Dass, House No. 10212, Library Road, Patel Sewa Samiti, Pul Bangesh, Delhi-6	15 per mensem (Fifteen)
10	Shri Vaid Bholu Nath, son of Shri Ditta Ram near Veterinary Hospital, Muradabad (U.P.)	15 per mensem (Fifteen)
11	Shri Bhagat Singh, son of Sunder Singh, Kucha Chelan Gali, Reshamwali House No. 2254, Daryaganj, Delhi	15 per mensem (Fifteen)
12	Shri Charan Singh, son of Shri Sunder Singh, village Rampur Borakh, post office Neoriya, district Pillibhit (U.P.)	20 per mensem (Twenty)
13	Shri Chaman Lal, son of Shri Ramditta Mal C/o Parkash Watch Company, Motia Mahal, Jama Masjid, Delhi	15 per mensem (Fifteen)
14	Shri Dalbir Singh, Chadha, son of S. Gurmukh Singh House No. 5574, Kothi Shora, Paharganj New Delhi-1	20 per mensem (Twenty)

Serial No	Name and address of the Political Sufferer	Amount of financial assistance
1	2	3
		Rs
15	Shri Dharm Paul Baghi, son of Shri Kalu Ram, C/o Aneja Electric Stores, Subash Bazar, Agra (U.P.)	15 per mensem (Fifteen)
16	Shrimati Durga Devi, widow of Shri Ganga Ram House No. 9153, mohalla Nawabganj, gali Zamirwali, Delhi	20 per mensem (Twenty)
17	Shri Gurdas Dewana, son of Shri Sant Ram, J/629/13, Mohalla Nabi Karim, Pahar Ganj, Delhi	20 per mensem (Twenty)
18	Shri Gurbux Singh, son of S. Hira Singh, 3007, Maltani Dhanda Pahar Ganj, New Delhi	15 per mensem (Fifteen)
19	Shri Gurditta Mal, son of Shri Bhadu Chand, House No. 1248, Gali Darbar Shah Ji, Naiki Mandi Agra (U.P.)	15 per mensem (Fifteen)
20	Shrimati Goman Devi, wife of Durga Dass, C/o Shri Ram Lal Sahni, House No. 109/103, Nehru Nagar, Kanpur (U.P.)	20 per mensem (Twenty)
21	Shrimati Ganga Devi, widow of Pandit Hari Lal, House No. A/2, Andha Muhghal, Sabzi Mandi, Delhi	20 per mensem (Twenty)
22	Shri Gurbax Rai, son of L. Jai Gopal, C/o M/s Adarsh Vastu 20, Nazim-ud-Din, West Market, New Delhi	50 per mensem (Fifty)
23	Shri Hari Ram, son of Shri Sukhnandan, Katra Elahi Bux, No. 3762, Sarai Phoos, Sabzi Mandi, Delhi	20 per mensem (Twenty)
24	Shri Harbans Lal Sethi, son of Daulat Ram, Quarter No. 9, Andha Mughal, Sabzi Mandi, Block (O), Delhi	15 per mensem (Fifteen)
25	Shri Hari Chand, son of Shri Ram Dass, House No. KV 9388, Gali No. 9, Multani Dhanda, Pahar Ganj, Delhi	15 per mensem (Fifteen)
26	Shri Hussain Bukhsh, son of Hadayatullah, C/o Aryapura Mandal Congress Committee, Library Road, Delhi	50 per mensem (Fifty)
27	Shri Hans Raj Chadha, son of Shri Gian Chand, 160, Amrit Kaur Market, Quarter No. 132, Block No. 33, West Patel Nagar, New Delhi	20 per mensem (Twenty)
28	Shri Hazara Singh Mander, son of Shri Inder Singh, Mander, village Shivpuri, district Shivpuri (M.P.)	30 per mensem (Thirty)

Serial No.	Name and address of the Political Sufferer	Amount of financial assistance
1	2	3
29	Shrimati Ishwari Devi, widow of late L. Pindi Dass, C/o Miss Vimla Devi, Receptionist, Prime Minister's House, New Delhi	50 per mensem (Fifty)
30	Shrimati Inder Kaur, wife of Hakim Mansa Singh, House No. 696, Chatta Jan Nissar, Fatehpuri, Delhi	50 per mensem (Fifty)
31	Shri Inder Nath, son of Jewan Mal, Shop No. 1, Lehna Singh Market, Sabzi Mandi, Delhi-6	15 per mensem (Fifteen)
32	Shrimati Jagdish Kumari, widow of Inder Paul, C/o Dr. Dina Nath Wadhawan, post office Ghandausi, district Moradabad (U.P.)	35 per mensem (Th rty-five)
33	Shrimati Janak Dulari, widow of Gopal Dass, C/o Suraj Parkash Chota Baghria, Ghaziabad (U.P.)	15 per mensem (Fifteen)
34	Jawand Lal, son of Charan Dass, House No. 2257 Gali Dakotan, Turkman, Gate, Delhi	20 per mensem (Twenty)
35	Jagan Nath, son of Sham Dass, 18-E, Government Quarters, Rohtak Road, Karol Bagh, New Delhi	15 per mensem (Fifteen)
36	Jaimal Singh, son of Shibu Ram, C/o Shibu Ram Hari Ram, Confectioner, Rai Singh Nagar, Ganganagar, Rajasthan	20 per mensem (Twenty)
37	Shri Joginder Jain, son of Sohan Lal Jain, C/o Bisakhi Ram Jain, post office Road, Jammu Tawi	20 per mensem (Twenty)
38	Shri Jai Singh Bhatia, son of Shri Sant Singh, C/o N.S. Bhatia, 86. Tyagi Road, Dehra Dun (U.P.)	15 per mensem (Fifteen)
39	Shri Kishan Gopal Madhok, son of Shri Juggal Kishore, 3781, Kucha Muttar Khan, Mori Gate, Delhi	20 per mensem (Twenty)
40	Shrimati Kirpan Devi, wife of Shri Sant Ram Chaudhri, House No. 9036, 1st Lane Multani Dhandan Pahar Ganj, Delhi	15 per mensem (Fifteen)
41	Shri Kanhaya Lal, son of Pandit Ram Chand, village Ranari (Patti Dhanari), post office Dunda, district Uttar Kashi (U.P.)	15.per mensem (Fifteen)
42	Shri Kundan Lal Sharma, son of Pandit Mangat Ram, 19, Model Basti, Delhi-5	20 per mensem (Twenty)
43	Shri Lal Chand Falak, Saidipura Dori Kalan, Gali No. 2, Karol Bagh, Delhi	100 per mensem (One hundred)
44	Shri Ladha Ram, son of Sain Ditta Mal, village Qutabpur Amarpur, post office Korla Ganj, district Aligarh (U.P.)	50 per mensem (Fifty)

Serial No.	Name and address of the Political Sufferer	Amount of financial assistance
1	2	3
		Rs
45	Shri Lal Chand s/o Pandit Milkhi Ram Nal Baxar Haldwani, District Nainital	20 per mensem (Twenty)
46	Granthi Mohinder Singh, son of late Inder Singh, No. 236, Mudiali Road, post office Garden Beach, Calcutta-24	20 per mensem (Twenty)
47	Shri Munshi Ram Sewak, son of Pandit Jagiri Mal, village Kothi, post office Rajgarh, district Sirmoor (H.P.)	20 per mensem (Twenty)
48	Shri Mohan Lal, son of Maya Dass, Quarter No. 39, Subash Nagar, Ambala Road, Saharanpur (U.P.)	20 per mensem (Twenty)
49	Shri Mool Chand, son of Bakha Ram, House No. 9297, Naya Mohalla, Pul Bangesh, Subzi Mandi, Delhi	15 per mensem (Fifteen)
50	Shrimati Maya Devi, Mother of Sukhdév Raj, C/o Shri Shanti Sarup 7/34, Darya Ganj, Delhi	50 per mensem (Fifty)
51	Shri Nagar Dass Patel, House No. 630, Laxmipura Taluka, Palampur district Banas Kantha, Gujrat State	50 per mensem (Fifty)
52	Shri Nathu Ram Malik, son of Amir Chand C/o Jogi Ram Nath Kucha Kanshi Ram, Chandni Chowk, Delhi	50 per mensem (Fifty)
53	Shrimati Narinder Kaur, widow of Amar Singh, House No. XII, 546, Maqimpura, Subzimandi Delhi	15 per mensem (Fifteen)
54	Shri mati Parkash Vati Bagga, wife of Niranján Dass Bagga, 48 New Barrana, Allahabad (U.P.)	15 per mensem (Fifteen)
55	Yogi Ram Nath Shastri, C/o Shri Mohan Lal Aushadalya, Outside Koocha Ghasi Ram, Chandni Chowk, Delhi	100 per mensem (One hundred)
56	Shri Ram Bilas Sharma, C/o Vishnu Nath Singh, Central Bank of India Ltd., Chandni Chowk, Delhi	20 per mensem (Twenty)
57	Shri Ramji Dass, son of Visakhj Ram, Block No. Q, Quarter No. 80, Hakikat Nagar, Saharanpur (U.P.)	15 per mensem (Fifteen)
58	Shri Ram Lal alias Bapu, son of Prabh Dayal 43 Basti Harphul Singh, Delhi South	15 per mensem (Fifteen)
59	Shri Ram Lal Kalia, son of Dhani Ram, House No. 9082, Nawaab Ganj, Delhi	15 per mensem. (Fifteen)
60	Shrimati Sushil Kaur widow of late Bishan Singh C/o Isher Singh Puri, 4/c, Willington, Hospital, New Delhi	15 per mensem (Fifteen)

Serial No	Name and address of the Political Sufferer	Amount of financial assistance
1	2	3
		Rs
61	Shrimati Somman Wati, widow of Harnam Singh Quarter No. 5354, Bast Harphool Singh, Sadar Bazar Delhi	20 p.m.(Twenty)
62	Shri Sohan Singh, son of Ram Singh, 3675, Dariba Pan, Pahar Ganj, New Delhi	20 p.m. (Twenty)
63	Shri Sarup Singh, son of Jiwan Singh, House No. XIX, 253, Sarai Roholla, Delhi-6	15 p.m. (Fifteen)
64	Smt. Sham Devi w/o Sh. Kundan Lal Sharma Model Basti Delhi 5	9 Rs 20 p.m.(Twenty)
65	Shrimati Vidya Vati widow of Chuni Lal, 39-B, Vijay Nagar Delhi	15 permensem (Fifteen)
66	Shri Brahma Nand Gautam, C/o Shri N.N. Gautam, Statesman, Private Ltd., New Delhi	100 per mensem (One hundred)
67	Shrimati Shakuntla Tandon, 13-A/11, Rajinder Nagar, New Delhi	Rs 20 per mensem (Twenty)
68	Shri Dunni Chand Toofan, son of L. Ram Ditta Mall, K. 43/H, Hudson Lines, Kingsway Camp, Delhi-9	15 per mensem (Fifteen)
69	Shri Gurmukh Singh (Sandhanwalia), son of Jawand Singh, D-323, Outram Line, Kingsway, Camp Delhi-9	15 per mensem (Fifteen)
70	Shri Basawa Singh, son of Piyare Singh, 2456, Basti Panjabiya, Subzi Mandi, Delhi	15 per mensem (Fifteen)
71	Shri Harish Chander Talwar, C/o Lamba Brothers, Gandhi Market, Sadar Bazar, Delhi	20 per mensem (Twenty)
72	Baba Ladha Singh, son of Miyhan Singh, House No. 4731, Roshan Ara Road, Subzi mandi Delhi	100 per mensem (one hundred)
73	Shri Vishashwar Nath Jhingan, son of Badri Nath, Plot No. 64, Subash Road, Gandhi Nagar Delhi	15 per mensem (Fifteen)
74	Khalifa Fazal Din, C/o Azazia Qutab Khana, Urdu Bazar, Jama Masjid, Delhi	75 per mensem(Seventy-five)
75	Shri Karam Chand Shukla, V-III/21, Ramesh Nagar, New Delhi	15 per mensem (Fifteen)
76	Shrimati Kaushalya Devi, widow of late Comrade Pyare Lal Sharma, House No. 4588, Dal Mandi Gali, Main Bazar, Pahar Ganj., New Delhi	50 per mensem (Fifty)
77	Shri Haveli Ram, son of Shri Daulat Ram, House No. 4532, Aryapura, Roshanara Road, Subzi Mandi, Delhi 6	15 per mensem (Fifteen)

ANNEXURE 'B'

Extract taken from the Proceedings of the 9th Meeting of the State National Workers (Relief and Rehabilitation) Board, Punjab, held on 8th August, 1957.

* * * * *

Para 8. As for those who had permanently settled outside Punjab, the Board decided to continue to give financial assistance at the existing rates to political sufferers who were already getting it. It was, however, decided not to give financial assistance to any fresh applicant who had his domicile outside Punjab.

RESERVATION OF CERTAIN PERCENTAGE OF PROMOTIONAL POSTS IN CLASS III AND IV SERVICES FOR EMPLOYEES BELONGING TO SCHEDULED CASTES/TRIBES

*3114. Sardar Tara Singh Layalpuri : }
 Shri Banwari Lal : }
 Shri Amar Singh : } Will the Chief Minister be
 Chaudhri Ram Parkash : } pleased to state :—
 Sardar Dalip Singh : }

- (a) whether Government have recently received any instructions, suggestions/proposals from the Government of India to reserve a certain percentage of promotional posts in Class III and IV services for employees belonging to Scheduled Castes/Scheduled Tribes in view of the decision of the Supreme Court that promotions to Scheduled Castes/Scheduled Tribes are not illegal, if so, when together with the details thereof ;
- (b) whether Government are considering any proposal to reserve a certain percentage of promotional posts in Class III and IV services for employees belonging to Scheduled Castes/Scheduled Tribes, in the State, if so, the time by which a final decision in the matter is likely to be taken and implemented ?

Sardar Gurbanta Singh : (a) No instructions have recently been received from the Government of India in the matter. However, in 1957 a reference was received from the Government of India for the reservation of posts for the members of the Scheduled Castes and Tribes on the basis of departmental examination of competitive nature. The State Government, however, did not consider it advisable to make reservation of posts for their promotion.

(b) No.

PUBLIC MEETING ARRANGED AT AMRITSAR IN FEBRUARY, 1963

*3221. Dr. Baldev Parkash : }
 Shri Balramji Dass Tandon : } Will the Chief Minister be pleased to
 state —

- (a) whether any public meeting organised by the Government through the Punjab Public Relations Department was held in Amritsar in the month of February, 1963 ;
- (b) if so, the name and designation of the person who presided over the said meeting and conducted the proceedings thereof ;
- (c) the total expenditure with details incurred by the Government in connection with the holding of the said meetings ;

- (d) whether any trucks were requisitioned by the Government to bring people from the neighbouring villages to attend the said meeting ?

Sardar Partap Singh Kairon : (a) Yes, on 17th February, 1963.

(b) Shri Bipan Chander Mehta, Acting President, Municipal Committee, Amritsar, presided over the meeting while Shri Jai Inder Singh, M.L.A., conducted the proceedings of the said meeting.

(c) Rs 358.31 were incurred by the Government on account of hiring of state equipment. The bill for electric consumption is still awaited.

(d) No.

—————
CONCERNS HAVING MORE THAN 5 TONS OF ZINC AND COPPER QUOTAS
ALLOTTED TO THEM

***2712. Comrade Ram Piara :** Will the Chief Minister be pleased to state :

- (a) the names of the individuals/industrial concerns, etc., to whom quotas of zinc and copper have been allotted for more than 5 tons during the period from 1st April, 1962 to date district-wise stating the date when applications were made and also the date when sanctioned ;
- (b) the criteria kept in view for the allotment of the said quota ;
- (c) whether the premises and other machinery required for consuming the said quota was owned by the individuals/ industrial concerns referred to in part (a) above ;
- (d) the designation of the authority who inspected the said industrial factories/sites before the allotment of the said quotas together with the date of inspection in each case ;
- (e) the designation of the authority who sanctioned the said quotas ;
- (f) whether any inspection by any of the officers of the Industries Department has been made after the allotment of the said quotas; if so, when, by whom and the name of the industrial concerns so inspected ?

Sardar Partap Singh Kairon : (a), (c), (d), (e) and (f) The time and labour involved in collecting the information will not be commensurate with the benefit sought to be derived therefrom.

(b) Method of allotment of copper and zinc according to the latest policy is described in the statement, which is given below.

Statement showing latest policy regarding allotment of quota of Copper and Zinc.

Allotment of copper and zinc is made on *pro rata* basis of assessment keeping in view the assessed capacity, past consumption of material and arrangements existing for production in the factories. The allotment of copper and zinc for the period April-September, 1962 is being made in accordance with the latest policy according to which the State quota of 1,374 tons of copper and 1,053 tons of zinc has been distributed industry-wise as follows keeping in view the importance of the industry :

	Copper	Zinc
1. ZincOxide	52
2. Galvanising	263
3. Electrical and Allied Industries	.. 162	100
4. Automobile Industries Bush Bearings	.. 68	44
5. Pipe and water fittings including sanitary goods	.. 152	94
6. P.V.C. cables	.. 110	..

7	General Engineering and Castings.	..	166	94
8	Chemicals		27	105
9	Wire and Wire Products	..	70	31
10	Surgical goods	..	14	5
11	Utensil making	..	591	260
12	Brass Industrial Sheets	..	14	5
			1,374	1,053

The main criterion for fixing the quota of each unit will be its consumption for the period April, 1961 to March, 1962. In the case of new units where figures of consumption for the said period are not available, the allocation will be based on actual allotment made for the period October, 1961 to March, 1962, subject to a ceiling of 100 percent of past allotment.

COMMODITIES WHICH EARN FOREIGN EXCHANGE

***2839. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state :—

- (a) the names of the commodities produced at present in the State which earn foreign exchange ;
- (b) the steps so far taken or proposed to be taken by the Government to increase the production of the said commodities to enable the country to earn more foreign exchange ?

Sardar Partap Singh Kairon : Handicrafts, handlooms, rugs, hosiery, woollen goods, artsilk fabrics, sports goods, leather and leather goods, chemicals, sewing machines and their parts, cycles and their parts, scientific instruments, water and steam pipe fittings, foundry castings, auto-parts, electric goods, machine tools sugar machinery, paper, tea etc.

(b) Government have established an Export Promotion Wing in the Industries Department to help and guide the prospective exporters in resolving their difficulties in the matter of exports. An Export Promotion Advisor who has long experience in the export markets of the world has also been appointed to assist the export drive of the State Government. He will be joining shortly. Apart from this Government are considering setting up an 'Export House' which will help to increase production and facilitate exports and external trade. Since export promotion is a centrally sponsored scheme, the State Government have to follow the policy of the Government of India, to avail of the facilities/incentives admissible under the Policy.

INDUSTRIALIZATION OF AREA NEAR NANGAL TOWNSHIP

***2841. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that due to the completion of the Bhakra Dam and consequent retrenchment of workers, Nangal Township has suffered a set back ;
- (b) whether there is any proposal under the consideration of Government to industrialise the area near the said Township to maintain its importance and prosperity ?

Sardar Partap Singh Kairon : (a) No.

(b) No, but Government will encourage individuals to set up industries as usual.

REPRESENTATION FROM AMRITSAR SMALL WOOLLEN MANUFACTURERS' ASSOCIATION

***3018. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state whether Government have recently received any representation from the Amritsar Small Woollen Manufacturers' Association, enumerating their grievances; if so, the details thereof, and the action, if any, taken thereon ?

Sardar Partap Singh Kairon : Yes. The representation pertained to share in the production of defence articles between large scale and small-scale sectors. The matter has been taken up with the Government of India.

INTRODUCTION OF NEW EDUCATIONAL SYSTEM IN THE STATE

***3016. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) whether any new reorganisation education scheme has recently been ordered to be introduced in the State ; if so, details thereof ;
- (b) the list of the newly appointed District Educational Officers together with the details of duties assigned to them, districtwise ;
- (c) whether any promotions were made at the time of setting up this new system, if so the details thereof districtwise ?

Sardar Partap Singh Kairon : (a) Yes. The requisite details are given below.

(b) The selection of District Education Officers is yet to be made. Their duties are covered by (a) above.

(c) As the reorganisation scheme is yet to be enforced. the question does not arise.

Details referred to in part (a) of Starred Assembly Question No. 3016, asked by Comrad Makhan Singh Tarsikka, M.L.A.

It is proposed to reorganise the field offices of the Education Department on the Schools and Inspection side. However, in view of National Emergency, the scheme of reorganisation will be put on the ground in a restricted form. The scheme aims at making the district a strong working unit of educational administration and as a consequence the District Education Officers would be made responsible for school administration right from the Primary to the High/Higher Secondary level, including girls education. The existing separate offices of District Inspector /Inspectress of Schools will be amalgamated into a unified office in each district to be headed by a single officer by the designation of District Education Officer with suitably delegated powers but he will be assisted by a Woman Deputy for the inspection of Girls Secondary Schools and for dealing with women establishment. Similarly, the separate offices of Divisional Inspectors/Inspectresses of Schools will also be amalgamated into a single unit to be placed under one officer to be called the Circle Education Officer. At the Primary School level again the distinction between Girls and Boys Schools, for purposes of inspection, would be done away with and a single officer, to be called Block Education Officer, would look after all Primary Schools located in his or her jurisdiction.

SCALE OF PAY TO SUPERANNUATED TEACHERS

***3073. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state—

- (a) the details of rules regarding the scale of pay being given to the superannuated re-employed teachers/masters ;
- (b) whether the teachers/masters referred to in part (a) above are allowed the salary which each one of them was drawing at the time of his retirement ?

Sardar Partap Singh Kairon : (a) A copy of Note No. 4 below, Rule 7.18 of C.S.R., Volume II, governing the pay of the superannuated re-employed employees is given below.

(b) Yes.

Copy of the Note 4 below Rule No. 7.18 of Punjab Civil Services Rules, Volume II

In determining the pay of a re-employed pensioner, the following principles shall be observed, namely.

- (i) The pay must not exceed the substantive pay drawn immediately before retirement or maximum of the scale applicable to the post in which the Government servant is re-employed whichever is less and pension which is not effective pay, shall not ordinarily be allowed in addition to effective pay ;
- (ii) If in any case pension is allowed in addition to pay, the pay *plus* pension including commuted portion, if any, shall not exceed the substantive pay drawn immediately before retirement or the maximum of the post in which he/she is re-employed, whichever is less.

CO-EDUCATION AFTER 5TH STANDARD

***3123. Lala Rulya Ram :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to stop the co-education after fifth standard in the schools of the State ? If so, when it is likely to be implemented ?

Sardar Partap Singh Kairon : No.

BUILDING OF GOVERNMENT PRIMARY SCHOOL, KALSIAN KALAN,
DISTRICT AMRITSAR

***3189. Sardar Kultar Singh :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the building of the Government Primary School, Kalsian Kalan, tehsil Patti, district Amritsar, is inadequate for the students of all classes of the school ;
- (b) whether the authorities concerned have received any representation or resolution passed by the Panchayat of the said village for the purpose of some grant/subsidy for the construction of the building of the said school, if so, when and the contents thereof ;
- (c) the action, if any, taken or proposed to be taken on the said representation/resolution ?

Sardar Partap Singh Kairon : (a) The building is not wholly adequate.

(b) No.

(c) Question does not arise.

NON-PAYMENT OF AMOUNT TO THE TEACHERS OF PRIMARY SCHOOL,
GOYALA, TEHSIL NALAGARH

***3218. Sardar Lakhi Singh Chaudhri :** Will the Chief Minister be pleased to state—

- (a) whether any payment relating to the period 1st September, 1948 to 30th June, 1950 have not been paid to the teachers of Primary School, Goyala, tehsil Nalagarh, if so, the reasons for the non-payment ;
- (b) whether Government have received any representation in connection with the arrears of the amount referred to in part (a) above, if so, the action, if any, taken thereon ?

Sardar Partap Singh Kairon : (a) No payment relating to the period 1948 to 1950 is due to the teachers of Primary School, Goyala, tehsil Nalagarh, district Ambala.

(b) Yes, it is being examined.

PLYING OF BUSES BETWEEN DADRI TO ROHTAK AND DADRI TO JHAJJAR *via*
BIROHAR

***3107. Shri Chand Ram :** Will the Chief Minister be pleased to state whether Government have recently received any representation from the residents of Birohar and neighbouring villages in tehsil Jhajjar, district Rohtak, for plying buses between Dadri to Rohtak and Dadri to Jhajjar *via* Birohar, if so, the time by which the said demand of the villagers is likely to be met ?

Sardar Partap Singh Kairon : Yes. The matter is under consideration.

DISTRICT WHOLESALE CO-OPERATIVE SOCIETIES

***2713. Comrade Ram Piara :** Will the Chief Minister be pleased to state—

- (a) the number and names of the District Wholesale Co-operative Societies in the State together with the share capital of each such society as on 1st May, 1960, 1st May, 1961 and 1st May, 1962 ;
- (b) the amount of loan which was standing in the account books of each of the said societies on the dates mentioned in part (a) above;
- (c) the amount of profit which has been declared by each of the said societies during the years 1959-60, 1960-61, 1961-62 and 1962-63 to date ?

Sardar Partap Singh Kairon : (a), (b) and (c) A statement is given below

STATE
Statement regarding District Whole

Serial No.	Name of the District Wholesale Co-operative Society	(a)		
		Share Capital on		
		1st May, 1960	1st May, 1961	1st May, 1962
		Rs	Rs	Rs
1	The District Wholesale Supply and Marketing Society	1,20,000	1,06,950	1,02,000
2	The Rohtak District Wholesale Co-operative Supply and Marketing Society	68,950	70,100	70,200
3	The Karnal District Wholesale Co-operative Supply and Marketing Society	1,97,050	1,97,050	1,97,050
4	The Ambala District Wholesale Co-operative Supply and Marketing Society	76,950	77,400	77,650
5	The Rupar Sub-Division Wholesale Co-operative Supply and Marketing Society	59,350	60,300	60,450
6	The Patiala District Wholesale Co-operative Societies (Marketing)	4,600	12,850	50,000
7	The Bhatinda District Wholesale Co-operative Societies (Marketing)	22,800	₹23,000	25,150
8	Kapurthala District Wholesale Co-operative Societies (Marketing)	4,550	4,850	5,150
9	The Jullundur District Wholesale Co-operative Societies (Marketing)	2,07,400	2,08,500	2,08,500
10	The Hoshiarpur District Wholesale Co-operative Societies (Marketing)	1,88,550	1,90,000	1,90,250
11	The Ludhiana District Wholesale Co-operative Societies (Marketing)	1,80,050	1,81,200	1,81,200
12	The Ferozepur District Wholesale Co-operative Societies (Marketing)	2,33,750	2,33,750	2,34,200
13	The Amritsar District Wholesale Co-operative Societies (Marketing)	2,05,800	2,05,800	2,05,800
14	The Gurdaspur District Wholesale Co-operative Societies (Marketing)	79,726	79,776	79,776
15	Kangra District Wholesale Co-operative Societies (Marketing), Dharamsala	90,345	91,845	92,895
16	The Sangrur District Wholesale Co-operative Supply and Marketing Society, Sangrur	5,850	6,250	10,250
17	The Mohindergarh District Wholesale Co-operative Supply and Marketing Society, Mohindergarh	14,625	14,750	19,025
18	The Gurgaon District Wholesale Co-operative Supply and Marketing Society, Limited, Gurgaon	2,09,550	2,09,800	2,09,800

MENT
Sale Co-operative Societies

(b)			(c)			
<i>Amount of loan which was standing in the account books of the society</i>			<i>Amount of profit which has been declared by the society during</i>			
1st May, 1960	1st May, 1961	1st May, 1962	1959-60	1960-61	1961-62	1962-63
Rs	Rs	Rs	Rs	Rs	Rs	Rs
Nil	Nil	Nil	6,670	7,583	3,240	24,665
Nil	Nil	Nil	13,512	4,763 (loss)	7,514	1,450
391	Nil	Nil	13,417	3,560	2,240	756 (loss)
Nil	Nil	Nil	10,029	13,787	5,107	1,890 (loss)
30,991	81,995	80,612	6,635	1,978	1,524	3,240
Nil	Nil	Nil	4,051	29,998	2,322 (loss)	152
11,350	16,358	Nil	14,232	4,422	3,542	5,961
Nil	Nil	Nil	7,804	2,073	811	1,500
Nil	Nil	Nil	32,573	34,624	4,492	12,848
1,32,839	Nil	Nil	14,963	14,134	10,102	10,202
13,509	Nil	15,000	32,407	23,361	6,653	25,186
Nil	Nil	Nil	37,156	13,812	11,793	Not yet declared
Nil	Nil	Nil	53,735	8,770	4,525	3,572
Nil	20,971	9,000	No profit has been declared by the society since 1959 to date			
53,051	93,051	93,925	56,000	25,121	10,676 (loss)	7,230 (loss)
Nil	Nil	Nil	11,658	13,924	7,144	3,852
Nil	Nil	Nil	2,659	301	2,738 (loss)	1,500 (loss)
Nil	Nil	5,000	39,491	Nil	18.19	2,207.05

BHOGPUR CO-OPERATIVE SUGAR MILLS

***2840. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

- (a) the income of the Bhogpur Co-operative Sugar Mills during the years 1961-62 and 1962-63 ;
- (b) whether any dividend has been paid by the said mills to its members for the said period, if so, the amount so paid and the names of the members to whom paid ?

Sardar Partap Singh Kairon : (a) 1961-62—Rs 2,40,476.61 nP.
1962-63—Accounts will be compiled in July, 1963.
(b) No.

EXTENSION OF PRIMARY HEALTH CENTRE, HAMIRPUR

***2726. Shri Rup Singh Phul :** Will the Minister for Finance be pleased to state whether there is any proposal under the consideration of Government for the extension of Primary Health Centre, Hamirpur, if so, the details thereof together with the expenditure proposed to be incurred thereon ?

Dr. Gopi Chand Bhargava : Part (i). Yes, Sir.

Part (ii). Details :—

- (i) Two wards of eight beds each ;
- (ii) One bath-room ;
- (iii) One dressing-room ;
- (iv) One lavatory.

Expenditure—Rs 56,460.00 nP.

CONTROL OF LEPROSY, TUBERCULOSIS AND CANCER.

***2727. Shri Rup Singh Phul :** Will the Minister for Finance be pleased to state the measures so far adopted by Government for the control of leprosy, tuberculosis and cancer in the State ?

Dr. Gopi Chand Bhargava : The statement containing the measures adopted for the control of leprosy, tuberculosis and cancer in the State is given below.

*The statement giving the required information***Leprosy**

- (i) Survey to find out the persons, not lodged in leprosy homes/colonies so as to arrange for their transfer to such homes/colonies.
- (ii) Assistance to the four leprosy homes at Palampur, Tarn Taran, Ambala and Sabathu run by the Mission authorities.
- (iii) Intensification of the anti-leprosy drive in Kangra District, as the disease is mostly prevalent there. These schemes have been launched at Bhuntar in Outer-Seraj in Kulu Division of Kangra District and in Kandbari near Palampur in Kangra District.
- (iv) A Provincial Leprosy Officer has also been appointed to supervise and co-ordinate the activities of the State Government in this connection.
- (v) The Local Bodies of Patiala, Jagadhri, Ludhiana, Hoshiarpur and Ferozepore are also given a grant of Rs 20,000 for the leprosy colonies.
- (vi) Arrangements for out-door patients at 20 dispensaries have specially been made in Kangra District for these patients.

Tuberculosis

The following T.B. Sanatoria/Hospital/Centres and Clinics in the State have been established by Government :—

<i>T.B. Sanatoria</i>	<i>Bed strength</i>
(1) R.B. Jodhamal Kuthiala Government T.B. Sanatorium, Tanda, district Kangra ..	200
(2) R.B. Gujjar Mal Kesra Devi T.B. Sanatorium, Amritsar ..	175
(3) Hardinge Sanatorium, Dharampur (Simla Hills) ..	88

T.B. Hospitals

(1) T.B. Hospital, Hermitage, Sangrur ..	100
(2) T.B. Hospital for Displaced Persons, Chetru, district Kangra ..	100

T.B. Centres

(1) T.B. Centre, Patiala ..	32
(2) T.B. Centre, Amritsar

Government T.B. Clinics

- | | |
|--------------------------------|----|
| (1) T.B. Clinic, Amritsar .. | .. |
| (2) T.B. Clinic, Kapurthala .. | 3 |
| (3) T.B. Clinic, Nabha .. | 16 |
| (4) T.B. Clinic, Sangrur .. | 18 |
| (5) T.B. Clinic, Narnaul .. | .. |
- (ii) Payment of grant-in-aid ranging from Rs 1,00,000 to Rs 1,50,000 annually to the T.B. Clinics/Hospitals in the State maintained by T.B. Associations/Local Bodies/Charitable Institutions.
- (iii) Expansion of B.C.G. Vaccination Programme.
- (iv) Payment of financial aid to the indigent T.B. patients.
- (v) Expansion of Domiciliary Treatment.

Cancer

Facilities for treatment of Cancer in the State of Punjab have been provided by the Government at the Rajendra Hospital, Patiala, and V.J. Hospital, Amritsar. It is also proposed to set up a Cancer Ward in the Civil Hospital, Jullundur. Facilities for treatment of Cancer also exist in the Mission Hospital, Ludhiana, which is a private aided medical institution.

FIRE-ARM LICENCES WITH PERSONS ON LISTS A AND B (NO. 10) OF POLICE IN DISTRICT KARNAL

***3121. Lala Rulya Ram :** Will the Home Minister be pleased to state whether there are any persons in Karnal District, whose names are in the lists

A and B (No. 10) of the Police and who are the holders of licences of fire arms ; if so, their number ?

Shri Mohan Lal : Yes, five persons. The circumstances under which these licences were issued are being looked into for further appropriate action.

INSTALLATION OF PHOTOGRAPH OF LATE VICE PRESIDENT OF AMRITSAR MUNICIPALITY IN TOWN HALL, AMRITSAR

***2853. Shri Balramji Dass Tandon :** Will the Home Minister be pleased to state whether it is a fact that Government have recently refused permission to putting up a photograph of Shri Kirpa Ram, late Junior Vice-President in the Town Hall, Amritsar, if so, the reasons for the same ?

Shri Mohan Lal : No. The Committee had itself dropped the proposal.

VEGETABLES PRODUCED AT JAIL FARMS

***3017. Comrade Makhan Singh Tarsikka :** Will the Home Minister be pleased to state—

(a) whether the vegetables produced in the farms attached to the various jails in the State are supplied to the officers/officials of the Jails Department for their domestic use ;

(b) if the reply to part (a) above be in the affirmative, whether the officers/officials deposit any amount (monthly) with the authorities concerned in lieu of the vegetables supplied to them ; if so, how much, and the details thereof ?

Shri Mohan Lal : (a) Yes, provided vegetables are surplus after meeting the requirements of prisoners.

(b) Yes. A statement giving the requisite information is given below.

The following rates are charged from Jail Officers/Staff for vegetables supplied to them

Designation	Rate charged (per mensem)
	Rs
1. Superintendents, Deputy Superintendents and Medical Officers ..	8
2. Senior Assistant Superintendents and Assistant Superintendents ..	5
3. Medical Officer--Sub-Assistant Surgeons ..	5
4. Head Clerks and Accountants ..	4
5. Accounts Clerks and Storekeepers ..	3
6. Clerical staff drawing pay nigher than Rs 90 per mensem ..	4
7. Clerical staff drawing pay up to Rs 90 per mensem ..	3
8. Dispensers, Head Warders, 1st Grade and 2nd Grade ..	3
9. Warders, Turnkeys of Judicial lock-ups and Matrons ..	1
10. Gate-keepers ..	2
11. Drill Instructors ..	5
12. Head Masters, Class I ..	5
13. Teachers, Class II ..	4
14. Teachers and Women Teachers, Class III ..	2

Designation	Rate charged (per mensem)
	Rs
15. Tent Masters	.. 4
16. Blacksmiths, Weaving Masters, Laboratory Assistants, Carpenters, Dyeing Masters, Leather Masters, Masons, Kohlu and Chakki Attendants	.. 3
17. Tailor Masters, Mistri Fitters, Cane-Masters and Chalk Masters	.. 2
18. Bānd Masters	.. 3
19. Mason Masters	.. 3
20. Daftries	.. 1.50
21. All other Class IV Government servants	.. 1

**CONSTRUCTION OF BUILDING FOR OFFICE OF BLOCK SAMITI SAFIDON, DISTRICT
SANGRUR**

***2820. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of Government to construct building for the office of the Block Samiti, Safidon, district Sangrur, this year ; if so, when ?

Sardar Darbara Singh : No, Sir; later part does not arise.

PROPOSED ABOLITION OF BLOCKS ON ACCOUNT OF EMERGENCY

***3122. Lala Rulya Ram :** Will the Minister for Planning and Development be pleased to state—

- (a) whether there is any proposal under the consideration of Government to abolish the existing blocks in the State on account of the National Emergency ; if so, when and to what extent ;
- (b) whether there is any proposal to retrench the existing Block Development Officers and to abolish the post of Gramsewaks and Gramsewikas, if so, to what extent and when ?

Sardar Darbara Singh : (a) No, Sir.

(b) No, Sir.

SARPANCH OF RAJOKE, TEHSIL PATTI, DISTRICT AMRITSAR

***2965. Sardar Kulbir Singh :** Will the Minister for Planning and Development be pleased to state—

- (a) whether the Sarpanch of Rajoke, tehsil Patti, district Amritsar, received rupees one thousand and four hundred as Government grant in the month of March, 1957 and had retained this sum with him for full one year up till March, 1958, without any authority ;
- (b) whether the Auditor who had audited the accounts of the said Panchayat on 2nd June, 1959 and 9th March, 1960 had described the retention as misappropriation ;
- (c) if the answer to parts (a) and (b) above be in the affirmative the details of the action taken in the matter ;
- (d) the maximum amount which a Sarpanch is allowed to retain at one time with him out of the Panchayat Fund ;
- (e) the dates on which the amount referred to in part (a) was deposited by the said Sarpanch in the Panchayat Fund ;
- (f) the opening balance of the said Panchayat on the 1st day of each month during 1961 and 1962, respectively ?

Sardar Darbara Singh : (a) Yes.

(b) Yes.

- (c) The Sarpanch was warned to be careful in future.
 (d) Rs 50.
 (e) 15th March, 1958.
 (f) This information is given below.

Statement containing information required in part (F)

1961		Rs
January	..	4,232.87
February	..	4,232.87
March	..	4,232.87
April	..	6,513.12
May	..	6,513.12
June	..	6,513.12
July	..	8,322.62
August	..	10,827.37
September	..	10,827.37
October	..	10,834.87
November	..	10,834.87
December	..	10,834.87

1962

January	..	10,834.87
February	..	11,310.62
March	..	15,665.62
April	..	123.37

From May, 1962 to December, 1962, the balance was minus.

REFERENCE TO AUDIT REPORT OF GRAM PANCHAYAT, HARIKE, DISTRICT
AMRITSAR, TO DIRECTOR, PANCHAYATS

***2966. Sardar Kulbir Singh :** Will the Minister for Planning and Development be pleased to state whether any report was submitted by the Auditor in connection with the misappropriation of the funds of Gram Panchayat, Harike, district Amritsar, to the Director of Panchayats for advice in para 6 of Part II of the Audit Report attached to the reply to Starred Assembly Question No. 848, if so, details thereof and the action taken thereon ?

Sardar Darbara Singh : No separate report except a copy of the Audit and Inspection Note covering the period from December, 1957 to January, 1960 was sent by the Auditor to the Director of Panchayats. No action against the Sarpanch was taken by the Director of Panchayats because the Audit and Inspection report in question was received in his office in June, 1960 and the amount reported as misappropriated had already been credited and accounted for in the cash on 4th February, 1960 in the presence of the Auditor.

KURALI-SEESWAN AND CHANDIGARH-SEESWAN ROADS

***2854. Shri Balramji Dass Tandon :** Will the Minister for Planning and Development be pleased to state whether Kurali-Seeswan and Chandigarh-Seeswan roads are at present under construction, if so, the dates when construction work thereon was started and the time by which these are expected to be completed ?

Sardar Darbara Singh : *Part I.*—Yes.

Part I.—(a) Kurali-Siswan Road—June, 1960.

(b) Chandigarh to Kurali-Siswan Road—March, 1961.

Part III.—No definite date for the completion of these Roads can be indicated as this would depend on the availability of funds.

PURCHASE OF LAND FOR SEED FARM IN GURDASPUR DISTRICT

***2711. Comrade Ram Piara :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that some enquiry was ordered during the period 1st January, 1962 to date against District Agriculture Officer in connection with the purchase of land for seed farm in Gurdaspur ; if so, the name of the District Agriculture Officer and the designation of the authority who conducted the said enquiry together with the time taken to complete the enquiry ;
- (b) whether the said enquiry report has been submitted to Government ; if so, when, together with the action so far taken by the Government thereon ; if not taken, the reasons therefor ;
- (c) the nature of the complaint together with the names of the complainant ;
- (d) whether it is also a fact that the land actually purchased for the said seed farm was not the one approved by the Department ; if so, the reasons for purchasing the said land ?

Sardar Gurbanta Singh : (a) No.

(b), (c) and (d) Question does not arise.

DAMAGE TO CROPS BY LOCUST INVASION IN SANGRUR AND KARNAL DISTRICTS

***2821. Chaudhri Inder Singh Malik :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the names of the villages in Sangrur and Karnal Districts where the Kharif crops were damaged as a result of locust invasion in August, 1962, along with the extent of damage caused in each such village ;
- (b) the details of the measures taken by Government to fight the menace referred to in part (a) above ?

Sardar Gurbanta Singh : (a) A statement (Annexure I) is given below.

(b) A note (Annexure II) is given below.

ANNEXURE 'I'

Statements showing villagewise damage to crops by locust in district Karnal

Serial No.	Name of Village	Value of damage in rupees
<i>Tehsil Panipat</i>		
1	Kheri Nangal	640
2	Pasina Khurd	500
3	Nurpur Mughlan	210
4	Nurpur Gujran	540
5	Simla Gujran	420
6	Kabri	2,080
7	Rai Majra	4,000
8	Sewah	1,200

Serial No.	Name of Village	Value of damage in rupees
9	Tajpur	460
10	Shermalpur	3,200
11	Sunoli Kalan	10,000
12	Niwada	2,300
13	Babail	1,500
14	Nanhera	2,000
15	Jhamba	1,250
16	Bigampur Tarpur	800
17	Burwal Majri	400
18	Bilaspur	800
19	Khojgipur	480
20	Raimal	200
21	Bapoli	1,000
22	Goela Khurd	1,800
23	Hathwala	1,000
24	Dekadla	1,000
25	Pagina Kalan	640
<i>Tehsil Karnal</i>		
1	Kirmach	2,488
2	Shamshipur	656
3	Hathira	3,624
4	Kambopura	460
5	Kunjpura	1,200
6	Nalvi Khurd	600
7	Catchi Bhalal	4,664
8	Barana	2,160
9	Barsat	9,900
10	Badheri	1,700
11	Ramgarh	720
12	Jane Sron	988
13	Kheri Man Singh	5,270
14	Khera	1,520

Serial No.	Name of Village	Value of damage in rupees
15	Rasulpur	200
16	Qadra Bad	480
17	Indri	500
18	Budhanpur	600
19	Sanheri	13,642
	Total	<u>51,372</u>
<i>Tehsil Thanesar</i>		
1	Kishan Garh	400
2	Chaappri	125
3	Rattangarh	150
4	Teora	700
5	Jharauli Khurd	4,005
6	Kathwa	115
7	Mohanpura	300
8	Kalsana	4,440
9	Fatehgarh Jharoli	6,700
10	Morthala	1,900
11	Dhudhla	700
12	Bhagwanpur	300
13	Jal Kheri	1,000
14	Kalal Mazra	400
15	Ram Nagar	500
16	Ram Pura	400
17	Isher Heri	700
18	Birthala	2,970
19	Bir Kalwa	400
20	Tangore	900
21	Tangori	1,580
22	Bagthala	6,000
23	Mughal Majra	100

Serial No.	Name of Village	Value of damage in rupees
24	Nalvi	4,600
25	Rai Majra	1,200
26	Tana	100
27	Mangoli Jatan	710
28	Fatehgarh Atari	600
29	Urrai	2,800
30	Bahadurpur	4,160
31	Dhurala	11,860
	Total	60,715
<i>Tehsil Kaithal</i>		
1	Tinotha	5,200
2	Dusehan	2,600
3	Duliani	3,050
4	Kheri Mathurwa	5,000
5	Ahmadpur	680
6	Sanch	6,160
7	Fathepur	2,900
8	Moeli	150
9	Rawanheri	50
10	Mohana	9,650
11	Pundri	49,520
12	Jatheri	1,090
13	Kheri Sakendar	2,070
14	Jamba	150
15	Barot	28,900
16	Rasulpur	8,150
17	Begpur	6,100
18	Pobala	8,980
19	Pharal	2,960
20	Mohar Majara	2,620
21	Sarsa	10,190

Serial No.	Name of Village	Value of damage in rupees
22	Bheni Majra	2,661
23	Roran	33,210
24	Jajanpur	11,450
25	Barheri	9,980
26	Urnaicha	7,230
27	Kheri Raowali	11,990
28	Dhand	1,870
29	Sohumajra	3,290
30	Karora	11,490
31	Romana Romani	3,490
32	Barsana	750
33	Habri	2,080
34	Bandrana	5,41
35	Chadola	8,480
36	Pabnawa	17,580
37	Pandarsi	2,880
38	Khanpur	1,010
39	Khizarpura	2,080
40	Lohar Majra	550
41	Mamodha	4,310
42	Barna	29,770
43	Ghararsi	4,730
44	Khanjarpur	2,010
45	Singhpura	1,350
46	Pobala	6,980
47	Mansas	400
48	Sirhata	620
49	Farash Majra	380
50	Kultaran	5,540
51	Pattiafgan	700
52	Pattikhot	80
53	Khanpur	1,410
54	Narar	3,960
55	Dhod Khera	500
56	Sega	3,480
57	Rasola	350
58	Manghu Majra	250
59	Sisla Samor	450
60	Francewala	900
61	Pattichawdri	620
62	Patti Gardar	1,740

Serial No.	Name of Village	Value of damage in rupees
63	Patti Dogar	2,810
64	Teek	14,390
65	Khanora	60,020
66	Naina	4,880
67	Mundheri	11,400
68	Kakot	2,830
69	Katwar	15,900
70	Geong	380
71	Majra Nandkaran	360
72	Kotera	460
73	Pai	1,510
74	Jakholi	10,980
75	Jaswanti	2,150
76	Dohar	1,200
77	Balwanti	1,200
78	Devhra	890
79	Balbehra	10,370
80	Tehh Balbera	5,420
81	Bhuna	6,510
82	Kakerhri	4,980
83	Bhagal	16,850
84	Dewana	2,770
85	Bhunsalan	3,790
86	Keorak	30,239
	Total	6,33,570

Statement showing the damage to crops due to locust swarms in Sangrur District

Serial No.	Name of Tehsil	Name of Village	Approximate extent of Loss
1	Jind	.. Budkhera	.. 308.00
2	Do	.. Hoshiarpura	.. 308.00
3	Do	.. Rajna	.. 305.00
4	Do	.. Kalwa	.. 410.00
5	Do	.. Morkhi	.. 715.00
6	Do	.. Malsri Khera	.. 510.00
7	Do	.. Bhanbawa	.. 410.00
8	Do	.. Kirkhana	.. 393.00
9	Do	.. Singhapura	.. 393.00
10	Barnala	.. Dhanaula Kalan	.. 3,086.00
11	Do	.. Aspal Kalan	.. 3,580.00
12	Do	.. Kot Duna	.. 6,272.00
13	Do	.. Raj Garh	.. 2,795.00
14	Do	.. Upli	.. 2,875.00
15	Do	.. Pakho Kalan	.. 2,000.00
16	Do	.. Sekha	.. 8,131.00
17	Do	.. Rura Kalan	.. 4,411.00
		Total	.. 36,602.00

ANNEXURE 'II'

Note indicating the steps taken by Government to fight the locust menace

All possible steps were taken by the State Government and the District authorities preventing damage to crops from adult locust swarms and afterwards young hoppers were destroyed as soon as they came out of eggs burying these in trenches or by dusting insecticides over them.

CHAIRMAN, MARKETING BOARD

***2926. Shri Balramji Dass Tandon :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the name with the full address of the present Chairman, Marketing Board, together with the date of his appointment ;
- (b) the names and addresses of the persons who held the said post since 1950 to date together with the period for which each one of them remained as such ;

(c) whether the persons referred to above were Government servants, before their appointment as such, if so, the post held by them immediately, before their joining as Chairman, Marketing Board ?

Sardar Gurbanta Singh : (a) Shri Muni Lal, Director of Marketing, Punjab, Patiala. He joined Government service on 19th December, 1962.

(b) & (c) A statement giving the requisite information is given below. All of them were Government servants and were appointed as Chairman by virtue of their official capacity.

Statement giving the requisite information regarding parts (b) and (c)

<i>Name of the Officer</i>	<i>Address</i>	<i>Period</i>
1. S. B. Kartar Singh	Director of Agriculture, Pepsu, Nabha	Up to October, 1950
2. Dr. Gursham Singh	Ditto	.. November, 1950 to January, 1952
3. Dr. Arjan Singh	Ditto	.. February, 1952 to June, 1956
4. Shri Balbir Singh	Deputy Secretary to Government, Pepsu, Agriculture Department, and Director of Agriculture, Pepsu	July, 1956 to October, 1956
5. Shri Gurmel Singh	Marketing Officer, Punjab, Jullundur	November, 1956 to August, 1957
6. Dr. Arjan Singh ..	Director of Agriculture, Punjab, Chandigarh	September, 1957 to March, 1960
7. Shri Pritam Singh Diol	Director of Agriculture, Punjab, Chandigarh	April, 1960 to 24th November, 1962
8. Dr. Amrik Singh Cheema	Joint Director and Director Marketing, Punjab, Chandigarh	25th November, 1962 to 18th December, 1962
9. Shri Muni Lal ..	Director of Marketing, Punjab, Patiala	From 19th December, 1962 to date

—————
ADDITIONAL DIRECTOR OF AGRICULTURE, PUNJAB

***3217. Sardar Lakhi Singh Chaudhri** : Will the Minister for Agriculture and Welfare be pleased to state—

(a) whether any officer has been appointed as Additional Director of Agriculture, Punjab ; if so, the scale of pay of this post ;

(b) the reasons for the creation of the said post and the additional (special) pay, if any, attached thereto ?

Sardar Gurbanta Singh : (a) (i) Yes.

(ii) The scale of pay is Rs 1,250—50—1,500 *plus* a special pay of Rs 100 per mensem.

(b) To achieve higher targets of agricultural production in the emergency he has been given only the pay of the Joint Director *plus* one hundred rupees per month as special pay.

WORKS ON GURGAON CANAL

***3044. Chaudhri Khurshed Ahmed :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the construction work on Gurgaon Canal has been curtailed recently; if so, to what extent and the details of the Divisions, if any, reduced as a result thereof ;
- (b) the details of the material lying on different construction sites at the time the decision to close down the work was made ;
- (c) the number of construction sites lying incomplete and whether the works is in progress on all of them or not ?

Chaudhri Ranbir Singh : (a) The work has been suspended due to Emergency.

(b) the detail of material lying on different work sites is as under :—

(i) Cement	.. 49,007 bags
(ii) Slack Coal	.. 6,803 metric tons
(iii) Bricks	.. 22.50 lacs numbers
(iv) Tiles	.. 134.92 lacs
(v) Steel	.. 787.5 tons

(c) Entire work suspended with the exception of four syphons, which are being completed.

IRRIGATION FACILITIES TO VILLAGES KALYAWAS, ETC., IN TEHSIL
JHAJJAR FROM DADRI CHANNEL

***3105. Shri Chand Ram :** Will the Minister for Irrigation and Power be pleased to state whether there is any scheme under the consideration of Government to extend irrigation facilities to the villages of Kalyawas, Birohar, Khechroli, Shelanga, Jhamri, Jhrili in tehsil Jhajjar from the Dadri channel or by any other scheme; if so, the time by which these villages are likely to receive the irrigation facilities ?

Chaudhri Ranbir Singh: There is no such scheme for these villages excepting for village Birohar, which is getting irrigation from Dubaldhan minor of Bhakra Lift channel.

ELECTRIFICATION OF WELLS IN VILLAGES IN TEHSIL JHAJJAR

***3106. Shri Chand Ram :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether Government is aware of the fact that in a large number of villages in Jhajjar Tehsil irrigation is done by lift well ;
- (b) whether there is a persistent demand from the cultivators of the said area for electrification of their wells; if so, whether the Government is considering to give priority to this area in the matter of electrification ?

Chaudhri Ranbir Singh : (a) Yes.

(b) Yes. Efforts will be made to energise wells lying within a radius of half a mile on either side of 11 K.V. line, as soon as formal application for the load has been received by the Department.

ELECTRIFICATION OF VILLAGES IN BHIKHIWIND BLOCK OF
AMRITSAR DISTRICT

***3187. Sardar Kultar Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the number and names of villages situated in Bhikhiwind Block electrified during the period from 1st January, 1960 to-date ;
- (b) whether village Kalsian Kalan in the said tehsil was also proposed

to be electrified during the period from 1st January, 1960 to 28th February, 1963 ;

- (c) if the reply to part (b) above be in the affirmative whether the said village has been electrified upto 28th February, 1963; if not the reasons therefor and the time by which it is expected to be electrified ;
- (d) whether the authorities concerned have recently received any representation from the Sarpanch or residents of the said village for electrification of the said village; if so, copies thereof be laid on the Table of the House ;
- (e) the action, if any taken or proposed to be taken on the said representation ?

Chaudhri Ranbir Singh : (a) Their names are as under :—

Mari Megha, Meri Udhooka, Mari Kaban Boka, Singhpura, Poohla, Dayalpura, Dhul and Amin Shah.

(b) No.

(c) The question does not arise. It is not possible to indicate at this stage the time by which the village will be electrified.

(d) No.

(e) Question does not arise.

NAZOO LAND IN VILLAGE CHANDIGARH (NARIKE) IN TEHSIL
MALERKOTLA

***1907. Comrade Bhan Singh Bhaura** : Will the Minister for Revenue be pleased to state the total area of Nazool Land in 'Bighas' in village Chandigarh (Narike) in tehsil Malerkotla and the authority under whose orders the said land is being cultivated at present ?

Sardar Ajmer Singh : There is no Nazool land in village Chandigarh (Narike) at present. Therefore, the question of its cultivation does not arise.

PROVIDING FACILITIES FOR REGISTRATION WORK AT SAFIDON,
DISTRICT SANGRUR

***2819. Chaudhri Inder Singh Malik** : Will the Minister for Revenue be pleased to state whether Government are aware of the fact that the people of sub-tehsil Safidon, district Sangrur are experiencing great difficulties for not getting their registration work done at Safidon and on account of the absence of a Sub-treasury there ; if so, the steps, if any, proposed to be taken to provide these facilities to them ?

Sardar Ajmer Singh : On an application by the Hon'ble Member made on 7th November, 1962 the case has been taken up and is under the consideration of Government. No other representation alleging that the public is in great difficulties is pending with the Government.

LAND AFFECTED BY SEM IN DISTRICT HISSAR

***315. Shri Amar Singh** : Will the Minister for Revenue be pleased to state the total area of land affected by "Sem" in District Hissar, tehsilwise, at present and the details of the causes thereof ?

Sardar Ajmer Singh : *Part I.*—Tehsil Hansi only .. 906 acres.

Part II.—The Sem in this area is due to canal irrigation for over a number of years. The menace of waterlogging increases due to incidence of heavy rains which happens some time.

LIST OF STARRED QUESTIONS FOR THE 21st MARCH,
1963

FINANCIAL ASSISTANCE GIVEN TO MAHARAJ-KUMARI OF
NABHA

***2948. Comrade Ram Piara :** Will the Chief Minister be pleased to state—

- (a) whether the Maharaj Kumari of Nabha saw him and the Chief Secretary in the month of June, 1960, with the request for some financial assistance ; if so, the date of her meeting in each case and the nature of request made by her ;
- (b) whether the request referred to above was made verbally or in writing, if verbally, the contents thereof and, if in writing copy of the same be laid on the Table ;
- (c) whether any financial assistance was granted to her ; if so, what and under whose orders ;
- (d) whether before the grant or sanction of the financial aid, the Chief Secretary, submitted any note for his perusal; if so, copy of the same be laid on the Table ;
- (e) the copy of the orders, if passed by him granting the financial aid be also laid on the Table ;
- (f) the purpose for which the above said financial aid was given and the details of the verification, if made, in respect of the proper utilization of the financial aid ?

Sardar Partap Singh Kairon : (a) Yes, she met the Chief Secretary, on the 28th June, 1960 and requested him that the case regarding the grant of financial assistance to her mother and her family should be sent to Chief Minister immediately. She met the Chief Minister on the 29th June, 1960, in the same connection.

(b) The request to the Chief Minister was made verbally and later confirmed in writing, the contents being the same. A copy of the request made in writing is laid on the Table of the House.

(c) A sum of Rs 25,000 was sanctioned in her favour under the orders of the Chief Minister after obtaining the consent of the Government of India.

(d) Yes. Copy given below.

(e) Copy given below.

(f) Her marriage. Regarding the proper utilization of the grant, and under taking in the form of an affidavit was obtained from her to the effect that she had been married.

Copy of letter, dated the 30th June, 1960, received from Maharaj Kumari Vijaya Kumari of Nabha by the Chief Minister, Punjab

PERSONAL

Respected Sardar Partap Singh Ji Kairon,

May I refer to the conversation we had yesterday, when you very kindly granted me an interview. In connection with the house that you graciously promised to give and grants for our marriages, I submit below some points for your sympathetic consideration;

(1) Regarding the house :

(a) The house at Dehra Dun and Mussorie are in the possession of a family who will not give them up without a fight that could go on for years.

(b) Since I and other members of my family have lived and worked in Delhi for the last ten year, a house in any other place could not be of much use

(c) Since we must live in Delhi, but do not have a house of our own, we are in great financial distress having to pay exorbitant house-rents out of our very meagre maintenance allowances.

I therefore, beg of you to order that we are granted an adequate sum of money forth with to enable us to buy or build a suitable house for ourselves in Delhi so that our great distress is relieved without further delay and we can settle down.

(2) *Regarding marriage grants.*—I beg that you would very kindly reconsider the matter and grant us amounts more befitting your generosity and the requirements of our status.

With best wishes for your health and the hope that my request will be sympathetically and promptly dealt with.

Copy of the Chief Secretary's note, dated 28th June, 1960.

(I understand that Maharajkumari Vijaya Kumari of Nabha has seen C.M. today or will be doing so shortly. I have seen her today and she has requested that the case should be sent to C. M. immediately. I am accordingly doing so.)

A full history of this case will be found in the office note from page 1 to the top of page 3 (and some comment by DSAP at pages 5-6). This noting may be read through without C.M.'s reading the references mentioned in it. In regard to references, I would only refresh C.M.'s memory by asking him to see the detailed letter he wrote about this case to Shri Morarji Desai which he will find at C/17-18 (Correspondence). He may also kindly see my note at C/10 (notes). I am afraid I see no justification for re-opening this case and I believe that we would be correct in rejecting it again. It may well be that two Maharanis of the Maharaja are being treated somewhat differently. The fact remains that these matters were sorted out carefully by the Government of India and there are several cases of differential treatment in pensions given to ex-rulers and their families and retainers. It would establish a dangerous precedent to re-open these cases.

(Sd.) E.N. Mangat Rai,
C. S.
28-6-1960.

Copy of the orders passed by the Chief Minister, Punjab, on 8th July, 1960.

I have gone through the merits of the case carefully. I also gave a personal hearing to the Maharaj Kumari Vijaya Kumari of Nabha some days ago (29-6-60) in the presence of D.M.P.W. I have come to the conclusion that further financial aid to the total extent of Rs. 1 lac to Maharani Gurcharan Kaur and her family will be justified. The above sum is made up of the following items :—

- (i) Rs 25,000 for the marriage of each daughter. (Two)
- (ii) Rs 5,000 cash to each son —there are three in number—at the time of their marriage ; and
- (iii) the balance Rs. 35,000 for enabling the family to put up a house for themselves in Delhi or elsewhere.

2. I was thinking that one out of the three houses which we are trying to get vacated from the step -Maharani Sarojani Devi, should be given to Maharani Gurcharan Kaur, for residential purposes. This has not found favour with the Maharaj Kumari of Nabha as would appear from her letter of 30th of June, at flag Y. The monthly allowance of Rs 400, which the Maharaj Kumari, and her sister are getting at present will naturally cease after the grant of Rs 25,000 is given to them in each case at the time of their marriage.

3. F. M. may kindly see the above proposals, before C. S. takes action accordingly.

(Sd.) Partap Singh,
C. M.
8-7-60
Camp Srinagar.

FACILITIES AWARDED TO THE CHILDREN OF POLITICAL SUFFERERS

*2968. **Sardar Kulbir Singh** : Will the Chief Minister be pleased to state :—

- (a) whether any facilities were granted by Government to the children of the Political Sufferers; if so, the details thereof;
- (b) whether any children of the political sufferers of Town Patti, district Amritsar, were allowed to get the said benefit under the scheme during 1962; if so, there list with full addresses;
- (c) whether in any cases referred to in part (b) above financial aid (scholarships) has been stopped or suspended; if so, their list together with the reasons therefor in each case?

Sardar Partap Singh Kairon : (a) (i) Children and grand children by predeceased sons of political sufferers are granted educational facilities in the form of stipends, book grants and hostel fees.

- (ii) 2 percent seats have been reserved for political sufferers their sons/daughters or sons, sons/daughters if the sons have predeceased, in educational, technical and professional institutions controlled by Government in the State.
- (iii) Education to the children of the Political Sufferers is free upto matriculation Standard.
- (b) Under the scheme at (i) above 6 children of the Political Sufferers were benefited during the year 1961-62 (List attached) The claims for the year 1962-63 are under examination. In regard to schemes at (ii) and (iii) above, the time and labour involved in collecting the information will not be commensurate with any possible benefit to be obtained.
- (c) No.

List of students referred to in part (b) of the reply

Serial No.	Student	Address of the Father/Guardian
1.	Gopal Singh, son of Shri Kehar Singh	House No. 22/4, Patti, district Amritsar
2.	Rakesh Mohan, son of Shri Baldev, Retired Teacher	Patti, district Amritsar
3.	Vijay Kumar, son of Shri Daulat Ram	W. No. 6, House No. 58, Patti, district Amritsar
4.	Vipal Jain, daughter of Raj Kumar Jain	Punjab Khadi Gramudyog Sangh, Patti, district Amritsar
5.	Parveen Jain]]	Ditto
6.	Sudra Rani, daughter of Shri Baldev, Retired Teacher	Khalra Road, Ward No. 7, Patti, district Amritsar

AMALGAMATION OF THE CANAL DEPARTMENT IN THE
CIVIL DEPARTMENT

***3241. Sardar Kartar Singh Dhillon :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government for amalgamating Canal Department with any other department in the State; if so, the details thereof and the time by which the proposal is likely to be implemented ?

Chaudhri Ranbir Singh : No, however the proposal to merge Revenue Section of the Irrigation Department with Revenue Department of the State is under active consideration.

DEMANDS SUBMITTED BY GENERAL SECRETARY, TEXTILE
MANUFACTURERS ASSOCIATION AMRITSAR

***3019. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state whether any demands regarding industrial development of Amritsar City have been received by the Government from Shri Dewan Chand Mehra, General Secretary, Textile Manufacturers Association, Amritsar made recently at the conference of the Association; if so, details thereof and the action taken thereon ?

Sardar Partap Singh Kairon : Shri Dewan Chand Mehra, General Secretary, Textile Manufacturers Association, Amritsar, has submitted to Government a copy of the report read by him at the 25th Annual General Meeting of the Association held on the 29th December, 1962, which does not, however, contain any specific demands regarding industrial development of Amritsar City. The report merely gives a review of the activities of the Association for the information of its members, but it is being examined with a view to taking such action as may be possible in the interest of the industries existing at Amritsar.

RAISING THE STANDARD OF MIDDLE SCHOOL VILLAGE SINK
IN DISTRICT KARNAL

***2824. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to raise the standard of Middle School, Sink, in district Karnal, to that of a Higher Secondary School in the next financial year; if so, when it is likely to be implemented ?

Sardar Partap Singh Kairon : No.

RESIDENTIAL QUARTERS ATTACHED TO GOVERNMENT SCHOOL
FOR GIRLS, VILLAGE MARGINDPURA, DISTRICT AMRITSAR

***2970. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state—

- (a) whether any residential quarters for the mistresses employed in the Government School for Girls, village Margindpura, tehsil Patti, district Amritsar were built between the 1st January, 1959, to 31st December, 1962, if so, the date when the construction thereof was completed ;
- (b) the total amount spent by the Government and the Gram Panchayat for the construction of the said quarters ;
- (c) whether the said quarters are at present occupied by any of the school mistresses ; if so, since when ;
- (d) the monthly rent paid by the occupants of the said quarters and since when ;
- (e) if the answer to parts (c) and (d) above be in the negative, the reasons thereof ?

Sardar Partap Singh Kairon : (a) Yes. One quarter was completed on 2nd August, 1961.

(b) Government Rs : 1,875

Panchayat Rs : 625

(c) No.

(d) The question does not arise. However, the decision is to provide rent-free accommodation.

(e) The quarter is situated outside the Abadi of the village. Both the teachers working in the school are young and unmarried and have been reluctant to occupy it.

HIGHER SECONDARY, HIGH/MIDDLE AND PRIMARY SCHOOLS IN
DISTRICT KANGRA AND LAHAUL AND SPITI

***3075. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state the number of Higher Secondary/High/Middle and Primary Schools for the boys and girls at present, separately, tehsil-wise, in districts Kangra and Lahaul and Spiti ?

Sardar Partap Singh Kairon: A statement is given below :—

Tehsil-wise No. of Higher Secondary, High, Middle and Primary Schools for boys and girls in district Kangra and Lahaul and Spiti as on 30th April, 1962.

Kangra District (Government Schools) :—

Tehsil	Higher Secondary Schools		High Schools		Middle		Primary	
	Boys	Girls	Boys	Girls	Boys	Girls	Boys	Girls
Kangra	6	1	1	2	12	6	55	108
							(1 Co-Edu.)	
Nurpur	3	2	3	..	11	3	105	61
Dehra	2	1	10	5	18	3	97	72
							(1 Co-Edu.)	
Palampur	7	..	11	1	12	8	106	89
							(1 Co-Edu.)	
Hamirpur	7	2	8	2	19	7	105	81
			(1 Co-Edu.)	(1 Co-Edu.)		..		
Kulu	2	1	5	..	14	..	106	80
Total	27	7	38	10	86	27	574	491
Lahaul and Spiti	1	..	1	..	9	..	30 (Co-Edu.)	..

Non-Government Schools :—

Tehsil	Higher Secondary Schools		High Schools		Middle		Primary	
	Boys	Girls	Boys	Girls	Boys	Girls	Boys	Girls
Kangra	1	1	1	1
Nurpur	1
Dehra	2	...	1
Palampur	2	...	2	2
Hamirpur	1	...	2
Kulu
Lahaul and Spiti
Total	7	1	6	3
Grand Total	35	8	45	13	95	27	604	491

OPENING GOVERNMENT COLLEGE IN KARNAL DURING THIRD PLAN

***3126. Lala Rulya Ram :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to open a Government College in Karnal during the Third Plan Period ?

Sardar Partap Singh Kairon : No.

ACCOMMODATION IN GOVERNMENT HIGH SCHOOL, DHURI

***3231. Comrade Didar Singh :** Will the Chief Minister be pleased to state—

- (a) whether Government have received any representation or whether Government are aware of the fact that Government High School, Dhuri, is not having sufficient accommodation for the students ;
- (b) if the answer to part (a) above be in the affirmative the action taken or proposed to be taken in this connection ?

Sardar Partap Singh Kairon : (a) Yes.

- (b) The question of providing another building for the School is receiving the attention of Government, although the proposal will materialise on the availability of funds, keeping in view the national emergency.

WITHDRAWAL OF FREE EDUCATION IN THE STATE

***3238. Sardar Lakhi Singh Chaudhri :** Will the Chief Minister be pleased to state—

- (a) whether there is any proposal under the consideration of Government to withdraw the free education and impose tuition fees in Government schools in the State; if so, details thereof and when it is likely to be implemented ;
- (b) whether it is a fact that the grants-in-aid which had been sanctioned and were due to the privately-managed schools have since been stopped and the Accountant, General, Punjab, informed not to authorise payments of all grants under head "28—Education"; if so, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Yes. Fees above the Primary School stage will be charged on the basis that 25 per cent of the students may not be charged any fees, 35 per cent may be charged half fees and 40 per cent may be charged full fees. The children of the serving defence personnel and the children of defence personnel who may have been killed or otherwise rendered disabled during the current National Emergency will not pay any fees ; and girls will pay half fees only. The fees will be levied with effect from the 1st April, 1963.

(b) Yes, in view of the National Emergency. The first instalment of grants to non-Government institutions had been sanctioned before the National Emergency was proclaimed. After the sanctions already issued had been frozen it came to the notice of Government that certain institutions had not been able to draw even the first instalment. The Accountant-General, Panjab, was, therefore, authorised to release the first instalment of grants to such institutions.

COMPLAINT FROM A TEACHER OF THE GOVERNMENT HIGH SCHOOL,
BURTHALA MANDAR, DISTRICT PATIALA

***3249. Shri Mangal Sein** : Will the Chief Minister be pleased to state whether Government have recently received any complaint or Memo from a teacher of the Government High School, Burthala Mandar, district Patiala; if so, the action taken by Government thereon ?

Sardar Partap Singh Kairon : No.

TRAINING OF BUS DRIVERS FOR DEFENCE PURPOSES

***3225. Sardar Laxhi Singh Chaudhri** : Will the Chief Minister be pleased to state—

- (a) the number of instructors recently relieved from the routine duties as bus drivers in the Punjab Roadways in connection with the scheme of training of drivers for defence purposes together with the dates when they were relieved ;
- (b) the expenditure incurred as pay and allowances, etc. on the said instructors up to 28th February, 1963 ;
- (c) the number of persons so trained on behalf of the Union Government so far ?

Sardar Partap Singh Kairon : (a) Fourteen ; 12 with effect from 1st February, 1963 and one each with effect from 27th and 28th February, 1963.

(b) Rs 2,359.

(c) 157 will complete their training on 31st March, 1963.

VISITS OF SHRI HARBANS LAL, EX-MINISTER IN BHATINDA AND HISSAR
DISTRICTS

***2928. Shri Balram Ji Dass Tandon** : Will the Minister for Finance be pleased to State the dates and the names of the places visited by Shri Harbans Lal, Ex-State Minister in Bhatinda and Hissar Districts from January, 1962 to June, 1962 together with the amount of Travelling Allowance drawn by him for the said visits ?

Sardar Partap Singh Kairon : A statement containing the requisite information is given below :

Statement showing the dates and the names of the places visited in Bhatinda and Hissar Districts from January, 1962 to June, 1962, together with the amount of T.A. drawn by Shri Harbans Lal, ex-Minister of State.

Dates	Places visited	T. A. drawn
		Rs
13th March, 1962	.. Mansa	} 144.00
14th March, 1962	.. Bhatinda	
15th March, 1962—18th March, 1962	.. Do	
20th March, 1962—26th March, 1962	.. Do	
28th March, 1962—29th March, 1962	.. Bhuchu Kalan	} 60.00
17th April, 1962—18th April, 1962	.. Bhatinda	
18th April, 1962—19th April, 1962	.. Faridkot-Kot Kapura Bhatinda	
21st April, 1962—22nd April, 1962	.. Bhatinda	
23rd April 1962	Mansa	} 168.00
10th May, 1962	.. Mansa	
12th May, 1962—14th May, 1962	.. Bhatinda	
22nd May, 1962—23rd May, 1962	.. Do	
25th May, 1962—26th May, 1962	.. Do	} 60.00
29th May, 1962—30th May, 1962	.. Mansa Bhatinda Budhlada	
31st May, 1962—1st June, 1962	.. Bhatinda	} 60.00
6th June, 1962—8th June, 1962	.. Bhatinda Mansa	
16th June, 1962—17th June, 1962	.. Bhatinda	
	Total	432.00

Note.—No T.A. was charged for the period from 1st January, 1962 to 12th March, 1962, and record of the places visited during this period is not available.

SURVEY OF STATE FOR EYE DISEASES

***2843. Pandit Mohan Lal Datta :** Will the Minister for Finance be pleased to state—

(a) whether Government have recently made any survey in the State for assessing the extent of the eye diseases and especially the diseases of blindness ; if so, the number of persons at present suffering from various eye diseases in each district ;

(b) the steps taken or proposed to be taken by Government as a preventive measure against the said diseases ?

Dr. Gopi Chand Bhargava : (a) Survey and treatment programme, for the control of Trachoma which is the major cause of blindness, is in operation in the State since November, 1958. In Gharuan Block in Patiala District 4,969 cases of Trachoma were detected from out of the total student population of 6,095 covered by the survey. The incidence of the disease being 89.2. The work is at present in progress in Bhadson Block covering a population of 50,000.

A district-wise random sample survey of the State has also been carried out by examining 15,669 persons in 146 villages. The incidence of the disease in the rural population of the State (except Kangra District) is 79.1 per cent irrespective of age and sex and 18.2 per cent of the population is estimated to be suffering from active diseases.

(b) Trachoma Control Pilot Project is in operation in the State since November, 1958. A sum of rupees three lacs has been allocated for the Control of Trachoma during the year 1963-64 under the Third Five-Year Plan. Fifteen field Units are proposed to be raised with effect from 1st November, 1963. Ambala and Patiala Districts will be covered on mass scale.

GOVERNMENT HOSPITAL, BHATINDA

***2927. Shri Balramji Dass Tandon :** Will the Minister for Finance be pleased to state the names and numbers of the persons who died in the Government Hospital, Bhatinda, during 1st January, 1962 to 30th June, 1962 ?

Dr. Gopi Chand Bhargava : A statement is given below :—

*List of persons who died during 1st January, 1962 to 30th June, 1962
Bhatinda*

Serial No	Name of the patient
1	Shri Dhaman Singh.
2	Shri Kashi Singh.
3	Shri Chanan Singh.
4	Shri Harnam Singh.
5	Shri Bakhtawar Singh.
6	Shri Jowan Singh.
7	Bhai Ram Singh.
8	Shri Kartar Singh.
9	Shri Har Kishan.
10	Shri Kartar Singh.
11	Shri Bakhtawar Singh.
12	Shri Fateh Singh.
13	Shri Wazad Ali.
14	Shri Des Raj.

Serial No.	Name of the patient
	<i>Civil Hospital, Bhatinda</i>
15	Shri Gurnam Singh.
16	Shrimati Rattan Kaur.
17	Shri Budh Singh.
18	Shri Lok Ram
19	Shrimati Badan Kaur.
20	Shri Ajmer Singh.
21	Shri Dalip Singh.
22	Shri Balaki.
23	Shri Sawan Ram.
24	Shri Tahal Singh.
25	Shrimati Surjit Kaur.
26	Shri Daljit Singh.
27	Shrimati Viran Bai.
28	Shri Sham Lal.
29	Shri Behman Ram.
30	Shri Bal Tej Singh.
31	Shri Pawan Ram.
32	Shri Harphul.
33	Shrimati Partap Kaur.
34	Shri Boota Singh.
35	Shri Uttam Singh.
36	Shrimati Guroam Kaur.
37	Shrimati Gurdial Kaur.
38	Shri Ichya Ram.
39	Shri Jagjit Singh.
40	Shri Deputy.
41	Shri Baljit Singh.
	<i>Women Hospital, Bhatinda</i>
42	Shrimati Inder Kaur.
43	Shrimati Reshma.
44	Shrimati Ranjit Kaur.
45	Shrimati Kartar Kaur.
46	Shrimati Gurdev Kaur.

Serial No.	Name of the patient
------------	---------------------

- | | |
|----|-------------------------|
| 47 | Shrimati Bhagwan Kaur. |
| 48 | Shrimati Gurinder Kaur. |
| 49 | Shrimati Gurdial Kaur. |
| 50 | Shrimati Attar Kaur. |
| 51 | Omi. |
| 52 | Baby Tej Kaur. |
| 53 | Jito. |
| 54 | Baby Misro. |
| 55 | Shrimati Pardhan Kaur. |
| 56 | Shrimati Swaran Kaur. |
| 57 | Baby Harpal Kaur. |
| 58 | Baby Balbir Kaur. |
| 59 | Shri Bir Singh. |
| 60 | Baby Basant Kaur. |
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CLERICAL STAFF IN THE OFFICE OF THE CHIEF MEDICAL OFFICER,
CHANDIGARH

***3270. Shri Satya Dev :** Will the Minister for Finance be pleased to state—

- (a) whether he is aware of the fact that some of the members of the clerical staff in the office of the Chief Medical Officer, Chandigarh, are posted there for more than seven years ;
- (b) whether there is any proposal under the consideration of Government to transfer any of the said officials from the office of the Chief Medical Officer, Chandigarh ; if so, when the same is likely to materialise ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir, only one.

(b) Yes, Sir, by the end of April, 1963.

MEDICINES PRESCRIBED IN THE GENERAL HOSPITAL, CHANDIGARH

***2371. Chaudhri Satya Dev :** Will the Minister for Finance be pleased to state—

- (a) whether it is a fact that certain medicines which are prescribed by the authorised Medical Attendants to the patients in the General Hospital, Chandigarh, are not generally available in the stock ;
- (b) whether it is also a fact that substituted medicines instead of prescribed medicines are purchased by Government locally ; if so, the names of firms and dealers with their addresses from whom these are purchased together with the total amount paid to each, month-wise, from 1952 to-date ;

- (c) whether any discount on the catalogue price of medicines was settled by the Office of Chief Medical Officer, Chandigarh, with the dealers mentioned in part (b) above in respect of the medicines purchased from them ; if so, what ?

Dr. Gopi Chand Bhargava : (a) No, Sir. Only some of the latest and expensive drugs to be used in emergency have to be purchased locally in very rare cases.

(b) *First part.*—No, Sir. Only such medicines as are generally not available in the hospital are purchased locally at the time of need.

Second part.—The time and labour involved in collecting this information will not be commensurate with the result desired to be achieved.

(c) No, Sir.

ARMS LICENCES ISSUED IN HISSAR DISTRICT, ETC.

***3229. Chaudhri Tek Ram :** Will the Home Minister be pleased to state the names of the persons in Hissar and Narnaul and in Rohtak Districts to whom Arms Licences have been issued during the year 1962 ?

Shri Mohan Lal : It is not in public interest to disclose the information asked for. However, information in respect of any specific case, if desired, will be furnished to hon'ble Member.

ENGAGEMENT OF LAWYER BY GOVERNMENT EMPLOYEES FACING DEPARTMENTAL INQUIRY

***3233. Sardar Pritam Singh Sahoke :** Will the Home Minister be pleased to state whether Government allows the Government employees placed under suspension to engage a lawyer in a departmental enquiry ?

Sardar Partap Singh Kairon (Chief Minister) : Rule 7(5) of the Punjab Civil Services (Punishment and Appeal) Rules, 1952, lays down as under :—

No person in the service of the Government, who is called upon to produce his defence as to charges which form the subject of any enquiry against him, shall be allowed to engage counsel :

Provided that if the charge or charges are likely to result in the dismissal of a person in the service of the Government, such person may, with the sanction of the enquiring officer be represented by counsel :

Provided further that if in an enquiry, counsel is engaged on behalf of any Department of Government, the person against whom the charges are being enquired into, shall be entitled to engage counsel.

APPOINTMENT OF SUB-INSPECTOR OF POLICE OUT OF THE GRADUATE HEAD CONSTABLES/CONSTABLES

***3239. Sardar Lakhi Singh Chaudhri :** Will the Home Minister be pleased to state—

- (a) whether there are any graduates working at present as constables and Head Constables in the Police force, if so, their number ;
- (b) whether it is a fact that the Police Commission has made recommendations that 25 per cent or less of the appointments of Sub-Inspectors should be made out of the Constables/Head Constables who are graduates ;
- (c) if the reply to parts (a) and (b) be in the affirmative the approximate date when the State Government propose to implement the said recommendations of the Police Commission ?

Shri Mohan Lal : (a) Yes; the requisite information is given below.

(b) No.

(c) Question does not arise in view of (b) above.

Statement showing number of Other Ranks who are graduates.

Serial No.	District/Unit	Head Constables	Constables	Total
1	Hissar	..	1	1
2	Rohtak	..	1	1
3	Gurgaon	..	1	1
4	Karnal	1	..	1
5	Ambala	3	..	3
6	Simla	1	..	1
7	Kangra	1	..	1
8	Hoshiarpur	1	..	1
9	Jullundur	1	..	1
10	Ludhiana	1	..	1
11	Kapurthala
12	Amritsar	1	..	1
13	Ferozepore	..	2	2
14	Gurdaspur	..	1	1
15	Patiala	..	1	1
16	Bhatinda	..	1	1
17	Sangrur	1	..	1
18	Narnaul
19	P.A.P.	7	2	9
20	A. P. Bn.	1	1	2
21	G.R.P.
22	Wireless staff	3	..	3
23	P.T.S.
24	F.P.B.	1	..	1
25	PTC, Jahan Khelan
26	CATC
27	C.I.D.	3	1	4
28	Vigilance
Total		26	12	38

VILLAGE AND CIVIL DEFENCE SCHEMES

***3246. Chaudhri Har Kishan :** Will the Home Minister be pleased to state—

- (a) the number of Rifle Training Centres so far set up under Civil Defence Schemes in Gurgaon District ;
- (b) the total number of such centres set in rural areas in the said district
- (c) the total number of persons so far trained tehsilwise in Gurgaon District.

Pandit Mohan Lal : (a) 19.

(b) 19.

(c) The total number of persons trained up to 15th March, 1963 tehsil-wise in Gurgaon District is as under :—

Gurgaon	..	329
Nuh	..	280
Rewari	..	736
F. Jhirka	..	185
Palwal	..	158
Bahadurgarh	..	250
		<hr/>
Total	..	1938

POLICE COMMISSION

***3250. Shri Mangal Sein :** Will the Home Minister be pleased to state—

- (a) the date when the Police Commission was constituted in the State ;
- (b) the period for which the said Commission remained in office ; and the details of the places visited together with the persons interviewed by the said Commission ;
- (c) the names of the institutions who sent their memorandum to the said Commission ;
- (d) the amount of expenditure incurred on the said Commission.

Shri Mohan Lal : (a) The Punjab Police Commission, with Shri Mehar Chand Mahajan as its Chairman, was constituted on the 3rd February, 1961. The names of other members/adviser were, however, notified on the 11th May, 1961.

(b) The Commission remained in office from the 17th May, 1961 to the 16th May, 1962. A list of places visited by the Commission is given below. The Commission interviewed 327 persons. The list containing their names being voluminous the time and labour involved will not be commensurate with any possible benefit to be derived.

(c) 219 Institutions, Associations and persons sent their memoranda to the Police Commission. The list containing particulars of such Institutions, Associations and persons being voluminous, the time and labour involved will not be commensurate with any possible benefit to be derived.

(d) The requisite information is given below

List of places visited by the Punjab Police Commission

1. Chandigarh (Headquarters).
2. Simla.
3. Ludhiana.
4. Phillaur.
5. Jullundur.
6. Kangra.
7. Gurdaspur.
8. Ambala.
9. Rohtak.

[Home Minister]

10. Calcutta.
11. Bombay.
12. Mount Abu.
13. Amritsar (Indo-Pak-Border also).
14. Jahankhelan (Hoshiarpur).
15. Patiala.
16. Bhatinda.
17. Ferozepur (P.A.P. at Hussainiwala Headworks and Indo-Pakistan-Border Post also).
18. Fort Bahadurgarh.
19. Madras.
20. Hyderabad.
21. Delhi.
22. Gurgaon.
23. Karnal.

The total amount spent on the Punjab Police Commission is as follows :—

	Rs
1. Pay of Officers (Chairman, Deputy Secretary and Superintendents)	.. 83,363.35
2. Pay of Establishment	.. 39,661.59
3. Travelling Allowance	.. 31,951.30
4. Other Allowances and Honoraria (includes Honoraria to members)	.. 71,411.29
5. Contract Contingencies	.. 4,791.73
6. Other Contingencies	.. 14,131.37
Total expenditure	.. <u>2,45,310.63</u>

PERSONNEL RECRUITED IN P.A.P.

***3251. Shri Mangal Sein :** Will the Home Minister be pleased to state the number of persons appointed by the Government in P.A.P. force during the period from October, 1962 to February, 1963 ?

Shri Mohan Lal : 6,002 persons were appointed in the P.A.P. during the period from 1st October, 1962 to 28th February, 1963.

MEMBERS OF FARIDABAD IMPROVEMENT TRUST

***3227. Chaudhri Khurshed Ahmed :** Will the Home Minister be pleased to state the names of the members of the Faridabad Improvement Trust and whether there is any M.L.A. amongst them ?

Shri Mohan Lal : Deputy Commissioner, Gurgaon, is the Chairman *ex-officio* of the Trust. Others members have not yet been appointed.

MUNICIPAL ELECTION IN MANDI MAUR, DISTRICT BHATINDA

***2929. Shri Balramji Dass Tandon :** Will the Home Minister be pleased to state—

- (a) the date when Municipal Election in Mandi Maur, district Bhatinda, was held together with the names of the persons returned ;
- (b) whether any election petitions were received; if so, the details and the result thereof ?

Shri Mohan Lal : (a) The election to Municipal Committee, Maur Mandi was held on 17th October, 1959. Names of persons returned from

[Home Minister]
this Committee are :

Sarv Shri—

(1) Sohan Lal, (2) Yash Paul, (3) Hans Raj, (4) Suraj Bhan, (5) Basant Singh, (6) Kartar Singh, (7) Sadhu Singh (General seat) and (8) Dalip Singh (reserved seat).

(b) Two election petitions were received from Sarvshri Diwan Chand and Sadhu Ram against the election of Sarvshri Sohan Lal and Hans Raj, members from ward Nos. 1 & 3 of Maur Mandi, respectively. Both these petitions have been dismissed by the Government/Election Commission.

SUPERSESSION OF THE MUNICIPAL COMMITTEE, PHAGWARA

***3263. Shri Om Parkash Agnihotri :** Will the Home Minister be pleased to state whether the Deputy Commissioner, Kapurthala and the Commissioner have recently recommended for the suspension of the Municipal Committee, Phagwara, if so, the action Government propose to take in this connection ?

Shri Mohan Lal : Yes. The matter is under the consideration of the Government.

**DEMANDS BY AMRITSAR TEXTILE WORKERS EKTA UNION,
AMRITSAR**

***3020. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state whether Government have recently received any demands from the Amritsar Textile Workers Ekta Union, Amritsar; if so, details thereof and the action, if any, taken thereon ?

Shri Mohan Lal : No. There is no union of this name. However, there is a union namely Textile Mazdur Ekta Union, Registered, Amritsar, which operates in various concerns. It is not possible to furnish details of the demands unless the name of the management concern upon whom the demand notice has recently been served, is indicated. However, the Textile Mazdur Ekta Union, Registered, Amritsar had represented to expedite disposal of the disputes in the following concerns :—

- (1) M/s Model Woollen and Silk Mills, Verka.
- (2) M/s Kapur Silk Mills, Amritsar.
- (3) M/s New Embroidery Mills, Chheharta.
- (4) M/s Punjab Worsted Spinning Mills, Chheharta.
- (5) M/s Oswal Weaving Factory, Amritsar.
- (6) M/s Khanna Silk Mills, Amritsar.

These cases have since been disposed of and the decisions intimated to the Union accordingly.

**ARREARS OF PAY AND PROVIDENT FUND OF THE TEACHERS OF THE
ERSTWHILE DISTRICT BOARDS SCHOOLS IN DISTRICT
KANGRA**

***3076. Shri Rup Singh Phul :** Will the Minister for Planning and Development be pleased to state the amount of arrears of pay and Provident Fund of the teachers of the erstwhile District Boards schools which have since been provincialised in district Kangra together with approximate time by which these are likely to be cleared up ?

Sardar Darbara Singh : The approximate arrears of pay and Provident Fund of the teachers of erstwhile District Board Schools in Kangra District are Rs 91,000 and Rs 9,88,933.69 nP. respectively. Efforts are being made to settle the matter as early as possible. No time can, however, be specifically indicated in this behalf.

S.E.P.OS. PROMOTED AS BLOCK DEVELOPMENT OFFICERS IN
DISTRICT KARNAL

***3125. Lala Rulya Ram :** Will the Minister for Planning and Development be pleased to state whether any Social Education and Panchayat Officers against whom certain enquiries of corruption were pending in Karnal District have recently been promoted as B.D.Os ; if so, their number ?

Sardar Darbara Singh : (a) No, Sir.

(b) Question does not arise.

DISTRICT DEVELOPMENT AND PANCHAYAT OFFICERS

***3240. Sardar Kartar Singh Dhillon :** Will the Minister for Planning and Development be pleased to state —

(a) the total number of posts of District Development and Panchayats Officers, in the Panchayat Department, in the State and the cadre to which they belong ;

(b) the total number of officers from the Development and Panchayat Department who have been posted as District Development and Panchayat Officers stating the scale of pay of the said posts ?

Sardar Darbara Singh : (a) Sixteen. The posts are on the P.C.S Cadre

(b) (1) Four.

(2) Rs 300—30—510/30—600—40—720/40—800—50—850 *plus* usual allowances admissible under the rules. The officers of the Department appointed against these four posts do not belong to the P.C.S.

SOCIAL EDUCATION OFFICERS AND PANCHAYAT OFFICERS

***3242. Sardar Kartar Singh Dhillon :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of Government to set up a new separate cadre for Social Education Officers and Panchayat Officers, if so, the details thereof and the proposed scale of pay thereof ?

Sardar Darbara Singh : No sir. The two categories of Officers already stand amalgamated since 1959 when the Development and the Panchayat Departments were merged together.

QUARTERS BUILT FOR GAZETTED GOVERNMENT SERVANTS

***2947. Comrade Ram Piara :** Will the Minister for Planning and Development be pleased to state—

(a) whether any quarters have been built and completed by the P. W. for the Government Servants (Gazetted) in the State during the period from 1st January, 1961 to date ; if so, the number of such quarters at each District Headquarters, the dates of the start the constructions thereof, and the date of their completion in each case ;

(b) the details of the said completed quarters which were (i) allotted immediately after their completion ; (ii) allotted after one month/ two months of their completion ; and (iii) not allotted so far, if not, immediately allotted after their completion, the reasons for the same and the names of places where these were not allotted ;

(c) whether any rent of the said quarters has been fixed according to the pay ; if so, at what ratio of the pay the rent is to be charged from the Gazetted Officers ?

Sardar Darbara Singh : (a) Yes 152 houses have been built as per list

'A'.

(b) All houses shown at (a) stand allotted as per list 'B'.

(c) Yes. Rent is being charged at 10 per cent of the pay.

MINISTER FOR PLANING AND PUBLEC WORKS
DETAILS OF HOUSES BUILT UNDER THE RENTAL HOUSING
SCHEME

Name of District Headquarters	Number of houses built	Date of commencement	Date of completion
Gurdaspur	.. 10 A. Type	8th January, 1961	.. 4th November, 1961
Amritsar	.. 10 ,,	20th March, 1960	.. 21st May, 1961
	10 ,,	17th January, 1962	.. 28th February, 1963
Ludhiana	.. 10 ,,	15th August, 1960	.. 15th Novemher, 1962
	10 ,,	15th January, 1962	.. 15th November, 1962
Jullundur	.. 10 ,,	18th April, 1960	.. 1st April, 1961
	10 ,,	7th August, 1961	.. 24th June, 1962
Ambala	.. 10 ,,	27th September, 1960	.. Middle of October, 1962
Karnal	.. 10 ,,	7th February, 1962	.. February, 1963
Gurgaon	.. 9 ,,	6th March, 1961	.. 20th August, 1962
Rohtak	.. 10 ,,	15th November, 1961	.. 6th December, 1962
Narnaul	.. 4 ,,	14th November, 1961	.. 30th November, 1962
Hissar	.. 10 ,,	6th January, 1961	.. 15th December, 1961

**HOUSES BUILT UNDER SCHEMES OTHER THAN RENTAL
HOUSING**

Rohtak	.. 5-6 JB	22nd May, 1961	.. 30th September, 1962
	12—FM	Ditto	.. Ditto
	10—9 JB	Ditto	.. 14th August, 1962
Kulu	.. 1	November, 1961	.. December, 1962
	1	February, 1962	.. February, 1963
Total	.. 152		

Name of District Headquarter	Number of houses allotted immediately after completion	'B' number of houses allotted after one/ two months of their completion	Number of houses not allotted so far with reasons	Remarks
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RENTAL HOUSING SCHEME

Gurdpspur	.. 10	Nil	Nil
Amritsar	.. 15	5	Nil

Name of District Headquarter	Number of houses allotted immediately after completion	'B' number of houses allotted after one/ two months of their completion	Number of houses not allotted so far with reasons	Remarks
Ludhiana ..	20	Nil	Nil	
Jullundur ..	20	Nil	Nil	
Ambala ..	10	Nil	Nil	
Karnal ..	10	Nil	Nil	
Gurgaon ..	9	Nil	Nil	
Rohtak ..	8	Nil	Nil	The remaining two houses were allotted before completion. But were occupied soon after completion.
Narnaul ..	Nil	4	Nil	
Hissar ..	10	Nil	Nil	
OTHER THAN RENTAL HOUSING SCHEME				
Rohtak	5 12 10	
Kulu ..	2	

**METALLING OF METANWAL-JHARLI-BELA ROAD IN TEHSIL JHAJJAR,
DISTRICT ROHTAK**

***3108. Shri Chand Ram :** Will the Minister for Planning and Development be pleased to state—

- (a) the date when the provision of construction of Matanwal-Jharali-Bela Road in tehsil Jhajjar, district Rohtak, as first made in the State Budget ;
- (b) the date when the earthwork on the said road commenced and when completed ;
- (c) the time by which the metalling of the said road is likely to be completed ;
- (d) whether Government is aware of the fact that if the metalling of the said road is delayed the whole expenditure incurred on the earthwork being sandy one is likely to go waste ;
- (e) whether there is persistent demand from the inhabitants of the said area for giving priority to metal the said road ?

Sardar Darbara Singh : (a) In the budget for the year 1959-60.

(b) (i) June, 1960.

(ii) March, 1962.

(c) No definite date can be indicated. The metalling of the road in the total length will depend on availability of funds.

(d) There is possibility of earthwork in some parts being blown off to buried under the shifting sand.

CONSTRUCTION OF ROADS IN THE HINDI/PUNJABI REGIONS

***3228. Chaudhri Tek Ram :** Will the Minister for Planning and Development be pleased to state—

- (a) the total mileage of roads constructed in the Hindi Region and the Punjabi Region, separately, during the Second Five-Year Plan period ;
- (b) the total mileage of roads to be constructed during the Third Five-Year Plan in the Hindi and the Punjabi Regions and in Hissar District; separately ;
- (c) whether there is any difference in the mileage in each of the said Regions if so, the reasons therefor ?

Sardar Darbara Singh : (a)

- (i) Hindi Region .. 1,045 miles
- (ii) Punjabi Region .. 787 miles
- (b) (i) Hindi Region .. 706 miles (including Hissar District)
- (ii) Punjabi Region .. 658 miles
- (iii) In Hissar District .. 173 miles

(c) Yes. The mileage in each region cannot necessarily be the same. The construction of new roads in an area depends on several factors, e.g., its area, population, present state of development prospects of future development, and also the communication facilities already existing there.

As these conditions differ in the two regions, the length of roads built in each is bound to differ.

FODDER CONDITION IN HILLY AREAS IN THE STATE

***2844. Pandit Mohan Lal Datta :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the steps, if any, so far taken by Government to improve the fodder conditions in hilly areas ;
- (b) whether Government has made any research so far for new and improved varieties of grass ; if so, the details thereof ;
- (c) whether the said new varieties have been tried in any part of the areas in the State, if so, the result thereof ?

Sardar Gurbanta Singh : (a) Two schemes were sanctioned by Government to improve the fodder conditions in hilly areas. The first scheme functioned during the 1st and 2nd Five-Year Plan period and the second scheme in Pasture Development has been taken up by the Forest Department.

(b) Yes. Number of improved strains of Summer and Winter perennial grasses and legumes for pasture have been evolved.

(c) Yes. These varieties have been tried at various places and have been found better than the indigenous strains by 15 to 20 per cent.

PROPOSAL FOR RAISING WATER LEVEL OF BROKEN AND RAVINED AREAS SITUATED NEAR TOE OF HILLS IN DISTRICT GURGAON

***3272. Shri Babu Dayal Sharma :** Will the Minister for Agriculture and Welfare be pleased to state whether the Deputy Commissioner, Gurgaon, has forwarded any scheme to the Government containing proposal to raise the water level of the broken ravined areas situated near the toe of hills in Gurgaon District ; if so, the action, so far taken by the Government in this connection ?

Sardar Gurbanta Singh : Yes. The scheme has been approved.

SUBSIDY FOR HARIJAN WELFARE FOR MOHINDERGARH DISTRICT

***3260. Shri Banwari Lal :** Will the Minister for Agriculture and

[Shri Banwari Lal]

Welfare be pleased to state the amount of subsidy if, any, sanctioned for Harijans Welfare by the Welfare Department for District Mohindergarh during the current financial year ?

Sardar Gurbanta Singh : The information is given below.

The amount of subsidy sanctioned for Harijans welfare under various schemes by the Welfare Department for district Mohindergarh during the current financial year is as under:—

Serial No.	Name of the scheme	Amount sanctioned
1	2	3
STATE SECTOR SCHEMES		Rs
SCHEDULED CASTES		
1	Subsidy for the purchase of Agricultural Land	16,000
2	Subsidy for houses/wells under the land scheme	4,000
3	Subsidy for houses/house sites for other than those engaged on unclean occupation—	
	(i) Houses	1,500
	(ii) House sites	400
4	Drinking Water wells	3,500
5	Legal Assistance	500
6	Midwifery training	513
CENTRALLY-SPONSORED SCHEMES		
SCHEDULED CASTES		
7	Subsidy for houses for Sweepers	Nil
8	Subsidy for houses/house sites for those engaged on unclean occupation—	
	(i) Houses	2,250
	(ii) House Sites	400
VIMUKAT JATIS		
9	Subsidy for the purchase of Agricultural land	2,000
10	Subsidy for houses/wells under the land scheme	500
11	Subsidy for houses	750
INTEREST FREE LOAN		
	Interest free loan to the deserving members of Scheduled Castes/ Scheduled Tribes and Other than Backward Classes	6,000

DEVELOPMENT OF POULTRY FARMS AND SHEEP BREEDINGS IN
MOHINDERGARH DISTRICT

***3261. Shri Banwari Lal :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the amount, if any, sanctioned by the Government for the development of poultry farms for district Mohindergarh during the current financial year ;
- (b) the amount, if any, sanctioned for the development of Sheep breeding for district Mohindergarh during the current financial year ?

Sardar Gurbanta Singh : (a) Nil.

(b) Rs 61,750.

CASES OF RECOVERY OF OPIUM

***3021. Comrade Makhan Singh Tarsikka :** Will the Minister for Excise, Taxation and Capital Project be pleased to state—

- (a) the details of opium recovered from the smugglers arrested in the State during the period from 1st January, 1962 to 31st December, 1962 with the quantity thereof ;
- (b) the names and addresses of the persons arrested, in this connection districtwise ;
- (c) the details of those whose challan have been put in the courts and the stage at which these cases stand at present ?

Shri Ram Saran Chand Mittal : (a) Statement 'A' containing the information is given below.

(b) & (c) The time and labour involved in collecting this information is not commensurate with the likely advantage that may accrue. However, statement 'B' detailing the information available is given below.

ANNEXURE 'A'

Statement containing opium seized from the 1st January, 1962 to the 31st December, 1962.

Name of District	Maunds	Seers	Chhs	Tolas	Mashas	Ratties
Hissar ..	0	18	11	2	7	0
Rohtak ..	0	7	1	3	5	5
Gurgaon ..	0	33	9	5	3	0
Karnal ..	0	5	12	2	1	4
Ambala ..	5	6	15	0	9	0
Simla ..	0	0	0	3	10	0
Kangra ..	0	1	4	4	5	0
Hoshiarpur ..	0	13	11	2	2	4
Jullundur ..	2	1	8	3	5	0
Ludhiana ..	0	30	13	3	6	0
Ferozepur ..	0	34	11	4	11	0
Amritsar ..	1	11	3	4	9	0

Name of District	Maunds	Seers	Chhs	Tolas	Mashas	Ratties
Gurdaspur ..	0	18	1	2	10	0
Kapurthala ..	0	2	12	0	3	4
Patiala ..	0	31	12	0	0	0
Sangrur ..	1	3	4	1	1	0
Bhatinda ..	3	28	9	0	5	0
Mohindergarh ..	0	1	0	3	3	4
Total ..	18	11	1	4	1	5

ANNEXURE 'B'

Showing the number of cases sent to Courts during the 1st January, 1962 to 30th September, 1962, with number of cases in which orders regarding convictions, acquittals discharges were passed and which are still pending in Court.

Name of the district	Number of cases sent to Court	Number of cases discharged	Number of cases convicted	Number of cases in which accused acquitted	Pending
1	2	3	4	5	6
Hissar ..	30	..	1	..	29
Rohtak ..	47	..	45	2	..
Gurgaon ..	19	..	8	1	10
Karnal ..	23	..	6	1	16
Ambala ..	133	1	26	1	105
Simla ..	3	..	2	..	1
Kangra ..	13	1	5	2	5
Hoshiarpur ..	74	..	32	8	34
Jullundur ..	131	..	59	5	67
Ludhiana ..	71	..	7	3	61
Ferozepore ..	88	..	84	4	..
Amritsar ..	327	1	161	3	162
Gurdaspur ..	46	..	22	..	24
Kapurthala ..	29	..	11	1	17
Patiala ..	42	1	31	10	..
Sangrur ..	65	..	19	..	46
Bhatinda ..	73	1	33	1	38
Mahendergarh ..	17	..	9	8	..
Total ..	1,231	5	561	50	615

Note.— This excludes the cases pending with the Police for investigation.

NEWLY CONSTRUCTED MINISTERS HOUSES

***3226. Shri Hira Lal :** Will the Minister for Excise, Taxation and Capital be pleased to state :

- (a) the total amount spent on the construction of new houses for the ex-Ministers ;
- (b) the total amount of rent Government has so far collected in respect of the said houses since their vacation by ex-Ministers till to date, if no rent collected the reasons therefor and the extent of loss so far suffered by Government in consequence thereto ?

Shri Ram Saran Chand Mittal : (a) Rs 7,70,751.

(b) (i) No rent has since been collected in respect of such houses as they remained un-occupied.

(ii) Rs 5,063.78.

ACCOMMODATION FOR EJECTED SHOPKEEPERS OF BAJWARA,
CHANDIGARH

***3247. Shri Amar Singh :** Will the Minister for Excise Taxation and Capital be pleased to state :

- (a) the names with parentage of shopkeepers recently ejected from Bajwara, Chandigarh;
- (b) the names with parentage of shopkeepers who have since been allotted alternative accommodation in Chandigarh stating the Sector where allotted in each case together with the criteria kept in view for making the said allotment ;
- (c) whether Government is considering to allot alternate accommodation to the remaining ejected or likely to be ejected shopkeepers; if so when and where ?

Shri Ram Saran Chand Mittal : (a) and (b) The names with parentage of shopkeepers ejected from Bajwara and those who have been allotted alternative sites together with criteria for allotment are given below.

(c) Cases of 59 remaining genuine lessees for allotment of land in Sector 28 is under consideration of the Government.

ANNEXURE "A"

List of persons ejected from temporary sites in Bajwara

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
1	Shri Gela Ram, son of Shri Mul Chand	.. 17, Nagla
2	Shri Moji Ram-Labhu Ram	.. 28, Nagla
3	Sari Amar Nath Sharma, son of Shri Ram Lal	.. 15, Nagla
4	M/s Bishamber Parshad-Virinder Kumar	.. 7-B, Nagla
5	Shri Nand Kishore, son of Shri Chander Bhan	.. 18-E, Nagla
6	Shri Ram Nath, son of L. Ramji Dass	.. 12-D, Nagla
7	Shri Daya Ram Sharma, son of Tulsi Ram	.. 14-B, Bajwara
8	Shri Hans Raj, son of Chuhar Mal	.. I-B, Bajwara
9	Shri Tara Chand, son of Soma Ram	.. 18, Nagla

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
10	M/s Gurbax Singh-Jaswant Singh	.. Committee Room, Bajwara
11	Shri Atma Ram, son of Shri Siri Ram	.. 97, Bajwara
12	Shri Ram Partap Singh Jain, son of Lakhpat Rai	.. 23-A, Bajwara
13	Shri Om Parkash, son of Shri Indraj Mal	.. 125, Bajwara
14	M/s Arjan Mal-Kishori Lal	.. 20-E, Bajwara
15	Shri Fatch Chand	.. 167, Bajwara
16	M/s Kapoor Chand-Phool Chand	.. 124, Bajwara
17	Shri Kidar Nath, son of Shri Sohan Lal	.. 22-E, Bajwara
18	Shri Jugal Kishore, son of Shri Banwari Lal	.. 24, Nagla
19	M/s Ram Chandra and Sons	.. 46, Nagla
20	Shri Amar Nath Bansal, son of Shri Shambu Nath	.. 38, Nagla
21	Shri Parkash Chand, son of Shri Vishan Narain	.. 191, Bajwara
22	M/s Gian Chand-Darshan Lal	.. 8, Bajwara
23	M/s Labh Chand-Sunder Lal	.. 138, Bajwara
24	M/s Raghu Nath Sahai-Madan Lal	.. 153, Bajwara
25	M/s Shiv Lal-Ram Sarup	.. 2-A, Bajwara
26	Shri Dharam Chand, son of Shri Gopi Chand	.. 6-E, Bajwara
27	Shri Chaman Lal, son of Shri Mul Raj	.. I-D, Bajwara
28	Shri Shiv Ram, son of Shri Jogi Dayal	.. 15-B, Bajwara
29	Shri Jamait Rai, son of Shri Dhani Ram	.. 7-E, Bajwara
30	Shri Shankar Singh, son of Shri Hukam Singh	.. 12-B, Bajwara
31	Shri Ram Sarup, son of Shri Devi Ditta Mal	.. 32, Bajwara
32	Shri Chhaju Ram-Nanak Chand	.. 104, Bajwara
33	Shri Nand Singh, son of Mastan Singh	.. 9-B, Bajwara
34	Shri Musadi Lal, son of Shri Bhika Ram	.. 14-K, Bajwara
35	Shri Dhani Ram, son of Shri Bhagat Ram	.. 30, Bajwara
36	Shri Niranjan Singh	.. 86, Bajwara
37	Shri Onkar Dass, son of Shri Atma Ram	.. 16-D, Bajwara
38	Shri Bansi Lal, son of Shri Munshi Ram	.. 9-E, Bajwara
39	Shri Gian Chand, son of Shri Hari Ram	.. 150, Bajwara
40	Shri Javinda Mal, son of Shri Vasanda Mal	.. 151, Bajwara
41	Shri Kidar Nath, son of Shri Om Parkash	.. 3-F, Bajwara

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
42	Shri Chanchal Singh, son of Shri Hukam Singh	.. 17-C, Bajwara
43	Shri Om Parkash, son of Shri Ramji Dass	.. 18-B, Bajwara
44	Shri Prithvi Nath, son of Shri Hari Ram	.. 8-K, Bajwara
45	Shri Ishar Dass Mahajan, son of Shri Wazir Chand	27-E, Bajwara
46	Shri Dharam Pal, son of Shri Faqir Chand	.. 190, Bajwara
47	Shri Ram Parkash, son of Shri Bihari Lal	.. 13-K, Bajwara
48	M/s Sikka Ram-Radhe Sham	.. 136, Bajwara
49	Shri Munshi Ram, son of Shri Bhaga Ram	.. 22-E, Bajwara
50	Shri Dhanpat Rai, son of Shri Durga Dass	.. 9, Nagla
51	M/s Shiv Lal-Nihal Chand	.. 140, Bajwara
52	Shri Abhey Ram, son of Shri Karta Ram	.. 6, Bajwara
53	M/s Ram Murti-Ved Parkash	.. 127
54	Shri Gurnam Parkash, son of Shri Hari Chand	.. 192, Bajwara
55	Shri Baga Singh, son of Shri Jagtar Singh	.. 2-D, Bajwara
56	Shri Laxmi Chand, son of Shri Shankar Dass	.. 4-D, Bajwara
57	Shri Pokhar Mal-Chuttar Bhuj	.. 135, Bajwara
58	Shri Teja Singh, son of Shri Rehma	.. 6-J, Bajwara
59	Shri Atma Ram, son of Shri Biroo Ram	.. 10-J, Bajwara
60	Shri Kulwant Singh, son of Shri Phoman Singh	.. 32, Nagla
61	Shri Sawan Ram, son of Shri Gobinda	.. 5-J, Bajwara
62	Shri Panna Lal, son of Shri Jagan Nath	.. 10-H, Bajwara
63	Shri Ram Rattan-Vashnu Dass	.. 27-E, Bajwara
64	Shri Vishan Dass	.. 28-E, Bajwara
65	Shri Mohinder Sain, son of Shri Kanshi Ram	.. 19-G, Bajwara
66	Shri Roshan Lal, son of Shri Lakhi Ram	.. 8-H, Bajwara
67	Shri Abnashi Ram, son of Shri Sona Shah	.. 8-E, Bajwara
68	Shri Prem Chand, son of Shri Ram Nand	.. 94, Bajwara
69	Shri Mohinder Singh, son of Shri Arjan Singh	.. 92, Bajwara
70	Shri Krishan Raj Palta, son of Shri Shadi Lal Palta	.. 14, Nagla
71	Shri Mehnga Ram, son of Shri Faqir Chand	.. 152, Bajwara
72	Shri Ram Saran, son of Shri Mansa Ram	.. 4-E, Bajwara

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
73	M/s Kharaiti Lal-Amrit Lal	.. 9-F, Bajwara
74	Shri Amrit Lal, son of Shri Ram Parshad	.. 8-B, Bajwara
75	Shri Jaswant Singh, son of Shri Mula Ram	.. 139, Bajwara
76	Shri Vidya Sagar, son of Shri Siri Ram	.. 216, Bajwara
77	Shri Buti Ram, son of Shri Sunder Das	.. 9-D, Bajwara
78	Shri Bawa Ditta Mal, son of Shri Malloo Mal	.. 2-F, Bajwara
79	Shri Charanji Lal, son of Shri Munshi Ram	.. 5-H, Bajwara
80	Shri Sardari Lal, son of Shri Mehnga Ram	.. 30-H, Bajwara
81	M/s Chet Ram-Mohinder Singh	.. 1-K, Bajwara
82	Shri Ram Dass	.. 7-K, Bajwara
83	Shri Balak Ram, son of Shri Narain Dass	.. 15-G, Bajwara
84	Shri Charanji Lal, son of Shri Ram Lal	.. 5-K, Bajwara
85	Shri Kundan Lal, son of Shri Sukh Dyal	.. 15-F, Bajwara
86	Shri Mohan Lal, son of Shri Bir Bal	.. 121, Bajwara
87	Shri Matu Ram, son of Chhaju Ram	.. 14-J, Bajwara
88	Shri Vishan Dass, son of Shri Bhag Mal	... 3-E, Bajwara
89	Shri Hans Raj, son of Shri Nand Lal	... 32-H, Bajwara
90	Shri Gurbachan Singh, son of Shri Prabh Singh	.. 6-F, Bajwara
91	Shri Sant Ram, son of Shri Munshi Ram	... 1-H, Bajwara
92	Shri Kewal Krishan, son of Shri Kundan Lal	... 31-H, Nagla
93	Shri Kedar Nath, son of Shri Jug Lal	... 213, Bajwara
94	Shri Kundan Lal	... 21, Nagla
95	Shri Banarsi Dass, son of Shri Anant Ram	... 15-H, Bajwara
96	M/s Sain Dass-Sat Pal	... 25-F, Bajwara
97	Shri Rai Singh, son of Shri Jiwan Singh	... 7-J, Bajwara
98	Shri Shiv Narain, son of Shri Gopi Chand	... 23, Bajwara
99	Shri Lakhmi Chand, son of Shri Bishamber Nath	... 34, Bajwara
100	Shri Sansar Chand, son of Shri Misal Ram	... 42, Bajwara
101	Shri Devi Dayal, son of Shri Behari Lal	... 92, Bajwara
102	Shri Gian Singh-Kartar Singh	... 26, Bajwara
103	Shri Santokh Singh, son of Shri Banta Singh	... 39, Nagla

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
104	Shri Ram Chander-Om Parkash	.. 174, Bajwara
105	Shri Lakhshmi Chand-Surinder Kumar	.. 26-G, Bajwara
106	Shri Baldev Raj, son of Shri Diwan Chand	.. 3-B, Bajwara
107	Shri Gurdas Ram, son of Shri Sadhu Ram	.. 3-D, Bajwara
108	Shri Arjan Das-Diwan Chand	.. 8-F, Bajwara
109	Shri Ram Partap Singh, son of Shri Biru	.. 11-D, Bajwara
110	Shri Kishan Chand, son of Shri Sewa Ram	.. 91, Bajwara
111	M/s Gian Chander-Subash Chander	.. 166, Bajwara
112	Shri Ram Chand, son of Shri Lakhshmi Dass	.. 12-A, Bajwara]]
113	Shri Hans Raj, son of Shri Hukam Chand	.. 2-K, Bajwara
114	M/s Amar Chand-Nand Lal	.. 6-K, Bajwara
115	Shri Ram Dass, son of Shri Sarup Chand	.. 186, Bajwara
116	Shri Ram Sarup, son of Shri Fateh Chand]	.. 33, Nagla
117	Shri Amar Singh, son of Shri Partap Singh	.. 3-K, Bajwara
118	Shri Suraj Bhan, son of Shri Manohar Lal	.. 131-A, Bajwara
119	Shri Payare Lal, son of Shri Parsa Ram	.. 13-J, Bajwara]
120	Shri Ram Dass, son of Shri Muni Lal	.. 2-C, Bajwara
121	Shri Sarv Parkash, son of Shri Ku'want Rai	.. 98, Bajwara
122	Shri Sunder Lal, son of Shri Daya Ram	.. 5-D, Bajwara
123	Shri Chanan Ram, son of Shri Narauta Ram	... 161, Bajwara
124	Shri Diwan Chand, son of Shri Chuni Lal	.. 194, Bajwara
125	Shri Mansa Singh, son of Shri Ishar Singh	.. 26, Nagla
126	Shri Nathu Ram, son of Shri Ram Parshad	.. 29, Nagla
127	Shri Harnam Dass, son of Shri Mohan Lal	.. 24-F, Bajwara
128	Shri Jagan Nath, son of Shri Ram Sarup	.. 4-B, Bajwara
129	Shri Bir Singh, son of Shri Lal Singh	.. 27-H, Bajwara
130	Shri Ram Rakha Mal, son of Shri Devi Dayal	.. 147, Bajwara
131	Shri Munshi Ram, son of Shri Ganga Ram	.. 90, Bajwara
132	Shri Kundan Lal	.. 131, Bajwara
133	Shri Ram Sarup, son of Shri Chhajju Ram	.. 28-H, Bajwara
134	M/s Pishori Lal-Nihal Chand	.. 1-G, Bajwara
135	Shri Pala Singh, son of Shri Chanan Singh	.. 13-H, Bajwara

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla
136	M/s Moti Ram-Ram Niwas	.. 22, Bajwara
137	Shri Baldev Raj, son of Shri Hans Raj	.. 2-B, Bajwara
138	Shri Inder Pal, son of Shri Makhan Lal	.. 81, Bajwara
139	Shri Amar Singh, son of Shri Nand Singh	.. 16-H, Bajwara
140	Shri Amar Nath, son of Shri Sunder Dass	.. 43, Bajwara
141	Shri Nanak Chand, son of Shri Chhajju Ram	.. 19-C, Bajwara
142	Shri Bagh Singh, son of Shri Ram Singh	.. 38, Bajwara
143	Shri Amar Nath, son of Shri Miri Mal	.. 162, Bajwara
144	Shri Teja Singh, son of Shri Udhram Singh	.. 84, Bajwara
145	Shri Mani Ram	.. 11, Nagla
146	M/s Ram Chander and Sons	.. 25, Nagla
147	Shri Krishan Mohan Mathur, son of Shri Raghu Nath Parshad	15-A, Bajwara
148	Shri Ram Singh, son of Shri Gurditta Mall	.. 26-A, Bajwara
149	Shri Ishar Dass	.. 10-A, Bajwara
150	Shri Anant Ram	.. 4/85, Bajwara
151	M/s Sant Ram-Chit Ram	.. 35, Nagla
152	Shri Rattan Chand, son of Shri Mani Ram	.. 24, Nagla

ANNEXURE "B"

List of persons given alternative sites

Serial No.	Name with parentage	No. of the site in Bajwara/Nagla	Alternative site allotted
1	Shri Gela Ram, son of Shri Mul Chand	17, Nagla	Shop-cum-flat site No. 1/27-D Sector
2	Shri Moji Ram-Labhu Ram	28, Nagla	Shop-cum-flat site No. 2/27-D Sector
3	Shri Amar Nath Sharma, son of Shri Ram Lal	15, Nagla	Shop-cum-flat site No. 3/27-D Sector
4	M/s Bishamber Parshad-Virinder Kumar	7-B, Nagla	Shop-cum-flat site No. 5/27-D Sector

Serial No.	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative site allotted
5	Shri Nand Kishore, son of Shri Chander Bhan	18-E, Nagla	Shop-cum-flat site No. 6/27-D, Sector
6	Shri Ram Nath, son of L. Ramji Dass	12-D, Nagla	Shop-cum-flat site No. 7/27-D, Sector
7	Shri Daya Ram Sharma, son of Tulsi Ram	14-B, Bajwara	Shop-cum-flat site No. 8/27-D, Sector
8	Shri Hans Raj, son of Chuhar Mal	1-B, Bajwara	Shop-cum-flat site No. 9/27-D, Sector
9	Shri Tara Chand, son of Soma Ram	18, Nagla	Shop-cum-flat site No. 10/27-D, Sector
10	M/s Gurbax Singh-Jaswant Singh ..	Committee Room, Bajwara	Shop-cum flat (Small size) No. 1/20-C, Sector
11	Shri Atma Ram, son of Shri Siri Ram	97, Bajwara	Shop-cum-flat site No. 2/20-C, Sector
12	Shri Ram Partap Singh Jain, son of Lakhpat Rai	23-A, Bajwara	Shop-cum-flat site No. 3/20-C, Sector
13	Shri Om Parkash, son of Shri Indraj Mal	125, Bajwara	Shop-cum-flat site No. 4/20-C, Sector
14	M/s Arjan Mal-Kishori Lal ..	20-E, Bajwara	Shop-cum-flat site No. 5/20-C, Sector
15	Shri Fateh Chand ..	167, Bajwara	Shop-cum-flat site No. 6/20-C, Sector
16	M/s Kapoor Chand-Phool Chand ..	124, Bajwara	Shop-cum-flat site No. 7/20-C, Sector
17	Shri Kidar Nath, son of Shri Sohan Lal	22-E, Bajwara	Shop-cum-flat site No. 8/20-C, Sector
18	Shri Jugal Kishore, son of Shri Banwari Lal	24, Nagla	Shop-cum-flat site No. 9/20-C, Sector
19	M/s Ram Chand and Sons ..	46, Nagla	Shop-cum-flat site No. 10/20-C, Sector
20	Shri Amar Nath Bansal, son of Shri Shambu Nath	38, Nagla	Shop-cum-flat site No. 11/20-C, (Big size) Sector
21	Shri Parkash Chand, son of Shri Vishnu Narain	191, Bajwara	Shop-cum-flat site No. 2/20-C, Sector
22	M/s Gian Chand-Darshan Lal ..	8, Bajwara	Shop-cum-flat site No. 3/20-C, Sector
23	M/s Labh Chand-Sunder Lal ..	138, Bajwara	Shop-cum-flat site No. 4/20-C Sector

Serial No	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative site allotted
24	M/s Raghu Nath Sahai-Madan Lal . .	153, Bajwara	Shop-cum-flat site No. 5/20-C, Sector
25	M/s Shiv Lal-Ram Sarup ..	2-A, Bajwara	Shop-cum-flat site No. 6/20-C, Sector
26	Shri Dharam Chand, son of Shri Gopi Chand	6-E Bajwara	Shop-cum-flat site No. 7/20-C, Sector
27	Shri Chaman Lal, son of Shri Mul Raj	I-D, Bajwara	Shop-cum-flat site No. 8/20-C, Sector
28	Shri Shiv Ram, son of Shri Jogi Dayal	15-B, Bajwara	Shop-cum-flat site No. 9/20-C, Sector
29	Shri Jamait Rai, son of Shri Dhani Ram	7-E, Bajwara	Shop-cum-flat site No. 10/20-C, Sector
30	Shri Shankar Singh, son of Shri Hukam Singh	12-B, Bajwara	Shop-cum-flat site No. 11/20-C, Sector
31	Shri Ram Sarup, son of Shri Devi Ditta Mal	32, Bajwara	Shop-cum-flat site No. 12/20-C, Sector
32	Shri Chhajju Ram-Nanak Chand ..	104, Bajwara	Shop-cum-flat site No. 17/21-C, Sector
33	Shri Nand Singh, son of Mastan Singh	9-B, Bajwara	Shop-cum-flat site No. 18/21-C, Sector
34	Shri Musadi Lal, son of Shri Bhika Ram	14-K, Bajwara	Shop-cum-flat site No. 19/21-C, Sector
35	Shri Dhani Ram, son of Shri Bhagat Ram	30, Bajwara	Shop-cum-flat site No. 20/21-C, Sector
36	Shri Niranjn Singh ..	86, Bajwara	Shop-cum-flat site No. 21/21-C, Sector
37	Shri Onkar Dass, son of Shri Atma Ram	16-D, Bajwara	Shop-cum-flat site No. 27/21-C, Sector
38	Shri Bansi Lal, son of Munshi Ram	9-E, Bajwara	Booth site No. 1/20-C, Sector
39	Shri Gian Chand, son of Shri Hari Ram	150, Bajwara	Booth site No. 2/20-C, Sector
40	Shri Govinda Mal, son of Shri Vasanda Mal	151, Bajwara	Booth site No. 3/20-C, Sector
41	Shri Kidar Nath, son of Shri Om Parkash	3-F, Bajwara	Booth site No. 4/20-C, Sector
42	Shri Chanchal Singh, son of Shri Hukam Singh	17-C, Bajwara	Booth site No. 5/20-C, Sector
43	Shri Om Parkash, son of Shri Ramji Dass	18-B, Bajwara	Booth site No. 6/20-C, Sector

Sertal No.	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative s
44	Shri Prithvi Nath, son of Shri Hari Ram	8-K, Bajwara	Booth site No. 7/20-C, Sector
45	Shri Ishar Dass Mahajan, son of Shri Wazir Chand	27-F, Bajwara	Booth site No. 8/20-C, Sector
46	Shri Dharampal, son of Shri Faqir Chand	190, Bajwara	Booth site No. 9/20-C, Sector
47	Shri Ram Parkash, son of Shri Bihari Lal	13-K, Bajwara	Booth site No. 10/20-C, Sector
48	M/s Tikka Ram-Radhe Sham ..	136, Bajwara	Booth site No. 11/20-C, Sector
49	Shri Munshi Ram, son of Shri Bhaga Ram	22-H, Bajwara	Booth site No. 12/20-C, Sector
50	Shri Dhanpat Rai, son of Shri Durga Dass	9, Nagla	Booth site No. 13/20-C, Sector
51	M/s Shiv Lal-Nihal Chand ..	140, Bajwara	Booth site No. 14/20-C, Sector
52	Shri Abhey Ram, son of Shri Karta Ram	6, Bajwara	Booth site No. 15/20-C, Sector
53	M/s Ram Murti-Ved Parkash ..	127, Bajwara	Booth site No. 16/20-C, Sector
54	Shri Gurnam Parkash, son of Shri Hari Chand	192, Bajwara	Booth site No. 17/20-C, Sector
55	Shri Baga Singh, son of Shri Jagtar Singh	2-D, Bajwara	Booth site No. 18/20-C, Sector
56	Shri Laxmi Chand, son of Shri Shankar Dass	4-D, Bajwara	Booth site No. 19/20-C, Sector
57	Shri Pokhar Mal-Chuttar Bhuj ...	135, Bajwara	Booth site No. 20/20-C, Sector
58	Shri Teja Singh, son of Shri Rehma	6-J, Bajwara	Booth site No. 21/20-C, Sector
59	Shri Atma Ram, son of Shri Biroo Ram	10-J, Bajwara	Booth site No. 22/20-C, Sector
60	Shri Kulwant Singh, son of Shri Phoman Singh	32, Nagla	Booth site No. 23/20-C, Sector
61	Shri Sawan Ram, son of Shri Gobinda	5-J, Bajwara	Booth site No. 24/20-C, Sector
62	Shri Panna Lal, son of Shri Jagan Nath	10-H, Bajwara	Booth site No. 27/20-C, Sector
63	Shri Ram Rattan-Vashnu Dass! ..	27-E, Bajwara	Booth site No. 32/20-C, Sector

Serial No.	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative site allotted
64	Shri Vishan Dass ..	28-E, Bajwara	Booth site No. 33/20-C, Sector
65	Shri Mohinder Sain, son of Kanshi Ram	19-G, Bajwara	Booth site No. 34/20-C, Sector
66	Shri Roshan Lal, son of Lakhi Ram	8-F, Bajwara	Booth site No. 35/20-C, Sector
67	Shri Abnashi Ram, son of Sona Shah	8-E, Bajwara	Booth site No. 36/20-C, Sector
68	Shri Prem Chand, son of Rama Nand	94, Bajwara	Booth site No. 37/20-C, Sector
69	Shri Mohinder Singh, son of Arjan Singh	92, Bajwara	Booth site No. 38/20-C, Sector
70	Shri Krishan Raj Palta, son of Shadi Lal Palta	14, Nagla	Booth site No. 63/20-D, Sector
71	Shri Mehnga Ram, son of Faquir Chand	152, Bajwara	Booth site No. 64/20-D, Sector
72	Shri Ram Saran, son of Mansa Ram	4-E, Bajwara	Booth site No. 65/20-D, Sector
73	M/s Kharaiti Lal-Amrit Lal ..	9-F, Bajwara	Booth site No. 66/20-D, Sector
74	Shri Amrit Lal, son of Ram Parshad	8-E, Bajwara	Booth site No. 67/20-D, Sector
75	Shri Jaswant Singh, son of Mula Mal	139, Bajwara	Booth site No. 1/27-D, Sector
76	Shri Vidya Sagar, son of Siri Ram..	216, Bajwara	Booth site No. 2/27-D, Sector
77	Shri Buti Ram, son of Sunder Dass	9-D, Bajwara	Booth site No. 3/27-D, Sector
78	Shri Bawa Ditta Mal, son of Mallo Mal	2-F, Bajwara	Booth site No. 4/27-D, Sector
79	Shri Charanji Lal, son of Shri Munshi Ram	5-H, Bajwara	Booth site No. 5/27-D, Sector
80	Shri Sardari Lal, son of Shri Mehnga Ram	30-H, Bajwara	Booth site No. 6/27-D, Sector
81	M/s Chet Ram-Mohinder Singh ..	1-K, Bajwara	Booth site No. 7/27-D, Sector
82	Shri Ram Dass ..	7-K, Bajwara	Booth site No. 8/27-D, Sector
83	Shri Balak Ram, son of Shri Narain Dass	15-G, Bajwara	Booth site No. 9/27-D, Sector
84	Shri Charanji Lal, son of Ram Lal ..	5-K, Bajwara	Booth site No. 10/27-D, Sector

Serial No.	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative site allotted
85	Shri Kundan Lal, son of Sukh Dayal	15-F, Bajwara	Booth site No. 11/27-D,
86	Shri Mohan Lal, son of Bir Bal ..	121, Bajwara	Booth site No. 12/27-D,
87	Shri Matu Ram, son of Chhajju Ram	14-J, Bajwara	Booth site No. 13/27-D
88	Shri Vishan Dass, son of Bhag Mal. .	3-E, Bajwara	Booth site No. 17/27-D
89	Shri Hans Raj, son of Nand Lal ..	32-H, Bajwara	Booth site No. 18/27-D
90	Shri Gurbachan Singh, son of Prabh Singh	6-F, Bajwara	Booth site No. 19/27-D
91	Shri Sant Ram, son of Munshi Ram	1-H, Bajwara	Booth site No. 20/27-D
92	Shri Kewal Krishan, son of Kundan Lal	31-H, Nagla	Booth site No. 21/27-D
93	Shri Kidar Nath, son of Jug Lal - ..	213, Bajwara	Booth site No. 22/27-D
94	Shri Kundan Lal ..	21, Nagla	Booth site No. 23/27-D
95	Shri Banarsi Dass, son of Anant Ram	15-H, Bajwara	Booth site No. 25-27-D
96	M/s Sain Dass-Sat Paul ..	25-F, Bajwara	Booth site No. 26/27-D
97	Shri Rai Singh, son of Jiwan Singh	7-J, Bajwara	Booth site No. 11/25-C
98	Shri Shiv Narain, son of Gopi Chand	23, Bajwara	Bay shop site No. 55/23-C
99	Shri Lakshmi Chand, son of Bishamber Nath	34, Bajwara	Bay shop site No. 56/23-C
100	Shri Sansar Chand, son of Mimal Ram	42, Bajwara	Bay shop site No. 57/23-C
101	Shri Devi Dayal, son of Behar Lal ..	93, Bajw ara	Bay shop site No. 58/23-C
102	Shri Gian Singh, son of Kartar Singh	26, Bajwara	Bay shop site No. 60/23-C
103	Shri Santokh Singh, son of Banta Singh	39, Nagla	Bay shop site No. 61/19-C
104	Shri Ram Chander-Om Parkash ..	174, Bajwara	Bay shop site No. 62/19-C

Serial No.	Name with parentage	No. of the site in Bajwara/ Nagla	Alternative site allotted
105	Shri Lakshmi Chand-Surinder Kumar	26-G, Bajwara	Bay shop site No. 63/19-C
106	Shri Baldev Raj, son of Diwan Chand	3-B, Bajwara	Bay shop site No. 64/19-C
107	Shri Gurdas Ram, son of Sadhu Ram	3-D, Bajwara	Built up Booth No. 65/19-C
108	Shri Arjan Dass-Diwan Chand	8-F, Bajwara	Built up Booth No. 66/19-C
109	Shri Ram Partap Singh, son of Biru	11-D, Bajwara	Built up Booth No. 67/19-C
110	Shri Krishan Chand, son of Sewa Ram	91, Bajwara	Built up Booth No. 68/19-C
111	Shri Gian Chander-Subhash Chander	166, Bajwara	Built up Booth No. 69/19-C
112	Shri Ram Chand, son of Lakhmi Dass	12-A, Bajwara	Built up Booth No. 70/19-C
113	Shri Hans Raj, son of Hukam Chand	2-K, Bajwara	Built up Cheap Booth No. 29/7-C
114	Shri Amir Chand-Nand Lal	6-K, Bajwara	Built up Cheap Booth No. 30/7-C
115	Shri Ram Dass, son of Sarup Chand	186, Bajwara	Built up Cheap Booth No. 31/7-C
116	Shri Ram Sarup, son of Fateh Chand	33, Nagla	Built up Cheap Booth No. 34/7-C
117	Shri Amar Singh, son of Partap Singh	3-K, Bajwara	Built up Cheap Booth No. 35/7-C
118	Shri Gauri Shanker, son of Chuni Lal	9-A, Bajwara	Shop-cum-flat site No. 8/Sector 28-C
119	M/s Jagan Nath-Brij Lal	14-A(3/4), Bajwara	Shop-cum-flat site No. 9/Sector 28-C
120	Shri Rameshwar Dass, son of Shri Shiv Lal	23-E, Bajwara	Shop-cum-flat site No. 10/Sector 28-C
121	Shri Soma Dutt, son of Bhikha Ram	26-E, Bajwara	Shop-cum-flat site No. 11/Sector 28-C
122	Shri Om Parkash, son of Lachhmi Narain	123, Bajwara	Shop-cum-flat site No. 12/Sector 28-C
123	Shri Dharam Pal, son of Shri Muni Lal	28-B, Bajwara	Shop-cum-flat site No. 13/Sector 28-C
124	Shri Kaku Ram, son of Chelu Ram	Sweet shop, Old Secretariat	Shop-cum-flat site No. 36/Sector 11-D

Subject:—Liquidation of Bajwara

Will the Estate Officer, Capital, Chandigarh, please refer to his office U. O. No.41063-C-63, dated the 25th November, 1958, on the above subject ?

2. It has been decided to give following concession to Bajwara lessees :—
 - (i) To allow plots to them at 75 per cent of the highest prices fetched by like, plots, at the last auctions ;
 - (ii) To allow them to pay the price of structures in equated annual instalments.

As regards the price of structures, it is considered that there is no justification for selling the structures at the actual cost. Besides the actual cost, you should also take into account departmental Charges and appreciation charges, as was done in the case of sale of 200 houses to the P & T Department. The prices so fixed should be made known to this office so that the same may be shown to the Finance Department.

3. The Estate Officer, Capital Project, should now proceed further in the matter immediately and invite applications from the original lessees in Bajwara not exceeding 242 in number, on the application form enclosed. The major conditions for allotment of sites/built buildings, should be as mentioned in the annexure II with exception of course of the conditions mentioned in para 2 above. The persons, who are not eligible for allotment of sites at concessional rates under this scheme are listed in annexure III. In case Estate Officer, Capital Project, feels that it is absolutely necessary to make any change in the application form, annexure II or III then he should refer the matter to this office with his proposals giving reasons in detail for approval.

4. All the occupants of temporary sites in Bajwara should now be informed of the above decision of Government by individual notice and also by the beat of drum. Those lessees (242 in number) to whom land and built shops are being offered at concessional rates should be asked to buy sites or built shops within two months and in case of sites complete construction within 6 months thereafter. Those who buy shops; those who do not buy either sites or shops and those un-authorised squatters who have not been recognised by us and have never paid us any lease money should be asked to move out within 2 months positively, failing which they will be evicted by force and their structures would be demolished by Government at their cost.

5. This case should be treated as most immediate. A report of the action taken should be furnished, within a week.

(Sd.)
DEPUTY SECRETARY,
for Secretary to Government, Punjab,
Capital Project.

To
The Estate Officer, Capital Project, Chandigarh.

U. O. No C-1510-59/IX, dated Chandigarh, the 2nd April, 1959.

MAJOR CONDITIONS OF ALLOTMENT

1. The applicant should be authorised occupant of a temporary site in Bajwara and should be running a regular shop there. He should further be one of the original lessee in Bajwara not exceeding 242 in number.
2. The sale will be completed only on vacation of the existing site and handing over of the possession to the Estate Officer.
- 3 and 4. The applicant shall clear all dues in respect of his existing site before allotment.
The authorised lessees (242 in number) should buy built structures within 2 months and in case of sites complete construction within 6 months thereafter. The date from which their period will be reckoned will be the date of service of notice individually or by beat of drum.
5. He shall not transfer by sale site or building or transfer possession thereof for a period of ten years of the sale, without previous permission of the Estates Officer in writing which shall be given on sufficient cause.
6. He shall conform to the Chandigarh (Sale of Sites) Rules, 1952 in addition to the conditions noted above.

7. He shall pay the price as under :—

- (i) 10 per cent with application.
- (ii) 15 per cent within 30 days of the date of allotment.
- (iii) balance of 75 per cent with interest at $4\frac{1}{2}$ per cent per annum in case of site plus 6 per cent in case of buildings for structure portion in three annual equated instalments, the first instalment being payable one year after the date of payment of 25 per cent price of the site /building.

8. Persons who fail to pay 15 per cent due on allotment and thereby do not accept the allotment of site/building shall have to vacate the temporary site in their possession in Bajwara without any further claim to allotment.

N.B.—The allottees of sites for shop-cum-flats will be considered for grant of loan for the construction of flat portion only if they would apply to the extent of 10,000 under the state Government plot holders loan scheme.

PERSONS NOT ELIGIBLE FOR ALLOTMENT OF SITES UNDER THE SCHEME

- (i) persons who have not been recognised as authorised occupants of sites in Bajwara.
- (ii) persons who have been or are using the premises solely as residences.
- (iii) Lessees who have sub leased the sites.
- (iv) Tenants who have left Chandigarh.
- (v) Lessees whose leases have been terminated.
- (vi) Squatters.
- (vii) Persons who have already purchased sites in their own names or in the names of members of their family.
- (viii) Persons dealing in fuel wood, charcoal and cement.
- (ix) Persons who purchase commercial sites in their own names or in the names of members of their family by allotment or by public auction and later transferred the properties or surrendered them to Government.

N.B.—Sites for kabaris and Bharpunjas are not available. The persons who are doing these trades need not apply.

WORKSHOP OWNERS IN MANIMAJRA, CHANDIGARH

***3248. Shri Amar Singh :** Will the Minister for Excise, Taxation and Capital be pleased to state whether there is any proposal under the consideration of Government to allot alternate accommodation in the Industrial area at Chandigarh to the workshop owners at present settled on both sides of the road passing through Mani Majra, Chandigarh, if so, details thereof ?

Shri Ram Saran Chand Mittal : (a) No.
(b) Does not arise.

MEEMANABAD SYPHON

***2823. Chaudhri Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state whether there is any proposal to increase the size of the Meemanabad Syphon, or to raise the banks of the Nai Nallah and Pabana Drains in the Karnal District, if so, when ?

Chaudhri Ranbir Singh : (1) Yes. There is proposal for constructing an additional syphon by its side and also a proposal to raise the banks of the Nai Nallah Drain near village Meemnabad but there is no proposal to raise the banks of Pabana Drain.

CHANGE OF DESIGNATION OF IRRIGATION PATWARIS TO THAT OF
IRRIGATION BOOKING CLERKS

***2946. Comrade Ram Piara :** Will the Minister for Irrigation and Power be pleased to state —

- (a) whether it is a fact that during the period between 1956 and 1958, the designation of the Patwaris working under the Irrigation Department, was changed as 'Irrigation Booking Clerks', if so, the exact date when this decision was taken together with the detail or any other change brought in the grades or any other conditions imposed on them;
- (b) whether it is a fact that the above said patwaris or Booking Clerks were brought at par with the Patwaris of the Revenue Department, if so, when ;
- (c) whether it is also a fact that an enhancement of Rs 5 (five) was allowed to the Booking Clerks mentioned in part (a) above during the year 1961, at the time of increase of Rs 5 allowed in the case of Revenue Patwaris; if so, the exact date when enhancement of Rs 5 was allowed ;
- (d) whether the Irrigation Patwaris (Irrigation Booking Clerks) are at present getting the same pay as the Revenue Patwaris; if so, since when and if not, the reasons therefor ;
- (e) whether it is a fact that Irrigation Department had imposed certain condition on the Irrigation Booking Clerks that they shall not be allowed pay more than that of the Revenue Patwaris; if so, the date when this condition was imposed and the reasons therefor ;
- (f) the result of the implementation of this imposed condition ?

Chaudhri Ranbir Singh : (a) Yes; the designation of Patwaris Irrigation Branch was changed to Irrigation Booking Clerks with effect from 17th August, 1957, subject to the condition that it will have no financial effect.

(b) No.

(c) Yes; Enhancement of an *ad hoc* increase of Rs 5 P.M. each was allowed with effect from 1st April, 1961.

(d) No. The matter of making the grades of Irrigation Booking Clerks identical to those of Revenue Patwaris is receiving the attention of the Government.

(e) No.

(f) Does not arise.

TEMPORARY SYPHON UNDER KHEM KARAN DISTRIBUTARY VILLAGE-
MARGINDPURA, DISTRICT AMRITSAR

***2969. Sardar Kulbir Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the date when the temporary syphon under Khem Karan distributary in the area of village Margindpura, district Amritsar, was constructed ;
- (b) whether any amount has so far been sanctioned for the construction of permanent (pucca) syphon instead of the one referred in part (a) above; if so, to what extent, the time by which the said work is likely to be completed ?

Chaudhri Ranbir Singh : (a) During February, 1960.

(b) No. But proposal to construct a permanent syphon during 1963-64 is under consideration.

WORKS EXECUTED BY IRRIGATION AND DRAINAGE DIVISIONS

*3232. **Sardar Pritam Singh Sahoke** : Will the Minister for Irrigation and Power be pleased to state—

- (a) the details of the works executed or being executed by the Irrigation and Drainage Divisions in District Sangrur for the period 1961-62 and 1962-63;
- (b) the names of the Contractor, Labour and Construction Co-operative Societies and unregistered persons through whom the said works were executed or are being executed ;
- (c) whether any reference for execution of such works is being given to the labour and construction Co-operative Societies in district Sangrur, if so, the criteria observed in this connection ?

Chaudhri Ranbir Singh : (a), (b) and (c) Compilation of the information is not considered commensurate with the labour involved therein .

PROJECTS FOR RURAL ELECTRIFICATION IN DISTRICT SANGRUR

*3234. **Sardar Pritam Singh Sahoke** : Will the Minister for Irrigation and Power be pleased to state—

- (a) the number of projects in respect of which estimates have been sanctioned for the Rural Electrification in district Sangrur tehsilwise during the years 1962-63 and 1963-64 together with their full particulars ;
- (b) whether such projects sanctioned in 1961-62 have been taken in hand; if so, their names ?

Chaudhri Ranbir Singh : (a) and (b) The requisite information is given in Annexures 'A' and 'B' respectively.

ANNEXURE 'A'

NAME OF SANCTIONED SUBSIDIARY PROJECT

Serial No.	Name of work	Tehsil
1	Electrification of villages Badbar, Kaloka, Dhadrian and 16 other villages <i>en route</i> .	
	(a) Erection of 11 KV line and telephone line from Dhanuala to Badbar	Barnala
	(b) Erection of 11 KV lines from Badbar to villages Jasser i.e. (Kubha Bugger, Mander Khurd, Sahoka, Dharian and Jassarwal.)	Do
	(c) Construction of LT-O. H mains and sub-mains in village Badbar	Do
	(d) Construction of 11 KV lines from pole No. 107 of the existing Longowal 11 KV lines to village Kunran and L.D. System at Kunran	Do
2	Electrification of Dhanuala and rural area around	
	(a) Construction of 11 KV line from Bhathalan to Harigarh and L.D. system at Harigarh.	Do

Serial No.	Name of work	Tehsil
3	Electrification of 12 Nos. villages along Sangrur, Patran Road	
	(a) Construction of 11 KV line tee off from the existing 11 KV line from Sangrur to Patran to village Kammo Majra Kalan and L.D. System at Kammo Majra Kalan.	Sangrur.
4	Electrification of villages Gaggarpur Gujran and villages <i>en route</i> around Gharanchon.	
	(a) Construction of 11 KV line tee off from the existing 11 KV line from Sangrur to Hermitage and L.D. System at village Sohian	Sangrur.
	(b) Construction of 11 KV line tee off from the existing 11 KV line from Sangrur to Hermitage and L.D. System at village Khurana	Do
	(c) Ditto	Khurani Do

ANNEXURE 'B'

The following Sub-Project Estimates sanctioned in the year 1961-62 have been taken in hand:—

	Tehsil
(i) Electrification of villages Badbar, Kaloka, Dhadrian and 16 other villages	Barnala
(ii) Electrification of villages Gaggarpur, Gujran and villages <i>en route</i> around Gharachon.	Sangrur/ Sunam

TUBEWELL CONNECTIONS RECEIVED BY S. D. O., PHAGWARA

*3265. **Shri Om Parkash Agnihotri** : Will the Minister for Irrigation and Power be pleased to state—

- the number of applications for Tubewell connections received by the S. D. O., State Electricity Board, Phagwara, during the period 1st January, 1962 to 31st December, 1962.
- the number of connections so far given to the said applicants ;
- whether there are any applications pending for such connections which were received prior to 1st January, if so, the reasons therefor ?

Chaudhri Ranbir Singh : (a) 102.

(b) 10.

(c) 43. The reasons for the pending applications which were received prior to 1st January are as under :—

- Eighteen applications are pending as Boards Main/Sub-mains have not been extended up to the premises of the applicants.
- Ten applications are pending as the respective consumers have not complied with demand notice.
- Nine applications are pending because the sub-stations are overloaded and require augmentation.
- Six applications are pending because the Meters are not available.

REVISION OF GRADES OF KANUNGOS

***3124. Lala Rulya Ram :** Will the Minister for Revenue be pleased to state—

- (a) whether it is a fact that Kanungos are working in the same grade as that of Patwaris at present ;
- (b) whether there is any proposal under the consideration of Government to revise the grades of Kanungos ?

Sardar Ajmer Singh : (a) and (b) Yes.

REMISSION IN LAND REVENUE GRANTED IN VILLAGE SINGPURA, POLICE STATION DERA BASSI

***3230. Comrade Didar Singh :** Will the Minister for Revenue be pleased to state—

- (a) the total area of land in village Singpura, Police Station Dera Bassi at present under cultivation ;
- (b) the total area of land in the said village under water-logging and Sem, separately, at present ;
- (c) whether any remission in land revenue has been granted for the Sem affected land in the said village; if not, the reasons therefor ?

Sardar Ajmer Singh : (a) 411 acres.

(b) Nil.

(c) In view of the answer given in (b) above, the question of remission of land revenue does not arise.

COLLECTIONS FOR THE NATIONAL DEFENCE BONDS.

***3245. Chaudhri Har Kishan :** Will the Minister for Revenue be pleased to state—

- (a) whether Government have recently issued any instructions to the Revenue Officers in the State to collect one rupee per bigha from the land owners and Rs five per family of a non-proprietor as collection for the National Defence Bonds, if not, whether Government is aware of the fact that the village Patwaris have given lists for such collections to the Lambardars for recovery from the landowners and others in Palwal Sub-Division ;
- (b) whether Government have issued any instructions to the officers concerned to stop the said compulsory collections ?

Sardar Ajmer Singh : Part (a). No.

Part (b). Question does not arise.

SUB-REGISTRAR, PHAGWARA

***3264. Shri Om Parkash Agnihotri :** Will the Minister for Revenue be pleased to state—

- (a) whether the Sub-Registrar, Phagwara, was removed from service ; if so, when and the reasons therefor ?
- (2) the approximate date when the vacancy caused thereby is to be filled up ?

Sardar Ajmer Singh : (a) Yes, on 22nd December, 1962 ; on account of complaints of corruption.

(b) No date can be given.

COMPLAINTS AGAINST TEHSILDAR, HANSI, DISTRICT HISSAR

***3268. Shri Amar Singh :** Will the Minister for Revenue be pleased to state —

- (a) whether any complaints or representations were received by the Chief Minister, Revenue Minister and Deputy Commissioner

Hissar from the residents of tehsil Hansi, district Hissar, against the Tehsildar, Hansi, during the period from October, 1962 to 31st January, 1963; if so, from whom and the contents thereof ;

- (b) whether any enquiry has so far been conducted into the complaints referred to in part (a) above, if so, when by whom and with what result ?

Sardar Ajmer Singh : (a) (i) Yes.

- (ii) 1. Shri Cniranji Lal, Congress Worker, Hansi.
2. Residents of village Ratera of tehsil Hansi.

(iii) Harsh treatment of the tehsildar, Hansi, towards the general public.

(b) (i) Yes.

(ii) First by Shri A. R. Darshi, P.C.S. and the second by the Additional Deputy Commissioner, Hissar.

(iii) The charges were not substantiated.

LIST OF STARRED QUESTIONS FOR 22ND MARCH, 1963
CLASS IV GOVERNMENT EMPLOYEES

***2857. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

(a) the details of Class IV Government Employees who are not provided with summer and winter clothing on Government expenses together with the reasons therefor ;

(b) the details of Class IV Government employees who are entitled to rent-free accommodation, in the State ?

Sardar Gulab Singh: (Chief Parliamentary Secretary): The time and labour involved will not be commensurate with any possible benefit to be obtained.

DISTRICT CITIZEN COMMITTEES

***3243. Sardar Kartar Singh Dhillon :** Will the Chief Minister be pleased to state—

(a) the number of District Citizens Committees so far constituted in the State ;

(b) the number of members of each of the said committees districtwise, and their names ;

(c) the number of M.L.As. and M.L.Cs. who are members of the said committees, districtwise ?

Sardar Partap Singh Kairon : (a) 18 District Citizens' Councils and 180 committees.

(b) A statement is as follows

(c) A statement is as follows

List of members of District Citizens' Council for Gurdaspur District

1. *Chairman* ... Pt. Mohan Lal, Home Minister, Punjab,
2. *Convener* ... Deputy Commissioner, Gurdaspur.
3. Shri Bhagirath Lal, M.L.A., Pathankot, at Gurdaspur.
4. Shri Satnam Singh Bajwa, M.L.A., Sri Hargobindpur at Qadian.
5. Shri Gurbux Singh, Advocate, and M.L.A., Dhariwal at Gurdaspur.
6. Shri Kharaiti Ram Sarin, M.L.C., Batala.
7. The President, District Congress Committee, Gurdaspur.

8. Shri Rattan Lal Jain, President, District Jan Sangh at Batala.
9. The President, Bar Association, Gurdaspur.
10. The Secretary, Soldiers' Board, Gurdaspur.
11. Shri Ram Singh Dutt, Village Sahuwal, district Gurdaspur.
12. Shri Chaman Singh, Member, Block Samiti, Village Tughalwala, police station Kahnuwan, district Gurdaspur.
13. Shri Wacyan Singh, Ex-M.L.A., Bhagowalia, Opposite Refusgees Camp, Batala.
14. Shri Mela Ram Tayar, Poet at Batala.
15. Shri Santokh Singh, General Secretary, District Congress Committee, Village Dharowali, Police Station Dera Baba Nanak, District Gurdaspur.
16. Shri Joginder Singh, Ex-M.L.A., Lodhi Nangal, tehsil Batala, district Gurdaspur.
17. Shri Charanjiv Singh of Kathlaur, police station Narot Jaimal Singh, district Gurdaspur.
18. Ch. Guran Ditta Mull, Member, Block Samiti, Village Maghian, district Gurdaspur.
19. Shri Gurdial Singh Bajwa, President, Municipal Committee, Qadian.
20. Shri Sikandar Singh, Member, Block Samiti Siri Hargobindpur.
21. Shri Narinder Singh Bhullar, Batala.
22. Shri Ram Singh, Municipal Commissioner, Pathankot.
23. Shri Surat Singh, Member, Panchayat Samiti, Gurdaspur.
24. Ch. Basant Singh, Chairman, Panchayat Samiti, village Terhiari, tehsil Pathankot, district Gurdaspur.
25. Shri Barkat Ram Mahajan, Vice-President, District Congress Committee, Gurdaspur.
26. Shri Kaka Ram, Member, Block Samiti, village Sahora Kalan, tehsil Pathankot, district Gurdaspur.
27. Ch. Bhikham Singh, village Bani Lodhi, tehsil Pathankot, district Gurdaspur.
28. Shri Jai Chand Ohri, Dina Nagar.
29. Shri Parm Hans Nath, President, M.C., Gurdaspur.
30. Shri Jagdish Chander Shukla, President, City Congress Committee, Batala.
31. Shri D. C. Sharma, M.P., Windsar Place, New Delhi -1.

List of members of the Economic Committee, Gurdaspur

1. Chairman .. Dewan Dilbagh Rai of Fatehgarh Churian.
2. Convener .. Shri Sarjit Singh, District Food and Supplies Controller, Gurdaspur.
3. Shri Sita Ram of M/s Sita Ram-Beni Parshad, Gurdaspur.
4. Shri Lalit Chand, Chairman, Market Committee, Batala.
5. Shri Pritam Singh, Deputy Director of Agriculture, Gurdaspur.
6. Seth Ram Saran Dass of Batala.
7. Shri Jai Chand Ohri of Dina Nagar.
8. Shri Kirpal Singh Nurpuri, Pathankot.
9. Shri Bawa Singh of Pathankot.
10. Pahlwan Hari Chand Sahni, Pathankot.

List of the members of Fund Committee, Gurdaspur

1. Chairman ... Shri Satnam Singh Bajwa, M.L.A.
2. Convener .. Shri Karta Krishan, A.D.M.

Members

3. Shri Gupta of Conduit Pipe Co., Dina Nagar .
4. Bawa Timber Ltd.
5. Representative of R. B. Jodha Mal Kuthiala.
6. Shri J. O. Lal, General Manager, New Egerton Woollen Mills, Dina Nagar.
7. General Manager, Batala Engineering Co., Batala.
8. Shri Kharaiti Ram Sareen, M.L.C. Batala.
9. Shri Ujagar Singh of village Sekhwan, tehsil Gurdaspur.
10. S. Rawail Singh, President, Engineering Association, Batala.

List of members of Public Relations Committee, Gurdaspur

1. Chairman .. Pt. Bhagirath Lal, M.L.A.
2. Convener .. Shri Ved Bhushan, District Public Relations Officer, Gurdaspur.

Members

3. Shri Chanan Singh, village Tughalwala.
4. Shri Waryam Singh, Ex-M.L.A., Bhagowal, tehsil Batala.
5. Shri Mela Ram Tayyar of Batala.
6. Shri Sikandar Singh Member, Block Samiti, Srihargobindpur.
7. Shri Ram Swarup Baghi of Pathankot.
8. Shri Zakhmi of Pathankot.
9. Shri Dewan Singh Mehram, Gurdaspur.

List of the members of the Fighting Forces Welfare Committee, Gurdaspur

1. Chairman .. Shri Gurbakhsh Singh, M.L.A.
2. Convener .. Shri V.V. Kohli, P.C.S., S.D.O. (C), Gurdaspur.

Members

3. Shri Bhagat Ram Secretary, District Soldiers Board, Gurdaspur.
4. Shri Joginder Pal, Gurdaspur.
5. Shri Dās Raj Kapur of M/s N.D. Radha Kishan, Pathankot.
6. Mehta Autar Chand, Timber Merchant, Pathankot.
7. Jathedar Ujagar Singh, village Sekhon, police station Dhariwal, district Gurdaspur.
8. Mehta Madan Gopal, President District Bar Association, Gurdaspur.
9. Dr. Chander Bhan, District Medical Officer of Health, Gurdaspur.

List of members of the Civil Defence Committee, Gurdaspur

1. Chairman .. Shri Makhan Singh, M.L.A.
2. Convener .. Shri S. L. Kapur, I.A.S., S.D.O. (C), Pathankot.

Members

3. Brig. Bhagowalia.
4. Shri Karam Chand Mahajan, President, M.C., Pathankot.
5. Shri Parmhans Nath, President, M.C., Gurdaspur.
6. Shri Rattan Lal Jain, President, M.C., Batala.
7. Shri J. S. Pathania, Executive Officer, M.C., Pathankot.
8. Shri M. L. Chadha, President, M.C., Dalhousie.
9. Shri Som Dutt Saini, Village Ferozepur Kunda, tehsil Pathankot.
10. Shri Charanjiv Singh, Cold Storage, Pathankot.
11. Shri Chaman Lal, President, Municipal Committee, Sujanpur, district Gurdaspur.

List of the members of Medical Committee, Gurdaspur

1. Chairman .. Dr. S. P. Jain, Civil Surgeon, Gurdaspur
2. Convener .. Dr. Natha Ram Kohli, Gurdaspur.
3. Dr. Rattan Singh Bhalla, Batala.
4. Major K.S. Bedi Batala.
5. Dr. Mulkh Raj Singh Bhalla, Batala.
6. Dr. Mangal Sain, Pathankot (M.B., B.S.).
7. Dr. Kartar Chand, Pathankot.
8. Dr. H.R. Khera, M.B., B.S., Pathankot.
9. Dr. C. Wazir Madan, M.B., B.S., Pathankot.
10. Dr. Prem Nath Aggarwal, M.B, B.S., Pathankot.
11. Dr. Jagdish Mittar, M.B., B.S., Pathankot.

List of members of Public Co-operation Committee, Gurdaspur

1. Chairman .. Ch. Sunder Singh, M.L.A.
2. Convener .. Shri S.K. Khosla, S.A.
3. Pt. Gorak Nath, Ex-M.L.A., Gurdaspur.
4. Shri Rattan Lal, Jain, President, M.C., Batala.
5. Shri Joginder Singh of village Pakiwan, Gurdaspur.
6. Shri Joginder Singh, Ex-M.L.A., village Lodhi Nangal.
7. Shri Santokh Singh, General Secretary, D.C.C.C., Gurdaspur.

8. Mehta Madan Gopal, President, District Bar Association, Gurdaspur.
9. Shri Narinder Singh Bhular, Batala.
10. Shri Gurdial Singh Bajwa, President, M.C., Qadian.
11. Amiri-i-Jamiat, Qadian.

List of the members of Youth Students Activities Committee, Gurdaspur

1. Chairman .. Shri Kharaiti Ram Sarin, M.L.C., Batala.
2. Convener .. District Education Officer/D.I.S.
3. Shri S. Padmanabhan, Principal, Government College, Gurdaspur.
4. President, District Youth Congress.
5. Mrs. N.J. Gyan Singh, District Inspectress of Schools.
6. Assistant District Inspector of Schools, for P.T.
7. Shri Darshan Singh, District Sports Officer.
8. President, Hockey Association.
9. President, Government College Students Union.
10. Dr. Ram Singh, Principal, Baring Union College, Batala.
11. Shri Charanjiv Singh of Kathlaur.

List of the members of the Fighting Forces Amenities Committee, Gurdaspur

1. Chairman ... Shri Gurmej Singh, M.L.A.
2. Convener ... Shri Dharam Vir Virmani, District Industries Officer, Gurdaspur.
3. Pt. Devi Sharan Bhardwaj, Secretary, Red Cross, Gurdaspur.
4. Shri Barkat Ram Mahajan, Gurdaspur.
5. Shri Chaman Lal, President, M.C., Sujampur.
6. Shri Ram Singh, M.C., Pathankot
7. Mrs. Iqbal Singh, Chahal, Gurdaspur.
8. Mrs. B.K. Kapur, Headmistress, Government Girls Higher Secondary School, Gurdaspur.
9. Headmistress, Government Girls High School, Pathankot.
10. Mrs. Kohli, c/o S.D.O. (G), Gurdaspur.
11. Shri Kaka Ram, Member, Block Samiti, village Sahaura Kalan.

List of members of Voluntary Services Committee, Gurdaspur

1. Chairman .. Shri Dewan Chand Sharma, M.P.
2. Convener .. Shri V.K. Kalia, Superintendent of Police.

Members

3. Ch. Sunder Singh, M.L.A.
4. Shri Sikandar Singh of village Villa Bajju, tehsil Batala.
5. Shri Ram Singh Dutt of village Sahawal, tehsil Gurdaspur.
6. Shri Santokh Singh of village Dharowali
7. Shri Basant Singh, Chairman, Block Samiti, Dhar.
8. Mrs. Shanti Nanda, Gurdaspur.
9. Mrs. Urmila Kaushal, Gurdaspur.
10. Assistant Recruiting Officer, Amritsar.

District Citizen's Council, Ferozepur

1. Chairman .. Shri H.S. Brar, M.L.A. Sarai, Naga
2. Convener .. Deputy Commissioner, Ferozepur.
3. S. Iqbal Singh, M.P., Abohar.
4. R.S.L. Kundan Lal Ahuja, M.L.C., and President, Municipal Committee, Abohar.
5. Shri Sat Dev, M.L.A., Chhriwala Dhana.
6. Shri Basant Singh of Moga.
7. Lieut. Partap Singh, Sub-Registrar, Moga.
8. Shri Gurdial Singh, Dhindsa, Wholesale Co-operative Societies, Ferozepur.
9. Shri H.S. Modi, Industrialist, Ferozepur.
10. Miss. P. Kalia, Chairman, Gramen Mahila Samiti, Social Worker, Ferozepur City.
11. Dr. Raja Ram Bhole, Vice President, Cantonment Board, Ferozepur City.
12. Miss Nirmal Dabra, Pleader and Social Worker, Muktsar.
13. Shri Kundan Lal Bhandari, Secretary, District Congress Committee, Muktsar.

14. Shri Munshi Ram Gilhotra, Chairman, Market Committee, Fazilka.
15. Shri Angrez Singh, Chairman, Block Samiti, Zira.
16. Dr. Sham Lal Thapar, Moga.
17. Headmaster, Manohar Lal Memorial Higher Secondary School, Ferozepur Cantt.
18. Dr. Sadhu Chand Vinayak, Secretary, District Red Cross Society, Ferozepur.
19. Shri Harkishen Singh, Chairman, Block Samiti, Muktsar.
20. Shri Mohinder Singh, Chairman, Block Samiti, Ferozepur.
21. Shri Kishen Lal, President, Bar Association, Ferozepur.
22. Guru Jaswant Singh, M.L.A. Guru Har Sahai.
23. Shri Ujagar Singh, M.L.A. (Reserve Seat), Lambi.
24. Shri Girdhara Singh, Transporter, Ferozepur.
25. Shri Jasbir Singh, Secretary, District Congress Committee.
26. Shri Kirpal Singh, Ex-President, Shiromani Gurdwara Prabandhak Committee Chak Sherewala.
27. Shri Gurmit Singh, M.L.A., Muktsar.
28. Shri Munshi Ran Singh, Vice-President, District Congress Committee, Abohar.
29. Shri Harkishen Lal, Chak Budhoke.
30. Shri Nand Lal Soni, Advocate, Fazilka.
31. Shri Sudershan Singh, Principal, Khalsa Malwa Higher Secondary School, Ferozepur.
32. Shri Ranjit Singh of village Abul Kherana, District Ferozepur.
33. Shri Kulbir Singh, M.L.A., Ferozepur.

Civil Defence Committee, Ferozepore

1. Chairman .. Shri Nand Lal Soni, Advocate, Fazilka.
2. Convener .. Shri R.S. Chawla, P.C.S., Civil Home Defence Officer.
3. Shri Naubat Rai, President, Municipal Committee, Moga.
4. Shri Harnan Singh Moli, President, Municipal Committee, Ferozepur.
5. Shri Bhag Mal, President, Municipal Committee, Muktsar.
6. Shri Mohita, Manager, Bhiwani Cotton Mills, Abohar.
7. Mr. Frei, General Manager, Food Specialists, Moga.
8. Shri Madan Lal Chugh, Municipal Commissioner, Ferozepur.
9. Shrimati Surksha Rani, Basti Tainkanwali, Ferozepore Cantt.
10. Shri Sudershan Singh, Principal, Khalsa Malwa Higher Secondary School, Ferozepur City.
11. Shri Nachhattar Singh, Municipal Commissioner, Moga.
12. S. Iqbal Singh, M.P. (Co-opted).

Voluntary Services Committee, Ferozepore.

1. Chairman .. Guru Jaswant Singh, M.L.A., Guru Har Sahai.
2. Convener .. Shri Kulwant Singh, P.C.S., Magistrate, Ferozepore.
3. Lieut. Col. Nachhattar Singh, Incharge Raksha Dal, Moga.
4. Shri Jugraj Singh, Ex-M.L.A., Convener Bharat Sewak Samaj, Moga.
5. Dr. Raja Ram Bhatia, District Sports Commissioner, Ferozepore Cantt.
6. Shri Girdhari Lal, Secretary, Labour Union, Ferozepore City.
7. Shri Ranjhan Singh, Rai Sikh, Jalalabad.
8. Shri Arjan Singh, Samundri Transport Coy, Ferozepore.
9. Shri Ujagar Singh, M.L.A., Lambi.
10. Shri Gurbakhsn Singh Lamba, Chairman, Block Samiti, Guru Har Sahai.
11. Shri Gurdit Singh, Managing Director, Malwa Bus, Moga.

Fighting Forces Amenities Committee, Ferozepur

1. Chairman .. Mrs. Harcharan Singh Brar, Sarai Naga.
2. Convener .. Shri Dube, P.C.S., City Magistrate, Ferozepore.
3. Dr. Sadhu Chand Vineyak, Ferozepore City (Secretary, Red Cross Society).
4. Miss Parkash Kalia (Social Worker), Ferozepore City.
5. Smt. Vidya Wati (Social Worker), Ferozepore.
6. Mrs. Sachdeva, (Social Worker), Ferozepore.
7. Dr. Malik, Ferozepore Cantt.
8. Mrs. Sunam Rai, Fazilka.
9. Dr. Sham Lal Thapar, Moga.
10. Shmt. Bhagwanti (Social Worker), Zira.
11. Mrs. Gurprem Singh (Social Worker), Ferozepore.

Fighting Forces Welfare Committee, Ferozepore

1. Chairman .. Flt. Lt. S. Partap Singh, Sub-Registrar, Moga.
2. Convener .. Additional Deputy Commissioner.
3. Lt. Col. D.S. Bhalla, Ferozepore City (Vice-President, District Soldiers Sailors and Airmen's Board).
4. Capt. Bachan Singh, Secretary, Soldiers Board, Ferozepore.
5. Capt. Arjan Singh Ramana, Moga.
6. Shri Pritam Singh Brar, Moga.
7. Dr. Chaman Lal Jagga, Muktsar.
8. Shri Kartar Singh of Dhigana, Tehsil Muktsar.
9. Capt. Amar Singh Babana, Fazilka.
10. Thakur Arjan Singh of Ferozepore.
11. Shri H.S. Brar, M.L.A. (Co-opted).

Public Co-operations Committee, Ferozepore

1. Chairman .. S. Iqbal Singh, M.P., Abohar.
2. Convener .. Shri Manohar Singh, P.C.S., General Assistant Magistrate, Ferozepur.
3. Shri Munshi Ram Suneja, Vice-President, District Congress Committee, Abohar.
4. Kanwar Lajjinder Singh Bedi, Fazilka.
5. Shri H.R. Dhiman, Press Reporter, Ferozepore.
6. Shri Lok Ram, Advocate, Zira.
7. Shri Nand Lal Soni, Advocate, Fazilka.
8. Shri Attar Singh, Social Worker, Gidderbaha.
9. Shri Ranjit Singh of Abhulkharana.
10. Shri Ajaib Singh of Kokri Kalan, tehsil Moga.

Public Relations Committee, Ferozepore

1. Chairman .. Shri Kishan Lal, President, Bar Association, Ferozepore.
2. Convener .. District Public Relations Officer.
3. Shri Shamsher Singh Saroj, Executive Officer, Municipal Committee, Moga.
4. Shri Sushil Kumar, Industrialist, Zira.
5. Shri Gulklani, Advocate, Press Reporter, Fazilka.
6. Shri Sat Paul Puri, Moga.
7. Major Maya Dass, Canal Colony, Ferozepore.
8. Shri Panna Lal, President, Municipal Committee, Gidderbaha.
9. Shri Jagjit Singh, Chairman, Block Samiti, Nihal Singh Wala, Tehsil Moga.
10. Shri Mukhtiar Singh, Ex-M.L.A., Dharamkot.
11. Shri Jagdarshan Singh, Waring Khera (Lambi).

Youth and Students Activities Committee, Ferozepore

1. Chairman .. Shri Gurmit Singh, M.L.A., Muktsar.
2. Convener .. Shri Prithipal Singh Grewal, P.C.S.
3. Principal Dharam Vir, Ferozepore.
4. District Inspector of Schools, Ferozepore.
5. Shri Gurmukh Singh Dhillon, M.C., Moga.
6. Shri Sat Pal Baghi, President, Youth Congress, Ferozepore.
7. Shri R.C. Gupta, Headmaster, Manohar Lal Memorial Higher Secondary School, Ferozepore.
8. Principal, Mission School, Moga.
9. Shri Harnam Chand, Principal, Higher Secondary School, Muktsar.
10. Shri Virinder Kataria, Abohar.
11. Shri Ajmer Singh Sital, Incharge Congress Sewa Dal, Muktsar.

Funds Committee, Ferozepore

1. Chairman .. R.S. Lal Kundan Ahuja, M.L.C. and President, Municipal Committee, Abohar.
2. Convener .. Additional Deputy Commissioner.
3. Shri Jagjit Singh of Chirk.
4. Shri Jaswant Rai Marya, Ferozepore (Enamel Works).
5. R.S. Mukand Lal Ahuja, Fazilka.
6. Guru Harnam Singh of Guru Har Sahai.
7. Chaudhri Balwant Singh of Abohar.

8. Shri Bhag Singh of Abohar.
9. Shri Amrit Lal, Zira.
10. Mahasha Des Raj of Muktsar.
11. Shri Murari Lal of Gidderbaha.

Economic Committee, Ferozepore.

1. Chairman .. Shri Munshi Ram Suneja, Abohar.
2. Convener .. District Food and Supply Controller.
3. Bhai Shiri Ram Singh of Jhumba, Tehsil Muktsar.
4. S. Narinder Singh of Jhindwali, tehsil Muktsar.
5. Shri Parhlad Kumar of Malout.
6. Chaudhri Balram of Panjkosi, tehsil Fazilka.
7. Shri Harvinod Murgai, Secretary, Bharat Krishak Samaj, Ferozepore.
8. Shri Basant Singh of Moga (Chairman Central Co-operative Bank), Moga.
9. Shri Krishan Lal Sethi, Ice Factory Ferozepore.
10. Shri Hardial Singh Nakai, Chairman, Market Committee, Zira.
11. Bawa Nihal Singh, Reis, Muktsar.

Medical Committee, Ferozepore

1. Chairman ... Shri Chandi Ram Verma, M.L.A., Abohar.
2. Convener .. Shri Kartar Singh, P.C.M.S., Civil Surgeon, Ferozepore.
3. District Medical Officer of Health, Ferozepore.
4. Dr. Baldev Raj, Muktsar.
5. Dr. Kehar Singh, Muktsar.
6. Dr. Kulwant Rai of Abohar.
7. Dr. Soni of Fazilka.
8. Dr. Malik of Ferozepore Cantt.
9. Dr. Mrs. Jaswant Kaur, Muktsar.
10. Dr. Babu Lal, Ferozepore City.
11. Dr. Sharma, Dental Surgeon, Ferozepore.
12. Dr. Sadhu Chand, Vinayak (Co-opted).

District Citizen's Committee, Jullundur

1. Chairman .. R.B. Badri Dass, Advocate, Jullundur
2. Convener .. Shri Kulwant Singh, I.A.S., Deputy Commissioner, Jullundur.
3. Chaudhri Jagat Ram, M.L.A., V. Soondh, tehsil Nawanshehr.
4. S. Dilbagh Singh, M.L.A., Jullundur.
5. S. Karam Singh Kirti, M.L.A., Railway Road, Jullundur.
6. Shri Yash , M.L.A., Milap Road, Jullundur.
7. S. Kartar Singh Qaumi, M.L.C., Jullundur.
8. Seth Satya Pal of M/s Amin Chand Payara Lal, Tanda Road, Jullundur.
9. Shri D.D. Sehgal, Leader Engineering Works, Jullundur.
10. L. Inder Sain of Master Nand Lal and Sons, Fantongunj, Jullundur.
11. The President, Bar Association, Jullundur.
12. The President, District Congress Committee, Jullundur.
13. The President, Municipal Committee, Jullundur.
14. The Chairman, Zila Parishad, Jullundur.
15. Shri B.L. Kapur, Principal, Doaba College, Jullundur.
16. Shri Umarao Singh, Ex-M.L.A., Advocate, Jullundur.
17. Rev. Ghulam Qadir, Mission Compound, Jullundur.
18. Superintendent of Police, Jullundur.
19. Col. D.R. Gill, Model Town, Jullundur.
20. Shri Jagjit Singh, Chairman, Block Samiti, Jullundur West.
21. Shri Hazara Singh, Chairman, Block Samiti, Nakodar.
22. Chaudhri Santa Singh of Bilga, Tehsil Phillaur (P.S. Nurmahal).
23. Shri Hari Singh, Chairman, Block Samiti, Phillaur.
24. Shri Mohinder Singh of Kang Khurd, tehsil Nakodar.
25. Shri B.S. Bahl, Principal, D.A.V. College, Jullundur.
26. Shri Amar Singh Dasonjh, Akali Patrika, Jullundur.
27. Shri Hind Pal, Bansawala Bazar, Jullundur.
28. Shri Hari Datt, Pleader, Jullundur.
29. Principal, Lyallpur Khalsa College (Shri Ram Singh), Jullundur.
30. Shri Jagdish Narain, Municipal Commissioner, Basti Gazan, Jullundur City.

Economic Committee

1. Chairman .. Seth Satya Pal of Amin Chand Payara Lal, Tanda Road.
2. Convener .. Shri Bhagat Ram, District Food and Supplies Controller.
3. Shri D.D. Sehgal, Leader Engineering Works, Jullundur.

4. Shri Megh Raj, President, Beopar Mandal, Jullundur.
5. Shri Dilbagh Singh, M.L.A., G.T. Road, Jullundur.
6. Shri Tej Mohan Singh, Model Town, Jullundur.
7. Prop. M/s Sohan Lal and Sons, Cloth Merchants, Jullundur Cantt.
8. Shri Rishi Dev Sondhi, Kot Kishan Chand, Jullundur City.
9. Shri Chiranji Lal Jain, Iron Merchants, Jullundur City.
10. Shri B.S. Saffary, Nawin Printing Press, Tanda Road, Jullundur.
11. Bawa Gurdas Ram Bedi, President, Mandi Fantonganj, Jullundur City.

Youth and Student Activities Committee

1. Chairman .. Shri Umrao Singh, Ex M.L.A.
2. Convener .. Shri Y.R. Taneja, Principal, Government Training College, Jullundur
3. Principal, Kanya Mahavidyala.
4. Principal, Hans Raj Mahavidyala.
5. Principal, Lyallpur Khalsa College for Women.
6. Headmaster, Sain Das A.S. High School.
7. Shri Ram Chand, Victor High School, Jullundur Cantt.
8. Mrs. V. Manjit Singh, Girls High School, Mandi Fentonganj, Jullundur.
9. Miss Ghosh, Headmistress, Government Girls Higher Secondary School,
10. Headmistress, Montgomery Gurunank Girls Higher Secondary School Adda Hoshiarpur, Jullundur.
11. Principal, Sports College, Jullundur City.

Medical Committee

1. Chairman .. Civil Surgeon.
2. Convener .. District Medical Officer of Health.
3. Dr. Romesh Mehta, Jullundur City.
4. Dr. I.D. Aggarwal, Gulabdevi Hospital, Jullundur.
5. Dr. Harbhajan Singh of Raj a Hospital.
6. Lady Civil Surgeon, Mrs. Kholsa.
7. Dr. C.D. Tiwari, Jullundur.
8. Dr. Ram Radha Dhir, Jullundur City.
9. Dr. D.D. Jyoti, Jullundur City.
10. Dr. Darshan Lal Jaggi, Jullundur City.
11. Dr. Savitri Puri, Jullundur City.

Civil Defence Committee

1. Chairman -- President Municipal Committee, Jullundur.
2. Convenor .. Civil Defence Officer.
3. Shri G.S. Bolina, Hony, Battalion Commander.
4. Shri Madan Mohan Mehta, Chief Warden.
5. Shri Lal Chand Sabharwal, Advocate, Jullundur.
6. Shri Hens Raj Chadda, M.C., Jullundur.
7. Shri Chaman Lal Kapur, Municipal Commissioner, Jullundur City.
8. Vaid P.N. Tewari, Jullundur City.
9. Shri Sarup Singh, M.C., Jullundur.
10. Dr. Lekh Raj, General Secretary, District Cogress Committee, Jullundur City.

Fighting Forces Amenities Committee

1. Chairman .. Shri Dilbagh Singh, M.L.A., G.T. Road, Jullundur.
2. Convener .. Shri Gurjit Singh, P.C.S., Executive Magistrate II.
3. Mrs. Kulwant Singh, D.C's residence, Jullundur.
4. Mrs. Yash, Milap Road, Jullundur City.
5. Mrs. Virendra, Opp, Commissioner's Residence, Jullundur
6. Lady Circle Supervisor, Model Town, Jullundur.
7. Shri Mohan Lal, M.L.C., Adarsh Nagar, Jullundur.
8. Smt. Pushpa Gujral, Brandreth Road, Jullundur City.
9. Shri Hari Singh, Chairman, Block Samiti, Phillaur.
10. Principal Nand Lal, Arya College, Nawanshehr.
11. Smt. Sita Devi, Ex-M.L.A., Jullundur.

Fighting Forcees Welfare

1. Chairman .. Ch. Jagat Ram, M.L.A.
2. Convenor .. Capt. Umrao Singh, Secretary, District Soldiers Sailors and Air-men's Board.

3. Col. D.R. Gill, Model Town, Jullundur.
4. to 7. One member of Soldiers' Board from each tehsil.
8. Shri Hardev Singh of Village Kariha, tehsil Nawanshehr.
9. Shri Gurcharan Singh Johar, Civil Lines, Jullundur City.
10. Shri Hari Singh, M.L.A.
11. Shri Dalip Singh, M.L.A.

Funds Committee

1. Chairman .. Shri D.D. Sehgal, Leader Engineering Works, Jullundur.
2. Convener .. Shri Sant Ram, G.A. to D.C. Jullundur.
3. Shri Inder Sain, c/o Master Nand Lal and Sons, Fentonganj, Jullundur.
4. Shri Ajit Singh, Managing Director, Sutlej Finance, Jullundur.
5. Shri Baldev Raj, Municipal Commissioner and Timber Merchant, Jullundur.
6. Shri Santokh Singh, Manager, Punjab National Bank, Jullundur
7. Shri K.M. Bagga, Manager, United Commercial Bank, Jullundur City.
8. Shri Jagjit Singh, Chairman, Block Samiti, Jullundur West.
9. Shri Raj Kumar Khanna, Suraj Cold Storage, Jullundur City.
10. Ch. Harbans Lal, Madan Flour Mills, Jullundur City.
11. S. Harnam Singh, Sports Dealer, Jullundur City.

Public Relations Committee

1. Chairman .. Shri Yash, M.L.A. Milap Road, Jullundur.
2. Convener .. Shri G.S. Randhir, D.P.R.O.
3. Shri Romesh Chander, Hind Samachar, Jullundur.
4. Shri Dina Nath Verma, Editor, Daily Partap, Jullundur.
5. Shri Sadhu Singh Hamdard, Chief Editor, Ajit, Jullundur.
6. Shri Prem Singh, President, D.C.C.
7. Shri Chaman Lal, M.L.C., Adarsh Nagar, Jullundur.
8. Shri Brujinder Singh of V. Heon, Tahsil Nawanshehr.
9. Shri Shadi Singh, Editor, Akali Patrika, Jullundur.
10. Shri Avtar Narain, Gujral, Jullundur City.

Public Co-operation Committee

1. Chairman .. Shri K.S. Qaumi, M.L.C., Jullundur.
2. Convener .. Shri B.S. Bawa, Radio and Press Liaison Officer.
3. Shri Karam Singh Kirti, M.L.A., Railway Road, Jullundur.
4. Bawa Gurdas Ram Bedi, Chairman of Mandi Committee, Jullundur.
5. President, Bar Association, Jullundur.
6. President Municipal Committee, Jullundur.
7. Shri Shiv Dayal of Landra Engineering and Foundary Works, Phillaur.
8. Rana Moti Singh of V. Jadla, tehsil Nawanshehr.
9. Shri Amrik Singh General Secretary, Singh Sabha, Jullundur.
10. Shrimati Sita Devi, Jullundur City.
11. Seth Khushi Ram Bartan, Mandi Jullundur

Voluntary Services Committee

1. Chairman .. Comrade Ram Kishan, M.L.A., Jullundur.
2. Convener .. Shri Y.P. Raheja, District Development and Panchayat Officer.
3. Shri Jassa Ram, Municipal Commissioner, Jullundur.
4. Shri B.S. Bahl, Principal, D.A.V. College, Jullundur.
5. Shri B.L. Kapur, Principal, Doaba College, Jullundur.
6. Shri Ram Singh Sachdev, Lyallpur Khalsa College, Jullundur.
7. S. Karam Singh, M.C. Jullundur City.
8. Shri Balbir Singh Cheema, Cheema Farm, Garden Colony, Jullundur.
9. Shri Kartar Singh Nijjar, Model Town, Jullundur.
10. Ch. Santa Singh of Bilga.
11. Shri Hazara Singh, Chairman, Block Samiti, Nakodar.

District Citizens' Council Simla

1. Chairman .. Shri Narinder Kumar, Zila Parishad, Simla.
2. Convener .. Deputy Commissioner, Simla.
3. Shri Gian Chand, M.L.A.

4. Mrs. Lajya Verma.
5. Kanwarani Brahm Nath.
6. Pt. Hari Ram Sharma.
7. Shri Roshan Lal, President, District Congress.
8. Shri Shri Ram Bansal, Kandaghat.
9. Shri Tilak Raj Sharma.
10. Shri C. Balji, President, City Congress Committee.
11. Shri Sham Lal Khanna, General Secretary, District Congress.
12. Shri Kidar Nath Sud.
13. Shri Sant Ram, Simla East.
14. Shri M.L. Ahuja, Sanjauli.
15. Shri Bir Singh Ramgarhia Gazette.
16. Shri Brij Lal Balmiki Sabha.
17. Shri Gurdit Singh Akali.
18. Shri Asha Ram Youth Congress.
19. Shri Hem Raj, S.D. Sabha.
20. Shri N.K. Datta, Bishop, Simla.
21. Shri Harish Chander Galib, B.A., L.L.B., Advocate.
22. Chairman, Block Samiti, Simla.
23. Chairman, Block Samiti, Dharampur.
24. Shri A.R. Khanna, Principal, S.D. College, Simla.
25. Shri Satya Parkash, Headmaster, D.A.V., Higher Secondary School, Simla.
- 26 and 27. Two representatives of ex-servicemen.
28. Dr. Gur Tek Singh, General Secretary, Indian Medical Association, Simla.
29. Shri Dina Nath, I.N.T.U.C.
30. Shri Som Nath, M.C., Simla.
31. Shri Jai Parkash Gupta City Congress Committee, Simla.
32. Shri Mulkh Raj Ghulati, President, West Mandal Congress Committee, Simla.

Fighting Forces Welfare Committee

1. Chairman .. Representative of ex-servicemen.
2. Convener .. G.A. to D.C.
3. Representative of ex-servicemen.

Public Co-operation Committee

1. Chairman .. Shri Sham Lal Khanna.
2. Convener .. D.P.R.O.
3. S. Apar Singh Transporter.
4. Shri Brij Lal.
5. Shri A.N. Dogra, President, M.C., Simla.

Voluntary Services Committee

1. Chairman .. Chairman, Block Samiti, Dharampur.
2. Convener .. District Industries Officer.
3. Shri Gulab Singh, Kissan Vibhag.
4. Shri Kapur Chand, Bharat Sewak Samaj.

Economic Committee

1. Chairman .. Shri Meha Ram Sud
2. Convener .. District Food and Supplies Officer.
3. Shri Sunder Lal, Municipal Commissioner.
4. Shri Dev Raj Duggal.

Youth and Students Activities Committee

1. Chairman .. Shri A.R. Khanna.
2. Convener .. G.A. to D.C.
3. Shri Asha Ram.
4. Shri Satya Parkash, Headmaster, D.A.V., Higher Secondary School, Simla.

Funds Committee

1. Chairman .. Shri Tilak Raj.
2. Convener .. G.A. to D.C.
3. L. Raghunath Dass, Krishna Coal Co.

Public Relations Committee

1. Chairman .. L. Roshan Lal.
2. Convener .. D.P.R.O.
3. Mrs. Lajya Verma.
4. Sri Dina Nath Andhi.

Civil Defence Committee

1. Chairman .. Shri C. Balji.
2. Convener .. Civil Defence Officer.
3. Shri Bir Singh.
4. Shri Kidar Nath.

Fighting Forces Amenities Committee

1. Chairman .. Kanwarani Brahm Nath.
2. Convener .. Dr. N.N. Pathak Health Officer.
3. Mrs. Ahuja.
4. Chairman, Block Samiti, Simla.

Medical Committee

1. Chairman .. Dr. Gur Tek Singh.
2. Convener .. Civil Surgeon (Dr. Jagjit Singh)
3. Miss Pasricha, Principal Training College.
4. Dr. Suraj Parkash.

District Citizens Council, Hissar

1. Chairman .. Ch. Suraj Mal.
2. Convener .. Deputy Commissioner, Hissar.
3. Shri Manphul Singh, M.L.A., Tohana.
4. Shri Sita Ram Bagla, M.L.A., Sirsa.
5. Shri Kesra Ram, M.L.A., Dabwali.
6. Shri Hunna Mal, M.L.A., Hissar City.
7. Shri Mani Ram Bagri, M.P.
8. Capt. Ranjit Singh, V. Dabra (Hissar Sadar).
9. Seth Dhani Ram, Hansi.
10. Shri Amar Singh, M.L.A., V. Khanda Khui, tehsil Hansi.
11. Shri Chander Bhan, Ex-M.L.A., V. Obra, tehsil Bhiwani (Tosham).
12. Shri Safar Ram Gupta, M.L.A., Tosham, Bhiwani.
13. Shri Prem Sukh Dass, M.L.C., Sirsa.
14. Mrs. Sneh Lata, M.L.C., Model Town, Hissar.
15. Shri Jasbir Singh, President, Singh Sabha, Hissar.
16. Shri Ganeshi Lal Bhargava, Advocate and M.C., Hissar.
17. Shri Hem Chand Jain, General Manager, Hissar Textile Mills, Hissar.
18. Shri P.D. Makhria, General Manager, TIT Mills, Hissar Bhiwani.
19. Shri Hari Singh of Dabra, Chairman, Zila Parishad, Hissar.
20. Shri Nand Ram, President, M.C. Hissar.
21. B. Ram Krishan, Advocate, Hissar.
22. Shri Sarup Singh, Miliba Transport Co., Hissar.
23. Ch. Mani Ram Bishnoi, Ex-M.L.A., Hissar.
24. Shri Teja Singh, Namdhari, Ex-M.L.C., Sirsa.
25. Shri Risaldar Major Hony. Lt. Thakar Sukhpal Singh, Bapora, Bhiwani Hissar.
26. Shri D.N. Sharma, Principal, D.A.V. College, Hissar.
27. Ch. Sheo Karan of Chautala.
28. Shri A.P. Bhargava, Anand Bhawan, Hissar.
29. Jamar Prabh Singh, Bhiwani Khera, Hansi.
30. Shri Bhagwant Singh, Chairman, Block Samiti, V. Ratia, Tatchabad, Hissar.

Fighting Forces Amenities Committee

1. Chairman .. Shri P. D. Makhria, General Manager
T.I.T., Mills, Bhiwani (Hissar)
2. Convener .. A.D.M.
3. Shri Bishan Sarup Dalwala, Hissar City.
4. Shri Chhabil Dass of Bals mand, tehsil Hissar.
5. Shri Amar Singh, M.L.A.
6. Shri Jaimal Singh of Jamalpur (Hansi).
7. Mrs. R. K. Bakshi, Vice-President, Hospital Welfare Association, Hissar.
8. Shri Kishori Lal, President, Merchant Association, Hansi.
9. Shri Chanan Singh Dhuller.
10. Kr. Bahadur Singh of Bajeka.

Civil Defence Committee

1. Chairman .. A. P. Bhargava
2. Convener .. G.A. to D.C.
3. Ch. Nand Ram, President, M. C., Hissar.
4. Dr. S. P. Bidani, M.C., Hissar.
5. Shri Rattan Kumar, C/o M/s Ram Gopal-Harbans Lal, Hissar.
6. Shri S. K. Mehta, Chairman, Bhiwani Improvement Trust, Bhiwani.
7. Shri Hem Chand Jain, General Manager, Hissar Textile Mills, Hissar.
8. Shri Ram Sarup, President, City Congress Committee, Sirsa.
9. Shri K. L. Suri, Industrialist, Sirsa .

Medical Committee

1. Chairman .. Shri Hem Chand, Civil Surgeon.
2. Convener .. Shri Lalit Kumar Gupta , R.A. (Agrn).
3. Dr. Rajinder Nath, Hissar.
4. Dr. T. R. Gulati, Hissar.
5. Dr. Isar, Hissar.
6. Dr. P. D. Girdhar, Bhiwani.
7. Dr. Shiv Narain of Sirsa .
8. Dr. Banarsi Dass, M. C., Hissar.
9. Dr. Mrs. Nayyar of Churamani Maternity Hospital, Hissar.

Economic Committee

1. Chairman .. Capt. Ranjit Singh.
2. Convener .. District Statistical Officer.
3. Shri Sita Ram Bagla , M.L.A.
4. Shri Suraj Bhan, Chairman, Block Samiti, Rania at Sirsa.
5. Capt. Parshotam Singh of village Sikanderpur (Sirsa).
6. Shri Sukhdarshan Singh, Chairman, Block Samiti, Tohana.
7. M/s Jindal Industries Prop.
8. Shri Jamma Singh, Chairman, Block Samiti, Naranind (Hansi).
9. Shri Sohan Lal of Jhumpa, tehsil Bhiwani.
10. Shri Ran Singh of Daulatpur.
11. Shri Raja Ram of Bangran.

Funds Committee

1. Chairman .. Babu Mahabir Parshad, Advocate,
Hissar
2. Convener .. Shri R. S. Bhatia, Magistrate.
3. Shri Gulab Singh Jain, Advocate, Hissar.
4. Shri Prem Sukh Dass, M.L.C.
5. Shri Dhani Ram.
6. Ch. Hunna Mal, M.L.A.
7. Shri Sarup Singh, Nilibar Transport.
8. Shri Sheo Karan of Chautala (Hissar).
9. Shri Bhagwant Singh of Ratia
10. Mr. Khem Raj of Alhi Sadar, tehsil Fatehabad.

Fighting Forces Welfare Committee

1. Chairman .. Shri Hari Singh, Chairman, Zila Parishad, Hissar
2. Convener .. Secretary, Soldiers Board, (Capt. Todar Singh).
3. Capt. Tota Ram of Loharu (Hissar).
4. Risaldar Major Hony. Lt. Thakar Sukhpal Singh of village Bapora, Bhiwani.
5. Jemadar Prabhu Singh of Bhiwani Khera (Hansi).
6. Subedar Maman Ram of village Juglan (tehsil Hissar).
7. Subedar Major Harnam Singh of Fatehabad.
8. Jamedar Ujjagar Singh, Shergarh (Sirsa).
9. Capt. Balraj, village Dabra, Hissar.

Public Relation Committee

1. Chairman .. Smt. Sneh Lata, M.L.C., Hissar.
2. Convener .. D.P.R.O. (Shri Vidya Sagar).
3. Shri Kok Chand Shattri.
4. Shri Jasbir Singh, President, Singh Sabha, Hissar.
5. Shri Teja Singh, Ex-M.L.C., Sirsa.
6. Master Tulsi Ram of village Bahl (Bhiwani).
7. Shri A. N. Sapra.
8. Shri Balwant Rai Tayal, Ex-M.L.A., Hissar.
9. Ch. Sarup Singh, Ex. M.L.A., Hansi.

Youth and Students Activities Committee

1. Chairman .. Shri D. N. Sharma, Principal, D.A. V College
2. Convener .. Shri Harnam Singh, District Inspector of Schools.
3. Shri Mani Ram, Ex. M.L.A., Fatehabad.
4. Miss Janki Chopra, Principal, Fatehachand College.
5. Shri Ram Parkash, Principal, National College, Sirsa.
6. Principal Gian Chand, Brahm Maha Vidyalaya, Hissar.
7. Ch. Deva Singh, Principal, K.M. Training College, Bhiwani.
8. Shri G. Mehtani, Secretary, Model Town Society, Hissar.
9. Dr. D. S. Sen, Principal, T.I.T. College, Bhiwani.

Voluntary Services Committee

1. Chairman .. Shri Sagar Ram Gupta, M.L.A.
2. Convener .. Shri H. C. Gupta, D.D.P.O.
3. Shri Manphool Singh, M.L.A.
4. Shri Kesra Ram, M.L.A.
5. Shri Ganeshi Lal Bhargava, Advocate, Hissar.
6. Shri Kapur Singh, Chairman, Block Samiti, Hansi.
7. Shri Baldev Tayyal, Battalion Commandant, P.H.G., Hissar.
8. Mahant Girdhari Dass, Sirsa.
9. Shri Net Ram, M.L.A.

Public Co-operation Committee

1. Chairman .. B. Ram Kishan, Advocate, Hissar.
2. Convener .. Ch. Des Raj, R.A.I.
3. Shri Mani Ram Bagri, M.P.
4. Shri Karnail Singh, Ex. M.L.A., tehsil Sirsa.
5. Shri Ram Kumar Bidhat, Ex. M.L.A.
6. Ch. Mehar Chand, Retired Assistant Director, Agriculture.
7. Shri Teja Singh, Ex. M.L.C., Sirsa.
8. Shri Jagan Nath, M.L.A.
9. Shri Tek Ram, M.L.A.

District Citizens' Council, Rohtak

1. Chairman .. Ch. Siri Chand, M.L.C., Advocate, Rohtak.

2. Convener .. Deputy Commissioner
3. Ch. Manphool Singh, Chairman, Zila Parishad, Rohtak (Residential Address—
Advocate, Jhajjar).
4. Ch. Hardwari Lal, M.L.A.
5. Ch. Chand Ram, M.L.A.
6. Ch. Mukhtiar Singh, M.L.A., Advocate, Sonapat.
7. Ch. Rizaq Ram, M.L.A. Sonapat
8. Ch. Mange Ram, Chairman, Block Samiti Gannaur.
9. Pt. Ram Dhari Gaur M.L.A., Gauhana
10. Ch. Raj Singh Dalal, Vice-Chairman, Zila Parishad, Advocate Rohtak.
11. Dr. Mangal Sain, M.L.A. Rohtak.
12. Shri Chaman Singh, Chairman, Block Samiti, Kharkhauda.
13. Ch. Lehri Singh, M.P., Advocate, Rohtak.
14. Ch. Sultan Singh, M.L.C., President, District Congress Committee, Rohtak.
15. Seth Siri Kishan Dass President, Municipal Committee, Rohtak.
16. Shri Bishamber Dass, Atlas Cycle Factory, Sonapat.
17. Shri V. P. Nanda, Rohtak, Delhi Transport Co., Rohtak.
18. Prof. Sher Singh, M.L.C., Rohtak.
19. Shri Dev Raj Sethi, Ex. M.L.A., Rohtak.
20. Ch. Ram Sarup, M.L. A., Rohtak.
21. Shri Ram Dhari Balmeek, M.L.A., Rohtak.
22. Shri Ram Chander Sharma, Vice-President, INTUC, Punjab.
23. Ch. Risal Singh, President, Block Samiti, Kalanaur.
24. Shri Ram Partap, President, Municipal Committee, Bari.
25. Capt. Puran Singh of Bahadurgarh.
26. Capt. Chand Roop Singh of Loah Majra, near Bahadargarh.
27. Rao Mangli Ram, Jhajjar
28. Pt. Ratti Ram, Chairman, Block Samiti, Mundlana.
29. Shri Chander Bhan Gupta, M.L.C., Advocate, Rohtak.
30. Kanwar Anup Singh, Advocate, Sonapat.

Civil Defence Committee

1. Chairman .. Ch. Rizaq Ram, M.L.A., Sonapat.
2. Convener .. Mr. Sharm, Commandant, Home Guards.
3. Ch. Ratti Ram, Chairman, Mundlana Block Samiti (Mohana).
4. Shri Malhe Shah, President, Punjab Mahabir Dal, Durga Bhavan, Rohtak.
5. Shri Anand Sarup, Kath Mandi, Rohtak.
6. Shri Pirthi Singh President, Haryana Backward Classes Federation, Rohtak.
7. Ch. Ram Sarup, M.L.A., Rohtak.
8. Mrs. Gian Kaur Vidyarthi, 31, Sikandra Road Hutments, New Delhi.

Fighting Forces Amenities Committee

1. Chairman .. Shri Dev Raj Sethi, Ex. M.L.A., Rohtak.
2. Convener .. G.A. to the D.C.
3. Shmt. Durga Devi, Social Worker, Rohtak.
4. Ch. Mahboob Singh, Chairman, Block Samiti, Nahar (Village Matanhail, tehsil
Jhajjar, district Rohtak).
5. R.B. Ch Ghasi Ram, Nehru College, Jhajjar.
6. Ch. Suraj Mal, Municipal Commissioner and President, Industrial Estate, Bahadur-
garh.
7. Shri Phool Chand, Advocate, Sonapat.
8. Ch. Hari Singh Khasa, President, Mandal Congress, Mohana.
9. Capt. Charan Singh, village and post office Badli Jhajjar.

Fighting Forces Welfare Committee

1. Chairman .. Ch. Manphool Singh, Chairman, Zila
Parishad, Rohtak (Advocate, Jhajjar).
2. Convener .. Secretary D.S.S. & A.B., Rohtak.
3. Capt. Daryao Singh, Ex-Recruiting Officer, Model Town, Rohtak.
4. Ch. Raj Singh Dalal, Chairman, Block Samiti, Kathura and Vice-Chairman,
Zila Parishad, Rohtak
5. Subedar Tara Singh, Sarpanch of village Tehar Kalan in Sonapat.

6. Ch. Fateh Singh, Chairman, Block Samiti, Beri at village Dighal, tehsil Jhajjar
7. Col. Vijey Singh, Model Town, Rohtak.
8. Kanwar Shiv Charan Singh, President, Block Samiti, Salhawas, tehsil Jhajjar.
9. Capt. Sardar Singh Garhi Ballabh, tehsil and district Rohtak.
10. Subedar Rama Nand, village and post office Beri.

Voluntary Services Committee

1. Chairman .. Ch. Lehri Singh, M.P., Rohtak.
2. Convener .. District Employment Officer.
3. Ch. Hari Singh, M.A., Gram Sahyog Samaj, Kheri Jat, tehsil Jhajjar.
4. Shri Ude Singh, President, Transport Workers Union, Rohtak.
5. Shri Amar Nath Gupta, Public Worker, Sonapat.
6. Shri Hardwari Lal, M.L.A., Rohtak.
7. Shri Ram Dhari Balmik, M.L.A., Meham (Rohtak).
8. Shri Charan Singh, Chairman, Block Samiti Kharkhauda (Rohtak).
9. Shri Dwarka Nath, Sanchalak, R.S.S.S., Bara Bazar, Rohtak.
10. Shri Devki Nandan, President, All-India Mahabir Dal, Rohtak.

Public Relations Committee

1. Chairman ... Ch. Chand Ram, M.L.C.
2. Convener ... D.P.R.O.
3. L. Tek Chand, Anaj Mandi, Rohtak.
4. Com. Lachhman Dass, Mohalla Babra, Rohtak (Correspondent Hindi Hindustan).
5. Shri Ram Nath Sapra, Correspondent, P.T.I. and Tribune, Rohtak.
6. L. Mahabir Parshad Jain, Walkson & Co. Sonapat.
7. Shri Dhaja Ram Principal, Janta Higher Secondary School, Butana.
8. Shri Ram Chand Chawla Rohtak.

Public Co-operation Committee

1. Chairman .. Shri Mangal Sain, M.L.A., Rohtak.
2. Convener .. D.I.S., Rohtak.
3. Ch. Randhir Singh, Advocate, Sonapat.
4. Ch. Sultan Singh, President, M.C., Jhajjar.
5. Shri Raghunath Rai Bakshi, Municipal Commissioner, Rohtak.
6. Mahashe Bharat Singh, Municipal Commissioner, Rohtak.
7. Dr. Nand Lal, President, M.C. Gohana.
8. Major Chandan Singh, Vice-President, D.S.S. and A.B., Rohtak.
9. Shri Daulat Ram Gupta President, Journalists Association, Rohtak.

Funds Committee

1. Chairman .. Ch. Sultan Singh, M.L.C.
2. Convener .. D.D. and P.O.
3. Shri V. P. Nanda, Delhi-Rohtak Transport.
4. Seth Siri Kishan, President, M.C., Rohtak.
5. Seth Bishamber Dass of Atlas Cycle Factory, Sonapat.
6. Ch. Hardwari Lal, M.L.A.
7. Ch. Mange Ram, Chairman, Block Samiti, Gannaur.
8. Shri Hukam Chand, Municipal Commissioner, Rohtak.
9. Shri Siri Gopal, village and post office Beri, tehsil Jhajjar, Rohtak.

Economic Committee

1. Chairman .. Pt. Shri Ram Sharma, Rohtak.
2. Convener .. D.F. and S.O.
3. Shri Sat Pal Sachdev, Model Town. Sonapat.
4. Rao Mangli Ram, Vaid, Jhajjar.
5. Pt. Ram Dhan, Ex. M.L.C., Sonapat.
6. L. Nagar Mal, Railway Mandi, Rohtak.
7. Seth Fateh Chand, Municipal Commissioner, Rohtak.
8. L. Chandgi Ram, Secretary, Cloth Merchants Association, Rohtak.
9. Shri Ram Kumar, President, Municipal Committee, Bahadurgarh.
10. Shri Diwan Chand, Contractor, Rohtak.
11. Shri Mool Chand Bhardwaj, Basant Bhawan, Rohtak.

Medical Committee

1. Chairman .. Dr. Harmail Singh, Civil Surgeon.
2. Convener .. D.M.O.H., Rohtak.
3. Dr. Jagdish Chander, Rohtak.
4. Dr. Rishikesh, Rohtak.
5. Dr. Brij Lal, Sonapat.
6. Dr. Ahlawat, Retired Civil Surgeon, Rohtak.
7. Vaid Anand Sarup, Rohtak.
8. Dr. Radha Kishan of Kharkhauda.
9. Vaidya Chandu Lal, village and post office Beri.
10. Dr. Jaineshwar Lal, village and post office Beri.

Youth and Students Activities Committee

1. Chairman .. Pt. Ram Dhari Gaur, M.L.A., Rohtak.
2. Convener .. District Sports Officer.
3. Principal Vaish College, Rohtak.
4. Principal, Nehru College Jhajjar.
5. Principal, Hindu College, Sonapat.
6. Headmaster, Gaur Brahmin School, Rohtak.
7. Shri Puran Chand Azad, President, City Congress Committee, Rohtak.
8. Lt. Col. Tara Chand, Principal, Jat College, Rohtak.
9. Headmaster, Jangra High School, Rohtak.

District Citizens Council Gurgaon

1. Chairman .. Shri K. L. Poswal, M.L.A.
2. Convener .. D.C.
3. Shri Harihar Lal Bhargava, Advocate, Gurgaon.
4. Shri Babu Dayal, M.L.A., Pataudi.
5. Bai Sumitra Devi, M.L.A., Rewari.
6. Rao Nihal Singh, M.L.A., Jatusana.
7. Shri Hira Lal, M.L.A., Ballabgarh.
8. Shri Rup Lal Mehta, M.L.A., Palwal.
9. Ch. Harkishen M.L.A., Hassanpur.
10. Ch. Khurshed Ahmad, M.L.A. Nuh
11. Ch. Tayyab Hussain Khan, M.L.A.
12. Ch. Net Ram, Chairman, Zila Parishad.
13. President, Municipal Committee—Shri Manohar Singh Azad.
14. Shri Mool Chand Maheshwari, Advocate, President, District Jan Sangh, Gurgaon.
15. Master Sant Singh, Transporter, New Colony, Gurgaon.
16. Capt. Sis Ram, Chairman, Block Samiti, Pataudi.
17. Rao Lal Singh, Hony., Sub-Registrar, Rewari.
18. Ch. Suleman Khan, village Kot Hassanpur (Nuh).
19. Sh. Hakim Ajmal Khan, V. & P. O. Shikrawa (Ferozepur Jhirka)
20. Shri Ram Chander, Chairman, Block Samiti, Sohna.
21. Shri Partap Singh, Advocate, Gurgaon.
22. President, Industrialists Association, Faridabad.

23. Shri K. K. Sharmat Industrialist, Faridabad.
24. Shri Puran Chand, New Colony, Gurgaon.
25. Mrs. Shiv Nath Rai, C/o Shri Shiv Nath Rai Kohli, Advocate, Palwal.
26. Mrs. Vashisht, C/o Mr. S. N. Vashisht, Advocate, Gurgaon.
27. Lt. Col. Girdhari Singh, M.C. (Retd.) C/o Goodyear tyre Co., Ballabgarh.
28. Rao Abhai Singh, Ex-M.L.A., Satharanwas, Rewari.
29. Capt. Hari Singh of Rewari.
30. Shri Raghbir Singh Kasera of Rewari.

Voluntary Services Committee

1. Chairman .. Ch. Net Ram, Chairman, Zila Parishad Gurgaon.
2. Convener .. B.D.P.O.
3. Capt. Sis Ram, Chairman, Block Samiti, Pataudi.
4. Shri Ram Chander, Chairman, Block Samiti, Sohna.
5. Ch. Sher Mohd., Chairman, Block Samiti, Ferozepore-Jhirka.
6. Capt. Hari Singh, Rewari.
7. Shri Mohd. Usman Khan, Member, Zilla Parishad, village Bawla, Nuh (Gurgaon).
8. Shri Hukam Singh of village Banipur, Bawal (Gurgaon).
9. Rao Lal Singh, Hony. Sub-Registrar, Rewari.

Public Co-operation Committee

1. Chairman .. Shri Babu Dayal, M.L.A.
2. Convener .. Addl. D. C.
3. Shri Mool Chand Maheshwari, President, District Jan Sangh, Gurgaon.
4. Shri Mahabir Purohit, Senior Vice-President, M.C., Rewari.
5. Shri Shams-ud-Din, Chairman, Block Samiti, Nuh.
6. Shri Mohan Lal, Advocate, Gurgaon.
7. Shri Harihar Lal Bhargava, Advocate, Gurgaon.
8. S. Gurmukh Singh, Nuh.
9. Shri Hira Lal, M.L.A., village Mehchara, post office Pataudi (Gurgaon).

Public Relations Committee

1. Chairman .. Shri Roop Lal Mehta, M.L.A.
2. Convener .. D.P.R.O.
3. Ch. Iman Khan, Chairman, Block Samiti, Putana (Ferozepore-Jhirka).
4. Hakim Ajmal Khan, village and post office Shikrana, Ferozepore Jhirka.
5. Pt. Mam Chand Bhardwaj, Press Correspondent, Gurgaon.

6. Shri Prem Sarup Data, M.C., Rewari.
7. Shri D. D. Singh, President, Bar Association, Gurgaon.
8. Ch. Sufaid Khan, Chairman, Block Samiti, Hathin (Nuh).
9. Shri Om Pal Singh, Sarpanch, village Bondsai, Gurgaon.
10. Shri Tara Chand Premi, Ferozepore Jhirka.
11. Ch. Hari Singh of Gram Sahyog Samaj, village Ajrontha, Faridabad.

Economic Committee

1. Chairman .. Ch. Khurshed Ahmed, M.L.A.
2. Conyener .. D.F.S.O.
3. Shri Raghbir Singh Kasera of Rewari.
4. Shri Kanshi Ram Taneja, Gurgaon.
5. L. Bhajan Lal, Ferozepore Jhirka.
6. Shri Bharatpal Singh, Member, Zilla Parishad, Palwal.
7. Ch. Dhan Singh, Sarpanch, village Kharwan, Palwal.
8. President, Industrialists Association, Faridabad.
9. Shri Om Parkash, Secretary, Beopar Mandal, Gurgaon.
10. Shri Jaswant Singh Yadav, Saranwas, Rewari.
11. Shri Sham Lal Arya of Punhana.

Funds Committee

1. Chairman .. Ch. Tayyab Hussain Khan, M.L.A.
2. Convener .. G. A. to D. C.
3. Shri Puran Chand, Industrialist, New Colony, Gurgaon.
4. Shri Deo Parkash, President, Municipal Committee, Nuh.
5. Shri Bhagnath Singh, Chairman, Block Samiti, Hodel.
6. Shri Mahabir Singh, Managing Director, Central Co-operative Bank, Gurgaon.
7. Shri Siri Chand Sharma, Hodal.
8. Shri Abdul Rehman, village Umri, Member, Block Samiti, Jhirka.
9. Shri K. K. Sharma, Vice-President, N.A.C., Faridabad.
10. Mrs. Sant Singh, New Colony, Gurgaon.

Civil Defence Committee

1. Chairman .. Shri Manohar Singh Azad, President, M.C., Gurgaon.
2. Convener .. Civil Defence Officer, Gurgaon.
3. Giani Hakam Singh, New Colony, Gurgaon.
4. Shri Jagan Nath Sapra, M.C., Rewari.

5. L. Goverdhan Dass, Headmaster, Hindu High School, Rewari.
6. Shri Kalyan Singh, Member, N.A.C., Faridabad.
7. Shri Kanhaya Lal, Khatak, Neighbourhood I, Faridabad.
8. Shri Khushi Ram, Rewari.

Fighting Forces Welfare Committee.

1. Chairman .. Lt. Col. Girdhari Singh, M.C.,
C/o Goodyear Tyre Co., Faridabad.
2. Convener .. Secretary, Soldiers Board.
3. Capt. Hari Singh, village Dhoomaspur, Gurgaon.
4. Subedar Jagroop Khan, village Hathini, Nuh.
5. Shri Chabat Khan, Sarpanch of village Siroli, Ferozepore Jhirka.
6. Mrs. Sharda Gurdatt, village and post office Kurali, Ballabgarh.
7. Rao Abhai Singh, Ex. M.L.A., Saharanwas (Rewari).
8. Shri Sat Parkash, Member, Zilla Parishad, village Bondse (Gurgaon).
9. Capt. Moti Singh, village and post office Wazirpur (Gurgaon).

Youth and Students Committee

1. Chairman .. Shri Nihal Singh, M.L.A., Rewari.
2. Convener .. Principal, Government College for Women,
Gurgaon
3. Shri Pishori Lal Sachdev, Headmaster, Modern Public High School, Rewari.
4. Principal, Ahir College, Rewari.
5. Shri Kifayat Ullah Sadiqui, Headmaster, Brain Mayo High School, Nuh.
6. Shri Madan Mohan Lal, Vice-President, M.C., Gurgaon.
7. Shri Gajraj Bahadur Nagar, Advocate, Palwal.
8. Shri Hira Lal Sharma, Advocate, Gurgaon.

Fighting Forces Amenities Committee.

1. Chairman .. Kumari Samitra Bai, M.L.A.
2. Convener .. S.D.O., Rewari (Civil).
3. Mrs. Shiv Nath Rai, C/o Shri S. N. Rai, Advocate, Palwal.
4. Master Sant Singh, Transporter, Gurgaon.
5. Smt. Kamla Bhargava, Hony. Sub-Registrar, Gurgaon.
6. Dr. Mrs. Saxena, Rewari.
7. Shri Nanak Chand, Sarpanch, Nagina, Ferozepore Jhirka.
8. Shri Kalyan Singh, M.L.C., Palwal.
9. Shri Shivdass Mal Kalra, Railway Road, Gurgaon.
10. Mrs. Chantan, Professor D. S. D. College, New Colony, Gurgaon.

Medical Committee

1. Chairman .. Rao Gajraj Singh, M.P.
2. Convener .. Dr. Uggar Sain, Civil Surgeon, Gurgaon.
3. Dr. J. D. Soota, New Colony, Gurgaon.
4. Dr. M. R. Gulati, Gurgaon.
5. Dr. Major Narang, Gurgaon.
6. Dr. Ramjas, Rewari.
7. Dr. Vidya Sagar, Rewari.
8. Dr. Chaudhary, Palwal.
9. Dr. Deans, Christian General Hospital, Palwal.
10. Dr. S. C. Almast, Faridabad.
11. Dr. Raghunath Rai, Faridabad.

District Citizens' Council, Kapurthala.

1. Chairman .. Shri Hans Raj Sharma.
2. Convener ... Deputy Commissioner.
3. Shri Milkhi Ram Rattan, M.L.C., Kapurthala.
4. Shri Balwant Singh, M.L.A., Kapurthala.
5. Shri Sadhu Ram, M.P., Phagwara.
6. Chairman, Zila Parishad, Kapurthala.
7. Shri Pirthi Raj Kapur, President, District Congress Committee, Kapurthala.
8. Brig. Jai Singh, Kapurthala.
9. Shri V.N. Puri, Mohalla Paramjit Ganj, Kapurthala.
10. Shri P. C. Shaida, Kapurthala.
11. Jathedar Buta Singh, Kapurthala.
12. Shri S. S. Khosla, President, Industrialists' Association, Kapurthala.
13. Shri B. K. Sardana of Starch Factory, Phagwara.
14. Shri Bhag Ram Handa, President, Municipal Committee, Phagwara.
15. Shri Lachhman Singh Parmar, Chairman, Market Committee, Phagwara.
16. Shri Sukhdev Raj Bali, Vice-President, D.C.C. and M.C., Phagwara.
17. Shri Pakhar Singh, President, Mandal Congress Committee, Phagwara.
18. Shri Kirpal Singh, M.A., District Convenor, Bharat Sewak Samaj, Kapurthala.
19. Capt. Surjan Singh of Nasirpur, Sub-Tehsil Sultanpur, district Kapurthala.
20. Shri Girdhari Lal Sharma, Cycle Merchant, Kapurthala.
21. Shri Sudarshan Lal Bhandari, Municipal Commissioner, Sultanpur.
22. Shri Amrit Lal Jain, President, Jan Sangh, Kapurthala.

23. Shri Des Raj, Alvocate, Kapurthala.
24. Bawa Jaswant Singh, Bombay Motors Trading Co., Kapurthala.
25. Snri Shadi Ram Sud, President, Hindu Mahasabha, Kapurthala.
26. Shri Jagjit Singh Bhandari, Ex-Mpl. Commissioner, Kapurthala.
27. Shri N. L. Sehgal, Manager, Jagatjit Cotton Textile Mills, Phagwara.
28. Shri Piara Singh, Asia Electric Co., Phagwara.
29. Shri Partap Chand, Vice-Chairman, Market Committee, Phagwara.
- 30 Superintendent of Police (Shri J. S. Dulat), Kapurthala.

Funds Committee.

1. Chairman ... Bawa Jaswant Singh, Bombay Motor Trading Co., Kapurthala
2. Convener ... District Development and Panchayat Officer (Shri Harbhajan Singh, Kapurthala)
3. Shri R. S. Sondhi of Northern India Tanneries, Kapurthala.
4. Shri Manohar Lal Anand of Anand Rubber Industries, Kapurthala.
5. Shri N. L. Sehgal, Manager, Jagatjit Cotton Textile Mills, Phagwara.
6. Shri Partap Chand, Vice-Chairman, Market Committee, Phagwara.
7. Shri Sohan Lal Sharma, Sultanpur.
8. Shri Bhag Ram Handa, President, Municipal Committee, Phagwara.
9. Shri G. L. Puri, Manager, State Bank of Patiala, Kapurthala.
10. Shri Mehnga Singh, Village Khara, tehsil Phagwara.

Public Relations Committee.

1. Chairman ... Shri Milkhi Ram Rattan, M.L.C., Kapurthala
2. Convener ... Shri G. S. Sodhi, D.P.R.O., Kapurthala.
3. Shri P. C. Shaida, Press Correspondent, Kapurthala.
4. Shri Joginder Chander "Prem", Journalist, Phagwara.
5. Shri Sohan Lal Sahir, Ex-Director, Public Relations, Pepsu, Kapurthala.
6. Dr. Daulat Ram Chopra, Ex-Convenor, Bharat Sewak Samaj, Kapurthala.
7. Shri Manohar Lal Kaura, Journalist, Phagwara.
8. Shri S. S. Minhas, Manager, Asia Electric Company, Phagwara.
9. Dr. Lal Chand, Sultanpur.
10. S. B. Sardar Mohan Singh, President, Ramgarhia Education Council.
11. Shri Lajjya Ram Khanna, Journalist.

Public Co-operation Committee

1. Chairman ... S. Balwant Singh, M.L.A., Kapurthala.

2. Convener ... B.D. P.O., Kapurthala—Shri Harmohinder Singh.
3. Shri Om Parkash Agnihotri, M.L.A., Phagwara.
4. Shri Lakhi Singh, M.L.A., Lakhinder via Miani, district Hoshiarpur.
5. Jathedar Buta Singh, Kapurthala.
6. Shri Amrit Lal Jain, President, Jan Sangh, Kapurthala.
7. Giani Gian Singh near Shalimar Gardens, Kapurthala.
8. Shri Hira Singh, Sultanpur.
9. Shri Sohan Singh Dugg, village and post office Dugg, tehsil Phagwara.
10. Shri Jagat Singh, Member, Zila Parishad, village and post office Palahi, tehsil Phagwara.
11. Shri Vasudev, Special Officer, J. J. Sugar Mills, Phagwara.

Medical Committee.

1. Chairman ... Dr. K. K. Capilash, Civil Surgeon, Kapurthala.
2. Convener ... District Medical Officer of Health, Shri H. K. Lal.
3. Dr. K. B. Lal, Incharge, Civil Hospital, Kapurthala.
4. Lady Doctor Grewal, R. J. Hospital, Kapurthala.
5. Dr. Mela Ram, Kapurthala. (Registered Medical Practitioner, Kapurthala).
6. Dr. Lal Chand, Sultanpur.
7. Dr. Atam Dev, Registered Medical Practitioner, Kapurthala.
8. Dr. Madan Lal, Registered Medical Practitioner, Kapurthala.
9. Dr. Romesh Jalota, Registered Medical Practitioner, Phagwara.
10. Dr. Kashmira Singh, Registered Medical Practitioner, Phagwara.

Civil Defence Committee.

1. Chairman ... Brig. Jai Singh, Kapurthala.
2. Convener ... Civil Defence Officer, S. Mohinder Singh.
3. Shri S. S. Khosla, President, Industrialists Association, Kapurthala.
4. Chief Warden, Civil Defence, Phagwara—Shri Pakhar Singh President, Manda Congress Committee, Phagwara.
5. Shri Dharam Pal Sud, Municipal Commissioner, Phagwara.
6. Shri N. K. Taneja, Executive Officer, Municipal Committee, Phagwara.
7. Secretary, Municipal Committee, Kapurthala—Shri Parkash Nath Khanna.
8. Shri B. D. Kalia, Ex-Municipal Commissioner, Phagwara.

Youth and Students Activities Committee.

1. Chairman ... Dr. A. C. Kapur, Principal, Government Randhir College, Kapurthala.
2. Convener ... Professor J. S. Jawanda, Government Randhir College, Kapurthala.
3. Shri Ram Murtikheti, Principal, Adarsh Bal Vidyalaya, Phagwara.
4. Shri Sampuran Singh, Principal, Ramgharia Training College, Phagwara.
5. Shri Daulat Singh, Headmaster, Government High School, Panchayat, Phagwara.
6. Shri Ram Lubhaya Kaura, Secretary, Youth Congress, Phagwara.
7. Headmaster, Government High School, Tibba.
8. Shri Sat Pal Puri, Sultanpur.

Voluntary Services Committee

1. Chairman .. Shri Sadhu Singh, Chairman, Zila Parishad, Kapurthala.
2. Convener .. Shri Jagmal Singh, Tehsildar, Kapurthala.
3. Shri Kirpal Singh, M.A., District Convener, Bharat Sewak Samaj, Kapurthala.
4. Shri Amrit Lal Jain, President, Jan Sangh, Kapurthala.
5. Shri Sahdev Sharma, Secretary, Bharat Sewak Dal, Kapurthala.
6. Shri Ram Kishan Uppal, village and post office Hadiabad, via Phagwara.
7. Major Rup Singh, village Sujla, post office Dhapai, tehsil Kapurthala.
8. Shri Nanak Chand, Sarpanch, Bhagana tehsil Phagwara.
9. Capt. Pritam Singh, village and post office Dudwindi, tehsil Kapurthala.
10. Major Karam Singh, village and post office Ibban, tehsil Kapurthala.
11. Shri Tara Singh, Managing Director, Prince Bus and Transport Co., Kapurthala.

Fighting Forces Welfare Committee

1. Chairman .. Major Kirpal Singh, Kapurthala.
2. Convener .. Major Jaswant Singh, Secretary, District Soldiers, Sailors and Airmen's Board, Kapurthala.
3. Major Karam Singh, village and post office Ibben, tehsil Kapurthala.
- 4 to 7. Four members of the District Sailors, Soldiers and Airmen's Board, Kapurthala, representing the Blocks—One from each Block.
8. Capt. Bhanwar Singh Chauhan, Rattanpura, Phagwara.
9. Shri Raj pal Singh, General Secretary, D.C.C., Kapurthala.

Fighting Forces Amenities Committees.

1. Chairman .. Mrs. Lajja Wati Puri, Chairman, Gramin Mehila Sang, Kapurthala.
2. Convener .. General Assistant Mrs. B. K. Phoolka.
3. Mrs. J. Chhabra, wife of the Deputy Commissioner, Kapurthala.
4. Mrs. Balwant Singh, M.L.A., Kapurthala.
5. Mrs. Bhullar, c/o B.D.P.O., Kapurthala.
6. Shri Kishori Lal Shastri, Principal, S.D. Kanya Mahavidyalaya, Phagwara.
7. Mrs. R. S. Sondhi, Northern India Tarnneries, Kapurthala.

DISTRICT CITIZENS' COUNCIL, KARNAL

1. Chairman .. Shri Mool Chand Jain.
2. Convener .. D.C.
3. Shri Chuhar Singh, M.L.A., Smalkha.
4. Shri Fateh Singh Vij, M.L.A., Panipat.
5. Shri Rulia Ram, M.L.A., Gharonda.
6. Com. Ram Piara, M.L.A., Karnal.
7. Ch. Multan Singh, M.L.A., Butana.
8. Mahashe Benarsi Dass, M.L.A., Thanesar.
9. Ch. Ran Singh, M.L.A., Radaur.

10. Giani Mehar Singh, Honorary Sub-Registrar, Thanesar.
11. Shri Rampal Singh, M.L.A., Pundri.
12. Shmt. Parsanni Dev, M.L.A. and President, District Congress Committee,

Rajaund.

13. Shmt. Om Prabha Jain, M.L.A., Kaithal.
14. Shri D.D. Puri, M.P., Abdullahpur.
15. Giani Bir Singh, Pehowa, Karnal.
16. Pt. Madho Ram, Member, Rajya Sabha, Panipat.
17. S. Gurrinder Singh of village Shamgarh (Karnal).
18. Ch. Ratti Ram, President, Municipal Committee, Karnal.
19. Shri Jagjit Singh Man, Karnal.
20. S. Nishan Singh, Chairman, Market Committee, Karnal.
21. Shri Jasmer Singh, Shahabad.
22. Shri Nand Lal, Member, Block Samiti, village Masana (Thanesar).
23. Honorary Capt. Kishan Singh of Mandhwal (Kaithal).
24. Shri Amar Nath Khanna, Chairman, Market Committee (Kaithal).
25. Shri Daya Ram of Taraori (Karnal).
26. Shri Sadhu Ram, President, Municipal Committee, Ladwa.
27. Shri Hakumat Shah, Transporter, Panipat.
28. Bawa Rattan Singh, Karnal Co-operative Transport, Karnal.
29. Shri Vasdev Tyagi, Chairman, Block Samiti, Hathwala (Panipat).
30. Capt. Lal Singh, O.B.I. of Nissang (Karnal).
31. Shri Hukam Singh, M.L.C., Karnal.

Funds Committee.

1. Chairman .. Shri Gurinder Singh, village Shamgarh, Karnal.
2. Convener .. G. A. to D.C.
3. Shri Devi Singh, Chairman, Block Samiti, Gharaunda.
4. Shri Dalip Singh, Industrialist, Panipat.
5. Shri Jasmer Singh of Shahabad.
6. Shri Om Parkash, Sherewala, Kaithal.
7. Shri B. R. Seth, Advocate, Karnal.
8. Shri Daya Ram of Traori (Karnal).
9. Shri Vasdev Tyagi of Hathiwala (Panipat).
10. Shri Kundan Lal Lamba, Industrialist, Panipat.
11. Shri Nishan Singh, Chairman, Market Committee, Karnal.

Fighting Forces Amenities Committee.

1. Chairman .. Smt. Om Prabha Jain, M.L.A.
2. Convener .. District Inspectress of Schools.
3. Smt. Nirmala Anand, Model Town, Karnal.
4. Mrs. Major Bhatti, Model Town Karnal.
5. Mrs. Mool Chand Jain, Karnal.
6. Shri P.N. Khanna, Parkash Talkies, Karnal.
7. Shri Harcharan Singh, Chairman, Block Samiti, Pundri (Karnal).
8. Shri Amar Nath, Chairman, Market Committee, Kaithal.
9. Shri P.N. Mehra, Kishanpura, Panipat.
10. Shri Sadhu Ram, President, Municipal Committee, Ladwa.
11. Shri Kuldip Singh, Sarpanch, Pandhana, Director, Sugar Mill, Panipat.

Public Co-operation Committee.

1. Chairman .. Shri Benarsi Dass Gupta, M.L.A.
2. Convener .. A D.M.
3. Shri Ran Singh, M.L.A., Karnal.
4. Giani Vir Singh Pehowa (Karnal).
5. Shri R.S. Jogidas, Advocate, Karnal.
6. S. Darbara Singh, Advocate, Karnal.
7. Ch. Khushi Ram, Jarnaili Kothi, Karnal.
8. Shri Gopi Chand Gupta, Ex-M.L.A., Narnaul.
9. Shri Fateh Chand Vij, M.L.A., Panipat.
10. Shri Chanda Singh, Chairman, Block Samiti, Nilokheri.
11. Shri Vijay Singh, Advocate, Karnal.

Public Relations Committee

1. Chairman .. Smt. Parsanni Devi, M.L.A.
2. Convener .. D.P.R.O.
3. Dr. Shanti Sarup, Journalist, Thanesar.
4. Shri Hargobind, Representative Tribune, Karnal.
5. Shri Raj Pal Bhatia, Journalist, Karnal.
6. Shri Harnam Singh, Baghi, Karnal-Kaithal Transport, Karnal.
7. Shri Daya Singh, Sabzi Mandi, Karnal.
8. Shri Kranti Kumar, Journalist, Panipat.
9. Shri Shiv Dayal Singh Sidhu, Kaithal.
10. Shri Baru Ram Gupta, Shahabad.
11. Smt. Lila Vati Arya, Karnal.

Fighting Forces Welfare Committee

1. Chairman .. Shri Chuhar Singh, M.L.A., Samalkha.
2. Convener .. Secretary, Soldiers Board.
3. Major Harnam Singh, village Niwarsi (Thanesar).
4. Capt. Lal Singh, O.B.I. of village Nissang, Karnal.
5. Honorary Captain, Kishan Singh of Mandhral (Kaithal).
6. Giani Mehr Singh, Honorary Sub-Registrar, Thanesar.
7. Ch. Sumer Singh, Ex-M.L.A., village Seeukh (Panipat).
8. Major Sheesh Ram of Samalkha.
9. Smt. Inder Kaur, Member, Panchayat, Kheri Saraf Ali, Kaithal.
10. Smt. Shanti Devi, Headmistress, Arya School, Karnal.
11. Shri Surat Singh of Murtzapur, Kaithal (Karnal).

Voluntary Services Committee

1. Chairman .. Shri Rampal Singh, M.L.A., Advocate, Karnal.
2. Convener .. D.D., P.O.
3. Ch. Ratti Ram, President, M.C., Karnal.
4. Shri Bhagwan Dass, Seva Samiti, Karnal.
5. Shri Nand Lal, Member, Block Samiti, village Masana, Thanesar.
6. Shri Hakumat Shah, Transporter, Panipat.
7. Bawa Rattan Singh, Karnal Transport Co-operative, Karnal.
8. Miss Raheja, Headmistress, B.S. School, Karnal.
9. Shri Ranpat, Chairman, Block Samiti, Panipat.
10. Shri Madan Lal, Secretary, Labour Union, Karnal.
11. Shri Lajja Ram, Vice-President, INTUC, Karnal.

Economic Committee

1. Chairman .. Dr. Madho Ram, Member, Rajya Sabha.
2. Convener .. D.F.S.O.
3. Shri Jagjit Singh Man, Karnal.
4. Dr. R. S. Bhatia, Karnal.
5. Shri Sukhdev Swaroop, Karnal, Cloth House, Karnal.
6. Shri K.K. Nirvania, Member, Market Committee, Kaithal.
7. Shri Kashmiri Lal, Ex-M.L.A., Asandh.
8. Shri Puran Chand, President, Block Samiti, Shahabad.
9. Shri Om Parkash Shingla, Panipat.
10. Ch. Randhir Singh, Advocate, Karnal.
11. Shri Ram Nath, village and post office Bhagal Kaithal (Karnal).

Civil Defence Committee

1. Chairman .. Comrade Ram, Piara, M.L.A.
2. Convener .. Shri H.L. Sikka, City Magistrate.
3. Shri Kartar Singh, M.C., Model Town, Karnal.
4. Dr. Bahadur Chand, President, M.C., Panipat.
5. Shri M.L. Batra, National Textile Industries, Panipat.
6. Dr. Manohar Lal, Kaithal.
7. Shri Diwan Chand Takkar, Panipat.
8. Dr. Hukam Chand, Kaithal.
9. Shri Diwan Chand, M.C., Karnal.
10. Hakim Sunder Lal, M.C., Karnal.

Medical Committee

1. Chairman .. Ch. Multan Singh, M.L.A.
2. Convener .. Civil Surgeon.
3. Dr. K. N. Dutta, Karnal.
4. Dr. Mohinder Singh Lamba, Karnal.
5. Dr. M.C. Gupta, Kaithal.
6. Dr. H. Chandra, Retired Civil Surgeon, Panipat.
7. Dr. Amrit Ram, Chaura Bazar, Karnal.
8. Dr. Ganesh Dass, Medical Practitioner, Karnal.
9. Dr. Mrs. Sher Singh, Karnal.
10. Lady Civil Surgeon, Karnal.
11. Dr. Khan Chand, Karnal.

Youth and Student Committee

1. Chairman .. Rampal Singh, M.L.A.
2. Convener .. Shri Sukhvinder Singh, District Inspector of Schools, Karnal.
3. Capt. A. N. Kapur, Principal, Dyal Singh College.
4. Shri Basheshar Nath, Congress Worker, Karnal.
5. Shri Gurnam Singh Khushdil, President, City Congress, Karnal.
6. Shri Amar Nath Shastri, Pehowa (Karnal).
7. Shri Angrez Singh, village Ram Nagar, post office Shahabad.
8. Shri Amarjit Singh, Secretary, Bar Association, Karnal.
9. Mrs. Patil, Principal, D.A.V. College for Women, Karnal.
10. Major Sunder Singh Lather, Karnal.

DISTRICT CITIZENS COUNCIL, PATIALA

1. Chairman .. S. Harchand Singh, M.L.A., Patiala.
2. Convener .. D.C., Patiala.
3. Ram Partap Garg, M.L.A., Patiala Constituency.
4. Seth Jyoti Parshad, Patiala.
5. Shri Gurdarshan Singh, M.L.A., Nabha.
6. Shri Narinder Singh, M.L.C., and Chairman, Block Samiti, Nabha.
7. Lt. Bhag Singh, M.L.A., Payal Constituency, Payal.
8. S. Gian Singh Rarewala, M.L.A., Chandigarh.
9. Mohant Charan Dass, Chairman, Block Samiti, Patiala.
10. Shri S.B. Misra, Hindustan Wire Products, Patiala.
11. Shri Harmukh Rai Modi, Patiala Floor Mills, Patiala.
12. Mrs. Lila Jolly, Lehal Colony, Patiala.
13. Mrs. Chopra, Headmistress, Modern Higher Secondary School, Patiala.
14. Shri Om Parkash Lamba, M.C., Patiala.
15. Shri Sardara Singh Kohli, M.C., Patiala.
16. President, District Bar Association, Patiala.
17. Dr. Sat Kapoor, President, M.C., Patiala.
18. Shri Gurdip Singh Dhillon, M.C., Patiala.
19. Major Dr. Khushadeva Singh, Patiala.
20. Shri Bharpur Singh Dhaliwal, I.P.S. (Retired), Patiala.
21. Shri Kulwant Singh Kutbanpur, Sub-tehsil Samana (Patiala).
22. Shri Walaiti Ram Jain, President, M.C., Mandal Congress, Banur (Rajpura, Patiala).
23. Shri Bhupinder Singh Mann, village Bara, Ex-Minister, Sirhind.
24. Justice Kesho Ram Passey, Chief Justice (Retired), Patiala.
25. Lt. Col. Prem Singh (Retired) Honorary Company Commander, Home Guards Patiala.
26. Shri Harbhajan Lal, Member, P.C.C., Samana.
27. Shri Amar Singh Harika, Model Town Patiala.
28. Brig. Fateh Singh, Bhupindra Road, Patiala.
29. Honorary Lt. Jagir Singh, village Malhipur, Patiala.
30. Brig. Dalip Singh, Near Stadium, Patiala.

Civil Defence Committee

1. Chairman .. Shri Bharpur Singh Dhaliwal, I.P.S. (Retired) Chief Warden.
2. Convener .. G.A.I. Civil Defence Officer, Patiala.
3. Lt. Col. Prem Singh, Sant Nagar, Patiala.
4. Raja Narinder Singh, M.L.C., Nabha.
5. Shri A.N. Bhalla, Beegee, Corp. Battalion Commander, Patiala.
6. Shri B.D. Batta, Retired Principal, Government College, Nabha. Chief Warden Nabha.
7. Dr. H.R. Hoon, D.H.S. (Retired), Bhupindra Road, Patiala.
8. Shri Siasat Singh Daftriwala, Sub-tehsil Samana (Patiala).

Fighting Forces Amenities

1. Chairman .. S. Gurdarshan Singh, M.L.A., Nabha.
2. Convener .. Labour Officer.
3. Shri F.B. Kelly, Hindustan Milk Food Products, Nabha.
4. Shri Sukhdev Khanna, Municipal Commissioner, Patiala.
5. Shri Gurdip Singh Dhillon, Municipal Commissioner, Patiala.
6. Shri Mehar Chand, President, Sher-i-Punjab, Cloth Market, Patiala.
7. Shri Kulwant Singh, Village Qutabanpur (Samana, Patiala)
8. Shri Salig Ram Puri of Industrial Cables, Rajpura.
9. Shri Balbir Singh Mann, Chairman, Market Committee, Sirhind.
10. Father Lews, C/o Lady Fatima Convent, Patiala.
11. Mr. Hackney, American Missionery, Bhupinder Road, Patiala.

Public Relations Committee

1. Chairman .. Justice Kesho Ram Passi (Retd) Passi Road, Patiala
2. Convener .. District Public Relations Officer, Patiala.
3. Shri Avtar Singh "Daily Ranjit" Patiala.
4. Shri Sher Singh Gupta, Correspondent Tribune Patiala.
5. Shri Bhushan Sirhindi of P.T.I., Patiala.
6. Shri Jagjit Singh Mann, Correspondent, Milap, Patiala.
7. Shri I. S. Chawla, Journalist, Patiala.
8. Shri Banta Singh Banta, Patiala.
9. Shri Sham Lal, Prop. Malwa and Phul Cinema, Patiala.
10. Shri Surjit Singh C/o National Motors, The Mall, Patiala.
11. Shri Kirpal Singh Bedar, Near Sher-e-Punjab Market, Patiala.

Voluntary Services Committee

1. Chairman .. Brig. Dalip Singh, near Stadium. Patiala.
2. Convener .. Shri Pyare Lal, Executive Magistrate, Patiala.
3. Shri Mahipal Singh, village Jeoly, police station Lalon, tehsil Rajpura (Patiala).
4. Shri Hem Raj, Municipal Commissioner, Patiala.
5. Shri Bhajan Lal, Sub-Tehsil Samana (Patiala).
6. Bibi Amtus Salam, Kasturba Sewa Mandir, Rajpura (Patiala).
7. Master Shanti Parkash, Member N.A. Committee, Rajpura.
8. Bibi Krishna Kumari Bansal, M.A., V. President Municipal Committee, Nabha.

Public Co-operation Committee

1. Chairman .. Shri Gyan Singh Rarewala, M.L.A., Sirhind Constituency, Chandigarh.
2. Convener .. Shri Bhagwan Dass Gupta, B.D.O, Patiala.
3. Shri O. P. Lamba, M. C. Patiala.
4. Shri Sardara Singh Kohli, M.C., Patiala.
5. Shri Basant Singh, Swatantra Party, Patiala.
6. Shri Bhagwant Singh, Advocate, Patiala.
7. Shri Darshan Singh Chauhan, Honorary Sub-Registrar, Rajpura.
8. Shri Mehar Singh, Daily "Ranjit", Patiala.
9. Shri Isher Singh Majhail, Patiala.
10. Shri Amar Chand, President, M.C., Rajpura.

Fund Committee

1. Chairman .. Seth Harmukh Rai Modi, Patiala Flour Mills, Patiala
2. Convener .. D.D.P.O. Shri Sham Sunder Kakkar.
3. Seth Jyoti Parshad, Patiala.
4. Shri S.B. Misra, Hindustan Wire Products, Patiala.
5. Shri Amar Singh Harika, Model Town, Patiala.
6. Shri Harbans Singh, Ex-M.L.A., village Kishangarh (Patiala).
7. Shri Harchand Singh, Bahadurgarh Farm, Patiala.
8. Shri Mahant Charan Dass, Chairman, Block Samiti
9. S. Sadhu Singh, Sardar sons, Factory Area, Patiala.

Medical Committee

1. Chairman .. Dr. Major Khushdeva Singh, Padam Shri, Patiala.
2. Convener .. Civil Surgeon, Patiala at Nabha.
3. Dr. Sat Tandon, Patiala.
4. Dr. Basant Singh, Municipal Medical Officer of Health.
5. Mrs. Lila Jolly, Social Worker, Lehal Colony, Patiala.
6. Dr. Bhagat Singh, Chemist, Patiala.
7. Mrs. Shamsheer Singh Gill, Patiala.
8. Shrimati Shakuntla Prasher, Patiala.

Fighting Forces welfare Committee

1. Chairman .. Lt. Bhag Singh, M.L.A.
2. Convener .. S.D.O. (C) Patiala, Mrs. S.K. Gill, P.C.S.
3. Mrs. Chopra, Headmistress, Modern Higher Secondary School, Patiala.
4. Lt. Jagir Singh, village Malbipur, Patiala.
5. Brig. Fateh Singh, Bhupindera Road, Patiala.
6. Shri Avtar Singh, Advocate, Patiala.
7. Shri Beant Singh, Chairman, Block Samiti, Doraha.
8. Shri Joginder Singh, Chairman, Block Samiti, Dera Bassi.
9. Shri Avtar Singh, Chairman, Market Committee, Samana.
10. Zaildar Gurbachan Singh, village Panjaula (Patiala).

Youth and Students Activities Committee

- *1. Chairman .. Shri Bhupinder Singh Mann, village Bara tehsil Sirhind, Patiala.
2. Convener .. Shri M. L. Khosla, Principal, Mahendra College, Patiala.
3. Shri Brij Goel, Secretary, Youth Congress, Patiala.
4. Shri Sukhdev Khanna, Municipal Commissioner Patiala.
5. Shri Terry, Principal, Thapar College of Engineering, Patiala.
6. Shri Ganda Singh, Principal, Khalsa College, Patiala.
7. President, Students Union, Mahendra College, Patiala.
8. Shri Tribhawan Singh (Final Year) President, Students Union, Medical College Patiala.
9. Shri Manohar Lal Khosla, Brak Street, Bhupindra Road, Patiala.

Economic Committee

1. Chairman .. Shri Ram Partap Garg, M.L.A., Patiala
2. Convener .. Shri Muni Lal Verma, Director Marketing, Patiala.
3. Shri Vidya Sagar, B.A. (PSP Leader) Arna Barna Bazar, Patiala.
4. Dr. Sat Kapur, President, Municipal Committee, Patiala.
5. Shri Satwant Singh, Nasirpur Farm, Bhadurgarh (Patiala).
6. Shri Waryam Singh Gill, Hari Farm, Dhabblan (tehsil Patiala).
7. Shri Harbans Lal, village Chhintanwala (tehsil Nabha).
8. Shri Kanhaya Lal, Bharat Metal Industry, Mandi Gobindgarh.
9. Shri O. P. Lamba, President, Beopar Mandal, Patiala.
10. Shri Gian Chand Navdesh, Engineering Co-operative Society, Lower Mall, Patiala
11. President, Brick Kiln Owners Association, Patiala.

District Citizens' Council, Hoshiarpur

1. Chairman .. Ch. Amar Singh, M.L.C., village Jalwara, post office Panahat (Mahilpur Constituency).
2. Convener .. Deputy Commissioner.
3. Dr. Balkrishan, M.L.A., Krishan Nagar, Hoshiarpur.
4. Shri Ram Rattan, M.L.A., village Chabbewal, P.O. Bassi Kalan, tehsil Hoshiarpur
5. Shri Surinder Nath Gautam, M.L.A., village and post office Santokhgarh, tehsil Una.
6. Giani Kartar Singh, M.L.A., village and post office Tanda, tehsil Dasuya.
7. **Principal Ralla Ram, M.L.A., opposite D.A.V. College, Hoshiarpur.**

8. Shri Roshan Lal Kuthiala, R.B. Jodha Mal Nagar, Civil Lines, Hoshiarpur.
9. Prof. Bhgya Chander, General Secretary, Jan Sangh, Hoshiarpur.
10. Ch. Balbir Singh, Ex-M.L.A., near Shish Mahal, Hoshiarpur.
11. Shri Tara Chand, President, District Congress Committee, Hoshiarpur (village and post office Hajipur, tehsil Dasuya).
12. Shri Chanan Ram, village Nangal via Mahilpur.
13. Shri Daljit Singh, M.P. Nangal Township.
14. Shri Madan Mohan Sud, President, Municipal Committee, Bahadurpurh Hoshiarpur.
15. Mrs. Harish Bala, Guru Nanak Nagar, Hoshiarpur.
16. Shmt. Krishna Devi, Chairman, Bhartya Gramin Mahila Sangh, Bazar Vakilan, Hoshiarpur.
17. Shri Balbir Singh Ohri, President, City Congress Committee, Hoshiarpur.
18. Rai Bikram Chand, Chairman, Block Samiti, Nurpur Bedi.
19. Shri Arjan Singh, Advocate, Chairman, Block Samiti, Tanda.
20. Mahant Lakshmi Dhar, village and post office Dharamsala Mahantan, tehsil Una.
21. Tikka Jagtar Singh Sodhi of Anandpur Sahib.
22. Shri Asa Ram, Chairman, Block Samiti, Saroya, tehsil Garhshankar.
23. S. Harbans Singh, Chairman, Block Samiti, Hoshiarpur II.
24. Bhagat Guran Dass, M.L.A., Model Town, Hoshiarpur.
25. Major General Jai Singh, Mankotia House, Hoshiarpur.
26. Shri Roshan Lal Sud, Journalist, Kacha Toba, Hoshiarpur.
27. Shri Hari Singh of Bharat Sewak Samaj, Model Town, Hoshiarpur.
28. Shri Jagdish Ram Guru, President, Beopar, Sabha, Gowshala Bazar, Hoshiarpur.
29. Shri Mela Ram Mohindroo, President, Rosin Manufacturers' Association, near D.A.V. Higher Secondary School, Hoshiarpur.
30. S. Gurbaksh Singh, ex-M.L.C., village Kathgarh, tehsil Garhshanker, district Hoshiarpur.

Fund Committee

1. Chairman ... Shri Mela Ram Mohidaroo, President
Rosin Manufacturers Association.
2. Convener ... General Assistant to D. C.
3. Chaudhri Baloo Ram, M.L.A., village and post office Rattewal, tehsil
Garhshanker.
4. Tikka Shiv Chand, Chairman, Block Samiti, Anandpur Sahib.
5. Chaudhri Shanti Sarup, Chairman, Block Samiti, Hajipur.
6. Rai Samitra Chand, Chairman, Block Samiti, Una.
7. Shri Mota Singh, Contractor, village Behbalpur, tehsil Garhshankar.
8. Shri Janak Singh, Chairman, Block Samiti, Mukerian.
9. Shri Sahib Ram of Rosin Terpentine Factory, Hoshiarpur.
10. Chaudhri Amar Singh, M.L.C. Coopted.

Public Relations Committee.

1. Chairman .. Pandit Ralla Ram, M.L.A.
2. Convener District Public Relations Officer.
3. Shri Monan Lal Datta, M.L.A. village and post office Khad, Tehsil Una.
4. Capt. Kartar Singh, village Ganun, tehsil Una.
5. Prof. Rattan Chand of Village Binewal, tehsil Garhshankar.
6. Shri Parduman Singh, Representative P.T.I., Journalist, Premgarh, Hoshiarpur
7. Shri Roshan Lal Sud, Journalist, Kacha Toba, Hoshiarpur.
8. Jathedar Thola Singh, village Bahge Garhdiwala, district Hoshiarpur.

Public Cooperation Committee.

1. Chairman ... Giani Kartar Singh, M.L.A.
2. Convener ... Gernerel Assistant to Deputy Commissioner
3. Shri Tara Chand, President, District Congress Committee, Hoshiarpur.
4. Bhagat Guran Dass, M.L.A., Hoshiarpur.

5. Shri Ram Rattan, M.L.A., village Chabbewal.
6. Chaudhri Kartar Singh, M.L.C.
7. Shri Harbans Singh, Chairman, Block Samiti, Hoshiarpur.
8. S. Kabal Singh, Chairman, Block Samiti, Garshankar.

Fighting Forces Welfare Committee.

1. Chairman ... Lt Col. Hukam Singh, village Nangal Nikku, tehsil Una.
2. Convener ... Capt. Dev Raj, Secretary, Soldiers Sailors and Airmens Board, Hoshiarpur.
3. Major Narain Singh, Vice-Chairman, district Soldiers, Sailors and Airmens Board, Hoshiarpur.
4. Capt. Piara Singh of village Balachaur, tehsil Garhshankar.
5. Major Chanan Singh, village Manga., post office Garhdiwala, Hoshiarpur.
6. Mrs. Lt. Col. Saini, Krishan Nagar, Hoshiarpur.
7. Shrimati Krishna Devi, Chairman, Bhartya Gramin Mahila Sangh, Bazar Vakilan, Hoshiarpur.
8. Shri Rattan Chand, Chairman, Block Samiti, Bhunga.
9. Dr. Amir Singh, President, M.C., Tanda Umar.

Economic Committee.

1. Chairman ... Dr. Bal Krishan, M.L.A., Krishan Nagar, Hoshiarpur
2. Convener ... District Food and Supplies Controller, Hoshiarpur.
3. Shri Jagdish Ram Guru, President, Beopar Mandal, Hoshiarpur.
4. Shri Anant Ram Khullar, President, Kerosene Oil Association, Hoshiarpur.
5. Shri Bhagat Ram, President, Food grains Dealers Association, Hoshiarpur.
6. Shri Babu Ram Jain, President, General Merchants Association, Hoshiarpur.
7. Shri Balwant Singh Bajwa, Member, Block Samiti, Hoshiarpur.
8. Shri Ajit Singh, Ex-M.L.A., Hoshiarpur.
9. Kanwar Jagdish Ram, Chairman, Block Samiti, Gagret.
10. Shri Kishori Lal Puri, President, Mandal Congrese and member, N.A.C. Nangar.

Civil Defence Committee.

1. Chairman ... Shri M.G. Rishi (Retd S.P.), Advocate Hoshiarpur.
2. Convener ... Shri Sant Singh, General Assistant, Civil Defence Officer.
3. Shri Ram Rattan, Advocate, Hoshiarpur.
4. Shri B.P. Puri, Retd. Sessions Judge, Hoshiarpur.
5. President, Bar Association, Hoshiarpur.
6. Shri Madan Mohan Sud, ;President, Municipal Committee, Hoshiarpur.
7. Shri Khanna, Deputy General Manager, Fertilizer Corporation of India Naya Nangal.
8. Mr. K.L. Suri, C/o Chief Stores, Nangal.
9. Chaudhri Balbir Singh, Ex-M.L.A., Hoshiarpur.
10. Representative of General Manager, Bhakra Dam.

Youth and Student Committee.

1. Chairman ... Dr. K.C. Sharma, Professor, Government College, Hoshiarpur.
2. Convener ... Shri Attar Singh, B.D. & P.O. Hoshiarpur I, Block, Hoshiarpur

3. Shri Jaswant Singh Jassi of Youth Congress, Hoshiarpur.
4. Dr. Krishan Datt Kalia, Municipal Commissioner, Hoshiarpur.
5. Shri O.P. Khullar, Cycle Merchant, Hoshiarpur.
6. Shri Gulbarg Singh, Vice-Chairman, Block Samiti, Mahilpur
7. Shri Gurmail, M.L.A., V. Sukruli, P. O. Mahilpur.
8. Shri Ramesh Gautam, Kotwali Bazar, Hoshiarpur.

Medical Committee.

1. Chairman .. Dr. Balkrishan, M.L.A., Krishan Nagar, Hoshiarpur.
2. Convener ... Dr. M.L. Balaggana, F.R.C.S., Civil Surgeon.
3. Dr. Jagjit Singh, Urmar Tanda.
4. Dr. Prithvi Nath Sud, Kotwali Bazar, Hoshiarpur.
5. Col. H.D. Verma, Bahadarpur Chowk, Hoshiarpur.
6. Dr. Shiv Charan Dass Sud, Bank Bazar, Hoshiarpur.
7. Dr. Mujhail Singh, (Coopted)

Fighting Forces Amenities Committee

1. Chairman .. Shri Balbir Singh Ohri, President, City Congress Committee, Hoshiarpur.
2. Convener Shri Surrinder Singh, District Industries Officer, Hoshiarpur.
3. Dr. J.S. Jaswal, District Medical Officer of Health, Hoshiarpur.
4. Bawa Shadi Lal, Advocate, Hoshiarpur.
5. Shri Basant Lal, President, Retail Cloth Merchants Association Hoshiarpur.
6. Shri Gian Chand, President, Municipal Committee, Mukerian.
7. Mrs. Chaudhri Hoshier Singh, D.C.'s Residence, Hoshiarpur.
8. Mrs. Bimla, Assistant District Inspectress of Schools, Hoshiarpur.
9. Mrs. Balaggana, C/o Civil Surgeon, Hoshiarpur.
10. Tikka Jagtar Singh Sodhi of Anandpur Sahib.
11. Mahant Sewa Dass, Bahadarpur, Hoshiarpur.

Voluntary Services Committee.

1. Chairman Shri Harbans Singh, Chairman, Block Samiti, Hoshiarpur II.
2. Convener ... Statistical Officer, Hoshiarpur.
3. District Employment Officer, Hoshiarpur.
4. Shri Sadhu Singh Man, Krishan Nagar, Hoshiarpur.
5. Bhagat Munshi Ram, M.C. Hoshiarpur.
6. Shri Surinder Nath Gautam, M.L.A., village and post office Santokhgarh tehsil Una.
7. Major Chanan Singh, village Manga, post office Gardhiwala, tehsil Hoshiarpur.
8. Shri Nidhan Singh, village Jallowal, tehsil Hoshiarpur.
9. Shri Hans Raj Akhrot, Chairman Block Samiti, Amb.
10. Shri Amar Singh Bharta, village Bharta, tehsil Garhshankar.

District Citizens, Committee, Ludhiana

1. Chairman .. Captain Rattan Singh, M.L.A.
2. Convener .. Deputy Commission Ludhiana.

Members—

3. Shri Dina Nath Aggarwal, M.L.A., Ludhiana.
4. Shri Jagir Sing Dard, M.L.A., Sehnewal.
5. Shri Ajit Kumar, M.L.A., Ludhiana.
6. Shri Shamsheer Singh, Bhandhari, M.L.A., of village Dhandhari, tehsil Ludhiana.
7. Shri Harbhagwan Moudgil, Advocate, President, District Congress Committee.
8. Shri Satya Pal Mittal, President Youth Congress.
9. Shri Surjan Singh, Contractor, Ludhiana.
10. Shri Sitara Lal.
11. Shri Lajpat Rai, Ex-M.L.A., Ludhiana.
12. Shri Dhan Raj Thapar, Ludhiana.
13. Shri Ram Saran Dass, Mandi Kesar Ganj, Ludhiana.
14. Shri Prem Nath of Supreme Woollen Mills, Ludhiana.
15. Shri Rajinder Singh, of Khalsa Nirbhai Transport Company, Ludhiana.
16. Shri Shiv Singh, Chairman, Market Committee, Ludhiana.
17. Shri Daljit Singh, Chairman Block Samiti, Managat Block, village Qadim — post office Bhattian, tehsil and district Ludhiana.
18. Dr. B.R. Bali.
19. Shri Karam Singh, Chairman Block Samiti, Samrala.
20. Shri Ram Dial Singh, Ex-M.L.A., Civil Lines, Ludhiana.
21. Sant Naranjan Singh of Mohi.
22. Superintendent of Police, Ludhiana.
23. Administrator, Municipal Committee, Ludhiana.
24. Vice-President, District S.S. & A. Board, Ludhiana.
25. Mrs. Vijai Lakshmi Sharma, Kucha Attar Singh, near Clock Ludhiana.
26. Mrs. Anjuna Puri, Ludhiana.
27. Shri Jagdish Behl, of Pearl Hosiery Mills, Ludhiana.
28. Shri Bhishan Saroop Agnihotri, Ludhiana.
29. Shri Isaac B. Dass, General Secretary Indian Christian Association, Punjab
30. Bibi Harparkash Kaur, Ex-M.L.A. Sidhwan Khurd, tehsil Jagraon.
31. Shri Khushkismat Singh, Member P.P.C.C. of Mulanpur Mandi.
32. S. Harbhajan Singh Sohal, General Secretary, City Congress, Ludhiana.
33. Shri Pal Singh Qaumi.
34. Shri Dina Nath Saggar, M.L.C.
35. Shri Lachhman Dass of Oswal Woollen Mills.
36. Shri Pritam Singh Sahuka, Ex-M.L.A., Ludhiana.
37. Shri Sardari Lal Kapur.
38. Shri Mubarak Singh, Chairman, Town Improvement Trust, Ludhiana.
39. Mrs. Gurparshad Singh Grewal, Civil Lines, Ludhiana.

Voluntary Services. Committee

1. Chairman .. Shri Mohinder Singh Sidhwan.
2. Convener .. R.A.
3. Shri Bishan Saroop Agnihotri.
4. Shri Joginder Paul Pande.
5. Shri Ram Sahai.
6. Shri Kirpal Singh, Honorary Sub-Registrar, Jagraon.
7. Shri Pritam Singh, Landhran, Honorary Sub-Registrar, Samrala.
8. Shri Satjeet Singh Phoolka., Chairman, Block Samiti, Dehlon.
9. Shri Ram Dial Singh, Ex-M.L.A., Ludhiana.
10. Shrimati Vidya Dhanda.
11. Shrimati Gian Devi Sharma.
12. Shri Lachhman Singh Gill, M.L.A., Co-opted.
13. Shri Dina Nath Aggarwal, M.L.A., Co-opted.

Civil Defence. Committee

1. Chairman .. Pandit Harbhagwan Moudgil,

2. Convener District Civil Defence Officer.
3. Shri K.K. Kalia, Administrator, M.C., Ludhiana.
4. Shri Bal Krishan Boss, Instructor, Punjab Home Guards.
5. Shri Hira Lal Jain.
6. Shri Amolak Ram of Wazir Hosiery, Ludhiana.
7. Shri Mohan Lal Mehra, Company Commander.
8. Shri Gurdarshan Singh Gujral, Advocate, Ludhiana.
9. Shri Mubarak Singh, Chairman, Improvement Trust (Co-opted).

Youth and Students Activities Committee.

1. Chairman .. Shri Sat Pal Mittal.
2. Convener .. Shri K.S. Minhas, D.D.P.O.
3. Shri B.K. Soni.
4. Principal, Government College for Boys, Ludhiana.
5. Principal Government College for Girls, Ludhiana.
6. Principal Arya College, Ludhiana.
7. Two Presidents of Students Unions of Christian Medical College and Government College for Boys.
8. Principal Government Agriculture, College.
9. Principal, Gujranwala Khalsa Collage for Boys.
10. Principal, Guru Nanak Engineering College, Ludhiana.

Funds Committee.

1. Chairman .. Shri Dina Nath Aggarwal.
2. Convener .. Shri P.R. Palta, District Food Supplies Officer.
3. Shri Brij Lal of Hosiery Federation.
4. Shri Brij Mohan of Hero Cycles, Ludhiana.
5. Shri Basant Singh of Basant Mechanical Works.
5. Shri Issac. B. Dass, General Secretary, Indian Christian Association, Punjab.
7. Shri Om Parkash Gupta, Industrial Area B, Ludhiana.
8. S. Rajinder Singh, Sarpanch, Member Block Samiti, village Dhauran, post office Bassi Guzran, tehsil Samrala.
9. Shri R.K. Soni of R.K. Machine Tools, Coopted.

Public Relations Committee.

1. Chairman .. Shri Shiv Singh, Chairman, Market Committee.
2. Convener Shri R.S. Gill, D.P.R.O.
3. Shri R. Dhiman (P.T.I.)
4. Shri Balkrishan Chum (Tribune).
5. Shri Ranjit Singh Naaz.
6. Shri Arjan Singh Chairman, Block Samiti, Sadhar.
7. Miss Avtar Kaur, Advocate.
8. Shri Ranjinder Rakhy, Rakhi Buildings, G.T. Road, Ludhiana.

Public Co-operation Committee.

1. Chairman .. Shri Shamsher Singh Dhandhari, M.L.A.
2. Convener .. Shri Randhir Singh, A.D.M.
3. Mrs. Anjuna Puri, Advocate, Ludhiana.
4. Shri Surjan Singh Thakedar, Ludhiana,
5. Shri Lajpat Rai E.M.L.A.
6. Shri Sitara Lal.
7. Shri Lal Chand Sondhi,

Economic Committee.

1. Chairman .. Shri Prem Nath of Supreme Woollen Mills.
2. Convener .. District Food and Supplies Officer.
3. Shri Ram Udha Kapoor, President, Petrol and Kerosene oil Dealers Association.
4. Shri Balak Ram, President, Cloth Dealers Association.
5. District Agriculture Officer, Ludhiana.
6. S. Daljit Singh, Vice-Chairman, Zila Parishad.
7. Master Mohinder Singh of village Duleh.
8. Assistant Registrar, Cooperative Societies (Industrial).
9. Shri Jagdish Behal Pearl Industries, Co-opted.

Fighting Forces Welfare Committee.

1. Chairman .. Bakshi Avtar Singh, Vice-Chairman Soldiers Board.
2. Convener .. Secretary, Soldiers Board, Ludhiana.
3. Shri Jagir Singh Dard, M.L.A.
4. Captain Harbhajan Singh of village Jandi (Jagraon).
5. Captain Sajjan Singh, village Roorka (Jagraon).
6. Captain Joginder Singh Gill, Ludhiana.
7. Captain Daulat Singh, tehsil Ludhiana.
8. Shri Pal Singh Roomi, Ex-M.L.A., Jagraon.
9. Captain Chhajju Singh of Khanna (Ludhiana).
10. S. Tasmer Singh Rais, Ex-President, M.C., Samrala.
11. S. Harnam Singh, 34-B, Industrial Area B, Ludhiana.
12. Shri Mohinder Singh Sidhwan, Coopted.

Fighting Forces Amenities Committee.

1. Chairman Shri Jagdish Behl.
2. Convener .. Shri M.S. Bhalla, G.A. to D.C.
3. Diwan Ram Saran Dass, Mandi Kesar Gunj, Ludhiana.
4. Dr. Beli, Samrala Road, Ludhiana.
5. Shri Sardara Singh of Nevyug Industries.
6. Shrimati Damyanti Devi Verma, Ludhiana.
7. Chaudhri Rakha Ram.
8. Shri Girdhari Lal Bajaj, Mill Owner.
9. Shri Madan Nayyar of National Tape Industries.
10. Shri Har Lal Aggarwal of M/S Kishori Lal, Coal Merchants.
11. Shri Sikander Lal of Austin Cycles, Ludhiana.

Medical Committee.

1. Chairman .. Dr. G.M. Constable, Principal Christian Medical College, Ludhiana.
2. Convener .. Civil Surgeon, Ludhiana.
3. Dr. Ram Singh, Medical Superintendent, Christian Medical College.
4. Dr. Bawa.
5. Dr. R.P. Sharma.
6. Dr. Surjit Singh, Grewal.
7. Dr. Chaman Lal Syal.
8. Dr. Sham Lal Verma.
9. Dr. Chhabil Dass,

District Citizens' Council, Kangra

1. Chairman .. Bakshi Partap Singh, M.L.A.
2. Convener .. D.C., Kangra.
3. Shri Lal Chand Prarthi, village and post office Naggar.
4. Shri Nok Ram, Chairman Panchayat Samiti, Kulu.
5. Raja Raghbir Singh, Seraj Constituency.
6. Shri Jagdish Kaushal, Vice-Chairman, Baijnath Block Samiti.
7. Shrimati Kamla Devi Sharma, General Secretary, District Congress Committee.
8. Raizada Prithipaul, village and post office Bir.
9. Pandit Amar Nath Sharma, M.L.A. and President, D.C.C.
10. Shri Shambhu Singh, Chairman, police station Lambagaon.
11. Shri Durga Chand, post office Bijapur, tehsil Palampur.
12. Shri Budhi Singh, Chairman, P.S. Kangra.
13. Chaudhri Hari Ram, M.L.A.
14. President M.C., Dharamsala.
15. Pandit Raja Ram, Chairman, P.S. Shahpur.
16. Brig. Thapa.
17. Wazir Kartar Singh, Chairman, P.S. Nurpur.
18. Chaudhri Bikram Singh, Vice-Chairman, P.S. Indora.
19. Shri S.P. Mahajan, President, M.C. Nurpur.
20. Thakur Mehr Singh, M.L.A.
21. Shri Ghungar Ram, Chairman, P.S. Dehra.
22. Shri Nikka Ram, Sarpanch, Muhal Changar area.
23. Shri Dalip Singh, Chairman P.S., Mangerwal.
24. Shri Rup Singh Phool, M.L.A.
25. Shri Prem Chand Verma, Journalist.
26. Capt. Kanshi Ram, Chairman, P.S. Sujanpur.
27. Major Beli Ram, Chairman, P.S. Bhoranj.
28. Shri Amar Nath Vashist, Chairman, P.S. Nadaun.
29. Raja Mohinder Paul of Kutlehar.
30. Capt. Dhian Singh, village and post office Hamirpur.

Fighting Forces Amenities Committee, Kangra.

1. Chairman .. Shrimati Kamla Devi.
2. Convener .. Secretary Red Cross.
3. Headmistress, girls Higher Secondary School, Dharamsala.
4. District Inspectress of Schools, Dharamsala.
5. Headmistress, Girls High School, Kangra.
6. Th. Bachittar Singh, Vice-Chairman, Kangra Block Samiti.
7. Shri Milkhi Ram.
8. Mrs. Madhok Headmistress, Junior Basic School, Dharamsala.

Medical Committee, Kangra.

1. Chairman .. Civil Surgeon, Kangra.
2. Convener .. District Medical Officer of Health.
3. Dr. Mehr Chand.
4. Dr. Mool Chand.
5. Dr. Salig Ram.
6. Capt. Raghbir Chand.
7. Dr. Mohar Singh.
8. Major Anand.

Civil Defence Committee, Kangra.

1. Chairman .. President, Municipal Committee, Dharamsala.
2. Convener, General Assistant.

3. Shri Dev Raj Sood.
4. Coy. Commander, Home Guards.
5. Shri Nowrojee.

Youth and Students Activities Committee, Kangra..

1. Chairman .. Shri Lal Chand Prarthi.
2. Convener .. D.I.S., Dharamsala.
3. Principal, Basic Training College, Dharamsala.
4. Principal, Government College, Dharamsala.
5. Raja Mohinder Paul of Kutlehr.
6. Rana Kultar Chand.
7. Headmaster, Government Higher Secondary School, Dharamsala.
8. Headmaster, Government Higher Secondary School, Kangra.

Economic Committee, Kangra.

1. Chairman .. Thakur Mchar Singh.
2. Convener .. District Food and Supplies Controller, Dharamsala.
3. Shri Nikka Ram.
4. Rana Amar Singh.
5. Wazir Kartar Singh.
6. District Industries Officer, Dharamsala.
7. Shri Radhe Shiam.

Funds Committee, Kangra .

1. Chairman .. Thakur Beli Ram.
2. Convener .. D.F.O. Kangra. .
3. Shri Amar Nath Vashist.
4. Shri Nok Ram, Chairman, Panchayat Samiti, Kulu.
5. Chaudhri Bikram Singh, Vice-Chairman, P.S. Indora.
6. Shri Mela Ram Jhver of Jowalamukhi.
7. Shri Budhi Singh, Chairman, P.S. Kangra.

Public Relations Committee, Kangra.

1. Chairman .. Shri Rup Singh Phool.
2. Convener .. District Public Relations Officer.
3. Shri Jagdish Kaushal, Vice-Chairman, Baijnath Block Samiti.
4. Shri P.C. Varma.
5. Pandit Raja Ram.
6. Shri Karam Singh, Editor, Dogra Sandesh.

Public Co-operation Committee, Kangra.

1. Chairman .. Pandit Amar Nath Sharma.
2. Convener .. G.A.
3. Shri Ghungar Ram, Chairman Panchayat Samiti, Dehra.
4. Shri S.P. Mahajan, President, M.C., Nurpur.
5. Shri Sarup Narain.
6. Pandit Amin Chand.
7. Shri Kunj Lal, Chairman, P.S. Naggar.

Volunteer Services Committee, Kangra.

1. Chairman .. Chaudhri Hari Ram, M.L.A.
2. Convener . Revenue Assistant.
3. Major Beli Ram.
4. Shri Shambhu Singh.
5. Capt. Kanshi Ram.
6. Shri Dalip Singh.
7. Raizada Prithipal.
8. Pandit Sant Ram.
9. Shri Ranjit Singh.
10. Raja Raghbir Singh.

Fighting Forces Welfare Committee, Kangra.

1. Chairman .. Brig. Thapa.
2. Convener .. Secretary, D.S.S.A.
3. Capt. Dhian Singh.
4. Lt. Col. Kirpal Singh.
5. Capt. Prithi Singh.
6. Lt. Sagat Singh.
7. Maj. Parmodh Singh.
8. Lt. Col. Onkar Chand.
9. Lt. Dial Singh.
10. Sub. Ranjit Ram.
11. President, Bar Association, Dharamsala.

District Citizens Council, Ambala.

1. Chairman .. Shri Niranjan Singh Talib, M.L.A.
2. Convener .. D.C., Ambala.
3. Shri Inder Ram, Chairman, Block Samiti, Nalagarh.
4. Sant Sadhu Singh, Ex-M.L.A., Rugar.
5. Master Partap Singh, Ex-M.L.A., Morinda.
6. Khan Abdul Ghaffar Khan, M.L.A., Ambala City.
7. Shri Hans Raj Suri, President, M.C. Ambala City.
8. Ch. Sadhu Ram, Chairman Block Samiti, Naraingarh.
9. Shri Dev Raj Anand, M.L.A., Ambala.
10. Shri A.C. Bali, Ambala.
11. Shri Abdul Rashid, village Khizri (Ambala).
12. Shri Bhupinder Singh, Jagadhri.
13. Bawa Dasondha Singh, M.L.C. Jagadhri,
14. Shri Ram Parkash M.L.A. Ambala.
15. Shri D.D. Puri. M.P. Jagadhri.
16. Shri Tyagi Jagadhri.
17. Shri Jai Parshad, Swastika Metal Works Jagadhri.
18. Shri C.L. Gupta Panipat Woollen Mills, Kharar.
19. Miss Bhandari, Divisional Inspectress of Schools, Ambala.
20. Shri Jashan Lal Kuthiala, President M. C. Yamunanagar.
21. Shri Sri Chand Goel, Advocate, Chandigarh.
22. Shri Bakhat Singh, Ambala.
23. Jathedar Chanan Singh, village Shahora, Near Kharar.
24. S. Ajit Singh, Chairman, Block Samiti, Manimajra.
25. Shri Man Singh, Chirman, Block Samiti Sadhora.
26. Shri Jagmal Singh. Jagadhri.
27. Shrimati Shakuntla, Manimajra.
28. Shri Surmukh Singh, Advocate, Rugar.

29. Tikka Jagjit Singh, M.L.A., Ramgarh, near Mubarakpur.
30. Shri P.L. Anand, Principal, Punjab University Evening College, Chandigarh.
31. Shri Anand Parkash Sharda, Metal Works, Jagadhri.

Students and Youth Welfare Committee.

1. Chairman .. Shri P.L. Anand, Principal, Punjab University Evening College, Chandigarh.
2. Convener .. Shri Mukhtiar Singh, B.D.O., Manimajra.
3. Shri Bhupinder Singh, Jamuna Auto Industries, Jagadhri.
4. Shri Jagmal Singh, Chairman, Block Samiti, Jagadhri.
5. Shri Ujagar Singh, Chairman, Block Samiti, Kharar.
6. Shri Gurbhagat Singh, Secretary, City Congress Committee, Ambala.
7. Shri Randhir Singh, Vice-Chairman, Zila Parishad, Ambala.
8. Shri S.D. Sharda, C/o P.P.C.C., Co-opted.

Voluntary Services Committee.

1. Chairman .. Ch. Maharaj Singh, Chairman, Zila Parishad, Ambala.
2. Convener .. Shri Chet Singh, Secretary, Zila Parishad Ambala.
3. Shri Gurbachan Singh, Member, Panchayat Samiti, Rupar.
4. Shri Inder Ram, Chairman, Block Samiti, Nalagarh.
5. Shri Ram Singh Jat, Shahpur.
6. Shri Joginder Singh, Sub-Registrar, Ambala.
7. Captain Jiwan Singh, village Shahzadpur.

Public Relations Committee.

1. Chairman .. Shri A.C. Bali of the "Tribune", Ambala.
2. Convener. .. D.P.R.O.
3. Shri Satya Pal, Representative, P.T.I., Ambala.
4. Shri B.D. Chopra, Representative of "Link", Chandigarh.
5. Shri Tilak Raj Chadha, Principal, Mukandlal National College, Yamuna nagar.
6. Shri Dudeja, Principal, D.A.V. College, Ambala City.
7. Dr. Suri, Dentist, Ambala Cantt.
8. Shri Gaikwad, Regional Director, National Discipline Scheme, Ambala (Co-opted).

Economic Committee.

1. Chairman .. Shri Dev Raj Anand, M.L.A., Ambala Cantt.
2. Convener .. District Food and Supplies Officer.
3. Shri Daulat Ram Sharma, Secretary, Congress Committee, Chandigarh.
4. Shri Sardara Singh, Advocate, Ambala City.
5. Chairman, Karyana Marchants Association, Ambala.
6. Chairman, Shopkeepers Association, Chandigarh.
7. Shri Arora, Assistant Excise and Taxation Officer, Ambala.

Fund Committee.

1. Chairman .. Shri Jashan Lal Kuthiala, President, Municipal Committee, Yamuna-nagar.
2. Convener. .. G.A. to D.C., Ambala.
3. Shri Bachan Singh Bala, Ambala Bus Syndicate, Rupar.
4. Shri Jai Parshad, Swastik Metal Works, Jagadhri.
5. G.L. Gupta, Panipat Woollen Mills, Kharar.
6. Shri Rajeshwar Parshad, Proprietor, Nigar Cinema, Ambala.
7. Shri Shamsheer Singh, Hony. Sub-Registrar, Jagadhri.

Civil Defence Committee.

1. Chairman .. Shri Hans Raj Suri, President, Municipal Committee, Ambala.
2. Convener .. Shri Datta, Company Commander, Home Guards, Ambala City.
3. Estate Officer, Chandigarh.
4. S.D.O., Civil, Jagadhri.
5. Shri Lachhman Singh, President, M.C., Kalka.
6. Shri Joginder Singh, Advocate, Chairman Improvement Trust, Ambala.
7. Lt. Col. Bholā Nath, Ambala City.
8. Shri Shankar Dass Sharma, 1/A-1, Civil Lines, Ambala City (Co-opted)

Fighting Forces Welfare Committee.

1. Chairman .. Lt. Bholā Nath, Ambala City.
2. Convener .. R.A., Ambala.
3. Secretary, Soldiers Board.
4. Captain Basta Singh, C/o Soldiers Board, Ambala.
5. Shri Prithvi Singh Azad, M.L.C., Kharar.
6. Lt. Col. Mahal, village Jhangoli, T. Jagadhri.
7. Shri Amar Singh Bala, Hony. Sub-Registrar, Rupar.
8. Shri D.S. Brar, 2H/Sector 5, Chandigarh.
9. Miss P.K. Makhan Singh, Director Social, Welfare.

Fighting Forces, Committee.

1. Chairman .. Shri Ram Parkash, M.L.A., Ambala.
2. Convener .. Shri Chet Singh, Secretary, Zila Parishad, Ambala.
3. Shri Surrinder Singh, Madhopur.
4. Shrimati Phulan Devi, Ambala City.
5. Shri Mehan Singh, Ambala.
6. Ch. Ajmer Singh.
7. Shri Daya Ram, Chairman, Block Samiti, Chharauli.
8. Shri Dinga Dass Cheema, M.L.C.
9. Shri R.I.L. Sahni, Org. Secretary, Red Cross, (Co-opted).

Medical Committee.

1. Chairman .. Civil Surgeon.
2. Convener .. D.M.H.O.
3. Dr. Gibbon, Philadelphia Hospital, Ambala.
4. Dr. Augustmuni Devi, Ambala Cantt.
5. Dr. Harbatt, Mission Hospital, Jagadhri.
6. Dr. Nijhawan, Ambala City.

7. Shri Dharam Bir Kapur, Secretary, St. John Ambulance, Ambala City.
8. Lt. Col. Deepak Bhatia (Co-opted).

Public Co-operation Committee.

1. Chairman .. Khan Abdul Ghaffar Khan.
2. Convener .. D.D.P.O.
3. Shri Nand Singh, village Bahali.
4. Shrimati Lekhwati Jain, M.L.C., Ambala.
5. Shri M.D. Chaudhri, Ambala Cantt.
6. Dr. Nauharia Ram, Sarpanch, Kesri.
7. Shri Raghbir Singh, Chairman, Block Samiti, Barara.
8. Shri A.C. Bhatia of the Tribune, Ambala.

District Citizens' Council, Bhatinda.

1. Chairman .. Gyani Zail Singh (Faridkot).
2. Convener .. Deputy Commissioner.
3. Shri Harbans Lal, Ex-Minister.
4. Shri Dhanna Singh Gulshan, M.P.
5. Shri Des Raj, Advocate, M.L.C.
6. Shri Pritam Singh, Mofar.
7. Shri Hardit Singh Poohli, M.L.A.
village Poohli, post office Nathana.
8. Shri Sarwan Singh Bir, President, District Congress Committee.
9. Shri Mehar Singh, Ex-M.L.A., Faridkot.
10. Shri Gopi Chand, President, M.C. Faridkot
11. Shri A.N. Mittal of Kotkapura, President, Municipal Committee.
12. Shri A.N. Gupta, President, City Congress, Kotkapura.
13. S. Maluk Singh, Advocate, Bhatinda.
14. Shri Bhagel Singh, Member, Block Samiti, Kotkapura.
15. Shri Sukhdev Singh, Kararwal Sub-Tehsil, Phul.
16. Shri Trilochan Singh Riasti, M.L.A.
17. Shri Hit Abhlashi, President, M.C., Budhlada.
18. Shri Kulwant Rai Gupta, Secretary, Modi Electric Company, Bhatinda.
19. Shri Jaswant Singh, President, Wholesale Cloth Dealers Association,
Bhatinda.
20. Mrs. Gunna Devi, President, Women's Committee, Bhatinda.
21. Shri Gurdev Singh Romana, Chairman, Zila Parishad.
22. President, District Bar Association, Bhatinda.
23. Hony. Battalion Commander, Punjab Home Guards, Bhatinda.
24. Jathedar Inder Singh Lehri, Ex-M.L.A.
25. Shri Mohinder Singh of Poohla, Chairman, Nathana Block Samiti.
26. Shri Jagjit Singh, Managing Director, Gondara Transport Co., Bhatinda.
27. Master Sunder Singh, President, Mandal Congress Committee, Faridkot.
28. Dr. Amar Chand, President, Municipal Committee, Bhatinda.
29. Shri Ramji Dass, President, Municipal Committee, Mansa.
30. Shri Gurdev Singh Sidhu, Member, Zila Parishad, village Bakshi Wala,
tehsil Mansa.
31. Shri Megh Raj, District Youth Organiser, Budhlada Mandi.

Civil Defence Committee.

1. Chairman .. Mahant Bhagwant Dass, Hony. Battalionⁿ,
Commander, Punjab Home Guards^s
Bhatinda.
2. Convener .. G.A. to D.C.
3. President, M.C., Bhatinda.
4. President, M.C. Faridkot.
5. Dr. Vidya Parkash, President, Mandal Congress, Bhatinda.
6. Shri Kulwant Rai Gupta, Municipal Commissioner, Bhatinda.

7. Shri Kesho Ram, M.C., Faridkot.
8. Shri Hari Krishan Lal, President, General Merchants Association, Faridkot.
9. Shri Dev Raj Bansal, Ex- Municipal Commissioner, Bhatinda.
10. Jathedar Mohan Singh Akali, Advocate, Faridkot.
11. Shri J.C. Malhotra, Advocate, Bhatinda.

Economic Committee.

1. Chairman ... Shri Hit Abhlashi, President, M.C. Budhlada.
2. Convener ... D.F. & S.C.
3. Shri Naurata Singh, President, M.C., Barta (Mansa).
4. Shri A.N. Mittal, President, M.C., Kotkapura.
5. Shri Pritam Singh Sidhu, Ex-M.L.A. (Retd. Revenue Commissioner), Bhatinda.
6. Shri Chand Singh of Dhilwan, village Dhilwan, Faridkot.
7. S. Gurbax Singh Chahal, Ex- M.L.C., village and post office Chahal, Faridkot.
8. Shri Ajmer Singh of village Tamkot, Mansa.
9. Shri Des Raj, President, M.C., Goniana Mandi.
10. Shri Madsudan Lal, Advocate, Phul.
11. Shri Ved Parkash, Sales Tax Practitioner, Bhatinda.

Youth and Student Activities Committee.

1. Chairman ... Shri Megh Raj Goel, District Youth Organiser, Bhudhlada Mandi.
2. Convener ... Prof. Gursewak Singh, Vice-Principal, Government Rajindra College, Bhatinda.
3. District Sports Officer.
4. S. Trilochan Singh Riasti, M.L.A., Jaitu.
5. Principal Rajindra College, Bhatinda.
6. Shri Zora Singh, President, Punjab Students Union, Village Ablu, P.S. Mehma Swai (Bhatinda).
7. Principal, Brijindra College, Faridkot.
8. Shri Jaswant Rai Bansal, Income-tax Practitioner, Bhatinda.
9. Shri Jarnail Singh, Ex-General Secretary, Students Fed. village and post office Khara.
10. Shri Bhagwan Dass Bhargava, Member, Managing Committee, S.D. High School, Bhatinda.
11. Principal Higher Secondary Girls School, Bhatinda.

Medical Committee.

1. Chairman ... Shri S.S. Sekhon, Civil Surgeon, Bhatinda.
2. Convener ... G.A. to D.C.
3. Dr. Gupta, Civil Hospital, Faridkot.
4. Dr. Walaiti Ram, M.M.O.H.
5. Dr. Gora Lal of Bhatinda.
6. Dr. Kunj Lal of Faridkot.
7. Dr. Kishore Chand, Jaitu.
8. Lady Assistant Surgeon, Bhatinda.
9. Dr. Chaman Lal of Mansa.
10. Dr. Gian Singh of Rampura Phul.
11. Dr. Ram Lal Eye Specialist, Bhatinda.

Fighting Forces Welfare Committee.

1. **Chairman** .. Shri Sarwan Singh Bir, President, District Congress Committee, Bhatinda.
2. **Convener** .. Revenue Assistant.
3. **Secretary, Soldiers Board, Bhatinda.**
4. **Shri Boga Singh, ex-Havildar Clerk, village and post office Datewas.**
5. **Capt. Dial Singh, M.C., Faridkot.**
6. **Shri Inder Singh Josh, General Secretary, District Congress at Faridkot.**
7. **Sub. Hazura Singh, village Gharangna, tehsil Mansa.**
8. **Subedar Bhag Singh, Chairman, Ex-Servicemen Association, village and post office Khokhar Kalan, tehsil Mansa.**
9. **Subedar Mukand Singh, village Sheikhupura, post office Talwandi Sabo.**
10. **S. Fauja Singh, Faridkot.**
11. **S. Gurnam Singh, village Saiwa (Member, Zila Parishad).**

Fighting Forces Amenities Committee, Bhatinda.

1. **Chairman** .. S. Mehar Singh, Ex-M.L.A.
2. **Convener** .. D.D. & P.O., Bhatinda.
3. **Assistant Secretary, Red Cross, Mr. R.S. Joon.**
4. **Chairman of Women's Defence Council.**
5. **Mrs. Surjit Kaur, wife of S. Sardul Singh Sandhu of Faridkot.**
6. **Shrimati Joginder Kaur, wife of Shri Kartar Singh Saraf, President, District Khalsa Dewan,, Faridkot.**
7. **Shrimati Gunna Devi of Bhatinda.**
8. **Mrs. Man Mohan Singh, wife of S. Manmohan Singh, S.P., Bhatinda.**
9. **Shri Som Chand, Municipal Commissioner, Bhatinda.**
10. **Shri Kulwant Rai, Aggarwal, Municipal Commissioner, Bhatinda.**

Public Relations Committee, Bhatinda.

1. **Chairman** .. Shri Kulwant Rai Gupta, Journalist.
2. **Convener** .. D.P.R.O.
3. **Prof. C.R. Rathi, Brijindra College, Faridkot.**
4. **Shri Karnail Singh Ded, Advocate, Faridkot.**
5. **Shri Lakshmi Narain, Advocate, Jaitu.**
6. **Shri Hans Ram Sharma, Advocate, Bhatinda.**
7. **Shri Amarjit Singh, Editor Ranjit, Bhatinda.**
8. **Shri Sudarshan Bakhshi, Editor, Iman, Bhatinda.**
9. **Shri Ram Singal, Rampura Phool.**
10. **Shri Diwan Chand, Kot Kapura.**
11. **Shri Ramji Dass, Ex-M.C., Raman.**

Public Co-operation Committee.

1. **Chairman** .. Shri Dhana Singh Gulshan, M.P., Bhatinda.
2. **Convener** .. G.A.
3. **Shri Karnail Singh, Sarpanch, Khara.**
4. **Bhai Gobindar Singh of Bhuchho Khurd, President, Swatantra Party.**
5. **Shri Tilak Ram, Chairman, Market Committee, Bhatinda.**
6. **S. Sant Singh, President, Cloth Merchants Association, Kotkapura.**
7. **Shri Teja Singh, Advocate, Bhatinda.**
8. **Shri Ved Parkash, Member, Panchayat Samiti, Budhlada.**
9. **Shri Teja Singh, M.L.A., Samaon, post office Bhikhi.**
10. **Jathedar Dasondha Singh, President, District Akali Jatha, Bhatinda.**
11. **Jathedar Naranjan Singh, President, District Akali Jatha, Bhatinda.**

Fund Committee

1. Chairman .. Shri Gurdev Singh Romana, Chairman,
Zila Parishad.
2. Convener .. G.A. to D.C.
3. Inder Nath Manucha, President, Grain Dealers Association, Bhatinda.
4. Shri Hant Ram, Chairman, Punjab Co., Bhatinda.
5. Shri A.N. Mittal, President, M.C., Kotkapura.
6. Shri Kastur Chand, President, Saraf Association, Bhatinda.
7. Shri Hukam Chand, President Coal Rolling Mill, Jaitu.
8. Shri Payare Lal, Brick-kiln Owner, Goniana Mandi.
9. Ch. Puran Chand of Mansa.
10. Shri Shiv Charan Sethi, M.C., Faridkot.
11. Shri Diwan Chand Kalia, M.C., Bhatinda.

Voluntary Services Committee.

1. Chairman .. Shri Des Raj M.L.C., Mansa.
2. Convener .. S.D.O., Mansa.
3. Shri Gurnam Singh Sema, Member, Zila Parishad, village and post office,
Sema, Sub-tehsil Nathana.
4. Shri Nazir Singh, village and post office Bhagta Bhaika, Sub-tehsil Rampura
Phul.
5. Shri Gurdev Singh Sidhu, Member, Zila Parishad, village Bakhshiwala, P.O.
Bareta Mandi.
6. District Organiser, Punjab Raksha Dal-Lt. Chatter Singh.
7. Shri Mohinder Singh Bhulleri, Member, Zila Parishad, village Bhucho Khurd.
8. Shri Pritam Singh Dhillon, village and post Office Mofar (Mansa).
9. Shri Faqir Chand Verma, President, Mahabir Dal, Bhatinda.
10. S. Hakim Singh, President, Marketing Committee, Goniana.

District Citizens' Council, Mohindergarh

1. Chairman .. Major Amir Singh, M.L.C.
2. Convener .. Deputy Commissioner.
3. Major Chander Bhan, Narnaul.
4. Banwari Lal, M.L.A., Kaniana.
5. Ch. Nihal Singh, M.L.A., Mohindergarh.
6. Smt. Chandra Wati, M.L.A., Dadri.
7. Chairman, Zila Parishad, Shri Bhoor Singh, Narnaul.
8. Ex-President, M.C. Shri Banwari Lal Chhakkar.
9. Shri Rajeshwar, Managing Director, Dadri Dalmia Cement Factory, Dadri.
10. Shri Ram Kishan Gupta, Ex-M.P., Dadri.
11. Shri Ram Chander, Chairman, Block Samiti, Narnaul.
12. Shri Raj Kumar Mehta, Chairman, Block Samiti, Narnaul II.
13. Shri Amar Singh of village Dhani, Chairman, Block Samiti, Dadri-I.
14. Shri Pars Ram of village Kheri Bura, Chairman, Block Samiti, Dadri-II.
15. Shri Amar Singh of village Gopi, Chairman, Block Samiti, Bardha (Dadri).
16. Shri B.D. Bhardwaj, Journalist, Narnaul.
17. Master Udham Singh, President, M.C. Charkhi Dadri.
18. Shri Devki Nandan, President, M.C., Mohindergarh.
19. Subedar Lal Singh, Ex-M.L.A., Kanina.
20. Capt. Hari Singh, Narnaul.
21. Ch. Sri Chand of village Sisot, Chairman, Block Samiti, Mohindergarh-II.
22. Dewan Sheo Chand Rai, Ex-Hony Magistrate, Mahendargarh.
23. Shri Prabhu Dyal, Zaildar, village Nangal Drugu (Narnaul).
24. Captain Ram Rachhpal Singh, village Kheri, Narnaul.
25. Capt. Ram Chandra, village Seema, Narnaul.
26. Subedar Rajinder Singh, village Bond Kalan, Dadri.
27. Shri Surjan Mal, Nai Mandi, Narnaul.
28. Capt. Amar Singh of village Sanjalwas (Dadri).
29. Shri Banwari Lal Mathur, President, Mandal Congress Committee, Narnaul.
30. Dr. R. K. Rao, Narnaul.

Fighting Forces Amenities Committee.

1. Chairman .. Shri Ram Kishan Gupta, Ex-M.P., Dadri.
2. Convener .. D.M.O. H.
3. Shri Rajeshwar, Managing Director, Dalmia Dadri Cement Factory, Dadri.
4. Mrs. B. Dewan of Narnaul.
5. Mrs. G. Bedi, Headmistress, Government Higher Secondary School, Narnaul.
6. Shri Lakshmi Narain, Contractor, Narnaul.
7. Shri Bhim Sen, Saraf, Narnaul.

Fund Committee.

1. Chairman .. Master Udham Singh, President, M.C., Dadri.
2. Convener .. E.A.C. (Civil Defence).
3. Shri Vishnu Kumar, Secretary, Dalmia Dadri Cement Factory, Dadri.
4. Smt. Takhta Bai, village Kheri (Narnaul).
5. Shri Prabhu Dayal, Zaildar, Nangal Drugu (Narnaul).

Voluntary Services Committee.

1. Chairman .. Shri Bhur Singh, Chairman, Zila Parishad, Narnaul.
2. Convener .. D.D.P.O.
3. Ch. Amar Singh, Village Dhani, Chairman, Block Samiti, Dadri-I.
4. Shri Banwari Lal Mathur, Congress Worker, village Gokalpur, Narnaul.
5. Capt. Bhagwan Singh of I.N.A., Dadri.
6. Shri Ram Chander, Chairman, Block Samiti, Mahendergarh-I.

Public Co-operation Committee.

1. Chairman .. Ch. Nihal Singh, M.L.A., Narnaul.
2. Convener .. S.D.O. (Civil) Mahendargarh.
3. Shri Ram Chander, Chairman, Block Samiti, Narnaul-I.
4. Ch. Lehri Singh of Dadri.
5. Shri Devi Sahai, Sarpanch, village Chhilro (Narnaul).
6. Shri Banwari Lal Chhakkhar, Narnaul.
7. Shri Sham Manohar, Ex-M.L.A., village Ateli (Narnaul Tehsil).

Fighting Forces Welfare Committee.

1. Chairman .. Major Chander Bhan, Narnaul.
2. Convener .. Secretary, Soldiers Board.
3. Capt. Ram Singh of village Seima (Narnaul).
4. Capt. Ram Rachhpal Singh, village Kheri, Narnaul.
5. Subedar Lal Singh, Ex-M.L.A., Kanina, Mahendergarh.
6. Capt. Amar Singh of village Sanjharwas (Dadri).
7. Major Amir Singh, M.L.C., village Jho Jho via Charkhi Dadri.

Medical Committee.

1. Chariman .. Dr. R. K. Rao, Ex- Civil Surgeon, Narnaul.
2. Convener .. Civil Surgeon.
3. Dr. Harbilas Rai, Assistant Civil Surgeon, Narnaul.
4. Dr. Major Duli Chand of Dadri.
5. Dr. Prem Singla, village Jhojhu, Dadri.

Civil Defence Committee.

1. Chairman .. Capt. Hari Singh, Narnaul.
2. Convener .. E.A.C. (Civil Defence).
3. Shri Hari Ram Sanghi, Nai Mandi, Narnaul.
4. Shri S. L. Dewan, Advocate, Narnaul.
5. Capt. Dharam Singh, Organiser, Raksha Dal, Dadri.

Economic Committee.

1. Chairman .. Shri Surjan Mal, Nai Mandi, Narnaul.
2. Convener .. D.F.S.C.

3. Shri Shankar Lal, Dadri.
4. Shri Gulzari Lal, President, M.C., Ateli (Narnaul).
5. Shri Bansi Dhar Gupta, Kanina (Mahendergarh).
6. Shri Madan Mohan, Mandal Congress, Mahendergarh.

Youth and Students Activities Committee.

1. Chairman .. Shri Raj Kumar Mehta, Chairman, Block Samiti, Narnaul-II.
2. Convener .. Principal, Government College for Boys, Narnaul.
3. Headmaster, Government Higher Secondary School, Narnaul
4. Shri Bal Krishan Shandilya, Organising Secretary, Bharat Sewak Samaj, Narnaul.
5. Shri Ram Kishan Gupta, Ex-M.L.A. (Co-opted).
6. Major Radha Kishan, village Ranila (Dadri).

Public Relations Committee.

1. Chairman .. Smt. Chandra Wati, M.L.A., Dadri.
2. Convener .. D.P.R.O.
3. Shri Sis Ram, Ex-M.L.A., Dadri.
4. Shri B.D. Bhardwaj, Journalist, Narnaul.
5. Shri Banwari Lal, M.L.A., Kanina.
6. Shri Devki Nandan Gupta, President, M.C., Mahendargarh.

District Citizens Council Sangrur

1. Chairman .. S.D. Ranjit Singh.
2. Convener .. Deputy Commissioner.
3. Shri Gurbakhshish Singh, M.L.A.
4. Begum Yusuf Zaman of Malerkotla, M.L.A.
5. Shri Inder Singh, M.L.A.
6. Shri Gurdial Singh, President, District Congress Committee, Sangrur.
7. Shri Ram Lal Chhahria, President, District Jan Sangh, Sangrur.
8. Shri Kartar Singh Darvesh, Akali Party, Sunam.
9. Shri Amar Nath Diwana, Parja Socialist Party, Sunam.
10. Shri Ramjinder Singh, Convener, Bharat Sewak, Samaj, Sangrur.
11. Shri Jagir Singh Phaguwala, Chairman, Block Samiti, Sangrur.
12. Shri Kulwant Rai, Chairman, Block Samiti, Lehragaga.
13. Shri Mukhtiar Singh, Chairman, Block Samiti, Mahal Kalan.
14. Shri Lal Singh, Kala Bula Sub-Tehsil Dhuri.
15. Ch. Neki Ram, Sub-Registrar, Narwana.
16. Shri Dal Singh, Sub-Registrar, Jind.
17. Shri Naranjan Singh Ubha, Chairman, Block Samiti, Sunam.
18. Shri Kaku Ram, President, M.C., Narwana.
19. Sardar-i-Azam Lala Sita Ram, Ex-Prime Minister, Jind State, Sangrur.
20. Shri Sampuran Singh, Dhaura, Ex-Minister, Pepsu.
21. Shri K. C. Vashishta, Advocate, Sunam.
22. Major Abdul Hamid 'Farhat' Malerkotla.
23. Col. Pritam Singh, Ugoke.
24. Jathedar Gurcharan Singh, Sunam.
25. Pt. Parma Nand, President, M.C., Sangrur.
26. Shri Kartar Singh, President, Bar Association, Sangrur.
27. Malik Mathura Dass, village Haripore, tehsil Narwana (Sangrur).
28. Maj. Nirbhai Singh, Sangrur.
29. Ch. Siri Niwas, Mill Owner, Dhuri.
30. S. Gurbux Singh Sibja

Funds Committee.

1. Chairman .. Major Nirbhai Singh, Sangrur.
2. Convener .. Shri K.N. Kashyap, P.C.S., General Assistant, Sangrur.
3. Ch. Siri Niwas, Mill Owner, Dhuri.
4. Shri Gurbakhshish Singh, M.L.A., Barnala.
5. Ch. Dal Singh, Hony. Sub-Registrar, Jind.

6. Ch. Naki Ram Hony. Sub-Registrar, Narwana.
7. Malik Hans Raj, Safidon.
8. Shri Joginder Singh Pakhoke, tehsil Barnala.

Public Relations Committee.

1. Chairman .. S. Rajinder Singh, Ex-M.L.A. and Convener, Bharat Sewak Samaj, Sangrur.
2. Convener ... Shri Amar Kant, District Public Relations Officer, Sangrur.
3. Shri Amarjit Sharma, Journalist, Sangrur.
4. Shri Jagir Singh Phaguwala, Chairman, Block Samiti, Sangrur.
5. Shri Rajinder Pal, Advocate, Dhuri.
6. Shri Amar Nath 'Diwana', P.S.P., Sunam.
7. Shri Mehar Chand Kausar, Rolling Mill, Barnala.
8. Shri Kishori Lal, Proprietor, Jaswant Theatre, Sunam.

Public Co-operation Committee.

1. Chairman .. Pt. Purna Nand, President, M.C., Sangrur.
2. Convener ... Shri G.R. Godia, P.C.S., District Development and Panchayat Officer, Sangrur.
3. Shri Hira Singh Bhathal, village Bhathlan, tehsil Barnala.
4. Ch. Inder Singh, Ex-M.L.A., Narwana.
5. Jathedar Kartar Singh Joshila, Barnala.
6. Shri Shaukat Ali Khan, Malerkotla.
7. Ch. Chander Bhan, Advocate, Jind.
8. Ch. Shamsher Singh, Advocate, Narwana.

Voluntary Services Committee.

1. Chairman .. Shri Naranjan Singh Ubha, Chairman, Block Samiti, Sunam.
2. Convener ... Shri Sunder Lal, District Inspector of Schools, Sangrur.
3. Shri Jathedar Gurbachan Singh, Sunam.
4. Shri Ram Lal Chhahria, Sunam.
5. Shri Suraj Narain Rao, Principal, Government College, Jind.
6. Shri R.D. Bhalla, Principal, S.D. College, Barnala.
7. Shrimati Bhagwant Kaur, A.D.I. Girls, Sangrur.
8. Shri Ghasi Ram, Ex-M.L.A., of Bibipur at Jind.
9. Dr. Kesar Singh, Principal, Government College, Malerkotla.

Fighting Forces Welfare Committee.

1. Chairman .. Shri Gurdial Singh, President, District Congress Committee, Sangrur.
2. Convener ... Capt. Mohinder Singh, Secretary, District Soldiers Board, Sangrur.
3. Mrs. Bedi, wife of Kr. Mohinder Singh Bedi, I.A.S., D.C.
4. Mrs. Kashyap, wife of Shri K.N. Kashyap, P.C.S., G.A.
5. Bibi Prem Kaur, Nabha Gate, Sangrur.
6. Mrs. Puri, Protective Home, Sangrur.
7. Mrs. Sablok, wife of Shri O.P. Sablok, X.E.N., B. & R., Sangrur.
8. Lt. Pritam Singh, Bhawanigarh.
9. Shri Kaku Ram, President, M.C., Narwana.
10. Shri Kundan Lal Dhal, P.D.S.P., Sangrur.
11. Shri Gurcharan Singh Dhindsa, President, Co-operative Union, Sangrur.

Fighting Forces Amenities Committee.

1. Chairman ... Lt. Col. Pritam Singh Ugoke, tehsil Barnala.
2. Convener ... Secretary, Red Cross, Sangrur.
3. Shri Kulwant Rai, Chairman, Block Samiti, Lehra.
4. Shri Sadhu Ram, Grain Market, Sangrur.
5. Shri Hakim Chokha Nand, Sangrur.
6. Seth Harparshad "Shivhara", Sangrur.
7. Major Balwant Singh, Ex-Minister, Malerkotla.
8. Shri Mukhtiar Singh, Chairman, Block Samiti, Malal Kalan.

Medical Committee.

1. Chairman ... Sardar Azam-L. Sita Ram, Ex-P.M., Sangrur.
2. Convener ... Shri H.C. Dhawan, Civil Surgeon, Sangrur.
3. Dr. Parkash Chand Roy, Civil Hospital, Sunam.
4. Dr. Parkash Kaur, Lady Hospital, Sangrur.
5. Dr. Lal Chand, Barnala.
6. Shri Kant, Incharge, Government Ayurvedic Dispensary, Sangrur.
7. Dr. Yagya Datt Rishi, District Medical Officer, Health, Sangrur.

Youth and Students Activities Committee.

1. Chairman ... Shri Kartar Singh, Advocate, President, Bar Association, Sangrur.
2. Convener ... Shri Nand Kishor Aggarwal, Principal Government College for Boys, Sangrur.
3. Miss S. Malhotra, Principal, Government College (Women), Sangrur.
4. Shri Lal Singh of Kala Bula.
5. Shri Dev Datt, President, Arya Samaj, Sangrur.
6. Shri Mangat Rai, M.C., Sangrur.

Civil Defence Committee.

1. Chairman ... Shri Gurbax Singh, Jind.
2. Convener ... Shri G.S. Multani, P.C.S., Revenue Assistant, (Agrarian) , Sangrur.
3. Shri Raj Kumar Puri, M.C., Sangrur.
4. Shri Bhagwant Singh, E.O. Municipal Committee, Sangrur.
5. Shri Baldev Saran, President, M.C., Jind.
6. Shri Bachan Singh, President, M.C., Barnala.
7. Shri G.L. Sharma, Administrator, M.C., Malerkotla.
8. Shri Mohan Lal, President, M.C., Dhuri.
9. Shri Ram Dass, Khalifa Street, Sangrur.

Economic Committee.

1. Chairman ... Shri Kalwant Rai, Chairman, Block Samiti, Lehra Gagga.
2. Convener ... Shri Chandan Singh, District Food and Supplies Controller, Sangrur.
3. Shri Lall Chand (Member, Price Committee), Sangrur.
4. Shri Bachan Singh, Chairman, Market Committee, Sunam.
5. Shri Amir Singh, Chairman, Market Committee, Sangrur.

District Citizens' Council, Amritsar.

1. Chairman .. L. Durga Dass Bhatia.
2. Convener ... Deputy Commissioner, Amritsar.
3. S. Surjit Singh Majithia.
4. S. Jai Inder Singh, (Civil Lines, Constituency), Bazar Babba Sahib, Amritsar.
5. S. Gurdial Singh Dhillon (Tarn Taran Constituency) village and post office, Panjwar, tehsil Tarn Taran.
6. S. Tara Singh Lyallpuri (Constituency Nagoke) village Fatehgarh Badhahn, post office Mainwind.
7. S. Narain Singh Shahbazpuri (Constituency Khalra), village Shahbazpur.
8. S. Gurmej Singh (Sadar Constituency) village and post office, Gumanpur.
9. Shri Balramji Das Tandon (Amritsar City West Constituency), Chowk Passian, Amritsar.
10. S. Harinder Singh, M.L.A. (Ajnala Constituency), Raja Sansi.
11. Bibi Parkash Kaur, (Majitha Constituency) village Dial Bharang, tehsil Ajnala.
12. S. Amrao Singh.
13. President, S.G.P.C., Amritsar (Sant Chanan Singh).
14. Shri G.R. Sethi.
15. President, Municipal Committee, Amritsar.
16. Shri Gian Chand Kharbanada, President, District Congress Committee (Urban).
17. Shri Manohar Lal, President, District Congress Committee (Rural).
18. S. Hardip Singh, Chairman, Zila Parishad.
19. Mrs. Manmohan Kaur, Bhinder.
20. Mrs. F. Boga.
21. Shri Dewan C. Mehra, General Secretary, T.M.A., Queens Road, Amritsar.
22. Mr. C. Constantinidese, Director, O.C.M.
23. Bibi Balwant Kaur.
24. Dr. Raghbir Singh, Ex-M.C.
25. L. Behari Lal Khanna.
26. Shri Sarup Narain Khanna.
27. Jathedar Sohan Singh Jalalusman.
28. Dr. Yudhvan Sachda, Principal, Medical College.
29. S. Shishpal Singh, Secretary.
30. Prof. Vishwa Mitter, D.A.V. College, General Secretary, Youth Congress, Amritsar.
31. Seth Radha Kishan.
32. Shri Raj Karan Verma.
33. Shri Baldev Sharma, Advocate.

Medical Committee, Amritsar.

1. *Chairman.*—Principal, Medical College.
2. *Convener.*—Civil Surgeon.
3. Mr. Gurcharan Singh Kalra, outside Sultanwind Gate, President, Indian Medical Association, Amritsar.
4. Dr. Sain Dass Vohra, Katra Sufaid, Amritsar, Secretary, Indian Medical Association, Amritsar.
5. Medical Superintendent, V. J. Hospital, Amritsar.
6. Dr. Raj Kumar Uppal.
7. Dr. Savitri Bhatia.
8. Dr. Sujinder Singh.
9. Dr. Manohar Lal Chopra, Phulanwala Chowk, The Mall, A-

Economic Committee, Amritsar.

1. *Chairman.*—Shri Satya Pal Vermani, Jawala Flour Mills, Amritsar.
2. *Convener.*—D.F.&S.C.
3. Shri Kundan Lal Tandon of M/s Vidya Dhar and Sons.
4. Giani Sham Singh, President, Punjab Rice Sellers Association, Amritsar, Brahm Nagar.
5. Shri Gian Chand Joshi, General Secretary, Commercial Association, and President Sewa Samiti, 4, Krishna Market, Amritsar.
6. Dr. Gopal Dass of Badri Nath and Sons, President Chemists and Druggists Association Opp. V.J. Hospital, Amritsar.
7. Shri P. L. Kapur, Amritsar Rayon and Silk Mills.
8. Shri Kidar Nath Grover, Model Woollen Mills.
9. Representative of Wholesale Coop. Society.
10. Shri Acchar Singh of village Basser Ke.

Funds Committee, Amritsar

1. *Chairman.*—Shri Sarup Narain Khanna.
2. *Convener.*—District Industries Officer.
3. Shri Bal Kishen Munjal, President, T. M. A.
4. Shri Ram Parkash Kapur, Punjab Woollen Mills.
5. Shri Prithipal Singh, Ohsan Engineering Works.
6. Shri Niranjan Dass, Taulianwala, President, Piece Goods Association.
7. Seth Banwari Lal, Commercial Association.
8. Sardar Gurdial Singh Uppal.
9. Seth Gopi Chand Bhatia.
10. Shri R. A. Boga.
11. Giani Shamsher Singh, President, Market Committee.
12. Capt. Keshab Chandra.

Voluntary Services Committee, Amritsar.

1. *Chairman.*—Sardar Narain Singh Shahbazpuri, M.L.A.
2. *Convener.*—Secretary, Municipal, Committee, Amritsar.
3. Jathedar Sohan Singh Jalal-Us Man.
4. Shri Jamna Dass, President, Bhartiya Jan Sangh.
5. Shri Vipam Chander Mehta, Senior Vice-President, Municipal Committee, Amritsar.
6. Shri Yog Raj, Guru Bazar, Amritsar.
7. Sardar Darshan Singh, Municipal Committee, Amritsar.
8. Shri Sat Bhushan, INTUC.
9. Mrs. Sawarna Seth
10. Bibi Balwant Kaur.

11. **Shri Madho Mal Kapur, Katra Charat Singh.**

12. **Shri Jai Inder Singh, M.L.A.**

Fighting Forces Welfare Committee, Amritsar.

1. *Chairman.*—Major Harinder Singh, M.L.A.
 2. *Convener.*—Shri J. S. Dhamija, G. A. II.
 3. **Capt. Manmohan Singh, Ex-Secretary, D. S. S. and A. Board.**
 4. **Shri Balramji Dass Tandon, M. L. A.**
 5. **President, Bar Association.**
 6. **Sardar Kartar Singh, M.L.A.**
 7. **Sardar Gurdip Singh, Chairman, Block Samiti, Patti.**
 8. **Sardar Harjinder Singh, Chairman, Block Samiti, Ajnala.**
 9. **Dr. Upkar Singh, Chairman, Block Samiti, Ajnala.**
 10. **Shri Raghuvaish Chopra, Secretary, D. C. C., Urban.**
 11. **Col. Sir Buta Singh**
 12. **Sant Fateh Singh**
- } Co-opted.

Youth and Students Activities Committee, Amritsar.

1. *Chairman.*—Prof. Vishwa Mitter.
2. *Convener.*—District Inspector of Schools.
3. **Shri Sham Sunder Bhatia, General Secretary, Bhartiya Jan Sangh.**
4. **Principal, Khalsa College or his representative.**
5. **Principal, D. A. V. College, or his representative.**
6. **President, Headmasters Association.**
7. **President, Headmasters and Masters Union.**

Public Relations Committee, Amritsar.

1. *Chairman.*—Seth Radha Kishan.
2. *Convener.*—D.P.R.O.
3. **Shri Manohar Lal, President, District Congress Committee, Rural.**
4. **Shri Abnash Chand Kapur, Municipal Commissioner.**
5. **Shri Pritam Singh, Sargodha.**
6. **Shri Mangat Ram, General Secretary, Bhartiya Jan Sangh.**
7. **Shri G. R. Sethi.**
8. **Shri Jagan Nath, P.T.I.**
9. **Shri Ram Kishan Soni.**
10. **Shri Krishan Lal, M.L.C.**

Public Co-operation Committee, Amritsar

1. *Chairman.*—S. Jai Inder Singh, M.L.A.
2. *Convener.*—Shri N. S. Cheema, G.A.I.
3. S. Hardip Singh, Chairman, Zila Parishad, Amritsar.
4. S. Kirpal Singh, M.C., Amritsar.
5. S. Gurmej Singh, M.L.A.
6. Dr. Mehar Singh, General Secretary, Swatantra Party.
7. Shri G. S. Bedi, Putlighar.
8. Pt. Gian Chand, Municipal Commissioner.
9. Shri Krishan Lal, M.L.C.
10. Shri Gardial Singh Dhillon, M.L.A.
11. Shri Sat Pal Bhushan, Secretary, INTUC, Putlighar, Amritsar.

Fighting Forces Amenities Committee, Amritsar.

1. *Chairman.*—Shri Gian Chand Kharbanda.
2. *Convener.*—B.D.P.O.
3. Mrs. Janak Puri.
4. Mrs. Bindar.
5. Mrs. Savitri Bhatia.
6. Mrs. Boga.
7. Mrs. Kunti Pal.
8. Mrs. Nand Kishore, Grover.
9. Dr. Harbans Singh, Secretary, S.G.P.C.
10. Bibi Nirman Kaur Kairon.
11. Rt. Rev. Bishop K. Anand (Co-opted).

Civil Defence Committee, Amritsar

1. *Chairman.*—Dr. Baldev Parkash, M.L.A.
2. *Convener.*—A.D.M.
3. Chief Warden, Amritsar.
4. Shri Sadhu Ram Sharma.
5. Shri C. L. Jaura.
6. Shri Amrik Singh, Municipal Commissioner.
7. Kaka Gopal Singh, Municipal Commissioner.
8. Dr. Kidar Nath Mehra.
9. Shri Kirpal Singh, M.C., Chheharata.
10. Giani Gurmukh Singh Mussafir.

Statement showing districtwise number of M.L.A.s and M.L.C.s who are members of the District Citizens' Councils/Committees

Serial No.	Name of the district	Number of M.L.A.s	Number of M.L.C.s	Total
1	Amritsar	9	1	10
2	Ambala	5	2	7
3	Bhatinda	5	1	6
4	Ferozepur	7	1	8
5	Gurdaspur	7	1	8
6	Gurgaon	10	1	11
7	Hoshiarpur	7	2	9
8	Hissar	8	2	10
9	Jullundur	6	3	9
10	Kapurthala	2	1	3
11	Karnal	10	1	11
12	Kangra	7	1	8
13	Ludhiana	6	1	7
14	Mohindergarh	3	1	4
15	Patiala	7	1	8
16	Rohtak	9	5	14
17	Sangrur	4	1	5
18	Simla	1	1	2

INSTRUCTIONS ISSUED TO STATE BANK AUTHORITIES

***2972. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state whether Government have issued any instructions to the State Bank authorities to the effect that aid to the privately managed schools is stopped from March 31, 1963 ; if so, the reasons therefor ?

Sardar Partap Singh Kairon : No.

BREAKDOWNS IN BUS No. PNU-243

***3235. Sardar Pritam Singh Sahoke :** Will the Chief Minister be pleased to state—

- (a) whether Government maintains a complete record, i.e., Engine number and chassis number, etc., of each Punjab Roadways Bus together with the repairs done in each case ;
- (b) if the reply to part (a) above be in the affirmative the nature of breakdowns in Bus No. PNU-243 for the period from 1st October, 1962 to 31st January, 1963, together with the cost of repairs during each such breakdown ?

Sardar Partap Singh Kairon : (a) Yes.

(b) Bus No. PNU-243 was involved in one breakdown on 16th January, 1963 due to rash and negligent driving, which resulted in the breakage of bell housing, etc. The cost of repairs amounted to Rs 534.73 nP.

PURCHASES SALE AND REPAIRS OF PUNJAB ROADWAYS BUSES

***3236. Sardar Pritam Singh Sahoke :** Will the Chief Minister be pleased to state whether Government maintains a complete record in respect of purchase, sale and repairs of each of the buses of the Punjab Roadways ?

Sardar Partap Singh Kairon : Yes.

OVERTIME ALLOWANCE TO THE EMPLOYEES OF THE PUNJAB ROADWAYS

***3266. Shri Om Parkash Agnihotri :** Will the Chief Minister be pleased to state whether the employees of the Punjab Roadways are paid any overtime allowance when they run vehicles for more than eight hours a day ; if so, the amount thereof ?

Sardar Partap Singh Kairon : No.

THE CO-OPERATIVE FLOUR MILL, HOSHIARPUR

***2845. Pandit Mohan Lal Datta :** Will the Chief Minister be pleased to state—

(a) whether it is a fact that the Co-operative Flour Mill at Hoshiarpur has gone into liquidation ; if so, the reasons therefor ;

(b) the total amount of capital invested in the said Mill and the extent of loss suffered therein ?

Sardar Partap Singh Kairon : (a) The Co-operative Flour Mill, Hoshiarpur has not gone into liquidation.

(b) The total amount of capital involved in the said mill is Rs 9,68,337. It has suffered a loss of Rs 1,50,408, excluding depreciation.

TAX RAISED FOR THE WELFARE OF HARIJANS IN THE STATE

***3273. Shri Banwari Lal :** Will the Minister for Finance be pleased to state—

(a) the total amount of tax so far collected under the Temporary Taxation Act, 1962, for the welfare of Harijans in the State ;

(b) the total amount so far allocated for the construction of houses for Harijans out of the said funds ;

(c) the total amount of funds referred to in part (b) above sanctioned for Mahindergarh District ?

Dr. Gopi Chand Bhargava : (a) Rates of the following taxes were enhanced during 1962-63, for the welfare of Harijans in the State :—

(i) General Sales-Tax.

(ii) Passenger and Goods Tax.

(iii) Entertainment Tax.

(iv) Property Tax.

(v) Water Rates.

(vi) Additional Surcharge on Land Revenue.

(vii) Professions Tax.

Information with regard to the amount collected under General Sales Tax, Passenger and Goods Tax, Entertainment Tax and Water Rates is being collected from the departments concerned. Property Tax has been levied with effect from 1st April, 1963 and as such, its collection would be made during the year 1963-64.

Additional Surcharge on Land Revenue has been levied from Rabi, 1963, and will be collected in June, 1963.

Professions Tax is being collected and up to 28th February, 1963, collections under the Temporary Taxation Act, 1962, amounted to Rs 20,67,343.20 nP.

- (b) Nil. The matter is under consideration.
 (c) Does not arise.

LADY DOCTOR IN NEHRU HOSPITAL, ABOHAR, DISTRICT FEROZEPUR

*2971. **Sardar Kulbir Singh** : Will the Minister for Finance be please to state—

- (a) whether it is a fact that the Nehru Hospital at Abohar in Ferozepur is without a lady doctor ; if so, since when and reasons for the same ;
 (b) the steps, if any, being taken to provide a lady doctor there ?

Dr. Gopi Chand Bhargava : (a) Yes Sir, since 22nd April, 1960. For want of adequate number of Lady Doctors.

- (b) Orders for the posting of a Lady Doctor have already been issued.

REPRESENTATION FROM AYURVEDIC GRADUATES/VAIDS IN GOVERNMENT SERVICE FOR INCREASED PAY-SCALES

*3284. **Shri Mangal Sein** : Will the Minister for Finance be pleased to state whether he has received any representation from the Ayurvedic Graduates or Vaidis in Government Service demanding increase in their pay-scales ; if so, the action, if any, proposed to be taken thereon ?

Dr. Gopi Chand Bhargava : Yes, Sir, from the Punjab Ayurvedic Graduates Council, Patiala (who are not in Government service) but none from the Vaidyas working in the Ayurvedic Department who have their own recognised Association.

The matter regarding revision of pay-scale of the Vaidyas is, however, under the consideration of Government.

STRICTURES PASSED AGAINST POLICE OFFICERS OF SUNAM POLICE STATION

*3067. **Shri Balramji Dass Tandon** : Will the Home Minister be please to state—

- (a) whether it is a fact that any Police Officers of Sunam Police Station have been reprimanded by the Punjab High Court, if so, when together with their names and designation ;
 (b) the contents of the orders of the High Court ;
 (c) the action, if any, taken by the Government as a result thereof ?

Shri Mohan Lal : (a) Yes. Sub-Inspector Banta Singh, No. 215/PR, and Assistant Sub-Inspector Balwant Singh, No. 156/PR, on 21st February, 1963.

(b) & (c) Copy of Judgement of the High Court is awaited. Appropriate action will be taken on its receipt.

SUB-ASSISTANT SUPERINTENDENTS OF JAILS

*3077. **Shri Rup Singh Phul** : Will the Home Minister be pleased to state whether there are any jails in the State at present where no Sub-Assistant Superintendents are posted together with the reasons therefor ?

Shri Mohan Lal : A statement giving the requisite information is given below :—

STATEMENT

No Sub-Assistant Superintendents of Jails are posted at the following Jails including Sub-Jails :—

1. Central Jail, Ambala.

2. Central Jail, Ferozepore.
3. Central Jail, Patiala.
4. District Jail, Nabha.
5. District Jail, Bhatinda.
6. District Jail, Sangrur.
7. Sub- Jail, Karnal.
8. Sub-Jail, Gurgaon.
9. Sub-Jail, Kapurthala.
10. Sub-Jail, Hoshiarpur.
11. Sub-Jail, Dharamsala.
12. Sub-Jail, Simla.
13. Borstal Institution and Juvenile Jail, Faridkot.

The posts of Sub-Assistant Superintendents in lower scales of pay (Rs 90—5—180) were provided instead of Assistant Superintendents in a higher scale (Rs 100—10—200/10—300) as a measure of economy at certain District Jails and Sub-Jails. There is no necessity of a Sub-Assistant Superintendent where the requisite number of Assistant Superintendents are posted.

In the case of Sub-Jail, Simla, no Assistant or Sub-Assistant Superintendent of Jail has been appointed as the number of prisoners, who are mostly undertrials in this jail, varies from 3—5 per day.

FACILITIES TO PRISONERS

***3078. Shri Rup Singh Phul :** Will the Home Minister be pleased to state whether the strength of Warders in various Sub-Jails in the State is different, if so, the reasons therefor ?

Shri Mohan Lal : Yes. A statement giving information in respect of the second part of the question is given below :—

STATEMENT

The strength of Warder staff in a particular Jail or Sub-Jail is determined on the basis of the following factors :—

- (i) Length of the perimeter of each Jail for purposes of corresponding number of beats for patrol duty.
- (ii) The number of wards in each Sub-Jail.
- (iii) Number of cells in the Sub-Jail.
- (iv) Nature of duties in regard to extra mural work for outside gangs, if any.
- (v) Average number of prisoners in each jail.
- (vi) The nature of prisoners in each jail.
- (vii) Other general or special duties involved.

As the above factors vary from Sub-Jail to Sub-Jail, the strength of warders at all Sub- Jails cannot be uniform.

DEPARTMENTAL ENQUIRY AGAINST SHRI GREWAL, EX-SUPERINTEN-
DENT OF POLICE

*3252. **Shri Mangal Sein** : Will the Home Minister be pleased to state whether any Departmental enquiry is being conducted against Shri Grewal, ex-Superintendent of Police, if so, the details thereof together with the date when the said enquiry was started and the stage at which the said enquiry is at present ?

Shri Mohan Lal : The departmental enquiry against Shri D. S. Grewal, I.P.S., A.S.P., has been completed and the action to be taken on the report of the Inquiry Officer is under consideration. The departmental enquiry related to certain charges of corruption and irregularities committed by Shri Grewal and was initiated on 26th March, 1958 when he was served with a charge-sheet.

STRICTURES PASSED AGAINST OFFICERS/OFFICIALS IN THE GREWAL CASE

*3253. **Shri Mangal Sein** : Will the Home Minister be pleased to state the names of the officers/officials against whom strictures were passed by the Session Judge in the Grewal case, together with the names of officers/officials against whom action was taken giving the details thereof ?

Shri Mohan Lal : Two lists containing the requisite information are given below.

List 'I'

showing the names of the officers/officials against whom strictures were passed by the Session Judge in the Grewal case

1. Police officers/officials—

- (1) Ch. Ram Singh, IPS.
- (2) Shri J.S. Bawa, IPS.
- (3) Shri Bahal Singh, Offg. SP.
- (4) Shri Banar Singh, D.S.P.
- (5) Shri Vishwa Mittar, Offg. D.S.P.
- (6) Shri Gurcharan Singh Mann, Inspector (now Offg. D.S.P.).
- (7) H.C. Jagdish Singh.
- (8) S.I. Balwant Singh (now Offg. Inspector).
- (9) Constable Sadhu Singh.
- (10) H.C. Pitamber Singh.
- (11) Constable Pritam Singh.
- (12) Constable Sunder Lal.
- (13) H.C. Pindi Das.
- (14) Constable Des Raj.

2. Civil Officers—

I. A. S. Officers

- (1) Shri Asa Singh, I.A.S.

P.C.S. Officers

- (1) Shri K. K. Kalia, P.C.S.

- (2) Shri Sher Singh, P.C.S.
 (3) Shri Sarnagat Singh, P.C.S.
 (4) Shri R. S. Pathania, P.C.S.

LIST 'II'

showing the names of officers/officials along with the details of the action taken against these officers/officials

Police officers/officials

(1) *Ch. Ram Singh, I.P.S.*—His explanation having been found unsatisfactory by the State Government, he was formally charge-sheeted and a regular departmental enquiry into the charges against him was conducted by Mr. G.H. Thomas, Retd. Chief Justice of the Oudh High Court. The Inquiry Officer did not find him guilty and on consideration of the report submitted by him, it has been decided to drop the charges against Ch. Ram Singh.

(2) *Shri J. S. Bawa, I.P.S.*—His explanation was found satisfactory by the State Government. It was, therefore, decided not to take any action against him.

(3) and (4) *Sarvshri Bahal Singh and Banar Singh.*—On considering the replies to the charge-sheets served on Sarvshri Bahal Singh and Banar Singh, in accordance with the Punjab Civil Services (Punishment and Appeal) Rules, Government came to the conclusion that no action should be taken against them.

(5) and (6) *Sarvshri Vishwa Mittar and Gurcharan Singh.*—Their explanation having been found unsatisfactory by the State Government, they were formally charge-sheeted and a regular departmental enquiry into the charges against them is being conducted by Shri Gobinder Singh, I.A.S. The result of the enquiry is awaited.

(7) to (13) *H.C. Jagdish Singh, S.I. Balwant Singh (now Offg. Inspector), H. C. Pitamber Singh, Constable Pritam Singh, Constable Sunder Singh, Constable Des Raj and Constable Sadhu Singh.*—The D.I.G. of Police of Ambala Range conducted a departmental enquiry against these officials, in accordance with Police Rules, and acquitted them.

(14) *H. Constable Pindi Das.*—He has since resigned.

Civil Officers

I.A.S. Officers

(1) *Shri Asa Singh, I.A.S.* (since retired).—No departmental action was considered necessary against Shri Asa Singh, I.A.S. (since retired) in respect of discrepancies between his statement and those of Gopal Singh and Grewal, in view of the fact that the strictures against him lost their sting in view of the statement of the High Court.

P.C.S. Officers

(1) *Shri K. K. Kalia, P.C.S.* (formerly M.I.C., Karnal).—Administered a warning with a copy on the personal file.

(2) *Shri R. S. Pathania, P.C.S.* (formerly M.I.C., Karnal).—Administered a warning with a copy on the personal file.

(3) *Shri Sher Singh Sandhu, P.C.S.* (formerly M.I.C., Karnal).—Administered a simple warning without a copy on his personal file.

(4) *Shri Sarnagat Singh, P.C.S.* (formerly S.D.O., Panipat).—One increment of this officer has been stopped with cumulative effect.

ENQUIRIES HELD BY VIGILANCE DEPARTMENT/C.I.D. AGAINST CERTAIN
 EXECUTIVE ENGINEERS, P.W.D. (B.&R.)

*2951. Comrade Ram Piara : Will the Home Minister be pleased to state —

(a) whether any enquiries, either by the Vigilance Department or

the C.I.D. have been started since June, 1962 against any Executive Engineers of the P.W.D. (B&R) posted in the Hindi Region, if so, the names of the Executive Engineers involved together with their Headquarters in each case;

- (b) the dates of the start of the said enquiries in each case;
- (c) the designation of the Authority conducting the said enquiries; the stage at which these enquiries stand at present and the nature of the complaints in each case;
- (d) whether it is a fact that the Vigilance Department/C.I.D. conducting the above-said enquiries had recommended to the Government for the suspension/transfer of certain Engineers of P.W.D. (B&R); if so, the names of those who had to be transferred/suspended in view of the report of the Vigilance Department or the C.I.D.;
- (e) whether any action on the report of the Vigilance Department/C.I.D. has been taken in any case; if so, what along with the names of the officers against whom taken; if no action taken, the reasons therefor;
- (f) whether it is a fact that the Vigilance Department/C.I.D. has also looked into the accounts of the SHAHI DAWAKHANA, SIMLA, in connection with the complaints against the above-mentioned Executive Engineer against whom enquiries are being conducted ; if so, the details thereof ?

Shri Mohan Lal : A statement is as follows..

Enquiries conducted by Vigilance Department/C.I.D. against Executive Engineers, B. & R. in Hindi Region

(a)		(b)	(c)		(d)	(e)	
(ii)			(i)	(ii)		Whether any action report of the Vig. De C.I.D.	
Sl. No.	Headquarters of XEN	Date of start of enquiry	Designation of authority conducting the enquiry	Stage at which the enquiry stands at present	Nature of the complaints	Whether the C.I.D./Vig. Department conducting the enquiries had recommended to Government suspension/transfer of certain engineers. If so, names thereof who had to be transferred or suspended	Whether any action report of the Vig. De C.I.D.
..	Hissar	4th June, 1962	Inspector, Vigilance	Final report of investigation under examination by Government	Alleged to have leased out P.W.D. land situated outside Nagori Gate, Hissar, without calling any tender or by auction and thereby causing loss to Government.	No	The Department advised to call in question. Taking appropriate action against defaulters is under
..	Hissar	6th December, 1962	Ditto	Ditto	Alleged to have visited Pilani along with other officials in Government vehicles and stayed in Shiv Ganga Rest House. They roasted meat, drank wine, indulged in womanising and thus spoiled sanctity of the Rest House.	No	Under examination
a	Sirsa, District Hissar	22nd September, 1962	Ditto	Investigation finalised	Alleged to have taken bribe in the discharge of official duty. Allotted work to black-listed contractors. Indulged in womanising. Payments of contractors were held up with the intention of extracting bribe from them.	No	Since the Administration was seized of report was sent to taking appropriate action against defaulters.
gh	Karnal	5th July, 1962	Sub-Divisional Officer, Vigilance	Investigation finalised	Alleged to have paid for excessive quantity of earthwork while remodelling Karnal-Indri Road and employing two permanent and one temporary gangs of departmental labour to complete the earth work and misappropriation of Government money.	On the apprehension that evidence of the case was being tampered with, or circumvented, Government passed orders of suspension/transfer of Shri Gurcharan Singh, but before the orders could be implemented the investigation was completed and after considering the facts, orders of suspension/transfer were withdrawn.	Officer has been called for his explanation
-	Do	3rd July, 1962	Inspector, Vigilance	Report of investigation under examination of Government	Alleged to have accepted bribe from contractors in construction of building of a School. Allotted work to his pet contractors at higher rates. Claimed false T.A. Caused loss to Government by making excessive payments. Did not exercise proper check in drawing work order for supply of brick bats.	No	The case is under examination
-	Do	4th October, 1962	Ditto	Investigation in progress	Alleged to be corrupt. Fabricated certain tenders. Certain work had not been carried out according to specifications. Work allotted to favourite contractors.	No	Question does not arise. Investigation is still in progress
..	Do	5th February, 1963	Ditto	Ditto	Alleged to have made money by hook or by crook. Showing undue favour to contractors and taking share from them. Claimed false T.A. Blackmailing the contractors and harassing them for ulterior motives.	No	Ditto

REPRESENTATION AGAINST SENIOR VICE-PRESIDENT, MUNICIPAL
COMMITTEE, AMRITSAR.

*3068. **Shri Balramji Dass Tandon** : Will the Home Minister be pleased to state—

- (a) whether Government have received any representation against the Senior Vice-President, Municipal Committee, Amritsar, for his not holding the Election of President in time ;
- (b) whether any enquiry was held in this connection, if so, the name and designation of the officer holding the enquiry and the details of the report, if any, submitted by him;
- (c) the action taken by the Government in the matter ?

Shri Mohan Lal : (a) Yes.

(b) The representation has been forwarded to the Deputy Commissioner, Amritsar, for report which is awaited.

(c) The matter is under consideration.

BY-ELECTIONS TO MUNICIPAL COMMITTEES OF BATALA,
QADIAN AND DHARIWAL

*3069. **Shri Balramji Dass Tandon** : Will the Home Minister be pleased to state—

- (a) whether any by-elections to the Municipal Committees of Batala, Qadian and Dhariwal in district Gurdaspur were ordered to be made in the year 1962, if so, when together with date-sheet of the programme of election so fixed ;
- (b) the date when the order of the cancellation of these by-elections was issued together with the reasons for the same ?

Shri Mohan Lal : (a) Yes; these by-elections were ordered to be held in June, 1962. Date-sheet of the programme of elections, so fixed, is given below.

(b) These by-elections were postponed on the 8th June, 1962 because five members who were removed from these Committees had moved the Punjab High Court for leave to appeal in the Supreme Court of India.

*By-election Programme in respect of Municipal Committees, Batala,
Dhariwal and Qadian*

To be published on 28th May, 1962

- | | |
|---|--|
| 1. Last date for making nominations | .. 8th June, 1962. |
| 2. Preparation and publication of list of nominations | .. 9th June, 1962. |
| 3. Scrutiny of nomination papers | .. 11th June, 1962. |
| 4. Receipt of applications for revision of scrutiny decisions | .. 14th June, 1962. |
| 5. Decision on revision petition | .. 16th June, 1962. |
| 6. Last date of withdrawal of candidature | .. 18th June, 1962. |
| 7. Preparation and publication of the final list of nominations | .. 19th June, 1962. |
| 8. Preparation and publication of list of polling stations | .. 19th June, 1962. |
| 9. Poll, if any | .. 30th June, 1962. |
| 10. Date on which counting of votes will take place | .. Immediately after
the close of poll. |
| 11. Date of declaration of result | .. Immediately after
the counting of
votes is completed. |

FAIR PRICE SHOPS

*3283. Chaudhr: Net Ram : Will the Home Minister be pleased to state—

(a) the list of commodities being sold in the Fair Price Shops recently opened for Government Servants at Chandigarh along with their selling price be placed on the Table of the House;

(b) whether it is a fact that the said shops had to undergo a loss in the very first month of this scheme, if so, the extent of loss so incurred together with the items of expenditure shown under this scheme ?

Shri Mohan Lal : (a) An up-to-date price list of the commodities being sold at the Fair Price Shops at Chandigarh is given below.

(b) No.

FOOD AND SUPPLIES DEPARTMENT

GOVERNMENT FAIR PRICE SHOPS

PRICE LIST

In force from 1st March, 1963

(All prices are inclusive of Sales Tax)

Serial No.	Name of commodity	Rate
		Rs. nP.
	<i>Wheat products—</i>	
1	Atta wholemeal, country wheat with bag 1 md. (37.300 kg	18.35
2	Atta wholemeal, country wheat with bag 20 seers (18.650 kg)	9.25
3	Atta maize	.. 0.40 per kg
4	Atta maize	.. 1.00 per 2½ kg
5	Dalia	... 0.60 per kg
6	Besan	... 0.55 per kg
7	Suji	... 0.55 per kg
8	Maida	.. 0.55 per kg
9	Sewian (490 grams)	.. 0.85 per pkt
10	Sewian (245 grams)	.. 0.45 per pkt
	<i>Rice—</i>	
11	Basmati (Vand)	... 0.95 per kg
12	Basmati (Vand)	.. 2.35 per 2½ kg
13	Basmati ordinary (red label)	... 0.80 per kg
14	Basmati ordinary (red label)	.. 2.00 per 2½ kg
15	Begmi	.. 0.60 per kg
16	Begmi	.. 1.50 per 2½ kg

Serial No.	Name of commodity	Rate
	<i>Pulses—</i>	Rs nP.
17	Gram Kabli	.. 0.75 per kg
18	Gram Dal	.. 0.55 per kg
19	Mash (whole)	.. 0.90 per kg
20	Mash (split)	.. 0.90 per kg
21	Mash (washed)	.. 0.95 per kg
22	Moongi (whole)	.. 0.75 per kg
23	Moongi (split)	.. 0.75 per kg
24	Moongi (washed)	.. 0.80 per kg
25	Malka Masur	.. 0.85 per kg
26	Raj Mash (Chitra)	.. 0.65 per kg
27	Raj Mash (red)	.. 1.40 per kg
28	Mattar	.. 0.70 per kg
29	Moth	.. 0.50 per kg
30	Lobiya (Red)	.. 0.45 per kg
31	Lobiya (white)	.. 0.60 per kg
	<i>Spices packed (of Mahashe Di Hatti, Delhi)—</i>	
32	Mirch Degi (100 grams)	.. 0.60
33	Garum Masala (100 grams)	.. 0.85
34	Masala Dal (100 grams)	.. 0.55
35	Masala Channa (100 grams)	.. 0.60
36	Masala Chat (100 grams)	.. 0.60
37	Jal Zira (100 grams)	.. 0.60
	<i>Other spices (packed)</i>	
38	Hing (10 grams)	.. 0.55
39	Haldi (250 grams)	.. 0.60
40	Black Pepper (50 grams)	.. 0.25
41	Black Pepper (100 grams)	.. 0.50
42	Zira white (100 grams)	.. 0.40
43	Ilaichi (doda) (50 grams)	.. 0.20
44	Ilaichi (doda) (100 grams)	.. 0.40

Serial No.	Name of commodity	Rate
		Rs nP.
45	Dhania (50 grams)	.. 0.10
46	Dhania (100 grams)	.. 0.20
47	Dhania (20 grams)	.. 0.40
48	Sonf (50 grams)	.. 0.30 per pkt
	<i>Pickles (Tinned)</i>	
49	Pachranga Pickles (800 grams)	.. 1.65
50	Pachranga Pickles (2 1/2 kg)	.. 4.25
	<i>Salt packed—</i>	
51	Salt (900 grams)	.. 0.28
	<i>Sugar</i>	
52	Crystal sugar (bold grain)	.. 1.18 per kg
53	Sugar (ordinary)	.. 1.15 per kg
54	Crystal sugar (bold grain)	.. 2.95 (2 1/2 kg)
55	Sugar (ordinary)	.. 2.88 per 2½ kg
56	Shakar	.. 0.75 per kg
	<i>Match Boxes</i>	
57	Tikka brand	.. 0.70 per doz
	<i>Horlicks pure Desi Ghee</i>	
58	16 kg net	.. 118.75 per tin
59	4 kg net	.. 30.75 per tin
60	1 kg net	.. 7.40 (loose pkt)
	<i>Vegetable Ghee (Hindustan Levers)</i>	
61	Lotus (16 kg net)	.. 48.00 per tin
62	Dalda (4 kg tin)	.. 13.80 per tin
63	Dalda (2 kg tin)	7.10 per tin
64	Dalda (1 kg tin)	.. 3.78 per tin
	<i>Sarson Oil (P. Brand)</i>	
65	Sarson oil (4 kg packing-gross)	.. 10.00 per tin
66	Sarson oil (2 kg packing-gross)	.. 5.25 per tin
67	Sarson oil (1 kg packing-gross)	.. 2.65 per tin
	<i>Kerosene Oil</i>	
68	Compeny's packed tin (18.5 litres)	.. 8.75 per tin

Empty tins
returnable
at :—

0.50

0.30

0.20

Serial No.	Name of commodity	Rate
		Rs nP.
69	Company's packed bottle	.. 0.30 per bottle
	<i>Washing Soaps</i>	
70	Washing Soap 585 (1 kg packing)	.. 1.20 per pkt
71	Washing Soap 585 (930 grams packing)	.. 1.13 per pkt
72	Soap (M.D.) (930 grams) one seer	.. 1.35 per packet
73	Soap (M.D.)	.. 0.35 per cake
74	Soap No. 501 (Tata) (500 grams)	.. 1.50 per bar
75	Soap No. 501 (Tata) (250 grams)	.. 0.75 per 1/2 bar
76	Soap Capital (930 grams)	.. 1.25 per packet
77	Soap (Chura) 585 (930 grams)	.. 1.00 per packet
78	Soap (Chura) 585 (1860 grams)	.. 2.00 per pkt
	<i>Soap Flakes</i>	
79	Lux Flakes large	.. 1.95 per pkt
80	Lux Flakes small	.. 0.95 per pkt
81	Surf large	.. 2.25 per pkt
82	Surf small	.. 1.20 per pkt
	<i>Vim</i>	
83	Vim	.. 1.20 per piece
	TINNED FRUIT AND VEGETABLES	
	<i>Glacier products</i>	
84	Pears in syrup (30 oz tin)	.. 2.40
85	Peaches in syrup (1 lb tin)	.. 2.25
86	Fruit Cocktail (1 lb tin)	.. 2.15
87	Guava Jelly (1 lb tin)	.. 1.40
88	Cherry Jam (1 lb tin)	.. 1.75
89	Orange marmalade (1 lb tin)	.. 1.40
90	Tomato juice (1 lb tin)	.. 1.00
	<i>Pal's Fruit Products</i>	
91	Orange Squash	.. 2.30 per bottle
92	Lemon Squash	.. 2.30 per bottle
93	Lime Juice Cordial	.. 2.55 per bottle

Serial No.	Name of commodity	Rate
		Rs nP.
94	Mango Squash	.. 2.40 per bottle
95	Pine Apple Juice (5 1/2 oz)	.. 0.70 per bottle
96	Tomato Ketchup	.. 1.30 per bottle
97	Pine Apple Slices (large)	.. 2.55 per bottle
98	Pine Apple Slices (small)	.. 1.75 per bottle
	<i>Spencer Products</i>	
99	Spencer fruit cocktail (30 cz tin)	.. 4.15
100	Spencer fruit cocktail (16 cz tin)	.. 2.35
101	Spencer Mango slices (30 oz tin)	.. 2.65
102	Spencer mango slices (16 oz tin)	.. 1.50
103	Spencer pears in syrup (30 oz tin)	.. 3.30
104	Spencer grape fruit (453.5 gms tin)	.. 1.70
105	Spencer tomato juice (30 cz tin)	.. 1.50
106	Spencer tomato juice (16 oz tin)	.. 0.90
107	Spencer Apricot Jam (3.12 gms jar)	.. 2.00
108	Spencer straw berry jam (1 lb tin)	.. 2.10
109	Spencer Mango jam (1 lb tin)	.. 1.80
110	Spencer cherry jam (1 lb tin)	.. 1.60
111	Spencer baked beans (1 lb tin)	.. 1.20
112	Spencer baked beans (8 oz tin)	.. 0.75
113	Spencer's honey (314 grams jar)	.. 3.50
	<i>Custard Powder</i>	
114	Custard powder (160 grams)	.. 0.85 per pkt
115	Tomato Ketchup (Hall's)	.. 1.05 per bottle
	<i>Dyer Meakins Products</i>	
116	Ginger tonic (300 grams)	.. 1.50 per bottle
117	Apple juice (300 grams)	.. 2.40 per bottle
118	Mango juice (300 grams)	.. 1.30 per bottle
119	Milk Choc	.. 0.55 (without bottle)
120	Mohan's Mango Rus	.. 0.50 (without bottle)

Serial No.	Name of Commodity	Rate
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BISCUITS AND CONFECTIONARY

Rs nP.

Dalmia Biscuits

121	Glucose (Corton)	.. 1.25 per pkt
122	Glucose Milk	.. 1.25 per pkt
123	Tea	.. 1.25 per pkt
124	Nice	.. 1.25 per pkt
125	Diplomat	.. 1.37 per pkt
126	Salt	.. 1.30 per pkt
127	Orange Cream	.. 1.37 per pkt
128	Butter Cream	.. 1.37 per pkt
129	Pine Apple	.. 1.37 per pkt
130	Glucose 2XM—14 tin	.. 0.45 per pkt

Britannia Products

131	Savoury Assorted barrel tin	.. 4.95
132	Family assorted (tin)	.. 5.40
133	Assorted cream (tin)	.. 5.75
134	Club snacks ½ lb. packet	.. 1.40
135	Petite Buearea	.. 1.30
136	Twin pack	.. 1.55
137	Nice	.. 1.30
138	Marie	.. 1.30
139	Glaxo 1/4 lb.	.. 0.60
140	Digestive 1/4 lb.	.. 0.60
141	Bournvite Britannia Biscuits	.. 0.60
142	Centish Village Assorted Sweets	.. 2.15 per tin

Parley Products

143	Tambourine Girl	.. 1.90
144	Calendar Girl	.. 1.60
145	Seven Dwarfs	.. 1.60
146	Monaco Biscuits A.T.C.	.. 1.40

Serial No	Name of Commodity	Rate
		Rs nP.
147	Gluco Biscuits A.T.C.	.. 1.30
148	Monaco Biscuits Round Tins	.. 4.00
149	Rama Sita Sweets Small(115 gms)	.. 1.60
150	Rama Sita Tofees Small(115 gms)	.. 1.90
	<i>Cadbury Products</i>	
151	1044 Milk Chocolate	.. 1.30
152	1244 Milk Almond	.. 1.30
153	1022 Milk Chocolate	.. 0.65
154	1222 Nut Milk	.. 0.65
155	1277 Nut Milk Bar	.. 0.45
156	681 Tiffins (200 gr)	.. 3.00
157	Bournvita 1 lb. (454 grams)	.. 5.70
	<i>Health Foods(Jorss) Co., Ferozepur Cantt.</i>	
158	Corn Flakes (450 grams)	.. 1.90 per packet
159	Corn Flakes (225 grams)	.. 1.05 per packet
160	Wneato (800 grams)	.. 1.30 per packet
161	Wheato (400 grams)	.. 0.70 per packet
162	Wheatine (400 grams)	.. 1.20 per packet
163	Wheat germs (300 grams)	.. 1.25 per packet
	<i>Glaxo Products</i>	
164	Glaxo Infant Milk Food (450 grams)	.. 4.50
165	Glaxo Infant Milk Food (900 grams)	.. 8.50
166	Oster Milk (450 grams)	.. 4.50
167	Oster Milk (900 grams)	.. 8.50
168	Nestle's Condensed Milk (Milkmaid) (14 oz—397 grams)	.. 2.00 per tin
	<i>Corn Products</i>	
169	Glucovita brand (Glucose-D) 144 × 113 gms cartons	.. 0.50 each
170	Rex brand Jelly crystals (Assorted) 144 × 113 gms cartons	1.15 each
171	Glucovita brand (Glucose-D) 48 × 454 gms cartons	.. 2.75 each
172	Rex brand Jelly crystal (Rasp) 144 × 113 gms cartons	.. 1.15 each
173	Rex brand jelly crsytal (straw) 144 × 113 gms cartons	.. 1.15 each

Serial No.	Name of Commodity	Rate
<i>Fruit Salt</i>		
174	Eno's fruit salt (Large)	.. 5.75 per bottle
175	Eno's fruit salt (Small)	.. 3.60 ,, ,,
176	Krushchen salt	.. 2.90 ,, ,,
177	Aspro (4)	.. 0.25 per pkt
178	Manners gripe mixture (140 ml)	.. 1.60
<i>TEA</i>		
<i>Brooke Bond (per packet)</i>		
179	Red label (500 grams)	.. 5.00
180	Red label (250 grams)	.. 2.50
181	Red label (100 grams)	.. 1.00
<i>Lipton's</i>		
182	Green label (500 grams)	.. 6.20
183	Green label (250 grams)	.. 3.00
184	Yellow label (500 grams)	.. 5.00
185	Yellow label (250 grams)	.. 2.50
186	Yellow label (50 grams)	.. 0.50
187	White label (50 grams)	.. 0.35
<i>Coffee</i>		
188	Instant Coffee (100 grams)	.. 4.20
189	Instant Coffee (50 grams)	.. 2.20
<i>Spencer's</i>		
190	Spencer green label (500 grams)	.. 4.50
<i>Lopchu</i>		
191	Flowery Orange Peko	.. 6.50
192	Orange Peko	.. 6.20
<i>Toilet Soaps</i>		
193	Margo	.. 0.65 per cake
194	Tata Eau-de-Cologne	.. 0.75 ,, ,,
195	Hamam	.. 0.50 ,, ,,
196	Moti	.. 1.15 ,, ,,
197	Godrej No. 1	.. 0.80 ,, ,,
198	Cinhol	.. 0.95 ,, ,,

Serial No.	Name of Commodity	Rate
		Rs nP.
199	Sunlight	.. 0.42 per cake
200	Life buoy	.. 0.47 „ „
201	Rexona	.. 0.50 „ „
202	Jai	.. 0.50 „ „
203	Lux (Small)	.. 0.50 „ „
204	Breeze	.. 0.70 „ „
205	Pears	.. 0.95 „ „
206	Cuticura	.. 3.50 „ „
207	Palmolive	.. 0.50 „ „
208	Pears M.C. Gift tins of 4 cakes each	.. 4.55 per tin
	<i>Shampoos</i>	
209	Colgate	.. 1.60
210	Tata (Large)	.. 3.60
211	Gleen	.. 3.00
	<i>Talcum and Face Powders</i>	
212	Colgate Baby Powder Large	.. 1.40
213	Colgate Baby Powder Medium	.. 0.80
214	Charmis Bouquet Powder	.. 1.60
215	Cashmere Bouquet Powder	.. 1.35
216	Charmis Powder	.. 1.35
217	Face Powder (Pretty Miss)	.. 1.50
218	Himalaya Bouquet Powder	.. 2.10
219	Cuticura Talcum Powder	.. 2.10
220	Colgate Talcum Powder (Economy)	.. 2.45
221	Himalaya Bouquet Talcum Powder	.. 2.10
222	Face Powder True Love	.. 1.25
223	Charmis Face Powder Big	.. 1.95
224	Ponds Face Powder Large	.. 3.35
225	Ponds Face Powder Small	.. 1.20
226	Ponds Angle Face	.. 3.35
227	Renuka Face Powder	.. 1.40
228	Pears Talcum Powder (Large)	.. 1.85
229	Himalaya Bouquet Talcum Powder (Large New)	.. 2.50

Serial No.	Name of Commodity	Rate
	<i>Hair oils and hair creams</i>	Rs nP.
230	Lina oil (big)	.. 6.15
231	Lina oil (small)	.. 2.35
232	Loma big	.. 6.65
233	Loma small	.. 2.50
234	Coconut oil (Palmolive)	.. 1.25
235	Ram Tirath Brahmi oil large	.. 4.70
236	Ram Tirath Brahmi oil small	.. 2.35
237	Tata coconut hair oil large	.. 3.65
238	Hair tonic (crest)	.. 2.85
239	Californian Poppy Hair oil (Giant size)	.. 2.65
240	Canthoral hair oil	.. 1.80
241	Amla hair oil No. I Bhaion Ki Dookan	.. 1.42
242	Laiju hair cream (Cal: Chem.)	.. 1.90
243	Colgate Castor oil (small)	.. 1.50
244	Colgate Castor oil (Giant)	.. 2.40
245	Colgate Castor oil (Economy)	.. 3.75
246	Brylcream (large)	.. 6.00
247	Brylcream (small)	.. 3.40
248	Ponds Vaseline Hair cream	.. 3.10
249	Vaseline Hair tonic size No. 2 (large)	.. 3.60
250	Vaseline Hair tonic size No. 1 (small)	.. 2.15
251	Bhringol Hair oil (small)	.. 2.10
252	Bhringol Hair oil (large)	.. 3.60
253	Depil powder (small)	.. 2.55
254	Depil oil	.. 2.70
255	Dermacare Hair removing cream	.. 2.30
256	Dermacare Depilatory vex	.. 5.55
257	Simxo hair fixer plain (Simla Chem.)	.. 1.00
258	Simxo hair fixer Economy size (Simla Chem.)	.. 3.00
259	Simxo hair fixer Superfine (Simla Chem.)	.. 1.15

Serial No.	Name of Commodity	Rate
		Rs nP.
260	Simxo hair fixer Superfine Economy size	.. 3.35
261	Simxo Moustaches Cosmetics Jar	.. 0.80
262	Simxo Delux fixer mixed	.. 1.35
263	Simxo Moustaches Cosmetic tubes	.. 0.70
264	Hair dye (Dakan Bros)	.. 5.00
265	Hair Curler (Grover)	.. 0.30
266	Hair grap (Rosemarine)	.. 0.60 per doz.
	<i>Face creams</i>	
267	Tolsy snow	.. 0.70
268	Himalya Bouquet snow (large)	1.40
269	Afghan snow (small)	.. 1.30
270	Afghan snow (large)	.. 2.15
271	Afghan cold cream	.. 1.30
272	Pond's vanishing cream (Medium)	.. 1.80
273	Pond's cold cream (medium)	.. 1.80
274	Pond's cold cream (large)	.. 3.30
275	Blue seal vassel ne (Pomade)	.. 0.70
276	Lacto calamine	.. 3.45
277	Dermacare whitening cream	.. 5.20
278	Tuhina (Cal, Chemicals)	.. 1.85
279	Labony cold cream (Cal. Chem.)	.. 1.50
280	Pond's vanishing cream (large)	.. 3.35
281	Anne French (large)	.. 4.60
282	Anne French (small)	.. 2.60
283	Lipstick (Afghan)	.. 0.65
284	Scent Lina	.. 1.05
285	Naris Perfume	.. 0.95
286	Nail Polish (Afghan)	.. 0.65
287	Nail brush (Plastic)	.. 0.75
288	Nail cutter (cooks), (USA)	.. 2.45
289	Nail cutter (Mido, India)	.. 1.25
290	Derma care Eye brow pencil brown	.. 1.30

Serial No.	Name of Commodity	Rate
		Rs nP.
	<i>Safety Razors, Brushes and Blades</i>	
291	Safety razors Seven O'clock	.. 2.65
292	Safety razor Gilletes	.. 3.70
293	Safety razor Gilletes blue	.. 7.25
294	Blade sharpener	.. 0.80
295	Blades Bharat red (10)	.. 0.30
296	„ Yellow Panama (5)	.. 0.25
297	„ Blue Panama (5)	.. 0.45
298	„ 6 Morning Gold (5)	.. 0.35
299	„ Thin Bharat (5)	.. 0.35
300	„ Spencer's thick (5)	.. 0.45
301	„ Spencer's blue (5)	.. 0.45
302	„ „ thick (10)	.. 0.85
303	„ „ blue (10)	.. 0.85
304	„ Prince blue (10)	.. 0.85
305	„ Escorts thick (5)	.. 0.45
306	„ „ Medium (5)	.. 0.45
307	„ Ajanta (10)	.. 0.45
308	Safety razor rocket	.. 2.00
309	„ „ reform	.. 1.40
310	Aryan shaving brush	.. 2.30
311	Sandow shaving brush	.. 1.35
312	Bharat shaving brush	.. 0.65
313	Shaving brush black and white	.. 1.25
314	Shaving brush	.. 1.40
315	Safety razor cases	.. 0.50
	<i>Shaving creams, soaps and after shave lotions</i>	
316	Colgate shaving cream	.. 1.70
317	Palmolive shaving cream	.. 1.65
318	Erasmic cup soap	.. 0.45
319	Erasmic shaving stick	.. 1.00
320	After shave lotion small (crest)	.. 3.95

Serial No.	Name of Commodity	Rate
		Rs nP.
321	After shave lotion big (crest)	.. 6.10
322	After shave lotion	.. 3.25
	<i>Tooth pastes and tooth brushes</i>	
323	S. R. Gib's tooth paste (lux packed) (Giant)	.. 2.05
324	Forhans tooth paste standard	.. 2.15
325	Forhans tooth paste small	.. 1.15
326	Kolynos tooth paste (small)	.. 1.05
327	Kolynos tooth paste Chlorophyl	.. 2.10
328	Kolynos tooth paste Chlorophyl large	.. 1.20
329	Colgate tooth paste Chlorophyl(large)	.. 1.35
330	Colgate tooth paste chlorophyl(giant)	.. 2.35
331	Colgate tooth paste chlorophyl(economy)	.. 3.30
332	Binaca tooth paste (top)	.. 1.35
333	Binaca tooth green (large)	.. 1.80
334	Binaca tooth paste green (family size)	.. 3.40
335	Binaca tooth paste top large	.. 1.35
336	Binaca Mouth Wash	.. 5.00
337	Colgate Dental Cream (giant size)	.. 2.15
338	Colgate Dental Cream (large size)	.. 1.15
339	Colgate tooth paste plain (economy)	.. 3.10
340	Neem tooth paste	.. 0.95
341	Neem tooth paste large	.. 1.75
342	Tooth brush ordinary	.. 0.30
343	Tooth brush aryan	.. 0.70
344	Tooth brush Kolynos	.. 1.00
345	Binaca tooth brush (standard)	.. 1.10
346	Tooth brush Tek	.. 1.00
347	Tooth brush Colgate large	.. 0.95
348	Tooth brush Colgate medium	.. 0.75
349	Tooth brush Colgate (small)	.. 0.70
350	Tooth brush Forhans Deluxe	.. 1.55
351	Tooth brush Kolynos Medium	.. 1.00

Serial No.	Name of Commodity	Rate	
		Rs	nP.
352	Tooth picks (regal)	...	0.90
353	Tongue cleaner	...	0.05
<i>Boot polishes and brushes</i>			
354	Cherry boot polish	...	0.60
355	Brushes (boot)	...	0.60
<i>Combs</i>			
356	Shakti comb 7"	...	0.35
357	Gold seal comb 6 $\frac{3}{4}$ "	...	0.40
358	Lily comb aristocrat 7 $\frac{1}{4}$ "	...	0.90
359	Comb Plastic 7"	..	0.10
360	Lily comb 7 $\frac{1}{4}$ "	..	0.30
361	Lily comb rubber 7"	..	0.65
362	Gold seal comb (6 $\frac{3}{4}$ ")	..	0.45
363	Gold seal comb 5"	...	0.30
364	A. F. Comb (7")	...	0.30
365	A. F. Comb (5")	...	0.15
366	A. F. Comb (7 $\frac{1}{4}$ ")	...	0.35
367	A.F. Comb Polythene 7"	...	0.10
368	F. C. Comb 7 $\frac{1}{4}$ "	...	0.10
369	A. F. Comb Polythene (5")	...	0.10
370	Bharti comb 7"	...	0.25
<i>General merchandise (others)</i>			
371	Key pins	...	0.20
372	Feeder bottle (Everlast)	...	0.65
373	Nipple (grip tight)	...	0.05
374	Nipple (Auto)	...	0.65
375	Name slip (one unit)	...	0.45
376	Zenith Tissue paper (100)	...	1.45
377	Dettol No. 4	...	1.95
378	Pin Juicer	...	0.80
379	Soothers (crown)	...	0.20

Serial No.	Name of Commodity	Rate
		Rs nP.
380	Button Box (G. B.)	0.25
381	Three-in-one oil	1.35
	<i>HOSIERY</i>	
	<i>Cotton socks</i>	
382	Socks nira small	0.45
383	Socks nira medium	0.55
384	Socks nira large	0.65
385	Socks Apsara (size 10", 10½" & 11")	1.00
386	Socks Apsara (size 8", 9" and other small sizes)	0.95
387	Socks 777 Ganga Hosiery (10½" & 11")	0.90
388	Fur socks Ganga Hosiery (10½" & 11")	2.10
389	Nylon socks	4.20
	<i>Cotton vests</i>	
390	Netwali 36" with arms	1.20
391	18" to 22"	0.55
392	Netwali 32" to 36"	1.05
393	30 R.M.	0.90
394	38" to 40"	1.15
395	Vest	1.05
396	Vest 32" to 36"	0.90
397	Red deer R. No. 30"	1.40
398	Red deer R. No. 32"	1.50
399	Red deer R. No. 34"	1.65
400	Red deer R. No. 36"	1.80
401	Red deer R. No. 38"	1.95
402	Red deer R. No. 40"	2.05
403	Red deer R 30"	1.85
404	Red deer 32"	2.00
405	Red deer 34"	2.10

Serial No.	Name of Commodity	Rate
		Rs nP.
406	Red deer 36"	2.25
407	Red deer 38"	2.40
408	Red deer 40"	2.50
409	Red deer Jangia 30"	0.85
410	Red deer 32"	0.95
411	Red deer 34"	1.05
412	Red deer 36"	1.10
413	Red deer 38"	1.25
414	Red deer 40"	1.30
415	Prince R. N. 30"	2.35
416	Prince R. N. 32"	2.50
417	Prince R. N. 34"	2.70
418	Prince R. N. 36"	2.90
419	Prince R.N. 38"	3.05
420	Prince R. N. 40"	3.25
421	Prince RNS 30"	3.00
422	Prince RNS 32"	3.15
423	Prince RNS 34"	3.30
424	Prince RNS 36"	3.50
425	Prince RNS 38"	3.70
426	Prince RNS 40"	3.85
427	Youngman RN without sleeves 30"	1.30
428	Youngman RN without sleeves 32"	1.40
429	Youngman RN without sleeves 34"	1.50
430	Youngman RN without sleeves 36"	1.60
431	Youngman RN without sleeves 38"	1.70
432	Youngman RN without sleeves 40"	1.85
433	Youngman RNS with sleeves 30"	1.60
434	Youngman RNS with sleeves 32"	1.65
435	Youngman RNS with sleeves 34"	1.75
436	Youngman RNS with sleeves 36"	1.85

Serial No.	Name of Commodity	Rate
		Rs nP.
437	Youngman RNS with sleeves 38"	2.00
438	Youngman RNS with sleeves 40"	2.15
439	Peacock RNS 30"	1.30
440	Peacock RNS 32"	1.40
441	Peacock RNS 34"	1.50
442	Peacock vest RNS 36"	1.60
443	Peacock vest RNS 38"	1.70
444	Peacock vest RNS 40"	1.85
445	Peacock vest RN without sleeves 30"	1.05
446	Peacock vest RN without sleeves 32"	1.15
447	Peacock vest RN without sleeves 34"	1.20
448	Peacock vest RN without sleeves 36"	1.30
449	Peacock vest 38"	1.40
450	Peacock vest 40"	1.50
	<i>Readymade garments</i>	
451	Bawa Suit (Raja Bres)	5.90
452	Bawa Suit (Simple)	4.25
453	Bawa Suit fancy	5.60
454	Salwar preference white	5.50
455	Salwar Boskey without Miani	10.00
456	Salwar Poplin coloured	7.50
457	Salwar preference with lace	6.50
	<i>Plastic products</i>	
458	Hand brush	0.35
459	Mug	0.90
460	Bread Box	5.05
461	Basin No. 1	6.15
462	Basin No. 2	6.90
463	Bucket No. 4	9.60
464	Container No. 1	0.40
465	Container No. 3	0.65

Serial No.	Name of Commodity	Rate
		Rs nP.
466	Container No. 7	2.40
467	Container No. 10	2.30
468	Container No. 11	2.70
469	Container No. 12	1.50
470	Container No. 13	1.30
471	Shopping bag No. 1	1.70
472	Shopping bag No. 5	2.25
473	Shopping bag No. 6	1.90
474	Soap case No. 1 (Polythene)	0.45
475	Soap case No. 2 (Polythene)	0.30
476	Soap case No. 4 (Polythene)	0.60
477	Tumbler No. 5 (Polythene)	0.45
478	Tumbler No. 4 (Polythene)	0.45
479	Soap case	0.30
480	Soap case Metallic	0.80
481	Lily soap case	0.70
<i>Attache Cases, Jullundur</i>		
482	No. 1, 18"	9.90
483	No. 1, 20"	10.90
484	No. 1, 22"	11.90
485	No. 2, 18"	10.90
486	No. 2, 20"	11.90
487	No. 2, 22"	12.90
488	No. 3, 20"	12.90
489	No. 3, 22"	13.90
490	Round corner 16"	8.90
491	Steel corner 18"	11.90
492	Steel round corner 20"	12.00
493	Steel round corner 22"	13.25

Serial No.	Name of Commodity	Rate
Rs nP.		
<i>Attache Cases, Ambala</i>		
494	22"	11.90
495	20"	10.90
496	18"	9.90
497	16"	8.50
498	14"	7.50
499	12"	6.50
500	10"	5.50
<i>Hand bags</i>		
501	Document bag 12"	6.90
502	Document bag 14" with lock	11.50
503	School bag	2.85
504	School bag	4.60
505	Air bag 16"	4.60
506	Air bag 16"	5.15
507	Air bag 16" (fancy)	7.50
508	Tholla	2.45
<i>Locks Godrej</i>		
509	Tumbler lock big	3.05
510	Navtal Padlock	8.40
511	Cycle lock	4.20
<i>Electric Goods (Bulbs and Tubes)</i>		
512	15 Watts bulb (Osram)	1.30
513	25 Watts bulb (Kaycee)	1.33
514	40 Watts bulb (Kaycee)	1.53
515	60 Watts (Kaycee Milky)	1.66
516	100 Watts bulb (Phillips Milky)	2.12
517	Electric tube light (2 ft.) 20 watts	8.50
518	Electric tube (4 ft.) 40 watts	10.50
<i>Other Electric goods</i>		
519	Table Lamp speedway	50.00

Serial No.	Name of Commodity	Rate
		Rs nP.
520	De sons Electric Press super auto control	.. 35.00
521	Electric Kettle (stainless steel)	.. 75.00
522	Room Heaters pipe type 2000 W	.. 42.00
523	Room Heaters S type 2000 W	.. 33.00
524	Room Heaters S type 1000 W	.. 27.00
525	Room Heaters MEM type 1000 W	.. 28.25
526	Room Heaters Murphy type 1000 W	.. 14.25
527	Electric Iron Vacco with wire	.. 10.00
528	Hot Plate round Vacco	.. 27.80
529	Amarjyoti Toaster	.. 38.00
530	Electric Kettle D. D. Stainless steel	.. 75.00
531	Electric Kettle Vacco No. 4	.. 26.00
532	Electric Kettle Diamond 750 watts	.. 23.50
	UTENSILS	
	<i>Brass</i>	
533	Balti	.. 6.30 per kg.
534	Glasses	.. 6.30 per kg.
535	Tiffin carriers	.. 6.30 per kg.
536	All other utensils	.. 5.80 per kg.
	<i>Stainless steel</i>	
537	Tea spoons	.. 4.00 per doz.
538	Plates (all sizes)	.. 23.50 per kg.
539	All other utensils	.. 21.20 per kg.
540	Desert Knives M. H. with A. L. Handles	.. 0.90 each
541	Desert Knives Alluminium Handle (Champion)	.. 2.05 each
542	Desert Knives P. H. Single	.. 1.75 each

Serial No.	Name of Commodity	Rate
		Rs nP.
543	Rajon Tea spoons stainless steel	.. 10.00 per dozen
544	Rajon Coffee spoons stainless steel	.. 7.60 per dozen
545	Rajan Stainless steel Forks	.. 2.00 each
<i>Cycles , tyres and tubes, saddles and bells</i>		
546	Avon black	.. 159.00
547	Avon other than black i. e. Green and blue	.. 161.00
548	Tyres (Dunlop and Good Year)	.. 6.50
549	Tubes (Dunlop and Good Year)	.. 2.00
550	Regent Juvenile Full C. P. Seat	.. 12.00
551	Seat Regent Amar Jyoti full C. P.	.. 13.50
552	Seat Regent Norfield full C. P.	.. 13.00
553	Cycle bell Five 50 brass cap	.. 2.10
<i>Rita Sewing Machines (Prices without Sales Tax)</i>		
554	Family Hand	.. 130.00
555	Tailor Hand	.. 150.00
556	Popular Hand	.. 160.00
557	Special Hand	.. 185.00
558	Link Hand	.. 175.00
559	Popular Top	.. 145.00
560	Tailor Top	.. 140.00
561	Cover	.. 18.00
562	Complete stand	.. 65.00
<i>Pressure Cookers</i>		
563	Tempo Delux Model	.. 72.00
564	Tempo Topper Model	.. 82.00
565	Hawkins 4 litre	.. 77.00
566	Hawkins 5 litre	.. 87.50
567	Hawkins 6 litre	.. 98.00

Serial No.	Name of Commodity	Rate
		Rs nP.
	<i>Stores Kerosene oil</i>	
568	Nirbhay Safety stove	.. 39.00
569	Life Time Stove	.. 8.00
	<i>Thermos Flasks</i>	
570	Eagle Thermos 2 pint cap	.. 14.00
571	Eagle Thermos 2 pint refill	.. 10.65
572	Eagle Thermos 1 pint cap	.. 8.75
573	Raj Jug Delux	.. 32.80
	<i>Steel furniture</i>	
574	Folding Steel Chairs	.. 12.50 each
575	Folding Steel Table	.. 30.00 each
	<i>Shelltox and Sprayers</i>	
576	Shelltox	.. 3.45
577	Sprayer	.. 2.20
	<i>Torches and Cells</i>	
578	Flashlight torch No. 3541 (without cells)	.. 3.45
579	Flashlight torch No. 3552 (without cells)	.. 3.35
580	Flashlight torch No. 3557 (without cells)	.. 2.90
581	Cells No. 935 (smaller one)	.. 0.47
582	Cells No. 930 (white outer cover)	.. 0.53
583	Cells No. 951 red outer cover	.. 0.60
	<i>Phenyle</i>	
584	Phenyle	.. 1.35 per bottle
	<i>Ultramarine (Neel)</i>	
585	Robin blue (small)	.. 0.30
586	Robin blue (large)	.. 2.75
	<i>Fountain Pens</i>	
587	Doric Premier Self-filling pen	.. 1.95

Serial No.	Name of Commodity	Rate
		Rs nP.
588	Doric streamliner pen	.. 2.50
589	Doric Student pen	.. 4.30
	<i>Crockery (Alembic)</i>	
590	Decorated tumblers (10 oz)	.. 0.75
591	Decorated tumblers (8 oz)	.. 0.65
592	Plain tumblers (10 oz)	.. 0.50
593	Plate 8" yera bake	.. 1.05
594	Glass T 8 B decorated	.. 0.60
595	Glass T 8A plain	.. 0.45
596	„ T10 A plain	.. 0.50
597	Bowls B7 plain	.. 0.45
598	Bowls B10A	.. 0.55
599	Bowls B16A	.. 0.65
600	Cruet set Grexy Transparent with black cap	.. 1.60
	<i>Amsons Products</i>	
601	Ice cream freezer Delux (2 qt)	.. 23.80
602	Ice cream freezer Delux (3 qt)	.. 27.80
603	Domestic grinder (large)	.. 18.00
604	Fruit juicer Delux	.. 12.00
605	Machine Sewian	.. 4.50
	<i>COTTON TEXTILES</i>	
	<i>(Finlays Bombay)</i>	
606	Muslin F 74 white 107 CM width	.. 1.60 per metre
607	Muslin F 74 white 89 CM width	.. 1.30 per metre
608	F 74 dyed 107 CM width	.. 1.79 per metre
609	Princess Full Voil S:F.C.	.. 3.96 per metre
610	Mangal Murti voil (Dyed)	.. 2.86 per metre
611	Cambric noble knight	.. 2.85 per metre
612	Muslin No. 256 width 107 CM	.. 1.90 per metre
613	Voil Rat Ki Rani (white)	.. 2.69 per metre

Serial No.	Name of Commodity	Rate
Rs nP.		
<i>Kohinoor Mills, Bombay</i>		
614	Long cloth 494	.. 1.56 per metre
615	Long cloth 494 M.L.A.	.. 1.74 per metre
616	Drill (Satin Duck)	.. 3.64 per metre
617	Long Cloth Kohinoor S&O	.. 2.01 per metre
<i>Standard Mills, Bombay</i>		
618	Azad long cloth No. 2378B	.. 1.42 per metre
619	Poplin Shirting No. 8041 (dyed)	.. 2.51 per metre
620	Azad long cloth No. 2557	.. 1.50 per metre
621	Night suiting Patta 2707 M.A./4	.. 2.26 per metre
622	Neelam Patta B/2712A	.. 1.34 per metre
623	Poplin Stanrise No. 2659-MA	.. 2.10 per metre
624	Poplin Superwear dyed	.. 3.44 per metre
<i>New Shrock Mills, Bombay</i>		
625	Dobby Poplin (Gents shirting)	.. 2.88 per metre
626	Poplin Madhu Kunj	.. 2.38 per metre
<i>Morarji Goculdass Spinning & Weaving Co., Bombay</i>		
627	Khaki Drill D.P. 6656 C	.. 1.87 per metre
628	Bed sheets D.P. No. 7006	.. 5.77 per piece
<i>Bombay Dyeing & Manufacturing Mills, Bombay</i>		
629	Poplin Striped 54054/910 MR 271	.. 2.68 per metre
630	Poplin Print ladies 5402/89/91 CMR 6	.. 2.59 per metre
631	Poplin print ladies 200 No. 15552	.. 3.25 per metre
632	Ladies Print 555	.. 3.28 per metre
633	Napkin cloth No. 54406/91 C.M.	.. 1.96 per metre
634	Tebilized cloth 4A/89/1004	.. 2.91 per metre
635	Ladies shirting 54054/89/C.M. 3	.. 2.62 per metre
636	Ladies shirting 54054/91/C.M. 9	.. 2.68 per metre
637	Ladies shirting 54462/91/C.M.	.. 3.71 per metre
638	Shirting Airtex 52773/81/C.M.6	.. 1.78 per metre

Serial No.	Name of Commodity	Rate
		Rs nP.
639	Shirting Airtex 52733/81/C.M. White	.. 1.63 per metre
640	Bed Sheets bleached (12504)	.. 5.79 per piece
641	Towels striped	.. 5.94 per piece
642	Shirting (Self) No. 54462/89/91 C.M.	.. 2.53 per metre
643	Ladies Print 54406/TN 307 <i>Swedeshi Mills, Bombay</i>	.. 2.75 per metre
644	Printed Chhint P/483/1557	.. 1.15
645	Printed Chhint P/483/832	.. 1.13
646	Poplin Print (ladies) P/383/1929 M	.. 2.69
647	Poplin Print (ladies) P/489/1878 M	.. 2.46
648	Poplin Print (ladies) P/57 /1596	.. 1.45
649	Poplin Print (ladies) 946/APP/32M	.. 2.19
650	Poplin Print (ladies) P/383/1472 M (Tata) <i>The Tata Mills Ltd., Bombay</i>	.. 2.66
651	Poplin Ladies Print No. 861/APP/44	.. 2.55
652	Poplin Ladies Print No. 849/APP/32	.. 2.05
653	Drill White No. A 2960 BM <i>Khatau Mills, Bombay</i>	.. 1.90
654	Full veil Paradise 2496 to 2498	.. 4.63
655	Parimal NCF 3.17 Saries (dimensions—119 CMX5.5M) <i>Swatantra Bharat Mills, Delhi</i>	.. 21.45 per piece
656	Markin No.2/24/0600	.. 0.95
657	White Khadar 2/28/0016	.. 1.55
658	Dyed Khaddar 2/23/1001	.. 1.77
659	Dyed Khaddar 2/23/1013 <i>Handloom Fabrics, Panipat</i>	.. 1.85
660	Verinag—3 Furnishing material 47/48" width	.. 12.20 per metre
661	Bed covers (60x90) beauty 6	.. 21.00 each
662	Bed covers (60x90) Zebaish—52	.. 23.25 each

Serial No.	Name of Commodity	Rate
		Rs nP.
663	Bed covers (60×90) Paradise-26	... 27.60 each
664	Bed covers (60×90) S.M.31	... 23.25 each
665	Lady shawl (36×72) Rose	... 8.30 each
666	Lady shawl (36×72) B.P.S.	... 7.75 each
667	Bed covers (60×90)	... 14.50 each
668	Khes	... 14.50 per pair
669	Handloom cloth Ghaziabad	... 1.15 per metre
	<i>Durries</i>	
670	Durrie No. 1	... 16.50 per piece
671	Durrie No. 2	... 14.50 per piece
672	Durrie No. 3	... 6.00 per piece
	<i>D.C.M. Towels</i>	
673	Large towel (sad. size with coloured border)	... 2.50 per piece
674	Towels hand (coloured small)	... 0.90 per piece
675	Napkins (white)	... 0.75 per piece
	<i>Silk and Rayons</i>	
676	Crepe 1000	... 2.60 per metre
677	Crepe Chimman	... 2.40 per metre
678	Satin Moonlight	... 3.10 per metre
679	Georgette 1533	... 3.15 per metre
680	Toffatta 36/352	... 3.20 per metre
681	Panama Matting (Castle Mills, Bombay)	... 17.00 per metre
	<i>Woollen Cloth (Dhariwal Mills)</i>	
682	Border Tweed No. 78081, 78079, 78223, 78219, 78135	17.10 per metre
683	Border Tweed No. 59123, 75823	... 17.70 per metre
684	Worsted Serge No. 56512, 56554	... 26.00 per metre
685	Marine Flanel 142 No. 83114, 83161, 58839	.. 19.80 per metre
686	Worsted suiting 142 No. 74020, 74023, 74025, 74027	... 34.80 per metre
687	Worsted suiting MSO 19/41 No. 50546, 77695, 77702, 77698	} ... 29.40 per metre
	Worsted suiting MSO/19/42 No. 46614, 58513, 77709, 77706	

Serial No.	Name of Commodity	Rate
		Rs nP.
688	Worsted suiting MSO 03/18 No. 68074, 03/87 No. 77677, 03/89 No. 77683	... 30.20 per metre
689	Worsted suiting C48/12 No. 71404, 71407, C-Y010/1 No. 74989	... 23.30 per metre
	<i>Blankets (Panipat)</i>	
690	Blanket 'A' quality	... 42.00 per piece
691	Blanket 'B' quality	... 27.50 per piece
692	Blanket 'C' quality	... 25.50 per piece
	<i>Knitting Wool (Dhariwal)</i>	
693	Ravi	... 35.00 per kg.
694	Mohini	... 56.25 per kg.

FOOD AND SUPPLIES DEPARTMENT

GOVERNMENT FAIR PRICE SHOPS

Supplementary Price List

(All prices are inclusive of Sales Tax)

Amritsar Rayons Silk Mills

695	Georgette 111	... 3.25 per metre
696	Tissue Nylon 45/643	... 8.25 per metre
697	Twinkle Nylon Satin 36"/321	... 9.25 per metre
698	Nylon Satin 36"/366	... 6.75 per metre
699	Nylon Chirman 599	... 6.00 per metre
700	Tissue Nylon Crepe 642	... 8.25 per metre

Attache Cases, Patiala

701	22"	... 11.90
702	20"	... 10.90

Azarband and Prandas

703	Pranda No. 1	... 1.50
704	Pranda No. 2	... 1.25
705	Pranda No. 3	... 1.00
706	Pranda No. 4	... 0.60
707	Pranda No. 5	... 0.50

Serial No.	Name of Commodity	Rate
		Rs nP.
708	Pranda No. 6	... 0.35
709	Pranda No. 7	... 0.20
710	Azarband White No. 1 and coloured	... 0.70
711	Azarband White No. 2 and coloured	... 0.60
712	Azarband White No. 3 and coloured	... 0.30

L. R. DAWAR,

Dated Chandigarh, the 8th March, 1963.

Director, Food and Supplies and
Deputy Secretary to Government,
Punjab.

C. C.

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(Sd) . . .

Assistant Director, Shops,
for Director, Food and Supplies, Punjab.

Supplementary Price List

(All prices are exclusive of Sales Tax)

FOOTWEAR DEPARTMENT

Famous Footwear Co., Agra

713	Derby Black S/Sole H.M. 151/A-Size 6/9	.. 21.50
714	Oxford Black S/Sole H.M. 62108-size 6/9	.. 21.50
715	Derby Black D/Sole 302 - Size 6/9	.. 20.37
716	Derby Brown D/Sole 302 - Size 6/9	.. 20.37
717	Derby Black D/ Sole 318-Size 6/9	.. 20.37

Serial No.	Name of Commodity	Rate
718	Oxford Black D/Sole 605-Size 6/9	Rs nP. .. 20.37
719	Derby Light Brown S/Sole H.M. 151/A size 6/9	.. 21.50
720	Oxford Light Brown D/S 605-Size 6/9	.. 20.37

L. R. DAWAR,

Director, Food and Supplies and

Dated Chandigarh, the 8th March, 1963.

Deputy Secretary to Government, Punjab.

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(Sd)

Assistant Director, Shops,

for Director, Food and Supplies, Punjab.

FOOD AND SUPPLIES DEPARTMENT

GOVERNMENT FAIR PRICE SHOPS

Supplementary Price List

(All prices are inclusive of Sales Tax)

Shaving Creams

Serial No.	Name of Commodity	Rate
721	Erasmic Shaving Cream (Large)	.. 1.55
<i>Hair Oils and Face Creams</i>		
722	Vasmol Emulsified Hair Oil (140 Gramms)	.. 2.60
723	Florozone concentrated cream	.. 5.35
<i>Locks</i>		
724	Klik-21	.. 1.75
725	Klik - A3	.. 1.00
726	Sim Tumbler Padlocks size 1½	.. 1.65

erial No.	Name of Commodity	Rate
		Rs nP.
	<i>Ceiling Fans</i>	
727	G.E.C.B.V.306.230V.36" A. C. Ceiling fans	.. 155.00
728	G.E.C.B.V.303.230V.48" A.C. "Everest Junior" Ceiling Fan	.. 180.00
729	Simla Delux 48" Ceiling Fan	.. 160.00
	<i>Muller Phipps (India) Private Ltd.</i>	
730	Vicks Medicated Cough Drops	.. 1.00
731	Vicks Inhalers	.. 1.70
732	Vicks Vaporub (5 grammes)	.. 0.55
	<i>Petticoats</i>	
733	Petticoat No. 701	.. 5.30
734	Petticoat No. 666	.. 6.75
735	Petticoat No. 641	.. 5.75
736	Petticoat No. 631	.. 4.50
737	Petticoat No. 621	.. 4.25
738	Petticoat No. 651	.. 4.90
739	Petticoat No. 531	.. 4.60
740	Shamej 20"	.. 1.75
	<i>Handicrafts</i>	
741	Ivory Elephant Bridge H-1651	.. 32.00
742	Ivory Elephant Bridge H-1216	.. 21.00
743	Ivory Ekka Cart H-2159	.. 18.00
744	Ivory Cart H-2103	.. 15.00
745	Planstrm H-815	.. 22.50
746	Shell Table Light H-2077	.. 53.00
747	Shell Ash Tray H-918	.. 15.00
748	Shell Flower Vase H-1463	.. 24.50
749	Shell Dhoop Stand H-2082	.. 10.00
750	Raw Silk Bag H-2431	.. 41.75
751	Raw Silk Bag H-1583	.. 41.75
752	Raw Silk Bag H-1658	.. 41.75

Serial No.	Name of Commodity	Rate
		Rs nP.
753	Raw Silk Bag H-2469	.. 31.00
754	Raw Silk Bag H-1657	.. 26.40
755	Duster DI/469	.. 1.40
756	Copper Wire Picture H-2292	.. 21.50
757	Muga Painting H-1393	.. 23.00
758	Muga Painting DI/72	.. 15.50
759	Mat Picture H-2398	.. 21.50
760	Mat Picture H-2400	.. 14.00
761	Wooden Picture H-2409	.. 31.00
762	Wooden Picture H-2410	.. 24.20
763	Straw Picture H-2332	.. 19.30
764	Wooden Picture H-1930	.. 14.00
765	Wooden Picture H-2285	.. 13.00
	<i>Silk Sarees</i>	
766	Printed Silk Saree SS-1094	.. 48.00
767	Printed Silk Saree SS-1248	.. 60.00
768	Printed Silk Saree K-6707	.. 61.00
769	Printed Silk Saree SS-960	.. 50.00
770	Printed Silk Saree SS-756	.. 54.00
771	Printed Silk Saree SS/11/263	.. 57.00
	<i>Handloom Cotton Sarees</i>	
772	Tangail Saree C/2386	.. 35.00
773	Tangail Saree C/2668	.. 37.00
774	Tangail Saree C/2377	.. 34.00
775	Tangail Saree C/2486	.. 33.00
776	Tangail Saree C/2380	.. 32.50
777	Tangail Saree C/2678	.. 30.00
	<i>Ceramics</i>	
778	Beam Tray BCI/1196	.. 2.15
779	Beam Tray BCI/1530	.. 2.15

Serial No.	Name of Commodity	Rate
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Rs nP.

Torch and Cells

780	Flash Light Torch No. 3561 (without cells)	.. 3.65
781	Flash Light Torch No. 3551 (without cells)	.. 3.60

L. R. DAWAR,

Dated Chandigarh, the 8th March, 1963. Director, Food and Supplies and
Deputy Secretary to Government, Punjab.

C. C.

- (1) All Officers Incharge, Government Fair Price Shops, Sectors 7, 16, 17, 19, 20, 22, 23 and 27 (with 5 spare copies).
- (2) Central Store, Sector 19 (with 2 spare copies).
- (3) D.C.F.A. (with ten spare copies).
- (4) A. D. (Shops).
- (5) D.F.S.O. (Sales).
- (6) S.O.F. (with 2 spare copies).

(Sd.) ... ,

Deputy Superintendent, Shops,
for Director, Food and Supplies, Punjab.

*Supplementary Price List**Blades]*

782	Escorts Thick and medium in tucks of 10's	.. 0.90 per packet
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Health Foods (JORSS) Co., Ferozepur

783	Quick Oats (400 Grams)	.. 1.25
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Thermos Flasks

784	Eagle-Model A-250 (½ litre)	.. 10.00
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785	Eagle-Refill No. 206 (½ litre)	.. 4.50
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786	Eagle Model No. 550 ML (1 litre)	.. 17.50
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787	Eagle Refill No. 5506 (1 litre)	.. 11.25
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788	Eagle - Picnic (4.500 litres)	.. 40.00
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789	Eagle-Tinypal (2.250 litres).	.. 30.00
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Serial No.	Name of Commodity	Rate
		Rs nP.
790	<i>Crockery (Alembic)</i> Juice Glass Plain	.. 0.40
	<i>Tray Stands</i>	
791	Tray Stand Round (4 legs)	.. 4.25 each
792	Tray Stand Round (3 legs) Small	.. 3.90 each
793	Tray Stand Round (4 legs) Medium	.. 5.00 each
794	Tray Tin to fit the stand	.. 2.25 each
795	Tray Tin Round M.B.	.. 2.50 each
796	Tray Tin Rect. M.B.	.. 3.80 each
	<i>Stationery</i>	
797	Pencil M.C. Half (12 Colours)	.. 0.80 per dozen
798	Pencil M.C. Full (12 Colours)	.. 1.45 per dozen
799	Pencil Suraj Mukhi, Premier, Shakti, Kashmir and Novility	.. 1.35 per dozen
800	Eye Brow Half M.C. Glamour	.. 0.50 per piece
801	Rattan Crayon Paste	.. 0.40 each
802	Rattan Ball Point No. 22	.. 0.90 each
803	Rattan Ball Point No. 55	.. 0.60 each
804	Rattan Refill Blue (Plastic)	.. 0.25 each
805	Rattan Refill Blue (Brass)	.. 0.30 each
	<i>Plastic Products</i>	
806	Polythene Bucket No.	.. 9.00 each

L. R. DAWAR,

Dated Chandigarh, the 12th March, 1963. Director, Food and Supplies and
Deputy Secretary to Government, Punjab.

C. C.

- (1) Incharge, Government Fair Price Shops, Sectors 7, 16, 17, 19, 20, 22, 23 and 27.
- (2) Incharge Central Store, Sectors 19 and 20.
- (3) Assistant Director (Shops) /D.F.S.O (Sales).
- (4) Deputy Controller of Food Accounts.
- (5) S.O.F.

(Sd.),

Deputy Superintendent (Shops),
for Director, Food and Supplies, Punjab.

**AMOUNT SANCTIONED FOR PAVEMENT OF STREETS IN VILLAGE SANIPUR,
DISTRICT PATIALA**

***2973. Sardar Kulb'r Singh :** Will the Minister for Planning and Development be pleased to state—

- (a) whether any grant-in-aid was given for village Sanipur, Sirhind Block, district Patiala, in 1959 for the pavement of streets, if so, the amount sanctioned and actually paid for the purpose ;
- (b) the names and rank and address of the persons to whom the amount for the execution of the said work was paid ;
- (c) whether the said work was executed through the Panchayat of the area concerned or through the contractor ;
- (d) the date when the said work was completed and by whom ;
- (e) whether the amount was paid to the contractor up till 15th February, 1963 ; if so, when ;
- (f) if the answer to part (e) above be in the negative, the reasons for the delay ;
- (g) the name of the person, if any, who was found responsible for the delay and the action, if any, being taken against him ;
- (h) whether it is a fact that the attention of the Deputy Commissioner was drawn by the B.D.O., Sirhind circle in this respect *vide* endorsement No. 362, if so, what action was taken up till 15th February, 1963 and the result thereof ?

Sardar Darbara Singh : (a) No Sir. The rest of the question does not arise.

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DEPARTMENTAL ENQUIRIES AGAINST EXECUTIVE ENGINEERS, P.W.D. (B&R)

***2950. Comrade Ram Piara :** Will the Minister for Planning and Development be pleased to state—

- (a) whether it is a fact that certain departmental enquiries were started against the Xens, P.W.D. (B&R), in the State during the period from 1st June, 1962 to date ; if so, the names of the Xens involved and their Headquarters in each case ;
- (b) the nature of allegations against each of the said officer, the date of start of enquiry against each together with the designation of the authorities who have/are conducting the said enquiries ;
- (c) whether it is a fact that the S.E., P.W.D. (B&R), Ambala, requested the department Government for the suspension/transfer of certain Xens ; if so, the names of such Xens, together with the details of the action, if any, taken on the request/recommendation of the S.E.; if no action taken, the reasons therefor ;
- (d) whether it is a fact that there are certain standing instructions of the Government to transfer the officers concerned if certain enquiries are pending against them in order to afford an opportunity to the complainant and others concerned to substantiate the allegations and ensure impartial enquiry ; if so, whether these instructions have been observed in the case of Xens, P.W.D. (B&R), mentioned above ; if observed, in which cases and if not observed, the reasons therefor ?

Sardar Darbara Singh : (a) Yes. A departmental enquiry has been started against Shri T. S. Lamba, Executive Engineer, Ambala, who has been placed under suspension with headquarters at Jullundur. Enquiries against certain Xens have also been started by the Vigilance Department and information regarding them has been given in reply to Vidhan Sabha Question No. 2951 (Starred).

(b) The charges against Shri T.S. Lamba relate to serious irregularities and misconduct. The hearing of the enquiry was started by the Chief Engineer, Capital Project, on 2nd March, 1963.

(c) No.

(d) There are no specific instructions but the headquarters of Shri T.S. Lamba have been shifted from Ambala to Jullundur.

CONSTRUCTION OF NADAUN-HAMIRPUR ROAD

***3070. Shri Rup Singh Phul :** Will the Minister for Planning and Development be pleased to state—

(a) the time by which compensation for the lands acquired for the construction of Nadaun-Hamirpur Road is likely to be paid to the landowners concerned ;

(b) the total amount of the compensation referred to in part (a) above ?

Sardar Darbara Singh : (a) As soon as the notification under section 6 of Land Acquisition Act is published and the awards are announced by Land Acquisition Officer.

(b) Total amount cannot be intimated as awards of compensation have yet to be announced.

PRODUCTION OF FOODGRAINS IN THIRD PLAN PERIOD

***3022. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Forests be pleased to state—

(a) the steps so far taken or proposed to be taken by Government to improve the production of foodgrains in the Third Five-Year Plan in the State together with the details of the targets, if any, fixed for foodgrains, oilseeds and cotton respectively ;

(b) the details of the steps so far taken to check the crop diseases in the State in the Third Five-Year Plan period ?

Sardar Gurbanta Singh : (a) & (b) A statement is given below.

Statement showing steps taken or proposed to be taken to increase foodgrains during the Third Five-Year Plan, Targets fixed for Plan period and steps so far taken to check the crop diseases.

(a) The following steps have been taken to increase foodgrains production in the State during Third Five-Year Plan :

- (1) Loans have been advanced for the installation of minor irrigation works, namely, percolation wells, tube-wells, pumping sets and for the construction and repair of kooahs in hilly areas.
- (2) Improved seeds of crops like wheat, rice, maize, bajra, gram, etc., supplied to the cultivators.
- (3) More than two thousand Depots opened in the rural areas to supply chemical fertilizers on credit as well as on cash payment. Phosphetic fertilizers supplied at 25 per cent subsidy.
- (4) Green manuring practice has been encouraged by giving subsidy on area green manured.
- (5) Soil samples have been tested free of cost to advise the cultivators regarding the kind and quantity of fertilizers to be used.
- (6) Free insecticides supplied to combat the menace of field rats and jackals.
- (7) Plant protection equipment viz., dusters and sprayers supplied at 50 per cent subsidy.
- (8) Improved agricultural implements viz., Iron ploughs have been supplied at 25 per cent subsidy.

- (9) Intensive Agricultural Programme has been started in the Ludhiana District.
- (10) Work of digging drains has been started as an anti-waterlogging measure.
- (11) Waste lands have been reclaimed with the help of tractors.
- (12) In hilly areas subsidy has been granted on improved seeds, fertilizers, fruit plants, insecticides and horticultural tools.

These steps are proposed to be continued during the remaining period of the Third Plan. Further the subsidy on improved ploughs is proposed to be increased to 50 per cent.

The following targets have been fixed for foodgrains, oilseeds and cotton to be achieved by the end of the Third Plan period :—

Serial No.	Commodity	Units	Target of total production on by the end of Third Plan, i.e., 1965-66
1	Foodgrains	... 000' tons	7,850
2	Oilseeds	... 000' tons	300
3	Cotton	... 000' bales of 392 lbs. lint	1,200

(b) The details of the steps so far taken to check the crop diseases in the State in 3rd Five-Year Plan are as follows :—

- (1) Every month, regular instructions to control plant diseases are issued to the Plant Protection Inspectors stationed at different headquarters in the State.
- (2) Practical demonstrations to control plant diseases were arranged at different places on various occasions, such as Rural 'Melas', 'Melas' organised by the Block Development Officers and through the Extension Department of the College of Agriculture, Punjab Agricultural University.
- (3) Diseased specimens of various crops were regularly received, identified and the control measures suggested.
- (4) (i) Research work of "Pansukh" (Bhurar) disease of rice has been intensified since last year. The work on the control of this serious disease of rice in the Punjab State is in progress.
(ii) Research work on various bacterial diseases of crops is also in progress along with other regular features of the Plant Pathological Section.

YIELD OF PRODUCE IN GOVERNMENT SEED FARMS IN AMRITSAR DISTRICT

***3023. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the yields produced in the Government Seed Farms in Amritsar District, farmwise and cropwise during the years 1960-61, 1961-62 and 1962-63, respectively ;
- (b) the total expenditure incurred for producing the seeds mentioned in part (a) above farmwise and cropwise during the above-mentioned period, separately ?

Sardar Gurbanta Singh : (a) & (b) A statement is given below.

(a) Statement showing yields produced in the Government Seed Farm in the Amritsar District Farmwise and Cropwise during the years 1960-61, 1961-62 and 1962-63

Name of seed farm	YIELD PRODUCED								
	1960-61			1961-62			1962-63		
	Crop	Area in acres	Yield in mds.	Crop	Area in acres	Yield in mds.	Crop	Area in acres	Yields
Bhalaipur	.. Rice	.. 2 3 11	18 13 8	Rice	.. 6 1 6	86 20 0	Jhona	.. 5 2 1	Quintals 63.00
	Cotton	.. 0 3 0	0 22 8	H/Maize	.. 3 3 11	19 20 0	Maize desi	.. 2 7 1	12.37
	Toria	.. 10 4 0	44 20 0	Dhancha	.. 1 0 0	4 0 0			
	Wheat	.. 2 1 0	71 20 0	Wheat	.. 23 2 4	65.40			
	Gram	.. 0 5 8	14 0 0	Gram	.. 16 4 0	33.60			
Ajnala	.. Wheat	.. 12 2 0	101 31 0	Wheat	.. 19 0 10	86	No kharif crop		
	Basmati	.. 1 6 4	10 17 0						
Kullah	.. Cotton	.. 8 0 0	33 3 12	Basmati	.. 0 6 0	4 30 12	Cotton	.. 10 4 18	10.60
	Jhona	.. 3 1 12	32 12 0	Jhona	.. 2 4 4	46 17 12	Jhona	.. 3 2 4	10.70
	Jantar	.. 3 6 14	32 35 8	Cotton	.. 5 0 0	23 2 12	Jantor	.. 2 4 0	4.17
	Toria	.. 8 8 0	46 6 10	Jantor	.. 2 1 0	12 13 4	Toria	.. 3 4 0	4.76
	Wheat	.. 16 3 18	206 36 12	Gram Wheat	.. 5 0 0 .. 16 7 2	7.5 90.20	Basmati	.. 1 4 0	2.79
Bahmaniwala	.. Jhona	.. 1 0 0	3 0 0	Cotton	.. 6 0 0	10 0 8	Jhona	.. 0 4 0	3.3
	Cotton	.. 1 8 8	25 25 0	Jhona	.. 0 7 11	0 20 0	Cotton	.. 5 5 12	8.01
	Toria	.. 1 7 0	3 5 6	Jantar	.. 2 2 12	19 22 2			

	Wheat	..	4	7	10	18	38	4	Gram	..	5	4	12	30	50	0						
									Massar	..	6	3	8	1	20	0						
									Wheat	..	7	3	1	Quintals		34.5						
Fatehabad	.. Sugarcane	..	0	7	8	48	0	0	Cotton	..	1	3	2	4	35	9	Jantar	..	1	6	7	8.23
	Jantar	..	2	0	7	12	0	0	H/Maize	..	0	7	8	21	30	0	H/Maize	..	6	8	0	8.10
	Toria	..	1	5	2	11	16	0	Jantar	..	1	5	10	11	23	0						
	Wheat	..	28	1	10	615	0	0	Wheat	..	22	2	0	Quintals		181.00						
Khabe dogran	.. Jhona	..	1	6	15	40	2	0	Jone	..	8	1	10	67	38	0	Jhona	..	1	4	0	21.00
	Wheat	..	13	0	16	218	30	0		..	13	2	15	228	20	0	Basmati	..	1	0	2	14.31
	Jantar	..	0	7	5	3	24	0	Jantar	..	2	0	0	17	34	0	Maize	..	2	7	0	6.10
	H/Maize	..	3	0	0	40	20	0														
	Toria	..	1	0	0	16	8	0														
	Gram	..	1	1	7	15	38	0														
Meharbanpura	.. Wheat	..	22	0	0	389	0	0	Wheat	..	22	4	17	Quintals		166.50	No Kharif crop					
Manawala	.. Wheat	..	4	5	4	50	13	0	Wheat	..	6	6	16	Quintals		27.50	Fodder	..	1	3	0	
Usman	.. Cotton	..	11	1	4	61	11	0	Cotton	..	18	3	9	105	7	8	Cotton	..	20	6	8	45.51
	Paddy	..	2	5	0	75	0	0	Toria	..	9	0	2	48	0	0						
	Jantar	..	4	5	0	28	8	0	Wheat	..	18	6	3	Quintals		110.75						
	Wheat	..	24	0	5	601	0	0														
Dial Bharang	.. Paddy	..	622	6	10	172	9	0	Jhona	..	12	4	0	186	39	0	Jhona	..	10	8	10	53.49
									Basmati	..	11	4	5	114	39	12	Basmati	..	4	5	10	20.16
									Wheat	..	16	5	10	Quintals		77.50						

(b) *Total Expenditure incurred for Producing the Seed*

The total expenditure incurred for producing the Seed Farmwise is as under. The accounts are not kept cropwise.

Name of the Farm	Expenditure during 1960-61	Expenditure during 1961-62	Expenditure during 1962-63 up to 16th March, 1963
1	2	3	4
	Rs	Rs	Rs
Bhalaipur	1,221.16	628.12	2,370.54
Ajnala	487.35	837.63	630.89
Kullah	1,272.54	820.20	...
Bahawaniwala	598.61
Fatehabad	759.16	491.39	282.25
Khabe Dogran	1,073.32	984.21	445.22
Meharbanpur	940.64	602.98	118.37
Manawala	470.75	...	68.20
Usman	240.55	512.68	1,098.85
Dial Bharang	3,475.78	2,517.79	830.27

LAND PURCHASED BY GOVERNMENT IN JIND SUB-DIVISION
FOR HARIJANS

***2827. Chaudhri Inder Singh Malik :** Will the Minister for Agriculture and Welfare be pleased to state—

- whether any land has been purchased in Jind Sub-Division of district Sangrur during the current year ; if so, the area of the land so purchased and the price paid therefor ;
- the names of the parties from whom the said land was purchased ;
- the area of the land, mentioned above, given to each Harijan or Societies of Harijans, with the names of the Harijans or the members of the Societies of Harijans, with their permanent addresses ;
- the criteria adopted in distributing the said land to the Harijans ?

Sardar Gurbanta Singh : (a) Yes. 310 acres and 5 kanals at a cost of Rs 2,65,000.

(b) Sardarni Pavitter Kaur and Sardarni Pritam Kaur.

(c) 59 beneficiaries were given about 8 pakka bighas each, as per statement (Annexure A) given below.

(d) The land was given only to the approved beneficiaries. Each beneficiary was given land costing about Rs 4,500.

ANNEXURE 'A'

Serial No.	Name, parentage and full address	AREA ALLOTTED	
		Pukka Bighas	Biswas
1	Shri Raja Singh, son of Asa Singh, Sainsi, village Ramgarh Dhani, tehsil Jind ..	8	06
2	Shri Piara, son of Nahna, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
3	Shri Sohlu, son of Kalu Balmiki, village Ramgarh Dhani, tehsil Jind ..	8	06
4	Shri Jogi, son of Diwana Dhanak, village Ramgarh Dhani, tehsil Jind ..	9	16
5	Shri Maman, son of Kanahya, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
6	Shri Jogan, son of Asa Ram, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
7	Shri Mange Ram, son of Nathu, Balmiki, village Ramgarh Dhani, tehsil Jind ..	8	06
8	Shri Lakhmi, son of Ujala, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	16
9	Shri Mange Ram, son of Kharaiti, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
10	Shri Kundan Lal, son of Nand Lal, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
11	Shri Gurnam Singh, son of Amar Singh, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
12	Shri Parkash, son of Jangir, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
13	Shri Hardwari, son of Mam Chand, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
14	Shri Kaku, son of Mastan, Mazhabi, village Ramgarh Dhani, tehsil Jind ..	8	15
15	Shri Karam Singh, son of Lakhi, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	9	16
16	Shri Shanker, son of Neki, Balmiki, village Ramgarh Dhani, tehsil Jind ..	8	06
17	Shri Bir Singh, son of Naina, Balmiki, village Ramgarh Dhani, tehsil Jind ..	8	15
18	Shri Nahnu, son of Chhotu, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	15
19	Shri Parbhu, son of Kirpa, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
20	Shri Pheru, son of Attra, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06

Serial No.	Name, parentage and full address	AREA ALLOTTED	
		Pukka Bighas	Biswas
21	Shri Banwari, son of Molu, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
22	Shri Mam Chand, son of Ram Nath, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
23	Shri Chhotu, son of Todu, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
24	Shri Ek Ram, son of Kura Ram, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
25	Shri Siri Chand, son of Ghuman, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
26	Shri Pala Singh, son of Buti Singh, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	15
27	Shri Sarwan Singh, son of Diwan Singh, Mazhabi, village Ramgarh Dhani, tehsil Jind ..	8	06
28	Shri Neki, son of Jawahra, Bazigar, village Ramgarh Dhani, tehsil Jind ..	8	06
29	Shri Nagar, son of Jhandu, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	15
30	Shri Shri Chand, son of Sadhi, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	9	16
31	Shri Molu, son of Jhandu, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	07
32	Shri Neki, son of Ghasi, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	07
33	Shri Ganeshi, son of Mukh Ram, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
34	Shri Baru, son of Chetu, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
35	Shri Momman, son of Mithu, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
36	Shri Kalu, son of Tulia, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
37	Shri Baru, son of Deoti, Ramdasia, village Ramgarh Dhani, tehsil Jind ..	8	06
38	Shri Sada Ram, son of Molu, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
39	Shri Piara Lal, son of Gulzari, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
40	Shri Mohan, son of Nanak, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06

Serial No.	Name, parentage and full address	AREA ALLOTTED	
		Pukka Bighas	Biswas
41	Shri Ram Parshad, son of Muna Ram, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
42	Shri Mange Ram, son of Makhan, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
43	Shri Ujala Singh, son of Ram Nath, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
44	Shri Sher Singh, son of Mahia, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
45	Shri Daya Singh, son of Nanak, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
46	Shri Siri Lal, son of Ram Nath, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
47	Shri Jodha Ram, son of Shri Siri Chand, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
48	Shri Nand Sroop, son of Jage Ram, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
49	Shri Prithi Singh, son of Ghasi Ram, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
50	Shri Khema, son of Lal Ji, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
51	Shri Harke Ram, son of Bhai Ram, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
52	Shri Deep Chand, son of Churia, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
53	Shri Har Singh, son of Chhotu, Chamar, village Ramgarh, Dhani, tehsil Jind ..	8	06
54	Shri Gogan, son of Daulat Singh, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
55	Shri Parbhu, son of Ramji Dass, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
56	Shri Amar Singh, son of Himat, Chamar, village Ramgarh Dhani, tehsil Jind ..	8	06
57	Shri Ram Sarup, son of Puran, Dhanak, village Ramgarh Dhani, tehsil Jind ..	8	06
58	Shri Bholar, son of Mam Chand, village Ramgarh Dhani, tehsil Jind ..	8	06
59	Shri Sanwalia, son of Dil Singh, village Ramgarh Dhani, tehsil Jind ..	8	06

HARIJAN WELFARE SCHEME

***3262. Shri Banwari Lal :** Will the Minister for Agriculture and Welfare be pleased to state whether any amount as loan for use of Harijan land beneficiaries has been sanctioned by the Government for the current year in the State, if so, the amount thereof?

Sardar Gurbanta Singh : No. Government (in Welfare Department) only gives subsidy for the purchase of land.

FUNDS SANCTIONED FOR HARIJAN LAND BENEFICIARIES DURING THE YEAR 1962-63

***3274. Shri Banwari Lal :** Will the Minister for Agriculture and Welfare be pleased to state the total amount sanctioned, if any, for Harijan Land Beneficiaries during the current financial year together with the date by which the said amount is likely to be disbursed to the said beneficiaries?

Sardar Gurbanta Singh : Rs 9,92,500.00. An amount of Rs 8,40,000 has since been disbursed. It is hoped that the remaining amount will be disbursed before the 31st March, 1963.

FUNDS PROVIDED FOR PURCHASE OF LAND FOR HARIJANS

***3307. Chaudhri Ram Rattan :** Will the Minister for Agriculture and Welfare be pleased to state whether the entire amount of money earmarked by Government during the year 1962-63 for the purchase of land for Harijans has actually been utilised for the purpose, if not, the reasons therefor?

Sardar Gurbanta Singh : Not entirely; non-utilization of the entire amount earmarked by Government during the year 1962-63 is due to the non-availability of suitable land.

CONSTRUCTION OF BRIDGES OVER CERTAIN DRAINS IN KARNAL DISTRICT

***2825. Chaudhri Inder Singh Malik :** Will the Minister for Irrigation, and Power be pleased to state—

- (a) whether Government are aware of the fact that there is no bridge over the Bhadarpur and Sink Drains in district Karnal and the people are facing inconvenience in this connection ;
- (b) if the reply to part (a) be in the affirmative, whether Government proposes to construct bridges over the said drains; if so, by what time ?

Chaudhri Ranbir Singh : (a) Yes.

(b) None at present. The bridges will be constructed when funds are available.

GAUGE READERS IN SIRHIND AND UPPER BARI DOAB CANAL CIRCLES

***2858. Pandit Mohan Lal Datta :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether any of the Gauge Readers in Sirhind and Upper Bari Doab Canal Circles were allowed to use any Government-owned quarters free of rent during the period 1st January, 1948 to 31st December, 1960; if so, for what period ;
- (b) whether the concession of rent-free quarters to the said employees has been withdrawn, if so, since when and the reasons therefor ;
- (c) the present scale of pay of the said gauge readers ; and the rate per cent of rent being charged thereon ?

Chaudhri Ranbir Singh :

- (a) Sirhind Canal Circle .. No.
 U.B.D.C. Circle .. Yes, for full period of 1st January, 1948 to 31st December, 1960
- (b) Sirhind Canal Circle .. Does not arise
 U.B.D.C. .. No.
- (c) Rs 35—1—45, 10 per cent of pay *plus* half D.A.

WATER RELEASED FROM W.J.C. OR SIRSA BRANCH TO DELHI

***2949. Comrade Ram Piara :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total quantity of water which is being released from W.J.C. or Sirsa Branch to Delhi from 1954-55 to date, year-wise, together with the amount which is being charged from the Delhi Authorities year-wise in lieu of the supply of water ;
- (b) whether the amounts received from the Delhi authorities are credited in Government accounts or are being accounted against the betterment charges to be collected from the landowners/beneficiaries of water of Rohtak and Karnal Districts, the share of which is being sent to Delhi;
- (c) whether it is a fact that certain scheme for the construction of a pucca canal from Munak (Karnal district) to Delhi for saving the water from seepage was formulated by the Irrigation Department if so, when, the progress made in this respect and the details of the pucca canal right from the date of its sanction to date;
- (d) whether the department has prepared any approximate estimate about the wastage of water due to seepage while in supply from W.J.C. or Sirsa Branch to Delhi ; if so, the details thereof and if not, the reasons therefor ?

Chaudhri Ranbir Singh : (a) A statement showing the required information is given below.

(b) The amount is credited in Government accounts as receipts of Irrigation Department.

(c) Yes; the parallel Delhi Branch was proposed as lined canal in Revised W.J.C. Remodelling Project from Munak to R.D. 145,000, in 1959. No lining has been done due to paucity of funds.

(d) No. The supply actually delivered at Munak Head is charged from the Delhi authorities.

Statement showing quantity of drinking water supplied from Western Jumna Canal to Delhi from the year 1954 to 1962 together with the amount charged from the Delhi authorities

Year	Quantity of water supplied from Western Jumna Canal	Amount charged from Delhi authorities
	Cft.	Rs
1954	33,52,32,000	83,808
1955	36,94,46,000	92,362
1956	29,29,82,400	73,246

year	Quantity of water supplied from Western Jumna Canal	Amount charged from Delhi authorities
	cft.	Rs.
1957	2,76,17,400	6,904
1958	61,59,42,000	1,53, 986
1959	28,31,18,400	70,780
1960	1,07,45,98, 020	3,94,019
1961	42,01,20,000	1,54,044
1962	43,20,00,000	1,58,400
Total	3,85,10,56,620	11,87,549

CHECKING OF REH AND SEM IN KARNAL AND PANIPAT TEHSILS

***3127. Lala Rulya Ram :** Will the Minister for Irrigation and Power be pleased to state whether any proposals are under consideration of Government at present to check the increase of 'Reh' and 'Sem' in the tehsils of Karnal and Panipat in Karnal District; if so, details thereof?

Chaudhri Ranbir Singh : Yes. The proposals along with necessary details are mentioned in the annexure.

ANNEXURE

Reclamation schemes to check the increase of 'Reh' (Thur Lands) in the Tehsils of Karnal and Panipat of Karnal District are in operation for the last one year. During Kharif 1962, extra water supplies were given on Bazida Nardak and Gohana Distributaries of Karnal Irrigation Division.

Work in a number of Drainage Schemes in the Tehsils of Karnal and Panipat in the Karnal District, mentioned below, are in progress. They will help in checking Sem:—

- (1) Canalizing Chautang Nadi and Remodelling Dhanaura escape.
- (2) Remodelling Indri Drain.
- (3) Remodelling Main Drain No . 2.
- (4) Constructing Panipat Drain.
- (5) Constructing G.H.K. Drainage System.
- (6) Constructing Nilokheri Drain.
- (7) Constructing Jundla Drain.
- (8) Canalizing Nai Nallan in Karnal Division.
- (9) Canalizing Nai Nallan in Delhi Division.
- (10) Remodelling Hanauri Drain.
- (11) Constructing leading outfall drain for syphon at R.D. 112500 and 157000 of M.L.L.
- (12) Constructing Sink and Bahadurpur Drain.
- (13) Constructing Link Drains of Indri Drain.
- (14) Lining of Butana Branch.

In addition, after seeing the results of the 6 anti-water-logging Pilot schemes in the State, the successful method would be extended to the water-logged areas.

PAYMENTS FOR WORKS DONE ON HARIGARH DRAIN

***3237. Sardar Pritam Singh Sahoke :** Will the Minister for Irrigation and Power be pleased to state whether certain claims of the contractors who executed works on the Harigarh Drain in district Sangrur are pending payment; if so, the reasons therefor and the time by which such claims will be paid to the contractors concerned ?

Chauhdri Ranbir Singh : Yes. The claims are pending on account of dispute regarding measurements and rates. These claims are expected to be paid off sometime by the middle of this year.

COMPENSATION FOR LAND ACQUIRED FOR CONSTRUCTION OF
CANALS IN PHAGWARA SUB-DIVISION

***3267. Shri Om Parkash Agnihotri :** Will the Minister for Irrigation and Power be pleased to state the area of land acquired in Phagwara, Mayo Patti and Bhaghana villages (of Phagwara Sub-Division) for the construction of Canals stating whether the compensation to the land-owners concerned has been paid if so, how much and also the amount of compensation yet to be paid to the said land-owners ?

Chauhdri Ranbir Singh : The information is contained in the Annexure.

ANNEXURE

Serial No.	Name of village	Area of land acquired	Amount of compensation	Amount of compensation which is yet to be paid
		Acres	Rs	Rs
1	Phagwara Sharki	.. 11.86	16,890.87	Nil
2	Phagwara Garbi	.. 7.53	8,090 .25	Nil
3	Phagwara Kot	.. 4.11	6,949.81	675.25
4	Phagwara Tibi	.. 1.61	2,394.62	Nil
5	Mayo Patti	.. 3.09	1,253.25	3,546.75
6	Bhaghana	.. 19.85	5,007.74	49,476.87

SCHEME FOR ELECTRIFICATION OF VILLAGES IN TEHSIL JIND
AND PANIPAT

***2826. Chaudhri Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state whether there are any schemes under the consideration of Government for providing electricity in the villages of Jind Tehsil of district Sangrur and Panipat Tehsil of district Karnal during the next financial year; if so, the names of the villages proposed to be electrified and the time by which the schemes are likely to be taken in hand ?

Chauhdri Ranbir Singh : Programme for the year 1963-64 has not been finalized so far.

LIST OF STARRED QUESTIONS FOR THE 25TH MARCH, 1963

MEETINGS ARRANGED BY PUBLIC RELATIONS DEPARTMENT AT
AMRITSAR

***3070. Shri Balramji Dass Tandon:** Will the Chief Minister be pleased to state the details of the expenditure, if any, borne by the Public Relations Department under each head for arranging public meeting in Gol Bagh Amritsar on the 3rd November, 1962 wherein he addressed the audience?

Sardar Partap Singh Kairon : An amount of Rs 56.25 was spent as hire charges of stage equipment and Rs 15.00 as electric meter rent. The bill of electricity consumed on this occasion is still awaited from the Municipal Committee, Amritsar.

GOODS OF IRON AND STEEL MERCHANTS SEALED IN THE STATE

***3071. Shri Balramji Dass Tandon :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that all goods of the Iron and Steel Merchants in the State have recently been sealed, if so, when, together with the reasons for the same ;
- (b) whether the Union Government have issued any instructions in this behalf, if so, the details thereof ;
- (c) the time by which the said goods are expected to be unsealed ?

Sardar Partap Singh Kairon : (a) No.

(b) Yes. A copy of the Public Notice issued by the Government of India relating to the clarification of the legal provision in this behalf, is given below.

(c) Question does not arise.

To be published in Part III-SEC. I of the Gazette of India, dated 27th October, 1962

Ministry of Steel and Heavy Industries
(Department of Iron and Steel)
Iron and Steel Control,
33, Netaji Subash Road,
Calcutta-I.

Dated the 20th October, 1962.

Public Notice

No. C/1(5)-I/61.—Instances have come to the notice of the Iron and Steel Controller where iron and steel materials have been disposed of by firms who are not registered as stockholders under the Iron and Steel (Control) Order. Such disposals constitute an offence under the provisions of Clause 5 of the Iron and Steel (Control) Order. The legal position is therefore clarified for the information of all concerned.

2. Clause 5 of the Iron and Steel (Control) Order provides that no person who acquires iron and steel under Clause 4 shall dispose of or agree to dispose of any iron and steel except in accordance with the conditions contained or incorporated in a special or general written order of the Iron and Steel Controller.

3. Following general authorisations have so far been issued by the Iron and Steel Controller under Clause 5 of the Iron and Steel (Control) Order: —

- (i) Notification No. ESS-COMM/Iron and Steel-4, 5, 7, 18, 19 and 20/1, dated 6th January, 1962—this permits Controlled Stockholders to dispose of certain categories of steel without quota certificates or authorisation.
- (ii) No. ESS-COMM/Iron and Steel-4, 5/7/1, dated 6th January, 1962—this authorises the Re-Rolling Mills to dispose of certain special sections of steel.

- (iii) No. ESS.COMM/Iron and Steel—45/1, dated 6th January, 1962—this authorises any person to dispose of tyres, wheels and axles, dog spikes, bolts, nuts and rivets, wire nails, tool steel, pipes, tubes and specials, wire ropes and box strapping.
- (iv) No. ESS-COMM/Iron & Steel-4 & 5/2, dated 6th January, 1962—this authorises Registered Stock holders to dispose of certain types of steel Materials and 50 per cent of some other types without permit and certain other materials after 60/90 days if these are not covered by permits.
- (v) No. ESS.COMM/Iron & Steel-4&5/3, dated 6th January, 1962—this authorises Controlled Stock holders to dispose of hard bright steel wire if these are not sold against quota certificates within 90 days.

4 It will be seen from the Notifications referred to in the foregoing paragraph that no general authorisation has been issued in favour of parties who are not Registered or Controlled Stock-holders to dispose of any iron and steel materials other than those mentioned against item (iii) thereof. Iron and steel materials which are disposed of by Registered and Controlled Stockholders in pursuance of the general authorisations referred to above, can not be re-sold by the purchasers without any permit.

5. The general authorisation under which the consumers can purchase materials from the Stockholders has been issued under Clause 4 of the Iron and Steel (Control) Order. Clause 5 of the Iron and Steel (Control) Order, as has been clarified earlier, prohibits disposals of materials purchased from Registered Stockholders and Controlled Stock holders under free sale cannot be re-sold by the purchasers without proper authority from the Iron and Steel Controller.

Sd. A.N.BANERJI,
Iron and Steel Controller

SETTING UP OF A PAPER MILL IN PANIPAT

***3315. Shri Fateh Chand Vij :** Will the Chief Minister be pleased to state whether Government propose to set up a paper mill at Panipat, if so, the time by which it is likely to materialize?

Sardar Partap Singh Kairon : A scheme for setting up a paper mill at Panipat, in the private sector, was sponsored by the State Government to the Government of India. The private firm to whom an industrial licence for setting up the mill was issued by the Government of India has, however, not made satisfactory progress. The question of setting up this mill in the public sector has, therefore, been taken up with the Government of India, at Ministerial level.

REDUCTION IN ALLOCATION OF FUNDS FOR EDUCATION DEPARTMENT

***3025. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) whether any reduction has been made in the funds allocated for the Education Department for the coming year; if so, the details of the schemes, if any, affected, district-wise as a result thereof;
- (b) the number and names of the schools intended for up-grading affected as a result of reduction in allocations mentioned in part (a) above?

Sardar Partap Singh Kairon : (a) No.

(b) Question does not arise.

POSTS OF TEACHERS SANCTIONED FOR GOVERNMENT HIGH SCHOOL,

HASSANPUR, DISTRICT GURGAON,

***3297. Shri Har Kishan :** Will the Chief Minister be pleased to state—

- (a) whether any posts for Science, Sanskrit and Drawing teachers have

been sanctioned for Government High School, Hassanpur, district Gurgaon, if so, when;

- (b) whether the aforesaid posts have been filled up, if not, how long will it take to fill up these posts ?

Sardar Partap Singh Kairon : (a) & (b) (i) The post of Science Master already exists in the school and a qualified Master is working against it.

(ii) The post of Sanskrit Teacher was allotted on 21st March, 1963 but has not been filled up so far. It will be filled up shortly.

(iii) The matter regarding allocation of the post of Drawing Master is under consideration.

WITHDRAWAL OF AD-HOC GRANT TO HIGH SCHOOLS:

***3306. Pandit Ram Dhari Gaur** : Will the Chief Minister be pleased to state the reasons that have led to the withdrawal of concession of freeship in the shape of Ad hoc grant to all privately-managed schools in the State for the year 1961-62 ?

Sardar Partap Singh Kairon ; Adhoc grants amounting to Rs 5,50,023 sanctioned to various privately managed schools in the State for 1961-62 were not withdrawn during the year.

AYURVEDIC DISPENSARIES IN THE RURAL AREAS

***2859. Pandit Mohan Lal Datta** : Will the Minister for Finance be pleased to state :

(a) whether any contingency allowance was paid before 1st January, 1958 to the Officer Incharge of the Ayurvedic dispensaries, in the rural areas, if so since when;

(b) whether the said allowance has been stopped; if so, since when stating the reasons therefor ?

Dr. Gopi Chand Bhargava : (a) No, Sir.

(b) Question does not arise.

RESIDENTIAL QUARTERS AVAILABLE IN V.J. HOSPITAL, AMRITSAR

***2860. Paulit Mohan Lal Datt** : Will the Minister for Finance be pleased to state:

(a) whether any residential quarters are available in V.J. Hospital, Amritsar for it Class IV, employees, if so, their list ;

(b) the criteria laid down for the allocation ;

(c) whether the said quarters are being occupied by the hospital employees belonging class IV, if so, their list along with the detail of post held by them ;

(d) the dates since when each of the occupants is occupying his quarter.

(e) whether any preference is given to the married person over the unmarried person at the time of allocation of these quarters ;

(f) whether any of the hospital employees were ordered to vacate the said quarters during 1962, if so, their list together with the post held by each;

(g) the dates since when they were occupying these quarters ;

(h) the reasons of vacation in each case;

(i) whether any alternative accommodation was made available for the persons referred to in part (f) above, if so, the details thereof;

(j) whether any rent is being charged from the occupants of these quarters; if so details thereof ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir. A statement is given below.

(b) Such of the Class IV employees as are required for duty at odd hours of day and night are provided with residential accomodation in the hospital premises in preference to those who are not required to attend emergent duties during off hours.

(c) Yes, Sir. The statement at (a) above contains this information.

(d) The statement at (a) above contains this information.

(e) No, Sir.

(f) Yes, Sir. Sarvshri Tulsi Ram, Sweeper, Sohan Singh Bearer and Harnam Dasse Chowkidar.

(g) Shri Tulsi Ram, Sweeper .. Since 1952

Shri Sohan Singh, Bearer .. Before partition

Shri Harnam Dass Chowkidar .. Since 1961

(h) Shri Tulsi Ram, Sweeper was transferred from the Clinical Laboratory, due to his unsatisfactory work and bad record, to another department where he was not required to attend to emergent duties. He was, therefore, ordered to vacate the quarter in order to make room for the other sweeper posted in his place to the Clinical Laboratory as the latter was required to attend to emergent duties.

Shri Sohan Singh, Bearer having been declared unfit for Government service by the Civil Surgeon, Amritsar, was not to be kept in service and as such he had to vacate the quarter.

Shri Harnam Dass, Chowkidar as a result of complaint was transferred to another department where he was not required to attend to emergent calls. He had therefore, to vacate the quarter.

(i) No, Sir, being not available.

(j) No, Sir. They are either given accommodation or House rent allowance of 10 per cent of pay if accommodation is not available.

Statement of residential quarters for Class IV employees available at V.J. Hospital, Amritsar showing the number, the name, and designation of their occupants and the date of occupation

Serial No.	Name and designation	Approximate date of occupation	place
1	Shri Prabha Ram, Bearer	.. Before partition	V.J. Hospital
2	Shri Nathu Ram, Bearer	.. 1955	Ditto
3	Shri Rohni Nand, Peon	.. 1947	Ditto
4	Shri Bhan Datt, Chowkidar	.. August, 1962	Ditto
5	Shri Daya Ram, Cook	.. Since partition	Ditto
6	Shri Hira Singh, Cook	.. Ditto	Ditto
7	Shri Ram Singh, Bearer	.. Ditto	Ditto
8	Shri Mast Ram, Bearer	.. Ditto	Ditto
9	Shri Charanjit Lal, Bearer	.. 1961	Ditto
10	Shri Mohan Lal, Bearer	.. 1955	Ditto
11	Shri Tota Singh, Bearer	.. 1957	Ditto

Serial No	Name and Designation	Approximate date of occupation	place
12	Shri Amru, Bhishti	.. Since partition	V.J. Hospital
13	Shri Rasala Ram, Sweeper	.. 1st January, 1963	Ditto
14	Shri Fateh Chand, Sweeper	.. Before partition	Ditto
15	Shri Shera, Sweeper	.. Ditto	Ditto
16	Shri Dina, Sweeper	.. Ditto	Ditto
17	Shri Nasib Chand, Bearer	.. 1957	Maternity Hospital
18	Shri Bidhi Chand Bearer	.. Since partition	Ditto
19	Shri Sohan, Sweeper	.. Before partition	Ditto
20	Shri Hazara, Sweeper	.. Ditto	Ditto
21	Shrimati Banti, Sweepres	.. Ditto	Ditto
22	Shrimati Jasso, Sweepress	.. Ditto	Ditto
23	Shri Durga Dass, Bearer	.. Ditto	Ditto
24	Shri Jagdish, Sweeper	.. 1957	Ditto
25	Shri Milkhi, Bearer	.. 1959	Ram Lal Eye Hospital
26	Shrimati Lal Dai, Fe. bearer	.. Before partition	Ditto
27	Shri Sant Ram, Bearer	.. Since partition	Ditto
28	Shri Jagat Ram, Bearer	.. 1960	Ditto
29	Shrimati Vidya Sweepress	.. 1959	Ditto
30	Shri Mool Chand, Bearer	.. 1960	Ditto
31	Shri Kanshi Ram, Bearer	.. 1960	Ditto
32	Shri Tilak Raj, Chowkidar	.. 1960	Ditto
33	Shri Ram Saran Bearer	August, 1962	Ditto
34	Shri D'uram Singh, Chowkidar	July, 1962	Ditto
35	Shri Mohinder Lal Bearer	.. 1960	Ditto
36	Shri Man Bahadur Chowkidar	.. 1960	Ditto
37	Shri Jaswant Singh, Bearer	.. 1960	Ditto
38	Shri Nanak Singh, Chowkidar	.. 1960	Ditto
39	Shri Meko Ram, Mali	.. 1960	Ditto
40	Shri Fouja Bhishti	.. 1961	Ditto

VAIDS IN AYURVEDIC DISPENSARIES

***3285. Shri Mangal Sein** Will the Minister for Finance be pleased to state—

- (a) the total number of Government Ayurvedic Dispensaries at present in the State ;
- (b) whether Vaidis have been posted in all the said dispensaries ; if not, the names of such dispensaries which are without any Vaidis ?

Dr. Gopi Chand Bhargava : (a) 403.

(b) Yes, Sir, except the following:—

- (1) Majri (Ambala) (Ayurvedic)
- (2) Bathu Tipri (Kangra) (Unani)
- (3) Pandori Sidhwan (Amritsar) (Unani)
- (4) Alampur Baka (Jullundur) (Unani)
- (5) Tahli Sahib (Amritsar) (Unani)

} Vaidis /Hakims not posted so far.

- (6) Umra (Gurgaon) (Unani)
- (7) Bandian (Kangra) (Ayurvedic)
- (8) Dongija (Gurgaon) (Ayurvedic)
- (9) Sarga (Kangra) (Ayurvedic)
- (10) Nithar (Kangra) (Ayurvedic)
- (11) Tasimbly (Patiala) (Ayurvedic)
- (12) Kadma (Mohindergarh) (Ayurvedic)

} Vaidis/Hakims posted but they have not joined so far.

HANDING OVER CIVIL HOSPITAL ROHTAK TO THE MEDICAL COLLEGE

***3286. Shri Mangal Sein** : Will the Minister for Finance be pleased to state whether there is any proposal under the consideration of Government for handing over the Civil Hospital Rohtak to the Medical College ; if so, the time by which it is likely to be implemented ?

Dr. Gopi Chand Bhargava : Yes, the control of Civil Hospital, Rohtak was handed over to the Principal, Rohtak Medical College on 17th March, 1963.

COMPLAINTS AGAINST DOCTOR/LADY DOCTOR OF CIVIL HOSPITAL, PANIPAT

***3287. Shri Mangal Sein** : Will the Minister for Finance be pleased to state—

- (a) whether he has received any complaints against the Doctor or Lady Doctor of Civil Hospital, Panipat during the year 1962 or 1963 ;
- (b) whether any enquiry in respect thereof was held ;
- (c) if the reply to part (b) be in the affirmative, whether Government have received a report of the said enquiry, if so, the contents thereof ?

Dr. Gopi Chand Bhargava : (a) Two complaints were received against the Male doctor but none against the Lady doctor.

(b) One complaint is under investigation. In regard to the other complaint no enquiry could be held as the complainant did not mention any charges, even on reference to him.

(c) Enquiry report has not yet been received.

POLICE OFFICERS

***2974. Sardar Kulbir Singh** : Will the Home Minister be pleased to state—

- (a) the list of the Police Officers of I.P.S. cadre posted as Superintendents of Police, seniority-wise in the State as it stood on 1st October, 1962 ;

- (b) the date of recruitment of each of the said officers in each case ;
 (c) the date when each of them was made permanent ;
 (d) the procedure to be followed for promotion of the said officers from P. to D.I.G. ranks ;
 (e) whether any of them have been promoted to the rank of D.I.G., Police, if so, their list ?

Shri Mohan Lal (a) (b) (c) A statement giving the relevant details is given below :

(d) Promotion to the rank of D.I.G. is made from among Superintendents of Police in the Selection Grade. If no Superintendents of Police in the Selection Grade are available for promotion, Superintendents of Police in the time-scale are promoted to the rank of D.I.G. Promotions above the rank of Superintendent of Police (Time-Scale) are made strictly by selection considering the records of service of officers coming within the scope of selection based on their seniority.

(e) Yes. Sarvshri S.N. Mathur and Ranjit Singh were promoted to the rank of D.I.G. in December, 1962.

List of Police Officers of the I.P.S. cadre in the rank of Superintendent of Police, seniority-wise as on 1st October, 1962

Serial No.	Name	Date of appointment to the I.P.S.	Date of confirmation in the I.P.S.
1	Shri Piare Lal Sharma	8-12-52	8-12-52
2	Shri J.R. Chhabra	29-6-48	29-6-50
3	Shri H.C. Saxena	3-4-50	3-4-52
4	Shri B.N. Muttoo	1-4-50	1-4-52
5	Shri M.L. Puri	1-4-50	1-4-52
6	Shri B.R. Chadha	1-4-50	1-4-52
7	Shri K.R. Singh	3-1-52	3-1-54
8	Shri V.N. Bakshi	1-4-50	1-4-52
9	Shri P.A. Rosha	14-9-48	15-9-49
10	Shri Hem Raj Talwar	14-9-48	15-9-49
11	Shri S.N. Mathur	14-9-48	15-9-49
12	Shri T.S. Sachdeva	14-9-48	15-9-49
13	Shri Gurpuran Singh	19-12-53	19-12-53
14	Shri Puran Singh	19-12-55	19-12-55
15	Shri Madan Gopal Singh]	30-9-55	30-9-55
16	Shri Ranjit Singh	18-2-54	18-2-54
17	Shri Sudershan Singh Bajwa	15-1-50	1-11-50
18	Shri Harjit Singh	1-11-50	1-7-51

Serial No.	Name		Date of appointment to the I.P.S.	Date of confirmation in the I.P.S.
19	Shri Surrinder Nath	..	1-11-50	1-7-51
20	Shri Bhagwan Singh Danewalia	..	4-11-50	1-7-51
21	Shri Birbal Nath	..	9-7-51	8-4-52
22	Shri J.S. Bawa	..	13-7-51	8-4-52
23	Shri M.S. Bhatnagar	..	12-9-52	30-11-53
24	Shri Bishamber Nath	..	31-8-57	31-8-57
25	Shri Dalip Singh	..	19-11-59	19-11-59
26	Shri A.C. Pushong	..	3-8-60	3-8-60
27	Shri Jaswant Singh	..	10-9-60	10-9-60
28	Shri Parkash Chand	..	5-11-53	18-12-54
29	Shri Brijinder Singh	..	31-7-58	31-7-59
30	Shri Manmohan Singh	..	31-7-58	31-7-59
31	Shri Dharam Singh	..	31-7-58	31-7-59
32	Shri I.M. Mahajan	..	31-7-58	31-7-60
33	Shri Avinash Chandra	..	31-7-58	31-7-60
34	Shri V.K. Kalia	..	14-10-54	14-10-56
35	Shri Inderjit Verma	..	28-10-54	28-10-56
36	Shri Baljit Rai Sur	..	14-10-54	14-10-56
37	Shri V.S. Seigell	..	20-10-55	20-10-57
38	Shri C.K. Sawhney	..	7-10-55	7-10-57
39	Shri M.S. Bawa	..	7-10-55	15-4-58
40	Shri Inderjit Singh Sodhi	..	7-10-55	15-4-58
41	Shri Baljit Singh Dhaliwal	..	7-10-55	7-10-57
42	Shri Krishan Kumar	..	25-10-56	25-10-58
43	Shri D.D. Kashyap	..	25-10-56	25-10-58

CASES REGISTERED UNDER SECTIONS 406/409 INDIAN PENAL CODE

***3036. Sardar Kulbir Singh** : Will the Home Minister be pleased to state with reference to the reply to starred Assembly Question No. 909 printed in the list of Starred Questions for 7th November, 1962, regarding the case of Shri Salig Ram and Surjan Singh appearing at serial No. 7 of the statement attached thereto, whether the investigation has since been completed, if not, the reasons for the delay ?

Shri Mohan Lal : No. The case is of lengthy and is of technical nature.

JAIL-WISE POPULATION IN HISSAR DISTRICT

*3302. **Chaudhri Tek Ram** : Will the Home Minister be pleased to state—

- (a) the number of prisoners in each Jail in the Hissar District at present ;
 (b) the number of Harijans out of the said prisoners in each Jail referred to in part (a) above ?

Shri Mohan Lal : A statement giving the requisite information is given below.

- (a) Four Jails are situated in the Hissar District .The total population of these Jails is indicated against each below:

(1) District Jail, Hissar	..	565
(2) Special Jail, Hissar	..	35
(3) Sub-Jail, Sirsa	..	30
(4) Sub-Jail, Bhiwani	..	13
		643
Total	..	

- (b) Number of Harijan prisoners out of the total number of prisoners now confined in Hissar Jails is as under:

(1) District Jail, Hissar	..	59
(2) Special Jail, Hissar	..	5
(3) Sub-Jail, Sirsa	..	8
(4) Sub-Jail, Bhiwani	..	Nil
		72
Total	..	

EXPORT OF RICE/PADDY FROM THE STATE

*3010. **Comrade Ram Piara** : Will the Home Minister be pleased to state—

- (a) with reference to the reply to Starred Question No. 1174 included in the list of questions for 8th November, 1962 the dates when each of the representations referred to in reply to part (e) of the question under reference were received, together with the contents of each representation ;
 (b) whether it is a fact that the Individuals/Firms/Associations mentioned in reply to part (e) had offered certain profits to the Government, if so, the details of the offers so made together with the reasons for the non-acceptance of these offers ?

Shri Mohan Lal : (a) Representations were received from :

- (i) Punjab Provincial Rice Merchants Association, Chawal Mandi Amritsar on 25th April, 1962.
 (ii) The Rice Merchants Association, Amritsar, on 19th April, 1962.
 (iii) M/s Sher Singh, Co. Taraori, district Karnal on 14th April, 1962.

- (iv) M/s Haveli Ram Arjan Das, Rice and General Mills, Amritsar on 3rd April, 1962 and
 (v) from Batala Rice Merchants Association, Batala on 27th May, 1962.

Copies are given below:

(b) No profit was offered by any Individual/Firm/Association. No question of profit arose.

Copy of letter No. 198, dated 21st April, 1962, from Shri Sham Singh President, Punjab Provincial Rice Merchants Association, Amritsar to the Honourable Home Minister Punjab Government, Chandigarh.

SUBJECT: Export of 2,000 tons Sela Basmati Rice.

Dear Sir,

We were granted an interview with your honour on 18th April, 1962, at Chandigarh and were asked to submit our case in detail in writing in reference to the above, which we do hereby.

- (1) The Punjab Government in their letter No. 11978-RPS(PSII)-61/53635, dated 26th September, 1961, made it quite clear that the Government would accept raw Basmati Rice and not Sela Basmati Rice as their 60 per cent levy share and the Traders could manufacture Sela Basmati Rice as their 40 per cent Free Sale Share to sell in the open market.
- (2) The price of paddy depends upon the procurement price plus the free sale market price in the zone. If a trader gets higher price of Rs 8 or Rs 10 by exporting his 40 per cent share to Bombay or Ahmedabad as compared to a merchant who has sell in the zone, how can the latter compete the former in purchasing paddy in open bid auction market. There is a margin of more profit by Rs 4,500 to Rs 5,000 if a dealer sends one wagon of Basmati Sella Rice out of the zone; so much difference upsets equilibrium in trade and is utterly against levy scheme.
- (3) The Rice producing districts i.e. Gurdaspur, Amritsar, Jullundur, Hoshiarpur and Ferozepur make one block and paddy moves to a mandi in these districts which offers better price. The Government procured 10,000 tons Sella Basmati Rice last year from this area and now they have procured this year nearly 8,000 tons of raw Basmati Rice as their 60 per cent levy share manufactured from the same paddy and the remaining 2,000 tons can also be procured in the same form. Thus the contention that only Sella Basmati Rice could be manufactured is proved false and has been simply made to get permits to earn huge profits. Or contention is that 40 per cent share can also be prepared as Raw Basmati Rice.
- (4) The contention of Mukerian and Dina Nagar Merchants that only Sella Basmati Rice could be manufactured out of paddy known as Ghan Ghahi grown in the area is wrong and misleading. The fact of the matter is that raw Basmati can be manufactured with 5 per cent or 10 per cent more breakage but at the same time a dealer purchases the same variety at a lower rate and thus makes up his loss, the only sufferer is agriculturist who receives less price by bringing inferior type of paddy and it is not the fault of the Government. The other aspect of the matter is that sufficient quantity of Phandai paddy is also grown in that area which is quite good for manufacturing raw Basmati rice. It is to be noted that price of paddy is not fixed according to the levy scheme and the trader has been given the choice of manufacturing sella Basmati as his 40 per cent share and sell the same in the zone vide letter mentioned above.
- (5) The contention of the above mentioned merchants that there were some factories lying idle in their towns on account of stopping purchase sella Basmati rice by the Government is correct. But these are huller factories which the Government has seized to recognise or encourage as Rice manufacturing machines, as the same are worthless as compared to Sheller machines. It is not the fault of the Government that such mills have been placed at a disadvantage. This is the one cause why the procurement has been less in that area.
- (6) One important point is that why Government of India had refused to procure Sella Basmati rice while the same is greatly popular in Punjab and other zones of

India. There can only be one understandable reason that the Government of India could not sell this rice supplied by Mukerian and Dina Nagar merchants at their depots as the same was not acceptable to the consumer or public. We learn from a reliable authority that the Government of India has huge stocks of such Sela Basmati lying unsold in their Godowns. If this is the case the Punjab Government should not reward the inefficient dealers who prepare such unacceptable rice. If there is any other reason the Punjab Government should have made representation to the Central Government to procure Sella Basmati Rice; otherwise assess the loss suffered by dealers and compensate them accordingly. The Government should not disturb smooth working of rice levy scheme and upset it by issuing permits and embarrass the whole trade.

- (7) The merchants of Dina Nagar and Mukerian have not made any attempt to persuade the Government of India to get their Sella rice lifted as they were not keen about it. But they began to run after obtaining permit for exports. The reason is clear that they did not want to serve the country by manufacturing desired quality of sella basmati rice, but their motive was to earn huge profits by exporting goods outside the zone.
- (8) The merchants of Dina Nagar and Mukerian while pursuing for permits in the beginning of the season, were pregnant with the idea of obtaining permits from the Government and they were naturally hopeful by the sympathetic treatment meted to them by the department and thus continuously were in a position to raise prices of paddy economically.
- (9) The merchants of Dina Nagar and Mukerian began to make separate representation to the Punjab Government early in November, 1961, without the knowledge of the parent body, the Punjab Provincial Rice Merchants Association and kept it a closed and guarded secret. They have now been able to convince the rest of trade the justification and righteousness of their case upto now, though they were invited three times to do the same in the meetings of the Executive Committee the Punjab Provincial Merchants Association at Amritsar and Jullundur. They have not even complied with your esteemed order given to them in the meeting held on 10th April, at Chandigarh to reach an agreement with the Association.
- (10) The Rice Merchants all over Punjab are greatly disturbed and agitated over the decision of the Punjab Government on issue of permits to certain Rice Dealers although they have been fully co-operating with the Government in working of all rice schemes promulgated from time to time; but have been ignored this time.
- (11) The decision of issuing permits is unjust, unfair, most discriminatory and is very harmful to the general trade. It is a bad precedent and not commendable in principle as it contravenes the rice levy scheme promulgated by the Government.

We request the same be reversed and orders be issued not to issue permits for export. The Government may acquire the ready Sella Rice and sell it by auction in the open market for export or distribute 2,000 tons quota for export as intimated by the Provincial Rice Merchants Association.

Hoping this will receive your favourable and kind consideration.

We remain.

Copies to :—

- (1) The Director,
Food and Supplies, Punjab Government,
Chandigarh.
- (2) The Secretary,
Food and Supplies, Punjab Government,
Chandigarh.

Copy of letter No. 508, dated 9th April, 1962, from Shri Sham Singh, President, Rice Merchants Association, Amritsar, to the (1) Chief Minister, Punjab. (2) The Food Minister, Punjab (3) Director, Food and Supplies, Punjab. (4) The Secretary, Food Department, Government of Punjab, Chandigarh.

Dear Sir,

This is to confirm that the Association has sent telegram on 6th April, 1962, reading as follows:

RICE MERCHANTS ASSOCIATION, AMRITSAR STRONGLY PROTESTS AGAINST THE PROPOSAL OF ISSUING PERMITS FOR EXPORT OF SELA TO OTHER PROVINCES TO CERTAIN RICE LICENSEES. IT IS AGAINST RICE LEVY SCHEME. THIS IS MOST UNFAIR UNJUST ILLEGAL AND HIGHLY DISCRIMINATING AND HARMFUL TO THE GENERAL TRADE REQUEST FOR WITHDRAWAL.

PRESIDENT, RICE MERCHANTS ASSOCIATION, AMRITSAR.

It is hoped that the matter must have been given due and prompt attention as it needed to avoid unrest in the Trade.

Hoping to hear soon.

Copy of application, dated 20th April, 1962, from Shri Jagat Singh M/s Sher Singh & Co., District Karnal, to the Director Food and Supplies, Punjab Government, Chandigarh

Subject. Export of Sela Basmati.

Dear Sir,

We understand that the Punjab Government is issuing export permits for rice Sela Basmati to the rice dealers of the Punjab, those who supplied Sela Basmati in 1960-61, to the Government, against their 40 per cent share. We, therefore, request you to kindly grant us an export permit of Rice Sela Basmati against our 40 percent share. The facts in support of our request are given below:

- (1) Government started procurement of rice in the year 1957 and in that year we supplied 25 wagons to the Government.
- (2) We prepared Sela superior and made an offer to the District Food and Supplies Controller, Karnal, in 1957, and we were asked to wait for specifications and the rates. In early February 1958 our stocks of rice Sela were acquired by the Punjab Government, but they did not take the delivery due to the reason that this contained more than 5 per cent damaged grains and we were asked to give the substitute variety of rice superior in lieu of that acquired stock, which we supplied accordingly.
3. Again on 9th May, 1958 the Punjab Government acquired our Sela rice 3045 maunds vide their No. Acc\TAR/20T. We then requested the District Food Controller to please take delivery of the said stocks but he declined to do so giving the reason that Sela rice contained more damaged grains and was above specifications and the matter was referred to you. You very kindly released the acquired stocks of Sela vide your Nos. KR/KNL/156 and RR/KNL/216, dated 2nd 4th/May, 1958 respectively.
4. We may point out that we prepare our Sela manually by sand fry procedure and not by boiler (machine). We again tried to deliver Sela rice to the Government in 1958, 1959 and 1960 as well, but these stocks were not accepted by the Laboratory Incharge, Karnal, giving the same reasons as mentioned above.
5. Sela rice supplied to the Government by the other dealers of the Punjab was prepared by the boilers and not by the sand fry system. We have no other way except to make the stock of unmaturing paddy, which contain much more broken grains than the usual ones. While making Sela through cottage industry by sand fry system the rice gets blackish spots due to fry and which are taken as damaged, discoloured etc., by the Laboratory Incharge. The result is that we were deprived to give deliveries of Sela rice to the Government and we had to supply raw rice to the Government in exchange of our supply we had to take Sela rice as our 40 per cent share.
6. This year we supplied 25 wagons of raw rice to the Government as 60 percent levy share (15 wagons rice Basmati and 10 wagons Begmi rice).

Under the circumstances explained above it is requested that we may also be granted the export permit for the export of Sela Basmati Q. 630.00, which we have got in stock against our 40 percent share. The Government is keen to encourage the village industry and even the Government is giving subsidies to cottage industries. We hope you will kindly consider this case sympathetically along with those who supplied boiler (machine made) Sela to the Government and grant us permit for the export of Sela rice Basmati out of Northern zone.

Thanking you.

*Copy of letter No. 672-HM-62, dated Amritsar the 2nd April, 1962, from
Shri Arjan Dass Duggal, Partner for Haveli Ram Arjan Dass Rice and
General Mills, Amritsar to the Honourable the Food Minister
Punjab Government, Chandigarh.*

Subject :—Allotment of 2000 tons of Sela Rice for export.

Sir,

We the undersigned most humbly and respectfully beg to state as under :—

1. That the Punjab Government has recently issued orders for the allotment of 2000 tons of Sela Rice amongst the dealers who have been previously supplying the sela rice to Punjab Govt.

2. That we installed our Rice Factory in the month of September, 1960. Not only this but we also installed complete plant for the production of sela rice. As we are raw hands at the beginning therefore we are not in a position to produce sufficient quantity of sela rice which could be supplied to the Government from time to time. But on the other hand we prepared a good quantity of sela rice which was being sold by us in our 40 per cent release orders issued by the Government in the market.

3. That now we are in a position to produce sufficient sela rice which we are producing at present. The Punjab Government has now refused to purchase sela rice, hence they have issued orders for the export of the said sela rice.

4. That it will not be out of place to mention here that we have also invested sufficient amount for the installation of the rice factory with complete sela plant, and the same is situated in village Gumtala, tehsil and district Amritsar. Moreover according to the principles of the benign Congress Government the Industry Installed in the rural areas are to be given preference, hence it is in the interests of justice and equity that our factory may be considered in this category when we are from the rural areas.

Under the above detailed facts and circumstances we are to request that our case may very kindly be considered and we may also be allotted some quota proportionately for its export, for which we shall feel highly obliged, as we are also deserving hands from the rural areas industry installation,

Thanking you.

*Copy of letter No. Nill, dated Batala the May 26, 1962, from the President,
Batala Rice Merchants Association, Batala. to the Honourable Pandit Mohan Lal Ji,
Minister for Food and Supply, Chandigarh.*

Subject :—Export of 2000 tons of Sela Basmati Rice from Punjab.

I would like you to invoke your kind attention to letter No. 198, dated 21/4/62 and No. 206, dated 12/5/62, addressed to yourself by the Punjab provincial Rice Merchants Association, Amritsar.

The Batala Rice Merchants Association has directed me to convey to you that the Rice Dealers at Batala fully endorse the contents of the aforesaid letters and request your honour to take prompt action in the matter.

It would not be out of place to mention here that the Rice Dealers at Batala will particularly have a serious set back to their trade, if permits of sela Basmati are exclusively distributed among the Dina Nagar and Mukerian merchants only.

The Traders of Dina Nagar and Mukerian which are quite adjoining to Batala will have the advantage over the Traders here and it will, thus result in a direct loss to the Batala Mandi.

If a serious thought is not given to this matter, at higher level, there is likelihood of the Rice Factories at Batala being closed down.

It has further been learnt that some political pressure specially from the M. L. As of that Area, is being brought on the Government that the sela Rice permits should be issued to the Traders of Dina Nagar and Mukerian.

We are confident that our interest will be given due weight and we are fully confident of having full justice in the matter, more so when your good self is there to safeguard our interests. We are sure that in your presence the interest of Batala will not be ignored.

What we desire is that no decision should be made on any political pressure but only just right and legal measures should weigh in the matter. It is absolutely necessary and imperative in the general interests of the trade and larger interests of the national economy.

Thanking you.

CONSTRUCTION OF BRIDGES ON MOL AND PUN KHADS

***3305. Bakshi Partap Singh :** Will the Minister for Planning and Development be pleased to state whether it is a fact that survey for the construction of two bridges, one over the Mol Khad near Maranda and another on Pun Khad near Majhern in tehsil Palampur, district Kangra, has been completed ; if so, (i) the amount to be spent on each of these bridges separately and (ii) the approximate date for undertaking the construction work thereon ?

Sardar Darbara Singh : Yes ; for Mohal Khad only.

	Rs
(i) (a) Mohal Khad	.. 1,10,000
(b) Pun Khad	.. 34,000
(ii) Not decided.	

CONSTRUCTION OF MANDI DABWALI TO ELANABAD ROAD

***3309. Shri Kesra Ram :** Will the Minister for Planning and Development be pleased to state—

(a) whether the construction work of the Mandi Dabwali-Elanabad road has been suspended ; if so, the reasons therefor ;

(b) whether Government propose to resume the construction of the said road ; if so, when ?

Sardar Darbara Singh : (a) Yes, owing to cut having been imposed on Plan outlay for 1962-63 and 1963-64 as a result of National Emergency.

(b) Yes ; after the normality is restored and funds become available.

DOCTOR AT VETERINARY HOSPITAL, VILLAGE SINK, DISTRICT KARNAL

***2828. Chaudhri Inder Singh Malik :** Will the Minister for Agriculture and Welfare be pleased to state whether Government are aware of the fact that there is no Veterinary Doctor posted at Veterinary Hospital, village Sink in district Karnal ; if so, the time by which a doctor is likely to be posted there ?

Sardar Gurbanta Singh : As no Veterinary Hospital/Dispensary has been opened at village Sink, the question of posting of a doctor does not arise.

RESIN COLLECTION IN KANGRA DISTRICT

***3081. Shri Rup Singh Phul :** Will the Minister for Agriculture and Welfare be pleased to state the total quantity of resin collected tehsilwise in district Kangra during the last and the current financial year, separately, together with the price realized therefor ?

Sardar Gurbanta Singh : A statement is laid on the Table of the House

Statement showing the total quantity of resin collected (Range-wise) in district Kangra during the last and the current financial year together with the price realized therefor

Serial No.	Name of Range	1961-62 (Government Agency)		1962-63 (Government Agency)	
		Quantity in Mds.	Income Rs	Quantity in Mds. Srs.	Income Rs
1	Hamirur ..	28,623 00	11,28,740.04	25,180 20	9,88,144.88
2	Jawala Mukhi ..	12,541 26	12,40,427.44	11,151 20	8,15,994.75
3	Shahpur Kandi ..	8,830 00		5,299 00	
4	Uhl ..	868,0000		771 20	
5	Palampur ..	7,582 00		5,061 20	
6	Dharamsala ..	2,477 00		2,294 20	
7	Soil Conservation		3,012 00	
8	Nurpur ..	8,051 24		2,36,812.00	
9	Indora ..	4,208 10	1,04,325.09	2,412 00	84,183.50
PURCHASERS AGENCY					
1	Ani ..	7,917 20	1,61,589.20	8,270 00	1,22,965.44
2	Shahpur Kandi ..	950 20	52,000.00	1,100 00	27,390.00
3	Nadaun ..	N.A.	1,39,318.20	N.A.	1,53,550.60
4	Kurna Block ..	N.A.	51,473.90	N.A.	40,650.00
5	Dada Siba ..	N.A.	4,69,094.95	N.A.	3,39,238.85

REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

*3095. **Comrade Makhan Singh Tarsikka** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether Government have received the report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1960-61 ;
- (b) whether Government has examined the report *vis-a-vis* uplift of those classes and tribes in the State ;
- (c) the steps proposed to be taken in the light of the report to further the cause of welfare of Backward Classes and Tribes ?

Sardar Gurbanta Singh : (a) Yes, in July, 1962.

(b) and (c) The Report is under consideration of the Government.

HARIJAN COLONIES IN VILLAGES OF ERSTWHILE NABHA STATE

*3312. **Comrade Harnam Singh Chamak** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that in certain villages of the erstwhile Nabha State the colonies of Harijans, specially of Ramdasia Harijans, are situated at some distance away from the village abadis ;
- (b) the number of such villages where no drainage facilities exist to drain out rainy water and the water of daily use ;
- (c) whether the circular roads and plots for the extension of abadis and for the digging manure pits etc. were provided in the said colonies during the consolidation operations ;
- (d) the number of such colonies where no facilities as referred to in part (c) above were provided as a result of which houses have been damaged by the heavy rains for the last ten years ;
- (e) if reply to part (c) above be in the negative, whether Government propose to take effective steps at an early date to remove the said difficulties ; if so, when ?

Sardar Gurbanta Singh : (a) Yes.

(b) About 100.

(c) Yes.

(d) There are no such cases where houses have been damaged due to the non-availability of such facilities but the houses fell down due to heavy rains.

(e) Does not arise.

TOLL TAX

*3317. **Lieut. Bhag Singh** : Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the names of places in the State where Toll Tax (other than that levied by Local Bodies) is being charged and at what rate, since when ;
- (b) the actual expenses incurred by Government on the Projects on which Toll Tax is charged ;
- (c) for how long more this Tax is envisaged to be charged ?

Sardar Darbara Singh : (Planning and Development Minister) (a) Statement 'A' is laid on the Table of the House.

(b) Statement 'B' is laid on the Table of the House.

(c) Till such time the cost of construction is recovered.

STATEMENT 'A'

Rate of levy of toll tax

Serial No.	Names of bridges where toll tax is being levied	Serial No.	Particulars of the type of vehicle on which toll is leviable	Outward journey	Return Journey if completed by the midnight of the following day on presentation of the original receipt of payment of toll for the outward journey	Date of starting collection
1	2	3	4	5	6	7
			As per Second Schedule of the Punjab Mechanical Vehicles Bridges Tolls Act, 1957, which appeared in the Punjab Gazette (Extra), 11th January, 1958, as reproduced below :—		Rs	Rs
1	Sirsa Acqueduct Bridge	1	Tractors carrying trailers or Motor Trucks when:—			22-1-58
			(a) Laden with goods	.. 3.00	3.00	17-1-58
			(b) unladen	.. 2.00	0.50	14-12-60
2	Khanauri Bridge	2	Trailer attached to a truck when :—			
			(a) Laden with goods	.. 1.50	1.50	September, 1960
			(b) Unladen	.. 1.00	0.25	January, 1962 April, 1962

3	Sadhaura Bridge ..	3	Motor Bus :—				
		(a)	With passengers ..	3.00	3.00	February 1958	
		(b)	Empty (without passengers) ..	2.00	0.50	22-1-58	
4	Shabi Nadi Bridge ..	4	Light Motor-Vehicle, such as Jeep, Car pick-up van, landrover, station wagon, tractor, delivery van ..	2.00	0.50	..	
5	Swan Nadi Bridge ..	5	Trailer attached to a Motor-car, pick-up van, jeep, land-rover, station wagon when:—				
		(a)	Laden with goods ..	0.75	0.25	..	
		(b)	Unladen ..	0.50	0.20	..	
6	Dera Gopipur Bridge ..	6	Motor-Bicycle including Scooter ..	1.00	0.25	..	
7	Harike Bridge ..	7	Motor-Bicycle with side Car or Trailer ..	1.50	0.40		
8	Rupar Bridge ..	8	Motor-Tricycle, viz., Motor-Rickshaw including Scooter-Rickshaw ..	1.25	0.30	..	
		9	Any other mechanical vehicle not herein specifically provided for ..	3.00	3.00	..	

STATEMENT 'B'

Actual expenditure incurred on the projects on which Toll Tax is charged

Serial No.	Name of Project	Actual expenditure incurred
1	2	3
		Rs in lacs
1	Sirsa Acqueduct Bridge	.. 91.00
2	Khanauri Bridge	.. 5.01
3	Sadhaura Bridge	.. 10.00
4	Shabi Nadi Bridge	.. 7.64
5	Swan Nadi Bridge	.. 24.00
6	Dera Gopipur Bridge	.. 37.70
7	Harike Bridge	.. 72.00
8	Rupar Bridge	.. 31.00

Note.—The cost of bridge portion at Sirsa, Harike and Rupar is likely to be much smaller as the cost also includes cost of irrigation works. However cost in each case is much more than Rs 5 lacs the limit fixed for levying toll tax on bridge structures.

PABANA DRAIN IN KARNAL DISTRICT

***2935. Chaudhri Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state whether Government are aware of the fact that no excavation work has been done on the Pabana Drain in district Karnal for the last many years and due to this the flood water used to spread over the vast area of about 20 villages of Safidon Constituency thus causing great loss to the crops and the houses every year ; if so, the action, if any, proposed to be taken by the Government in the matter ?

Chaudhri Ranbir Singh : The Pabana Drain is being maintained properly. The trouble of flooding in this area was due to abnormal water in Nai Nallah and not on account of any blockade in Pabana Drain. The water of Nai Nallah would be let through Anta Syphon after completion of diversion drain No. 8 which is expected to remove the trouble.

REPRESENTATION FOR SILT CLEARANCE IN JIND DISTRIBUTARY No. 1

***2936. Chaudhry Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state whether Government have received any representations to the effect that no silt clearance has been done in Jind Distributary No. 1 for the last many years due to which the Zamindars of about 16 villages have suffered badly in irrigation for want of adequate supply of water from the said distributary ; if so, the action, if any proposed to be taken in the matter ?

Chaudhri Ranbir Singh : Yes. Steps are being taken to de-silt the channel at the earliest.

BRIDGE OVER INDRI ESCAPE BETWEEN RASULPUR KALAN AND RASULPUR KHURD IN TEHSIL KARNAL

***2952. Comrade Ram Piara :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the construction of a bridge over the Indri Escape between Rasulpur Kalan and Rasulpur Khurd in tehsil Karnal has been started ; if so, when and if not yet started, the reasons therefor ;
- (b) the date when the sanction of the said bridge was accorded by the department together with the date when the amount was sanctioned for the purpose ;
- (c) the total amount sanctioned for the said bridge ;
- (d) whether any deputation waited upon him or the Executive Engineer, Irrigation, Karnal Division; urging for the early construction of the said bridge, if so, the action taken on the request of the deputation ; if no action taken, the reasons therefor ;
- (e) the target date of the completion of the above said bridge, if any, fixed; if not fixed, the reasons therefor ?

Chaudhri Ranbir Singh : (a) No.

There is a demand for the construction of bridge at R.D. 108,250 and R.D. 104,500 of Indri Escape. A sum of Rs 15,000 has been paid as people's contribution including a sum of Rs 3,000 earmarked by the then Deputy Minister, Food and Supplies, from his discretionary fund for construction of bridge at R. D. 104,500 while no contribution has been paid for the bridge at R.D. 108,250. The distance between the two sites is hardly a mile or so while the sanction was accorded for construction of a bridge at R.D. 108,250.

(b) 14th March, 1962.

Funds were voted in the budget for 1962-63.

(c) Rs 30,000.

(d) Yes. Two deputations met on 12th September, 1962. One of these wanted the construction of the bridge at R.D. 108,250 and the other at R.D.

104,500. The site had to be inspected and cheap design of bridges is under consideration.

(e) The work will be executed during 1963-64 subject to availability of funds. Hence no definite date can be mentioned.

LAGWATI AND UPPER BONSON AREAS WATER-SUPPLY SCHEME

***3080. Shri Rup Singh Phul :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the time by which the survey of Lagwati and Upper Bonson Areas Water-supply Scheme under the National Water-supply Scheme in tehsil Hamirpur, district Kangra, is likely to be made together with the details of the estimated expenditure involved therein ;
- (b) the time by which the scheme referred to in part (a) is likely to be implemented ?

Sardar Darbara Singh : (a) The preliminary survey for water-supply scheme for Lagwati and Upper Bonson Areas in tehsil Hamirpur having been carried out, a rough cost estimate in the amount of Rs 16 lakhs has already been prepared by this department.

(b) The Scheme will be implemented as and when the Panchayats agree to contribute their share of the cost and balance funds are provided by Government.

CONSTRUCTION OF BRIDGE ON WESTERN JAMUNA CANAL , HANSI BRANCH
AT JIND

***3276. Chaudhri Ram Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the name of the Contractor at present in the construction work of a bridge over the Western Jamuna Canal, Hansi Branch, Jind ;
- (b) the total amount of the contract ;
- (c) whether any tenders for the said construction work were invited and considered by the Government ?

Chaudhri Ranbir Singh : (a) Shri Partap Singh Man.

(b) Sanctioned estimated cost of bridge Rs 33,030.

(c) Yes. Chief Engineer, who was competent, considered and sanctioned the tender.

STAY OF THE IRRIGATION AND POWER MINISTER AT NARWANA CANAL
REST-HOUSE

***3277. Chaudhri Ram Singh :** Will the Minister for Irrigation and Power be pleased to state the number of times he stayed at Narwana Canal Rest-house in the last year stating the purpose of his visit to that place ?

Chaudhri Ranbir Singh : Twice, for discussion with Irrigation Branch Officers.

KHATKAR SUB-MINOR OF SAMDO MINOR IN NARWANA DIVISION

***3278. Chaudhri Ram Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that Khat Kar Sub-minor of Samdo Minor in Narwana Division was dug about nine years ago ;
- (b) whether it is also a fact that no water has so far been supplied at its tail; if so, the reasons therefor ?

Chaudhri Ranbir Singh : (a) Yes. It was constructed during the year 1955-56.

(b) During the Rabi 1962-63 supply has been reaching tail to its authorised full supplies.

CANALISATION OF THE RIVER BETWEEN NANGAL AND RUPAR

***3294, Shri Surinder Nath Gautam :** Will the Minister for Irrigation and Power be pleased to state whether there is any scheme under the consideration of Government to canalise the river between Nangal and Rupar ; if so, the time by which the scheme is likely to be implemented ?

Chaudhri Ranbir Singh : No.

REPRESENTATION FROM INHABITANTS OF VILLAGE DOHNALA,
TAHSIL UNA

***3295. Shri Surrinder Nath Gautam :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether Government have received any representation from the inhabitants of village Dohnala, police station Anandpur Sahib, tahsil Una, regarding destruction of their houses by floods in Dohnala Khad ;
- (b) if the reply to part (a) above be in the affirmative, the steps, if any, taken to safeguard the interests of the residents of the said village ?

Chaudhri Ranbir Singh : (a) No.

(b) Does not arise.

DAMAGE TO CROPS IN VILLAGE CHHINIWAL KALAN, DISTRICT SANGRUR

***3310. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the area of crops damaged in village Chhiniwal Kalan, district Sangrur, during the last rains ;
- (b) the names of the neighbouring villages from which water entered the said crops ;
- (c) whether it is a fact that the Panchayat and other residents of the village referred to in part (a) above sent representations to the S.D.O., Barnala and the D.C., Sangrur, and waited upon them in the form of deputations for draining out the said water ;
- (d) whether it is a fact that one of the officials referred to in part (c) above gave permission to drain out the water by digging a drain and the other went and ordered to close the drain as a result of which quarrels arose between the residents of villages Sehja and Chhiniwal Kalan leading to criminal litigation ;
- (e) if the replies to parts (a), (b) and (c) above be in the affirmative, the persons responsible for creating such a situation ;
- (f) the area of the land affected where crops were destroyed and where sowing could not be done in time ;
- (g) the arrangements, if any, made to drain out water from the land referred to above in future ?

Chaudhri Ranbir Singh : (a) About 700 acres.

(b) Mahal Kalan, Mahlan, Khera-Roshan, Kalal Majra and Kirpal Singh Wala.

(c) Yes.

(d) It is a fact that permission was accorded to drain out water by digging a drain. The Deputy Commissioner, Sangrur, later ordered to close the drain when the draining of water had practically stopped as the people of Kalala represented against this continued draining. The villagers of Chhiniwal

attacked villagers of Kalala at the time of closing that drain which resulted in injuries on both sides. The rival parties lodged reports about injuries sustained by them which resulted in chhaling of Sarpanch, Chhiniwal Kalan and ten others under Sections 148/149, 325, I.P.C. The villagers of Chhiniwal Kalan filed a cross complaint. Later, the parties patched up and made statements in the court favourable to each other, resulting in their acquittal.

(e) It was a natural calamity and therefore question of human responsibility does not arise.

(f) About 500 acres.

(g) Proposed Kurar and Tallewal Drains will provide relief to the lands in the question.

LIFTS ON BASARKE DISTRIBUTARY

***3313. Dr. Baldev Prakash :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether any lifts can be constructed by the Zamindars at the canal distributaries without the sanction of the Canal Authorities ; if so, under what provision of law ;
- (b) whether there are any lifts on Basarke Distributary which irrigate the areas in the villages of Sur Singh and Pohuwind, tehsil Patti, district Amritsar ; if so, their list ;
- (c) the dates or the probable year of the construction of each of the said lifts ;
- (d) the rate of abiana of the areas under their command upto 1950 ;
- (e) whether it is a fact that since their construction abiana had been assessed and charged in respect of the area referred to in part (b) above some where upto 1950-51 at the rate of 50 per cent of the flow rate ; if so, up to what year ;
- (f) whether it is a fact that the abiana on the areas under the command of these lifts been charged at the flow rates some where between 1950 and 1959 ; if so, what period ;
- (g) the provision of law under which the rate of abiana was raised to the flow rate and the reasons therefor ;
- (h) whether the rate of abiana has again been reduced to 50 per cent of the flow rate for the last 2 or 3 years ; if so, since when ;
- (i) the provision of law under which it has been done ;
- (j) whether any representation from Shri Bachan Singh and others of village Pohuwind referred to above was received by the Executive Engineer, Majitha Division of the Upper Bari Doab Canal, Amritsar, under a registered post between 15th February, 1963 and 25th February, 1963, for the refund of the abiana realised in excess ; if so, when ;
- (k) whether any representation was handed over to him personally on 7th March, 1963, by Shri Kulbir Singh, M.L.A., for the refund of abiana under reference ; if so, what action has been taken in the matter ?

Chaudhri Ranbir Singh : (a) No.

(b) Yes. There are 3 lift outlets on Basarke Distributary which irrigate areas in villages Sursingh and Pohuwind in tehsil Patti and they are at R.D.s 23940-L, 41869-R and 42263-R.

(c) 23940-L .. 1934

41869R .. 1932

42263-R .. 1934

(d) Lift rates provided in the schedule of water charges.

(e) Yes. Up to 31st March, 1955.

(f) Yes. From Kharif, 1955 up to Kharif, 1959.

(g) In the year 1955 it came to notice that these lifts were not sanctioned lifts as such they were charged at flow rates.

(h) Yes. Since Rabi, 1959-60.

(i) Proper sanction was issued in 1960 and as such lift rates are being charged since then.

(j) No.

(k) Yes. The matter is being looked into.

DRAINING OUT FLOOD WATER STILL STANDING IN CERTAIN VILLAGES IN TEHSIL MANSA

***3316. Lieut. Bhag Singh :** Will the Minister for Irrigation and Power be pleased to state—

(a) whether flood water is still standing in villages Kahangarh, Bareta, Jabhera, Dharam Pura, Khudal, etc., in tehsil Mansa ;

(b) whether any flood control measures have been taken to remove the flood water and any drains have been provided ?

Chaudhri Ranbir Singh : (a) Mostly the flood water is dried up but it is standing in the depressions and deep ponds of villages.

(b) Bareta Drain is under construction which will drain off the flood water of the area with the help of link Drains to be dug on voluntary basis.

ELECTRIC CONNECTIONS FOR TUBE-WELLS IN VILLAGE KAIRON , DISTRICT AMRITSAR

***2861. Pandit Mohan Lal Datta :** Will the Minister for Irrigation and Power be pleased to state—

(a) whether any tube-wells have been given electricity connections in village Kairon, district Amritsar, if so, their list, line-wise along-with the list of the owner or owners of each of these tube-wells ;

(b) the date when the electricity connection was sanctioned in each case ;

(c) the date when the connection was actually given in each case ;

(d) whether in the beginning any connections were given to the owners of the tube-wells having only one tube-well on the whole line ; if so, their list ;

(e) whether any cost known as the line expenses were charged by the authorities from the persons having one tube-well on the whole of the line ; if so, the list of such owners with their percentage ;

(f) the length of the line from the transmitter in each case ;

(g) the total amount of charges so far recovered from the owners of the tube-wells referred to above ;

(h) the period for which these charges were recovered ;

(i) whether in any cases the recovery of these charges was given up ; if so, the date of stoppage in each case ;

- (j) the reasons for stoppage in each case ;
- (k) whether any of the tube-wells owners referred to above had applied to the authorities before 31st December, 1961, for the grant of electricity connections independent of the tube-wells connections for setting up grass cutters on the line of their tube-wells ; if so, their list ;
- (l) the date of applications made by the said owners in each case ;
- (m) the date when power was supplied to them in each case ?

Chaudhri Ranbir Singh : (a) Yes. To the tube-wells of the following owners :—

- (1) Shri Kehar Singh, Headmaster, High School, Kairon.
- (2) Shri Partap Singh Kairon.
- (3) Shri Kehar Singh, Headmaster, High School, Kairon.
- (4) Shri Surat Singh.

(each of the above has an independent 11 KV. Line and sub-station or L.T. Line).

(b) The applications were formally approved on the following dates, respectively :—

- (1) 9th May, 1953. (2) 5th May, 1954, (3) 2nd June, 1959.
- (4) 5th August, 1961.

(c) (1) 26th March, 1953. (2) 27th March, 1954. (3) 29th June, 1959. (4) 31st May, 1961.

(d) Yes. All the four tube-wells connections enumerated above against item (a) have been given on independent and separate lines. However an additional connection in the name of Shri Jaswant Singh Kairon for a fodder cutter exists on the line feeding the tube-well of Shri Partap Singh Kairon (Serial No. 2 of the above list).

(e) No cost of line was recovered as the connections were financially justified. Further the consumers preferred to pay line rentals in lieu of cost of the service line and as such line rentals are being recovered from them.

(f) (1) 517 feet. (2) 110 feet. (3) 1,141 feet. (4) 2,833 feet.

(g) The following line rentals have been recovered from each consumer up-to-date:—

- (1) Rs 358.16. (2) Rs 8.64. (3) Rs 379.35. (4) Rs 325.82.

(h) From the date of connection up-to-date in each case.

(i) Nil.

(j) Does not arise in view of (i) above.

(k) Shri Surat Singh, item No. 4 at (a) above applied for connection for grass cutter.

(l) 16th September, 1961.

(m) The connection has not been given. The consumer was offered to take power for the grass cutter through an extension of load on the existing tube-wells connection, instead of an independent connection.

ELECTRIFICATION OF VILLAGES IN MOHINDERGARH DISTRICT

***3298. Shri Banwari Lal :** Will the Minister for Irrigation and Power be pleased to state the number and names of villages of Mohindergarh District proposed to be electrified during the year 1963-64 ?

Chaudhri Ranbir Singh : The number and names of villages to be electrified during the year 1963-64 have not yet been finalized.

ELECTRIFICATION OF VILLAGES IN HISSAR DISTRICT

***3301. Chaudhri Tek Ram :** Will the Minister for Irrigation and Power be pleased to state—

(a) the names of villages, tehsil wise, in Hissar District electrified during the Second Five-Year Plan period and also during the period 1960 to 1962 ;

(b) the names of villages, tehsilwise, in Hissar District proposed to be electrified during the Third Five-Year Plan period ?

Chaudhri Ranbir Singh : (a) The information is contained in the Annexures A and B.

(b) The names of villages to be electrified are finalized only on annual basis and not on plan period basis. However, 220 villages are proposed to be electrified in Hissar District during the III Plan period.

ANNEXURE 'A'

The following villages were electrified in district Hissar during Second Five-Year Plan

Serial No.	Name of village	Tehsil
1	Dahra	.. Hissar
2	Ladwa	.. Do
3	Bulk Supply, Hissar	.. Do
4	Satrod Khurd	.. Do
5	Satrod Kalan	.. Do
6	Niyana	.. Do
7	Kharar	.. Do
8	Bhagana	.. Do
9	Barwala	.. Do
10	Mirzapur	.. Do
11	Veterinary College Colony, Hissar	.. Do
12	Mud Hut Colony, Hissar	.. Do
13	Mayar	.. Do
14	Tohana	.. Do
15	Uklana	.. Do
16	Mangali	.. Do
17	Gabi Pur	.. Do
18	Dahima	.. Do
19	Malapur	.. Do
20	Jakhud	.. Do

Serial No	Name of village	Tehsil
21	Siswal	.. Hissar
22	Salemparh	.. Do
23	Adampur Mandi	.. Do
24	Dhansu	.. Do
25	Bobwa	.. Do
26	Kharkhara	.. Do
27	Lodas	.. Do
28	Shahpur	.. Do
29	Mangni Khera	.. Do
30	Matter Sham	.. Do
31	Bulk Supply , Hansi	.. Hansi
32	4 Marla Colony, Hansi	.. Do
33	Dhanderi	.. Do
34	Dipal	.. Do
35	Sisai	.. Do
36	Narnaud	.. Do
37	Gangan Kheri	.. Do
38	Qutapur	.. Do
39	Mamupur Dhani	.. Do
40	Thurand	.. Do
41	Majra	.. Do
42	Pali	.. Do
43	Madha	.. Do
44	Adampur Village	.. Hissar
45	Jamawari	.. Hansi
46	Kalana	.. Do
47	Bhatla	.. Do
48	Umra	.. Do
49	Shaikh Pura	.. Do
50	Sultanpur	.. Do
51	Moth	.. Do

Serial No	Name of village	Tehsil
52	Lahari Raghu	.. Hansi
53	Bhaini	.. Do
54	Khandakheri	.. Do
55	Petwar	.. Do
56	Raman	.. Do
57	Fatehbad	.. Fatehbad
58	Bulk Supply, Sirsa	.. Sirsa
59	Jakhal	.. Hissar
60	Bhigwan Jattan	.. Loharu
61	Mohammed Nagar	.. Do
62	Shighani	.. Do
63	Giganan	.. Do
64	Dhani Toda	.. Do
65	Phantia Tal	.. Do
66	Abulsher	.. Sirsa
67	Assa Khera	.. Do
68	Ganga	.. Do
69	Chutala	.. Do
70	Jandwala	.. Do
71	Mandi Dabwali	.. Do
72	Sher Garh	.. Do
73	Sakta Khera	.. Do
74	Sukher Khera	.. Do
75	Teja Khera	.. Do
76	Village Dabwali	.. Do

ANNEXURE 'B'

Villages electrified from 1960 to 1962

Serial No.	Name of village	Tehsil
<i>1960</i>		
1	Gabipura	.. Hissar
2	Dahima	.. Do
3	Malapur	.. Do
4	Jakhaud	.. Do
5	Siswal	.. Do
6	Salemgarh	.. Do
7	Adampur Mandi	.. Do
8	Adampur Village	.. Do
9	Bobwa	.. Do
10	Kharkhara	.. Do
11	Lodas	.. Do
12	Shahpur	.. Do
13	Mingni Khera	.. Do
14	Matersham	.. Do
<i>1961</i>		
1	Mamupur	.. Hissar
2	Rayanwala	.. Do
3	Buddanpur	.. Do
4	Haiderwala	.. Do
5	Hamedelwala	.. Do
6	Laluwal	.. Do
7	Chilowal	.. Do
8	Khekhera	.. Do
9	Chuharpur	.. Do
10	Nathuwal	.. Do
11	Girnur	.. Do
12	Meond Kalan	.. Do
13	Meond Khurd	.. Do
14	Prabhuwala	.. Do

Serial No.	Name of village	Tehsil
15	Hasangarh	Hissar
16	Latani	Do
17	Nawangaon	Do
18	Daulatpur	Do
19	Faridpur	Do
20	Bhaini Badhsapur	Do
21	Simbalwal	Do
22	Himmatwal	Do
23	Purmazara	Do
24	Kalar Bhaini	Do
25	Malapur	Hansi
26	Mirchpur	Do
27	Rajthal	Do
28	Budhan	Do
1962		
1	Patili	Sirsa
2	Sahuwala	Do
3	Paniwalamota	Do
4	Khairka	Do
5	Mirpur	Do
6	Raguwana	Do
7	Khuiwan	Do
8	Kukranwali	Do
9	Narelkalan	Do
10	Baghuwali	Do
11	Panjuwana	Do
12	Shahidawal	Fatehbad
13	Dayapur	Do
14	Karnaui	Do
15	Gillakhera	Do
16	Shahkharpura	Hissar
17	Khedar	Do

Serial No.	Name of village	Tehsil
18	Balak	Hissar
19	Kanoh	Do
20	Pabra	Do
21	Karori	Do
22	Dhani	Do
23	Dangra	Do
24	Pinghal	Do
25	Lohakhera	Do
26	Budhi Khera	Do
27	Lalanda	Do
28	Nangha	Do
29	Nangli	Do
30	Bugana	Hansi
31	Sainipura	Do
32	Rajli	Do

ELECTRIFICATION OF VILLAGES IN DISTRICT MOHINDERGARH

***3308. Shri Banwari Lal :** Will the Minister for Irrigation and Power be pleased to state the names of villages in district Mohindergarh which are scheduled to be electrified during the period from 1st April, 1963 to 31st March, 1964, together with the names of those places where necessary installations have so far been completed stating the reasons, if any, where not completed ?

Chaudhri Ranbir Singh : The names of villages to be electrified during the year 1963-64 have not yet been finalised.

ADDITIONAL SURCHARGE LEVIED UNDER THE PUNJAB LAND REVENUE ACT, 1887

***3179. Sardar Kulbir Singh :** Will the Minister for Revenue be pleased to state—

- (a) whether it is a fact that Additional surcharge under section 3 of the Punjab Land Revenue Act, 1887, was levied for Kharif, 1961 and Rabi, 1962 ; if so, a copy of the notification be placed on the Table of the House ;
- (b) whether any circular was issued by the Revenue Department to the district authorities regarding the levy of the said tax ; if so, a copy of the circular be placed on the Table of the House ?

Sardar Ajmer Singh : (a) Additional Surcharge was levied under Section 3 of the Punjab Land Revenue (Additional Surcharge) Act, 1960, and not under the Punjab Land Revenue Act, 1887. A copy of the requisite notification is laid on the Table of the House.

- (b) A copy is laid on the Table of the House.

REVENUE DEPARTMENT

Notification

28th March, 1961
The _____
7th Chaitra, 1883 Saka

No. 1192-SM-(IV)-61/924. In exercise of the powers conferred by sub-section (1) of section 3 of the Punjab Land Revenue (Additional Surcharge) Act, 1960 (Punjab Act No. 38 of 1960), the Governor of Punjab is pleased to notify the Kharif and Rabi harvests of the Agricultural Year 1961-62, to be the two successive harvests for which an additional surcharge as specified in the said sub-section shall be levied and collected.

GYAN SINGH KAHLON,
Secretary to Government, Punjab,
Revenue Department.

No. 1192-SM-(IV)-61/925-1024, Chandigarh, dated the 28th March, 1961/7th Chaitra, 1883 Saka.

A COPY is forwarded, for information, to :

- (i) All the Commissioners in the State.
- (ii) All the Deputy Commissioners in the State.
- (iii) All Heads of Departments.
- (iv) The Settlement Officer, Punjab, Financial Commissioners, Office, Chandigarh.
- (v) The Settlement Officer, Ambala.
- (vi) The Tahsildar on Special Duty, Financial Commissioners' Office, Punjab, Chandigarh.
- (vii) The Tahsildars on Special Duty, Ambala/Jullundur, c/o the Commissioner, Ambala/Jullundur Division.

(Sd.)
Deputy Secretary, Settlement.

No. 1192-SM-(IV)-61/1025, Chandigarh, dated the 28th March, 1961/7th Chaitra, 1883, Saka.

A COPY with twenty five spare copies, is forwarded to the Secretary, Punjab Vidhan Sabha, for the information of the Committee on Subordinate Legislation.

(Sd.)
Deputy Secretary, Settlement

A COPY is forwarded to the Secretary to Government, Punjab, Legislative Department for getting the notification printed in the next issue of the Gazette.

(Sd.)
Deputy Secretary, Settlement.

To

The Secretary to Government, Punjab,
Legislative Department, Chandigarh.

U.O. No. 1192-SM-(IV)-61/2687, Chandigarh-4, dated the 28th March, 1961/7th Chaitra, 1883 Saka.

A COPY is forwarded to all the Administrative Secretaries to Government, Punjab except the Secretary to Government, Punjab, Legislative Department, Chandigarh, for information.

(Sd.)
Deputy Secretary, Settlement.

To

All the Administrative Secretaries except Secretary to Government, Punjab, Legislative Department.

U.O. No. 1192-SM-(IV)-61/2688, Chandigarh, dated the 28th March, 1961/7th Chaitra, 1883 Saka.

PUNJAB GOVERNMENT

FORM

SHRI HOSHIAR SINGH,
Deputy Secretary to Government, Punjab,
Revenue (Settlement) Department.

To

All The Deputy Commissioners In The State.

Memo No. 1554-SM(IV)-61/1096—1114, Chandigarh-4, dated the 30th March, 1961/9th Caitra (1883 Saka).

Subject.—The Punjab Land Revenue (Additional Surcharge) Act, 1960—Explanation of salient features to the local officer.

In order to enable Government to meet the expenditure for the establishment of Punjabi and Kurukshetra Universities in the State, it was found necessary to augment State revenues. One of the steps taken in this direction is the imposition of Additional Surcharge on land revenue. For this purpose the Punjab Land Revenue (Additional Surcharge) Act, 1960 (Punjab Act No. 38 of 1960)—copy enclosed—has been passed and published in the *Punjab Government Gazette Extraordinary* Legislative Supplement of the 9th December, 1960. The salient features of this Act are explained in the succeeding paragraphs.

2. *Sections 1 to 3.*—This Act comes into force in the whole of the State and will be operative for the Kharif and Rabi harvests of the Agricultural Year, 1961-62 only as separately notified *vide* No. 1192-SM(IV)-61/924, dated 28th March, 1961. Every landowner who pays land revenue is liable to pay the additional surcharge thereon at the rate of fifty per centum of the land revenue excluding the special assessment, surcharge and special charge, payable by him under the Punjab Land Revenue (Special Assessment) Act, 1956, the Punjab Land Revenue (Surcharge) Act, 1954 and the Punjab Land Revenue (Special Charges) Act, 1958. respectively.

3. *Section 4.*—The Additional Surcharge will be recovered from the landowners as land revenue, i.e. it will be recoverable along with the instalment of ordinary land revenue and its arrears as arrears of land revenue.

4. *Section 5.*—For the purpose of payment of Special Charge under the provisions of the Punjab Land Revenue (Special Charges) Act, 1958, the additional surcharge shall not be taken into consideration in calculating the Land Revenue under that Act.

5. For the purpose of payment of surcharge under the provisions of the Punjab Land Revenue (Surcharge) Act, 1954, the Additional Surcharge shall not be taken into consideration in calculating the land revenue under that Act.

6. You are requested to bring these points to the notice of all officers/officials concerned in your district for close observance and also to take steps for creating the demand and collection thereof for the aforesaid two successive harvests. Officers/Officials concerned should be required to study them carefully and note for compliance.

7. Please acknowledge receipt.

(Sd.) . . .
Deputy Secretary, Settlement,

No. 1554-SM(IV)-61/1115—21, Chandigarh-4, dated the 30th March, 1961/
9th Chaitra, 1883 Saka.

A COPY is forwarded, for information, to the :

- (i) Commissioner, Ambala/Jullundur/Patiala Division.
- (ii) Director of Land Records, Punjab, Jullundur.
- (iii) Director, Consolidation of Holdings, Punjab, Jullundur.
- (iv) Tahsildar on Special Duty, Financial Commissioners, Office, Punjab, Chandigarh.
- (v) Tahsildars on Special Duty, c/o the Commissioner, Jullundur/Patiala Division.

(Sd.) . . .
Deputy Secretary, Settlement.

A COPY is forwarded to all Administrative Secretaries to Government, for information,

(Sd.) . . .
Deputy Secretary, Settlement.

To

All Administrative Secretaries to Government, Punjab.

U.O.No. 1554-SM(IV)-61/2812, Chandigarh-4, dated the 30th March, 1961/
9th Chaitra, 1883 Saka.

A COPY is forwarded to the Under-Secretary to the Financial Commissioners, Punjab (Accounts Branch), for information.

2. Steps should be taken to get the necessary budget head created.

(Sd.) . . .
Deputy Secretary, Settlement.

To

The Under-Secretary to the Financial
Commissioners, Punjab (Accounts Branch).

U.O No. 1554-SM(IV)-61/2813, Chandigarh-4, dated the 30th March, 1961/
9th Chaitra, 1883 Saka.

AMALGAMATION OF REVENUE SECTION OF CANAL DEPARTMENT
WITH REVENUE DEPARTMENT

***3072. Shri Balramji Dass Tandon :** Will the Minister for Revenue be pleased to state—

- (a) whether it is a fact that the Revenue Section of the Canal Department is being amalgamated with the General Revenue Department, if so, when together with the details of the decision so arrived at ;
- (b) the manner in which the seniority of the employees of the two departments to be amalgamated will be decided ?

Sardar Ajmer Singh : (a) and (b), The matter is under consideration and final decision has not yet been taken.

SALES TEHSILDAR IN MOHINDERGARH DISTRICT

***3299. Shri Banwari Lal :** Will the Minister for Revenue be pleased to state whether any Sales Tehsildar has been deputed to Mohindergarh District ; if so, when; if not, the reasons therefor and the approximate date when it is proposed to be done ?

Sardar Ajmer Singh : Yes. With effect from 26th June, 1962.

COMPLAINTS AGAINST TEHSILDAR, HANSI, DISTRICT HISSAR

***3300. Chaudhri Tek Ram :** Will the Minister for Revenue be pleased to state whether Commissioner, Ambala Division and D. C., Hissar, recently received any complaints against the Tehsildar, Hansi, district Hissar; if so, details thereof and the action taken thereon ?

Sardar Ajmer Singh : (i) Yes.

(ii) Harsh treatment of the Tehsildar, Hansi, towards general public.

(iii) The charges against the Tehsildar were investigated and were not substantiated.

COMPLAINTS AGAINST TEHSILDAR, NARNAUL

***3311. Comrade Harnam Singh Chamak :** Will the Minister for Revenue be pleased to state—

- (a) whether any complaints were received by Government from some persons during the last year against the Tehsildar, Narnaul about certain irregularities and corruption ;
- (b) whether any inquiry about the said complaint was held and the Deputy Commissioner had sealed his records ;
- (c) the action taken by the Department on the results of the said inquiry ;
- (d) whether any reply was sent to the persons who made the said complaints ;
- (e) if the replies to parts (c) and (d) above be in the negative, the reasons therefor ?

Sardar Ajmer Singh : (a) Yes.

(b) Yes.

(c) The allegations are still under investigation.

(d) In view of (c) above, the question of sending any reply to the complainants does not arise.

(e) Does not arise.

HONORARY SUB-REGISTRARS APPOINTED IN TARN TARAN AND PATTI TEHSIL

***3314. Dr. Baldev Prakash :** Will the Minister for Revenue be pleased to state—

- (a) the criteria fixed by the Government for the appointments of Honorary Sub-Registrars at the Tehsil Headquarters up till 22nd May, 1962 ;
- (b) copy of the rules framed up till then which had been got published in the Government Gazette be laid on the Table ;
- (c) whether any amendments to the rules referred to above have been made uptill now since 22nd May, 1962 ; if so, the reasons therefor ;
- (d) whether any Sub-Registrars were appointed in Tarn Taran and Patti Tehsils of Amritsar District between 20th May, 1962 and 1st September, 1962 ; if so, their list together with their places of residence and tehsils ;
- (e) the date of their appointments in each case ;

- (f) the age at the time of appointment in each case ;
- (g) their academic qualifications in each case ;
- (h) what documentary evidence was taken into consideration by Government to verify the correctness of their ages ;
- (i) copy of the documentary evidence if any be laid on the Table ;
- (j) whether any documents were produced by the persons referred to in part (d) above to prove their academic qualifications before Government if so, the copies of the same be laid on the Table ;
- (k) the place of their postings in each case ?

Sardar Ajmer Singh : (a) (i) Matriculate. But in cases of old political sufferers and Ex-war servicemen a pass in the Middle Standard with a good knowledge of the regional language is considered sufficient.

(ii) Under 60 years of age ;

(iii) a resident of the place or a place in the neighbourhood of the station ;

(iv) possessing good character and sound integrity besides the good status of the family ;

(v) a political sufferer who has undergone at least one year's imprisonment in any National Movement or an Ex-war service man who has done some valuable work in the army is given preference over other candidates. However the Government has powers to relax these conditions in any particular suitable case.

(b) No such rules were framed as the Indian Registration Act, 1908, does not require framing of any rules for the purpose.

(c) Question does not arise in view of the reply given in part (b) of the question.

(d) to (g) A statement is laid on the Table of the House.

(h) In one case an affidavit was obtained and in the other his statement in an application submitted by him was accepted.

(i) Copy of the affidavit and that of the application are laid on the Table of the House.

(j) None, reply to part (h) of the question may be seen.

(k) See column 2 of the statement laid on the Table of the House.

Particulars of Honorary Sub-Registrars appointed in Tarn Taran and Patti Tahsils of Amritsar District between 20th May, 1962 and 1st September, 1962

Serial No.	Name of the honorary Sub-Registrar, and his place of posting	Place of Residence and Tahsil	Date of appointment	Age at the time of appointment	Academic Qualifications
1	2	3	4	5	6
1	Shri Surat Singh, Honorary Sub-Registrar, Patti	Village Kairon Tehsil Tarn Taran	about 60 years 22nd May, 1962		Studied up to 8th class
2	Shri Sikattar Singh, Honorary Sub-Registrar, Tarn Taran	V. and P.O. Naushehra Panuan, tahsil Tarn Taran, district Amritsar	Notification, dated 23rd August, 1962	About 56 years	Matric

To

The Deputy Commissioner,
Amritsar.

Sir,

Respectfully I beg to state my qualifications as under : 3

1. That I am of 55/56 years of age and have migrated from Pakistan, i.e., Chak Partap Singh, Tehsil Diplalpur, district Montgomery. My Matriculation certificate and other testimonials have left in Pakistan, therefore, it is very difficult for me to produce any documentary proof regarding my age.
2. That I am a Matriculate of the Punjab University and have studied upto F.A. Standard. Moreover I am good in health.
3. That I am a Social Worker in the Ilqa and possess the formalities qualifications of being a Ex-Zaildar.
4. That most of my near relatives are and have served in the Military Department. My grand father served as Risaldar Major, My father, Risaldar Major Sardar Basant Singh, also served the Government in Military Department. My Younger brother, Kirpal Singh, is serving as Major in the Military and my son, Sawinder Singh is also serving as Major in the Military Department. Moreover my other near relative are serving the Government in Civil and Military Departments on responsible posts.
5. That I am a big landlord and own landed property in village Naushera Pannuan Khaba Dogran villages situated in tahsil Tran Taran measuring about 60 acres and have got 10 Sq. of land in Rajasthan. I am a Man of good status and I am helping the various Government Agencies in their respective activities.

Thanking you.

Yours faithfully,

(Sd.) Sakattar Singh,
Hony. Sub-Registrar, Tarn Taran
(under Training) district Amritsar,
son of Shri Basant Singh
Major, village and post office
Naushera Panuan, Tahsil Tarn
Taran, district Amritsar.

The 27th August, 1962

ਬਿਆਨ ਹਲਫੀ ਸੂਰਤ ਸਿੰਘ, ਐਨਰੇਰੀ ਸਬ-ਰਜਿਸਟਰਾਰ, ਪੱਟੀ, ਅੰਮ੍ਰਿਤਸਰ

(੧) ਮੈਂ ਹਲਫੀਆ ਬਿਆਨ ਕਰਦਾ ਹਾਂ ਕਿ ਮੇਰੀ ਉਮਰ ਲਗ ਭਗ ਸਠ (੬੦) ਸਾਲ ਹੈ।

(੨) ਮੈਂ ਹਲਫੀਆ ਬਿਆਨ ਕਰਦਾ ਹਾਂ ਕਿ ਮੈਂ ਅਠਵੀਂ ਜਮਾਤ ਤਕ ਵਿਦਿਆ ਹਾਸਲ ਕੀਤੀ ਹੈ।

ਮਿਤੀ ੩੦ ਨਵੰਬਰ, ੧੯੬੨

(ਸਹੀ) ਸੂਰਤ ਸਿੰਘ,
ਐਨਰੇਰੀ ਸਬ-ਰਜਿਸਟਰਾਰ, ਪੱਟੀ
(ਜਿਲਾ ਅੰਮ੍ਰਿਤਸਰ)

ATTESTED
(Sd.) . . .,
Oath Commissioner,
Amritsar.

Dated 30th November, 1962

Seal of the
Oath Commissioner,
Amritsar.

Appointed by
High Court, Chandigarh.

SPORTS STADIA

*3255. **Shri Roop Singh 'Phul'** : Will the Minister for Revenue be pleased to State the number of sports stadium so far constructed in the state with date and year of construction of each and where located ?

Sardar Ajmer Singh : The following stadia have been financed under this scheme as indicated against each which are under construction :—

Serial No.	Name	Grant	Year of allocation	REMARKS
1	Partap Stadium, Rai (This grant was given out of Sports Council Fund)	Rs 20,000	1959-60	} Under construction
		20,000	1961-62	
2	Athletic Club, Sector 7, Chandigarh	70,000 50,000	1961-62 1962-63	} Under construction

LIST OF STARRED QUESTIONS FOR THE 26TH MARCH, 1963

PUBLIC MEETINGS ARRANGED AT AMRITSAR ON 3RD MARCH, 1963

- *3220. 1. **Shri Balramji Dass Tandon,** .. }
 2. **Sardar Kartar Singh Dhillon,** .. } Will the
 3. **Dr. Baldev Parkash,** .. }

Chief Minister be pleased to state—

(a) whether any public meeting organised by the Public Relations Department was held on 3rd March, 1963, in Amritsar, if so, the names of the persons who presided over the meeting together with the name and designation of the person who conducted the proceedings thereof ;

(b) the total expenditure with details incurred by the Government on the rally held on 3rd March, 1963 at Amritsar ?

Sardar Partap Singh Kairon : (a) Yes.

Nobody presided over the meeting ; however, S. Partap Singh Kairon, Chief Minister, Punjab conducted its proceedings.

(b) A statement containing the requisite information is placed on the Table of the House.

STATEMENT OF EXPENDITURE INCURRED ON THE RALLY HELD ON 3RD MARCH, 1963 AT AMRITSAR.

(1) Expenditure on petrol etc. for Jeeps and Trucks	.. Rs 5,219.95
(2) Miscellaneous Expenditure	.. Rs 1,232.54
	<u>Rs 6,452.49</u>

N.C.C. HEADQUARTERS

***3257. Shri Roop Singh Phul :** Will the Chief Minister be pleased to state whether the Headquarters of N.C.C. has recently been shifted from Dharamsala to Gurdaspur ; if so, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Yes.

(b) The present State of Emergency has necessitated re-organisation of N.C.C. Units in all States, following a shortage of regular Army Officers, instructional staff, arms and equipment. To meet this situation small Units have been amalgamated with larger Units.

CIRCULAR ISSUED BY DEPUTY COMMISSIONER, AMRITSAR

***3296. Shri Balamji Dass Tandon :** Will the Chief Minister be pleased to state—

- (a) whether Government are aware of the fact that the Deputy Commissioner, Amritsar, issued any order asking all Government employees to be present in the rally to be addressed by the Prime Minister on 3rd March, 1963, at Amritsar, otherwise action under Defence of India Rules would be taken; if so, the date when it was issued together with the contents of the same ;
- (b) the designation of the Officers to whom and the names of Departments to which this circular was issued ;
- (c) whether any prior approval of the State Government was obtained for issuing this circular; if so, the name of the person with designation who gave approval thereto ; if not, the action, if any, proposed to be taken against the officers responsible for issue of these orders ?

Sardar Partap Singh Kairon : (a) Yes. A copy of letter No. AS(G), dated the 21st February, 1963, issued by the A.D.M., Amritsar, on behalf of the Deputy Commissioner, Amritsar is placed on the Table of the House.

(b) All the local Heads of Offices stationed at Amritsar and Executive Officer, Municipal Committee, Amritsar.

(c) *Part one.*—No.

Part two.—Does not arise.

Part three.—The matter is under consideration of Government.

FROM

SHRI P.N. BHALLA, I.A.S.,
Deputy Commissioner, Amritsar.

To

1. ALL LOCAL HEADS OF OFFICES/DEPARTMENTS.
2. EXECUTIVE OFFICER, MUNICIPAL COMMITTEE, AMRITSAR.

No. AS(G)/102, dated 21st Febraary, 1963.

Subject.—Civil Defence Training.

Memorandum :

It has been decided that all the Government and Municipal Employees should receive rifle training for which necessary arrangements have been made at Amritsar. You are requested to kindly direct the employees working under you to receive rifle training and join the rally on 3rd March, 1963, without fail. They should also please be warned that the defaulting employees will be dealt with under the Defence of India Rules

You are further requested to intimate your requirements of instructors to Col. Dilsukhman, Sainik Rest-House, Amritsar. The time of training will be between 4.30 to 5.30 p.m. daily even on holidays.

(Sd.) V. P. CAPOOR,
D.C.D.C.,
for Deputy Commissioner,
Amritsar.

No. AS(G)/102-A, dated the 21st February, 1963.

A copy is forwarded to Col. Dilsukhman, Sainik Rest House, Amritsar for advance information.

(Sd.) V. P. CAPOOR,
D.C.D.C.
for Deputy Commissioner,
Amritsar.

ATTESTED

(Sd.) . . .
Assistant Superintendent, General.
21st February, 1963.

DECLARING ASSETS BY MINISTERS

*3371. Comrade Ram Chandra : Will the Chief Minister be pleased to state whether it is a fact that the Ministers are required to make a statement of their assets while assuming their office as such ?

Sardar Partap Singh Kairon : No.

IRON AND STEEL QUOTA-HOLDERS IN MOHINDERGARH
DISTRICT

*3130. Comrade Makhan Singh Tarsikka : Will the Chief Minister be pleased to state the names and addresses of quota holders of Iron and Steel and Stainless Steel in Mohindergarh District at present together with the quantity thereof received by each of them during the years 1960-61, 1961-62 and 1962-63 ?

Sardar Partap Singh Kairon : The requisite information is placed on the Table of the House.

Statement showing the names and addresses of quota-holders of Iron and Steel and Stainless Steel in Mohindergarh District and the quantity of these materials received by them during the years 1960-61, 1961-62 and 1962-63.

Serial No.	Name and addresses of quot-holders	Materials Received				
		1960-61		1961-62		1962-63
1	2	3		4		5
1	M/s Ishwer Industries, Charkhi Dadri	NIL	B'ack Sheets	14G	3.009 M. Tons	NIL
			Black Sheets	16G	4.018 "	
			Black Sheets	18G	1.020 "	
			Black Sheets	22G	1.017 "	
			G.C. Sheets	24G	0.042 "	
			G.P. Sheets	18G	1.996 "	
			G.P. Sheets	24G	2.019 "	
			G.P. Sheets	26G	1.686 "	
			Stainless Steel Sheets	.509 "		
2	M/s Radhe Shayam- Puran Mal, Charkhi Dadri	NIL		NIL	B.P. Sheets	1.490 M.Ton.
3	M/s Baldev Trunk House, Charkhi Dadri		G.P. Sheets			
			G.P. Sheets			

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4	M/s Hazari Lal-Radhey Sham, Mohindergarh	G.P. Sheets 24G 513.478 Kgs. G.P. Sheets 26G 0—3—3—21 M.S. Rounds ½" 416 Kgs.	G.P. Sheets 24G 206 Kgs.	M.S. Black Sheets 16G 146 Kgs. Ditto 22G 261 Kgs. G.P. Sheets 24G 413 Kgs. M.S. Rounds ½" 206 Kgs. M.S. Black Sheets 16G 218 Kgs. Ditto 22G 196 Kgs. G.P. Sheets 24G 413 Kgs. Round ½" 211 Kgs.
5	M/s Durga Parshad Jain, Narnaul	G.P. Sheets 24G 721.556 Kgs.	G.P. Sheets 24G 194 Kgs.	G.P. Sheets 24G 310 Kgs. Round ½" 370 Kgs.
6	M/s Gian Chand Trunk Factory, Narnaul	NIL	NIL	G.P. Sheets 24G 310 Kgs. Round ½" 370 Kgs.
7	M/s Jai Parkash Trunk Factory, Narnaul	NIL	NIL	G.P. Sheets 24G 310 Kgs. Rounds ½" 372 Kgs.
8	M/s Goyal Trunk Factory, Narnaul	NIL	NIL	G.P. Sheets 24G 310 Kgs. Round ½" 360 Kgs.
9.	M/S Bharat Trunk Factory, Narnaul	<u>T.Cwt.Qr. Lb.</u>		G.P. Sheets 24G 411 Kgs. Rounds ½" 211 Kgs.
		G.P. Sheets 24G 0—5—1—14 G.P. Sheets 26G 0—4—2—12	NIL	
10	M/s Chaudhry Bros., Narnaul	NIL	NIL	NIL
11	M/s Aggarwal Industries, Narnaul	Factory closed due to litigations against the owner		
12	M/s Banwari Lal-Khand Chand, Atik Mandi	NIL	NIL	NIL
13	M/s Goyal Bros., Narnaul	NIL	NIL	NIL
14	M/s Shri Partap State and General Works, Atik Mandi	NIL	NIL	NIL
15	M/s Punjab Wire Netting Industries, Narnaul	NIL	Stainless Sheets 1.536 M.Tons	Stainless Sheets 4.229 M.Tons

LAND PURCHASED BY SURRENDRA OVERSEAS COY. LTD.
IN FARIDABAD INDUSTRIAL ESTATE

***3290. Shri Mangal Sein :** Will the Chief Minister be pleased to state—

- (a) the area of land purchased by Messrs Surrendra Overseas Coy. Ltd. in Faridabad Industrial Estate ;
- (b) whether Government is also a shareholder in the said concern ; if so, the number of shares held by Government therein ?

Sardar Partap Singh Kairon : (a) According to information available with Government Messrs Surrendra Overseas Company Ltd. have not purchased any land in the Faridabad Industrial Estate being set up by Government in the Town and Country Planning Department.

(b) No.

ESTABLISHMENT OF INDUSTRIAL ESTATE AT JAITU

***3357. Sardar Trilochan Singh Riasti :** Will the Chief Minister be pleased to state whether Government have decided to establish an Industrial Estate at Jaitu ; if so, the time by which the construction work on the said Industrial Estate is likely to be started ?

Sardar Partap Singh Kairon : (a) No.

(b) Question does not arise.

PRIZE DISTRIBUTION IN INDUSTRIAL TRAINING INSTITUTE
FOR WOMEN, CHANDIGARH

***3364. Pandit Lal Chand Prarthi :** Will the Chief Minister be pleased to state—

- (a) whether any function in connection with the annual prize distribution was held in the Industrial Training Institute for Women at Chandigarh during the years 1961-62 and 1962-63; if so the details of the items distributed as prizes to the students in each case and the cost thereof separately ;
- (b) whether any number of items out of the articles referred to in part (a) above were retained by the authorities, if so, the details of such items in each case together with the names of the students who were recipients thereof later on with the reason for the retention of the said articles ?

Sardar Partap Singh Kairon : (a) and (b) The requisite information so far as the Central Crafts Institute for Women, Chandigarh (to which this question evidently relates) is concerned, is laid on the Table of the House.

Statement

(a) i 1961-62 .. No.

ii 1962-63 .. Yes, the details of items distributed to and running cups won by the students together with the cost of such items as were purchased are given in the statement enclosed (Annexure A)

(b) No, with the exception of running cups and shields as per Annexure B donated by the Public and staff members of the Institute which are not to be given away to any particular student but are passed on from year to year with the names of winning students inscribed on the same. The winners in question are given certificates in token of their having won the running cup/shield.

ANNEXURE A

Serial No.	Student's name	Class	Subject	Prize	Description	Value
1	Durga Devi	.. T.T.C.	Tailoring	1st	Running Cup with Certificate	Rs nP. *
2	Suman Sood	.. Ditto	Do	2nd	Sewing Box with Certificate	3.62
3	Sushil Kumari	.. Ditto	Drawing	1st	Running Cup with Certificate	
4	Pushap Lata	.. Ditto	Best Student Teacher	1st	Running Cup with Certificate	*
5	Ved Vati	.. 2nd Year	Tailoring	1st	Running Cup with Certificate	
6	Savitri Devi	.. Ditto	Do	2nd	Sewing Box with Certificate	3.62
7	Om Kumari	.. Ditto	Hand Embroidery	1st	Running Cup with Certificate	*
8	Rajinder	.. Ditto	Machine Embroidery	1st	Casement piece and Threads Certificate	3.66
9	Raj Rani	.. Ditto	Drawing	1st	Colour Box with Certificate	3.50
10	Nirmal Kaur	.. 1st Year	Tailoring	1st	Running Cup with Certificate	*
11	Nirmal Thakur	.. Ditto	Do	2nd	Sewing Doll with items and Certificate	3.52
12	Anita	.. Ditto	Toys	1st	Running Cup with Certificate	*
13	Sudershan Sharma	.. Ditto	Leather	1st	Ditto	
14	Bimla Khanna	.. Ditto	Automatic M. Emb.	1st	Ditto	

Serial No.	Student's name	Class	Subject	Prize	Description	Value
						Rs nP.
15	Sunain	.. 1st year	Hand Embroidery	1st	Casement Thread and Frame with Certificate	3.04
16	Baljit Kaur	.. Ditto	Machine Embroidery	1st	Purse with Certificate	3.49
17	Dharam Pal	.. Ditto	Knitting	1st	Needles and Wool with Certificate	3.78
18	Balwinder	.. Ditto	Drawing	1st	Running Cup with Certificate	*
19	Jaspal Duggal	.. Teacher Training	Social Service	1st	Running Cup with Certificate	*
20	Nirmal Sood	.. Ditto	All-round best student	1st	Running Cup with Certificate	*
21	Meeran House	.. Mixed students from all Classes	Games	1st	Running Shield	*

*Donated cups/shield. Prices not known.

ANNEXURE B

List of Donations—Students presented Running Cup and Shield

Serial No.	Name of Donor	Description	Year of donation	Donations for
1	Mr. J. M. Aggarwal, (Retd.) Deputy Director of Industries	Memorial Cup	1958	Steady work and ambitious Best alround
2	Mrs. Nijamai Banker M/o Dr. (Miss) P.K. Banker, I.I.S.G., Punjab	Running Shield	1958	Sports
3	Mrs. Harinder K. Singh, Principal, Government C.C.I.	Running Cup	1958	Social Service
4	Shri D.S. Dang, Deputy Commissioner, Simla	Ditto	1959	2nd Year Tailorintg
5	Miss Durga Dualkar, Vice Director, Lady Irwin College, New Delhi	Ditto	1958	Best Students Tea- cher
6	Miss S. Doonga Ji, Senior Lecturer Lady Irwin College, New Delhi	Ditto	1958	3rd Year Tailoring
7	Shri Inderjit Singh, son of Mrs. Harinder K. Singh, Principal, Government C.C.I.	Ditto	1958	Order work/Hand Embroidery 2nd Year
8	Sardar D.S. Dang, Deputy Commissioner, Simla	Ditto	1959	1st Year Tailoring
9	Smt. Sushila Jolly, S. Mistress, Government C.C.I.	Two running cups	1962	1st Year Toys and Leather
10	Shri G.S. Dhillon, Technician, Government C.C.I.	Running Cup	1962	T.T.C. Drawing
11	Shri General Mohan Singh, M.P.	Ditto	1962	1st Year Automatic Machine Emb.
12	Col. D.S. Mann	Ditto	1962	1st Year Drawing

UPGRADING GIRLS SCHOOLS IN JULLUNDUR DISTRICT

*3324. Comrade Harnam Singh Chamak : Will the Chief Minister be pleased to state—

- the number and names of girls' schools in Jullundur District, which were upgraded to High and Higher Secondary Standard during the last two years ;
- whether the name of the Middle School, Bilga, has been included in the list of the upgraded schools ;
- whether it is also a fact that the inhabitants of village Sarihn have made a number of representations for upgrading of the girls school

there as the school fulfills the requisite conditions of building etc. ; if so, the action taken thereon ;

- (d) the names of schools proposed to be upgraded in Jullundur District during the next year ?

Sardar Partap Singh Kairon : (a) (1) Government Girls Middle School, Dosanjh Kalan.

(2) Government Girls Middle School, Adarsh Nagar.

(3) Government Girls Middle School, Model Town.

(4) Dev Raj Shakha Girls High School, Jullundur.

(b) Yes. It was upgraded from 1st April, 1962.

(c) Yes, but the school could not be selected as it could not compete with others on merit.

(d) None, in view of the National Emergency.

CO-OPERATIVE SOCIETIES NOT REPRESENTING CO-OPERATIVE CHARACTER

***3117. Comrade Ram Piara :** Will the Chief Minister be pleased to state—

(a) whether any information in respect of co-operative societies which do not represent co-operative character has been collected by the Government recently from all over the State, if so, the date when this information was called for and the date/dates when the same has been received by the Government ;

(b) whether Government are taking any steps to eliminate the existence of such societies or cancelling the registration of the societies mentioned in part (a) above ; if so, the details thereof ?

Sardar Partap Singh Kairon : (a) Yes, the information was called for on 29th January, 1963, and was received on or about 13th February, 1963.

(b) The field staff has been directed to weed out such societies, except those which possess scope and potentiality for revival according to co-operative principles.

ALLEGED EMBEZZLEMENT OF FUNDS BY SHRI NAZIR SINGH, EX-PRESIDENT, THRIFT AND CREDIT SOCIETY, MARGINDPURA, DISTRICT AMRITSAR

***3224. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state—

(a) the date when the sum of Rs 723.40 cash in hand was embezzled by Shri Nazir Singh, Ex-President, Thrift and Credit Society, Margindpura, tehsil Patti, district Amritsar,—*vide* memo No. 1930, dated 20th February, 1962, from the Assistant Registrar, Co-operative Societies, Tarn Taran, District Amritsar, to the Senior Superintendent of Police, Amritsar ;

(b) the dates on which registered notices were served for the payment of the embezzled sum by the Inspector, Co-operative Societies, Incharge of the aforesaid Society on Shri Nazir Singh referred to in part (a) above ;

(c) the dates of payment of the amount referred to in part (a) above;

(d) whether any reminders or representations were sent by the Assistant Registrar, referred to in part (a) above to the S.S.P., Amritsar for the registration of this complaint between 1st March, 1962 and 31st January, 1963, if so, the copies thereof be laid on the Table ;

(e) whether any replies were received from the Police Officer referred to in part (d) above in reply to the said reminders or representations, if so, copies thereof be laid on the Table ;

- (f) if the answer to part (e) above be in the negative, whether the matter was brought to the notice of the Home Minister regarding the refusal of the Police authorities to proceed in this case according to law ; if so, with what result and if not, the reasons therefor ;
- (g) what other steps were taken by the Department to get this case registered with the police ?

Sardar Partap Singh Kairon : (a) On 30th June, 1959.

(b) On 23rd September, 1960.

(c) Out of Rs 723.40, a sum of Rs 560 was shown as loan against the four members of the Society and the balance of Rs 163.40 was recovered from the ex-President on 17th July, 1962.

(d) No.

(e), (f) & (g) Question does not arise.

HEALTH CENTRE IN THE HANSI 2ND BLOCK, DISTRICT HISSAR

***3303. Chaudhri Tek Ram :** Will the Minister for Finance be pleased to state whether there is any proposal under the consideration of Government to start a new Health Centre in Hansi Second Block, in Hissar District ?

Dr. Gopi Chand Bhargava : No, Sir.

COST OF MEDICINES SUPPLIED TO GOVERNMENT EMPLOYEES AND OTHERS AT CERTAIN PLACES

***3396. Chaudhri Tek Ram :** Will the Minister for Finance be pleased to state—

- (a) the total cost of the medicines supplied to the Government employees in Hissar District, during the years, 1960, 1961 and first six months of 1962, respectively ;
- (b) the total cost of the medicines supplied to the people other than Government employees at Chandigarh, during the period mentioned in part (a) above ;
- (c) the total cost of the medicines supplied to the Government Hospitals and dispensaries other than those at Chandigarh, during the period referred to in part (a) above ?

Dr. Gopi Chand Bhargava : (a) No separate account of medicines supplied to Government employees is maintained in any hospital/dispensary in the State except those at Chandigarh.

(b) The total cost of medicines supplied to the Public (except Government employees) at Chandigarh :—

<i>Year</i>	<i>Amount spent on public</i>
-------------	-------------------------------

	<i>Rs</i>
1960-61 ..	73,280
1961-62 ..	1,74,580
1962 (from 1st April, 1962 to 30th September, 1962) ..	3,080

(c) Total allotment for medicines for all Government hospitals/dispensaries excluding those at Chandigarh, is as under :—

	<i>Rs</i>
1960-61 ..	26,44,020
1961-62 ..	28,70,290
1962-63 ..	30,96,050

CASES REGISTERED AGAINST SARPANCHES OR GRAM PANCHAYATS OF
AMRITSAR DISTRICT

***2862. Pandit Mohan Lal Datta :** Will the Home Minister be pleased to state—

(a) whether any cases against the Sarpanches of the Gram Panchayats of Amritsar District, were registered at the various police stations between 1st April, 1962, to 31st January, 1963, under sections 406/409, I.P.C. for having embezzled or mis-appropriated the Panchayat funds ; if so, their list with full addresses of the accused ;

(b) whether any of the cases referred to above have been withdrawn ; if so, their list together with the reasons for the withdrawal in each case ;

(c) whether any of the cases referred to in part (a) above have been sent up for trial in the courts ; if so, their list ?

Shri Mohan Lal : (a), (b) & (c) The requisite information is laid on the Table of the House.

STATEMENT

Cases against the Sarpanches of the Gram Panchayats of Amritsar District were registered at the various police stations between 1st April, 1962 to 31st January, 1963, under section 406/409, I.P.C.	Cases with- drawn	Cases Sent up for trial in the Courts
(1) F.I.R. No. 61, dated 25th April, 1962, under section 409/420, I.P.C., police station Sirhali	No	Pending in Court
(2) F.I.R. No. 62, dated 4th May, 1962, under Section 409, I.P.C., police station Bikhiwind		Ditto
(3) F.I.R. No. 62, dated 21st May, 1962, under Section 409, I.P.C., police station Bikhiwind		Ditto
(4) F.I.R. No. 92, dated 25th May, 1962, under Section 409, I.P.C., police station Ajnala		Ditto
(5) F.I.R. No. 121, dated 18th May, 1962, under Section 409, I.P.C., police station Valtoha		Ditto
(6) F.I.R. No. 133, dated 1st June, 1962, under Section 409, I.P.C., police station Valtoha		Ditto

Cases against the Sarpanches of the Gram Panchayats of Amritsar District were registered at the various police stations between 1st April, 1962 to 31st January 1963, under section 406/409, I.P.C.	Cases withdrawn	Cases Sent up for trial in the Courts
(7) F.I.R. No. 142, dated 17th June, 1962, under Section 409, I.P.C., police station Jandiala	(7) Dalip Singh, son of Baj Singh, Jat, resident of Bhathike, police station Jandiala, ex-Sarpanch	Under investigation
(8) F.I.R. No. 135, dated 4th June, 1962, under Section 409, I.P.C., police station Valtoha	(8) Shangara Singh, son of Thakar Singh, Jat, resident of Rattoke, Sarpanch, Panchayat	Pending in Court
(9) F.I.R. No. 58, dated 16th June, 1962, under Section 409, I.P.C., police station Khalra	(9) Ajit Singh, son of Geja Singh, Sarpanch, Panchayat Wan, police station Khalra	Under investigation
(10) F.I.R. No. 195, dated 15th July, 1962, under Section 409, I.P.C., police station Lopoke	(10) Jagir Singh, Sarpanch, Panchayat of village Maura, police station Lopoke	Ditto
(11) F.I.R. No. 196, dated 15th July, 1962, under Section 409, I.P.C., police station Lopoke	(11) Surat Singh, Ex-Sarpanch of village Awan Lakha Singh, police station Lopoke	Ditto

**COMMUNICATION/REPRESENTATION REGARDING SATTA DARA
GAMBLING**

***3116. Comrade Ram Piara :** Will the Home Minister be pleased to state—

- (a) whether he has received any communication or copy of the communication addressed to the Chief Minister by any Legislator of Karnal District, during the period from 20th February to 10th March, 1963 in respect of Satta Dara Gambling and particularly by Shri Kuki, Gambler and his supporters ; if so, the contents of the letter ;
- (b) the action , if any, so far taken on the said communication ;
- (c) whether he has also received any representation during the above said period from any of the residents of Karnal, who was cited as prosecutor witness against the Satta Dara Gamblers ; if so, the contents thereof ;
- (d) the details of the action, if any, taken so far on the above-mentioned representation ?

Shri Mohan Lal : (a) Yes. A copy of a letter, dated 25th/27th February, 1963, addressed by Comrade Ram Piara, M.L.A., to the Chief Minister, Punjab, in this connection was received by me. A copy of this letter is laid on the Table of the House.

(b) An enquiry into the allegations made therein has been ordered.

(c) Yes. An application from Shri Mani Ram of Karnal, addressed to the Chief Minister, Punjab, was received by the authorities. A copy of this application is laid on the Table.

(d) An enquiry was made by the local police into the application of Shri Mani Ram, but no action was taken as his apprehensions of danger to his life and property, were not found correct.

Ram Piara Comrade, M.L.A.

Phone No. 172,
L/309, Model Town, Karnal.
25th/27th February, 1963.

To

S. Partap Singh Ji Kairon,
Chief Minister, Punjab, Chandigarh.

Subject :—Kuki , Gambler and his supporters.

DEAR SIR,

Once again I enjoy an opportunity to enclose herewith a copy of your D.O., dated 20th October, 1959, in which you were good enough to assure for suitable measures against the Satta Dara gamblers and particularly Kuki, the notorious one in Karnal. I have no hesitation in saying that a few in your good books have been patronising him. If you shall make the enquiries from me, I shall advance the proof which shall convince you.

At this stage, I am to point you that in one case Kuki was convicted from the lower Court and the conviction in the form of fine was upheld in the High Court. In this case none of the witnesses has either been given any certificate or awarded any cash prize whereas in the previous case where two witnesses had declined or were dissuaded by the accused as mentioned in your D.O. (copy enclosed) were awarded with depots. This clearly means that if any witness declines, he is richly compensated and where the witnesses appear as prosecution witnesses and the accused are convicted, no one issues any certificate to the witnesses. Will it not naturally discourage the witnesses? May I know the version of the Government. Whosoever comes across with such details, he cannot refrain to curse the Government. At least I do not appreciate this attitude of the Government. But may I know, why it is so? It is all because of patronage towards certain who further patronise Kuki and others. If you will ask me the details, I shall supply you. They earn money but you earn bad name. Why are you anxious for that, simply because of a prejudice against me. After all when I criticise, I do quote instances. A very nominal number proves to be incorrect. Now you must have received an application from Shri Mani Ram, who appeared as prosecution witness against Kuki and against Bannu Ram, Municipal Commissioner, who both have been convicted by courts in Satta Gambling. Instead of any certificate or cash award, he is being threatened. How these Satta Gamblers can dare to threaten unless they are under patronage of a certain powerful element who is being patronised by you. If you will say that your name is being exploited without your knowledge, I shall agree to that, but say you must and take not only precautions for future but tangible steps which may ensure an improvement.

Superintendent, Police, Karnal, is new, with no experience and immature and is under the harassment by the above-said element who is out to exploit your name with or without your knowledge. Will you permit them to continue to exploit your name. Is it in your knowledge that Police officials are threatened, if not, explore it and check it? I do not mind the grant of coal depots, Bhatta Licenses and open black of coal, turning rich over night, but certainly I mind the deterioration of the administration. Please permit me to urge strongly for the improvement of the administration and I would like to hear and guide by you within the least possible time. Will you kindly?

I shall feel obliged if I am favoured with an early reply.

Thanking you.

Yours faithfully,

(Sd.) RAM PIARA, M.L.A.,
Karnal.

COPY to—

Pt. Mohan Lal, Home Minister, as Police is under his charge with the hope that he shall immediately look into and shall also acknowledge the letter.

(Sd.) RAM PIARA, M.L.A.
Karnal.

Copy of letter dated 27th February, 1963, from Shri Mani Ram, son of Kashmiri Lal Mahaja n resident of Mohalla Dhobian, Karnal to the Chief Minister, Punjab, Chandigarh.

Application for the protection of life and property.

SIR,

The Petitioner begs to submit as under :—

- (1) That I am a poor family man and has no support at all whatsoever. I live from hand to mouth and after hard labour I earn to make my both ends meet.
- (2) That about 8 or 9 months ago I appeared as a witness and deposed correctly against Shri Hukam Chand alias Kukee, who has a Hotel on the G.T. Road opposite Tehsil Karnal, and who had been challaned under the Gambling Act in "Satta". Then I came to know that he was sentenced from the Court and his first as well as second appeal in the High Court was dismissed.
- (3) Kukee became very much enraged on my deposing correctly and he has often threatened me in the public places with dire consequences as I had deposed against him. Kukee is the head of a very dangerous gang consisting very quarrelsome men who are even prepared to die for him and to do whatever he wants them to do. At the same time he gets favour from the officers concerned. he threatened me with dire consequences even in public places. I feel there is danger of my life and property at his hands. Kukee has a well arranged gang of "Satta Bazs" prior to this deposing of mine against Kukee. I had also deposed against Shri Bannu Ram Bhatia, Municipal Commissioner. At that time he gave me beating in the Bazar. I lodged report in the Police Station and told my whole story to the S.H.O., but with no effects. Both the above mentioned Kukee and Bannu Ram have gangs of "Satta Baz" and they have full influence over the officers concerned.

The name of Kukee as well as of Bannu Ram is in the "Fahrist Badmashan" in police Station City Karnal. I can't say why my request to the S.H.O. had no effect at all. The above mentioned things and incidents should be confirmed from the police records which your honour can summon. I hope to be a candidate for your mercy and hope that I will be saved from the hands of this dangerous gang.

Thanking you.

COPY to :—

- (1) Inspector-General of Police, Punjab, Chandigarh.
- (2) Superintendent of Police, Karnal.

CASES REGISTERED AGAINST SARPANCH OF VILLAGE ANIWAL, DISTRICT ROHTAK

***3289. Shri Mangal Sein :** Will the Home Minister be pleased to state whether any case under section 379 IPC was registered recently against the Sarpanch of village Aniwai, Tehsil and District Rohtak ; if so, the action taken or being taken in the matter ?

Shri Mohan Lal : Yes. The investigation disclosed that no offence had been committed. The case was therefore cancelled.

COMPLAINT AGAINST POLICE OFFICER/OFFICIAL ALLEGED TO HAVE BEEN FOUND DRUNK

***3366. Shri Amar Singh :** Will the Home Minister be pleased to state—

- (a) whether any application or complaint was received from any Police Officer/Official by the S.P., Karnal and S.P., Simla, during the period from 1st January, 1961 to 15th April, 1961 against any

- police officer/official alleged to have been found drunk in the jurisdiction of city police station, Karnal ; if so, a copy of the said complaint be laid on the Table of the House ;
- (b) whether any enquiry was conducted in respect thereof by the S.P., Karnal/S.P., Simla ; if so, the details of the enquiry and the action ; if any taken thereon ;
- (c) whether it is a fact that I.G., Police, had issued any instructions advising the Police personnel to refrain from drinking ; if so, a copy of the same be laid on the Table of the House together with the number and designation of the Police Officers/Officials who have been punished during the period from 1st January, 1961 to date as the result of the violation of the said instructions ;
- (d) whether it is also a fact that any Police Officer/Official was detained/locked up during the period from 10th January to 20th January, 1961 by Karnal City police station finding the officer/official drunk ; if so, the name and designation of the Officer/Official ?

Shri Mohan Lal : (a) No.

(b) Does not arise.

(c) Yes. Instructions have been issued by the Inspector-General of Police, Punjab from time to time with a view to curbing the evil of drinking in the Police force. A copy of the latest instructions on the subject is laid on the Table of the House. Since 1st January, 1961 ; 2 Inspectors, 3 S.Is., 7 A.S.Is, 25 H.Cs and 201 Constables have been punished for the violation of these orders.

(d) No.

FROM

Sardar Gurdial Singh, I.P.,
Inspector-General of Police, Punjab.

To

All Heads of Police Offices in the Punjab.No.24280-320/B, dated Chandigarh, the 31st October, 1961.

Subject.—Enforcement of prohibition in the Police force.
Memorandum :

Instructions have been issued from time to time with a view to curbing the evil of drinking in the police force, but unfortunately the response has been poor with the result that complaints against police in this regard continue to pour in and the reputation of the police in this respect is not what it should be. It is obvious that the instructions issued on the subject in the past have not been complied with strictly and the supervising officers have not shown sufficient zeal in enforcing them. I draw your attention in this connection to the instruction issued,—*vide* our circular No. 3250-80-Camp/B, dated 25th March, 1958, 5310-44/B, dated 10th May, 1958 and 26553-58/B, dated 12th December, 1960 (copy enclosed as it was not circulated previously among all the Heads of police offices), whereby drinking or being drunk while on duty or on official premises, drinking while on tour in the illaqa, indulgence in immoderate drinking, serving or accepting liquor at official or semi-official functions, etc., were strictly prohibited.

2. In order to check the evil of indulgence in alcoholic drinks among police officers and men, a campaign aimed at its elimination, should be launched immediately and the following measures in this regard should be taken :—

- (i) Misdemeanours mentioned below should be considered as departmental misconduct deserving severe punishment :

(a) Drinking in public.

(b) Drinking or being drunk while on duty or in illaqa on tour or on official premises.

(c) serving or accepting drinks at official or semi-official functions/parties.

(d) Indulgence in immoderate drinking.

Police-men found guilty of above-mentioned types of misconduct should ordinarily be placed under suspension and departmental proceedings against them completed promptly. Very deterrent punishment should be awarded in proved cases of misconduct of this type.

(ii) The Superintendents of Police and gazetted officers, working in the districts and other police units, should pay surprise visits to Police Stations/units, within their jurisdictions between 8 p.m. and 12 midnight to ensure compliance with these instructions and detect defaulters. Each gazetted officer should make at least one such surprise visit every fortnight. These visits can also be utilised for other police work by supervising officers. Deputy Inspectors-General of Police should ensure that their (surprise visits) are really effective and well-planned. The Superintendents of Police should make a mention of these visits and their results in their weekly diary No.1.

(iii) While recording remarks in the confidential reports on the working of their subordinates, the Deputy Inspectors-General of Police and Superintendents of Police should refer particularly to the reputation and habits of officers with regard to indulgence in alcoholic drinks.

(iv) All supervising officers should endeavour to wean their subordinates away from the evil of drinking by personal example, propaganda, lectures, etc.

3. The Government are very keen that the Police force should rid itself of the evil of drinking and they are of the view that any further improvement in its conditions of service should be made conditional on its giving up consumption of liquor. In pursuance of Article 47 of the Constitution of India which lays down that the States shall endeavour to bring about prohibition of the consumption, except for medicinal purposes, of intoxicating drinks, Government propose enforcing complete prohibition from 1965 onwards. In these circumstances, it is all the more necessary that the Police Officers and men should prepare themselves for it. They will have to play a major role in enforcing prohibition and unless they rid themselves of the evil of drinking, they would not be able to perform their duties in this respect in an effective manner. It is, therefore, directed that the consumption of alcoholic drinks by police-men of all ranks should be curbed with a strong hand. The Government expect every member of the police force to carefully implement the policy as explained above.

4. These instructions may be brought to the notice of all officers and men working under you.

Sd. J.S. BAWA,

ASSISTANT INSPECTOR-GENERAL,
for Inspector-General of Police, Punjab.

Copy of D.O.No. 26553-58/B, dated 12th December, 1960 from I.G., Punjab to all D.I.Gs. including D.I.G./C.I.D. and A.I.G./G.R.P.

Apart from Article 47 of the Constitution, which lays down that the State shall endeavour to bring about prohibition of the consumption, except for medicinal purposes, of intoxicating drinks, the Government have issued instructions from time to time asking Government servants to avoid taking alcoholic drinks. I am in this connection to invite your attention to para 3 of the instructions issued with letter No.7991-P-I(S)-57/19881, dated 18th March, 1958. I am to point out, however, that information continues to reach Government that these instructions are not being complied with in the spirit that they should be. It is implicit in the Government instructions that no alcoholic drinks would be served at any official or semi-official functions. Will you please take steps to ensure that these instructions are strictly complied with by Police Officers in your ranges.

2. It is customary that officers going on tour are invited to meals by officers visited by them in the districts. Such entertainment, which is of a semi-official nature, should be considered to be covered by these instructions and no liquor should be permitted to be served on such occasions. Even the meals served on such occasions should be on an austerity basis and should not be of an extravagant type. If any infringement of these instructions comes to your notice, the Gazetted Officers offering alcoholic drinks and accepting them or putting

up elaborate entertainments should please be reported to me. As regards the subordinate ranks, you should take action yourself.

3. Instructions were issued by my predecessor in his confidential circular No. 3250-80-Camp/B, dated 25th March, 1958, asking you to take very severe notice of drinking by police officers in official premises or in public places. During my recent tours, I have come across cases of persons placed under suspension for heavy drinking in disregard of these instructions. I am to emphasise in this connection that, unless we make an example of such officers, this evil is not likely to be eliminated. I am, therefore, to request you to please ensure that very condign punishments are awarded to officers and men found guilty of this offence.

4. Instances have also occurred where the district officers endeavour to put in additional and expensive furniture in rest houses for the convenience of touring officers. This tendency should be firmly discouraged. There should of course be no question of any buntings etc., being put up anywhere.

5. I suggest that you invite the attention of the Superintendents of Police to the instructions on the subject and ask them to see that they are fully complied with. They should also be asked to direct their Gazetted Officers to set an appropriate example themselves to the lower police officers in this respect.

FACILITIES PROVIDED TO DETENUS IN THE JAILS

- *3383.

1. Comrade Babu Singh Master,	}	Will the Home Minister
2. Comrade Bhan Singh Bhaura,		
3. Comrade Makhan Singh Tarsikka		
4. Comrade Harnam Singh Chamak		
5. Comrade Hardit Singh Bhathal		

be pleased to state—

- (a) the names of persons recently detained under the Defence of India Rules and given 'A' and 'B' class treatment, respectively, in the jails ;
- (b) whether any Members of this House detained at present under the Defence of India Rules is placed in the 'A' class ; if so, their names.
- (c) the details of the facilities provided to 'A' and 'B' class detenus, respectively together with the amount of food allowance sanctioned under each class ?

Shri Mohan Lal : (a) No detenu has been given 'A' Class treatment. However, a statement indicating the requisite information in regard to the persons detained under the Defence of India Rules, 1962, and given 'B' class treatment in the Jails is laid on the Table of the House.

(b) No.

(c) The detenus detained under the Defence of India Rules, 1962, are governed by the Punjab Detenus Rules, 1950, in the matter of maintenance, discipline etc. All the amenities enumerated in the Punjab Detenus Rules, 1950 (copy of which is laid on the Table of the House) are provided to the detenus according to the class in which they are placed.

ANNEXURE I

Serial No.	Name with parentage	Home address	Class in which placed	REMARKS
1	2	3	4	5
1	Shri Shamsheer Singh Josh, M.L.A., son of Bhakhtawar Singh	Village Kakron, district Ambala	B	
2	Sari Harnam Singn Chamak, M.L.A., son of Shri Achar Singh	Village Lahot Badi, District Sangrur	B	

*kept in the Library

Serial No.	Name with parentage	Home address	Class in which placed	REMARKS
1	2	3	4	5
3	Master Hari Singh, M.L.C., son of Shri Isher Singh	Village Bhaddon, P.S., Mahilpur, district Hoshiarpur	B	
4	Shri Makhan Singh Tarsikka, M.L.A., son of Shri Gujjar Singh	Village Tarsikka, district Amritsar	B	
5	Shri Hardit Singh Bhatal, M.L.A., son of Shri Ram Singh	Village Bhatal, district Sangrur	B	
6	Shri Sultan Singh, son of Shri Nand Ram	Village Model Shahpur, district Rohtak	B	
7	Shri Raghbir Singh, son of Shri Prit Singh	Village Jharhi, Police Station Salhawas, district Rohtak	B	
8	Shri Des Raj Chadha, son of Shri Duni Chand	Jullundur	B	
9	Dr. Bhag Singh, son of Shri Sunder Singh	Village Maksuspur, Police Station Mahilpur, district Hoshiarpur	B	
10	Shri Jangir Singh Joga, M.L.A., son of Shri Uttam Singh	Village Joga, P.S. Bhikhi, district Bhatinda	B	He was released on 8th December, 1962

VISIT OF THE CHAIRMAN PRIVATE ADVISORY COMMITTEE TO THE CHIEF MINISTER TO HISSAR JAIL

- *3384. 1. Comrade Babu Singh (Master)
 2. Comrade Bhan Singh Bhaura
 3. Comrade Makhan Singh Tarsikka
 4. Comrade Harnam Singh Chamak
 5. Comrade Hardit Singh Bhatal } : Will the Home Minister

be pleased to state—

- (a) whether Shri Ram Narain Chaudhri, Chairman Advisory Committee to the Chief Minister recently interviewed any Communist detenus in the Hissar Jail, if so, the date thereof ;
- (b) if reply to part (a) above be in the affirmative, whether an report in this connection has been received from him by the Government ; if so, details thereof ?

Shri Mohan Lal : (a) Yes. On 7th February, 1963.

(b) Yes. The requisite information is laid on the Table of the House.

Information pertaining to part (b) of Starred V.S.Q. No. 3384* regarding visit of Chairman Private Advisory Committee to the Chief Minister, Punjab.

Copy of letter No. GSS/Conf/63-10/9120/9156, dated 11th February, 1963 from President, All-India Gram Sahyog Samaj to the Chief Minister, Punjab, Chandigarh.

I am forwarding copy of a letter which 28 communist detenus in District Jail, Hissar addressed to me during my visit last week. As I have already spoken to you, I consider a communist provided he is not pro-Chinese and has no alien loyalties, better than a communist. But ideologies apart, I am definitely of opinion that those whose liberties we have to curtail without trial in the interest of national defence, should, if no moral turpitude is involved, be given special treatment. It may vary according to the public status of the individual concerned, but the minimum should distinguish between a political prisoner and an ordinary felon. I have, therefore, no hesitation, both as a non-official visitor of Punjab Jail and the head of your 'Kitchen cabinet' in recommending suitable improvement in the treatment of these detenus and review of their cases in the light of their enclosed representation.

With best wishes.

CLASS GIVEN TO CERTAIN DETENUS IN JAILS

- *385.

1. Comrade Babu Singh (Master)	} : Will the Home Minister
2. Comrade Bhan Singh Bhaura	
3. Comrade Makhan Singh Tarsikka	
4. Comrade Harnam Singh Chamak	
5. Comrade Hardit Singh Bhattal	

be pleased to state—

- (a) the class given to Sardar Harkishan Singh Surjit, Dr. Bhag Singh, M.A. Ph.D and Sardar Sohan Singh Josh recently detained under the Defence of India Rules together with the nature of food being supplied to them in the Jail ;
- (b) whether Government have received any applications from Dr Bhag Singh, M.A. Ph.D. and Sardar Satwant Singh, son of Principal Niranjan Singh detenus, in Hissar Jail for giving them better class treatment and whether they enclosed their degrees of Ph.D and B.A. with their applications ; if so, the action, if any, so far taken thereon ?

Shri Mohan Lal : (a) A statement giving the requisite information is laid on the Table of the House.

(b) Yes. No degrees of Ph.D. or B.A. were, however, received by the Government alongwith their representations. These detenus were apprised of the rules on the subject and were asked to approach the Sub-Divisional Magistrate/District Magistrate concerned if they fulfilled any of the conditions laid down by the Government for the grant of 'B' Class treatment. It came to the notice of Government recently that the application submitted by Dr. Bhag Singh to the District Magistrate, Hoshiarpur, for grant of 'B' Class treatment was rejected on the ground that the parentage in the certificate of qualification, was not mentioned. Orders have, however, been passed for the grant of B Class treatment to Dr. Bhag Singh, with effect from 20th March, 1963.

Statement

(a) Part I.—

Serial No.	Name of the detenus	Class given
1	Shri Harkishan Singh Surjit	.. 'C'
2	Dr. Bhag Singh	.. 'B'
3	Shri Sohan Singh Josh	.. 'C'

Part II—

(i) 'B' Class detenus.—They are given diet allowance of Rs 1.75 nP. per day. They can purchase articles of food of simple character of their choice out of this diet allowance.

(ii) 'C' Class detenus.—They are given food on the same scale as allowed to criminal prisoners of 'C' Class. The scale of the diet is given below.

1. Dal Urd 1½ Chh.	..	Twice in a week
2. Dal Masur ordinary 1½	—	
3. Dal Mong 1½ Chh.	—	
4. Dal gram 1½ Chh.	..	Once in a week
5. Wheat Atta 10 Chh.	—	
6. Gram for parching 2 Chh.	—	
7. Salt ¼ Chh.	—	
8. Condiment 1/8 Chh.	—	Daily
9. Vegetable 4 Chh.	—	
10. Sarson/Toria oil 1/4 Chh.	—	
11. Firewood 6 Chh.	—	

Seasonal vegetables such as carrot, cucumber and radish are issued to prisoners in raw form in addition to cooked vegetables upto a maximum of 4 Chhks. or less subject to their availability in the jail garden.

NEW LICENCES FOR FIRE ARMS

*3399. **Sardar Teja Singh** : Will the Home Minister be pleased to state the total number of new licences of Pistols, single barrel guns and double barrel guns issued in the State during the period from January, 1962 to January 1963 ?

Shri Mohan Lal : It is not in public interest to disclose the information asked for. However, information in respect of any specific case, if desired will be furnished to the Hon' ble member.

C.D. BLOCK, SELECTED FOR IMPLEMENTING PILOT PROJECTS

*3258. **Shri Roop Singh Phul** : Will the Minister for Planning and Development be pleased to state the number and names of the C.D. Blocks selected for implementing Pilot Project during the current and ensuing financial year ?

Sardar Darbara Singh : A statement is placed on the Table of the House.

STATEMENT

The following 15 blocks have been selected for opening Pilot Projects for utilising rural man power during the current and ensuing financial year :—

Serial No.	Name of the Block	Name of the District
1	Moga I	.. Ferozepur
2	Moga II	.. Do
3	Nilokeri	.. Karnal
4	Rai	.. Rohtak
5	Kandaghat	.. Simla
6	Nabha	.. Ptiala
7	Hamirpur	.. Kangra
8	Ani	.. Do
9	Narot Jaimal Singh	.. Gurdaspur
10	Una	.. Hoshiarpur
11	Bholath	.. Kapurthala
12	Nurmahal	.. Jullundur
13	Sangrur	.. Sangrur
14	Talwandi Sabo	.. Bahtinda
15	Mahendragarh II	.. Mahendragarh

COMPLAINT AGAINST SARPANCH OF VILLAGE HATT AND BHIRTANA, DISTRICT
SANGRUR

***2938. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state whether Government have recently received any complaint of corruption, mis-appropriation of funds and other irregularities against the Sarpanch of village Hatt and Bhirtana, tehsil Jind, District Sangrur ; if so, the action, if any, taken or proposed to be taken thereon ?

Sardar Darbara Singh : Yes. The allegations against the Sarpanches of Gram Panchayats, Hatt and Bhirtana are being enquired into. Necessary action will be taken in due course on completion of the enquiries.

DEPARTMENTAL ENQUIRIES AGAINST EX-SARPANCHES IN AMRITSAR DISTRICT

***3131 Comrade Makhan Singh Tarsikka :** Will the Minister for Planning and Development be pleased to state—

- (a) name of ex-Sarpanches in Amritsar District against whom a departmental enquiries for mis-appropriation of Panchayat funds were started during the year 1962-63 ;
- (b) whether Government received any complaints against the said Sarpanches either from the newly elected Panchayats or the village concerned during the said period ; if so, copies thereof be laid on the Table

Sardar Darbara Singh : (a) Statement 'A' is placed on the table of the House ?

(b) Yes, copies of the complaints are laid on the table of the House .

STATEMENT A

Names of Ex-Sarpanches in Amritsar District against whom departmental enquiries for mis-appropriation of Panchayat funds were started during the year 1962-63—

1. Shri Fateh Singh, Ex-Sarpanch, Gram Panchayat, Johal Raju Singh;
2. Sri Prem Singh, Ex-Sarpanch, Gram Panchayat, Thati;
3. Shri Harbans Singh, Ex-Sarpanch, Gram Panchayat, Tharu ;
4. Shri Charan Singh, Ex-Sarpanch, Gram Panchayat, Jodhpur ;
5. Shri Dalip Singh, Ex-Sarpanch, Gram Panchayat, Bnatiki ;
6. Sri Bhagwan Singh, Ex-Sarpanch, Gram Panchayat, Kaloke ;
7. Sri Dharam Singh, Ex-Sarpanch, Gram Panchayat, Dhun Dhaiwala.

Copy of the complaints of Shri Gurdial Singh, Sarpanch Gram Panchayat, Johl Raju Singh, against Sri Fateh Singh, Ex-Sarpanch of Johl Raju Singh, addressed to the B.D.I.O., Tarn-Taran.

मैं तसदीक करता हूं कि अभी तक साबिका पंचायत का रिकार्ड मुझे नहीं मिला। इसलिए मुझे बकाया का कोई इल्म नहीं।

(Sd.) GURDIAL SINGH,
Sarpanch,
25-11-61

Copy of the complaint of Shri Bakhshish Singh, Sarpanch Gram Panchayat, Thathi against Sri Prem Singh, Ex-Sarpanch, Thathi addressed to the B.D.I.O., Tarn-Taran.

मैं तसदीक करता हूं कि साबिका सरपंच श्री प्रेम सिंह मुबलग 269 रुपए 43 नए पैसे और 16 बोरी सीमेंट जो कि पत्थर हुआ पाया था इसके जिम्मे है। कुल मुबलग 385 रुपए 31 नए पैसे इसके जिम्मे हैं। बजरीआ रेज्यूशन एक मिसल बी. डी. ओ. साहिब तरनतारन बलाक इरसाल की जा चुकी है। 24-11-61

(Sd.) BAKHSHISH SINGH,
Sarpanch,
Thathi.

Copy of complaint of Shri Amarjit Singh, Sarpanch, Gram Panchayat, Tharu against Shri Harbans Singh, Ex-Sarpanch, Gram Panchayat, Tharu addressed to B.D.I.O., Tarn-Taran.

अज्ञ दफतर ग्राम पंचायत, मौजा ठरू

बखिदमत जनाव पंचायत आफिसर साहिब,

बलाक तरन तारन।

श्रीमान जी,

निवेदन है बवक्त चार्ज श्री हरबंस सिंह साबिका सरपंच ने बवक्त चार्ज मुबलग 6721 रुपए 96 नए पैसे बजरिया पास बुक बैंक दिए हैं जबकि उनके जिम्मा 6864 रुपए 85 नए पैसे बमूजब इंदराज केश बुक निकलते थे यानी अभी तक एक सद बिया वीस रुपए उनानवे नए पैसे नकद और बाकी मेज कुर्सियां और सामान अभी तक बकाया है। श्री हरबंस सिंह साबिका सरपंच से दिलाए जावे। रिपोर्ट इरसाल है।

(Sd.) AMARJIT SINGH,
Sarpanch.

Copy of complaint against the Ex-Sarpanch, Gram Panchayat Jcdhpur.

Extract from the Audit and Inspection Note of Gram Panchayat, Jcdhpur, tehsil Tarn Taran for the period 11/59 to 4/61.

"8. Embezzlement."

(a) As per statement of the Sarpanch the contract for the removal of dead animals for 1959-60 was given by Ex-Sarpanch to Shri Mehnga Ram for Rs 525 without the approval of the Panchayat. Mehnga Ram paid Rs 300 to Sarpanch which was not accounted for and thus embezzled. The balance of Rs 225 was also stated to have been recovered by the Ex-Sarpanch but no receipt was issued. The case is brought to the notice of the Director of Panchayats for investigation and suitable action.

It was further stated that Shri Mehnga Ram was removing the dead animals during the year 1960-61 also but the contract was not leased out to him. This is highly objectionable. Reasonable amount for the removal of dead animals during 1960-61 should be recovered from Shri Mehnga Ram.

Contract for the year 1961-62 should also be leased out.

(b) The cash book of the Development Department revealed that Rs 160 had been paid to the Panchayat on 13/31.3.55 but this amount was not accounted for. Again an expenditure of Rs 26/13/- was debited twice in the cash book once on 13th February, 1955 and again on 29th March, 1955. This means Rs 186/13/- in all were embezzled in these cases. This is brought to the notice of the Director of Panchayats.

(c) Rs 31.62 nP. detailed below were not accounted for in the cash book and balance in hand was shown as Rs 584.63 nP. instead of Rs 616.25 nP. This resulted in mis-appropriation of this amount which is brought to the notice of the Director of Panchayats for suitable action :—

Date	Amount	Remarks
23rd June, 1958	0.51nP.	Interest
31st December, 1958	0.71 nP.	.. Interest
11th August, 1960	Rs 30.40 nP.	.. Revenue Grant

मानयोग फायनैशल कमिश्नर,
डिवीजलपमैट, पंजाब,
चन्डीगढ़ ।
श्रीमान जी,

इल्लिमास है कि ग्राम पंचायत भट्टी के बलाक तरसिका तहसील व जिला अमृतसर की तरफ से एक दरखास्त चीफ मिनिस्टर साहिब, पंजाब की तरफ से भेजी हुई जिसका नम्बर 945 सी. एम. ए. मवरखा 31-1-61 को आपको भेजी जा चुकी है । और अब दोबारा फिर लिखा जा रहा है कि ग्राम पंचायत भट्टी के साबिका सरपंच दलीप सिंह पंचायत फन्ड का पांच हजार रुपए से ऊपर खा गया है और मौजूदा पंचायत में कामयाब न होने पर इस गबन को छुपाने के लिए इलैक्शन के बाद कितारें गुम कर गया है और नई पंचायत को चार्ज देते वक्त कह दिया है कि तमाम साबिका रिकार्ड इससे इलैक्शन के बाद गुम हो गया है । इसके सरपंच रहने के दौरान बारह हजार से पन्द्रह हजार के दरमियान आमदनी हुई थी । इसने सिर्फ 98219 इंटें लगाई हैं । तमाम मजदूरी वगैरा गांव वालों ने मुफ्त सरइंजाम दी है । इसलिए तमाम खर्च 7,100 रुपए किया है और बाकी खा गया है । मवरखा 31-3-61 को सरदार हरी सिंह पंचायत अफसर आया था । उसने मामूली से उनके बयान लिए थे और कोई पड़ताल नहीं की और अब तक

कुछ नहीं हुआ। हरी सिंह पंचायत अफसर के रूबरू साबिका सरपंच ने बयान यह भी दिया था कि इसके पास 31-3-60 को दो हजार रुपया था और उसने बयान दिया था कि उसके बाद उसको कोई आमदनी नहीं हुई। लेकिन पास बुक सेंट्रल बैंक से जाहिर होता है कि 31-3-60 के बाद उसको बजरिया ठेका जात जमीन 1,000 रुपया मबलगा 14-4-60 और मबलग 100 रुपया, बतौर ग्रांट 18-4-60 को आमदनी हुई है। लेकिन उसने 31-3-60 के बाद सिर्फ स्कूल की बिल्डिंग पर मबलग 900 रुपए खर्च किया है। जिस पर उसने 13,309 इंटें और 10 बोरियां सीमेंट खर्च किया है। इस तरह 31-3-60 के बाद छः माह में मबलग 2,200 रुपए का गवन किया हुआ है। उसकी पड़ताल न होने की वजह से वह पंचायत के कारोबार में बहुत बड़ी रुकावट डाल रहा है। इसलिए जल्दी से जल्दी इस बात को तहकीकात कराई जावे ताकि पंचायत दोबारा काम शुरू कर सके। धन्यवादी होंगे।

31-5-61

सन्ता सिंह सरपंच भट्टी के

निशान मोहर पंचायत भट्टी के

दसखत गुरमुखी
बखशीस सिंह पंचतारा सिंह पंच
दसखत अंग्रेजीनिशान अंगूठा
केहर सिंह पंच

दसखत अंग्रेजी

FROM

The Gram Panchayat,
Kaleke, tehsil and district Amritsar,
Police Station Jandiala Guru,
via Khilchian.

To

Shri A.L. Fletcher, I.C.S.,
Development Commissioner, Punjab
Chandigarh.

Subject.—Misappropriation and embezzlement of Panchayat Funds by Ex-Sarpanch, S. Bhagwan Singh, son of Shri Ganda Singh, Popularly called "Dhawa Ji" of village Kaleke, tehsil and district Amritsar.

Sir,

We, the members of Gram Panchayat, Kaleke, beg most respectfully to lay the following, facts for your kind consideration and necessary action.

- (1) S. Bhagwan Singh, son of S. Ganda Singh was the Sarpanch of village Panchayat, Kaleke, and as such was a public servant and responsible for the reception collection and disbursement of the Panchayat Funds of Gram Panchayat, Kaleke district Amritsar, upto the last Panchayat election.—
- (2) The election of the present Panchayat took place on 30th November, 1960, and the Panchayat took oath of office on 21st December, 1960. From that day S. Bhagwan Singh, son of S. Ganda Singh, ceased to be the Sarpanch and member of the Panchayat and had no authority, or domain over the Panchayat Funds. But defying all canons of law and rules in this behalf he withdrew Rs 500 from the account of Gram Panchayat, Kaleke, from the Amritsar Central Co-operative Bank on 23rd December, 1960, without any resolution of the Panchayat or competent authority to do so. He has converted this money for his own use and has misappropriated.

- (3) S. Bhagwan Singh, the ex-Sarpanch, has tampered with the record of Panchayat, crazed the entries, fabricated false receipts, made over writings and cuttings and has prepared a bogus record with malafide intention to misappropriate and embezzle the Panchayat Funds. In order to conceal his misconduct, irregularities and misappropriations he had been hesitant in handing over the charge to the present Panchayat. All persuasions and directions of local Panchayat staff failed to prevail upon him to hand over the charge and it was on the intervention of our worthy Chief Minister that he reluctantly parted with incomplete record of the Gram Panchayat. He is still holding the important part of the Panchayat Record, i.e., Cash Book, Register of Assessment and realisation of Tax, Stock Register and Inspection Registration, etc.

The full detail of misappropriation can only be calculated and brought to light in the presence of Cash Book and other Registers which the ex-Sarpanch is withholding. With whatever record at our disposal, we have been able to detect misappropriation and embezzlement committed by the ex-Sarpanch amounting to more than Rs 1,500 and unauthorised expenditure incurred amounting to more than Rs 3,700.

Before giving a few examples of the embezzlements, we beg most respectfully to point out that the Assistant District Development and Panchayat Officer, Amritsar, Sardar Hari Singh is going much out of the way to help Shri Bhagwan Singh, son of S. Ganda Singh (ex-Sarpanch) and shield his misconduct, misappropriation and embezzlement for the reasons best known to him. S. Hari Singh visited this Panchayat on 8th May, 1961 and in a rough shod manner tried to convince the village public that nothing has been done bad with the Panchayat Funds. He misrepresented the actual facts and concealed the hard realities of the case which are self evident in the Panchayat record. We are afraid that the interest of the Panchayat will not be safe in the hands of S. Hari Singh, A.D.D.P.O., Amritsar.

S. Hari Singh had given sanction to the expenditure of Rs 2,877.47 incurred by the ex-Sarpanch without the previous sanction of the Panchayat or legal authority. In spite of the fact that S. Hari Singh knew it perfectly well that mishandling has been done with dishonest intention by the ex-Sarpanch with the Gram Funds he directed him in writing in his inspection note on 18th December, 1960 to drain out the funds at the disposal of the ex-Sarpanch, before handing over the charge and at the same time he managed to delay the transfer of the charge to the present Panchayat for a considerable long period and during this period of non-existence of his Panchayat the ex-Sarpanch spent Rs 958.84 all alone when not even one Panch was with him and, therefore, this expenditure was thus not by legal authority. But Sardar Hari Singh, A.D.P.O., sanctioned it on 9th January, 1961 giving reference of Panchayat Rule 42-A which in fact never permits sanction of unauthorised expenditure.

It is, therefore, requested that the enquiry may kindly be ordered to be made by some senior officer of this Department or be handed over to the Police. It is further requested that the present enquiry if any pending with S. Hari Singh be withdrawn from him.

A few examples of misappropriations and embezzlements detected so far are as follows :—

- (1) On 29th February, 1960, Panchayat is alleged to have paid Rs 300 to one Shri Amar Nath, Incharge, Bricks Kiln in Rayya (Amritsar),—*vide* receipt No. 392. The counter part of this receipt No. 392 lying with the owner of the Brick Kiln tells that they were paid only Rs 100 and not Rs 300 the receipt No. 392 itself is clear. The entries have been tampered with to make Rs 300; from Rs 100. Here also the ex-Sarpanch has embezzled Rs 200 from the Panchayat Funds.

Similarly Rs 150 were paid to the same Brick Kiln on 16th February, 1960,—*vide* receipt No. 369 which was tampered with and the amount was made into Rs 282.78 thus embezzling there Rs 132.78. With this bogus amount of Rs 200 plus Rs 132.78, the Panchayat has shown to have purchased about 11,800 bricks and has charged Rs 177 as cartage for these bricks which in fact were never purchased. Thus total embezzlement under this head comes to Rs 509.78.

- (2) On 19th November, 1960, Mal Singh, son of S. Kala Singh, was paid Rs 25.00 and after the payment the receipt No. 33/102 was tampered with, making the amount paid Rs 35 from Rs 25. Thus the Sarpanch has embezzled Rs 10 from the Panchayat funds by tampering with the Panchayat Record. Similarly he tampered with voucher No. 26/95, dated 1st November, 1960 and changed the amount of Rs 70 into Rs 75 paid to same Mal Singh.

Sardar Darbara Singh : A statement is as follows :—

(a) Yes. It is likely to involve an expenditure about Rs 5.3 lakhs. The break-up of which is as under :—

	<i>Rs in lakhs</i>
(i) Bridge structure ..	3.00
(ii) Approaches to bridge ..	2.00
(iii) Diversions ..	0.30

The work has been allotted to the following contractors :—

- (i) Bridge structure .. Messrs Kayces, Contractors, Amritsar
- Approaches to the bridge—
- (ii) (a) Earth work .. (The Janian L & C Co-operative Society)
- (b) Stone metal and Bajri .. Not yet allotted
- (iii) Diversion—
- Stone boundaries, stone metal and Shri R.P. Sethi, Contractor
Bajri
- (b) The contractor has undertaken to complete construction of the main bridge structure in 5 months and earth work on approaches in 3 months. Work on diversion has since been completed.

NURPUR-REHAN DHAMETA ROAD

*3369. **Comrade Ram Chandra :** Will the Minister for Planning and Development be pleased to state the progress made in the metalling of Nurpur-Rehan Dhameta Road during the current year with the amount so far incurred thereon ?

Sardar Darbara Singh : *Part I.*—(a) Construction of new bridges and culverts—In 3.00 miles.

(b) Collection of soling coat—2.50 miles.

Part II.—The expenditure incurred upto 31st December, 1962, is about Rs. Twenty-two thousand.

BUDLADA-SUNAM ROAD

*3398. **Sardar Teja Singh :** Will the Minister for Planning and Development be pleased to state the time by which the Budlada-Sunam Road is likely to be completed ?

Sardar Darbara Singh : At present there is no proposal for the construction of a direct link road from Budlada to Sunam. Budhlada is however already connected with Sunam by a metalled road *via* Bhikhi. Budhlada is also proposed to be connected with Sunam *via* Jakhal. Construction work on the roads from Budhlada to Jakhal and Jakhal to Sunam is already under progress. No definite date for the completion of these roads can be indicated since completion will depend on availability of funds in view of National Emergency.

GOVERNMENT SEED FARMS IN THE STATE

*3222. **Sardar Kulbir Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the list of the Government owned seed farms in each district of the State which are under the direct cultivation of the Agriculture Department ;

- (b) the total purchase market price of each of the said seed farms ;
- (c) the details of other investments made by Government in each of these farms ;
- (d) the total income and expenditure of each of these farms for the year 1961-62 ;
- (e) the total area of each of these farms in acres ;
- (f) the income per acre in each of these farms ?

Sardar Gurbanta Singh : (a) Hybrid Maize Seed, Farm, Naraingarh, district Patiala comprising an area of about 400 acres (16 units in term of 25 acres) under direct cultivation.

(b) Rs 3,66,843.75.

(c), (d), (e) and (f) A statement is laid on the Table.

Statement showing other Investments, Income and Expenditure during 1961-62, total area and income per acre

Details of other investments

	Rs		Rs
1. Cost of ware house ..	63,970	}	1,78,312
2. Cost of seed store ..	56,333		
3. Office buildings and residential quarters ..	58,009		
4. Tubewells and Machinery ..			76,423
5. Ware house equipment ..			1,50,000
			(Given free of cost by U.S.A. Government)
(d) (i) Total income during the year, 1961-62 ..			72,107
(ii) Total expenditure during 1961-62 ..			75,434
(e) About 400 acres			
(f) Income per acre ..			180

SEED FARMS GIVEN ON LEASE BY GOVERNMENT

***3223. Sardar Kulbir Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the list of Government agriculture seed farms in the State which have been given on lease at present ;
- (b) the total purchase market price of each of these farms ;
- (c) the names of the owners from whom the said farms are purchased ;
- (d) the total area of each of these farms ;
- (e) the income per acre in each of these farms at present ;
- (f) the names of the tenants of each of these farms ;
- (g) the terms of tenancy settled during 1961-62 ?

Sardar Gurbanta Singh : (a) to (f) The information is given in Annexure

I

(g) The terms of tenancy are given in the agreement bond at Annexure

II

ANNEXURE I

Name of the seed farm given on lease	Total purchase market price of the farm	Name of the owners from whom the seed farm purchased	Total area of the farm	Income per acre	The names of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
	Rs		Acres	Rs		
<i>Hissar District</i>						
1. Hansi ..	61,311.25	Shri Amolak Singh land-lord Hansi	87.4	88.00	Shri Kishan, Partap and Mem.	A copy of the agreement bond indicating terms of tenancy settled in respect of all seed farms added at Annexure II
Hissar	Government land	100.00	37.00	Shri Kanshi Ram etc.	
2. Fatehabad ..	19,000.00	Jyoti Parshad etc.	25.00	86.00	Shri Gurbachan Singh etc.	
3. Bahuna ..	33,093.75	Dalip Singh etc.	22.00	135.00	Shri Didar Singh etc.	
4. Natar ..	39,843.74	Asa Nand and Nand Lal etc.	26.00	83.00	Shri Sardar Singh and Mehanga Ram	
5. Barwala ..	32,053.12	Bihari Lal etc.	24.5	90.00	Shri Ram Karan and Sheo Nath	
6. Akanwali ..	25,175.00	Pritam Singh etc.	25.1	199.00	Shri Makhan Singh and Dayal Singh	
7. Mangiana ..	1,05,000.00	Kirpal Singh etc.	75.00	144.00	Shri Nikka Singh, Narinjan Singh etc.	
<i>Rohtak District</i>						
8. Nayabas ..	25,000.00	Gram Panchayat, Nayabas	32.2	7.32	Shri Bhagwan	

Name of seed farm given on lease	Total purchase market price of the farm	Name of the owners from whom the seed farm purchased	Total area of the farm	Income per acre	The names of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
9. Kharkhauda ..	25,000.00	Jaswant Singh etc.	26.2	78.41	Shri Ram Chander and Sahb Ram	
10. Panchi Gujran ..	37,162.50	Chaman Lal etc.	26.6	200.00	Shri Suraj Mal and Duli Chand	
0(a) Bir Sunarwala ..	Government land		26.15	75.50	Shri Bakhtawar and Daya Ram	
11. Gugaheri ..	1,07,042.00	Mehtab Singh etc.	72.5	24.064	Shri Lal Chand, Darya, Banwari, etc.	
12. Samargopalpur ..	1,19,680.00	Ganga Singh, Mehtab Singh	99.6	173.00	Shri Partap Singh, Deepu, Kundan, Sukh Lal etc.	
<i>Karnal District</i>						
13. Shamgarh ..	1,00,000.00	Gurdev Singh etc.	100.00	98.00	Shri Gurinder Singh	
14. Sheikhpura ..	24,655.10	Sunder Singh etc.	25.4	See Annexure III	Shri Kala Singh	
15. Kabulpur Khera ..	27,348.75	Kirpal Singh etc.	24.6	15.25	Shri Balbir Singh	
16. Ramnagar ..	20,125.00	Angrez Singh etc.	25.0	55.00	Shri Angrez Singh	
17. Pundri ..	60,942.62	Raghbir Singh etc.	53.2	35.42	Shri Raghbir Singh	

18.	Sewakheri	..	32,951.25	Thakurdass etc.	32.5	70.35	Shri Raj Bahadur Thakur
19.	Gharaunda	..	27,288.75	Jagmohan Lal etc.	23.8	67.25	Shri Kewal Krishan Passi
20.	Ratgal	..	27,527.09	Lekh Raj Onkar Chand etc.	25.1	44.68	Shri L. R. Malhotra
21.	Guhla	..	12,863.00	Colonization Officer, Julundur	24.6	40.00	Shri Arjan Singh
22.	Fatehpur	..	78,108.19	Harcharan Singh etc.	65.2		See Annexure III
23.	Santokhmajra	..	34,012.69	S.K. Rao etc.	28.3	15.25	Purchased after 1960-61
24.	Ladwa	..	Free of cost	P.W.D.	34.0	1,064.00	Purchased after 1960-61
<i>Gurgaon District</i>							
24(a)	Sarupur	..	Government land	..	24.99	150.00	Shri Chhajju Ram and Sumaran
25.	Daulatpur	..	68,437.50	Uttam Chand etc.	45.5	150.00	Shri Ram Sarup, Mir Singh and Deep Chand
26.	Siwari	..	20,000.00	Sham Dass etc.	25.00	125.00	Shri Mangha and Sher Singh
27.	Rampura	..	25,000.00	Pehal Singh etc.	25.0	120.00	Shri Hazari Lal and Ami Lal
28.	Tehna	..	24,875.00	Raghu Dayal etc.	25.0	175.00	Shri Amar Singh and Puran
29.	Dulerakatan	..	25,000.00	Tara Chand etc.	25.0	160.00	Shri Sultan and Bhagwana
30.	Nuh	..	20,350.00	Het Ram etc.	25.5	150.00	Shri Ram Sukh and Jagmal Singh
31.	Ferozepur-Jhirka	..	6,645.00	Kunjbihari Lal etc.	54.19	250.00	Shri Nathee and Nathee, son of Naga
32.	Bhupani	..	22,550.00	Chandu Ram etc.	22.55	250.00	Shri Nihal Singh and Onkar Singh
33.	Seoli	..	17,660.00	Harnam Singh etc.	25.6	125.00	Shri Pehlwan and Mohd Jaffar

Name of the seed farms given on lease	Total purchase market price of the farms	Name of the owners from whom the seed farm purchased	Total area of the farm	Income per acre	The names of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
33(a) Pingwan ..	45,896.00	Shri Dassu Ram	54.1	240.00	Shri Prashadi Lal, Hiranman, Ram Ji Lal etc.	
<i>Mohindergarh District</i>						
34. Nawan ..	8,000.00	Nihal Chand etc.	25.0	44.33	Shri Ganpat Ram and Har-dayal	
35. Gokalpur ..	21,250.00	Banwari Lal etc.	25.0	83.79	Shri Kehar Singh, Chhanga Ram and Mohar Singh	
36. Kohlawas ...	41,287.50	Evacuee property	41.2	33.92	Shri Daya Gopal Ram and Ragnath, etc	
37. Do	36,600.00	Jita Ram etc.	61.7			Shr' Lehri Singh, Liloo Ram, Nand Lal etc.
37(a) Mohindergarh	Government land		13.75	127.25	Shri Dina Ram	
<i>Gurdaspur District</i>						
38. Hayatnagar ..	25,000.00	Kidar Nath Bhandari	25.00	150.00	Shri Kartar Singh, Sadhu Singh and Gurcharan Singh etc.	
39. Talwani Lal Singh	25,000.00	Sukhjinder Singh etc.	25.00	201.00	Shri Joginder Singh and Amarpal Singh	
40. Kishankot ..	23,568.00	Surrinder Singh etc.	23.56	110.00	Shri Dalip Singh	

41.	Ghanikabangar	..	21,662.00	Ujagar Singh, etc.	24.66	172.00	Shri Shingara Singh and Joginder Singh, etc.
42.	Chandka	..	20,320.00	Gurbachan Singh etc.	25.04	125.00	Shri Sindha Gura and Surjan, etc.
43.	Thanewal	..	41,756.00	Tej Nath	27.80	172.00	Shri Gaujjan Singh
44.	Sohal	..	37,500.00	Shri Rajinder Singh	25.00	186.00	Bikramjit Singh
45.	Kotlimagh'an	..	26,652.82	Mahli Devi, Parmashri Devi etc.	25.00	119.00	Shri Milkha Singh
<i>Amritsar District</i>							
46.	Manawala	..	66,268.36	Atam Singh, etc.	75.00	35.00	Shri Darshan Singh and Ujagar Singh
47.	Meharbanpura		25,000.00	Daljit Singh	25.00	113.00	Shri Tara Singh, Darshan Singh and Teja Singh
48.	Bhalipur	..	55,617.20	Bakhshish Singh etc.	49.75	25.00	Shri Harnam Singh and Santokh Singh
49.	Khabedogran	..	21,000.00	Udey Singh	21.00	113.00	Shri Joginder Singh, Labh Singh and Harnam Singh
50.	Rakhsheron	..	75,000.00	Ajaib Singh etc.	50.00	114.00	Shri Didar Singh
51.	Fatehbad	..	25,000.00	Daluat Ram	25.00	168.00	Shri Daulat Ram and Janmeja Singh
52.	Bahmiwala	..	25,000.00	Gurdial Singh etc.	25.00	39.00	Shri Labh Singh
53.	Kullah	..	50,000.00	Sukhdial Singh etc.	50.00	55.00	Shri Ajit Singh
54.	Ajnala	..	25,000.00	Sukhwant Kaur etc.	25.00	50.00	Shri Upkar Singh
55.	Dayal Bhrang	..	45,900.00	Jagdip Singh etc.	50.00	25.00	Dr. Upkar Singh
<i>Hoshiarpnr district</i>							
56.	Chauni	..	25,000.00	Harbans Singh etc.	25.00	101.90	Shri Atma Ram, Bhagtu and Juman
57.	Khanaura	..	1,32,631.25	Lal Chand Dharmani, Sewa Singh and Satyapaul Seth etc.	3.5	134.29	Shri Mohan Singh, Kishan Kumar, Dasondhi Ram, Brahm Dev, etc.

Name of the seed farm given on lease	Total purchase market price of the fram	Name of the owners from whom the seed farm purchased	Total area of the farm	Income per acre	The names of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
58. Gangian ..	Rs.nP. 50,000.00	Baldev Singh etc.	Rs.nP. 50.00	Rs.nP. 89.92	Shri Dhanu, Ajit Singh and Kehar Singh, etc.	
59. Phulgalana ..	27,600.00	Mulk Chand etc.	27.04	31.51	Shri Gopal Singh, Karam Chand, etc.	
60. Khialabaland ..	66,253.75	Davinder Singh	45.00	37.36	Shri Joga Singh, Sewa Singh, etc.	
60(a) Bhunga	Government land	19.74	166.88	Shri Sewa Singh, etc.	
61. Begowal ..	73,832.96	Naurang Singh	50.00	67.18	Shri Kishan Chand, Rattan Chand etc.	
<i>Jullundur District</i>						
62. Kartarpur ..	48,340.00	Guru Amarit Singh etc.	49.31	77.33	Shri Jagdip Singh, Ranjit Singh, etc.	
63. Lesriwala ..	23,955.00	Gurbans Singh etc.	24.14	74.33	Gurnam Singh, Joginder Singh	
64. Jallowal ..	37,050.00	Kirpal Singh etc.	24.76	97.33	Shri Sohan Singh and Swaran Singh	
65. Langroya ..	49,902.77	Gurbachan Singh etc.	33.30	122.33	Gurdev Singh and Pakhar	
66. Uppal Jagir ..	37,603.12	Keshab Parshad etc.	25.00	96.00	Shri Pritam Singh and Ajit Singh	
67. Thala ..	37,500.00	Ajit Singh etc.	25.00	55.33	Shri Gian Singh and Jagir Singh	
68. Bir Phillaur ..	90,870.00	Pritam Singh etc.	60.90	113.33	Shri Gurnam Singh, Baxish Singh, etc.	
63 (a) Mehatpur ..	60,060.00	Kartar Singh, Iqbal Singh	60.06	122.00	Shri Trilochan Singh, Nanak Singh, etc.	
<i>Ferozepur District</i>						
69. Baghapurana ..	24,412.50	Jagjit Singh etc.	34.03	250.00	Shri Pirthipal Singh, Ajaib Singh and Raghuraj Singh	

70.	Bir Charil	..	25,006·25	Rajbir Kaur etc.	25·01	400·00	Shri Govind Singh	
71.	Ditto		20,000·00	Bachan Singh etc.	25·00	400·00	Shri Devinder Singh	
72.	Daroli Bhai	..	21,312·50	Gurdarashan Singh etc.	25·00	250·00	Shri Bhai Gurtej Singh and Gurdev Singh	
73.	Raunta I	..	27,527·50	Kartar Kaur etc.	25·04	300·00	Shri Dalip Singh, Gurdial Singh etc.	
74.	Badala	..	25,000·00	Parkash Singh etc.	25·00	250·00	Shri Raguraj Singh	
75.	Goniana	..	70,535·25	Rajinder Kaur	50·00	400·00	Shri Labh Singh and Dhana Singh	
76.	Abbulkharana		22,500·00	Harkaur etc.	25·00	400·00	Shri Bantu Ram and Surjan Ram	
77.	Gobindgarh	..	25,125·00	Harcharan Singh	25·01	300·00	Shri Hari Ram, Puran Ram	
78.	Saleem Shan	..	21,037·00	Harjinder Singh etc.	26·0	300·00	Shri Rajha Ram and Puran Ram	
79.	Budhsinghwala	..	34,003·12	Ajmer Singh	26·01	300·00	Shri Gurdev Singh	
80.	Raunta II	..	29,234·08	Ardaman Singh etc.	26·4	400·00	Shri Dalip Singh and Gurdial Singh	
81.	Bir Charik III	..	23,750·00	Rajbir Kaur	25·00	350·00	Shri Sukhbir Singh Kang	
82.	Sarai Naga	..	40,266·00	Harcharan Singh, M.L.A.	30·01	300·00	Shri Tara Singh and Kehar Singh	
83.	Aspal	..	19,000·61	Mangal Singh Majitha	27·01	300·00	Shri Gurnam Singh and Darshan Singh	(An enquiry is being made)
84.	Deon Khera	..	33,483·12	Gamdoor Singh	26·03	300·00	Shri Chanan Singh and Gurdial Singh	
<i>Kapurthala District</i>								
85.	Haji Pur	..	35,615·62	Harbans Singh etc.	23·74	114·00	Shri Inder Singh	

1	2	3	4	5	6	7
86.	Kapurthala ..	Rs.nP. 35,325·00	Kanshi Ram etc.	Rs.nP. 23·57	Rs.nP. 133·00	Shri Sadhu Singh and Kishan Singh
87.	Nurpur Dona ..	22,500·00	Harbans Singh	25·43	114·00	Shri Sohan Singh and Harbans Singh
88.	Nurpur Doda ..	27,572·81	Tara Singh etc.	25·00	137·00	Shri Ram Singh and Tara Singh
<i>Ludhiana District</i>						
89.	Mutton I ..	39,965·62	Avtar Singh etc.	26·4	327·00	Shri Mohinder Singh, Inder Singh etc.
90.	Mutton II ..	41,505·00	Baldev Singh etc.	27·67	334·00	Shri Jagjit Singh, Sher Singh, Munsha Singh etc.
91.	Papraudi ..	30,375·00	Amarjit Singh etc.	20·55	300·00	Shri Chanan Singh and Joginder Singh
92.	Hedon ..	30,000·00	Dilbag Singh	20·00	264·00	Shari Amarjit Singh, Kehar Singh etc.
93.	Gopalpur ..	30,000·00	Parmatma Singh etc.	20·05	425·00	Shri Surjit Singh, Sajjan Singh, Mohinder Singh etc.
94.	Bhamipura ..	26,193·00	Mehar Singh etc.	19·76	136·00	Shri Lachhman Singh and Harnek Singh
95.	Bhatian ..	85,321·87	Nihal Singh retired D.C.	56·88	300·00	Shri Chand Singh, Mukhtiar Singh etc.

Patiala District

96.	Sanaur	Government land	36.00	50.00	Shri Bachan Singh, Inder Singh
96(a)	Tarain	..	50,000.00 Lal Singh, Jaswant Singh etc.	50.00	50.00	Shri Iqbal Singh, Shingara Singh and Shiv Singh etc.
97.	Samana	..	30,000.00 Shiv Charan Singh etc.	25.00	100.00	Shri Paramjit Singh
98.	Dhingi	..	19,239.58 Lt. Col. Narinder Singh	19.25	100.00	Shri Barkat Singh, Kashmira Singh and Balwant Singh
99.	Bassi Pathanana		36,000.00 Surat Singh etc.	25.45	85.00	Shri Balwant Singh, Maghar Singh
100.	Shamshernagar	..	37,800.00 Bashehar Singh etc.	25.30	80.00	Shri Narotam Singh
101.	Bara	..	33,180.00 Bhupinder Singh Mann	23.04	90.00	Shri Harnam Singh, Sadhu Singh
102.	Bassi Pathanana		39,000.00 Prabhdev Singh	26.00	50.00	Shri Rattan Singh, Gurnam Singh
103.	Naraingarh	..	3,06,843.75 Gurprit Singh etc.	400.00	180.00	Direct cultivation
103(a)	Shambhu	Government land	50.00	70.00	Shri Balaki Ram, Bhagu Ram and Jita Ram

Ambala District

104.	Nasirpur	...	19,977.94 D.P.Nayar	26.22	90.00	Shri Chanan Singh and Daya Singh
105.	Fatehpur	--	31,633.31 Shashi Kumar etc.	39.54	30.00	Shri Ram Singh, Johri, Krishana and Hira Nand etc.
106.	Sarhana	--	38,715.00 Inder Singh etc.	25.86	97.00	Shri Harpal Singh and Dhian Singh

Name of the seed farm given on lease	Total purchase market price of the farm	Name of the owners whom the seed farm purchased	Total area of the farm	Income per acre	The names of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
	Rs		Acres	Rs		
107. Nabipur ..	20,000.00	Karam Chand etc.	25.00	55.00	Shri Chanan Singh and Bishna	
108. Buria Jagir ..	33,450.62	Kanwal Lal etc.	25.73	60.00	Shri Prabhu, Rulia Ram	
109. Majhauri ..	21,440.19	Sunder Dass Chadha	26.45	40.00	Shri Banta Singh, Krishan Dass, Hamir Singh etc.	
110. Haveli Khurd ..	31,987.50	Surinder Paul etc.	21.32	50.00	Shri Siri Ram etc.	
110(a) Chachhrauli	Government land	25.35	118.00	Shri Niranjan Singh, Jora Singh	
<i>Sangrur District</i>						
111. Sohian ..	26,000.00	Gurbux Singh	26.00	120.00	Shri Sukhdev Singh	
112. Kheri ...	50,000.00	Gajjan Singh etc.	50.00	108.00	Shri Jaswant Singh, Bhagta Singh etc.	
113. Chural Kalan ..	74,635.00	Manjit Singh etc.	49.08	112.00	Shri Dalip Singh, Lachman Singh, Joginder Singh	
114. Bugra ...	21,789.37	Hardial Singh etc.	24.00	102.75	Shri Kirpal Singh, Gurdial Singh and Mall Singh	

115.	Rampur Bhudran	24,000.00	Jagdish Raj	25.00	102.00	Shri Daya Singh, Gulzara Singh and Joginder Singh
116.	Amritsar ..	22,000.00	Manmohan Kaur	25.00	92.00	Shri Budhu, Jang Singh
117.	Sohian ..	25,000.00	Narinder Singh etc.	25.00	101.00	Shri Nikka Singh, Jagir Singh and Gurdev Singh
118.	Kishanpura ..	1,12,662.50	Tarinder Kaur etc.	97.65	55.00	Shri Munshi Ram, Hari Singh, Giani etc.
119.	Kalamgarh ..	25,000.00	Harchand Singh etc.	25.00	124.00	Shri Surjit Singh, Gobind Singh etc.
120.	Dangarh ..	31,873.50	Bhagwant Kaur	24.61	140.00	Shri Bhura Singh, Guriqubal Singh etc.
<i>Bhatinda District</i>						
121.	Jiwansinghwal	38,311.87	Jagjit Singh etc.	25.00	27.00	Shri Dhan Singh and Dasanda Singh
122.	Talwandia Sabo ..	25,677.08	Shamsher Singh etc.	25.06	111.00	Shri Gurdev Singh
123.	Ruldu Singhwala	25,262.50	Harbans Kaur etc.	25.03	85.00	Shri Gurdeep Singh and Hari Ram
124.	Harnamsinghwal	24,375.00	Pritam Singh etc.	25.00	73.00	Shri Pritam Singh
125.	Deviwala ..	50,106.00	Buta Singh etc.	50.00	102.00	Shri Buta Singh
126.	Chakan I	25,580.00	Jiwan Singh etc.	23.00	73.00	Shri Gurnam Singh see Annexure III
127.	Sheikhupura ..	65,024.37	Major Gamdur Singh	50.00	57.00	Shri Sant Singh, Mall Singh and Puran Singh
128.	Chakan II	26,584.70	Parshotam Singh	24.00	See Annexure III	
<i>Simla District</i>						
129.	Paddan ..	32,700.00	Rajeshwar Rani etc.	31.13	Land under dispute	

Name of the seed farm given on lease	Total purchase market price of the farm	Name of the owners from whom the seed farm purchased	Total area of the farm	Income per acre	The narms of the tenants	Terms of tenancy settled during the year 1961-62
1	2	3	4	5	6	7
130. Rampur	.. 16,039.92	Harinder Kumar etc.		12.61		Land under dispute
<i>Kangra District</i>						
131. Jachh	.. 70,076.45	Evacuee Property		98.04	120.00	Shri Gurcharan Singh, Sher Singh, Balwant Singh
132. Shahpur	.. 31,144.47	Pritam Singh etc.		33.80	146.00	Shri Dhani Ram, Japhu Ram, Dulu Ram etc.
133. Bhadiarkher	.. 50,887.00	Satyawati etc.		34.08	121.00	Shri Dunia, Hoshiaru, Bharu etc.
134. Bajaura	.. 1,57,413.08	Om Chand etc.		58.05	90.00	Shri Jaitu, Jodhal, Jaku and Ram Dass etc.
135. Paprola	.. 46,460.00	Jagdish Chand etc.		34.45	90.00	Shri Balia, Kalansa and Sidhu etc.
136. Nagrota	49,714.80	Dulu Ram etc.		33.16		Land under dispute and possession not given
137. Bhaton	.. 21,555.26	Surrinder Parkpsh etc.		11.28	50.00	Shri Mast Ram, Dinoo etc.
138. Kodai	.. 19,360.00	Onkar Singh etc.		9.17		As against Serial No. 132 above

ANNEXURE II

Lease-deed Form approved by the Legal Remembrancer and Secretary to Government Punjab, vide his Memo. No. 23632/OP-5456/59, dated 18th December, 1959

This indenture made the _____ day of _____ 19____ between _____ son of _____ at present residing at _____ in the district of _____

_____ Punjab (here in after referred to as the lessee) what expression shall include his heirs, executors, administrators, successors and signs) of the one part and the Governor of Punjab acting in the presents through the Deputy Director of Agriculture/District Agriculture Officer (hereinafter referred to as the lessor) of the other part.

Whereas the lessor has agreed to let and the lessee has agreed to take the land hereinafter described and intended to be hereby demised under the terms and subject to the conditions hereinafter appearing.

Now this indenture witnesseth that in pursuance of the above agreement and in consideration of the premises the parties hereto have agreed and contracted as follows that is to say :—

- (1) That the lessor doth hereby demise, lease and grant unto the lessee the following area of land situated in _____ for a term of one year commencing on _____

(Description of land)

- (2) That the lessee shall keep in the demised area under cultivation two pairs of such plough cattle and implements as shall be deemed to be necessary by the Deputy Director of Agriculture/District Agricultural Officer in whose circle/district the farm is located.
- (3) That the lessee shall be responsible for removing the bushes, levelling the fields, cleaning the khals, mending the edges and clearing the mud out of water-courses in the demised area.
- (4) That all matters relating to cultivation, e.g., ploughing, cultivation of land, sowing the seed, watering, cropping, digging, manuring and control of pests, etc., will be carried out according to the instructions and approval of the Deputy Director of Agriculture/District Agricultural Officer.
- (5) That the lessee shall pay full cost of seed, two-third cost of fertilizers, two-third cost of insecticides and two-third picking charges of kapas and carry out cultivation at his own cost.
- (6) That the lessee shall have to obtain the seed, fertilizer insecticide from the Agriculture Department at the market rate for such seed, fertilize insecticide.
- (7) That the lessee shall look after the crop, its fencing, growing of the trees and other necessary concerns.
- (8) That all produce shall be carted by the lessee to the farm godown free of charge and stored up there. Further, the lessee may be required to cart the lessor's share of produce to the nearest market on payment, by the latter, of transport charges at the prevailing rates.
- (9) That the lessee shall pay when due in respect of the said land or part thereof :—
 - (a) full assessments, cesses, water rates and other charges imposed by competent authority under any law for the time being in force. All payment mentioned in this clause shall be made to such persons as the lessor shall from time to time direct ;
 - (b) one-third share of the produce of all crops to the lessor at such time as may be fixed by the Deputy Director of Agriculture /District Agricultural Officer.

- (10) That the lessor shall have a right to purchase or exchange the whole of the lessee's share of produce or a part thereof at the current market rates. The lessee can only sell his share elsewhere with the written permission of the lessor. The permission shall be granted within thirty days of the written request of the lessee. After the lapse of the said period the lessee shall be free to dispose of the produce.
- (11) That the lessee shall be responsible for the construction and repair of kups for storing Bhusa.
- (12) That the lessee shall have to abide by the regulations of the Irrigation Department in default of which he will have to pay the penalty which may be imposed by the authorities of said Department for wastage of water.
- (13) That the lessee can keep two milch cattle and two young stock per plough. The urine and dung, etc., shall have to be stored in a manure pit under the instructions of the Farm Manager. The lessee shall have no right to sell manure for dung-cakes.
- (14) That during the period of lease the lessee shall keep his ordinary place of residence at _____ and shall not reside elsewhere without the permission of the Deputy Director of Agriculture/District Agricultural Officer.
- (15) That the lessee shall not give his cart or plough on hire to any one except to the lessor.
- (16) That the lessee shall be responsible for the repair and earth-coating of the houses, cattle stading and the walls of the compound and shall keep these and the compound in a clean and tidy condition to the satisfaction of the Farm Manager.
- (17) That the lessee shall pay remuneration to the village Kamins according to local custom and also contribute towards religious charitable funds of the village according to local usage. In case of dispute the Deputy Director of Agriculture/District Agricultural Officer's decision shall be final.
- (18) That if the lessee neglects his duties the lessor will have the right to get those duties performed at his (Lessee's) expense.
- (19) In the event of lessee's death his heir shall be allowed to continue the tenancy till the standing crop is harvested. In the event of lessees leaving the land of his own accord before the expiry of the lease, he shall forfeit his right to crops and shall not be entitled to any compensation for such forfeiture.
- (20) That the lessor shall have a right to get damages from the lessee for any loss which may result from his non-compliance with any of the above conditions
- (21) That the lessee shall have to contribute 1/40th of all the produce (except Bhusa and Fodder) from the common heap towards the Tenants Welfare Fund.
- (22) In case there is a breach on the part of the lessee of any of the conditions herein contained and to be observed and performed by him the lessor or any person authorised by him in this behalf may determine the lease and re-enter the demised premises and in such a case the lessee shall not be entitled to get any compensation whatsoever.
- (23) That if any difference or dispute shall arise during the pendency of this lease between the parties hereto in regard to any matter or thing concerning this lease and the terms thereof, such difference or dispute shall be referred to the Director of Agriculture whose decision shall be binding on the parties and shall be final and conclusive.

In witness thereof the parties to this agreement have hereunto set and subscribed their hands on the dates herein after mentioned respectively. Signed and delivered by the said

on the _____ day of _____ 19_____

1. (Witness) In presence of

2. (Witness).

Signed and delivered by/ _____ on behalf
of the Governor of Punjab.

ANNEXURE III

No. 5704-Agr. II(X)-63/3850

FROM

SHRI C. D. KHANNA,
Deputy Secretary to Government, Punjab,
Agriculture Department.

To

The Secretary,
Punjab Vidhan Sabha Secretariat,
Chandigarh.

Dated, Chandigarh 4, 3rd August, 1963

Subject.—Starred Assembly Question No. 3223 to be asked by Shri Kulbir Singh, M.L.A., regarding Seed Farms given on lease.

Sir,

I have the honour to invite your attention to this Department letter No. 687-Agr. II(X)-63/3352, dated 10th July, 1963, on the subject noted above, and to give further information as under :—

Serial No. of Annexure I	Name of the Seed Farm	Income per acre in Rs
14	Sheikhupura Manchoori	69.00
22	Fatehpur	52.00

2. The Seed Farms at Chakan I and Chakan II (at Serial Nos. 126 and 128 of Annexure I), constitute one unit and the income of the same is given at Serial No. 126 of the Annexure.

Yours faithfully,

(Sd.) . . . ,
Deputy Secretary, Agriculture.

PROVIDING POTABLE WATER FOR HARIJANS IN VILLAGE
BUCHOLI, TEHSIL AND DISTRICT MOHINDERGARH

*3275. Shri Banwari Lal : Will the Minister for Agriculture and Welfare be pleased to state —

(a) the total amount, if any, sanctioned for village Bucholi, tehsil and district Mohindergarh, to provide potable water for the

Harijans stating the name of the person to whom this amount was paid ;

- (b) whether the construction of any well has so far been completed for this purpose ?

Sardar Gurbanta Singh : Rs (a) 1,400. Out of this amount Rs 1,000 were paid on 14th December, 1960, to the Sarpanch of village Bucholi, who, however, refunded this amount on 19th June, 1961 as no site for sinking a well was available with the Harijans. Later, the whole amount of Rs 1,400 was redispensed to one Shri Jagan Nath for utilizing the same in the Harijan Ashram on a drinking water well.

- (b) No.

LAND PURCHASED BY HARIJAN WELFARE DEPARTMENT IN
HISSAR DISTRICT

***3304. Chaudhri Tek Ram :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the total area of land purchased by Harijan Welfare Department in Hissar District during the period 1st January, 1958 to 20th December, 1962 ;
- (b) the names of the landowners from whom the said land was purchased together with the amount of compensation, if any, paid or still to be paid therefor ;
- (c) the date when sanction for the purchase of the said land was given by the Land Selection Committee in the said District ;
- (d) the names of persons who were allotted the said land by the Harijan Welfare Department during the period mentioned in part (a) above ?

Sardar Gurbanta Singh : The requisite information is as follows :—

STATEMENT

	(a)		(b)		(c)	(d)
Name of Village	Total area purchased from 1st January, 1958 to 20th December, 1962	Name of vendor	Amount so far paid	Amount still to be paid	Date on which Land was approved by District Land Selection Committee	Names of persons who were allotted land from 1st January, 1958 to 20th December, 1962
1	2	3	4	5	6	7
Ragho Lohari, tehsil Hansi	68 acres, 2 kanals and 13 Marlas	Lala Girdhari Lal	Rs 45,000	Rs Nil	June, 1958	<ol style="list-style-type: none"> 1. Ram Singh 2. Nar Singh 3. Dalip Singh 4. Tirlok Singh 5. Surjit Singh 6. Ram Chander 7. Paras Ram 8. Jhabbo Ram 9. Sukh Lal 10. Ganga Ram

	(a)		(b)		(c)	(d)
Name of village	Total area purchased from 1st January, 1958 to 20th December, 1962	Name of Vendor	Amount so far paid	Amount still to be paid	Date on which Land was approved by District Land Selection Committee	Name of persons who were allotted land from 1st January, 1958 to 20th December, 1962
1	2	3	4	5	6	7
Hazerawan, tehsil Fatehabad	89 acres, 3 kanals and 17 marlas	Shri Madan Mohan Suri	Rs 40,000	Rs 5,000	December, 1958	11. Ram Singh 12. Shadi Ram 13. Surja Ram 14. Prem Singh 15. Sahib Ram 16. Reshma Ram 17. Puran 18. Ganpat 19. Kishna Ram 20. Munshi Singh 21. Mali Ram 22. Sudhan 23. Sadhu

Dabra, tehsil Hissar 383 acres and 19 marlas


Sardar Hari Singh 2,33,500 50,000 March, 1960

Total .. 540 acres, 7 kanals and 9 Marlas

24. Ramji Lal
25. Ram Singh
26. Risala
27. Chandgi Ram
28. Bhalley Ram
29. Mam Chand
30. Sispal
31. Bholia
32. Lilloo Ram
33. Brij Lal
34. Chandgi Ram
35. Subha Ram
36. Prem Dass
37. Jai Lal
38. Dungar
39. Hari Singh
40. Dhannu Ram
41. Gopal
42. Ram Kishan
43. Daya Ram
44. Bharta

Name of Village	a Total Area purchased from 1-1-58 to 20-12-62	b Name of vendor.	b Amount so far paid.	b Amount still to be paid.	c Date on which Land was approved by Distt. Land Selection Committee.	Names of persons who were allotted land from 1-1-58 to 20-12-1962
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- 45. Nathu Ram
- 46. Jiwa Ram
- 47. Jhoother
- 48. Hardam
- 49. Ganpat
- 50. Pahlad
- 51. Hukma Ram
- 52. Net Ram
- 53. Matu Ram
- 54. Kaushal Singh
- 55. Asha Ram
- 56. Sukh Lal
- 57. Dhan Singh
- 58. Shanker

- 
59. Gurditta
 60. Paras Ram
 61. Lalman
 62. Shullu
 63. Mangat Ram
 64. Parbhu
 65. Jai Karan
 66. Dana Ram
 67. Chandgi Ram
 68. Tara Chand
 69. Dharam Chand
 70. Ghisa Ram
 71. Bhulla
 72. Parbhu
 73. Ganpat
 74. Liloo
 75. Dhan Singh
 76. Bhulla Ram
 77. Jawala Parsad
 78. Matu Ram
 79. Joga Ram
 80. Sultan Singh
 81. Sada Ram
 82. Dewa Singh
 83. Chet Ram

SEWERAGE LINE FOR STREET B & C IN SECTOR 22 A,
CHANDIGARH

***3244. Shri Balramji Dass Tandon :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) whether any sewerage line or any outlet for draining out rain water from Street B & C of Sector 22-A, at Chandigarh has so far been provided ;
- (b) whether Government are aware of the fact that water accumulates in the street mentioned in part (a) above during the rainy season ;
- (c) if reply to part (b) above be in the affirmative, the action, if any, proposed to be taken in the matter ?

Shri Ram Saran Chand Mittal : (a) While Storm Water drains have been provided along the Major length of Street 'B', no separate drain has been provided along Street 'C'.

(b) Yes, the water accumulates on the portion of the road under which sewer is not provided.

(c) The work of providing sewer in the remaining portion of Street 'B' is in progress. The flow of water towards the sewer on Street-B, is obstructed by the building material deposited by private builders. As soon as the material is removed from the road, the damaged road will be repaired, and the storm water will flow away and will not accumulate.

SALE OF LIQUOR CONTRACT FOR 1963-64 IN
KARNAL DISTRICT

***3368. Shri Fateh Chand Vij :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the names of the persons/firms who have been given contract for sale of liquor for the year 1963-64 in the Karnal District together with the amount of bid at which each of the said contracts have been struck in the said district ;
- (b) whether each of the contracts mentioned in part (a) above have been granted as a result of auction, if so, the names of the bidders togetherwith the amount of bid offered by each one of them ?

Shri Ram Saran Chand Mittal : (a) A statement containing the information is laid on the Table of the House.

(b) Part I. Yes.

Part II. A statement is as follows—

Serial No	Name of the person to whom license for the sale of liquor has been granted for the year 1963-64	Place of Vend	Amount of bid on which the license has been given
COUNTRY LIQUOR			
			Rs
1	Shri Inder Singh	Karnal	2,90,000
2	Shri Iqbal Singh	Panipat	2,91,000
3	Shri Inder Singh	Gharaunda	21,000
4	Shri Krishan Lal	Kaithal	1,10,000
5	Shri Krishan Lal	Pundri	17,100
6	Shri Mathura Parshad	Shahbad	80,000

Serial No.	Name of the person to whom license for the sale of liquor has been granted for the year 1963-64	Place of Vend	Amount of bid on which the license has been given
COUNTRY LIQUOR—CONCLD			
			Rs
7	Shri Shingara Singh and Kartar Singh	... Ladwa	83,000
8	Shri Inder Singh	... Nissing	9,000
9	Shri Labh Singh	... Gagsina	3,200
10	Shri Jagdish Singh	... Smalka	48,300
11	Shri Jagdish Singh	... Madlauda	10,700
12	Shri Shingara Singh	... Assandh	15,500
13	Shri Agya Ram	... Adda Chika	22,000
14	Shri Ram Sarup	... Kaul	7,000
15	Shri Krishan Lal	... Rajound	10,100
16	Shri Krishan Lal	... Siwan	6,000
17	Shri Krishan Lal	... Usmanpur	70,000
18	Shri Mathura Parshad	... Dhirpur	4,500
19	Shri Ram Dass	... Thaskamiranjee	10,000
20	Shri Inder Singh	... Trawari	18,000
21	Shri Kartar Singh	... Indri	16,100
FOREIGN LIQUOR VENDS			
22	Shri Inder Singh	... Panipat	14,250
23	Shri Amar Nath	... Karnal	15,200
24	Shri Amar Nath	... Kaithal	10,100

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTRY LIQUOR			
			Rs
1	Shri Jaswant Singh	... Karnal	2,25,000
2	Shri Inder Singh	... Do	2,27,000
3	Shri Jaswant Singh	... Do	2,28,000
4	Shri Inder Singh	... Do	2,30,000
5	Shri Jaswant Singh	... Do	2,35,000
6	Shri Inder Singh	... Do	2,40,000
7	Shri Iqbal Singh	... Do	2,50,000

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTRY LIQUOR			
			Rs
8	Shri Jaswant Singh	Karnal	2,60,000
9	Shri Inder Singh	Do	2,70,000
10	Shri Jaswant Singh	Do	2,80,000
11	Shri Inder Singh	Do	2,90,000
1	Shri Iqbal Singh	Panipat	2,83,000
2	Shri Jaswant Singh	Do	2,84,000
3	Shri Iqbal Singh	Do	2,85,000
4	Shri Jaswant Singh	Do	2,85,500
5	Shri Iqbal Singh	Do	2,87,000
6	Shri Jaswant Singh	Do	2,89,500
7	Shri Iqbal Singh	Do	2,89,000
8	Shri Jaswant Singh	Do	2,90,000
9	Shri Iqbal Singh	Do	2,91,000
1	Shri Jaswant Singh	Gharaunda	17,000
2	Shri Iqbal Singh	Do	18,000
3	Shri Inder Singh	Do	18,500
4	Shri Jaswant Singh	Do	19,000
5	Shri Inder Singh	Do	19,500
6	Shri Jaswant Singh	Do	20,000
7	Shri Inder Singh	Do	21,000
1	Shri Iqbal Singh	Kaithal	85,000
2	Shri Daryai Lal	Do	85,000
3	Shri Krishan Lal	Do	86,000
4	Shri Iqbal Singh	Do	88,000
5	Shri Krishan Lal	Do	89,000
6	Shri Inder Singh	Do	90,000
7	Shri Krishan Lal	Do	1,00,000
8	Shri Daryai Lal	Do	1,10,000
* 9	Shri Krishan Lal	Do	
1	Shri Inder Singh	Pundri	14,000
2	Shri Krishan Lal	Do	14,500

*Note. The amount does not appear in the Government reply.

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTRY LIQUOR—CONTD			
			Rs
3	Shri Inder Singh	... Pundri ...	15,000
4	Shri Krishan Lal	... Do ..	15,500
5	Shri Inder Singh	.. Do ...	16,000
6	Shri Krishan Lal	... Do ...	16,500
7	Shri Inder Singh	... Do ...	17,000
8	Shri Krishan Lal	... Do ...	17,100
1	Shri Jai Dayal	... Shahbad ...	72,000
2	Shri Banarsi Dass	.. Do ...	73,000
3	Shri Jai Dayal	... Do ...	74,000
4	Shri Mathra Dass	... Do ...	75,000
5	Shri Banarsi Dass	... Do ...	75,500
6	Shri Mathra Dass	... Do ..	76,000
7	Shri Banarsi Dass	... Do ...	76,500
8	Shri Mathra Dass	... Do ...	80,000
1	Shri Shingara Singh	... Ladwa ...	70,000
2	Shri Sardara Singh	... Do ...	80,000
3	Shri Krishan Lal	... Do ...	80,000
4	Shri Shingara Singh	... Do ...	81,000
5	Shri Sardara Singh	... Do ...	82,000
6	Shri Shingara Singh-Kartar Singh	Do ...	83,000
1	Shri Lal Chand	... Nissing ...	8,000
2	Shri Inder Singh	... Do ...	8,300
3	Shri Lal Chand	... Do ...	8,500
4	Shri Inder Singh	... Do ...	9,000
1	Shri Labh Singh	... Gagsina ...	2,800
2	Shri Lal Chand	... Do ...	2,900
3	Shri Labh Singh	... Do ...	3,000
4	Shri Lal Chand	... Do ...	3,100
5	Shri Labh Singh	... Do ...	3,200

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTRY LIQUOR—CONTD			Rs
1	Shri Lal Chand	Smalka	44,000
2	Shri Inder Singh	Do	44,300
3	Shri Jagdish Singh	Do	44,500
4	Shri Inder Singh	Do	45,000
5	Shri Jagdish Singh	Do	46,000
6	Shri Inder Singh	Do	47,000
7	Shri Jagdish Singh	Do	48,000
8	Shri Inder Singh	Do	48,200
9	Shri Jagdish Singh	Do	48,300
1	Shri Dharam Pall	Madlauda	9,000
2	Shri Jagdish Singh	Do	9,500
3	Shri Dharam Pall	Do	10,000
4	Shri Jagdish Singh	Do	10,400
5	Shri Dharam Pall	Do	10,500
6	Shri Jagdish Singh	Do	10,700
1	Shri Jai Dayal	Assandh	14,000
2	Shri Shingara Singh	Do	14,200
3	Shri Deep Chand	Do	15,000
4	Shri Moti Ram	Do	15,100
5	Shri Deep Chand	Do	15,200
6	Shri Shingara Singh	Do	15,500
1	Shri Didar Singh	Adda Chika	18,000
2	Shri Moti Ram	Do	19,000
3	Shri Inder Singh	Do	20,000
4	Shri Moti Ram	Do	21,000
5	Shri Didar Singh	Do	21,500
6	Shri Agya Ram	Do	22,000
1	Shri Ram Sarup	Kaul	5,000
2	Shri Moti Ram	Do	5,500
3	Shri Ram Sarup	Do	5,600
4	Shri Moti Ram	Do	5,700

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTRY LIQUOR— CONTD			
5	Shri Ram Sarup	.. Kaul ..	Rs 5,800
6	Shri Moti Ram	.. Do ..	5,900
7	Shri Ram Sarup	.. Do ..	6,000
8	Shri Moti Ram	.. Do ..	6,500
9	Shri Ram Sarup	.. Do ..	7,000
1	Shri Didar Singh	.. Rajound ..	6,000
2	Shri Krishan Lal	.. Do ..	6,500
3	Shri Didar Singh	.. Do ..	7,000
4	Shri Krishan Lal	.. Do ..	7,100
5	Shri Inder Singh	.. Do ..	8,000
6	Shri Didar Singh	.. Do ..	8,100
7	Shri Inder Singh	.. Do ..	10,000
8	Shri Krishan Lal	.. Do ..	10,100
1	Shri Jai Dayal	.. Siwan ..	5,500
2	Shri Krishan Lal	.. Do ..	5,700
3	Shri Jai Dayal	.. Do ..	5,800
4	Shri Krishan Lal	.. Do ..	6,000
1	Shri Moti Ram	.. Usmanpur ..	60,000
2	Shri Krishan Lal	.. Do ..	61,000
3	Shri Moti Ram	.. Do ..	62,000
4	Shri Krishan Lal	.. Do ..	65,000
5	Shri Moti Ram	.. Do ..	66,000
6	Shri Krishan Lal	.. Do ..	70,000
1	Shri Jai Dayal	.. Dhirpur ..	4,000
2	Shri Mathra Parshad	.. Do ..	4,100
3	Shri Jai Dayal	.. Do ..	4,200
4	Shri Mathra Parshad	.. Do ..	4,300
5	Shri Jai Dayal	.. Do ..	4,400
6	Shri Mathra Parshad	.. Do ..	4,500
1	Shri Man Singh	.. Thaskamiranjee ..	8,500
2	Shri Ram Dass	.. Do ..	8,600

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
COUNTY LIQUOR—CONCLD			
3	Shri Man Singh	.. Thaskamiranjee ..	Rs 8,700
4	Shri Ram Dass	.. Do ..	8,800
5	Shri Man Singh	.. Do ..	8,900
6	Shri Ram Dass	.. Do ..	9,500
7	Shri Ram Dass	.. Do ..	10,000
1	Shri Lal Chand	.. Tarawari ..	15,000
2	Shri Inder Singh	.. Do ..	15,500
3	Shri Lal Chand	.. Do ..	16,000
4	Shri Inder Singh	.. Do ..	16,500
5	Shri Lal Chand	.. Do ..	17,000
6	Shri Inder Singh	.. Do ..	18,000
1	Shri Harbhajan Singh	.. Indri ..	15,500
2	Shri Kartar Singh	.. Do ..	15,550
3	Shri Harbhajan Singh	.. Do ..	15,600
4	Shri Kartar Singh	.. Do ..	15,700
5	Shri Harbhajan Singh	.. Do ..	15,800
6	Shri Kartar Singh	.. Do ..	15,900
7	Shri Harbhajan Singh	.. Do ..	16,000
8	Shri Kartar Singh	.. Do ..	16,100
FOREIGN LIQUOR			
1	Shri Nanak Chand	.. Karnal ..	13,000
2	Shri Amar Nath	.. Do ..	13,100
3	Shri Nanak Chand	.. Do ..	13,200
4	Shri Amar Nath	.. Do ..	13,500
5	Shri Nanak Chand	.. Do ..	14,000
6	Shri Amar Nath	.. Do ..	14,500
7	Shri Nanak Chand	.. Do ..	15,000
8	Shri Amar Nath	.. Do ..	15,200
1	Shri Dharam Pall	.. Panipat ..	13,000
2	Shri Inder Singh	.. Do ..	13,300
3	Shri Dharam Pall	.. Do ..	13,500

Serial No.	Name of person who offered bids	Place of Vend	Amount of bid
FOREIGN LIQUAR—CONCLD			
4	Shri Inder Singh	Panipat	13,800
5	Shri Dharam Pall	Do	14,000
6	Shri Inder Singh	Do	14,100
7	Shri Dharam Pall	Do	14,200
8	Shri Inder Singh	Do	14,250
1	Shri Krishan Lal	Kaithal	9,000
2	Shri Amar Nath	Do	9,300
3	Shri Krishan Lal	Do	9,400
4	Shri Amar Nath	Do	9,500
5	Shri Krishan Lal	Do	9,800
6	Shri Amar Nath	Do	9,900
7	Shri Krishan Lal	Do	10,000
8	Shri Amar Nath	Do	10,100

DAMAGE BY FLOODS IN JULLUNDUR DISTRICT

***3325. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state —

- (a) the total estimated damage caused by the floods and rains during the last year in Jullundur District ;
 - (b) whether it is fact that damage has been caused due to the non-existence of syphons on a number of places on the Bist Doab Canal for draining flood water ;
 - (c) whether Government are constructing any new culverts and syphons for draining out the flood water, keeping in view the experience gained from the recent floods ;
 - (d) the number and places where the said culverts and syphons are proposed to be constructed and the time by which these are likely to be completed ;
 - (e) the steps which are being taken by the Government for checking waterlogging caused by the canals, rains and floods ?
- Chaudhri Ranbir Singh :** (a) Rs 1,13,00,690.00.
- (b) Yes. Due to either non-existence or short capacity of syphons on Bist Doab Canal system.
- (c) Yes.
- (d) Syphons are being constructed at the following places and these will be completed shortly :—
- (i) Crossing of Taragarh Choe with Jandusingha Distributary near village Udeysingha.
 - (ii) Crossing of Jandusingha drain with Adampur Distributary near village Kanganiwala.

- (iii) Crossing of Jandusingha drain at Jandusingha Distributary near village Patara.
- (iv) Crossing of Kalasingha drain with Ibbon Minor near Basti Baba Khal.
- (e) The work of constructing of drains is being taken up extensively in the Bist Doab tract for controlling rain and flood water. These drains will work as flood carriers Channels during the rains and sub-soil water carriers during the non-monsoon season, thus waterlogging as well as floods will be controlled.

CHHABRA BUND

***3326. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state the total expenditure incurred on the construction of Chhabra Bund on the Sutlej River near the village Khaira Mushtarka, district Jullundur ?

Chaudhri Ranbir Singh : Rs 1,27,898.00.

CHHAINSA MINOR OF THE GURGAON CANAL

***3362. Shri Ram Kishan :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that land for the construction of the Chhainsa minor of the Gurgaon Canal has since been acquired ;
- (b) whether it is also a fact that the original demarcation of the said minor has since been changed near village Badarpur in tahsil Ballabgarh after acquisition of the said land ; if so, when and the reasons therefor ;
- (c) the total estimate cost of the Chhainsa minor as originally demarcated as also that of the said minor after its changed alignment ?

Chaudhri Ranbir Singh : (a) Yes.

(b) Yes. The alignment was changed on account of one well and one pond coming in the alignment.

(c) The original cost of the reach between R.D. 29,750 and 32380 was calculated Rs 6,700. The cost of the construction of the said reach after its changed alignment was Rs 2,200.

CHANGING COURSE BY RIVER JAMUNA TOWARDS
PANIPAT SIDE

***3367. Shri Fateh Chand Vij :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether Government are aware of the fact that River Jamuna has changed its course towards Panipat side and the water flowed in the last rainy season beyond the place of the proposed Jumna Bridge in tahsil Panipat ; if so, the steps Government proposes to take to divert the flow of water under the said bridge ;
- (b) whether there is any scheme to construct a dam from village Dhansauli upto village Gola Kalan, tehsil Panipat, to save the villages from flood water of Jumna during the rainy season ?

Chaudhri Ranbir Singh : (a) Yes. But no protective measures can be provided prior to the approval of the Jumna Committee. The proposed bridge is being constructed by U. P. Government and hence no information can be supplied in this respect.

(b) No. However, a number of schemes are being investigated to give protection to these villages.

**SNAPPING LINK OF CERTAIN VILLAGES BY RUSH OF
FLOOD WATERS OF BEAS**

***3370. Comrade Ram Chandra :** Will the Minister for Irrigation and Power be pleased to state whether it has come to the notice of the Government and Kangra District Authorities that the rush of flood waters of the Beas have snapped the link between the villages of Milwan and Gathote in Nurpur Tehsil for the last about four years ; if so, the action proposed to be taken to remove the grievances of the affected people ?

Chaudhri Ranbir Singh : Yes. A country boat is provided for crossing the Sital Sagar during the rainy season.

**PAYMENTS OF ARREARS OF PAY DUE TO GAUGE READERS
OF UPPER BARI DOAB CANAL CIRCLE, AMRITSAR**

***3379. Dr. Baldev Parkash :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the arrears of pay of the Gauge Readers referred to in reply to Unstarred Question No. 784 published in the Assembly Debates, dated 3rd March, 1956, Page (2) 102, have been paid upto now ; if so, the date of payment and the amount paid in each case ;
- (b) if the answer to part (a) above be in the negative, the reasons for the delay ;
- (c) the last date when the sanction for the payment for the dues referred to above was accorded by the competent authority and the action taken thereafter in each case ?

Chaudhri Ranbir Singh : (a) and (c) The detailed information is given in the appendix.

(b) The payments to the two Gauge Readers of Jandiala Division could not be made for non-receipt of their affidavits as their present whereabouts are not known.

The claim of Shri Ghaya Singh of Majitha Division is under correspondence and the payment will be made on receipt of sanction to the investigation of claim.

The matter relating to the remaining 12 Gauge Readers of Majitha Division is under correspondence with A.G., Punjab.

APPENDIX

(a) The following Gauge Readers have been paid :—

Serial No.	Name	Amount	Date
<i>Jandiala Division</i>			
1	Shri Hari Chand	Rs 155	7th August, 1962
2	Shri Munshi Ram	155	26th July, 1962
3	Shri Jagat Ram	149	27th July, 1962
4	Shri Shangara Singh	86	27th July, 1962

S. No.	Name	Amount	Date
5	Shri Gopal Dass	86	1st August, 1962
6	Shri Amar Nath	80	15th July, 1962
7	Shri Udham Singh	111	29th October, 1962
8	Shri Sucha Singh	124	25th July, 1962
9	Shri Dewan Chand, son of Chuhar Singh	124	25th July, 1962
10	Shri Geja Singh	61	20th July, 1962
11	Shri Ram Lal	61	15th July, 1962
12	Shri Rattan Kumar	36	15th July, 1962
13	Shri Rattan Singh	76	17th July, 1962
<i>Majitha Division</i>			
1	Shri Nanak Singh	122	31st December, 1962

The following have not been paid so far :—

<i>Jandiala Division</i>	<i>Majitha Division</i>
1. Shri Charan Dass	1. Shri Ghaya Singh
2. Shri Diwan Chand, son of Ganda Singh	2. Shri Khushi Ram, Jamadar
	3. Shri Kishori Lal
	4. Shri Jai Singh
	5. Shri Suram Singh
	6. Shri Hans Raj
	7. Shri Rup Lal
	8. Shri Bhag Singh
	9. Shri Maila Ram (1)
	10. Shri Khushi Ram, Gauge Reader
	11. Shri Lachhman Singh
	12. Shri Badri Dass
	13. Shri Mela Ram (2)

(c) *Jandiala Division*.—The sanction to the investigation of claim in respect of Gauge Readers of Jandiala Division was accorded by the competent authority on 23rd April, 1960. The claims along with a copy of the sanction were sent to A.G. Punjab by the XEN Jandiala Division for preaudit but the same was received back by him for obtaining affidavits of the claimants and attaching these with the bill. The affidavits in respect of 12 Gauge Readers were received by the XEN one by one upto 27th June 1962 and in respect of the 13th on 12th September, 1962. Payments were made thereafter.

Majitha Division.—The sanction in respect of Shri Nanak Singh was accorded on 14th October, 1962 and payment was made to the Gauge Reader on 31st December, 1962.

Sanction to the investigation of claims in respect of Shri Ghaya Singh is under correspondence.

Sanctions to the investigation of claims in respect of the remaining 12 Gauge Readers were also accorded by the S.E.D.U.B.M.C. on 30th November, 1953 and 6th September, 1954. The bills were sent to A.G., Punjab on 22nd September, 1954 which remained under correspondence between the Executive Engineer and A.G. Punjab, upto November, 1958. As further clue is not forthcoming, the matter has been taken up with the A.G., Punjab.

KOKRI RAJBAB

***3397. Sardar Kultar Singh :** Will the Minister for Irrigation and Power be pleased to state whether there is a proposal under the consideration of Government to increase the capacity of Kokri Rajbah taken out from Sirhind Canal ; if so, when it is likely to be implemented ?

Chaudhri Ranbir Singh : No. The later part of the question does not arise.

DAMAGE BY FLOOD IN DISTRICT BHATINDA

***3359. Sardar Trilochan Singh 'Riasti' :** Will the Minister for Revenue be pleased to state the extent of damage caused by the floods in 1962 in district Bhatinda together with the amount of assistance provided by the Government to the said flood stricken people stating the village-wise and Tehsil-wise details of distribution ?

Sardar Ajmer Singh : Two statements one showing the extent of damage caused by the floods in 1962 in district Bhatinda and the other showing village-wise and tehsil-wise details of the amount of assistance provided by the Government to the said flood stricken people, are enclosed.

Statement showing extent of damage to life and property due to floods 1962

Serial No.	Name of Tehsil	No. of villages affected	Area affected in Sq. miles	Population affected in 000's	Extent of loss to life			Extent of life saved	
					Human lives lost (No.)	Cattle lives lost (No.)	Estimated value of lost cattle life (000's)	Human (No.)	Animals (No.)
1	2	3	4	5	6	7	8	9	10
1	Faridkot	.. 123	107	33,475	4	1	250	1,557	447
2	Bhatinda	.. 69	143	71,095	3	5	2,000	1	..
3	Mansa	.. 97	66	28,916	4	66	9,670	49	33
	Total	.. 289	316	133,486	11	72	11,920	1,607	480

Serial No.	Name of Tehsil	Extent of damage to property						
		Houses destroyed		Damage to crops		Damage to public utility works		
		No. of houses	Estimated value	Area in acres	Maund-age		Estimated value	
1	2	11	12	13	14	15	16	
1	Faridkot	..	7,438	26,59,369	29,074	526,184	32,88,360	8,000
2	Bhatinda	..	7,192	43,15,200	57,617	202,425	16,75,480	13,811
3	Mansa	..	4,101	26,91,280	19,432	83,084	1,10,22,952	9,200
	Total	..	18,731	96,65,849	106,123	812,593	1,59,87,392	31,011

Distribution of relief to flood sufferers during 1962-63.

NATURE OF RELIEF GIVEN

Serial No.	Name of village	House repair	Grants	Loans for seed and fodder	Wheat			Sirkis	
					Md.	Sr.	Ch.		
<i>Tehsil Faridkot</i>									
1	Pacca	..	30,000	84	10	4	100
2	Missariwala	..	500
3	Begowala	..	4,500
4	Simrewala	..	400
5	Ghogiana	..	1,150
6	Dip Singhwala	..	2,250
7	Bagewana	..	6,200	31	13	..	70
8	Butter	..	550
9	Daod	..	150
10	Akal	..	300
11	Murar	..	200
12	Bujjar	..	900
13	Jhok Sarkari	..	400
14	Sangrahur	..	50
15	Kanewali	..	450
16	Chanian	..	150
17	Sangatpura	..	200
18	Nathewala	..	1,950	19	18	12	65
19	Sirsari	..	950
20	Nangal	..	3,350	36	38	12	50
21	Saideke	..	1,030	29	31	12	..
22	Ghania	..	50
23	Dod	..	1,020	53	36	..	51
24	Pipli	..	6,600	63	36	..	51
25	Rainwala Kalan	..	7,600	65	36

Serial No.	Name of village	NATURE OF RELIEF GIVEN						
		House repair	Grants	Loans for seed and fodder	Wheat	Flour	Sirkis	
						Md.	Sr.	Ch.
26	Rajuwala ..	1,450	17	39	4	..
27	Rainwala Khurd	100
28	Chak Saho ..	100
29	Mamera ..	50
30	Kauri ..	500
31	Virewala ..	50
32	Pacci Kalan ..	10,400	49	3	8	49
33	Moranwali ..	10,500	38	36	6	85
34	Ghaniara ..	2,000	5	8	4	70
35	Bhagtala Kalan	570	38	27	..	80
36	Nathewala ..	450	32	2	4	50
37	Machali Kalan	97	10	4	..
38	Sadhanwala ..	860	43	7	4	..
39	Pakhi Khurd ..	350	7	38	8	..
40	Lallewala ..	600	7	33	4	..
41	Ghoniwala ..	400	6	27	12	..
42	Bir Chahal	12	6	8	..
43	Kabulwala ..	1,400	15	25	..	50
44	Dagoramana
	Sango Ramana
	Dakoramana	23	18
45	Mehmowana	40	39	12	..
46	Handaliana ..	570	13	34	0	50
47	Colewala	117	28	4	..
48	Bilewala	23	4
49	Machaki Khurd	17	30	8	..
50	Dod (Jaito Kanungoi)	1,000	46	39	8	..
51	Fatehgarh ..	1,300	37	33	12	..
52	Mallah ..	1,180	31	37	8	..
53	Chand Bhan ..	2,000	44	25
54	Gobindgarh ..	1,320	35	35
55	Bholewala	60
56	Pahluwala ..	1,100	50
57	Hassanbhati ..	450
58	Mallewala ..	250
59	Jhariwala ..	100
Total ..		1,10,000	1129	4	14	880

Serial No.	Name of village	House repair	Grants	NATURE OF RELIEF GIVEN				
				Loans for seed and fodder	Wheat	Flour	Sirkis	
				Md.	Sr.	Chh.		
<i>Tehsil Mansa</i>								
1	Danewala ..	1,800	15	14
2	Nalagarh ..	9,175	64	9	..	38
3	Mirpur Khurd ..	950	29	9	..	30
4	Rajgarh ..	1,350	18	22
5	Lohgarh ..	800	23	20
6	Hir Kai ..	1,400
7	Fatehpur ..	1,675	13	11
8	Ahlupur ..	6,400	25	8	..	20
9	Sardulgarh ..	1,300	26	12	..	20
10	Sakuwala ..	150	26	4	..	20
11	Gandhu Khurd ..	9,900	20	8
12	Reond Hhurd ..	2,850	5
13	Reond Kalan ..	9,800	1	12
14	Sadhuwala ..	400	35
15	Joglan ..	2,235	29	30
16	Gorakh Nath ..	3,275	28	8	80	20
17	Samaon ..	500	29	8
18	Anoopgara	17	4
19	Makha	15
20	Sandli ..	2,550	12	4	..	20
21	Faridkot ..	2,600	24	35	12	20
22	Hakamwala ..	500	44	11
23	Birewala Dogran..	3,050	68	13	8	..
24	Phus Mandi	6	15	8
25	Gamiwala	37	37	12	..
26	Khiwa Kalan ..	1,925	37	37	4	..
27	Hodla Kalan ..	1,150	8	21	4	..
28	Hassanpur	27	12
Total ..		65,725	998	10	4	218

Serial No.	Name of village	House repair	Grants	Loans for seed and fodder	NATURE OF RELIEF GIVEN		
					Wheat	Flour	Sirkis
<i>Tehsil Bhatinda</i>					Md.	Sr.	Chh.
1	Akalia Jalal ..	1,775
2	Koirsinghwala ..	1,640
3	Burj Ladhasingh	275
4	Kesarsinghwala	685
5	Bhodipura ..	2,645
6	Bhai Rupa ..	7,425	221	..	116
7	Dulewala ..	4,675	73 Qtl.	..	70
8	Gumti ..	3,150
9	Sadhana ..	1,700
10	Kaloke ..	950
11	Salebrah ..	2,100
12	Harnamsinghwala	1,300
13	Gill Khurd ..	150
14	Bhunder ..	500
15	Phul ..	7,600
16	Pitho ..	300
17	Kararwala ..	750
18	Mandi Kalan ..	650
19	Bhai Bakhtaur ..	1,000
20	Jatri ..	500
21	Maur Charat Singh	640
22	Jandawala ..	670
23	Burj ..	1,180
24	Jodhpur Pakhar	2,960
25	Siriwala ..	3,000
26	Maluka ..	1,000
27	Kotha Guru ..	2,235
28	Bhagta ..	5,765	17
29	Mehraj ..	1,335

Serial No.	Name of village	House repair	Grants	Loans for seed and fodder	Wheat Flour	Flour	Sirkis
30	Bhaini ..	1,035
31	Mari ..	800
32	Dyalpura Bhaika	1,850	67Qtl.	150
33	Gospura ..	950	26 ,,
34	Kangar ..	1,250	40 ,,
35	Adampura ..	550	50 ,,	150
36	Rajgarh ..	1,100	46 ,,	25
Total ..		66,090	523 ,,	531

**REMISSION IN LOCAL RATE AND LAND REVENUE IN FLOOD AFFECTED AREAS OF
TEHSIL HANSI, DISTRICT HISSAR**

***3365. Shri Amar Singh :** Will the Minister for Revenue be pleased to state—

- (a) whether land revenue in certain flood affected areas of tehsil Hansi, district Hissar has been remitted during 1962-63 on account of flood relief ; if so, the total amount so remitted ;
- (b) whether any other local rate due from the people of areas referred to in part(a) above has also been remitted alongwith the land revenue ; if so, the details thereof and the total amount so remitted ?

Sardar Ajmer Singh : (a) (i) Yes.

(ii) Rs. 2,197.90.

(b) No.

CONSOLIDATION OF HOLDINGS WORK IN PANIPAT TOWN AND KARNAL TOWN

***3175. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state whether Government is considering to take up consolidation of holdings, within the limits of Panipat town and Karnal town ; if so, when ?

Sardar Ajmer Singh : *First Part.*—Yes.

Second part.—After 31st March, 1963.

SPORTS NURSERIES

***3256. Shri Roop Singh Phul :** Will the Minister for Revenue be pleased to state whether Government has any proposal under its consideration to take for setting up sports nurseries in the State ; if so, the names of places where these nurseries are likely to be established ?

Sardar Ajmer Singh : The Government has already a scheme for providing playfields in villages. A decision has been taken to provide 5 block playfields and 63 village playfields. The object is to develop nurseries of sports on these playfields, so that we concentrate on the promising talent if their younger age in order to get best results from them when they come at the peak period from 17 years to 25 years.

STARRED QUESTIONS FOR THE 27TH MARCH, 1963

MEETING OF THE ADVISORY COMMITTEE TO THE CHIEF MINISTER

***3176. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state whether any meetings of the Chief Minister's Advisory Committee have so far been held ; if so, their dates and the details of the agenda discussed in the said meetings ?

Sardar Partap Singh Kairon : No Advisory Committee for the Chief Minister as such has been constituted. Personal Advisors, however, have been appointed in their individual capacity. As such the question of furnishing details of their meetings and agenda does not arise.

REPRESENTATION FROM DISTRICT BROKERS ASSOCIATION, KARNAL

***3120. Comrade Ram Piara :** Will the Chief Minister be pleased to state—

(a) whether he received any representation from the District Brokers Association, Karnal during his recent tours to Gharaunda in district Karnal in the month of February, 1963 ; if so ; the contents thereof ;

(b) the action, if any, taken by Government on the said representation ?

Sardar Gurbanta Singh : (a) Yes. Their demands were that auction should be conducted by the brokers instead of the auctioneers engaged by the Market Committees and that brokerage should be paid by the sellers and not the buyers ;

(b) It was not considered expedient to concede either of these demands. Under section 30 of the Punjab Agricultural Produce Markets Act, 1961 all market charges, which include brokerage, are payable by the buyers.

INDUSTRIAL SURVEY OF TEHSIL HAMIRPUR

***3280. Shri Rup Singh Phul :** Will the Chief Minister be pleased to state whether any Industrial Survey of Tehsil Hamirpur has been conducted recently ; if so, when, together with the industries recommended to be started there ?

Sardar Partap Singh Kairon : A statement containing the required information is as follows:—

STATEMENT

Yes, during 1961-62. The industries recommended to be started are given below :—

- (i) Resin and Turpentine.
- (ii) Varnish making.
- (iii) Bee keeping.
- (iv) Sericulture.
- (v) Bone meal.
- (vi) Leather goods and footwear.
- (vii) Weaving.
- (viii) Village Pottery.
- (ix) Bamboo work.

- (x) Ban making.
- (xi) Manufacture of sports goods.
- (xii) Wood work.
- (xiii) Agricultural Implements.
- (xiv) Sheet metal products.
- (xv) Soap making.
- (xvi) Fruit Preservation.
- (xvii) Hand made paper.

SENIORITY LIST OF TEACHERS

***3132. Comrade Makhan Singh Tarsikka :** Will the Chief Ministers be pleased to state—

- (a) the number of B.T., B.Ed., and J.B.T. teachers and teachresses employed under the Government whose seniority lists have not yet been drawn up ;
- (b) the reasons for the delay in the final preparation of joint seniority lists of personnel of all cadres of the provincialised and old Government schools ;
- (c) the time by which the joint seniority lists of personnel of all cadres as mentioned in part (b) above are likely to be completed ?

Sardar Partap Singh Kairon : (a) (i) B.T./B.Ed. 6,500
(ii) J.B.T. 12,680

(b) Both the Provincialised and the State Cadres are to continue as separate cadres. The question of delay in preparing a joint seniority lists of the two cadres, therefore, does not arise.

(c) Does not arise.

OPENING ARTS AND SCIENCE COLLEGE AT NURPUR , DISTRICT KANGRA

***3373. Comrade Ram Chandra :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to open an Arts and Science College at Nurpur, District Kangra to meet the demand of the said tehsil ; if so, when ?

Sardar Partap Singh Kairon : No.

PRIMARY SCHOOLS IN CERTAIN VILLAGES IN TEHSIL PANIPAT, DISTRICT KARNAL

***3378. Shri Fateh Chand Vij :** Will the Chief Minister be pleased to state—

- (a) whether any primary schools have so far been opened in the villages of Basakgarhi, Rana Majra, Jallalpur, Fatehgarh, Keshwar and Nawadha in Panipat Tehsil of Karnal District ; if so, their list ;
- (b) if the answer to part (a) above be in the negative the reasons for the same together with the details of steps being taken for opening the said schools in these villages ?

Sardar Partap Singh Kairon : (a) There are primary schools only at Nawadha and Jallalpur.

(b) The question of providing educational facilities in other villages is under consideration.

DISPENSARY IN VILLAGE SAIRI, TEHSIL KANDAGAHAT, DISTRICT SIMLA

***3363. Shri Balramji Dass Tandon :** Will the Minister for Finance be pleased to state—

- (a) whether any building has been taken on rent for housing dispensary in village Sairi, tehsil Kandaghat district Simla ; if so, when together with the monthly rent being given to the landlord concerned ;
- (b) the number of rooms in the said building ;
- (c) whether any new building for the hospital or dispensary has been constructed in the said village ; if so, when completed with the cost thereof ;
- (d) whether any request has been made by the land lord of the previous building for the enhancement of the rent or for vacation of the building ; if so, when and the action, if any, taken thereon ;
- (e) the purpose for which the said rented building is being used by Government at present and the approximate amount spent on its repairs ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir. The building was taken over by the erstwhile Pepsu Government some 25 years back when the dispensary was opened, at the monthly rent of Rs 5.

(b) Five.

(c) Yes, Sir. The construction of dispensary building was completed on 31st December, 1962 at a cost of Rs 37,366. Staff quarters are yet under construction.

(d) Yes, Sir, in March, 1962. The matter is under correspondence with the Executive Engineer, P.W.D. , Simla regarding enhancement of rent demanded by the landlord.

(e) It is being used for exhibiting Models, Stores and the lower rooms are being occupied by the dispenser and Class IV employees for residential purposes. No amount has been spent by the Government on repairs. While washing is done by the owner.

ENQUIRY INTO THE REMOVAL OF HAND PUMP FROM YASHWANT
NAGAR COLONY KARNAL

***3119. Comrade Ram Piara :** Will the Home Minister be pleased to state—

- (a) whether any enquiry by the Police of Sadar Police Station Karnal and by the District Inspector of Police, Karnal has recently been conducted in respect of the removal of Hand Pump from the Yashwant Nagar Colony (Bhatta Ghulam Nabi-Hansi road Karnal) Karnal by Shri Ramkishan Azad and others; if so, the date when this enquiry was conducted and with what result;

- (b) the nature of the report of the Police conducting the said enquiry;
- (c) whether any statements of the Harijans to whom the Hand Pump was granted by the Harijans Welfare Department, were recorded; if so, the list of these statements;
- (d) whether any communications in respect of the above were received by the Superintendent of Police Karnal from any of the legislators of Karnal District during the period from 15th January to 10th March, 1963; if so, the contents thereof,
- (e) the details of action, if any, so far taken in the matter ?

Shri Mohan Lal : The reply is as follows:—

Statement

(a) Yes. An enquiry into this matter was held by S. H. O. Saddar Karnal on 1st September, 1962 and by D. I. Police, Karnal on 1st January, 1963. The enquiries did not disclose the commission of any cognizable offence and no case was, therefore, registered.

(b) The police enquiries showed that Shri Ram Kishan Azad had removed the hand pump installed in 1958-59 by the District Welfare Office for Scheduled Castes and Backward Classes, Karnal in Abadi Bhatta Ghulam Nabi, Karnal (Yashwant Colony) with the consent of the 'ad hoc' Harijan Welfare Committee and installed it in cremation ground of Harijans at Karnal. The enquiries did not disclose any dishonest intention on the part of Shri Ram Kishan Azad and no cognizable offence was made out.

(c) Yes. The statements of the following persons were recorded during the police enquiries.

- (1) Hari Ram son of Bhikan, Harijan.
- (2) Mehru son of Basu Harijan.
- (3) Mam Chand son of Bhola Harijan.
- (4) Baljora son of Nakli Harijan.
- (5) Lal Singh son of Jumma Harijan.
- (6) Chatra son of Bhupa Harijan.
- (7) Delmira son of Bhola Harijan.
- (8) Sukhbir Singh son of Mam Chand Harijan.
- (9) Gopal Singh son of Hari Ram Harijan.
- (10) Samma son of Lalu Harijan.
- (11) Sunder Lal, Ex. M. L. A.
- (12) Kali Ram son of Badama Balmiki.
- (13) Harbhaj son of Mangal Balmiki.
- (14) Kasimiri Lal son of Kundan Lal Balmiki.

- (15) Tulsi Ram, son of Balak Ram Balmiki.
- (16) Sham Lal, son of Hukam Chand, Harijan.
- (17) Nathu Ram, son of Kundan, Jundla Gate.
- (18) Mukanda, son of Nanak Ram, Balmiki.
- (19) Phul Singh, son of Mani Ram, Harijan.
- (20) Chetan Lal, son of Bishamber Dass, Balmiki.
- (21) Sukhdev Kumar.
- (22) Jadu Ram, son of Mani Ram Aggarwal.
- (23) Darshan Singh, son of Sunder Singh, Ramgarhia.
- (24) Kartar Chand, son of Sohna Mal of Bhatta Gnulam Nabi.
- (25) Pralhad, son of Shiv Lal, Shepherd.
- (26) Chetan Singh, son of Ganga Singh.
- (27) Ram Kishan Azad.
- (28) Mawqsi, son of Juma, Harijan.
- (29) Rati Ram, son of Mukh Ram, Harijan.
- (30) Hari Ram, son of Bikan, Harjan.

(d) Yes. Two letters dated 18/19th January, 1963 and 21st February, 1963 were received by S. P Karnal from Comrade Ram Piara, M.L.A. Their copies are as follows.

(e) As at (a) above.

Copy of Letter dated 18/19th January, 1963 from Shri Ram Piara, M.L.A., L/309, Model Town Karnal to the Superintendent of Police, Karnal.

I am constrained to note that in a cheating case you have allowed a compromise, I do not know under what circumstances. If the Police head of the District is so considerate towards the cheats, I wonder. There are several complaints against Shri Ram Kishan Azad and with the exception of one case of Sonti, no other case has been registered. I do not know why? The hand pump was taken away by him, you were convinced. All the Harijans appeared before you. The Welfare Department gave you in writing. The files of the Welfare Department loudly speak and so there is a clear case of theft. In a clear case of theft, the case has not been registered but the party has been allowed to put the maximum pressure on the aggrieved. I fail to understand. I agree that the gentleman was and is a close associate of Professor Yashwant Rai but does this close association give licence? Another case of citizens, where Shri Ram Kishan Azad or his party has issued two bogus cheques and prior to the issue of cheques they cheated the citizens. These citizens ran after the Police many a time but with no result. Shri Ram Kishan Azad and his party was given a time to throw pressure and satisfy those who had been cheated by them. Is it the fair duty of the Police? Again in a case where a cheque was sent to you from the Harijan Welfare Department, then who was Bishan Lal Tank to whom a time for three days was given for arranging compromise. Had there been any genuine mistake, time could be given but in this case a cheat appearing in so many cases of cheating is being considered a gentleman whereas the aggrieved as criminals. Is it the duty of the aggrieved to come daily and request? For what purpose this police administration? I myself have requested the police many a time demanding justice for the aggrieved. Again the teachers of schools run by the Society of Shri Ram Krishan Azad had been wandering since long. After all where the aggrieved should go?

It is my feeling that in the case of Sonti, P.S., Ladwa where Mukhia has been grabbed with more than one thousand, the enquiry has been from the above. I may be under this impression but it is my impression. In such a clear case, no tangible action has been seen. Had I not been tired with the consideration, the Police and you yourself is having to write this cheat I would not have written to you. You can interpret that I am hostile to Shri Ra

Kishan Azad, I do not mind but am to assert, whether all the allegations stand established or not? Will you continue to allow this cheat to go on with compromises with the aggrieved wherever and whenever a case comes to you? Of course I fail to appreciate this policy. Your finding in the last case of a compromise for the bogus cheque of Rs 200 have put me and every one in surprise because I see that only in doubt many are associated with enquiries and interrogations but to that established cheat, no one is to question him, simply because Shri Yashwant Rai is backing him. I am of the opinion that if thorough probe is started and consideration is not shown many more cases are expected. In the end, I can assure you that I am hostile to the ills, undersirabilities and evils of the society and fail to appreciate the way in which you have tackled the things. I wish that rules and laws should be our guide and not the personalities. Law does not and should not care for any body.

Hoping for an immediate action at least in Sonti and hand pump case. I may make it clear that as soon as the subsidy is availed of by the Harijan beneficiaries it becomes the property of the beneficiaries and the hand pump is property of those Harijans who have appeared before you, in the Sadar Police Station and before the Inspector many a times Can we deny about the theft?

Thanking you.

Ram Piara, Comrade, M.L.A.

Phone No. 172
L/309 Model Town,
Karnal.
21st February, 1963

To
Shri D.D. Kashyap, I.P.S.,
Superintendent of Police,
Karnal.

Subject.—Removal of hand pump and series of other irregularities against Shri Ram Kishan Azad of Karnal and Sata (Dara).

Dear Sir,

You will not mind if I point out that you have not fulfilled your promise which you made on 1st February, 1963, during the course of our discussion on my Registered A.D. letter dated 19th January, 1963. You will recollect that I asserted verbally besides in writing in my letter, that the removal of the Hand Pump is a clear case of theft. In support of this contention, all the records of the Harijan Welfare Department loudly speak. Moreover, all the Harijan beneficiaries made their statements in writing many a times, but you did not move simply because Shri Yashwant Rai had spoken to you. I emphatically asserted that the Government cannot and should not run on mere whims or verbal orders. On further discussion I reluctantly had to say that either the order of Shri Yashwant Rai be shown or the case be registered against the person who has removed the hand pump. On my further assertion and genuine demand, you were good enough to assure me that you shall be sending me in writing that Shri Yashwant Rai had actually ordered for the removal of the hand pump and you were convinced about the bona fides even in the absence of any record. I have waited for many days and no letter as promised has been sent by you for the reasons best known to you. Unfortunately I cannot appreciate this silence and attitude. The Police Head of the district must have some regard at least for his own words. I wish to be guided by you as to what opinion should I form on your future assurance. For God sake do not compel my faith to be shaken. Your such lukewarm policy has given a rise to such unsocial element which is in white clothes but is more dangerous than dacoits. The worst type of exploitation of all kinds is going on. Is it not all in your knowledge? Is it not a fact that Sata Gambling is in full swing and no tangible measures are forthcoming. Besides this some other element claiming to be powerful has been let loose and any complaint against such element carries no weight. This is a very sad state of affairs and I as a local representative of the public am to strongly protest and raise my voice under all difficult circumstances. Is it not in your knowledge that certain well known police officials connected with the Sata-walas are not being transferred; if anyone transferred is still not leaving Karnal for the reasons best known to you. If anyone had left after transfer that too after a long time. You must be knowing a few Police Officials who do inform the Sata Gamblers a little before the raid if at any time that was to be conducted. In the end, I am to remind you of your promise which you made to me to send in writing about the removal of the Hand Pump under the valid order of Shri Yashwant Rai of which you are fully convinced even in the absence of any record.

Your fulfilment of this promise shall enable me to move the higher ups ; otherwise I will be one of those unfortunate whose faith on your words and promises shall be shaken. Hope, you will share this view. I am also to request you to be bold enough to meet with the challenge of the Sata Gamblers and their white clothed supporters. For this noble cause, the co-operation of the gentle masses, my friends and workers including myself is at your disposal, but for availing this co-operation, you will very kindly have to be dispassionate and inconsiderate towards the unsocial element including that of Shri Ram Kishan Azad towards whom so far you have been very much considerate in spite of the documentary records, bogus cheques, removal of the hand pump and many such others, for the reasons best known to you.

Hoping to be favoured with an early reply and oblige.

Thanking you.

Yours faithfully,
(Sd.)—RAM PIARA, M.L.A.
(Com. Ram Piara, M.L.A.)

P.S.—You will recollect that you definitely promised me to file an appeal in the case of Shri Udo Ram but the copy of the Judgement and the grounds of appeal were returned to him after about two months and that too when I personally requested to you for the same.

(Sd.)—RAM PIARA, M.L.A

1. Copy to :—

Hon. Pt. Mohan Lal,
Home Minister, Punjab, Chandigarh.

UNTRACED MURDERS IN 1962

***3259. Shri Roop Singh Phul :** Will the Home Minister be pleased to state the number of murders committed during 1962-63 district-wise together with the number of murder cases which remained untraced during 1962 ?

Shri Mohan Lal : A statement is as follows :—

Statement showing the number of Murder cases committed during 1962-63 (From 1-4-62 to 13-3-63) district wise in the State together with the number of Murder cases which remained untraced during 1962 (From 1-1-62 to 31-12-62)

Serial No.	Name of District	Cases Registered	Cases challaned	Cases convicted	Cases acquitted	Cases pending in courts	Cases cancelled	Cases filed as untraced	Cases under investigation
1	Hissar	70	38	13	14	11	1	9	25
2	Rohtak	17	13	4	4	5	..	1	3
3	Gurgaon	16	14	1	5	8	..	1	1
4	Karnal	43	29	8	5	16	2	3	9
5	Ambala	27	17	6	3	8	..	1	9
6	Simla	1	1
7	Kangra	10	6	2	2	2	4
8	Hoshiarpur	15	8	2	3	3	7
9	Jullundur	52	41	10	10	21	..	7	10
10	Ludhiana	38	20		2	15	3	1	14
11	Kapurthala	12	8	3	4	1	1	1	21
12	Lahaul and Spiti	1	
13	Ferozepore	75	57	20	6	31	2	4	12
14	Amritsar	45	32	9	4	19	1	4	0

Serial No.	Name of District	Cases Registered	Cases challaned	Cases convicted	Cases acquitted	Cases pending in courts	Cases canceled	Cases filed as un-traced	Cases under investigation
15	Gurdaspur	11	8	3	1	4	..	1	2
16	Patiala	31	18	8	2	8	..	4	13
17	Sangrur	40	31	12	7	12	..	1	8
18	Bhatinda	49	37	9	5	23	..	1	11
19	Narnaul	7	7	4	1	2

VIGILANCE DEPARTMENT

***3372. Comrade Ram Chandra :** Will the Home Minister be pleased to state—

- (a) the date when Vigilance Department was set up in the State ;
- (b) whether Government have any proposal under consideration of appointing a Committee to go into the working of this Department in order to improve the same ?

Shri Mohan Lal : (a) The Anti-Corruption Department was set up on 24th June, 1955 and consequent upon its re-organisation, it was designated as Vigilance Department on 1st January, 1960.

(b) No.

COMPLAINT AGAINST ADMINISTRATOR, HANSI MUNICIPALITY, IN HISSAR DISTRICT

***3269. Comrade Ram Piara :** Will the Home Minister be pleased to state—

- (a) whether any applications, complaints or representations were received by the Chief Minister and the authorities concerned from the residents of Hansi, district Hissar, against the Administrator of Hansi Municipality during the period from June, 1962 to 31st January, 1963 ; if so, from whom together with the contents thereof ;
- (b) whether any enquiry has so far been conducted into the complaints referred to in part (a) above ; if so, when, by whom and with what results ?

Shri Mohan Lal : (a) Yes. The complaints were received from Shri Bishamber Dass, resident of Hansi, district Hissar. The contents of the complaints are as follows.

(b) A report has been asked for from the Deputy Commissioner, Hissar.

Copy of application, dated 4th January, 1963, from Shri Bishamber Dass, House No. 357, Garhi Mohalla, Hansi, district Hissar, to the Chief Minister, Punjab.

Subject.—Misappropriation of Public Funds by Administrator, Hansi Town (Hissar District) Municipality.

Your sharp attention is invited to the following facts to reveal you how the public funds of Hansi Municipal Committee are being spent lavishly and misappropriated. Much of the money goes to hidden pockets and it is a matter of serious concern to every body particularly in present state of emergency. Moreover, the Hansi Town Janta is reluctant to contribute generously to the National Defence Fund because the people note that their money is being wasted. I would therefore expect that your goodself shall take serious note of the matter and take appropriate steps to remedy the disease :—

- (1) Much of the money has been misappropriated in Earthfilling work of New Motor Stand Site at Hansi. The measurements do not tally, i.e., measurements of site of work and that recorded in the M.B.
- (2) Weighing machine has been installed at a very huge cost at a useless site. The weighing machine costs less and it has been purchased at a huge cost or might have been shown so in official record. Solid proof can be furnished in support of this charge that it has been purchased at higher rates.
- (3) Many other Miscellaneous purchases from public funds have been either purchased at higher rates or not being fully utilized after their purchase.

I shall be ready to bear the costs of any high and honest officer deputed to enquire into, the matters in case the charges prove false.

Copy of application, dated the 24th December, 1962 from Shri Bishamber Dass, House No. 357, Garhi Mohalla, Hansi, district Hissar, addressed to the Examiner, Local Fund Accounts, Punjab, Chandigarh ; and endorsed to the Secretary to Government, Punjab, Housing and Local Government Departments.

Subject.—Enormous wastefulness in Municipal Fund.

I suppliant your goodself to give you kind and favourable consideration to the following lines :—

- (1) Few months back a contract amounting to Rs 45,000 for the Earthfilling of the proposed new Bus Stand at Hansi was given out to M/s Ramditta Mal-Jai Gopal, Contractors, Hansi.
- (2) When the final payment Bill made it has been understood that there were huge difference in calculations between the Secretary. Measurements and Sub-Overseer, Measurements, viz., about one Lakh Cft. Earth.
- (3) By the difference mentioned above the Municipality had to suffer a loss of Rs about 3,000.00. This fact will be ascertained from the perusal of the relevant file.

It is brought to your kind notice that at present the things are being done in a perfunctory manner without caring the public amenities and utilities. Besides the above party ought to have been spent for the development of the town as well as other public works. This sort of act of the administrator is tantamount to misappropriation of Municipal Funds.

Under the circumstances noted above it becomes indispensable for me as a public man to request you to kindly make immediate probe into irregularities alleged. It will be totally in the interest of Hansi Janta as well as in Municipal administration.

DEMONSTRATION PROJECT FOR CHILDREN

***3279. Shri Rup Singh Phul :** Will the Minister for Planning and Development be pleased to state—

- (a) whether it is a fact that the Demonstration Project for Children was decided to be implemented in the N.E.S. Block, Bhawarna, district Kangra ;
- (b) whether it is also a fact that subsequently it was decided to shift the said project from N.E.S. Block, Bhawarna, district Kangra, if so, the reason therefor ?

Sardar Darbara Singh : (a) Yes.

(b) Yes. The change from Bhawarna to Nilokheri Block was made on the advice of the Government of India, Ministry of Education, who pointed out that, the Project being one of integration of existing services, a block with optimum existing development and facilities should be selected for its location.

COMPLAINT AGAINST FORMER SARPANCH OF VILLAGE PUADHRA, DISTRICT JULLUNDUR

***3328. Comrade Harnam Singh Chamak :** Will the Minister for Planning and Development be pleased to state whether Government have recently received any complaints against Shri Udham Singh, former Sarpanch of village Puadhra, district Jullundur, for the alleged charges of embezzlement in the accounts of the village ; if so, the action taken thereon ?

Sardar Darbara Singh : *Part I.*—No.

Part II.—Question does not arise.

**GRAM PANCHAYATS IN CERTAIN VILLAGES IN TEHSIL PANIPAT, DISTRICT
KARNAL**

***3377. Shri Fateh Chand Vij :** Will the Minister for Planning and Development be pleased to state—

(a) whether any gram panchayats have so far been established in any of the following villages in Panipat Tehsil, district Karnal :—

1. Besakgarhi ; 2. Rana Majra ; 3. Jallalpur ; 4. Pathargarh ; 5. Keshwar and 6. Nawadhas ; if so, since when ;

(b) if the answer to part (a) be in the negative, the reasons for the same ;

(c) whether any steps are being taken for the establishment of the Panchayats in the said villages ; if so, the extent of progress made in this respect so far ?

Sardar Darbara Singh : (a) No, Sir.

(b) No proposal has been received by Government for the formation of panchayats in these villages.

(c) Yes, Deputy Commissioner, Karnal, has been asked telegraphically to send proposals for the formation of Panchayats (Gram Sabhas) in villages that might have come to our side due to riverain action.

ROADS TO BE CONSTRUCTED IN TEHSIL PANIPAT

***3177. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state the names of roads to be constructed in Panipat Tehsil together with the names of villages likely to be benefited as a result thereof during the next financial year ?

Sardar Darbara Singh : A statement is as follows.

Statement

Names of Roads :—

(i) Panipat-Sanauli	...	}	Under construction but being wound up.
(ii) Munak-Salwan	...		
(iii) Kohand-Munak	...	}	Subject to funds being made available by the Agriculture Department (Sugar-cane Scheme).
(iv) Panipat-Barsat	...		

If and when completed the following villages will be benefited by the construction of these roads :—

(i) Panipat-Sanauli	...	Saokheri, Ugra Khera, Nimri, Chhajpur (Khurd and Kalan), Jhamba, and Sanauli.
Panipat-Barsat	...	Nurwal, Buch-puri, Harsangpura, Azizullahpura Chandauli Jautpura, Anirai, Faridpur and Barsat.
Kohand-Munak	...	Kohand, Begumpura, Dadan, Munak.
Munak-Salwan	...	Balah, Khak Tore, Salwan.

**PROPOSED CONSTRUCTION OF PUCCA ROADS IN AREA ADJOINING CO-OPERATIVE
SUGAR MILLS, PANIPAT**

***3394. Shri Fateh Chand Vij :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of Government to make pucca roads in the area adjoining Co-operative Sugar Mills, Panipat; if so, the details thereof and when it is likely to be implemented ?

Sardar Gurbanta Singh : Yes.

A statement is as follows.

Statement giving the details of the construction of Pucca Roads in the area of Sugar Mills, Panipat

Three Pucca Roads in the area of the Sugar Mills, Panipat, were taken up for construction under the scheme for construction of roads in the sugar factory areas, i.e., Panipat-Bhopali, Munak-Kohand, and Panipat-Barsat roads. Lengths of these roads were 8.20, 8.60, 8.70 miles respectively. Panipat-Bhopali road has been constructed whereas the construction work on the remaining two roads is under progress. They are likely to be completed by the end of the 3rd Five-Year Plan period.

DAMAGE TO CROPS BY WILD ANIMALS IN BET AREA OF RIVER SUTLEJ

***3327. Comrade Harnam Singh Chamak :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that wild animals in the Bet areas of River Sutlej have considerably increased ;
- (b) whether it is also a fact that these animals are causing great deal of damages to the crops in the villages of districts Jullundur, Ludhiana and Ferozepore ;
- (c) whether the Government have taken any steps to save the people from the above-said menace; if so, the details thereof ?

Sardar Gurbanta Singh : (a) Although no survey has been taken and no reliable data is available, it is felt that the number of wild animals has been on the increase.

(b) Yes, particularly in Ferozepore and Ludhiana Districts.

(c) Yes. A comprehensive scheme for the whole State at an estimated cost of Rs 13.12 lacs has been included in the Third Five-Year Plan. Under this scheme two wild cattle catching parties have been formed, one for the plains and the other for the hilly areas. The animals caught by them are removed to the concentration camps, one of which is located at Mattewara, district Ludhiana and the other at Kothi Rani Dhir Gosadhan in Patiala District.

ESTABLISHMENT OF NEW MARKET AT RAIKOT, DISTRICT LUDHIANA

***3329. Comrade Harnam Singh Chamak :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that the plan for building a new market at Raikot in Ludhiana District was sanctioned some years back ;
- (b) whether it is a fact that there has been a persistent demand for the establishment of the said market by the people and Block Samiti, Raikot, for the last so many years ;
- (c) the time by which the new market is likely to be completed ?

Sardar Gurbanta Singh : (a) No.

(b) and (c) Yes. Only the Raikot Marketing Society, Limited, Raikot, represented for the establishment of a new mandi at this place. The matter was, however, considered by Government and dropped.

WATER SUPPLIED TO DELHI FROM WESTERN JUMNA CANAL

***3291. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state the quantity of water decided to be supplied to Delhi from the Western Jumna Canal in 1962 ?

Chaudhri Ranbir Singh : Restricted water-supply to the maximum extent of 300 cusecs per day has been agreed to be given to Delhi from Western Jumna Canal on demand by the Municipal Corporation.

COMPLAINT FROM FARMERS OF ROHTAK DISTRICT

***3292. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether he has received any complaint from the farmers of Rohtak District against the short supply of water to them ;
- (b) whether there was actually a decrease in the supply of water ; if so, the extent thereof ?

Chaudhri Ranbir Singh : (a) Yes.

(b) Yes. The supply was 25 per cent less compared to the corresponding period of last year due to shortage of water in river Yamuna as a result of failure of rain.

WATER LOGGED AREA IN THE STATE

***3356. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state the total waterlogged area in the State together with the remedial measures taken by Government to eradicate this menace and the extent of success achieved in the matter so far ?

Chaudhri Ranbir Singh : The waterlogged area in Punjab is assessed at approximately 26.8 lakh acres.

To eradicate the waterlogging (Sem) it is necessary to take one or combination of the following measures according to the nature of soil, intensity and nature of problem :—

- (1) Construction of Flood Protection embankments along rivulets ;
- (2) Construction of effective drainage system ;
- (3) Installation of shallow tubewells ;
- (4) Lining of Irrigation channels ;
- (5) Installation of deep discharge tube-wells ;
- (6) Construction of seepage drains, etc., etc.

The construction of embankments along rivers to prevent spilling and construction of drains to drain off the water quickly and efficiently are pre-requisite to any other measures.

The work on 280 miles length of embankments and 2,250 miles length of drains and choes in the first stage has already been carried out. Before launching a comprehensive anti-waterlogging plan, it was considered essential to observe the results of various methods mentioned above singularly or in combination. Therefore, work on six anti-waterlogging pilot schemes was started in the State.

The work on the Anti-waterlogging Pilot Schemes is still in progress and the extent of success can be assessed after the work on the anti-waterlogging pilot schemes gets completed and the results watched thereafter.

VILLAGES ELECTRIFIED AND LIKELY TO BE ELECTRIFIED IN
TEHSIL PANIPAT

***3178. Chaudhri Inder Singh-Malik :** Will the Minister for Irrigation and Power be pleased to state the names of the villages in tehsil Panipat, district Karnal electrified in the year 1962-63 and of those likely to be electrified during the next financial year ?

Chaudhri Ranbir Singh : Villages Kakoda, Ugra Kheri, Babapur and Madlauda in Panipat Tehsil have been electrified during 1962-63.

The names of villages to be electrified in 1963-64 have not yet been finalized.

ELECTRIFICATION OF CERTAIN VILLAGES IN NURPUR TEHSIL

***3374. Comrade Ram Chandra :** Will the Minister for Irrigation and Power be pleased to state whether Rahan, Chattar, Makroli, Raja Talab, Barot, Sarkri, Fatehpur, Nadholi, Kutlehar and Bagga in Nurpur Tehsil have been included for electrification in any scheme ?

Chaudhri Ranbir Singh : Yes, except Nadholi.

DAMAGE TO CROPS BY FLOODS IN AMRITSAR DISTRICT

***3134. Comrade Makhan Singh Tarsikka :** Will the Minister for Revenue be pleased to state—

- the details of such areas in Amritsar District, tehsil-wise, where crops are flooded or washed away by the floods each year from 1955 onwards and in respect of which Government had to remit land revenue and abiana each year since 1955 ;
- the area, tehsil-wise of Amritsar District which are severely waterlogged and the areas where sub-soil water is about 5 feet ;
- whether Government proposes to consider giving total land revenue relief to the areas mentioned above ?

Sardar Ajmer Singh : (a) A statement showing tehsil-wise details of areas where crops are flooded or washed away by the floods each year from 1955 onwards and Government had to remit land revenue and abiana each year from 1955 is as follows:—

(b)

Name of Tehsil	Area severely waterlogged	Area where sub-soil water is about 5 feet
	Acres	Acres
Ajnala	23,917	8,903
Amritsar	10,866	4,401
Tarn Taran	13,385	3,195
Patti	15,708	520
Total	63,876	17,019

(c) No.

Statement showing tehsil-wise details of areas in Amritsar District where crops are flooded or washed away by the floods each year from 1955 onwards and in respect of which Government had to remit land revenue and abiana.

Name of Tehsil	1955	1956	1957	1958	1959	1960	1961	1962
	Acres	Acres	Acres	Acres	Acres	Acres	Acres	Acres
Ajnala	23,280	4,810	5,378	14,935	15,700	5,388	29,843	48,198
Amritsar	38,241	21,955	27,454	35,198	7,398	5,403	50,897	77,563
Tarn Taran	28,056	19,931	...	28,138	11,897	4,254	45,044	90,350
Patti	19,841	26,418	5,085	...	15,382	44,144
Total	109,418	46,696	32,832	104,689	40,080	15,045	141,166	260,255

STARRED QUESTIONS FOR THE 28TH MARCH, 1963
CONTRIBUTIONS BY THE RULERS OF THE ERSTWHILE PUNJAB STATES

***3320. Shri Mangal Sain :** Will the Chief Minister be pleased to state the amount contributed by each of the Rulers of the erstwhile Punjab State towards the National Defence Fund during the present emergency ?

Sardar Partap Singh Kairon : We know only the amount of Rs 10,250 given to us by His Highness The Maharaja of Nabha as contribution towards the National Defence Fund.

TECHNO-ECONOMIC SURVEY REPORT

***3135. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) whether Government have considered the recommendations made in the recently published Techno-Economic Survey Report of the Punjab ;
- (b) the decisions, if any, taken to implement these recommendations, the extent to which these have been implemented, if any, and in what manner ?

Sardar Partap Singh Kairon : (a) The recommendations made in the Techno-Economic Survey Report are being considered by the various Departments of Government.

(b) Action is being taken to implement these recommendations as far as possible but it will be premature to give details thereof at this stage.

INDUSTRIAL ESTATES OPENED IN HINDI/PUNJABI REGIONS

***3154. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state the number of Industrial Estates opened, to date, in the Punjabi Region and Hindi Region of the State, separately ?

Sardar Partap Singh Kairon :

Punjabi Region ..	3
Hindi Region ..	2

Four Urban Industrial Estates, two each in Punjabi and Hindi Regions and ten rural industrial estates, 6 in Punjabi and four Hindi, Regions are under construction.

LAND ACQUIRED FOR THE ORIENTAL SPUN PIPE CO. LTD.

***3376. Comrade Ram Piara :** Will the Chief Minister be pleased to state—

- (a) the total area acquired for the industrial concern known as Oriental Spun Pipe Co. Ltd. in the Industrial Area of Faridabad at village Ranhera, teshil Ballabgarh, district Gurgaon, together with the date of the acquisition of land and the date of award by the S.D.O., Palwal/Land Acquisition Officer/Collector ;
- (b) the total amount of award given by the S.D.O., Palwal/Land Acquisition Officer/Collector, Palwal, together with the date when the amount of the award has been deposited, if not deposited, the action so far taken by the Government thereon ;
- (c) whether the said industrial concern applied to the Government for the contribution of Rs 10,00,000 (Ten lakhs); if so, when, with the date of the decision taken by the Government in this respect and a copy thereof be laid on the Table of this House ?

Sardar Partap Singh Kairon : The requisite information is as follows:—

PARAWISE ANSWER TO STARRED ASSEMBLY QUESTION No. 3376

(a) An area of 787 Kanals and 11 Marlas has been acquired for the establishment of a Spun Pipe Factory at village Ranhera, tehsil Ballabgarh, district Gurgaon. The Government notification relating to this acquisition was issued on the 25th October, 1960. The award regarding the price of land was given by the Land Acquisition Collector, Palwal, on the 18th February, 1963.

(b) The total amount of the award given by the Land Acquisition Collector, Palwal, is Rs 17,69,733.60 nP. The amount has not so far been deposited as it is considered to be excessive and Government are examining the question of making a reference to the Civil Court for revision of the award under section 18 of the Land Acquisition Act, 1894.

(c) On the application of the promoters of the new concern—Oriental Spun Pipe Coy. Ltd., Government agreed to underwrite the Preference Share Capital of the new Company to the extent of Rs 10 lakhs. The application in question is dated 12th April, 1961 and Government decision in the matter was finally conveyed on the 11th January, 1963. It would not be in the public interest to divulge this correspondence.

 DECREASE IN THE QUOTAS OF COPPER AND ZINC UTENSIL MANUFACTURERS

***3403. Shri Babu Dayal Sharma :** Will the Chief Minister be pleased to state whether it is a fact that the Government has curtailed the quotas of Copper and Zinc Utensil Manufacturers from April, 1962 ; if so, the reasons therefor ?

Sardar Partap Singh Kairon : Yes, due to less allocation of these metals made to the State by the Government of India and partly due to a directive of the latter not to allocate material to non-essential industries like the utensil manufacturing industry.

 REPORT ON CO-EDUCATION

***3136. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) whether the Committee appointed by the Government to examine the desirability of introducing co-education in the State has submitted any report to Government, if so, a copy thereof be laid on Table ;
- (b) if the reply to part (a) above be in the negative, the time by which the said report is likely to be submitted to Government ?

Sardar Partap Singh Kairon : (a) Not yet.

(b) By 31st March, 1963, according to the time limit as fixed for the present

 PROFIT OR LOSS OF CERTAIN CO-OPERATIVE SUGAR MILLS

***3137. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) the profit or loss shown by the following Co-operative Sugar Mill s during the years, 1960-61, 1961-62 and 1962-63, separately :—
 - (1) Panipat Co-operative Sugar Mills ;
 - (2) Bhogpur Co-operative Sugar Mills ;
 - (3) Rohtak Co-operative Sugar Mills ;
- (b) the action being taken by the Government to avoid further losses, if any, by the said Mills ;
- (c) the number of new Co-operative Sugar Mills proposed to be set up in the State in the near future and the proposed location of the same ?

Sardar Partap Singh Kairon : (a) A statement containing the requisite information is as follows.

(b) Only the Haryana Co-operative Sugar Mills, Rohtak, sustained losses. This has occurred because of implementation of the Wage Board Award, low percentage recovery of sugar from sugarcane during 1961-62, non-availability of early/mid-maturing varieties of cane in Rohtak area, and mismanagement by the Board of Directors. Further the management has drawn up a scheme to give incentive to growers of early/mid-maturing varieties by making additional payment of Re 0-2-0 and Re 0-1-0 per maund, respectively, over and above the cane price fixed by Government of India. The Board of Directors has been removed and a Board of Administrators has been appointed instead to manage the affairs of the Mill.

(c) Three at Batala, Morinda and Nawanshahr.

STATEMENT

Profit and Loss Statement

<i>Year</i>	<i>Bhogpur</i>	<i>Rohtak</i>	<i>Panipat</i>
	<i>Rs</i>	<i>Rs</i>	<i>Rs</i>
1960-61	... + 4.78 lacs	+ 3.02 lacs	+ 8.15 lacs
1961-62	... + 2.40 lacs	— 11.80 lacs	+ 2.50 lacs
1962-63	... Information will be available on the conclusion of the current Crushing Season.		

MOTOR STAND ON SUDHAR BRIDGE OF RAIKOT-LUDHIANA ROAD

***3332. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state—

(a) whether it is a fact that there existed a motor stand on Sudhar Bridge on the Raikot-Ludhiana road for the last many years ;

(b) whether it is also a fact that the said stand has since been removed furlongs away from the said bridge ; if so, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Yes.

(b) No. The correct position is that the said stand has been shifted to a more suitable site about a hundred yards away. The present site is spacious and less crowded.

STRENGTH OF STAFF IN THE TREASURIES AND ACCOUNTS BRANCH

***3402. Sardar Lakhi Singh Chaudhri :** Will the Minister of Finance be pleased to refer to the reply to Starred Question No.2008 included in the list of Starred Questions for the 22nd February, 1963 and state whether it is a fact that the present number of official (s) is more than that in the year 1957 ; if so, the reasons thereof?

Dr. Gopi Chand Bhargava : Yes, Sir; the number of officials had to be increased in view of the overall quantum of work in the Treasuries and Accounts Branch and the levy of Professional Tax under the Temporary Taxation Act, 1962.

**PRIMARY HEALTH CENTRES WITH MORE THAN ONE MALE DOCTOR
IN THE STATE**

***3360. Shri Roop Singh Phul :** Will the Minister for Finance be pleased to state—

- (a) whether there are any Primary Health Centres with more than one male doctor in the State ; if so, the names and number of such centres ;
- (b) whether Government is considering any proposal to keep one male doctor at one Centre referred to in part (a) above ; if so, when it is likely to be given effect to ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir, there are 14 Primary Health Centres in the State where there are more than one male Doctor. The names of such centres are as under :—

- (1) Primary Health Centre, Mangali, District Hissar.
- (2) Primary Health Centre, Mohina, District Rohtak.
- (3) Primary Health Centre, Ghoraunda, District Karnal.
- (4) Primary Health Centre, Sadhaura, District Ambala.
- (5) Primary Health Centre, Nagrota Bagwan, District Kangra.
- (6) Primary Health Centre, Chinarthal Kalan, District Patiala.
- (7) Primary Health Centre, Kala Bakra, District Jullundur.
- (8) Primary Health Centre, Jandwala Bhime Shah, District Ferozepur.
- (9) Primary Health Centre, Kahnuwan, District Gurdaspur.
- (10) Primary Health Centre, Dera Bassi, District Patiala.
- (11) Primary Health Centre, Mahal Kalan, District Sangrur.
- (12) Primary Health Centre, Amargarh, District Sangrur.
- (13) Primary Health Centre, Bhawanigarh, District Sangrur.
- (14) Primary Health Centre, Ateli, District Mohindergarh.

(b) Yes, Sir. The proposal for withdrawing one doctor from Primary Health Centres where there are more than one doctor whether male or female, is under consideration. The proposal would be given effect to during general transfers to be made in March-April, 1963.

THEFT REPORT LODGED IN THE CITY POLICE STATION, ROHTAK

***3318. Shri Mangal Sein :** Will the Home Minister be pleased to state whether any report of theft was lodged in the Police Station, Rohtak, on 14th November, 1962, by one Shri Bhagwan Dass; if so, the distance between the place of occurrence of this theft and the City Police Station, Rohtak, together with the action, if any, taken by Government thereon ?

Shri Mohan Lal : Yes. Twenty yards. The case was sent up as untraced.

THEFT CASES IN ROHTAK CITY

***3319. Shri Mangal Sein :** Will the Home Minister be pleased to state whether any reports of theft in Rohtak City were registered in the months of November, December, 1962 and January, February, 1963 ; if so, the action taken thereon and the distance of each of the above referred to places of occurrence from the said Police Station ?

Shri Mohan Lal : A statement giving the requisite information is as follows.

POLICE DEPARTMENT

Theft cases registered in November, December, 1962 and January, February, 1963,
in City Rohtak

Serial No.	Particulars of case	Action taken	Distance from the P.S.	Present stage
1	FIR No. 272, dated 2nd November, 1962, u/s 379, I.P.C., P.S. City Rohtak, regarding theft of a cycle worth Rs 100	Case registered and investigated	and 4 furlongs	Sent up as untraced
2	FIR No. 234, dated 18th November, 1962, u/s 380, IPC, regarding theft of cash of Rs 30	Case registered and accused arrested. Stolen property recovered	2 miles	Ended in conviction
3	FIR No. 288, dated 3rd December, 1962, u/s 380, IPC, regarding theft of cloth worth Rs 350	Case registered and under investigation	6 furlongs	Under investigation
4	FIR No. 293, dated 10th December, 1962, u/s 380, IPC, regarding theft of ornaments worth Rs 600	Case registered and pending under investigation	1 mile	Ditto
5	FIR No. 6, dated 4th January, 1963, u/s 381, IPC, regarding theft of ornaments worth Rs 3,000	Ditto	4 furlongs	Ditto
6	FIR No. 8, dated 5th January, 1963, u/s 379, IPC, regarding theft of two Iron Covers with Rs 50	Case registered and accused arrested. Stolen property recovered. Case-challaned	1 furlong	Pending trial
7	FIR No. 11, dated 6th January, 1963, u/s 379, IPC, regarding theft of cash Rs 5	Case registered, accused arrested. Stolen property recovered	1 furlong	Ended in conviction
8	FIR No. 13, dated 10th January, 1963, regarding theft of photo articles worth Rs 30	Case registered and investigated	2 furlongs	Sent up as untraced
9	FIR No. 16, dated 10th January, 1963, u/s 379, IPC, regarding theft of a cycle worth Rs 125	Case registered and investigated	1 furlong	Sent up as untraced
10	FIR No. 32, dated 20th January, 1963, u/s 379, IPC, regarding theft of wooden raft worth Rs 344	Case registered and investigated	1 mile	Sent up as untraced

1	2	3	4	5
11	FIR No. 33, dated 21st January, 1963, u/s 380, IPC, regarding theft of utensils worth Rs 20	Case registered, accused arrested and stolen property recovered	1 furlong	Ended in conviction
12	FIR. No. 35, dated 24th January, 1963, u/s 379, 466, IPC, regarding theft of revenue records from Tehsil Office	Case registered and pending under investigation	2 furlongs	Pending under investigation
13	FIR No. 49, dated 1st February, 1963, u/s 379, IPC, regarding theft of iron rod worth Rs 50	Case registered, accused arrested and stolen property recovered	2 furlongs	Ended in conviction
14	FIR No. 53, dated 3rd February, 1963, u/s 379, IPC, regarding theft of wood worth Rs 50	Case registered, accused arrested and stolen property recovered	1 mile	Pending trial
15	FIR No. 60, dated 10th February, 1963, u/s 380, IPC, regarding theft of Car worth Rs 12,000	Case registered, accused arrested and stolen car recovered	2 furlongs	Pending trial
16	FIR No. 61, dated 9th February, 1963, u/s 379/411, IPC, regarding theft of a calf worth Rs 200	Case registered, accused arrested and stolen calf recovered	1 mile	Pending trial
17	FIR No. 65, dated 13th February, 1963, u/s 380/411, IPC, regarding theft of clothes worth Rs 200	Case registered and pending investigation	1 furlong	Pending under investigation

COMMUNITY BLOCKS OPENED IN THE HINDI/PUNJABI REGIONS

***3153. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state the total number of Community Blocks opened to date, in the Punjabi Region and the Hindi Region of the State separately ?

Sardar Darbara Singh : Information is as follows as Annexures 'A' and 'B'.

ANNEXURE 'A'
LIST OF BLOCKS IN HINDI-SPEAKING AREAS

Hissar District

1. Hansi I
2. Hansi II
3. Narnaud
4. Hissar I
5. Hissar II
6. Tohana
7. Barwala
8. Fatehabad
9. Loharu
10. Bahuna
11. Tosham
12. Sirsa
13. Dabwali
14. Rania
15. Rattia
16. Bara Gudha

Rohtak District

17. Sonapat
18. Ganaur
19. Rai
20. Kharkhauda
21. Kalanaur
22. Rohtak
23. Gohana
24. Jhajjar
25. Bahadurgarh
26. Nahar
27. Meham
28. Salhawas
29. Kathura
30. Mundlana
31. Beri

Gurgaon District

32. Faridabad
33. Ballabgarh
34. Khol
35. Nuh
36. Palwal
37. Bawal
38. Hodal
39. Hathin
40. Ferozpur-Jhirka
41. Pataud
42. Sohna
43. Gurgaon
44. Rewari
45. Panuhana

Ambala District

46. Jagadhri
47. Barara
48. Chhachrauli
49. Naraingarh
50. Raipur Rani
51. Nalagarh
52. Bilaspur

Karnal District

57. Gharaunda
58. Pundri
59. Guhla (Cheeka)
60. Panipat
61. Karnal
62. Kaithal
63. Madlauda
64. Nissang
65. Samalkha
66. Rajaund
67. Assandh

Simla District

68. Kandaghat (Simla)
69. Dharampur

Kangra District

70. Nurpur
71. Kulu
72. Pragpur
73. Lambagraon
74. Banjar (Inner Seraj)
75. Bhota (Menra Bani)
76. Indora
77. Dhundla (Barsar)
78. Outer Seraj (Ani)
79. Hamirpur
80. Bawarna
81. Dehra Gopipur
82. Kangra
83. Shahpur (Rait)
84. Bhoranj
85. Baij Nath
86. Nagar
87. Panchrukhi
88. Nadaun
89. Mangwal
90. Sujanpur

Lahaul and Spiti

91. Lahaul
92. Spiti

Sangrur District

93. Kalayat
94. Narwana
95. Safidon
96. Jind
97. Uchana

Mohindergarh District

98. Dadri I
99. Dadri II
100. Mohindergarh I
101. Mohindergarh II
102. Narnaul I
103. Narnaul II
104. Nangal Chaudhri
105. Badhra

Total—105

ANNEXURE 'B'

LIST OF BLOCKS IN PUNJABI-SPEAKING AREAS

Ambala District

1. Rupar
2. Kharar
3. Chamkaur Sahib
4. Manimajra
5. Majri

Hoshiarpur District

6. Una
7. Balachaur
8. Mahilpur
9. Nurpur Bedi
10. Dasuya
11. Garhshankar
12. Amb
13. Hajipur
14. Tanda
15. Saroya
16. Hoshiarpur I
17. Gagret
18. Anandpur Sahib
19. Mukerian
20. Bhunga

Jullundur District

21. Nawanshahr
22. Phillaur
23. Banga
24. Goraya
25. Nurmahal
26. Nakodar
27. Bhogpur
28. Jullundur West
29. Adampur
30. Shahkot
31. Mukandpur
32. Jullundur East

Ludhiana District

33. Jagraon
34. Sidhwan Bet
35. Machhiwara
36. Samrala
37. Ludhiana
38. Mangat
39. Dehlon
40. Pakhowal
41. Sudhar

Ferozpur District

42. Ferozpur
43. Moga I
44. Moga II
45. Zira
46. Baghapurana
47. Dharamkot
48. Jallalabad
49. Nihalsinghwala

50. Guru Har Sai
51. Ghalkhurd
52. Kot Bhai
53. Abohar
54. Muktsar
55. Fazilka
56. Lambi
57. Malout

Amritsar District

58. Tarn Taran
59. Naushehra Pannuan
60. Chola Sahib
61. Khadur Sahib
62. Bhikhiwind
63. Patti
64. Ajnala
65. Valtoha
66. Chagwan
67. Kassel (Gandiwind)
68. Tarsikka
69. Rayya
70. Majitha
71. Jandiala
72. Verka

Gurdaspur District

73. Batala
74. Dehra Baba Nanak
75. Sirihargobindpur
76. Gurdaspur
77. Dhariwal
78. Pathankot
79. Kahnuwan
80. Fatehgarh Churian
81. Dhar Kalan
82. Narot Jamalsingh

Patiala District

83. Bhadson (Nabha)
84. Doraha
85. Dehra Bassi
86. Bassi Pathana
87. Samana
88. Patiala
89. Rajpura
90. Sirhind
91. Ghanaur
92. Bhunerheri

Sangrur District

93. Dhuri
94. Malerkotla
95. Ahmedgarh
96. Lehragaga
97. Cheema
98. Sangrur
99. Barnala
100. Sunam

101. Sehna
102. Mahal Kalan

Kapurthala District

103. Phagwara
104. Kapurthala
105. Bholath
106. Sultanpur

Bhatinda District

107. Bhatinda

108. Sangat
109. Talwandi Sabo
110. Faridkot
111. Kot Kapura
112. Jhunir
113. Nathana
114. Mansa
115. Phul West
116. Phul East
117. Budhlada

Total No. 117.

CONSTRUCTION OF MILE NO. 2 OF HAMIRPUR-BHOTA ROAD

*3282. **Shri Rup Singh 'Phul'** : Will the Minister for Planning and Development be pleased to state the total cost incurred on the construction of mile No. 2 of Hamirpur-Bhota Road in Kangra District, with the details of the amount as paid to the contractor concerned and spent departmentally itemwise in comparison with the estimate sanctioned therefor ?

Sardar Darbara Singh : *Part I.*—Rs 95,837.

Part II.—A statement is laid on the Table of the House.

Detail of expenditure and provision in the sanctioned estimate for Mile No. 2 of Hamirpur-Bhota Road

Serial No.	Sub-Head	Provision in the estimate	EXPENDITURE		
			Departmentally	Contractor	Total
1	2	3	4	5	6
		Rs	Rs	Rs	Rs
1	Formation ..	18,605	24,907	..	24,907
2	Road Structure (Culverts)	12,060	2,720	5,244	7,964
3	Retaining Walls, 23,000) Approaches to 7,846) Hathli Bridge Other Walls	30,846	10,408	36,352	46,760
4	Collection Soling ..	6,653	..	7,032	7,032
5	Consolidation of Soling	2,188	1,653	..	1,653
6	Collection of Wearing ..	7,021	..	6,861	6,861
7	Consolidation of Wearing	2,708	660	..	660
	Total ..	80,081	40,348	55,489	95,837

RAIKOT-MALERKOTLA ROAD

***3330. Comrade Harnam Singh Chamak :** Will the Minister for Planning and Development be pleased to state—

- (a) the total mileage of the Raikot-Malerkotla Road and the Kacha portion thereof ;
- (b) whether it is proposed to metal the 'kacha' portion of the said road ; if so, when ?

Sardar Darbara Singh : (a) Total mileage is 21.57 out of which 3 miles are kacha.

(b) *Part I.*—Yes.

Part II.—Due to National Emergency, it cannot be said when it will be possible to undertake its construction.

CONNECTING VILLAGES BABAIL AND BHADAR WITH PANIPAT BY ROAD

***3395. Shri Fateh Chand Vij :** Will the Minister for Planning and Development be pleased to state whether there is any proposal under the consideration of Government to connect villages Babail and Bhadar with Panipat by road, if so, details thereof and when it is likely to be implemented?

Sardar Darbara Singh : *Part I.*—(i) Yes, for Babail.

(ii) No, for Bhadar.

Part II.—(i) Included in 3rd Five-Year Plan proposals under village Road Scheme, Length 4.50 miles, cost Rs 2.34 lacs. No definite date can be indicated due to National Emergency.

(ii) Does not arise.

SUPPLY OF AGRICULTURAL IMPLEMENTS TO THE FARMERS IN HILLY AREAS

***3281. Shri Rup Singh 'Phul' :** Will the Minister for Agriculture and Welfare be pleased to state whether there is any proposal under the consideration of Government for supplying improved agricultural implements to the farmers in the hilly areas of the State suiting the peculiar geographical conditions prevailing there ; if so, details thereof and when it is likely to be implemented ?

Sardar Gurbanta Singh : *First Part.*—No.

Second Part.—Does not arise.

LOANS FOR CONSTRUCTING RESIDENTIAL HOUSES

***3375. Comrade Ram Piara :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the names of the persons to whom loan for Rs 15,000 or more was granted and disbursed for the construction of the residential houses in Chandigarh, but have not started construction at all or have only completed upto the plinth level or have partially constructed their residential houses during the period from 1st April, 1956, to date ;
- (b) whether any notices from the Estate Officer have ever been issued to such defaulter loanees ; if so, the names to whom issued, when issued and with what result during the said period ;
- (c) whether any loans from the loanees as mentioned in part (a) above have been recovered in lump sum, if so, the names of those from whom recovered and the extent to which recovered. If not recovered, the reasons therefor together with the details of action, if any, Government propose to take thereon ?

Shri Ram Saran Chand Mittal : (a) About 2,620 persons were granted loan of Rs 15,000 or more. Labour involved in collecting the information

desired by the Member will not be worth the effort as the task required verification of all these cases.

- (b) In view of (a) question does not arise.
 (c) As in (b) above.

—————
 AUCTION OF LIQUOR SHOPS FOR THE YEAR 1963-64

***3401. Sardar Lakhi Singh Chaudhri :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) whether all the liquor shops have since been auctioned in the State for the year 1963-64 ; if not, the reasons therefor ;
 (b) whether the auction money accrued to Government on account of auction of such shops for the year 1963-64 is higher or lower than the amount so accrued during the year 1962-63 ; if so, the reasons for the increase or decrease as the case may be ?

Shri Ram Saran Chand Mittal : (a) *Part I.*—Yes.

Part II.—Does not arise.

(b) Information is being collected.

—————
 DRAINAGE CIRCLE OPENED IN THE HINDI/PUNJABI REGIONS OF THE STATE

***3155. Chaudhri Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state the number of the Drainage Circles opened to date, in the Hindi Region and the Punjabi Region of the State, separately ?

Chaudhri Ranbir Singh : There are two Drainage Circles opened in Hindi Region and six Drainage Circles opened in Punjabi Region. In addition to two Drainage Circles in Hindi Region there is another Drainage Division working in Hindi area under the administrative control of Western Jumna (West) Circle.

—————
 COMPENSATION FOR LAND COVERED BY LUDHIANA-JASSOWAL-JAGRAON DRAIN

***3331. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the compensation for the land recently covered under the Ludhiana-Jassowal-Jagraon Drain has been paid to the owners thereof ;
 (b) whether it is a fact that the land revenue of the said land is still being paid by the owners ; if so, the reasons thereof ?

Chaudhri Ranbir Singh : (a) Some payment has been made and the balance will be paid in due course.

(b) The Land Revenue is being paid by the landowners. The reduction of land revenue according to awards will be done shortly.

—————
 STARRED QUESTIONS FOR THE 29TH MARCH, 1963

PATIALA CIVIL AVIATION CLUB

***3361. Shri Roop Singh 'Phul' :** Will the Chief Minister be pleased to state—

- (a) whether any undertaking was given by the Government to the first batch of trainees who joined Patiala Civil Aviation Club, to the effect that they would be given minimum of 50 hours flying both dual and solo ; if so, whether the said undertaking was implemented ;
 (b) whether any trainee of the said batch has been given any solo flight, if not, the reasons therefor ;

- (c) the total amount so far spent by Government on the Club, referred to in part (a) above together with the amount that has been paid to the trainees by way of salaries and other emoluments ;
- (d) whether it is a fact that the Constitution of the Club referred to in part (a) was not accepted by the Union Government ; if so, the action taken by the State Government in this connection ?

Sardar Partap Singh Kairon : (a) Yes. Understanding had been given. Due to the present emergency flying training hours had to be curtailed.

(b) Yes.

(c) (i) Rs 35,000.

(ii) Rs 176 as medical examination fees and Rs 1,615.74 nP. towards boarding and lodging.

(d) The information is not correct.

GOVERNMENT ADVERTISEMENTS

***3405. Chaudbri Harkishan :** Will the Chief Minister be pleased to state—

- (a) the names of daily, weekly, fortnightly and monthly papers issued from Gurgaon District together with the number of circulation of each such paper and the names of proprietors and editors thereof ;
- (b) whether all the newspapers as mentioned in part (a) above are given Government advertisements ;
- (c) the total amount on account of Government advertisements given to each of the newspapers mentioned in part (a) during the year 1962-63 with reasons for the difference in the amount given to each ;
- (d) the criteria, if any, fixed in respect of issue of Government advertisements to these papers ?

Sardar Partap Singh Kairon : (a) A statement containing the requisite information is placed on the Table of the House.

(b) No.

(c) & (d) The amount of Government advertisements is also given in the statement mentioned at (a) Government advertisements are released within the frame work of language percentage fixed by the Government and the quantum of such advertisements is determined keeping in view the tone, circulation, status and regularity in publication of the newspapers concerned.

Statement

Serial No.	Name of paper	Periodicity	Circulation	Name of Proprietors and Editors	Amount of advertisements released during the period from 1st April, 1962 to 28th February, 1963
1	The Mewat (Hindi)	Daily	2,908	Shri Gumani Ram Arya	Rs 6,392.18
2	The Sunehri Bharat	Daily	3,560	Shri Jai Dayal Aggarwal	6,813.20

Serial No.	Name of paper	Periodicity	Circulation	Name of Proprietors and Editors	Amount of advertisements released during the period from 1st April, 1962 to 28th February, 1963
					Rs nP
3	The Mewat (Urdu)	Two days in a week	3,125	Shri Gumani Ram Arya	4,137.20
4	The Meo Gazette	Weekly	2,000	Shri Hakim Ajmal Khan	104.00
5	The Bhakti ..	Weekly	1,000	Bhagwat Bhakti Ashram, Rampura, Rewari (Trust)	..
6	The Gram Sah-yogi	Weekly	1,250	Ch. Ram Narain	5,459.40
7	The Paigham-i-Wattan	Weekly	1,500	Shri Roop Lal Mehta, M.L.A.	141.30
8	The Rahnuma-i-Mazdoor	Weekly	1,700	Shri Dharam Des Arya	..
9	The Punjab Standard	Weekly	5,223	Shri Parshottam Lal	2,117.00
10	The Gram Panchayat	Weekly	1,000	Shri S.R. Balla	..
11	The Rahber-e-Mazdoor	Weekly	Very limited	Shri Parma Nand Mudgil	..
12	The Bharat Darshan	Fortnightly	2,000	Shri Harish Chander Styagarhi	..
13	The Hari Kalyan	Monthly	1,000	Shrimati Chander Prabha Sharma	..

CULTURAL PROGRAMMES HELD BY THE DEPUTY COMMISSIONER, SANGRUR

*3408. Comrade Bhan Singh Bhaura : Will the Chief Minister be pleased to state—

- (a) the total number of cultural programmes arranged by the Deputy Commissioner, Sangrur, during the year 1962 together with the names of the places where held and the occasion on which held at each place ;
- (b) the total expenditure incurred on the said cultural programmes at each place giving details of the sources from where the funds were raised for this purpose ;

(c) whether any account is maintained of expenditure incurred on these functions ; if so, the Department responsible for its maintenance ?

Sardar Partap Singh Kairon : (a) During the year 1962, the Deputy Commissioner, Sangrur organised two cultural programmes; one at Sangrur proper and the other at Sangrur Cantonment. These programmes were organised by him for celebrating the Independence Day on the 15th August, 1962.

(b) On both these programmes, the Deputy Commissioner, spent a total sum of Rs 1,491.42. The expenditure was incurred out of the funds of the District Red Cross Society.

(c) The accounts of the expenditure incurred on these programmes are being maintained by the District Red Cross Society, Sangrur.

SETTING UP HEAVY INDUSTRIAL PROJECTS IN THE STATE

***3138. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

(a) whether Government have recently made any proposals to the Union Government for the location of heavy industrial Projects in the State; if so, the nature of these proposals ;

(b) whether the Union Government have agreed to the proposals referred to in part (a) above ; if not, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Yes. The proposals relate to development of various categories of industries for which there is economic scope in the State, e.g. metallurgical and engineering industries, textiles, chemicals, etc.

(b) The proposals made to the Government of India are sanctioned or rejected by them taking into consideration the targets and priorities laid down in the Plan, the level of development already achieved in India as a whole and technical and financial soundness of the specific schemes submitted to them.

LOANS ADVANCED TO M/s AMIN CHAND-PYARE LAL, FARIDABAD, DISTRICT GURGAON

***3321. Shri Mangal Sein :** Will the Chief Minister be pleased to state whether any loan has recently been advanced by Government to M/s Amin Chand-Pyare Lal at Faridabad, district Gurgaon ; if so, the amount thereof?

Sardar Partap Singh Kairon : No.

PUNISHMENTS AWARDED TO OFFICERS/OFFICIALS IN THE INDUSTRIES DEPARTMENT

***3409. Comrade Ram Chandra :** Will the Chief Minister be pleased to state the number and names of officers and other employees of the Industries Department with their designations who were awarded punishments on account of inefficiency and corruption charges against them during the year 1962-63 along with the nature of punishments awarded in each case ?

Sardar Partap Singh Kairon : It will not be in public interest to disclose individual names. However, ten officers and 35 other employees of the Department were punished on account of corruption/inefficiency during the year 1962-63. Their designations together with the punishments in each case is as follows.

Statement of Officers/Officials who have been punished on account of inefficiency corruption during 1962-63

Designation of post	No. of officers/officials	Censured		Increments stopped		Dismissal/terminations		Reduction in rank	
		Inefficiency	Corruption	Inefficiency	Corruption	Inefficiency	Corruption	Inefficiency	Corruption
D. I. O's./A. D. Is.	6	..	1	..	1	2	2
Textile Officer (Designs)	1	1
A. C. Os.	1	1
Lady Manager	1	1
A. D. I. O.	1	1
Head Assistants	1	1	..
Junior Inspectors	12	2	3	5	2
Instructors	2	2
Technician	3	2
Assistant Instructor	1	1
Assistant Technician	2	2
Assistants	3	2	1
Block Level Extension Officers	3	1	1	1	1
Clerks	6	1	1	2	2
Chowkidar/Peon	1	..	1

SHIFTING OF THE DISTRICT INDUSTRIES OFFICE FROM PANIPAT TO KARNAL

***3412. Shri Fateh Chand Vij :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to shift District Industries Office from Panipat to Karnal ?

Sardar Partap Singh Kairon : It has already been decided to shift the District Industries Office from Panipat to Karnal.

UPGRADING OF SCHOOLS IN LUDHIANA DISTRICT

***3334. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state —

- (a) the total number of primary schools upgraded into Middle Schools in Ludhiana District during the last year ;
- (b) whether Government propose to sanction the upgrading of any schools during the current year ; if so, the number and names of such schools ?

Sardar Partap Singh Kairon : (a) Four.

(b) No.

A.S. JAIN HIGH SCHOOL, MALERKOTLA

***3407. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state whether any complaints about the management of A.S. Jain High School, Malerkotla, was received by him or the Education Department during the year 1961-62 ; if so, details thereof and the action taken thereon ?

Sardar Partap Singh Kairon : No.

FREE GRANTS TO CO-OPERATIVE SOCIETIES IN THE HINDI/PUNJABI REGIONS OF THE STATE

***3158. Chaudhri Inder Singh Malik, :** Will the Chief Minister be pleased to state the amounts given to the Co-operative Societies as free grants from 1958 to date, in the Punjabi Region and the Hindi Region of the State Separately ?

Sardar Partap Singh Kairon : The statement is as follows :—

Statement showing the amounts given to the Co-operative Societies as free grants from 1958 up-to-date

Serial No.	Name of the year		Punjabi Region	Hindi Region	Total
			Rs	Rs	Rs
1	1958-59	..	8,84,174	4,59,390	13,43,564
2	1959-60	..	8,52,025	5,85,730	14,37,755
3	1960-61	..	12,09,404	9,22,282	21,31,686
4	1961-62	..	15,05,475	10,50,630	25,56,105
5	1962-63	..	6,13,575	3,06,356	9,19,931
Grand Total			50,64,653	33,24,388	83,89,041

LOAN ADVANCED TO A FURNITURE MAKING CO-OPERATIVE CONCERN AT
SULTANPUR

***3403. Sardar Lakhi Singh Chaudhri :** Will the Chief Minister be pleased to state—

- (a) whether any loans under Industrial Co-operative or otherwise have recently been granted to any Co-operative concern engaged in the furniture making at Sultanpur ;
- (b) if the reply to part (a) above be in the affirmative, the amount thereof and the date of its grant together with the date on which recoveries of the said loan are to begin ;
- (c) whether it is a fact that the instalments of recovery of the said loan are over due ; if so, the reasons, if any, for not affecting the said recovery ?

Sardar Artap Singh Kairon : (a) Yes. Loan has been advanced to the Furniture Making Co-operative Industrial Society, Sultanpur.

(b) Loan of Rs 4,500 was advanced on the 21st January, 1963, and is due on the 21st January, 1964.

(c) No.

DOCTORS IN GOVERNMENT HOSPITAL, KALKA

***3417. Shri Balramji Dass Tandon :** Will the Minister for Finance be pleased to state—

- (a) whether it is a fact that there is no Doctor posted in Government Hospital at Kalka; if so, the reasons for the same ;
- (b) whether it is also a fact that no Lady Doctor has been posted there since long ; if so, the reasons therefor and the time by which the Doctor/Lady Doctor are expected to be posted there ?

Dr. Gopi Chand Bhargava : (a) No, Sir. There is a Doctor posted there.

(b) Yes, Sir. The post fell vacant on 26th September, 1962, as the Lady Doctor posted there proceeded on leave for doing condensed M.B., B.S. Course. A Lady Doctor is likely to be posted there in April, 1963.

CASES OF SUICIDES

***3140. Comrade Makhan Singh Tarsikka :** Will the Home Minister be pleased to state the number of cases of suicide that took place in the State since 1st January, 1961 up to date and the main causes thereof ?

Shri Mohan Lal : 1,649. Main causes of suicides were domestic trouble, failure in examination, prolonged illness, mental derangement and frustration in love affairs.

CONSTABLES TRANSFERRED FROM PLAINS TO SIMLA

***3322. Shri Mangal Sein :** Will the Home Minister be pleased to state the number of Constables transferred from the plains to Simla during the period from the year 1957 to date together with the number of the Constables out of those mentioned above, who have since been transferred back to the districts in which they had been posted prior to their transfer to Simla ?

Shri Mohan Lal : 415 Constables were transferred from the plains to Simla during the period from 1st January, 1957 to date. Out of them, 73 Constables were transferred back to districts in which they had been posted prior to their transfer to Simla.

TRANSFER OF POLICE PERSONNEL FROM ROHAK TO SIMLA

*3323. **Shri Mangal Sein** : Will the Home Minister be pleased to state the number of Constables, Head Constables and the members of the clerical staff transferred from district Rohtak to Simla during the period from the year 1957 to date together with the period for which such staff are generally transferred to hilly areas ?

Shri Mohan Lal : 15 Head Constables and 57 Constables were transferred from district Rohtak to Simla during the period from 1st January, 1957 to date. No member of the clerical staff was transferred from Rohtak to Simla during the period in question.

Head Constables and Constables are generally kept in Simla District for two years.

ARMS LICENCES ISSUED IN BHATINDA DISTRICT

*3415. **Sardar Trilochan Singh 'Riasti'** : Will the Home Minister be pleased to state the total number of arms licences issued during the period from October, 1962 to March, 1963 in Bhatinda District ?

Shri Mohan Lal : It is not in public interest to disclose the information asked for. However information in respect of any specific case, if desired, will be furnished to Hon'ble Member.

REPRESENTATIONS MADE BY DEPUTATION OF BEOPARIES

*3416. **Shri Balramji Dass Tandon** : Will the Home Minister be pleased to state—

- (a) whether any deputation of the Beoparies in the State waited upon him in connection with Price Marking and Display Order enforced in the State ; if so, the details of the representations made by them to Government and the decisions thereon ;
- (b) whether any conference was held at Jullundur in this connection ; if so, when, together with the details of the decision arrived at and the points of differences, if any, between the two parties ;
- (c) whether any new decisions have been taken in this regard ; if so when and the details thereof ?

Shri Mohan Lal : (a) Yes. Representatives of various trades had met me and sought clarifications in regard to the working and implementation of the Punjab Commodities Price Marking and Display Order, 1962. Necessary clarifications were made. No written representations were received.

(b) Yes. A meeting of traders from various districts of the State was addressed by me on 14th December, 1962 at Jullundur. The requirements of the above-said Order were explained in detail and the apprehensions of the trade regarding Governmental price control of commodities were removed. There could be no question for any points of difference.

(c) (i) The wholesale dealers were brought under the purview of the said Order with effect from 10th December, 1962.

(ii) The measure of kerosene oil was changed from an ounce to a Litre with effect from 10th Decemer, 1962.

(iii) From 14th January, 1963, all District Magistrates, Magistrates, 1st Class and Sub-Divisional Magistrates have been given powers of the Director in their respective areas of jurisdiction.

REPRESENTATION FROM CERTAIN VILLAGE PANCHAYATS FOR PAYMENT OF SHAMILAT DEH MONEY

***3420. Comrade Jangir Singh Joga :** Will the Minister for Planning and Development be pleased to state—

- (a) whether Government have recently received any representation from Panchayats of villages Chaswal, Bhorey and Achal of Nabha Tehsil requesting for the shamilat deh money to be paid to the respective Panchayats ;
- (b) if answer to part (a) above be in the affirmative, the details of steps taken so far or proposed to be taken thereon ?

Sardar Darbara Singh : (a) Yes. It has been brought to the notice of Government that lease money in respect of the Shamilat Lands in villages Achal and Bhorey is not being paid to the Panchayats by some unauthorised occupants and the lessees. No such representation has been received from Panchayat Chaswal.

(b) Instructions have been issued to the district authorities that if there is no legal hitch, the lease money of the Shamilat Lands in villages Achal, Bhorey and Chaswal may be recovered as arrears of land revenue and unauthorised possession over Shamilat Lands may be removed.

MISUSE OF CEMENT DURING CONSTRUCTION OF WATER TANK IN VILLAGE SHARANO, GRAM PANCHAYAT DEHON GHAT, DISTRICT SIMLA

***3421. Comrade Jangir Singh Joga :** Will the Minister for Planning and Development be pleased to state—

- (a) whether Government recently received any complaint regarding misuse of cement, etc., during the construction of water tank in village Sharano Gram Panchayat Dahon Ghat, district Simla.
- (b) whether any enquiry has been conducted in regard to the said complaint ; if so, the name of the Officer who conducted the enquiry, the date of the said enquiry and the action, if any, taken or proposed to be taken in the matter ?

Sardar Darbara Singh : (a) Yes.

(b) Yes.

(1) On 14th March, 1962, by Shri M. M. Sahu Sirivastava, Sub-Divisional Officer (Civil) Kandaghat and Shri A.L. Tandon, Block Development and Panchayat Officer, Dharampur.

On 15th May, 1962 by Shri A. L. Tandon, Block Development and Panchayat Officer, Dharampur and Shri Amar Nath Goyal, Overseer, Block Dharampur.

On 5th June, 1962 by Shri Amar Nath Goyal, Overseer, Block Dharampur.

(2) No action has been taken as the allegations were not found correct.

AMOUNT SPENT ON DRAINAGE WORK SCHEMES IN HINDI/PUNJABI REGIONS OF THE STATE

***3156. Ch. Inder Singh Malik :** Will the Minister for Irrigation and Power be pleased to state the total amount spent on drainage work schemes from 1956 to date in the Hindi Region and the Punjabi Region of the State, separately ?

Ch. Ranbir Singh : The total amount spent on drainage schemes from 1956-57 to the end of 1961-62 is :—

	Rs
Hindi Region ..	207.00 lacs
Punjabi Region ..	585.00 lacs
Unbreakable ..	20.00 lacs
	<hr/>
Total ..	812.00 lacs
	<hr/>

DAMAGE IN JAGRAON CITY DURING THE LAST RAINS

***3335. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that during the last rainy season water entered in the various parts of Jagraon City ;
- (b) whether the department is taking any steps to ensure the safety of the said town in future ; if so, the details thereof ?

Chaudhri Ranbir Singh : (a) Yes. The water entered some parts of Jagraon City.

(b) Yes. Capacity of Jasowal Drain is being enlarged to check flooding in Jagraon City.

PROVIDING OF EMBANKMENT OF LOWER PORTIONS OF BLACK BEIN IN KAPURTHALA DISTRICT

***3411. Sardar Balwant Singh :** Will the Minister for Irrigation and Power be pleased to state whether there is any scheme under the consideration of Government to provide embankment on the lower portion of Black Bein in Kapurthala District ; if so, the details thereof and when it is likely to be implemented ?

Chaudhri Ranbir Singh : Yes. A scheme for canalising Western Bein (Black Bein) has been prepared and provision for constructing embankment on either side of the Western Bein has been made therein .

THERMAL PLANTS FOR GENERATING ELECTRICITY

***3139. Comrade Makhan Singh Tarsikka :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the number of Thermal Plants for the generation of electricity installed by the Government and private parties in the State since April, 1961 ;
- (b) the details of the programme for the installation of such plants during the Third Plan period ?

Chaudhri Ranbir Singh : (a) No Thermal Plants for generation of electricity has been installed by the Punjab State Electricity Board since April, 1961. Regarding private parties the information is not readily available.

(b) The following plants are proposed to be installed during the 3rd Five-Year Plan by the Punjab State Electricity Board. Information regarding private parties is not available :—

- I. *Diesel Plants*—
 - 10 Units of IMW each.
- II. *Thermal Plants*—
 - (i) Delhi .. 50/60 M.W.
 - (ii) Faridabad .. One Unit—15 M. W.
 - (iii) Kalakot .. Two units— 30 M.W. each

ELECTRIFICATION OF VILLAGES IN GURGAON DISTRICT

***3406. Chaudhri Har Krishan :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the number and names of villages in Gurgaon District which were electrified during the year 1962-63 ;
- (b) the number and names of villages in the said district which are proposed to be electrified during the year 1963-64 ;
- (c) the names of the villages in the said district which were sanctioned for electrification by the Punjab State Electricity Board during the year 1962-63 ;
- (d) whether all the villages referred in part (c) above are likely to be electrified during the year 1963-64 ; if not, how long will it take for the electrification of these villages ;
- (e) the total amount to be spent on the electrification of villages referred to in part (c) above ?

Chaudhri Ranbir Singh : (a) 57 villages upto the end of January, 1963. The names are mentioned in the Annexure 'A'.

(b) The number and names of villages to be electrified during 1963-64 have not yet been finalised.

(c) The information is given in Annexure 'B'.

(d) No. All the villages mentioned in part (c) are likely to be electrified in 10 years subject to availability of funds.

(e) Rs 56 lacs approximately.

ANNEXURE 'A'

The names of villages electrified up to January, 1963 in district Gurgaon are as under :—

- | | |
|-------------------|--------------------|
| 1. Nathupur. | 2. Pehlwas. |
| 3. Tilpat. | 4. Bahin. |
| 5. Punhana. | 6. Kandi Khera. |
| 7. Garhi Harsaru. | 8. Rajpura. |
| 9. Kharkhara. | 10. Baruki. |
| 11. Kot. | 12. Alapur. |
| 13. Panch Gaon. | 14. Kherla. |
| 15. Lilkhi. | 16. Ramgarh. |
| 17. Lakarpur. | 18. Waipur Kalan. |
| 19. Bainsroli. | 20. Kachan. |
| 21. Khore. | 22. Bhindauli. |
| 23. Kadipur. | 24. Ghoroli Kalan. |
| 25. Wazir Pur. | 26. Kherki Mazra. |
| 27. Basai. | 28. Dhiana. |
| 29. Luthani. | 30. Juliawas. |
| 31. Barauli. | 32. Zai. |
| 33. Sandrose. | 34. Dham'awas. |

- | | |
|-----------------------|------------------------|
| 35. Jait Pur. | 36. Muzaffra. |
| 37. Muzamahad. | 38. Tehana Dapal Pur. |
| 39. Gangocha. | 40. Budhena. |
| 41. Majhouli. | 42. Garora. |
| 43. Neemka. | 44. Grauli Khurd. |
| 45. Begampur Khutola. | 46. Ghata Shamshadbad. |
| 47. Kalsmada. | 48. Attawar. |
| 49. Bisru. | 50. Fattupur. |
| 51. Prehladpur. | 52. Shahabad. |
| 53. Gand Khera. | 54. Palla. |
| 55. Batola. | 56. Faizpur. |
| 57. Bhoapur. | |

ANNEXURE 'B'

The following projects were sanctioned by the Punjab State Electricity Board in the year 1962-63 :—

Sub-project estimate for the electrification of 20 villages, namely, Banchari, Seoli and surrounding rural area covering the following 20 villages :—

- (1) Banchari, (2) Saundbad, (3) Lohina, (4) Nangal Jat, (5) Alimeo, (6) Paosar, (7) Rupnagar Natoli, (8) Ali Bhormana, (9) Andhop, (10) Nangal Sabha, (11) Laphuri, (12) Khataila, (13) Gadhra, (14) Nangal Ashanpur, (15) Seoli, (16) Marauli, (17) Sholaka, (18) Palri, (19) Tikri (Bhoogarh), (20) Siha.
2. Sub-project estimate for the electrification of Singar, Wai and surrounding rural area covering the following 20 villages :—
 - (1) Buraka, (2) Dadhka, (3) Nimka, (4) Indana, (5) Maryaka, (6) Nai, (7) Bichhor, (8) Jharokhari, (9) Tirwara, (10) Shamsabad (Maghuwas), (11) Natangaon, (12) Aminabad, (13) Naida, (14) Jhakhorkhar, (15) Sunhara, (16) Khaika, (17) Singor, (18) Hajipur, (19) Dadauli, (20) Nawal garh.
3. Sub-project estimate for the electrification of revised Hodel covering only Hodal.
4. Sub-project estimates for the electrification of Behra Patti, Hassan Pur and surrounding rural area covering the following 22 villages :—
 - (1) Behra Patti, (2) Gurauta, (3) Bingathu, (4) Khanbi, (5) Ghasaiya, (6) Jalalpur Maufi, (7) Dakora, (8) Bhulwala, (9) Garhi Patti, (10) Khirbi, (11) Banswa, (12) Bhirukhi, (13) Bhaudauli, (14) Ramgarh, (15) Sahroli, (16) Hassanpur, (17) Fartique Nagar, (18) Darana, (19) Likhi, (20) Baptauli, (21) Karwan, (22) Sheikhrai.

INDUSTRIAL ESTATE AT TALWANDI CHAUDHRIAN DISTRICT, KAPURTHALA

***3410. Sardar Balwant Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that an Industrial Estate is being constructed at Talwandi Chaudhrian, district Kapurthala ;
- (b) the approximate date when it is proposed to electrify the said Industrial Estate ?

Chaudhri Ranbir Singh : (a) Yes.

(b) As soon as the Estate is ready for receiving the power.

JOGA-RALLA ELECTRIC SUPPLY PROJECT, DISTRICT BHATINDA

***3419. Comrade Jangir Singh Joga :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the Joga-Ralla Electric Supply Project in Bhatinda district has been completed ;
- (b) if answer to part (a) above be in the affirmative, the date when the supply of electric power is likely to commence ;

(c) the names of the villages which are likely to be benefited for the supply of the electric power from the said Project ?

Chaudhri Ranbir Singh : (a) No.

(b) It is not possible to indicate this at present. Work will be started after detailed technical estimates have been sanctioned subject to availability of funds.

(c) Names of the villages are given in the Annexure.

ANNEXTURE

- | | |
|---------------------|-------------------|
| 1. Mansa Khurd | 2. Tamkot |
| 3. Ralla | 4. Joga |
| 5. Bhupal | 6. Burj Harike |
| 7. Ubbah | 8. Dilwan |
| 9. Pirkot | 10. Such |
| 11. Burj Jhabran | 12. Rar |
| 13. Malakput | 14. Khiala Kalan |
| 15. Hari Singh Wali | 16. Thuthian Wala |
| 17. Bhaini Bagha | |

GRANTS ETC. GIVEN TO FLOOD-STRICKEN PEOPLE IN HINDI/PUNJABI REGIONS OF THE STATE

***3157. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state the total amount given in the shape of grants and the details of other flood relief facilities provided to the flood stricken people of the Hindi Region and the Punjabi Region of the State, from 1958 to date separately ?

Sardar Ajmer Singh : The time and labour involved in collecting the information will not be commensurate with any possible benefit to be obtained.

UNCULTIVATED GHAIR QABZA BANJAR LAND PURCHASED BY GOVERNMENT IN LUDHIANA DISTRICT

***3333. Comrade Harnam Singh Chamak :** Will the Minister for Revenue be pleased to state—

- the area of uncultivated Ghair Qabza Banjar Land purchased by the State from the Central Government in Ludhiana District ;
- the total number of tenants in possession of the said land at present ;
- the amount of compensation or the price which the tenants will have to pay for remaining in possession of the said land ;
- the total amount proposed to be advanced by the Government to the said tenants by way of relief together with number of instalments in which the said advance will be realized.

Sardar Ajmer Singh : (a) Approximately the following areas have been purchased from the Central Government :—

Ghair Mumkin	.. 9,036 acres
Banjar	.. 9,401 acres

(b) This information is not readily available. The time and labour involved in its collection from the field staff may not be commensurate with the expenditure involved and its possible benefits.

(c) Does not arise in view of (b) above.

(d) The Revenue Department has placed adequate funds at the disposal of Deputy Commissioners for disbursement as taccavi loans for the purchase of agricultural lands in their possession from Government. These loans will be recovered under the Agriculturists Loans Act XII of 1884 and the Rules framed thereunder.

HARIJAN HONORARY SUB-REGISTRARS

***3414. Lieut. Bhag Singh :** Will the Minister for Revenue be pleased to state—

- (a) the total number of ex-servicemen at present employed as Honorary Sub-Registrars in the State and the number of Harijans amongst them ;
- (b) the total number of Harijans employed as Honorary Sub-Registrars in the State at present along with the names of places of their postings ?

Sardar Ajmer Singh : (a) There are 13 ex-servicemen at present employed as Honorary Sub-Registrars in the State and one of them is a Harijan ;

(b) Five, at the following places :—

Fatehabad, Hamirpur, Muktsar, Mansa and Mohindergarh.

STARRED QUESTIONS FOR THE 1ST APRIL, 1963

EXPENDITURE ON ENTERTAINMENT OF GUESTS

***3143. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) whether any amount was placed at the disposal of each of the Ministers during the year 1962-63 for the entertainment of guests ; if so, how much in each case ;
- (b) the amount spent on the guests who stayed in the Punjab Government Guest House, Chandigarh, during the period from 1st January, 1962 up to date ;
- (c) the names of the Guests referred to in part (b) above and the purpose of their visits ?

Sardar Partap Singh Kairon : (a) No amount was placed at the disposal of Ministers for the year 1962-63 for entertainment of guests.

(b) and (c) Since guests of the Ministers are not accommodated in the State Guest House, the question of furnishing information in regard to the amount spent on them or their names etc. does not arise.

AMOUNTS AWARDED TO SOLDIERS WHO FOUGHT IN NEFA AND LADAKH BORDERS IN THE HINDI/PUNJABI REGIONS

***3159. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state the total sum of money awarded by the State Government to the soldiers and officers who fought in NEFA and Ladakh borders in the Punjabi Region and the Hindi Region of the State, separately ?

Sardar Partap Singh Kairon : (i) Punjabi Region Rs 4,58,080.00
(ii) Hindi Region .. Rs 3,03,410.00

VISITS OF THE CHIEF MINISTER IN KARNAL DISTRICT

***3160. Chaudhri Inder Singh Malik :** will the Chief Minister be pleased to state the names of the places visited by him in Karnal District in January and February, 1963 stating the purpose of his visits and the amount of T.A. drawn by him together with the details of the demands of the people put before him during these visits and the action, if any, taken thereon.

Sardar Partap Singh Kairon : A statement containing the requisite information is as follows :—

STATEMENT

Serial No.	Names of places visited by Chief Minister in Karnal District in January and February, 1963	Date of visit	Purpose of visit	Amount of T.A. drawn	Details of the demands of people put before him during the visits and the action, if any, taken thereon
1	Gharaunda	13-2-63	Public meeting	Rs 15 as Daily Allowance	Chief Minister does not recollect the demands of the people put before him

VISIT OF THE CHIEF MINISTER AT REWARI, DISTRICT GURGAON

*3161. **Chaudhri Inder Singh Malik** : Will the Chief Minister be pleased to state whether he visited Rewari, district Gurgaon in the month of February, 1963 ; if so, the purpose of his visit and the amount of T.A. drawn by him ?

Sardar Partap Singh Kairon : Yes, the visits were private and no T.A. was drawn.

ACCEPTANCE OF APPLICATIONS IN URDU LANGUAGE IN GURGAON DISTRICT

*3422. **Shri Babu Dayal Sharma** : Will the Chief Minister be pleased to state—

- (a) whether he is aware of the fact that there are more than two lakhs Urdu knowing persons in Gurgaon District ;
- (b) if the reply to part (a) above be in the affirmative, whether applications given in the Urdu language are accepted in the district offices in the said district ?

Dr. Gopi Chand Bhargava (Finance Minister) : (a) Yes, Sir.
(b) Yes, Sir. Applications given in the Urdu language are accepted not only in the district offices in the Gurgaon District but also at all levels of the administration in the entire State.

GRADES OF INSTRUCTIONAL STAFF IN INDUSTRIAL TRAINING INSTITUTES IN THE STATE

*3427. **Pandit Chiranji Lal Sharma** : Will the Chief Minister be pleased to state—

- (a) whether it is a fact that two grades of Industrial Staff working in the Industrial Training Institutes in the State have been constituted,—*vide* Government letter No. 1207-5, 6.11.60/27916, dated 4th January, 1961 ;
- (b) if the reply to part (a) above be in the affirmative, whether it is a fact that some of the Instructional Staff have been placed in the grade of Rs 120—8—200 while others have been placed in the grade of Rs 160—8—330 though the qualifications prescribed for all Instructors are equal and the nature of duties and working hours are the same ;

(c) if the reply to part (b) be in the affirmative the reasons for this discrimination and distinction of grades ?

Sardar Partap Singh Kairon : (a) Yes.

(b) The Instructional Staff have been placed in the two grades mentioned above but the qualifications for all Instructors and nature of duties are not equal and the same, though the working hours are the same.

(c) The question of any discrimination does not arise.

VOCATIONAL TRAINING COURSES AND INDUSTRIAL TRAINING INSTITUTES

***3428. Pandit Chiranji Lal Sharma :** Will the Chief Minister be pleased to state—

(a) whether it is a fact that the Vocational Training Centres and Industrial Training Institutes were originally started under the Central Government ;

(b) if reply to part (a) above be in the affirmative whether the said Centres/Institutes in the State now are working under the State Government ;

(c) whether it is a fact that the staff in the Industrial Training Institutes was declared permanent since 1st November, 1956 and the staff with Vocational Training Centres continued on a temporary basis ;

(d) whether it is a fact that staff of the Vocational Training Centres has been integrated with the staff of the Industrial Training Institutes ; if so, since when ; and

(e) whether it is a fact that this integration has adversely affected the seniority of the staff in the Industrial Training Institutes ; if so, what measures do the Government propose to take to give relief to those who have suffered on that score ?

Sardar Partap Singh Kairon : A statement containing the required information is as follows:—

STATEMENT

(a) Only the Industrial Training Institutes were originally started by the Government of India.

(b) The Vocational Training Centres ceased to function as separate unit from 1st June, 1958 and were merged in/converted into Industrial Training Institutes which are now working under the State Government.

(c) 60 per cent of the staff working in the Industrial Training Institutes was declared permanent, with effect from 1st November, 1956. 12½ per cent of the staff working under the Vocational Training Centres was made permanent with effect from 1st September, 1956.

(d) Yes, with effect from 1st June, 1958.

(e) No. The seniority of the staff of Industrial Training Institutes and that of the defunct Vocational Training Centres has been determined on the basis of length of service on the equated posts. The question of any official of the Industrial Training Institute being adversely affected or taking of any relief measures, therefore, does not arise.

J.B.T. TEACHERS IN PATIALA DISTRICT

***3429. Pandit Chiranji Lal Sharma :** Will the Chief Minister be pleased to state—

(a) the **total number** of J.B.T. teachresses in Patiala District ;

(b) whether Government are aware of the fact that a number of such teachresses have not been given their increments for the last five or six years for no fault of theirs ;

(c) if reply to part (b) be in the affirmative, the reasons therefor ?

Sardar Partap Singh Kairon : (a) 383.

(b) Yes.

(c) The matter is being pursued with the Accountant-General, Punjab, with a view to get these cases finalised at the earliest.

NEWLY-CONSTRUCTED BUILDING FOR GIRLS' SCHOOL AT SAMANA

***3453. Shri Amar Singh :** Will the Chief Minister be pleased to state whether Government are aware of the fact that the newly-constructed building for Girls' School at Samana is not being utilised as yet ; if so, the reasons therefor ?

Sardar Partap Singh Kairon : Yes. The Girls School will be shifted to the new building as soon as boundary wall is constructed.

PRINTING OF BOOK ENTITLED "DRAWING 8TH PUNJABI"

***3454. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state—

(a) whether any order for printing of the book entitled 'Drawing 8th Punjabi, was placed by the Education Department with the Printing and Stationery Department ;

(b) if the answer to part (a) above be in the affirmative, the total number of books indicated in the Print Order placed with the Printing and Stationery Department ;

(c) the quantity of paper and other material required normally to print the said number of text books ;

(d) whether he is aware of the fact that the number of the said books actually printed is more than that indicated in the Print Order ; if so, who is responsible for this excess printing and what action has been taken against him ?

Sardar Gulab Singh (Chief Parliamentary Secretary) : (a) Yes.

(b) 30,000.

(c) 257 reams and 11 quires of white printing paper and 15 reams of cover paper.

(d) Yes. 40,000 copies were printed due to different marking of quantity noted on the manuscript of the book. The Education Department, subsequently placed a supplementary order for 10,000 copies. The book is to continue for the current year. No loss is involved ; rather the cost has been less, because of increased number of copies. No action was considered necessary against any of the working hands on this account.

COMPLAINT AGAINST PROFESSIONAL TAX INSPECTOR, MOGA, DISTRICT
FEROZEPORE

***3451. Comrade Didar Singh :** Will the Minister for Finance be pleased to state—

(a) whether Government have recently received any complaint against the Professional Tax Inspector, Moga (Ferozepore) regarding malpractices while assessing the tax ;

(b) if the answer to part (a) above be in the affirmative the action taken or proposed to be taken thereon ?

Dr. Gopi Chand Bhargava : (a) There is no Professional Tax Inspector in Moga in Ferozepore District, and the assessment work of this tehsil is being done by the Assistant Treasury Officer. A complaint against him and his clerk was received recently.

(b) The matter with regard to the complaint against the Assistant Treasury Officer, Moga and his clerk is being looked into.

PERSONS DIED IN CERTAIN GOVERNMENT HOSPITALS

*1615. **Sardar Ajaib Singh Sandhu :** Will the Minister for Finance be pleased to state—

(a) the names of patients who died in the General Hospital, Sector 16, Chandigarh, Post-Graduate Research and Medical Institute, Chandigarh and Civil Hospital, Ambala City, during the period from 1st January, 1962 to date, the disease they were suffering from ;

(b) the dates when each of the patients referred to in part (a) above was admitted and the date when deaths occurred in each case ?

Dr. Gopi Chand Bhargava : (a) and (b) A statement is as follows.

Statement showing the names of patients who died in certain Government Hospitals during the period from 1st January, 1962 to date giving the date of admission, the date of death and the disease in each case

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
CIVIL HOSPITAL, AMBALA				
1	Chaman Dass	13-1-62	22-1-62	Hypertension
2	Amritsaria Mal	1-1-62	1-1-62	Thrombosis
3	Maya Dass	29-12-61	1-1-62	Congestive Heart Failure
4	Gur Parshad	27-1-62	28-1-62	T. B. Lungs
5	Isro	25-12-61	22-1-62	Congestive Heart Failure
6	Baby Ram Rakhi	20-1-62	22-1-62	Prematurity
7	Baby Chander Kanta	19-1-62	9-1-62	Asphyxia
8	Baby Isro	6-1-62	1-11-62	Prematurity
9	Mrs. Kulwant Rai	6-1-62	5-1-62	Ruptured Uterus
10	Man Singh	3-1-62	3-1-62	Traumatic shock and Haemorrhage
11	Sita Ram	21-12-61	29-1-62	Myocardial degeneration
12	Sain Dass	22-1-62	22-1-62	Surgical Amphysema
13	Rattan Chand	7-1-62	25-2-62	Peritonitis
14	Raja Ram	30-1-62	12-2-62	Uraemic Coma-2 days

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
15	Kamal Netar	.. 3-2-62	9-2-62	Tetanus
16	Subash	.. 4-2-62	5-2-62	Gastroenteritis
17	Sudesh	.. 14-2-62	15-2-62	Miliary Tuberculosis
18	Sunder Lal	.. 29-1-62	29-1-62	Tetanus
19	Baby Darshan Kaur	.. 7-2-62	12-2-62	Prematurity
20	Baby Shahni Bai	.. 16-2-62	16-2-62	Hemetoma Head Injury
21	Baby Rajrani	.. 1-2-62	1-2-62	Prematurity
22	Rajpati	.. 6-2-62	7-2-62	Shock and Haemorrhage
23	Satish Kumar	.. 26-2-62	27-2-62	Broncho-Pneumonia
24	Baby Atmi	.. 8-3-62	9-3-63	Asphyxia
25	Parkasho	.. 13-3-62	15-3-62	Peritonitis
26	Trloki Nath	.. 19-3-62	19-3-62	Unconscious (History of inhalation of Acid Fumes)
27	Jeet Singh	.. 16-3-62	18-3-62	Tetanus
28	Dalipa	.. 1-3-62	13-3-62	Coma
29	Pritam Singh	.. 4-3-62	5-3-62	Uraemia
30	Gurmukh Singh	.. 21-2-62	4-3-62	Congestive Heart Failure
31	Smt. Gangir Kaur	.. 4-3-62	13-3-62	Meningitis Pyogenic
32	Baby Charan Singh	.. 10-3-62	10-3-62	Prematurity
33	Smt. Kartari	.. 4-3-62	20-3-62	Pulmonary Embollis
34	Malia Ram	.. 2-6-62	24-3-62	Uraemia
35	Kishori Lal	.. 24-12-61	2-3-62	Uraemia
36	Jagat Ram	.. 22-3-62	23-3-62	Dehydration Toxaemia
37	Gajjan Ram	.. 14-3-62	28-3-62	Uraemic Coma
38	Baby Raj Rani	.. 26-4-62	27-4-62	Prematurity
39	Romesh Chander	.. 11-4-62	12-4-62	Encephalitis
40	Pawan Kumar	.. 26-4-62	26-4-62	Gastroenteritis
41	Ramji Na ⁿⁱ	.. 20-4-62	20-4-62	Uraemic Coma
42	Saudagar Mal	.. 3-4-62	3-4-62	Stock Traumatic
43	Masachi Ram	.. 28-3-62	9-4-62	Anaemia

Serial No.	Name of patient		Date of admission	Date of death	Name of disease
1	2		3	4	5
44	Smt. Amar Devi	..	17-4-62	23-4-62	Congestive Heart Failure
45	Raj Kumari	..	16-4-62	16-4-62	Gastroenteritis
46	Hamir Singh	..	22-4-62	23-4-62	Coronary Thrombosis
47	Santokh Singh	..	26-8-62	12-4-62	Toxaemia
48	Thakar Dass	..	17-4-62	18-4-62	Do
49	Jamna Dass	..	11-4-62	25-4-62	Uraemia
50	Mohinder Kumar	..	27-4-62	27-4-62	Shock and Haemorrhage
51	Smt. Krishna	..	29-3-62	29-5-62	Dehydration
52	Smt. Asha Ahluwalia	..	29-5-62	29-5-62	Shock on account of extensive burns
53	Nitham	..	28-4-62	7-5-62	Carcinoma Gall Bladders
54	Smt. Jaswant Kaur	..	19-5-62	19-5-62	Shock due to extensive burns
55	Smt. Bachni	..	25-5-62	26-5-62	Septic Abortion cupaltic inflammation
56	Smt. Lachmi Devi	..	29-5-62	29-5-62	Congestive Heart Failure
57	Manak Singh	..	11-5-62	11-5-62	Gastroenteritis
58	Suresh Chander	..	11-4-62	10-5-62	Infentile Cirrhosis Liver
59	Om Parkash	..	7-5-62	28-5-62	Tuberculosis Abdomen
60	Baby Roshan Devi	..	12-5-62	13-5-62	Prematurity
61	Teerjo	..	23-5-62	26-5-62	Circulatory Colapse
62	Baby Pushpa	..	3-5-62	6-5-62	Jaundice
63	Gopi Nath	..	30-4-62	1-5-62	Peritonitis
64	Smt. Prabha	..	13-5-62	13-5-62	Gastroenteritis
65	Smt. Raj Kaur	..	6-6-62	25-6-62	Carcinoma Ocaum
66	Ram Murti	..	4-6-62	6-6-62	Chicken pox Toxaemia
67	Teja Singh	..	12-6-62	18-6-62	Coma due to fracture scalp
68	Smt. Savitri Devi	..	7-6-62	9-6-62	Hepatic Coma
69	Smt. Pushpa	..	3-6-62	3-6-63	Hyperpyrexia
70	Lal Chand	..	15-6-62	15-6-62	Gastroenteritis
71	Smt. Sheela Devi	..	3-6-62	4-6-62	Ecephalitis
72	Fattu Ram	..	4-6-62	4-6-62	Hepatic Coma

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
73	Sat Paul	.. 19-6-62	20-6-62	Broncho Pneumonia
74	Smt. Pratibha	.. 28-5-62	1-6-62	Hyperpyrexia
75	Kaka	.. 9-6-62	10-6-62	Gastroenteritis
76	Dewan Chand	.. 21-6-62	23-6-62	Entro Colitis
77	Mool Raj	.. 20-6-62	24-6-62	Gastroenteritis
78	Ramji Dass	.. 18-6-62	21-6-62	Tetanus
79	Naurhia Ram	.. 28-6-62	23-6-62	Entritis
80	Smt. Shakuntala	.. 17-6-62	17-6-62	Congestive Heart Failure
81	Sardara	.. 2-6-62	4-6-62	Severe Anaemia
82	Smt. Viran Rani	.. 15-6-62	16-6-62	Tetanus
83	Mangat Ram	.. 28-5-62	4-6-62	Meningitis
84	Ishar Dass	.. 28-7-62	29-7-62	Head Injury
85	Smt. Gurmeet Kaur	.. 2-7-62	3-7-62	Tetanus
86	Pali	.. 10-7-62	13-7-62	Tetanus
87	Prem Chand	.. 24-7-62	26-7-62	Encephlitis
88	Chet Ram	.. 23-7-62	25-7-62	Severe Anaemia-Mal nutri- tion
89	Sarup Singh	.. 23-7-62	24-7-62	Pyrexia with severe Anaemia and Ankylastmiasis
90	Gurdit Singh	.. 18-7-62	18-7-62	Asthma
91	Sham Lal	.. 6-7-62	11-7-62	Tetanus-Injury Forearm
92	Ami Chand	.. 19-7-62	21-7-62	Meningitis
93	Baldev	.. 26-7-62	27-7-62	Diphtheria
94	Smt. Kaushalya	.. 19-7-62	26-7-62	Post-operative intestinal obstruction
95	Baby Swaran Kanta	.. 28-6-62	1-7-62	Head Injury—delayed labour
96	Baby Kala Wati	.. 21-7-62	26-7-62	Prematurity
97	Baby Santosh	.. 3-7-62	3-7-63	Delayed labour-Head Injur y
98	Baby Dropti	.. 20-7-62	21-7-62	P.U.O.

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
99	Baby Janki	.. 27-7-62	30-7-62	Prematurity
100	Mrs. Sobti	.. 12-7-62	14-7-62	Cerebral Haemorrhage and Hypertension
101	Dr. J.P. Rosha]	.. 4-7-62	5-7-62	Traumatic Shock and Haemorrhage
102	Sham Lal	.. 4-7-62	8-7-62	Toxaemia Cellulitis
103	Murari Lal	.. 8-7-62	13-7-62	Multiple injuries as a result of fall
104	Mangal	.. 15-7-62	19-7-62	Post-operative shock and Haemorrhage
105	Babu Ram	.. 7-7-62	4-7-62	Hepatic Coma
106	Sunil Kumar	.. 8-7-62	8-7-62	Hyperpyrexia and Diarrhoea
107	Amar Nath	.. 15-8-62	16-8-62	Traumatic shock and Haemorrhage
108	Shanti	.. 23-7-62	3-8-62	Toxaemia-Extensive Burns
109	Smt. Joginder Kaur	.. 9-8-62	14-8-62	Fat Embolism
110	Chetu	.. 2-7-62	8-8-62	Post-operative shock and Haemorrhage
111	Daya Ram	.. 7-8-62	12-8-62	Intestinal Obstruction
112	Lalu Ram	.. 23-7-62	12-8-62	Post-operative shock (Leprotory)
113	Mukhtiar	.. 20-8-62	20-8-62	Shock and Haemorrhage
114	Naresh Kumar	.. 31-7-62	17-8-62	Diphtheria
115	Baby	.. 31-7-62	1-8-62	Tetanus
116	Surjit Singh	.. 1-8-62	6-8-62	Asthma and Severe Anaemia
117	Nand Ram	.. 3-8-62	6-8-62	Sinus Chest-Bursting of Emyemia
118	Bodh Wanti	.. 4-8-62	6-8-62	Malignant Ovarian
119	Baby Ram Kali	.. 14-8-62	15-8-62	Prematurity
120	Smt. Vidya Devi	.. 23-8-62	23-8-62	Perpurel Cerebral embolism and Anaemia
121	Baby Kanchal	.. 2-8-62	4-8-62	Neo-natorum (R.H. factor)
122	Smt. Chanan Devi	.. 5-8-62	30-8-62	Inepheritum

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
123	Bishan Dass	17-9-62	18-9-62	Coma due to Head Injury
124	Kishori Lal	4-9-62	4-9-62	Shock-fracture neck femur
125	Sardari	28-9-62	28-9-62	Acute Intestinal Obstruction
126	Smt. Chawali Devi	14-9-62	14-9-62	Gangrene Leg Rt.
127	Rajinder Kaur	27-9-62	26-9-62	Post-operative shock and Haemorrhage
128	Pinki	27-9-62	27-9-62	Encephalitis
129	Baby Bhag Wanti	12-9-62	12-9-62	Prematurity
130	Bhushan Kumar	1-9-62	15-9-62	Encephalitis
131	Smt. Asha Devi	17-9-62	17-9-62	Pneumonia Rt. Upper Lobar
132	Godawari	23-8-62	2-9-62	Encephalitis
133	Smt. Ram Kumari	26-9-62	27-9-62	Typhoid and Delerium
134	Nirmal Singh	29-9-62	30-9-62	Ulcerative colitis
135	Harish Chand	27-9-62	5-10-62	Tubercular Meningitis
136	Baby Krishna	1-10-62	1-10-62	Tetanus
137	Ram Pyara	6-10-62	10-10-62	Enterocolitis
138	Gurbux Singh	5-10-62	5-10-62	Hepatitis with severe anaemia
139	Santosh	22-10-62	22-10-62	Broncho-pneumonia
140	Smt. Surjit Kaur	11-10-62	13-10-62	Diphtheria
141	Smt. Kartari Devi	10-10-62	12-10-62	Hypostatic Pneumonia
142	Golgi	3-10-62	7-10-62	Diphtheria
143	Smt. Jeet Kaur	28-10-62	8-10-62	Allergic shock
144	Sagar Chand	26-10-62	26-10-62	Shock and Hamorrhage
145	Man Mohan	19-10-62	20-10-62	Pancreatitis
146	Prem	18-10-62	25-10-62	Toxaemia Abscess Buttock
147	Mam Chand	20-10-62	21-10-62	Post-operative shock, Strangulated hernia
148	Achhar Singh	8-10-62	19-10-62	Epithelioma
149	Smt. Bachni	3-9-62	9-10-62	Cachexia and Anaemia
150	Kala Wati	1-10-62	7-10-62	Pregnancy with severe Anemia

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
151	Smt. Savitri Devi	.. 16-10-62	18-10-62	Cerebral Haemorrhage
152	Baby Daljeet	.. 26-10-62	31-10-62	Prematurity
153	Baby Laxmi	.. 26-10-62	27-10-62	Do
154	Amroo	.. 13-11-62	14-11-62	Encephalitis
155	Ram Harash	.. 15-11-62	25-11-62	Liver Abscess
156	Ram Rakha Mal	.. 21-11-62	23-11-62	Tetanus
157	Banwari Lal	.. 4-11-62	7-11-62	Gastroenteritis
158	Rita	.. 11-11-62	12-11-62	Broncho-Pneumonia
159	Hira Lal	.. 29-10-62	20-11-62	Uraemia
160	Smt. Tara Wati	.. 8-11-62	11-11-62	Congestive Heart Failure
161	Ram Lal	.. 5-11-62	5-11-62	Gastroenteritis
162	Baby Amar Wati	.. 15-11-62	27-11-62	Neoratus Pneumonia
163	Chanan Singh	.. 18-12-62	21-12-62	Congestive Heart Failure
164	Gurdial	.. 28-11-62	1-12-62	Pyrexia
165	Jog Raj	.. 20-11-62	2-12-62	Operation Proctectomy
166	Ishwara Nand	.. 14-11-62	21-12-62	Operation Liver Abscess
167	Gopi Ram	.. 19-12-62	29-12-62	Ch. Corpulmonace-Bar. Asthma
168	Rakesh Kumar	.. 30-12-62	30-12-62	Black Water fever
169	Vijay Chand	.. 2-12-62	24-12-62	Gastroenteritis
170	Kashmir Singh	.. 1-12-62	1-12-62	Broncho-pneumonia
171	Baby Naseeb Singh	.. 29-11-62	1-12-62	Tetanus Neonatorum
172	Gajinder Singh	.. 19-12-62	22-12-62	Gastroenteritis
173	Smt. Bachni	.. 1-12-62	8-12-62	Inversum of Uterus
174	Baby Nirmal	.. 2-12-62	4-12-62	Prematurity
175	Ganga Ram	.. 12-11-63	12-1-63	P.U.O.
176	Isro	.. 11-1-63	12-1-63	Tetanus
177	Vidya Dhar	.. 13-1-63	14-1-63	Uraemia
178	Ishar Dass	.. 1-1-63	16-1-63	Diabetic Nephropathy
179	Amar Singh	.. 13-1-63	16-1-63	Cerebral Haemorrhage

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
180	Sunder Dass	.. 9-1-63	13-1-63	Congestive Heart Failure
181	Baby Romesh Chander	.. 28-12-62	2-1-63	Post-operative shock
182	Smt. Dharam Kaur	.. 6-1-63	9-1-63	Gorpulmonale
183	Narati	.. 26-1-63	28-1-63	Head Injury
184	Gopal Singh	.. 26-12-62	12-1-63	P.U.O.
185	Gladhu Ram	.. 26-1-63	30-1-63	Post-operative shock (Lep-rotomy)
186	Amar Kaur	.. February, 1963	7-2-63	Puerpural sepsis
187	Harbans Lal	.. 18-2-63	19-2-63	Head Injury
188	Unknown	.. 24-2-63	24-2-63	Coma
189	Sita Ram	.. 1-2-63	1-2-63	Coronary Thrombosis
190	Baby, son of Faqir Singh	.. 6-2-63	12-2-63	Post-operative shock
191	Deep Chand	.. 24-2-63	28-2-63	Cerebral Haemorrhage
192	S.D. Budhiraja	.. 20-2-63	2-3-63	Uraemia-Enlarged prostate
193	Ajaib Singh	.. 7-2-63	8-2-63	Head injury-accidental
194	Sant Ram	.. 3-2-63	12-2-63	Hapatic Coma
195	Atma Ram	.. 21-1-63	7-2-63	Lobar Pneumonia
196	Sadhu Ram	.. 23-1-63	6-2-63	Enterocolitis
197	Prem Dass	.. 1-1-63	17-2-63	Fecal Fistula
198	Smt. Gokali	.. 13-2-63	17-2-63	Diabetis Coma
199	Naresh Kumar	.. 27-2-63	27-2-63	Encephalitis
200	Smt. Gansa Devi	.. 11-2-63	14-2-63	Pulmonary Embolism
201	Gudi	.. 25-2-63	25-2-63	Intestinal obstruction
202	Tonny	.. 3-2-63	3-2-63	Broncho-Pneumonia
203	Popu	.. 12-2-63	12-2-63	Encephalitis
204	Banarsi Dass	.. 4-2-63	7-2-63	Coronary Thrombosis
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205	Baby Kehar Singh	.. 3-1-62	3-1-62	Prematurity
206	Baby Parsini	.. 3-1-62	13-1-62	Do

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
207	Baby Raghunath	.. 10-1-62	13-1-62	Prematurity
208	Nanak	.. 1-1-62	14-1-62	Bronchiactasis
209	Urmila	.. 9-1-62	12-1-62	Haemorrhage
210	Krishna	.. 5-1-62	8-1-62	Encephalitis
211	Ujjagar Singh	.. 22-12-61	4-1-62	Intestinal
212	Bably	.. 31-12-61	3-1-62	Obstruction growth Abdomen
213	Sarju	.. 4-1-62	4-1-62	Head Injury with fracture spine
214	Kaka	.. 2-1-62	3-1-62	Tetanus
215	Smt. Surti Devi	.. 8-1-62	10-1-62	Do
216	Kaka	.. 29-12-61	3-1-62	Do
217	Smt. Bhagwan Kaur	.. 14-12-61	3-1-62	Malignant Growth Ovary
218	Son of Daulat Ram	.. 3-1-62	6-1-62	Prostapectomy
219	Gurbachan Singh	.. 13-1-62	16-1-62	C.H.F.
220	Samarjit Singh	.. 15-1-62	16-1-62	Worms infestation
221	Amar Singh	.. 12-1-62	17-1-62	Acute Abdomen
222	Bhagwan Dass	.. 3-1-62	18-1-62	Uraemia
223	Smt. Kailashoo	.. 15-1-62	18-1-62	C.H.F.
224	Baby Beem Kaur	.. 20-1-62	20-1-62	Asphysis
225	Panjali	.. 20-1-62	20-1-62	Heart failure
226	Chanan Singh	.. 20-1-62	20-1-62	Anaemia
227	Smt. Shila Devi	.. 23-1-62	25-1-62	Encephalitis
228	Swarnoo	.. 24-1-62	26-1-62	T.B. Abdomen
229	Sant Lal	.. 23-1-62	28-1-62	Uremia
230	Prithi Singh	.. 17-1-62	31-1-62	C.H.F.
231	Babu Singh	.. 30-1-62	1-2-62	Head Injury
232	Baby Nachhitar Kaur	.. 29-1-62	3-2-62	Prematurity
233	Baby Nirmal Bhatia	.. 7-2-62	8-2-62	Do
234	S. Kulwant Singh	.. 7-2-62	9-2-62	Sev. Anaemia
235	Swaja Singh	.. 8-2-62	8-2-62	Cere Thromobosis

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
291	Baby Pushpa Devi	3-5-62	6-5-62	Prematurity
292	Baby Birawa	25-4-62	26-4-62	Asphyxia
293	Morly	1-4-62	4-4-62	Tetanus
294	Hukam Chand	6-4-62	7-4-62	D o
295	Gurbachan Singh	6-3-62	5-4-62	Burns
296	Natha Singh	22-3-62	6-4-62	Cory. Thrombosis
297	Smt. Darshan Devi	4-4-62	6-4-62	Tetanus
298	Shri Ram	6-4-62	12-4-62	Acute Abdomen
299	Papy	12-4-62	13-4-62	Gastroenteritis
300	Papu	20-4-62	20-4-62	Diarrhoea
301	Romesh	20-4-62	21-4-62	Dehydration
302	Papu	21-4-62	23-4-62	Pneumonia
303	Lashmi Bai	21-4-62	25-4-62	Meningitis
304	Surjit	28-4-62	2-5-62	Sev. Anaemia
305	Shiv Dayal	2-5-62	3-5-62	Diarrhoea
306	Ranjit	26-4-62	5-5-62	NYD
307	Shama	21-4-62	22-4-62	Compd. Frac. Leg.
308	Jagat Singh	12-4-62	8-5-62	Brains tumour
309	Guddy	16-5-62	16-5-62	Intercession
310	Harsharan	5-5-62	5-5-62	Gastroenteritis
311	Mahanti	24-4-62	7-5-62	Sev. Anaemia
312	Son of Ram Dass	8-4-62	7-5-62	Pret n r a
313	Baby Rattan Bhushan	13-4-62	13-4-62	Cynosis
314	Shanti	7-5-62	7-5-62	Eron. Pre n r a
315	Paramjit Singh	7-5-62	8-5-62	Burn
316	Tejo	9-5-62	13-5-62	T.B. Lymphadenitis
317	Mangat Ram	9-5-62	10-5-62	Pyogenic Meningitis
318	Smt. Jagiro	27-4-62	11-5-62	Brain Tumour
319	Mohinder Kaur	10-5-62	10-5-62	Multiple Injury

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
320	Suraj Bhan	.. 6-3-62	13-5-62	Meningitis
321	Mohar Singh	.. 11-5-62	15-5-62	Do
322	Smt. Hardevi	.. 1-5-62	14-5-62	Do
323	Smt. Anita	.. 15-4-62	15-4-62	Depydration
324	Illam Singh	.. 13-5-62	15-5-62	Typhoid
325	Jagir Singh	.. 7-5-62	18-5-62	C.H.F.
326	Baby Sariswati	.. 17-5-62	18-5-62	Prematurity
327	Smt. Sudarshan Kaur	.. 19-4-62	19-4-62	Sev. Anaemia, Pre
323	Smt. Sita Devi	.. 17-5-62	18-5-62	PPM
329	Smt. Sunila	.. 17-5-62	18-5-62	Gastroentritis
330	Smt. Kesri	.. 18-5-62	19-5-62	P.U.O.
331	Baby Satya	.. 10-5-62	26-5-62	Prematurity
332	Bhagwant Singh	.. 25-5-62	26-5-62	Malnutrition
333	Maroo Ram	.. 14-5-62	27-5-62	Brain Tumour
334	Smt. Jagir Kaur	.. 27-5-62	28-5-62	Hepatic Coma
335	Ganda Singh	.. 28-5-62	29-5-62	Uremia
336	Ram Asra	.. 29-5-62	30-5-62	Enteric fever
337	Jaswant	.. 31-5-62	31-5-62	Gastroentritis
338	Rakesh	.. 25-4-62	31-5-62	Brain Tumour
339	Smt. Hardeep Kaur	.. 27-5-62	29-5-62	Head Injury
340	Kishan Singh	.. 30-5-62	31-5-62	Heat stroke
341	Bhagwan a	.. 29-5-62	31-5-62	Anaemia
342	Smt. Asa Devi	.. 1-6-62	1-6-62	PUO
343	Kuku	.. 1-6-62	1-6-62	Bron. Pneumonia
344	Smt. Mohinder Kaur	.. 29-5-62	30-5-62	Tetanus
345	Jatiman	.. 1-6-62	1-6-62	Bon. Pneumonia
346	M. L. Josi	.. 1-6-62	1-6-62	Gastroentritis
347	Kaka	.. 6-6-62	8-6-62	Do

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
236	Teja Singh	...	11-2-62	12-2-62 Sev. Burns
237	Baby	...	12-2-62	12-2-62 Tetanus
238	Lachha Shah	...	10-2-62	12-2-62 Cory. Thrombosis
239	Baby Topchio	...	11-2-62	11-2-62 Prematurity
240	Smt. Deep Kaur	...	11-2-62	11-2-62 Sev. Anaemia
241	Chandhian	...	15-2-62	15-2-62 Interic
242	Bara Singh	...	5-2-62	17-2-62 Hepatic Coma
243	Baby Nathu	..	17-2-62	17-2-62 Prematurity
244	Baby Dallu	...	9-2-62	18-2-62 Gastroenteritis
245	Shiv Ram Singh	..	11-2-62	19-2-62 C.H.F.
246	Karnail Singh	..	16-2-62	21-2-62 Anaemia
247	Smt. Ajmer Kaur	...	19-2-62	23-2-62 T.B. Abdomen
248	Inder Devi	..	23-2-62	25-2-62 Tetanus
249	Nirmala	..	25-2-62	23-2-62 Vomiting with Gastroenteritis
250	Mansu	...	23-2-62	26-2-62 C.H.F.
251	Harnam Singh	..	1-2-62	27-2-62 Inrev. shock
252	Banta Ram	..	27-2-62	1-3-62 Anaemia with G.D.
253	Shmt. Narathi	...	28-2-62	28-2-62 Intrac. tumour
254	Garib Dass	..	2-3-62	3-3-62 Encephlitis
255	Kesar Singh	..	1-3-62	2-3-62 Tetanus
256	Surjit Lal	..	2-3-62	2-3-62 Gastroenteritis
257	Raghibir Singh	..	3-3-62	6-3-62 Head Injury
258	Mohinder Singh	...	8-3-62	8-3-62 Bron. Pneumonia
259	Ram Lal	...	8-3-62	9-3-62 Multiple injury
260	Smt. Radha Bai	..	2-3-62	8-3-62 Asthma with C.H.F.
261	Doodhpoo	..	9-3-62	10-3-62 Bron. Pneumonia
262	Ramchand	..	1-3-62	2-3-62 Head Injury

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
263	Yash Pal	8-3-62	9-3-62	Head Injury
264	Baby Surjit Kaur	18-2-62	27-2-62	Prematurity
265	Baby Parkash	9-3-62	10-3-62	Do
266	Baby Lilawanti	2-3-62	7-3-62	Do
267	Puro Devi	7-3-62	13-3-62	Sev. Anamia
268	Kailashoo	9-3-62	13-2-62	Encephalitis
269	Smt Harnam Kaur	13-3-62	13-3-62	Extensive burns
270	Baby Kartar Kaur	14-3-62	15-3-62	Prematurity
271	Baby Shanta	12-3-62	15-3-62	Do
272	Baby Bala	15-3-62	15-3-62	Whooping cough
273	Karpal Singh	12-3-62	15-3-62	Diabetic-coma
274	Shmt. Sudarshan Kumari	17-3-62	17-3-62	Act. Septiceania
275	Ravinder	20-3-62	20-3-62	Int. Obstruction
276	Indra	13-3-62	19-3-62	Bron. Pneumonia
277	Kishan Chand	1-3-62	22-3-62	Intracrainal growth
278	Smt. Sham Kaur	18-3-62	20-3-62	Intestinal
279	Kali Ram	3-3-62	20-3-62	Paraplegia
280	Nathi	21-3-62	27-3-62	Redical Mastectmy
281	Bachan Singh	15-3-62	29-3-62	Hypertension
282	Smt. Shanti	29-3-62	30-3-62	Tetanus
283	Gurnam Dass	31-3-62	31-3-62	Bron. Asthma
284	Baby Chander Sakhi	24-3-62	1-4-62	Asphyxia
285	Smt. Joginder Kaur	1-4-62	1-4-62	P..P.N.
286	Baby, son of Ram Kishan	1-4-62	3-4-62	Asphyxia
287	Baby Sunder Devi	27-3-62	27-3-62	Do
188	Baby Joginder Kaur	1-4-62	2-4-62	Do
289	Baby Ajaib Kaur	15-4-62	16-4-62	Do
290	Baby, s/o Prem Singh	5-5-62	5-5-62	Do

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
407	Baby Manjeet	7-8-62	8-8-62	Prematurity
408	Baby Darshan	7-8-62	10-8-62	Do
409	Baby Lakshmi	11-8-62	11-8-62	Do
410	Baby Shila	9-8-62	10-8-62	Cong. Heart
411	Hamir Singh	11-8-62	11-8-62	Hd. Injury
412	Baby Jagjit Singh	12-8-62	14-8-62	Toxaemia Birth
413	Kamla Devi	14-8-62	16-8-62	A.P.H
414	Bhagwan Dass	17-8-62	17-8-62	Multi. Injuries
415	M.L. Saluja	17-8-62	19-8-62	Constructive Pericarditis
416	Mala Devi	18-8-62	20-8-62	C.H.F
417	Shashi	20-8-62	20-8-62	Coma convulsion
418	Kabul Singh	15-8-62	21-8-62	Cere. Haemorrhage
419	Nirmala Kumari	13-8-62	15-8-62	T.B. Abdomen
420	Vishwa Mitter	10-8-62	19-8-62	Sub-Dinal Haemorrhage
421	Kamla Devi	25-7-62	21-8-62	T.B. Meningitis
422	Piara Lal	20-8-62	22-8-62	Ureomic Coma
423	Miss E. James	21-8-62	21-8-62	Hypertension
424	Swaran Singh	14-7-62	21-8-62	Blader Neck Obstruction
425	Yash Pal	19-8-62	19-8-62	Poisoning
426	Rajinder Singh	24-7-62	28-7-62	Sub-Acute Int. Obstruction
427	Sarbjit Singh	26-7-62	27-7-62	Diphtheria
428	Munshi Ram	26-7-62	29-7-62	Enlarged prostate
429	Baby Kaka	28-7-62	28-8-62	Bron. Pneumonia
430	Prem Chand	6-8-62	7-8-62	Hd. Injury
431	Rajnesh	22-8-62	23-8-62	Sev. Anaemia
432	Baby Krishna	17-8-62	22-8-62	Toxaemia Premature
433	Baby Jagjit Singh	12-8-62	14-8-62	Toxaemia
434	Bakshish Raj	22-6-62	22-6-62	R.C.F.
435	Baby	22-8-62	22-8-62	Gastroenteritis
436	Bimla	23-8-62	24-8-62	Marasmus

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
437	Mother of Justice Harbans Singh	24-8-62	24-8-62	Card Asthma
438	Saman ..	25-8-62	26-8-62	Int. Obstruction
439	Babu Ram ..	25-8-62	26-8-62	St. Hernia
440	Hardial Kaur ..	11-8-62	26-8-62	T.B. Laryn X.
441	Dakhan ..	24-8-62	26-8-62	Sev. Anaemia
442	Baby Gurdial Kaur ..	23-8-62	26-8-62	Prematurity
443	Jit Singh ..	27-8-62	27-8-62	Gastroentritis
444	Baby Manjit ..	26-8-62	28-8-62	Prematurity
445	Baby Mohinder Kaur ..	27-8-62	27-8-62	Do
446	Harnam Singh ..	25-8-62	28-8-62	Uraemia
447	Lal Chand ..	26-8-62	29-8-62	Cory. Thrombosis
448	Mr. Des Raj ..	28-8-62	29-8-62	Prematurity
449	Baby Kamla ..	28-8-62	28-8-62	Pneumonia
450	Pt. Nathu Ram ..	29-8-62	..	Uraemia
451	Shiv Raj ..	26-8-62	31-8-62	..
452	Chuni Lal ..	31-8-62	3-9-62	Cancer Oesophagus
453	Kalya Dass ..	9-7-62	3-9-62	Hypertension Prostatectomy
454	Surjit Singh ..	3-9-62	3-9-62	Hd. Injury
455	Naranjan Singh ..	3-9-62	4-9-62	Uraemia
456	Baby Pushpa ..	31-8-62	6-9-62	Jaundice
457	Dev Raj ..	5-9-62	6-9-62	Pleury
458	Kamaljit ..	7-9-62	8-9-62	Haematuria
459	Gian Parkash ..	8-9-62	8-9-62	Gastroentritis
460	Baby Rattan Chand ..	10-9-62	10-9-62	Gastro entritis
461	Vinod ..	11-9-62	11-9-62	Diphtheria
462	Mohinder Singh ..	9-9-62	12-9-62	Tetanus
463	Hardial Singh ..	15-9-62	15-9-62	Enteric Fever
464	Sant Ram	16-9-62	Coronary Thrombosis
465	Baij Nath ..	17-9-62	17-9-62	Ditto

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
348	Phunnu Ram	.. 5-6-62	6-6-62	T. B. Meningitis
349	Santokh Singh	.. 6-6-62	6-6-62	Hemiplegia
350	Tony	.. 8-6-62	8-6-62	Gastroenteritis
351	Balraj	.. 9-6-62	9-6-62	Diphtheria
352	Ganeshi	.. 26-5-62	7-6-62	..
353	Ranjit Singh	.. 3-6-62	4-6-62	Hd. Injury
354	Smt. Ichelly Devi	.. 5-6-62	5-6-62	Burn
355	Smt. Sushma	.. 9-6-62	10-6-62	Aseitis (PUO)
356	Shri. Besro	.. 9-6-62	9-6-62	Peritonitis
357	Lashmi	.. 11-6	14-6-62	Ascites
358	Munshi Ram	.. 10-6-62	10-6-62	Heatstroke
359	Hari Krishan	.. 6-6-62	15-6-62	Dehydration (stone)
360	Joginder Singh	.. 14-6-62	17-6-62	Leukeemia
361	Unknown	.. 19-6-62	19-6-62	Multiple Injury
362	Surjit	.. 18-6-62	19-6-62	Tetanus
363	K.R. Kapoor	.. 15-6-62	16-6-62	Heart failure
364	Inderjit Singh	.. 17-6-62	17-6-62	Blunts injury
365	Bhagwan Dass	.. 26-6-62	29-6-62	Crushed injury Rt. Leg.
366	Shiv Nath	.. 30-6-62	30-6-62	Enteric
367	Maghi Ram	.. 30-6-62	30-6-62	Sev. Anaemia
368	Mangal Charan	.. 30-6-62	1-7-62	Hd. Injury
369	Baby Permashwari	.. 20-6-62	20-6-62	Prematurity
370	Baby Narati	.. 27-6-62	28-6-62	Do
371	Baby Charanjit Kaur	.. 22-6-62	30-6-62	Do
372	Jatinder	.. 30-6-62	2-7-62	Inf. Hepatitis
373	Sushil Kumar	.. 1-7-62	1-7-62	Int. Colic
374	Baby Prem Kaur	.. 1-7-62	1-7-62	Prematurity
375	Shanti	.. 1-7-62	2-7-62	Sev. Anaemia
376	Purni	.. 3-7-62	4-7-62	Central Placenta Praevia- Anaemia

Serial No	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
377	Harbans Kaur	29-6-62	3-7-62	Enteric with Peritonitis
378	Ishar Dass	30-6-62	3-7-62	Tetanus
379	Joginder Singh	3-7-62	5-7-62	Pul. Embolism
380	Prem	3-7-62	4-7-62	Placenta Preavia
381	Karam Chand	8-7-62	10-7-62	Myo-Cardial Infraction
382	Parveen	8-7-62	11-7-62	Diabetic Coma
383	Nidhan Singh	10-7-62	12-7-62	Malignant Hypert
384	Kaka	12-7-62	12-7-62	Gastroentritis
385	Bhaktwar Singh	11-7-62	11-7-62	Mulp. Injuries
386	Kartar Singh	18-7-62	21-7-62	Hd. Injury
387	Mohinder Singh	17-7-62	20-7-62	Brain Tumour
388	Piara Lal	21-7-62	22-7-62	Cory. Thrombosis
389	Sherro	18-7-62	23-7-62	Brains Tumour
390	Darshna	22-7-62	24-7-62	PUO
391	Nachhitar Singh	25-7-62	27-7-62	Encephaltis
392	Sadiq	26-7-62	26-7-62	Cory. Thrombosis
393	Kishan Chand	19-7-62	30-7-62	Hd. Injury
394	Baby Kailash	25-7-62	25-7-62	Prematurity
395	Surjit Kaur	1-8-62	1-8-62	Enteric fever
396	Mangat Ram	21-7-62	1-8-62	Uremia with C.H.F.
397	Sukh Bhari	22-7-62	23-7-62	Pul. Embolism
398	Baby	30-7-62	30-7-62	Diphtheria
399	Tulsa Singh	30-7-63	2-8-63	Cerc. Thrombosis
400	Kamlesh	30-7-62	4-8-62	Encephaltis
401	Daroopti	30-7-62	6-8-62	C.H.F.
402	Balwant Rai	8-8-62	9-8-62	Snake bite
403	Rapton Dalae	20-8-62	7-8-62	Int. Tumour
404	Vikaramjit	12-8-62	13-8-62	Pacial Paralysis
405	Iqbal Singh	2-8-62	11-8-62	Act. Pancreatitis
406	Romesh	10-8-62	18-8-62	Sev. Hydration

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
466	Narati	.. 14-9-62	17-9-62	Intestinal Obstruction
467	Boota Singh	.. 6-9-62	17-9-62	Meningionia
468	Baby Kiali Devi	.. 17-9-62	17-9-62	Asphyxia Dehydration
469	Baby Gurbachan Kaur	.. 15-9-62	19-9-62	Prematurity
470	Kartar Singh	.. 19-9-62	22-9-62	Hemiplegia
471	Nichater Singh	.. 22-9-62	22-9-62	Diphtheria
472	Bhagwan Singh	.. 14-9-62	23-9-62	Sever Anaemia
473	Atari	.. 21-9-62	22-9-62	Obstetrical Shock
474	Joginder Singh	.. 14-9-62	23-9-62	T.B. Hip with Pleurisy
475	Babli	.. 24-9-62	24-9-62	Broncho Pneonia
476	Mansa	.. 11-9-62	24-9-62	Acute Abdomen
477	Baby	.. 23-9-62	24-9-62	Tetanus
478	Surrinder Kaur	.. 26-9-62	29-9-62	Pneumonia
479	Devki Ram	.. 21-9-62	1-10-62	Diarrhoea
480	Ishwer Singh	.. 24-8-62	2-10-62	Uraemia
481	Milkha Singh	.. 20-9-62	5-10-62	Abdomen Tumour
482	Baby Nirmal	.. 6-10-62	7-10-62	Pneumonia
483	Baby Usha	.. 6-10-62	8-10-62	Retention of Urine
484	Nirmala Devi	.. 10-10-62	11-10-62	Tetanus
485	Parshotam Lal	.. 9-10-62	9-10-62	Post Osteotomy Hip Haematuria
486	Kishair Singh	.. 10-10-62	12-10-62	Post Enteric Debility
487	Hazara Singh	.. 2-10-62	14-10-62	Snake Bite
488	Kaka	.. 13-10-62	13-10-62	Int. Obstruction
489	Surjit Singh	.. 12-10-62	14-10-62	Acute Pan creatitis
490	Baby Phool Kali	.. 15-10-62	19-10-62	Prematurity
491	Papuo	.. 8-10-62	15-10-62	Act. Gastroentritis
492	Shanti Devi	.. 19-10-62	19-10-62	Hd. Injury
493	Des Raj	.. 29-2-62	15-10-62	Sirrhosos Liver
494	Sharda Devi	.. 20-10-62	21-10-62	Haemoptysis

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
495	Ram Rekha	.. 21-10-62	22-10-62	C.H.F.
496	Laj Wanti	.. 12-10-62	21-10-62	Haemtomosis
497	Amar Singh	.. 11-10-62	11-10-62	Hypertension
498	Chet Singh	.. 23-10-62	26-10-62	C.V.A.
499	Baby Sham Kaur	.. 19-10-62	25-10-62	Prematurity
500	Kehar Kaur	.. 28-10-62	29-10-62	Tetanus
501	Kala	.. 28-10-62	30-10-62	Hd. Injury
502	Ram Samajh	.. 2-11-62	2-11-62	Mult. Injuries
503	Manjeet	.. 1-11-62	2-11-62	Diarrhoea
504	Takhat Singh	.. 28-10-62	3-11-62	Cerebral Haemorrhage
505	Baby Maya Wati	.. 2-11-62	7-11-62	..
506	Vasant Kumari	.. 8-11-62	8-11-62	..
507	Charan Kaur	.. 5-11-62	9-11-62	Sub. Areehnoid Haemorhage
508	Baby Kamla	.. 3-11-62	9-11-62	Prematurity
509	Mrs. Amin Devi	.. 10-11-62	10-11-62	Cory. Thrombosis
510	Uttam Chand	.. 7-11-62	11-11-62	Cirrhosis Liver
511	Jaswant Kaur	.. 10-11-62	11-11-62	Tetanus
512	Sarin	.. 11-11-62	12-11-62	Dehydration
513	Gabbi	.. 12-11-62	12-11-62	Cory. Complex
514	Baby Umi Devi	.. 10-11-62	12-11-62	Prematurity
515	Gurdevi	.. 12-10-62	14-11-62	T.B. Abdomen
516	Baby Gurbachan Kaur	.. 13-11-62	14-11-62	Prematurity
517	Meena	.. 15-11-62	15-11-62	Bron. Pneumonia
518	Karam Chand	.. 27-9-62	15-11-62	C.H.F.
519	Bachan Singh	.. 6-11-62	15-11-62	..
520	Baby Soma	.. 16-11-62	17-11-62	Prematurity

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
521	Baby Shakuntla	.. 19-11-62	27-11-62	Pneumonia
522	Mahinea Singh	.. 14-11-62	18-11-62	Bron. Pneumonia
523	Hoshier Kaur	.. 17-1-62	19-11-62	Tetanus
524	Labh Singh	.. 19-11-62	22-11-62	Do
525	Lily	.. 23-11-62	23-11-62	Gastroentriti
526	Baby Kamla	.. 8-11-62	26-11-62	Pneumonia
527	Jaswant Kaur	.. 23-11-62	29-11-62	Penal Colic
528	Ravinder Singh	.. 27-11-62	30-11-62	Encephaltis
529	Pritam Singh	.. 21-11-62	30-11-62	Frac. Spine.
530	Pushpa	.. 20-11-62	27-11-62	Born. Pneumonia
531	Subash	.. 212-62	2-12-62	Tetanus
532	Mohinder Kaur	.. 1-12-62	3-12-62	Do
533	Santokh Kaur	.. 3-12-62	7-12-62	Do
534	Baby	.. 8-12-62	9-12-62	Bron. Pneumonia
535	Pawan Kumar	.. 18-9-62	8-12-62	Panerasitis
536	Ram Singh	.. 9-12-62	10-12-62	Act. Abdomen
537	Kailash	.. 21-11-62	11-12-62	Eracm. Spine.
538	Bhuri	.. 10-12-62	11-12-62	Tetanus
539	Atminder Singh	.. 10-12-62	11-12-62	Cerebro-vascular accident
540	Rala Singh	.. 1-12-62	15-12-62	aemoptysis
541	Manjeet Singh	.. 12-12-62	18-12-62	I t. Obstruction
542	Mangat Ram	.. 11-12-62	18-12-62	An emia
543	Gurbachan Singh	.. 6-8-62	18-12-62	Retent on Urine
544	Barsa Ram	.. 5-12-62	20-12-62	Mult. Injury
545	Chuni Lal	.. 1-11-62	26-12-62	Diabetic
546	Atma Singh	.. 13-12-62	24-12-62	Retention Urine
547	Gurdial Singh	.. 24-12-62	27-12-62	Hd. Injury
548	Deepak	.. 8-12-62	9-12-62	Poisoning
549	Diwan Chand	.. 23-12-62	25-12-62	Coroy.Thrmbasis
550	Krishan	.. 26-12-62	28-12-62	Burns
551	Amar Kaur	.. 5-12-62	25-12-62	Convulsion

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
552	Baby	.. 20-12-62	25-12-62	Tetanus
553	GurnamKaur	.. 24-12-62	28-12-62	Do
554	Bachni	.. 27-12-62	27-12-62	C.H.F.
555	Ram Piari	.. 2-12-62	28-12-62	Cancer Liver
556	Ganga Bai	.. 27-12-62	27-12-62	Burns
557	Baby Lila	.. 27-12-62	27-12-62	Premature
558	Baby Gurdev	.. 24-12-62	30-12-62	Pneumonia
559	Siri Krishan	.. 24-12-62	25-12-62	Encephaltis
560	Baby Sudershan	.. 22-12-62	23-12-62	Asphyxia
561	Baby Maya Wanti	.. 2-11-62	7-11-62	Pneumonia
562	Shanti	.. 29-12-62	29-12-62	Heart failure
563	Balinder	.. 24-12-62	24-12-62	Burns
564	Trilok	.. 30-12-62	30-12-62	Bron. Pneumonia
565	Basanti	.. 28-12-62	30-12-62	Uraemia
566	Sewan Singh	.. 25-7-62	27-7-62	Encephaltis
567	Baby Lachmi	.. 28-8-62	29-8-62	Prematurity
568	Prem Kaur	.. 31-8-62	3-9-62	Diabetic-coma
569	Amar Singh	.. 11-10-62	11-10-62	Hypertension with Cory. Thrombosis.
570	Baby Parvati	.. 19-11-62	27-11-62	Pneumonia
571	Chanti	.. 27-11-62	2-1-62	Peripheral
572	Lakshmi	.. 5-1-62	5-1-63	Peritonaea (Contusion) Prolapsed Ractum
573	Phoolu	.. 5-1-63	6-1-63	Obst. Labour Crainotomy
574	Baby	.. 6-1-63	8-1-63	Tetanus
575	Kamla	.. 8-1-63	8-1-63	Ext. Burns
576	Shankar Nath	.. 9-1-63	9-1-63	C.C.F.
577	Baby Shanti	.. 9-1-63	11-1-63	Prematurity
578	Baby Gurmeet	.. 11-1-63	11-1-63	Prematurity
579	Baby Krishna	.. 12-1-63	12-1-63	Do
580	Surmukh Singh	.. 9-1-63	13-1-63	C.H.F.
581	Joginder Kaur	.. 6-1-63	14-1-63	Tetanus

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
582	Krishan Lal	.. 15-1-63	16-1-63	Sev. Burns
583	Sabir	.. 16-1-63	17-1-63	Hepatitis
584	Baby Ajmer Kaur	.. 11-1-63	16-1-63	..
585	Sooba Singh	.. 18-1-63	19-1-63	C.H.F.
586	Sohan Singh	.. 27-12-62	21-1-63	Uraemia enlarge prostate
587	Baby Nirmla	.. 20-1-63	21-1-63	Prematurity
588	Bimla	.. 21-1-63	21-1-63	Cerebro-Resp. Failure
589	Babu Singh	.. 26-11-62	22-1-63	Frac. Spine
590	Nirmal Jeet	.. 22-1-63	22-1-63	Nephrotic Syndrome
591	Sunder Singh	.. 15-1-63	23-1-63	Hd. Injury
592	Inder Singh	.. 22-1-63	24-1-63	Hemiplegia
593	Harbanso	.. 14-1-63	24-1-63	Tetanus
594	Kala	.. 26-1-63	26-1-63	Bron. Pneumonia
595	Birju Nath	.. 18-1-63	30-1-63	Ext. Burns
596	Ram Rattan	.. 29-1-63	29-1-63	Ext. Burns
597	Dyal Singh	.. 29-1-63	30-1-63	Ext. Burns
598	Baby	.. 27-1-63	1-2-63	Resp. failure tetanus
599	Balbir Kaur	.. 1-2-63	3-2-63	Tetanus
600	Pressni Kaur	.. 31-1-63	3-2-63	Encephalitis
601	Naisib Kaur	.. 31-1-63	5-2-63	Tetanus
602	Labh Singh	.. 22-1-63	9-2-63	Spinal shock dislocation survival spine
603	Rattan	.. 12-2-63	12-2-63	Shock due to Ext. Burns
604	Rajinder Kumar	.. 11-2-63	14-2-63	Convulsion and Hyperprexia Tubercular Meningitis
605	Baby	.. 13-2-63	14-2-63	Tetanus
606	Ram Chand	.. 9-2-63	14-2-63	Bron Corcinoma
607	Baby Bantoo	.. 8-2-63	16-2-63	Premature
608	Charan Kaur	.. 15-2-63	16-2-63	Tetanus
609	Tara Singh	.. 18-2-63	18-2-63	Bronchiactasis
610	Chuni Lal	.. 17-2-63	17- -63	Pul. Embolism

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
611	Shanti Sarup	.. 17-2-63	17-2-63	Shock due to Multiple injuries
612	Goru	... 17-2-63	19-2-63	Tetanus
613	Baby Bharat Kaur	.. 18-2-63	19-2-63	Prematurity
614	Jamna Bai	.. 19-2-63	21-2-63	Cory. Pulmonate
615	Ajmer Singh	.. 11-2-63	24-2-63	Pul. Embolism
616	Pinky	.. 28-2-63	24-2-63	Bron. Pneumonia
617	G.L. Bhasin	.. 21-2-63	27-2-63	Uraemia Hypertension
618	Jasbir Singh	.. 27-2-63	27-2-63	Diphtheria
619	Neera	.. 27-2-63	27-2-63	Int. Colic with Bron. Pneumonia
620	Baby Mohinder Kaur	.. 24-2-63	28-2-63	Prematurity
621	Baby Joginder	.. 24-2-63	27-2-63	Do
622	Surjit Kaur	.. 27-2-63	28-2-63	Sev. Anaemia
623	Kabal Singh	.. 27-2-63	28-2-63	Collapsed Lungs
624	Raj Kumar	.. 28-2-63	2-3-63	Mult. Burns Septicemia
625	Baby Krishana	.. 6-3-63	7-3-63	C.H.F.
626	Baby Bugh	.. 5-3-63	10-3-63	Pneumonia
627	Nachhitar Kaur	.. 25-2-63	14-3-63	Int. Obstruction Malignant growth
628	Barawawali S.	.. 21-1-63	14-3-63	Spinal Injury
629	S. Dyal, son of Arjan Dass	15-3-63	15-3-63	Pheriphrala Cir. Failure
630	Baldev Raj	.. 16-3-63	17-3-63	..
631	Dr. Vogel	.. 14-3-63	17-3-63	Fr. Lt. high with shock
* 632	Baby Gurdev Singh	.. 16-3-63	17-3-63	Retention of Urine.
633	Sheela Devi	.. 24-9-62	21-10-62	Cirroid aneurysm
634	Baby	... 17-8-62	18-8-62	Imperferate anys
635	Amarti	.. 2-9-62	24-11-62	Obstructive Jaundice
636	Ved Parkash	.. 28-9-62	14-11-62	Portal Hypertension
637	Sukhwinder Singh	.. 9-11-62	2-1-63	Fallots' Tetrolgy

*Post-Graduate Research and Medical Institute, Chandigarh

Serial No.	Name of patient	Date of admission	Date of death	Name of disease
1	2	3	4	5
638	Mrs. P.N. Thapar	.. 17-9-62	18-9-63	Appendicitis
639	Bhajan Singh	.. 23-2-63	5-3-63	Carcinoma lower 1/3rd oesophagus
640	Tungal Singh	.. 8-12-62	25-12-62	Primary Growth Liver
641	Dr. Sant Singh	.. 19-10-62	28-11-62	Uraemia with Enlarged Prostate
642	Baljit Singh	.. 7-1-63	10-1-63	Act. Lymphatic Leukaemia
643	Mohinder Kaur	.. 9-1-63	10-2-63	RHD, Gross CHF
644	Dolly	.. 28-1-63	21-2-63	Act. Laryngo Tracheo Bronchitis
645	Krishna	.. 28-1-63	25-2-63	Ch. Empyema Left
646	Gurdit Singh	.. 26-2-63	27-2-63	Cong. Billiary atresia
647	Sukhdyal	.. 7-1-63	12-1-63	Diabetic Coma
648	Arjan Mal	.. 21-1-63	26-1-63	Cerebral Haemorrhage
649	Shiv Ram	.. 28-1-63	29-1-63	Infantile Cirrohosis with coma
650	Som Dutt Bari	.. 4-1-63	22-1-63	Myocardial Infarction with C.H.F. and Uraemia
651	Mrs. Gian Devi	.. 4-1-63	12-2-63	R.H.D. with Gross C.H.F. Uraemia
652	Ram Dass	.. 18-2-63	3-3-63	Secondaries In Spine Terminal Haemorrhage
653	Atma Singh	.. 9-7-62	12-7-62	Aortic Aneurysm (Syphilitic and Bronchogenic carcinoma)
654	Sadhu Singh	.. 30-10-62	15-11-62	Carcinoma Oesophagus
655	Faquir Singh	.. 1-3-63	5-3-63	Myocardial infection
656	Kirpal Kaur	.. 28-1-63	14-2-63	Ant. and Post Myocardial Infarction
657	Manorma Devi	.. 23-1-63	23-1-63	Tuberculoma of Posterior Fossa
658	Shakuntla Devi	.. 24-1-63	15-2-63	Accoustia Neuroma
659	Kewal Krishan	.. 19-2-63	20-2-63	Brain Abscess Compound Depressed
660	Raj Kumar	.. 16-1-63	17-1-63	Fracture with Meningitis

DOCTORS IN GENERAL HOSPITAL AND MEDICAL RESEARCH INSTITUTE,
CHANDIGARH

*1640. **Sardar Ajaib Singh Sandhu:** Will the Minister for Finance be pleased to state—

- (a) the daily average number of outdoor patients in the General Hospital, Sector 16, Chandigarh, for the years 1962 and 1963 up-to-date ;
- (b) the number of Doctors who attend regularly to the said outdoor patients ;
- (c) the average number of patients lying in the wards daily in the above-mentioned Hospital during the period mentioned in part (a) above together with the number of Doctors who attend to these indoor patients daily ;
- (d) the daily average of outdoor and indoor patients in the Medical Research Institute, Chandigarh, during the above-mentioned years ;
- (e) the number of doctors at present working in the said Institute ?

Dr. Gopi Chand Bhargava : (a) 1962	..	766
1963	..	576
(b) 11.		
(c) (i) 1962	..	177
1963	..	170
(ii) No. of doctors who attend to indoor patients daily	..	6
(d) Outdoor patients 1962	..	346
Outdoor patients 1963	..	398
Indoor patients 1962	..	78
Indoor patients 1963	..	141
(e) 79.		

DOCTORS IN HOSPITALS AT CHANDIGARH

*3448. **Dr. Baldev Parkash:** Will the Minister for Finance be pleased to state—

- (a) the total number of doctors in the various hospitals at Chandigarh with their qualifications, designations and work allotted to them;
- (b) the total capacity of indoor patients in the various hospitals at Chandigarh ?

Dr. Gopi Chand Bhargava : (a) 22. Detailed information is laid on the table of the House.

(b) 161.

Statement containing qualifications designations and work allotted to the Doctors working in the General Hospital and dispensaries functioning at Chandigarh

General Hospital, Chandigarh	13 Doctors	1 P.C.M.S. I	M.B.B.S., F.R.C.S.	Chief Medical Officer, Chandigarh. He is over-all incharge of General Hospital including the dis- pensaries within the area of Chandigarh Capital 2. He is also autho- rised Medical atten- dant of officers drawing pay above Rs 500 per mensem
		1 PCMS I (Women's Branch)	Civil Sur- geon	She is incharge of Female Section of the General Hospital

		7 PCMS II (Men's Br.) 3 M.B.B.S. with Post- Graduate qualifications	CASI (G)	They attend to indoor as well as out- door patients in the general hospital
		4 M.B.B.S.		Ditto
		3 L.S.M.F.	C.A.S. II (NG)	Ditto
		1 Dental Surgeon	L.S.D. (Ph) L.D.S.R. C.S. (Eng.) L.S.M.F.	Dental Surgeon. Attends to the out- door dental patients only in the general hospital
Health Centre, Sector 22	3 Doctors	1 PCMS II (Women's Br.)	M.B.B.S. D.R. Cog. C.A.S. I(G) (Women's Br.)	She attends to the female out door patients at the Health Centre
		1 P.J.M.S.	L.S.M.F. CAS II (N.G.)	He attends to the out door patients at the Health Centre
		1 Dental Surgeon	L.D.Sc. (Karachi)	He attends to the out door dental patients at the Health Centre
Nagla Dispensary, Sector 19	1 P.C.M.S II	M.B.B.S.	C.A.S. I(G)	He attends to the indoor and out door patients in the Dis- pensary
Raj Bhavan Dispensary, Sector 7	1 P.C.M.S II	L.S.M.F.	C.A.S. I(G)	He attends to the Governor and the members of his family. 2. He also attends to the Government em- ployees working in the Raj Bhavan as out-door patients
High Court Dispensary, Sector 11	1 P.J.M.S.	L.S.M.F.	C.A.S. II (N.G.)	He attends to the out door patients in Sector 11 Dispensary
School Health Clinic, Chandigarh	3 Doctors 2 PCMS II (Men's and Women's Branches)	M.B.B.S.	C.A.S I(G)	Both these Doctors attend to the work pertaining to the School Health Clinic side
		B.D.S. Non-Gazetted Dental Assistant Surgeon (Non-Gazetted)		She attends to the work pertaining to School Health Clinic for Dental Diseases

DISPENSARY AT VILLAGE THATHI BHAĪ RONRĪA, TEHSIL MOGA

***3455. Comrade Jangir Singh Joga :** Will the Minister for Finance be pleased to state—

- (a) whether any foundation of a Dispensary was laid some two or three years back at village Thathi Bhai Ronria, tehsil Moga, if so, when and by whom ;
- (b) whether the construction of the said dispensary has been completed, if not, the reasons therefor ;
- (c) the time by which the said dispensary is expected to be completed and start functioning ?

Dr. Gopi Chand Bhargava : (a) No, Sir. A dispensary at village Thathi Bhai was opened by the District Board, Ferozepore and it has been functioning since 7th June, 1959. The dispensary was subsequently converted into a Primary Health Centre. The dispensary is housed in the building provided by the Gram Panchayat, Thathi Bhai. As no Government building has so far been provided, the question of laying the foundation stone does not arise.

(b) & (c) As explained at (a) above.

THEFT CASES REGISTERED IN PALWAL SUB-DIVISION

***1851. Chaudhri Har Kishan :** Will the Home Minister be pleased to state the number of theft cases registered in Palwal Sub-Division, police station or police post-wise, since 1st April, 1962 to date with the number of cases traced out and recovery made by the Police ?

Shri Mohan Lal : A statement giving the required information is laid on the Table of the House.

Name of police station or police post	No. of theft cases registered	No. of cases traced	Recovery made
			Rs nP.
Police Station Palwal	.. 18	4	752.50
Police Post Palwal	.. 12	5	1,821.28
Police Station Ballabgarh	.. 17	9	1,546.50
Police Post Ballabgarh	.. 6	3	347.00
Police Station Faridabad	.. 27	9	3,812.13
Police Post Faridabad	.. 15	6	5,000.00
Police Station, Hassanpur	.. 14	10	2,139.00
Police Post Hodel	.. 15	3	133.00
Police Station Chhansa	.. 14	9	3,784.00
Police Station Punhana	.. 15	9	2,809.50
Police Station Hathin	.. 17	5	2,780.00
Total	.. 170	72	24,924.91

THEFTS COMMITTED IN VILLAGE PUNHANA, DISTRICT GURGAON

*3433. **Shri Mangal Sein** : Will the Home Minister be pleased to state—

- (a) the number of thefts committed in village Punhana, district Gurgaon, in the month of December, 1962, together with the number of culprits apprehended so far and the number of cases pending in the law courts ;
- (b) whether any memorandum from the residents of the said village was received by Government complaining against the said thefts and cases of hooliganism in the said village ?

Shri Mohan Lal : (a) Nil.

(b) No.

SALARY/FEE PAID TO ADVOCATE GENERAL AND DEPUTY ADVOCATES
GENERAL

*3449. **Dr. Baldev Parkash** : Will the Home Minister be pleased to state—

- (a) the total amount of money paid to the Advocate General and the Deputy Advocates General in the State as salary and as fee for the Government cases separately in the year 1962 ;
- (b) the total number of cases for which fee in addition to their salary was paid ?

Shri Mohan Lal : A statement giving the requisite information is laid on the Table of the House.

Statement showing the total amount of money paid as salary and fee to the Advocate General and Deputy Advocates General and number of cases for which fee was paid in the year, 1962

(a) Name of the Officer	Salary paid during 1962	Fee paid during 1962
	Rs nP.	Rs nP.
Shri S. M. Sikri, Advocate General ..	16,823.00	19,623.00
Shri Chetan Dass Dewan, Deputy Advocate General ..	20,710.00	..
Shri Mohinder Singh Pannun, Deputy Advocate General	20,373.00	1,600.00
(b) Name of the Officer	Number of cases for which fee was paid during 1962	
Shri S. M. Sikri, Advocate General ..	113	
Shri Chetan Dass Dewan, Deputy Advocate General ..	Nil	
Shri Mohinder Singh Pannun, Deputy Advocate General	16	

COMPLAINT AGAINST S.H.O, PHILLAUR IN, JULLUNDUR DISTRICT

*3452. **Comrade Didar Singh** : Will the Home Minister be pleased to state—

- (a) whether Government have recently received any complaint against the S.H.O, Phillaur, Jullundur District, for his alleged high-handedness with the panchayat of village Lasara, if so, the action taken thereon ;

- (b) whether it is a fact that the said officer arrested a Member of the Panchayat and also a member of the Block Samiti ; if so, the reasons therefor and the action taken in the matter ?

Shri Mohan Lal : (a) Yes. An enquiry into the allegations made therein has been ordered.

(b) Yes. Two members of the Panchayat of village Lasara and one member of the Block Samiti were arrested by the S.H.O., Phillaur, under section 107/151 Cr., P.C., to prevent a breach of the peace. The case is pending in Court.

**REPRESENTATION FROM THE ROHTAK DRY CLEANERS UNION,
ROHTAK**

***3431. Shri Mangal Sein :** Will the Home Minister be pleased to state whether the Civil Supplies Officer, Rohtak District, received any representation from the Rohtak Dry Cleaners Union, Rohtak, on 4th March, 1963 or during the current month ; if so, the contents thereof ?

Shri Mohan Lal : No.

**ATTACHING PRICE TAGS TO THE ARTICLES BY SHOPKEEPERS IN
THE STATE**

***3450. Dr. Baldev Parkash :** Will the Home Minister be pleased to state—

- (a) the policy of attaching price tags to the articles by the shop-keepers in the State ;
- (b) the basis for determining the prices of articles and the authority who determines the same ;
- (c) the language in which the tags are required to be written ?

Shri Mohan Lal : (a) The Punjab Commodities Price Marking and Display Order, 1962, promulgated in the State with effect from 1st December, 1962, requires all dealers to display prominently at their business premises, prices of various articles included in the Schedule I, and to mark prices on such commodities themselves as are included in Schedule II, of the said Order. This enables the consumers to compare prices of such goods prevailing in the market at different shops.

(b) There is no price control by Government.

(c) Devnagri script in the Hindi Region and Gurmukhi script in the Punjabi Region, and both in Devnagri and Gurmukhi scripts in the town of Chandigarh.

B.D.OS AND GRAM SEVAKS, ETC.

***3142. Comrade Makhan Singh Tarsikka :** Will the Minister for Planning and Development be pleased to state—

- (a) the number of Block Development and Panchayat Officers and Social Education and Panchayat Officers, Gram Sevaks and Gram Sevikas employed in the State at present ;
- (b) the number of vacancies in each such category still to be filled up ;
- (c) whether any ratio as between the number of Block Development and Panchayat Officers recruited direct and those appointed by promotion has been fixed ; if so, what ;
- (d) the number of unconfirmed incumbents of various posts referred in para (a) above ;
- (e) the principle governing their confirmation ?

Sardar Darbara Singh :

	<i>B.D.P.Os.</i>	<i>S.E.P.Os.</i>	<i>Gram Sevaks</i>	<i>Gram Sevikas</i>
(a)	228	205	2,165	336
(b)	Nil	23	210	50
(c)	(i) Through P.S.C. @ 55 per cent. (ii) By promotion @ 30 per cent. (iii) From political sufferer/social workers @ 15 per cent.			
(d)	190	119	1,697	333

(e) The confirmation is subject to availability of permanent posts. Seniority-cum-merit is the main criterion.

†CERTAIN ROADS METALLED UNDER THE COMMUNITY
DEVELOPMENT PROGRAMME

*3338. **Comrade Harnam Singh Chamak** : Will the Minister for Planning and Development be pleased to state—

- the names of the roads falling on Puri, Malerkotla-Mehgal Blocks areas for which the lands were given and earth was put by the landowners and which were metalled under the Community Development Programme ;
- whether there is any proposal under the consideration of Government to metal those roads by putting bajri on them ;
- if the answer to part (b) above be in the affirmative, the time by which the said proposal is likely to be implemented ?

Sardar Darbara Singh : (a) There is no Puri or Mehgal Block in the State. The Honourable Member perhaps means Dhuri and Mehal Kalan Blocks, respectively. The information is as follows :—

- Dhuri Block*—
 - Ladda-Balian Road.
 - Dhuri-Bagri Road (Part Road).
- Malerkotla Block*—
 - Malerkotla-Jarg Road.
 - Bagri-Dhuri Road (Part Road).
 - Amargarh-Chaunda Road.
 - Malerkotla-Haider-Nagar Road.
 - Bhasaur-Banbhauri Road.
- Mahal Kalan Block*—
 - Raikot-Barnala Road. Land was given by the landowners but earth was not put by them.
 - Already metalled.
 - Question does not arise in view of para (b) above.

FUNDS ALLOTTED TO PANCHAYAT SAMITIS, DHURI, MALERKOTLA
AND AHMEDGARH FOR 1963-64

*3425. **Comrade Bhan Singh Bhaura** : Will the Minister for Planning and Development be pleased to state whether any funds have been allotted to the Panchayat Samitis of Dhuri, Malerkotla and Ahmedgarh for the year 1963-64 ; if so, the amounts thereof ?

*Note: For further information please see Appendix to this Annexur. Part II of P.V.S. Debate dated the 12th April, 1963.

Sardar Darbara Singh : No funds have so far been allotted to the Panchayat Samitis of Dhuri, Malerkotla and Ahmedgarh for the year 1963-64.

ROAD LEADING UP TO VILLAGE MARI IN LUDHIANA DISTRICT

***3337. Comrade Harnam Singh Chamak** : Will the Minister for Planning and Development be pleased to state—

- (a) whether the road leading up to village Mari in Ludhiana District is metalled one;
- (b) whether Government have received any representations from the inhabitants of village Kakhain and Behrampur falling on the borders of Ludhiana District demanding that the road referred to in part (a) above be connected with Malerkotla-Raikot road at Lahoat Badi passing through the village Rachhin and Behrampur ; if so, the action taken thereon ?

Sardar Darbara Singh : (a) Yes.

(b) Yes. The Sarpanch of village Baharampur was informed that the road demanded by him would be considered in the IV Five-Year Plan on merits.

LAND OF SEED FARM CULTIVATED BY AGRICULTURAL INSPECTOR,
VILLAGE ABUL KHARANA, DISTRICT FEROZEPURE

***3444. Sardar Gurnam Singh** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that the land of Seed Farm at village Abul Kharana in district Ferozepore is being cultivated by the Agricultural Inspector himself ;
- (b) if the answer to part (a) above be in the affirmative, whether any patanama has been executed by the said Inspector ?

Sardar Gurbanta Singh : (a) Yes.

(b) No.

PURCHASE OF 12,000 GUNNY BAGS FOR STORING COTTON SEED AT
ABOHAR GOVERNMENT FARM, DISTRICT FEROZEPURE

***3445. Sardar Gurcharan Singh** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that the Agriculture Department indented 12,000 gunny bags for storing the cotton seeds at Abohar Government Farm in district Ferozepore in the year 1962 ;
- (b) whether it is also a fact that the payment for the said bags has been made ;
- (c) whether consignment of gunny bags referred to has since been received by the Department ; if not, the reasons thereof ?

Sardar Gurbanta Singh : (a) Yes.

(b) Yes.

(c) The firm supplied only 5,875 gunny bags out of the 12,000 gunny bags. The remaining bags have not been supplied by the firm so far inspite of the best efforts made by the Department. In order to safeguard the Government interest the Agriculture Department requested the Controller of Stores, Punjab, to withhold some payments of the firm and he has done so.

EMPLOYEES OF DIRECTOR OF AGRICULTURE'S OFFICE TRANSFERRED
TO THE AGRICULTURAL UNIVERSITY

***3446. Sardar Kartar Singh Dhillon :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether all the permanent employees of the office of Director of Agriculture, Punjab, recently transferred to the Punjab Agricultural University have been accepted by the University ;
- (b) if the reply to part (a) above be in the affirmative whether they have been given University's grade and treated as University employees ;
- (c) if the reply to part (b) above be in the negative what is their relationship with the parent office and whether they can seek reversion to the office of Director of Agriculture ; if not, the reasons therefor ?

Sardar Gurbanta Singh : (a) Yes.

(b) No.

(c) The matter is under consideration of Government.

POULTRY FARM AT VILLAGE MOLAHERA

***3447. Chaudhri Khurshed Ahmed :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether a Poultry Farm is proposed to be set up at village Molahera, tehsil Gurgaon, if so, the area of land acquired for the purpose ;
- (b) the amount proposed to be invested by Government in the said farm ;
- (c) whether any amount has so far been disbursed, if so, on what date ?

Sardar Partap Singh Kairon (Chief Minister) : (a) Yes. 87 kanals 3 marlas.

(b) & (c) Government have under consideration a proposal for the advancement of a loan of Rs 2 lakhs to Rani Shaver Poultry Breeding Farm, Private Ltd., but no amount has so far been disbursed.

REPRESENTATION FROM HARIJAN SEWAK MANDAL,
NANAKPUR, CHHEHARTA

***3141. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether Government have received a representation dated 26th August, 1962 from the Harijan Sevak Mandal, Nanakpur, Chheharta on the subject of threatened destruction of houses of 70 Harijan families ; if so, the contents thereof ;
- (b) the action taken or proposed to be taken to protect the legitimate interests of concerned Harijan families.

Sardar Gurbanta Singh : (a) Yes, a copy of the representation is placed on the Table of the House.

(b) Khasra Nos. 1178, 1179 and 1184 are reported by the Regional Settlement Commissioner, Jullundur (Government of India), to have been sold by public auction on the 22nd August, 1958, to Shri Mehar Singh Grewal, the highest bidder. The sale certificate was issued to him on the 11th June, 1962. After the issue of the sale certificate the Regional Settlement Commissioner is not competent to open the matter. Since the matter relates to the Government of India, the Punjab Government does not directly come into the picture.

From

Shri Sadhoo Singh, son of Boota Singh,
Secretary, Harijan Sewa Mandal, Nanakpura,
Chheharta (District Amritsar).

To

Shri Partap Singh Ji Kairon,
Chief Minister, Punjab, Chandigarh.

Dated 26th August, 1962.

Subject.—Threatened destruction of houses of about 70 Harijan families, request for appointment.

SHRIMANJEE,

On behalf of about 70 poor Harijan families residing in Nanakpura, Chheharta, I beg to draw your urgent and personal attention to the following matter of life and death importance for these families :—

- (1) These families have been residing in this Abadi from 15 to 45 years.
- (2) Some of these families purchased land from the Muslim owners before partition and have registration deeds in their possession.
- (3) Others settled here after partition of the country and are mostly refugees.
- (4) All have constructed mud-houses after a great deal of labour and also expense. The last to be constructed were in 1948 or 1949.
- (5) Many of the houses were destroyed in 1955 by floods. We constructed them with the help of grants given by the State Government.
- (6) A number of streets were declared as public streets by the Municipal Committee after due notices inviting objections.
- (7) In August, 1958 or so, the Custodian decided to auction the land under our houses and around total area being about 41 kanals, Shri Mehr Singh Grewal, a P.C.S. official, was interested to get the entire area against claims either in his own name or in the name of some relative.
- He offered Rs 1,400, for the entire area. No one else made a bid. Shri Grewal promised the residents of the Abadi that he would not touch any house and would transfer the entire land at cost price.
- (8) The bid of Rs 1,400, however, was not accepted and was not finalised.
- (9) We had hoped that the matter would end and the Custodian would give us the land as we have been residing there for years together.
- (10) Recently, it seems that Shri Grewal has succeeded in getting the 1958 auction sale revised and finalised.
- (11) In July, 1962 Shri Grewal began threatening the residents with eviction and destruction of houses.
- (12) On 16th August, 1962, he brought a tractor there and ploughed up vacant parts including kacha passages. Walls of about four houses were also demolished. Pleadings of women folk only brought them abuses and threats.

From the above facts, your goodself can realise how we are being threatened destruction and evictions.

We have made representations to various officials, but as yet with no reply.

We, therefore, request your goodself to immediately intervene in the matter to ensure the following :—

- (1) Our houses are not ploughed up by Shri Grewal or any one else.

(2) The sale of land under our houses to Shri Grewal is cancelled and the same is given to persons living in the houses free or at nominal prices. In no case, any price be charged from those who purchased the land before partition.

(Note.—As far as we have been able to gather, the land has been purchased by Shri Grewal against claim No. P/J/10111.)

In the end, we request your honour to give us some time preferably at Amritsar when we may see you and place our case before you. We also request you to visit our Abadi and see things for yourself.

Early action and reply are requested.

Yours faithfully,
(Sd.) SADHOO SINGH, son of Shri Boota Singh,
Secretary,
Harijan Sewa Mandal, Nanakpura,
Chheharta.

PRICE OF COUNTRY LIQUOR

***3443. Sardar Gurnam Singh :** Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the maximum Vend fee, per bottle, obtainable for the country liquor in the current year contracts ;
- (b) the maximum price chargeable for this country liquor by the contractor ?

Shri Ram Saran Chand Mittal : (a) About Rs 14.25.

(b) There is no control over the prices of retail sale of liquor chargeable by the contractors.

GOVERNMENT DUG DRAINS IN GURGAON DISTRICT

***1849. Chaudhri Har Kishan :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the number, names and mileage of the Government dug drains in Gurgaon District with the amount provided for maintenance and cleaning of each such drain in the year 1961-62 and 1962-63 ;
- (b) the number of breaches and overflows, if any, caused in each of the said drains during the months of August and September, 1962 with the total area of land affected by such breaches and overflows together with the estimated loss of crops in the said district, tehsilwise ;
- (c) the relief, if any, given so far or proposed to be given in the near future in each case?

Chaudhri Ranbir Singh : (a) Gaunchi Main Drain having mileage of 46 miles has been dug by Government in Gurgaon District. The amount provided for its maintenance and cleaning during 1961-62 and 1962-63 is Rs 7,331 and Rs 6,000 respectively.

(b) No breach and overflows occurred in August and September, 1962. Hence the question of loss to land or crops thereby does not arise.

(c) Question does not arise.

FATAL ACCIDENT AT BHATINDA BRANCH CANAL CROSSING

***3336. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether Government are aware of the fact that a bullock cart loaded with goods, the bullocks and driver while going on Malerkotla-Raikot road fell into the canal in January, 1962 at the Bhatinda Branch Canal crossing; if so, the cause thereof;
- (b) whether it is also a fact that the cart driver and both the bullocks died and bulk of the goods were lost;
- (c) whether any compensation was given to the family of the above-referred to deceased;
- (d) if the reply to part (c) above be in the negative, whether Government propose to grant any compensation now;
- (e) the steps, if any, are being taken to repair the road referred to above?

Chaudhri Ranbir Singh : (a) Yes. Due to stormy weather and lightning the bullocks got frightened, went out of the control of cart-man and fell into the canal.

- (b) Yes.
- (c) and (d) No.
- (e) It concerns B & R Department.

DEATH OF AN EMPLOYEE OF IRRIGATION DEPARTMENT AT SEKHA
(SANGRUR DIVISION) IN 1955 WHILE ON DUTY

***3424. Comrade Babu Singh Master :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether any employee of the Irrigation Department at Sekha (Sangrur Division) died in December, 1955 while performing his duty;
- (b) if the answer to part (a) above be in the affirmative, the name and designation of the deceased;
- (c) what was the nature of the duty he was performing at the time of his death ;
- (d) whether any Government aid was given to his heirs; if so, the dates when it was sanctioned and paid respectively?

Chaudhri Ranbir Singh : (a) Yes.

- (b) Shri Inder Singh, Gauge Reader.
- (c) He was performing the duty to watch and check the unauthorised traffic.
- (d) No.

DISTRIBUTARIES NOS. 1161 AND 11250 FOR VILLAGES
BHAINI BHATU, ETC.

***3432. Shri Mangal Sein :** Will the Minister for Irrigation and Power be pleased to state whether distributaries Nos. 1161 and 11250 have been Sanctioned for villages Bhaini Bathu, Bhaini Maharajpur and Bhaini Bhairo of tehsil Gohana, district Rohtak; if so, when and the quantity of water so far supplied through them?

Chaudhri Ranbir Singh : There is no such Distributary.

ELECTRIC CONNECTIONS IN GURGAON DISTRICT

***1850. Chaudhri Har Kishan :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total number of applications lying pending at present for installing electric connection for house hold purposes, tubewells and industrial purposes in Palwal Tehsil, Circlewise, in Gurgaon District ;
- (b) the number of said applications lying pending for more than one year and also for more than six months, separately, giving the reasons for the delay in each case ?

Chaudhri Ranbir Singh : (a) The information is given in the Annexure.

(b) The number of said applications which are pending for

	Domestic	Tubewell	Industrial
(i) more than six months ..	38	76	79
(ii) more than one year	103	210

So far the question giving the reasons for delay in each case is concerned the time and labour involved is not commensurate with the purpose it is likely to serve. However, the reasons for delay are as under :

As regards Tubewells applications large number of applications pertain to the areas where Board's mains and sub-mains have not been actually laid. In some cases the applicants have not complied with the provision of Demand Notices, i.e. Deposit of Security, submission of test Reports, execution of agreement regarding M. C. G., etc. In some cases the estimates are under sanction/preparation with the competent authorities. Some connections are pending (I) for want of sanction of load by local load committee, (II) on account of shortage of essential material and paucity of funds.

ANNEXURE 'A'

The total No. of applications lying pending for various categories in Palwal Tehsil in Gurgaon District is given below:—

	Domestic	Tubewell	Industrial
1. Palwal ..	50	20	110
2. Mandkola ..	2	9	13
3. Chand Hut ..	20	78	19
4. Hodal ..	74	29	17
5. Hathin ..	158	63	79
6. Bata ..	4	29	108
<hr/>			
Total ..	308	228	346

ELECTRIC CONNECTION FOR WELLS FOR IRRIGATION PURPOSES IN
VILLAGE KANINA TEHSIL AND DISTRICT MOHINDERGARH

***3456. Shri Banwari Lal :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total number of wells for irrigation purposes in village Kanina tehsil and district Mohindergarh;
- (b) the total number of applications received for electric connections for said wells and the number of electric connections given so far together with the number of applications who have not been given electric connections stating the reasons, if any, for the same?

Chaudhri Ranbir Singh : (a) 48.

(b) Out of ten applications received for tubewells connections five have been connected and the rest five are pending for want of completion of formalities.

ELECTRIC CONNECTION FOR WELLS FOR IRRIGATION PURPOSES
IN VILLAGE DHANUDA, DISTRICT MOHINDERGARH

***3457. Shri Banwari Lal :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total number of wells for Irrigation purposes in village Dhanuda tehsil and district Mohindergarh;
- (b) the total number of applications for electric connections received along with the dates when received;
- (c) the total number of wells which have since been given the electric connections together with the number thereof which have not been given electric connections stating the reasons, if any, for the same?

Chaudhri Ranbir Singh : (a) 12.

(b) Two. 25th October, 1962 and 28th October, 1962.

(c) No connection has been given. Both the applications are under process and the estimates are under sanction with the competent authority

VILLAGES ELECTRIFIED IN DISTRICT MOHINDERGARH

***3453. Shri Banwari Lal :** Will the Minister for Irrigation and power be pleased to State the names of villages in district Mohindergarh where electric lines have so far been provided together with the names of the villages, tehsilwise in the said district which have so far been electrified ?

Chaudhri Ranbir Singh : The information regarding names of villages electrified is given in the Annexure. The information regarding villages where electric lines have been provided but which have not been electrified is being collected.

ANNEXURE

Names of the villages	Tehsil
1. Dadri	.. Dadri
2. Kalyana	.. "
3. Jhojukalan	.. "
4. Bond Kalan	.. "
5. Ghasola	.. "
6. Balkara	.. "
7. Atela Kalan	.. "
8. Atela Khurd	.. "
9. Atela New	.. "
10. Tiwala	.. "
11. Rawaldhi	.. "
12. Badal	.. "
13. Asawari	.. "
14. Jhoju Khurd	.. "
15. Sanjarwas	.. "
16. Sanwar	.. "
17. Makrana	.. "
18. Misri	.. "
19. Phogat	.. "
20. Ranila	.. "
21. Jhinjar	.. "
22. Kamodh	.. "
23. Achina	.. "
24. Godana	.. "
25. Mandi Harya	.. "
26. Mandi Kahar	.. "
27. Mandi Purani	.. "
28. Pichopa Kalan	.. "
29. Pichopa Khurd	.. "

Names of the villages	Tehsil
30. Todi	.. Dadri
31. Bindraband	.. "
32. Shamaspur	.. "
33. Khatiwas	.. "
34. Loharwala	.. "
35. Morewala	.. "
36. Kanethi	.. "
37. Umarwas	.. "
38. Dhani	.. "
39. Mohindergarh	.. Mohindergarh
40. Segra	.. "
41. Bhojawas	.. "
42. Jhagroli	.. "
43. Othani (Unthani)	.. "
44. Dhanoda	.. "
45. Khasra	.. "
46. Guda	.. "
47. Sihar	.. "
48. Jitwas	.. "
49. Kania Khas	.. "
50. Chellawas	.. "
51. Narnaul	.. Narnaul
52. Ateli Mandi	.. "
53. Ateli-Begpur	.. "

No. 9785-61E63/11603

FROM

Shri ISHWAR CHANDRA, I. A. S.,
Secretary to Government, Punjab,
Irrigation and Power Department.

To

The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

Dated Chandigarh, the 31st May, 1963.

Subject:—Starred Assembly Question No. 3458-Villages electrified in district Mahendragarh

SIR,

I am directed to refer to the Starred Assembly Question No. 3458 put in the last session of the Punjab Vidhan Sabha and the reply given thereto by the Irrigation and Power Minister. Whereas information regarding the names of the villages electrified in district Mahendragarh was given, it was stated that the information about the villages where electric lines have been provided but which have not been electrified, was being collected. I am now to say that enquiries have revealed that there is no such village in district Mahendragarh where lines have been laid but which have not been electrified. This information may kindly be supplied to the hon'ble Member.

Yours faithfully,

(Sd)

DEPUTY SECRETARY,

for Secretary to Government, Punjab,
Irrigation and Power Department.

STARRED QUESTIONS FOR THE
2ND APRIL, 1963

PERMIT SYSTEM FOR EXTRACTION OF MINOR MINERALS

***3145. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

(a) whether the pattern of permit system for the extraction of minor minerals (Bajri-Kankri) is uniform in the State; if not, the reasons therefor;

(b) whether in Mohindergarh and Gurgaon Districts the resources belong to the owner of the land?

Sardar Partap Singh Kairon : Yes. The provisions of the Punjab Minor Mineral Rules, 1962, are uniformly applicable to all parts of the State.

(b) Mineral rights in respect of Mohindergarh District generally vest in the Government but in Gurgaon District they do not vest in Government.

**LIMESTONE AREAS TAKEN ON LEASE BY M/s RAGHU NATH SINGH
SUNDER LAL OF NARNAUL**

***3146. Comrade Makhan Singh Tarsikka :** Will the Chief Minister be pleased to state—

- (a) Whether it has come to the notice of the Government that Messrs Raghunath Singh Sunder Lal of Narnaul have taken several limestone areas on lease for industrial purposes but are using them for burning purposes ;
- (b) the names of places where the firm mentioned in part (a) above have taken such areas on lease for industrial and burning purposes separately ?

Sardar Partap Singh Kairon : A statement is laid on the Table of the House.

STATEMENT

(a) Shri Raghunath Singh holds two Mining Leases for limestone in Mohindergarh District, under the Mineral Concession Rules, 1960. A complaint regarding use of limestone by him for lime burning was received by Government and was proved to be false on enquiry through Deputy Commissioner, Narnaul.

(b) (i) The particulars of the areas, held by Shri Raghunath Singh on lease for Limestone, under the Mineral Concession Rules, 1960, are given below:—

Name of village(s) for which lease has been granted	Area in Hectares
(i) Kalia-ka-Nangal	.. 7.72
(ii) Totaheri	.. Approx.
(i) Chhabra-Bibipur	
(ii) Kalba	
(iii) Nain	
(iv) Bhankhri	
(v) Bhadenty	.. 38.29
(vi) Niajalipur	.. Approx.
(vii) Nangal Durgo	
(viii) Benihari	

(ii) Information regarding permits for limestone, issued to M/s Raghunath Singh Sunder Lal of Narnaul under the Punjab Minor Mineral Rules, is as follows:—

Name of permit holder	Quantity for which permit has been issued	Village in respect of which the permit has been issued
Shri Sunder Lal	.. 12,000 CFT.	Nangal Kalia
Ditto	.. 10,000 CFT.	Ditto
Ditto	.. 5,200 CFT.	Ditto
Ditto	.. 13,000 CFT.	Dochana
Ditto	.. 12,000 CFT.	Mosnuta

TEACHERS IN GOVERNMENT SCHOOLS IN TEHSIL PANIPAT,
DISTRICT KARNAL

***3164. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state—

- (a) the names of the teachers who are working in one and the same Government School for more than three years in tehsil Panipat, district Karnal ;
- (b) the names of the teachers of the Government Schools in tehsil Panipat, district Karnal, who belong to places within ten miles from their respective schools;
- (c) the policy of the Government regarding the transfer of the teachers mentioned in part (a) & (b) above?

S. Partap Singh Kairon : (a) and (b) The requisite lists are placed on the Table of the House.

(c) It is not the policy of Government to restrict the stay of a teacher in a school to three years; and the transfers of teachers are made either on administrative grounds or at the request of the teacher concerned. There is no restriction on the posting of a teacher within 10 miles radius of his home.

(a) Names of teachers who are working in one and the same Government school for more than three years in tehsil Panipat, district Karnal

Serial No.	Name of the teacher	Name of the school where working
1	Shri Hari Chand	.. Middle School, Ahar
2	Shri Arjan Dev Shastri	.. Ditto
3	Shri Suba Singh	.. Ditto
4	Shri Harkesh Verma	.. Ditto
5	Shri Kirpa Ram	.. Middle School, Assan Kalan
6	Shri Dharam Singh	.. Middle School, Babail
7	Shri Kundan Lal	.. Ditto
8	Shri Bhartu Ram	.. Middle School, Baholi
9	Shri Dev Raj	.. Ditto
10	Shri Sher Singh	.. Ditto
11	Shri Manohar Lal	.. Middle School, Dhar
12	Smt. Kalaish Devi	.. Ditto
13	Shri Prem Parkash	.. Ditto
14	Shri Ram Kishan	.. Ditto
15	Shri Ved Kumar	.. Ditto
16	Shri Surat Singh	.. Ditto

Serial No.	Name of the teacher	Name of the school where working
17	Shri Rudra Dutt	.. Middle School, Hathwala
18	Shri Devi Chander	.. Ditto
19	Shri Gaje Singh	.. Ditto
20	Shri Jai Chand	.. Ditto
21	Shri Bhartu Ram	.. Ditto
22	Shri Khem Chand	.. Middle School, Mahauti
23	Shri Karam Bir	.. Middle School, Naultha
24	Shri Sita Ram	.. Ditto
25	Shri Shib Dhan	.. Ditto
26	Shri Jaswant Singh	.. Ditto
27	Shri Ram Dhan	.. Ditto
28	Shri Lal Chand	.. Ditto
29	Shri Krishan Chander	.. Middle School, Shera
30	Shri Chet Ram	.. Ditto
31	Shri Telu Ram	.. Middle School, Seenk
32	Shri Ram Kishan	.. Ditto
33	Shri Samaer Singh	.. Ditto
34	Shri Om Parkash	.. Ditto
35	Shri Ram Lal	.. Middle School, Urlana Kalan
36	Shri Amir Chand	.. Primary School, Samalkha
37	Shri Puran Mal	.. Ditto
38	Shri Bhadher Singh	.. Primary School, Namaund
39	Shri Ram Nand	.. Primary School, Patti Kalyana
40	Shri Kailash Chander	.. Ditto
41	Shri Chander Bhan	.. Ditto
42	Shri Ram Parkash	.. Primary School, Puti
43	Smt. Murti Devi	.. Ditto
44	Shri Dalbir Singh	.. Primary School, Haldana
45	Shri Ujagar Singh	.. Primary School, Dholdpura
46	Shri Mangat Ram	.. Primary School, Bhapra
47	Shri Mansa Ram	.. Primary School, Dhandar

Serial No.	Name of the teacher	Name of the school where working
48	Shri Jai Ram	.. Primary School, Dikadla
49	Shri Ram Kishan	.. Primary School, Khojki pur
50	Shri Munshi Lal	.. Primary School, Atta
51	Shri Siri Chand	.. Primary School, Atta
52	Shri Khilai Ram	.. Ditto
53	Shri Bava Dutt	.. Primary School, Dehra
54	Shri Bhagwan Dutt	.. Primary School, Tejpur
55	Shri Madan Lal	.. Sher Malpur
56	Shri Kram Vir	.. Primary School, Poother
57	Shrimati Prem Vati	.. Ditto
58	Shri Gopi Chand	.. Ditto
59	Shri Dalel Singh	.. Primary School, Mandi
60	Shri Kanwal Singh	.. Ditto
61	Shri Nand Kishore	.. Primary School, Bandh
62	Shri Narain Dutt	.. Ditto
63	Shri Banarsi Dass	.. Primary School, Naraina
64	Shri Surat Singh	.. Ditto
65	Shri Mool Chand	.. Primary School, Wazirpur Tatana
66	Shri Om Parkash	.. Primary School, Balana
67	Shri Megh Raj	.. Primary School, Didwari
68	Shri Gordhan Dass	.. Primary School, Palri
69	Shri Ram Sarup	.. Primary School, Bhursham
70	Shri Risal Singh	.. Primary School, Hartari
71	Shri Dhaja Ram	.. Primary School, Binjhol
72	Shri Des Raj	.. Primary School, Binjhol
73	Shri Rai Chander	.. Ditto
74	Shri Bari Singh	.. Primary School, Balana
75	Shri Bhim Singh	.. Primary School, Karhans
76	Shri Kishan Singh	.. Primary School, Machrali
77	Shri Rup Singh	.. Primary School, Passina Khurd

Serial No.	Name of the teacher	Name of the school where working
78	Shri Ram Dhan	.. Primary School, Pehladpur Khalil
79	Shri Kali Ram	.. Primary School, Manana
80	Shri Prem Raj	.. Primary School, Jattipur
81	Shri Chhote Lal	.. Primary School, Diwana
82	Shri Tek Ram	.. Primary School, Dhansoli, Panipat I
83	Shri Hukam Singh	.. Primary School, Kurar
84	Shri Charan Singh	.. Ditto
85	Shri Sis Ram	.. Primary School, Sanoli Khurd
86	Shri Bholu Ram	.. Primary School, Jamana
87	Shri Samer Chand	.. Primary School, Sanoli Khurd
88	Shri Badlu Ram	.. Primary School, Jalmana
89	Shri Hans Raj	.. Ward No. 10, Panipat
90	Shri Deyal Chand	.. Ditto
91	Shri Thakar Dass	.. Ditto
92	Shri Shadi Lal	.. Ditto
93	Shri Nar Singh dass	.. Centre, Panipat
94	Shri Des Raj	.. Ditto
95	Smt. Kaushalya Rani	.. Ditto
96	Shri Hukam Chand	.. Rajputana, Panipat
97	Shri Ram Sarup	.. Insar, Panipat
98	Shri Sher Singh	.. Ward No. 9, Panipat
99	Shri Atam Parkash	.. Ditto
100	Shri Satya Pal	.. Ward No. 11, Panipat
101	Shri Hans Raj	.. Ditto
102	Shri Nand Lal	.. Ditto
103	Shrimati Vidya Vati	.. Aggarwal Mandi, Panipat
104	Shrimati Ajit Kaur	.. Ditto
105	Shrimati Raj Dulari	.. Ditto
106	Shri Chander Bhan	.. Kishanpura, Panipat

Serial No.	Name of the teacher	Name of the school where working
107	Shri Braham Singh	.. Primary School, Jatoal
108	Shri Kishan Chand	.. Primary School, Sodhan pur
109	Shri Dharam Singh	.. Primary School, Nara
110	Shri Ram Ditta Mal	.. Primary School, Khari
111	Shri Hari Chand	.. Ditto
112	Shrimati Parkash Devi	.. Primary School, New Colony, Panipat
113	Shri Satya Paul	.. Primary School, Urgra Kheri
114	Shri Ram Lal	.. Ditto
115	Shri Mohinder Singh	.. Primary School, Risalu
116	Shri Kulbir Singh	.. Ditto
117	Shri Gianeshwar Singh	.. Primary School, Chhajpur
118	Shri Sta Pal	.. Primary School, Jalalpur
119	Shri Kasturi Lal	.. Primary School, Ujah
120	Shri Om Parkash	.. Primary School, Nimari
121	Shri Karam Chand	.. Primary School, Meoli
122	Shri Nanak Chand	.. Primary School, Nurwala
123	Shrimati Indra Kumari	.. Ditto
124	Shri Gobind Lal	.. Primary School, Machrauli
125	Shri Ram Singh	.. Primary School, Simla Molana
126	Shri Bhagat Ram	.. Primary School, Raja Kheri
127	Shri Kartar Singh	.. Ditto
128	Shri Ram Ditta Mal	.. Kutani
129	Shri Tek Chand	.. Primary School, Mohd Pur
130	Shrimati Krishna Kanta	.. Primary School, Camp No. I, Panipat
131	Shrimati Krishna Devi	.. Ditto
132	Shrimati Sarla Dhamija	.. Primary School, Marla, Panipat
133	Shri Bhim Singh	.. Primary School, Adyana
134	Shri Ujala Singh	.. Ditto
135	Shri Deep Chand	.. Primary School, Allupur

Serial No.	Name of the teacher	Name of the school where working
136	Shri Wazir Singh	.. Primary School, Atawla
137	Shri Manroop Singh	.. Ditto
138	Shri Hari Singh	.. Ditto
139	Shri Kundan Lal	.. Primary School, Bal Jattan
140	Shri Prem Chand	.. Ditto
141	Shri Sajjan Singh	.. Primary School, Bharam Garh
142	Shri Hari Chand	.. Primary School, Somiana
143	Shri Darshan Singh	.. Domana
144	Shri Inder Singh	.. Kalkha
145	Shri Nidhan	.. Karad
146	Shri Sube Singh	.. Kurar
147	Shri Jai Bhagwan	.. Phaprana
148	Shri Ram Chand	.. Do
149	Shri Fateh Singh	.. Pardhana
150	Shri Tek Ram	.. Do
151	Shri Rup Chand	.. Pathri
152	Shri Sube Singh	.. Quawi
153	Shri Baldev Raj	.. Bhadaur
154	Shri Jai Narain	.. Bhaopur
155	Shri Ram Pat	.. Do
156	Shri Ravi Datt	.. Bhalsi
157	Shri Lahne Singh	.. Bijawa
158	Shri Inder Singh	.. Bharaman Majra
159	Shri Ramji Dass	.. Buna Lakhu
160	Shri Jai Dayal	.. Ditto
161	Shri Tara Chand	.. Ditto
162	Shri Bhaya Ram	.. Khalila
163	Shri Wassu Ram	.. Khukhrana
164	Shri Makhan Singh	.. Khurana
165	Shri Ved Paul	.. Do
166	Shri Banarsi Dass	.. Khandra

Serial No	Name of the teacher	Name of the School where working
167	Shri Lakhi Ram	.. Lohari
168	Shri Om Chander	.. Nain
169	Shri Dharam Singh	.. Nara
170	Shri Kahi Ram	.. Do
171	Shri Satya Pal	.. Surana
172	Shri Jai Bhagwan	.. Untla
172	Shri Budha Ram	.. Do
174	Shri Hassan Singh	.. Do
175	Shri Gurdeep Singh	.. Urlana Khurd
176	Shri Hans Raj	.. Ditto
177	Shri Ram Sarup	.. Primary School, Waisar
178	Shri Rama Singh	.. Ditto

(b) Names of teachers of the Government Schools in Tehsil Panipat, District Karnal, who belong to places within ten miles from their respective schools

Serial No.	Name of the teacher	Name of the school where working
1	Shri Suba Singh	.. Middle School, Ahar
2	Shri Harkesh Verma	.. Ditto
3	Shrimati Prem Khurana	.. Middle School, Assan Kalan
4	Shri Jai Bhagwan	.. Middle School, Bapauli
5	Shri Dharam Singh	.. Middle School, Bahaili
6	Shri Kundan Lal	.. Ditto
7	Shri Bhartu Ram	.. Middle School, Beboli
8	Shri Dev Raj	.. Ditto
9	Shri Sher Bahadur	.. Ditto
10	Shri Manohar Lal	.. Middle School, Dehar
11	Shri Prem Parkash	.. Ditto
12	Shri Ved Parkash	.. Ditto
13	Shri Rudra Dutt	.. Middle School, Hathwala
14	Shri Gopi Chand	.. Middle School, Kiwana

Serial No.	Name of the teacher	Name of the school where working
15	Shri Ram Chander	.. Middle School, Naultha
16	Shri Jai Chand	.. Middle School, Kiwana
17	Shri Karam Chand	.. Middle School, Naulatha
18	Shri Sita Ram	.. Ditto
19	Shri Ram Dhana	.. Ditto
20	Shri Lal Chand	.. Ditto
21	Shri Ram Kishan	.. Middle School, Seenak
22	Shri Samer Singh	.. Ditto
23	Shri Om Parkash	.. Middle School, Urlana Kalan]
24	Shri Puran Mal	.. Primary School, Samalkha
25	Shri Rama Nandi	.. Primary School, Patti Kalyana
26	Shri Kailash Chander	.. Ditto
27	Shri Ram Parkash	.. Primary School, Pauti
28	Murti Devi (Smt)	.. Ditto
29	Shri Dalbir Singh	.. Primary School, Haldana
30	Shri Ujagar Singh	.. Primary School, Dhodpur
31	Shri Mangal Ram	.. Primary School, Bhapra
32	Shri Jit Ram	.. Government Primary School, Dikadla
33	Shri Mushadi Lal	.. Government Primary School, Atta
34	Shri Siri Chand	.. Ditto
35	Shri Khiali Ram	.. Ditto
36	Shri Bhagwan Datt	.. Primary School, Taj pur
37	Shri Karam Bir	.. Primary School, Pathera
38	Prem Wati (Smt.)	.. Ditto
39	Shri Dalail Singh	.. Primary School, Mandi
40	Shri Nand Kishore	.. Primary School, Band
41	Shri Narain Dutt	.. Ditto
42	Shri Chatar Singh	.. Chacharana
43	Shri Banarsi Dass	.. Primary School, Naraina
44	Shri Suraj Singh	.. Primary School, Kaith
45	Shri Om Parkash	.. Primary School, Balana
46	Shri Megh Raj	.. Primary School, Badwar
47	Shri Gordhan Dass	.. Primary School, Palri

Serial No.	Name of the teacher	Name of the school where working
48	Shri Raj Pal	.. Government Primary School, Phshoam
49	Shri Ram Sarup	.. Ditto
50	Shri Risal Singh	.. Government Primary School, Hartaei
51	Shri Dhaja Ram	.. Government Primary School, Binhol
52	Shri Des Raj	.. Ditto
53	Shri Kishan Singh	.. Government Primary School, Machrauli
54	Shri Rup Singh	.. Government Primary School, Pasina Khurd
55	Shri Kali Ram	.. Government Primary School, Manana
56	Shri Narain Dutt	.. Ditto
57	Shri Prem Raj	.. Government Primary School, Jhati Pur
58	Shri Chutu Ram	.. Government Primary School, Dwana
59	Shri Chote Lal	.. Ditto
60	Shri Sis Ram	.. Government Primary School, Sanoli Khurd, Panipat
61	Shri Bhalle Ram	.. Government Girls High School, Jalmana
62	Shri Hans Raj	.. Government Primary School, Ward No. 10, Panipat
63	Shri Dayal Chand	.. Ditto
64	Shri Thakur Dass	.. Ditto
65	Shri Shadi Lal	.. Government High School, Ward No. 10, Panipat
66	Shri Nar Singh Dass	.. Ditto
67	Shri Gurdial Singh	.. Government Primary Centre, Panipat
68	Shri Des Raj	.. Ditto
69	Shrimati Savitiri Devi	.. Ditto
70	Shrimati Kailash Devi	.. Ditto
71	Shrimati Kaushlya Rani	.. Ditto
72	Shri Hukam Chand	.. Primary School, Rajputana, Panipat
73	Shrimati Raj Kumari	.. Ditto
74	Shri Raj Sarup	.. Government Primary School, Assar, Panipat

Serial No.	Name of the teacher	Name of the school where working
75	Shri Sher Singh	.. Government Primary School, Ward No. 8, Panipat
76	Shri Atam Parkash	.. Ditto
77	Shrimati Wiran Wali	.. Ditto
78	Shri Satya Pal	.. Government Primary School, Ward No. 11, Panipat
79	Shri Hans Raj	.. Ditto
80	Shri Nand Lal	.. Ditto
81	Shri Faqir Chand	.. Ditto
82	Shrimati Adarsh Miran	.. Ditto
83	Shrimati Vidya Wati	.. Government Primary School, Aggarwal Mandi, Panipat
84	Shrimati Ajit Kaur	.. Ditto
85	Shrimati Raj Dulari	.. Ditto
86	Shri Chandar Bhan	.. Primary School, Kishan Pura, Panipat
87	Shri Braham Singh	.. Primary School, Jatol
88	Shri Kishan Chand	.. Primary School, Sodhapur
89	Shri Dharam Singh	.. Primary School, Nara
90	Shri Kishan Chand	.. Ditto
91	Shri Ram Datta Mall	.. Primary School, Kahri
92	Shri Hari Chand	.. Ditto
93	Shri Ram Lal	.. Primary School, Ugra Kheri
94	Shri Mohinder Singh	.. Primary School, Resalun
95	Shri Balbir Singh	.. Ditto
96	Shri Gianeshwar Singh	.. Primary School, Chhajpur
97	Shri Kasturi Lal	.. Primary School, Ujah
98	Shrimati Indra Kumari	.. Primary School, Nurwala
99	Shri Tek Chand	.. Primary School, Mohd. Pur
100	Shrimati Krishna Kanta	.. Camp No. 1, Panipat
101	Shrimati Kailash Devi	.. Ditto
102	Shrimati Lila Wati	.. Ditto
103	Shrimati Bishan Devi	.. Ditto
104	Shrimati Phula Rani	.. Ditto

Serial No.	Name of the teacher	Name of the school where working
105	Shrimati Radha Devi	.. 8 Marla, Panipat
106	Shrimati Sarla Dhamija	.. Ditto
107	Shrimati Savitri Devi	.. Ditto
108	Shri Bhim Singh	.. Primary School, Adyana
109	Shri Ujala Singh	.. Ditto
110	Shri Wazir Singh	.. Primary School, Atwala
111	Shri Manrup Singh	.. Ditto
112	Shri Ravi Dutt	.. Primary School, Bhalsi
113	Shri Lehna Singh	.. Primary School, Bijwa
114	Shri Jai Dyal	.. Primary School, Bowana Lek hu
115	Shri Jai Narain	.. Primary School, Bhao Pur
116	Shri Lal Chand	.. Primary School, Bowana Lekhu
117	Shri Inder Singh	.. Primary School, Kalkha
118	Shri Kehar Singh	.. Ditto
119	Shri Sube Singh	.. Ditto
120	Shri Makhan Singh	.. Primary School, Kurana
121	Shri Banarsi Dass	.. Primary School, Khandra
122	Shri Lakhi Ram	.. Primary School, Lohari
123	Shri Dharam Singh	.. Primary School, Nara
124	Shri Lakhi Ram	.. Ditto
125	Shri Ram Chand	.. Primary School, Quwi
126	Shri Ram Sarup	.. Primary School, Waisar

LADY DOCTOR, SAMALKHA, DISTRICT KARNAL

***3163. Chaudhri Inder Singh Malik :** Will the Minister for Finance be pleased to state the details of the complaints, if any, recently received by Government against the Lady Doctor of Health Centre, Samalkha, district Karnal, and the action, if any, taken thereon ?

Dr. Gopi Chand Bhargava : From May to November, 1962, four complaints against the Lady Doctor posted at Health Centre, Samalkha, were received. The main allegations were that her behaviour towards the patients and the public was not good and she accepted illegal gratifications from the patients. But none of the complainants came forward to substantiate the allegations when the complaints were enquired into. It was, however, felt that the Lady Doctor lacked tact in dealing with the patients and the public. She also had strained relations with the other doctor posted at Samalkha. She was advised to overcome her drawbacks, and since then there has been no complaint from any quarter. It has been decided to transfer her from Samalkha during the general transfers this year.

FIREARMS LICENCES SANCTIONED IN KARNAL DISTRICT

***3162. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state the names of the persons to whom licenses for gun, pistol and revolver were sanctioned in Karnal District, separately, from August, 1962 to date ?

Shri Mohan Lal : It is not in public interest to disclose the information asked for. However, information in respect of any specific case, if desired, will be furnished to Hon'ble Member.

DISBURSEMENT OF SALARIES TO POLICE OFFICIALS AS RECOMMENDED
BY THE POLICE COMMISSION

***3339. Comrade Harnam Singh Chamak :** Will the Home Minister be pleased to state whether the Police Officials were paid their salaries for the months of November and December, 1962 and January, 1963, in accordance with the enhanced pay-scales as recommended in the report of the Police Commission ?

Shri Mohan Lal : No. In accordance with the recommendations of the Police Commission, it has been decided to revise the pay-scales of Constables, Head Constables and A.S.Is. and to give *ad hoc* increases to S.Is. as per details given in the statement placed on the Table of the House. Instructions have been issued to pay the arrears to these Police Officials with effect from the 1st October, 1962.

Statement showing the increases in pay sanctioned for various ranks with effect from 1st October, 1962

Rank	Previous Scale	New Scale
Constables	50—1—60/2—80 (Selection Grade). 45—1—60 (Time Scale) plus D.A. at 30 Rs 40 p.m.	125—125—125/128—1—150, inclusive of dearness allowance and temporary allowance. This pay-scale will be reached in five years time by giving an <i>ad hoc</i> increment of Rs 20 p.m. for the 1st year and Rs 7.50 p.m. during each of the succeeding four years. There will be no Selection Grade in the rank of Constables.

Rank	Previous Scale	New Scale
		The newly recruited Constables will also be given an <i>ad hoc</i> increment of Rs 20 p.m. over and above the existing scale of pay and allowances in the 1st year and an increase of Rs 7.50 p.m. during each of the succeeding four years, so as to reach the new scale of Rs 125—125—125/128—1—150 in five years time.
Head Constables	60—3—90 plus D.A. at Rs 40 p.m.	150—3—165/3—180, inclusive of dearness allowance and temporary allowance. This pay scale will be reached in five years time by giving <i>ad hoc</i> increment of Rs 20 p.m. for the 1st year and Rs 7.50 p.m. during the succeeding four years.
Assistant Sub-Inspectors	80—4—100/5—120 plus D.A. at Rs 40 p.m.	160—5—200, inclusive of dearness allowance and temporary allowance. This pay scale will be reached in five years time by giving <i>ad hoc</i> increment of Rs 20 p.m. for the 1st year and Rs 5 p.m. for each of the succeeding four years. The newly recruited Assistant Sub-Inspectors will also be given an <i>ad hoc</i> increment of Rs 20 p.m. only over and above the existing scale of pay plus allowances in the first year and an increase of Rs 5 p.m. during each of the succeeding four years so as to reach the new scale of Rs 160—5—200, in five years time.
Sub-Inspectors	T.S. 120—5—160/5—180 plus D.A. at Rs. 40 and Rs 45 p.m. S.G. I Rs 210 S.G. II Rs 200 S.G. III Rs 190 S.G. IV Rs 180 plus D.A. Rs 45/50 p.m.	For the time being it has been decided to give an <i>ad hoc</i> increase of Rs 25 p.m. in the pay of Sub-Inspectors of Police.

REPRESENTATION BY THE FIRE BRIGADE STAFF OF THE YAMUNA NAGAR MUNICIPAL COMMITTEE.

*3434. **Shri Mangal Sein**: Will the Home Minister be pleased to state whether the fire brigade staff of the Yamuna Nagar Municipal Committee recently made any representation to the Local Bodies Department; if so, the contents thereof?

Shri Mohan Lal: Yes. The Fire Brigade Staff Yamuna Nagar represented in connection with their working hours, repair of their quarters and supply of free water and electricity, etc.

GRANT OF TACCAVI LOANS IN PALWAL SUB-DIVISION IN N.E.S. BLOCKS.

*1854. **Chaudhri Har Krishan**: Will the Minister for Planning and Development be pleased to state the total number of applications pending at present for the grant of Taccavi loans for the purchase of bullocks, tubewells, pumping sets and sinking of percolation wells in Palwal Sub-Division, N.E.S. Block-wise separately?

Sardar Darbara Singh: (i) 32.
(ii) Block-wise pending ;—

	Palwal	Hodel	Ballabgarh
Purchase of bullocks	.. Nil	Nil	Nil
Tube Wells
Pumping sets	.. 1	1	..
Sinking of percolation wells	.. 29	1	..

SEWING TRAINING CENTRES IN BLOCK SAMITIS

***3340. Comrade Harnam Singh Chamak :** Will the Minister for Planning and Development be pleased to state:

- (a) whether the Sewing Training Centres in the Block Samitis are being run by the Panchayats or by Block Development Officers ;
- (b) the authority responsible for the appointment of teachers for the Centres referred to in part (a) above ?

Sardar Darbara Singh : (a) Sewing Training Centres in the Block Samitis are being run by the Panchayats.

(b) Appointment of teachers in these Centres is made by the Executive Officers, Panchayat Samitis.

COMPLAINTS AGAINST BLOCK DEVELOPMENT OFFICERS BARNALA.

***3341. Comrade Harnam Singh Chamak :** Will the Minister for Planning and Development be pleased to state whether the Government have received any complaints against the Block Development Officer of Barnala Block ; if so, the number thereof together with the action, if any, taken by the Government so far in this connection ?

Sardar Darbara Singh : Part I. No complaint has been received against the Block Development and Panchayat Officer, Barnala, by the Government.
Part II. Question does not arise.

METALLED ROAD FROM ROHTAK TO SONEPAT

***3435. Shri Mangal Sein :** Will the Minister for Planning and Development be pleased to state :

- (a) whether there is any scheme under the consideration of Government to construct a metalled road from Rohtak to Sonapat covering the continuous villages Sukhepura, Makrauli Khurd, Ladhot, Kloi ;
- (b) whether the residents of the said villages have deposited any funds with the Government for the construction of the said road ; if so, the date when the Government propose to start the said construction work ?

Sardar Darbara Singh : (a) No, but a road connecting Sukhepura with Kaloi is proposed to be built under Sugarcane Area Scheme.

(b) No. , except that on the Sukhepura Kaloi road they have done earthwork free of cost and land is also to be donated by them.

The construction will be taken in hand when the villages have contributed heir full share, and the required funds are made available by the Central and State Governments.

BETTERMENT LEVY COMMITTEE REPORT

***3144. Comrade Makhan Singh Tarsikka :** Will the Minister for Irrigation and Power be pleased to state :

- (a) the date when the last meeting of Betterment Levy Committee headed by the Minister for Development was held :
- (b) the date on which the meeting of the said Committee to finalize its report is to be held ;
- (c) whether Government have received any interim report of the said Committee ;
- (d) the steps being taken to expedite the submission of the final report by the said Committee.

Chaudhri Ranbir Singh : (a) 28th September, 1961.

(b), (c), and (d) Question does not arise as the report has already been finalized by the Committee and submitted to the Government .

UN-IRRIGATED AREA OF LAND IN VILLAGE KHUBRU, TEHSIL SONEPAT

***3430. Pandit Charnaji Lal Sharma :** Will the Minister for Irrigation and Power be pleased to state ;

- (a) whether it is a fact that about 400/500 bighas of land in the area of village Khubru, tehsil Sonapat falling on the South of Rajpura distributary is not being irrigated at all since the construction of this Distributary ;
- (b) whether it is a fact that this area used to be irrigated by Ahulana Minor before the construction of Rajpura Distributary and no outlet has been provided for this area in Rajpura Distributary ;
- (c) if the reply to part (b) above be in the affirmative whether Government propose to provide any syphon for this land from Ahulana Minor or some outlet from the Rajpura Distributary if so, when ;
- (d) whether the Department has received several representations from the Zamindars of the said village; if so, the action so far taken thereon ?

Chaudhri Ranbir Singh : (a) No.

(b) Yes. This area is still being irrigated from Hulana Minor.

(c) A syphon already exists at R.D. 9000 Rajpura Disptributary.

(d) No.

RELIEF PROVIDED TO FLOOD SUFFERERS IN DISTRICT GURGAON

***1852. Chaudhri Harkishan :** Will the Minister for Revenue be pleased to state :

- (a) the total number of houses collapsed due to heavy rains and floods during the month of September, 1962 in the district of Gurgaon giving the detail thereof in urban and rural areas separately ;

- (b) the number of houses partially damaged in each tehsil of the said district ;
- (c) the total amount of relief, if any, provided so far to the affected persons tehsilwise stating the criteria kept in view for its distribution ; if not provided so far, how much and in what form the Government proposes to provide any relief ?

Sardar Ajmer Singh : (a) Houses collapsed in Rural area

	Urban area	Nil
(b) Name of Tehsil	Houses partially damaged	
Palwal	208	
Ballabgarh	15	

(c) Free ration for 20 days valuing at Rs 5,000 and Rs 2,750 as House Repair grants were distributed amongst the affected persons. Tehsilwise details are as below :—

Name of Tehsil	Amount spent by way of free ration	House Repair grants
	Rs	Rs
Palwal	2,000	2,250
Ballabgarh	3,000	500

Free ration was distributed at the scale of 6 Chhataks per member of the affected family, while the House Repair grants were distributed at the following scale :

	Per kacha house	per pacca house
for each substantially destroyed house	Upto Rs 75	Upto Rs 150
for each house damaged	Upto Rs 50	Upto Rs 100

OUTSTANDING AMOUNTS OF LOANS ADVANCED TO CULTIVATORS IN GURGAON DISTRICT

*1853. **Chaudhri Har Kishan :** Will the Minister for Revenue be pleased to state :—

- (a) the outstanding amounts of loans, if any, advanced to the cultivators under the revenue account as it stood on 1st April, 1962 in the district of Gurgaon with the amount of loan recovered from the said loanees from 1st April, 1962 to 1st September 1962, monthwise ;
- (b) the amount of arrears of the said loan still unrecovered with the names of the loanees against whom the said loans amounting to Rs 5,000 or more are still outstanding ?

Sardar Ajmer Singh : (a) (i) Rs 7,47,739

(ii)	April, 1962	..	Rs 1,50,538
	May, 1962	..	2,06,751
	June, 1962	..	3,45,887
	July, 1962	..	5,11,889
	August, 1962	..	2,54,083
			<hr/>
			14,69,148

(b) (i) Rs, 8,43,265.

(ii) Shrimati Madho, daughter of Shri Vasdev of Delhi.

STARRED QUESTIONS FOR THE 3RD APRIL, 1963

RELEASE OF DETAINED COMMUNIST LEGISLATORS ON PAROLE.

*3459. Comrade Makhan Singh Tarsikka, :Will the Chief Minister be pleased to state :

- (a) whether any of the detained Communist Legislators have recently applied to Government for release on parole to conduct the election petitions pending against them before various Tribunals in the State ; if so, the list of the names of the applicants and the contents of the applications be placed on the Table of the House ;
- (b) the details of the action taken or proposed to be taken on the said applications ?

Shri Mohan Lal : (a) and (b). The requisite information is as follows.

STATEMENT

(a) & (b) The following Communist Legislators detained under the Defence of India Rules, 1962, applied to the Government for their release on parole to conduct the election petitions pending against them before the various Tribunals in the State :—

(1) *Shri Harnam Singh Chamak, M.L.A.*—He made two representations, copies of which are laid on the Table of the House. Both these representations were rejected.

(2) *Shri Shamsher Singh Josh, M.L.A.*—He made two representations, copies of which are laid on the Table of the House. Both these representations were rejected.

ਸੇਵਾ ਵਿਖੇ

ਹੋਮ ਸੈਕਟਰੀ ਸਾਹਿਬ,

ਗਵਰਨਮੈਂਟ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ।

ਬਾਬਤ :— ਪੈਰੋਲ

ਸ਼੍ਰੀ ਮਾਨ ਜੀਓ,

ਮੈਂ ਹਿੰਦ ਰਖਿਆ ਰੂਲਜ਼ ਦੇ ਅਧੀਨ ਨਜ਼ਰ ਬੰਦ ਹਾਂ ਮੇਰੇ ਵਿਰੁਧ ਚੋਣ ਉਜ਼ਰਦਾਰੀ ਚਲ ਰਹੀ ਹੈ ਜਿਸ ਦੀ ਪੈਰਵੀ ਕਰਨ ਵਾਲਾ ਕੋਈ ਨਹੀਂ। ਪੈਰਵੀ ਕਰਨ ਵਿਚ ਅਸੰਖ ਔਕੜਾਂ ਪੇਸ਼ ਆ ਰਹੀਆਂ ਹਨ। ਜਿਸ ਕਰਕੇ ਪੈਰਵੀ ਲਈ ਮੇਰਾ ਬਾਹਰ ਹੋਣਾ ਜ਼ਰੂਰੀ ਹੈ। ਇਸ ਲਈ ਮੇਰੀ ਨਿਮਰ ਬੇਨਤੀ ਹੈ ਕਿ ਆਪ ਜੀ ਮੇਰੀ ਇਸ ਬੜੀ ਭਾਰੀ ਔਕੜ ਨੂੰ ਮੁੱਖ ਰਖਦੇ ਹੋਏ ਮੈਨੂੰ ਜ਼ਰੂਰੀ, ਮੇਰੇ ਵਿਰੁਧ ਚਲ ਰਹੀ ਪੈਟੀਸ਼ਨ ਦੇ ਫੈਸਲੇ ਤਕ ਪੈਰੋਲ ਉਤੇ ਛੱਡਣ ਦੀ ਮਨਜ਼ੂਰੀ ਦੇ ਕੇ ਧੰਨਵਾਦੀ ਬਣਾਉਗੇ।

੧੪-੨-੧੯੬੩

ਆਪ ਜੀ ਦਾ ਸ਼ੁਭਚਿੰਤਕ—

(ਹਰਨਾਮ ਸਿੰਘ ਚਮਕ)

ਜ਼ਿਲਾ ਜੇਲ, ਹਿਸਾਰ।

ਸਵਾ ਵਿਖੇ

ਹੋਮ ਸੈਕਟਰੀ ਸਾਹਿਬ,
ਪੰਜਾਬ ਸਰਕਾਰ, ਚੰਡੀਗੜ੍ਹ ।

ਸ੍ਰੀ ਮਾਨ ਜੀਓ,

ਪਰਾਰਥਨਾ ਹੈ ਕਿ ਮੈਨੂੰ ਸਰਕਾਰ ਨੇ ਬਿਨਾਂ ਕੋਈ ਮੁਕਦਮਾ ਚਲਾਏ ਹੀ ਦੇਸ ਰਖਸਾ ਕਾਨੂੰਨ ਅਧੀਨ ਨਜ਼ਰਬੰਦ ਕਰਕੇ ਹਿਸਾਰ ਜੇਲ ਵਿਚ ਰਖਿਆ ਹੋਇਆ ਹੈ ।

ਮੈਂ ਇਸ ਵਾਰੀ ਮਹਿਲ ਕਲਾਂ ਹਲਕਾ, ਜ਼ਿਲਾ ਸੰਗਰੂਰ ਤੋਂ MLA ਚੁਣਿਆ ਗਿਆ ਹਾਂ ਹਾਰਨ ਵਾਲੇ ਵਿਅਕਤੀ ਨੇ ਮੇਰੇ ਵਿਰੁਧ ਪੈਟੀਸ਼ਨ ਕਰ ਰਖੀ ਹੈ ਇਸ ਨਜ਼ਰ ਬੰਦੀ ਦੀ ਹਾਲਤ ਵਿਚ ਮੇਰੇ ਲਈ ਔਖਾ ਹੈ ਕਿ ਮੈਂ ਆਪਣੇ ਵਿਰੁਧ ਚਲ ਰਹੀ ਅਲੈਕਸ਼ਨ ਪੈਟੀਸ਼ਨ ਨੂੰ ਇਸ ਨਜ਼ਰਬੰਦੀ ਦੀ ਹਾਲਤ ਵਿਚ ਹੁੰਦਾ ਹੋਇਆ ਦਰੁਸਤ ਤਰੀਕੇ ਨਾਲ ਡੀਫੈਂਡ ਕਰ ਸਕਾਂ । ਇਸ ਲਈ ਮੇਰੀ ਬੇਨਤੀ ਹੈ ਕਿ ਜਾਂ ਤਾਂ ਮੈਨੂੰ ਰਿਹਾ ਕੀਤਾ ਜਾਵੇ ਜਾਂ ਲੰਬੀ ਪੈਟੋਲ ਦਿਤੀ ਜਾਵੇ ਜਾਂ ਘਟੋ ਘਟ ਤਾਰੀਖ ਉਤੇ ਪੁਜਣ ਦੀ ਸਹੂਲਤ ਦਿਤੀ ਜਾਵੇ ।

ਜੇ ਉਪਰਲੀਆਂ ਤਜਵੀਜ਼ਾਂ ਵਿਚੋਂ ਕੋਈ ਵੀ ਨਹੀਂ ਮੰਨੀ ਜਾ ਸਕਦੀ ਤਾਂ ਸਰਕਾਰ ਘਟੋ ਘਟ ਉਤਨਾ ਅਰਸਾ ਮੇਰੇ ਮੁਕਦਮੇ ਦੀ ਸੁਣਵਾਈ ਬੰਦ ਕਰਵਾ ਦੇਵੇ ਜਿਤਨਾ ਅਰਸਾ ਮੈਂ ਨਜ਼ਰਬੰਦ ਹਾਂ ।

ਪੂਰੀ ਆਸ ਹੈ ਕਿ ਆਪ ਜੀ ਮੇਰੀ ਉਪਰੋਕਤ ਔਕੜ ਵਲ ਜ਼ਰੂਰ ਹੀ ਧਿਆਨ ਦੇਵੋਗੇ ।

ਆਪ ਜੀ ਦਾ

ਹਰਨਾਮ ਸਿੰਘ ਚਮਕ,

ਮਿਤੀ ੨੬-੧੨-੧੯੬੨

ਹਾਲ ਨਜ਼ਰਬੰਦ ਡਿ. ਜੇਲ ਹਿਸਾਰ ।

To

The Home Secretary,
Government of Punjab,
Chandigarh.

Subject.—Petition for parole.

Shrimanji,

I was arrested under the Defence of India Rules on 21st November, 1962 on charges already denied and refuted by me in a separate representation to the Home Minister. Herein I am submitting another application for parole of one month period beginning from 15th December, 1962, on the basis of the following reasons :—

1. That an election petition is going on against me in the court of one man Tribunal filed by S. Sadhu Singh a defeated candidate from Rupar Constituency which I represent in the Punjab Vidhan Sabha.
2. That the petition has now reached the evidence stage. Already about 28 witnesses of petitioner have given their evidence in my absence on 22nd November, 1962 and 23rd November. The Tribunal has rejected my request that the proceedings be deferred till my release and have again fixed 22nd December, 1962 as next date of hearing for recording of evidence.
3. That my detention is a great hinderance in pursuing the petition and in a way ex-parole proceedings are going on.
4. Now I will have to give a list of Defence witnesses on 22nd December, and further arrange for their evidence. Lawyers are also to be consulted and financial arrangements are to be made for the same.

In the above circumstances it is requested that I may be immediately granted one month's parole beginning from 15th December, 1962 so that I may be able to look after my petition.

Hoping to be replied at an early date.

Yours

(Sd.) SHAMSHER SINGH JOSHI,
M.L.A.
B. Class Detenu,
District Jail, Hissar.

Dated 8th December, 1962.

To

The Chief Minister,
Government of Punjab,
Chandigarh.

Subject.—Release on parole.

In my earlier representation to you and the Home Minister, in January, 1963, from the Central Jail, Ambala, I had completely explained my political stand against the unprovoked Chinese aggression and my actual participation and support to all Government policies for National Defence and Mobilization to push back the aggressors. On that basis I claimed reconsideration of my case and release. Facts mentioned therein can be verified from the District and Sub-Divisional authorities to whom I extended full co-operation in all Defence Measures prior to my arrest on November 21, 1962. I again request re-examination of the utility and justification of my detention.

Meanwhile as the Defence of India Rules have been amended so as to provide for release on parole, it is submitted that I may, at least be released on parole, may be for any period not less than a month at least, so that I may make requisite legal and financial arrangements in connection with an election petition pending against me before Election Tribunal, Ambala. As the next date of hearing is 12th March, 1963, an early disposal of this petition is requested.

I assure you that I will completely abide by all moral obligation and legal restrictions of parole.

I hope due consideration will be given to it.

Yours faithfully,

(Sd.) SHAMSHER SINGH JOSHI,
M.L.A.,
C/o
Central Jail, Ambala.

INDUSTRIAL LOANS ADVANCED TO PERSONS IN ROHTAK DISTRICT

***3438. Shri Mangal Sein :** Will the Chief Minister be pleased to state—

- (a) the total number of persons who have been advanced Industrial loans since 1950 to date in Rohtak District ;
- (b) whether it is a fact that some of the said loanees have not set up any industry so far ; if so, the action taken by Government against the defaulters ?

Sardar Partap Singh Kairon : (a) 1,154 persons.

(b) Yes, steps are being taken to recover outstanding amounts from the defaulting loanees as arrears of land revenue under section 35 of the Punjab State Aid to Industries Act, 1935.

TRANSFER OF TEACHERS OF SANGRUR

***3342. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state—

- (a) the number of teachers in Sangrur District who were transferred to other places during the year 1961-62 and 1963 on the basis of complaints received against them ;
- (b) the number and the names of the said teachers belonging to Primary, Middle and High Schools respectively ?

Sardar Partap Singh Kairon : (a) 105.

(b) A statement showing the number of teachers of these categories is laid on the Table of the House.

Statement showing the number of teachers belonging to Primary, Middle and High Schools

Primary Schools	49
Middle Schools	21
High Schools	35
	105

SCHOOL TIMINGS IN THE STATE

***3463. Principal Rala Ram :** Will the Chief Minister be pleased to state—

- (a) the new timings if any, fixed for the Primary and the Higher Secondary Schools in the State with effect from April, 1963 ;
- (b) whether Government have consulted or propose to consult various heads of educational institutions before making any final decision regarding change in timings of schools as referred to in part (a) above ; if so, with what results ?

Sardar Partap Singh Kairon : (a) The matter is under consideration.

(b) Heads of some educational institutions are being consulted.

GRANTS-IN-AID TO PRIVATELY-MANAGED COLLEGES IN THE STATE

***3464. Principal Rala Ram :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that a cut has recently been imposed on the maintenance grant given by Government to the various Privately-managed Colleges in the State this year ;
- (b) when these grants-in-aid are likely to be restored ?

Sardar Partap Singh Kairon : (a) Yes.

(b) When the financial position of the State allows.

REPRESENTATION FROM COMRADE MAKHAN SINGH TARSIKKA, M.L.A.

*3461. Comrade Shamsheer Singh Josh : Will the Home Minister be pleased to state whether the Inspector General of Police, Punjab, received any representation from Comrade Makhan Singh Tarsikka, M.L.A., in the month of August, 1962 ; if so, the copy of the same may be placed on the Table of the House together with the details of the action, if any, taken thereon ?

Shri Mohan Lal : Yes. A copy is placed on the Table of the House.

On receipt of a representation from Shri Makhan Singh Tarsikka, the Inspector-General of Police directed S.S.P., Amritsar to send for Shri Tarsikka, get concrete details about the allegations levelled in the representation and take necessary action. Accordingly, Shri Tarsikka was sent for by S.S.P., Amritsar and he saw the latter on 27th September, 1962 and promised to supply the details during the first week of October, 1962. Shri Tarsikka, however, did not turn up thereafter.

ਸੇਵਾ ਵਿਖੇ

ਸ: ਗੁਰਦਿਆਲ ਸਿੰਘ ਸਾਹਿਬ,

ਆਈ. ਜੀ. ਪੁਲਿਸ, ਚੰਡੀਗੜ੍ਹ ।

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਸਨਿਮਰ ਬੇਨਤੀ ਹੈ ਕਿ ਮੈਂ ਆਪ ਦੀ ਸੇਵਾ ਵਿਚ ਪਹਿਲਾਂ ਭੀ ਦੋ ਵਾਰ ਸਕੜੇ-ਤ ਵਿਚ ਹਾਜ਼ਿਰ ਹੋ ਕੇ ਬੇਨਤੀ ਕੀਤੀ ਸੀ ਕਿ ਸ: ਪ੍ਰਤਾਪ ਸਿੰਘ ਕੈਰੋਂ ਮੇਰੇ ਨਾਲ ਕਾਫੀ ਲੱਗਦਾ ਹੈ ਕਿਉਂਕਿ ਜਰਨਲ ਚੌਣਾ ਵਿਚ ਮੈਂ ਸਾਰੇ ਜਿਲੇ ਵਿਚ ਸਰਹਾਲੀ ਹਲਕੇ ਵਿਚ ਵੋਟਰਾਂ ਦਾ ਧੰਨਵਾਦ ਕਰਨ ਪਬਲਿਕ ਜਲਸਿਆ ਵਿਚ ਜਾਂਦਾ ਰਿਹਾ ਹਾਂ ਅਤੇ ਅਪੋਜੀਸ਼ਨ ਦਾ ਪੱਖ ਪੇਸ਼ ਕਰਦੇ ਹੋਏ ਕੈਰੋਂ-ਸ਼ਾਹੀ ਦੀਆਂ ਕੁਰੀਤੀਆਂ ਚੰਗੀ ਤਰਾਂ ਵਿਸਥਾਰ ਨਾਲ ਦਸਦਾ ਰਿਹਾ ਹਾਂ ਇਨ੍ਹਾਂ ਗੱਲਾਂ ਤੋਂ ਸਰਦਾਰ ਪ੍ਰਤਾਪ ਸਿੰਘ ਮੇਰੇ ਤੇ ਬਹੁਤ ਹੀ ਕੋੜਦਾ ਹੈ । ਅਸੈਂਬਲੀ ਵਿਚ ਵੀ ਇਕ ਦਿਨ ਉਹਨਾ ਨੇ ਧਮਕੀ ਦਿਤੀ ਸੀ ਤੇ ਮੈਂ ਸਪੀਕਰ ਸਾਹਿਬ ਪਾਸੋਂ ਪਰੋਟੈਕਸ਼ਨ ਵੀ ਮੰਗੀ ਸੀ । ਹੁਣ ਆਪ ਤੇ ਉਨ੍ਹਾਂ ਦੇ ਬੰਦਿਆਂ ਨੇ ਮੈਨੂੰ ਮਰਵਾਉਣ ਅਤੇ ਮੁਕਦਮਿਆਂ ਵਿਚ ਫਸਾਉਣ ਦੀਆਂ ਧਮਕੀਆਂ ਦਿਤੀਆਂ ਹਨ । ਕਿ ਤੂੰ ਸਪੀਚਾਂ ਕਰਨੋਂ ਬਾਜ਼ ਆ ਜਾ ਨਹੀਂ ਤਾਂ ਤੇਰੇ ਨਾਲ ਤੁੜ ਵਾਂਗ ਕਰਾਂਗੇ । ਬਾਬੇ ਬਕਾਲੇ ਦੇ ਮੇਲੇ ਸਮੇਂ ੧੬ ਅਗਸਤ ੧੯੬੨ ਨੂੰ ਮੁੱਖ ਮੰਤਰੀ ਨੇ ਖੁਲੇ ਆਮ ਆਖਿਆ ਹੈ ਕਿ ਤਰਸੀਕੇ ਤੇ ਇਹੋ ਜਿਹੇ ਹੋਰਨਾ ਨੂੰ ਤੁੜ ਵਾਂਗ ਰਗੜ ਦਿਆਂਗਾਂ ।

ਇਸ ਲਈ ਬੇਨਤੀ ਹੈ ਕਿ ਮੇਰੀ ਜਾਨ ਦੀ ਰਾਖੀ ਕੀਤੀ ਜਾਵੇ ਅਤੇ ਨਾਲ ਹੀ ਮੈਨੂੰ ਮੁਕੱਦਮਿਆਂ ਤੋਂ ਬਚਾਇਆ ਜਾਵੇ । ਕਿਉਂਕਿ ਅਮ੍ਰਿਤਸਰ ਦੇ ਐਸ. ਐਸ. ਪੀ. ਸਰਦਾਰ ਰਣਜੀਤ ਸਿੰਘ ਸਰਦਾਰ ਕੈਰੋਂ ਦੇ ਨਿਜੀ ਰਿਸ਼ਤੇਦਾਰ ਹਨ । ਉਹ ਭੀ ਮੈਨੂੰ ਰਗੜਨ ਵਿਚ ਕਾਫੀ ਸਰਗਰਮ ਨਜ਼ਰ ਆਉਂਦੇ ਹਨ । ਰਣਜੀਤ ਸਿੰਘ ਨੇ ਮੇਰੇ ਇਲਾਕੇ ਵਿਚ ਸਰਹਾਲੀ ਥਾਣੇ ਦਾ ਵਸਨੀਕ ਸਰਦਾਰ ਸੱਜਨ ਨੂੰ ਐਸ. ਐਚ. ਓ. ਲਾ ਛੱਡਿਆ ਹੈ ਉਹ ਭੀ ਕਾਫੀ ਸਰਗਰਮ ਹੈ । ਉਸ ਦੀ ਬਦਲੀ ਤੁਸੀਂ ੨ ਫਰਵਰੀ ੧੯੬੨ ਨੂੰ ਕੀਤੀ ਸੀ ਤੇ ਮੁੱਖ ਮੰਤਰੀ ਨੇ ਬੱਦਲੀ ਰੁਕਵਾ ਦਿਤੀ ਸੀ । ਹੁਣ ਫਿਰ ਪਹਿਲੀ ਅਗੱਸਤ ਦੇ ਲਗਭਗ ਉਸ ਦੀ ਬਦਲੀ ਵਾਇਰਲੈਸ ਰਾਹੀਂ ਫਿਰੋਜ਼ਪੁਰ ਦਾ ਆਰਡਰ ਹੋਇਆ ਸੀ ਉਹ ਭੀ ਰੋਕ ਦਿਤੀ ਗਈ

ਹੈ। ਉਪਰੋਕਤ ਥਾਨੇਦਾਰ ਨੇ ਮੇਰੇ ਇਲਾਕੇ ਦੇ ਵਰਕਰਾਂ ਨੂੰ ਖੁਲ੍ਹੇ ਆਂਮ ਮਾਰਿਆ ਹੈ। ਹਰ ਸਮੇਂ ਤੁਹਾਨੂੰ ਇਤਲਾਹਾਂ ਦਿੰਦੇ ਰਹੇ ਹਾਂ, ਕੁਝ ਨਾ ਹੋਣ ਕਰਕੇ ਉਸ ਦਾ ਹੌਸਲਾ ਬੜਾ ਵਧ ਗਿਆ ਹੈ। ਇਹਨਾਂ ਸਾਰੇ ਹਾਲਾਤ ਵਿਚ ਮੈਂ ਬੇਨਤੀ ਕਰਦਾ ਹਾਂ ਅਤੇ ਇਨਸਾਫ਼ ਮੰਗ ਕਰਦਾ ਹਾਂ ਕਿ ਮੁਖਮੰਤਰੀ ਸਰਦਾਰ ਪਰਤਾਪ ਸਿੰਘ ਦੀਆਂ ਸਾਜਿਸ਼ਾਂ ਤੋਂ ਮੇਰੀ ਜਾਨ ਬਚਾਈ ਜਾਵੇ।

ਮੈਂ ਹਾਂ ਆਪਦਾ

(Sd.)

(ਸ: ਮੱਖਣ ਸਿੰਘ ਤਰਸਿਕਾ, ਐਮ. ਐਲ. ਏ.)

†HUNGER STRIKE BY COMMUNIST DETENUS IN GURGAON
DISTRICT JAIL.

*3462. Comrade Shamsher Singh Josh : Will the Home Minister be pleased to state—

- (a) whether any of the communist detenus detained in Gurgaon district Jail in November, 1962, went on hunger strike ; if so, the reasons for the same and the action taken by Government in the matter ;
- (b) whether Government received any representation in connection with the said hunger strike, if so, a copy thereof may be placed on the Table of the House ?

Shri Mohan Lal : (a) Yes. Baba Gurmukh Singh, son of Shri Hoshnak Singh, resorted to hunger strike with effect from 26th November, 1962, in the Sub-Jail, Gurgaon, as a protest against the orders of his detention under the Defence of India Rules, 1962. He was released on 18th December, 1962.

(b) A copy of the representation @ dated 25th November, 1962 submitted by Baba Gurmukh Singh is laid on the Table of the House.

PERMIT FOR BRICKS IN TEHSIL PANIPAT, DISTRICT KARNAL

*3166. Chaudhri Inder Singh Malik : Will the Home Minister be pleased to state the names of the persons who applied for the permits for bricks in Tehsil Panipat, District Karnal, from April, 1962 to date together with the quantity granted in each case, separately ; if no permit granted the reasons therefor ?

Shri Mohan Lal : The time, labour and expense involved in supplying the information will not be commensurate with any possible benefit to be derived from it

COAL, IRON AND STEEL QUOTAS IN HINDI/PUNJABI REGIONS

*3167. Chaudhri Inder Singh Malik : Will the Home Minister be pleased to state the quotas of coal, iron and steel allotted and the quantity actually supplied from 1958 to-date to persons or firms and societies in the Punjabi Region and the Hindi Region of the State separately ?

Sardar Partap Singh Kairon (Chief Minister) : The time and labour involved in collecting the requisite information will not be commensurate with the benefit sought to be derived therefrom.

RESOLUTION PASSED BY THE MUNICIPAL COMMITTEE, ROHTAK

*3437. Shri Mangal Sein : Will the Home Minister be pleased to state whether he has received a copy of the resolution passed by the Municipal Committee, Rohtak, regarding making applicable the provisions of the

†TREATED AS UN-STARRED

@Representation in Urdu kept in the Library.

Executive Officer's Act to the said Committee ; if so, the contents of the said resolution ?

Shri Mohan Lal : No.

ROAD AND GOVERNMENT BUILDINGS AFFECTED BY RECENT FLOODS
IN GURGAON DISTRICT

***1857. Chaudhri Har Kishan :** Will the Minister for Planning and Development be pleased to state—

- (a) the names of roads, with mileage in each case, affected by the rains and floods of September, 1962, in Gurgaon district with the estimated amount of damage caused to the said roads tehsilwise ;
- (b) the names and location of Government buildings affected by the rains and floods of September, 1962, tehsilwise together with the estimated amount of damage caused to each such building tehsilwise ?

Sardar Darbara Singh : (a) There has been no damage to roads.

(b) There has been no damage to buildings.

NON-PAYMENT OF PASSENGER TAX BY THE ROHTAK-DELHI TRANSPORT LTD.

***3439. Shri Mangal Sein :** Will the Minister for Excise, Taxation and Capital be pleased to state whether any case of non-payment of passenger tax in full by the Rohtak-Delhi Transport, Limited, was brought to the notice of the Government in the years 1959-60, 1960-61, 1961-62 and 1962-63 ; if so, the action taken by Government thereon ?

Shri Ram Saran Chand Mital : Part I.—Yes. Only one case occurred and that too due to heavy floods the passengers of a bus of another Company were carried by bus of this Company without payment of extra fare.

Part II.—It was compounded on payment of Rs 25.

WATER LOGGED AREAS IN DISTRICT GURGAON

***1855. Chaudhri Harkishan :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the water logged areas at present in district of Gurgaon ;
- (b) the area where the sub-soil table is 0' to 5' and 5' to 10' separately ;
- (c) the increase of waterlogged area in the said district from 1957 to-date with the total of the said area which Government has reclaimed during the said period ;
- (d) whether Government is considering any scheme for reclaiming the rest of the said areas which are still waterlogged ?

Chaudhri Ranbir Singh : (a), (b), (c) and (d) District-wise information regarding area under different categories of sub-soil water depths are not available with the Irrigation Department. However, figures of sub-soil water depths are available in respect of different canal irrigated tracts. No Punjab canal or distributary exists in Gurgaon district and as such the requisite information is not available.

CONSTRUCTION OF BRIDGE AT PAKHE-KE GAUR KALAN RAJBHA OF
BHATINDA CANAL BRANCH

***3343. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state whether it is a fact that inhabitants of the village Patti situated near village Mattoke represented to the Irrigation Department to construct a bridge at Pakhe-ke-Gaur Kalan Rajbaha

of Bhatinda canal branch and deposited the requisite amount demanded by the Department ; if so, the action, if any, taken so far in the matter ?

Chaudhri Ranbir Singh : There is no such channel named as Pakho-ke-Gaur Kalan Rajbaha of Bhatinda Canal Branch. Hence it is not possible to give any positive reply of the question.

DRAINING OUT RAINY WATER FROM THE FIELDS OF CERTAIN VILLAGES
IN DISTRICT SANGRUR

***3344. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state :—

(a) whether it is a fact that rainy water is still standing in the fields of the villages Ghatal Bhadur Sahib, Talwal, Narain Garh, Kajiana and Vidhate of district Sangrur;

(b) the action proposed to be taken by the Government to drain out the said water ?

Chaudhri Ranbir Singh : (a) Rainy water is standing in the deep depressions only.

(b) Drains have been proposed to drain out the water of these villages.

REMISSION OF LAND REVENUE ON THE AREA AFFECTED BY FLOODS
IN DISTRICT GURGAON

***1856. Chadhri Har Kishan :** Will the Minister for Revenue be pleased to state :—

(a) the total area of land affected by rains and floods in the month of September, 1962, in Gurgaon district stating the area of land where the loss of crops is 25 per cent or above, 50 per cent or above and 75 per cent or above ;

(b) the amount of relief, if any, provided to the affected persons, tehsilwise ;

(c) whether land revenue in the affected areas referred to in part(a) above, has been remitted; if so, the total amount thereof; if not the reasons therefor ?

Sardar Ajmer Singh : (a) Total area affected .. 2680 acres

Area of land where loss to crops is:—

<i>25per cent or above</i>	<i>50 per cent or above</i>	<i>75 per cent or above</i>
..	2237 acres	..

(b)

RELIEF GIVEN BY WAY OF

<i>Name of Tehsil</i>	<i>House repair grants</i>	<i>Free ration</i>	<i>Taccavi loan</i>
	Rs	Rs	Rs
Ballabgarh ..	500	3,000	..
Palwal ..	2,250	2,000	40,000

(c) Yes. Rs. 1,346.

ARREARS OF LAND REVENUE IN DISTRICT KARNAL

***3165. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state the names of the persons in tehsil Panipat, District Karnal

against whom proceedings on account of arrears of Land Revenue are going on at present together with the details of the amounts thereof, separately, in each case ?

	Rs
Sardar Ajmer Singh : (1) Agriculture Farm Sewa Kheri	1,178
(2) Shri Uttam Chand of Sewa Kheri ..	3,655
(3) Shiromani Gurdwara Parbandhak Committee, Amritsar	8,159
(4) Shri Pritam Singh, Lambardar of Taraf Ansar ..	36,724
(5) Shri Fauja Singh, Lambardar, Patti Ansar ..	9,425

STARRED QUESTIONS FOR THE 4TH APRIL, 1963.

REMUNERATION PAID FOR THE ARTICLES PUBLISHED IN THE DIFFERENT PERIODICALS OF THE DEPARTMENT OF LANGUAGES

***3346. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state :—

- (a) the total amount of remuneration paid to the writers for their articles published in the periodicals issued by the Department of Languages, namely Punjabi Dunia, Jan Sahit (Punjabi), Sapat Sindhu and Jan Sahit (Hindi) during the years 1961-62 and 1962-63, respectively ;
- (b) the total amount, if any, paid to the employees working in the said Department, out of the remuneration referred to in para (a) above;
- (c) the details of expenditure incurred on the paper, printing, remuneration for the articles etc., separately, in connection with the periodicals referred to in para (a) above, during the first six months of 1962-63 ?

Dr. Gopi Chand Bhargava (Finance Minister) :

(a)	1961-62	1962-63
	Rs	Rs
	10,532.75	17,160.00

(b)	1,663.00	1,643.00
-----	----------	----------

(c) Expenditure incurred on :—

<i>Paper</i>	<i>Printing</i>	<i>Remuneration for the articles</i>
Rs	Rs	Rs
9,294.19	53,723.59	9393.00

VISIT OF ROHTAK BY MINISTERS ON 9TH MARCH, 1963

***3441. Shri Mangal Sein :** Will the Chief Minister be pleased to state the names of the Ministers who visited Rohtak on 9th March, 1963, together with the amount of Travelling Allowances drawn and the nature of Government business attended to by each one of them ?

Sardar Partap Singh Kairon : A statement containing the requisite information is laid on the table of the House.

STATEMENT

Serial No.	Name	T.A. drawn	Nature of Government business attended
1	2	3	4
1	S. Partap Singh Kairon	Rs 15 (Being drawn)	Accompanied the Prime Minister from Delhi to Rohtak and back.
2	Shri Ranbir Singh	.. Not yet drawn	Addressed a public meeting and Received the Prime Minister.

LABORATORY ASSISTANT IN GOVERNMENT HIGHER SECONDARY SCHOOL, JAGRAON

***3484. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state :—

(a) the qualifications if any prescribed for appointment as a laboratory assistant in the Government Higher Secondary Schools in the State ;

(b) whether the laboratory assistant in the Government Higher-Secondary School, Jagraon, possesses the qualifications mentioned in part (a) above, if not, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Normally the qualification is matriculation with Science. Non-Matriculates are appointed in case of non-availability of Matriculates.

(b) Yes.

SCIENCE GRANT TO THE GOVERNMENT HIGHER SECONDARY SCHOOL, JAGRAON

***3485. Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state :—

(a) whether any amount was sanctioned for purchase of science apparatus for the Government Higher Secondary School, Jagraon, in 1962;

(b) if the answer to part (a) above be in the affirmative, whether the said amount was utilised within the financial year, 1962; if not, the reasons therefor ?

Sardar Partap Singh Kairon : (a) The sum of Rs 23,993.84 nP. was utilized up to 31st March, 1962

(b) A sum of Rs 1006.16 nP. lapsed because M/s Gujrat Furniture Mart, Kartarpur, could not supply the furniture in time.

VALUE OF THE SHARES HELD BY GOVERNMENT IN THE PANIPAT CO-OPERATIVE SUGAR MILLS, PANIPAT

***3174. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state :

(a) the number and value of shares at present held by Government and the Public, separately, in Panipat Co-operative Sugar Mills, Panipat ;

(b) the names of the representatives of the shareholders of the Public on the management of the said Mill, if any, if not, the reasons therefore ?
Sardar Partap Singh Kairon : (a)

	<i>Number of shares</i>	<i>Value of share capital</i>
		Rs
1. Government ..	20,000	20,00,000
2. Individual Growers ..	22,881	22,88,100
3. Individual Non-Growers ..	729	72,900
4. Co-operative Institutions ..	8,622	8,62,200

(b) None, as the Board of Directors of the Mills has been superseded.

ISSUE AND WITHDRAWAL OF PUBLIC CARRIER TRANSPORT PERMITS IN
 DISTRICT GURGAON

*1867. **Chaudhri Har Kishan :** Will the Chief Minister be pleased to state :—

(a) the number of public carriers transport permits issued from 1st August, 1961 to 31st August, 1962 in the district of Gurgaon tehsilwise, with the names of the permit-holders;

(b) the number of public carriers transport permits withdrawn in the said district tehsilwise, during the said period and from whom with the reasons of withdrawal in the case ?

Sardar Partap Singh Kairon : (a) A statement containing the requisite information is as follows.

(b) None.

List of Public Carrier Permits issued in District of Gurgaon (Tehsilwise) from 1st August, 1961 to 31st August, 1962.

TEHSIL GURGAON

Serial No.	Name of permit-holders	Permit No.
1	Prehlad Singh, son of Chet Ram, Sukhrali	.. 228/61
2	Ram Parkash, son of Munshi Ram, Algimpur	.. 240/61
3	Munshi Ram, son of Mehar Singh, Algimpur	.. 241/T/61.
4	Ram Singh, son of Tehal Dass, Gurgaon Cantt.	.. 242/61.
5	Mangtu Ram, son of Ram Singh, Bhohdri	.. 245/61.
6	Risal Singh, son of Kanha Ram, Mansar	.. 275/61.
7	Pritam Dass, son of Melawa Ram, Gurgaon	.. 286/61.
8	Ditto	.. 237/61.
9	Mahabir Parshad, Government Contractor, Gurgaon	.. 334/61.

10	Narain Singh, son of Risal Singh, Alipur	..	385/61.
11	Sher Singh, son of Puran Singh, Tikil	..	456/T/61.
12	M/s Lakshmi Rattan, Engineering Works, Gurgaon	..	466/61.
13	M/s Ram Rang Jagdish Chander, Gurgaon	..	8/62.
14	Siri Chand , son of Tara Chand, Tauru	..	44/62.
15	Labh Singh, son of Sant Singh, Gurgaon	..	74/62.
16	Kirpal Singh, son of Narain Singh, Gurgaon	..	77/62.
17	Sadhu Singh, son of Anokh Singh, C/o Auto MObiles, Gurgaon	..	152/62.
18	Tek Chand , son of Kanya Lal, , Gurgaon	..	155/62.
19	Ram Chander, son of Khan Chand, Gurgaon	..	156/T/62.
20	Sham Lal Jain, son of Kanwar Sain, Gurgaon	..	179/62.
21	Tek Chand, son of Wasdev, Gurgaon	..	218/62.
22	Rajinder Pal, son of Bodh Raj, Gurgaon	..	230/62.
23	Tarlok Chand, son of Dewan Chand, Gurgaon	..	297/62.
24	Shyam Sunder , son of Hari Chand, Gurgaon	..	299/62.
25	M/s Northern India Goods Tpt Co., (P) Ltd., Gurgaon	..	309/62.
26	Ditto	..	310/62.
27	Kashmiri Lal, son of Ganga Ram, Gurgaon	..	350/T/62.
28	Bashbar Singh, son of Hari Singh, Gurgaon	..	351/62.
29	Amrik Singh, son of Ram Singh, Gurgaon	..	353/62.
30	Punj Ram, son of Lal Chand, Gurgaon	..	446/62.
31	Mehar Singh, son of Harnam Singh, Badshapur	..	343/62.

TEHSIL PALWAL

1	Hira Lal, son of Pyare Lal, Palwal	..	414/61.
2	Sukh Dayal, son of Kirpa Ram, Palwal	..	52/62.
3	M/s Mool Chand Dharam Chand, Palwal	..	198/62.
4	Amir Chand, son of Pokhar Dass, Palwal	..	210/62.
5	Jagdish Chander, son of Bhagwan Dass, Palwal	..	288/62.
6	Ram Rang, son of Bhagwan Dass, Palwal	..	289/62.
7	Shankar Dass, son of Kirpa Ram, Palwal	..	298/62.
8	Niamat Rai, son of Sara Ram, Palwal	..	342/62.
9	Uttam Chand, son of Mithan Lal, Pawal.	..	437/62.

TEHSIL NUH

- | | | | |
|---|---------------------------------------|----|-----------|
| 1 | M/s Kailash Chand, Khem Chand, Sohna | .. | 273/T/62. |
| 2 | Gurmukh Singh, son of Duni Chand, Nuh | .. | 285/62. |

TEHSIL BALLABGARH

- | | | | |
|---|--|----|---------|
| 1 | Joginder Singh, Faridabad | .. | 227/61. |
| 2 | Budh Ram, son of Naneh Singh, Palla | .. | 10/62. |
| 3 | Brij Lal, son of Sobha Ram, Ballabgarh | .. | 182/62. |
| 4 | M/s Kailash Mills Stores, Ballabgarh | .. | 344/62. |
| 5 | M/s Om Parkash and Co., Ballabgarh | .. | 324/62. |

TEHSIL REWARI

- | | | | |
|---|---|----|---------|
| 1 | Wazir Singh, son of Tarlok Chand, Rewari | .. | 265/61. |
| 2 | Shri Bhagwan Dass, son of Ram Lal of Rewari | .. | 321/61. |
| 3 | Shri Gobind Ram, son of Daulat Ram, Rewari | .. | 399/61. |
| 4 | Shri Babu Lal Aggarwal, son of Phool Chand, Rewari .. | .. | 42/62. |
| 5 | M/s Rakha Singh Gulzari Lal of Rewari | .. | 55/62 |
| 6 | Rakha Singh, son of Gulzari Lal of Rewari | .. | 153/62. |
| 7 | Amar Nath , son of Sant Lal, Rewari | .. | 279/62. |

WITHDRAWAL OF ASSISTANCE FOR PUBLICATION OF
BOOKS ON RESEARCH

***3345. Comrade Harnam Singh Chamak :** Will the Minister for Finance be pleased to state whether it is a fact that the Languages Department has recently dropped its scheme of giving financial assistance to authors for publication of their books on research, if so, the reasons therefor?

Dr. Gopi Chand Bhargava : The requisite information is laid on the Table of the House.

A sum of Rs 17,000 each was provided in the budgets of Hindi and Punjabi Departments during the Financial year 1962-63 for awarding financial assistance for the publication of works in Hindi and Punjabi. Out of the allotment of Rs 17,000 on the Punjabi side, a sum of Rs 7000 was surrendered to meet the cut imposed by the Finance Department and the Director Technical Education, and Rs 8,800 were diverted towards holding of Kavi Darbars in connection with the National Emergency. The balance amount of Rs 1,200 was given to the Punjabi Kendri Lekhak Sabha (Regd.) Jullundur as financial assistance for meeting their office expenses.

2. As regards the allotment of Rs 1,700 on the Hindi side, a sum of Rs 16,000 was diverted towards holding of Kavi Sammelans at various places in the State in connection with National Emergency, and Rs 500 were awarded as financial assistance to the Hindi Parcharni Sabha, Simla, on the recommendations of the Committee constituted for recommending financial assistance.

3. This has been done with the approval of the Committee constituted by the Government.

PROVIDING DRINKING WATER TO HARIJANS IN MOHINDERGARH
DISTRICT

***3471. Shri Banwari Lal :** Will the Minister for Finance be pleased to state :

- (a) Whether any amount has been sanctioned by Government for, digging wells to provide drinking water to the Harijans in district Mohindergarh during the year 1963-64 ; if so, how much ;
- (b) if no amount has been sanctioned for the purpose, the reasons therefor ?

Sardar Gurbanta Singh (Agriculture and Welfare Minister) : (a) Yes, Rs 2,000

(b) Question does not arise.

NON-PRACTISING ALLOWANCE FOR DOCTORS

***3490. Shrimati Om Prabha Jain :** Will the Minister for Finance be pleased to state—

- (a) whether it is a fact that the non-practising allowance admissible to doctors in the P.C.M.S. Class II is different from that allowed to doctors working in (i) General Hospitals, Dispensaries, Primary Health Centres and (ii) the E.S.I. dispensaries; if so, the reasons therefor ;
- (b) whether there is any proposal under the consideration of Government to remove the said difference ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir. The rates of non-practising allowance for different posts were fixed as considered appropriate from time to time.

(b) A proposal to revise the rate of non-practising allowance for doctors working in E.S.I. dispensaries is under the consideration of Government.

ADVANCE INCREMENT FOR CERTAIN DOCTORS

***3491. Shrimati Om Prabha Jain :** Will the Minister for Finance be pleased to state—

- (a) whether it has been decided that doctors appointed in the P.C.M.S. Class II having an experience of three years or more of private practice would be given advance increments ;
- (b) if the reply to part (a) above be in the affirmative, the date when this decision was taken ;
- (c) whether any advance increment has actually been given to any doctors ; if so, their number ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir.

(b) 5-6-61.

(c) Not yet. The requisite data is being collected.

GUNS AND RIFLES GIVEN UNDER THE DEFENCE SCHEME
IN PUNJABI/HINDI REGIONS

***3170. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state the number of Guns and Rifles, if any given to the public under the Defence Scheme in Punjabi Region and Hindi Region of the State, separately and the criteria kept in view for their distribution ?

Shri Mohan Lal (Home Minister) : It will not be in public interest to disclose the information asked for.

ISSUE OF ORDERS TO CLOSE DOWN THE SHOPS ON 9TH MARCH,
1963, IN ROHTAK CITY

***3440. Shri Mangal Sein :** Will the Home Minister be pleased to state whether any orders were issued to close down the shops in Rohtak City on the 9th March, 1963; if so, the reasons therefor ?

Shri Mohan Lal : No. Question does not arise.

POLICE FORCE DEPUTED TO ROHTAK ON 9TH MARCH, 1963
ON PRIME MINISTER'S VISIT

***3442. Shri Mangal Sein** : Will the Home Minister be pleased to state the details of Police Force deputed at Rohtak on 9th March, 1963 on the occasion of the Prime Minister's visit to that place together with the total amount of T.A, etc., drawn by them?

Shri Mohan Lal : It is not in public interest to supply the information asked for.

ARREST OF MEDICAL OFFICER FOR FACTORIES

***3481. Shri Balramji Dass Tandon** : Will the Home Minister be pleased to state whether it is a fact that a Medical Officer for Factories has recently been arrested at Jullundur ; if so, when together with the details of the charges levelled against him?

Shri Mohan Lal : Yes, it is a fact that Medical Inspector of Factories (and not Medical Officer for Factories) Amritsar was recently arrested at Jullundur. The arrest took place at Jullundur on 14th March, 1963. It is alleged that he accepted Rs 110 as illegal gratification. Further details have been called for from Deputy Inspector-General of Police, Jullundur.

CASES REGISTERED IN POLICE STATIONS OF GURGAON
DISTRICT

***3489. Chaudhri Khurshed Ahmed** : Will the Home Minister be pleased to state—

- (a) the total number of cases registered in Gurgaon District Police Station-wise since 1961 to date ;
- (b) the number of cases out of those mentioned in part (a) above which were filed during the investigation state, Police Station-wise ;
- (c) the number of cases out of those mentioned in part(a) above which are still under investigation, Police Station-wise, and which have not yet been presented to the Courts, together with the date when each of them was registered?

Shri Mohan Lal : A statement giving the required information is laid on the Table of the House.

CASES REGISTERED IN POLICE STATIONS GURGAON
DISTRICT

(a) and (b)

Name of Police Station	No. of cases registered since 1961 to date	No. of such cases filed during the investigation
City Rewari	242	22
Sadar Rewari	222	99
Khol	108	31
Jatusana	66	20
Sadar Gurgaon	493	172

[Home Minister]

Name of Police Station	No. of cases registered since 1961 to date	No. of such of cases filed during the investigation
Farrukhnagar ..	52	9
Sohna ..	108	31
Ballabgarh ..	216	73
Faridabad ..	332	96
Chansa ..	100	23
Palwal ..	306	100
Hassanpur ..	162	60
F.P.Jhirka ..	137	41
Punahana ..	157	37
Nuh ..	137	31
Taoru ..	122	26
Hathin ..	157	51
Pataudi ..	97	34
Bawal ..	91	25
Rly. Rewari ..	109	25
Rly. Delhi ..	43	17
Total ..	3,457	1,023

(C)

Name of Police Station	F.I.R.No.	Date	Section of Law
City Rewari ..	59	21st August, 1962 ..	6 /1/14 Excise Act.
	98	24th November, 1962	29/1/78 Telegraph Act.
	20	3rd January, 1963	61/1/14 Excise Act.
	21	31st January, 1963	61/1/14 Excise Act.
	22	Ditto	Ditto
	25	15th February, 1963	379/369 IPC.
	27	27th February, 1963	457/380 IPC.
	28	3rd March, 1963	9/1/78 Opium Act.
	30	23rd March, 1963	125 D.O. India Rules.

Name of Police Station	F.I.R. No.	Date	Section of law	
City Rewari—concl'd.	31	24th March, 1963	61/1/14 Excise Act.	
	32	27th March, 1963	Ditto	
	33	29th March, 1963	Ditto	
	34	30th March, 1963	Ditto	
	35	31st March, 1963	Ditto	
2. Sadar Rewari ..	101	18th September, 1961	409, IPC & 5(2)47 P.C Act	
	4	17th February, 1963	61/1/14 Excise Act.	
	5	21st February, 1963	379 IPC.	
	7	9th March, 1963	61/1/14 Excise Act.	
	8	Ditto	Ditto	
	9	24th March, 1963	309 IPC.	
	10	25th March, 1963	454/380 IPC.	
	11	Ditto	Ditto	
	12	26th March, 1963	457/380 IPC.	
	13	27th March, 1963	61/1/14 Excise Act.	
	14	Ditto	Ditto	
	3. Khol ..	1	9th January, 1963	419/465 IPC.
		2	30th January, 1963	61/1/14 Excise Act.
		6	27th February, 1963	380 IPC.
4. Jatusana ..	6	23rd April, 1962	409 IPC.	
	25	21st July, 1962	420/468 IPC.	
5. Sadar Gurgaon ..	179	15th September, 1961	420 IPC.	
	89	27th May, 1962	61/1/14 Excise Act.	
	175	4th September, 1962	420/468 IPC.	
	225	26th December, 1962	379 IPC.	
	2	16th January, 1963	380 IPC.	
	3	21st January, 1963	379 IPC.	
	4	22nd January, 1963	Ditto	
	5	23rd January, 1963	Ditto	
	11	11th February, 1963	457/380 IPC.	
	12	22nd February, 1963	408 IPC.	

[Home Minister]

Name of Police Station	FIR No.	Date	Section of Law	
Sadar Gurgaon—concl'd	13	24th February, 1963	457/380 IPC.	
	14	25th February, 1963	325 IPC.	
	17	2nd March, 1963	457/380 IPC.	
	20	14th March, 1963	61/1/14 Excise Act.	
	22	20th March, 1963	454/380 IPC.	
	23	21st March, 1963	379 IPC	
	25	23rd March, 1963	454/380 IPC.	
	26	Ditto	147/148 IPC.	
	27	Ditto	61/1/14 Excise Act.	
	28	25th March, 1963	324 IPC.	
	29	27th March, 1963	420 IPC.	
	30	Ditto	411 IPC.	
	6. Farrukhnagar ..	1	2nd January, 1963	406/420 IPC.
		2	19th February, 1963	25/54/59 Arms Act.
5		17th March, 1963	447 IPC.	
7. Sohna	38	11th November, 1962	61/1/14 Excise Act.	
	31	19th September, 1962	3/14 Foreigners Act.	
	32	20th September, 1962	Ditto	
	1	4th January, 1963	304/A IPC.	
	2	6th January, 1963	454/380 IPC.	
	6	23rd January, 1963	379 IPC.	
	7	27th January, 1963	325 IPC.	
	9	31st January, 1963	324 IPC.	
	11	19th February, 1963	61/1/14 Excise Act.	
	12	4th February, 1963	452 IPC.	
	13	7th February, 1963	325 IPC.	
	14	11th February, 1963	Ditto	
	14	25th February, 1963	279/338 IPC.	
	8. Ballabgarh ..	44	21st June, 1962	395/397 IPC.
46		9th July, 1962	379 IPC.	
75		27th September, 1962	5(2)47 P.C. Act.	
95		19th November, 1962	420 IPC.	
102		3rd December, 1962	379 IPC.	

Name of Police Station	F.I.R. No.	Date	Section of Law
8. Ballab garh—concl'd	1	2nd January, 1963	379 IPC.
	2	3rd January, 1963	458/380 IPC.
	5	14th January, 1963	304-A IPC.
	10	30th January, 1963	379 IPC.
	14	26th February, 1963	376/511 IPC.
	15	27th February, 1963	380 IPC.
	18	23rd March, 1963	325 IPC
	19	24th March, 1963	457/380 IPC.
	9. Faridabad	155	25th November, 1962
156		Ditto	Ditto
164		13th December, 1962	380 IPC.
8		24th January, 1963	379/467 IPC.
12		12th February, 1963	61/1/14 Excise Act
13		Ditto	Ditto
18		4th March, 1963	406 IPC.
19		7th March, 1963	71/10/55 Food Smuggling Act
20		9th March, 1963	379 IPC.
21		14th March, 1963	307 IPC.
22		23rd March, 1963	380 IPC.
23		24th March, 1963	379 IPC.
24		25th March, 1963	325 IPC.
26		27th March, 1963	61/1/14 Excise Act
27		Ditto	Ditto
28		28th March, 1963	381 IPC.
25		27th March, 1963	363 IPC.
10. Chhansa	26	6th September, 1962	380 IPC.
	1	31st January, 1963	61/1/14 Excise Act
	2	5th February, 1963	411 IPC.
	3	13th February, 1963	61/1/14 Excise Act

[Home Minister]

Name of Police Station	F.I.R.No.	Date	Section of Law
10. Chhansa—concl'd	5	15th February, 1963	454/380 IPC.
	7	26th February, 1963	379 IPC.
	8	1st March, 1963	457 IPC.
	9	2nd March, 1963	411 IPC.
	10	4th March, 1963	420 IPC.
	11	19th March, 1963	447 IPC.
11. Palwal	7	17th January, 1961	5(2)47 P.C. Act
	81	9th August, 1961	406/409 IPC.
	11	4th February, 1963	304 IPC.
	22	13th March, 1963	308 IPC.
	23	22nd March, 1963	380 IPC.
	24	25th March, 1963	Ditto
	25	26th March, 1963	Ditto
	26	31st March, 1963	325 IPC.
	27	Ditto	380 IPC.
28	Ditto	379 IPC.	
12. Hassanpur	40	28th August, 1962	406/420 IPC.
	9	2nd February, 1963	279/338 IPC.
	10	7th March, 1963	380 IPC.
13. F.P.Jhirka	57	17th September 1961	409/468 IPC.
	66	20th November, 1961	409 IPC.
	6	20th February, 1963	379 IPC.
	7	23rd February, 1963	380 IPC.
14. Punahhana	8	3rd March, 1963	61/1/14 Excise Act
	4	8th January, 1963	457/380 IPC.
	9	2nd February, 1963	363/366 IPC.
	10	13th February, 1963	408 IPC.
	11	Ditto	408/468 IPC.
	14	26th February, 1963	61/1/14 Excise Act
	15	2nd March, 1963	308 IPC.
15. Nuh	2	20th January, 1963	409/477-A IPC.
	58	28th December, 1962	5(2)47 P.C. Act
	1	19th January, 1963	379 IPC.

Name of Police Station	F.I.R. No.	Date	Section of Law	
15. Nuh--concd	3	25th January, 1963	380 IPC.	
	11	16th February, 1963	457/380 IPC.	
	12	27th February, 1963	3/14 Food Smuggling Act	
	13	5th March, 1963	Ditto	
	14	9th March, 1963	379 IPC.	
16. Taoru	50	3rd November, 1962	457/380 IPC.	
	1	7th February, 1963	61/1/14 Excise Act	
	4	14th February, 1963	Ditto	
	6	8th March, 1963	Ditto	
	8	9th March, 1963	Ditto	
	5	24th February, 1963	457/380 IPC.	
	7	9th March, 1963	406 IPC.	
	9	23rd March, 1963	302 IPC.	
	10	Ditto	Ditto	
	17. Hathin	4	21st February, 1963	380 IPC.
5		26th February, 1963	304/148 IPC.	
6		21st March, 1963	357/380 IPC.	
18. Pataudi	1	29th January, 1963	457/380 IPC.	
	4	20th February, 1963	382 IPC.	
	7	24th March, 1963	454/380 IPC.	
	6	20th March, 1963	279/338 IPC.	
	5	9th March, 1963	61/1/14 Excise Act	
	8	27th March, 1963	Ditto	
	9	Ditto	Ditto	
	19. Bawal	5	11th March, 1963	379 IPC.
		6	29th March, 1963	325 IPC.
20. Rly. Rewari	13	21st February, 1963	379 IPC.	
	17	7th March, 1963	126 Rly. Act	
	21	22nd March, 1963	121 Rly. Act	
	22	31st March, 1963	61/1/14 Excise Act	
21. Rly. Delhi	18	19th January, 1963	379 IPC.	
	33	1st February, 1963	Ditto	
	59	16th February, 1963	Ditto	
	67	23rd February, 1963	Ditto	
	85	5th March, 1963	Ditto	
	89	8th March, 1963	Ditto	

ISSUE AND WITHDRAWAL OF BRICK-KILN PERMITS IN DISTRICT
GURGAON

***1866. Chaudhri Har Kishan :** Will the Home Minister be pleased to state—

- (a) the number of brick-kiln permits issued from 1st September, 1961 to 31st August, 1962, in the district of Gurgaon, tehsil-wise, along with the names of the permit -holders ;
- (b) the number of brick kiln permits withdrawn by Government during the said period, tehsilwise, along with the names of the permit-holders, whose permits have been withdrawn stating the reasons therefor in each case ?

Shri Mohan Lal : (a) and (b) The required information is follows

Statement showing the information about brick-kiln licences granted and withdrawn by Government in the Gurgaon District during the period from 1st September, 1961 to the 31st August, 1962

Name of tehsil	Name of licensee
<i>(a) Number of brick-kiln permits issued by Government</i>	
Tehsil Rewari	.. (i) Messrs Dehat Development Co-operative Brick-Kiln Society, Chillar
Tehsil Ballabgarh	.. (i) Shri Mohan Lal, Brick-Kiln Owner, Nagla (ii) Shri Vasudev Khattar, Brick-Kiln Owner, Unchagaon
<i>(b) Number of brick-kiln permits withdrawn by Government</i>	
None	

COAL FOR BRICK-KILNS IN KARNAL DISTRICT

***3168. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state the names of licensees to whom Coal given for Brick-kiln from 1961 to date in Karnal District, together with the quantity thereof given in each case, year-wise and the criteria kept in view for the said distributions ?

Shri Mohan Lal : Time, labour and energy spent in compiling the information will not be commensurate with any possible benefit sought to be derived.

VILLAGE RECONSTRUCTION IN BARNALA, GEHAL KALAN, MEHNA AND
AHMADGARH BLOCKS

***3347. Comrade Harnam Singh Chamak :** Will the Minister for Planning and Development be pleased to state the total amount so far given by the Government for village reconstruction village-wise and item-wise, in Barnala, Gehal Kalan, Mehna and Ahmadgarh Blocks, respectively ?

Sardar Darbara Singh : There are no blocks by the name of Gehal Kalan and Mehna in the Punjab State. The honourable Member, perhaps, means Mehl Kalan and Sehna Blocks of Sangrur District. Hence the requisite statement in respect of Barnala, Mehl Kalan, Sehna and Ahmadgarh Blocks is as follows:—

Statement showing the total amount given by the Government so far for village reconstruction village-wise in respect of N.E.S. Block, Barnala

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
1	Thikriwala	(a) Construction of Culverts	7,125.00
		(b) Pavement of Streets	4,250.00
		(c) Construction of School Buildings	2,000.00
		(d) 50 per cent pay of Teachresses	255.00
		(e) Poultry Birds	1,505.00
		(f) Construction of Drains	4,775.00
		(g) Construction of Poultry Houses	15.00
		(h) Construction of Footpaths	50.00
		(i) Chickens	3.00
		(j) Irrigation Loans	7,740.00
2	Dhanaula Khurd	(a) Making of Sanitary arrangements round a well	289.00
		(b) Community Centres	1,000.00
		(c) Sanitary Wells	668.00
		(d) Organisation of Young Farmers Clubs	100.00
		(e) Culverts	253.00
		(f) Irrigation Loans	10,000.00
3	Kasba Bharal	(a) Construction of Culverts	1,184.00
		(b) Sanitary arrangements round a well	578.00
		(c) Sanitary Wells	289.00
		(d) Irrigation Loans	10,000.00
4	Dangarh	(a) Construction of Culverts	1,128.00
		(b) School Buildings	3,500.00
		(c) Construction of Drains	3,702.00
		(d) Library	265.00
		(e) Organisation of Young Farmers Clubs	100.00
		(f) Children Parks	250.00
		(g) Foot Paths	50.00
		(i) Sewing Centres	255.00
		(j) Irrigation Loans	875.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs. nP.
5	Bhure (Attargarh)	(a) Construction of Culverts	.. 1,174.00
		(b) Sanitary arrangements round a well	.. 289.00
		(c) Community Mela	.. 250.00
		(d) Pavement of Streets	.. 237.00
		(e) 50 per cent pay of Teachresses	.. 810.00
		(f) Library	.. 300.00
		(g) Construction of School Buildings	.. 2,000.00
		(h) Industrial Centres	.. 250.00
		(i) Irrigation Loans	.. 12,750.00
6	Rajgarh	(a) Construction of Culverts	.. 1,256.00
		(b) Construction of School Buildings	.. 2,899.00
		(c) Sanitary Well	.. 275.00
		(d) Boundary Wall of Dharamshala	.. 380.00
		(e) Irrigation Loans	.. 12,000.00
7	Bahmania	(a) Construction of Culverts	.. 1,151.00
		(b) Children Parks	.. 200.00
		(c) Installation of Hand-pumps	.. 58.00
		(d) Irrigation Loans	.. 2,000.00
8	Uppli	(a) Sanitary arrangements round a well	.. 289.00
		(b) Sewing Centre	.. 500.00
		(c) 50 per cent pay of Teachress	.. 450.00
		(d) Construction of Drains	.. 3,219.00
		(e) Construction of Culverts	.. 1,236.00
		(f) Construction of School Buildings	.. 4,778.00
		(g) Children Parks	.. 250.00
		(h) Purchase of Veterinary Instruments	.. 159.00
		(i) Cattle Shed	.. 200.00
		(j) Irrigation Loans	.. 9,600.00
9	Development Council, Rasulpur	(a) Construction of Culverts	.. 148.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
10	Sekha	(a) Construction of School Building	8,555.00
		(b) Sanitary arrangements round a well	385.00
		(c) Children Parks	250.00
		(d) Construction Culverts	1,539.00
		(e) Radio Sets	100.00
		(f) Library	265.00
		(g) Poultry House	15.00
		(h) Irrigation Loan	..
		(i) Celebration of Independence Day	50.00
		(j) Poultry Birds	25.00
		(k) Chickens	5.00
		(l) Celebration of Republic Day	50.00
		(m) Irrigation loan	1,000.00
11	Bhaini Jassa (Fatehgarh Chhana)	(a) Construction of culverts	1,481.00
		(b) Construction of School Buildings	3,250.00
		(c) Community Centres	700.00
		(d) Library	245.00
		(e) Young Farmers Clubs	100.00
		(f) Pavement of Streets	1,000.00
		(g) Sanitary Well	216.00
		(h) Footpath	150.00
		(i) Sewing Centres	255.00
		(j) Irrigation Loans	1,875.00
12	Kaleke	(a) Children Parks	300.00
		(b) Construction of School Buildings	7,897.00
		(c) Construction of Culverts	4,500.00
		(d) Radio Set	100.00
		(e) Health Sub-Centres	4,000.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
12	Kaleke—concl'd	(f) Drains ..	2,498.00
		(g) Community Centres ..	200.00
		(h) Library Grant ..	240.00
		(i) Organisation of Young Farmers Clubs	100.00
		(j) 50 per cent pay of Teachress ..	510.00
		(k) Community Mela ..	250.00
		(l) Industrial Centre ..	250.00
		(m) Cattle Shed ..	200.00
		(n) Veterinary Instruments ..	250.00
		(o) Chickens and Minor Irrigation Loans	45.00
			18,125.00
13	Harigarh	(a) Sanitary arrangements round a well	334.00
		(b) 50 per cent pay of Teachress ..	1,628.87
		(c) Organisation of Young Farmers Clubs	200.00
		(d) Sanitary Well ...	289.00
		(e) Construction of Culverts ...	940.00
		(f) Construction of School Building ...	5,311.00
		(g) Kisan Mela ...	250.00
		(h) Pavement of Streets ...	2,000.00
		(i) Cow Bulls ...	225.00
		(j) Irrigation Loan ..	4,000.00
14	Pharwahi	(a) Construction of Culverts ..	1,477.00
		(b) 50 per cent pay of Teachress ..	725.00
		(c) Construction of Drains ...	2,050.00
		(d) Poultry Birds , ...	500.00
		(e) Organization of Young Farmers Clubs	100.00
		(f) Boundary Walls of School ...	819.00
		(g) Celebration of Republic Day ..	50.00
		(h) Poultry Houses ...	15.00
		(i) Irrigation Loans ..	21,000.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
15	Development Council, Bhadalwadh	(a) Construction of Culverts	.. 444.00
		(b) Construction of Footpath	.. 100.00
		(c) Sanitary Well	.. 278.00
		(d) Construction of School Buildings	.. 5,303.00
		(e) Irrigation loans	.. 22,375.00
16	Dhaura	(a) Construction of Culverts	.. 148.00
		(b) Tanning Pits	.. 1,300.00
		(c) Construction of School Buildings	.. 2,000.00
		(d) Construction of Panchayat Ghar	.. 4,889.00
		(e) Library	.. 250.00
		(f) Sewing Centre	.. 255.00
		(g) Poultry Birds	.. 10.00
		(h) Celebration of Independence Day	.. 50.00
		(i) Cow Bulls	.. 225.00
		(j) Irrigation Loans	.. 13,175.00
17	Kattu	(a) Sanitary arrangements round a well	.. 578.00
		(b) Pavement of streets	.. 4250.00
		(c) Construction of Drains	.. 43,69.00
		(d) Library	.. 15.00
		(e) Construction of Culverts	.. 1,710.00
		(f) Construction of School Buildings	.. 4,662.00
		(g) Organisation of Young Farmers Clubs	.. 100.00
		(h) Children Parks	.. 250.00
		(i) Poultry Houses	.. 30.00
		(j) Construction of Footpaths	.. 50.00
		(k) Irrigation Loans	.. 13,000.00
18	Sanghera	(a) 50 per cent pay of Teachress	.. 1,554.75
		(b) Construction of Drains	.. 5,610.00
		(c) Construction of Culverts	.. 3,194.00
		(d) Sanitary Well	.. 573.00
		(e) Library	.. 15.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
18	Sanghera—concl'd	(f) Young Farmers Clubs	.. 100.00
		(g) Pavement of Streets	.. 2,596.00
		(h) Footpaths	.. 200.00
		(i) Fish Ponds	.. 100.00
		(j) Chickens	.. 7.00
		(k) Wire Mash and Irrigation Loans	.. 10.00
			7,075.00
19	Khudi Kalan	(a) Construction of Culverts	.. 1,777.00
		(b) Mela	.. 125.00
		(c) Library	.. 200.00
		(d) 50 per cent pay of Teachress	.. 510.00
		(e) Pavement of Streets	.. 2,000.00
		(f) Construction of Footpaths	.. 50.00
		(g) Cow Bulls	.. 225.00
		(h) Irrigation Loans	.. 6,100.00
20	Badbar	(a) Installation of Hand-pumps	.. 117.00
		(b) Sub-Centre Veterinary Hospital	.. 1,585.00
		(c) Health Sub-Centre	.. 4,500.00
		(d) Construction of School Buildings	.. 8,845.00
		(e) Construction of Culverts	.. 907.00
		(f) Celebration of Republic Day	.. 250.00
		(g) 50 per cent pay of Teachress	.. 1,020.00
		(h) Poultry Birds	.. 515.00
		(i) Community Recreation Centre	.. 250.00
		(j) Cattle Shed	.. 200.00
		(k) Block Meia	.. 250.00
		(l) Wire Mash	.. 10.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
21	Bhaini Mehraj	(a) Community Centre	600.00
		(b) 50 per cent pay of Teachress	3,274.00
		(c) Veterinary Hospital	900.00
		(d) Children Park	250.00
		(e) Culverts	480.00
		(f) Cattle Shed	200.00
		(g) Construction of School building	1,410.00
		(h) Organisation of Young Farmers Clubs	100.00
		(i) Construction of footpaths	100.00
		(j) Construction of Poultry Houses	15.00
		(k) Poultry Birds	20.00
		(l) Irrigation loans	5,000.00
22	Dhanaula	(a) Community Centre	300.00
		(b) Organisation of Young Farmers Clubs	200.00
		(c) Poultry Houses	55.00
		(d) Construction of culverts	315.00
		(e) Construction of footpath	50.00
		(f) Pavement of streets	2,270.00
		(g) Industria Centres	250.00
		(h) School buildings	330.00
		(i) Chickens	10.00
23	Handiaya	(a) Construction of School building	2,000.00
		(b) Pavement of streets	2,000.00
		(c) Construction of footpaths	100.00
		(d) Organization of Young Farmers Clubs	100.00
		(e) Construction of culverts	600.00
		(f) Construction of Poultry Houses	15.00
		(g) Poultry Birds	30.00
		(h) Chickens	10.00
		(i) Irrigation loans	34,815.00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
24	Bhatnla	(a) Leather Sewing Machine	2,000·00
		(b) Sanitary Wells	370·00
		(c) Boundary wall of Middle School building	1,897·00
		(d) Construction of culverts	74·00
		(e) Construction of School building	1,236·00
		(f) Sewing Centre	255·00
		(g) Drains	295·00
		(h) Irrigation loans	2,250·00
25	Naiwala	(a) Cow Bulls	225·00
		(b) Poultry Houses	15·00
		(c) Chickens—Irrigation loans	3,800·00 10·00
26	Pakho	(a) Construction of culverts	657·00
		(b) Construction of Poultry Houses	55·00
		(c) Footpath	50·00
		(d) Wire Mash	20·00
		(e) Sewing Centre	500·00
		(f) Celebration of Republic Day	50·00
		(g) Construction of Drains	1,365·00
		Irrigation loans	1,865·00
27	Pandnera	(a) Organisation of Young Farmers Clubs	100·00
		(b) Construction of Footpath	50·00
		(c) Sanitary Well	930·00
		(d) Irrigation loans	4,875·00
28	A. Kubba Aspal Kalan	(a) Library	250·00
		(b) Organisation of Young Farmers Clubs	100·00
		(c) Construction of Footpath	50·00
		(d) Poultry Birds	15·00
		(e) Chickens	10·00
		(f) Wire Meshes	10·00
29	Aspal Khurd	(a) Craft Centre	250·00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs.nP.
30	Rure Kalab	(a) Sewing Centre	255.00
		(b) Gram Sahyog Camp	50.00
		(c) Footpath	100.00
		(d) Construction of culverts	755.00
		(e) Construction of Poultry Houses and Irrigation loans	15.00
31	Bhiaini Fatta	(a) Children Park	250.00
		(b) Construction of culverts	270.00
		Irrigation loans	..
32	Badra	(a) Organisation of Young Farmers Clubs	100.00
		(b) Construction of School building	1,020.00
		(c) Irrigation loans	..
33	Patti Sakhana	(a) Orgpnisation of Young Farmers Clubs	100.00
		(b) Construction of culverts	..
		Irrigation loans	525.00
34	Kot Duna	(a) Community Recreation Centres	250.00
		(b) Construction of culverts	440.00
		(c) Craft Centres	..
		(d) Irrigation loans	250.00
35	Rajia	(a) Construction of School building	2,000.00
		(b) Irrigation loans	..
36	Barnala	(a) Construction of Poultry Houses	90.00
		(b) Poultry Birds	515.00
		(c) Chickens	90.00
		(d) Wire Mash	40.00
		(e) Irrigation loans	13,750.00

Statements showing the total amount given by the Government so far, for village re-construction village wise in respect of N.E.S. Block, Mahal Kalan

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
1	Chhapa	(a) Construction of culverts	1,743·00
		(b) Construction of School building	9,090·00
		(c) Sanitary arrangements round a well— Irrigation loan	339·00
		(d) Children Park	250·00
		(e) Drains	2,372·00
		(f) Sanitary Wells	628·00
		(g) Health Centres	4,000·00
		(h) Community Centres	200·00
		(i) Library	240·00
		(j) Organisation of Young Farmers Club	100·00
		(k) Construction of Footpaths	100·00
		(l) Fish Ponds	100·00
		Irrigation loans	12,625·00
2	Mahal Khurd	(a) Construction of culverts	592·00
		(b) Organisation of Young Farmers Clubs	100·00
		(c) Installation of Hand-pumps	58·00
		(d) 50 per cent pay of teachress	225·00
		(e) Children Parks	250·00
		(f) Construction of School building	4,764·00
		Irrigation loans	18,625·00
3	Johlan	(a) Sanitary arrangements round a well	289·00
		(b) Construction of culverts	855·00
		(c) Construction of Children Parks	250·00
		(d) Construction of School building	5,631·00
		Irrigation loans	2,875·00
4	Shabazpura	(a) Sanitary wells	1,003·00
		(b) Organisation of Young Farmers Clubs	200·00
		(c) Construction of culverts	513·00

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs. nP.
		(d) Pavement of streets ..	7,660·00
		Irrigation loans ..	14,000·00
5	Gobindgarh	.. (a) Sanitary arrangements round a well ..	289·00
		(b) Installation of hand-pumps ..	58·00
		(c) Construction of drains ..	600·00
		(d) Construction of School buildings ..	1,000·00
		(e) Construction of culverts ..	394·00
		(f) Tanning pits ..	400·00
		(g) Leather Sewing Machines ..	370·05
		Irrigation loans ..	4,000·00
6	Sanaur	.. (a) Boundary wall of Primary School building ..	389·00
		(b) Construction of culverts ..	934·00
		(c) Children Parks ..	200·00
		(d) Sanitary arrangements round a well ..	289·00
		(e) 50 per cent pay of Teachress ..	510·00
		(f) Construction of School buildings ..	1,000·00
		(g) Drains ..	2,000·00
		(h) Library ..	15·00
		Irrigation loans ..	19,250·00
7	Nihaluwal	.. (a) Construction of culverts ..	641·00
		(b) Organisation of Young Farmers Clubs ..	100·00
		(c) Poultry birds ..	500·00
		(d) School buildings ..	1,147·00
		Irrigation loans ..	9,500·00
8	Longarh	.. (a) Sanitary arrangements round a well ..	289·00
		(b) Construction of School buildings ..	2,000·00
		(c) Sanitary well ..	289·00
		(a) Community Centre ..	300·00
		Irrigation loans ..	5,750·00

Serial No	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
			Rs nP.
9	Beala	.. (a) Sanitary arrangements round a well	289·00
		Irrigation loans ..	6,000·00
10	Sehja	.. (a) Construction of culverts ..	1,493·00
		(b) Construction of School buildings ..	3,051·00
		(c) Irrigation loans ..	18,000·00
11	Wazidke Khurd	.. (a) Construction of culverts ..	444·00
		(b) Installation of Hand-pumps ..	58·00
		(c) 50 per cent pay of Teachress ...	1,252·00
		(d) Sanitary well ..	339·00
		(e) Construction of School buildings and Irrigation loans ..	5,390·00+ 18,000·00
12	Khiali	.. (a) Construction of culverts ..	592·00
		(b) Irrigation loans ..	1,750·00
13	Banike Kalan	... (a) Construction of culverts ..	148·00
		Irrigation loans ..	17,750·00
14	Mahal Kalan	.. (a) 50 per cent pay of Teachress ..	1,245·00
		(b) Construction of Drains ..	9,197·00
		(c) Construction of Footpath ..	100·00
15	Panderi	.. (a) Construction of culverts ..	1,368·00
		(b) Community Centre ..	300·00
		Irrigation loans ..	2,000·00
16	Katba	.. (a) Construction of culverts ..	342·00
		(b) Installation of Hand-pumps ..	250·00
		(c) Irrigation loans ..	10,000·00
17	Hardaspura	.. (a) Construction of culverts ..	513·00
		(b) Installation of Hand-pumps ..	58·00
		(c) Children Parks ..	250·00
		(d) Construction of School building ..	4 837·0
		Irrigation loans ..	2,000·00
18	Karamgarh	.. (a) 50 per cent pay of Teachress ..	406·25

Serial No.	Name of Village	Purpose for which Grant was given	Amount
1	2	3	4
		(b) Culverts	Rs nP. 900.00
		(c) Children Parks	250.00
		(d) Construction of School building— Irrigation loans	778.00+ 16 000.00
19	Mithowal	(a) Construction of School building	2,000.00
		(b) Leather Sewing Machines	370.00
		(c) Sanitary wells	177.00
20	Dadahoor	(a) Construction of Drains	1,000.00
		(b) Sanitary Well	289.00
		(c) Middle School building	4,000.00
		(d) Irrigation loans	6,000.00
21	Gangobar	(a) Construction of culverts	513.00
		(b) Organisation of Young Farmers Clubs	100.00
		(c) Construction of Primary School building	4,862.00
		Irrigation loans	8,875.00
22	Kurar	(a) Leather Sewing Machine	370.00
		(b) Tanning Pits	2,800.00
		(c) Organisation of Young Farmers Clubs	100.00
		(d) Dispensary building	3,454.00
		(e) Irrigation loans	4,000.00
23	Kirpal Singhwala	(a) Sanitary Well	216.00
		Irrigation loans	2,000.00
24	Dhurkot	(a) Celebration of Independence Day	50.00
		(b) Organisation of Young Farmers Clubs	100.00
		(c) Construction of School building	934.00
		(d) Construction of culverts	530.00
		(e) Organisation of Drains	650.00
		(f) Poultry Birds	40.00
		(g) Craft Centres	250.00
25	Amlasinghwala	Irrigation loans	7,000.00
26	Desondasinghwala	Irrigation loans	12,000.00

Details of the amount so far given by the Government for Village Reconstruction village-wise and itemwise in N.E.S. Block, Sehna

Serial No.	Name of the village	Name of work	Amount
1	2	3	4
1	Talwandi	.. Hand-pump	Rs nP. 104.00
2	Do	.. Construction of culvert	146.00
3	Dhilwan	.. Hand-pumps	209.00
4	Do	.. Construction of culverts	240.00
5	Raiya	.. Ditto	567.00
6	Do	.. Hand-pumps	52.00
7	Do	.. Construction of Drains in Harijan Basti	460.00
8	Sandhu Khurd	.. Hand-pump	52.00
9	Ditto	.. Construction of culverts	584.00
10	Talewal	.. Construction of drains	150.00
11	Do	.. Construction of drains.	366.00
12	Do	.. Construction of culverts	240.00
13	Alkera	.. Ditto	814.00
14	Alkera	.. Hand-Pump	104.00
15	Cheema	.. Construction of boundary wall of school building	493.00
16	Do	.. Construction of culverts	400.50
17	Tajoke	.. Ditto	401.00
18	Pakhoke	.. Ditto	688.00
19	Do	.. Construction of drains	1,200.00
20	Do	.. Construction of School building	2,000.00
21	Do	.. Hand-pump	53.00
22	Burj Fatehgarh	.. Do	52.00
23	Ditto	.. Construction of culvert	522.00
24	Deepgarh	.. Ditto	277.00
25	Do	.. Hand-pumps	52.00
26	Chung	.. Construction of culverts	272.00
27	Do	.. Construction of drains	128.00
28	Bakhatgarh	.. Construction of Urinals	71.00
29	Do	.. Construction of culverts	205.00

Serial No.	Name of the village	Name of work	Amount
1	2	3	4
			Rs nP.
30	Maur Patiala	.. Hand-pump	.. 48.00
31	Ditto	.. Construction/Repair of well	.. 150.00
32	Sehna	.. Construction of School building	.. 1,000.00
33	Do	.. Construction of urinals	.. 107.00
		Veterinary Hospital building	.. 7,000.00
		Construction of drains	.. 2,888.00
		Construction of culverts	.. 300.00
33(a)	Nainewal	.. Construction of culverts	.. 390.00
33(b)	Burj Fatehgarh	.. Construction of drains	.. 1,000.00
34	Ghunasa	.. Construction of culverts	.. 170.50
35	Mehta	.. Ditto	.. 170.50
36	Sandhu Kalan	.. Ditto	.. 240.00
		Hand-pump	.. 50.00
37	Thapli	.. Hand-pump	.. 50.00
		Construction of culverts	.. 240.00
38	Bhadate	.. Ditto	.. 341.00
		Hand-pump	.. 48.50
39	Mahilan	.. Do	.. 47.00
40	Ramgarh	.. Construction of boundary walls of School building	.. 478.00
		Construction of godown	.. 8,000.00
		Construction of culverts	.. 240.00
41	Jangiana	.. Ditto	.. 240.00
		Hand-pump	.. 52.50
42	Channa Gulab Singh	.. Do	.. 52.50
43	Jodhpore	.. Construction of culverts	.. 341.00
44	Ugoke	.. Ditto	.. 170.50
45	Rurakhurd	.. Ditto	.. 240.00
46	Do	.. Hand-pump	.. 102.50

Serial No.	Name of the village	Name of work	Amount
1	2	3	4
			Rs nP.
47	Baloke ..	Hand-pump	52.50
48	Dhanger ..	Boundary wall of school	493.00
49	Khanda Bana ..	Hand-pump	50.00
		Construction of culverts	230.00
50	Daraj Daraka ..	Ditto	300.00
51	Majhoke ..	Ditto	390.00
52	Alike ..	Ditto	150.00
53	Phulewal ..	Ditto	150.00

LIST OF ITEMS FOR WHICH GRANT-IN-AID WAS ADVANCED
AHMEDGARH BLOCK AT MALERKOTLA

Serial No.	Name of Village	Construction of culverts	Pave-ment of streets	Construc-tion of school building	Construc-tion of drains	Approach roads
		Rs nP.	Rs nP.	Rs nP.	Rs nP.	Rs nP.
1	Dehliz Khurd ..	200.00	1,600.00
2	Maholi Khurd ..	1,200.00	1,500.00
3	Shergarh Cheema ..	200.00	1,500.00
4	Naro Majra ..	1,000.00	700.00
5	Baurhai Kalan	2,200.00	2,000.00
6	Jhuner ..	1,000.00	400.00
7	Mubarikpur ..	1,375.00	1,500.00
8	Huthan ..	1,015.00
9	Maholi Kalan ..	16,600.00	..	2,000.00
10	Lohat Baddi ..	1,300.00	..	1,000.00
11	Dilawargarh ..	500.00	4,780.00
12	Abdulapur ..	1,500.00	..	5,000.00
13	Nathuheri ..	1,000.00	..	1,500.00
14	Jandali Khurd ..	815.00	1,300.00

Serial No.	Name of Village	Construction of culverts	Pave-ment of streets	Construc-tion of school building	Construc-tion of drains	Approach roads
		Rs nP.	Rs nP.	Rs nP.	Rs nP.	Rs nP.
15	Akbarpura	500.00	..	1,000.00
16	Ahmedgarh Channa	800.00
17	Rahira	815.00	..	2,000.00
18	Bishangarh	2,800.00	..	3,000.00
19	Chupka	400.00
20	Kalsian	975.00	..	2,500.00
21	Rurka	300.00	..	1,000.00
22	Faridpur	300.00
23	Wazidgarh	200.00
24	Bhogiwal	400.00	1,430.00
25	Jitwal Khurd	400.00	1,250.00
26	Man Majra	500.00	825.00
27	Amamgarh	200.00	..	1,500.00
28	Zafarabad	200.00
29	Dhadawari	200.00
30	Sikandarpur	600.00	2,030.00
31	Sherwani Kot	230.00	..	2,000.00
32	Jandali Kalan	..	1,700.00
33	Hussainpura	980.00	3,670.00
34	Adampal	200.00	1,600.00	1,500.00
35	Rurgarh	500.00	1,700.00
36	Umarpura	560.00	3,000.00	1,500.00
37	Kalyan	300.00	1,400.00
38	Thakar Kalan	225.00	..	1,000.00
39	Mohdgarh	750.00	..	1,000.00
40	Baurhai Khurd	200.00	..	2,000.00
41	Rasulpur	1,500.00
42	Ahenkheri	575.00	..	1,500.00
43	Khurd	1,500.00

Serial No.	Name of Village	Construction of culverts		Pave-ment of streets		Construc-tion of school buildings		Construc-tion of drains		Approach roads	
		Rs	nP.	Rs	nP.	Rs	nP.	Rs	nP.	Rs	nP.
44	Pharwahi	...	200.00	...		1,500.00
45	Hakimpura	...	200.00	..		500.00
46	Dhano	...	430.00	...		1,480.00
47	Alipur Khalsa	...	1,025.00	...		400.00
48	Walebal	..	400.00	..		2,000.00
49	Mamadpur	..	500.00
50	Bahadurgarh	...	500.00
51	Delergarh	...	660.00
52	Momnabad	...	200.00
53	Falaund Kalan	..	805.00
54	Naudharani	...	1,680.00
55	Kishangarh	...	905.00
56	Mehdevi	...	300.00
57	Azamabad	...	200.00
58	Shekhupra	...	390.00
59	Wazidapura	...	280.00
60	Issapur	...	1,500.00	1,875.00	
61	Kothala	...	1,915.00	...		1,500.00
62	Manakheri	...	200.00
63	Kanganpur		515.00
64	Ahmedpur	..	530.00	...		1,500.00
65	Pharwali	..	1,100.00	450.00		1,500.00
66	Jitwal Kalan	..	505.00	...		2,000.00
67	Panjarian	..	1,230.00	..		5,500.00
68	Kup Kalan	..	1,315.00	..		10,500.00	2,000.00	...
69	Dehliz Kalan	..	1,615.00	6,000.00	...
70	Maherna Khurd	..	800.00
71	Dulman	...	600.00	2,125.00	

Serial No.	Name of Village	Construction of culverts		Pavement of streets		Construction of school building		Construction of drains		Approach roads	
		Rs	nP.	Rs	nP.	Rs	nP.	Rs	nP.	Rs	nP.
72	Sandaur	...	700.00
73	Kassampur	...	745.00
74	Manaki	..	500.00	3,500.00
75	Darya Pur	..	400.00	1,500.00
76	Bhudan	...	900.00	₹	3,640.00
77	Sultanpur	...	₹1,220.00
78	Jalwana	..	800.00	₹1,870.00
79	Changli	..	1,000.00	₹	2,500.00

OFFICE BUILDING FOR CHEEMA BLOCK, DISTRICT SANGRUR

***3488. Comrade Hardit Singh Bhathal :** Will the Minister for Planning and Development be pleased to state—

- (a) whether any decision was taken by Government for constructing an office building for the Cheema Block in Sangrur District, if so, whether any amount was sanctioned for the purpose ;
- (b) if the answer to both parts of (a) above be in the affirmative whether any tenders were called for the construction of the building ; if so, whether the building has been constructed ; if not, the reasons therefor and the time by which it is likely to be constructed ?

Sardar Darbara Singh : (a) (i) Yes.

(ii) Yes, Rs 25,000.

(b) (i) Yes.

(ii) No.

(iii) The Government, later on, in view of the National Emergency, decided not to take up any further construction of Block Office Buildings. As such, the construction of this building has not been and cannot be taken in hand.

(iv) In view of reply to (b)(iii) above, question does not arise.

CEMENT PURCHASED FOR FARIDABAD CIRCLE

***937. Sardar Kulbir Singh ;** Will the Planning and Development Minister be pleased to state—

- (a) the date when Faridabad Special Circle of P.W.D., (B.&R.) was created ;
- (b) the quantity of cement purchased since the establishment of the said Circle ;
- (c) whether any bags of cement referred to above had been declared unserviceable and were sold below the rate purchased ; if so, their number ;

- (d) the number of bags of cement at present lying in the store and how many of them are not considered fit for use ;
 (e) the names of the officials, if any, found responsible for this wastage and loss ?

Sardar Darbara Singh (a) Faridabad Special Sub-Division (not Circle) was formed on 23rd June, 1959.

- (b) 42,648 bags.
 (c) 2,917.5 bags including 1,000 bags set prior to opening of the Sub-Division. None of these bags has been sold out.
 (d) 5,486.5 bags are lying in the store at present and out of these 2,917.5 bags are set.
 (e) Responsibility is being fixed.

SHEEP BREEDING CENTRES IN MOHINDERGARH
DISTRICT

***3470. Shri Banwari Lal :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether any Sheep Breeding Centres have so far been set up in district Mohindergarh ;
 (b) if so, their number and names, tehsil-wise and if no such Centre has been set up so far, the reasons therefor ?

Sardar Gurbanta Singh (a) Yes.

(b) Three. Pali, tehsil Mohindergarh, Satnauli, tehsil Mohindergarh, and Jhojhu Kalan, tehsil Dadri.

POULTRY FARMS IN CERTAIN BLOCKS OF MOHINDERGARH
DISTRICT

***3469. Shri Banwari Lal :** Will the Minister for Agriculture and Welfare be pleased to state whether any Poultry Farms have so far been set up by Government in the area of 1st and 2nd Blocks of Mohindergarh District ; if so, their number and names and if no such farm has been set up, the reasons therefor ?

Sardar Partap Singh Kairon (Chief Minister) : No. Because of the unfavourable climatic conditions.

LOAN FOR POULTRY FARM AT MALERKOTLA

***3486. Comrade Bhan Singh Bhaura** Will the Minister for Agriculture and Welfare be pleased to state whether Government have received any applications for the grant of loan for setting up a Poultry Farm in Malerkotla, if so, the amount of the loan asked for ?

Sardar Partap Singh Kairon (Chief Minister) : One application for Rs 15,000.

DECLARING CERTAIN CASTE HINDUS AS BACKWARD CLASS
COMMUNITY

***3468. Shri Amar Singh** Will the Minister for Agriculture and Welfare be pleased to state whether any proposal is under the consideration of Government to include those members of caste Hindus in the list of backward classes whose income does not exceed Rs 1,000 per annum ; if so, when ?

Sardar Gurbanta Singh : There is no proposal under the consideration of Government to include the Caste Hindus alone having income of less than Rs 1,000 per annum in the list of Backward Classes. However, the Government have decided that besides the Scheduled Castes and Scheduled Tribes, other Backward Classes may include those residents of the

Punjab State whose family income is less than Rs 1,000 per annum, irrespective of the fact as to which caste, community or class they belong.

DUTY HOURS FIXED FOR GAUGE READERS

***3465. Shri Fateh Chand Vij :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether any duty hours per day, have been fixed for the Gauge Readers in the Canal Department ; if so, the details thereof ;
- (b) whether the gauge readers posted at the HeadWorks of the canals are required to remain on duty day and night during the water flow period ; if so, whether they are paid for extra time ;
- (c) whether these Gauge Readers are allowed any holidays; if so, what ?

Chaudhri Ranbir Singh : (a) No, they are required to observe gauges at fixed intervals during the day.

(b) No.

(c) Weekly rests by rotation, except in Ferozepore Circles where fortnightly rests are allowed.

HOUSE RENT CHARGED FROM TELEGRAPH SIGNALLERS
AND GAUGE READERS IN CANAL DEPARTMENT

***3466. Shri Fateh Chand Vij :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether the Telegraph Signallers in the Canal Department pay any rent for the quarters they reside in ; if so, what ;
- (b) whether the said Gauge Readers have been provided with residential quarters in the Upper Bari Doab Canal, Amritsar ; if so, since when and the rent per month being realised from them ?

Chaudhri Ranbir Singh : (a) No.

(b) Most of them have been provided Gauge Readers' quarters or huts since long. Gauge Readers who have been enjoying rent-free accommodation before 1st December, 1932, are allowed rent-free accommodation so long they continue working as Gauge Readers. The rest are charged House Rent at 10 per cent of emoluments.

KISHEN PURA 'SEM NALI'

***3482. Sardar Kultar Singh :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the year when the Kishen Pura 'Sem Nali' in district Ferozepore was dug together with the names of places from where it was taken and where it ends ;
- (b) the width of the said Sem Nali?

Chaudhri Ranbir Singh : (a) (i) Kishenpura 'Sem Nali' was dug in the year 1960.

(ii) It passes through villages Kishenpura Kalan, Indergarh, Booth Garh, Daburji, Buduwal and ends into Aghawabi.

(b) Varies between 5 to 8 feet.

PERSONS EVICTED FROM AREAS IN FEROZEPURE DISTRICT SINCE TRANS-
FERRED TO PAKISTAN

***1878. Sardar Kulbir Singh :** Will the Minister for Revenue be pleased to state —

- (a) the total number of persons evicted from the area in Ferozepore District since transferred to Pakistan together with the area of

- land which was under cultivation by those evacuees at that time ;
- (b) whether any compensation was promised by Government to the affected people for their standing crops, huts or houses and land for cultivation ;
 - (c) whether any grant was sanctioned for them, if so, how much ;
 - (d) the names of the persons who were given the said grant and the amount paid to each ;
 - (e) the number of persons who were given land in lieu of their property transferred to Pakistan and the number of those who are still to be given land ;
 - (f) whether he received any application from the evacuees of village Habib-wala, district Ferozepore ; if so, the action taken thereon ;
 - (g) whether any cases of grants are still pending, if so, the time by which grants are likely to be paid to the persons concerned ;
 - (h) whether any compensation for the standing Rabi crops was distributed among the evacuees concerned ; if so, how much, to whom and the amount paid to each ;
 - (i) the amount of compensation, if any, given to the evacuees in lieu of their houses, the names of those who were given such compensation and amount given in each case ;
 - (j) whether any cases for the grant of compensation in lieu of huts and crops are still pending ; if so, how many ?

Sardar Ajmer Singh : The time and labour involved in collecting the information would not be commensurate with the benefit to be derived by the hon'ble Member. However, in case any information is required on any specific matter, the same will be given to the hon'ble Member.

NAZOO LAND IN KARNAL DISTRICT

***3492. Shrimati Om Prabha Jain :** Will the Minister for Revenue be pleased to state —

- (a) the total area of Nazool Land in district Karnal at present ;
- (b) the area of land referred to in part (a) above given to Harijans, Co-operative Societies and individual Harijans, separately ;
- (c) whether Government received any request from the Kaithal Scheduled Caste Co-operative Society for the grant of some Nazool Land ; if so, when and the action, if any, taken thereon ?

Sardar Ajmer Singh : (a) 3,650 acres.

(b) Harijans Co-operative Societies	Individual Harijans
-------------------------------------	---------------------

Acres	Kanals	Marlas
193	7	8

Nil

- (c) No application has been received from the said society, for the grant of Nazool land, for the last one year.

STARRED QUESTIONS FOR THE 5TH APRIL, 1963 CONTRIBUTION MADE BY SANGRUR DISTRICT IN THE NATIONAL DEFENCE FUND

***3348. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state the total amount so far contributed by Sangrur District towards the National Defence Fund together with the amount contributed by the Urban and the Rural areas, respectively ?

Sardar Partap Singh Kairon :

Total amount collected in Sangrur District up to 20th March, 1963	..	Rs 39,58,924
Amount contributed by Rural Area	..	26,07,848
Amount contributed by Urban Area	..	13,51,076

**INTEREST-FREE LOANS FOR SCHEDULED CASTES PERSONS FOR PURCHASE
OF GOATS AND SHEEP**

***3497. Shri Fakiria :** Will the Chief Minister be pleased to state whether there is any proposal under the consideration of Government to give interest-free loans to persons belonging to Scheduled Castes for purchasing goats and sheep to increase the production of wool on account of National Emergency ; if so, the steps Government intend taking in this connection ?

Sardar Gurbanta Singh : No.

**SHORTAGE OF STAFF IN THE SCHOOLS, IN RURAL AREAS
OF DISTRICT GURGAON**

***1869. Chaudhri Har Kishan :** Will the Chief Minister be pleased to state the total number of Higher, Middle and Primary Schools in the rural area of Gurgaon District, tehsil wise, where there is shortage of staff at present stating the reasons therefor in each case ?

Sardar Partap Singh Kairon : The required information is laid on the Table of the House.

*Statement showing the Number of Schools in Gurgaon District
where there is a shortage of Staff*

Name of Tehsil	High Schools	Middle Schools	Pry. Schools
Gurgaon ..	2	1	..
Ballabgarh ..	1	1	..
Palwal ..	5
Nuh ..	1	1	..
Rewari ..	1	3	..

The reasons are :—

- (i) Non-availability of trained Science Graduates and M.A. (English and Maths) B.Ts. B. Eds.
- (ii) General tendency to avoid remote and backward places.

**COMPLAINT AGAINST A TEACHER OF GOVERNMENT SCHOOL, BURAIL NEAR
CHANDIGARH**

***3493. Comrade Jangir Singh Joga :** Will the Chief Minister be pleased to state —

- (a) whether any complaints against a teacher of Government School, village Burail near Chandigarh (Ambala District) have recently been received ;
- (b) if answer to para (a) above be in the affirmative, the nature of the complaints and whether any enquiry has been held in the matter ; if so, the result thereof ?

Sardar Partap Singh Kairon : (a) Yes.

(b) Yes. The complaint was that the teacher (i) practised medicine (ii) was irregular in attending the school (iii) and indulged in the local factional politics. Inquiry has been held and the teacher has been transferred. Further action is under consideration.

— — —

CIVIL HOSPITALS IN GURGAON DISTRICT

***1870. Chaudhri Har Kishan :** Will the Minister for Finance be pleased to state —

(a) the total number of patients admitted in the Civil Hospitals in the District of Gurgaon during the period from January, to August, 1962 ;

(b) the total number of cases which proved fatal in each of the said Hospitals during the said period giving the names of the patients, the disease from which they were suffering and the date of death in each case ?

Dr. Gopi Chand Bhargava : (a) 6679.

(b) 176. A statement has been laid on the Table of the House.

Statement of cases proved fatal in the Civil Hospitals in Gurgaon District during the period from 1st January, 1962 to 31st August, 1962

Serial No.	Name of the patient	Diseases	Date of Death
1	2	3	4

Badshah Khan Hospital, Faridabad

1	Shri Bhim Sain	.. Pul.Tuberculosis	1st January, 1962
2	Shri Jaga Ram	.. Gestro-enteritis	Ditto
3	Shrimati Raj Kumari	Dysentery	7th January, 1962
4	Shri Munshi Ram	.. Severe Aneomia	8th January, 1962
5	Amichand	.. Stone in Blader	17th January, 1962
6	Shavinta	.. Severe Septic Burns	18th January, 1962
7	Roshan Lal	.. Pulmonary Tuberculosis	23rd January, 1962
8	Umrao Singh	.. Head Injury	Ditto
9	Dungar Dass	.. Ditto	Ditto
10	Baby Raj Wanti	.. Prematurity	25th January, 1962
11	Chamru	.. Enlarged Prostate with Retention of Urine	30th January, 1962
12	Bhagi Bai	.. Conjestive Heart Failure	31st January, 1962
13	Parkashi Bai	.. Naphritis	3rd February, 1962
14	Soma Wanti	.. Eclampsia	4th February, 1962

Serial No.	Name of the patient	Diseases	Date of Death
1	2	3	4
15	Harnam Singh	.. Heart Failure	6th February, 1962
16	Anil Parshad	12th February, 1962
17	Asa Ram	.. Intestinal Obstruction	26th February, 1962
18	Jamila	.. Multiple Injuries	27th February, 1962
19	Vijendar Kumar	.. Broncho Pneumonia	1st March, 1962
20	Podar Singh	.. Pneumonia	3rd March, 1962
21	Tirloki	.. Conjestive heart failure	4th March, 1962
22	Baby Shiela	.. Asphyxia	Ditto
23	Mano Bai	.. Intestinal Obstruction	Ditto
24	Sudhir Kumar	.. Marasmus	11th March, 1962
25	Baby Guan Wati	.. Sphyxia	Ditto
26	Hem Raj	.. Bronchial Asthema	21st March, 1962
27	Baby Rukmani Vai	.. Asphyxia	22nd March, 1962
28	Maha Devi	.. Diabetis	23rd March, 1962
29	Baby Mira Devi	.. Conjental Deformity	26th March, 1962
30	Rati Ram	.. Respiratory Failure	28th March, 1962
31	Baby Rattan Kaur	.. Imperforated Anus	29th March, 1962
32	Ba by Karanti	.. Neonatal Death	30th March, 1962
33	Alam	.. Diarrhoea	.. 1st April, 1962
34	Mundra Devi	.. Para 1st F.T. Toxemia of Pregnancy	2nd April, 1962
35	Romesh	.. P.U.O.	7th April, 1962
36	Baby Kailash	.. Neonatal Death	8th April, 1962
37	Vijye Lachmi	.. Acute Diarrhoea	18th April, 1962
38	May Wanti	.. Bronchitis Gestro Enteritis	20th April, 1962
39	Inder-tal	.. Gestroenteritis	20th April, 1962
40	Teja Vanti	.. T.B. Meningitis	21st April, 1962
41	Jugal Kishore	.. Broncho Pheumonia	29th April, 1962
42	Sohan Devi	.. P.U O. Epilapsy	6th May, 1962

Serial No.	Name of the patient	Diseases	Date of Death
1	2	3	4
43	Shanti Devi	.. Toxemia of Pregnancy	7th May, 1962
44	Sardar Ahmad	.. Head injury	Ditto
45	Jet Singh	.. Ing. Hernia	Ditto
46	Meena Kumari	.. Gestroenteritis	12th May, 1962
47	Tilo Ram	.. Statis Asthamatic	13th May, 1962
48	Bharat Bhushan	.. Abdominal distension	19th May, 1962
49	Baby	.. Broncho Pheumonia ..	Ditto
50	Raj Wanti	.. Broncho Pheumonia	20th May, 1962
51	Guli Chand	.. Anaemia-coedema	21st May, 1962
52	Hera Devi	.. Pul. Tuberculosis	23rd May, 1962
53	Shakuntla Devi	.. Pul. T.B.	25th May, 1962
54	Choti Bai	.. Heart case ..	26th May, 1962
55	U.N. Known	.. Fracture Femur	Ditto
56	Basanti	.. Pul. T.B.	Ditto
57	Sona Devi	.. Fracture Femur	Ditto
58	Sarla Devi	.. Severe Anaemia	28th May, 1962
59	Raj Beta	.. Hyperpyrexia	29th May, 1962
60	Pushpa Wanti	.. Broncho Pneumonia	30th May, 1962
61	Yash Pal	.. Diarrhoea Marasmus	31st May, 1962
62	Vasdev	.. Gestro-Enteritis	Ditto
63	Daricjed Singh	.. Head Injury	1st June, 1962
64	Rajinder Kaur	.. Carbeal embolisum	4th June, 1962
65	Baby Maya Devi	.. Asphyxia	Ditto
66	Shalo Bai	.. Extensive Burns	6th June, 1962
67	Sobin	.. Head Injury	Ditto
68	Sumitra	.. P.U.O.	9th June, 1962
69	Anil Kumar	.. Fever	10th June, 1962
70	Baby Sunder Devi	.. Do	Ditto
71	N. Nagel	.. Coronary Thrombosis	9th June, 1962
72	Vijay Kumari	.. Severe Anaemia	11th June, 1962

Serial No.	Name of the Patient	Diseases	Date of Death
1	2	3	4
73	Duli Chand	.. Gastro-Enteritis	16th June, 1962
74	Papu	.. Ditto	17th June, 1962
75	Baby Chamini	.. Prematurity	20th June, 1962
76	Isnar Dass	.. Asistis Spleelomagaly	Ditto
77	Balkishor	.. P. U. O.	22nd June, 1962
78	M.S. D. Mannon	.. Gastro enteritis	Ditto
79	Sukhar	.. P. U. O.	24th June, 1962
80	Mashu	.. Gastro-enteritis	26th June, 1962
81	Baby Jai Devi	.. Prematurity	28th June, 1962
82	Suresh Kumar	.. P. U. O.	29th June, 1962
83	Juma	.. Pul. T. B.	30th June, 1962
84	Lokmani	.. P. U. O.	2nd July, 1962
85	Saraswati	.. Hyperpyrexia	5th July, 1962
86	Baby Hari Devi	.. Asphyxia Nenatorium	Ditto
87	Pami	.. Infective Diarrhoea	7th July, 1962
88	Om Parkash	.. Ditto	13th July, 1962
89	Bali Ram	.. Conjestive Heart	23rd July, 1962
90	Kapuri	.. Snake Bite	23rd July, 1962
91	Chaju	.. P. U. O.	24th July, 1962
92	Sat Parkash	.. Head Injury	Ditto
93	Papy	.. Acute infective	27th July, 1962
94	Dhakli Bai	.. Pul. T. B.	30th July, 1962
95	Devinder	.. Head Injury	3rd August, 1962
96	Baby Narain	.. White Asphysis	4th August, 1962
97	Satish Kumar	.. Gastro-Enteritis	Ditto
98	Joginder	.. Ditto	6th August, 1962
99	Sita	.. Ditto	10th August, 1962
100	Khila Bai	.. Intestinal Obstruction	11th August, 1962
101	Shri Chand	.. Infective Hapatitis	12th August, 1962

Serial No.	Name of the patient	Diseases	Date of Death
102	Sarupi	.. Dehydration Gastro-enteritis	17th August, 1962
103	Bhuri	.. Snake Bite	22nd August, 1962
104	Ram Singh	.. Pul. T.B.	23rd August, 1962
105	Parbati	Haemiplogia	25th August, 1962
106	Harinder Singh	.. P.U.O.	Ditto
107	Baby Maya Gosami	Prematurity	27th August, 1962
108	Ram Devi	.. Typhoid Fever	31st August, 1962
109	Kishan Chand	.. Diarrhoea	Ditto
Civil Hospital, Gurgaon			
110	Unknown	.. Pneumonia Acute	8th January, 1962
111	Jamla	.. Act. Nephritis	9th January, 1962
112	Kalash	.. Heart failure	17th January, 1962
113	Raj Bai	.. Placeta previr	14th February, 1962
114	Budh Nath	.. Cerpalma Nab	17th February, 1962
115	Krishan Lal	.. Actt. Urichmi	15th February, 1962
116	G.D. Sharma	.. Act. Urimia fever Diabtis	13th February, 1962
117	Sundar Dass	.. Severe Anaemia	20th February, 1962
118	Imrat	.. Porforetine of stomach	28th February, 1962
119	Tarif Suji	.. Asthama and Bronchitis	6th March, 1962
120	Roshni	.. Diptheria	5th April, 1962
121	Rani	.. Gastroentritis	6th April, 1962
122	Manphool	.. Bronchopneumonia	11th April, 1962
123	Uttmi Rai	.. Gastroentritis	21st April, 1962
124	Satish	.. Hyperphy rexi	22nd April, 1962
125	Mool Chand	.. Multipke unfuria	29th April, 1962
126	Bhagwat	.. Act. Gastoentjitis	18th April, 1962
127	Lekh Ram	.. S. Anoamia Cnaggotsfert	27th April, 1962
128	Megh Raj	.. Strangulated Harnia	30th April, 1962
129	Fateh Singh	.. Broncho Pneumonia	15th May, 1962
130	Devindar	.. Ditto	19th May, 1962
131	Hem Lata	.. Gastroentritis	20th May, 1962

Serial No.	Name of the patient	Diseases	Date of Death
132	Harparkash	.. Poison	24th May, 1962
133	Ram Chander	.. Pulmonary Embolism	Ditto
134	Kabita	.. Hypertension	26th May, 1962
135	Har Bai	.. Cerebral Burns	12th June, 1962
136	Pyare Lal	.. Sickle cell anaemia	10th July, 1962
137	Ram Chander	.. Ascitic Bilirubinuria	9th July, 1962
138	Sharda	.. T.B. Meningitis	1st August, 1962
139	Katur Khan	.. Ditto	13th July, 1962
140	Baby	.. Tetanus	Ditto
141	Arjein	.. Severe Burn	16th July, 1962
142	Harwarshi	.. Carabrell hemorrhage	21st July, 1962
143	Munshi	.. Head Injury	25th July, 1962
144	Keuby Lal	.. Multiple Injuries	2nd August, 1962
145	Chander Kala	.. Head Injury	31st July, 1962
146	Ram Devi	.. Gastroenteritis	13th August, 1962
147	Lalu	.. Tetanus	22nd August, 1962
148	Un known	.. Head Injury	25th August, 1962
Civil Hospital, Palwal			
149	Ram Singh	.. Injury Spine	8th January, 1962
150	Lala w/o Panne Lal	Congestive heart failure	13th February 1962
151	Kewal	.. Head Injury (Medico legal case)	Night of 6th March, 1962- 7th March, 1962
152	Mangle	.. Head Injury (car accident)	13th June, 1962
153	Birbal	.. Homiplegia	25th August, 1962
Sir Shadi Lal Maternity Hospital, Rewari			
154	Baby Surjit	.. Prematurity	12th January, 1962
155	Baby Sarla	.. Prematurity	6th February, 1962
156	Baby Misri	.. Prematurity	20th February, 1962
157	Shakuntla	.. Head Injury	8th June, 1962
158	Chandri	.. Abortion	8th August, 1962

Serial No.	Name of the patient	Diseases	Date of Death
159	Baby Sumitra	.. Prematurity Civil Hospital, Rewari	7th August, 1962
160	Rura	.. arcinosis Lasuga	5th January, 1962
161	Anguri	.. Extensive Burn	3rd April, 1962
162	Attar Singh	.. Marbish case of marsmus	5th April, 1962
163	Lali	.. Typhoid complicated	23rd April, 1962
164	Lala	.. Tetanus	18th April, 1962
165	Ashok	.. Ditto	26th May, 1962
166	Gurji Ram	.. Head injury	5th June, 1962
167	Darkan	.. C.H. Failure	7th June, 1962
168	Kanta	.. Tetanus	8th June, 1962
169	Phusa Devi	.. Multiple Burn	16th June, 1962
170	Savitri	.. Snake bite	29th June, 1962
171	Ram Piari	.. C.H. Failure Carpulmar	15th July, 1962
172	Jagdish	.. Manjithits	22nd July, 1962
173	Unknown	.. Fracture skull	1st August, 1962
174	Bhagwan	.. Tetanus	18th August, 1962
175	Mangal	.. Hypertension with Hemiplegia	25th August, 1962
176	Rajinder	.. Encephilitis	27th August, 1962

ISSUE AND CANCELLING OF ARMS LICENCES IN DISTRICT GURGAON

*1868. Chaudhri Har Kishan : Will the Home Minister be pleased to state—

- (a) the number of arms licences issued from 1st September, 1961 to 31st August, 1962 by the Government in the district of Gurgaon monthwise, tehsilwise and to whom issued ;
- (b) the number of arms licences cancelled in the said district during the said period tehsilwise stating the names of such licences with reasons for the cancellation in each case ?

Shri Mohan Lal : (a) It is not in public interest to disclose the information asked for.

(b) The time and labour involved in collecting the information will not be commensurate with the benefits sought to be derived by hon'ble Member. However an enquiry will be made by Government into any particular case that the Member may wish to bring to their notice.

ARREST OF A RESIDENT OF VILLAGE MAHOLI KALAN, TEHSIL
MALERKOTLA, DISTRICT SANGRUR

*3487. Comrade Bhan Singh Bhaura : Will the Home Minister be pleased to state—

- (a) whether it is a fact that a resident of village Maholi Kalan, tehsil Malerkotla, district Sangrur was arrested by the Police Barnala (Special Staff) in 1962 ;
- (b) whether he is aware of the fact that the person referred to in part (a) has been missing since his arrest ;
- (c) if the answer to parts (a) and (b) above be in the affirmative whether any enquiry has been made into the matter ; if so, the result thereof?

Shri Mohan Lal : (a) No. He was however made *shamil taftish* as a suspect.

(b) Yes.

(c) A judicial enquiry into the dis-appearance is in progress.

COMPLAINT AGAINST POLICE OFFICER, RAJPURA POLICE STATION

*3494. Comrade Jangir Singh Joga : Will the Home Minister be pleased to state—

- (a) whether any complaint from Mohinder Singh, son of Hira Singh Ramdasia, Lahori Gate, Patiala against Police Officers of Rajpura Police Station has been received by Government on or before 15th March, 1963 ;
- (b) if the answer to part (a) above be in the affirmative the details of the complaint and the action, if any, so far taken thereon ?

Shri Mohan Lal : (a) Yes. Complaints from Shri Mohinder Singh addressed to the Deputy Commissioner and the Superintendent of Police, Patiala were received on 14th March, 1963. A copy of the complaint is laid on the Table of the House.

(b) A magisterial enquiry to be held by S. D. M. Rajpura, was ordered by the District Magistrate, Patiala, which is pending.

Copy of the complaint

“Before the Deputy Commissioner, Patiala

Subject.—Regarding the murder of Gurdial, son of Sant Singh Ramdasia village Harpalpur, tehsil Rajpura.

Complaint against Police, Rajpura P. S.

Sir,

The petitioner prays as under :—

- (1) That one Bant Singh, son of Gurdial Singh was required in some enquiry. This man has got a job in Military at Meerut Cantt.
- (2) That the deceased Gurdial Singh submitted applications on 12th March, 1963 to the DC/Patiala, Officer Commanding, Meerut Cantt. and to the Hon'ble Chief Minister, Punjab at Chandigarh.
- (3) In this connection ASI Rajpura with one Constable and complainant Bhagwan took Gurdial Singh from the house of Mohinder Singh Patiala, and kept the said Gurdial Singh under illegal custody for the whole of night and kept him beating.
- (4) Now the petitioner has come to know that the accused has thrown the body of the deceased Gurdial Singh in Bhakra Canal. The petitioner has got every kind of proof which will be put up at the time of enquiry.

It is a very serious case of murder which demands an immediate enquiry.

It is, therefore, respectfully prayed that order may kindly be issued for immediate enquiry of the case.

Submitted by

Mohinder Singh, son of Hira Singh
Ramdasia, Lahori Gate, Old Barud-
khana, H. No. 3574/4 Patiala
and relative of the deceased."

The 14th March, 1963.

WELLS FOR HARIJANS AND OTHERS PROVIDED BY DEVELOP-
MENT DEPARTMENT

3472. Shri Banwari Lal : Will the Minister for Planning and Development be pleased to state the number of wells dug by the Block Development Department in district Mahendergarh for the use of Harijans and others during the period from 1957 to 1962, Block-wise?

Sardar Darbara Singh : A statement is laid on the Table of the House.

The requisite information Block-wise in respect of Mohendergarh District is as under

Serial No.	Name of Block	Drinking water wells	
		For use of Harijans	For others
1	Narnaul I	5	17
2	Narnaul II	2	2
3	Nangal Chaudhary	2	12
4	Mahendergarh I	7	21
5	Mahendergarh II	Nil	Nil
6	Dadri I	10	8
7	Dadri II	6	8
8	Badhra	Nil	Nil
Total		32	68

PANCHAYAT FUNCTIONING IN KARNAL DISTRICT

***3172. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state—

(a) the number and the names of the Panchayats functioning at present in Karnal District ;

(b) the total income of each Panchayat referred to in part (a) above, during the year 1961-62 together with the amount of financial aid, if any, given to each by Government during the said period ?

Sardar Darbara Singh : (a) A statement giving tehsilwise number and name of the Panchayats is as follows.

(b) There are 961 Panchayats in the Karnal district and the time and labour involved in collecting this information, will not be commensurate with any possible benefit to be derived therefrom. However, if the hon'ble Member requires this information about any particular Panchayat or group of Panchayats, it will be collected and supplied to him.

Statement showing tehsilwise number and names of the Panchayats (GramSabhas) in Karnal District

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
1	Agaund	... Karnal	Karnal
2	Abhla Jagir	... Do	Do
3	Abhli Khalsa	... Do	Do
4	Anchla	... Do	Do
5	Alaola	... Do	Do
6	Alipur Khalsa	... Do	Do
7	Amin	... Do	Do
8	Amun Pur	... Do	Do
9	Anjanthali	... Do	Do
10	Babarpur	... Do	Do
11	Badarpur	... Do	Do
12	Badhera Khalsa	... Do	Do
13	Bahloipur Mushtarka	... Do	Do
14	Bahadur Garh Urf Main Mati	... Do	Do
15	Bairsal	... Do	Do
16	Bala	... Do	Do
17	Baldhi	... Do	Do
18	Bal Ranghran	... Do	Do
19	Balu	... Do	Do
20	Bansa	... Do	Do
21	Bara Gaon	... Do	Do
22	Barana	... Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
		Karnal	Karnal
23	Barana Khalsa	Do	Do
24	Barani Khalsa	Do	Do
25	Baraoli	Do	Do
26	Baras	Do	Do
27	Barauta	Do	Do
28	Barsalu Mushtarka	Do	Do
29	Barsat	Do	Do
30	Barthal	Do	Do
31	Barwa	Do	Do
32	Basdhara	Do	Do
33	Bastali	Do	Do
34	Bayana Jagitr	Do	Do
35	Bazida Jatan	Do	Do
36	Bazida Roran	Do	Do
37	BagamPur	Do	Do
38	Bhadson Khalsa	Do	Do
39	Bhaini Khurd	Do	Do
40	Bhanbar Heri	Do	Do
41	Bhaoji Khalsa	Do	Do
42	Bhuka Puri	Do	Do
43	Bhusli	Do	Do
44	Bibipur Brahmanan	Do	Do
45	Bibipur Jattan	Do	Do
46	Bijna	Do	Do
47	Birachhpur	Do	Do
48	Bir Amin	Do	Do
49	Bir Bidalwa	Do	Do
50	Bir Naraina	Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
51	Brahman Majra Khalsa	.. Karnal	Karnal
52	Budha Khera Jagir	.. Do	Do
53	Budhan Purabad	.. Do	Do
54	Budhanpur Khalsa (P.S. Indri)	.. Do	Do
55	Budhan pur Urf Rukanpur	.. Do	Do
56	Budhanpur Wiran	.. Do	Do
57	Butana	.. Do	Do
58	Chakdah	.. Do	Do
59	Chandraon	.. Do	Do
60	Chandsamand	.. Do	Do
61	Chauganwah	.. Do	Do
62	Chaunrah	.. Do	Do
63	Chaunrah Khalsa	.. Do	Do
64	Chhapar Mushtarka	.. Do	Do
65	Chhapar Jagir	.. Do	Do
66	Chorpura	.. Do	Do
67	Chirao	.. Do	Do
68	Chandipur	.. Do	Do
69	Churni Jagir	.. Do	Do
70	Dabarthala	.. Do	Do
71	Dabkauli Kalan	.. Do	Do
72	Dabri	.. Do	Do
73	Dachaur	.. Do	Do
74	Dadlana	.. Do	Do
75	Dadupur Khalsa	.. Do	Do
76	Dha Jagir	.. Do	Do
77	Darar	.. Do	Do
78	Dhanaura Jagir	.. Do	Do
79	Dhano Kheri	.. Do	Do
80	Dhumsi Jagir	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
81	Dibarki	.. Karnal	Karnal
82	Dingar Mazra	.. Do	Do
83	Faridpur	.. Do	Do
84	Fazilpur	.. Do	Do
85	Fatehpur	.. Do	Do
86	Gagsina	.. Do	Do
87	Ganjbar	.. Do	Do
88	Ganjo Gadhi	.. Do	Do
89	Gadhi Birbal	.. Do	Do
90	Gadhi Gujran	.. Do	Do
91	Gadhi Jatan	.. Do	Do
92	Gadhi Khajur	.. Do	Do
93	Gadhi Multan	.. Do	Do
94	Gadhi Sadhan	.. Do	Do
95	Ghiyar	.. Do	Do
96	Ghogripur	.. Do	Do
97	Goedah	.. Do	Do
98	Goli	.. Do	Do
99	Gondar	.. Do	Do
100	Gorgarh	.. Do	Do
101	Gudah (P.S. Indri)	.. Do	Do
102	Gudah (P.S. Gharounda)	.. Do	Do
103	Gularpur	.. Do	Do
104	Gumton	.. Do	Do
105	Gunana	.. Do	Do
106	Haibatpur Jagir	.. Do	Do
107	Himda	.. Do	Do
108	Hanauri	.. Do	Do
109	Harsangpura	.. Do	Do
110	Hasanpur	.. Do	Do
111	Hathira	.. Do	Do
112	Hathlana	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	3	3	4
113	Imratpur Kalan	.. Karnal	Karnal
114	Inder Gadh	.. Do	Do
115	Indri	.. Do	Do
116	Islam Nagar	.. Do	Do
117	Jalmana	.. Do	Do
118	Jamalpur	.. Do	Do
119	Jhanjhari	.. Do	Do
120	Jani	.. Do	Do
121	Jamba	.. Do	Do
122	Janesron	.. Do	Do
123	Jatpura Jagir	.. Do	Do
124	Jhinwar Heri (P.S. Gharounda)	.. Do	Do
125	Jhinwari Heri (P.S. Butana)	.. Do	Do
126	Jor Mazra Kalan	.. Do	Do
127	Jundla	.. Do	Do
128	Kachhwa	.. Do	Do
129	Kailas	.. Do	Do
130	Kaimla	.. Do	Do
131	Kair Wali	.. Do	Do
132	Kalampura	.. Do	Do
133	Kalheri	.. Do	Do
134	Kalri Jagir	.. Do	Do
135	Kalri Khalsa	.. Do	Do
136	Kalron	.. Do	Do
137	Kalsaura	.. Do	Do
138	Kalwa Heri	.. Do	Do
139	Kambohpura	.. Do	Do
140	Kamalpur Roran	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
141	Kanthal Khurd	.. Karnal	Karnal
142	Karsa Chor	.. Do	Do
143	Karsa, Khalsa	.. Do	Do
144	Katla Heri	.. Do	Do
145	Khanpur	.. Do	Do
146	Khawaja Ahmadpur	.. Do	Do
147	Khera	.. Do	Do
148	Kheri Man Singh	.. Do	Do
149	Kheri Butan	.. Do	Do
150	Kheri Naru	.. Do	Do
151	Kherakheri	.. Do	Do
152	Khotpura	.. Do	Do
153	Khokhni	.. Do	Do
154	Kirmach	.. Do	Do
155	Koer	.. Do	Do
156	Kohand	.. Do	Do
157	Kunjpura	.. Do	Do
158	Kurak	.. Do	Do
159	Kurali	.. Do	Do
160	Kurlan	.. Do	Do
161	Kutel	.. Do	Do
162	Labkari	.. Do	Do
163	Lalupura	.. Do	Do
164	Majra Roran	.. Do	Do
165	Majura	.. Do	Do
166	Makhata Khalsa	.. Do	Do
167	Makhali Jagir	.. Do	Do
168	Malak Pur	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
169	Mangalpur	.. Karnal	Karnal
170	Modhi Jagir	.. Do	Do
171	Mahammadpur Jagir	.. Do	Do
172	Mahayudinpur Rasul pur	.. Do	Do
173	Mor Majra	.. Do	Do
174	Moti	.. Do	Do
175	Mubarakbad	.. Do	Do
176	Mughal Majra	.. Do	Do
177	Mandi Garhi	.. Do	Do
178	Munak	.. Do	Do
179	Murad Gadh	.. Do	Do
180	Musa Pur	.. Do	Do
181	Nabipur	.. Do	Do
182	Nagla Megha	.. Do	Do
183	Nagla Roran	.. Do	Do
184	Nalwi Khurd	.. Do	Do
185	Nalwi Par	.. Do	Do
186	Nandi Khalsa	.. Do	Do
187	Naraina	.. Do	Do
188	Nigdhu	.. Do	Do
189	Nilo Kheri	.. Do	Do
190	Nisang	.. Do	Do
191	Niyawal	.. Do	Do
192	Pabana Hasanpur	.. Do	Do
193	Padha	.. Do	Do
194	Padhana	.. Do	Do
195	Pakhana	.. Do	Do
196	Panauri	.. Do	Do
197	Panjokhara	.. Do	Do
198	Parwala	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
199	Patehra Khalsa	.. Karnal	Karnal
200	Pastana	.. Do	Do
201	Pewant	.. Do	Do
202	Phupheri Urf Palheri	.. Do	Do
203	Phurlak	.. Do	Do
204	Phus Garh	.. Do	Do
205	Pichaulia	.. Do	Do
206	Pingli Jagir	.. Do	Do
207	Pujam	.. Do	Do
208	Pundrak	.. Do	Do
209	Pundri	.. Do	Do
210	Qadirabad	.. Do	Do
211	Raipur (P.S. Gharounda)	.. Do	Do
212	Raipur Roran	.. Do	Do
213	Raisan	.. Do	Do
214	Rainpura	.. Do	Do
215	Rajapur	.. Do	Do
216	Raj Garh	.. Do	Do
217	Ramana Ramani	.. Do	Do
218	Ramba	.. Do	Do
219	Ram Pura	.. Do	Do
220	Randaoli	.. Do	Do
221	Ranwar	.. Do	Do
222	Rasin	.. Do	Do
223	Rair Kalan	.. Do	Do
224	Rindal	.. Do	Do
225	Saga	.. Do	Do
226	Saidpura	.. Do	Do
227	Salarpura Jagir	.. Do	Do
228	Salaru	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
229	Samalkha	.. Karnal	Karnal
230	Samana	.. Do	Do
231	Samani	.. Do	Do
232	Sambhli	.. Do	Do
233	Samora	.. Do	Do
234	Sambhi	.. Do	Do
235	Sandhir	.. Do	Do
236	Sanrai	.. Do	Do
237	Santhri	.. Do	Do
238	Sanwat	.. Do	Do
239	Sarwan Mazra	.. Do	Do
240	Saunkhra	.. Do	Do
241	Shahpur (P.S. Indri)	.. Do	Do
242	Shahpur (P.S. Sadar Karnal)	.. Do	Do
243	Sham Garh	.. Do	Do
244	Shekhanpur	.. Do	Do
245	Shekhopura Khalsa	.. Do	Do
246	Shekhopura Jagir Kunjpura	.. Do	Do
247	Shekhopura Machuri	.. Do	Do
248	Sher Garh Khalsa	.. Do	Do
249	Sikri	.. Do	Do
250	Singhra	.. Do	Do
251	Singoha	.. Do	Do
252	Sirsi	.. Do	Do
253	Sitaundi	.. Do	Do
254	Sohana	.. Do	Do
255	Subhri	.. Do	Do
256	Sultanpur	.. Do	Do
257	Sunehri Khalsa	.. Do	Do
258	Taprana	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
259	Taraori	.. Karnal	Karnal
260	Thrwa Mazra	.. Do	Do
261	Tighri Khalsa	.. Do	Do
262	Tikri	.. Do	Do
263	Tikhana Khalsa	.. Do	Do
264	Uchana	.. Do	Do
265	Uncha Siwana	.. Do	Do
266	Udana	.. Do	Do
267	Yunaspur	.. Do	Do
268	Zain Pur Sadhan	.. Do	Do
269	Dadupur Roran	.. Do	Do
270	Zarifa Wiran	.. Do	Do
271	Haibatpur Khalsa	.. Do	Do
272	Dilawra	.. Do	Do
1	Achhanpur	.. Kaithal	Do
2	Agaund	.. Do	Do
3	Ahmadpur	.. Do	Do
4	Ahun	.. Do	Do
5	Andhli	.. Do	Do
6	Alewah	.. Do	Do
7	Asandh	.. Do	Do
8	Atela	.. Do	Do
9	Badhana	.. Do	Do
10	Badnarah	.. Do	Do
11	Badsoi	.. Do	Do
12	Baghana	.. Do	Do
13	Bahri	.. Do	Do
14	Bakhli	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
15	Bakkal	.. Kaithal	Karnal
16	Balbehra	.. Do	Do
17	Balwanti	.. Do	Do
18	Banian Khera	.. Do	Do
19	Barna	.. Do	Do
20	Baraut	.. Do	Do
21	Barsana	.. Do	Do
22	Batheri	.. Do	Do
23	Baupur	.. Do	Do
24	Begpur	.. Do	Do
25	Bhagal	.. Do	Do
26	Bhago Majri alias Magho Majri	.. Do	Do
27	Bhaini Mazra	.. Do	Do
28	Bhatyan	.. Do	Do
29	Bhana	.. Do	Do
30	Bhanpura	.. Do	Do
31	Bhor	.. Do	Do
32	Bhorak	.. Do	Do
33	Bhuna	.. Do	Do
34	Bibipur Kalan	.. Do	Do
35	Bichhian	.. Do	Do
36	Bilauna	.. Do	Do
37	Bilochpura	.. Do	Do
38	Bindrala	.. Do	Do
39	Bir Bangran	.. Do	Do
40	Khanda Kheri	.. Do	Do
41	They Bahri	.. Do	Do
42	Bodhni	.. Do	Do
43	Buchi	.. Do	Do
44	Budha Khera	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
45	Chandana	.. Kaithal	Karnal
46	Chandlana	.. Do	Do
47	Chhattar	.. Do	Do
48	Chika	.. Do	Do
49	Chochra	.. Do	Do
50	Chhot	.. Do	Do
51	Chuharpur	.. Do	Do
52	Chuhar Mazra	.. Do	Do
53	Dahaula	.. Do	Do
54	Dallu Wala	.. Do	Do
55	Danauli	.. Do	Do
56	Daurana	.. Do	Do
57	Deoban	.. Do	Do
58	Deorah	.. Do	Do
59	Dhand	.. Do	Do
60	Dhatrat	.. Do	Do
61	Dheru	.. Do	Do
62	Dhilluwal	.. Do	Do
63	Dhindhawata	.. Do	Do
64	Dhos	.. Do	Do
65	Dhuckheri	.. Do	Do
66	Dhundarheri	.. Do	Do
67	Dhulgarh	.. Do	Do
68	Dig	.. Do	Do
69	Diwal	.. Do	Do
70	Diwana	.. Do	Do
71	Deharj	.. Do	Do
72	Dopedi	.. Do	Do
73	Doserpur	.. Do	Do
74	Duliyani	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
75	Dusain	.. Kaithal	Karnal
76	Faranswala	.. Do	Do
77	Farash Majra	.. Do	Do
78	Faridabad	.. Do	Do
79	Fatehpur	.. Do	Do
80	Ferozepur	.. Do	Do
81	Gangatheri	.. Do	Do
82	Garhi Padla	.. Do	Do
83	Geong	.. Do	Do
84	Gharasi	.. Do	Do
85	Guhna	.. Do	Do
86	Gulha	.. Do	Do
87	Gulyana	.. Do	Do
88	Gumthala Gharu	.. Do	Do
89	Habri	.. Do	Do
90	Hajwana	.. Do	Do
91	Hansu Mazra	.. Do	Do
92	Harsaula	.. Do	Do
93	Hasanpur	.. Do	Do
94	Himun Mazra	.. Do	Do
95	Harigarh Kingan	.. Do	Do
96	Ishaq	.. Do	Do
97	Jagdishpura	.. Do	Do
98	Jaisinghpura	.. Do	Do
99	Jakhauli	.. Do	Do
100	Jakhwala	.. Do	Do
101	Jajanpur	.. Do	Do
102	Jambah	.. Do	Do
103	Jambala	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
104	Jandaula	.. Kaithal	Karnal
105	Jaswanti	.. Do	Do
106	Jatheri	.. Do	Do
107	Jaurasi Kalan	.. Do	Do
108	Jhanjarpur	.. Do	Do
109	Jhinwarheri	.. Do	Do
110	Jhinwari Khera	.. Do	Do
111	Kachhana	.. Do	Do
112	Kachrana Kalan	.. Do	Do
113	Kachrana Khurd	.. Do	Do
114	Kakaut	.. Do	Do
115	Kakeheri	.. Do	Do
116	Kakewar	.. Do	Do
117	Kakrala Gujran	.. Do	Do
118	Kakrala Inayat	.. Do	Do
119	Kalasar	.. Do	Do
120	Kamodah	.. Do	Do
121	Kangthali	.. Do	Do
122	Karah	.. Do	Do
123	Karora	.. Do	Do
124	Kasan	.. Do	Do
125	Kasaur	.. Do	Do
126	Kathana	.. Do	Do
127	Kaul	.. Do	Do
128	Katwahar	.. Do	Do
129	Katwal	.. Do	Do
130	Keorak	.. Do	Do
131	Khanauda	.. Do	Do
132	Khanda	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
133	Khanpur	.. Kaithal	Karnal
134	Khanpur Roran	.. Do	Do
135	Kharak	.. Do	Do
136	Kharakhera	.. Do	Do
137	Kharal	.. Do	Do
138	Kharandi	.. Do	Do
139	Kheri Daban	.. Do	Do
140	Kheri Rao Wali	.. Do	Do
141	Kheri Gulam Ali	.. Do	Do
142	Kheri Matarwa	.. Do	Do
143	Kheri Rae Wali	.. Do	Do
144	Kheri Sakrah	.. Do	Do
145	Kheri Saraf Ali	.. Do	Do
146	Kheri Sher Khan	.. Do	Do
147	Kheri Sheru	.. Do	Do
148	Kheri Shishegraran	.. Do	Do
149	Kheri Sikandar	.. Do	Do
150	Kheri Sumbalwali	.. Do	Do
151	Khizarabad	.. Do	Do
152	Khizarpur	.. Do	Do
153	Khurana	.. Do	Do
154	Kotrah	.. Do	Do
155	Kowartan	.. Do	Do
156	Kukar Kunda	.. Do	Do
157	Kultaran	.. Do	Do
158	Ladana Baba	.. Do	Do
159	Ladana Chakku	.. Do	Do
160	Landar Kiman	.. Do	Do
161	Lalain Pingalah	.. Do	Do

Serial No	Name of Gram Sabha	Tehsil	District
1	2	3	4
162	Lodhar	Kaithal	Karnal
163	Lohar Mazra	.. Do	Do
164	Majra Nand Karan	.. Do	Do
165	Majri	.. Do	Do
166	Malakpur	.. Do	Do
167	Malakpur	.. Do	Do
168	Manas	.. Do	Do
169	Mandhwal(P.S. Ranjond)	.. Do	Do
170	Mandi	.. Do	Do
171	Mandi Kalan	.. Do	Do
172	Mandi Khurd	.. Do	Do
173	Mangna	.. Do	Do
174	Mardan Heri	.. Do	Do
175	Masat Garh	.. Do	Do
176	Mawana	.. Do	Do
177	Meoli	.. Do	Do
178	Mohammad Khera	.. Do	Do
179	Mohna	.. Do	Do
180	Mundh	.. Do	Do
181	Mundhari	.. Do	Do
182	Munar Heri	.. Do	Do
183	Murtazapur	.. Do	Do
184	Nagal	.. Do	Do
185	Naguran	.. Do	Do
186	Nainan	.. Do	Do
187	Nandgarh	.. Do	Do
188	Narar	.. Do	Do
189	Narwal	.. Do	Do
190	Nawach	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
191	Nibwala	.. Kaithal	Karnal
192	Pabnawah	.. Do	Do
193	Padlah	.. Do	Do
194	Paharpur	.. Do	Do
195	Pai	.. Do	Do
196	Patti Afghana	.. Do	Do
197	Pegan	.. Do	Do
198	Peodah	.. Do	Do
199	Phaphrana	.. Do	Do
200	Pharal	.. Do	Do
201	Pidal	.. Do	Do
202	Pilni	.. Do	Do
203	Pindarsi	.. Do	Do
204	Popra	.. Do	Do
205	Quabulpur	.. Do	Do
206	Qutabpur	.. Do	Do
207	Rai Chand Wala	.. Do	Do
208	Rajaund	.. Do	Do
209	mana Ramani	.. Do	Do
210	Ram Thali	.. Do	Do
211	Rasinah	.. Do	Do
212	Rasul Pur	.. Do	Do
213	Rattag	.. Do	Do
214	Rawahar Jagir	.. Do	Do
215	Rihara	.. Do	Do
216	Risalwath	.. Do	Do
217	itauli	.. Do	Do
218	Rodh	.. Do	Do
219	Rohera	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
220	Roheriyan	.. Kaithal	Karnal
221	Ruan	.. Do	Do
222	Rugsana	.. Do	Do
223	Sainsa	.. Do	Do
224	Sair	.. Do	Do
225	Sakra	.. Do	Do
226	Salempur	.. Do	Do
227	Salempur Madod	.. Do	Do
228	Salwan	.. Do	Do
229	Sanch	.. Do	Do
230	Sandhaula	.. Do	Do
231	Sandil	.. Do	Do
232	Sangal	.. Do	Do
233	Sangatpura	.. Do	Do
234	Sangrauli	.. Do	Do
235	Sangri	.. Do	Do
236	Sanpan Kheri	.. Do	Do
237	Santokh Majra	.. Do	Do
238	Saran	.. Do	Do
239	Sarsa	.. Do	Do
240	Sega	.. Do	Do
241	Sehon Majra	.. Do	Do
242	Seonsar	.. Do	Do
243	Serta	.. Do	Do
244	Serhadda	.. Do	Do
245	Shamdu	.. Do	Do
246	Shergarh	.. Do	Do
247	Sirsal	.. Do	Do
248	Sisla Sismor	.. Do	Do
249	Siwan	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
250	Sohlu Majra	.. Kaithal	Karnal
251	Sotha	.. Do	Do
252	Sultaniya	.. Do	Do
253	Tara Garh	.. Do	Do
254	Tauntha	.. Do	Do
255	Thal	.. Do	Do
256	Thana	.. Do	Do
257	Tharauta	.. Do	Do
258	Thari	.. Do	Do
259	Theh Nawal	.. Do	Do
260	Thuah	.. Do	Do
261	Tik	.. Do	Do
262	Titram	.. Do	Do
263	Tityana	.. Do	Do
264	Urnaecha	.. Do	Do
265	Uplana	.. Do	Do
266	Uplani	.. Do	Do
267	Ujana	.. Do	Do
268	Urnaecha	.. Do	Do
269	Bandrana	.. Do	Do
270	Gohran	.. Do	Do
271	Kambahera	.. Do	Do
272	Kamheri	.. Do	Do
273	Gaggarpur	.. Do	Do
274	Paprala	.. Do	Do
275	Dabba	.. Do	Do
276	Chabba	.. Do	Do
277	Azeemgarh	.. Do	Do
278	Garhi Nazir	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
279	Arnauli	.. Kaithal	Karnal
280	Shadipur	.. Do	Do
281	Mangran	.. Do	Do
282	Ratta Khera Guhran	.. Do	Do
283	Bhunslan	.. Do	Do
284	Sataura	.. Do	Do
285	Pehowa	.. Do	Do
286	Usmanpur	.. Do	Do
287	Paubala	.. Do	Do
1	Admi	.. Panipat	Do
2	Ahar	.. Do	Do
3	Alupur	.. Do	Do
4	Asan Kalan	.. Do	Do
5	Asan Khurd	.. Do	Do
6	Atullahpur	.. Do	Do
7	Atta	.. Do	Do
8	Azizullahpur	.. Do	Do
9	Babail	.. Do	Do
10	Baholi	.. Do	Do
11	Bahrampur	.. Do	Do
12	Balana	.. Do	Do
13	Baljatan	.. Do	Do
14	Bandh	.. Do	Do
15	Bapauli	.. Do	Do
16	Bawana Lakhu	.. Do	Do
17	Beholi	.. Do	Do
18	Bhadaur	.. Do	Do
19	Bhalaur	.. Do	Do
20	Bhalsi	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
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1	2	3	4
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21	Bhandari	.. Panipat	Karnal
22	Bhappura	.. Do	Do
23	Bhaupur	.. Do	Do
24	Bijawah	.. Do	Do
25	Bilapur	.. Do	Do
26	Binjhaul	.. Do	Do
27	Brahman Majra	.. Do	Do
28	Bhudwal Majri	.. Do	Do
29	Bhursham	.. Do	Do
30	Chamrara	.. Do	Do
31	Chandauli	.. Do	Do
32	Chhajpur Kalan	.. Do	Do
33	Chhajpur Khurd	.. Do	Do
34	Chhichhrana	.. Do	Do
35	Dahar	.. Do	Do
36	Daryapur	.. Do	Do
37	Dehra	.. Do	Do
38	Dhadaula	.. Do	Do
39	Dhansauli	.. Do	Do
40	Dharam Garh	.. Do	Do
41	Dhindhar	.. Do	Do
42	Dhodpur	.. Do	Do
43	Didwari	.. Do	Do
44	Dikadla	.. Do	Do
45	Diwana	.. Do	Do
46	Dumyana	.. Do	Do
47	Faridpur	.. Do	Do
48	Gaddiwara Urf Kishanpura	.. Do	Do
49	Garhi Bhalaur	.. Do	Do
50	Garhi Chhaju	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
51	Goela Kalan	.. Panipat	Karnal
52	Goela Khurd	.. Do	Do
53	Gawalira	.. Do	Do
54	Haldana	.. Do	Do
55	Hartari	.. Do	Do
56	Hathwala	.. Do	Do
57	Indiana	.. Do	Do
58	Israna	.. Do	Do
59	Itaola	.. Do	Do
60	Jalalpur	.. Do	Do
61	Jalmana	.. Do	Do
62	Jambha	.. Do	Do
63	Jataul	.. Do	Do
64	Jatipur	.. Do	Do
65	Jaurasi Khalsa	.. Do	Do
66	Jaurasi Saraf Khan	.. Do	Do
67	Jondhan Kalan	.. Do	Do
68	Jondhan Khurd	.. Do	Do
69	Joshi	.. Do	Do
70	Kabri	.. Do	Do
71	Kachhrauli	.. Do	Do
72	Kakauda	.. Do	Do
73	Kalkha	.. Do	Do
74	Karad	.. Do	Do
75	Karhans	.. Do	Do
76	Kayath	.. Do	Do
77	Khalila Majra Nayan	.. Do	Do
78	Khandra	.. Do	Do
79	Kheri Nangal	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
80	Khojgipur	.. Panipat	Karnal
81	Khukhrana	.. Do	Do
82	Kiwana	.. Do	Do
83	Kuarna	.. Do	Do
84	Kurar	.. Do	Do
85	Kutani	.. Do	Do
86	Luhari	.. Do	Do
87	Machhrauli	.. Do	Do
88	Madlauda	.. Do	Do
89	Mahaoti	.. Do	Do
90	Mahrana	.. Do	Do
91	Manana	.. Do	Do
92	Mandi	.. Do	Do
93	Matnauli	.. Do	Do
94	Muhammadpur	.. Do	Do
95	Muhayuddinpur Thirana	.. Do	Do
96	Nanhera	.. Do	Do
97	Namonda	.. Do	Do
98	Naraina	.. Do	Do
99	Narah	.. Do	Do
100	Nauhra	.. Do	Do
101	Naultha	.. Do	Do
102	Nawada	.. Do	Do
103	Nayan	.. Do	Do
104	Nimri	.. Do	Do
105	Nurwala	.. Do	Do
106	Pahladpur Khalila	.. Do	Do
107	Palri	.. Do	Do
108	Paoti	.. Do	Do
109	Prdhana	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
110	Pasina Kalan	Panipat	Karnal
111	Pasina Khurd	Do	Do
112	Pathri	Do	Do
113	Patti Kalyana	Do	Do
114	Puther	Do	Do
115	Qawi	Do	Do
116	Raja Kheri	Do	Do
117	Rekeshera	Do	Do
118	Razapur	Do	Do
119	Risalu	Do	Do
120	Rishpur	Do	Do
121	Sambalkha	Do	Do
122	Sanauli Kalan	Do	Do
123	Sanauli Khurd	Do	Do
124	Sanjauli	Do	Do
125	Simla Gujran	Do	Do
126	Simla Maulana	Do	Do
127	Shahpur	Do	Do
128	Shaharamalpur	Do	Do
129	Sherah	Do	Do
130	Shodapur	Do	Do
131	Sikandarpur	Do	Do
132	Sink	Do	Do
133	Siwah	Do	Do
134	Sutana	Do	Do
135	Taj Pur	Do	Do
136	Ugra Kheri	Do	Do
137	Ujah	Do	Do
138	Untiliya	Do	Do
139	Urlana Kalan	Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
140	Urlana Khurd	.. Panipat	Karnal
141	Waisar	.. Do	Do
142	Wazirpur Titana	.. Do	Do
143	Sambalkha Mandi	.. Do	Do
144	Karkauli	.. Do	Do
1	Ajrawar	.. Thanesar	Do
2	Ahmadpur	.. Do	Do
3	Ajrana Kalan	.. Do	Do
4	Ajrana Khurd	.. Do	Do
5	Ajrani	.. Do	Do
6	Atawan	.. Do	Do
7	Azmatpur	.. Do	Do
8	Atawa	.. Do	Do
9	Alipura	.. Do	Do
10	Alahpur	.. Do	Do
11	Alampur	.. Do	Do
12	Adhowan	.. Do	Do
13	Bhusthala	.. Do	Do
14	Bhokarmazra	.. Do	Do
15	Bibipui	.. Do	Do
16	Bijarpur	.. Do	Do
17	Bhuni	.. Do	Do
18	Baram	.. Do	Do
19	Bakhana (Sharifgarh)	.. Do	Do
20	Basantpur	.. Do	Do
21	Birkheri	.. Do	Do
22	Badurpur	.. Do	Do
23	Bhootmajra	.. Do	Do
24	Bani	.. Do	Do
25	Babian	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
26	Binit	.. Thanesar	Karnal
27	Ban	.. Do	Do
28	Bhalar	.. Do	Do
29	Bir Kalwa	.. Do	Do
30	Bir Magnoli Rangran	.. Do	Do
31	Bapda	.. Do	Do
32	Bepdi	.. Do	Do
33	Behloipur	.. Do	Do
34	Bakali	.. Do	Do
35	Bhuda	.. Do	Do
36	Buhawa	.. Do	Do
37	Buhawi	.. Do	Do
38	Birthala	.. Do	Do
39	Barout	.. Do	Do
40	Bharaunda	.. Do	Do
41	Bhagwanpur	.. Do	Do
42	Bagrat	.. Do	Do
43	Baindi	.. Do	Do
44	Barhari	.. Do	Do
45	Birsanr	.. Do	Do
46	Bubka	.. Do	Do
47	Bhagoo Majra	.. Do	Do
48	Bakana	.. Do	Do
49	Bir Balsuha	.. Do	Do
50	Bir Bhartoli	.. Do	Do
51	Bhartoli	.. Do	Do
52	Bhogpura	.. Do	Do
53	Bhagwargarh	.. Do	Do
54	Bahri	.. Do	Do
55	Bhiwanikhera	.. Do	Do
56	Bhadurpura	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
57	Bir Mathana	.. Panipat	Karnal
58	Baholi	.. Do	Do
59	Bajgonwan	.. Do	Do
60	Bagthala	.. Do	Do
61	Bodhi	.. Do	Do
62	Budla	.. Do	Do
63	Chamoon	.. Do	Do
64	Chhapra	.. Do	Do
65	Chanarthai	.. Do	Do
66	Chanalheri	.. Do	Do
67	Charhuni Jattan	.. Do	Do
68	Chhalaundi	.. Do	Do
69	Chamrori	.. Do	Do
70	Chharpur	.. Do	Do
71	Chiba	.. Do	Do
72	Dhantri	.. Do	Do
73	Dhakala	.. Do	Do
74	Deeg	.. Do	Do
75	Damli	.. Do	Do
76	Dadlu	.. Do	Do
77	Dunia Majra	.. Do	Do
78	Dao Mazra	.. Do	Do
79	Dhangali	.. Do	Do
80	Dera	.. Do	Do
81	Dhanaura Jattan	.. Do	Do
82	Dhandla	.. Do	Do
83	Dhanani	.. Do	Do
84	Dhuda	.. Do	Do
85	Dabkhera	.. Do	Do
86	Dhaulra	.. Do	Do

Serial No.	Name of Gram Sabha		Tehsil	District
1	2		3	4
87	Daulatpur	..	Panipat	Karnal
88	Dabkheri	..	Do	Do
89	Dhaurala	..	Do	Do
90	Dhoodla	..	Do	Do
91	Dyalpur	..	Do	Do
92	Devidaspura	..	Do	Do
93	Fatehgarh	..	Do	Do
94	Fatehgarh Jharauli	..	Do	Do
95	Gangheri	..	Do	Do
96	Gogpur	..	Do	Do
97	Goomti	..	Do	Do
98	Gorkha	..	Do	Do
99	Golpura	..	Do	Do
100	Ghoripur	..	Do	Do
101	Gillaur	..	Do	Do
102	Gajlana	..	Do	Do
103	Gundiana	..	Do	Do
104	Gudha	..	Do	Do
105	Gumthala Rao	..	Do	Do
106	Govindmazra	..	Do	Do
107	Habana	..	Do	Do
108	Hinghakheri	..	Do	Do
109	Haldadheri	..	Do	Do
110	Hamidpur	..	Do	Do
111	Haripur	..	Do	Do
112	Hartan	..	Do	Do
113	Hansaula	..	Do	Do
114	Ismalaibad	..	Do	Do
115	Isherheri	..	Do	Do
116	Ishergarh	..	Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
117	Jansa	.. Thanesar	Karnal
118	Jalbera	.. Do	Do
119	Jhiwar heri	.. Do	Do
120	Jandheri	.. Do	Do
121	Jharaulikhurd	.. Do	Do
122	Jandhera	.. Do	Do
123	Jalkheri	.. Do	Do
124	Jogimazra	.. Do	Do
125	Jalaludinmazra	.. Do	Do
126	Jathalana	.. Do	Do
127	Jabel	.. Do	Do
128	Jaghuri	.. Do	Do
129	Jhandhoola	.. Do	Do
130	Jotisar	.. Do	Do
131	Jogna Khera	.. Do	Do
132	Kheri Shahidan	.. Do	Do
133	Kurri	.. Do	Do
134	Jamalpur	.. Do	Do
135	Kharindwa	.. Do	Do
136	Kishangarh	.. Do	Do
137	Kumharmazra	.. Do	Do
138	Kanthala	.. Do	Do
139	Katlaheri	.. Do	Do
140	Khera	.. Do	Do
141	Kalsana	.. Do	Do
142	Kalsani	.. Do	Do
143	Kathwa	.. Do	Do
144	Kheri Ramnagar	.. Do	Do
145	Karhmi	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
146	Kolapur	.. Thanesar	Karnal
147	Khanpur Kohlian	.. Do	Do
148	Kanipla	.. Do	Do
149	Khaira	.. Do	Do
150	Kheri Dabdilan	.. Do	Do
151	Kharkali	.. Do	Do
152	Kasithal	.. Do	Do
153	Khajuri	.. Do	Do
154	Karera	.. Do	Do
155	Kanjnon	.. Do	Do
156	Kalolmajra	.. Do	Do
157	Khurdban	.. Do	Do
158	Kandroli	.. Do	Do
159	Khanpur Jattan	.. Do	Do
160	Kheri Markanda	.. Do	Do
161	Lotani	.. Do	Do
162	Landi	.. Do	Do
163	Lukhi	.. Do	Do
164	Lakhmiri	.. Do	Do
165	Lohara	.. Do	Do
166	Malakpur	.. Do	Do
167	Maghmazra	.. Do	Do
168	Mahiudinpur	.. Do	Do
169	Madanpur	.. Do	Do
170	Mohanpur	.. Do	Do
171	Majri Kalan	.. Do	Do
172	Mandheri	.. Do	Do
173	Mohri (217)	.. Do	Do
174	Mamoomazra	.. Do	Do
175	Mughal Mazra	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
176	Mansupur	.. Thanesar	Karnal
177	Mehra	.. Do	Do
178	Mangoli Jattan	.. Do	Do
179	Mandhar	.. Do	Do
180	Marupur	.. Do	Do
181	Mawakheri	.. Do	Do
182	Morthala	.. Do	Do
183	Mirzapur	.. Do	Do
184	Mathana	.. Do	Do
185	Surakhpur	.. Do	Do
186	Mohri	.. Do	Do
187	Naisi	.. Do	Do
188	Nalvi	.. Do	Do
189	Nagla	.. Do	Do
190	Niwarsi	.. Do	Do
191	Nachran	.. Do	Do
192	Piplimazra	.. Do	Do
193	Padlu	.. Do	Do
194	Palewala	.. Do	Do
195	Phalsanda Ramgran	.. Do	Do
196	Potli	.. Do	Do
197	Palwal	.. Do	Do
198	Partapgarh	.. Do	Do
199	Pipli	.. Do	Do
200	Rohti	.. Do	Do
201	Rattangarh	.. Do	Do
202	Ramnagar	.. Do	Do
203	Ramsaran Mazra	.. Do	Do
204	Rajheri	.. Do	Do
205	Radauri	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
206	Rapauli	.. Thanesar	Karnal
207	Ratgal	.. Do	Do
208	Pawa	.. Do	Do
209	Raipur	.. Do	Do
210	Ramnagar	.. Do	Do
211	Ratpur	.. Do	Do
212	Salpani kalan	.. Do	Do
213	Sulakhni	.. Do	Do
214	Sudhpur	.. Do	Do
215	Sarai Suhki	.. Do	Do
216	Samalkhi	.. Do	Do
217	Shergarh	.. Do	Do
218	Saidpur Barwalia	.. Do	Do
219	Sadhaura	.. Do	Do
220	Sultanpur	.. Do	Do
221	Sunariam	.. Do	Do
222	Sonhi	.. Do	Do
223	Sandhala	.. Do	Do
224	Silikalan	.. Do	Do
225	Silikhurd	.. Do	Do
226	Sandholi	.. Do	Do
227	Singhaur	.. Do	Do
228	Sahabpura	.. Do	Do
229	Sanwala	.. Do	Do
230	Shamashpur	.. Do	Do
231	Sirsala	.. Do	Do
232	Sirsma	.. Do	Do
233	Talheri	.. Do	Do
234	Thandran	.. Do	Do
235	Tharoli	.. Do	Do

Serial No.	Name of Gram Sabha	Tehsil	District
1	2	3	4
236	Thaska miranji	.. Thanesar	Karnal
237	Tigri	.. Do	Do
238	Targaur	.. Do	Do
239	Thal	.. Do	Do
240	Teora	.. Do	Do
241	Thaskaali	.. Do	Do
242	Tatka	.. Do	Do
243	Thaska Khaddar	.. Do	Do
244	Topra	.. Do	Do
245	Urnai	.. Do	Do
246	Untheri	.. Do	Do
247	Unheri	.. Do	Do
248	Untsal	.. Do	Do
249	Umri	.. Do	Do
250	Yari	.. Do	Do
251	Yara	.. Do	Do
252	Zainpur	.. Do	Do
253	Zainpur Jattan	.. Do	Do
254	Kaliana	.. Do	Do
255	Daulatpur	.. Do	Do
256	Kishangarh	.. Do	Do
257	Jirbari	.. Do	Do
258	Mangoli Rangran	.. Do	Do

AMOUNT SANCTIONED AND DISBURSED UNDER THE LOW INCOME GROUP HOUSING SCHEME IN TEHSIL PANIPAT

***3173. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state—

- (a) the names of the persons together with the amount of loan sanctioned and disbursed to each separately, in tehsil Panipat, Karnal District, under the Low-Income Group Housing Scheme during the year 1961-62 to date ;

- (b) the total number of pending applications, if any, received for the grant of loan under the said scheme together with the reasons therefor and the details of the steps now being taken by the Government for their disposal ?

Sardar Darbara Singh : Requisite information is given below.

Name of loanee	Amount disbursed
	Rs
(a) (i) Shri Manga, son of Shri Bhote Ram, V. Nara ..	2,000
(ii) Shri Mai Dhan, son of Shri Nek Ram, V. Nara ..	2,000

(b) Thirty applications are pending with S.D.O., Panipat. These are being scrutinised. A sum of Rs 33,700 has been placed at his disposal and the loans will be disbursed to deserving persons before the end of March, 1963.

**MENACE OF WATER LOGGING IN VILLAGE PASAL,
DISTRICT LUDHIANA**

***3350. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state —

- (a) whether he is aware of the fact that village Pasal, district Ludhiana, has been continuously affected by waterlogging for the last eight years ;
- (b) whether it is also fact that the village Panchayat had dug a drain for draining out the said water with voluntary labour ;
- (c) the circumstances under which the said drain was closed ;
- (d) whether Government is considering any proposal to take early steps to redig the said drain or any other steps to save the village from the menace of waterlogging ?

Chaudhri Ranbir Singh : (a) Yes. However the name of the village is Pamal and not Pasal.

(b) Yes. A drain was partly dug.

(c) The drain was closed in the land where the owners had opposed it and therefore refused to part with the land.

(d) The Government is considering excavation of the drain departmentally sometime next year subject to the availability of funds.

BRIDGES ON DRAIN NO. 2, DISTRICT KARNAL

***3495. Shri Fateh Chand Vij :** Will the Minister for Irrigation and Power be pleased to state the total number of bridges proposed to be constructed on Drain No. 2 which is being widened by Drainage Circle No. 3, Karnal District, together with the names of places where the proposed bridges are likely to be constructed ?

Chaudhri Ranbir Singh : There is a proposal of constructing one new bridge at R.D. 98000 Main Drain No. 2 but its construction has been deferred due to paucity of funds.

CONSTRUCTION OF BRIDGE IN BETWEEN BURJI NO. 1, 35 AND 168½ ON
THE BHAKRA MAMBARH KHERA BRANCH

***3496. Shri Kesra Ram** : Will the Minister for Irrigation and Power be pleased to state whether there is any proposal under the consideration of Government to construct any bridge in between Burjis Nos. 1, 35 and 168½ on the Bhakra Mambarh Khera Branch which are at a distance of about 6½/7 mile ; if so, when ?

Chaudhri Ranbir Singh : Yes. The construction of a new bridge at R.D. 1, 55,000 Membarh Khera Distributary has been included in the phased programme for the year 1964-65 subject to the availability of funds.

REQUEST FROM PANCHAYAT OF VILLAGE KALAN IN DISTRICT SANGRUR
FOR PROVIDING CERTAIN OUTLETS

***3498. Shri Fakiria** : Will the Minister for Irrigation and Power be pleased to state whether Government have recently received a copy of the resolution passed by the Panchayat of village Kalan, tehsil Narwana, district Sangrur, for providing three outlets for 35,000 bighas of unirrigated land of Dhamtan Sahab distributary or Jhalera Minor, if so, the action, if any, taken in the matter ?

Chaudhri Ranbir Singh : Yes. Scheme for remodelling of Dhamtan Distributary is being prepared.

ELECTRIC CONNECTION FOR TUBE-WELLS IN MOHINDERGARH DISTRICT

***3474. Shri Banwari Lal** : Will the Minister for Irrigation and Power be pleased to state the total number of applications received for electric connections for tube-wells in district Mohindergarh together with the number of connections given so far with the total number of applications rejected stating the names in each case, tehsilwise ?

Chaudhri Ranbir Singh : 693 applications were received out of which 271 connections have been given. Thirty applications have been rejected. The names of the applicants are given in the Annexure.

ANNEXURE

1. Shri Sultan Singh
2. Shri Basti Ram
3. Shri Subh Ram
4. Shri Bhup Singh
5. Shri Amin Lal
6. Shri Amin Lal
7. Shri Chandgi Ram
8. Shri Richpal
9. Shri Har Lal
10. Shri Moha Singh
11. Shri Raunqi Lal
12. Shri Man Singh
13. M/s Ranjili Lal, Bharat Singh
14. Shri Dajula Ram
15. Shri Prahlad Singh
16. Shri Maru Ram

17. Shri Paras Ram
18. Shri Digh Ram
19. Shri Hari Singh
20. Shri Subha Chand
21. Shri Shiv Chand
22. Shri Jhandi Ram
23. Shri Manu Ram
24. Shri Sher Singh
25. Shri Jaswant Singh
26. Shri Bharat Singh
27. Shri Sheo Narain
28. Shri Lekh Ram
29. Shri Tek Chand
30. Shri Bala Ram

All these applicants are from Dadri Tehsil.

DEVELOPMENT OF RURAL ELECTRIFICATION IN JIND SUB-DIVISION

***3499. Shri Fakiria :** Will the Minister for Irrigation and Power be pleased to state—

- (a) the total amount sanctioned for rural electrification and other power connections in Jind Sub-Division of Sangrur District for the year 1963-64 ;
- (b) the number and names of villages which have been electrified up to 31st December, 1962, tehsilwise in District Sangrur ?

Chaudhri Ranbir Singh : (a) Not yet decided.

(b) 19, 42, 13, 16 and 29 villages were electrified in tehsil Narwana, Sangrur, Sunam, Barnala and Malerkotla, respectively. Their names are given in the Annexure 'A'.

ANNEXURE 'A'

<i>Name of electrified vilages</i>	<i>Tehsil</i>
1. Narwana	.. Narwana
2. Dumerkha Kalan	.. Do
3. Sapa Kheri	.. Do
4. Dumerkha Khurd	.. Do
5. Uchana Mandi	.. Do
6. Uchana Kalan	.. Do
7. Baroda	.. Do
8. Khatkar	.. Do
9. Jannanj Kalan	.. Do
10. Jahanj Khurd	.. Do
11. Ahirka	.. Do
12. Jind	.. Do
13. Kanalana	.. Do
14. Goslan Khera	.. Do
15. Shamloo Kalan	.. Do

<i>Name of electrified villages</i>	<i>Tehsil</i>
16. Ghatauli	.. Narwana
17. Jaijalwanti	.. Do
18. Julana	.. Do
19. Safidon	.. Do
20. Bhawanigarh	.. Sangrur
21. Harditpur	.. Do
22. Chhanna (Gurmukh Singh Wala)	.. Do
23. Gurdaspura	.. Do
24. Akal Sahib	.. Do
25. Khillirian	.. Do
26. Changanal	.. Do
27. Dehkalan	.. Do
28. Saron	.. Do
29. Sangrur	.. Do
30. Sunam	.. Sunam
31. Barnala	.. Barnala
32. Upli	.. Sangrur
33. Mehlan	.. Do
34. Dirba	.. Do
35. Khetla	.. Do
36. Mouran	.. Do
37. Kheri	.. Do
38. Kamo Majra	.. Do
39. Dugal	.. Do
40. Toor Banjara	.. Do
41. Hermitage	.. Do
42. Mangowal	.. Do
43. Longowal	.. Do
44. Mastuauna	.. Do
45. Duggal	.. Do
46. Badrukhan	.. Do
47. Lakhmir Wala	.. Do
48. Chottan Sekhon	.. Do
49. Bhadaurpur	.. Do

<i>Name of the electrified villages</i>	<i>Tehsil</i>
50. Ghabdan	.. Sangrur
51. Ubewal	.. Do
52. Haripura	.. Do
53. Chota Nekta	.. Do
54. Walian	.. Do
55. Bhinderan	.. Do
56. Chuneri	.. Do
57. Bharur	.. Do
58. Nanklana	.. Do
59. Sheron	.. Do
60. Gaga	.. Do
61. Nimol	.. Do
62. Kunran	.. Do
63. Amargarh	Malerkotla
64. Langrian	.. Do
65. Bagrian	.. Do
66. Sherpur	.. Do
67. Chaunda	.. Do
68. Malerkotla	.. Do
69. Katran	.. Do
70. Issa Pur	.. Do
71. Dhuri Town	.. Do
72. Dhuri village	.. Do
73. Kanjla	.. Do
74. Banganwali	.. Do
75. Lodda	.. Do
76. Benra	.. Do
77. Kanjli	.. Do
78. Kila Hakimian	.. Do
79. Batuna	.. Do
80. Kumberwal	.. Do
81. Ballan	.. Do
82. Haxenpur	.. Do

	<i>Name of the electrified villages</i>	<i>Tehsil</i>
83.	Saraud .	.. Malerkotla
84.	Lassol	... Do
85.	Moran Wali	.. Sangrur
86.	Manvi	.. Malerkotla
87.	Ahmadgarh	... Do
88.	Bhogiwal	... Do
89.	Jandiali Khurd	... Do
90.	Bhadurgarh	.. Do
91.	Faujewal	... Do
92.	Dhanuala	... Do
93.	Tapa	... Do
94.	Paharwali	... Do
95.	Sehna	.. Do
96.	Ugoke	... Do
97.	Pakhoke	.. Do
98.	Haldaya	.. Do
99.	Rajgarh	... Do
100.	Cheema	... Do
101.	Harigarh	.. Do
102.	Bhadaur	.. Do
103.	Dangarh	.. Do
104.	Kate	... Do
105.	Dhaura	... Do
106.	Lehragaga	... Sunam
107.	Lehragaga village	... Do
108.	Lehal Kalan	... Do
109.	Gharachon	... Do
110.	Moonak	... Do
111.	Patal Nagar	... Do
112.	Balran	... Do
113.	Chural Kalan	... Do
114.	Chural Kotni	... Do
115.	Chotian	... Do
116.	Chhana	.. Malerkotla
117.	Upli	... Barnala
118.	Rampura	... Sunam
119.	Handa	... Do

LAND DECLARED SURPLUS IN TEHSIL PANIPAT

*3171. **Chaudhri Inder Singh Malik** : Will the Minister for Revenue be pleased to state the names of the persons whose lands have been declared as surplus in tehsil Panipat so far together with details of the area thereof in each case separately?

Sardar Ajmer Singh : A statement showing the names of persons whose lands have been declared surplus along with area declared surplus in each case is laid on the Table of the House.

TAHSIL PANIPAT

Serial No.	Name of Landowner	Name of village	Surplus		REMARKS
			SA	U	
1	Shrimati Jamna Bai, grand mother of Sunder Lal	.. Urlana Kalan	4	4½	
2	Sant Lal, son of Amrit Lal	.. Ditto	15	5½	
3	Tulsi Dass, son of Jesa Ram	.. Ditto	23	11½	
4	Devi Dyal, son of Bhagrai	.. Ditto	3	9½	
5	Teak Chand, son of Sawan Ram	.. Ditto	5	5½	
6	Mohan Lal, son of Bhambha Ram	.. Ditto	27	4	
7	Ram Chander, son of Harphal	.. Adiana	19	14½	
8	Siri Chand, son of Ramji Lal	.. Do	3	4	
9	Shrimati Ramti, widow Ramji Lal	.. Do	15	9	
10	Bhim Singh, son of Jogi Ram	.. Atawla	29	14	
11	Jitu, son of Shiv Nath	.. Do	8	12½	
12	Mahan Singh, son of Shiv Lal	.. Asruna	4	3	
13	Hazari, son of Shankar	.. Do	0	4	
14	Badhla, son of Buja	.. Do	6	14	
15	Bholla, son of Shadi	.. Do	13	5	
16	Ran Singh, son of Sis Ram	.. Do	6	5	
17	Pirthi, son of Hari Singh	.. Do	9	1	
18	Roop Chand, son of Ramji Lal	.. Do	2	4½	
19	Chhootu, son of Jhandu	.. Do	4	4½	
20	Chandi, son of Gagan	.. Do	16	15	
21	Manphool, son of Nagina	.. Asan Khurd	17	15	

Serial No.	Name of Landowner	Name of village	Surplus	REMAR
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S A U

22	Jai Bhagwan Dass, son of Mam Raj	.. Ahmadpur Majra	3 11	
23	Ranjit, son of Mokhu	.. Bhalsi	6 13½	
24	Jaila Ram, son of Chandon	.. Do	7 8½	
25	Ram Saroop, son of Kanchia	.. Do	7 1½	
26	Amar Singh, son of Kanchia	.. Do	6 2½	
27	Jug Lal, son of Bhoola	.. Do	4 13½	
[28	Manga Ram, son of Chandon	.. Do	7 8½	
29	Hukam Chand, son of Kanchia	.. Do	16 2	
30	Surjan, son of Molar	.. Barwana Lakha	1 13½	
31	Shrimati Khajuni, mother Hukam Chand	Ditto	6 4½	
32	Khiala, son of Tek Chand	.. Ditto	12 10	
33	Shrimati Karian, mother Ujala	.. Ditto	7 13½	
34	Jit Singh, son of Shiv Ram	.. Balana	26 10	
35	Puran, son of Chandon	.. Do	1 12	
•36	Gugan, son of Ram Lal	.. Do	5 10½	
37	Shrimati Chhanoo, widow Kundon	.. Do	1 12	
38	Karam Singh, son of Siri Chand	.. Do	52 1½	
39	Banwari, son of Bimal	.. Do	5 10½	
40	Subha Singh, son of Badlu	.. Do	28 11	
41	Thakar Dass, son of Jhungi Ram	.. Mohali	34 10½	} 43 2½
		Baslapur	8 8½	
42	Beli Ram, son of Aya Ram	.. Mohali	19 14	
43	Mukhtiar Singh, son of Sheo Nath	.. Bundh	7 11½	
44	Bhartu, son of Shiv Nath	.. Do	7 11½	
45	Chet Ram, son of Atra	.. Do	4 10½	
46	Makhan Singh, son of Chunni	.. Do	6 1	
47	Pritu, son of Siri Chand	.. Do	11 14½	
48	Bikhi Ram, son of Chandgi	.. Do	23 8½	
49	Tek Ram, son of Nihala	.. Do	20 15½	

Serial No.	Name of the Landowner	Name of the village	Surplus	REMARKS
			S A U	
50	Suran, son of Nank	.. Bhandari	1	12 $\frac{3}{4}$
51	Man Mohan Krishan, son of	.. Bagumpur Bapnoot	15	1 $\frac{1}{4}$
52	Madan Mohan, son of Hans Raj	.. Ditto	16	3
53	Jagmohan Krishan, son of Hans Raj	.. Ditto	10	6 $\frac{1}{4}$
54	Dev Raj, son of Hans Raj	.. Ditto	9	7 $\frac{1}{2}$
55	Maman, son of Sheo Ram	.. Jondhan Kalan	36	13
56	Ram Singh, son of Tulla	.. Ditto	24	13
57	Chhaju, son of Shadi	.. Jodhan Kalan	13	1 $\frac{1}{2}$
58	Hari Singh, son of Manga	.. Ditto	7	5
59	Shrimati Sunder, mother Ram Dhari	.. Pathri	18	2 $\frac{3}{4}$
60	Chandgi, son of Kanchia	.. Do	14	2
61	Jitu	.. Do	14	2
62	Mai Ram, son of Bhulla	.. Do	14	11 $\frac{3}{4}$
63	Dhaman, son of Mange Ram	.. Do	13	4 $\frac{3}{4}$
64	Mansa, son of Ramji Lal	.. Do	19	3
65	Tek Chand Mange Ram	.. Do	14	14 $\frac{3}{4}$
66	Tirkhu Tirath	.. Do	8	1 $\frac{1}{4}$
67	Mam Chand, son of Surat Singh	.. Pothar	18	15 $\frac{1}{2}$
68	Suraj Mal, son of Ram Chand	.. Purthana	32	14 $\frac{3}{4}$
69	Bhular, son of Bisala Ram	.. Do	8	$\frac{1}{4}$
70	Jiwan, son of Kura	.. Do	9	4 $\frac{3}{4}$
71	Bhartu, son of Ram Chand	.. Do	14	3 $\frac{1}{4}$
72	Shiv Lal, son of Mohru	.. Do	5	9 $\frac{1}{4}$
73	Badlu, son of Mokh Ram	.. Do	4	5 $\frac{1}{4}$
74	Puran, son of Assa Ram	.. Do	9	11
75	Kundan, son of Mokh Ram	.. Do	15	2
76	Thamba, son of Kura	.. Do	29	14
77	Jiwan, son of Lakhi	.. Do	3	10 $\frac{1}{4}$
78	Saroop, son of Badlu	.. Jhondhan Khurd	3	6

Serial No.	Name of Landowner	Name of village	Surplus		REMARKS
			SA	U	
79	Dia, son of Maru	.. Jhondan Khurd	0	2½	
80	Baru, son of Dia	... Ditto	0	2½	
81	Manga, son of Dia, Shrimati Bhagu, widow of Molur	Ditto	0	2½	
82	Dya, son of Kirpa	.. Chaurara	56	14¾	
83	Kura, son of Shadi	.. Do	3	7¾	
84	Chandgi, son of Harnam	.. Do	8	13	
85	Birkha, son of Moji	.. Do	5	13½	
86	Ramji Lal, son of Harnam	.. Do	7	15½	
87	Chandi, son of Rikhi	.. Do	27	6½	
88	Bumaa, son of Gunga Ram	.. Do	7	8½	
89	Udmi, son of Surja	.. Do	6	1½	
90	Chandu Singh, son of Saran Singh	.. Khalilina Nazir Kalan	8	15½	
91	Daya Singh, son of Saran Singh	.. Ditto	8	15½	
92	Ganga Ram, son of Sant Ram	.. Donyana	10	4	
93	Ram Piara, son of Dalip	.. Do	6	2	
94	Junidar Singh, son of Nihala	.. Do	10	4	
95	Narot, w/o Budh Ram	.. Do	50	7¾	
96	Sohani, w/o Ram Nath	.. Do	26	15¾	
97	Krishan Kumar, son of Nand Lal	.. Nirmala	4	11¾	
98	Dhani, w/o Demi	.. Dadwari	5	3½	
99	Parit Singh, son of Tula Ram	.. Do	27	10½	
100	Lija Ram, son of Udmi	.. Do	27	6	
101	Sarup Singh, son of Sardara	.. Mandi	10	8¾	
102	Bakhatawar, son of Sita Nath	.. Do	3	5	
103	Kura Singh, son of	.. Do	1	9¼	
104	Nahela, son of Bedli	.. Sink	23	½	
105	Sankar, son of Teju	.. Do	2	1½	
106	Najana, son of Nadi	... Do	11	4½	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
			S A U	
107	Tek Chand, son of Kehra	.. Sink	2 6½	
108	Sib Lal, son of Seo Nath	.. Do	5 2	
109	Harbina, son of Nathu	.. Do	27 3½	
110	Dhola, son of Kehri	.. Do	30 11½	
111	Ran Singh, son of Badam	.. Do	9 8½	
112	Ram Sarop, son of Nathi	.. Do	27 3½	
113	Iqbal Bigum, w/o Azmat	.. Namda	37 3½	
114	Roop Chand, son of Benari Lal	.. Do	1 7½	
115	Kahruja, son of Sukha Chand	.. Kaith	5 15½	
116	Manza Ram, son of Jit Ram	.. Do	6 14	
117	Jitoo, son of Kundan	.. Dalkna	4 8½	
118	Singla Ram, son of Hiru	.. Do	1 11	
119	Magla, son of Bhala	.. Do	2 3½	
120	Mam Singh, son of Mathru	.. Do	6 13½	
121	Udham, son of Man Singh	.. Bharpur	43 6	
122	Bharti, son of Abha Ram	.. Do	24 8½	
123	Dantia, son of Sher Singh	.. Kurana	7 7½	
124	Madham, son of Goura la	.. Do	11 12½	
125	Rasalu, son of Ram Saran	.. Do	0 1½	
126	Surghan, son of Ram Chand	.. Do	0 4½	
127	Sundra, son of Bakharan	.. Do	1 4½	
128	Man Singh, son of Bhola	.. Do	0 3½	
129	Dalip Chand, son of Jogi Ram	.. Do	4 8½	
130	Surat Singh, son of Neki	.. Do	11 12½	
131	Jolu, son of Daitu	.. Do	7 7½	
132	Mangat, son of Mam Raj	.. Kuruna	0 11	
133	Chandan, son of Udmi	.. Do	16 15½	
134	Bhera, son of Munshi	.. Do	4 7½	
135	Ramjit, son of Lija	.. Do	14 4	
136	Shiv Datt, son of Megh Ram	.. Do	14 4	
137	Ram Chander, son of Nathu	.. Naran	6 6½	

Serial No.	Name of Landowner	Name of village	Surplus		REMARKS
			SA	U	
138	Lakni, son of Kehri	.. Narah	3	15½	
139	Rati Ram, son of Gunga Ram	... Newlatha	1	5½	
140	Fateh Singh, son of Shrimati Dhapoo	.. Do	2	8½	
141	Mam Raj, son of Nihala	.. Do	47	7	
142	Batia, son of Niadra	.. Vesar	10	2½	
143	Hukam Chand, son of Lal Singh	.. Do	4	11½	
144	Amin Lal, son of Bhaga	.. Do	11	4½	
145	Rajpal Singh, son of Harphool	.. Do	27	6½	
146	Sis Ram, son of Mookha	.. Do	7	2½	
147	Ram Dial, son of Sis Ram	.. Do	0	9½	
148	Shrimati Gunga Dur, mother of Manga Ram	Do	7	3	
149	Chandgi, son of Baru	.. Jarasi Sharaf Khas	6	7	
150	Moji, son of Naunun	.. Ditto	6	7	
151	Lekh Ram, son of Kanchia	.. Ditto	2	5½	
152	Sehla, son of Kararai	.. Bapali	7	8½	
153	Chhaju, son of Dhumann	.. Do	8	4½	
154	Sis Ram, son of Abha	.. Baholi	4	5	
155	Shrimati Veran Bai, wife of Lachman Dass	Bhallor	14	0	
156	Lal Chand, son of Sahi Ram	.. Pauti	0	11½	
157	Dharam Singh, son of Gunga Ram	.. Pasina Khurd	32	3½	
158	Shrimati Amrai, widow of Kali Ram	.. Ditto	35	13½	
159	Laltu, son of Raja Ram	.. Ditto	24	12½	
160	Ram Sarup, son of Harkesh	.. Ditto	35	13½	
161	Bal Mukand, son of Hardial	.. Pasina Kalan	2	7½	
162	Hari Chand, son of Sundur Dass	.. Ditto	121	4½	
163	Kesho Nath, son of Takan Ram	.. Ditto	16	10½	
164	Tek Chand, son of Bhoolu	.. Torasi khalsh	3	0	
165	Chandan, son of Doola	.. Jhalipur	8	15½	
166	Parbu, son of Rasla	.. Do	11	7½	

Serial No	Name of Landowner	Name of village	Surplus	REMARKS
			SA U	
167	Lachman, son of Badlu	Jhalipur	16 10	
168	Molar, son of Mam Raj	Do	7 14	
169	Pirthi, son of Shadi	Do	9 12½	
170	Chhaju, son of Kanchia	Dikadla	12 11½	
171	Ram Kanwar, son of Ram Singh	Do	1 10	
172	Baru, son of Lakhi	Do	1 ¼	
173	Ram Chand, son of Tokhan Lal	Do	25 14½	
174	Fakira, son of Sis Ram	Baksera	1 ¾	
175	Dhanna Ram, son of Uttam Chand	Do	9 12	
176	Lachman Dass, son of Jhungi Ram	Bakshera	8 13	
177	Butha Ram, son of Tikhan Ram	Do	0 8	
178	Bodh Raj, son of Tikhan Ram	Do	2 12½	
179	Jhungi Ram, son of Atma Ram	Do	12 10½	
180	Shrimati Tulsai Bai, widow of Sham Singh	Do	4 6	
181	Ram Chander, son of Atma Ram	Do	11 7½	
182	Narain Dass, son of Radha Ram	Do	13 5½	
183	Prabha Yal, son of Kala Ram	Do	0 9½	
184	Khlinda Ram, son of Takka Ram	Do	7 9½	
185	Shrimati Ram Devi, widow of Ram Kishan	Do	41 5	
186	Jamna Ram, son of Atma Ram	Do	20 6½	
187	Roop Chand, son of Bihara Lal	Do	9 3	
188	Ananat Ram, son of Diwan Chand	Hartari	3 6½	
189	Manohar Lal, son of Dewan Chand	Do	5 5	
190	Siri Kishan, son of Diwan Chand	Do	6 15½	
191	Kishap Dev, son of Bindra Ban	Do	2 15½	
192	Shrimati Madhu, widow of Sita Ram	Bai Mal	18 3½	
193	Thakar Dawara	Matnoli	344 8½	
194	Jamal, son of Bhora	Do	14 ¼	
195	Nusiba, son of Sharfu	Do	7 13½	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
			S A U	
196	Chandi, son of Bhag Mal	.. Smalkha	7 4½	
197	Chandi, son of Amin Lal	.. Do	7 13½	
198	Bhulan, son of Harani	.. Kewana	25 14½	
199	Surat Singh, son of Jai Ram	.. Garhi Chhaja	1 1½	
200	Muttan, son of Latur	.. Goel Kalan	2 2½	
201	Sehla, son of Nank	.. Ditto	13 7½	
202	Badlu, son of Nathu	.. Mauana	8 10½	
203	Munshi, son of Nekki	.. Do	14 10½	
204	Sardha Nand, son of Harbans	.. Naraina	6 2½	
205	Sangat, son of Hazari	.. Do	14 4½	
206	Krishan Kumar, son of Nand Lal	.. Do	3 4½	
207	Abnash Chand, son of Karam Chand	.. Vazirpur Tatiana	5 14½	
208	Brigadier General Kishori, son of Karam Chand	.. Ditto	5 14	
209	Harbans Lal, son of Mangal Sen	.. Ditto	26 15½	
210	Manga, son of Ratia	.. Krurar	5 12	
211	Charni, adopted son of Bhoola	.. Do	3 ½	
212	Risala, son of Kalu	.. Do	10 8	
213	Chaju, son of Rikhi	.. Mehrana	7 6	
214	Radha Kishan, son of Khushi Ram	.. Shohalapur	38 4½	
215	Diwan Sukha Nand, son of Mela Ram	.. Do	24 13	
216	Youngashwer Dyal, son of Nandu Mal	.. Sondhapur	16 ½	
217	Shrimati Krishan Devi, daughter of Naunon Mal	.. Do	18 6	
218	Shrimati Chandervati, daughter of Naunon Mal	.. Do	17 3½	
219	Naunon Mal, son of Baldev Mal	.. Do	114 9½	
220	Sadda Nand, son of Dial Dass	.. Jal Pahar	11 8½	
221	Bahadar Chand, son of Ghansham Dass	.. Ditto	9 9½	
222	Ratia, son of Ram Chander	.. Bal Jutan	2 10	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
			S A U	
223	Ram Mahar, son of Jiwna	.. Bal Jutan	7	
224	Raman, son of Ramji Lal	.. Bhadur	7 13	
225	Shrimati Maha Khurey, widow of Uddmi	.. Do	4 6 $\frac{1}{2}$	
226	Narinder Singh, son of Dharam Singh	.. Bhanswal	19 13 $\frac{1}{2}$	
227	Matu, son of Harnam	.. Chaudali	3 5 $\frac{1}{2}$	
228	Bholar, son of Ram Narain	.. Dahar	14 2 $\frac{1}{2}$	
229	Shiv Dev Singh, son of Pal Singh	.. Do	36 12 $\frac{1}{2}$	
230	Chhaju, son of Wazira	.. Sutana	0 14	
231	Amar Singh, son of Bhoola	.. Do	9 15 $\frac{1}{2}$	
232	Mansa, son of Girdwar	.. Tamas Abad	18 8 $\frac{1}{2}$	
233	Chandgi, son of Girdhari	.. Ditto	18 8 $\frac{1}{2}$	
234	Man Singh, son Kehri	.. Ditto	6 8	
235	Sultan Singh, son of Sis Ram	.. Kabri	55 3 $\frac{3}{4}$	
236	Hari Chand, son of Lal Singh	.. Do	6 8	
237	Nathoo, son of Gunna	.. Do	6 4	
238	Malkhan Singh, son of Sis Ram	.. Do	15 1 $\frac{1}{2}$	
239	Shrimati Phool Vati, widow of Dunak	.. Do	81 $\frac{1}{2}$	
240	Mara, son of Kanchia	.. Do	6 3	
241	Mahesh Chand, son of Bhim Sen	.. Do	15 12 $\frac{1}{2}$	
242	Niadar, son of Nihala	.. Do	6 3	
243	Rati Ram, son of Balbir Singh	.. Do	11 $\frac{3}{4}$	
244	Chandon, son of Ballow	.. Do	1 $\frac{1}{4}$	
245	Surinder Nath, son of Bhim Sen	.. Do	15 14 $\frac{1}{2}$	
246	Shrimati Daya Vanti, wife of Kishan Chand	.. Kabal Bagh	0 7 $\frac{3}{4}$	
247	Lakhi, son of Gobind	.. Kutani	1 1 $\frac{1}{2}$	
248	Matu, son of Shadi	.. Khandra	16 3 $\frac{1}{4}$	
249	Mollu, son of Bakhtawar	.. Ravi	1 2 $\frac{1}{4}$	
250	Mehar Chand, son of Neki	.. Do	9 1 $\frac{1}{2}$	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
				SA U
251	Paran, son of Karman	.. Lohari	22 5½	
252	Umar Singh, son of Karman	.. Do	22 5½	
253	Piara, son of Kundun	.. Do	15 5	
254	Ram Singh, son of Gokal	.. Do	21 3¾	
255	Shrimati Nathia, widow of Kawal	.. Binjhol	1 10½	
256	Mange Ram, son of Nagir	.. Do	4 8¾	
257	Molu, son of Kaddam	.. Nahrah	7 11¾	
258	Malkhan Singh, son of Kahna	.. Ditto	9 2	
259	Thakar Dawara Balb Ji	.. Vesri	53 13¾	
260	Tek Chand, son of Ujala	.. Nazampur	2 1	
261	Manga, son of Mollu	.. Puhladpur Khalila	23¾	
262	Chandgi, son of Chhola	.. Chhajpur Khurd	16 3¾	
263	Swaran, son of Nirdar	.. Ditto	15 10½	
264	Harphool, son of Chhaja	.. Ditto	16 3¾	
265	Ram Singh, son of Masadi	.. Ditto	7 11½	
266	Molar, son of Harkesh	.. Ditto	9 8	
267	Munshi, son of Harkesh	.. Ditto	9 5½	
268	Bhoola, son of Khazan	.. Jallalpur	9 15½	
269	Baja, son of Naurang	.. Do	6 11¾	
270	Massadi, son of Naurang	.. Do	6 11¾	
271	Hari Kishan, son of Jiwan Singh	.. Taraf Rajputana	82 14½	
272	Shmt. Chander Bhaga widow of Jai Bhagwan	.. Ditto	2 9½	
273	Bihari Lal, son of Dallu Ram	.. Ditto	15 4½	
274	Hakam Chand, son of Ganga Ram	.. Ditto	9 5¾	
275	Ram Lal, son of Karam Chand	.. Suvakheri	63 00	
276	Shrimati Phoola Vanti, widow of Anant Ram	.. Taraf Makhdum	80 13½	
277	Dharam Singh, son of Sant Singh	.. Jadgun	15 10	
278	Ram Sarup, son of Kura Mal	.. Do	12 11¾	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
			SA U	
279	Risala, son of Nirhala	Ahar	11 10 $\frac{3}{4}$	
280	Mughala, son of Harnam	Do	9 13 $\frac{3}{4}$	
281	Badha Kishan, son of Devi Dass	Baholi	22 11	
282	Jawaya Ram, son of Nauram Ram	Patti Kaliana	6 3 $\frac{1}{4}$	
283	Tahla Ram, son of Neunam Ram	Ditto	2 4 $\frac{1}{2}$	
284	Hiru, son of Nathoo	Adhmi	9 12 $\frac{3}{4}$	
285	Baru, son of Nagar	Chorgipur	0 10	
286	Jilli Singh, son of Moji	Brahman Majra	1 7 $\frac{1}{4}$	
287	Krishan Narain, son of Chela Ram	Basehra	13 6	
288	Dina Nath, son of Jhangi Ram	Do	36 7 $\frac{1}{4}$	
289	Ranjit Singh, son of Ram Singh	Baishpur Bhanchampur	11 2 $\frac{3}{4}$ 5 3 $\frac{1}{4}$	} 16 6
290	Surat Singh, son of Jala Ram	Faridpur	2 8 $\frac{1}{2}$	
291	Vishan Bhagwan, son of Perma Nand	Tarof Afgauan	1 $\frac{3}{4}$	
292	People society	Battipur	77 13	
293	Tarlochan Singh, son of Arjan Singh	Battipur Mahmudpur	52 14	
294	Siri Ram, son of Gunda Ram	Taraf Aasar	4 6 $\frac{1}{2}$	
295	Karnal J.R.Kataria	Ditto	63 11 $\frac{1}{4}$	
296	Sham Sarup, son of Kura Mal	Ditto	17 9 $\frac{1}{2}$	
297	Ram Sarup, son of Jai Dial	Kakrooda	61 14 $\frac{1}{2}$	
298	Hargobind, son of Ghuniri Ram	Do	47 14	
299	Jiram Dass, son of Ghuniri Ram	Do	47 2 $\frac{1}{4}$	
300	Prabh Dyal, son of Ghuniri Ram	Do	49 2 $\frac{1}{2}$	
301	Atma Ram, son of Dariayee Lal	Kakroosa	120 13 $\frac{1}{4}$	
302	Jitu, son of Shadi	Do	6 6 $\frac{1}{4}$	
303	Hari Chand, son of Bara	Do	11 11	
304	Roopla, son of Giani	Do	8 1 $\frac{1}{2}$	
305	Jodha son of Bahadur	Do	2 3 $\frac{1}{2}$	

Serial No.	Name of Landowner	Name of village	Surplus		REMARKS
			SA	U	
306	Tulsi Dass, son of Ram Chander	Ujah	3	10½	
307	Prem Nath, son of Parkash Natn	Dewana	60	½	
308	Tej Bhan, son of Budh or ha Ram	Urlana	99	3	
309	Kanwal Prit Singh, son of Otur Singh	Kalan Rattipur	16	10½	
310	Shrimati Swaran Kaur, widow of Otor Singh	Do	12	5½	
311	Panna Lal, son of Sadra Ram	Patri Kaliana Haldana Bhanoli	104	9	
312	Shiv Charan, son of Chhja	Pattikalia Jorasi Haldana	118	12½	
313	Jugal Kishore, son of Pritam Dass	Taraf Raj Patan Basahra	24	4	
314	Lakhmi Chand, son of Vasauda Ram	Urlana Kalan	37	6½	
315	Baldev Inder Singh, son of Karam Singh	Darya Pur	591	15	
316	S. N. Kapoor, son of Ram Singh	Motraun	1	10	
317	Nand Lal, son of Vasanda Ram	Urlana Kalan	37	6½	
318	Mahan Singh, adopted son of Chhanna	Karad	29	11½	
319	Madho Lal, son of Assa Nand	Dhandar	10	7½	
320	Nonet Ram, son of Lekha Ram	Urlana Kalan	28	11	
321	Chaman Dass, son of Dial Dass	Raksnera	0	3½	
322	Neaha Ram, son of Lekha Ram	Urlana Kalan	30	10	
323	Sawan Ram, son of Lekhu Ram	Do	63	4½	
324	Ved Parkash, son of Pritam Dass	Rajputan Besanra	24	4	
325	Gunesh Dass, son of Uddu Dass	Urlana Kalan	23	15	
326	Prem Nath, son of Ram Singh	Mehrana	1	10	
327	Amar Nath, son of Ram Singh	Do	1	10	
328	Jessa Ram, son of Lakhu Ram	Urlana Kalan	36	5½	
329	Atam Parkash, son of Ganpat Rai	Ujah	41	9	
330	S.B.Sohan Singh, son of Hardit Singh	Taraf Aasar	11	13½	
331	R.B.Thakar Dass, son of Karam Chand.	Sewakheri	144	7½	

Serial No.	Name of Landowner	Name of village	Surplus	REMARKS
332	Arya Priti Nidhi Sabha, Punjab	Urlana Kalan Nawada Dunniana	SA U 87 $\frac{3}{4}$	
333	Lachman Dass-Vidya Bhooshan Perma Nand, sons of Ram Kishan	Taraf Rajputan	49 3	
334	Badri Dass, son of Bhagwan Dass	Nurwala	3 2	

WHEAT DISTRIBUTED AS A FLOOD RELIEF MEASURE BLOCK WISE
IN 1961-62 AND 1962-63

***3349. Comrade Harnam Singh Chamak :** Will the Minister for Revenue be pleased to state—

- (a) the total quantity of wheat distributed among the flood-affected areas, blockwise, in Sangrur District during the year 1961-62 and 1962-63;
- (b) the quantity of the said wheat distributed, villagewise, in Ahmadgarh Block together with the details of distribution *per capita* in village Lohat Baddi in the said block ;
- (c) whether it is a fact that the majority of the members of the Panchayat made a number of complaints to the Deputy Commissioner, Sangrur, Sub-Divisional Officer, Malerkotla, Block Development Officer and Panchayat Officer about the unfair distribution of the said wheat and the alleged misappropriation of a large quantity thereof by the Sarpanch; if so, the action taken thereon?

Sardar Ajmer Singh : (a) The total quantity of wheat distributed among the flood-affected persons blockwise during the year 1961-62 and 1962-63 is given below:—

Serial No.	Name of Block	Wheat distributed in 1961-62			Wheat distributed in 1962-63
		Qt	Kg	Gms	
1	Dhuri	7,505	36	10	..
2	Safidon	34,140	0	0	..
3	Jind	1,809	0	0	..
4	Barnala	6,897	0	0	..
5	Sangrur	14,341	20	0	..
6	Malerkotla	8,902	2	6	..
7	Ahmedgarn	10,602	19	9	..
8	Sunam	19,548	35	15	..
9	Lehra	19,184	0	5	..
10	Narwana	9,978	0	0	..
11	Cheema	10,494	20	0	..
Total		1,43,403	14	13	..

(b) The villagewise details of distribution of wheat in Ahmedgarh Block during the years 1961-62 and 1962-63 are as below:—

Serial No.	Name of village	Wheat distributed during 1961-62			Wheat distributed during 1962-63	
		Qt	Kg	Gms		
1	Dhaler	..	341	95	450	..
2	Dehliz Khurd	..	36	35	450	..
3	Dulman Kalan	..	44	74	400	..
4	Jhunir	..	26	28	150	..
5	Rasulpur	..	11	74	950	..
6	Maherna Khurd	..	43	64	500	..
7	Phallaund Kalan	..	13	98	950	..
8	Jandali Kalan	..	104	70	400	..
9	Jandali Khurd	..	57	05	000	..
10	Jitwal Kalan	..	76	53	950	..
11	Kup Kalan	..	103	49	150	..
12	Momnabad	..	62	78	400	..
13	Dilawargarh	..	180	18	700	..
14	Ahmedgarh Channa	..	64	35	450	..
15	Baurhari Kalan	..	158	32	350	..
16	Dehliz Kalan	..	82	21	850	..
17	Lohatbaddi	..	34	13	550	..
18	Balewala	..	20	14	600	..
19	Bahadurgarh	..	29	64	150	..
20	Manakwal	..	16	66	600	..
21	Jatiwal	..	25	16	850	..
22	Dhano	..	12	86	950	..
23	Asdullapur	..	71	65	200	..
24	Bishangarh	..	16	22	950	..
25	Mandi Ahmedgarh	..	560	94	750	..
26	Anaitpur	..	12	31	300	..

The distribution was made at the rate of 55 Kg. and 650 Grams, i.e., one maund and 20 seers per member of a family.

(c) No. No complaint from the said village for the unfair distribution of wheat has been received.

RELIEF GRANTED TO THE RESIDENTS OF VILLAGE BUCHAWAS,
TEHSIL AND DISTRICT MOHINDERGARH

***3473. Shri Banwari Lal :** Will the Minister for Revenue be pleased to state—

- (a) the total amount granted as immediate relief to the residents of village Buchawas, tehsil and district Mohindergarh, in respect of the 50 houses destroyed by fire in the year 1962 ;
- (b) whether the said residents have been paid any compensation so far ; if so, the details of the amount so far paid and the date of payment thereof ?

Sardar Ajmer Singh : (a) Rs 2,000.

(b) No.

STARRED QUESTIONS FOR THE 8TH APRIL, 1963

VISITS OF THE DEPUTY COMMISSIONER, KARNAL

***3190. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state the names of the places visited by the Deputy Commissioner, Karnal, from 1st August, 1962 to date together with the purpose of his visit in each case, date wise, and the amount of T.A. drawn by him in each case ?

Sardar Partap Singh Kairon : The required information is given in a statement which is as follows.

Statement showing the names of places visited by the Deputy Commissioner, Karnal from the 1st August, 1962 to-date

Date	Place of departure	Place of arrival	Purposes of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs nP
2nd August, 1962	.. Karnal (8 A.M.)	Padhana, Nilokheri Area, Pujam and back to Karnal. (12 noon)	Locust duty	Nil
4th August, 1962	.. Karnal (4.15 A.M.)	Kunjpura, Bazidpur, Nabipur, Nalvi Khurd etc., (10.40 A.M.)	Ditto	3.75
10th August, 1962	.. Karnal (6.30 A.M.)	Kambopura Area and back (8.30 P.M.)	Ditto	Nil
11th August, 1962	.. Karnal (3.00 P.M.)	Nilokheri, and back (8.00 P.M.)	Wheat distribution inspection	Nil
12th August, 1962	.. Karnal (8.00 A.M.)	Pundri, Jetheri, Kaithal, Keorak Teek, Khanoda, Meoli, Pundri, Kirmach via Pehowa, Indri, Jahesron and back to Karnal (8.10 P.M.)	Hoppers destruction duty with Director Agriculture	7.50
17th August, 1962	.. Karnal (11.00 A.M.)	Gharaunda B.D.O.'s Office, Rest House Orphanage, Gita-Bhavan and back, (2 P.M.)	Surprise visit to B.D.O's Office	Nil
18th August, 1962	.. Karnal (10 A.M.)	Panipat Sugar Mill, Binjhol, Pasina, Jattipur, Smalkha and back to Binjhol (8.30 P.M.)	Sugar-Mill Meeting, Small Savings and Holiday Camp at Smalkha	7.50
19th August, 1962	.. Binjhol (10.45 A.M.)	Karnal (12 noon)	Back to headquarters	7.50
24th August, 1962	.. Karnal (12.30 P.M.)	Thanesar, Jotisar, Ramgarh and back to Karnal (8.45 P.M.)	In connection with visit of Commissioner to Jotisar and Small Saving Collections	3.75

Date	Place of departure	Place of arrival	Purposes of journey	Amount of T. A. drawn
1	2	3	4	5
25th August, 1962	.. Karnal (10.30 A.M.)	Kaithal (12 noon)	Administrative work and Small Savings work	7.50
26th August, 1962	.. Kaithal (11.45 A.M.)	Karnal (1 P.M.)	Back to Headquarters	7.50
31st August, 1962	.. Karnal (7.15 A.M.)	Chandigarh and back (7.45 P.M.)	Small Savings Scheme meeting presided by the Chief Minister	7.50
27th August, 1962	.. Karnal (10.46 A.M.)	Gurdaspur (9.30 P.M.), Halt at Gurdaspur	Court evidence	48.50
28th August, 1962	.. Karnal (10.46 A.M.)	Gurdaspur (9.30 P.M.), Halt at Gurdaspur	Court evidence	7.50
29th August, 1962	.. Gurdaspur (10.05 A.M.)	Karnal (6.40 P.M.)	..	48.50
2nd September, 1962	.. Karnal (7.15 A.M.)	Shahabad and back (2. P.M.)	With Chief Minister Punjab, and Chief Justice Supreme Court of India	..
Ditto	.. Karnal (2.15 P.M.)	Niawal, Kunjpura, Shergarh, Dahkoli (10.30 P.M.) and back to Karnal	Ditto	3.75
7th September, 1962	.. Karnal (12 noon)	Panipat, Binjhol (1. P.M.)	Meeting of Patwaris at Binjhol Rest House regarding preparation of Jamabandies	7.50
8th September, 1962	.. Binjhol (10 A.M.)	Sewah, Nangal Kheri and back (2.15 P.M.)	Public meeting in connection with Small Saving Scheme	7.50
9th September, 1962	.. Binjhol (12.45 noon)	Karnal (1.45 P.M.)	Back to headquarters	7.50
11th September, 1962	.. Karnal (6.30 A.M.)	Chandigarh and back (9 P.M.)	Meeting in connection with regional languages	7.50
14th September, 1962	.. Karnal (11.45 A.M.)	Smalkha, Patti-Kalyana and back to Panipat (6.00 P.M.)	Visit of Chief Minister, Public meeting	7.50

15th September, 1962	..	Panipat (12.15 P.M.)	Karnal (1.00 P.M.)	Back to headquarters	7.50	
19th September, 1962	..	Karnal (2.00 P.M.)	Pehowa, Gumthlagarhu and Guhla (8.30 P.M.)	Recovery of Government dues from Lambardars etc.	7.50	
20th September, 1962	..	Guhla (8.00 A.M.)	Bhatian, Bhagal, Dandota Bund, Tatanana Bund Cheeka and back to Guhla (2.00 P.M.)	Inspection of flood affected area, Small Saving collection in Cheeka and surprise visit in School at Bhagal	7.50	
21st September, 1962	..	Guhla (5.00 P.M.)	Kaithal (8.00 P.M.)	On way back and for discussion of flood and Government dues problems with the S.D.O./R.M./Tahsildar	7.50	
22nd September, 1962		Kaithal (8.00 A.M.)	Pundri, Rajaund, Assandh and Binjhol and then to Sugar Mill, Panipat and back to Binjhol (2.30 P.M.) and also back to Karnal (7.00 P.M.)	Meetings of Sugar Mills Inspection of Flood affected areas etc, and Back to headquarters	7.50	
22nd September, 1962		Karnal (9.00 P.M.)	Kunjpura and back (12.30 A.M.)	Flood duty	Nil	
23rd September, 1962	..	Karnal (8.30 A.M.)	Budha Khera and back Karnal (1.00 P.M.)	Ditto	Nil	
	Ditto	..	Karnal (2.00 P.M.)	Thanesar (3.12 P.M.)	Flood duty	7.50
24th September, 1962	..	Thanesar (9.00 P.M.)	Karnal (10.00 P.M.)	Flood duty	7.50	
25th September, 1962	..	Karnal (6.30 A.M.)	Thanesar, Jotisar (11.30 A.M.)	Ditto	7.50	
26th September, 1962	..	Jotisar (11.00 A.M.)	Karnal, Kaithal and back to Jotisar via Karnal, (9.00 P.M.)	In connection with the visit of S. Darbara Singh to the Bund of Kaithal Mandi	7.50	
27th September, 1962	..	Jotisar (9.30 A.M.)	Kunjpura, Chora Bund and back to Jotisar (9.00 P.M.)	Flood duty	7.50	
28th September, 1962	..	Jotisar (12 noon)	Murta Pur, Pehowa and back to Jotisar (9.00 P.M.)	Ditto	7.50	
29th September, 1962	..	Jotisar (12 noon)	Pehowa, Mruthali, Bhut Majra, Lotani, Jalbehra and back to Jotisar (9.15 P.M.)	Ditto	7.50	

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs nP.
30th September, 1962	.. Jotisar (3.00 P.M.)	Kunjpura, Chora, Karnal and back to Jotisar (9.30 P.M.)	Inspection of village Ghora Bund	7.50
1st October, 1962	.. Jotisar (5.00 P.M.)	Murtzapur, Pehowa, Rest House and back to Jotisar (9.30 P.M.)	Inspection of Relief Centres and flood affected area	7.50
2nd October, 1962	.. Jotisar (7.00 P.M.)	Shahabad (9.00 P.M.)	Administrative Work	Nil
3rd October, 1962	.. Shahabad (6 A.M.)	Chandigarh and back to Shahabad (9.30 P.M.)	Meeting in connection with flood relief	7.50
4th October, 1962	.. Shahabad (9 A.M.)	Damli, Ratangarh, Sharifgarh and Karnal (1.00 P.M.)	Inspection of flood affected villages Bund and return to headquarters	7.50
7th October, 1962	.. Karnal (3.30 P.M.)	Indri and back (10.30 P.M.)	Administrative work. Inspection of Girdawari	3.75
9th October, 1962	.. Karnal (3.30 P.M.)	Sharifgarh, Khanpur, Thanesar, Murtzapur, Pehowa (9.00 P.M.)	Inspection of Girdawari and flood affected, Abadi	7.50
10th October, 1962	.. Pehowa (9.30 A.M.)	Kaithal and back Pehowa	Inspection of flood affected area and administrative work	7.50
11th October, 1962	.. Pehowa (8.30 A.M.)	Karnal (9.45 A.M.)	Return to Headquarters	7.50
14th October, 1962	.. Karnal (1.00 P.M.)	Kaithal (5.30 P.M.)	Inspection of flood affected area with Irrigation and Power Minister	7.50
14th October, 1962	.. Kaithal (7 P. M.)	Rajaund and back to Kaithal	With Irrigation and Power Minister	Nil
15th October, 1962	.. Kaithal (11.30 A.M.)	Khanpur, Seevan, Polar Then Kang Tnali and back to Kaithal (3.30 P.M.)	Inspection of Girdawari work, checking of account of P.R. Centre and damaged houses in villages	7.50

16th October 1962	..	Kaithal (7.45 A.M.)	Assandh, Panipat and back to Karnal (4.0 P.M.)	To attend the meeting for selection of candidates for Industrial Institute, Panipat and visit of Dalai Lama	7.50
19th October, 1962	..	Karnal (10.45 A.M.)	Pehowa (7.30 P.M.)	Meeting of Canal and Revenue Officers regarding remission of land revenue and administrative work	7.50
20th October, 1962	..	Pehowa (12.15 P.M.)	Karnal (2.00 P.M.)	Back to headquarter	7.50
21st October, 1962	..	Karnal (9.30 A.M.)	Panipat (10.15 A.M.) and back to Karnal (10.00 P.M.)	Sugar Mill, Panipat Meeting	7.50
26th October, 1962	..	Karnal (3.00 P.M.)	Jotisar (7.00 P.M.)	Enquiry in connection with Bibipur Lake Branch	7.50
27th October, 1962	..	Jotisar (7.15 A.M.)	Karnal (10.10 A.M.) (via Murtzapur R-H and Bibipur Lake)	Ditto	7.50
29th October, 1962	..	Karnal (3.00 P.M.)	Nilokheri and then to Chandigarh (7.00 P.M.)	In connection with Meeting National Defence Collections	7.50
30th October, 1962	..	H A L T A T C H A N D I G A R H			7.50
31st October, 1962	..	Chandigarh (7 P.M.)	Karnal (10.30 P.M.)	Back to Karnal	7.50
3rd November, 1962	..	Karnal (10.30 A.M.)	Panipat, Binjhol and back to Karnal	Public meeting for collection of National Defence Fund Girdawari Inspection	15.17
4th November, 1962	..	Karnal (2.15 P.M.)	Kaithal, (3.45 P.M.)	Collection of National Defence Fund	13.44
5th November, 1962	..	Kaithal (11.15 A.M.)	Pundri, Nissang and back to Karnal (5.00 P.M.)	Ditto	23.25
6th November, 1962	..	Karnal (11.00 A.M.)	Ladwa and Shahabad	Ditto	29.25
	..	Ditto	Shahabad (Evening) Karnal (8.30 P.M.)	Back to Headquarters	6.47
7th November, 1962	..	Karnal (2.30 P.M.)	Indra and back (8.30 P.M.)	National Defence Fund Collection	7.50

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs nP.
8th November, 1962	.. Karnal (2.45 P.M.)	Panipat, Smalkha and back to Panipat (6.30 P.M.)	National Defence Fund	7.50
9th November, 1962	.. Panipat (10.00 A.M.)	Madlauda, Assandh, Rajaond and Kaithal (8.00 P.M.)	Ditto	7.50
10th November, 1962	.. Kaithal (10.00 A.M.)	Guhla, Pehowa, Thanesar City and Karnal (9.30 P.M.)	Ditto	7.50
11th November, 1962	.. Karnal (2.45 P.M.)	Panipat and back (6.30 P.M.)	National Defence Fund Collection	Nil
15th November, 1962	.. Karnal (1.30 P.M.)	Panipat, Ayal Kurana and back to Panipat and then back to Karnal (11.30 P.M.)	to Public meeting in connection with collection for National Defence Fund	3.75
17th November, 1962	.. Karnal (11.00 A.M.)	Nilokheri and back to Karnal (2 P.M.)	Ditto	Nil
17th November, 1962	.. Karnal (2.30 P.M.)	Jalmana and back (7.00 P.M.)	Ditto	Nil
18th November, 1962	.. Karnal (9.45 P.M.)	Panipat and back (8.00 P.M.)	Speeches made in connection with National Defence Fund and Recruitment	3.75
20th November, 1962	.. Karnal (3.00 P.M.)	Kunjapura and back	Ditto	N
21st November, 1962	.. Karnal (10.00 A.M.)	Gharaunda, Atta, Panipat and back to Karnal (10.10 P.M.)	Ditto	7.50
			Panipat Meeting of Revenue Officers, Kanungos, patwaris in connection with preparation of Jamabandies and recovery of Government dues	

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22nd November, 1962	Karnal (10.30 A.M.)	Kaithal and back (8.00 P.M.)	Military recruitment and meeting of Revenue staff in connection with preparation of Jamabandies and recovery of Government dues	3.75
24th November, 1962 ..	Karnal (11.00 A.M.)	Nissang, Pai, Pundri (8.00 P.M.)	Public meeting in connection with National Defence Fund	7.50
25th November, 1962 ..	Pundri (7.44 A.M.)	Karnal (9.00 A.M.)	Back to headquarters	7.50
26th November, 1962 ..	Karnal (11.00 A.M.)	Thanesar, Masana, Radaur and back to Karnal, (8.00 P.M.)	Meeting of Revenue officers Kangos and Patwaris in connection with land revenue collections, preparation of Jamabandies at Masana and Radaur and Public meetings in connection with National Defence Fund	3.75
29th November, 1962 ..	Karnal (11.30 A.M.)	Pehowa via Kurukshetra, Murtzapur and back to Karnal via Kurukshetra (8.00 P.M.)	Visit of Commissioner, Recruiting Mela at Pehowa, and review of work of Jamabandies and collection for National Defence Fund at Murtzapur. Checking of Flood relief work	3.75
30th November, 1962 ..	Karnal (12 noon)	Budhakhera, Niawal and back (1.30 P.M.)	Checking of flood relief distribution house grant with Commissioner	Nil
30th November, 1962 ..	Karnal (3.00 P.M.)	Shahabad and back (7.30 P.M.)	Along with Commissioner Public meeting in connection with collections for National Defence Fund	Nil
2nd December, 1962	Karnal (10-30 A.M.)	Panipat and back to Karnal	Recruiting Rally and Civil Defence work	Nil
5th December, 1962 ..	Karnal (3.00 P.M.)	Taraori and back (11.00 P.M.)	Public meeting in connection with National defence fund and recruitment	3.75 Not drawn

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs. nP.
6th Dec ember, 1962	... Karnal (1.45 P.M.)	Gondar, Dachar, Jalmana and back to Karnal (8.15 P.M.)	Public meeting in connection with National defence fund and recruitment and review of collection of Land Revenue	3.75 Not drawn
8th Dece mber, 1962	... Karnal (11.00 A.M.)	Nissang and back (2.00 P.M.)	Recruitment Rally	Nil
8th December 1962	... Karnal (8.00 P.M.)	Nilokheri and back (12Mid night)	Visit of Central Railway Minister	Nil
9th December, 1962	... Karnal (10.30 A.M.)	Panipat Smalkha and back to Panipat	Recruitment Rally and Civil Defence Work	7.50 Not drawn
10h De cember, 1962	... Panipat (6.30 P.M.)	Karnal (7.15 P.M.)	Inspection of R.M's court Civil Defence and Small Saving meetings	7.50 "
12th December, 1962	Karnal (10.50 A.M.)	Assandh, Rajond, Kaithal (6.00 P.M.)	Public meetings for N.D.F. recruitment for Armed forces etc.	7.50
13th December 1962	... Kaithal (1.45 P.M.)	Panipat and back to Karnal (6.45 P.M.)	Visit of Maharani Sahiba of Patiala to Kaithal and Panipat Small Savings meetings	7.50 "

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4th December, 1962	.. Karnal (10.30 A.M.)	Baronda, Lathi-Dhanora, Ladwa, Bani and back to Ladwa	Inspection of Well Run Farms	7.50	Not drawn
15th December, 1962	.. Ladwa (10.30 A.M.)	Bakali, Bapda and back to Ladwa	Ditto	7.50	"
16th December, 1962	.. Ladwa (9.30 A.M.)	Thanesar, Pehowa, Kurukshetra and back to Karnal	Visit of Chief Minister to Thanesar and Pehowa	7.50	"
17th December, 1962	.. Karnal (5.00 P.M.)	Taraori and back (7.00 P.M.)	Collection of N.D.F.	Nil	
19th December, 1962	.. Karnal (4.30 P.M.)	Thanesar, Pipli, Bhaoli, Pehowa (8.00 P.M.)	Assistance to dependents of missing Soldiers	7.50	"
20th December, 1962	.. Pehowa (8.00 A.M.)	Haripur, Borak, Pehowa, Cheeka, Guhla, Tatiana, Pidal and back to Guhla	Distribution of ex-gratia grant to heirs of missing Soldiers at Chika and Tatiana and Pidal Public meetings	7.50	"
21st December, 1962	.. Guhla (10.00 A.M.)	Bhona, Jodola, Pundri, Rajaund, Khari-Sharf-Ali and Karnal (9.00 P.M.)	Distribution of ex-gratia grant	7.50	"
23rd December, 1962	.. Karnal (9.30 A.M.)	Panipat, Rakash-hera and back to Panipat (7.30 P.M.)	Meeting of Civil Defence, Citizens Committee and distribution of ex-gratia grant	7.50	"
24th December, 1962	.. Panipat (10.00 A.M.)	Israna, Bhagara, Chhachrana and back to Panipat and Karnal (8.00 P.M.)	Distribution of ex-gratia grant	7.50	"
25th December, 1962	.. Karnal (10.00 A.M.)	Jalmana, Assandh Rohar, Alewa and back to Karnal (8.00 P.M.)	National Defence Fund work and distribution of ex-gratia grant	3.75	"
26th December, 1962	.. Karnal (10.15 A.M.)	Barota, Balla, and back to Karnal (2.45 P.M.)	Distribution of Ex-gratia grant	3.75	"
26th December, 1962	.. Karnal (8.30 P.M.)	Shahabad (10.00 P.M.)	Ditto	3.75	"
27th December, 1962	.. Shahabad (11 A.M.)	Masana, Khanpur Kolian and back to Shahabad (1.30 P.M.)	Inspection of Well Run Farms and checking of grant given to sufferers for reconstruction of houses	Nil	"
Ditto	.. Shahabad (6 P.M.)	Nilokheri and Karnal (8.00 P.M.)	To meet S. Darbara Singh, Minister at Nilokheri	3.75	Not drawn

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs nP
28th December, 1962	.. Karnal (10.00 A.M.)	Nilokheri, Kirmach, Nilokheri Kutail Farm and back to Karnal (5.00 P.M.)	Visit of Shrimati Indra Gandhi	3.75 Not drawn
29th December, 1962	.. Karnal (2.00 P.M.)	Thanesar, Pandarsi, Umri, Karnal <i>via</i> Thanesar (8.15 P.M.)	Distribution of ex-gratia grant	3.75 Do
30th December, 1962	.. Karnal (3.00 P.M.)	Nissang and back (6.00 P.M.)	Ditto	Nil
1st January, 1963	.. Karnal (2.45 P.M.)	Thanesar, Ladwa and back to Karnal (9.00 P.M.)	Ditto	3.75 Not drawn
2nd January, 1963	.. Karnal (12 noon)	Peont, Assandh, Phaphrana, Kheri-Saraf-Ali Mandhwal and Kaithal (7.00 P.M.)	Ditto	7.50 Do
3rd January, 1963	.. Kaithal (5.00 P.M.)	Cheeka Bhagal (6.00 P.M.)	C.D./Home Guard rally, Recruiting rally and defence meeting	7.50 "
4th January, 1963	.. Bhagal (10.00 A.M.)	Cheeka and back Bodhni, Dabkheri Baktala, Kurukshetra, Karnal (1.30 P.M.)	Recruitment Rally at Cheeka, distribution of ex-gratia grant	7.50 "
5th January, 1963	.. Karnal (10.15 A.M.)	Nilokheri, Khadi Asaram, Sarifgarh, Shahabad and back to Karnal (4.30 P.M.)	Visit of Dr. Bhargava, Minister, distribution of ex-gratia grant	3.75 "
6th January, 1963	.. Karnal (12.25 P.M.)	Assandh, Khari-Sharaf-Ali and back to Karnal (7.00 P.M.)	Recruitment Rally at Assandh, disbursement of ex-gratia grant	3.75 "
7th January, 1963	.. Karnal (10.00 A.M.)	Panipat, Bhandri, Ahar and back to Panipat	Disbursement of ex-gratia grant	7.50 "
8th January, 1963	.. Panipat (11.15 A.M.)	Karnal (12 noon)	Back to headquarters	7.50 "
9th January, 1963	.. Karnal (8-30 P.M.)	Shahabad (9-30 P.M.)	On way to Chandigarh	7.50

10th January, 1963	..	Shahabad (7.30 A.M.)	Chandigarh 9.30 A.M.)	To attend Seminar on Civil Defence	7.50	" Not drawn
11th January, 1963	..	Chandigarh (6.15 P.M.)	Karnal (8.45 P.M.)	Back to headquarters	7.50	Do
15th January, 1963	..	Karnal (2.00 P.M.)	Charao, Jundla, Bansa and back to Karnal (8.00 P.M.)	Inspection of Well Run Farms	Nil	
16th January, 1963	..	Karnal (9.00 A.M.)	Nilokheri, Nigdu, Nilokheri and back to Karnal (1.30 P.M.)	Visit of the Financial Commissioner, Development	Nil	
17th January, 1963	..	Karnal (10.00 A.M.)	Teontha, Pundri, Mundhari, Kaithal, Malikpur, Pundri to Karnal and back to Pundri (11.30 P.M.)	Disbursement of ex-gratia grant at Teontha Munahari, Malikpur Meetings with the Agricultural Minister at Karnal	7.50	Do
18th January, 1963	..	Pundri (12 noon)	Pai, Rajond, Kheri-Sharfa-Ali, Assandh and Karnal (5.30 P.M.)	Recruitment Rally at Pai, disbursement of ex-gratia grant. Rifle training inspection at Rajond and Assandh	7.50	"
19th January, 1963	..	Karnal (10.30 A.M.)	Shahabad, Salimpur, Jhansa, Guhla and to Shahabad (7.00 P.M.)	Inspection of Well Run Farms	3.75	
20th January, 1963	..	Shahabad (9 A.M.)	Karnal (10.00 A.M.)	Back to headquarters	3.75	
2nd January, 1963	..	Karnal (2.00 P.M.)	Panipat, Jorasi and back to Karnal	Meeting of Woman Defence Council and confidential enquiry at Panipat, disbursement of ex-gratia grant at Jorasi	3.75	"
24th January, 1963	..	Karnal (11.30 A.M.)	Ladwa, Indri and back to Karnal (3.30 P.M.)	Attended meeting at Ladwa presided by Revenue Minister, disbursement of ex-gratia grant at Indri and recruitment Rally	7.50	
Ditto	..	Karnal (3.40 P.M.)	Munak disbursement of ex-gratia grant	Disbursement of ex-gratia grant	Nil	
25th January, 1963	..	Munak (2.30 P.M.)	Karnal (3.30 P.M.)	Back to headquarters	Nil	
26th January, 1963	..	Karnal (11.00 A.M.)	Kheri-Sharaf-Ali, Santokh Majra, Mandhwal Canal Rest House, and back to Karnal (5.30 P.M.)	Visit by S. Gulab Singh Chief Parliamentary Secretary and disbursement of ex-gratia grant	3.75	

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn
1	2	3	4	5
				Rs nP
26th January, 1963	.. Karnal (7.30 P.M.)	Sainik School, Kunjpura and back (10.15 P.M.)	Republic Day Function Mohanpur	Nil
27th January, 1963	.. Karnal (7.30 A.M.)	Shahabad, Mohan Pur, Damli Bund, Ram Nagar, Kalsana, Nalavi, Jhansa, Jotsar, Murtzapur, Pehowa, Jalbera, Ismailabad, Markanda Bund, Ghaggar Bund, Tatiana, Cheeka, Pehowa and back to Karnal (11.15 P.M.)	For disbursement of ex-gratia grant. Other places in connection with inspection of flood protection works	7.50 Not drawn
28th January, 1963	.. Karnal (12.45 P.M.)	Panipat, Sewah and back to Panipat (7.00 P.M.)	Tahsil Inspection addressed meeting at Sewah in connection with war efforts	7.50 "
29th January, 1963	.. Panipat (7.00 P.M.)	Karnal (7.30 P.M.)	Tahsil inspection	7.50 "
30th January, 1963	.. Karnal (8.00 A.M.)	Indri, Chandraon, Hansu Majra, Chugaon, Chorpur, Dabkli, Chaunra, Mohi-ud-dinpur, Jarauli, Karnal, Panipat Babail, Nagla, Dhansoli and back to Karnal (7.00 P.M.)	Inspection of flood protection works	3.75 "
31st January, 1963	.. Karnal (7.45 A.M.)	Bilaspur Bund and back to Karnal (2.00 P.M.)	Inspection of flood work	Nil
31st January, 1963	.. Karnal (4.00 P.M.)	Nilokheri, Sambhi and back to Karnal (8.00 P.M.)	Inspection of Well Run Farms	3.75 "
1st February, 1963	.. Karnal (9.30 A.M.)	Radaur, Ladwa, Khanpur Kohlian and back to Karnal (6.00 P.M.)	In connection with the tour of Maharani Sahiba of Patiala for Small Savings investments	3.75 "
2nd February, 1963	.. Karnal (11.00 A.M.)	Kalram, Panipat and back to Karnal (7.00 P.M.)	Ditto	3.75 "

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3rd February, 1963	..	Karnal (9.30 a.m.)	Jotisar, Sharifgarh and back to Karnal (7 p.m.)	In connection with the visit of Governor of Punjab	3.75	Not draw
4th February, 1963	..	Karnal (2.0 p.m.)	Panipat, Binjhol (5 p.m.)	Confidential enquiry and Small Saving work	3.75	"
5th February, 1963	..	Binjhol (12.45 p.m.)	Karnal (1.30 p.m.)	Back to Headquarters	3.75	"
8th February, 1963	..	Karnal (10.30 a.m.)	Shahabad (11.30 a.m.)	Attended Recruiting Rally, held meeting of Revenue and Development staff of the block for investment in Small Savings and taking part in War efforts. Reviewed position regarding recovery of Government dues	7.50	"
9th February, 1963	..	Shahabad (10.30 a.m.)	Pipli, Thanesar and back to Karnal (6.30 p.m.)	Attended Recruiting Rally at Thanesar	7.50	"
10th February, 1963	..	Karnal (10.45 a.m.)	Nilokheri and back (1.30 p.m.)	Meeting as above. Inspection of Well Run Farms	Nil	
12th February, 1963	..	Karnal (10.00 a.m.)	Kachhawa and back (4.00 p.m.)	Inspection of Well Run Farms	Nil	
13th February, 1963	..	Karnal (12.30 p.m.)	Gharaunda (1.00 p.m.)	In connection with the visit of the Chief Minister	7.50	Not drawn
14th February, 1963	..	Gharaunda (7.30 a.m.)	Karnal (7.45 a.m.)	Back to Headquarters	Nil	
14th February, 1963	..	Karnal (12.45 p.m.)	Nilokheri Kheri, Kaul, Nilokheri and back to Karnal (7.00 p.m.)	Block Mela and recruiting rally	3.75	"
15th February, 1963	..	Karnal (12 noon)	Indri, Nilokheri and back to Karnal (6.15 p.m.)	Indri.—Meeting of Revenue and development staff in connection with Small Saving, National Defence Work and recruitment, etc. Also attended recruitment rally. Nilokheri.—In connection with the Central Minister.	3.75	"
16th February, 1963	...	Karnal (10.00 a.m.)	Gharaunda, Smalkha, Patti-kalyana, Nariana and back to Karnal (8.30 p.m.)	Gharaunda—Recruiting Rally Other Places—Disbursement of ex-gratia grant	3.75	"

Date	Place of departure	Place of arrival	Purpose of journey	Amount of T.A. drawn	
				Rs	
18th February, 1963	.. Karnal (11.15 a.m.)	Nissang, Pundri, Kaithal (3.15 p.m.)	Meeting of Revenue and Development staff regarding donation to N.D.F. and review of recovery of Government dues	7.50	Not drawn
19th February, 1963	.. Kaithal (11 a.m.)	Keorak, Sewan, Cheeka and back to Kaithal (6 p.m.)	Recruitment Rally at Keorak. Meeting in connection with investment in Small Savings, N.D.F., etc. Review of recovery of Government dues at Cheeka also. <i>Kaithal</i> —Inspection of S.D.M. Court and Office	7.50	"
20th February, 1963	.. Kaithal (10.45 a.m.)	Rajond, Kheri, Sharaf-Ali, Assandh (2.30 p.m.)	<i>Rajond and Assandh</i> —Meetings of Revenue and Development staff in connection with N.D.F., Small Savings, etc. and review of recovery of Government Dues <i>Kheri-Sharaf-Ali</i> .—Celebration of Shahidi day.	7.50	"
21st February, 1963	.. Assandh (9 a.m.)	Muana and back (11 a.m.)	Disbursement of <i>ex-gratia</i> grant	7.50	"
21st February, 1963	.. Assandh (11.30 a.m.)	Ganawala Bara and back (1 p.m.)	Inspection of damage caused by Hail storms	Nil	
	Assandh (2. p.m.)	Panipat and Binjhol	<i>Panipat</i> .—Meeting of Revenue and Development staff in connection with N.D.F., Small Savings and other War efforts. Review of recovery of Government dues.	Nil	
22nd February, 1963	.. Binjhol (10.30 a.m.)	Lohari, Sugar Mills and back to Binjhol Rest House	<i>Lohari</i> —Recruitment Rally and meeting of Revenue and development staff.	7.50	Not drawn

		<i>Sugar Mills.</i> —Meetings in connection with Small Savings			
23rd February, 1963	.. Binjho (9.00 a.m.)	Smalkha (via Panipat) and back to Karnal (6.30 p.m.)	Meetings of Revenue and Development staff in connection with investment in Small Savings, National Defence Fund and recovery of Government dues	7.50	..
3rd March, 1963	.. Karnal (12 noon)	Jarifa-aba, Madhai, Sewari and back to Karnal (6.16 p.m.)	Inspection of Well Run Farms	3.75	..
7th March, 1963	.. Karnal (7.45 a.m.)	Panipat and back (7.00 p.m.)	Inspection of industries. Recruiting Rally and recovery of Government dues, etc.	3.75	..
8th March, 1963	.. Karnal (11 a.m.)	Thanesar and Jhansa (2.10 p.m.)	Administrative work, Small Saving work at Thanesar and Jhansa and disbursement of <i>ex gratia</i> grant to family of missing soldiers at Jharoli. Girdawari and recovery work	7.50	..
9th March, 1963	.. Jhansa (9.00 a.m.)	Sewan via Jalbera, Pehowa, Kaithal and then Sewan to Karnal via Pundri	In connection with the visit of the F.C., Development	7.50	..
12th March, 1963	.. Karnal (11.45 a.m.)	Panipat (8 p.m.)	Inspection of office/court of S.D.O. Administrative work. Small Savings work and disbursement of <i>Ex-gratia</i> grant at Bhand. Girdawari and recovery work, etc., etc.	7.50	..
13th March, 1963	.. Panipat (11 a.m.)	Smalkha (2 p.m.)	Girdawari and Recovery work. Small Savings work and recruitment rally at Smalkha	7.50	..
14th March, 1963	.. Smalkha (9.30 a.m.)	Biholi and Karnal (5.15 p.m.)	Small Savings work at Biholi	7.50	..

**PREFERENTIAL TREATMENT TO VILLAGES THE YOUNG MEN OF WHICH LAID
DOWN THEIR LIVES ON NEFA, LADAKH AND GOA BORDERS**

***3353. Comrade Harnam Singh Chamak :** Will the Chief Minister be pleased to state whether there is any scheme under which preference in the matter of opening of new schools and other social development works is given to the villages of which young men have laid down their lives while fighting on NEFA, Ladakh and Goa fronts ; if so, the details thereof ?

Sardar Partap Singh Kairon : We are in the thick of the fight. No scheme has yet been evolved.

APPOINTMENT OF P.C.S. OFFICERS

***3509. Shri Banwari Lal :** Will the Chief Minister be pleased to state the number and names of P.C.S. Officers appointed in the State in the year 1962-63 ; the number and names of those belonging to the Scheduled Castes thereon and backward classes among them, separately ?

Sardar Partap Singh Kairon : A statement containing the required information is as follows :

STATEMENT

Names—	No.	... 17
1. Gian Singh Man.		
2. Prem Parkash Chhabra.		
3. Joginder Sen Chopra.		
4. Beant Singh.		
5. Kehar Singh.		
6. Vasdev Singh Sodhi.		
7. Ram Singh.		
8. Mohinder Singh.		
9. Tilak Raj Kalia.		
10. Jagjit Singh.		
11. Dalip Singh.		
12. Hardev Singh.		
13. Ram Sarup Jindal.		
14. Kewal Krishan.		
15. P.C. Bali.		
16. Mohinder Singh Toor.		
17. Gurbux Singh.		
Scheduled Castes		
No.—1		
<i>Name—</i>		
1. Gian Singh Man.		
Backward Classes		
No.— <i>Nil</i> .		

HIGHER SECONDARY SCHOOLS IN HISSAR DISTRICT

***3505. Shri Amar Singh :** Will the Chief Minister be pleased to state the total number of Higher Secondary Schools, tehsil-wise, in district Hissar at present ?

Sardar Partap Singh Kairon :	Sirsa	..	2
	Bhiwani	..	5
	Hissar	..	7
	Hansi	..	4
	Fatehbad	..	2
	Total	..	20

GOVERNMENT GIRLS HIGH SCHOOL, KANINA

***3515. Shri Banwari Lal :** Will the Chief Minister be pleased to state whether it is a fact that the Planning Department sanctioned a sum of Rs One Lakh for setting up a Government Girls High School at Kanina in district Mohindergarh during the year 1962-63 ; if so, whether the said amount has since been utilised ; if not, the reason therefor ?

Sardar Partap Singh Kairon : No, the question does not arise.

FILLING UP OF VACANCIES OF J.B.T. TEACHERS

***3518. Comrade Gurbakhsh Singh Dhaliwal :** Will the Chief Minister be pleased to state—

- (a) with reference to the reply to starred question No. 1099 included in the list of postponed questions for 19th March, 1963, the reasons for the appointments of a large number of untrained teachers in Patiala, Jullundur, Amritsar and Ferozepore Districts;
- (b) whether any steps are being taken to absorb the surplus trained teachers of district Ludhiana ; if so, what; if not, the reasons therefor ?

Sardar Partap Singh Kairon : (a) Reasons are —

- (i) Non-availability of trained teachers.
- (ii) Refusal of selected teachers to join at places in backward areas,
- (b) The surplus candidates of Ludhiana District are being absorbed in the other Districts where needed.

EMBEZZLEMENT IN THE CO-OPERATIVE SOCIETY, LAMBAGRAON
DISTRICT KANGRA

***3512. Shri Hunna Mal :** Will the Chief Minister be pleased to state—

- (a) whether the Government has received any complaint about embezzlement in the funds of the Co-operative Society at Lambagraon, district Kangra ; if so, the amount involved ;
- (b) whether any enquiry has been held into the matter ; if so, the result thereof ;
- (c) the name of the person responsible for this embezzlement and the action, if any, Government propose to take against him ?

Sardar Partap Singh Kairon : (a) Yes. No specific amount was mentioned except in one application from Shri B.R. Sharma of Rajya Sabha Sectt., New Delhi, a member of the society alleging embezzlement of Rs 100.

(b) Yes. It was established that a sum of Rs 18,225.62 nP, was embezzled.

(c) The amount was embezzled by Shri Dina Nath, deceased Secretary, Dasloon Co-operative Agricultural Service Society. A liquidator has been appointed and the execution proceedings are in hand.

LOCATION OF CIVIL DISPENSARIES, ETC., IN DISTRICT GURGAON

***1871. Chaudhri Har Kishan :** Will the Minister for Finance be pleased to state—

- (a) the total number of Civil dispensaries, health units, health centres, family planning centres and maternity hospitals in the district of Gurgaon at present with their locations, separately and the strength of the staff provided in each of the said institutions ;
- (b) the names of such institutions, where the staff provided is less than the sanctioned strength giving the details thereof and the reasons therefor ?

Dr. Gopi Chand Bhargava : A statement containing the requisite information is as follows :—

Statement in respect of Medical Institutions in

Serial No.	Institutions	Sanctioned strength				Staff		
		Doctors	Nursing Staff	Pharmacist	Miscellaneous	Doctors	Nursing Staff	
1	2	3	4	5	6	7	8	
Hospitals								
1	Civil Hospital, Gurgaon	..	4	12	5	3	4	11
2	Maternity Hospital, Rewari	..	1	2	1	1
3	Civil Hospital, Rewari	..	1	2	3	..	1	1
4	Badshah Khan Hospital, Faridabad	..	6	23	6	7	5	19
Primary Health Centres/Units								
1	Ballabgarh	..	2	..	3	13	2	..
2	Dodla	..	1	..	1	6
3	Nuh	..	1	..	1	7	1	..
4	Bawal	..	2	..	3	8	1	..
5	Pataudi	..	2	..	2	7	2	..
6	Mandkaula	..	1	..	1	6	1	..
7	Nagina	..	1	..	1	7	1	..
8	Ghangaula	..	2	..	1	7
9	Bhorakalan	..	2	..	1	6	1	..
10	Khol	..	2	1	2	10	1	..
11	Aurangabad	..	2	1	3	11	1	..
12	Hassanpur	..	1	..	1	6	1	..
13	Gurgaon	..	2	..	2	7
Dispensaries								
1	Civil Dispensary, Hodel	..	1	..	2	1
2	Civil Dispensary, Ferozepur-Jhirka	..	2	..	1	1
3	Rural Dispensary, Bhangraula	..	1	..	1	1	1	..
4	Rural Dispensary, Taijon	..	1	..	1	1	1	..
5	Rural Dispensary, Dhanj	..	1	..	1	1	1	..
6	Rural Dispensary, Biwan	..	1	..	1	1	1	..
7	Rural Dispensary, Ujina	..	1	..	1	1	1	..
8	Rural Dispensary, Dhania Zainabad	..	1	..	1	1	1	..
9	Rural Dispensary, Rasulpur	..	1	..	1	1	1	..
10	Rural Dispensary, Solehra	..	1	..	1	1
11	Rural Dispensary, Tapa-Bilochpur	..	1	..	1	1	1	..
12	School Health Clinic, Gurgaon	..	2	..	3	..	1	..
Family Planning Clinics								
1	Gurgaon	..	1	1	1	..
2	Aurangabad	1

Gurgaon District

working at present		Posts lying vacant				Detail of Miscellaneous posts lying vacant	Reasons of vacancy
Phar- macist	Mis- cella- neous	Doc- tors	Nur- sing Staff	Phar- macist	Mis- cella- neous		
9	10	11	12	13	14	15	16
3	3	..	1	2	..		The vacancies under various categories are due to dearth of such technical hands.
..	1		
1	1	2	..		
5	6	1	4	1	1	Laboratory Assistant, Grade I	
2	13	1	..		
..	5	1	..	1	1	Lady Health Visitor	
1	7		
1	8	1	..	2	..		
1	7	1	..		
..	6	1	..		
..	7	1	..		
..	6	2	..	1	1	Lady Health Visitor	
..	6	1	..	1	..		
1	8	1	1	1	2	Two Lady Health Visitors	
1	9	1	1	2	2	Two Lady Health Visitors	
1	5	1	One Auxiliary Nurse Midwife	
1	7	2	..	1	..		
2	1	1		
1	1	2		
..	1	1	..		
..	1	1	..		
..	1	1	1	Nurse Dai	
1	1		
..	1	1	..		
..	1	1	..		
1	1	1		
..	1	1	..		
..	..	1	..	3	..		
..	1		
..	1		

PLACES VISITED BY S.D.M./RESIDENT MAGISTRATE, PANIPAT,
DISTRICT KARNAL

***3191. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state—

- (a) the names of the places visited by S.D.M., Panipat, district Karnal and by the Resident Magistrate, Panipat, district Karnal, from April, 1962, date-wise, separately ;
- (b) the amount of T.A. drawn by each in connection with each visit together with the purpose of visits by each in each case ?

Sardar Partap Singh Kairon : A statement giving the required information is as follows :—

STATEMENT SHOWING THE PLACES VISITED BY THE S.D.M., PANIPAT

Name of officer—Shri B. L. Bhargva, P.C.S.

Serial No.	Date	From	To	Purpose	Amount of T.A. drawn
1	2nd April, 1962	.. Panipat	.. Samalkha and Halt	.. In connection with case work ..	Rs 5.00
2	3rd April, 1962	.. Samalkha	.. Machhrauli and Back Samalkha	.. Development work, also did case work at Samalkha	5.00
3	4th April, 1962	.. Do	Panipat	.. Returned back	5.00
4	5th April, 1962	.. Panipat	.. Karnal and Halt	.. In connection with Monthly Meetings ..	5.00
5	6th April, 1962	.. Karnal	.. Panipat	.. Ditto	5.00
6	7th April, 1962	.. Panipat	.. Patti-Kalyana and Back	.. In connection with visit of Dr. Gopi Chand Bhargwa, Minister, at Gandhi Smarak Nidhi	5.00
7	9th April, 1962	.. Panipat	.. Samalkha and Halt	.. In connection with case work ..	5.00
8	10th April, 1962	.. Samalkha	.. Patti-Kalyana and Back	.. In connection with visit of Sanitary Development work and did case work at Samalkha	5.00
9	11th April, 1962	.. Samalkha	.. Panipat	.. Returned back ..	5.00
0	14th April, 1962	.. Panipat	.. Samalkha and Back	.. To watch the arrangements of Polling Stations in connection with the Elections of Teacher's Constituency	5.00
11	15th April, 1962	.. Panipat	.. Israna, Samalkha and Back Panipat	.. In connection with the supervision of Polling of Teacher's Constituency at Israna, Panipat and Samalkha	5.00

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Serial No.	Date	From	To	Purpose	Amount of T.A. drawn
12	16th April, 1962	Panipat	Machhrauli and Back	In connection with arrangements of Jails for Small Savings Scheme on the visit of Commissioner	Rs 5.00
13	17th April, 1962	Do	Naraina, Samalkha, Bhapura and Back Panipat	In connection with arrangements for the visit of Commissioner, for the Inspection of Development works, to consult Local M.L.A. at Naraina	2.50
14	19th April, 1962	Do	Karnal and Halt	In connection with monthly meetings	5.00
15	20th April, 1962	Karnal	Panipat	Returned back	5.00
16	21st April, 1962	Panipat	Samalkha and Back	In connection with the checking of Quotas with the District Industries Officers, Panipat	5.00
17	23rd April, 1962	Panipat	Sewah, Machhrauli, Samalkha and halt at Samalkha	In connection with Development work and case work	5.00
18	24th April, 1962	Samalkha	Naraina, Bursham, Pahladpur Khallila Bijhol and Back Samalkha	In connection with Development work and other work and also did case work at Samalkha	5.00
19	25th April, 1962	Do	Noorwala and Back Panipat	In connection with Development work	..
20	30th April, 1962	Panipat	Israna and Back	In connection with inspection of Local Development work at Israna	5.00
21	1st May, 1962	Do	Ambala City and Back	For evidence	7.75
22	2nd May, 1962	Do	Samalkha and Back	In connection with enquiry of Shri Krishana High School	5.00

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23	3rd May, 1962	.. Do	Naultha and Back	.. In connection with inspection of Local Development work	5.00
24	5th May, 1962	.. Do	Karnal and Back	.. In connection with monthly meetings ..	5.00
25	6th May, 1962	.. Do	Ambala Cantt and Patiala	.. For evidence ..	11.88
26	7th May, 1962	.. Patiala ..	Panipat	.. Returned back ..	12.59
27	8th May, 1962	.. Panipat ..	Samalkha, Bilispur, Hathwala, Dikadla, Paoti and Back Samalkha	In connection with inspection of Branch and Development work and case work	5.00
28	9th May, 1962	.. Samalkha ..	Panipat	.. Returned back ..	5.00
29	11th May, 1962	.. Panipat ..	Nara and back	.. In connection with visit of Finan Minister	5.00
30	13th May, 1962	.. Do	Samalkha, Patti-Kalyana and back	In connection with visit of Finance Minister	5.00
31	17th May, 1962	.. Do	Karnal and halt	.. Attended monthly meetings ..	5.00
32	18th May, 1962	.. Karnal ..	Panipat	.. Returned back ..	5.00
33	21st May, 1962	.. Panipat ..	Samalkha and back	.. In connection with case work ..	5.00
34	22nd May, 1962	.. Do	Krishanpura, Machhraul, Manana and Samalkha and halt	In connection with inspection of Brick Kilns and case work at Samalkha	5.00
35	23rd May, 1962	.. Samalkha	Panipat	.. Returned back
36	23rd May, 1962	.. Panipat ..	Babail, Dhansauli and back Panipat	In connection with inspection of bund due to the visit of Commissioner	5.00
37	25th May, 1962	.. Do	Hathwala, Bilaspur and back Panipat	In connection with inspection of bund due to the visit of Commissioner	5.00
38	25th May, 1962	.. Do ..	Binjhol and back Panipat	.. To arrange for the camp of the Commissioner	5.00
39	26th May, 1962	.. Do	Binjhol, Hathwala, Bilaspur and back Panipat	In connection with the visit of the Commissioner and Deputy Commissioner	2.50

Serial No.	Date	From	To	Purpose	Amount of T.A. drawn
					Rs
40	28th May, 1962	.. Panipat	.. Samalkha and halt	.. In connection with case work and other Miscellaneous work	5.00
41	29th May, 1962	.. Halt at Samalkha		.. Ditto	5.00
42	30th May, 1962	.. Samalkha	Panipat	.. Returned back	5.00
43	31st May, 1962	.. Panipat	.. Naultha, Israna and back Panipat	.. In connection with visit of the Minister for Irrigation and Power	5.00
44	1st June, 1962	.. Do	Dhodhpur, Samalkha and back	.. Arrangements for the visit of Irrigation and Power Minister	5.00
45	2nd June, 1962	.. Do	Dhodhpur, Binjhol, Israna and back	For attendance in connection with the visit of Irrigation and Power Minister	5.00
46	3rd June, 1962	.. Do	Shahpur and back	.. Inspection of Local Development work and Security work	5.00
47	4th June, 1962	.. Do	Pattikalyana and halt	.. In connection with visit of Shri Ram Kishan, Minister	5.00
48	5th June, 1962	.. Pattikalyana	Panipat, Samalkha and back Panipat	In connection with case work	5.00
49	6th June, 1962	.. Panipat	.. Bhalsi and back	.. In connection with Local Development work, Small Savings Scheme and recovery of various dues	5.00
50	7th June, 1962	.. Do	Karnal and back	.. Attended monthly meetings	5.00
51	8th June, 1962	.. Do	Madlauda, Aher, Kurana, Nayan, Alupur and back	In connection with Local Development work	5.00

52	10th June, 1962	..	Panipat	Baraina and back	.. In connection with an urgent enquiry and inspection of spot of the Gandhi Memorial School	5.00
53	11th June, 1962	..	Do	Madlauda and back	.. To address the meeting of the B.D.O.s staff in connection with Small Savings Scheme and Small Savings Jalsa	5.00
54	12th June, 1962	..	Do	Samalkha, Patti Kalyana and back	In connection with case work	5.00
55	13th June, 1962	..	Do	Nagla, Babail, Dhansauli, Chora Band and back Panipat	Accompanied the learned D. C.	..
56	15th June, 1962	..	Do	Madlauda and back	.. To make arrangements about the visits of the Irrigation and Power Minister for 17th June, 1962 and Small Savings work	5.00
57	17th June, 1962	..	Do	Bhalsi, Madluda and back	.. In connection with visit of Irrigation and Power Minister	5.00
58	18th June, 1962	..	Do	Samalkha and back	.. In connection with case and enquiry work	5.00
59	21st June, 1962	..	Do	Karnal and back	.. To attend monthly meetings	5.00
60	22nd June, 1962	..	Do	Israna and back	.. In connection with small savings work as arranged with B.D.O., Madlauda	5.00
61	23rd June, 1962	..	Do	Naultha, Israna, Shahpur and back	.. In connection with Small Savings work	..
62	24th June, 1962	..	Do	Dahar, Naultha, Israna, Binjhol and back	Small Savings work with District Organizer and Additional Organizer and Inspection of Local Development work with Development staff	5.00
63	25th June, 1962	..	Do	Samalkha, Patti-Kalyana and halt at Samalkha	In connection with case work, enquiry and recovery work	5.00
64	26th June, 1962	..	Samalkha	Panipat	.. Returned back	5.00
65	27th June, 1962	..	Panipat	Samalkha and back	.. Enquiry work and Small Savings work	5.00

Serial No.	Date	From	To	Purpose	Amount of T.A. drawn
66	29th June, 1962	.. Panipat	.. Hathwala and back	.. Inspection of spot of a criminal case	Rs 5.00
67	1st July, 1962	.. Do	Dahar, Mehrana, Sohnapur, Madlauda Bhalsi, Untla and back	In connection with Locust invasion	.. 2.50
68	2nd July, 1962	.. Do	Samalkha and halt	.. In connection with case work and General Administration work	5.00
69	3rd July, 1962	.. Samalkha	Panipat	.. Ditto	5.00
70	4th July, 1962	.. Panipat	.. Karnal and back	.. Attended monthly meetings	.. 5.00
71	6th July, 1962	.. Do	Samalkha and back	.. In connection with Small Savings Meeting which the Deputy Commissioner presided	2.50
72	16th July, 1962	.. Do	Samalkha and back	.. In connection with Small Savings work	.. 5.00
73	17th July, 1962	.. Do	Patti-Kalyana and back	.. In connection with visit of Gyani Zail Singh, Minister	5.00
74	18th July, 1962	.. Do	Madlauda and back	.. In connection with Small Savings work. Meeting of B.D.O's staff	5.00
75	19th July, 1962	.. Do	Karnal and back	.. Attended meetings	.. 5.00
76	20th July, 1962	.. Do	Patti-Kalyana and back	.. In connection with visit of S. Prem Singh Prem, Minister, S. Darbara Singh, Minister, and Shri Ramsaran Dass Mittal, Minister	5.00
77	22nd July, 1962	.. Do	Bapauli and back	.. In connection with Locust Swarms	.. 5.00
78	23rd July, 1962	.. Do	Samalkha and halt	.. In connection with case work and Small Savings work	5.00

79	24th July, 1962	..	Samalkha	Panipat	..	Returned back	..	5.00
80	25th July, 1962	..	Panipat	.. Samalkha and back	..	Attended Sports Meetings and Small Savings meetings		5.00
81	26th July, 1962	..	Do	Chhajpur and back	..	In connection with visit of Minister for Harijan Welfare with Teh. and President, Harijan Welfare, Panipat		...
82	27th July, 1962	..	Do	Karnal, Naultha, Samalkha, Hathwala, Bilaspur, Bhudwal, Majri, Gawalra and back Samalkha and halt		Attended meetings at Karnal, held by the Commissioner in connection with Locust invasion in the village		5.00
83	28th July, 1962	..	Samalkha	Bilaspur, Bapauli, Chhajpur and back Panipat		In connection with the Locust Swarm and visit of the Minister	..	
84	29th July, 1962	..	Panipat	.. Bapauli Simla Gujran and back Panipat		In connection with Locust Swarms and Egg Laid Area		5.00
85	30th July, 1962	..	Do	Binjhol, Naultha, Israna, Karad, Giddiwara, Taraf Afganana, Nagal Kheri, Raslapur, Simla Gujran and Bapauli at 2.00 p.m. on 31st July, 1962		In connection with Locust Swarms	..	5.00
86	31st July, 1962	..	Bapauli	.. Samalkha, Hathwala, Bilaspur, Dikadla, Sewah, Nagalkheri and back Panipat		Arrangements for destruction of Locust Swarms which halted at Bilaspur, Nagal Kheri and Sewah		5.00
87	1st August, 1962	..	Panipat	.. Karnal and back	..	Attended Locust meetings	..	4.25
88	2nd August, 1962	..	Do	Madlauda, Bapauli, Bahrapur and back Panipat		Inspected Egg laying area and arrangements for destruction of hoppers		5.00
89	3rd August, 1962	..	Do	Taraf Makhdum-Zadgan, Bapauli, Rishpur, Jalalpur, Simla Gujran and back		Ditto		5.00
90	4th August, 1962	..	Do	Samalkha and back	..	To make arrangements for hoppers destruction in village Bhudwan Majri and Hilarpur		5.00

Serial No.	Date	From	To	Purpose	Amount of T.A drawn
91	5th August, 1962	.. Panipat	.. Chhajpur, Sanauli, Nawada, Dhan-sauli, Madlauda, Urlana Khurd, Kavi and back	Hoppers destruction work and survey of Locust invaded and egg laid areas	Rs 5.00
92	6th August, 1962	.. Do	Samalkha and Kabri Mehmampur, Kachhrauli and back	In connection with hoppers destruction in Bilaspur and Majra with B.D.O. Locust destruction work	5.00
93	7th August, 1962	.. Do	Samalkha, Patti-Kalyana and back ..	Inspection of spot Rural Industrial Estate with D.I.O., case work and arrangements of Locust destruction	5.00
94	8th August, 1962	.. Do	Dikadia, Hathwala and back Panipat	Hopper destruction work	5.00
95	9th August, 1962	.. Do	Sanauli, Nawada, Bapauli, Dhadault, Passina Kalan, Jhatipur, Samalkha, Hathwala, Bilaspur and back Panipat	Locust and Hopper destruction work	2.50
96	10th August, 1962	.. Do	Bhalsi, Bapauli and halt ..	To attend the B.D.O 's meeting and Hopper destruction work	2.50
97	11th August, 1962	.. Do	Adhmi, Mirzapur, Sanauli, Nawada and back Panipat	Hopper destruction work	5.00
98	12th August, 1962	.. Do	Bhudwal Majri, Samalkha and back	Ditto	9.56
99	13th August, 1962	.. Do	Bapauli and back ..	Ditto	5.00
100	14th August, 1962	.. Do	Samalkha, Patti-Kalyana, Kiwana and back Panipat	Inspection Bhatta site beyond Patt - Kalyana, verification of grant, Kiwana Panchaya.	3.56
101	15th August, 1962	.. Do	Samalkha and back ..	Hoppers destruction work at Bhudwal Majri, Telephone received from S.D.M., Sonapat	5.00

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102	16th August, 1962	..	Do	Karnal and back	..	District Board meetings and Discussion with Deputy Commissioner	6.01
103	17th August, 1962	..	Do	Samalkha and back	...	Arranged Small Savings for visit of Deputy Commissioner	5.00
104	18th August, 1962	..	Do	Binjhol, Passina Khurd, Samalkha and back Panipat		N. S. Drive Meetings	5.00
105	21st August, 1962	..	Do	Bhudwal Majri, Patti-Kalyana and back Panipat		Hoppers situation at Budwal Majri, discussion with B.D.O.	..
106	23rd August, 1962	..	Do	Bhalsi and back	...	Locust work	..
107	25th August, 1962	..	Do	Chhajpur Khurd and back Panipat		To arrange for Demarcation of locust egg laying area and arrange for its destruction	5.00
108	26th August, 1962	..	Do	Bapauli and back	...	To arrange for the survey of egg laid area by Locusts by the Patwari and V.L.Ws.	5.00
109	27th August, 1962	..	Do	Samalkha and back	...	In connection with the Indra Holiday Home closing meeting and other enquiry and Small Saving work with B.D.O.	5.00
110	28th August, 1962	..	Do	Bapauli, Chhajpur Khurd and back		In connection with the Locust egg laying	2.50
111	29th August, 1962	..	Do	Bapauli, Chhajpur Khurd and back		To examine the egg laid area by Locusts and to arrange for destruction of Hoppers. Patwaris and V.L.Ws. alerted to collect necessary insecticide from B.D.O.	2.50
112	30th August, 1962	..	Do	Karnal and back	...	In connection with the handing over of charge and to discuss about visit of the Chief Minister with Deputy Commissioner	6.01

STATEMENT SHOWING THE PLACES VISITED BY THE S.D.M., PANIPAT, FROM NOVEMBER, 1962
TO DATE

Name of Officer.—Shri B. D. Thapar, P.C.S.

Serial No.	Date	From	To	Purpose	Amount of T. A. drawn
1	26th November, 1962	... Panipat	.. Karnal and Kabri	... To report to the Deputy Commissioner after assuming the charge of the office and to receive instructions in regard to the Sub-Divisional Work, and in connection with National Defence Fund collections and to hold meetings of the villagers in Kabri in connection with promotion of Defence efforts	Rs Not known
2	27th November, 1962	.. Do	Madlauda and Samalkha	.. In connection with National Defence Fund collections and to hold meeting of the villagers in connection with the promotion of Defence efforts	Ditto
3	28th November, 1962	... Do	Karnal	.. Attended monthly meetings	... Ditto
4	30th November, 1962	... Do	Do	Attended meeting presided over by the Commissioner	Ditto
5	2nd December, 1962	... Do	Chandauli, Babail	.. In connection with National Defence Fund collections and to hold meeting of the villagers in connection with the promotion of Defence efforts	Ditto
6	8th December, 1962	... Do	Urlana Kalan	.. Ditto	Ditto

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7	9th December, 1962	...	Do	Samalkha	.. In connection with recruitment to armed forces	Ditto
8	14th December, 1962	...	Do	Madlauda	.. Attended meetings at Madlauda in connection with National Defence Fund collections and promotion of Defence efforts	Ditto
9	17th December, 1962	...	Do	Ambala	.. Attended Revenue Officers meeting presided over by the Revenue Minister	Ditto
10	19th December, 1962	..	Do	Karnal	.. Attended District Defence Committees Meeting	Ditto
11	22nd December, 1962	...	Do	Israna	.. In connection with National Defence Fund collections and hold meetings of the villagers in connection with the promotion of Defence effort	Ditto
12	24th December, 1962	...	Do	Buana Lakhu	.. Addressed meeting of the villagers to persuade them to join Armed Forces	Ditto
13	26th December, 1962	..	Do	Karnal	.. Attended monthly meetings	Ditto
14	27th December, 1962	..	Do	Loohari and Madlauda	.. Inconnection with court work and National Defence Fund collections and to hold meeting of the villagers in connection with the promotion of Defence effort	Ditto
15	28th December, 1962	..	Do	Samalkha and Jauarsi	.. In connection with National Defence Fund collections and to hold meetings of the villagers in connection with the promotion of Defence efforts	Ditto
16	29th December, 1962	...	Do	Shahpur and Kaith	.. Ditto	Ditto
17	4th/5th/6th January 1963	..	Do	Rohtak	.. For evidence	Ditto
18	9th January 1963	..	Do	Sithana	.. For delivering possession of land to the Officers of Rehabilitation Department and Tehsildar	Ditto
19	11th January, 1963	...	Do	Madlauda	.. In connecton with recruitment to Army	Ditto

Serial No.	Date	From	To	Purpose	Amount of T.A. drawn
20	12th/13th January, 1963	.. Panipat	Patti Kalyana	.. In connection with the visit of Agricultural Minister	Not drawn
21	14th January, 1963	.. Do	Karnal	.. Attended meeting at District Headquarters in connection with Small Savings Campaign	Ditto
22	18th January, 1963	.. Do	.. Shahpur and Kaith	.. In connection with National Defence Fund collections, National Defence Certificates and recovery work	Ditto
23	29th January, 1963	.. Do	Samalkha	.. To check up Rifle Training work in the Police Station, Samalkha and securing investments towards National Defence Certificate	Ditto
24	30th January, 1963	.. Do	Babail	.. In connection with inspection of River Jamuna Bandh and also Small Savings work	Ditto
25	31st January, 1963	.. Do	Hathwala	.. In connection with inspection of River Jamuna Bandh	Ditto
26	4th February, 1963	.. Do	Patti-Kalyana	.. In connection with inspection of spot for Rural Industries along with D. I. O., Panipat	Ditto
27	6th February, 1963	.. Do	Karnal	.. Attended meeting presided over by Financial Commissioner	Ditto
28	10th February, 1963 to 12th February, 1963	.. Do	Rohtak	.. For giving evidence and also did Small Saving work at Samalkha on back	Ditto
29	18th February, 1963	.. Do	Madlauda	.. Small Saving work. Addressed a meeting in connection with the promotion of Defence efforts	Ditto

30	20th February, 1963	..	Do	Nara	..	Presided over Martyr's Day Meeting	..	Ditto
31	21st February, 1963	..	Do	Loohari	..	For distributing <i>Ex-Gratia</i> grant, Securing investments towards Defence Certificates, Meeting of Panchayats, Block Samiti, Patwari in connection with promotion of Defence Efforts		Ditto
32	22nd February, 1963	..	Loohari	..	Bhandari and Panipat	..	Attended meetings presided over by Deputy Commissioner at Loohari in connection with recruitment and Defence Saving Certificates	Ditto
33	23rd February, 1963	..	Panipat	..	Samalkha	..	Attended meetings presided over by Deputy Commissioner of Patwaris-Lambar-dars, Members Panchayats, in connection with Small Savings work in Samalkha Mandi	Ditto
34	26th/27th February, 1963	..	Do	Karnal	..	Attended monthly meetings	..	Ditto
35	1st March, 1963	..	Do	Samalkha	..	In connection with National Defence Saving Certificates. Rifle Training inspection		Ditto
36	4th/5th March, 1963	..	Do	Jhajjar	..	For Evidence	..	Ditto
37	5th/6th March, 1963	..	Do	Naultha	..	In connection with Small Saving works, Addressed meeting in connection with the promotion of War Efforts		Ditto
38	8th March, 1963 to 10th March, 1963	..	Do	Israna	..	In connection with Small Savings Work and enquiries and also in connection with promotion of Defence efforts		Ditto
39	13th March, 1963	..	Do	Samalkha	..	Required by the Deputy Commissioner to attend the meeting of Patwaris, Panchayats, Block Samiti, held in connection with the Small Savings Work and promotion of defence efforts		Ditto

Serial No.	Date	From	To	Purpose	Amount of T.A drawn
40	14th March, 1963	.. Panipat	Samalkha	.. Attended Block Samiti meeting and case work	Not drawn
41	15th March, 1963	.. Samalkha	Madlauda and Panipat and back Samalkhat	Attended block Samitis meetings, small Saving work and case work, and also to attend meeting which had to be presided over by Shrimati Om Prabha Jain, M. L. A.	Ditto
42	16th/17th/18th March, 1963	.. Halt	Samalkha and back Panipat	.. Inspected Patwar Office, Small Saving work, Recovery Work and Local Development work	Ditto

PLACES VISITED BY THE RESIDENT MAGISTRATE, PANIPAT
WITH EFFECT FROM 1ST APRIL, 1962 TO-DATE

Date	Place visited	Purpose of visit	Amount drawn
			Rs
4th April, 1962	.. Smalkha	.. Court work ..	4.00
5th April, 1962	.. Karnal	.. Evidence in the court of Shri R. N. Puri, P.C.S., M. I. C., Karnal ..	5.37
6th April, 1962	.. Karnal	.. Meetings	} .. 7.31
Ditto	.. Israna	.. Court work	
13th April, 1962	.. Smalkha	.. In connection with arrangement of teachers election to Council	4.00
14th April, 1962	.. Israna and Smalkha	Ditto	..
15th April, 1962	.. Smalkha	.. Spot inspection in a criminal case	4.00
17th April, 1962	.. Gharaunda, Karnal, Padha, Balrangran	To conduct enquiry regarding complaint against S. H. O., Gharaunda in connection with General Elections, 1962--Gharaunda Assembly Constituency	4.00
20th April, 1962	.. Assandh	.. Court work ..	8.75
30th April, 1962 1st } May, 1962 }	Panipat to Nagpur	To attend Central Emergency Relief Institute, Nagpur	42.99
2nd to 16th May, 1962		Halt at Nagpur	.. 52.50
16th/18th May, 1962	Nagpur to Panipat	Back to headquarters	.. 91.11
4th June, 1962	.. Nara	.. At-the-spot inspection in an enquiry	5.75
7th June, 1962	.. Karnal	.. Meetings ..	6.25
8th June, 1962	.. Smalkha	.. Court work ..	5.00
13th June, 1962	.. Assandh	.. Court work ..	9.25
14th June, 1962	.. Israna	.. Court work ..	5.25
19th June, 1962	.. Karnal	.. Court evidence ..	5.87
4th July, 1962	.. Karnal	.. Meetings ..	5.87
13th July, 1962	.. Assandh	.. Court work ..	9.25
14th July, 1962	.. Madlauda	.. In connection with visit of Ministers	5.00
15th July, 1962	.. Gharaunda	.. Ditto	5.00
19th July, 1962	.. Smalkha	.. Court work ..	5.00

Date	Place visited	Purpose of visit	Amount drawn
21st July, 1962	.. Israna ..	Court work ..	Rs. 5.50
26th July, 1962	.. Amritsar ..	To give evidence ..	26.33
27th/28th July, 1962	Amritsar to Panipat	Back to headquarters ..	30.08
5th August, 1962	Puthar ..	Spot inspection in a judicial case	5.00
Ditto	Sanoli Kalan-Nawada Dhansauli	Locusts destruction
9th August, 1962	.. Babail, Nagla, Dhansauli, Sanoli Nawada ..	Ditto	5.00
10th August, 1962	.. Sanoli Kalan ..	Locusts destructions ..	5.00
11th August, 1962	.. Halt at Sanoli ..	Ditto	5.00
12th August, 1962	.. Sanoli Kalan to Panipat ..	Back to headquarters ..	5.00
13th August, 1962	.. Babail, Ghari Baisak ..	Locust destruction ..	5.00
14th August, 1962	.. Panipat to Urlana and back ..	Spot inspection in two cases	7.75
23rd August, 1962	.. Baholi and back ..	Inspection in judicial case ..	5.00
2nd September, 1962	Karnal ..	In connection with Chief Minister's visit at Karnal	5.87
4th September, 1962	.. Karnal ..	Discussion of important matters with the Deputy Commissioner, Karnal	6.04
5th September, 1962	.. Karnal ..	Monthly meetings ..	5.00
6th September, 1962	.. Karnal ..	Complaints' meetings ..	5.00
11th September, 1962	Smalkha ..	In connection with C.M.'s visit	5.00
12th September, 1962	Do	Ditto	5.00
13th September, 1962	Smalkha (two trips)	Ditto	5.00
14th September, 1962	.. Smalkha ..	Ditto	5.00
19th/20th September, 1962	Hoshiarpur ..	To give evidence in the court of Shri O. P. Dharwal	24.19
20th/21st September, 1962	.. Hoshiarpur to Panipat ..	Back to headquarters ..	25.77
23rd September, 1962	.. Jamba, Sanoli Khurd ..	In connection with floods ..	2.50
24th September, 1962	.. Chhajpur, Bapoli, Jamba, Bilaspur, Dhansoli and Nagla ..	Ditto	2.50

Date	Place visited	Purpose of visit	Amount drawn
			Rs
25th September, 1962..	Nanhera, Jamba, Dhansoli and Sanli Khurd	In connection with floods	2.50
26th September, 1962	Dhansoli, Jamba and Flood effected fields	Ditto	2.50
29th September, 1962..	Madlauda ..	In connection with Inspection of Madlauda Block	5.00
17th October, 1962 ..	Munana ..	Spot inspection in judicial case	5.00
24th October, 1962 ..	Karnal ..	To attend meetings ..	6.01
2nd November, 1962	Smalkha ..	In connection with collections of National Defence Fund	5.00
3rd November, 1962 ..	Madlauda ..	Ditto	5.00
6th November, 1962 ..	Smalkha ..	Ditto	5.00
8th November, 1962 ..	Do	Ditto	5.00
9th November, 1962 ..	Madlauda ..	Ditto	5.00
11th November, 1962..	Karnal ..	Discussion with the Deputy Commissioner regarding National Defence Fund	5.00
14th November, 1962	Machhrauli ..	To attend National Defence Fund functions ..	5.00
16th November, 1962	Kurana Chasa ..	Ditto	..
18th November, 1962..	Jurasi Khalsa ..	Ditto	..
19th September, 1962..	Karhans ..	Accompanied Foreigner (BBC representatives)	5.00
24th November, 1962	Sewah (Two trips)	National Defence Fund collections	
25th November, 1962	Manana ..	National Defence Fund ..	5.00
26th November, 1962	Kabri ..	Ditto	..
27th November, 1962	Madlauda-Smalkha	Ditto	5.00
28th November, 1962	Karnal ..	Attended meetings ..	5.05
1st December, 1962 ..	Dahar, Binjhol, Panipat, Bapboli	Collection of National Defence Fund	5.00
7th December, 1962 ..	Dnandhor and Dhodpur	Ditto	5.00
8th December, 1962 ..	Urlana Kalan ..	Ditto	5.00

Date	Place visited	Purpose of visit	Amount drawn
			Rs
26th December, 1962..	Karnal ..	Attended meetings ..	6.05
12th January, 1963..	Patti Kalyana, Uggra Kheri and Shodapur	In connection with the visit of Hon'ble Minister Gurbanta Singh	Not yet drawn
13th January, 1963 ..	Madlauda, Urlana	In connection with National Defence Fund	Ditto
16th January, 1963 ..	Kutani ..	In connection with National Defence Fund collections	Ditto
17th January, 1963 ..	Madlauda ..	Ditto	Ditto
23rd January, 1963	Karnal	Attended meetings ..	Ditto
28th/29th January, 1963	Luhhiana and back	To give evidence ..	Ditto
30th January, 1963 ..	Patti Kalyana ..	Spot Inspection in a Judicial case	Ditto
6th February, 1963 ..	Smalkha ..	In connection with Rifle Train- ing work in Smalkha Thana	Ditto
17th February, 1963	Biholi ..	In connection with collection of National Defence collections	Ditto
2nd March, 1963 ..	Seenk Pathri ..	Ditto	Ditto
3rd March, 1963 ..	Kavi ..	Ditto	Ditto
4th March, 1963 ..	Do ..	Ditto	Ditto
5th March, 1963 ..	Madlauda ..	Ditto	Ditto
7th March, 1963 and 8th March, 1963	Buana Laku ..	In connection with collection of National Defence collections and Chulah Tax	Ditto
13th March, 1963 ..	Biholi ..	Spot inspection in a Judicial case	Ditto
17th March, 1963 ..	Naraina ..	Collection of Chulah Tax and National Defence Collections	Ditto

Note.—The Resident Magistrate, Panipat, worked as Sub-Divisional Magistrate, Panipat in addition to his own regular duties from 1st September, 1962 to 23rd November, 1962.

BRICK-KILN LICENSE HOLDERS IN GURGAON DISTRICT

*3483. **Chaudhari Har Kishan** : Will the Home Minister be pleased to state :—

- (a) the names of the brick-kiln licence-holders in Gurgaon district at present ;
- (b) the names of licencees mentioned above who are not working their kilns ;
- (c) the quantity of coal supplied to each of those mentioned in part (a) above during the current year ;
- (d) the names of those licencees mentioned above who are working their brick kilns personally ;
- (e) the names of those licencees who are working their brick kilns in partnership with others together with the names of such partners ;
- (f) the names of those licencees who have sold their permits for brick kilns to others ?

Shri Mohan Lal : The time, labour and expense involved in supplying the information will not be commensurate with any possible benefit to be derived from it.

CONSTRUCTION OF ROAD FROM LUDHIANA TO MAKHOWAL-RAIKOT

*3351. **Comrade Harnam Singh Chamak** : Will the Minister for Planning and Development be pleased to state whether it is a fact that the road from Ludhiana to Makhwal - Raikot has been under construction for the last 15 years and the approximate date by which it is likely to be completed ?

Sardar Darbara Singh : The construction of this road was undertaken in 1954-55 by the erstwhile District Board and nine miles of the road have been completed. The remaining 7 miles will be taken up as and when funds are available.

DAMAGE BY FLOODS TO VILLAGES CHHOTA GHAR AND DEMRU, TEHSIL MOGA, DISTRICT FEROZEPURE

*3508. **Comrade Didar Singh** : Will the Minister for Planning and Development be pleased to state —

- (a) whether it is a fact that villages Chhota Ghar and Demru of tehsil Moga, district Ferozepore, were damaged in the floods last year ;
- (b) whether there is any proposal under the consideration of Government to set up this village at some other place ; if so, when ?

Sardar Darbara Singh : (a) Yes.

(b) Part (i) No.

Part (ii) Question does not arise in view of reply to part (i) above.

JEEPS IN DEVELOPMENT BLOCKS

*3511. **Comrade Ram Chandra** : Will the Minister for Planning and Development be pleased to state—

- (a) the number of Development blocks set up so far in the state ;
- (b) the total number of jeeps provided for the tours of block officers of the said blocks in the State ;
- (c) whether any jeeps were withdrawn for emergency work from the said Blocks; if so, their number and the date of withdrawal in each case ?

Sardar Darbara Singh : (a) 222 Blocks.

(b) 183 Jeeps.

(c) Yes.

149 in November, 1962.

PURCHASE OF LAND IN VILLAGE RAWAN HERA IN DISTRICT KARNAL
UNDER THE CENTRALLY-SPONSORED HARIJAN WELFARE SCHEME

***3500. Chaudhri Ran Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether any offer has been received by Government from some landlord of village Rawan Hera in Karnal District for the sale of land for the Settlement of Scheduled Castes under the Centrally-Sponsored Harijan Welfare Schemes; if so, the details of the action taken, if any, thereon ;
- (b) whether the offer has been accepted; if so, whether the necessary documents for the purchase of the said land have been finalised; if not, the reasons therefor ?

Sardar Gurbanta Singh : (a) Yes. The land was approved by the Land Selection Committee on the 30th May, 1961.

(b) Yes. The sale-deed has not yet been registered because the amounts of loans which are to be raised by the beneficiaries from the Land Mortgage Bank have not yet been sanctioned by the Bank. Agreements have, however, been entered into between the Vendors and the beneficiaries on 7th August 1961 and 12th February, 1962 for the sale of the land.

LAND PURCHASED IN VILLAGE GOGPUR, DISTRICT KARNAL

***3517. Chaudhri Ran Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that some land owner of village Gogpur, Tehsil Thanesar, district Karnal, applied to Government offering his land for sale to the Government for the settlement of Scheduled Caste persons under the Centrally Sponsored Scheme ; if so, when ;
- (b) whether Government have since purchased that land, if so, whether the price thereof has been paid;
- (c) whether all the allottees have been settled on the land referred to in part (b) above and whether all of them have been given possession of the land ; if not, the reasons therefor?

Sardar Gurbanta Singh : (a) Yes. On 1st July, 1960.

(b) Yes. Agreements were entered into on 12th July, and 7th August, 1961 and 13th February, 1962, between the vendors and the beneficiaries for the purchase of 159 acres, 6 kanals and 6 marlas of land. The total cost of the entire land to be purchased is Rs 1,34,861.29 nP. out of which a sum of Rs. 55,950 has been paid to the vendors so far. The sale-deed will be registered after full price is paid.

(c) Out of 30 beneficiaries to be settled on the land, 28 have already been settled and possession of land given to them. The remaining 2 will be settled after harvesting the present rabi crop.

RAJOANA BRANCH OF TALWANDI GEHRI AND BANDA WAZIR SINGH
BRANCH OF PAKHOWAL PHALEJ DISTRIBUTARY IN DISTRICT
LUDHIANA

***3352. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that at present water flows in the Rajoana Branch of Talwandi Gehri distributary and Banda Wazir Singh branch of Pakhowal Phalej Distributary in district Ludhiana ;
- (b) whether Government is considering any proposal to release water in the said branches ; if so, when ?

Chaudhri Ranbir Singh : There are no channels named Rajoana Branch and Banda Wazir Singh Branch in district Ludhiana. Hence it is not possible to give any positive reply to the question.

KAITHAL AREA DRAINAGE SYSTEM

***3510. Shrimati Om Prabha Jain :** Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that a meeting of the Chief Engineer, the Superintending Engineer, and the Executive Engineer was held under the chairmanship of the Minister for Irrigation and Power in his room sometime in November or December, 1962 to discuss the Kaithal area drainage system ;
- (b) whether it is also a fact that it was decided that the said scheme may be given priority ;
- (c) if the reply to part (b) above be in the affirmative, the stage at which the said scheme is at present ?

Chaudhri Ranbir Singh : (a) Yes.

(b) Yes.

(c) Detailed survey regarding final alignment of the drainages is in hand.

ELECTRIFICATION OF VILLAGES IN HISSAR DISTRICT DURING
1963-64

***3503 Shri Amar Singh :** Will the Minister for Irrigation and Power be pleased to state the name of villages which are proposed to be electrified in Hissar District, tehsil-wise during the year 1963-64?

Chaudhri Ranbir Singh : The names of villages to be electrified during the year 1963-64 have not yet been finalized.

ELECTRIFICATION OF VILLAGES IN GURGAON AND NUH BLOCKS, ETC.

***3513. Shri Babu Dayal Sharma :** Will the Minister for Irrigation and Power be pleased to state the number and names of villages in the Sohna-Gurgaon, Nuh and Pataudi Blocks which are proposed to be electrified by the end of the Third Five-Year Plan period?

Chaudhri Ranbir Singh : The number of villages to be electrified during Plan Period is maintained district-wise and not Block-wise. The names are finalized on annual basis and not on Plan Period basis.

PLACES VISITED BY TAHSILDAR, PANIPAT, DISTRICT KARNAL

***3192. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state —

- (a) the names of the places visited by Tahsildar, Panipat, district Karnal, from April, 1962 to-date, date-wise ;
- (b) the amount of T. A. drawn by him with the purpose of visits in each case ?

Sardar Ajmer Singh : (a) A statement is as follow.

- (b) Tahsildars are entitled to fixed T. A. within the area of their jurisdiction at the rate of Rs. 70.50 per mensem subject to the maintenance of a horse by them.

Statement showing the places visited by Tahsildar, at Panipat since April, 1962 to-date

Date	Place of departure	Place of arrival	Purpose of journey
1st April, 1962 ..	Panipat ..	Udhmi Beraham Pur Nurpur Mugla, Nurpur- Gujra and back	For inspection of Girdawati and attestation mutations and also inspection of Hail Storm
2nd April, 1962	Panipat ..	Karnal ..	Evidence in Session's Court, Karnal
3rd April, 1962 ..	Halt at Karnal		Evidence in Additional Sessions Judge's Court
4th April, 1962 ..	Karnal ..	Panipat, Tarafinsar Qabul Bag, Lohari, Rajakheri and back to Lohari	For inspection of Gir- dawari and crops ex- periment
5th April, 1962 ..	Lohari ..	Assan-Khurd, Begumpur, Bapnaud, Ahmadpur Majra, Dryapur	For inspection of Girda- wari, Rabi, 1962 and Thur Sem
6th April, 1962 ..	Panipat ..	Karnal ..	To attend meeting
7th April, 1962 ..	Back Panipat		
9th April, 1962 ..	Panipat ..	Nurpur Mugla and back	For inspection of Girda- wari
16th April, 1962	Panipat ..	Baljattan and back ..	For Small Savings work
17th April, 1962	Panipat ..	Nariana, Samalkha and back to Panipat	With the S.D.O. for Small Savings work
30th April, 1962	Panipat ..	Karnal ..	To attend the court of Sessions Judge, Karnal
1st May, 1962 ..	Karnal ..	Panipat ..	
2nd May, 1962 ..	Panipat ..	Chhajpur Kalan ..	For attestation of muta- tion
3rd May, 1962 ..	Chhajpur	Panipat ..	For attestation of muta- tion and arrival of D.C., Karnal
4th May, 1962 ..	Panipat ..	Karnal (Evening) ..	To attend monthly meeting
5th May, 1962 ..	Karnal ..	Panipat ..	
7th May, 1962 ..	Panipat ..	Kurar ..	For attestation of muta- tions and checking of Fard- bachhes, etc. etc.
8th May, 1962 ..	Kurar ..	Panipat, Smalkha, Hath- wala, Bilaspur, Dakadla, Pawti and back to Pani- pat	Inspection of Bilaspur Band with S.D.O. and development work
16th May, 1962	Panipat ..	Aziz-ula-pur ..	Recovery of Govern- ment dues

Date	Place of departure	Place of arrival	Purpose of journey
17th May, 1962	Aziz-ula-pur	Panipat and Karnal	Meetings
18th May, 1962	Karnal	Panipat	
21st May, 1962	Panipat	Nimbri, Nahnehra	Attestation of mutation and checking of Fardbachhes etc.
22nd May, 1962	Nanehara	To Dhansoli, Rasa-Majra	Attestation of mutations and checking of Fardbachhes etc.
23rd May, 1962	Basa-Majra	Panipat, Dhansoli and back to Panipat	Inspection of Bund with the S.D.O.
25th May, 1962	Panipat	Binjaul and back	D.C.'s visit
26th May, 1962	Panipat	Binjaul, Hathwal, Bilaspur, Ugra-Kheri and back	Ditto
1st June, 1962	Panipat	Chhajpur Kalan	Auction of area under lease. Kharif 1962 Jalalpur etc.
2nd June, 1962	Chhajpur Kalan	Ugrakheri and back to Panipat	Attestation of mutations, auction of area under lease, village Dharamgarh
4th June, 1962	Panipat	Madlauda, Khukhrana	Ditto
5th June, 1962	Khukhrana	Panipat	Auction of area under lease, village Mohindipur
6th June, 1962	Panipat	Balsi and back	For Small Savings work with S.D.O.
	Panipat	Karnal	Meeting
7th June, 1962	Karnal	Panipat	
11th June, 1962	Panipat	Madlauda and back	Small Savings work with S.D.O.
13th June, 1962	Panipat	Babail, Nagla, Dhansauli and back	Inspection of Bund with the D.C.
18th June, 1962	Panipat	Daryapur and Balsi	Auction of area under lease at village Urlana Kalan and Urlana Khurd
19th June, 1962	Bhalsi	Begumpur, Bapnaud and back to Panipat	Auction of area under lease at village Begumpur, Bapnaud, attestation of mutations etc.
20th June, 1962	Panipat	Karnal	Meetings of Small Savings Scheme and Complaints

Date	Place of departure	Place of arrival	Purpose of journey
21st June, 1962 ..	Karnal ..	Panipat
22nd June, 1962	Panipat ..	Sanoli Khurd ..	Auction of area under lease and Small Savings work
23rd June, 1962 ..	Sanoli Khurd ..	Panipat ..	Ditto
24th June, 1962	Panipat ..	Naultha, Israna and back to Panipat	Small Savings work
25th June, 1962	Panipat ..	Karnal and back ..	Meetings Locusts
28th June, 1962	Panipat ..	Rana Majra ..	Checking of Burdi Bramdi
29th June, 1962	Rana Majra	Panipat and Mehrana	Inspection of Well site
30th June, 1962	Mehrana ..	Panipat ..	Attestation of Jama-bandies
1st July, 1962 ..	Panipat ..	Dahar, Binjhaul, Sodhapur, Khukhrana, Utlā, Bhalsi, Madlauda, and back to Panipat	For locusts work with the S.D.O.
4th July, 1962 ..	Panipat ..	Karnal ..	To attend meeting
5th July, 1962 ..	Karnal ..	Panipat, Smalkha and back to Panipat	Small Savings work and for checking of Jamabandies
6th July, 1962 ..	Panipat ..	Smalkha and back ..	Small Savings work with D.C.
9th July, 1962 ..	Panipat ..	Karnal ..	To attend meetings
10th July, 1962 ..	Karnal ..	Panipat ..	Auction of area under lease, village Jalmana and attestation of mutation etc. after attending meetings.
12th July, 1962 ..	Panipat ..	Smalkha ..	Small Savings work
13th July, 1962 ..	Smalkha ..	Panipat ..	Auction of area under lease of village Sink
14th July, 1962 ..	Panipat ..	Ugrakheri ..	For collection
15th July, 1962 ..	Ugrakheri ..	Panipat ..	(Sunday)
16th July, 1962 ..	Panipat ..	Assan Khurd ..	For attestation of mutations, collections and Small Savings work
17th July, 1962 ..	Assan Khurd ..	Nimbri via Panipat ..	For attestation of mutations and Small Savings work
18th July, 1962 ..	Nimbri ..	Panipat ..	Auction of Agricultural and collection work, etc.

Date	Place of departure	Place of arrival	Purpose of journey
19th July, 1962 ..	Panipat ..	Karnal and back ..	To attend meeting and Small-Savings work
20th July, 1962 ..	Panipat ..	Bapoli ..	Attestation of mutations etc.
21st July, 1962 ..	Bapoli ..	Panipat ..	For checking of Jama-bandies of village Ahmadpur Majra
26th July, 1962	Panipat ..	Chhajpur Kalan and back	For Small Savings work with S.D.O. and making necessary arrangement for Shri Chand Ram, Minister
27th July, 1962 ..	Panipat ..	Karnal and back ..	To attend meeting of Commissioner, Ambala
	Panipat ..	Chhajpur Kalan Bapoli, Simla-Gujran	For locust work
28th July, 1962	Simla-Gujran	Panipat ..	Small-Savings work
29th July, 1962	Panipat ..	Udmi, Nenhera, Bapauli and back to Panipat	
30th July, 1962	Panipat ..	Binjhaul, Naultha Israna, Kheri Nangal and back to Panipat	Locust work with the S.D.O.
1st August, 1962	Panipat ..	Goela Khurd, Jalmana	Preparation of list regarding wheat and Hail-storm
2nd August, 1962	Jalmana ..	Panipat ..	For distribution of wheat
3rd August, 1962	Panipat ..	Nurwala and back ..	For distribution of wheat with the Sub-Divisional Officer (Civil)
4th August, 1962	Panipat ..	Drya Pur, Joshi and back to Dryapur	Auction work and checking of Shijra Nasab etc.
5th August, 1962	Drya Pur ..	Bhalsi, Madlauda, Narana, Urlana Khurd, Qavi and back to Panipat	Locust work with the S.D.O.
6th August, 1962	Panipat ..	Kabri, Rajapur, Mohmadpur Faridpur, Kachroli	Locust work
7th August, 1962	Kachroli ..	Panipat ..	Duty in Locust Control Room
8th August, 1962	Panipat ..	Bapoli and back ..	For attestation of mutation, etc.

Date	Place of departure	Place of arrival	Purpose of journey
9th August, 1962	Panipat	.. Sanoli Kalan, Nabada Bapoli, Pasina Kalan, Jattipur, Bilaspur and back to Panipat	Locust work with the S.D.O., Panipat
10th August, 1962	Panipat	.. Bapoli	.. Locust work with the S.D.O.
11th August, 1962	Bapoli	.. Udmi, Mirza Pur, Nanhera, Sanoli, Nabada and back to Panipat	Locust work
18th August, 1962	Panipat	.. Binjhol, Smalkha and back to Panipat	Small Savings work with the D.C.
18th August, 1962	Panipat	.. Karnal (Evening)	.. Small Savings work
19th August, 1962	Karnal	.. Panipat	.. Locust work
24th August, 1962	Panipat	.. Chhajpur Kalan	.. Locust work
25th August, 1962	Chhajpur Kalan	.. Panipat	.. Court work
28th August, 1962	Panipat	.. Chhajpur Kalan	.. Attestation of mutation
29th August, 1962	Chhajpur Kalan, Panipat	.. Panipat, Bhenswal	.. Checking of Jamabandi
30th August, 1962	Bhenswal	.. Panipat	.. Court work
3rd September, 1962	Panipat	.. Smalkha and back	.. Small Savings work
4th September, 1962	Panipat	.. Karnal (Evening)	.. For attestation of mutations and to attend the meeting
5th September, 1962	Halt at Karnal		Ditto
6th September, 1962	Karnal	.. Panipat, Kheri and Nagal Sewah and back to Panipat	Small Savings work and checking of jamabandi
7th September, 1962	Panipat	.. Binjhaul and back	.. To attend the meetings of Patwaris with the D.C.
8th September, 1962	Panipat	.. Sewah Kheri and back to Panipat	Small Savings work
9th September, 1962	Panipat	.. Bhinjhaul and back	In connection with tour of D.C., Karnal
12th September, 1962	Panipat	.. Smalkha and back to Panipat on 13th September, 1962	For making necessary arrangement for the Chief Minister, Punjab
14th September, 1962	Panipat	.. Smalkha and back	.. Ditto

Date	Place of departure	Place of arrival	Purpose of journey
18th September, 1962	Panipat	.. Mehrana and back ..	Inspection of house of Shri Suraj Bhan
	Panipat	.. Nimbri ..	Inspection of office of Patwari
19th September, 1962	Nimbri	.. Bapoli and back to Panipat on 20th September, 1962	Distribution of shirts in village Garhi Milore and Small Saving work etc.
21st September, 1962	Panipat	.. Chhajpur Khurd ..	Attestation of mutation and collection work etc.
22nd September, 1962	Chhajpur Khurd	Panipat, Binjhaul and back to Panipat	In connection with tour of D.C.
23rd September, 1962	Panipat	.. Jamba, Sanoli Khurd and back to Panipat	In connection with flood work with the S.D.O.
23rd September, 1962	Panipat	.. Jamba and back ..	Inspection of flood-affected area with the S.D.O.
24th September, 1962	Panipat	.. Chhajpur, Bapoli, Jamba and back to Panipat	Inspection of flood-affected area
Ditto	Panipat	.. Babail, Nagla, Dhansoli, Hathwala and back to Panipat (Evening)	Inspection of flood-affected area with S.D.O., Panipat
27th September, 1962	Panipat	.. Babail and back ..	Inspection of flood area
Ditto	Panipat	Bhau Pur, Kalkha Pardhana, Naran, Admana, Urlana Khurd and back to Panipat	Ditto
28th September, 1962	Panipat	.. Nagla ..	For attestation of mutations and distribution of taccavi loans
29th September, 1962	Nagla	.. Panipat ..	Preparation of list of flood-affected areas
1st October, 1962	Panipat	.. Sink and back ..	For delivery of Dakthal of Mann Singh
4th October, 1962	Panipat	.. Chhajpur Kalan, Rasalpur, Kmaspur, Bhoadinpur and Sanoli Khurd and Sanoli back to Panipat	For preparation of list of flood-affected areas
5th October, 1962	Panipat	.. Chhajpur Khurd, Kurar, Rana Majra	Checking of Girdawari Kharif, 1962
6th October, 1962	Rana Majra	Jalalpur and back ..	Checking of Special Girdawari

Date	Place of departure	Place of arrival	Purpose of journey
7th October, 1962	Ran Majra	Panipat	.. Checking of Special Girdawari village Kundla, Pathargarh, Nabada, Rana Majra, Nagla
14th October, 1962	Panipat	.. Bagsher, Afgan, Taraf-Insar, Nizampur, Simla Molana and back to Panipat	Checking of Girdawari
17th October, 1962	Panipat	.. Karnal	.. To attend Flood Meeting
18th October, 1962	Back to Panipat after attending the meeting		
18th October, 1962	Panipat	.. Uhaja, Ugra Kheri, Nagla Babail, Bursham and back to Panipat	Ditribution of Taccavi Loans
Ditto	Panipat	.. Madlauda, Balsi, Assan-Khurd, Uta and back to Panipat	In connection with enquiry of Sher Singh against Torlok Chand and checking of girdawari and thur sem. Distribution of Taccavi Loans
19th October, 1962	Panipat	.. Dadolipat.	Distribution of Taccavi Loans
24th October, 1962	Panipat	.. Karnal	.. In connection with Monthly Meeting
25th October, 1962	Panipat	.. Uhja, Goela Khurd Patti-Kalyana, Rakas-here-Tamsa-bad and back to Panipat	For distribution of Taccavi Loans etc.
31st October, 1962	Panipat	.. Jalmana	.. Checking of Jamabandi and distribution of taccavi
1st November, 1962	Panipat	.. Joshi	.. In connection with the inspection of girdawari and Girdawari Thur Sem
2nd November, 1962	Joshi	.. Drya Pur and back to Panipat	Inspection of Girdawari and Girdawari Thur Sem
5th November, 1962	Panipat	.. Gidhibrama, Kheri-Nagal, Tarf-Mukhdum-Jad-gan and back to Panipat	For National Defence work
	Panipat	.. Kurar	
6th November, 1962	Kurar	.. Jalalpur	Ditto
7th November, 1962	Jalalpur	.. Panipat and then to Nimbri, Bapoli, Ugra-kheri and back to Panipat	National Defence work

Date	Place of departure	Place of arrival	Purpose of journey
8th November, 1962	Panipat	.. Smalkha and back ..	In connection with the Tour of D.C. regarding National Defence work
9th November, 1962	Panipat	.. Madlauda and back to Panipat	Ditto
11th November, 1962	Panipat	.. Nautha, Balana and back to Panipat	National Defence work
12th November, 1962	Panipat	.. Nurwala ..	Ditto
13th November, 1962	Nurwala	.. Panipat ..	Ditto
	Panipat	.. Assan Kalan and back	Ditto
19th November, 1962	Panipat	.. Rana Majra, Pathargarh Nabada, Garhi baisak	In connection with the checking of houses and distribution of house grants
20th November, 1962	Garhi-baisak	Tamsa-bad, Sanoli Khurd, Nanhera, Goela Kalan, Mirzapur, Goela-Khurd and back to Panipat	For distribution of grants and National Defence work, etc.
1st November, 1962	Back to Panipat		In connection with the tour of the D.C., Karnal
22nd November, 1962	Panipat	.. Chhajpur Kalan ..	Attestation of Mutations of village Jalalpur
23rd November, 1962	Back to Panipat		Office work
28th November, 1962	Panipat	.. Karnal and back to Panipat	To attend the monthly meetings
30th November, 1962	Panipat	.. Karnal ..	In connection with the meeting under the Presidentship of the Commissioner for recovery purposes
3rd December, 1962	Panipat	.. Nurwala, Bichpari and back to Panipat	For recovery purposes
4th December, 1962	Panipat	.. Nro Nara ..	Inspection and checking of Shajra Nasab and Jama-bandi and Farad-Bachhes etc.
5th December, 1962	Nara	.. Draya Pur ..	Auction of agricultural land
6th December, 1962	Drya Pur	Madlauda and back to Panipat	Auction of agricultural land and checking of Fard-Bachhes

Date	Place of departure	Place of arrival	Purpose of journey
7th December, 1962	Panipat	.. Aziz-ulah-pur and back to Panipat on 18th December, 1962	Auction of agricultural land
17th December, 1962	Panipat	.. Nurwala	.. Auction of agricultural land and recovery work
19th December, 1962	Panipat	.. Pasina Khurd	.. Auction of agricultural land
20th December, 1962	Panipat	.. Chhajpur Kalan	.. Auction of agricultural land and recovery work
21st December 1962	Chhajpur Kalan	Sanoli Khurd and back to Panipat on 22nd December, 1962	Ditto
25th December, 1962	Panipat	.. Karhans and back	.. In connection with the checking of Fard-bachh, etc.
26th December, 1962	Panipat	.. Karnal and back	.. To attend the monthly meetings
30th December, 1962	Panipat	.. Chhajpur Kalan and back to Panipat on 31st December, 1962	Checking of Fard-bachh and attestation of mutations
2nd January, 1963	Panipat	.. Ugra Kheri and back	.. Attestation of mutations and National Defence work
3rd January, 1963	Panipat	.. Kutani and back to Panipat on 4th January, 1963	Attestation of mutations and recovery work etc. etc.
5th January, 1963	Panipat	.. Babail and back	.. Checking and attestation of Shajra Nasab, Jama-bandi and recovery work
7th January, 1963	Panipat	.. Nurpur Mugla, Nurpur Gujran and back to Panipat	Checking and attestation of Shajra Nasab of village Nurpur Mugla and Nurpur Gujran
9th January, 1963	Panipat	.. Sathana and back	.. In connection with the delivery of possession of land of Shri Laja Ram Kapur
10th January, 1963	Panipat	.. Sthana and back	.. In connection with the delivery of possession of remaining numbers of Khasra 139
14th January, 1963	Panipat	.. Karnal and back to Panipat on 15th January, 1963	To attend monthly meetings

Date	Place of departure	Place of arrival	Purpose of journey
18th January, 1963	Panipat	.. Nimbri and back ..	In connection with the checking of the office and Special Girdawari, Thur Sem
19th January, 1963	Panipat	.. Raslapur and back ..	Checking of Girdawari, Thur and Sem
21st January, 1963	Panipat	.. Simla Mulana and back to Panipat on 22nd January, 1963	In connection with the checking of Girdawari Thur Sem
22nd January, 1963	Panipat	.. Jurasi and back ..	In connection with the National Defence work with the D.C.
24th January, 1963	Panipat	.. Nagla and back to Panipat on 25th January, 1963	In connection with the checking of File, Burdi-Bramdi
28th January, 1963	Panipat	.. Sewah Kheri and back	With the D.C., Karnal
30th January, 1963	Panipat	.. Babail, Nagla, Dhansoli and back to Panipat	In connection with the inspection of Bund with the D.C., Karnal
31st January, 1963	Panipat	.. Assan Khurd ..	In connection with the Fard Bachh
1st February, 1963	Assan Khurd	Panipat	.. Attestation of mutations of City Panipat
3rd February, 1963	Panipat	.. Hartari and Naultha ..	Recovery work
4th February, 1963	Naultha	.. Panipat, Binjaul and back to Panipat and then to Jhatipur, Machhraul and then back to Panipat	In connection with the recovery work with the D.C., Karnal
5th February, 1963	Panipat	.. Jalmana and back to Panipat on 6th February, 1963	Attestation and checking of Jamabandies
7th February, 1963	Panipat	.. Shah Pur and Israna ..	For recovery work
7th February, 1963	Israna	.. Dhansoli ..	Attestation of mutations and recovery work etc.
8th February, 1963	Back to Panipat		
11th February, 1963	Panipat	.. Bichpari and back ..	For recovery work
14th February, 1963	Panipat	.. Karnal and back ..	For Court evidence
15th February, 1963	Panipat	.. Patti-Kalyana, Hathwala, Smalkha	For Recovery work
16th February, 1963	Smalkha	.. Panipat and then to Madluada, Bhalasi, Sodha Pur and back to Panipat	For recovery and National Defence works

Date	Place of departure	Place of arrival	Purpose of journey
19th February, 1963	Panipat	.. Balana, Pthar and back to Panipat	For recovery work
20th February, 1963	Panipat	.. Parthana, Karad, Jodhan Khurd	For Small Saving work with the B.D.P.O, Madlauda
21st February, 1963	Panipat	.. Binjhaul and back ..	Attestation of mutation and making arrangement for the function of Small Saving Scheme
2nd February, 1963	Panipat	.. Lohari and back and then to Smalkha and back to Panipat and then to Binjhaul and back to Panipat	In connection with the Small Saving work and the tour of the D.C.
23rd February, 1963	Panipat	.. Smalkha and then to Hathwala, Ghari-Chhaju and back to Panipat	In connection with the tour of D.C., Karnal and for recovery work
27th February, 1963	Panipat	.. Karnal and back ..	To attend the Monthly Meetings

SUB-REGISTRARS IN HISSAR DISTRICT

*3504. **Shri Amar Singh** : Will the Minister for Revenue be pleased to state—

- (a) the names of the Sub-Registrars at the Tehsil and City Headquarters in Hissar District at present together with their home addresses, the academic qualifications of each and the monthly allowance sanctioned for each of them ;
- (b) the criteria kept in view for making selections to the said posts ;
- (c) the periods for which the said Sub-Registrars have been appointed ?

Sardar Ajmer Singh : (a) & (c) A statement is as follows.

(b) Matriculate. But in cases of old political sufferers and ex-war servicemen a pass in the Middle Standard with a good knowledge of the regional language is considered sufficient. Further, academic qualifications are relaxable in cases of persons possessing over whelming merit or long experience of public life ;

(ii) Under 60 years of age ;

(iii) A resident of the place or of a place in the neighbourhood of the station ;

(iv) Possessing good character and sound integrity besides the good status of the family ;

(v) A political sufferer who has under gone at least one year's imprisonment in any National Movement or an ex-war serviceman who has done some valuable work in the army is given preference over other candidates.

STATEMENT

Serial No	Name of the Registrar and his home address	Honorary Sub-City or Head-quarters	Academic qualifications	Period of appointment
1	2	3	4	5
1	Shri Daya Nand Goel, son of Shri Dharam Chand Goel, Bazar Khazanchian, Hissar	Hissar	Matric	One year
2	Shri Prem Parkash Bhargawa, Coal Depot, Bhiwani, district Hissar	Bhiwani	Do	Ditto
3	Shri Hari Singh, 137-E, Model Town, Hissar	Fatehabad	Do	Ditto
4	Shri Harbans Singh Azad, Dak Bungalow Road, Sirsa, district Hissar	Sirsa	Under-Graduate	Ditto
5	Shri Jaswant Rai Jain, son of Shri Raghunath Sahai Jain, ex-President, Municipal Committee, Hansi	Hansi	Studied up to Intermediate	Ditto
6	Shri Sikandar Singh, son of Shri Bakhtawar Singh, Zamindar, Tohana	Tohana	B.A.	Ditto

Monthly allowance sanctioned for each of them is calculated as under:—

When the fees collected by any one Officer in any one month do not exceed Rs 50 33—1/3 per cent of the fees so collected

When such fees exceed Rs 50 33—1/3 per cent of the first Rs 50 collected and 16—2/3 per cent of the amount in excess

This is, however, subject to a 20 per cent cut and the maximum amount payable is not to exceed Rs 5,000 per annum.

DAMAGE TO VILLAGE MAUR NAU ABAD, TEHSIL MOGA, DISTRICT FEROZEPURE, DURING THE LAST FLOODS

***3507. Comrade Didar Singh :** Will the Minister for Revenue be pleased to state—

(a) whether it is a fact that more than 50 per cent of the village Maur Nau Abad, tehsil Moga, district Ferozepore, was damaged in the last floods ;

(b) if reply to part (a) above be in the affirmative, whether any land revenue in respect of the said village has since been remitted ?

Sardar Ajmer Singh : (a) No.

(b) Question does not arise.

STARRED QUESTIONS RELATING TO THE 9TH APRIL, 1963

RE-EMPLOYMENT OF MAGISTRATES, ETC.

*3520. **Sardar Kulbir Singh** : Will the Chief Minister be pleased to state—

- (a) whether any Magistrates and other judicial officers have been re-employed by Government during the period from 1st January, 1956 to 31st December, 1962, if so, their list with full home addresses ;
- (b) the jobs which each of them is holding at present ;
- (c) the age of each of them at the time of retirement ;
- (d) the age of each at the time of his re-employment and as on 15th February, 1963 separately;
- (e) whether any of them has reached the age of 58 years or more up till now, if so, their list;
- (f) the reasons and the provision of law for retaining the said officers in the Government service after they have reached the age referred to in part (e) above ?

Sardar Partap Singh Kairon : (a), (b), (c), (d), (e) and (f) A statement is as follows.

STATEMENT

(a) Whether any Magistrates and other Judicial Officers have been re-employed during the period from 1st January, 1956 to 31st December, 1962, if so, their list with full home addresses	(b) The jobs which each of them is holding at present	(c) The age of each of them at the time of retirement	(d) The age of each of them at the time of his re-employment and on 15th February, 1963 separately	(e) Whether any of them has reached the age of 58 years or more up till now, if so, their list	(f) The reasons and the provisions of law for retaining the said officers in the Government service after they have reached the age referred to in part (e)
1. Shri Harbans Lal House No. 3265, Ward No. II, Ambala City	Roing Revenue Assistant, Ambala Division, Ambala	55 years	55 years	Y. M. D. 56 0 23	No (i) There is dearth of the Revenue trained officers (ii) Rule 3.26(a) of the Punjab Civil Services Rules, Volume I, Part I, and Regulation 3(g) of the Punjab Public Service Commission (Limitation of Functions) Regulations, 1955
2. Shri Anant Ram, son of L. Ram Chand, village Kurali, tehsil Kharar, district Ambala	Revenue Assistant, Karnal	55 years	55 years	Y. M. D. 56 3 7 57 1 11	No (i) Ditto (ii) Ditto
3. Shri Sunder Singh, son of Risaldar Maj. Rai Singh, Jat, village Gochhli, district Rohtak	Additional Deputy Commissioner, Jullundur	55 years	55 years	55 9 18	No (i) Shortage of experienced officers (ii) Ditto
4. Shri Jawala Dass (Displaced)	Presiding Officer, Labour Court, Rohtak	55 years (20-7-58)	55 years	56 5 6 59 6 25	Yes (i) Shortage of experienced judicial officers (ii) Under section 7(c) of the Industrial Disputes Act, 1947
5. Shri Kartar Singh (Displaced)	Presiding Officer, Labour Court, Jullundur	55 years (15-8-58)	55 years	56 6 15 59 6 0	.. (i) Ditto (ii) Ditto
6. Shri K. L. Gosain, Delhi	Presiding Officer, Industrial Tribunal, Patiala	60 years (19-11-61)	60 years	61 3 9 (Appointed on 1st March, 1963)	.. (i) Ditto (ii) Ditto

TEACHER OF THE GOVERNMENT MIDDLE SCHOOL, BURRAIL, TEHSIL KHARAR,
DISTRICT AMBALA

***3522. Sardar Ajaib Singh Sandhu** : Will the Chief Minister be pleased to state whether it is a fact that the Assistant Director of Public Instruction, Punjab, found any teacher absent from the duty in Government Middle School, Burrail, tehsil Kharar, district Ambala, on the 13th March, 1963 ; if so, whether any enquiry was made and the result thereof?

Sardar Partap Singh Kairon : Yes. One teacher was found absent. Necessary enquiry into the matter was made and further action against the teacher is being taken.

CASES FILED ETC. IN THE COURT OF RESIDENT MAGISTRATE, PANIPAT,
DISTRICT KARNAL

***3194. Chaudhri Inder Singh Malik** : Will the Home Minister be pleased to state the total number of cases filed, tried and inquired into offencewise, separately, in the court of Resident Magistrate, Panipat, district Karnal, from 15th April, 1962 to date together with the date of disposal of each case ?

Shri Mohan Lal : The time and labour involved in the collection and compilation of the requisite information which shall be voluminous will not be commensurate with any advantage likely to be derived therefrom.

CASES FILED ETC. IN THE COURT OF S.D.O., CIVIL, PANIPAT,
DISTRICT KARNAL

***3195. Chaudhri Inder Singh Malik** : Will the Home Minister be pleased to state the number of cases filed, tried and inquired into offence-wise, separately in the Court of S.D.O., Civil, Panipat, district Karnal from 15th April, 1962 to date together with the date of disposal of each case ?

Shri Mohan Lal : The time and labour involved in the collection and compilation of the requisite information which shall be voluminous will not be commensurate with any advantage likely to be derived therefrom.

RE-EMPLOYMENT OF POLICE OFFICERS

***3519. Sardar Kulbir Singh** : Will the Home Minister be pleased to state—

- (a) whether any police officers have been re-employed by Government after their retirement from the Government service during the period from 1st January, 1956 to 31st December, 1962; if so, their list with full home addresses ;
- (b) the job which each of them is holding at present ;
- (c) the age of each of them at the time of his retirement ;
- (d) the age of each of them at the time of his re-employment ;
- (e) whether any of them reached the age of 58 years or more up till now, if so, their list ;
- (f) the reasons for retaining the persons referred to in part (e) above in the Government service ?

Shri Mohan Lal : (a), (b), (c), (d), (e) and (f) A statement containing the requisite information is laid on the Table of the House.

STATEMENT

Serial No.	Name of officer re-employed with home addresses	Job each of them holding at present	Age at the time of retirement	Age at the time of re-employment	Those who reached the age of 58 years or more up till now	Reasons for (e)
(a)	(b)	(c)	(d)	(e)	(f)	(g)
1	Shri Ujagar Singh, I.P.S., Moga, district Ferozepore	S.P./C.I.D., Punjab	55 years	55 years
2	Shri Jagir Singh, S.P., Civil Lines, Ludhiana	S.P./C.I.D., Punjab	55 years	55 years	58 years on 7th September, 1962	Present continued period of reemployment sanctioned upto 7th September, 1963 in public interest as suitable officer to replace him was not available
3	Shri Thakar Dass, Offg. S. P., Sukhram Nagar, Ludhiana	S.P./C.I.D., Special Staff S.I.T.	55 years	57 years and 5 months on 1st April, 1961	59 years on 1st November, 1962	
4	Shri Hukam Singh, D.S.P., 12-D, Officers Colony, Passy Road, New Patiala	D.S.P./C.I.D., Special Staff S.I.T.	55 years	56 years 6 months and 26 days on 1st April, 1961	58 years on 5th September, 1962	
5	Shri Sohan Lal, D.S.P., Sarafan Street, Rahon City, district Jullundur	Ditto	.. 55 years	56 years 4 months and 20 days on 5th April, 1961	58 years on 16th November, 1962	

Serial No.	Name of officer re-employed with home addresses	Job each of them holding at present	Age at the time of retirement	Age at the time of re-employment	Those who reached the age of 58 years or more up till now	Reasons for (e)
	(a)	(b)	(c)	(d)	(e)	(f)
6	Shri Puran Singh, D.S.P., Kotla Chahlan, police station Dhariwal, district Gurdaspur	D.S.P./C.I.D., Special Staff S.I.T.	55 years	55 years
7	Shri Parduman Singh, D.S.P., village Manko Gharyal, police station Adampur, district Jullundur	Director, F. P. Bureau, Phillaur (D.SP.)	55 years	55 years
8	Shri Harbans Lal, S.I., C.I.D. Kucha Panditan Beli Ram Joshi, Ludhiana	S.I./FPB, Phillaur	55 years	55 years and 10½ months on 17th September 1962
9	Shri Nand Singh, S.I., No. B/69, Civil Lines, Gurdaspur	S. I. of Police	.. 55 years	55 years 3 months and 25 days on 5th May, 1960
10	Shri Didar Singh, Offg. Inspector, 58/PAP, village Biring, P.O. Jullundur Cantt, district Jullundur	Offg. Inspector of Police, Band Master, PAP Pipes and Drums Band	55 years	57 years on 16th April, 1958
11	Shri Summitar Singh, Inspector of Police P/52, village Lambra, police station Hariana, district Hoshiarpur	Inspector of Police	55 years	55 years

12	Shri Kartar Singh, H.C. No. 467/1323, village Kheri Sharif Ali, police station Rajaund, district Karnal	H. C. Drummer in Brass Band	55 years	55 years	59 years on 30th July, 1962	Re-employed with effect from 30th July, 1958 to 29th July, 1963. when he will attain the age of 60 years. Trained and experienced musicians are not forthcoming to replace him
13	Shri C. Coelho, H.C. No. 1325, Pomburpa, police station Pomburpa, district Bardez	H. C., Police Band, Ambala	55 years	55 years
14	Shri Kanwal Singh, Constable No. 20, Dehra Dun	Constable Band Man	55 years	55 years
15	Shri Padam Singh, Constable No. 144, Kangra	Ditto	55 years	55 years

PLACES VISITED BY BLOCK DEVELOPMENT OFFICER, PANIPAT,
DISTRICT KARNAL

***3193. Chaudhri Inder Singh Malik** : Will the Minister for Planning and Development be pleased to state—

(a) the names of the places visited by B.D.O., Panipat, district Karnal, from 1st April, 1962 to date, date-wise ;

(b) the amount of T.A. drawn by him with the purpose of his visits in each case ?

Sardar Darbara Singh : The required information is given as under:

A		B	
Month	Names of places visited	Amount drawn	Purpose of journey
18th April, 1961 to 10th June, 1962	Nilokheri, Phagwara, Nangal, Pathankot, Jammu, Kud, Srinagar	206-94	The Block Development and Panchayat Officer was on training during this period in Orientation Training Centre, Nilokheri, and this tour was organised by C.T.C., Nilokheri, as Study Tour
July, 1962 to September, 1962	Block Villages	121.48	Development Works, Chulah tax, earthwork on roads, enquiries, Ministers visits etc. locust, floods etc.
October, 1962	Villages in the Block area and Chandigarh	47 24	Development works etc. Departmental examination at Chandigarh

LAND ACQUIRED FOR KAPURTHALA-FATTU-DHINGA ROAD

***3524. Sardar Ajaib Singh Sandhu** : Will the Minister for Planning and Development be pleased to state—

(a) whether any land of village Ucha of Kapurthala District was acquired for the Kapurthala-Fattu-Dhingra Road ; if so, when;

(b) if the answer to part (a) above be in the affirmative, whether compensation for the said land has been paid; if not, the reasons therefor, the details of the amounts outstanding and the time by which the outstanding payments are expected to be made ?

Sardar Darbara Singh : (a) Yes, on 4th August, 1955.

(b) Yes, the total amount of the award is Rs 5,990.58 nP. A sum of Rs 2,166.60 nP. was disbursed to the land owners who were present at the time the award was announced. The balance amount viz. Rs 3,523.98 nP. was deposited in Kapurthala Treasury as required under the rules. Out of this a sum of Rs 2,862.42 nP. was paid to landowners through refund vouchers as and when they applied for the same. The balance amount of Rs 961.58 nP. still stands unpaid and is lying in the Treasury. It will be disbursed as and when the land owners apply for the same. They have been given due notice as required under rules.

GOVERNMENT FOREST ON THE BOUNDARY OF PATH JOGIAN IN
BHADAUR, DISTRICT SANGRUR

***3354. Comrade Harnam Singh Chamak** : Will the Minister for Agriculture and Forests be pleased to state—

- (a) the total area of the Government Forest (Bir) on the boundary of Path Jogian in Bhadaur, district Sangrur ;
- (b) the total number of trees in the said bir together with the particular kind thereof ;
- (c) the annual expenditure incurred on the preservations etc. of the said bir and the yearly income accrued the refrom ;
- (d) whether it is a fact that the said bir is invested with wild beasts which destroy the crops in the surrounding fields ;
- (e) whether Government have received any complaints from the villagers that the wild animals be destroyed or that the Bir be reclaimed for cultivation ?

Sardar Gurbanta Singh : (a) 114.7 acres.

(b) Shisham	..	400	
Kikar	..	4,072	
Farah	..	200	
Total		..	4,672

(c) No expenditure has been incurred for the last two years. There is also no income from this Bir, for the present.

(d) No.

(e) No.

DAMAGE BEING DONE BY FLOOD WATER IN VILLAGE JANGIANA

***3355. Comrade Harnam Singh Chamak** : Will the Irrigation and Power Minister be pleased to state—

- (a) whether he is aware of the fact that every year the flood waters cover the vicinity of village Jangiana causing considerable damage to houses and crops;
- (b) whether the Government is considering any proposal to take steps to save the said village from the floods referred to above; if so, the details thereof ?

Chaudhri Ranbir Singh : (a) Yes.

(b) Yes, canalisation of Chand Bhan Nallah is expected to give necessary relief to the village.

AMOUNT SANCTIONED FOR RURAL ELECTRIFICATION ETC. IN TEHSIL
HANSI

***3506. Shri Amar Singh** : Will the Minister for Irrigation and Power be pleased to state—

- (a) the total amount sanctioned for rural electrification, tube-wells and other power connections in Hansi tehsil of Hissar district for the year 1963-64 ;
- (b) the number and names of villages which were electrified up to 31st December, 1962 tehsilwise, in Hissar District ?

Chauhdri Ranbir Singh : (a) Not yet decided.

(b) 71, 32, 5, 23 and 6 villages were electrified in tehsil Hissar, Hansi, Fatehabad, Sirsa and Loharu respectively. Their names are given in the Annexure 'A'.

ANNEXURE 'A'

Serial No.	Name of Village	Tehsil
1	Hissar Model Town	Hissar
2	Dabra	Do
3	Ladwa	Do
4	Bulk Supply Hissar	Do
5	Satrod Khurd	Do
6	Satrod Kalan	Do
7	Niyana	Do
8	Kharar	Do
9	Bhagana	Do
10	Barwala	Do
11	Mirzapur	Do
12	Vety. College Coly. Hissar	Do
13	Mud Hut Coly, Hissar	Do
14	Mayar	Do
15	Tohana	Do
16	Uklana	Do
17	Mangali	Do
18	Gabi Pur	Do
19	Dahima	Do
20	Malapur	Do
21	Jakhud	Do
22	Siswal	Do
23	Salemgarh	Do
24	Adampur Mandi	Do
25	Adampur village	Do
26	Dhansu	Do
27	Bobwa	Do
28	Kharkhara	Do
29	Lodas	Do
30	Shahpur	Do
31	Mingni Khera	Do
32	Mattar Sham	Do
33	Bulk Supply, Hansi	Hansi
34	4 Marla Coly., Hansi	Do
35	Dhanderi	Do
36	Dipal	Do
37	Sisai	Do
38	Narnaud	Do
39	Gangan Kheri	Do
40	Qutapur	Do
41	Mamupur Dhani	Do
42	Thurand	Do
43	Majra	Do
44	Pali	Do
45	Madha	Do
46	Jamawari	Do
47	Kalana	Do
48	Bhatla	Do
49	Umra	Do
50	Shaikh Pura	Do
51	Sultanpur	Do
52	Moth	Do
53	Lohari Raghu	Do
54	Bhaini	Do
55	Khandakheri	Do
56	Petwar	Do
57	Raman	Fatehbad
58	Fatehbad	Sirsa
59	Bulk Supply Sirsa	Sirsa
60	Jakhal	Hissar
61	Dhigwan Jattan	Loharu

Serial No.	Name of Village	Tehsil
62	Mohammed Nagar	Loharu
63	Shighani	Do
64	Giganan	Do
65	Dhani Toda	Do
66	Phartia Tal	Do
67	Abulsher	Sirsa
68	Assa Khera	Do
69	Ganga	Do
70	Chutala	Do
71	Jandwala	Do
72	Mandi Dabwali	Do
73	Sher Garh	Do
74	Sakta Khera	Do
75	Sukher Khera	Do
76	Teja Khera	Do
77	Village Dabwali	Do
78	Mamupur	Hissar
79	Rayanwala	Do
80	Buddanpur	Do
81	Haiderwala	Do
82	Hamedee -wala	Do
83	Laluwal	Do
84	Chilowal	Do
85	Kahakera	Do
86	Chuharpur	Do
87	Nathuwal	Do
88	Girnur	Do
89	Meond Kalan	Do
90	Meond Khurd	Do
91	Prabhuwala	Do
92	Hasangarh	Do
93	Latani	Do
94	Nawangoan	Do
95	Daulatpur	Do
96	Faridpur	Do
97	Bhaini Badshanpur	Do
98	Simbalwal	Do
99	Himmatwal	Do
100	Purmazra	Do
101	Kallar Bhaini	Do
102	Malapur	Hansi
103	Mirchpur	Do
104	Rajthal	Do
105	Bindhan	Do
106	Patli	Sirsa
107	Sahuwala	Do
108	Paniwalamota	Do
109	Khairka	Do
110	Mirpur	Do
111	Raguwana	Do
112	Khuiyan	Do
113	Kukranwali	Do
114	Narelkalan	Do
115	Baghuwali	Do
116	Panjwana	Do
117	Shahidawal	Fatehbad
118	Daryapur	Do
119	Karnaui	Do
120	Gillakhera	Do
121	Shakharpura	Hissar
122	Khedar	Do
123	Balak	Do
124	Kanoh	Do
125	Pabra	Do

Serial No.	Name of Village	Tehsil
126	Karori	.. Hissar
127	Dhani	.. Do
128	Dangra	.. Do
129	Pinghal	.. Do
130	Lohakhora	.. Do
131	Budhi Khera	.. Do
132	Lalanda	.. Do
133	Nangla	.. Do
134	Nangli	.. Do
135	Bugana	.. Hansi
136	Sainipura	.. Do
137	Rajli	.. Do

RELIEF FOR THE DAMAGE DONE TO CROPS ESPECIALLY IN VILLAGE
BARNALA AND AHMEDGARH, TEHSIL MALERKOTLA, DISTRICT SANGRUR

***3386. Comrade Harnam Singh Chamak :** Will the Minister for Revenue be pleased to state—

- (a) whether it is a fact that the crops in Barnala and Ahmedgarh in Malerkotla Tehsil of district Sangrur were first damaged by heavy rains during the last year and thereafter devastated by locust swarms ;
- (b) whether it is also a fact that the resown crops were damaged by floods and rains and the Rabi crops were damaged by the scarcity of rains and whatever remained thereof was destroyed by the severe cold ;
- (c) whether any scheme is under the consideration of Government to give any relief to the farmers of the areas affected by such calamities ; if so, details thereof ?

Sardar Ajmer Singh : (a) Yes. The crops of tahsils Barnala and Malerkotla were affected by the heavy rains/floods in 95,601 and 134,400 acres of a rea, respectively.

(b) It is a fact that the resown crops in Barnala tahsil were damaged by the floods and rains of 1962. However, no such damage was caused in Malerkotla Tahsil. The Rabi crops were not damaged due to scarcity of rains and by severe cold.

(c) There is no permanent scheme to give relief to the farmers of the areas affected by the natural calamities. However, whenever any such calamity occurs, Government takes decision forthwith regarding grant of relief keeping in view the intensity of the calamity and the magnitude of the damage caused by it. The following decisions were taken by Government to provide relief to the flood-affected people of 1962 :—

- (i) Free food be given to the flood sufferers for 15 to 20 days in seriously affected districts. This concession be extended to a further period of 15 days in case of villages where famine conditions have been created by the floods.
- (ii) Rs 100 as taccavi loans be given for food, seed, fodder without interest provided this amount is returned by the loanee within one year of its receipt. If any flood sufferer requires more than Rs 100 as taccavi loan he may have this amount with interest subject to the maximum of Rs 250.

(ii) Indigent and disabled persons be given cash grants up to a maximum of Rs 30 per individual. This disbursement should be made weekly.

(iv) House repair grants be given according to the following scales :—

	<i>Kucha</i>	<i>Pucca</i>
For each house destroyed or substantially destroyed (provided no habitable Kotha is left with the sufferer).	up to Rs 100	up to Rs 200

Remission of land Revenue and Abiana be allowed.

Postponement of realisation of taccavi loans be allowed in deserving cases by the Deputy Commissioners.

RELIEF TO FLOOD SUFFERERS

***3523. Sardar Ajaib Singh Sandhu :** Will the Minister for Revenue be pleased to state—

(a) the details of loss on account of floods during the current year, districtwise.

(b) the details of flood relief measures taken by the Government for the purpose, the steps, if any, being taken to check these floods?

Sardar Ajmer Singh : (a) A *statement showing the details of loss on account of floods during the year 1962-63, districtwise is enclosed.

(b) In order to afford relief to the flood-sufferers the following measures were adopted by the Government :—

(i) It was decided that free food be given to the flood-sufferers for 15 to 20 days in seriously affected districts. This concession was further extended to a further period of 15 days in case of villages where famine conditions had been created by the floods.

(ii) Rs 100 as taccavi loans be given for food, seed fodder without interest provided this amount is returned by the loanee within one year of its receipt. If any flood-sufferer required more than Rs 100 as Taccavi loan he be given this amount with interest subject to a maximum of Rs 250.

(iii) Indigent and disabled persons be given cash grants upto a maximum of Rs 30 per individual. This disbursement should be made weekly.

(iv) House repair grants be given according to the following scales:—

	<i>Kacha</i>	<i>Pacca</i>
For each house destroyed or substantially destroyed (provided no habitable kotha is left).	up to Rs 100	up to Rs 200

Remission of land Revenue and Abiana be allowed.

Postponement of realisation of taccavi loans be allowed in deserving cases by the Deputy Commissioners.

A careful thought was given to the areas which got flooded because of the floods of the year 1962, so as to find out permanent remedial measures, to fight the menace once for all.

It was decided that the pilot sections of the drains already executed should be deepened and widened. New drains have also been taken up.

Budget allocation for the year 1962-63 which was Rs 269.5 lacs was accordingly enhanced to Rs 630.26 lacs and work has been taken up on emergent basis.

*Statement not received from the Government,

STARRED QUESTIONS FOR THE 10TH APRIL, 1963

CASES REGISTERED IN THE POLICE STATIONS IN KARNAL DISTRICT

***3197. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state the number of cases registered in each Police Station in Karnal District, separately, offence-wise, from 15th April, 1962 to date, together with the date of registration with the result in each case separately ?

Shri Mohan Lal : The time and labour involved in furnishing the requisite information will not be commensurate with any possible benefit to be derived. However, if the information regarding any specific case or cases is desired by the Hon'ble Member, the same will be supplied.

SUB-INSPECTORS, ASSISTANT SUB-INSPECTORS OF POLICE IN KARNAL DISTRICT

***3198. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state—

- (a) the names of the Sub-Inspectors of Police at present posted in Karnal District together with the name of the place where posted separately ;
- (b) the names of the Assistant Sub-Inspectors of Police at present posted in Karnal District together with the names of the place where posted separately;
- (c) the names of Assistant Sub-Inspectors of Police, if any, posted as Station House Officer in the said district?

Shri Mohan Lal : (a), (b) and (c) The required information is given in the statements as follows.

STATEMENTS

(a) LIST OF SUB-INSPECTORS SERVING IN KARNAL DISTRICT SHOWING PLACES OF THEIR POSTINGS

Serial No.	Name and number of the S.-I.	Place of posting
1	Shri Kishan Lal, No. A/13	.. Interrogation Centre, Amritsar
2	Shri Rattan Singh, 97/A	.. S.H.O., P.S. Butana
3	Shri Ram Singh, 19/A	.. S.H.O. , P.S. Sadar, Panipat
4	Shri Raghbar Dass, A/45	.. S.H.O., P.S. Samalkha
5	Shri Raghbir Chand, 23/A	.. S.H.O., P.S. Ladwa
6	Shri Madan Lal, A/45	.. Head Clerk
7	Shri Bakhat Ram, A/112	.. S.H.O., P.S. Radaur
8	Shri Harchand Singh, 63/A	.. S.H.O., P.S. Guhla
9	Shri Chandan Singh, 86/A	.. S.H.O., P.S. City Karnal
10	Shri Karam Chand, 211/A	.. C.D.I./S.R.T.C. Karnal
11	Shri Nazar Singh, A/84	.. S.H.O., P.S. Assand
12	Shri Nand Lal, 155/A	.. S.H.O., P.S. Sadar, Karnal
13	Shri Amar Singh, 198/A	.. C.I.A./Karnal

Serial No.	Name and number of the S.I.	Place of posting
14	Shri Naranjan Singh, A-11	.. On leave preparatory to retirement
15	Shri Kartar Singh, 133-A	.. S.H.O., P.S. Penowa
16	Shri Lachhman Singh, 76/A	.. S.H.O., P.S. Nissing
17	Shri Abnashi Singh, 87/A	.. S.H.O., P.S. Gharaunda
18	Shri Gurdev Singh, A/41	.. S.H.O., P.S. Tnanesar
19	Shri Devi Sahai, 203/A	.. Range Accident Staff, Karnal
20	Shri Ganga Ram, A/30	.. S.H.O., P.S. Rajaund
21	Shri Mukhtiar Singh, A/6	.. Security Staff, Karnal
22	Shri Piare Lal, 161/A	.. On earned leave (20th February, 1963 to 20th April, 1963)
23	Shri Naranjan Singh, 50/A	.. Lines Officer/S.R.T.C. Karnal
24	Shri Sham Phul, 216/A	.. S.H.O., P.S. Urlana
25	Shri Mit Singh, 261/A	.. S.H.O., P.S. Indri
26	Shri Maharaj Krishan, 270/A	.. C.L.I./S.R.T.C., Karnal
27	Shri Sundar Singh, 5/PAP	.. 2nd Armed Reserve Lines
28	Shri Siri Ram, 96/A	.. S.H.O., P.S. Kaithal
29	Shri Didar Singh, A/43	.. P.O's Staff, Karnal
30	Shri Fateh Singh, 181/A	.. S.H.O., P.S. City, Panipat
31	Shri Puran Singh, A/134	.. Police Lines, Karnal

(b) LIST OF A.S.IS. POSTED IN KARNAL DISTRICT SHOWING PLACES OF THEIR POSTINGS

Serial No.	Name and No. of A.S.I.	Place of Posting
1	Shri Brij Lal, No. 32/G	.. Police Lines, Karnal
2	Shri Sant Ram, 275/R	.. P.S. Sadar, Panipat
3	Shri Sawan Singh, 9/A	.. On leave preparatory to retirement
4	Shri Bhim Sen, 208/K	.. P.S. Kaithal
5	Shri Fauji Ram, No. 323/G	.. S.R.T.C., Karnal
6	Shri Johri Lal, No. 259/A	.. On leave preparatory to retirement
7	Shri Dewan Chand, No. 188/K	.. C.I.A.
8	Shri Karnail Singh, 39/A	.. S.H.O., P.S. Pundri
9	Shri Sant Singh, 455/S	.. Assistant Clerk
10	Shri Jogindar Singh, 248/A	.. P.S. Penowa

Serial No.	Name and number of S.I.	Place of posting
11	Shri Nand Lal, No. 400/G	.. P.S. Thanesar
12	Shri Chakar Varti, 162/A	.. O.A.S.I.
13	Shri Ram Chander, 393/R	.. P.S. Pehowa
14	Shri Balbir Singh, 110/A	.. P.S. Nissing
15	Shri Gurbux Singh, 664/K	.. Excise Staff, Karnal
16	Shri Ranjit Singh, 20/A	.. City Panipat
17	Shri Sukhdev Raj, No. 461/Ambala	.. City Karnal
18	Shri Vidia Parkasn, 49/A	.. P.S. Radaur
19	Shri Joginder Singh, 246/A	.. P.S. City, Karnal
20	Shri Gurcharan Singh, 111/A	.. School Master, Lines
21	Shri Jaswant Singh, 275/K	.. Lines Officer (Temporarily)
22	Shri Mange Ram, 207/G	.. Police Post Bandh
23	Shri Ram Parkash, 516/G	.. Police Post Naultha
24	Shri Durga Dutt, 629/Ambala	.. C.I.A.
25	Shri Pokhar Singh, 588/H	.. P.S. Ladhwa
26	Shri Atma Singh, 352/S	.. P.S. Gharaunda
27	Shri Paras Ram, 93/H	.. Suspended (Police Lines)
28	Shri Joginder Nath, 461/S	.. Ditto
29	Shri Malkiat Singh, 60/A	.. C.I.A., Kaithal
30	Shri Naranjan Singh, 363/K	.. Food Grain Staff, Karnal
31	Shri Gurbachan Singh, 45/A	.. P.S. Indri
32	Shri Indar Dutt, 24/A	.. P.S. Butana
33	Shri Bakhtawar Lal, No. 30/G	.. P.S. Rajaund
34	Shri Gurbux Singh, 217/A	.. S.H.O., P.S. Thaska
35	Shri Mangal Singh, 76/UMB	.. C.I.A.
36	Shri Pritam Lal, No. 413/G	.. P.S. Assand
37	Shri Sarwan Singh, 751/UMB	.. P.S. Samalkha
38	Shri Ram Tirath, 13/A	.. Suspended (Police Lines)
39	Shri Chand Singh, 61/A	.. Under training at P.T.S. Phillaur
40	Shri Jyoti Parshad, 315/G	.. C.I.A.
41	Shri Shiv Nath Rai, 262/A	.. S.H.O., P.S. Shahabad

Serial No.	Name and number of the A.S.I.	Place of posting
42	Shri Gurdip Singh, 171/A	.. Flying Squad, Headquarters, Karnal
43	Shri Munshi Ram, 282/R	.. P.S. Sadar, Karnal
44	Shri Sawaran Singh, 474	.. P.S. Shahabad
45	Shri Beant Singh, 325/UMB	.. P.S. Sadar, Panipat
46	Shri Baldev Singh, 668/UMB	.. P.S. Sadar, Karnal
47	Shri Banarsi Lal, 490/UMB	.. Reader, S.P.
48	Shri Vishwa Nath, 112/G	.. Passport Staff, Jullundur
49	Shri Bhagat Ram, 13/S	.. Accountant
50	Shri Harbans Singh, 103/A	.. Suspended (Police Lines)
51	Shri Naunihal Singh, 522/K	.. City Karnal
52	Shri Gurnam Singh, 310/K	.. City Kaithal
53	Shri Valaya Ram, 84/A	.. SRTC, Karnal
54	Shri Om Parkash, 704/UMB	.. Ditto
55	Shri Nidhan Singh, 219/UMB	.. Ditto
56	Shri Sant Lal, 348/UMB	.. Ditto
57	Shri Angrez Singh, 365/G	.. Ditto
58	Shri Dev Raj, 455/S	.. Ditto
59	Shri Nar Dev, 219/K	.. City Panipat
60	Shri Beant Singh, 796/K	.. P. S. Guhla
61	Shri Shiv Lal, 8/H	.. SRTC, Karnal
62	Shri Malhara Singh, 94/S	.. Ditto
63	Shri Kanshi Ram, 183/H	.. Ditto
64	Shri Sukhdev Ram, 515/H	.. City Panipat
65	Shri Khem Chand, 147/S	.. C.I.A., Karnal
66	Shri Duni Chand, 220/R	.. Ditto

(c) LIST OF A.S.P. OF KARNAL DISTRICT WHO ARE POSTED AS SHO_s.

Serial No.	Name and No. of A.S.I.	Police Station at which Posted
1	Shri Karnail Singh, 39/A	.. S.H.O., P.S. Pundri
2	Shri Gurbux Singh, No. 217/A	.. S.H.O., P.S. Thaska
3	Shri Shiv Nath Rai, No. 262/A	.. S.H.O., P.S. Shahabad.

FLOODS AND WATERLOGGING IN SANGRUR DISTRICT

***3388 . Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state whether Government have finalised any scheme to save Sangrur District particularly Barnala, Malerkotla and Sangrur Tehsils, from Floods and Waterlogging menace ; if so, the details thereof ?

Chaudhri Ranbir Singh : Yes. The requisite information is given in Appendix 'A'.

APPENDIX 'A'

The schemes which have been finalised to serve the area of Sangrur, Barnala and Malerkotla Tehsils of Sangrur District :—

Serial No.	Name of Drains	Name of Tehsil in which falls
1	Kairon Drain	.. Malerkotla
2	Mahorana Drainage System	.. Do
3	Part of Rachhin Drain	.. Do
4	Jaghera Drain and Jaghera Link Drain	.. Do
5	Sehna Drainage System	.. Barnala
6	Part of Lissara Nallah	.. Do
7	Dhanaula Drain	.. Do
8	Harigarh Drain	.. Do
9	Part of Bassian drain	.. Do
10	Part of Bahadur Singhwala drainage system	Sangrur and Malerkotla.
11	Sahoke drain	.. Barnala and Sangrur.
12	Dhuri Drainage System	.. Barnala, Malerkotla and Sangrur.
13	Sangrur Drain	.. Sangrur
14	Ballian Drain	.. Do
15	Sirhind Cho.	.. Sangrur
16	<i>Lehragaga drainage system</i>	
	(a) Lehragaga Main Drain	.. Sangrur
	(b) Lehragaga Link Drain	.. Do
17	Rohti Drain	.. Do
18	Nabha Drain	.. Do
19	Sangrur Anti-water logging Pilot Scheme	Sangrur/Malerkotla
20	Sunam Anti-water-logging Pilot Scheme	.. Do

DAMAGE CAUSED BY FLOODS TO JAKHAL MANDI

***3389. Comrade Harnam Singh Chamak:** Will the Minister for Irrigation and Power be pleased to state—

(a) the extent of damage done to grains and buildings as a result of onrush of flood waters into 'Jakhal Mandi' during the last rainy season ;

(b) the steps taken to check the recurrence of such mishaps ?.

Chaudhri Ranbir Singh : (a) The extend of loss was Rs 10 lacs to food-grains, Rs 4,94,215/- to houses and Rs 97,784/- to standing crops.

(b) It is proposed to construct the flood protection embankment near Jakhal to save the Jakhal Mandi from flooding.

CASES FILED IN THE COURT OF TEHSILDAR, PANIPAT,
DISTRICT KARNAL

***3196. Chaudhri Inder Singh Malik :** Will the Minister for Revenue be pleased to state the number of the cases filed, tried and inquired into, offencewise, separately in the court of Tehsildar, Panipat, district Karnal, from 15th April, 1962 to-date, together with the date of disposal of each case separately ?

Shri Mohan Lal : The time and labour involved in the collection and compilation of the requisite information which shall be voluminous will not be commensurate with any advantage likely to be derived therefrom.

LAND ACQUIRED IN TEHSIL BALLABGARH

***3521. Shri Hira Lal:** Will the Minister for Revenue be pleased to state—

(a) whether Government has acquired any land so far for the installation of a factory or for any other Government purpose in Tehsil Ballabgarh, district Gurgaon after it was declared that there will be an industrial estate in Tehsil Ballabgarh, if so, whether any compensation has been paid to the landowners concerned, if not the reasons therefor ;

(b) the dates on which notification for each such acquisition was published in the official gazette todate?

Sardar Ajmer Singh : (a) Yes. 53 Kanals-15 Marlas of land has been acquired by the Punjab Government for Development of Fisheries Establishment for Fish Seed Farms and Nurseries in village Badkhal, Tehsil Ballabgarh District Gurgaon. Award was announced on 19th March, 1963 but payment, could not be made for want of correct ownership of the land acquired.

(b) Notifications under sections 4 and 6 of the Land Acquisition Act were published in Punjab Government Gazettes No. 8882-AH(V) - 62/6398, dated 16th October, 1962 and No. 8882-AH(V) -62/6541, dated 18th October, 1962, respectively.

Besides only notifications for an Industrial-cum-Housing Estate under sections 4 and 6 of land Acquisition Act were published in the Government. Gazettes dated the 7th September, 1962, and 25th January, 1963, respectively. Possession has not yet been taken, nor award announced.

CONSOLIDATION OPERATIONS IN VILLAGES DEWANA,
TEHSIL BARNALA, DISTRICT SANGRUR

***3387. Comrade Harnam Singh Chamak :** Will the Minister for Revenue be pleased to state—

(a) Whether it is a fact that the consolidation operation in village Dewana, tehsil Barnala, district Sangrur, has recently been done for the

- second time after the one previously done in the said villages ;
- (b) Whether it is also a fact that the number of objections raised against the new consolidation operations are more as compared to those raised in the previous one ;
- (c) Whether any complaints regarding corruption during the second consolidation operations done denovo have been received by the Government; if so, the action, if any, taken thereon and with what result ?

Sardar Ajmer Singh : (a) Yes.

(b) Yes. The number of objections filed under section 21 (2) of the consolidation of Holdings Act, during the new consolidation operations is 142 as against 110 received previously.

(c) Yes. An anonymous complaint against the consolidation staff was received. An enquiry into the allegations made therein was made by the Settlement Officer, Sangrur and these have been found without any substance.

**LIST OF STARRED QUESTIONS FOR THE
11TH APRIL, 1963.**

ASSETS OF WAKAF BOARD, PUNJAB

***3530. Chaudhri Khurshed Ahmed :** Will the Chief Minister be pleased to state—

- (a) the assets of the Wakaf Board, Punjab, in the form of land or buildings, etc. in the State, districtwise at present along with the details thereof ;
- (b) the net income derived from each of the properties mentioned in Part (a) above so far each year ever since they came under Wakaf Board ;
- (c) the expenditure incurred in each case in connection with the leasing of the said assets or any contract entered into by the Wakaf Board todate ;
- (d) the net savings of the Wakaf Board each year so far since its start ?

Shri Mohan Lal : The time and labour involved in the collection and compilation of the requisite information which shall be voluminous will not be commensurate with any advantage likely to be derived therefrom.

**COMPLAINT AGAINST HEADMASTER, GOVERNMENT MIDDLE SCHOOL,
SIRHIND CITY**

***3527. Comrade Hardit Singh Bhathal :** Will the Chief Minister be pleased to state—

- (a) whether Government have recently received any complaints against the Headmaster, Government Middle School, Sirhind City, if so, the dates on which these were received and the details thereof ;
- (b) whether any enquiry has been held on the said complaints, if so, when and the action taken as a result thereof ?

Sardar Partap Singh Kairon : (a) Yes, A statement containing the other information is as follows:

(b) Yes, on 16th January, 1963. The complaints at Serial Nos. 3 and 4 of the statement received subsequently are being enquired into. Final action shall be taken after the enquiries have been completed.

STATEMENT

Serial No.	Date on which received	Name of the complainant	Brief Allegations
1	18th June, 1962	.. Shri Nasib Chand, Sirhind City	Inflicted corporal punishment on Shri Ram Krishan, student, 8th Class
2	6th December, 1962	.. Anonymous	} Is corrupt, dishonest and inefficient
3	28th January, 1963	.. Residents of Sirhind	
4	28th February, 1963	.. Anonymous	

**THE RELEVANT PROVISIONS OF THE DEFENCE OF INDIA
RULES APPLIED ON THE CO-OPERATIVE SUGAR MILLS
IN THE STATE**

***3201. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state—

- (a) the names of Co-operative Sugar Mills in the state at present, regionwise, separately ;
- (b) the names of the said Co-operative Sugar Mills on which the relevant provision of the Defence of India Rules have been applied recently together with the reason therefor ;
- (c) the criteria kept in view for applying the Defence of India Rules on the Co-operative Sugar Mills ;
- (d) whether Government is considering any proposal for the withdrawal of application of the Defence of India Rules to the Sugar Mills mentioned in part (b) above ?

Sardar Partap Singh Kairon :

(a) *Hindi Region* :—

- (i) Haryana Co-operative Sugar Mills Ltd., Rohtak.
- (ii) Panipat Co-operative Sugar Mills Ltd., Panipat.

Punjabi Region :—

- (iii) Janta Co-operative Sugar Mills Ltd., Bhogpur.
- (iv) Batala Co-operative Sugar Mills Ltd., Batala.
- (v) Morinda Co-operative Sugar Mills Ltd., Morinda.
- (vi) Doaba Co-operative Sugar Mills Ltd., Nawan Shahr.

(b) and (c) Provisions of Rule 125(4) of the Defence of India Rules, 1963, were made applicable to the Haryana Co-operative Sugar Mills, Rohtak and Panipat Co-operative Sugar Mills, Panipat, because of the mal-administration that was rampant in these two mills. This had to be done to ensure maintenance of supplies and services essential to the life of the community.

(d) The order under the Defence of India Rules, 1962, has also been withdrawn.

**ASSISTANT SUB-INSPECTORS OF POLICE, CITY POLICE STATION, PANIPAT,
DISTRICT KARNAL**

***3199. Chaudhri Inder Singh Malik :** Will the Home Minister be pleased to state the names of the Assistant Sub-Inspectors of Police posted in the Police City Station Panipat together with the date of their posting ?

Shri Mohan Lal : The names of Assistant Sub-Inspectors posted in City Police Stations Panipat together with the dates of their posting are given below :—

- | | | |
|--|----|---------------------|
| 1. A.S.I. Ranjit Singh 20/A. | .. | 2nd May, 1962 |
| 2. Offg : A.S.I. Nar Dev No. 219/KNL. | .. | 25th January, 1963. |
| 3. Offg : A.S.I. Sukhdev Ram, 515/HSR. | .. | 29th January, 1963 |

**PANCHES, SARPANCHES AND MEMBERS OF SAMITIS AND ZILA PARISHADS
ARRESTED UNDER THE DEFENCE OF INDIA ACT**

***3392. Comrade Harnam Singh Chamak :** Will the Home Minister be pleased to state —

- (a) the number of 'Panches', 'Sarpanches' and members of Samitis and of Zila Parishads, so far arrested under the Defence of India Act in the State ;
- (b) whether the said detenus are afforded the treatment in conformity with their social status while lodged in the Jails ;
- (c) the number out of those mentioned in part (a) above who have been given any special class, according to their social status ?

Shri Mohan Lal : (a) 12.

(b) Yes, in accordance with the rules .

(c) 1.

ZILA PARISHAD, KARNAL

***3200. Chaudhri Inder Singh Malik :** Will the Minister for Planning and Development be pleased to state:—

- (a) whether the Zila Parishad in Karnal District has started functioning; if not, the reasons therefor ;
- (b) whether the election of the Chairman of the Karnal District Zila Parishad has taken place; if not, the reasons therefor and the approximate date, if any, by which the said election is likely to be held.

Sardar Darbara Singh : (a) No, Sir. The election of the Chairman and the Vice-Chairman, has not been held.

(b) No, Sir, before holding the election of the Chairman Zila Parishad, Karnal, a number of elections in the Panchayat Samiti, Gharau nda, the constitution of which is yet to be completed, are to be held along with the cooption of members in the Zila Parishad. These elections have been taken up already. However, it is not possible to give the date by which the Chairman Zila Parishad will be elected since a number of elections are involved and the possibilities of the elections being stayed by courts at any stage cannot be ruled out.

WIDENING OF SUNAM 'CHO'

***3390. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state :—

- (a) whether there is any proposal under the consideration of Government to widen the Sunam Cho to save the Sunam town from the over flowing flood waters;
- (b) whether he is aware of the fact that the syphons near Kothi Abadan failed to discharge the full flow of waters this year;

if so, whether there is any proposal under the consideration of Government to widen the said syphons; if so, when it is likely to be implemented ?

Chaudhri Ranbir Singh : (a) Yes.

(b) (i) There is no village named Kothi Abadan. Neither there is any syphon on Sunam Choe. However an old bridge exists near village Kothi Ghabdan on Sunam Choe which having inadequate capacity could not discharge full discharge received during the last year.

(ii) The capacity of the said bridge is proposed to be enlarged and this is expected to be implemented by 1965.

OBSTRUCTING THE FLOW OF RAIN WATER IN A VILLAGE IN FEROZEPORE
DISTRICT BY ERECTING A DAM NEAR VILLAGE NARAINGARH,
TEHSIL BARNALA

***3391. Comrade Harnam Singh Chamak :** Will the Minister for Irrigation and Power be pleased to state—

(a) whether Government is aware of the fact that the residents of a village in district Ferozepore had obstructed the flow of rain waters by erecting a dam on the boundary of village Naraingarh (Sohian) Tehsil Barnala, as a result of which the entire crops belonging to the latter-said village got damaged;

(b) whether it is also a fact that both the 'Kharif' and 'Rabi' crops in the said village get devastated almost every year ;

(c) whether it is also a fact that the said village remains cut off from the outside world for months together during the rainy season as a result thereof ;

(d) whether Government propose to take any steps for the protection of the said village ; if so, the details thereof ?

Chaudhri Ranbir Singh : (a) Yes.

(b) & (c) Yes, during the years of heavy rainfall only.

(d) Yes. Proposed Bassian outfall drain will afford protection to the said village.

CLOSING OF BAZIDA DISTRIBUTARY AND SIRSA BRANCH OF WESTERN
JUMNA CANAL

***3525. Shri Fateh Chand Vij :** Will the Minister for Irrigation and Power be pleased to state :—

(a) the dates when Bazida Distributary of W.J.C. remained closed during the period from 1st October, 1962 up to date,

(b) the dates when the Sirsa Branch of the Western Jumna Canal remained closed during the period from 1st October, 1962 up to date ?

Chaudhri Ranbir Singh : (a) and (b) The dates when Bazida Distributary of Western Jumna Canal and Sirsa Branch remained closed are mentioned in the appendix.

APPENDIX

(a) The dates when Bazida Distributary of Western Jumna Canal remained closed are as under :—

1st October, 1962 to 4th October, 1962.

10th October, 1962 to 11th October, 1962.

7th November, 1962 to 26th November, 1962.

11th December, 1962 to 31st December, 1962.

1st January, 1963 to 3rd January, 1963.

12th January, 1963 to 17th January, 1963.

20th January, 1963 to 27th January, 1963.

4th February, 1963 to 12th February, 1963.

21st February, 1963 to 28th February, 1963.

1st March, 1963 to 2nd March, 1963.

5th March, 1963 to 10th March, 1963.

15th March, 1963 to 18th March, 1963.

27th March, 1963 to 3rd April, 1963.

(b) The dates when Sirsa Branch remained closed are as under :—

1st October, 1962 to 22nd October, 1962.

6th January, 1963 to 29th January, 1963

23rd March, 1963 to 3rd April, 1963.

REPRESENTATION FROM FARMERS OF SIRSA FOR WIDENING OF GHAGGAR RIVER

***3528. Comrade Hardit Singh Bhathal :** Will the Minister for Irrigation and Power be pleased to state whether Government have received any representation from the farmers of the Sirsa area for widening the Ghaggar river and raising the embankments together with the action, if any, taken or proposed to be taken by the Government in this connection ?

Chaudhri Ranbir Singh : No such specific representation has been received. However, the work on the canalisation of river Ghaggar below Ottu has since been started.

ALLOTMENT OF NAZOO LAND TO LANDLESS TENANTS (SCHEDULED CASTES) IN CERTAIN VILLAGES OF TEHSIL NARWANA, DISTRICT SANGRUR

***3526. Shri Fakiria :** Will the Minister for Revenue be pleased to state whether it is a fact that nazool land was allotted to the landless tenants (scheduled castes) of villages Surja, Khera, Kalait and Bhidrana in tehsil Narwana, district Sangrur, during the year 1955-56; if so, the reasons for ejection of such tenants now ?

Sardar Ajmer Singh : There is no Nazool land in the villages of Surja Khera, Kalait and Bidhrana. However, confiscated land in these villages was leased out to the members of Scheduled Castes. Those tenants who did not pay rent were ejected.

STARRED QUESTIONS FOR THE 12TH APRIL, 1963

CO-OPERATIVE SUGAR MILLS, PANIPAT/ROHTAK

***3202. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state—

(a) the names of the members of the Board of Directors of the Co-operative Sugar Mills, Panipat and Rohtak, in the year 1962 separately together with the number of elected, and nominated Directors, separately ;

- (b) whether it is a fact that the Board of Directors of the Sugar Mills, Panipat and Rohtak, have recently been superseded; if so, the reasons therefor in each case, separately ;
- (c) the detailed list of the charges, if any, against the Board of Directors of the Co-operative Sugar Mills, Panipat and Rohtak, separately :
- (d) the explanation of both the said Boards of Directors in regard to the said charges, if any, separately, together with the comments of the Registrar in both cases, separately:
- (e) the name of the officer or person, if any, in both the said cases, who is functioning in place of the Board of Directors, separately ?

Sardar Partap Singh Kairon : (a) A statement containing the required information is as follows.

(b) (c) & (d) Yes. The reasons of superseding the Boards and list of charges etc. may kindly be seen by the Member with the Secretary to Government, Punjab, Co-operation Department.

(e) Consequent upon the removal of Board of Directors, Sugar Mills, Panipat and Rohtak, a joint Board of Administrators has been appointed by the Registrar under section 27 of the Punjab Co-operative Societies Act 1961. This Board consists of the following officers :—

- (1) Secretary to Government, Punjab, Finance Department.
- (2) Deputy Commissioner, Karnal.
- (3) Deputy Commissioner, Rohtak.
- (4) Cane Commissioner, Punjab.
- (5) Joint Registrar, Co-operative Sugar Mills.
- (6) Shri B. K. Khanna, Deputy General Manager, Fertilizer Corporation of India, Nangal Unit.
- (7) Shri C.D. Khanna, Manager of the Industrial Finance Corporation of India.

The number and names of the elected and nominated members on [the Board of Directors of each of the Panipat and Rohtak Co-operative Sugar Mills during 1962 are given separately as under :—

CO-OPERATIVE SUGAR MILLS

	PANIPAT	ROHTAK
Seven elected Directors representing individual shareholders	1. Shri Randhir Singh	.. 1. Shri Umrao Singh.
	2. Shri Godha Ram	.. 2. Shri Ram Chander Sharma
	3. Shri Dharam Singh Rathi	3. Shri Manphool Singh.
	4. Shri Kuldip Singh	.. 4. Shri Dilbagh Singh.
	5. Shri Chandgi Ram	.. 5. Shri Fateh Singh
	6. Shri Prithi Singh	.. 6. Shri Surat Singh and he was replaced by Shri Saroop Singh on 14th July, 1962.
	7. Shri Ganesh Dass Bhatia..	7. Shri Jai Singh. He was replaced by Shri Raj Singh Dalal on 30th August, 1962.
Three elected Directors representing shareholding cooperative instructions	1. Shri Bhag Singh	.. 1. Shri Inderaj.
	2. Shri Hakumat Rai	.. 2. Shri Sheoraj Singh.

**CO-OPERATIVE SUGAR MILLS
PANIPAT**

ROHTAK

	3. Shri Shiv Ram Verma	3. Shri Chand Ram, who was replaced by Shri Pritam Singh on 14th July, 1962.
Three Government nominees.	1. Registrar, Co-operative Societies, Punjab.	1. Secretary to Government, Punjab, Finance Department, or his representative.
	2. Deputy Commissioner, Karnal	2. Registrar, Co-operative Societies, Punjab, or his representative.
	3. Shri Jagjit Singh Mann ..	3. Deputy Commissioner, Rohtak.
One Industrial Finance Corporation's nominee.	Shri R.C. Khanna, Retd. IA & A S.	Shri R.N. Bannerji, I.C.S. (Retd)

GENERAL MANAGERS, CO-OPERATIVE SUGAR MILLS, PANIPAT

***3203. Chaudhri Inder Singh Malik :** Will the Chief Minister be pleased to state—

- (a) the names of the persons who worked as General Manager of the Co-operative Sugar Mills in the State in the year 1962, separately ;
- (b) whether it is a fact that some General Managers of the said Co-operative Mills left the service of the Mills ; if so, the reasons therefor, separately in each case ;
- (c) whether it is a fact that some charges were levelled against and inquired into by the Sub-Committee of the Board of Directors against the General Manager of the Co-operative Sugar Mills, Panipat, in the year 1962 ; if so, the details of the charges together with the copy of the enquiry report, if any, and the action taken, if any, thereon ?

Sardar Partap Singh Kairon : (a) A statement is as follows.

(b) Yes. Shri R. S. Dass Badhwar, General Manager of the Haryana Co-operative Sugar Mills Ltd., Rohtak, left the service. He tendered his resignation which was accepted by the Management of the said Mills.

(c) Yes. The details of the charges against Shri Jagbir Sawhney, General Manager, Co-operative Sugar Mills, Panipat, and proceedings of the Sub-Committee are laid on the Table of the House.

The Board of Directors, in view of the General Manager's request for retirement, dropped the charges in its meeting held on 15th December, 1962.

STATEMENT

Serial No.	Name of the Mills	Name of the General Manager
1	Janta Co-operative Sugar Mills Ltd., Bhogpur	Shri W. C. Anand
2	Haryana Co-operative Sugar Mills Ltd., Rohtak	Shri R. S. Dass Badhwar and Shri J. S. Sarohia, I.A.S.

Serial No.	Name of the Mills	Name of the General Manager
3	Panipat Co-operative Sugar Mills Ltd., Panipat	Shri Jagbir Sawhney
4	Morinda Co-operative Sugar Mills Ltd., Morinda	Shri T. N. Mahajan
5	Batala Co-operative Sugar Mills Ltd., Batala	Shri G. S. Bedi
6	Doaba Co-operative Sugar Mills Ltd., Nawanshahr	Shri L. S. Chhina

First set of the charges against Jagbir Sawhney, General Manager, Panipat Co-operative Sugar Mills.

It has been noticed in the record that the vehicles of the Mills have been mis-used and the factory has suffered financially to great extent on this account. In number of cases the vehicles have been mis-used by others by the order of the G. M. and in number of cases G. M. had made a gross mis-use of the factory vehicles. Few instances are given below, but these are not the only cases but the log books are full of such irregularities and mis-use.

(1) In May, 1959, G. M. on long leave (23 days) and took away with him PNK—1337 and used the same through out his leave period. The vehicle during this period did not remain in the factory but it remained with G. M. and during this whole period Shri Fhoola Singh Driver of PNK—1337 was shown on out duty. This is a clear mis-use of the power and the vehicles as well as mis-use of the Driver.

(2) On 29th December, 1961 at 3-30 P. M. as entered in the Log Book of Car PNK—1337 that the Car went from Panipat to Delhi on personal business of the G. M. The Log Book of the PNK—6030 shows that this vehicle No. 6030 left Panipat to Jagadhri at 4 P.M. on 29th December, 1961, on personal business of the G. M. It is very strange how G. M. can go at the time in two different directions in two different vehicles. It shows clearly that one of the vehicles has been used by some body else other than the G.M. The G.M. has got no authority to give the vehicles to his relations viz daughter or friends for private use. It is clear mis-use of the vehicle.

(3) In number of cases the local use of the vehicle by G. M. on personal account comes to about 40 miles in a day and the factory pays for such local journeys. This is highly objectionable and misuse. Local personal use has not been clearly defined anywhere. As far as we think that only the G. M. can use it for his personal use locally and not other members of his family. Keeping this thing we could find that the vehicles are being mis-used daily.

(4) G. M. has not signed in the Log Books against the journeys he undertook whether shown as duty or personal. He has also not shown anywhere in the Log Book in any case the purpose of the journeys. In every audi' note these objections were raised but the G. M. did not care for these objections. Registrar Co-operative Societies, Punjab, also sent D. O. No. SM—II—P(XMQ) 2627—SMA dated the 21st July, 1961, to Mr. Jagbir Sawhney, G. M. in this connection but he did not even care for this D. O. of the Registrar, and the same irregularities continued and still going on.

(5) It is proved from the Log Books of vehicle No. 1103 PNK that on 6th and 7th May, 1962, this vehicle has been used personally by G. M. and went from Panipat to Hardwar, Rishi Kesh but the record of the Mills shows that on 6th and 7th May, 1962, the G. M. was in Panipat and did not go to Hardwar or Rikhi Kesh personally. It means that the jeep was mis-used and mis-appropriated at the instance of the G. M. by any of his relations or friend. Log Books show that during this journey the jeep covered about 342 miles.

(6) We have seen that there are orders of the G. M. that nobody can take the vehicles out of the factory without his permission. So far proper or improper use of the vehicles the G. M. is directly responsible. Log Books of the vehicles clearly show that the G. M. allowed the factory vehicles being used by S. D. M. Panipat, tehsildar Panipat, B. D. O. Panipat and others in the year 1957-58, 1959, 1960, 1961 and 1962 and not for the factory business. For instance we quote the following of this year.

A. Vehicle No. 1103 was used by the S. D. M. Panipat, on 25th January, 1962 from 8 a.m. to 7 p. m.—40 miles.

B. Vehicle No. 1103 was used by S.D.M., B.D.O. and Tehsildar Panipat on 11th January, 1962 from 3 p. m. to 8 p. m.

C. Vehicle No. 1103 was used by S. D. M., Panipat, from 20th February, 1962 to 25th February, 1962, covered 421 miles.

D. Vehicle PNK 6030 used by S. D. M. Panipat on 6th February, 1962, from 4 p.m. to 8. p. m. covered 20 Kilo meters.

Note. —for all these journeys mentioned above the G. M. did not take the sanction or approval of the Board of Directors or the Chairman nor these officials have paid even a single pie to the factory nor the G.M. has ever cared to send any bill for these journeys.

(7) The General Manager has gone to Chandigarh on 31st July, 1962, without any factory business and has used factory vehicle No. PNK-1337 in this journey. It is a clear misuse of the vehicle as on enquiry it was found that the General Manager had gone to leave Mr. Khanna to Chandigarh.

(8) On 31st July, 1962, factory vehicle went to Jullundur and we have noticed it that the mill staff went to Jullundur by train. These employees would certainly claim T.A. from the factory for this journey. On account of the General Manager the factory had been burdened extra. These employees could easily go in the factory vehicle and this expenditure could be avoided.

(9) According to the condition of the service the General Manager should pay for petrol for journeys which he has performed personally. The record shows that he did not deposit any such amount from July to June, 1962. This is a clear misuse and also the mis-appropriation of the money. The General Manager has deposited Rs 1,071.70 on 30th June, 1962, for all the three vehicles details given below —

PNK 1103—Rs 213.12., PNK 1337—Rs 566.28, PNK 6030—Rs 292.30.

(10) Log-books of the vehicles clearly show that these irregularities, and misuse as mentioned above also had been committed in 1957, 1958, 1959, 1960, 1961 and 1962. Log-books are full of these irregularities

(11) The Mills total receipts of fire wood during the year 1959-60, was 5,015 mds and 9 srs. and no fire wood was issued during the year. Total receipt of fire-wood during the year 1960-61, was 875 mds. and only 40 mds. were issued during the year. The stock was checked by us at the spot and it was hardly 200 mds. There is shortage of more than 5,600/- mds of fire wood in the stock. During the enquiry it has revealed that this firewood has been sold by General Manager to some brick-kiln contractors for about 15,000/—and no money has been deposited in the accounts of the factory regarding this sale. It is a clear case of misappropriation and embezzlement.

(12) It has been further brought to the notice of this committee that one Shri Mehra, a neighbour of Shri Jagbir Sawhney, General Manager, sent his tractor in the factory for repairs. This tractor was repaired by the order of the General Manager on Mills account by the workers of the mills. Mr. Mehra did not pay anything to the factory for this work. This allegation was on enquiry found correct. General Manager has made use of the factory material as well as the workers for a friend of his.

(13) The licence of the factory guns is in the name of the General Manager. The licence expired on 17th March, 1960, but the General Manager did not apply for the renewal of these licences in March, 1961, and also in March, 1962. It is a gross negligence on the part of the General Manager. He has applied for renewal in the end of July, 1962. It is clear that the factory can be prosecuted for this negligence of the General Manager.

(14) Record shows that the General Manager has been paying special rewards over time in lieu of weekly rests and holidays to the employees of the factory without any authority or without Board's sanction. All such payments are unauthorised

expenditure and amounts to mis use of power on the part of the General Manager. The Senior Auditor objected to such expenditure in the years, 1957, 1958, 1959, 1960, 1961, but the Manager continued to have this unauthorised expenditure. This is a case of gross misconduct as the General Manager did not care even for the objections of the Senior Auditor.

- (15) The General Manager has employed a large number of employees without the sanction or the approval of the Board of Directors of the Executive Committee during the last year 1961-62.

Some names are given below :--

- (1) Vijay Kumar, apprentice draftsman, (2) Ravi Raj Suri, (3) Om Parkash, Cane Clerk, (4) Jugal Kishore, (5) Charanjit Lal, (6) Balbir Singh in workshop, (7) Sewa Singh, (8) Basakhi, (9) Sham Lal, Store Boy, (10) Nanak Chand, Helper, (11) Tilak Raj, (12) Gurdas Ram, (13) Radhe Sham, (14) Rama Nand, (15) Dharam Dev Tripathi, (16) Sardari Lal, (17) Hari Chand, (18) L. K. Kolli, (19) Om Parkash, M. Clerk, (20) Om Parkash, C.C. Cooli, (21) Munshi, (22) Subhash Chand, Apprentice Panman, etc.

Similarly he had employed about 100 employees during the year 1960-61 without proper authority.

- (16) Some time back some store material was stolen from the factory premises and was thrown outside the factory which was later on found in the fields outside the factory. It was a very serious thing. The General Manager did not take any action against any body nor he got the case registered in the Police Station. The General Manager has failed in his duty in making an enquiry in this connection. It is also clear case of burking of offence.
- (17) About three years back a contract was given to S. Bachan Singh, contractor, in which about Rs 5,000 was embezzled by the contractor and Balwant Singh, Assistant Engineer. The charge was against contractor and S. Balwant Singh both. S. Balwant Singh was dismissed as a result of the same about on technical grounds he has reinstated. As the General Manager did not full fill the formalities in his enquiry as a result of the same the factory had to pay to S. Balwant Singh about 8,000 rupees, in spite of the fact that after dismissal S. Balwant Singh served as Assistant Engineer, in Co-operative Sugar Factory, Ambur, Madras. The first wrongly dismissed the said employee and later on failed to inform the court the fact of his re-employment at Ambur otherwise this period according to the rules should have been excluded from payment. Due to the improper use of power, carelessness and negligence of the General Manager the factory suffered this loss. The said contractor was again given certain contracts even after it, and the General Manager did not bring to the notice of the Chairman regarding the misconduct of this contractor, nor he informed the Board.
- (18) The Committee demanded overtime record but was not given. Some record shows that cases of the payment of the special reward were not placed before the Board of Directors for approval or sanction. In 1958 the Senior Auditor has raised this objection, but the General Manager did not care for this objection, and continued paying a special reward etc., without the permission of any proper authority.
- (19) In many cases bills are not forthcoming but payment is alleged to have been made in those cases. Audit report for the year 1958 on this point as well as the Audit reports for the years 1959-60 and 1961 support this charge.
- (20) A sum of Rs 28,531.38 nP, is shown to have been paid in the accounts but it is not known to whom it has been paid, *vide* audit report of 1958, under head Sundries Liabilities under Item (i)2(1). It is very strange that such a big amount was involved but the General Manager did not care to take any action regarding it. It is a gross neglect of duty.
- (21) According to the report of the Senior Auditor for the year 1954 under sub-head sugar caneseed in para 5(b) the Senior Auditor directed that a sum of Rs 501 be recovered from collectors with interest, and the auditor further demanded that their explanation be called and also wanted that the responsibilities be

fixed for this amount. Record shows that the General Manager did not care up to now to take any action regarding this item. It is also a neglect of duty.

- (22) In the reports of the year 1958 of the Senior Auditor, the Auditor has directed that certain sums of money be recovered but the record shows that the General Manager did not take any step to recover the said amount, inspite of the fact very big amounts are such involved and the objections were repeated by the Auditors every year.
- (23) Telephone bills have been checked up. General Manager, before 1st July, 1962, did not keep any register of telephone to indicate private or official, for all these long years there was no register of telephone to indicate private or official calls for all these long years. There was no register and so it is very difficult to find out which call was private or which was official. On verification one could say that there are many calls which could be private, and even for all these the factory has made the payment. In audit report of the year 1958, in head XVII, profit and loss accounts under such head three telephone expense the Senior Auditor had suggested that the telephone register should be maintained but in spite of his direction the General Manager did not care to have this register though this direction was given in 1958 and was repeated in later years. This shows the *malafide* of the General Manager.
- (24) The General Manager has paid T.A. and D.A. to the employees mostly in all cases far in excess, i.e., permissible to them under the rules in the years 1958, 1959, 1960, 1961 and 1962.
- (25) *Vide* voucher No. 7264, dated 30th June, 1953, Shri Jag bir Sawhney, General Manager, has charged Rs 1,228.27 as incidental charges for 19,682 miles travelled in mills cars at 12 pies per mile which is not admissible to him under the rules. In spite of audit objection he has been charging this incidental charges and did not refund the same. This is misappropriation.
- (26) Record shows that General Manager has never cared for the compliance of audit reports of the Senior Auditors. It is very strange that from the year 1957 to date no compliance has been made of the audit reports nor any annotated copy prepared for any such year, so far. The very purpose for which the audit objections and reports are undertaken is thus defeated. Attention to this aspect of audit, i.e., compliance was drawn by the Auditors but General Manager did never even care for such suggestions or directions.
- (27) A sum of Rs 97,832.14 nP. being the cost of iron and steel consumed for construction purposes in the years 1956-57 and 1957-58, shown to have been paid but the said payment is not supported by original bills. The vouchers are supported by hand-made bills and no reliance can be placed on such hand made bills. The General Manager can only explain the circumstances in which this thing has been done. Another payment of Rs 86,436.91 nP. to M/s Dewan Chand Kaura Mal was in the same year for purchase of iron and steel. But even this payment is not supported by original bills but is supported by the hand-made bills. In the same year iron and steel was purchased from Delhi Registered Stock Holder Association, Tata Iron and Steel Company and Bharat Registered Stock Holder Association for Rs 27,136.89, Rs 28,045.04 nP. and Rs 43,179.22 nP. respectively. All these amounts involved are big one and without original bills, there is every apprehension of the misappropriation.
- (28) Rs 23,964.78 nP. has been debited on account of machinery purchased from Skoda Private Ltd. in the year, 1956-57. The amount appears to have been paid through State Bank of India. The original invoice and the bill in support thereof are not forthcoming.
- (29) A large amount in the years 1957-58, 1958-59 shown to have been paid to traders but their bills are not forthcoming. A very big amount is so involved coming into many thousand.
- (30) A sum of Rs 4,275.17 nP and Rs 3,231.05 nP. stands recoverable from Shri Darbari Lal and Haryana Co-operative Stores Ltd., Sonapat. According to the report of the Auditors of the year 1959, Senior Auditor has suggested that these amounts be recovered, but no steps have so far been taken by the General Manager for the recovery of such big amounts. Similar is the case of amount of Rs 635 standing in the name of Shri Shugan Chand Azad. There are

many such amounts which ought to have been recovered by this time but these have not so far been recovered. For this negligence of the General Manager the factory has suffered a very heavy loss.

- (31) A sum of Rs 137.91 nP. *vide* voucher No. 1850, dated 31st December, 1958, the General Manager has charged towards incidental charges. According to the rules he is not entitled to charge incidental charges. In spite of audit objections he has not so far refunded this amount and as such misappropriated.
- (32) On going through the personal accounts of the contractors it has been observed that they were used to be given advances against commission accrued to them from time to time by the General Manager and as a result of such frequent and unplanned advances the amount of shortage debited to them subsequently could not be recovered. Hence due to this a sum of Rs 7,513.27 nP., Rs 16,508 and Rs 20,277.05 nP. is outstanding against these contractors of the centre for the years 1958, 1959, 1960 and 1961 respectively. No steps have been taken so far for the recovery of this big amount by the General Manager. This payment has been made by the General Manager and he is responsible for it.
- (32-A) The contract of the canteen which was given to one Major Lekh Raj Singh was checked up and it was found that this contract was given in 1953. No quotations and no tenders were invited for this contract, in spite of the fact that there is letter on the file, which has demanded from the General Manager on which date the quotations of tenders would be called. In the contract there is no order from any authority and even from the General Manager. There is no sanction or approval of the Board of Directors. There is no agreement of this contract and there is also no payment in this behalf and there is also no approval. This whole affair shows how things are going on and have been going on.
- (33) This committee demanded many a time the Gate Register for the months of September, October and November of the year 1958. In one complaint of stores and others was taken out from the factory for the personal use of the General Manager and Mauji Ram, Chokidar, had made necessary entries in the register to this effect. Our doubts and suspicions are confirmed for non-supply of the Gate Registers, we are of the confirmed opinion that store material has been taken out and embezzled.
- (34) Log-book of the truck from 1st July, 1957 to 31st December, 1957 are also not available. It shows that this truck was misused during this period.
- (35) For the negligence of the General Manager, the factory has suffered a loss of Rs 85,000 on account of the rebate not paid to us as the General Manager did not supply the returns to the Excise Department in time.
- (36) Giving a contract system is absolutely wrong, adopted by the General Manager before March, 1962. There is no tender register, no quotation register in most of the contracts no quotations, no tenders have been called in the years 1957 to 1961. The system of purchase of the stores is also wrong. The Auditors have written in their audit report that purchase of stores system is defective. In spite of it the General Manager did not care to improve it. The Registrar issued instructions and directions regarding the purchase of stores, *vide* Memo No. 3085-ADA-2/RCS-SM-III-17/9071, SMA/RCS, dated 27th November, 1959, but the General Manager did not care for these directions and carried on in his own way, though the directions were made in 1959.
- (37) The condition of stores accounts cane accounts, and General accounts is highly deplorable and my this view is supported by Audit Reports of the years 1957 to 1961.
- (38) The stationery which have been purchased last years is without quotations and without tenders and no sanction for the purchase has been obtained from the proper authorities.
- (39) There is also complaint against the General Manager that he has purchased some land in Krishanpura and has installed a tube-well therein. The allegation that is the tube-well is of the factory. This fact may be verified and investigated. It is also alleged that the bricks used in the Kothi at Krishanpura are from the factory, this may also be enquired into.

- (40) In the end we wish to give you a timely warning to the Chairman and the Board of Directors that the General Manager would use all delaying tactics and obstructive methods in the running of the factory during the coming season of 1962-63. The Chairman and Board should be wide awake about the manoeuvres which calls for all members vigilance in this behalf. Vigilance Committee has fully gone into this matter and then bring this fact to the notice of the Chairman and the Board of Directors. Records show that the General Manager has been complaining to the higher authorities directly against certain committees constituted by the Board of Directors also against certain Directors. This is against discipline. He should first bring such things to the notice of the Chairman and then to the notice of the Board of Directors.

This Committee recommends to the Board of Directors through the Chairman that a charge sheet be given to General Manager and an enquiry be held by the Chairman, the Registrar, and Vice-Chairman or Secretary.

Second set of charges served on Shri Jagbir Sawhney, General Manager, Panipat Co-operative Sugar Mills on 18th November, 1962.

1. The Committee also checked chain carrier contract of unloading of cane for the year 1961-62, and found that no sanction or approval of the Board was taken so far in this behalf. It is case of serious and gross negligence as well as misuse of powers on the part of the General Manager.
2. General Manager generally remains out from factory. There is no record to show on which day he was in Mills and on which day he was on out duty or on leave. He has been going out even without permission of the Chairman.
3. Truck of the Mill has been misused and the General Manager has failed in his duty to check the same. Some articles of stores were sent on loan 3/4 years back but the General Manager is so careless that he did not take any step for the return of these articles or their market price.
 - (a) On 24th July, 1957, 800 empty bags were sent out through the mills truck but these have not so far been returned back nor any action taken by the General Manager for their return or for recovery of the market price.
 - (b) On 12th August, 1957, 100 ballies were sent to Kutail by mills truck but General Manager has failed to collect these ballies or their price or to charge for use of the mills truck.
 - (c) On 4th October, 1957, the mills truck was allowed by the General Manager to be used not for the factory purpose and no payment has been deposited to the mills account. General Manager is responsible for it. For this journey the truck covered 105 miles. Even the factory paid for the petrol, etc. etc.
 - (d) On 4th October, 1957, cement was sent on loan to Kutail from factory. No payment for the same has been deposited to the factory accounts. General Manager is responsible for it.
 - (e) On 8th October, 1957, cement was again sent from the factory to Kutail. No payment for cement or for use of mills truck was recovered by the General Manager.
 - (f) On 10th May, 1957, the mills truck went to Kutail no purpose shown.
 - (g) On 10th June, 1957, Khalasis of the mills were sent to Kutail farm. The Mills had no business. This is a clear misuse of power for sending Khalasis and truck for private use. No payment recovered from them.
 - (h) On 16th June, 1957, the General Manager allowed the use of the mills truck as well as Mills Khalasis by the Kutail farm authorities. No payment has been deposited to the factory accounts for both. Nor any proceedings or correspondence made for the recovery.
 - (i) On 18th July, 1957, 460 bags of cement were sent to Kutail. Record does not show to whom these were sent. No payment for the cement and for the use of the truck deposited to the accounts of the mills.

- (j) On 7th January, 1957, the mills truck was misused and was sent to Delhi, not for the factory business and covered 148 miles. For this use no amount has been recovered.
- (k) On 4th February, 1957, mills truck was used by General Manager for carrying bricks to his house. He has not made any payment so far for this use.
- (l) The record of the mills show that many articles were given on loan but not collected so far nor any correspondence made.
- (m) Log-book of the years 1957-58, 1959, 1960, 1961 and 1962 were full of such misuse.
- (n) Shri V.B. Banks is living in mills residential quarters for the last more than one year and he has not paid any rent to the mills. General Manager has not taken any step for the recovery of the rent.
- (o) Naraina Co-operative Multipurpose Society Ltd. Naraina, functioned as purchasing agent in the crushing season of 1959-60. This Society worked as such agent at Phusgarh Nagla Farm and Kunjura centres. There was a shortage of 3,355 mds. of suger cane. There was also a shortage of 1764 maunds in season 1957-58. According to the terms of agreement the entire shorage was to be borne by the purchasing agents. In spite of this fact this loss allowed and full payment was made to this society. Similar are the cases of the payment to purchasing agents of Hathwala and Chaura Centres in the seasons 1959-60. The board has not given any sanction or approval or these payment. The General Manager has made these payments and he is responsible. The big amount as such involved and this amount should be recovered from the General Manager as this loss is due to the negligence of the General Manager.
- (p) For the negligence of the General Manager the factory has suffered a loss of interest of two years on the amount of Rs 1,86,000 on account of the rebate payable, though the management sent there turns in time but for the recovery and withdrawl of the amount no proceedings were done for the last two years. It is a gross negligence.
- (q) It has come to the notice of this Committee, that original summaries of the payment of sugar cane purchased by one of the cashier in the season 1960-61, of Rs 10,000 are not available. Duplicate summary relating to the same has been replaced. General Manager has been sleeping over this matter for such a long period though very huge amount is involved.
- (r) It has come to the notice of this Committee that the factory is paying house rent to the staff of the Senior Auditor. There is no sanction of the Board of Directors nor any approval in this behalf. This is an unauthorised expenditure. General Manager is responsible and it has been done by him with a view to win over this staff. It is highly objectionable and undersirable.
- (s) It has been noticed that Shri Ram Rakha Talwar and Shri Dina Nath, Shri D.N. Chada, etc etc. were deputed on sorting out the unpaid purchies for the season 1959-60 but they did not do it. The General Manager instead of taking any action against them gave a huge amouht of special reward from the funds of the sugar Mills.
- (t) It has been noticed that the accounts of the mills have not been written in the relevant books for the last few months and as such the accounts of the mills are lying in arrears. It is very serious matter. G.M. has failed to take any step regarding such an important item.
- (u) It has come to the notice of this Committee that the furnitue of the mills was given for a public meeting out side the sugar mills by the General Manager with the permission of the proper authority nor he charged any rent for such. In that meeting the Directors and the Management were maliciously criticised. One or two of the speakers even abused the Directores. The General Manager has actively participated in that meeting and also joined in the tea party. It amounts to indiscipline.
- (v) We have examined all the log-books of vehicles of the Mills and found that the rules framed by the Board were not observed. It is clearly laid down in the rules that no factory vehicles would leave the factory premises without written

parchi issued by the General Manager or Chairman. This rule is not being observed. The misuse of the vehicles is still going on. The purpose of the journey is still not shown in the log-book as desired by the rules. Checking by the Director is not allowed by the General Manager. The local personal use is still going on as previously inspite of the rules. The General Manager has not signed the log-book in token of the use of the vehicles. The columns of the log-book are neither kept not completed as provided under the rules. The General Manager as such has flouted the decision of the Board of the Directors.

- (w) Lot of material was supplied to various contractors at the centres but the same material was not returned to the factory. The value of this material comes to a very huge amount. The General Manager had made paymets to these contractors inspite of the fact that no clearance chit was issued from the store. It is a gross irregularity and the factory has suffered a huge loss on account of it.
- (x) It is noted and examined that all sorts of contracts in the season of 1960-61 and 1961-62 were not sanctioned and approved by the Board of Directors. The same case is with regards store purchase and other material. It is highly illegal and abuse of power on the part of the General Manager.

Third Set of charge served on Shri Jagbir Sawhney General Manager, Panipat Co-Operative Sugar Mills on 29th November, 1962

Enclosure of Item No. 5 of the Additional Agenda

Proceedings of the meeting of the Sub-Committee for the verification of the contract for maintenance of the weighbridges held on 7th August, 1962 at 3 P. M. in the factory Office

The following were present :—

- (1) Chaudhri Bhag Singh (in chair)
- (2) Chaudhri Dharam Singh Rathi.

We have examined this relevant contract in details. This contract was made on 11th November, 1957, with pricision Machinery Company, Saadar Bazar Ambala Cantt. through Shri J. P. Aggarwal, Prop. of the Company. Particulars of the weighbridges were to be maintained were as follows :—

4 Nos.—Lorry weighbridges Atlas capacity 15 tons platform 20' x 8'

6 Nos.—Bullock cart weighbridges Atlas capacity 5 tons platform 12' x 8'

9 Nos.—Cart weignbridges Atlas capacity 3 tons platform 6' x 4½'

19 Nos.—Cart weignbridges Avery capacity 3 tons platform 6' x 4½'

38 Nos.—In this contract it has been agreed that the Company shall charge Rs 310 per annum for weighbridge and the yearly amount to Rs 11,780. This contract was for three years, in the first instance and renewable for further years by notice as well as it could be cancelled by any party by 6 months notice. As a result of the same this contract was cancelled on 15th May, 1961 vide letter No.1828 from the General Manager. This contract was again renewed on 14th October 1961 on the same terms. No quotations and no tenders were called for this contract before this contract was made, not any sanction or approval of the Board of Directors is forth coming for this contract. It is very strange that for such a big contract the Board was never taken into confidence. The action of the managemet is arbitrary. It involves an amount of Rs 58,900 and other labour and coolie charges for all these years.

Even at the time of the cancellation the approval of Board was not taken. When in October, 1961, the contract was renewed no quotations and no tenders were called from any firm, nor the approval of the Board was taken. This is highly objectionable as the expenditure is unauthorised. Under the circumstances

we feel that no reliance can be placed on the genuineness of the rate of contract. We feel that the Factory has been un-necessarily burdened with this huge amount with reasons best known to the management as this work could be done departmentally on a very small amount. We feel that it is very serious matter which shows that such a huge amount has been spent carelessly, negligently and irregularly.

Submitted to the Board for necessary action.

General Manager—

Please give your explanation to this charge as well along with the other charges.

(Sd.)- RANBIR SINGH,
(29.11.1962.)

Proceedings of the Sub-Committee to consider the charges against General Manager held on 13th November, 1962 in the factory office.

The following were present :—

- (1) Chaudhri Randhir Singh, Chirman.
- (2) Shri K. J. Khosla, Chief Auditor, Co-operative Societies, Punjab.
- (3) Chaudhri Dharam Singh Ratni.

1. The facts being admitted by the General Manager the only thing that calls for decision is whether the permission from the Vice Chairman was obtained for taking the vehicle out on long leave. There is nothing in writing by the Vice Chairman and if any enquiry were to be made from him, he is not expected to remember it after so many years. I feel the vehicle should not have been taken out without written permission on record which has not been done, nor any endorsement made in the log book to suggest that by previous permission was obtained. As the Vice Chairman was not even competent to allow the vehicle to be taken out, I do not think any permission could have been given by him.

Mr. Khosla is of the opinion that it has not been possible to ascertain at this stage as to whether on the relevant date, the Vice-chairman was competent to give such permission.

Generally we feel that the act of the General Manager is irregular.

2. Mr. Khosla is of the opinion that there are extenuating circumstances on account of the death of the General Manager's brother though technically he should not have done that way without bringing the matter to the notice of the Board.

3, 4, and 5. Linge on the interpretation of the word "personal use," we feel that these words should not be interpreted in the sense in which the General Manager has done. The words personal use should not pertain to family members but strictly according to dictionary meaning "pertaining to one person". If the interpretation by the General Manager was to be accepted, this is bound to lead the vehicles being used indiscriminately, detrimental to the institution.

In spite of repeated objections by the auditors right from the beginning and the Registrar's D.O. on the subject, the purpose of journey has not been shown in the log books which is not regular as it is likely to lead to misuse of vehicle.

6. The vehicles have been used for the purpose other than that of the mill which is irregular.

7. We are of the opinion that the General Manager may be called upon to pay for extra petrol consumed for his journey to Chandigarh.

8. Even if the explanation of the General Manager be accepted for not taking the staff to Jullundur, there was absolutely no justification for not doing so on return journey.

9. The General Manager should have been particular in depositing the amount as and when he undertook the journey on his private account. He should not have waited all these months till the matter was taken up by the Board, to deposit this amount as late as that.

10. It is too vague to call for any comments.

11. This item will be taken up later.

12. As the General Manager has undertaken to give some more papers regarding the repairs of the tractor, it would be taken up later.

13. The General Manager should have been vigilant to have the licence renewed in time even though the office should have pointed it out. The licence has since been renewed.

14. The General Manager should not have paid these amounts particularly in view of audit objections continuously being raised from 1957 to 1961, without bringing the matter to the notice of the Board even though the payment was made for the work done.

15. The General Manager has exceeded his authority in the matter of such appointments.

16. The case was that of theft and it should have been reported to the police for investigation so as to deter the employees for acting in that way.

17. This item was not taken up.

18. As stated in the case of charge No. 14.

19 & 20. These two items are identical and will have to be further probed into to find out as to how many items have been adjusted and how many are still to be adjusted items have been adjusted.

Ch. Dharam Singh Rathi would do it with the help of Senior Auditor.

(CHAIRMAN)

Proceedings of the meeting of Sub-Committee to enquire into the charges levelled against the General Manager held on 8th December, 1962, at 11. A.M.

The following were present :—

- (1) Chaudhry Randhir Singh, Chairman (In Chair)
- (2) Shri K.J.Khosla, Chief Auditor, Co-operative Societies, Punjab.
- (3) Chaudhry Dharam Singh Rathi.

21 & 22. In spite of audit objection in 1958, no steps were taken to realise the amount for as long period as three years and no interest seems to have been charged for the amounts that were withheld by the employees of the mill for a long time. The General Manager should have taken more interest not only to have the audit objection removed but also to make good the loss suffered by the mill.

23. In spite of repetition of objections on this account right from 1957 to 1961, the General Manager has not cared to maintain a regular register of the telephone calls. In spite of the fact that he has made some deposits on account of private calls, there is no data to verify as to how far the deposits have been made correctly. This is a clear neglect on his part and presumption of selfish motive cannot be ruled out.

25. Mr. Banka has been requested to examine this question and report within three days.

26. The audit reports during all these years with the exception of 1956-57 year and 1957-58 year, have mostly been lying unattended. The General Manager should devote more time and energy to have all the audit objections cleared as early as possible. Compliance of audit report must constitute an important part on General Manager's duties.

27. Shri Dharam Singh Rathi and Shri Banka may further probe into the matter and put up their report to the Sub-Committee within three days.

28. The transaction has been done through bank and it may be dropped.

29. The same as in case of 27.

30. The General Manager should devote more attention to the realisation of dues which have now been outstanding for the last three years. He should issue detailed instructions to the persons concerned and fix a time limit and call in periodical reports.

31. Same as in case of 25.

32. The non-recoveries of amounts outstanding for a long time against cane purchasing agents which are stated to be co-operative societies show that the cases have not been followed up as it should have been. The General Manager should take more interest to ensure proper functioning of the departmental heads as the amount involved is pretty high.

32(A). It is admitted that the contract was given without the approval of the Board or bringing anything to its notice. The explanation of the General Manager that it was given by one of the members of the Board of Directors does not carry the matter anywhere. It was his duty to have seen that things function according to rules in a proper way.

33. It is stated that the matter has already been enquired into through the Deputy Commissioner. The matter has been referred to me and further action taken on this item in the light thereof.

34. This charge is included in the other list which would be taken up at that stage.

36. In the earlier years, no proper system for making purchases had been evolved. Subsequently particularly beginning with the year, 1959-60, some improvements were noticed by the auditors although there was considerable scope for improvement. The system has been further streamlined.

37. It is admitted by the General Manager that the quality of work in these departments specially in cane department has been far from satisfactory. He ascribes it to the poor quality of workers.

38. Stationery for the year, 1961, is reported to have been purchased after inviting quotations from four firms. It appears that after writing letters the Factory Manager went to Delhi and made the purchases according to the statement of quotations prepared. As the Board came into being only in the next month, and the matter should have been put before the Board for approval.

39. The charge regarding tube-well may be dropped as the General Manager has produced the requisite documents. As for bricks, the matter would be taken up in the supplementary charge-sheet.

40. It does not require any comments.

Weighbridges contract

The facts are that the contract for repair of weigh-bridges was given to a party at Ambala for about Rs 12, 000 a year and the party engaged a staff of three to four persons for the repairs of the weighbridges throughout the season. The contract is signed by the General Manager as well as by the Directors. It should have struck the General Manager there and then, but that the amount involved is much in excess of what is likely to be spent by the contractor. The matter was never referred to the Board for approval. Thereafter the General Manager independently of the Board or any member of the Board cancelled the contract in May, 1961. Thereafter in October, 1961, the General Manager renewed his contract. To this the General Manager says that he did so because the Chief Engineer told him that it could not be handled departmentally. Thereafter, he brought the matter to the notice of the Vice-Chairman who approved the suggestion of the Chief Engineer. No documents in this behalf have been produced although the General Manager says that the documents are there which have been misplaced at the moment. All these facts suggest beyond any doubt that the mill has incurred considerable avoidable expenditure on his account.

Charges under supplementary lists

1. There does not seem to be any irregularity regarding the contract itself. At least it is a technical error.

2 In future, the General Manager should inform the Chairman whenever he goes out of station whether on business or on leave. As far as possible, prior information should be given.

3. (a) The recovery of 800 bags should have been pursued by the General Manger regarding which no step has been taken. Neither the matter has been brought to the notice of the Board.

(b) The order of the Commissioner is not forthcoming and the General Manager says that he has to check as previously he has not been able to check it up. there is no reason why no step has so far been taken to recall these 100 ballies.

(c), (d), (e) & (i). Inspite of lot of time at his disposal he has not been able to give any explanation of these charges. He should have properly looked in as into the circumstance under which four truck load of cement were sent to Kutail and about the quantity of cement involved, we know nothing as to whether the cement was given on loan, donation or any of the other forms, there is nothing indicated with it. It has also not been shown whether it has been recovered from the party to whom it was given. A complete report regarding these charges should come to me within three days with out fail.

(f) It may be dropped.

(g) The charges of our employees for working at State Orphanage Kutail, is not justifiable at all. Even we deputed our employees to do some job for the Orphanage. Recovery of the amount should have been pursued more vigorously.

(h) As in case of (g) and also the Orphanage has not been billed for three trips of sand for which State Orphanage be billed now.

(j) On recollection, the General Manager says that his explanation is not correct. He wants time to check up and offer the requisite explanation which he would do within three days.

(k) Nothing has come out of it and it may be dropped.

(l) Chauhri Dharam Singh Rathi is requested to give concrete instances.

(m) This may be taken up alongwith (I).

(n) The matter be laid before the Board.

(o) The matter may be placed before the Board as the sanction of payment has been given by the Vice-Chairman. The General Manager has nothing to do with it.

(p) The documents have to be scrutinised by Shri Rathi and Shri Banka.

Reply to charge No. 35 of the above charge-sheet is also the same as stated in (p) above.

(q) Mrs. Rathi and Mr. Banka to scrutinise the allegations and report within three days.

(r) May be laid before the Board.

(t) The accounts work may be expedited and all the books brought up to date.

(u) The furniture etc., should not be used in future on such occasions.

(v) According to vehicle rules every time when the vehicle leaves the mill premises, a chit has to be issued by the General Manager. This is not being complied with, Mr. Khosla is of the opinion that in view of log books entries, it is duplication of work. Purposes of journeys have not been properly given.

(w) Chaudhri Rathi maintains that articles issued to the contractors in the nature of chowldaris, lamps, lanterns, etc., have not been withdrawn at the time of settlement or their accounts. The General Manager asserts that the final payment is made only after the receipt of such art articles. The General Manager would satisfy Shri Rathi about it.

(x) This has already been taken up with item No. I of the supplementary charges.

Note.—The statement has been printed as received from the Government

SUGAR MILLS IN THE STATE

***3204. Chaudhri Inder Singh Malik** : Will the Chief Minister be pleased to state the amount of Government loan repaid by each of the said Co-operative Sugar Mills in the State during the year 1962 separately ?

Sardar Partap Singh Kairon : The statement has been placed on the Table of the House.

Statement showing amount of loan repaid by the Co-operative Sugar Mills during the year 1962

Name of Sugar Mill	Amount repaid	Date of payment
1. Haryana Sugar Mills, Rohtak ..	Rs. 5,33,333.32	3-4-62
2. Janta Sugar Mills, Bhogpur ..	Rs. 2,00,000.00	30th March, 1962
3. Panipat Sugar Mills ..	Rs 2,36,580.00	30th March, 1962

MEDICAL FACILITIES TO DETENUS

***3393. Comrade Harnam Singh Chamak** : Will the Home Minister be pleased to state the details of the medical facilities generally provided to the persons arrested under the 'Defence of India Act' ?

Shri Mohan Lal : All medical facilities as are recommended by the Medical Officers of the Jails in case of individual detenues are provided to the detenues detained under the Defence of India Rules, 1962.

ARREARS OF PAY OF LADY SOCIAL EDUCATION ORGANISERS OF MOHINDERGARH BLOCK

***3531. Shri Badwari Lal** : Will the Minister for Planning and Development be pleased to state whether any Lady Social Education Organiser of 1st and 2nd Blocks of Mohindergarh Block (District Mohindergarh) have not been paid their salaries; if so, since when together with the reasons therefor ?

Sardar Darbara Singh : *Part I.*—Lady Social Education Organiser of Mohindergarh I has not been paid her salary for the period August, 1962 to November, 1962, February, 1963, and March, 1963 and the Lady Social Education Organiser, Mohindergarh II, for the period July, August, 1962 and October, 1962 to March, 1963.

Part II.—The reasons for the non-payment of their salaries are given in the Annexure attached.

ANNEXURE

L.S.E.O.	Period for which not paid	Reasons for non-payment
Mohindergarh I ..	(i) August, 1962 to November, 1962, and (ii) February, 1963 to March, 1963	(i) The L.S.E.O. was not paid for this period because she was reported to be absent for a few days in each month from August, 1962 to November, 1962. The matter is under investigation and her claim for pay for this period will be settled as early as possible.

L.S.E.O.	Period for which not paid	Reasons for non-payment
Mohindergarh II	July, August, 1962 and October, 1962 to January, 1963 (ii) February, 1963 to March, 1963	<p>(ii) She proceeded on leave on medical grounds from 8th February, 1963 and has not so far furnished the medical certificate of Civil Surgeon which has been asked for. She will be paid after leave is sanctioned on receipt of Medical certificate from her.</p> <p>(i) The L.S.E.O. was not paid for this period because she was also reported to be absent for few days in each month from July, August, 1962 and October, 1962 to January, 1963. The matter is under investigation and her claim for pay for this period will be settled as early as possible. The L.S.E.O. also remained on leave without pay from 28th September, 1962 to 10th October, 1962. The question of payment for this period, therefore, does not arise.</p> <p>(ii) The L.S.E.O. applied for leave from 31st January, 1963 and proceeded on leave from 31st January, 1963. No leave is due to her. She is to be granted leave without pay. So the question of payment of salary for this period does not arise.</p>

METALLING OF CERTAIN ROADS

***3533. Comrade Ram Chandra :** Will the Minister for Planning and Development be pleased to state whether the metalling of Nurpur-Suliali-Dunera road and Raja Talab-Jawali road and Mauhathli-Indore road in tehsil Nurpur, district Kangra, has been approved and sanctioned?

Sardar Darbara Singh : Out of the 3 roads, metalling of only one, namely, Nurpur-Suliali-Dunera Road has been sanctioned.

SHRI SADHU RAM, MEMBER, MARKET COMMITTEE, MOGA,
DISTRICT FEROZEPURE

***3532. Sardar Gurcharan Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) whether it is a fact that one Shri Sadhu Ram son of Shri Chint Ram of Moga was appointed a Member of the Market Committee, Moga, as a representative of licensees and he continues to hold the office till now ;
- (b) whether he is aware of the fact that the said Shri Sadhu Ram was a whole-time employee of the Life Insurance Corporation at the time of his appointment as member of the said Market Committee and he still holds that post ;
- (c) if the reply to part (a) and (b) above be in the affirmative, the action proposed to be taken in the matter ?

Sardar Gurbanta Singh : (a) Yes.

(b) Yes. (This fact was, however, not known to Government at the time of nomination).

(c) None. There is no provision of law under which he can be removed from membership by reason of being an employee of the Life Insurance Corporation.

COMPLAINT FROM PANCHAYAT OF VILLAGE DINA, DISTRICT
FEROZEPUR

***3534. Sardar Gurcharan Singh :** Will the Minister for Agriculture and Welfare be pleased to state—

(a) whether any complaint was made by the Panchayat of village Dina, district Ferozepore to the authorities concerned in the office of the Forest Department at Faridkot regarding the cutting of trees of the Forest Department at the Khai Minor Rajbaha Raikot ;

(b) if the reply to part (a) above be in the affirmative, the action, if any taken in the matter ?

Sardar Gurbanta Singh : (a) No.

(b) Question does not arise.

STARRED QUESTIONS AND ANSWERS RELATING TO DIFFERENT
DATES RECEIVED LATE FROM GOVERNMENT
27TH FEBRUARY, 1963

IMPLEMENTATION OF RECOMMENDATIONS OF POLICE COMMISSION

***2003. Comrade Shamsheer Singh Josh :** Will the Home Minister be pleased to state—

(a) the extent to which the Government have decided to implement the recommendations of the Police Commission ;

(b) the total additional expenditure to be incurred and the total number of persons who will be benefitted as a result of partial acceptance of the recommendations of the Police Commission ?

Shri Mohan Lal : (a) & (b) The information asked for is the same which was laid on the Table of the House on 19th February, 1963 with reference to Starred Assembly Question No. 1932 by Shri Rup Singh Phul, M.L.A.

6TH MARCH, 1963

SUSPENSION OF PANCHES AND SARPANCHES

***1071. Comrade Harnam Singh Chamak :** Will the Minister for Community Development be pleased to state—

(a) the total number of Panches and Sarpanches suspended since 1960 districtwise in the State ;

(b) the period lapsed between the orders of suspension and the issuing of charge-sheets in each case ;

(c) the total number of cases in which charge-sheets have either not been served or are awaiting service separately .

Sardar Darbara Singh : (a) A districtwise statement is laid on the Table of the House.

(b) The charge sheet is served in the suspension order itself.

(c) Question does not arise in view of (b) above.

Statement showing number of Panches and Sarpanches suspended since 1960 up to 15th October, 1962 districtwise in the State

District	Number of Panches/ Sarpanches suspended
1. Patiala	5
2. Sangrur	11
3. Bhatinda	1
4. Mahendragarh	2
5. Kapurthala	..
6. Ferozepore	5
7. Kangra	4
8. Hoshiarpur	5
9. Amritsar	3
10. Simla	2
11. Ambala	8
12. Jullundur	6
13. Ludhiana	1
14. Gurdaspur	2
15. Gurgaon	4
16. Karnal	1
17. Hissar	3
18. Rohtak	5
Total	68

**UNSTARRED QUESTIONS
21ST FEBRUARY, 1963**

CO-OPERATIVE MARKETING SOCIETIES

628. Comrade Ram Chandra : Will the Chief Minister be pleased to state—

- (a) the names and addresses of Co-operative Marketing Societies formed in the State, districtwise, from 1957 onwards ;
- (b) the date of functioning of each of the said Societies ;
- (c) the total capital contributed by Members towards the funds of the said Societies ;
- (d) the amount of subsidy and loans so far granted by the Government to the said Societies ;
- (e) the dates of checking of the accounts of the said Societies by the Auditors of the Co-operative Department ;
- (f) the profit and loss of each of the said Societies during the last 5 years ?

Sardar Partap Singh Kairon : (a), (b), (c), (d), (e) and (f) Statement containing the requisite information is laid on the Table of the House.

DISTRICT KANGRA

Serial No.	The name and address of Co-operative Marketing Society	Date of function	The total capital contributed by the members	The amount of subsidy and loans so far granted by the Government		Date of checking by the auditor Audited up to	Total profit or loss during the last five years		
				Subsidy	Loan				
a	b	c	d	e	f				
			Rs	Rs	Rs	Rs			
1	The Kulu Valley Regional Co-operative Marketing Society Ltd., Pnuntar, tehsil Kulu, district Kangra	17-12-57	22,741	16,350	23,750	31-12-60	6,308 Profit	Inspection note 31-12-62	
2	The Lahaul Kuth Growers Co-operative Marketing Society Ltd., Keylong Tehsil, district Lahaul	15-5-59	4,500	28,500	1,90,000	30-6-60	6,570 Profit	A. Statement 30-6-62	
3	The Banjar Co-operative Marketing Society Ltd., tehsil Seraj, Kulu, district Kangra	1-11-62	12,440	8,500	18,750	30-6-62	65 I Profit	Note 6-12-62	
4	The Katrain Co-operative Marketing Society Ltd., tehsil Kulu, district Kangra	12-7-62	5,425	8,500	18,750	No audit	No loss No profit	Newly organised	
Dharamsala									
5	The Uhl Catchment Area Co-operative Marketing Society Ltd., Multan, P.O. Barot, tehsil Palampur, district Kangra	30-7-45 converted in October, 1960	20,003	5,000 Managerial 3,500	5,000	7-10-62 period converted 1-7-61 to 30-6-62	1959-60 1960-61 1961-62	Profit 4,689 6,226 8,073	
6	The Kangra Valley Marketing Society Ltd., P.O. Nagrota Bagwan, tehsil and district Kangra	14-1-57	22,933	2,000 Managerial 2,740	5,643	29-11-62 Period converted 1-7-60 to 30-6-61	1956-57 1957-58 1958-59 1959-60 1960-61 1961-62	Profit 314 1,060	Loss .. 815 3,091 .. 789 1,684

GURDASPUR DISTRICT

The Statement showing the Position of Co-operative Marketing Societies formed in the State from 1957 onwards

The name and addresses of Co-operative Marketing Societies formed in the State, district wise, from 1957 onwards	The date of functioning of the societies	The capital contributed by members towards the funds of the said societies	The amount of subsidy and loans so far granted by the government to the said societies	Date of checking of the accounts of the said societies by the auditors of the Co-operative Department/date of audit	Period of audit					
					The profit or loss of each of the said societies during the last five years					
(a)	(b)	(c)	(d)	(e)	(f)					
		Rs	Rs		1956-57	1957-58	1958-59	1959-60	1960-61	1961-62
Batala The Dhariwal Zimidar Co-operative Marketing- cum Processing Society Ltd., tehsil and district Gurdaspur	16-1-57 Registered No. 732	46,500	Loan .. Subsidy 8,300	30-6-58 up to 30-6-57 4-3-59 up to 30-6-58 15-7-61 up to 30-6-60 11-11-62 up to 30-6-61 21-12-62 up to 30-6-62	Loss 1,075	Profit 1,134	Profit 4,482	Profit 6,489	Profit 6,907	Profit 20613
The Dehra Baba Nanak Co-operative Marketing- cum-Processing Society Ltd., tensil Batala and district Gurdaspur	13-5-59 Registered No. 817	32,500	Loan 5,000 Subsidy 9,500	24-5-61 up to 30-6-60 22-10-62 up to 30-6-61	Loss 362	Profit 2,909	Profit 2,644	Profit 5641
The Gurdaspur Co-opera- tive Marketing-Cum- Processing Society Ltd., Gurdaspur	23-7-58	27,650	Loan for Const 5,200 Subsidy 5,000 Mana- gerial 4,170	30-6-1959— 1-7-59 to 30-6-61, 30-6-60 1-6-1962 Loss 30-6-62	Profit 1,295.75 n.P.	Profit 7,429.95				

740

DISTRICT AMRITSAR

1	2	3	4	5	6		
Name and address of Co-operative Marketing Society formed in the district from 1957 onwards	The date of functioning of each of the society	The total capital contributed by members towards the funds of the said society	The amount of subsidy and loans so far given by the Government to the said society	Date of checking of the accounts of the said society by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years		
		Rs		Rs	Rs		
The Amritsar Co-operative Marketing Society Ltd., inside Fateh Singh Market, Chatiwind Gate, Amritsar	23-10-57	21,440	Loan Subsidy	5,000	28-5-58	575.00	Loss
				8,000	23-9-58	1,067.00	Profit
					30-6-60	9,818.00	Profit
					18-4-61	10,122.00	Profit
					30-6-62	2,014.00	Profit
Ajnala Co-operative Marketing Society Limited, Ajnala	21-8-57	25,050	Loan Subsidy	5,000	19-3-59	546.61	Profit
				7,100	20-3-62	1,095.90	Profit
						28,675.74	Profit
						8,677.94	Profit
				4,122.20	Loss		
Gehri Co-operative Marketing Society Ltd., Gehri Mandi (Amritsar)	7-8-57	20,800			14-4-58	132.05	Loss
					16-5-59	169.48	Profit
					25-5-60	35.10	Profit
					16-12-51	3,897.00	Profit
					1-10-62	702.48	Profit
Rayya Azad Co-operative Marketing Society Ltd., Rayya (Amritsar)	The society has not yet started its working	21,150	Loan Subsidy	5000	24-8-62	1,531.00	Profit
				5,648		1,105.00	Profit

Name and address of Co-operative Marketing Society formed in the district from 1957 onwards	The date of functioning of each of the society	The total capital contributed by members towards the funds of the said society	The amount of subsidy and loans so far given by the Government to the said society	Date of checking of the accounts of the said society by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years
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Tarn Taran

Bhikhiwind Co-operative Marketing Society Ltd., P.O. Bhikhiwind, tehsil Patti (Amritsar)	29-4-57	Rs 8,900	Subsidy Loan	Rs Nil Nil	24-6-60. The audit for the remaining period is being conducted	30-6-58	Rs 338.00	Profit
						30-6-59	302.00	Do
						30-6-60	6,267.00	Do
						30-6-61	2,034.00	Do
						30-6-62	8,806.00	Do
Patti Co-operative Marketing-cum-Processing Society Ltd., P.O. Patti, tehsil Patti (Amritsar)	12-11-57	33,100	Subsidy Loan	5,910 5,000	20-6-59 (Since the books of the society are in the custody of the court in connection with an embezzlement case, the audit after 20-6-59 could not be conducted.)	30-6-58	4,070.00	Profit
						30-6-59	4,642.00	Do
						30-6-60	20,011.00	Do
						30-6-61	34,963.00	Loss
						30-6-62		

FEROZEPUR DISTRICT

Serial No.	Name and address of Co-operative Marketing Society	Date of Functioning of each of the said societies	Total Capital contributed by members	Amount of subsidy and loans	Dates of checking of Accounts	Profit and loss of each societies			
(a)	(b)	(c)	(d)	(e)	(f)	(g)			
1	The Moga Co-operative Marketing-cum-Processing Society Ltd., Moga, district Ferozepur	16-6-56	Govt. Members Total	Rs 21,667 1,26,800 <hr/> 1,48,467	Men. subsidy Godown subsidy Godown loan	Rs 3,300 3,000 5,000	1957-58 30-6-59 1958-59 19-5-61 1959-60 30-3-62 1960-61 30-3-62 1961-62 Being audited	1957-58 Loss 1958-59 Loss 1959-60 Profit 1960-61 Profit 1961-62 Profit	Rs 12,254 9,587 9,894 7,000 4,491
2	The Zira Co-operative Marketing-cum-Processing Society Ltd., Zira, district Ferozepur	17-8-56	Govt. Members Total	34,667 24,450 <hr/> 59,117	Men. subsidy Godown subsidy Godown	4,200 3,000 5,000	1957-58 10-5-61 1958-59 10-5-61 1959-60 10-5-61 1960-61 7-3-62 1961-62 Not yet finished	1957-58 Profit 1958-59 Profit 1959-60 Profit 1960-61 Profit 1961-62 Loss	2,486 601 4,277 660 7,278
3	The Makhu Zamindara Co-operative Marketing Society Ltd., Makhu, district Ferozepur	25-11-57	Govt. Members Total	20,000 25,450 <hr/> 45,450	Men. subsidy Godown subsidy Godown loan	3,700 5,000 7,000	1957-58 24-6-58 1958-59 6-6-60 1959-60 7-4-61 1960-61 20-2-62 1961-62 24-11-62	1957-58 Profit 1958-59 Profit 1959-60 Profit 1960-61 Profit 1961-62 Loss	340 3,623 7097 532 2,108
4	The Nihalsinghwal Tappa Co-operative Marketing Society Ltd., Nihalsinghwal, tehsil Moga, district Ferozepur	5-10-59	Govt. Members Total	21,667 47,850 69,517 <hr/> 18,667	Men. Subsidy Godown subsidy Godown Loan	4,500 5,000 5,000	1959-60 19-5-61 1960-61 23-5-62 1961-62 Being audited	1959-60 Profit 1960-61 Profit 1961-62 Loss	6,006 8054 1,236
5	The Baghapurana Co-operative Marketing Society Ltd., Baghapurana (tehsil Moga, district Ferozepur	4-10-60	Govt. Members Total	20,500 39,167 <hr/> 25,670	Godown subsidy Ditto	5,000 5,000	1960-61 22-2-62 1961-62 22-10-62	1960-61 Loss 1961-62 Profit	405 846
6	The Fazilka Co-operative Marketing Society Ltd., P.O. and tehsil Fazilka, district Ferozepur	31-3-59		25,670	9,500	4,667	30-9-62 Not existing	744 1,251	5,672 3,556
7	The Malout, Co-operative Marketing Society, Ltd., P.I. Malout tehsil Muktsar, district Ferozepur	10-1-58		25,990	6,200	4,500	20-7-62	3,819 1,580	12,890 644

DISTRICT LUDHIANA

Serial No.	Name and address of the marketing societies formed in the State districtwise from 1957 on wards	The date of functioning of each of the said societies	The total capital contributed by members towards the fund of the said societies	The amount of subsidy and loans so far granted by the Government to the said societies		The dates of checking of the accounts of the said societies by the auditor of the Cooperative Department	The profit and loss of each of the said societies during the least five years				
				Subsidy	Loan		1957-58	1958-59	1959-60	1960-61	1961-62
			Rs	Rs	Rs	Rs	Rs	Rs	Rs	Rs	Rs
1	Samrala ..	12-1-57	33,365	8,950	18,750	16-9-62	2,131	90	225	8,683	2,769
2	Ludhiana ..	7-12-57	21,975	7,200	5,000	18-8-62	2,012	2,044	3,516	5,620	639
3	Khanna ..	26-7-57	25,550	7,200	5,000	19-1-62	610	972	11,248	1,712	5,408
4	Sahnewal ..	30-9-59	22,579	9,500	5,000	21-8-62	5,433	2,117	6,616
5	Raikot ..	4-1-57	35,300	6,180	..	15-8-62	4,447	4,528	6,756	6,913	6,438

HOSHIARPUR DISTRICT

Serial No.	The name and address of Co-operative Marketing Societies formed in the State districtwise from 1957 onwards	The date of functioning of each of the society	The total capital contributed by members towards the funds of the said societies	The amount of subsidy and loans so far granted by the Government to the said societies		The dates of checking of the accounts of the said Societies by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years			
1	2	3	4	5		6	7			
			Rs	Rs Loan	Rs Subsidy		Rs			
1	The Tanda Urmer Co-operative Marketing Society Ltd., Tanda, tehsil Dasuya	17-8-57	1957-58	15,000	5,000	3,000 2,100	Godown Managerial	28-6-58 7-2-59	17-8-57 to 31-12-57 1-1-58 to 30-6-58	1,017 Profit
			1958-59	15,150	..	1,400	Managerial	27-6-60	1-7-58 to 30-6-59	2,203 Profit
			1959-60	15,350	..	700	Do	28-6-61	1-7-59 to 30-6-60	7,962 Profit
			1960-61	25,900		26-6-62	1-7-60 to 30-6-61	8,650 Profit
			1961-62	26,950		27-9-62	1-7-61 to 30-6-62	4,303 Profit

Serial No.	The name and address of Co-operative Marketing societies formed in the State districtwise from 1957 onwards	The date of functioning of each of the societies	The total capital contributed by members towards the funds of the said societies	The amount of subsidy and loan so far granted by the Government to the said societies	The dates of checking of the accounts of the said Societies by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years	
1	2	3	4	5	6	7	
			Rs	Rs Loan	Rs Subsidy		Rs
2	The Bhangala Mukarian Co-operative Marketing Society Ltd., Mukerian, tehsil Dasuya, district Hoshiarpur	5-9-57	1957-58 21,705	5,000	3,000	Godown 2,100 Managerial	5,298 Profit
			1958-59 22,060	..	1,400	Do	12,382 Profit
			1959-60 24,410	..	700	Do	11,255 Profit
			1960-61 25,610	Godown	13,542 Loss
			1961-62 48,618	..	1,800	Managerial	8,692 Profit
3	The Dasuya Co-operative Marketing Society Ltd., Dasuya	14-11-60	1960-61 21,150	5,000	5,000	Godown 2,100 Managerial	1,874 Profit
			1961-62 21,200	5,000	1,500	Do	1,421 Profit
4	The Sutlej Co-operative Marketing Society Ltd., Nangal Township, P.O. Partap Nagar, Jawar Market Una, district Hoshiarpur	8-11-60	20,000 Subsidy 8,020 Loans 5,000		731 Profit
						10-12-61 30-6-61 11-8-62 30-6-62	Do Do
5	The Garhshankar Co-operative Marketing Society, Ltd., P.O. and tehsil same, district Hoshiarpur	11-6-58	22,450 Subsidy 6,990 Loans 5,000		440 Profit
						2-12-58 30-6-58 29-12-59 30-6-59 13-4-61 30-6-60 21-4-62 30-6-61 15-9-62 30-6-62	Do Do Do Do
							63 5,695 6,523 2,814

JULLUNDUR DISTRICT

Serial No.	Name and Address of Co-operative Marketing Societies formed in the State District-wise from 1956 onwards	Date of the functioning of each of the said societies	Total capital contributed by members towards funds of the said societies	Amount of subsidy and loans so far granted by the Government to the said societies					The dates of the checking of the accounts of the said society by the auditors of the Co-operative Deptt.	The profit and loss of each of the said societies during the last five years		
				Subsidy	Loan	Share capital	60	61		62		
			Rs	Rs	Rs	Rs	Rs	20-12-62 Audited upto 30-6-61	Rs	Rs	Rs	Rs
1	Bhogpur Co-operative Marketing cum-Processing Society, Bhogpur Tehsil and district Jullundur	18-5-57	15,600	4,168	4,700	5,000	15,000	20-12-62 Audited upto 30-6-61	Rs 431	Rs 2,696	Rs 7,444	Rs 3,117
2	Jullundur Co-operative Marketing-cum-Processing Society Ltd., Mandi Fenton Ganj, Jullundur	10-4-61	10,400	No Government grant, subsidy, loan or share capital has been received by the society			21-6-62 audited upto 30-6-61	As the society was registered in the year 1961, figures for the years 1961-62 are given			Profit 1,779	Loss 6,761
3	The Nurmahal, Co-operative Marketing Society Ltd., Nurmahal, district Jullundur	29-8-59	Rs 20,850 Loan 5,000 Subsidy 5,000 1,400 1,000 Managerial subsidy 2,100	19-5-62 for the period from 1-7-60 to 30-6-61				59-60 Profit	60-61 Profit	61-62 Profit	Loss 4,161	Loss 1,600

AMBALA DISTRICT

Serial No.	Name and address of the Co-operative Marketing societies formed in the State District-wise from 1957 onwards	The date of functioning of each of the said societies	The total capital contributed by members towards the funds of the said societies	The amount of subsidy and loans so far granted by the Government to the said societies	The dates of checking of the accounts of the said societies by the Auditors of the Co-op. Deptt.	The profit and loss of each of the said societies during the last five years			
			Rs	Rs		Rs			
1	The Shahzadpur Co-operative Marketing-cum-Processing Society Ltd. at Shahzadpur, P.O. Shahzadpur, tehsil Nalagarh, district Ambala	24-1-62 Members	16,250	Managerial Godowns	4,390	5-8-62	1960-61	Profit	2,170.00
				Loans for Govt. godowns	5,000	17-8-62	1961-62	Loss	1,151.00
2	Kharar Co-operative Marketing Society Ltd., P.O. Kharar (Ambala)	14-1-53	41,100	Loan	2,000	28-6-59	1957-58	Profit ..	4,766.46
				Subsidy ..	83,000	23-2-60	1958-59	Do	56,30.50
						29-11-62	1959-60	Do	4,697.60
						18-1-63	1961-62	Do	4,371.57
						1960-61	1960-61	Do	3,610.53
3	Kuruli Co-operative Marketing-cum-Processing Society Ltd., P.O. Kuruli	18-10-57	29,500	Loan	5,000	23-5-59	1957-58	Do	1,463.00
				Subsidy ..	6,940	23-10-59	1958-59	Do	4,173.88
						24-4-63	1961-62	Do	496.00
						5-1-63	1959-60	Loss	1,737.34
						1960-61	1960-61	Do	786.34
4	Manimajra Co-operative Marketing-cum-Processing Society Ltd. P.O. Manimajra	31-8-59	18,450	Loan	5,000	6-6-61	1959-60	Profit	156.00
				Subsidy	9,400	9-1-63	1961-62	Do	533.00
						1960-61	1960-61	Loss	1,933.04
5	Morinda Co-operative Marketing-cum-Processing Society Ltd. P. O. Morinda	29-8-59	17,100	Loan	5,000	24-6-60	1959-60	Profit	314.49
				Subsidy	8,500	25-6-62	1960-61	Do	63.00
6	Rupar Co-operative Marketing cum-Processing Society Ltd., P.O. Rupar	8-2-62	10,400	Loan	18,750	30-1-63	1962-63	Do	2,248.00
				Subsidy	8,850		1961-62	Do	17.46 00

DISTRICT GURGAON

Serial No.	Names and Addresses of Co-operative Marketing Societies formed from 1957 on wards	Date of functioning	Total capital contributed by members towards the funds of the society	Amount of subsidy and loans so far granted by the Government	Dates of checking of accounts	Profit and loss of each of the societies during the last five years	
1	2	3	4	5	6	7	
Gurgaon			Rs				
1	The Ballabgarh, Co-operative Marketing Society Ltd., Ballabgarh, tehsil Ballabgarh	3-9-56	21,600	Managerial Subsidy Subsidy for godown	3,300 3,000	Date of audit 24-10-62 (audited upto 30-6-62	Profit Rs 1,979 Loss Rs 1,150, Profit Rs 4,770, Profit Rs 1,038 Loss Rs. 5,417
2	The Sohna Co-operative Marketing Society Ltd., Sohna	28-10-59	20,275	Managerial Subsidy Subsidy for godown Loan for godown	4,410 5,000 5,000	Date of audit 23-7-62 (Audited upto 30-6-62)	57-58 No profit no loss 58-59 No profit no loss 59-60 Profit Rs. 828 60-61 Profit Rs 1,719 61-62 Profit Rs 2,060.
3	The Patandi-Haily Mandi Co-operative Marketing Society Ltd., Haily Mandi, tehsil Rewari	24-9-57	23,500	Managerial Subsidy Subsidy for godown Loan for godown	4,200 3,000 5,000	Date of audit 8-6-58 (audited upto 8-6-58)	57-58 Profit Rs 1,324 58-59 Loss Rs 413 59-60 Profit Rs 7,666 60-61 Profit Rs 2,562 61-62 Loss Rs 2,788
4	The Rewari Co-operative Marketing Society, Ltd., Rewari	Registered on 31st December, 1962. Not started functioning. No Government subsidy and loan has been received so far. Total share contributions by the members is reported to be Rs 10,000					
5	The Hodel Co-operative Marketing-cum-Processing Society	13-6-57	35,100	Managerial Subsidy Godwn Subsidy Loan for godown	3,300 3,000 5,000	Date of audit— 8-3-59 16-6-60 31-12-61, 3-6-62 and 9-8-62	Profit Rs 5,346 for 57-58 Profit Rs 2,053 for 58-59 lyng defunct Loss Rs 3,844 for 59-60, Loss Rs 23,653 for 60-61, Loss Rs 5,316 for 61-62.
6	The Palwal Co-operative-Marketing Society	30-9-59	20,950	Managerial Subsidy Subsidy for godown Loan for godown	4,310 5,000 5,000	30-3-60 31-10-61 6-8-62	Profit Rs 152 for 59-60 Loss Rs 341 for 60-61 Loss Rs 3,772 for 61-62

DISTRICT ROHTAK

Serial No.	Name and Address of Co-operative Marketing Society	Date of function	The total Capital contributed by the members	The amount of subsidy and loans so far granted by the Government to the said society		Dates of checking of the accounts of the said society by the auditors of the Co-operative Department	The profit and Loss of each of the said society during the last five years		
				Rs	Rs		Rs		
1	Jhajjar Co-operative Marketing society Limited	23-3-58	25,200	Loan .. Subsidy	Nil 7,200	25-9-58, 19-11-59, 30-6-60, 22-12-61, 28-5-62	57-58 58-59 59-60 60-61 61-62	588 2,108 27,442 9,846 11,366	Loss Profit Do Do Loss
2	Sampla Co-operative Marketing Society Limited	4-1-58	20,150	Loan .. Subsidy	5,000 7,200	28-5-62	57-58 58-59 59-60 60-61 61-62	.. 170 13,877 5,307 3,956	Profit Do Do Do Loss
3	Bahadurgarh Co-operative Marketing Society Ltd.	8-1-58	20,100	Loan .. Subsidy	4,500 8,900	18-9-58, 29-6-59, 29-4-62, 20-5-62, and 28-1-63	57-58 58-59 59-60 60-61 61-62	228 1,992 9,407 234 774	Profit Do Do Loss Profit
4	Garawar Janta Co-operative Marketing cum-Processing Society Ltd., Maham	Newly converted into marketing	40,070	Loan .. Subsidy	Nil Nil	23-1-1962	61-62	77,652	Loss

DISTRICT HISSAR

Serial No.	Names of Marketing Societies and their address *journal in A.R. Hissar Circle from 1957	The date of function of each of the said societies	Total Capital contributed by members towards the funds of the said societies	*Government grant and been granted by the Government so far		Dates of checking of Accounts by the auditors of Co-operative Department	Profit or Loss of each year	
				Subsidy	Loan		57-58	58-59
			Rs	Rs	Rs		Rs	Rs
1	The Hansi Co-operative Marketing-cum-Processing Society Ltd, Hansi	25-10-57	30,570	2,000	2,000	7-3-59, 28-6-60, 8-4-61, and 4-12-62	5,933 Profit	957 Loss
2	The Bawani Khera Co-operative Marketing-cum-Processing Society at Bawani hera, district Hissar	1-4-59	14,650	8,220	..	22-6-59, 21-5-60, 25-9-60, 30-6-62 and 19-10-62	..	642 Profit
3	The Hissar Co-operative Marketing Society Ltd., Hissar, district Hissar	1-1-58	25,200	6,050	5,000	20-4-59, 30-6-60, 31-1-63	1,768 Profit	237 Profit
4	The Uklana Mandi Co-operative Marketing Society Ltd., Uklana Mandi, district Hissar	28-5-57	25,550	7,200	5,000	28-6-59, 21-6-60, 14-4-61 and 8-1-63	6,620 Profit	1,338 Profit
5	The Tohana Co-operative Marketing Society Ltd., Tohana, district Hissar	1-1-58	17,700	3,050	..	8-6-59, 6-5-60, 25-2-61, 8-2-62 and 2-10-62	1,679 Profit	1,453 Profit
6	The Siwani Co-operative Marketing Society Ltd., Siwani, district Hissar	20-8-60	18,200	8,600	5,000	8-3-61 and 11-11-62
7	The Bhiwani Co-operative Marketing Society Ltd., Bhiwani, district Hissar	20-6-61	20,750	8,600	5,000	The Accounts from its beginning to 30-6-62 have been audited on 17-10-62
8	The Loharu Co-operative Marketing Societies Ltd., Loharu, district Hissar	15-12-60	23,900	9,400	5,000	30-6-60, 30-6-62 and 13-12-62
9	The Mandi-Adampur Co-operative Marketing Society Ltd., Mandi Adampur, district Hissar	1-12-59	18,800	9,500	5,000	30-6-60, 22-5-62 and 25-10-62
10	The Dabhwali Co-operative Marketing Society Ltd.	3-11-59	45,200 Loan	Subsidy 15,750 23,750	20-5-62			

Note—Statement has been printed as supplied by the Government.

DISTRICT HISSAR

Serial No.	Names of Marketing Societies and their address *journal in A.R. Hissar Circle from 1957	Profit or loss of each year			Date of registration	REMARKS
		59-60	60-61	61-62		
		Rs	Rs	Rs		
1	The Hansi Co-operative Marketing-cum-Processing Society Ltd., Hansi	13,694 Profit	2,070 Profit	30 Profit	25-10-57	Upto 30-6-62 have been audited
2	The Bawani Khera Co-operative Marketing-cum-Processing Society at Bawani Khera, district Hissar	10,675 Profit	1,158 Profit	952 Profit	17-11-58	Ditto
3	The Hissar Co-operative Marketing Society Ltd., Hissar, district Hissar	9,808 Profit	635 Profit	4,531 Profit	31-12-57	Accounts to 30-6-61 have been audited
4	The Uklana Mandi, Co-operative Marketing Society Ltd., Uklana Mandi, district Hissar	521 Profit	3,981 Loss	339 Profit	28-5-57	Accounts upto 30-6-62 have been audited
5	The Tohana Co-operative Marketing Society Ltd., Tohana, district Hissar	6,313 Profit	3,694 Profit	1,946 Profit	31-12-57	Ditto
6	The Siwani Co-operative Marketing Society Ltd., Siwani, district Hissar	..	2,999 Profit	1,520 Loss	6-8-60	Ditto
7	The Bhiwani Co-operative Marketing Society Ltd., Bhiwani, district Hissar	..	295 Profit	278 Profit	13-2-61	Ditto
8	The Loharu Co-operative Marketing Society Ltd., Loharu, district Hissar	4,000 Profit	5,120 Profit	1,834 Loss	30-11-59	Ditto
9	The Mandi Adampur Co-operative Marketing Society Ltd., Mandi Adampur, District Hissar	8,492	9,348	604	3-11-59	Ditto
10	The Dabhwali Co-operative Marketing Society, Ltd.,	10,295 Profit	14,225 Profit	1,549 Profit	..	

*Note.—The statement has been printed as supplied by the Government,

11	The Kalanwali Co-operative Marketing Society Ltd.	22-12-58	17,500	Subsidy .. Loan ..	7,920 4,500	27-5-62	382 Profit	7,020 Profit	528 Profit	235 Profit
12	The Ellenabad Co-operative Marketing Society Ltd.	11-3-60	33,350	Subsidy .. Loan ..	9,400 5,000	30-6-60 .. 30-6-61 .. 30-6-62	10,889	931 Profit
13	The Rania Co-operative Marketing Society, Ltd.,	7-2-61	26,150	Subsidy .. Loan ..	8,540 5,000	30-6-61 .. 30-6-62	1,553 Profit	1897 Profit
14	The Sirsa Co-operative Marketing Society, Ltd.,	14-12-57	29,400	Subsidy .. Loan ..	6,600 5,000	2-6-62 5,927 Profit	..	4,527 Profit	5,993 Profit	2,504 Profit	4,247 Loss
15	The Fatehabad Co-operative Marketing Society, Ltd.	23-1-57	20,350	Subsidy .. Loan ..	6,180 2,000	5-10-62 3,528 Profit	..	177 Profit	2,771 Profit	616 Loss	5,031
16	The Bhattu Kalan Co-operative Marketing Society, Ltd.	18-1-57	16,600	Subsidy .. Loan ..	5,675 3,000	23-5-59 901 27-11-59 Profit 5-11-62	..	748 Loss	5,065 Profit	7,815 Profit	2,399 Loss

DISTRICT KARNAL

Serial No.	Names and addresses of Co-operative Marketing Societies formed in the State district-wise from 1957 onwards	Date of functioning of each of the said societies	Total capital contributed by members towards the funds of said society	Amount of subsidy and loans so far granted by Government			Dates of checking of the accounts by the Auditors of the Co-operative Department		
							57-58	58-59	59-60
			Rs			Rs			
1	The Shahbad Farmers Co-operative Marketing-cum-Processing Society, Ltd., Shahbad, tehsil Thanesar, district Karnal	16-11-59	24,350	Loan for godown ..	5,000	30-6-61	754
				Subsidy for godown ..	5,000				
				Managerial ..	4,500				
2	The Ladwa Co-operative Marketing-cum-Processing Society Ltd. Ladwa, tehsil Thanesar, district Karnal	24-6-58	18,050	Loan for godown ..	5,200	..	7-10-59	19-12-61	
				Subsidy for godown ..	3,000				
				Managerial ..	4,200				
				Share Capital contributed by Government	16,000				
3	The Thanesar Co-operative Marketing-cum-Processing Society Ltd., Thanesar, tehsil Thanesar, district Karnal	17-10-58	25,000	Loans for godowns ..	5,200	..	25-3-61	30-4-62	
				Subsidy for godown ..	3,000				
				Managerial ..	4,200				
4	The Pehowa Co-operative Marketing Society Ltd., Pehowa, tehsil, Kaithal, district Karnal	30-11-57	23,100	Share Capital by Government	2,000	15-9-58	31-9-59	11-6-62	
				Subsidy for godown ..	3,000				
				Managerial ..	4,200				
				Loan for godown ..	5,000				

DISTRICT KARNAL—contd

Serial No.	Names and addresses of Co-operative Marketing societies formed in the State district-wise from 1957 onwards	Profit and loss during the last five years							
		60-61	61-62	57-58	58-59	59-60	60-61	61-62	
				Rs	Rs	Rs	Rs	Rs	
1	The Shahbad Farmers Co-operative Marketing-cum-Processing Societies Ltd. Shahbad, Tehsil Thanesar, District Karnal	30-6-62	..	Plus	..	3,663	2,375	1,149	Plus
2	The Ladwa Co-operative Marketing Cum-Processing Society Ltd., Ladwa, Tehsil Thanesar—District Karnal	30-6-62	326	7,150	2,124	110	Do
3	The Thanesar Co-operative Marketing-cum-Processing Society Ltd., Thanesar, Tehsil Thanesar, District Karnal	30-4-62	4,275	15,953	7,710	12,183	Do
4	The Pehowa Co-operative Marketing Society Ltd., Pehowa, Tehsil Kaitha, District Karnal	11-6-62	30-6-62	1,428	7,810	4,061	1,501	4,700	Do

Serial No.	Name and address of Co-operative Marketing Society	Date of function	The total capital contributed by the members	The amount of subsidy and loans so far granted by the Government to the said society	Date of checking of the accounts of the said societies by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last 5 years
5	The Panipat Co-operative Marketing-cum-Processing Society Ltd., Panipat, Tehsil Panipat, District Karnal	15-12-59	15,800	Managerial For godown .. 4,400 For Godown Loan .. 5,000 Share Capital .. 15,500	1959-60 29-10-61 1960-61 30-5-62 1961-62 in hand	4,948 Profit
6	The Madlauda Co-operative Marketing-cum-Processing Society Ltd., Madlauda, Tehsil and District Karnal	16-11-59	17,200	Managerial For Godown .. 4,500 Share Capital .. 5,000 Loan .. 5,000	1959-60 18-5-61 1960-61 31-12-62 1961-62 In hand	9,489 Profit
7	The Gharaunda Co-operative Marketing-cum-Processing Society Ltd., Gharaunda, Tehsil Panipat District Karnal	31-12-60	21,200	Managerial Godown .. 3,540 Loan .. 5,000 Share Capital .. 1,500	1960-61 14-1-61 1961-62 December, 1962	184 Loss

DISTRICT PATIALA

Serial No.	Names and addresses of the Co-operative Marketing societies formed in the State, District-wise, from 1957 onwards	The date of functioning of each of the said societies	The total capital contributed by members towards the funds of the said societies	The amount of subsidy and loans so far granted by the Government to the said Societies	The dates of checking of the accounts of the said societies by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years	
1	2	3	4	5	6	7	
			Rs	Rs		Rs	
1	The Patiala Co-operative Marketing Society Ltd., Patiala, district Patiala	6-1-58	28,500	Managerial subsidy .. Loans ..	3,940	57-58 .. 58-59 16-6-59 59-60 25-10-62 60-61 4-1-63 61-62 ..	1957-58 144 1958-59 1,568 1959-60 13,364 1960-61 2,170 1961-62 1,104
2	The Samana Co-operative Marketing-cum-Processing Society Ltd., Samana, District Patiala	20-1-59	24,650	Subsidy .. Loan .. For Godowns .. For Managerial Assistance	5,000 5,200 4,070	1957-58 .. 1958-59 28-2-61 1959-60 22-5-62 1960-61 22-5-62 1961-62 ..	1957-58 .. 1958-59 284 1959-60 16,627 1960-61 19,003 1961-62 669

DISTRICT BHATINDA

Serial No.	Name and Address of the Society	Date of functioning	Capital contribution by members	Government Assistance	
				Loan	Subsidy
			Rs	Rs	Rs
1	The Raman Co-operative Marketing-cum-Processing Society	.. 3-1-58	17,500	5,000	6,070
2	The Budlada Co-operative Marketing-cum-Processing Society	.. 14-1-61	9,100	5,000	8,460
3	The Goniana Co-operative Marketing-cum-Processing Society	.. 25-11-58	7,600	5,200	6,300
4	The Bhatinda Co-operative Marketing-cum-Processing Society	.. 29-5-57	9,750	5,200	6,670
5	The Maur Co-operative Marketing-cum-Processing Society	.. 24-2-61	9,275	5,000	8,390
6	The Rampura Co-operative Marketing-cum-Processing Society	.. 22-8-59	25,500	5,000	9,470
7	The Mansa Co-operative Marketing-cum-Processing Society	.. 9-9-60	40,050	5,000	9,400
8	The Baretta Co-operative Marketing-cum-Processing Society	.. 9-4-62	13,950

DISTRICT BHATINDA

Serial No.	Name and Address of the Society	Date of audit					Profit or Loss				
		1958	1959	1960	1961	1962	1958	1959	1960	1961	1962
						Rs	Rs	Rs	Rs	Rs	
1	The Raman Co-operative Marketing-cum-Processing Society	18-12-58	..	13-1-60	..	31-1-62	480	1,706	6,777	3,000	750
2	The Budlada Co-operative Marketing-cum-Processing Society	12-9-62	3,828	1,023
3	The Goniana Co-operative Marketing-cum-Processing Society	22-4-60	..	1-11-62	..	240	9,556	5,528	1,907
4	The Bhatinda Co-operative Marketing-cum-Processing Society	..	9-5-59	9-4-60	..	3-11-62	285	724	10,410	12,761	22,30
5	The Maur Co-operative Marketing-cum-Processing Society	8-12-61	31-7-62	1,274	2,462
6	The Rampura Co-operative Marketing-cum-Processing Society	21-11-61	9,422	8,873	1,773
7	The Mansa Co-operative Marketing-cum-Processing Society	22-7-62	3,294	8,383	25
8	The Baretta Co-operative Marketing-cum-Processing Society

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Serial No.	Name and addresses of Co-operative Marketing Societies formed in the State from 1957 onwards	Date of functioning of each of the said societies	Total capital contributed by members towards the fund of the said societies	Amount of subsidy and loans so far granted by the Government to the said societies	Date of checking of the accounts of the said societies by the auditors of the Co-operative Department	Profit and loss of each of the said societies during the last five years:
(a)	(b)	(c)	(d)	(e)	(f)	(g)
			Rs	Rs		Rs
Sangrur						
1	The Barnala Co-operative Marketing-cum-Processing Society Ltd., Barnala	15-11-57	33,650	Subsidy .. 14,600 Loan .. 25,750	2-4-59 15-1-62 and 30-9-62	30-6-58 11.24 Profit 30-6-59 Do 30-6-60 14,853.06 Do 30-6-61 12,687.10 Do 30-6-62 1,161.03 Do
2	The Dehati Co-operative Marketing-cum-Processing society Ltd., Sangrur	29-4-57	21,562	Subsidy .. 6,710 Loan	Audit for 30-6-59 to 30-6-61 is in hand by the audit staff	57-58 1,826.00 Do 58-59 4,362.00 Do 59-60 22,808.00 Do 60-61 1,117.00 Do 61-62 9,413.00 Loss
3	The Tappa Co-operative Marketing-cum-Processing Society Ltd., Tappa	4-12-59	20,400	Subsidy .. 9,410 Loan .. 5,000	5th February, 1963	59-60 3,384.00 Profit 60-61 2,612.00 Do 61-62 571.00 Do
4	The Bahadurgarh Co-operative Marketing-cum-Processing Society Ltd., Bahadurgarh	14-1-61	17,900	Subsidy .. 85,000 Loan .. 5,000	7th December, 1961	30-6-61 1,000.00 Do 30-6-62 2,766.68 Do
Jind						
5	The Haryana Co-operative Marketing-cum-Processing Society Ltd., Jind	30-8-57	29,080	Managerial .. 3,099 Godown subsidy 5,000 Government 15,000 loan	24-7-59 upto 30-6-58 and the accounts are under audit upto 30-6-62	57-58 } 58-59 } Not available 59-60 } 60-61 — Loss Rs 12,086 61-62 — Loss Rs 5,576

Serial No.	Names and Addresses of Co-operative Marketing Societies formed in the state from 1957 on wards	Date of functioning of each of the said societies	The total capital contributed by the members towards the fund of the said societies	The amount of subsidy and loans so far granted by the Government to the said society	Dates of checking of the accounts of the said societies by the auditors of the Co-operative Department	The profit and loss of each of the said societies during the last five years
			Rs	Rs		Rs
6	The Haryana Co-operative Marketing-cum-Processing Society Ltd., Uklana, tehsil Narwana, district Sangrur	30-11-60	2,000 towards share capital	Share capital 20,000 Loan for const. Managerial Subsidy godown subsidy 5,000 3,500 5,000	28-11-61 upto 30-6-61 and 30-11-62 upto 30-6-62	60-61 61-62 323.00 Profit 1,705.00 Loss
7	The Haryana Co-operative Marketing -cum-Processing Society Ltd., Narwana (District Sangrur)	15-10-58	21,800	Loans for godown 5,200 Subsidy for godown 5,000 Managerial Assistance 1958-59 1,480 Ditto 59-60 1,400 Ditto 60-61 700	3rd February, 1962	58-59 1,335.56 Profit 59-60 9,192.15 Do 60-61 548.11 Do 61-62 5,292.02 Loss
8	The Lehragaga Co-operative Marketing-cum-Processing Society Ltd., (District Sangrur)	15-10-58	12,470	Subsidy of godown 5,000 Loan of godown 5,200 Managerial subsidy 3,870	21-4-60, 27-7-61, 6-7-61 to 12-4-61, 19-10-62 to 11-12-62, 21-12-62	58-59 1,333.00 Profit 59-60 6,973.00 Do 60-61 2,725.00 Do 61-62 5,414.00 Do
9	The Sunam Co-operative Marketing-cum-Processing Society Ltd. (Sangrur)	March, 1957	Share capital on 31-12-62 Rs 34,100 Deposit 34,120 902 By membership Rs 803.05	Subsidy for Godown 5,000 Loan for godown 15,000 Managerial subsidy 3,099	19-10-62 upto 30-6-62 and 8-12-61 upto 30-6-61	57-58 957.00 Profit 58-59 8,508.10 Do 59-60 16,214.31 Do 60-61 4,973.41 Do 61-62 3,374.39 Loss

DISTRICT KAPURTHALA

Serial No.	Names and Addresses of Co-operative Marketing Societies formed in the State, from 1957 onwards	The date of functioning of each of the said societies	The total capital contributed by members towards fund of the said societies	The subsidy and loans so far granted, by the Government to the said societies			The date of checking of accounts of the said societies	The profits and loss of the said societies during the last five years				
				Rs	Rs	Rs		Rs	Rs	Rs	Rs	Rs
				<i>Construction of Managerial</i>								
				Godowns	Expenses							
				Loan	Subsidy	Subsidy						
1.	The Kapurthala Co-operative Marketing-cum-Processing Society Ltd., Kapurthala	11-12-57	10,175	9,000	3,000	4,200	Upto 30-6-61 30-11-62	2,428.00	1,159.52	12,655.66	1,236.03	121.26
2.	The Kapurthala District Wholesale Co-operative Supply and Marketing Society Ltd., Kapurthala	15-11-57	5,150	Upto 30-6-61 30-11-61	35.19	1,053.00	8,445.00	2,073.00	97.81
3.	The Nadala Co-operative Marketing-cum-Processing Society Ltd., Nadala District Kapurthala	31-3-60	20,000	5,000	5,000	3,540	Upto 30-6-62 11-8-62	265.00	2,340.00	11,28.00

DISTRICT MOHINDERGARH

Serial No.	Name of the Marketing Society with address	Date of functioning	Total capital contributed by the members		Amount of loan and subsidy so far granted by Government	
			Rs		Rs	
1	The Zimindara Co-operative Marketing-cum-Processing Society Ltd., Charkhi Dadri (Mohindergarh)	29-3-57	17,225	Loan .. Subsidy ..	5,000 6,400	
2	The Karnal Co-operative Marketing-cum-Processing Society Ltd., (Mohindergarh)	20-6-58	19,550	Loan .. Subsidy ..	5,000 8,900	
3	The Kanina Co-operative Marketing Society Ltd., Kanina (Mohindergarh)	10-4-59	15,850	Loan .. Subsidy ..	5,000 8,900	

DISTRICT MOHINDERGARH—*concl*

Serial No.	Name of the Marketing Society with address	Dates of checking of accounts of the said societies by the auditors of Co-operative Department					Profit and loss during the last five years				
		57-58	58-59	59-60	60-61	61-62	57-58	58-59	59-60	60-61	61-62
		Rs	Rs	Rs	Rs	Rs	Rs	Rs	Rs	Rs	Rs
1	The Zimindara Co-operative Marketing-cum-Processing society Ltd., Charkhi Dadri (Mohindergarh)	6-6-58	25-4-59	30-6-61	7-2-62	29-7-62	—2,296	—2,468	7,462	—3,521	365
2	The Narnaul Co-operative Marketing-cum-Processing Society Ltd., (Mohindergarh)	30-6-61	—2,023	—777	1,511	—268
3	The Kanina Co-operative Marketing Society Ltd., Kanina (Mohindergarh)	15-4-61	18-4-62	—176.04	—649 353	1,518

27TH FEBRUARY, 1963

REHABILITATION OF EVICTED TENANTS

692. **Comrade Ram Chandra** : Will the Minister for Revenue be pleased to state with reference to the reply given to unstarred question No.72 printed in the list of questions for 19th April, 1962 the number of evicted tenants rehabilitated by Government, yearwise, districtwise, from 1953 upto date ?

Sardar Ajmer Singh : Statement is enclosed.

STATEMENT

Statement showing the number of tenants evicted by landowners and rehabilitated, district-wise and yearwise, in the State

Name of district	1953		1954		1955		1956		1957	
	Eject- ed	Rehabi- litated	Eject- ed	Rehabi- litated	Eject- ed	Rehabi- litated	Eject- ed	Rehabi- litated	Eject- ed/ Rehabi- litated	
Hissar	284	...	639	...	579	...	469	..	362	...
Rohtak	1,617	...	26	...	46	...	74	...	87	...
Gurgaon	247	...	25	...	87	..	99	...
Karnal	10	...	1,087	...	45	...	51	..	59	..
Ambala	691	...	22	...	80	...	36	...
Simla
Kangra	804	...	64	...	49	..	86	...
Hoshiarpur	76	76	728	728	55	55	59	59	42	42
Jullundur	50	...	31	...	29	...	22	...	28	...
Ludhiana	120	...	251	...	51	...	19	...	43	...
Ferozepore	28	...	34	...	251	...	628	...	382	..
Amritsar	447	...	426	...	165	...	160	...	165	...
Gurdaspur	57	...	59	...	31	...	38	...	89	...
Kapurthala
Lahaul and Spiti
Patiala	1	...	2	...	1	3	...
Sangrur
Bhatinda
Mahendragarh

1958		1959		1960		1961		1962		1963	
Ejected	Re-habilitated	Ejected	Re-habilitated	Ejected	Re-habilitated	Ejected	Re-habilitated	Ejected	Re-habilitated	Ejected	Re-habilitated
766	..	650	..	684	..	735	115	114	481
161	..	33	..	321	30	42	75	5	120
175	..	270	..	*	438	496	428	132	445
94	..	111	..	*	45	145	202	7	59	5	...
95	..	91	..	96	7	56	31	18	89	5	...
..
38	..	77	..	58	..	117	72	7	70
28	28	36	36	60	*	36	36	51	51
21	..	21	..	18	*	21	7	6
72	..	57	7	43	*	35	27	7	84
312	..	196	..	8	33	271	200	70	300
180	..	140	..	152	..	58	155	29	12
109	..	47	..	79	1	92	52	18	404	435	...
10	..	4	..	6	..	2	8	..	3
..
3	..	12	..	1	..	16	..	14
..	..	30	5	43	8	2	..	3
..
..

*Note.—Not legible in Government statement.

LANDOWNERS IN POSSESSION OF MORE THAN 30 STANDARD ACRES OF
LAND IN TEHSIL KAITHAL (DISTRICT KARNAL)

*732. **Shrimati Parsanni Devi** : Will the Minister for Revenue be pleased to state—

- (i) the names of the landowners who possess more than 30 Standard Acres of land in tehsil Kaithal, district Karnal, at present.
- (ii) whether all the landowners referred to in part (i) above have submitted statements of surplus areas under their possession, if not, the action taken or proposed to be taken in the matter ?

Sardar Ajmer Singh : (i) A list of 887 landowners who possess more than 30 Standard Acres of land in Kaithal Tehsil is enclosed.

(ii) Under Section 5-A of the Punjab Security of the Land Tenures Act, only those landowners who own or hold land in excess of the permissible area and whose land is situated in more than one Patwar Circle are required to furnish within a period of 6 months from the commencement of the said Act, the necessary declaration supported by an affidavit in respect of land owned or held by them. Out of the 887 landowners mentioned in part (i) above only 32 landowners (mentioned in the enclosed list) own land in more than one Patwar Circle and they filed the necessary declaration of surplus area within the scheduled time. The question of penalising them under Section 5-C of the Punjab Security of Land Tenures Act, therefore, does not arise. The remaining 855 landowners were not required to submit their statement of surplus area under provision of the Punjab Security of Land Tenures Amendment Act, 1957.

*List of Landowners who possess more than 30 S.A. of land in tehsil Kai thal,
district Karnal*

Serial No.	Name of Village	Name of the Landowner
1	2	3
1	Ladana Baba	.. Mst. Mahangi Bai, widow of Tharia Mal
2		Arjan Dass, son of Gudhu Dass
3	Attella	.. Shri Chand, son of Mam Chand
4		Shri Chhelu, son of Deovita
5		Ram Nath, son of Devki
6	Padla	.. Hans Raj, son of Rasala
7		Ishar Dass, son of Tulla Ram
8		Ram Sarup, son of Partap
9		Tirthi Bai, widow of Sobh Raj
10		Kishni Bai, widow of Sobh Raj
11	Farash Majra	.. Nirajan Singh, son of Sadhu Singh
12	Manas	.. Dhana, son of Bhagtu
13		Mokh Ram, son of Jasu
14		Samadh
15		Indraj, son of Tulsi
16	Faridabad	.. Baroo, son of Sedha
17		Ramsaran, son of Devotis
18	Narwal	.. Thakhri, widow of Achhpal
19		Jug Lal, son of Kesho
20		Ran Singh, son of Harjas
21		Arjan Singh, son of Nand Lal
22	Kotra	.. Munshi, son of Jee Ram
23		Basanta, son of Devotia
24		Amar Singh, son of Bhagwana
25		Kori, son of Lekhu
26		Bhale Ram, son of Bhagwana
27		Karam Singh, son of Chuhria
28		Didara, son of Tokha
29		Daria, son of Batu
30		Net Ram, son of Mushi
31		Mst. Chaltti, widow of Baru
32	Sehrada	.. Bhagtoo, son of Milloo
33		Baroo, son of Sedha
34		Chaman, son of Hardan
35		Ram Saran, son of Devotia
36		Hira, son of Hari Ram
37		Mattoo, son of Mal Dha
38		Mattoo, son of Balu Ram
39	Jakholi	.. Mai Ram, son of Muttoo
40		Man Singh, son of Jai Ram
41		Dhan Singh, son of Rama
42		Sohlu, son of Mattoo
43		Nandu, son of Des Raj
44		Dal Singh, son of Nand Ram
45		Dharja, son of Dhanoo
46		Mat Ram, son of Kanhya
47		Munshi, son of Het Ram
48		Datta Ram, son of Shiv Nath
49		Rikhi Ra n, son of Kanhiya
50		Mst. Heman, widow of Devot Ram

Serial No.	Name of Village	Name of the Landowner
1	2	3
51		Mustaddi, son of Het Ret Ram
52	Tara Gath ..	Ran Singh, son of Hajas
53	Kasan ..	Muthvna, son of Dharam Singh
54	Sangri ..	Abhe Ram, son of Indraj
55		Rasala, son of Mushi
56		Chandan, son of Bhagi
57		Kesho, son of Budh Ram
58		Beggal, son of Budh Ram
59		Jiwana, son of Budh Ram
60		Lal Chand, son of Jug Lal
61		Hari Singh, son of Indraj
62		Ram Sarup, son of Indraj
63		Tulsi, son of Moti
64		Jee Ram, son of Jai Singh
65		Mangat, son of Hardass
66		Mange Ram, son of Hardass
67		Thakar Chand, son of Mattoo
68	Guliana ..	Lachhman, son of Mansa
69	Kheri Sambalwali	Biru, son of Hettoo
70		Kura, son of Chanda
71	Guhna ..	Smadh Nihal Gir
72	Dundar Heri ..	Smadh Baba Doulat Gir
73		Tirthi Bai, widow of Sobh Raj
74	Chhott	Kishani Bai, widow of Sobh Raj
75		Didar Singh, son of Shadi
76		Sadhu, son of Mattoo
77		Sarjit Singh, son of Jati
78	Bhanpura ..	Dhan Singh, son of Indraj
79	Patti Doggar ..	Prara Lal, son of Muthra Singh
80		Natha Mal, son of Thakar Dass
81	Patti Chodhri ..	Thakar Duwara Kanungo
82		Dai Ram, son of Liqa Ram
83	Patti Gaddar ..	Kundan, son of Shiv Ram
84	Patti Afgan ..	Bhagwanti, son of Mattoo
85		Indraj, son of Liqa
86		Rajwanti, widow of Hirda
87		Ram Kishan, son of Kishan Dass
88	Khanpur ..	Lalu, son of Moulu
89	Khurana	Nhan Kaur, widow of Chhajoo
90		Smadh Baba Mouj Puri
91		Amrit Lal, son of Raja Ram
92		Kanti, Mother of Bholla
93		Kundan alias Devot Ram
94		Smadh Baba Sittal Puri
95		Baldev Singh, son of Charanji Lal

1	2	3
96		Chanji Lal, son of Gopal Singh
97		Bahadur Chand, son of Uttam Chand
98		Puran Chand, son of Salgam Ram
99		Bhim Sain, son of Sant Lal
100		Piare Lal, son of Hukam Chand
101		Ved Parkash, son of Charanji Lal
102		Prem Singh, son of Charanji Lal
103		Hukam Rai, son of Uttam Chand
104		Arjan Singh, son of Charanji Lal
105		Girdhari Lal, son of Brij Lal
106		Amrit Lal, son of Khazanchi Lal
107	..	Parbh Dayal, son of Khushi Ram
108		Ram Mortti, son of Brij Lal
109	Jagdishpura	Kanhia, son of Chuhar Lal
110		Roopa, son of Ram Lal
111		Baldev Singh son of Chanji Lal
112		Devotia son of Bassawa
113	Jaswanti	Attru, son of Nathu
114		Nathu, son of Santa
115	..	Amar Singh, son of Sazira
116		Salekhu, son of Devotia
117		Siria, son of Sahu
118	Dhohar	Mattoo, son of Amar Singh
119	Balwanti	Churia, son of Nathu
120	Dehowara	Puran, son of Fajoo
121		Nanki, son of Telu
122		Parbhoo, son of Daiya
123		Umda, son of Neki
124		Nathu, son of Ganga
125		Dulli, son of Umda
126		Sham Singh, son of Chandan
127	Keorak	Mattoo, son of Devotia
128		Sma dh Mouj Nath
129		Pohla, son of Inder
130		Ranjit, son of Ram Sarn
131		Harbans, son of Harnam
132		Kundan, son of Mirki
133		Nar Singh Dass, son of Daulat Ram
134		Ram Dayal, son of Shera
135		Bishna, son of Sahu
136	..	Lal Singh, son of Udda
137		
*138		
139	Kathwar	
140	Ujjana	.. Lal Singh, son of Sahu
141		Kanwar Singh, son of Biru
142	Geong	.. Ram Kala, on of Mustaddi
143		Bir Singh, son of Harbaj
144		Shadi, son of Maroo
145		Devtia, son of Mastadi
146		Ram, son of Ram Kishan
147		Matto, son of Surjan
148		Ram Kala, son of Mam Raj

*Statement printed as supplied by Government.

1	2	3
149		Amar Singh, son of Kishan
150		Dhan Singh, son of Mam Raj
151		Telu, son of Sedhu
152		Moman, son of Hira
153	Sampan Kheri ..	Sarjit, son of Budhu
154	Dhos ..	Duni, son of Nanda
155		Chuhru, son of Malu
156	Khanoda ..	Lal Singh, son of Niadar
157		Jamna, son of Nihla
158		Lal Singh, son of Dhan Singh
159	Naina ..	Kuria, son of Beg Raj
160		Mst. Marian, widow of Kundan
161		Bakoo, son of Ram Lal
162		Ram Rikh, son of Akhe Ram
163		Ran Singh, son of Shivji
164		Manga, son of Kanhia
165		Ran Nath, son of Akhe Ram
* 166	Teek ..	Amar Singh, son of Paras Ram
167	Mundhri ..	Ran Singh, son of Kanwar Singh
168		Budh Ram, son of Birro
169	Kakout ..	Kaloo, son of Ramjas
170		Kanhaia, son of Wazira
171		Munshi, son of Rati Ram
172		Tilkoo, son of Ram Kishan
173	Pilnni ..	Santoo, son of Harji
174		Sankar, son of Asa Ram
175	Deod -Kheri ..	Nathu, son of Nandu
176		Kheela, son of Bir Singh
177		Shazada, son of Amar Singh
178		Harkesh, son of Moulo
179	Narar ..	Mangal, son of Buntta
180		Chaman, son of Sadhu
181		Moulu, son of Khubi
182		Ram Kishan, son of Tulsi
183		Teka, son of Tunti
184		Moman, son of Ganga
185	Shergarh ..	Hem Raj, son of Dai Chand
186		Chaman, son of Mina
187	Segga ..	Chandan, son of Beg Raj
188		Dewa Singh, son of Hardial
189	Deoban ..	Surjan, son of Main Ram
190		Surajbhan, son of Singhu
191		Mai Parshan, son of Sheogi
192		Moman, son of Devi Datta
193		Moulu, son of Devotia
194	Peoda ..	Kura, son of Kundan
195	Saran ..	Basanta, son of Budh Ram
196		Ishwar, son of Dal Singh
197	Ittraam ..	Ganga Bishan, son of Surja

*Note.—The statement is printed as supplied by the Government.

1	2	3
198	Barella	.. Durgan, son of Nank
199		Jiwana, son of Mansha
200		Smadh Bishan Puri
201		Telu, son of Dewa Singh
202		Surja, son of Asa Ram
203		Neki, son of Hirde Ram
204		Nathu, son of Takan Dass
205		Mansa, son of Harnam
206		Mansa, son of Dai Singh
207		Nathu, son of Puran
208	Jai	Jiwan son of Mango
209		Senadh son of Bishan Puri
210		Telu son of Deva Singh
211		Surga, son of Aga Ram
212		Neki, son of Hirder Ram
213		Netha, son of Takan Dass
214		Manga, son of Harnam
215		Manga, son of Dai Singh
216		Nathu, son of Puran
217		Dunni Chand, son of Ram Kumar
218	Harsela	.. Shishu son of Dharam Chand
219	Harsola	.. Rullia, son of Seoga
		.. Surjoo, son of Teju
220	Harola	.. Nandu, son of Thakria
221		Smadh Harsola
222		Ram Nath, son of Daya Ram
223		Jagde, son of Raja Ram
224	Sisla Sismor	.. Ramji Lal, son of Jagan
225		Baroo, son of Tokha
226		Baroo, son of Shadi
227		Rulia, son of Shadi
228		Mangta, son of Mouji
229		Sardar, son of Jagan
230		Khan Chand, son of Bhiroo
231		Shrimati Bhagwani, widow of Mahia
232		Barla, son of Bhooru
233		Mam Chand, son of Dharma
234	Kheri Seru	.. Birde, widow of Munshi
235	Bhana	.. Devki, son of Kura
236		Munshi, son of Ram Rikh
237		Jiwana, son of Sahib Ram
238		Rulia, son of Nanak
239	Majra Nand Karan	Churia, son of Hari Chand
240	Sangal	.. Smadh, Mukat Nath
241		Munshi, son of Mam Raj
242		Jhandu, son of Rajoo
243		Sadhu Ram, son of Sada Ram
243-a		Surjoo, son of Mam Raj

1	2	3
		Sarvshri/Sarvshri mati.—
244	Roherain ..	Nihala, son of Amar Singh
245		Bishambar Singh, son of Hukam Singh
246		Harinder Singh son of Hukam Singh
247	Qutabpur ..	Jiwana, son of Sehda
248		Puran, son of Shadi
249		Jawala, son of Mam Raj
250		Banjaba, son of Daya Ram
251		Sura, son of Jati
252	Chandana ..	Kehar Singh, son of Daya Ram
253		Mst. Mam Kaur, widow of Munshi Ram
254		Smadh Baba Bari Natha
255		Singha, son of Ranga
256		Dulia son of Tokha
257		Mst. Mamoo, widow of Jawahara
258	—	Mst. Panjabi, widow of Badama
259		Datta, son of Hirda
260		Mst. Khazani, widow of Chandgi
261		Ran Singh, son of Deotia
262		Mangal, son of Bholla
263		Daya Chand, son of Matoo
264		Shibu, son of Mattoo
265		Broo son of Daya Chand
265		Ranji Lal, son of Mattoo
267	Billona, Lylainp ngala	Ghagita Singh, son of Bhag Singh
268		Parsa, son of Kundan
269		Munsha, son of Kundan
270		Jkinda, son of Kundan
271		Nandoo, son of Harnam
272		Abha, son of Harnam
273	Qbulpur ..	Manga, son of Ram Nath
274		Kartar Singh, son of Nihal Singh
275		Kirpal Singh, son of Nihal Singh
276		Harbans Singh, son of Kala Singh
277	Thati ..	Jasu, son of Multan
278	Upplana ..	Mst. Soha Devi, wife of Chhaju Singh
279		Radha, wife of Jai Kishan
280		Radha Ram Pal Singh, son of Basant Singh
281		Angad, son of Hira
282		Widia, wife of Mattoo
*		Sarvshri Shri/Sarvshrimati
284		Mattoo, son of Nagar
285		Chandu, son of Salg Ram
286		Moulla, son of Siri Ram
287		Ram Sarup, A/s Makhan
288		Shrimati Ancha Devi, widow of Maktual
289		Mst. Goran, widow of Telu
290		Jabar Singh, son of Jamadar
291	Upplana ..	Sadhu Ram, son of Ram Singh
292		Chander Bhan, son of Ram Singh
293		Jai Kishan, son of Dalel
294		Jai Pal Singh, son of Basant Singh
295		Basant Singh, son of Muktul Singh
296		Mst. Bhagti, widow of Abhe Singh
297		Mst. Nanhi, wife of Jai Kishan

*Note.—Item No. 283 is missing in the Government Statement.

1	2	3
298		Chhaju Singh, son of Maktul Singh
299		Lotti, son of Dalip
300		Sadhu, son of Hardwari
301		Partap Singh, son of Hardwari
302		Pirithi, son of Umda
303		Tungal, son of Kanhia
304		Hukam Singh, son of Mukqual Singh
305		Ranjit Singh, son of Basant Singh
306		Gow-Shala
307	Chochran	Moulu, son of Hira
308		Sudhu Ram, son of Datta Ram
309		Nandu, son of Jassa
310		Surja, son of Telu
311		Fadras, son of Parbhu
312		Maroo, son of Doulat
313		Shambu, son of Devi Shai
314		Ram Dhari, son of Sardha
315		Bikhu, son of Devi Chand
316		Bhagtu, son of Sardha
317		Sant Singh, son of Amar Singh
318	Rugsana	Rishi Kesh, son of Suggan Chand
319		Baroo, son of Daya Ram
320		Sadhu, son of Mourli
321		Jaimal, son of Ram Nath
322		Fateh Singh, son of Ram Nath
323		Brij Lal, son of Ram Nath
324		Har Nand, son of Jassa
325		Khemlla, son of Jai Ram
326		Dullia, son of Datta Ram
327	Rehara	Milla, son of Chhattar
328		Bir Singh, son of Nagar
329		Basanta, son of Mohru
330		Bishan, son of Budhoo
331		Udda, son of Munshi
332		Mattoo, son of Jhanda
333		Phool Singh, son of Partap
334		Madho, son of Munshi
335		Mangal, son of Ram Singh
336		Tikka, son of Buddhu
337		Tungli, widow of Jhandu
338		Panbaja, son of Mugla
339		Kantu, son of Daleloo
340		Bikhan, son of Sahoo
341		Nathu, son of Mohroo
342		Bikhan, son of Budhoo
343		Wazir Singh, son of Chhottoo
344		Chhajoo, son of Amrao
345		Mst. Hameli, widow of Fateha
346		Phool, son of Mohru
347		Jittoo, son of Dalip
348	Birbasi	Ram Avtar Singh, son of Bhagwan Singh
349		Surinder Singh, son of Dalip Singh
350		Surjparkash Singh, son of Bhagwan Singh
351		Sukhpal Singh, son of Umdda Singh
352		Raghibir Singh, son of Umdda Singh
353	Hajwana	Jag Ram, son of Raja Ram

1	2	3
354		Thandi Ram, son of Matta Ram
355		Rasala, son of Tindu
356		Banarsi, son of Kurra
357		Puran, son of Jassoo
358		Ajmer Singh, son of Tidu
359		Nathu, son of Bir Singh
360		Hettoo, son of Jee Ram
361		Mst. Lado' widow of Tulsi
362		Sadda Ram, son of Raja Ram
363		Mewa Singh, son of Bachana Singh
364	Barsana	.. Mangta Singh, son of Daiya
365		Karta, son of Netu
366		Jagram, son of Ramma
367		Atta Ram, son of Daya Ram
368		Nand Lal, son of Kanhaja
369	Habri	Phoola, son of Partap
370		Bhag Singh son of Ishar Singh
371		Khazan Singh, son of Bahadar Chand
372		Anokh Chand, son of Kala Singh
373		Prala Singh, son of Ram Singh
374		Palla Singh, son of Mangal Singh
375		Kandhara Singh, sonof Mangal Singh
376		Mst. Bhagwanti, wife of Pindi Dass
377		Munshi, son of Harnam
378	Sirsal	.. Sadhu, son of Mourli
379		Sarup, son of Telu
380	Badhnara	.. Baroo, son of Nank
381		Thakar, son of Ganga Ram
382		Basant, son of Ram Dhari
383		Harbans, son of Telu
384		Harkeh, son of Suggan Chand
385		Sardha Ram, son of Sogagar
386		Baroo, son of Daya Ram
387		Mst. Parmeshri, widow of Budhoo
388	Kukarkand	.. Devotia, son of Gowardhan
389	Karora	.. Daru, son of Ram Rikh
390		Khem Chand, son of Tulsi
391		Bholu, son of Netu
392		Bhagtoo, son of Ramjian
393		Ranjit, son of Ramrikh
394		Puran Gir Chella Chhajjoo Gi
395	Sanch	.. Munshi, son of Nihala
396		Rama, son of Ganga Ram
397		Kundan, son of Ram Rath
398		Sitta, son of Ram Nath
399		Antu, son of Ram Nath
400		Munshi, son of Lakha
401		Sadhu, son of Kanhu
402	Buchi	.. Singh, son of Nand Ram
403		Pahlada, son of Bholla
404	Ahmedpur	.. Sultan Singh, son of Ram Chander
405		Ram Chander, son of Ram Rikh
406		Dharam Singh, son of Chander
407		Surat Singh, son of Ram Chander
408		Mst. Kartari, wife of Lala Singh
409		Man Singh, son of Dattoo
410		Amar Singh, sonof Jawahar Singh

1	2	3
411		Lal Singh, son of Mamraj
412		Indraj, son of Kundan
413	Munerhri ..	Parsa, son of Sahoo
414		Chhaju, son of Tulsi
415	Rasina ..	Chuhria, son of Shab Singh
416		Lal Singh, son of Matta
417		Jati, son of Kuriara
418	Kheri Matrwa ..	R am Kishan, son of Mangta
419	Dussain ..	Karam Singh, son of Jawala Singh
420	Duliani ..	Munshi, son of Ram Dayal
421		Nathu, son of Ram Kala
422		Sarup, son of Sadhoo
423	Teontha ..	Mst. Ram Devi, widow of Shibba
424		Gopal, son of Multan
425		Kadmoo, son of Hari Singh
426	Pundri ..	Moulo, son of Udmi
427		Mattoo, son of Hetu
428		Mam Raj, son of Harphool
429		Shiv Lal, son of Deoki
430	Jamba ..	Sadhu, son of Deoti
431	Jat-heri ..	Hari Singh, son of Ganda Singh
432	Fatehpur ..	Ragbhir Singh, son of Kastori Lal
433		Jagdish, son of Basanta
434		Suraj Bhan, son of Daya Ram
435		Mohan Lal, son of Daya Ram
436		Lachhmi Chand, son of Kaloo
437		Jai Kishan, son of Shiv Singh
438		Ram Kishan, son of Matoo
439		Pritam Singh, son of Ram Kishan
440		Mst. Sohan Devi, widow of Nathu Mal
441		Mst. Bibi, wife of Ram Kishan
442		Jee Ram, son of Harjass
443		Har Charan Singh, son of Chhattar Singh
444	Rawanhera ..	Kuldip Singh, son of Chhattar Singh
445		Gaggan Singh, son of Kehar Singh
446		Gurbux Singh, son of Gajjan Singh
447		Himat Singh, son of Gurbux Singh
448	Mioli ..	Mst. Sham Kaur, wife of Gajjan Singh
449	Pharal ..	Lal Singh, son of Sahu
450		Nathu, son of Mughla
451		Tuman, son of Tota
452		Mst. Sham Piari, widow of Jitto
453		Ishar Dass, son of Dewan Chand
454		Kundan Lal, son of Shambu Lal
455	Sangroli ..	Shanti Sarup, son of Lijja Ram
456		Lal Singh, son of Jamna
457		Nathu, son of Teja
458		Amar Singh, son of Jitta
459		Hansu, son of Ram Rikh
460		Santoo, son of Jamna }
461		Ram Chander, son of Molar Singh
462	Ahun ..	Mst. Baldevi, widow of Muthara
463		Pars Ram, son of Hari Ram
464		Mst. Parsani, widow of Dattoo
465		Singhu, son of Devotta
466	Sakra ..	Ram Chander, son of Nadu
467		Lachhman, son of Baroo
		Ramji Lal, son of Sardal

1	2	3
468		Mst. Jahro, widow of Mughla
469	Chandlana ..	Shanker, son of Daya Lal
470		Charanji Lal, son of Naraina
471		Munshi, son of Jee Ram
472		Ranjit, son of Nank
473		Phoola, son of Raja
474	Dhand ..	Phaman, son of Deoti
475	Sohlumajra ..	Mst. Chhoto, widow of Doulat
476		Harbans, son of Devotia
477	Rasulpur ..	Harbans, son of Udda
478	Begapur ..	Ram Nath, son of Kishore Chand
479	Theh Malbora ..	Mst. Vidia Vanti, widow of Badri Nath
480	Barot ..	Kallo, son of Albella
481	Papnawa ..	Ram Nath, son of Akhe Ram
482	Pandarsi ..	Antu, son of Mani Ram
483		Matoo, son of Mani Ram
484	Pabla	Man Singh, son of Chanda Singh
485		Vishan Singh, son of Ram Rikh
486	Jadolla ..	Budh Ram, son of Tulsi
487		Lijja, son of Giana
488	Jadolla ..	Ram Kala, son of Chuhria
489	Bhansimajra ..	Sadhu Ram, son of Dhani Ram
490	Loharmajra ..	Kishan Singh, son of Udhe Ram
491		Mst. Parmal, widow of Ram Rikh
492	Khanpur Roran	Ram Nath, son of Udmi
493		Mst. Mukhtiari, widow of Ram Rikh
494	Jangarpur ..	Munshi, son of Liq Ram
495	Barna ..	Mushi, son of Jittoo
496		Bali Ram, son of Chhajoo
497		Lachhman, son of Ram Lal Singh
498	Ghararsi ..	Baroo, son of Jaswant
499		Mst. Sirian, widow of Singhu
500	Kamodha ..	Teja Singh, son of Bishambar Singh
501		Chanan Singh, son of Bishambar Singh
502	Kathana ..	Baroo, son of Har Lal
503		Rasala, son of Man Singh
504		Badhaw, son of Mahia
505		Hari Singh, son of Mughala
506		Telu, son of Hansa
507		Harnam, son of Sheo Ram
508		Ujjagar, son of Hira
509		Bhaga, son of Maroo
510	Ruhera ..	Giani, son of Bhagwana
511		Hansa, son of Net Ram
512		Dulia, son of Nanda
513		Surta, son of Harlal
514		Baroo, son of Bhagwana
515		Geogan, son of Rajan
516		Biroo, son of Shiv Chand
517		Mattoo, son of Balkishan
518		Ramji Lal, son of Kishan
519		Nank, son of Harbabh
520	Majra Ruhera ..	Datta Ram, son of Tokha
521		Baru, son of Harlal
522		Dhirja, son of Beloo
523		Rasala Singh, son of Man Singh

1	2	3
524	Shamdo	.. Ramdhari, son of Singh Ram
525		Mange Ram, son of Bir Singh
526	Pegon	.. Balu, son of Shailu
527		Jati, son of Jee Ram
528		Mangal, son of Het Ram
529		Devotia, son of Jawala
530	Thuwah	.. Bagga, son of Ram Rikh
531		Rasala, son of Hophar
532		Harphool, son of Harnath
533		Ram Dia, son of Mugla
534		Hari Chand, son of Ruldu
535		Shiv Karan, son of Har Nath
536		Mst Dakhan, mother of Bir Singh
537		Mattoo, son of Phulla
538		Baduloo, son of Har Nath
539		Shiv Dayal, son of Deoti
640		Rajmal, son of Moula
541	Sandil	... Hirda, son of Datta Ram
542		Dalip, son of Teju
543		Jitta, son of Teju
544	Kheri Sherkhan	.. Rulia, son of Net Ram
545		Harphool, son of Jit Ram
546	Mandi Kalan	.. Mangal, son of Mam Chand
547		Raj Karan, son of Shiv Lal
548		Amar Singh, son of Shioni
549		Harphool Singh, son of Bir Singh
550	Kachrana Khurd	.. Ram Sarup, son of Ramji Lal
551		Jug Lal, son of Bassau
552		Nek Ram, son of Amar Singh
553		Hemir Singh, son of Seogram
554		Hira, son of Shegram
555		Biroo, son of Harnam
556		Chaman, son of Hukma
557		
558		Lachhmi, son of Kali Ram
559	Chhattar	.. Abhe Ram, son of Dai Ram
560		Devot, son of Daiya
561		Chhajoo, son of Mam Raj
562		Baroo, son of Daiya
563		Sadhu, son of Piro
564		Pantti, son of Jee Ram
565		Harnam, son of Sukhia
566		Sukhia, son of Jee Ram
567		Chuhria, son of Neki
568		Shiv Ram, son of Chajju
569	Chhattar	.. Amin Lal, son of Matoo
570		Pat Ram, son of Sukh Lal
571		Pat Ram, son of Dumni Chand
572	Nagoran	.. Mai Ram, son of Mukh Ram
573		Neki, son of Mokha
574		Punoo, son of Shiv Karan
575		Mohla, son of Tokha
576	Raichanwala	... Bhagwan Singh, son of Mattoo
577		Rajit, son of Munshi
578	Dhilowal	... Shiv Chand, son of Secga
579		Maman, son of Maroo

1	2	3
		Sarvshri/Sarvshrimati
580		Mastaddi, son of Harnam
581		Mst. Dhapan, widow of Deovtia
582		Ran Singh, son of Phulla
583		Singh Ram, son of Moman
584		Hari Singh, son of Bhawana.
585	Guian	-- Bairoo, son of Nathu
586	Khanda	... Mouji, son of Dullia
587	Alewa	.. Sita, son of Tota
588		Mattoo, son of Dhanu
589		Rasala, son of Mri Ram
590		Chandan, son of Mai Ram Dhan
591		Hari Singh, son of Bhagwana
592		Munshi, son of Matto
593		Ishwar, Singh son of Ranji
594		Udmi, son of Devtia
595		Faqiria, son of Nathu
596		Bhartu, son of Hira
597	Katwal	... Jaggar, son of Ram Rikh
598		Dhall Singh, son of Malik Singh
599		Bodan, son of Hira
600		Mahipal, son of Hira
601		Kehar Singh, son of Malook Singh
602	Dhatrath	.. Mst. Khazani, wife of Sowran
603		Harkesh, son of Jaggo
604		Mst. Bholi, widow of Shiv Nath
605		Mst. Patto, son of Shiv Lal
606		Bhoola, son of Khem Lal
607		Mam Chand, son of Kewal Ram
608		Kundan, A/s Sirian
609		Ram Singh, son of Munshi
610	Popran	.. Munshi, son of Bhalle Ram
611		Har phul, son of Harnam
612		Bija, son of Shiv Ram
613		Ram Dial, son of Sandu
614		Mst. Phullan, widow of Ramdian
615	Ahlan Jogi Khera	Mst. Phullan, widow Ramdian
616	Tattoli	.. Devi Singh, son of Singh Ram.
617	Baghana	.. Lachhman, son of Hira
618		Malkhan, son of Hira
619		Bhartoo, son of Hira
620		Khushi Ram, son of Sahoo
621		Harbans, son of Kanhia
622		Jagmal Singh, son of Khushi Ram
623		Bishan Singh, son of Khushi Ram
624		Jamadar Singh, son of Khushi Ram
625		Deputy Singh, son of Khushi Ram
626		Parma, son of Hira
627		Jai Dayal, son of Sheo Ram
628		Ghansham, son of Chhatta Ram
629		Ram Nath, son of Wassu Ram
630		Dharam Chand, son of Kundan
631	Dorana	.. Udda, son of Dia
632		Bikhan, son of Duman
633	Gangat Heri	Karta, son of Mamraj
634		Man Singh, son of Nihala
635		Mam Chand, son of Mushi

1	2	3
636	Rajound	.. Harphool, son of Mattoo
637		Mst. Chameli, widow of Gedu
638		Mst. Famli, widow of Gedu
639		Brij Pal Singh, son of Gadu
640		Shama Singh, son of Balwant Singh
641		Molar, son of Balwant Singh
642		Randhir Singh, son of Kewal Singh
643		Lehana Singh, son of Gulab Singh
614		Bhartu, son of Angad
645		Paria, son of Moola
646		Jhanda, son of Mukhtiara
647		Puran, son of Mukhtiara
648		Soran, son of Fateha
649		Babu Ram, son of Uddam
650		Jai Pal, son of Uddam
651		Kadam Singh, son of Shibban
652		Pala Singh, son of Hakam Singh
653		Kalu Ram, son of Moola
654		Sadhu, son of Bijja
655		Molar, son of Mustaddi
656		Sadhu, son of Jiwan
657	Bangran	.. Mst. Gandi, widow of Molla
658		Leha As Mst. Attri
659		Jamdar, son of Tuman
660		Telu, son of Shibban
661		Mst. Sunheri, widow of Tumman
662		Molar, son of Mstadi
653	Santokh Majra	Sadhir Rai, son of Bibi Rai
664		A.M. Smith, son of unknown
665		Kali Ram, son of Atta Ram
666		Telu, son of Chand
667	Mundh	.. Mam Raj, son of Jamna
668		Phulla, son of Harnam
669	Bahari	.. Mst. Sunheri, widow of Attra
670		Raja Ram son of Hushiara
671		Fateh Singh, son of Sowran
672		Nagina, son of Diwana
673		Peerdia, son of Mustanddi
674		Hari Singh, son of Chhaju
675		Surja, son of Amin Singh
676		Jaimal, son of Sahoo
677		Ganga Bishan, son of Hoshiara
678		Gadish, son of Faqiria
679		Fateh Singh, son of Kundan
680		Ram Chander, son of Hoshiara
681		Nirmal, son of Chhajoo
682		Chanchal, son of Ram Lal
683		Aflatoon, son of Sowran
684	Uddana	.. Baldeva, son of Harkesh
685		Chuhria, son of Kanhia
686		Chamela, son of Gopal
687		Attru, son of Kooru
688		Chhitru, son of Kuru
689		Kundan, son of Jaimal
690		Chhria, son of Sowran
691	Gaddana	.. Ghansham Dass, son of Chhattamal
692		Ram Kishan, son of Ghansham Dass
693		Ram Sarup, son of Bhoja Ram

694		Som Nath, son of Tota Ram
695	Malakpur	.. Ram Chander, son of Devi Dass
696		Anokh Singh, son of Gurdit Singh
697		Harnam Singh, son of Nand Singh
698		Wadhwa Singh, son of Ganda Singh
699		Sant Singh, son of Gurdit Singh
700	Danoli	.. Kehar Singh, son of Bhag Singh
701	Raslwa	.. Tek Ram, son of Baroo
702		Hardoo, son of Add Ram
703		Mattoo, son of Add Ram
704	Muwana	.. Malkhan, son of Bikhan
705		Bhartoo, son of Bikhan
706		Babra, son of Hira
707		Mst. Parbatti, widow of Nihala
708		Mst. Sowrande, widow of Jassoo
709		Girjja, son of Attra
710		Sadhu , son of Attra
711		Mst. Jhando, wife of Chandan
712		Hari Singh, son of Bir Singh
713		Moulo, son of Kanhiva
714		Mst. Tara Devi, widow of Rulia
715		Mai Ram, son of Ramji Lal
716		Badan Singh, son of Harnam
717		Chahria, son of Kundan
718		Bikhan, son of Bhagga
719		Muktiara, son of Bhambulla
720		Tara Singh, son of Sibban
721		Kabaz, son of Shibban
722		Shiah Ram, son of Khazana
723		Kabaz, son of Asa
724		Jawala Singh, son of Bhagwana
725		Kam Singh, son of Kashmira
726		Telu, son of Aflatoon
727		Mst. Gandhi, widow of Amro Singh
728		Raj Mal, son of Karma Singh
729		Achhpal Singh, son of Padam Singh
730		Raja Singh, son of Ram Singh
731		Pirithi, son of Amar Singh
732		Jamadar , son of Sibban
733		Nanhi Singh, son of Aflatoon
734		Bishana, son of Jassa
735	Assandh	Harnam Singh, son of Sewa Singh
736		Arjan Singh, son of Sher Singh
737		Nand Singh, son of Sardha Singh
738		Varyam Singh, son of Handa Singh
739		Succha Singh, son of Budh Singh
740		Jangir Singh, son of Gian Singh
741		Subha Singh, son of Shazada Singh
742		Thakar Singh, son of Sewa Singh
743		Hari Chand, son of Shankar Dass
744		Hazura Singh, son of Sunder Singh
745		Budh Singh, son of Gabba Singh
746		Didar Singh, son of Gian Singh
748	Mardanheri	.. Iqbal Nath, son of Narian Dass
749	Khandakheri	.. Sadhu Ram, son of Gokal
750		Sitta Devi, daughter of Har Narain

*Note—Item No. 747 missing from the Government Statement.

1	2	3
751		Abhe Ram, son of Undmi
752		Jangir Singh, son of Phool Singh
753		Karam Singh, son of Gowardan
754	Salwan	.. Amar Singh, son of Fateha
754	A	Doulat, son of Jessa
755		Ganga Ram, son of Dundhi
756		Udmi, son of Ramjan
757		Sukhbir Singh, son of Ari Mal
758	Salwan	.. Ari Mal, son of Nishan
759		Mangal, son of Lalo
760		Udhe Singh, son of Ram Singh
761		Binarsi Gir, son of Budhwat Gir
762		Phool Gir, son of Budhwat Gir
763		Hakam, son of Daiya
764		Ram Dhan, son of Ram Singh
765		Mst. Nihali, mother of Latur
766		Majoo, son of Achhpal
767		That Singh, son of Ram Kishan
768		Parmal, son of Partap
769		Gulab, son of Murti
770		Munshi, son of Partap
771		Sowran, son of Amar Singh
772		Hansa, son of Bholla
773		Nanu, son of Saria
774		Mst. Sunheri, widow of Hardwari
775		Latur, son of Diwan
776		Sadhu, son of Shama
777		Ragbir, son of Shama
778		Ram Kishan, son of Gobind
779		.. Mst. Punni, widow of Latur
780		Kadam Singh, son of Bholla
781		Chaman, son of Saria
782	Paphrana	Kam Singh, son of Harnam Singh
783		.. Matta Ram, son of Harbaj
784		Manga, son of Mughla
785		Ram Kishan, son of Ram Chander
786		Kundan, son of Budha
787		Shish Ram, son of Sarna
788		Daiya, son of Mushi
789		Pirithi, son of Mushi
790	Depedi	.. Amrit, son of Santu
791	Jambhala	.. Devotia, son of Nantu
792		Nanhu, son of Teja
793	Dhohla	.. Rattan Singh, son of Hira
794		Hirde Ram, son of Datta Ram
795		Ram Saran, son of Ganga Ram
796		Ram Dia, son of Ram Rikh
797	Kachrana Kalan	Ram Singh, son of Puran
798		Gagge Singh, son of Puran
799		Rura, son of Tunia
800		Jai Gopal, son of Nanu
801	Bdhana	Mam Chand, son of Nank
802		Shanker, son of Mattoo
803		Thamboo, son of Asa
804		Man Singh, son of Chuhria
805		Rattan Singh, son of Sham Dass

1	2	3
806		Udhe Ram, son of Shiv Karan
807		Shankar, son of Shadi
808		Tek Chand, son of Bholla
809		Rasala, son of Ghasi
810		Har Lal, son of Masta
811	Karha	.. Sarwan, son of Surjan
812	Ishaq	.. Partap Singh, son of Surmukh Singh
813	Thana	.. Jai Singh, son of Harnam
814		Ziledar, son of Sarjit
815		Bhagtoo, son of Amar Singh
816		Mohlla, son of Bhartoo
817	Kak-heri	.. Kalia, son of Chhattar Singh
818		Surta, son of Assa
819	Bhorak	.. Bhag Chand, son of Lekhu
820		Sadhu, son of Parbhu
821		Babu Ram, son of Jagoo
822		Tirloek Chand, son of Gian Chand
823	Bibipur Kalan	.. Bishan Singh, son of Jaswant Singh
824	Mangna	.. Ram Sarup, son of Devotia
825	Kheri Shishgran	Hari Kishan, son of Dina Nath
826		Jai Pal, son of Sardha Ram
827		Som Parkash, son of Dinna Nath
828		Smar Pal, son of Dina Nath
829		Chattar Paul, son of Dina Nath
830	Gahri Roran	.. Ch. Hirde Ram, son of Ram Nand
831		Mst. Sard Devi, widow of Lal Singh
832	Bhagal	.. Sulekh Singh, son of Ganda Singh
833		Budh Ram, son of Khushala
834		Chameli Nath Chella Jaloo Nath
835		Ganda Singh, son of Basant Singh
836	Harigarh Kingan	Baroo, son of Daulat Ram
837	Kheri Gulam Ali	Amrtti, widow of Banka
838	Chikka	.. Mangal, son of Ganga Ram
839		Bachna, son of Phuman
840	Theh Mukerian	Hazura Singh, son of Jiwan Singh
841	Agond	.. Bidhi Chand, son of Lalu
842		Harbans Singh, son of Thakar Singh
843		Lachhman Singh, son of Sawan Singh
844		Moman, son of Surju
845	Jogh	.. Sant Dass, son of Mansha Ram
846		Lachhmi Narain, son of Mansha Ram
847	Budha Khera	.. Bir Singh, son of Chhaju
848		Ramji Lal, son of Jai Karan
849		Chandu, son of Raj Karan
850	Sandhola	.. Mansha Ram, son of Baru Ram
851	Bnawach	.. Amar Singh, son of Tulshi
852		Teck Chand, son of Ram Dia
853		Mst. Birjo, widow of Shish Ram
854		Baru, son of Ram Rikh
855	Gumthala Garhu	Fateh Singh, son of Karam Singh
856		Diwan Singh, son of Karam Singh
857		Man Singh, son of Jawahar Singh
858		Jagjit Singh, son of Sher Singh
859	Mirtzapur	.. Bhambul Singh, son of Nihal Singh
860	Balochprua	.. Gurbux Singh, son of Hardit Singh
861	Surmmi	.. Narsingh Dass, son of Devotia
862	Muqimpura	.. Hans Raj, son of Nandu
863	Dhani Rampura	Temple of Pashupati Nath
864		Sawan Singh, son of Bishan Singh

1	2	3
		Sarvshri/Sarvshrimati
865		Hardial Singh, son of Bir Singh
866	Chhawlan	.. Kura, son of Harjas
867		Jot Ram, son of Mustaddi
868		Lal Singh, son of Ramdia
869	Ushnampur	.. Butta Mal, son of Uttam Chand
870		Amar Nath, son of Doulat Ram
871		Tirlok Chand, son of Gain Chand
872	Sars atikhera	.. Tilak Ram, son of Ramjas
873		Sadhu Ram, son of Bhagirath
874		Mst. Lilawati, widow of Ganesh Datt
875	Pehawa	.. Sadhu Ram, son of Ram Kishan
876		Mst. Lillawati, widow of Ganesh Datt
877		Sadhu Ram, son of Ram Kishan
878		Mahant Jamna Dass, Chellas Charan Dass
879	Rasulpur	.. Hari Raj Singh, son of Jagjit Singn
880	Sotha	.. Ram Kishan, son of Kishan Dass
881	Kasor	.. Mangal Singh, son of Ram Singn
882		Darba Singh, son of Kundan Singh
883	Dandotta	.. Sewa, son of Hansa
884	Siwon	.. Chanan Dass, son of Raimal Dass
885	Ferozepore	.. Mst. Kishani Bai, widow of Soobh Raj
886		Msti Tirthi Bai, widow of Shobh Raj
887	Theh Banehra	.. Kanwar Saranbir Singh, son Gurbachan Singh

Statement showing the names of the landowners who owned land more than one Patwar Circle, in tehsil Kaithal, district Karnal

Serial No.	Name of village	Name of landowner
1	Bhorak	.. Shri Sadhu, son of Parbhu
2	Keheri-sishgran	.. Shri Hari Kishan, son of Dinna Nath
3	Do	.. Snri Jai Paul, son of Sardha Ram
4	Do	.. Shri Som Parkash, son of Dina Nath
5	Do	.. Shri Samar Paul, son of Dina Nath
6	Do	.. Shri Chattar Paul, son of Dina Nath
7	Bhorak	.. Shri Babu Ram, son of Jaau Mal
8	Bnagal	.. Shri Sulekn Singh, son of Ganda Singh
9	Bandhnara	.. Shri Rishi, son of Sukan Chand
10	Sirsal	.. Shri Baru, son of Daya Ram
11	Badhnara	.. Shrimati Basheshri, widow of Sadhoo
12	Sirsal	.. Shri Sadhu, son of Murli
13	Narwal	.. Shri Ram Singh, son of Harjas
14	Balochpura	.. Shri Gurbux Singh, son of Hardit Singh
15	Ladana Baha	.. Snri Jamunu Mami, son of Darsnan Dass
16	Dhani-Rampur	.. Temple Pashupati Nath
17	Kultaran	.. Shri Kundan, A/s Dewat Ram
18	Baghana	.. Shri Ghansham Dass, son of Chhatta Ram
19	Do	.. Shri Dharam Cnand, son of Kundan
20	Khanpur	.. Shri Ram Kishan, son of Kishan Dass
21	Padla	.. Snri Tirthi Bai, widow of Snobh Raj
22	Do	.. Shri Kishani Bai, widow of Shobh Raj
23	Keorak	.. Shri Kishani Bai, widow of Shobh Raj
24	Kaithal	.. Shri Narsingh Dass, son of Dewat Ram
25	Dnos	.. Shri Gawoshala Kurekshetra
26	Kaithal	.. Snri Natha Mal, son of Thakar Dass
27	Sarwati Khara	.. Shri Amrit Lal, son of Khazanini Lal
28	Do	.. Shri Sadhu, son of Bnagirath
29	Do	.. Shri Tilak Ram, son of Harjas
30	Do	.. Shri Lila Watti, widow of Kishan Dass
		.. Shri Sadhu Ram, son of Ram Kishan
31	Bnorak	.. Shri Tirlok Chand, son of Gian Chand
32	Phapnana	.. Snri Ram Kishan, son of Ram Cnander

28TH FEBRUARY, 1963

ELECTRIFICATION OF VILLAGES IN LUDHIANA DISTRICT

572. **Babu Ajit Kumar** : Will the Minister for Irrigation and Power be pleased to state—

(a) the names of villages, if any, tehsilwise, in Ludhiana District which were electrified during the Second Five-Year Plan period and the year 1961-62 separately ;

(b) the names of the villages, which are proposed to be electrified tehsilwise, in Ludhiana District during the Third Five-Year Plan period ?

Chaudhri Ranbir Singh : (a) (i) Names of villages electrified by the end of 2nd Plan in district Ludhiana are given in the enclosed list.

The list is not maintained tehsilwise.

(ii) Tehsilwise names of the villages electrified during the year 1961-62 are given in the enclosed list.

(b) List has not yet been prepared, as villages to be electrified are selected annually.

The Names of Villages Electrified by the end of II Plan

Abadi, Abdullapur, Adda Dakha, Aligarh, Amargarh, Bagra, Basti Jodhewal, Dhobewal, Dhaura, Dakha, Gurah, Ghalib Kalan, Ghalib Khurd, Harwas, Jawadi, Kuliliawal, Jodhewal, Kakowal, Karabara, Khawajke, Kannke, Mullanpur, Malik, Nanaksar, Pona, Qadian, Rajpura, Sherpur, Seikhewal, Sidhwan Khurd, Sherpur Kalan, Sherpur Khurd, Sidhwankalan, Tabri, Taraf Saydan, Taraf Buria, Ajner, Arrian, Bhatiana, Bahumajra, Bhanadi, Bhorthal, Bheri, Bhagli Kalan, Badla, Bagla, Bagli Khurd, Bandal, Bhagwanpur, Bhugal, Baundli, Bhailon, Bharthpla, Bhagpur, Budewal, Chhote Khanna, Chakmuffi, Chota Samrala, Chakrandi, Chailwal, Chahlaw, Chhudran, Chak Sarwan Nath, Daudpur, Dekhuru, Dialpur, Dhilwan, Dawala, Dhanansa, Gadhwan, Gagar Majra, Gaggra, Garkhaw, Ghungrali, Gadawal, Harion Kalan, Harion Khurd, Barewal, Badadarke, Taraf Samrala, Raipur, Majri, Saidpur, Maton, Ismilpur, Ghungrali, Mehdiipur, Buhgarh, Manupur, Manupur Bera, a Goh, Jallanpur, Naraingarh, Rajewal, Chewa, Harbanspura, Bhaurala, Ronhoukalan, Ronhon Khurd, Chakohi, Ghazipur, Alaur, Kolahi, Haida, Bhamau Kalan, Rajaur, Ghailewal, Bhamau, Khurd, Sherian, Panjetha, Partapgarh, Pirthipur, Kalahi.

Lkohala, Jandiala, Kauri, Khatra, Kotla Ajner, Kishangarh, Kotla Badla, Kotla Bhari, Kotla Shamspur, Khatran, Khalhal, Kulwal, Khisman, Khoran, Kot-Grangurai, Kum Kalan, Kishanpura, Libra, Lalhori Kalan, Lalheri, Lalhauri Khurd, Ludhrao, Lattan Dana, Lattan Joga, Lakhawal, Majri, Mohanpur, Mahaon, Malakpur, Majra, Rahaon, Manki, Maton Muskhabad, Mahlon, Nagra, Ottalan, Purba, Papraudi, Paharuwal, Rattan Heri, Ramgarh, Raasulra, Rakaow, Rupa, Rampur Chamlaudi, Rajowal, Rohila Ramgarh, Salandi, Seh Sahala, Shamspur Sangray, Urna, Uppal.

Bassian, Dhandari Kalan, Dhandri Khurd, Hassainpura, Jamalpur, Jugiana, Jassain, Jagraon Town, Kanganwal, Raikot, Salim, Bhullapur, Bhaini, Sahib, Hiran, Kala Majra, Katni Kalan, Kkanna, Machhiwara, Shahabpur, Samrala

Names of Villages Electrified during 1961-62 in Ludhiana District

(Tehsil—wise)

Ludhiana

Gadowal, Paharwal, Dhanausu, Pirthipur, Chak Sarwa Nath, Khatra Chaharmi, Dhoda, Majra, Umedpur, Bilgarh, Gill, Alamgir, Jarkhar, Bulara, Ranian, Sayd Kalan, Saya Khurd, Chupki, Bul, Ghawadi, Sankar, Rurka, Denlon, Gopalpur, Lahara, Brahman Majra, Jaspal Baugar, Kaind Kilaraipur, Rangion, Budewal, Bnamu kalan, Maklon, Sarik, Duleh, Gurm, Malaud, Rurian, Sudanwala.

Samrala

Jalanpur, Goo, Gaziapur, Ikalahi Urna, Lakhawal, Raipur, Jatana, Chak Sarai, Aluna Pala, Aluna Maina, Aluna Tola, Mannupur Chhota, Manupur Bada,

Jagraon

Dholan, Kotsherjung, Kotsher Begn, Aukhara.

4TH MARCH, 1963

COLLECTION MADE TOWARDS NATIONAL DEFENCE FUND IN MOHINDERGARH DISTRICT

787. Shri Banwari Lal : Will the Chief Minister be pleased to state the names of persons villagewise in Mohindergarh District from whom collection has been made as contribution towards the National Defence Fund together with the amount contributed by each ?

Subject—Unstarred Assembly Question No. 787 asked by **Shri Banwari Lal, M.L.A.** Regarding collections made towards National Defence Fund in Mohindergarh district.

The answer to the Unstarred Assembly Question No. 787 appearing in the list of Unstarred questions to be asked at a meeting of the Punjab Vidhan Sabha to be held on the 4th March, 1963, in the name of **Shri Banwari Lal, M.L.A.** is not ready. This information is being conveyed to the Speaker who is requested to kindly extend the time for answering the question under proviso (II) to Rule 41 of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly.

2. The question may be included in the list of questions for any date after the 15th March, 1963.

Chief Minister, Punjab.

To

The Speaker,
Punjab Vidhan Sabha,
Chandigarh.

U. O. No. 572-3EWIV-63, dated Chandigarh, the 4th March, 1963,

5TH MARCH, 1963

COMPLAINTS REGARDING LAND DECLARED SURPLUS IN VILLAGE GOLI, TEHSIL AND DISTRICT KARNAL

761. Comrade Ram Piara : Will the Minister for Revenue be pleased to state—

- (a) whether he and the Collector (Agrarian)-cum-Revenue Assistant (Resettlement), Karnal, received any complaints in respect of the areas declared as surplus in village Goli, tehsil and district Karnal during the month of January, 1963 ; if so, the copies thereof be laid on the Table of the House, together with the details of the action, if any, taken thereon ;
- (b) the names of the landowners or lease-holders whose land in village Goli, tehsil and district Karnal, has been declared surplus, together with the area which has been declared surplus in each case ?

Subject :—Unstarred Assembly Question No. 761 to be asked by **Comrade Ram Piara M. L. A.** regarding complaint in respect of land declared surplus in village Goli, Tehsil and district Karnal.

The answer to Assembly Question No. 761, appearing in the list of Unstarred Questions on the 5th March, 1963, in the name of **Comrade Ram Piara, M.L.A.**, is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.) REVENUE MINISTER.

To

The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 1649-ARII(V) 63/630, Chandigarh, dated the 4th March, 1963..

8TH MARCH, 1963

ENQUIRIES HELD BY VIGILANCE DEPARTMENT IN KARNAL DISTRICT

812. Comrade Ram Piara, : Will the Home Minister be pleased to state—

- (a) with reference to the reply to the Starred Question No. 1173 included in the list of questions for 7th November, 1962, the reasons for filing the cases against and exonerating certain officials/officers against whom allegations had been substantiated and action either Departmental or other than Departmental had been recommended with the details in each case ;
- (b) whether any action has so far been taken against those about whom enquiries were said to be pending if so, the details thereof ?

The answer to Assembly Question No. 812 appearing in the list of Unstarred questions on the 8th March, 1963, in the name of Comrade Ram Piara, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.) HOME MINISTER.

To
The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U.O.No. 1090-V (14)-63, dated Chandigarh, the 7th March, 1963.

12TH MARCH, 1963

CONTRIBUTIONS TOWARDS THE NATIONAL DEFENCE FUND IN HISSAR DISTRICT

791. Shri Amar Singh : Will the Chief Minister be pleased to state—

- (a) the total amount contributed in Hissar District up to date towards the National Defence Fund in rural and urban areas tehsilwise separately;
- (b) the total number of persons who have contributed more than Rs 1,000 towards the National Defence Fund in the said district ?

Subject :—Unstarred Assembly Question No. 791, asked by Shri Amar Singh, M.L.A, regarding collection of National Defence Fund in Hissar District.

The answer to the Unstarred Assembly Question No. 791, appearing in the list of Unstarred Questions to be asked at a meeting of the Punjab Vidhan Sabha to be held on the 12th March, 1963, in the name of Shri Amar Singh, M. L. A. is not ready. This information is being conveyed to the Speaker who is requested to kindly extend the time for answering the question under proviso (ii) to Rule 41 of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly.

2. The question may be included in the list of Questions for any date after the 27th March, 1963.

(Sd.) CHIEF MINISTER, PUNJAB.

To
The Speaker,
Punjab Vidhan Sabha, Chandigarh.
U. O. No. 620-3EWIV-63, dated Chandigarh the 12th March, 1963

AUCTION OF SHOPS, ETC., ATTACHED TO BUS STANDS NEWLY CONSTRUCTED BY
GOVERNMENT

813. Comrade Ram Piara : Will the Chief Minister be pleased to state—

- (a) with reference to the reply to part (c) of Unstarred Question No. 284, printed in the list of questions for 5th November, 1962, whether any tenders were called for from the would-be contractors for the restaurant attached to the newly constructed Bus Stand at Chandigarh ; if so, when and the date when the contractors of restaurant showed their reluctance for offering reasonable offers due to heavy investment involved in furnishing the rooms with suitable furniture, decent crockery and cutlery, etc. ;
- (b) whether it is a fact that no advertisement or any publicity was made with a view to inviting the contractors for offering suitable terms in respect of the said restaurant which has been given on negotiated basis ;
- (c) the designation of the authority who initiated negotiations in respect of the above-mentioned restaurant together with the date and place where negotiations were finalised ?

The answer to Vidhan Sabha Unstarred Question No. 813 appearing in the list of Unstarred Questions for 12th March, 1963 in the name of Comrade Ram Piara, M.L.A., is not ready. The reply will be sent as soon as the relevant information has been collected.

(Sd.) CHIEF MINISTER, PUNJAB.

To

The Speaker,
Punjab Vidhan Sabha, Chandigarh.
U.O. No. 1688-Transport, dated the 12th March, 1963.

BHAKRA CANAL

828. Shri Satya Dev : Will the Minister for Irrigation and Power be pleased to state—

- (a) whether it is a fact that the Bhakra Canal was proposed to be made perennial by 1962, if so, the time by which it is likely to be made so ;
- (b) whether the outlets in the distributaries of Bhakra Canal which are fitted with pipes of 6 inches diameter and 20—25 feet in length are proposed to be retained or are proposed to be replaced by new outlets, if so, details thereof and the time by which these are to be replaced ;
- (c) the number of temporary outlets installed in the distributaries of Bhakra Canal during the current year with the number of those which have since been dismantled and also the number of outlets which have not been dismantled so far with the reasons therefor ;
- (d) whether the Government is aware of the fact that the Chutala Jandwala distributary of Bhakra Canal which starts from head-Maujgarh is closed for the last two months, if so, the reasons, if any, for the same ;
- (e) whether the Government propose to make any remissions in abiana in view of the damage caused to the crops by the closure of the said distributary, if so, to what extent, if not, the reasons therefor ?

The answer to Assembly Question No. 828 appearing in the list of Unstarred Questions for 12th March, 1963 in the name of Shri Satya Dev, M.L.A. is not ready. The reply will be sent as soon as the relevant information has been collected.

(Sd.) MINISTER FOR IRRIGATION AND POWER.

To

The Secretary,
Punjab Vidhan Sabha, Chandigarh.

U.O. No. 2973/Ct/848, dated 8th March, 1963

13TH MARCH, 1963

AMOUNT ADVANCED FOR THE INSTALLATION OF TUBE-WELLS AND TRACTORS
IN DISTRICT AMRITSAR

697. Comrade Makhan Singh Tarsikka : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the total amount advanced to different persons in Amritsar District for the installation of tube-wells and for purchasing tractors up-till 31st December, 1962, together with the names and full addresses, tehsilwise ;
- (b) the total amount of arrears of the said advances due from each of the persons referred to in part (a) above as on the 31st December, 1962 ;
- (c) the steps, if any, so far taken by the authorities for the recoveries of the arrears referred to in part (b) above and the results achieved therefrom ?

*Subject :—*Assembly Question No. 697 (Unstarred)

The answer to Assembly Question No. 697 appearing in the list of Unstarred Questions of the 13th March, 1963, in the name of Shri Makhan Singh Tarsikka, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.) AGRICULTURE AND WELFARE MINISTER.

To

The Secretary,
Punjab Vidhan Sabha, Chandigarh.

U.O. No. AQ-16-FP(IV)-63/1800, Chandigarh, dated the 12th March, 1963

GRANTS GIVEN TO PANCHAYATS IN TEHSIL HANSI, DISTRICT HISSAR

792. Shri Amar Singh : Will the Minister for Planning and Development be pleased to state—

- (a) the names of Panchayats in tehsil Hansi, district Hissar, which were given grants by the Development department during the last five years, upto date yearwise, together with the amount of grant in each case and the purposes for which the said grants were given ;
- (b) whether any of the said Panchayats were asked to refund the amounts of the said grants ; if so, their names and the reasons therefor in each case ?

Shri Darbara Singh : (a) A statement is enclosed.

(b) No.

Statement showing the names of the Panchayats which were given grant during the year 1958-59 to 1962-63 in Hansi Tehsil, district Hissar

Serial No.	Name of Panchayat	Amount	Purpose
		Rs	
1	Panchayat Kanwari	900	New well
2	Panchayat Sisai Kalirawan	700	Ditto
3	Panchayat Puthi Mangal Khan	700	Ditto
4	Bir Hansi	1,000	Ditto
5	Umra	700	Ditto
6	Dhani Raju	250	Repair of well
7	Channot	200	Ditto
8	Khokha	150	Ditto
9	Dhad	200	Ditto
10	Sheikupura	500	Ditto
11	Dhamana	150	Ditto
12	Seepar	200	Ditto
13	Dhani Kendu	200	Ditto
14	Moth Karnail	250	Ditto
15	Umra	1,250	Rural Dispensary
16	Kanwari	1,000	Pavement of street
17	Kanwari	500	Ditto
18	Moth Karnail	1,000	Ditto
19	Khokha	1,000	Ditto
20	Rajli	1,000	Ditto
21	Bhatla	500	Ditto
22	Singhwa Ragho	600	Ditto
23	Umra	1,000	Ditto
24	Jamaori	1,500	Ditto
25	Sisai Kalirawan	2,500	Ditto
26	Sisai Bola	2,500	Ditto
27	Channot	2,500	Ditto
28	Ghirai	1,500	Ditto
29	Rajpura	500	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
		Rs	
30	Ghirai	1,500	Pavement of street
31	Gurana	900	Ditto
32	Sisai Kalirawan	1,000	Sanitation
33	Sisai Bola	500	Ditto
34	Rohnath	1,000	New Well
<i>F—Education</i>			
35	Dhandheri	100	Primary School building
36	Majadpur	100	Ditto
37	Kanwari	100	Ditto
38	Deepal	100	Ditto
39	Gurana	100	Ditto
40	Dhani Raju	100	Ditto
41	Dhani Shankari	100	Ditto
42	Sultanpur	100	Ditto
43	Kherigangan	100	Ditto
44	Masudpur	100	Ditto
45	Lohari Ragho	100	Ditto
46	Ghirai	100	Ditto
47	Sulkhani	100	Ditto
48	Kulana	100	Ditto
49	Bhatla	100	Ditto
50	Khokha	100	Ditto
51	Qutabpur	100	Ditto
52	Balawas	100	Ditto
53	Khanpur	100	Ditto
54	Dhad	100	Ditto
55	Badhawar	100	Ditto
56	Moth Karnail	100	Ditto
57	Ramayan	100	Ditto
58	Bohal Seepar	100	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
<i>F—Education—concl'd</i>		Rs	
59	Hazampur	100	Primary School building
60	Puthi Mangal Khan	100	Ditto
61	Sisai Kalirawan	100	Ditto
62	Sisai Kaliwaran	100	Ditto
63	Majod	100	Ditto
64	Sisai Bola	100	Ditto
65	Singhwa Ragho	100	Ditto
66	Sheikupura	100	Ditto
67	Dhani Kumaran	100	Ditto
68	Moth Karnail	200	Middle School building
69	Datta	200	Ditto
70	Ratera	200	Ditto
71	Jamaori	300	Ditto
72	Jamal pur	200	Ditto
73	Rohnath	700	Repair of School building
74	Bohal Seepar	1,300	Ditto
75	Ratera	1,000	Ditto
76	Rajli	100	Primary School building
77	Kharkhari	100	Ditto
78	Dhani Raju	100	Ditto
79	Rajpura	100	Ditto
80	Dhamana	100	Ditto
81	Nalwa	200	Ditto
<i>G—Social Education</i>			
82	Gurana	300	Community Centre
83	Balawas	300	Ditto
84	Dhad	300	Ditto
85	Lohari Ragho	300	Ditto
86	Khanpur	300	Ditto
87	Jamalori	300	Ditto
88	Lohari Ragho	300	Drama and Recreational Club

Serial No.	Name of Panchayat	Amount	Purpose
<i>G—Social Education—contd.</i>		Rs	
89	Sulkhani ..	300	Drama and Recreational club
90	Moth Rangran ..	300	Ditto
91	Sisai Bola ..	110	Ditto
92	Singhwa Ragho ..	110	Ditto
93	Umra ..	110	Ditto
94	Masudpur ..	110	Ditto
95	Datta ..	110	Ditto
96	Jamaori ..	200	Women Welfare Centre
97	Datta ..	200	Ditto
98	Sisai Bola ..	200	Ditto
99	Sisai Kalirawan ..	200	Ditto
100	Kherigangan ..	200	Ditto
101	Lohari Ragho ..	200	Ditto
102	Masudpur ..	200	Ditto
103	Khanpur ..	300	Children Parks
104	Sultanpur ..	300	Ditto
105	Bohal ..	300	Ditto
106	Moth Karnail ..	300	Ditto
107	Dhani Raju ..	300	Ditto
108	Ratera ..	100	Sports Club
109	Balawas ..	100	Ditto
110	Kanwari ..	100	Ditto
111	Sultanpur ..	100	Ditto
112	Umra ..	100	Ditto
113	Ramayan ..	100	Ditto
114	Deepal ..	100	Ditto
115	Moth Rangran ..	100	Ditto
116	Dhani Kendu ..	100	Ditto
117	Dhani Shankari ..	100	Ditto
118	Jamaori ..	100	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
<i>G—Social Education—contd</i>		Rs	
119	Dhad	100	Sports club
120	Khanpur	100	Ditto
121	Badhawar	100	Ditto
122	Jamalpur	100	Ditto
123	Puthi Mangal Khan	100	Ditto
124	Rohnath	100	Ditto
125	Bohal	100	Ditto
126	Hazampur	100	Ditto
127	Ghirai	100	Ditto
128	Sulkhani	100	Ditto
129	Rohnath	3,000	Community Recreation Building
130	Bhatla	200	Women Welfare Organisation
131	Ghirai	200	Ditto
132	Rohnath	200	Ditto
133	Kulana	300	Community Centre
134	Bhatla	300	Ditto
135	Singhwa Ragho	300	Ditto
136	Dhamana	300	Ditto
137	Ramayan	300	Ditto
138	Majod	300	Children Park
139	Sisai Kalirawan	300	Ditto
140	Deepal	300	Ditto
141	Bir Hansi	300	Ditto
142	Kanwari	110	Dramatic and Recreational Clubs
143	Majadpur	110	Ditto
144	Rajli	110	Ditto
145	Khokha	110	Ditto
146	Dhani Shankari	110	Ditto
147	Sheikupura	100	Sports Club
148	Khokha	100	Ditto
149	Nalwa	100	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
<i>G—Social Education—concl'd</i>		Rs	
150	Sisai Bola ..	100	Sports Club
151	Sisai Kalirawan ..	100	Ditto
152	Majadpur ..	100	Ditto
153	Dhamana ..	100	Ditto
154	Dhandheri ..	100	Ditto
155	Gurana ..	100	Ditto
156	Majod ..	100	Ditto
157	Madudpur ..	100	Ditto
158	Datta ..	100	Ditto
159	Singhwa Ragho ..	100	Ditto
160	Singhwa Ragho ..	100	Ditto
161	Bhatla ..	100	Ditto
162	Qutabpur ..	100	Ditto
163	Kulana ..	100	Ditto
164	Channot ..	100	Ditto
165	Dhani pal ..	100	Ditto
166	Dhani Raju ..	100	Ditto
167	Moth Karnail ..	200	Ditto
168	Bir Hansi ..	100	Ditto
169	Lohari Ragho ..	100	Ditto
170	Moth Karnail ..	100	Ditto
<i>H—Communication</i>			
171	Rohnath ..	250	Culverts
172	Moth Karnail ..	800	Do
173	Jamaori ..	750	Do
174	Sisai Bola ..	1,000	Do
175	Singhwa Ragho ..	250	Do
176	Channot ..	500	Do
177	Masudpur ..	500	Do
178	Kulana ..	300	Do
179	Gurana ..	125	Do
180	Majod ..	250	Do

Serial No.	Name of Panchayat	Amount	Purpose
<i>H—Communication—contd</i>		Rs.	
181	Moth Rangran	250	Culverts
182	Bhatla	250	Do
183	Sulkhani	125	Do
184	Sisai Kalirawan	1,000	Do
185	Ghirai	250	Do
186	Badhawar	750	Do
187	Umra	500	Do
188	Deepal	250	Do
189	Dhani Shankari	375	Do
190	Rajli	200	Do
191	Hazampur	250	Do
192	Dhani Raju	250	Do
193	Dhani Sankari	125	Do
194	Bir Hansi	200	Do
195	Malikpur	150	Construction of hand-pump
196	Dhona	1,000	Aid to Village School
197	Bawani Khera	1,000	Repair of well
198	Sindhar	2,500	Construction of bridge near Sidhar
199	Pulhhi Saman	10,000	Construction of bridge at R.D. 13,000
200	Bhuklana	1,500	Extension of Bhuklama Minor
201	Narnaund	500	Remodelling of well
202	Bhaini Amirpur	450	Construction of culvert
203	Bhaini Amirpur	500	Remodelling of well
204	Khanda Kheri	138	Construction of culvert
205	Khanda Kheri	200	Ditto
206	Mirchpur	212	Ditto
207	Malikpur	2,756	Pavement of streets
208	Ugalan	1,244	Ditto
209	Mirchpur	4,000	Veterinary Dispensary
210	Bhaini Amirpur	100	Young Farmer Club
211	Narnaund	100	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
<i>H—Communication—contd</i>		Rs	
212	Majra	100	Young Farmer Club
213	Khanda Kheri	100	Ditto
214	Baliali	100	Ditto
215	Bhatol Jattan	100	Ditto
216	Bhatol Rangoran	500	Repair of well
		1,100	School Building
		150	Culverts
217	Bhurtana	2,000	School Building
218	Bass Akbarpur	100	Young Farmer Club
219	Ban Khurd Bijan
220	Badesra	300	Community Development Centre
		100	Young Farmer Club
		150	Culverts
221	Badchhaper	1,000	Construction of Diggy
222	Puthi Saman
223	Rampura
224	Singhwakpas
225	Siwara	300	Culverts
226	Sni	100	Young Farmer Club
227	Sisar	1,500	P. Streets
		100	Young Farmers Club
228	Sorkhi	500	Repair well
		1,120	P. Streets
		300	Community Recreation Centre
		100	Young Farmer Club
		525	Culverts
229	Sikanderpur
230	Talu	2,000	School Building
		100	Young Farmer Club
231	Bunda Hori
232	Mundhal Kalan
233	Mundhal Khurd
234	Mohla
235	Milkpur No. 2	500	Repair well
		300	Community Recreation Centre
236	Mandhana	100	Young Farmer Club

Serial No.	Name of Panchayat	Amount	Purpose
<i>H—Communication—concl'd</i>		Rs	
237	Mehnda
238	Madan Heri
239	Paposa
240	Pur
		1,794	P. Streets
		300	C. Park
		1,100	Culverts
241	Bawani Khera	..	2,000 P. Street
		300	Community Recreation Centre
242	Bhaini (Kungar)
243	Alakhpura	..	500 Repair of well
		150	Culverts
244	Barsi	..	1,000 New well
		1,450	School building
		300	Community Recreation Centre
		100	Young Farmer Club
		300	C. Park
		1,050	Culverts
245	Bass zam Shahpur
246	Badala	..	300 Community Recreation Centre
		100	Young Farmer Club
247	Bass	..	1,000 New well
		300	Community Recreation Centre
248	Bass Bad Shahpur
249	Garhi	..	1,500 P. Streets
		300	Community Recreation Centre
		100	Young Farmer Club
250	Jeeta Kheri
251	Jatai
252	Kungar
253	Khark ra	..	300 C. Park
254	Kharbla	..	1,200 School building
		375	Culverts
255	Kirawar	..	206 P. Streets
256	Kheri Daultpur
257	Lohari Jatu	..	100 Young Farmer Club
258	Mundhal	..	2,000 P. Streets
		100	Young Farmer Club
259	Dhana	..	675 Culverts
		300	Do
260	Dhana Kalan	..	1,000 New well
		500	Repair well
		100	Young Farmer Club
261	Dhana Khurd	..	1,500 School building
262	Dhanana	..	10,000 New well
		2,000	P. streets
		300	C. Park
		450	Culverts

*Names of the Panchayats which were given grant during the year 1959-60 out of
Community Development Programme*

Serial No.	Name of Panchayat	Amount	Purpose
		Rs nP.	
1	Masudpur	1,000.00	Pavement of streets
2	Umra	1,000.00	Ditto
3	Dhani Kumaran	500.00	Ditto
4	Sultanpur	500.00	Ditto
5	Rajli	1,000.00	Ditto
6	Bhatla	500.00	Ditto
7	Ghirai	1,000.00	Ditto
8	Rohnath	1,000.00	Ditto
9	Seepar Bohal	750.00	Sinking of new well
10	Majadpur	500.00	Ditto
11	Saini Pura	750.00	Ditto
12	Ghirai	250.00	Repair of well
13	Rohnath	500.00	Ditto
14	Khanpur	250.00	Ditto
15	Channot	500.00	Ditto
16	Kherigangan	1,500.00	Primary School Building
17	Kanwari	2,000.00	Middle School Building
18	Dhani Raju	1,000.00	Primary School Building
19	Saini Pura	2,000.00	Ditto
20	Umra	1,500.00	Middle School Building
21	Ramayan	500.00	Primary School Building
22	Hazampur	1,500.00	Ditto
23	Jamalpur	100.00	Young Farmer Club
24	Hazampur	100.00	Ditto
25	Sheikupura	300.00	Ditto
26	Sulkhani	800.00	Community Centre Building
27	Ghirai	500.00	Ditto
28	Sisai Kalirawan	800.00	Ditto
29	Sheikupura	900.00	Ditto

Serial No.	Name of Panchayat	Amount	Purpose
30	Kulana	Rs nP. 200.00	Women Organisation
31	Rajli	200.00	Ditto
32	Channot	200.00	Ditto
33	Hazampur	200.00	Ditto
34	Deepal	200.00	Ditto
35	Qutabpur	300.00	Community Centre
36	Dhamana	100.00	Young Farmer Club
37	Deepal	500.00	Culverts
38	Dhandheri	500.00	Do
39	Sheikupura	250.00	Do
40	Kanwari	1,250.0	Do
41	Bhatla	250.00	Do
42	Sisai Bola	375.00	Do
43	Gurana	5,000.00	Do
44	Moth Karnail	625.00	Do
45	Dhad	250.00	Do
46	Ramayan	500.00	Do
47	Masudpur	250.00	Do
48	Umra	125.00	Do
49	Ghirai	125.00	Do
50	Moth Rangran	125.00	Do
51	Sulkhani	125.00	Do
52	Khanpur	750.00	Do
53	Majod	250.00	Do
54	Majod	250.00	Do
55	Qutabpur	250.00	Do
56	Qutabpur	250.00	Do
57	Bhatla	125.00	Do
58	Sisai Bola	250.00	Do
59	Sisai Kalirawan	375.00	Do
60	Sisai Kalirawan	375.00	Do

Serial No.	name of Panchayat	Amount	Purpose
1	2	3	4
		Rs np.	
61	Malikpur	.. 150.00	Installation of hand-pump
62	Khanda Kheri	... 1,000.00	Construction of reading room
63	Khar Khara	... 320.00	Repair of a well for Harijans
64	Rampura	.. 750.00	Repair to a well
65	Khanda Kheri	... 1,000.00	Construction of a Children Park
66	Talu	.. 5,204.00	Upgrading of the Primary School
67	Mohla	.. 4,000.00	Construction of a Cart Bridge
68	Khanda Kheri	... 500.00	Construction of a Reading Room for a Young Farmer Club
69	Narnaund	.. 2,000.00	To Kanya-Pathshala
70	Khanda Kheri	... 2,405.00	Pavement of street intervening between Kheri and Khanda
71	Biana Khera	.. 1,000.00	Panchayat Ghar
72	Chhan	.. 1,000.00	Ditto
73	Sarsan	.. 1,000.00	Ditto
74	Kheri Lochap	.. 1,000.00	Ditto
75	Bhaklana	.. 1,000.00	Ditto
76	Khot Kalan	.. 2,500.00	Pavement of streets
77	Khot Khurd	.. 800.00	Ditto
78	Malikpur	... 1,000.00	Ditto
79	Bhanbhouri	... 2,500.00	Ditto
80	Nara	.. 1,500.00	Ditto
81	Narnaund	.. 2,500.00	Ditto
82	Ugalan	... 700.00	Ditto
83	Gamra	... 1,000.00	New well
84	Jamni Khera	... 1,000.00	Ditto
85	Rakhi Khas	... 1,000.00	Ditto
86	Kapro	... 1,000.00	Ditto
87	Narnaund	... 1,000.00	Ditto
88	Budana	... 500.00	Old well
89	Khanda Kheri	... 500.00	Ditto
90	Kumbha	.. 500.00	Ditto
91	Majra	... 500.00	Ditto

1	2	3	4
		Rs nP.	
92	Kheri Jalab	.. 500.00	Old well
93	Biana Ktera	.. 500.00	Ditto
94	Ugalan	.. 500.00	Ditto
95	Bhanbhouri	.. 2,000.00	Construction of School
96	Chhan	.. 2000,00	Ditto
97	Sotha	.. 2,000.00	Ditto
98	Hebatpur	... 2,000.00	Ditto
99	Pali	... 2,000.00	Ditto
100	Narnaund	... 2,000.00	Construction of culvert
101	Budana	... 300.00	Ditto
102	Kapro	... 900.00	Ditto
103	Khanda	.. 250.00	Ditto
104	Kumbha	... 859.00	Ditto
105	Kumbha	... 345,00	Ditto
106	Mirchpur	... 345.00	Ditto
107	Majra	.. 114.81	Ditto
108	Maira	... 112.19	Ditto
109	Maira	.. 350.00	Ditto
110	Sarsana	.. 400.00	Ditto
111	Petwar	... 100.00	Ditto
112	Petwar	... 100.00	Ditto
113	Kagsar	... 150.00	Ditto
114	Rakhi Khas	... 200.00	Ditto
115	Rakhi Shahapur	... 200.00	Ditto
116	Bhanbhouri	... 200.00	Ditto
117	Sandlana	... 200.00	Ditto
118	Nara	... 105.00	Ditto
119	Chan	... 200.00	Ditto
120	Kani Kheri	... 209.00	Ditto
121	Sotha	... 100.00	Ditto
122	Thurana	.. 609.00	Ditto

1	2	3	4
		Rs. nP.	
123	Thurana	.. 415.00	Construction of culvert
124	Nara	.. 300.00	Recreation Centre
125	Nara	.. 100.00	Young Farmer Club
126	Nara	.. 250.00	Children Park
127	Bhaklana	.. 300.00	Recreation Centre
128	Bhanbhouri	.. 250.00	Children Park
129	Chhan	.. 300.00	Recreation Centre
130	Panhari	.. 300.00	Ditto
131	Biana Khera	.. 300.00	Ditto
132	Kot Kalan	.. 250.20	Children Park
133	Khanda Kheri	.. 250.00	Ditto
134	Khanda Kheri	.. 100.00	Young Farmer Club
135	Budana	.. 100.00	Ditto
136	Thurana	.. 100.00	Ditto
137	Kagsar	.. 250.00	Children Park
138	Dhanana	.. 500.00	
		.. 700.00	Culverts
139	Baliali	.. 1000.00	C. R. Centre Building
		1,050.00	Culverts
140	Bhatol Jattan	.. 500.00	Repair of well
		2,000.00	School Building
141	Badchhaper	.. 250.00	Children Park
		100.00	Young Farmer Club
142	Puthi Soman	.. 2,000.00	School Building
		250.00	Children Park
		100.00	Young Farmer Club
143	Singhwakhas	.. 300.00	C. R. Centre
		1,000.00	C. R. C. Building
144	Siwara	.. 300.00	C. R. Centre
		350.00	Culverts
145	Sorbhi	.. 350.00	Do

1	2		3	4
146	Mandhana	..	230.00	Children Park
147	Mehnda
148	Madan Heri	..	300.00	C.R. Centre
			1,525.00	Culverts
149	Paposa	..	100.00	Furniture for Primary School
150	Bawani Khera	..	2,000.00	Pavement of Street
			100.00	Furniture for Primary School
			100.00	Young Farmer Club
151	Alakhpura	..	1,000.00	New well
			300.00	C.R. Centre
			250.00	Children Park
			100.00	Young Farmer Club
152	Barsi	..	2,000.00	School building
			100.00	Furniture for Primary School
			300.00	C.R. Centre
			1,000.00	C.R. Building
			1,050.00	
153	Badala	..	100.00	Furniture, Primary School
			250.00	Children Park
154	Bass	..	700.00	Culverts
155	Jatai	..	525.00	Do
156	Kungar	..	250.00	Children Park
			100.00	Young Farmer Club
157	Kharkara	..	1,400.00	Culverts
158	Kirawar	..	350.00	Do
159	Munohal	..	2,000.00	Pavement of streets
			500.00	Repair of well
			500.00	Science material for High School
			100.00	Furniture, Primary School
			100.00	Young Farmer Club

Names of the Panchayats which were given grants during the year 1960-61 out of Community Development Programme

Serial No.	Village	Amount	Purpose
		Rs	nP.
1	Madudpur	1,000.00	New well
2	Sisai Kalirawan	1,000.00	Pavement of streets
3	Sisai Kalirawan	1,000.00	Ditto
4	Rohnath	1,000.00	Ditto
5	Sindhar	1,000.00	Ditto
6	Channot	1,000.00	Ditto
7	Umra	500.00	Repair of well
8	Moth Rangran	500.00	Ditto
9	Dhani Raju	1,000.00	New well
10	Kharkhari	1,000.00	Pavement of street
11	Dhamana	1,000.00	Primary School Building
12	Bhatla	1,000.00	Ditto
13	Sisai Bola	1,000.00	Girls Primary School
14	Lohari Ragho	1,000.00	Primary School Building
15	Balawas	1,000.00	Ditto
16	Kulana	500.00	Ditto
17	Ramayan	500.00	Ditto
18	Bhatla	500.00	Ditto
19	Lohari Ragho	500.00	Ditto
20	Sisai Bola	500.00	Girls Primary School
21	Dhamana	500.00	Primary School Building
22	Nalwa	300.00	Community Recreation Centre
23	Bir Hansi	300.00	Ditto
24	Sisai Kalirawan	100.00	Young Farmer Club
25	Kharkhari	300.00	Women Welfare Centre
26	Deepal	300.00	Ditto
27	Ramayan	300.00	Ditto
28	Jamalpur	300.00	Ditto
29	Rajli	300.00	Ditto

Serial No.	Village	Amount	Purpose
30	Sheikupura	Rs 300.00	Women Welfare Centre
31	Dhani Raju	300.00	Community Recreation Centre
32	Datta	300.00	Sewing Centre
33	Masudpur	300.00	Ditto
34	Kherigangan	300.00	Ditto
35	Saini Pura	250.00	Ditto
36	Badhawar	500.00	Culverts
37	Kulana	500.00	Do
38	Kutabpur	500.00	Do
39	Rajli	500.00	Do
40	Sheikupura	250.00	Do
41	Sulkhani	500.00	Do
42	Kherigangan	500.00	Do
43	Sisai Kalirawan	625.00	Do
44	Sisai Bola	625.00	Do
45	Ghirai	875.00	Do
46	Kharkhari	500.00	Do
47	Dhani Paul	250.00	Do
48	Dhandheri	500.00	Do
49	Sindhar	125.00	Do
50	Bohal	250.00	Do
51	Dhani Raju	250.00	Do
52	Seepar	125.00	Do
53	Nalwa	250.00	Do
54	Channot	375.00	Do
55	Dhana	3,000.00	Construction of a School building
56	Khanda Kheri	5,000.00	Construction of boundary wall for the Primary Health Unit
57	Khanda Kheri	2,500.00	Pavement of street between Khand and Kheri
58	Sai	2,000.00	Construction of Panchayat Ghar
59	Narnaud	600.00	Construction of well

Serial No.	Village	Amount	Purpose
60	Mirchpur	Rs nP. 15,000.00	Construction of School building
61	Khanda Kheri	1,500.00	Recreation Room for Young Farmers
62	Narnaud	1,300.00	Pavement of streets
63	Majra	675.00	Ditto
64	Majra	2,500.00	Ditto
65	Panhari	1,000.00	Ditto
66	Petwar	900.00	Ditto
67	Petwar	2,500.00	Ditto
68	Rakhi Shahpur	1,000.00	Ditto
69	Gamra	1,000.00	Ditto
70	Kani Kheri	1,000.00	New well
71	Panhari	2,000.00	Ditto
72	Kapro	1,000.00	Ditto
73	Gianpura	1,000.00	School building
74	Sandlana	1,000.00	Ditto
75	Sandlana	1,000.00	- Panchayat Ghar
76	Kharak	1,000.00	Ditto
77	Majra	1,000.00	Ditto
78	Khanda Kheri	700.00	Ditto
79	Ugalan	1,000.00	Ditto
80	Malikpur	500.00	Old well
81	Kheri Lochap	500.00	Ditto
82	Chhan	500.00	Ditto
83	Sotha	500.00	Ditto
84	Mirchpur	500.00	Ditto
85	Barsola	200.00	Construction of culvert
86	Thurana	600.00	Ditto
87	Gamra	100.00	Ditto
88	Sotha	450.00	Ditto
89	Pali	300.00	Ditto
90	Nara	100.00	Ditto

Serial No.	Village	Amount	Purpose
91	Madha	Rs nP. 300.00	Construction of culvert
92	Bhaklana	300.00	Ditto
93	Rakhi Khas	150.00	Ditto
94	Rakhi Sahpur	150.00	Ditto
95	Rajthal	300.00	Ditto
96	Panchari	200.00	Ditto
97	Mirchpur	150.00	Ditto
98	Kharak	700.00	Ditto
99	Bhaini	160.00	Ditto
100	Chhan	300.00	Ditto
101	Nil
102	Petwar	100.00	Young Farmer Club
103	Majra	300.00	Recreation Centre
104	Ugalan	100.00	Young Farmer Club
105	Bhani Amirpur	300.00	Recreation Centre
106	Jamni Khera	300.00	Ditto
107	Gianpura	300.00	Ditto
108	Chhan	100.00	Young Farmer Club
109	Bhanbhouri	100.00	Ditto
110	Sulchani	100.00	Ditto
111	Kharak	100.00	Ditto
112	Hebatpur	100.00	Ditto
113	Kumbha	100.00	Ditto
114	Rakhi Shahpur	100.00	Ditto
115	Kheri Jalab	100.00	Ditto
116	Rakhi Khas	100.00	Ditto
117	Sandlana	300.00	Recreation Centre
118	Hebatpur	300.00	Ditto
119	Kheri Jalab	300.00	Ditto
120	Kheri Lochap	300.00	Ditto
121	Khot Khurd	300.00	Ditto
122	Sotha	300.00	Ditto

Serial No.	Village	Amount	Purpose
123	Chhan	Rs 250	Children Park
124	Rajthal	250	Ditto
125	Rajthal	100	Young Farmer Club
126	Sarsana	100	Young Farmer Club
127	Khot Kalan	100	Ditto
128	Mirchpur	100	Ditto
129	Kumbha	300	Recreation Centre
130	Bhada Khera	300	Ditto
131	Kheri Jalab	250	Children Park
132	Madha	100	Young Farmer Club
133	Dhana Kalan	500 1,500 2,000 175 1,500	Repair of well Pavement of street School building Culverts Pavement of streets
134	Dhanana	300 1,500 250 300 380 125	Pavement of streets W.C.C. (g) Ban and Rope Making
135	Balali	500 2,000 300	Repair of well G. Ch. Building W. C. C. (g)
136	Bhatol Jattan	175	Culverts
137	Bhatol Rangran	125	Ban and Rope Making Machine
138	Talu	250 175 125	Children Park Culverts Ban and Rope Making Machine
139	Bunda Heri	125	Ditto
140	Milakpur No. 2	195 380	Ditto Leather Sewing Machine
141	Mandhana	1,000	School Building
142	Mehnda	250	Children Park

Serial No.	Village	Amount	Purpose
		Rs	
		250	Community Recreation Centre
143	Paposa	200	M. Vety. Diry.
		1,000	New well
		200	W.C.C.
144	Bawani Khera	250	M. Civil Diry.
		1,000	Pavement of streets
		250	Children Park
145	Barsi	1,000	New well
146	Bass Azam Shahpur	250	M. Civil Diry.
		1,000	New well
147	Badala	2,000	Pavement of streets
		2,000	School Building
		300	W.C.C. (g)
		125	Rope and Ban Making Machine
		1,125	Ditto
148	Bass	125	Ditto
149	Jatai	500	School Building
150	Kungan	300	W.C.C. (g)
151	Kharbla	500	School Building
		250	Children Park
		350	Culverts
152	Kirwan	2,000	School Building
		300	W.C.C.(J)
153	Kheri Daultpur	1,000	New well
		150	W.C.C.(J)
154	Lohari Jatu	350	Culverts
		300	W.C.C.(J)
		380	Leather Sewing
155	Mundhal	250	Community Recreation Centre
156	Dhani Khusal	250	Children Park
157	Dhani Kumhwzan	175	Culverts
158	Durjanpur	380	Leather Sewing Machine

Serial No.	Village	Amount	Purpose
		Rs 300	Community Recreation Centre
159	Sisar	.. 125	Ban Making and Rop
160	Sorbni	.. 1,000	Pavement of streets
		75	Culverts
		300	W.C.C.(I)
161	Sikandarpur	.. 380	Leather Sewing Machine
162	Puthi Saman	.. 500	New well
		1,000	Ditto
		1,000	Pavement of streets
		350	Culverts
		125	Ban and Ropes
163	Rampura	.. 500	Repair well
164	Singhwa Khas	.. 500	Pavement of streets
		300	W.C.C.(I)
165	Siwara	.. 1,000	New well
166	Bass Akbarpur	.. 250	M. Vety. Diry.
167	Badesra	.. 175	Culverts
		125	Ban and Rope Making
168	Badchhapur	.. 125	Ditto
1	Gurana	.. 250	Improved animals
2	Channot	.. 250	Ditto
3	Ghirai	.. 180	Stud bulls
4	Masudpur	.. 180	Ditto
5	Sheikupura	.. 180	Ditto
6	Khokha	.. 180	Ditto
7	Kherigangan	.. 180	Ditto
8	Jamaori	.. 180	Ditto
9	Umra	.. 150	Footpath
10	Sisai Bola	.. 150	Do
11	Dhad	.. 100	Replenishment of Ist Aid Centres

Serial No.	Village	Amount	Purpose
		Rs	
12	Dhamana	1,000	Construction of well
13	Kherigangan	250	Repair of well
14	Dhanipal	250	Ditto
15	Motn Karnail	225	Ditto
16	Jamaori	225	Ditto
17	Dhamana	250	Ditto
18	Jamalpur	250	Ditto
19	Lohari Ragho	250	Ditto
20	Dhanipal	220	Ditto
21	Channot	225	Ditto
22	Masudpur	225	Ditto
23	Sisai Bola	200	Repair of well
24	Sheikupura	200	Ditto
25	Masudpur	1,360	Primary School building
26	Kherigangan	690	Ditto
27	Bohal	300	Repair of School building
28	Ramayan	380	Construction of School building
29	Kanwari	380	Reclamation of Panchayat Land
30	Kherigangan	100	Young Farmer Club
31	Moth Rangran	100	Ditto
32	Sisai Bola	100	Ditto
33	Sisai Kaliranwan	100	Ditto
34	Umra	100	Ditto
35	Ratera	100	Ditto
36	Cnannot	100	Ditto
37	Sheikupura	590	Recreation Centre
38	Bohal	100	Young Farmer Club
39	Bir Hansi	100	Ditto
40	Kanwari	100	Ditto
41	Dhamana	100	Ditto

Serial No.	Village	Amount	Purpose
		Rs	
42	Sisai Kalirawan	125	Culverts
43	Sheikupura	250	Do
44	Kherigangan	250	Do
45	Dhad	125	Do
46	Gurana	125	Do
47	Dhanipal	125	Do
48	Puthi Mangal Khan	250	Do
49	Jamalpur	125	Do
50	Khokha	250	Do
51	Ratera	375	Do
52	Dhamana	250	Do
53	Jamaori	250	Do
54	Jamalpur	130	Do
55	Seepar	260	Do
56	Majadpur	130	Do
57	Bhortana	130	Do
58	Umra	130	Do
59	Masudpur	390	Do
60	Moth Karnail	130	Do
61	Bhatla	260	Do
62	Bhortana	130	Do
63	Dhad	130	Do
64	Rajli	130	Do
65	Bhatla	100	Do
66	Rajli	100	Do
67	Deepal	100	Do
68	Bhatla	300	Sewing Centre
69	Sultanpur	300	Do
70	Kherigangan	300	Do
71	Ratera	3,000	Extension of Government Middle School (Boys)
72	Majahdpur	1,500	Construction of Bridge for Village Majahdpur on Sunder Brouh

Serial No.	Village	Amount	Purpose
		Rs	
73	Pali	600	Repair of Harijan well
74	Batol Khera	1,000	Ditto
75	Talu	1,000	Construction of Balmiki well
76	PuthhiSaman	3,000	Extension of Government Middle School
77	Kapro	2,000	Extension of Government School building
78	Khokha	1,500	Construction of a well
79	Bawani Khera	5,000	Construction of a Bridge
80	Kharballa	500	Construction of a well
81	Pur	5,000	Construction of a Bridge on the minor near Pur
82	Badala	1,000	For Middle School
83	Sisai Kali Rawan	1,000	Construction of a well
84	Badon Jattan	2,000	Construction of Primary School
85	Batol-Kharkhera	2,000	Ditto
86	Kheri Gang an	1,000	Construction of approach road to Kheri Gangan
87	Narnaud	2,500	Construction of a well for Balmiki and Chamar Harijans
88	Puthhi-Saman	1,000	Completion of Harijan well
89	Narnaund	1,000	Pavement of streets
90	Majra	950	Ditto
91	Sarsana	290	Ditto
92	Thurana	1,500	Ditto
93	Barsola	900	Ditto
94	Majra	400	Ditto
95	Rakhi Khas	1,000	New well
96	Kheri Lochap	1,000	Ditto
97	Hebatpur	1,000	Ditto
98	Petwar	1,000	Ditto
99	Chan	1,000	Ditto
100	Nara	1,000	Ditto

Serial No.	Village	Amount	Purpose
		Rs	
101	Budana	1,000	New well
102	Majra	1,000	Ditto
103	Dhanbhouri	1,000	Ditto
104	Bhanbhouri	500	Old well
105	Khot Kalan	500	Ditto
106	Madha	500	Ditto
107	Jamni Khera	500	Ditto
108	Thurana	500	Ditto
109	Rajthal (two)	1,000	Ditto
110	Pali	500	Ditto
111	Kheri Jalab	500	Ditto
112	Sarsana	500	Ditto
113	Majra	500	Ditto
114	Petwar	500	Ditto
115	Hebatpur	500	Ditto
116	Khot Kalan	500	Ditto
117	Petwar	1,000	Panchayat Ghar
118	Nara	1,000	Ditto
119	Budana	1,000	Ditto
120	Thurana	1,000	Ditto
121	Rakhi Shahpur	1,000	Ditto
122	Kheri Jalab	750	Ditto
123	Nara	1,900	School Building
124	Petwar	950	Ditto
125	Gianpura	710	Ditto
126	Kani Kheri	1,050	Construction of culvert
127	Ugalan	300	Ditto
128	Petwar	150	Ditto
129	Malikpur	150	Ditto
130	Khot Kalan	150	Ditto
131	Sarsana	150	Ditto

Serial No.	Village	Amount	Purpose
		Rs	
132	Petwar	130	Construction of culvert
133	Mirchpur	150	Ditto
134	Sarsana	150	Ditto
135	Hebatpur	425	Ditto
136	Madha	250	Recreation Centre
137	Sarsana	250	Ditto
138	Khot Kalan	250	Ditto
139	Petwar	250	Ditto
140	Kapro	300	Ditto
141	Kapro	100	Young Farmer Club
142	Rakhi Khas	300	Recreation Centre
143	Rakhi Shahpur	300	Ditto
144	Rakhi Shahpur	100	Young Farmer Club
145	Khera Rangran	300	Recreation Centre
146	Hebatpur	100	Young Farmer Club
147	Kheri Lochap	100	Ditto
148	Barsola	100	Ditto
149	Barsola	250	Children Park
150	Sulchani	100	Young Farmer Club
151	Budana	100	Ditto
152	Malikpur	300	Recreation Centre
153	Malikpur	100	Young Farmer Club
154	Gianpura	100	Ditto
155	Nara	100	Ditto
156	Kharak	300	Recreation Centre
157	Kagsar	300	Ditto
158	Dhana Kalan	180	Feeding Stud Bull
		500	Pavement of streets
		1,000	School Building
		100	Mahila Samiti
		100	Young Farmer Club

Serial No.	Village	Amount	Purpose
158	Dhana Kalan <i>Contd.</i>	Rs 300	W.C.C.(I)
		9,500	Construction of Road
159	Dhana Khurd	1,000	Pavement of Streets
		100	Young Farmer Club
		350	Culverts
		300	W.C.C.(I)
160	Dhanana ..	270	Feeding Stud Bull
		250	Civil Dispensary
		250	Ditto
		100	Young Farmer Club
161	Baliali ..	100	Footpath
		180	Feeding Stud Bull
		250	Children Park
		100	Mahila Samiti
		100	Bal Mandal
		9,970	Construction of Road
162	Bhatol Jattan ..	100	Mahila Samiti
		300	Community Recreation Centre
163	Bhatol Rangran ..	1,000	New well
164	Bass Akbarpur ..	100	Foot Path
		250	Children Park
165	Bass Khurd Bizan ..	100	Foot Path
		250	Children Park
166	Badchhapa ..	1,000	School Building
		800	Ditto
		300	W.C.C. (G)
167	Puthi Saman ..	300	W.C.C. (G)
168	Rampura ..	760	New well
		300	Community Recreation Centre
169	Siwara ..	180	Feeding Stud Bull
		300	W.C. Centre
		100	Young Farmer Club
170	Sni ..	180	Feeding Stud Bull

Serial No.	Village	Amount	Purpose
		Rs	
170	Sni Contd.	560	School Building
		2,500	C.R. Building
		250	Children Park
		300	W.C.C. (G)
171	Sorbhi	400	Cattle
		100	Foot Path
		180	Feeding of Stud Bull
		450	Pavement of street
		100	Young Farmer Club
		100	Mahila Samiti
172	Sikandarpur	1,000	Pavement of Streets
		100	Young Farmer Club
		250	Children Park
		350	Culverts
173	Talu	940	New well
		100	Bal Mandal
		100	Mahila Samiti
		300	W.C.C.(I)
174	Mundhal Kalan	180	Feeding of Stud Bull
		100	Foot Path
		200	Civil Dispensary
		225	Ditto
		250	Children Park
175	Mundhal Khurd	250	Ditto
		100	Bal Mandal
176	Mohla	1,000	Pavement of streets
		300	W.C.C. (G)
		350	Culverts
177	Mandhana	270	Feeding Stud Bull
		100	Foot Path

Serial No.	Village	Amount	Purpose
		Rs	
		1,000	School Building
		100	Mahila Samiti
		300	W.C.C.
178	Mehnda	270	Feeding of Stud Bulls
		100	Young Farmer Club
		300	W.C.C. (J)
179	Madan Heri	100	Young Farmer Club
180	Paposa	400	Cattle
		90	Feeding Stud Bull
		800	New well
		700	School Building
		1,000	Ditto
181	Pur	270	Feeding Stud Bull
		100	Footpath
182	Bawani Khera	180	Feeding Stud Bull
		100	Footpath
		500	M. Civil Dispensary
		500	Ditto
		175	Ditto
		240	School Building
		750	Ditto
		300	W.C.C. (G)
		100	Bal Mandal
		100	Mahila Samiti
		300	W.C.C. (I)
183	Bhaini (Kungar)	100	Young Farmer Club
		250	Children Park
		100	Mahila Samiti
		175	Culvert
		800	School Building
		300	W.C.C.(I)

Serial No.	Village	Amount	Purpose
		Rs	
184	Bass Azam-Shahpur	500	M. Civil Dispensary
		500	Pavement of streets
		350	M. Civil Dispensary
		500	Pavement of streets
		300	W.C.C. (G)
		100	Mahila Samiti
		100	Young Farmer Club
		100	Bal Mandal
		250	Children Park
		350	Culverts
185	Badala	100	Footpath
186	Bass Bad Shahpur	3,500	Construction of Veterinary Dispensary
		400	Cattle Crush
		250	Children Park
		400	Culverts
187	Garhi	100	Bal Mandal
		100	Mahila Samiti
		300	W.C.C. (I)
188	Jeetakheri	1,000	New well
		100	Young Farmer Club
		350	Culverts
189	Jatai	90	Feeding Stud Bulls
		770	School Buildings
		54	Young Farmer Club
190	Kungan	500	Pavement of streets
		1,000	School Building
191	Kharkara	270	Feeding Stud Bull
		1,000	School Building
		300	W.C.C. (G)
		100	Young Farmer Club

Serial No.	Village	Amount	Purpose
		Rs	
		100	Bal Mandal
		100	Mahila Samiti
192	Kharbla	1,000	New well
		1,000	School Building
		100	Young Farmer Club
193	Kheri Daultpur	1,000	School Building
		100	Bal Mandal
		70	Young Farmer Club
		100	Mahila Samiti
		250	Children Park
		525	Culverts
		15)	W.C.C. (I)
194	Lohari Jatu	3,000	Grant for 200 sheep
195	Dhanni Khusal	100	Young Farmer Club
		100	Mahila Samiti
		525	Culverts
196	Dhani Kumb	1,000	Commungty Recreation Centre Building
		100	Young Farmer Club
		300	Community Recreation Centre
		250	Children Park
197	Dhani-Pirwali	500	School Building
		300	W.C.C.(G)
		70	Young Farmer Club
		175	Culvert
198	Dunjanpur	1,000	School Building
		1,000	Ditto
		100	Mahila Samiti
		250	Children Park
		300	W.C.C. (G)
		350	Culverts-2

Serial No.	Village	Amount	Purpose
		Rs	
199	Alakhpura	400	Cattle
		100	Foot Path
		180	Feeding of Stud Bull
		250	Ditto
		250	Ditto
		1,000	School Building
		1,000	Ditto
200	Barsi	180	Feeding Stud Bull
201	Dhanana Kalan	420	Culverts—3
		6,790	Construction of approach road
		100	
		5	
		500	Pavement of streets
202	Dhana Khurd	1,100	Primary School Building
		150	Culverts
		300	Community Reclamation Centre
		800	Pavement of streets
		14,550	Construction of approach road
203	Dhanana	750	Primary Girls School Building
		600	W.C.C.
		300	Community Reclamation Centre
		1,000	Ditto
1	Deepal	100	Construction of crat
2	Moth Narnail	180	Repair of well
3	Bhatla	180	Ditto
4	Khokha	180	Ditto
5	Bohal	180	Ditto
6	Sisai Bola	264	Ditto
7	Rajli	263	Ditto
8	Ramayan	263	Ditto
9	Masud	790	School building

1	2	3	4
		Rs	
10	Jamalpur	395	School Building
11	Moth Rangran	895	Ditto
12	Masudpur	230	Culverts
13	Bhatla	330	Ditto
14	Khokha	115	Ditto
15	Dhad	115	Ditto
16	Rajji	526	Ditto
17	Ramayan	131	Ditto
18	Jamalpur	133	Ditto
19	Kulana	300	Craft Centre
20	Sisai Kaltrawan	300	Ditto
21	Chanmot	100	Young Farmer Club
22	Masudpur	100	Ditto
23	Kherogangan	100	Ditto
24	Kherogangan	400	Young Farmer Rally
25	Ratera	2,000	Construction of a well for Harijan Abadi
26	Rakhi Khas	100	Construction of culvert
27	Rakhi Khas	100	Ditto
28	Majra	150	Ditto
29	Rakhi Shahpur	150	Ditto
30	Marni Khera	150	Ditto
31	Khot Kalan	270	Ditto
32	Bhannhuri	360	Ditto
33	Bayana Khera	600	Ditto
34	Khera Rangran	180	Ditto
35	Khera Rangran	320	Ditto
36	Kagsar	100	Ditto
37	Kharak Punia	150	Ditto
38	Barsola	435	Handpump
39	Kharak	435	Old Well

1	2	3	4
		Rs	
40	Sandlana ..	880	Pavement of streets
41	Gianpura ...	700	Panchayat Ghar
42	Gianpura ..	290	Construction of School Building
43	Madha ..	870	Ditto
44	Bhanbhouri ..	880	Pavement of streets
45	Malikpur ..	450	Hand Pump
46	Khera Ranigran ..	880	Construction of School Building
47	Sarsana ..	570	Ditto
48	Kheri Jalab ..	300	Craft Centre
49	Khot Kalan ..	300	Ditto
50	Petwar ..	100	Mahila Mandal
51	Rakhi Shahpur ..	100	Ditto
52	Keener ..	250	Community Recreation Centre
53	Bass Azam Shahpur ..	500 300	Repair of well Community Recreation Centre
54	Badala ..	300	Women Craft Centre
		200	Play Centre
		5	
		100	Mahila Mandal
55	Bass Bad Shahpur ..	300 1,000	Community Recreation Centre Community Recreation Building
56	Jeeta Kheri ..	499 1,000	Repair of well Community Recreation Building
57	Jatai ..	1,000	Harijan Well
58	Kungan ..	100 100	Mahila Mandal Youth Club (Girls)
59	Kharkhara ..	750 250 300 300	School Building Ditto Community Recreation Centre Culverts-2
60	Bhatol Rangran ..	100 600	Youth Farmer Club W.C.C.(J.)
61	Bass Akbarpur ..	175	Culverts

1	2	3	4
		Rs	
62	Bass Khurd Bizan	300	Community Recreation Centre
		100	Culverts
		2,000	School Building
		400	Repair of well
63	Badchhaper	300	Community Recreation Centre
64	Kheri Daultpur	300	Ditto
65	Dyani Khusal	175	Culverts
		4,260	Construction of Kankar Approach Road
		5	Kitchen Garden
		300	Community Recreation Centre
66	Dhani-Pin-Wali	5	Kitchen Garden
		1,000	Community Recreation Building
		400	Repair of well
67	Durajanpur	175	Culverts
68	Puthi Saman	350	Do
69	Rampura	1,000	New Well
		500	Pavement of streets
70	Singhwakhas	100	Young Farmer Club
		150	Culverts
		100	Mahila Mandal
		100	Youth Club (G)
		300	W. C. C. (G)
		500	Repair of well
		600	Pavement of streets
71	Siwana	350	Culverts
72	Talu	175	Do
		300	Culverts-2
73	Bunda Heri	700	Pavement of streets
74	Mandhal Kalan	100	Mahila Mandal
75	Mundhal Khurd	500	Repair of well
		150	Culverts
		200	Play Centre
		100	Mahila Mandal
		600	W.C.C. (G)
		100	Young Farmer Club
76	Mohla	175	Culverts
77	Milkpur No. 2	600	W. C. C. (G)
78	Mandhana	300	Community Recreation Centre
		1,000	Construction of Harijan well

1	2	3	4
		Rs	
79	Madan Heri	200	Culverts-2
		500	Repair of well
		150	Culverts
		100	Mahila Mandal
		600	W. C. C. (G)
80	Paposa	350	Culverts
81	Pur	350	Do
82	Bawani Khera	1,000	School Building
83	Bhaini (Kungan)	100	Culverts
84	Alakhpur	450	Do
		175	Do
		1,000	Community Recreation Building
85	Barsi	500	Repair of well

STAMP VENDORS AND COMMISSION EARNED BY THEM

816. Comrade Ram Piara : Will the Minister for Finance be pleased to state—

- the total number of stamp vendors in each district separately who had been selling stamps, etc., under a regular license from the State Government or the Finance Department ;
- the total amount of commission which has been granted or given to the stamp vendors on the sale of stamps and judicial papers, etc., during the period from 1st April, 1961 to date, district-wise ;
- the amount of maximum and minimum commission earned by the stamp vendors in the State, district-wise, during the period mentioned in part (b) ?

Subject.—Assembly Question No. 816 (Unstarred) regarding stamp vendors and commission earned by them.

Will the Secretary, Punjab Vidhan Sabha Secretariat kindly refer to the Unstarred Question No. 816 asked by Comrade Ram Piara, M.L.A., on the subject noted above ?

2. The answer to Assembly Question No. 816 appearing in the list of Unstarred Questions on 13th March, 1963, in the name of Comrade Ram Piara, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.). . .
Revenue Minister.

To

The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 2332-Stamp-IV-63/1037, dated Chandigarh, the 12th March, 1963.

14th March, 1963

LAND ATTACHED TO RELIGIOUS INSTITUTIONS LEASED OUT TO SHIROMANI
GURDWARA PRABANDHAK COMMITTEE, AMRITSAR

851. Shri Kulbir Singh : Will the Minister for Revenue be pleased to state—

- (a) whether it is a fact that some area of land attached to religious institutions situated in villages Faridabad, Basailwa and Mavalin, district Gurgaon was leased out to Shiromani Gurdwara Prabandhak Committee, Amritsar ;
- (b) whether it is a fact that the Deputy Secretary to Government, Punjab, Rehabilitation Department, Jullundur,—vide his communication Reh(R)VI-57-11/14189-14266, dated Jullundur, 9th June, 1958 addressed to all the Deputy Commissioners had instructed not to collect land revenue from Patadars through Patwaris and Lambardars ;
- (c) whether any amount of land revenue was collected by the Tehsildar, Ballabgarh during the period from 1955 to 1962 through the Lambardars from the villages mentioned in part (a) above ; if so, how much ;
- (d) the names of Lambardars and the amount collected by them individually and the dates when the same was deposited in the Tehsil Treasury ;
- (e) the names of the tenants from whom the collection was made ?

(Notice received on 22nd February, 1963)

Sardar Ajmer Singh : (a) Yes.

(b) Yes.

(c) Yes. Land revenue for the period 1955-56 to 1960-61 amounting to Rs 950.54 was recovered and deposited in the treasury whereas land revenue for the year 1961-62 is still recoverable.

(d)—

Name of the Lambardar and village	Amount deposited	Date of deposit
1. Shri Kulbir Singh, Faridabad	Rs 458.50	10-5-59
2. Shri Hari Dutta, Faridabad	57.31	Not available
3. Shri Idal Baselwa	242.36	Ditto
4. Shri Ramji Lal Mawai	192.37	Ditto

The amount of Rs 30.87 nP. paid as Pachotra to the Lambardars on this account is being recovered from them.

(e) The land revenue was recovered from Sarvshri Jai Narain Singh, Kuria and Sunehri tenants of the lessee in village Mawai.

15th March, 1963

SALES TAX DUE FROM BRICK-KILN LICENSEES

701. Comrade Makhan Singh Tarsikka : Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the total amount of sales tax due from the brick-kiln licensees, in Amritsar District for the years 1958-59, 1959-60, 1960-61, and 1961-62, tehsilwise and the total amount of sales tax year-wise paid up to 31st December, 1962 by each ;
- (b) the steps so far taken for the recoveries of the said sales tax arrears, if any, and the result thereof ?

Subject.—Unstarred Assembly Question No. 701, regarding Sales Tax from brick-kiln licensees in Amritsar District asked by Comrade Makhan Singh Tarsikka, M.L.A.

The implications of answering Assembly Question No. 701 (Unstarred) have been considered. It is felt that to disclose the information of business secrets of an individual dealer as required to be answered in this Assembly Question is a contravention of Section 26 of the Punjab General Sales Tax Act, 1948. As such it would not be in public interest to supply the information.

2. Attention is also invited to Rule 40 of the Rules of Business of Vidhan Sabha, according to which a question can be asked for obtaining information on a matter of 'Public concern'. The type of information sought in this Question does not appear to involve 'Public concern' in any way.

3. It may further be added that it is a general convention in the Lok Sabha that the Questions pertaining to individual concerns are not allowed.

4. The Government is, therefore, of the view that this Question is not admissible and they accordingly claim protection from answering the Question.

(Sd.) R. S. MITAL,
Excise, Taxation and Capital Minister.

To

The Speaker,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 2154-E&T(III)-63/1099, dated Chandigarh, the 14th March, 1963.

 CINEMAS IN THE STATE

819. Comrade Ram Piara : Will the Home Minister be pleased to state the total number at present of cinemas in the State with the location of each cinema, district-wise, the name of the license-holders running the cinemas ; the dates when the licenses were granted and the seating capacity in each cinema in accordance with the number mentioned in the application submitted for the issue of the said licence ?

Shri Mohan Lal : The total number of cinemas in the State up to 15th February, 1963 is 147. Information in respect of other items is given in the attached statement.

*Statement containing information asked for in Unstarred Assembly Question No. 819 by Comrade Ram Piara, M.L.A., regarding
Cinemas in the State upto 15th February, 1963*

Serial No.	Name of District	Total number of cine-mas	Location of the cinema	Name of persons holding cinema licences	Date on which licence was issued	Seating capacity in each cinema in accordance with the number mentioned in the application submitted for the issue of said licence
1	Kapurthala	2	Kapurthala ..	M/s Associated Theatres, Kapurthala. The Props. are Bawa Gian Singh (deceased) and Seth Dharam Vir Virmani	17-11-50	551
			Phagwara ..	The Punjab Builders and Traders Ltd., Phagwara. Share-holders are Sarvshri Mohan Singh, Amar Singh, Bishan Singh, Pritam Singh, Ram Kishan Singh, Gurbachan Singh, Mohinder Singh, Harbans Singh, Gurbax Singh, Sohan Singh, Hari Singh, Behari Lal, Sher Singh, Diala Ram, Amar Nath, Rattan Chand, Gurmel Singh, The Hoshiarpur Express Transports Co., Ltd. and Sardarni Satnam Kaur and Mohinder Kaur	14-2-52	540
2	Ludhiana	10	Ludhiana ..	Sarvshri Bakshish Singh, Rajinder Raikhy and Harbans Lal Raikhy	28-2-34	800
			Do ..	S. Amrik Singh, President, The Rawalpindi Co-operative Cinema Society, Ludhiana	16-10-57	854
			Do ..	Shri Daljit Singh, Managing Director, The Sheikhpura Co-operative Cinema Society Ltd., Ludhiana	9-6-58	898
			Do ..	Baba Hardit Singh Bedi	8-7-57	646
			Do ..	Sarvshri T. R. Chopra and Parkash Chand Bhandari	5-9-46	466

		Do	..	Shri Hans Raj Dhanda	14-8-51	730			
		Do	..	Shri Kailash Chander Gupta	14-3-57	768			
		Halwara	..	Chairman, Board of Administration, Canteen Stores Department (India)	26-7-61	228			
		Khanna	..	Shri Madan Mohan Singh Toki	24-4-53	392			
		Jagraon	..	Shri Kishori Lal Syal, Chairman, M/s The All-India Film Corporation Ltd., Jullundur	20-10-54	450			
3	Mohindragarh	1	Narnaul	..	Sarvshri Daulat Ram-Naunit Ram	25-9-54	293		
4	Karnal	..	8	Karnal	..	Sarvshri Wishwa Nath-Pran Nath	7-3-49	415	
				Do	..	Sarvshri Hukam Chand-Sunder Lal	5-1-48	484	
				Do	..	Sarvshri Wishwa Nath, Pran Nath, Hukam Chand and Sunder Lal	31-12-61	612	
				Panipat	..	Shri Lal Chand	3-8-48	505	
				Do	..	Ditto	26-4-60	658	
				Kaithal	..	Shri Rameshwar Dass	4-10-49	421	
				Kurukshetra	..	Shri T. K. Anand	14-2-61	476	
				Kaithal	..	Shri Ram Kishan Dass	29-1-61	570	
5	Jullundur	..	12	Jullundur	..	M/s Sohan Lal Puri-Madan Lal Kapoor	11-11-48	692	As fixed by the P.W.D., B.&R Authorities
				Jullundur	..	Sarvshri Tikaya Ram, Mangat Ram and Hardyal Singh	4-8-54	582	Ditto
				Jullundur	..	Shri Bakhshish Singh	19-10-48	867	Ditto
				Jullundur	..	M/s Sohan Lal Puri-Madan Lal Kapoor	December, 1936 (exact date not known)	556	Ditto

Serial No.	Name of District	Total No. of Cine-mas	Location of the Cinema	Name of persons holding Cinema licences	Date on which licence was issued	Seating capacity in each Cinema in accordance with the number mentioned in the application submitted for the issue of said licence
5	Jullundur		Jullundur ..	Shri Sohan Lal Soni	16-3-29	455
			Jullundur ..	Shri Satya Paul Katyal	21-1-55	577
			Jullundur ..	Sarvshri Prem Chand Puri and Satya Paul Katyal	October, 1935 (exact date not known)	400
			Adampur ..	The Zonal Manager, Punjab Defence Services, Cinema	25-5-62	224
			Banga ..	Sarvshri Mehar Chand and Harkishan Singh	13-8-55	319
			Nawanshahr ..	Sarvshri Prem Sagar, Roshan Lal, Rakesh Kumar	6-8-49	650
			Jullundur Cantt.	The Zonal Manager, Punjab Defence Services, Cinema	15-10-55	373
	Ditto ..	Smt. Krishna Kumari	9-4-42	630		
6	Simla	5	Kasauli ..	Canteen Store Department, Government of India	27-5-61	263
			Simla ..	Pt. Gian Chand, Shahi Hakim	13-3-54	404
			Simla ..	Seth Badri Parshad	1-4-41	311
			Simla ..	Shri A. C. Khanna	1-4-40	404
			Simla ..	Raja Gian Nath	8-11-48	359

7	Bhatinda	..	7	Bhatinda	..	Shri Raj Dev Singh, Managing Director, Bhupindra Flour Mills, Bhatinda	12-6-46	850
				Do	..	Shri Som Chand Gupta	14-8-50	414
				Do	..	Shri Inder Sain Gupta	4-1-55	805
				Mansa	..	Sarvshri Ram Dayal, Kultar Singh, Kuldip Singh, Kundan Lal, Smt. Raja Nevi and Smt. Surjit Devi	1-5-50	700
				Kot Kapura	..	Shri Raj Mal, Shri Arjan Dass	26-7-49	816
				Faridkot	..	Sarvshri Jagtu Mal, Kundan Lal, Murari Lal, Charan Dass, Dham Lal and Ram Lal	12-6-58	493
				Rampura Phul		Shri Kasturi Lal	31-10-53	196
8	Sangrur	..	10	Malerkotla	..	Shri Dogar Mal	24-3-46	252
				Do	..	Shri Rattan Chand Jain	25-5-54	560
				Dhuri	..	Sarvshri Lajja Ram, Rattan Chand and Janki Ram	8-9-55	396
				Sangrur	..	Sarvshri Nirbhai Singh, Ujjal Singh and Bhagwan Dass	16-7-52	596
				Sunam	..	Shri Kishori Lal	24-7-52	512
				Narwana	..	Shri Sohan Lal and Hardas	29-8-62	330
				Jind	..	Shri Hargobind Rai	22-7-52	500
				Ahmedgarh	..	Sarvshri Sunder Singh, Chamba Singh	11-5-49	210
				Barnala	..	Sarvshri Krishan Chander, Roshan Lal, Parshotam Lal, Hem Raj, Lal Chand, Babu Ram, Jagan Nath, Sohan Lal, Madan Lal, Champat Rai, Tarsem Lal, Amrit Lal, Hira Lal and Pawan Kumar	12-10-62	608

Serial No.	Name of District	Total No. of Cinemas	Location of the Cinema	Name of persons holding Cinema licences	Date on which licence was issued	Seating Capacity in each Cinema in accordance with the number mentioned in the application submitted for the issue of said licence
			Barnala ..	Sarvshri Puran Chand, Raj Kumar, Ahina Ram, Pawan Kumar, Ram Niwas and Siri Chand	20-6-62	362
9	Hoshiarpur ..	5	Hoshiarpur ..	Sarvshri Tikaya Ram, Hardyal Singh, Nirmal Dass, Jamna Dass, Kishan Dass, Jugal Dass, Nirmal Dass, Manohar Lal and Roshan Lal	1-6-33	392
			Do ..	Sarvshri Bakhshi Ram, Rattan Chand, Amrik Singh and Smt. Susheela Devi	15-10-35	422
			Do ..	Sarvshri Chuni Lal, Tulsi Dass, Kuldip Singh, and Suraj Parkash	21-7-62	670
			Nangal Township	Sarvshri Surinder Nath, Harbhajan Singh, Tikka Jagtar Singh, Kartar Singh, Meheshinder Singh, Sohan Singh, Baba Hardit Singh, Kanwar Lajinder Singh, Hardip Singh, Baba Harbans Singh, Dr. Ladha Singh and Smt. Iqbal Kaur, Smt. Hardip Kaur, Smt. Bachan Kaur, Smt. Satwant Kaur, Smt. Sohinder Kaur, Smt. Pritam Kaur, Smt. Surrinder Sodhi, Smt. Kuldip Kaur and Smt. Balbir Kaur	6-1-63	400
			Hoshiarpur ..	Sarvshri Daulat Singh, Girdhara Singh ..	27-5-61	605
10	Kangra ..	4	Dharamsala ..	Sarvshri Bogha Ram Bhatia and Gulab Chand Bhatia	30-9-35	320

Number of seats has not been mentioned in the application for grant of licence. 320

				seats were, however, entered in the licence in the year 1941 and this number was reduced to 305 in 1950
Kangra	.. Sarvshri Bogha Ram Bhatia, Chaman Lal Bhatia, Gulab Chand Bhatia and Lorind Chand Bhatia	29-6-50	272	Number of seats was not mentioned in the application for grant of licence. Sanctioned capacity is 272 seats
Yol Cantt.	.. M/s Canteen Stores Department (India)	2-3-60 (prior to this date the licence had been issued to Kangra Valley Talkies since 6th January, 1951)	258	Number of seats was not mentioned in the application. Present capacity is for 258 persons
Palampur	.. Shri Kunj Bihari Lal Butail	10-5-53	224	Number of seats was not mentioned in the application. Present capacity is for 224 persons
11 Ferozepur	.. 14 Ferozepur Cantt. Bawa Pritam Singh	14-5-47	624	
	Do .. Shri K. C. Sehgal	14-10-60	333	
	Ferozepore City Shri Raja Ram Kalia	.. 17-6-50	545	

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Serial No.	Name of District	Total No. of Cinemas	Location of the Cinema	Names of persons holding Cinema licences	Date on which licence was issued	Seating capacity in each Cinema in accordance with the number mentioned in the application submitted for the issue of said licence
	Ferozepur		Ferozepur city ..	Sarvshri Nand Kishore, Bhagwant Raj and Nagin Chand	21-10-38	338
			Moga ..	Sarvshri Chaman Lal Aggarwal, Sat Parkash, Amar Nath, Madan Lal and Rattan Lal	9-11-57	456
			Moga ..	Shri V. V. Puri, Managing Agent of All-India Films Corporation Ltd.	1-12-45	375
			Fazilka ..	Smt. Makkoo Devi and Sarvshri Banwari Lal, Rajinder Singh (Minor)	24-7-53	691
			Abohar ..	Shri Sardari Lal	13-4-38	544
			Abohar ..	Shri Raja Ram Nagpal	11-7-59	592
			Malout ..	M/s Surja Ram-Lajpat Rai	28-2-58	732
			Malout ..	Shri Jaswant Singh	25-1-55	642
			Muktsar ..	Shri Banwari Lal Loona	11-7-58	683
			Muktsar ..	Shri Jabarjang Singh	10-10-52	492
			Gidderbaha ..	Shri Munshi Ram Galhotra	13-3-61	525
12	Patiala	7	Patiala ..	Shri Murari Lal	8-3-50	890
			Do ..	Shri Charan Dass	15-11-49	836

	Patiala	..	M/s Movies Exhibitors	12-1-61	690
	Rajpura	..	Shri Harish Chander Goel	4-4-51	491
	Do	..	Sarvshri Achhru Ram, Sant Lal Mittal	2-5-51	368
	Nabha	..	Shri Gurdial Singh	21-2-52	464
	Samana	..	Sarvshri Harbans Lal, Hari Ram, Sohan Lal, Mangal Sen and Kanshi Ram	4-8-53	387 (now 390)
13	Gurdaspur	..	9 Pathankot .. Shri Jiwan Lal Verma	20-12-37	265
			Do .. Shri Sat Pal Aggarwal	13-2-50	548
			Do .. M/s Gopi Nath-Nand Gopal	5-2-60	341
	Dalhousie	..	Chairman, Board of Administration Canteen Stores Department (India)	11-7-60	320
	Dalhousie	..	Shri Ranbir Singh	25-5-55	216
	Gurdaspur	..	Shri Kundan Lal Kohli	30-6-53	400
	Batala	..	President, Qadian Cinema Society (By Designation)	12-3-62	434
	Do	..	Dr. Mohan Lal Sarup	12-8-50	497
	Gurdaspur	..	President, Gurdaspur Cinema Co-operative Society, Gurdaspur (By designation)	3-6-57	548
14	Gurgaon	..	7 Gurgaon .. Sarvshri Sharan Behari Lal, Rajeshwar Parshad	13-4-62	426
	Gurgaon	..	Sarvshri R. C. Rikhya, Ram Lal, Jai Dayal Soota, Dil Bagh Rai, Parkash Lal and Madan Lal	8-2-61	431
	Rewari	..	Raja Rati Ram	28-2-55	502
	Do	..	Sarvshri R. S. Bhargava, K. S. Bhargava, Dr. P. S. Bhargava, N. S. Bhargava, M. S. Bhargava, B. S. Bhargava, S. S. Bhargava I and S. S. Bhargava III	25-8-55	532

Serial No.	Name of District	Total No of Cine-mas	Location of the Cinema	Names of persons holding Cinema licences	Date on which licence was issued	Seating capacity in each cinema in accordance with the number mentioned in the application submitted for the issue of said licence
			Palwal	.. Smt. Maya Rani, Smt. Sarbati Devi, Smt. Darshan Devi, Smt Kamal Saroj	9-6-60	368
			Faridabad	.. Shri Baldev Singh	18-4-62	783
			Do	.. S. Surrinder Singh	8-3-63	808
15	Rohtak	7	Rohtak	.. Annexure I	27-7-49	440
			Do	.. Sarvshri V. P. Nanda, Inder Lal, V. B. Nanda and Smt. Swaran Kanta	27-3-50	500
			Sonepat	.. Sarvshri Faqir Chand, Babu Lal Gupta and Shrimati Shanti Devi	10-12-54	640
			Do	.. Annexure II	4-12-56	482
			Bahadurgarh	.. Sarvshri Lal Chand and Om Parkash	18-9-59	500
			Rohtak	.. Annexure III	5-2-60	576
			Jhajjar	.. Sarvshri Sultan Singh, Manphool Singh, Bakhtwar Singh and Ude Singh	13-6-61	501
16	Amritsar	14	Amritsar	.. Sarvshri S. K. Mehta, B. M. Nayyar and Surjeet Chhabra	3-10-50	436
			Do	.. Sarvshri Madan Lal, Banarsi Dass	8-1-53	676
			Do	.. Smt. Padma Vati and Sarvshri Parkash Chand Puri, G. R. Sethi, Mulkh Raj Magau, Raghu Nath Dass, Ram Lubhaya	29-11-47	466

	Amritsar	...	Sarvshri Rajinder Pal, Kartar Singh, R. P. Pathnia and Buta Ram	28-8-46	749
	Do	...	Shri Krishan Mohan	5-8-60	618
	Do	..	Shri Om Parkash Mehta	14-4-50	728
	Do	..	Shri Krishan Chand Nangia	8-4-52	748
	Do	..	Sarvshri Madan Gopal, Chaman Lal	14-10-51	629
	Do	..	Smt. Kanta Behan]	7-3-43	1,047
	Do	...	Shri Lajya Ram Kapur, Managing Director, New Rialto Cinema Private Ltd.	25-3-60	630
	Do	..	Shri Gurinder Singh	11-4-62	826
	Do	..	Shri Harbans Singh and Smt. Kusam Kumari	11-2-59	790
	Tarn Taran	..	Babu Partap Singh]	2-11-39	408
	Amritsar	..	Sarvshri Buta Ram Chopra, Raghbir Chand and Jai Ram	24-1-50	713
17	Hissar	...	11 Hissar .. Sarvshri Y. D. Puri, Rajeshwar Dass of Jai Hind Picture, New Delhi	25-4-41	398
	Hissar	..	S. Gurdip Singh of Nandesh Exhibitor, Jullundur	9-6-61	586
	Bheri Akbarpur		Shri Rajinder Mohan	9-2-62	584
	Hansi	..	Sarvshri Siripat, Gulab Rai, Sumat Rai and Hunna Ram	29-10-48	385
	Do	..	Shri Harish Chander Jain	9-3-62	564
	Fatehabad	..	Seth Nand Lal Rais of Sirsa	10-7-62	596
	Bhiwani	...	Sarvshri V. P. Nanda and R. K. Ahooja	1-5-51	503
	Do	..	Ditto	24-10-38	467

Serial No.	Name of District	Total No. of Cinemas	Location of the Cinema	Name of persons holding Cinema licences	Date on which licence was issued	Seating capacity in each cinema in accordance with the number mentioned in application submitted for the issue of said licence
17—Hissar (Concl'd)			Sirsa ..	Shri Tarloki Bhushan	10-1-53	348
			Do ..	Shri Prem Sukh Dass, M.L.C.	4-11-58	652
			Dabwali ..	Shri Ram Dhan Dass Sethi	26-11-58	718
18	Lahaul and Spiti			Nil		
19	Ambala	14	Chandigarh ...	Sarvshri Sham Lal, Ram Lal	27-10-61	948
			Do ..	Sarvshri Gurdip Singh, Surinder Singh Kairon and Smt. Gurdial Kaur	14-9-62	870
			Do ..	Shri Rajeshwar Parshad	5-2-55	550
			Rupar ...	Shri Teja Singh	17-2-52	396
			Kalka ...	Mrs. K. Bogra	4-3-54	378
			Yamunangar ..	Shri V. V. Puria	6-5-50	370
			Jagadhri ...	Shri Chuni Lal	10-8-48	280
			Yamunangar ..	Sarvshri Jitender Kumar, Sohal Lal and Madan Lal	8-8-58	578
			Ambala City ...	Shri Rajeshwar Parshad	10-1-38	416
			Ambala Cantt.	Shri Bali Ram Sareen	12-12-49	510
			Ditto ...	Shri Sital Parshad	12-12-34	436
Ditto ...	Shri Bali Ram Sareen	9-8-33	520			
Ditto ..	Shri Charan Dass	16-6-47	528			
Ditto ..	Canteen Stores Department (India) Bombay. Defence Services Cinema	31-8-56	260			

ANNEXURE I

List of owners of Subhash Talkies, Rohtak

1. Shri Amar Singh, Pleader, Rohtak.
2. Shri Bhagwan Singh of Rohtak.
3. Shri Bhagwan Dass of Rohtak.
4. Shri Balwant Singh of village Makrauli (Rohtak).
5. Shrimati Birmati of Rohtak.
6. Shri Chandgi of Rohtak.
7. Shri Dhan Singh of Rohtak.
8. Shri Ganeshi Ram of village Bakhtawarpur.
9. Shri Ram Chand of village Rohat (Sonepat).
10. Shri Jogi Ram of Rohtak.
11. Shrimati Khazani Devi of Rohtak.
12. Shri Kehar of village Ratangarh (Sonepat).
13. Shri Kundan Lal of Rohtak.
14. Shri Lakhmi Singh of Rohtak.
15. Shri Mam Raj of village Rohat (Sonepat).
16. Shri Murari Lal of Rohtak.
17. Shri Maman Singh of village Thana Khurd (Sonepat).
18. Shri Mange Ram of village Makroli Kalan (Rohtak).
19. Shrimati Nuna Devi of Rohtak.
20. Shri Prithi Singh of village Jassia (Rohtak).
21. Shri Phool Singh of village Makroli Kalan (Rohtak).
22. Shri Raziq Ram of Sonepat.
23. Shri Ram Richhpal of Rohtak.
24. Shri Risal Singh of village Makroli Kalan (Rohtak).
25. Shri Raja Ram of Rohtak.
26. Shri Sumer Singh of village Makroli Khurd (Rohtak).
27. Shri Sube Singh of Rohtak.
28. Shri Siri Ram of Rohtak.
29. Shri Shree Chand of village Rohat (Sonepat).
30. Shri Surat Singh of Rohtak.
31. Shri Sri Chand of Rohtak.
32. Shri Sultan Singh of Jhajjar.
33. Shri Tek Ram of village Makroli Kalan (Rohtak).
34. Shri Virender Singh of village Rohat (Sonepat).
35. Shri Stish Kumar of Rohtak.
36. Shrimati Naurang Devi of Rohtak.
37. Shri Pati Ram of Jind.
38. Shri Godhu Ram of Rohtak.
39. Shri Banwari Lal of Rohtak.

ANNEXURE II

List of owners of Minerwa Talkies, Sonepat

Sarvshri—

1. Amar Singh of village Badhana.
2. Amar Singh of village Assan.
3. Bhup Singh of village Bhatana.
4. Bharat Singh of village Madanpur.
5. Bhagwan Singh of village Maraut.
6. Bhai Ram of Rohna.
7. Bhakhtawar of Assan.
8. Bharat Singh of Bainswal.
9. Birkha of Rathdhana.
10. Bholar of Narela.
11. Badan Singh of Katwal.
12. Chander Singh of Ismalia.
13. Chandan Singh of Jharuti.
14. Chandgi Ram of Thana.
15. Chhatar Singh of Assan.
16. Chandgi Ram of Pooth.
17. Chattar Singh of Rathdana.
18. Chandgi Ram of Manadhoti.
19. Chhatar Singh of Bhagra.

Sarvshri—

20. Dewan Singh of Bhatna.
21. Darya Singh of Bhatna.
22. Daryoo Singh of Tehar.
23. Dharam Singh of Rohat.
24. Daryoo Singh of Rohat.
25. Dhari of Bhainswal.
26. Dharam Singh of Sanihli.
27. Dhoop Singh of Saragthal.
28. Gugan Singh of Jharhothi.
29. Girdhari Lal of Tejpur.
30. Ganshi Lal of Rohtak.
31. Hari Singh of Chhara.
32. Hardwari Singh of Gochhi.
33. Hari Singh of Rathdana.
34. Harka Ram of Assan.
35. Harpal Singh of Bhagru.
36. Hazari Lal of Hassanpur.
37. Hari Singh of Karwali.
38. Ishwar Singh of Hassanpur.
39. Ishwar Singh of Rohat.
40. Jai Lal of Rathdana.
41. Jai Lal of Chhara.
42. Jug Lal of Kujasi.
43. Jai Lal of Farmana.
44. Jai Singh of Assan.
45. Kamla of Chhara.
46. Karan Singh of Rohat.
47. Khaniyia of Jharothi.
48. Kanwal Singh of Chhra.
49. Khaniyia of Tejpur.
50. Kanshi Ram of Rathdana.
51. Kehar Singh of Rohat.
52. Lakhi Ram of Rohat.
53. Lal Chand of Kalawar.
54. Lakhi Ram of Pinana.
55. Mohan Singh of Lahari.
56. Mange Ram of Gangana.
57. Mohan Lal of Ghasula.
58. Ram Raj of Rohat.
59. Mauji Ram of Sohti.
60. Mohinder Singh of Talwara.
61. Mange Ram of Ismalia.
62. Man Singh of Garwal.
63. Man Singh of Matanhail.
64. Manphul of Mehrana.
65. Mahopal of Kotwal.
66. Mehar Singh of Rathdana.
67. Mehar Singh of Rajpura.
68. Maha Singh of Temelia.
69. Mange Ram of village Kakrolli.
70. Mansa Ram of Luharhari.
71. Nathan Singh of Jharot.
72. Nawal Singh of Hassanpur.
73. Om Prakash of Garhikundal.
74. Piara Lal of Ghander.
75. Pribu of Lath.
76. Phulkanwar of Chhara.
77. Prabhu of Bhainswal.
78. Partap Chander of Titauli.
79. Peru of Bhainswal.
80. Palay Ram of Barwashi.
81. Prem Singh of Goochi.
82. Paras Ram of Rohat.
83. Prem Singh of Garhikundal.
84. Pirthi Singh of Kailana.
85. Partap Singh of Bhainswal.
86. Ram Chand of Rohat.

Sarvshri—

87. Randhir of Jharot.
88. Risal Singh of Bhakhtawarpur.
89. Ramkishan of Lohari.
90. Ram Singh of Baghru.
91. Risal Singh of Sirgthal.
92. Ratti Ram of Bhainswal.
93. Ram Phal of Sohati.
94. Ramesh Chander of Bhatana.
95. Rattan Singh of Dasiya.
96. Ram Sarup of Ismalia.
97. Ram Singh of Khungai.
98. Rajinder Singh of Saboli.
99. Raghbir Singh of Garhi Kundal.
100. Rati Ram of Rohat.
101. Rak Kishan of Dasiya.
102. Rup Chand of Sonapat.
103. Ram Sarup of Sonapat.
104. Raja Dass of Barwasni.
105. Sita Ram of Lohari.
106. Shiv Lal of Paleri.
107. Sat Dev of Rohat.
108. Surat Singh of Rohat.
109. Singh Ram of Bidhlan.
110. Sardar Singh of Wasirpur.
111. Sher Singh of Bhainswal.
112. Surga of Ismalia.
113. Suraj Bhan of Sampla Kheri.
114. Sri Ram of Desiya.
115. Sukhdev of Sohati.
116. Sis Ram of Assan.
117. Subha Ram of Badhana.
118. Shambu Singh of Mukimpura.
119. Shiv Lal of Goochi.
120. Shish Ram of Badhana.
121. Tek Chand of Gandhara.
122. Than Singh of Rohat.
123. Taken of Rohat.
124. Tara of Ismalia.
125. Ude Singh of Mandhothi.
126. Ved Pal of Sadana.
127. Verinder Singh of Rohat.
128. Zila Singh of Dhaman.
129. Zila Singh of Hassanpur.

ANNEXURE III

List of owners of Raj Talkies, Rohtak

1. Shrimati Phul Kaur of Rohtak.
 2. Shri Ranbir Singh, Pleader, Jhajjar.
 3. Mrs. Vijay Laxmi of village Asudah (Rohtak).
 4. Shri Prem Chand of village Asuudah, Rohtak.
 5. L. Munshi Ram of village Assudah (Rohtak).
 6. Ch. Dhana Ram
 7. Ch. Prem Singh
 8. Ch. Mani Ram
 9. Ch. Bhagwan Singh
 10. Ch. Bahadur Singh
- } of village Gagarwal, tehsil Bhiwani.
11. Shri Dharam Dass, Railway Road, Rohtak.
 12. Shri Naurang Lal, Railway Road, Rohtak.
 13. Shri Kulwant Rai, Railway Road, Rohtak.
 14. Shri Jaswant Rai, Railway Road, Rohtak.
 15. Shrimati Minawati, Railway Road, Rohtak.
 16. Ch. Raj Singh, Jhajjar Road, Rohtak.
 17. Ch. Pirthi Singh, Jhajjar Road, Rohtak.
 18. Ch. Raghbir Singh, Jhajjar Road, Rohtak.
 19. Shrimati Sukh Devi, Jhajjar Road, Rohtak.
 20. Shrimati Raj Kumari, village and post office Bhatolijatan, tehsil Hansi.

21. Ch. Devinder Singh, Railway Road, Hissar.
22. Ch. Narender Singh Lamba, village Alakhpura, tehsil Hansi.
23. Ch. Kanhaya Lal, Railway Road, Rohtak.
24. Shrimati Ram Payari, Railway Road, Gurgaon.
25. Shri Inder Lal Malik, Kashmiri Gate, Delhi.
26. Ch. Umrao Singh, Advocate, Rohtak.
27. Ch. Lal Chand, village Mansarhas, tehsil Bhiwani.

18th March, 1963

REGISTERED FACTORIES AT PATIALA

750. **Comrade Bhan Singh Bhaura :** Will the Chief Minister be pleased to state—

- (a) the names of all the registered factories at present at Patiala along with the nature of industry which these are engaged in ;
- (b) the number of workers employed at present in each of the said factories ;
- (c) the quantity of coal and raw material allotted to each of the said factories ?

The answer to Unstarred Vidhan Sabha Question No. 750 appearing in the list of Unstarred Questions for 18th March, 1963, in the name of Comrade Bhan Singh Bhaura, M.L.A., is not ready. The reply will be sent as soon as the relevant information has been collected.

(Sd.) **PARTAP SINGH,**
Chief Minister, Punjab.

The Speaker,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 2147-ICB-63, dated Chandigarh, the 15th/18th March, 1963.

FERTILIZER PERMITS GIVEN IN TEHSIL FAZILKA AND FEROZEPUR

867. **Guru Jaswant Singh :** Will the Minister for Agriculture and Welfare be pleased to state —

- (a) the names and addresses of persons in tehsils Ferozepur and Fazilka to whom fertilizer permits were given during the period from January, 1960 to February, 1963, together with the number of bags and weight of fertilizers given to each of them ;
- (b) the authorities granting those permits ;
- (c) the names and addresses of the persons making the attestations therefor ;
- (d) the area and details of land in possession of each of the persons to whom the said permits were given ;
- (e) whether any verification about the proper utilization of the fertilizers received by the persons mentioned in part (a) above was made by the authorities concerned ; if so, the nature of reports, if any, made by them ?

*Subject .—*Assembly Question No. 867 (Unstarred)

The answer to Assembly Question No. 867 appearing in the list of Unstarred Questions on the 18th March, 1963, in the name of Guru Jaswant Singh, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd) **GURBANTA SINGH,**
Agriculture and Welfare Minister.

To

The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U. O. No. AQ-68-FP(III)-63/1954, Chandigarh, dated the 15th March,
1963.

19th March, 1963

SURPLUS LAND IN TEHSIL FAZILKA, DISTRICT FEROZEPUR

858. Shri Satya Dev : Will the Minister for Revenue be pleased to state the area of land so far declared as surplus' in tehsil Fazilka, district Ferozepur, together with the names and addresses of the landowners possessing the said land and the area possessed by each of the said landowners ?

Subject.—Unstarred Assembly Question No. 858 asked by Shri Satya Dev, M.L.A., regarding surplus land in tehsil Fazilka, district Ferozepore.

The answer to Assembly Question No. 858 appearing in the list of Unstarred Questions on the 19th March, 1963 in the name of Shri Satya Dev, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.)
Revenue Minister, Punjab.

To

The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U. O. No. 1898-ARII-(II)-63/833, Chandigarh, dated the 18th March, 1963

27th March, 1963

MORNING SITTING

GRANTS FOR DENOMINATIONAL COLLEGES

879. Comrade Ram Piara : Will the Chief Minister be pleased to state—

- (a) with reference to the reply to starred question No. 781 printed in the list of questions for 9th May, 1962, whether the "Special Grants" mentioned on pages 4 to 5 from serial No. 1 to 17 have been disbursed so far ; if so, the date when disbursed in each case, if not, the reasons therefor ;
- (b) whether the grants for the year 1962-63 have been received ; if so, when and how much in each case with details both for Maintenance Grants and Special grants, if no, the date by which the said grants are expected to be received by the colleges ?

Subject.—Unstarred Assembly Question No. 879 by Comrade Ram Piara, M.L.A., regarding grants for denominational colleges.

The answer to Unstarred Assembly Question No. 879 appearing in the list of Unstarred Questions on the 27th March, 1963, in the name of Comrade

Ram Piara, M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

PARTAP SINGH KAIRON,
Chief Minister, Punjab.

To

The Speaker,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 2944-EDV-63, dated Chandigarh, the 26th March, 1963.

DISCRETIONARY GRANTS GIVEN BY DEPUTY MINISTERS TO EDUCATIONAL INSTITUTIONS IN KARNAL CITY

932. Comrade Ram Piara : Will the Chief Minister be pleased to state—

- (a) whether any amounts out of the discretionary grants were given by any of the Deputy Ministers to any Educational Institutions other than Government Schools/Institutions in Karnal City during the last four years; if so, the names of the Deputy Ministers who gave the said grants, together with the names of the Educational Institutions to whom given ;
- (b) the amount of such grants given in each case and the dates when given ;
- (c) whether any accounts of the said grant have been furnished by the said Institutions to the D. C., Karnal ; if so, when and if not furnished, the steps taken by Government for getting the same ;
- (d) whether any complaint against any of the institutions mentioned in part (a) above was received by D. C., Karnal, from the teachers of the institutions in respect of non-payment of the salaries to the teachers; if so, copy of the complaint be laid on the Table ;
- (e) the action, if any, taken, on the said complaint, if not taken, the reasons therefor ;
- (f) whether any enquiry in respect of the complaints submitted by the teachers is still going on; if so, the date when the same was started and the stage at which it stands at present ?

Sardar Partap Singh Kairon : (a) No. The question does not arise.

(b) and (c) Does not arise.

(d) No.

(e) and (f) Does not arise.

4th April, 1963

MEDICINES FOR CERTAIN AYURVEDIC DISPENSARIES

976. Shri Fateh Chand Vij : Will the Minister for Finance be pleased to state—

- (a) whether any medicines were asked for by the Superintendent, Government Central Ayurvedic Pharmacy, Patiala, for the Ayurvedic Dispensaries in the State for the year 1962-63 from the Controller of Stores ; if so, when ;
- (b) the date when the demand mentioned in part (a) above was approved and the date when medicines were supplied by the Controller of Stores to the aforesaid Pharmacy ;
- (c) the dates when medicines were sent to the different Ayurvedic dispensaries in Patti Tehsil of Amritsar District during the period mentioned in part (a) above ;
- (d) whether it is a fact that no medicines were received by the dispensaries referred to in part (c) above up to 1st March, 1963 ; if so, the reasons for delay ?

The answer to Assembly Question No. 976 appearing in the list of Unstarred Question on the 4th April, 1963, in the name of Shri Fateh Chand Vij. M.L.A., is not ready. The reply will be submitted as soon as the relevant information has been collected.

(Sd.)
Finance Minister, Punjab.

To
The Secretary,
Punjab Vidhan Sabha,
Chandigarh.

U.O. No. 3161-3HBII-63, dated Chandigarh the 3rd/4th April, 1963.

22397 PVS — 387—22-6-64—C., P. and S., Pb., Chandigarh.

APPENDIX
TO ANNEXURE (PART II) OF PUNJAB VIDHAN SABHA
DEBATES VOL. I-No. 38
DATED THE 12TH APRIL, 1963

Starred Questions, Answers to which received late from Government.
Included in the list dated: 22nd February, 1963

CONTRIBUTION TOWARDS THE NATIONAL DEFENCE FUND IN THE STATE

***2064. Comrade Ram Piara :** Will the Chief Minister be pleased to state —

(a) the total amount in cash; the quantity of gold, the total area of land and the approximate total value of the other articles collected so far in the National Defence Fund from the Districts of Karnal and Amritsar, separately, together with the quota, if any, fixed for each of the said districts by the Government for the purpose;

(b) the quota, if any, fixed for each district in the State for contribution towards the National Defence Fund;

(c) the names of firms, individuals, institutions, districtwise who have paid or contributed Rupees ten thousands or more, either in cash or in gold ;

(d) the total quantity of gold contributed so far towards the N.D.F. in the State, districtwise ?

Sardar Partap Singh Kairon : Information relating to parts (a),(b) and (d) has already been supplied.

(c) The requisite information is as follows :—

PART (C) OF STARRED ASSEMBLY QUESTION No. 2064

Districtwise statement showing names of firms, individuals and Institutions which have contributed Rs 10,000 or more towards National Defence Fund in Punjab, in cash or in gold.

Serial No.	Names of contributors
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AMRITSAR

- 1 Municipal Committee, Amritsar.
- 2 Marketing Committee, Tarn Taran
- 3 Marketing Committee, Patti.
- 4 Marketing Committee, Gehri.
- 5 Zila Parishad, Amritsar.
- 6 Punjab Woollen Mills, Amritsar.
- 7 Indian Woollen Textile Mills, Amritsar.
- 8 New India Embroidery Mills, Amritsar.

Please see P. V. S. Debates Vol. I No. 12 dated the 8th March, 1963, pages (12) 7 to (12) 15 for previous reference.

Serial No.	Names of contributors
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- 9 Hemla Mills, Amritsar.
- 10 Oriental Carpet Manufacturers Association, Amritsar.
- 11 Amritsar Rayon & Silk Mills, Amritsar.
- 12 Khanna Silk Mills, Amritsar.
- 13 Shri Sain Dass (Alias Bijli Pehlwan)
- 14 Chairman, Improvement Trust, Amritsar.
- 15 Lal Worsted Spinning Mills, Amritsar.
- 16 Niemla Textile Mills, Amritsar.
- 17 Amritsar Co-operative Bank Ltd., Amritsar.
- 18 Hindustan Embroidery Mills, Amritsar.
- 19 Municipal Committee, Tarn Taran.
- 20 Central Co-operative Bank, Tarn Taran.
- 21 Marketing Committee, Amritsar.
- 22 Municipal Committee, Jandiala.
- 23 Shri Sain Dass alias Bijli Pehlwan.
- 24 Hindustan Embroidery Mills (P) Ltd., Amritsar.
- 25 The Patrori Radha Swami Satsang of Beas.

AMBALA

- 1 Panipat Woollen Mills, Kharar.
 - 2 Bhupindra Cement Works, Surajpur.
 - 3 Ambala Bus Syndicate, Rugar.
 - 4 Cantonment Board, Ambala Cantt.
 - 5 Municipal Committee, Ambala City.
 - 6 Marketing Committee, Ambala Cantt.
 - 7 Marketing Committee, Ambala City.
 - 8 Block Samiti, Ambala.
 - 9 Municipal Committee, Yamunanagar
 - 10 Marketing Committee, Jagadhri.
 - 11 Marketing Committee, Kurala.
 - 12 Block Samiti, Rugar.
 - 13 The Ambala Central Co-operative Bank, Ambala.
 - 14 The Joginder Central Co-operative Bank, Nalagarh.
-

Serial
No.

Names of contributors

-
- 15 The Punjab State Co-operative Mortgage Bank, Chandigarh.
 - 16 The Rupar Central Co-operative Bank, Rupar.
 - 17 Sardar Gurdip Singh on behalf of S. Baldev Singh Charity Trust.
 - 18 M/s Modella Woollen Ltd., Chandigarh.
 - 19 M/s Gopal Paper Mills.
 - 20 M/s Associated Cement Co. Ltd. Bhupendra Cement Works, Surajpur.
 - 21 B.D.O., Mani Majra (Contribution from his block).
 - 22 Punjab State Electricity Board (Contribution by the Officers & Staff).
 - 23 The Punjab University Soldiers' Welfare Fund (General Contributions).
 - 24 Life Insurance Corporation of India (Contribution by Officers, Staff and Agents).

BHATINDA

- 1 Market Committee, Rampura Phul.
 - 2 Market Committee, Goniana.
 - 3 Market Committee, Maur.
 - 4 Market Committee, Raman
 - 5 Market Committee, Bhatinda.
 - 6 Market Committee, Budhlada
 - 7 Market Committee, Mansa.
 - 8 Market Committee, Kot Kapura.
 - 9 Market Committee, Faridkot.
 - 10 Market Committee, Jaitu.
 - 11 Municipal Committee, Rampura Phul.
 - 12 Municipal Committee, Bhucho.
 - 13 Municipal Committee, Goniana.
 - 14 Municipal Committee, Bhatinda.
 - 15 Municipal Committee, Baretta.
 - 16 Municipal Committee, Budhlada.
 - 17 Municipal Committee, Mansa.
 - 18 Municipal Committee, Faridkot.
 - 19 Panchayat Samiti, Phul East.
 - 20 Zila Parishad.
-

Serial No.	Names of contributors	
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FEROZEPORE

- | | | |
|----|--|-----------------|
| 1 | Market Committee, Ferozepore. | |
| 2 | Ditto | Guru Har Sahai. |
| 3 | Ditto | Moga. |
| 4 | Ditto | Fazilka. |
| 5 | Ditto | Abohar. |
| 6 | Ditto | Zira. |
| 7 | Ditto | Talwandi Bhai. |
| 8 | Ditto | Malaut. |
| 9 | Ditto | Gidar Baha. |
| 10 | Ditto | Muktsar. |
| 11 | Ditto | Makhu. |
| 12 | Municipal Committee, Ferozepore. | |
| 13 | Ditto | Fazilka. |
| 14 | Ditto | Muktsar. |
| 15 | Ditto | Malaut. |
| 16 | Ditto | Gidarbaha |
| 17 | Ditto | Abohar. |
| 18 | Ditto | Moga. |
| 19 | District Board, Ferozepore. | |
| 20 | Food Specialists, Moga. | |
| 21 | Arhtias Association, Abohar. | |
| 22 | Truck Union, Abohar. | |
| 23 | Bhiwani Cotton Mill, Abohar. | |
| 24 | Ferozepore Central Co-operative Bank, Ferozepore. | |
| 25 | Moga Central Co-operative Bank, Moga. | |
| 26 | Fazilka Central Co-operative Bank, Fazilka. | |
| 27 | R. S. L. Kundan Lal, M.L.C., Abohar. | |
| 28 | L. Daulat Ram, Abohar (Transporter). | |
| 29 | M/s Malwa Bus Service, Moga. | |
| 30 | M/s New Samundri Transport Co. (P) Ltd., Ferozepore Cantt. | |

Serial No.	Names of contributors
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GURDASPUR

- 1 M/s Roshan Lal Kuthiala, Forest Lessees & Timber Merchants, Pathankot.
- 2 Co-operative Sugar Mills, Batala.
- 3 Batala Engineering Co., Batala.
- 4 M/s Gupta Brothers, Conduit Pipe Mills, Dinanagar.
- 5 M/s Northern India Rubber Mills, Dinanagar.
- 6 M/s Timber Traders Association, Pathankot (Central Account).
- 7 Municipal Committee, Pathankot.
- 8 Market Committee, Pathankot.
- 9 Market Committee, Batala.
- 10 Municipal Committee, Batala.
- 11 Block Samiti, Batala.
- 12 Market Committee, Gurdaspur.
- 13 Market Committee, Dinanagar.
- 14 Panchayat Samiti, Gurdaspur.
- 15 Zila Parishad, Gurdaspur.
- 16 New Egerton Woollen Mills, Dhariwal.

GURGAON

- 1 M/s Bata Shoe Co., Faridabad.
- 2 M/s Electronics Ltd., Faridabad.
- 3 Panchayats of Bawal Block.
- 4 Panchayats of Pataudi Block.
- 5 Co-operative Society, Sub-Division Nuh.
- 6 Notified Area Committee, Faridabad.
- 7 Gurgaon Co-operative Bank Ltd., Gurgaon.

HOSHIARPUR

- 1 Market Committee, Hoshiarpur.
 - 2 Municipal Committee, Hoshiarpur.
 - 3 Zila Parishad, Hoshiarpur.
 - 4 Central Co-operative Bank, Hoshiarpur.
-

Serial No.	Names of contributors
5	Shri Roshan Lal Kuthiala of Hoshiarpur.
6	Employees of F. C. I., Nangal.
7	Notified Area Committee, Nangal.
8	Municipal Committee, Mukerian.
9	Municipal Committee, Tanda.
10	Market Committee, Mukerian.
11	M/s R. B. Jodha Mal & Co.
12	M/s Victory P.H.M. Transport Co. (P) Ltd., Hoshiarpur.
13	M/s Hoshiarpur Express Transport Co. Ltd., Hoshiarpur.
HISSAR	
1	Shri Gulab Singh Jain, Advocate, Hissar.
2	Sat Guru Jagjit Singh Namdhari (sent direct to Prime Minister).
3	District Board, Hissar.
4	Municipal Committee, Hissar.
5	Municipal Committee, Tohana.
6	Municipal Committee, Fatehabad.
7	Municipal Committee, Sirsa.
8	Municipal Committee, Dabwali.
9	Municipal Committee, Hansi.
10	Municipal Committee, Bhiwani.
11	Market Committee, Hissar.
12	Market Committee, Tohana.
13	Market Committee, Sirsa.
14	Market Committee, Kalanwali
15	Market Committee, Dabwali.
16	Market Committee, Hansi.
17	Market Committee, Bhiwani.
18	Central Co-operative Bank, Hissar.
19	Central Sahkari Bank Ltd., Sirsa.
20	Labour Workers & Employees of T.I.T. Mills, Bhiwani.
21	Shri Rawat Mal, son of Shri Punam Chand, Bahadra.
22	Central Co-operative Bank, Bhiwani.
23	Panchayat, Tosham.
24	M/s Kapur Bus Service, Hansi.

Serial No.	Names of Contributors
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JULLUNDUR

- 1 The East Punjab Motion Picture Association, Jullundur.
- 2 Market Committee, Banga.
- 3 Janta Co-operative Sugar Mills, Jullundur.
- 4 Staff Janta Co-operative Sugar Mills, Jullundur.
- 5 Zila Parishad, Jullundur.
- 6 Market Committee, Nakodar.
- 7 Panchayat Samiti, Phillaur.
- 8 District Brick Kiln Owners, Jullundur.
- 9 Market Committee, Mandi Fenton Ganj, Jullundur.
- 10 Municipal Committee, Nawan Shahr.
- 11 Jullundur District Iron & Steel Stock Holders, Jullundur.
- 12 Punjab State Co-operative Bank.
- 13 Jullundur Central Co-operative Bank.
- 14 Market Committee, Jullundur.
- 15 Municipal Committee, Jullundur.
- 16 The State Co-operative Supply on Marketing Federation, Jullundur.
- 17 Shri Satya Paul, Proprietor, Amin Chand Piare Lal, Jullundur.
- 18 The Market Committee, Nawan Shahr.
- 19 Market Committee, Phillaur.
- 20 Market Committee, Mandi Fenton Ganj, Jullundur.
- 21 Leader Engineering Works, Jullundur.
- 22 The Onkar Bus Service Ltd., Jullundur.
- 23 M/s New Sutlej Transport Co. (P) Ltd., Jullundur.
- 24 Commandant, P.A.P., Jullundur (Contribution by officers and Staff).

KAPURTHALA

- 1 Kapurthala Industrial Association.
- 2 Central Co-operative Bank, Kapurthala.
- 3 Marketing Committee, Kapurthala.
- 4 Marketing Committee, Sultanpur.
- 5 Zila Parishad, Kapurthala.
- 6 Block Samiti, Kapurthala.
- 7 Block Samiti, Sultanpur.

Serial No.	Names of Contributors
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- 8 Block Samiti, Bholath.
- 9 Municipal Committee, Kapurthala.
- 10 Jagatjit Cotton Mills, Phagwara.
- 11 Block Samiti, Phagwara.
- 12 Sugarcane Co-operative Society, Phagwara.
- 13 Marketing Committee, Phagwara.
- 14 Municipal Committee, Phagwara.
- 15 Jagatjit Sugar Mills, Phagwara.

KARNAL

- 1 Panipat Co-operative Sugar Mills, Panipat.
 - 2 Karnal Central Co-operative Bank Ltd., Karnal.
 - 3 District Board, Karnal.
 - 4 Municipal Committee, Karnal.
 - 5 Ditto Garaunda.
 - 6 Ditto Shahbad.
 - 7 Ditto Panipat.
 - 8 Ditto Kaithal.
 - 9 Market Committee, Karnal.
 - 10 Ditto Garaunda.
 - 11 Ditto Tarauri.
 - 12 Ditto Kaithal.
 - 13 Ditto Samalkha.
 - 14 Ditto Madlauda.
 - 15 Ditto Thanesar.
 - 16 Ditto Shahbad.
 - 17 Panchayat, Ballah (Karnal).
 - 18 S. Gurinder Singh of Shamgarh.
 - 19 S. Jasmer Singh of Shahbad.
 - 20 Shri Om Parkash Shorewala, Kaithal.
 - 21 Shri Daya Ram, Tarauri.
-

Serial
No.

Names of contributors

-
- 22 Village Kirmach.
 - 23 Karnal Co-operative Transport Society Ltd., Karnal.
 - 24 M/s Karnal-Kaithal Transport Co-operative Society Ltd., Karnal.
 - 25 M/s Indian Motor Transport Co. (P) Ltd., Karnal.

KANGRA

- 1 Zila Parishad, Kangra.

LAHAUL & SPITI (KEYLONG)

Nil

LUDHIANA

- 1 Oswal Woollen Mills Ltd., Ludhiana.
 - 2 Power Looms Factories Associations.
 - 3 Ludhiana Cycle Parts Suppliers Association.
 - 4 Administrator, Ludhiana Municipality.
 - 5 Hosiery Industry Federation, Ludhiana.
 - 6 Oswal Cotton Spinning & Weaving Mills.
 - 7 Central Woollen Mills, Ludhiana.
 - 8 Chairman, Market Committee, Ludhiana.
 - 9 Parbhat Woollen Mills, Ludhiana.
 - 10 Mahavir Woollen Mills, Ludhiana.
 - 11 Zila Parishad, Ludhiana.
 - 12 Panchayat Samiti, Ludhiana.
 - 13 Ludhiana Central Co-operative Bank, Ludhiana.
 - 14 Chairman, Market Committee, Mullanpur.
 - 15 Seth Ghaki Mall Hukam Chand, Ludhiana.
 - 16 Ludhiana Steel Rolling Mills.
 - 17 Ludhiana District Registered (IRS).
 - 18 Stock Holders Association, Ludhiana.
 - 19 Swadeshi Manufacturing Syndicate, Ludhiana.
 - 20 Market Committee, Jagraon.
 - 21 Municipal Committee, Jagraon.
 - 22 Market Committee, Raikot.
 - 23 Municipal Committee, Raikot.
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Serial No.	Names of contributors
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- 24 Town Improvement Trust, Jagraon.
- 25 Sant Naranjan Singh Mohi.
- 26 Market Committee, Khanna.
- 27 Municipal Committee, Khanna.
- 28 Executive Panchayat Samiti, Samrala.

MAHENDERGARH

- 1 Market Committee, Narnaul.
- 2 Municipal Committee, Narnaul.
- 3 Zila Parishad, Narnaul.
- 4 Market Committee, Dadri.

PATIALA

- 1 Municipal Committee, Samana.
- 2 Ditto Patiala.
- 3 Market Committee, Samana.
- 4 M/s Jagtar Mal Kundan Lal.
- 5 Escorts Ltd. Automobile Division Patiala.
- 6 Goetze Indian (P) Ltd., Patiala.
- 7 Marketing Committee, Patiala.
- 8 Panchayat Samiti, Patiala.
- 9 Patiala Flour Mills, Patiala.
- 10 Market Committee, Duraha.
- 11 Secretary, Marketing Board, Patiala.
- 12 Marketing Committee, Nabha.
- 13 Panchayat Samiti, Dera Bassi
- 14 Ditto Rajpura.
- 15 Ditto Samana.
- 16 Ditto Bassi.
- 17 Market Committee, Bassi.
- 18 Panchayat Samiti, Ghanaur.
- 19 Ditto Nabha.
- 20 Central Co-operative Bank, Patiala.
- 21 His Highness the Maharaja of Patiala.

Serial No.	Names of contributors
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22 His Highness the Maharaja of Nabha.

23 Patiala Bus Service (P) Ltd., Patiala.

ROHTAK

1 Market Committee, Sonapat.

2 Ditto Gohana.

3 Ditto Rohtak.

4 Municipal Committee, Sonapat.

5 Ditto Mehm.

6 Ditto Gohana.

7 Ditto Rohtak.

8 Panchayat Samiti, Bahadurgarh.

9 Ditto Kharkauda.

10 Ditto Kalanaur.

11 Rohtak Central Co-operative Bank Ltd., Rohtak.

12 Shri Ram Narain, son of Sri Chand of Bhatgaon.

13 M/s Atlas Cycle Industries Ltd., Sonapat.

14 Municipal Committee, Jhajjar.

15 Ditto Bahadurgarh.

16 Block Samiti, Beri.

17 Ditto Salhawas.

SANGRUR

1 Market Committee, Barnala.

2 Municipal Committee, Barnala.

3 Market Committee, Munak.

4 Ditto Lehra.

5 Sangrur Co-operative Bank Ltd., Sangrur.

6 Block Samiti, Barnala.

7 Block Samiti, Mehl Kalan.

8 Ditto Sehna.

9 Ditto Munak.

10 Ditto Cheema.

11 Ditto Lehra.

Serial No.	Names of contributors
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- | | |
|----|------------------------------|
| 12 | Block Samiti, Jind. |
| 13 | Ditto Uchana. |
| 14 | Ditto Safidon. |
| 15 | Ditto Narwana. |
| 16 | Ditto Kalyat. |
| 17 | Ditto Malerkotla. |
| 18 | Ditto Dhuri. |
| 19 | Ditto Ahmedgarh. |
| 20 | Municipal Committee, Jind. |
| 21 | Market Committee, Jind |
| 22 | Ditto Safidon. |
| 23 | Ditto Jullana. |
| 24 | Ditto Narwana. |
| 25 | Ditto Uchana. |
| 26 | Municipal Committee, Uchana. |
| 27 | Ditto Jullana. |
| 28 | Block Samiti, Sangrur. |

SIMLA

- | | |
|---|----------------------|
| 1 | Municipality, Simla. |
|---|----------------------|

DELHI

- | | |
|---|--|
| 1 | M/s Rohtak District Transport Co-operative Society Ltd. |
| 2 | Punjab National Bank, Parliament Street, New Delhi. |
| 3 | M/s Globe Motors Ltd., New Delhi. |
| 4 | M/s Metal Box Co. India Ltd., New Delhi.
(Contribution by their Establishments at Delhi & in Punjab). |
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The 27th February, 1963**REALIZATION OF SALES TAX FROM BRICK KILN LICENSEES IN AMRITSAR DISTRICT**

***2043. Sardar Kulbir Singh :** Will the Minister for Excise, Taxation and Capital be pleased to state —

- (a) the names with full addresses of the brick kiln licensees in the area of Chheharta, tehsil Amritsar, villages Shahabpura, Jaura and Kairon, tehsil Tarn Taran, district Amritsar, from whom Sales Tax has been realised during the years 1958, 1959, 1960, 1961 and 1962, respectively, and the amount so realised from each during each year ;
- (b) whether the accounts of the said licensees were ever checked to verify the correctness of the sales tax deposited by them by the Excise and Taxation Officers ; if so, on what dates with the details of the result of their checking ?

Shri Ram Saran Chand Mittal : It is regretted that in view of the provisions of section 26 of the Punjab General Sales Tax Act, 1948, the details of dealers and the amount deposited by each cannot be disclosed, in public interest. However, the total amount realised from the four brick kiln licensees of the area (excepting village Shabhpura where there is no brick-kiln) during each of the years is as under:—

<i>Year</i>	<i>Amount realised</i>
1958-59	.. Rs 6,151.52 nP.
1959-60	.. Rs 13,042.14 nP.
1960-61	.. Rs 10,291.80 nP.
1961-62	.. Rs 13,277.94 nP.

The accounts of the licensees were checked at the time of finalizing assessment in all such cases in which assessment has been framed.

The 4th March, 1963**SCHOOLS IN AMBALA DISTRICT**

***1425. Sardar Ajaib Singh Sandhu :** Will the Chief Minister be pleased to state :

- (a) the number of Government and privately-managed Higher Secondary, High, Middle and Primary Schools, respectively, in district Ambala;
- (b) the number of Government schools with Government buildings, tehsilwise ;
- (c) number of Government schools in rented buildings, tehsilwise;
- (d) the number of such schools with adequate/inadequate buildings, respectively, tehsilwise;
- (e) the number of schools, if any, which have no buildings, tehsilwise ;
- (f) whether Government proposes to provide buildings to the schools which are without buildings at present and to make up the deficiency in those schools where the accommodation is inadequate.

Shri Mohan Lal : (a) to (e) The requisite information is given in Statements 'A' and 'B' which are as follows.

(f) The matter will be considered subject to the availability of funds, after the National Emergency is over.

STATEMENT 'A'

Name of Tehsil	<i>Higher Secondary Schools</i>		<i>High Schools</i>		<i>Middle Schools</i>		<i>Primary Schools</i>	
	Government	Private	Government	Private	Government	Private	Government	Private
Ambala ..	3	6	6	22	22	6	177	20
Jagadhri ..	3	4	10	7	19	5	182	15
Naraingarh ..	3	..	5	5	18	2	145	3
Kharar ..	5	8	9	7	23	7	217	6
Rupar ..	2	5	2	4	13	3	165	3
Nalagarh ..	1	..	4	..	4	..	80	..
Total ..	17	23	36	45	99	23	966	47

STATEMENT 'B'

Name of Tehsil	Number of Higher Secondary Schools	Government owned buildings	Rented buildings	Panchayat owned buildings	Number of schools without buildings	Adequate	Inadequate
1	2	3	4	5	6	7	8
HIGHER SECONDARY SCHOOLS							
Ambala	.. 3	2	1	3
Jagadhri	.. 3	3	1	2
Naraingarh	.. 3	3	3
Rupar	.. 2	..	1	1	2
Kharar	.. 5	5	2	3
Nalagarh	.. 1	1	1
Total	.. 17	14	2	1	..	3	14
HIGH SCHOOLS							
	<i>Number of High Schools</i>						
Ambala	.. 6	4	1	1	..	1	5
Jagadhri	.. 10	8	..	2	10
Naraingarh	.. 5	2	2	1	5
Rupar	.. 2	2	2
Kharar	.. 9	9	4	5
Nalagarh	.. 4	3	..	1	4
Total	.. 36	28	3	5	..	5	31

Name of Tehsil	Number of Middle Schools	Government owned buildings	Rented buildings	Panchayat owned buildings	Number of schools without buildings	Adequate	Inadequate
1	2	3	4	5	6	7	8
GOVERNMENT MIDDLE SCHOOLS							
Ambala	.. 22	12	3	7	..	2	20
Jagadhri	.. 19	7	3	9	..	2	17
Naraingarh	.. 18	12	1	5	..	2	16
Kharar	.. 23	15	2	6	..	2	21
Rupar	.. 13	6	2	5	..	1	12
Nalagarh	.. 4	3	..	1	..	1	3
Total	.. 99	55	11	33	..	10	89
GOVERNMENT PRIMARY SCHOOLS							
	<i>Number of Primary Schools</i>						
Ambala	.. 177	40	9	128	..	68	109
Jagadhri	.. 182	13	17	152	..	81	101
Naraingarh	.. 145	12	3	130	..	24	121
Kharar	.. 217	49	7	161	..	113	104
Rupar	.. 165	33	1	131	..	61	104
Nalagarh	.. 80	1	..	79	..	22	58
Total	.. 966	148	37	781	..	369	597

The 8th March, 1963

MEETINGS HELD BY STATE LAND APPROVAL COMMITTEE AT CHANDIGARH

*2547. **Comrade Ram Piara** : Will the Minister for Agriculture and Welfare be pleased to state—

- (a) with reference to the Home Department notification No. 37 (112)-W.G.I. (ASO.2) 62/9125, dated Chandigarh the 2nd May, 1962, whether it was necessary for the members of the State Land Approval Committee to hold its meetings in Chandigarh as indicated in para No. (4) viz. "the meetings of the Committee shall be held at Chandigarh", if so, the number of the meetings so held by the State Land Approval Committee at Chandigarh date wise together with the names of the villages, the lands of which have been approved ;
- (b) whether it is a fact that approval of some lands by the State Land Approval Committee has not been accorded in its meeting held at Chandigarh but the lands have been purchased by the Welfare Department ; if so, the reasons for purchasing the lands without the approval of the Committee ;
- (c) whether it is a fact that some of the members of the State Land Approval Committee protested against the purchase of such lands the approval of which had not been accorded by the Committee at its meeting held at Chandigarh; if so, the names of such members and the copies of the protest letters written by them be laid on the Table ?

Sardar Gurbanta Singh : (a) Yes ; only one meeting was held by the State Land Approval Committee at Chandigarh on 5th June, 1962. Names of the villages in which land for purchase had been approved by the Land Approval Committee in this meeting are Singhpura (Gurdaspur), Pakan (Ferozepore) and Attalgarh (Amritsar).

(b) The approval for purchase of land in villages Bagwanpura (Sangrur) and Daod (Amritsar) had not been accorded as such in this meeting of the Committee but the lands in these villages have been purchased by the Welfare Department due to the following reasons :—

- (i) In case of land at Bhagwanpura, the Committee decided that canal irrigated portion of the land be purchased at Rs. 900 per acre and further recommended that the landlord be persuaded to accept Rs. 700 per acre for the barani portion of his land and desired that the proposal should be put up in the next meeting. The land at village Bhagwanpura, originally recommended by the District Land Selection Committee and visited by the State Land Approval Committee was not purchased. However, in view of the advice of the State Land Approval Committee that the canal irrigated portion of land in this village be purchased for Rs. 900 per acre, a fresh proposal for purchase of 40 acres of nehri land was received and the District Welfare Officer, Sangrur, was permitted to purchase this land.
- (ii) As for the land at village Daod (Amritsar), the Committee in their meeting on 5th June, 1962 observed that the landlord should be asked to accept the price of Rs. 800 per acre instead of Rs. 900 per acre and desired that the proposal be put up in the next meeting. On intimation from the District Welfare Officer, Amritsar, that the vendor was not prepared to reduce the price, it was purchased for Rs. 900 per acre in November, 1962.

No meeting of the State Land Approval Committee was held subsequent to 5th June, 1962 to consider these purchases.

(c) Yes ; Shri Ram Piara, M.L.A., protested against the purchase of land in village Dhani (Sangrur). Copy of his letter, dated 5th August, 1962, received by the Director, Welfare of Scheduled Castes and Backward Classes, is added. (Letter, dated 26th July, 1962 mentioned by Shri Ram Piara in his letter, dated 5th August, 1962, had not been received by the Director.)

Copy of letter dated 5th August, 1962 from Shri Ram Piara, M.L.A., to the Director, Welfare of Scheduled Castes and Backward Classes, Punjab.

I want to draw your attention towards my Registered A.D. letter, dated 25th July, 1962 which remains un replied for the reasons best known to you. Besides this you have not fixed any time for holding any meeting at Chandigarh. If some change has been effected in the constitution, I may please be informed accordingly and if there is no change then the old procedure shall have to be adopted without which no purchase can take final shape and every purchase made against the rules is challengeable everywhere. I must assert that no payment in respect of land alleged to be purchased and that too through back door in village Dhani near Jind, may not be made till the final approval by the Land Approval Committee, at Chandigarh is accorded. I do not know whether my name exists so far on the committee, if it exists then I have every right and access to the files and papers and so it is requested that some steps be taken which may provide me an opportunity to go through the report of the land selection committee and of the soil chemist. Besides this some other lands have also been inspected by the members (present on 17th July, 1962) of the committee, that too, shall be placed before the Committee. I am to attend the meeting of the P.A.C. on 16th August, 1962 and 17th August, 1962 and so you can fix that date at Chandigarh. Ch. Ran Singh, ex-M.L.A., shall also be there. We shall be saving something of the Department as both you shall not be charging T.A.

Hoping to hear soon and oblige.

Thanking you.

(Sd.) RAM PIARA,
M.L.A.,
Karnal.

Copy of the letter has been maintained.

The 12th March, 1963

TEACHERS APPOINTED FROM JANUARY, 1962 TO JANUARY, 1963

***2880. Sardar Kultar Singh :** Will the Chief Minister be pleased to state the total number of fresh appointments of teachers made by Government during the period from January, 1962 to January, 1963, district wise together with the number of Scheduled Caste Teachers among them, district wise?

Sardar Partap Singh Kairon : The requisite information is given in the statement as follows :—

Statement showing the number of fresh appointments of teachers during the period
January, 1962 to January, 1963

Serial No.	Name of District	Total number of fresh appointments of teachers	Number of teachers of Scheduled Castes
1	2	3	4
1	Ambala ..	906	60
2	Amritsar ..	257	8
3	Bhatinda ..	185	8
4	Ferozepore ..	278	7
5	Gurdaspur ..	241	24

Serial No.	Name of District	Total number of fresh appointments of teachers	Number of teachers of Scheduled Castes
1	2	3	4
6	Gurgaon ..	623	14
7	Hissar ..	214	8
8	Hoshiarpur ..	360	45
9	Jullundur ..	433	20
10	Kapurthala ..	68	..
11	Kangra ..	1,101	124
12	Karnal ..	320	9
13	Ludhiana ..	290	40
14	Mohindergarh ..	639	20
15	Patiala ..	249	17
16	Rohtak ..	673	93
17	Sangrur ..	254	6

13th March, 1963

***Remaining part of the Answer of Starred Question No. 2769 by Shrimati Parsani Devi.**

List of officials whose increment have been withheld for the last two years.

Serial No.	Name and designation	Punishment awarded i. e., increments withheld	Reasons	Details of any further action being taken in the matter
1.	Shri Atam Parkash, Assistant, office of the District Inspector of Schools, Hissar	One increment without cumulative effect	Complaint	Nil
2	Shri Gian Parkash, Master, G. H. S., Khalag	Ditto ..	Do	Do
3	Shri Ram Dyal, Teacher Government Middle School, Kohbagh	Two increments without cumulative effect	Do	Do
4	Shri Ram Parkash, Clerk, G. H. S., Chhachhrauli	One increment with cumulative effect	Do	Do
5	Shri Ram Lal Assistant, D. I. S., Ambala	Ditto ..	Do	Do
6	Shri Kishan Chand, Headmaster, Government H./S., Kotkalsia	Ditto ..	Do	Do
7	Shri Rattan Chand, Headmaster, Government High School, Rohan	Ditto ..	Poor results	Do
8	Shri Harbans Singh, Headmaster, G.H.S., Kalwar	Ditto	On complaint	Do
9	Shri R. D. Baraigi, Headmaster, G.H.S., Bhagwantpur	Two increments without cumulative effect	Poor results	..
10	Shri Iqbal Singh, Headmaster, G. H. S., Naraingarh	One increment without cumulative effect	Ditto	..
11	Shri Siri Niwas, Headmaster, G. H. S., Manpur	Ditto	Ditto	..

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12	Shri Mahla Ram, Clerk, G.H.S., Joghna	Two increments without cumulative effect	On complaint	..
13	Shri Prem Parkash, Headmaster, G.H.S., Kilor	Ditto	Poor results	..
14	Shri Ramji Lal, Headmaster, G. H. S., Tigaon	One increment without cumulative effect	Ditto	..
15	Shri Ram Chander, Headmaster, G.H.S., Hathin	Two increments without cumulative effect	Ditto	..
16	Shri Ravi Datt, Headmaster, G. H. S., Sulkhe	One increment without cumulative effect	Ditto	..
17	Shri Krishan Sharma, Headmaster, G. H. S., Kushak	Ditto	Ditto	..
18	Shri Sohan Singh, Headmaster, G.H.S., Karora Manikpur	One increment with cumulative effect	Ditto	..
19	Shri Sham Parkash, Ex-Headmaster, Government H/S., Aurangabad	One increment without cumulative effect	Ditto	..
20	Shri Surjit Singh, Clerk, G.H.S., Naghina	One increment with cumulative effect	Financial irregularities	..
21	Shri Sajjan Singh, Ex-Headmaster, G.M. School, Bamm Khera (Gurgaon)	One increment without cumulative effect	One complaint	..
22	Shri Deep Chand, Government High School, Alawilpur	Ditto	Poor results	..
23	Shri R. S. Sharma, Headmaster, G.H.S., Bhiduki	Ditto	Ditto	..
24	Shri Bodh Raj, Headmaster, G. H. S., B.K. Manesar	Ditto	Ditto	..
25	Shri S. S. Bedi, Ex-Headmaster, G.H.S., Bawal	Ditto	Ditto	..
26	Shri Ranbir Singh, Master, G. H. S. S., Bahin	Two increments without cumulative effect	Ditto	..

*For previous reference please see Annexure (Part II) of P.V.S. Debates Vol. I No. 38 dated the 12th April, 1963, Page —to—

Serial No.	Name and Designation	Punishment awarded i.e., increments withheld	Reasons	Details of any further action being taken in the matter
27	Shri Bhagwan Lal, Headmaster, G.H.S., Deeghot	Two increments with cumulative effect	Poor result	..
28	Shri Nagal Mal, Headmaster, G. H. S., Biwani Khera	One increment without cumulative effect	On complaint	..
29	Shri Chaman Lal, Headmaster, Government High School, Ellenabad	Ditto	Ditto	..
30	Shri Diwan Singh, Teacher, G. H. S., Ellenabad	Three increments with cumulative effect	On complaint	..
31	Shri Zila Singh, Headmaster, G.H.S., Mirchpur	Two increments without cumulative effect	Poor results	..
32	Shri H. R. Janeja, Headmaster, G.H.S., Pabra	One increment without cumulative effect	Ditto	..
33	Shri Khuman Singh, Headmaster, Government High School, Chang	Ditto	Ditto	..
34	Shri Hari Chand, Headmaster, G. H. S., Chika	Two increments with cumulative effect	On complaint	..
35	Shri Madan Gopal Gupta, Master, G. S. H. Ballak	Ditto	Ditto	..
36	Shri Balaraj, Headmaster, G.H.S., Kumbra	One increment without cumulative effect	Poor results	..
37	Shri Umed Singh, Headmaster, Government H. S., Dabal Dhan	Ditto	Ditto	..

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38	Shri Sarup Singh, Headmaster, G.H.S., Assauda	Ditto	..	Ditto	..
39	Shri Mahabat Singh, Headmaster, G.H.S., Kosli	Ditto	..	Ditto	..
40	Shri Harbans Lal, Headmaster, G.H., Kharkhanda	Ditto	..	Ditto	..
41	Shri Kartar Singh, Headmaster, G.H.S., Biroher	Ditto	..	Ditto	..
42	Shri Khem Chand, Headmaster, G.H.S., Jakharuli	Ditto		Ditto	..
43	Shri Om Parkash, Headmaster, Govern- ment High School, Sisana	Ditto		Ditto	..
44	Shri Jagjit Singh, Headmaster, Govern- ment High School, Nahar	Two increments without cumulative effect		Ditto	..
45	Shri N. Magh Raj, Headmaster, Govern- ment High School, Bhatgaon	Ditto		Ditto	..
46	Shri Baldev Krishan, A.D.I.S., Kaithal (under suspension)	One increment without cumulative effect		Incurred an expenditure of Rs 6,109.81 nP. but was not entered in the expen- diture register	..
47	Shri Sat Pal Garg, A.D.I.S., Pundri	Ditto	..	Unauthorized allocation of funds etc.	..
48	Shri Madan Gopal, H.M.H.S., Babain	Two increments without cumulative effect	..	Embezzlement of Schools Fund and irregular collection from the students	..
49	Shri Ram Kumar Goel, H.M.M.S., Shera	One increment without cumulative effect	..	(i) For not admitting Shri Zile Singh, student ; (ii) For charging fee at higher rate ; (iii) Introduction of unauthorised books	..

Serial No.	Name and designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
50	Shri Ram Parkash, Clerk, D. I. S. Office, Karnal (now at G. H. S., Chachrauli)	One increment without cumulative effect	For showing undue interest in a particular firm in the matter of purchase of certain material for school	..
51	Shri Chaman Lal, Clerk, D.I.S. Office, Karnal	One increment with cumulative effect	For accumulation of arrears and leaving a bundle of undisposed of papers on the Almirah in the Office of Inspector of Schools, Ambala Division, Ambala	..
52	Shri Karam Singh, Tr., G. P. S., Ardana now M. S. Alahar (Alahar)	One increment without cumulative effect	For instigating the people of Ardana to lodge a complaint against his Headmaster	..
53	Shri Sadhu Singh, Tr., G. H. S. Bhadson now at G. P. S., Sarai Sukhi	Ditto	.. For taking wine on the school premises	..
54	Shri Sham Lal, Tr., G. M. S., Bhadson ..	Ditto	.. Ditto	..
55	Shri Samer Singh, Tr., G. M. S., Sewan	Two increments without cumulative effect	(i) For committing a gross irregularity and an act of misconduct by beating Shri Jagminder Lal in the School premises (ii) For collecting money from the students of 8th Class without permission. (iii) Purchasing a gas lamp and not entering it in the stock register. (iv) For taking F. A. Examination without permission.	..

56	Shri Jhangi Ram, Tr., G.M.S., Shera	One increment without cumulative effect	For introducing unauthorized books
57	Shri Mahi Dhan, H. Tr., G. P. S., Langer Majra	Ditto	For insubordination resulting from non-compliance of his transfer orders
58	Shri Hotu Ram, Tr., G. P. S. No. 9, Karnal	Three increments with cumulative effect	For securing a Teacher's Special Certificate by giving a false affidavit
59	Shri Asa Ram, Tr., G. P. S. No. I, Karnal	Ditto	Ditto
60	Shri Ajit Singh, Teacher, G.M.S. Madlauda, now at P/S., Nagdhu	One increment with cumulative effect	For spoiling the school discipline
61	Shri Dya Nand, Tr., G.M.S., Madlauda, now at P/S., Bandrals	One increment with cumulative effect	For spoiling the school discipline
62	Shri Chet Ram, Tr., G.M.S., Madlauda, now at M. S., Ismailabad	Ditto	Ditto
63	Shri Ved Kumar, Tr., G.M.S., Dahar (Dahar)	Two increments without cumulative effect	For contravening the Government Servants Conduct Rules by seeking appointment as Teacher in the M.C., Dehli, during the period of his extraordinary leave from 14th October, 1960 to 11th January, 1961
64	Shri Tarlok Chand, Tr., G.P.S., Kheri Shardan, now G.H.S., Chicka	One increment without cumulative effect	(1) Collection of annas four from each student as Red Cross and embezzlement thereof (2) Refusal of admission and drawal of students and unnecessary harassment to the parents of the students (3) Lost Rs 10 in the school which he collected from students and then made good his loss (4) For concealing the admission register under the ground and thus spoiled it (5) His behaviour towards public and students was bad which resulted in strike in the school

Serial No.	Name and designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
65	Shri Manphool Singh, Tr., G.P.S., Kheri Shahaidan	Two increments without cumulative effect	On 26th May, 1962 he along with his accomplice made a plan to murder Shri T. C. Garg, Hd. Tr., with sword and spears when he was coming towards the school. (2) For not handing over the charge of the post of H. Tr. to Shri T. C. Garg, on 1st June, 1960 resulting in disobedience of D.I.S. orders. (3) For instigating the students to go on strike. (4) For taking away some articles of furniture and registers from the school to his house for personal use. (5) For stealing certain registers of the School and later on handing them over to the Headmaster. (6) For beating Shri T. C. Garg in the school on 7th July, 1960 challenging him with knife. (7) For assailing Shri T. C. Garg on 3rd January, 1961, beating him badly while he was on duty. (8) For taking part in the village party faction.	..
66	Shri Lorind Chand Ahuja, Clerk, Office of the D.I.S., Gurgaon	Two increments with cumulative effect	On account of serious irregularities	..
67	Shri Mahi Pal Singh, Tr., Government P. S., Dharampur	One increment without cumulative effect	Absence from duty without leave	..
68	Shri Shri Krishan Mangla, Tr., G.P.S., Dharampur	One increment without cumulative effect	Ditto	..

	Shri Hardeep Singh, Teacher, G.P.S., Kaftu, now at M/S, Sanawar	One increment with cumulative effect	Due to absence	..
70	Shri Ram Lal, Assistant, C/o D.I.S., Ambala	One increment with cumulative effect	Accumulating arrears while working as Assistant in the office of I/S, Nabha	..
71	Shri Atam Parkash, Assistant Superin- tendent, office of the D.I.S., Ambala	One increment without cumulative effect	Due to breach of trust	..
72	Shrimati Krishna Kumari, G.G.M.S., Sur Singh	Three increments with cumulative effect	For undesirable activities	..
73	Shri Behari Lal, formerly Clerk of G.G. H.S., Jallalabad	Three increments with cumulative effect	Dishonesty and embezzlement of Government money	..
74	Shrimati Hasija, formerly Headmistress, G.G. Hr. Sec. and Basic Trg. School, Hoshiarpur, now at Loharu	One increment with cumulative effect
75	Shri Lal Chand, Head Clerk, office of I.S., Jullundur	Two increments with cumulative effect	For delaying Government references	..
76	Miss Inderjit Kaur, formerly Head- mistress, G.G.H.S., Banga, now at Nadaun	One increment without cumulative effect	Engaging a sweepress without post	..
77	Shri Udham Singh, Clerk, c/o District I.S., Kangra	One increment with cumulative effect	Temporary embezzlement	..
78	Miss K.K. Tara, Mistress, Government Basic Training School, Dharamsala	Ditto	Behaving in an irresponsible manner	..
79	Shri Roshan Lal, Clerk, G.G.H.S., Khanna	One increment without cumulative effect	Ditto	..
80	Shri Sahib Singh, Headmaster, G.H.S., Barian Kalan	Ditto	Poor results	..
81	Shri Sada Nand, Headmaster, G.H.S., Garh Shankar	Ditto	Ditto	..
82	Shri Gurbax Singh, Headmaster, G.H.S., Mehta Nangal	Ditto	Ditto	..

Serial No.	Name and designation	Punishment awarded, i.e. increments with held	Reasons	Details of any further action being taken in the matter
83	Shri Charan Singh, Headmaster, G.H.S., Sur Singh	One increment without cumulative effect	Poor results	..
84	Shri Erie Louruma, Headmaster, G.H.S., Nirmaund (Kangra)	Ditto	Ditto	..
85	Shri Chajju Ram, Headmaster, G.H.S. Daroka	Ditto	Ditto	..
86	Shri Chander Parkash, Headmaster, G.H.S., Patlander	Ditto	Ditto	..
87	Shri Bidi Chand, Headmaster, G.H.S., Pabra (Kangra)	Two increments without cumulative effect	Ditto	..
88	Shri Barhm Dass, Headmaster, G.H.S., Ladraur	Ditto	Ditto	..
89	Shri Pritam Chand, Headmaster, G.H.S., Katraim	Ditto	Ditto	..
90	Shri Kalyan Chand, Headmaster, G.H.S., Bhallaua	Ditto	Ditto	..
91	Shri Kewal Krishan, Headmaster, G.H.S., Banjar	Ditto	Ditto	..
92	Shri Gurcharan Singh, Headmaster, G.H.S., Bagli	Ditto	Ditto	..
93	Shri Banta Ram, Headmaster, G.H.S., Bhuntar	Ditto	Ditto	..
94	Shri Rajpal Singh, Headmaster, G.H.S., Srabbha	Ditto	Ditto	..

95	Shri Atma Singh, Headmaster, G.H.S., Katani Kalan	Ditto	Ditto	..
96	Shri Ram Murti, Headmaster, G.H.S., Nasrali	Ditto	Ditto	..
97	Shri Kanwar Chand, Headmaster, G.H.S., Malaudh	Ditto	Ditto	..
98	Shri Amar Singh, Headmaster, G.H.S., Dahera	Ditto	Ditto	..
99	Shri Inder Singh, Headmaster, G.H.S., Tibber	Ditto	Ditto	..
100	Shri Bakhshish Singh, A.D.I.S., Anand- pur	One increment with cumulative effect	For irregularities	..
101	Shri Man Mohan Kumar, Master, Bhargava Camp, Jullundur	Ditto	Introduction of unauthorised books	...
102	Shri Jagdish Rai, Master, G.H.S., Bholath	Ditto	Misappropriation	..
103	Shri Girdhari, Teacher, G.P.S., Lal Khassum (Kapurthala)	Two increments with cumulative effect	Unfair means in departmental test and moral turpitude	..
104	Shri Brij Lal, Teacher, G.M.S., Bharaini (Kangra)	One increment without cumulative effect	Poor results	..
105	Shri Gurdas Singh, P.T.I., G.H.S., Daudhar (Ferozepore)	Two increments without cumulative effect	Bogus Certificate	..
106	Shri Darshan Singh, G.H.S., Kala Bali (Gurdaspur)	One increment with cumulative effect	Private employment	..
107	Shri Manohar Lal, G.H.S., Nowshera Hajji (Gurdaspur)	One increment without cumulative effect	Insubordination	..
108	Shri Dharam Vir Chopra, G.P.S., Amaron Nangal (Gurdaspur)	One increment with cumulative effect	Do	..

Serial No.	Name and Designation	Punishment awarded, i.e., increments with held	Reasons	Details of any further action being taken in the matter
1	2	3	4	5
109.	Shri Manohar Lal, Assistant, D.I.S., Kangra Office	One increment without cumulative effect	Misconduct	..
110.	Shri Kanwal Kant, G.H.S.S., Kulu ..	One increment without cumulative effect	Wrong statement in Court	..
111.	Shri Behari Lal, Clerk, D.I.S., Ferozapore	Three increments with cumulative effect	Embezzlement of Government money	..
112.	Shri Kartar Singh, Clerk, G.H.S., Phawara	One increment without cumulative effect	Carelessness, inefficiency	..
113.	Shri Sarwan Singh, Clerk, I.S. Office, Jullundur	One increment with cumulative effect	Delayed cases	..
114.	Shri Gurdev Singh, Clerk, D.I.S. Office, Ludhiana	One increment without cumulative effect	In-inefficiency	..
115.	Shri Karam Singh, Clerk, D.I.S. Office, Ludhiana	Ditto	Ditto	..
116.	Shri Harbhajan Singh, Clerk, D.I.S. Office, Ludhiana	Ditto	Ditto	..
117.	Shri Sudesh Sachdeva, H.T., G.P.S., Orhpur (Tanda)	Ditto	Ditto	..
118.	Shri Raj Kishore, Clerk, D.I.S. Office, Jullundur	Ditto	Negligent in the performance of duty	..

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119	Shri Dial Singh, Clerk, D.I.S. Office, Ludhiana	Ditto	Ditto	-
120	Shri Dalip Singh, Peon, H.S., Ahoona Pallah, Ludhiana	One increment with cumulative effect	Insubordination	..
121	Shri Devinder Paul Singh, G.P.S., Khatran	Two increments with cumulative effect	Quarrelled with his co-lady teacher in school time	..
122	Shri Hukam Chand, S.V., Teacher, Government Co-Education Middle School, Model Town, Ludhiana	One increment without cumulative effect	Harassing his co-lady teachers and using indecent language to them	..
123	Shri Satinder Kumar, Teacher, G.P.S., Isapur	One increment with cumulative effect	Absence from school duty. Misappropriation of School Fund.	..
124	Shrimati Kartar Kaur, Lady Teacher, G.M.S., Rormi	Ditto	Took University Examination without permission	..
125	Shri Karam Singh, Teacher, G.P.S., Tandarpur	Ditto	Took part in Punjabi Suba Agitation	..
126	Shri Nirbhai Singh, P.T.I., G.M.S., Bija	Ditto	Man-handling his co-teachers	..
127	Shri R. Edownd, Lady Teacher, G.P.S., Nirankari Holi, Ludhiana	One increment without cumulative effect	Spoiling school record purposely	..
128	Shri Raghbir Singh, G.P.S., Matewal	Two increments with cumulative effect	Drinking in School premises	..
129	Shri Hardev Singh, G.P.S., Loher	.. Ditto	Habitual late comer and drunkard	..
130	Miss Kailash Devi, G.P.S., Mamoon	.. One increment without cumulative effect	Took University examination without permission	..
131	Shrimati H. Ranura, Headmistress, Government Girls H.S., Budhlada	One increment with cumulative effect	Committed irregularities	..
132	Shri Ram Nath Yadav, Clerk, G.G. H.S.S., Charkhi Dadri	One increment without cumulative effect	Misappropriation of Government money	..

Serial No.	Name and designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
133	Shri Kaur Singh, Clerk, G.G. H.S., Sanaur	Two increments with cumulative effect	Embezzlement	..
134	S. Gurbux Singh, ex-Assistant, Office of I/Ss. S., Patjala	Ditto	Misbehaviour	..
135	Sh. Joginder Kumar, Teacher, Government M.S., Mashingan	Ditto	Party faction in the school and unauthorized collections	..
136	S. Pritam Singh, Teacher, M.S., Dial-Pur Sodhian	Ditto	Bogus certificate	..
137	S. Labh Singh, Teacher, M.S., Rampur	One increment with cumulative effect	Introduction of unauthorized books etc.	..
138	Shri Rameshwar Dass, Teacher, M.S., Sangatpur Sodhian	Ditto	Misuse of Government money	..
139	Shri Birbal Dass, Clerk, D.I.S. Office, Bhatinda	Two increments with cumulative effect	Embezzlement	..
140	S. Gurbux Singh, Assistant, D.I.S. Office, Bhatinda	Ditto	Misconduct	..
141	S. Har Singh Chadha, Clerk, D.I.S. Office, Bhatinda	One increment with cumulative effect	Undesirable activities	..
142	Bibi Balwant Kaur, Teacher, P.S., Kalar	One increment without cumulative effect	Took University Examination without permission	..
143	Shri Madan Lal, Teacher, P.S., Rampura	Ditto	Ditto	..
144	S. Harbhajan Singh, Teacher, P.S., Daliwali	Ditto	Misconduct	..

145	S. Mukhtiar Singh, Clerk, D.I.S. Office, Bhatinda	Ditto	Laziness	..
146	Shri Hari Parshad, Teacher, P.S., Pota	Ditto	Discriminatory treatment towards the students	..
147	Shri Ramji Lal, Teacher, P.S., Mai	One increment without cumulative effect	Absent from duty	..
148	Shri Tola Ram, Teacher, P.S. Rajpura	Ditto	Bad character	..
149	Shri Gher Singh, Teacher, P.S. Bojawas	Ditto	Appeared in the University Examination without permission	..
150	S. Dalip Singh, Teacher, P.S. Cachana	Ditto	Absented and gave false statement	..
151	Shri Sudershan Kumar, Teacher, M.S. Sanga	Ditto	Joined B.Ed. Training without permission and re-joined the school	..
152	S. Richhpal Singh, P.S., Saroba Bhali	Ditto	(i) Found absent on surprise checking (ii) Habitual late comer	..
153	S. Gobind Singh, Teacher, P.S. Rawara	Ditto	Deceived the Department by wrong statement	..
154	Shri Gian Chand, M.S. Nanda	Ditto	Remained absent without permission	..
155	Shrimati Satya Vati, P.S. Manehara (Girls)	Ditto	Appeared in the University Examination without permission	..
156	Shri Mani Ram, Master, M.S. Atela	Ditto	Embezzlement	..
157	S. Inderjit Singh, M.S. Gudana	Ditto	Long leave without permission	..
158	S. Gurchand Singh, Teacher, G.M.S. Kirsindha	Ditto	On complaint	..
159	Shri Sat Pal, Master, M. S. Kurar	Ditto	Ditto	..

serial No.	Name and Designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
1	2	3	4	5
160	Shri Das Ram, Clerk, D.I.S., Office, Sangrur	One increment without cumulative effect	On Complaint	..
161	Shri Ram Kishan Dass, Teacher, P.S., Burain Kalan	Ditto	Absence	.. .
162	Shri Uttam Chand, Teacher, P.S., Karod	Ditto	Work not satisfactory	..
163	Shri Harbans Lal, Teacher, M.S. Tibba	Ditto	Absence	..
164	Shri Chander Dhar, Shastri, M.S., Kurar	Ditto	Party faction	..
165	Shri Harbhajan Singh, Master, H.S., Kurar	Ditto	Ditto	..
166	S. Mohinder Singh, Teacher, P.S., Butani	Ditto	Got undue work and money from the boys	..
167	S. Bikramjit Singh, Teacher, M.S., Mullowal	Ditto	Work and conduct not satisfactory	..
168	Shri Garu Shankar, Teacher, M.S., Seemla	Ditto	Collected unauthorized funds. Work and conduct not satisfactory	..
169	S. Rattan Singh, Teacher, M. S., Kurar	One increment without cumulative effect.	Party faction	..
170	Sh. Baru Singh, Teacher, M. S., Kurar	Two increment with cumulative effect	(i) Party faction (ii) Responsible for strikes in the School (iii) Rude behaviour	..

171	Shri Munish Rai, Tr. G.P.S. Jitwal Kalan	Two increments with cumulative effect	Take Wine	..
172	Shri Siri Ram, Teacher, P. S. Tung	Ditto	(i) Irregularities in distribution of milk (ii) Work unsatisfactory	..
173	Shri Bawa Singh, Teacher, P. S. Hadoon	Ditto	Ditto	..
174	Shri Siri Dutt, Teacher, P. S. Hadion	Ditto	Ditto	..
175	Shri Gulzara Singh, Teacher, M. S. Mullowal	Ditto	Takes wine	..
176	Shri Hari Singh, Teacher, H. S. Longowal	Ditto	(i) Unfair means in the Punjabi Examination held by the Language Department, Punjab, Patiala	..
177	Shri Gurdit Singh, Teacher, Parduman Singh, P. S. Sabone	Ditto	(i) Two wives kept in School Building (ii) Rude behaviour	..
178	Shri Tek Chand, Teacher, P. S. Dumro-kha	Two increments without cumulative effect	He does private work	..
179	Shri Kulwant Rai, Teacher, P. S. Dharoodi	Ditto	Ditto	..
180	Shri Ranjit Singh, Teacher, P. S. Maholi Khurd	One increment without cumulative effect	Adverse report from C.I.D.	..
181	Shri Sham Lal, Teacher, H. S. Longowal	One increment with cumulative effect	Work and conduct not satisfactory	..
182	Shri Harbhajan Singh, Teacher, H. S. Kanjla	Ditto	(i) Got himself photographed with girl students (ii) Did not pay electric charges to the H. M. Akal H. S. Mastuna	..
183	Shri Surjit Singh, Headmaster, H. S. Tarkeri	Two Annual increments without cumulative effect	Poor results	..

Serial No.	Name and Designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
1	2	3	4	5
184	Shri Mohinder Singh, Headmaster, H.S. Manakpur	Two annual increments without cumulative effect	Poor results	..
185	Shri Balwant Singh, Headmaster, H. S. Dhankot	Ditto	Ditto	..
186	Shri Pritam Singh, Headmaster, H. S. Sanaur	One Annual increment without cumulative effect	Ditto	..
187	Shri Inder Singh, Headmaster, now at Kakrala	Ditto	Ditto	..
188	Shri Kehar Singh, Headmaster, H. S. Wander Jattana	Two Annual increments without cumulative effect	Ditto	..
189	Shri Maharaj Krishan, Headmaster, H.S. Bargari	One increment without cumulative effect	Ditto	..
190	Shri Ghanshayam Dass, Headmaster, H.S. Jhunir	One increment without cumulative effect	Ditto	..
191	Shri Ude Singh, Headmaster, H.S. Kuti	Ditto	Ditto	..
192	Shri P. C. Mehta, Headmaster, H. S. Narnaul	Ditto	Ditto	..
193	Shri Darshan Singh, Headmaster, H.S. Berla	Ditto	Ditto	..
194	Shri Ganpat Singh, Headmaster, H.S. Bawania	Ditto	Ditto	..

195	Shri B. D. Bansal, Headmaster, H.S. Nangal Chaudhary	Ditto	Ditto	..
196	Shri Attar Singh, Headmaster, now at Imlota	Ditto	Ditto	..
197	Shri Kewal Krishan, Headmaster, H.S. Dhigana	Two increments without cumulative effect	Ditto	..
198	Shri Niranjan Dass, Headmaster, H.S. Dirba	One increment without cumulative effect	Ditto	..
199	Shri Harbhajan Singh, Headmaster, H.S. Bhasaru	Ditto	Ditto	..
200	Shri Bishva Nath, Headmaster, H.S. Manak	Two increments without cumulative effect	Ditto	..
201	Shri Inder Singh, Headmaster, H. S. Kakrala	One increment without cumulative effect	(i) Corruption in Funds (ii) Charged wrong T.A. (iii) Misappropriation (iv) Carelessness and negligence	..
202	Shri Pran Nath, Headmaster, G.H.S. Jullana	One Annual increment without cumulative effect	(i) Changed books without permission (ii) Left station without permission (iii) Misuse of school furniture	..
203	Shri B. J. Khullar, A.D.I.S., Barnala ..	Two increments with cumulative effect	Misappropriation of funds	..
204	Shri Satya Pal, A.D.I.S., Samana ..	One increment without cumulative effect	Unauthorized collection	..
205	Shri V. P. Bansal, Co-ordinator, Government Training College, Jullundur	Increment stopped for one year without cumulative effect and it was ordered that he should never be appointed as a Bursar again	The officer acted negligently and carelessly in the discharge of his duties as Bursar which facilitated the embezzlement by the Clerk of the Government Post-Graduate Basic Training College, Chandigarh	..

Serial No.	Name and Designation	Punishment awarded, i.e., increments withheld	Reasons	Details of any further action being taken in the matter
1	2	3	4	5
206	Shri Sham Sunder Joshi, Deputy Superintendent, D.P.I. Office, Chandigarh	Increment stopped for one year without cumulative effect	He was suspended on grounds of inefficiency and mis behaviour. At the time of his reinstatement his one grade increment was withheld with cumulative effect with effect from 7th February, 1962, but on representation the punishment was reduced by Government to the extent of one increment without cumulative effect	..
207	Shri Tarlok Chand, Deputy Superintendent, D.P.I. Office, Punjab, Chandigarh	Increment stopped. (Period for which increment stopped has not yet been decided)	General inefficiency	..
208	Shri Munish Chander, Assistant, D.P.I. Office, Punjab, Chandigarh	Increment stopped for one year without cumulative effect	Loss of Government documents and delay in number of cases	..
209	Shri Tarlochan Singh, Assistant, D.P.I. Office, Punjab, Chandigarh	Not allowed to cross the efficiency bar on 20th May, 1962 for one year	Inefficiency and unsatisfactory record of service	..
210	Shri Aya Singh, Assistant, D. P. I. Office, Punjab, Chandigarh	Two increments falling due on 1st December, 1963 and 1st December, 1964 withheld with cumulative effect	Gross irregularities in the discharge of official duties	..
211	Shri Shamsheer Singh, Assistant, D.P.I. Office, Punjab, Chandigarh	Increment falling on 19th September, 1962 withheld without cumulative effect	Delaying certain cases	..
212	Shri Roshan Lal, Clerk, D.P.I. Office, Chandigarh	Increment stopped for 6 months without cumulative effect	Absence from duty without prior permission of the officer	..

213	Shri Kesho Ram, Peon, D.P.L. Office, Chandigarh	Increment falling due on 1st May, 1962 and 1st May, 1963 stopped without cumulative effect	Misbehaviour	..
214	Shri Hari Singh, Clerk, Gurgaon Indep. Coy. NCC, Gurgaon	Increment stopped for one year from 13th October, 1961 with cumulative effect	Misconduct	..
215	Shri Suraj Mal, Driver, Karnal Ind. Coy. NCC, Karnal	Increment stopped for one year with effect from 1st March, 1962 without cumulative effect	Making false complaint against Major Dyal Singh, Officer Commanding, Karnal Indep. Coy. NCC, Karnal	..
216	Shri Ram Sarup, Sweeper, Government College, Bhatinda	One increment with cumulative effect	Inefficient, habitual shirker and careless	..
217	Shri Sham Sunder, Library Assistant, State College of Education, Patiala	Two increments stopped without cumulative effect	Guilty of dereliction and negligence of duty. Since resigned.	..

Social Education Squads in Kapurthala District

- *2882. Sardar Kulbir Singh :** Will the Chief Minister be pleased to state —
- (a) whether there are any Social Education Squads in District Kapurthala ; if so, their list ;
 - (b) the list of the teachers in each such Squad ;
 - (c) the monthly emoluments including dearness and other allowances which each of the teachers referred to in part (b) is receiving at present per mensem ;
 - (d) whether the teachers referred to in part (b) above were upgraded *vide* letter No. SE/Estt/72/56/73, dated 18th March, 1957, from the District Social Education Officer, Patiala; if so, the grade approved ;
 - (e) the date since when the grades referred to in part (d) above have been enforced ;
 - (f) whether the teachers referred to in part (b) were entitled to any arrears consequent upon their upgrading ; if so, whether these have so far been paid to them ; if not, the reason therefor ;
 - (g) the action, if any, taken against the officials found responsible for the delay in the payment of these arrears ;
 - (h) what steps have been taken or are proposed to be taken for the early payments of the arrears referred to above ?

Sardar Partap Singh Kairon : (a) Yes. One Squad at Dhilwan. The list (statements Nos. I and II) of the Centres under this squad is laid on the Table of the House.

(b), (c), (d) and (e) Statements Nos. III and IV are as follows:—

(f) Yes. Arrears have been paid to all of them except two, whose service record was not available.

(g) The matter is under investigation.

(h) Their service record has been requisitioned and the arrears will be cleared at the earliest.

STATEMENT NO. I

List of the Male centres, Social Education Mobile Squad, Dhilwan (District Kapurthala)

1. Sheikhupur.
2. Dhilwan.
3. Nadala.
4. Lakhan Ke Padde. (a)
5. Lakhan Ke Padde. (b)
6. Lakhan Ke Padde. (c)
7. Dandu Pur.
8. Nangal Khera.
9. Saidowal.
10. Madho Jhanda.

11. Manga Roda.
12. Kala Singhian.
13. Bhagwan Pur
14. Dogranwala

STATEMENT NO. II

**List of the Female Centres, Social Education Mobile Squad, Dhilwan
(District Kapurthala)**

1. Dhilwan.
2. Lakhan Ke Padde.
3. Dalla.
4. Talwara Model Town.
5. Sheikhupur.
6. Dandupur.
7. Dhundianwal.
8. Khojewal.
9. Nathu Chal.
10. Cheheru.
11. Maheru.
12. Khajuria.
13. Nangal Khera.
14. Rawal-Pindi.
15. Parveze Nagar.
16. Chuharwal.
17. Ramgarh.
18. Manna.
19. Narangshaspur.
20. Kot Rani.
21. Madho Pur.
22. Chachoki.

STATEMENT NO. III

List of the Teachers working in the S. E. Mobile Squad, Dhilwan (Kapurthala).

Serial No.	Name	Designation	Pay	D.A.	Total	No. and Date of Upgrading order	Date of enforcement of the grade
1	Shri Brahma Nand	.. Head Squad	146	40	186	Not known—S. Book lost (case under correspondence)	15-10-56
2	Shrimati Kamla Sawhney	.. Lady Supervisor	186	45	231	D.P.I. E/Estt./55-232, dated 23rd October, 1955	15-10-56
3	Shri Mohan Singh	.. Squad Teacher	76	40	116	SE/Estt.(46)56, dated 29th June, 1956	12-12-55
4	Shri Harbans Singh	.. Ditto	68	40	108	SE/Estt.231, dated 27th January, 1956	23-1-56
5	Shri Kapur Chand	.. Ditto	68	40	108	SE/577, dated 8th March, 1956	9-3-56
6	Shri Ram Dev	.. Ditto	65	40	105	SE/Estt./56-56/29, dated 27th October, 1956	1-10-56
7	Shri Ram Kumar	.. Ditto	65	40	105	SE/Estt./43-56/28, dated 5th July, 1956	1-10-56
8	Shri Sat Parkash	.. Ditto	62	40	102	SE/Estt./27)56(26), dated 27th October, 1956	1-10-56
9	Shri Satnam Singh	.. Ditto	50	30	80	Appointed on six months basis on 7th March, 1963	In place of Shri Ram Kumar under B. T. Training
10	Shrimati Ravinder Kaur	.. L. Sq/teacher	73	40	113	SE/Estt.(52)/56/252A, dated 29th October, 1956	20-1-55

11	Shrimati Santosh Devi	..	Ditto	73	40	113	SE/Estt.(52)/56/252-A, dated 29th October, 1956	20-1-55
12	Shrimati Santosh Kumari	...	Ditto	73	40	113	SE/Estt.(52)/56/252-A, dated 29th October, 1956	20-1-55
13	Shrimati Narinder Kaur	..	Ditto	68	40	108	Estt./182, dated 23rd January, 1956	23-1-56
14	Shrimati Pushpa Devi	..	Ditto	68	40	108	Appointed vide D.P.I. Spl. order, dated 9th February, 1956	3-2-56
15	Shrimati Sita Devi	..	Ditto	65	40	105	SE/Estt.(27)56(26), dated 27th October, 1956	1-10-56
16	Shrimati Satya Devi	..	Ditto	65	40	105	SE/Estt./311, dated 7th February, 1956	27-8-56
17	Shrimati Amrit Kaur	..	Ditto	65	40	105	SE/Estt./(72)56/281, dated 18th March, 1957	1-10-56
18	Shrimati Tara Wanti	..	Ditto	65	40	105	Order No. 228, dated 10th July, 1957	1-1-57
19	Shrimati Shakuntla Devi	..	Ditto	68	40	108	SE/Estt/(72)56/281, dated 18th March, 1957	1-10-56
20	Shrimati Parkash Vati	..	Ditto	68	40	108	SE/HC/57/906, dated 25th May, 1957	25-5-57
21	Shrimati Surjit Kaur	..	Ditto	65	40	105	SE/Estt(27), dated 14th November, 1957	26-4-57
22	Shrimati Sat Piri Sharma	..	Ditto	80	40	120	Not traceable	..
23	Shrimati Promila Kumari	..	Ditto	65	40	105	SE/Estt(27)56/26, dated 27th October, 1956	1-10-56
24	Shrimati Harbans Kaur	..	Ditto	50	30	80	Grade not awarded yet	..
25	Shrimati Rajinder Sood	..	Ditto	50	30	80	Ditto	..
26	Shrimati Subhichha Devi	...	Ditto	50	30	80	Ditto	Grade not awarded yet.
27	Shrimati Shakuntla Gupta	..	Ditto	50	30	80	Ditto	..

Serial No.	Name	Designation	Pay	D.A.	Total	No. and Date of Upgrading order	Date of enforcement of the grade
28	Shrimati Swarn Kanta	L.Sq/teacher	50	30	80	Grade not awarded yet	...
29	Shrimati Kamla Vati	Ditto	50	30	80	Ditto	...
30	Shrimati Indra Devi	Ditto	50	30	80	Ditto	...
31	Shrimati Nirmal Devi	Ditto	50	30	80	Ditto	...
32	Shrimati Surjit Kaur	Ditto	50	30	80	Appointed on six months basis	...

STATEMENT NO. IV

List of the Bonus Workers working part-time at Rs. 40 Fixed per month

1. Shri Faqir Chand.
2. Shri Joginder Singh.
3. Shri Harbhagwan Dass.
4. Shri Karam Singh.
5. Shri Daya Ram.
6. Shri Anand Sarup.
7. Shri Karnail Singh.
8. Shri Jasmail Singh.
9. Shri Balwant Singh.
10. Post vacant.

THE 21st MARCH, 1963
Co-operative Societies in Mohindergarh District

***3254. Shri Banwari Lal :** Will the Chief Minister be pleased to state—

- (a) the number of Co-operative Societies working at present in Mohindergarh district ;
- (b) the amount of loan advanced to each of the aforesaid societies ;
- (c) the names of the Societies out of those referred to above which have not paid loans due from them together with the action, if any, proposed to be taken in the matter ?

Sardar Partap Singh Kairon: (a) 743.

(b) Statements marked as Annexure 'A', 'B' and 'C' have been laid on the table of the house.

(c) Statement marked as Annexure 'D' showing names of the Societies which have not repaid the loans and the action proposed to be taken against them is laid on the Table of the House.

ANNEXURE 'A'
DISTRICT MOHINDERGARH

Serial No.	Name of the Society	Amount of loan
		Rs.
1	The Rural Co-operative Bank Limited, Pota	.. 2,500
2	The Rural Co-operative Bank Limited, Nawan Nagar	.. 2,500
3	The Rural Co-operative Bank Limited, Jhojhu Kalan	.. 2,500
4	The Rural Co-operative Bank Limited, Imlota	.. 2,500

Serial No.	Name of the Society	Amount of loan
		Rs
5	The Rural Co-operative Bank Limited, Sanwar	1,000
6	The Rural Co-operative Bank Limited, Kadma	1,000
7	The Rural Co-operative Bank Limited, Balaha Kalan	1,000
8	The Zamindara Co-operative Marketing Society Limited, Dadri	7,000
9	The Kanina Co-operative Marketing Society Limited, Kanina	5,000
10	The Narnaul Co-operative Marketing Society Limited, Narnaul	5,000
11	The Adarsh Dehati Co-operative Bank Limited, Sihma	1,000
12	The Rural Co-operative Bank Limited, Pali	1,000
13	The Rural Co-operative Bank Limited, Palri	1,000
14	The Rural Co-operative Bank Limited, Roopagarh	1,000
15	The Mohindergarh District Co-operative Industrial Union Limited, Narnaul	45,375
16	The Umkai Co-operative Agricultural Service Society	2,000
17	The Nasibpur Co-operative Agricultural Service Society	2,000
18	The Manber Co-operative Agricultural Service Society	2,000
19	The Boued Kalan Co-operative Agricultural Service Society	2,000
20	The Barla Co-operative Agricultural Service Society	2,000
21	The Sirphi Bahali Co-operative Agricultural Service Society	2,000
22	The Bassi Co-operative Agricultural Service Society	2,000
23	The Bihali Co-operative Agricultural Service Society	7,500
24	The Paintawas Co-operative Agricultural Service Society	7,500
25	The Misri Co-operative Agricultural Service Society	7,500
26	The Jhinjar Co-operative Agricultural Service Society	7,500
27	The Nangal Siphi Co-operative Agricultural Service Society	7,500
28	The Chandwas Co-operative Agricultural Service Society	7,500
29	The Hamidpur Co-operative Agricultural Service Society	7,500
30	The Aun Co-operative Joint Farming Society	7,750
	Total	1,53,625

ANNEXURE 'B'

Loan advanced to Societies under the State Aid to Industries Act of 1935

Serial No.	Name of the Society	Amount of loan
		Rs
1	The Leather Goods Production-cum-Sale Co-operative Industrial Society Limited, Kheri ..	2,000
2	The Weavers Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited, Ghapla ..	1,500
3	The Shoe-Makers Artisans Production-cum-Sale Co-operative Industrial Society Limited, Manheru ..	1,500
4	The Shoe-Makers Artisans Production-cum-Sale Co-operative Industrial Society Limited, Bachhod ..	2,000
5	The Kitlana Shoe-Makers Supply and Marketing Co-operative Industrial Society Limited ..	600
6	The Shoe-Making Supply and Marketing Co-operative Industrial Society Limited, Ghasola ..	650
7	The Weavers Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited, Birhi Kalan ..	650
8	The Loharwara Leather Goods Production-cum-Sale Co-operative Industrial Society Limited ..	1,200
9	The Bigowa Weavers Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited ..	650
10	The Handloom Weavers Production-cum-Sale Co-operative Industrial Society Limited, Bagohot ..	2,000
11	The Leather Goods Supply and Marketing Co-operative Industrial Society Limited, Nawaz Nagar ..	700
12	The Mehrampur Weavers Production-cum-Sale Co-operative Industrial Society Limited ..	550
13	The Rasulpur Shoe-Making Production-cum-Sale Co-operative Industrial Society Limited ..	1,500
14	The Visva Karma Iron and Wood Workers Co-operative Industrial Society Limited, Talot ..	2,000
15	The Leather Goods Artisans Supply and Marketing Co-operative Industrial Society Limited, Jhagroli ..	750
16	The Shoe-Making Production-cum-Sale Co-operative Industrial Society Limited, Sanjarwas ..	2,000
17	The Leather Goods Production-cum-Sale Co-operative Industrial Society Limited, Baund Kalan ..	2,000
18	The Leather Goods Production-cum-Sale Co-operative Industrial Society Limited, Patherwa ..	2,000
19	The Shoe-Making Production-cum-Sale Co-operative Industrial Society Limited, Sanga ..	2,000
20	The Leather Shoe-Makers Production-cum-Sale Co-operative Industrial Society Limited, Guwani ..	2,000
	Grand Total ..	28,250

ANNEXURE 'C'

Information regarding subsidy and Loans from Khadi Board

Serial No.	Name of Society	Amount of loan
		Rs.
1.	The Harvana Oil Crushing and Soap Manufacturing Co-operative Industrial Society Limited, Dadri	3,100
2.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Radrol	1,350
3.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Pali	1,625
4.	The Oil and Crushing and Soap Making Co-operative Industrial Society Limited, Neemriwali	1,000
5.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Kanehti	1,350
6.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Dudwa	1,100
7.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Chirya	1,100
8.	The Sanga Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited	1,500
9.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Datauli	800
10.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Keri	550
11.	The Mirzapur Bachhod Oil and Soap Production -cum-Sale Co-operative Industrial Society Limited	800
12.	The Karoli Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited	800
13.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Salarpur Mehta	9,125
14.	The Swami Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Dadri	2,250
15.	The Potters Production-cum-Sale Co-operative Industrial Society Limited, Mohindergarh	1,000
16.	The Tanners Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited, Mohindergarh	6,750
17.	The Leather Tanning Production-cum-Sale Co-operative Industrial Society Limited, Bachhod	2,750
	Grand Total	37,050

ANNEXURE 'D'

Out of Annexure 'A'

Serial No.	Name of Society
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1. The Zamindara Co-operative Marketing Society, Limited, Dadri
2. The Bound Kalan Co-operative Agricultural Service Society, Bound Kalan
3. The Aun Co-operative Joint Farming Society

Action is being taken to get the amount refunded as the management of societies is unwilling to utilise the amount.

Out of Annexure B

1. The Shoemakers Artisans Production-cum-Sale Co-operative Industrial Society Limited, Bechhod
2. The Weavers Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited, Birhi Kalan
3. The Loharwara Leather Goods Production-cum-sale Co-operative Industrial Society, Limited
4. The Bigowa Weavers Small Entrepreneurs Supply and Marketing Co-operative Industrial Society, Limited
5. The Handloom Weavers Production-cum-sale Co-operative Industrial Society Limited Bahhot
6. The Leather Goods supply and Marketing Co-operative Industrial Society Limited, Nawaaz Nagar
7. The Mehrampur Weavers production-cum-sale Co-operative Industrial Society Limited
8. The Rasulpur Shoemaking production-cum-sale Co-operative Industrial Society, Limited
9. The Viswa Karama Iron and Wood Workers Co-operative Industrial Society, Limited, Talat
10. The Shoe Making production-cum-sale Co-operative Industrial Society Limited, Sanjarwas
11. The Leather Goods Production-cum-Sale Co-operative Industrial Society Limited, Baund Kalan
12. The Leather Shoemakers production-cum-Sale Co-operative Industrial Society Limited, Guwani

Notices have been issued to all the Co-operative Societies which have not repaid the loans advanced to them.

Out of Annexure C

Serial No.	Name of Society
1.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, Dudhawa
2.	The Oil and Soap Production-cum-Sale Co-operative Industrial Society Limited, A-Salarpur Mehta
3.	The Tanners Small Entrepreneurs Supply and Marketing Co-operative Industrial Society Limited, Mohendargarh

Notice has been served on one defaulter Society to refund loan and action regarding winding up of the other two is being taken.

Wheat Crop

***2842. Pandit Mohan Lal Datta :** Will the Minister for Revenue be pleased to state—

- whether it is a fact that the present wheat crop has been seriously hit by drought causing considerable loss to the farmers in the barani areas of the State ;
- the details of the measures Government have adopted or proposed to adopt to give relief to the said farmers ?

Sardar Ajmer Singh : (a) Wheat crop was affected by drought in some parts of the State but the loss caused was not so serious as to call for any relief measures.

- In view of the (a) above, question does not arise.

The 22nd March, 1963

Execution of order issued by Sub-Judge, Palwal

***3293. Shri Har Kishan:** Will the Chief Minister be pleased to state—

- whether the Government are aware of the fact that the orders issued by the Sub-Judge, Palwal, in a case Bhup Singh and others, sons of Gangal, resident of village Bajada-Paharian, tehsil Nuh, district Gurgaon, has not been executed since August, 1962, by the Field Kanungo, Hathin, tehsil Nuh, in spite of several reminders; if so, the reasons therefor;
- whether the D.C., Gurgaon, has received any complaint in the Co-ordination Committee against the Field Kanungo for his disobedience for the execution of the said orders ;
- the result of enquiry, if any, held into the said complaint ;
- whether Government have taken or propose to take any action against the officers responsible for non-execution of the said orders ;
- the time by which the said orders are likely to be executed ?

Sardar Ajmer Singh : (a) First Part : Yes.

Second Part : Due to the negligence of the Kanungo.

- Yes.
- The enquiry is still pending as the Kanungo being a T.B. patient is on leave.
- On completion of departmental enquiry suitable punishment will be imposed on the official concerned.
- The execution has been stayed for the time being by the Sub-Judge, Palwal, himself. If the stay is vacated and fresh warrant is issued, it will be executed without delay.

Agriculture Inspectors in Amritsar District

***3024. Comrade Makhan Singh Tarsikka :** Will the Minister for Agriculture and Welfare be pleased to state—

- (a) the total number of Agriculture Inspectors working in Amritsar district at present together with their names and Headquarters ;
- (b) the names of villages allotted to each of the said Inspectors for working in the areas to guide the peasants ;
- (c) the details of the subsidy or grants in cash or kind given by the Agriculture Department in Amritsar district in the form of money, seeds or fertilizers, to the cultivators for improving yield in the year 1962 together with the names and the addresses of those to whom given ?

Sardar Gurbanta Singh : (a) (i) 15.

- (ii) A statement at "Annexure I" is laid on the Table of the House.
- (b) A statement at "Annexure II" is laid on the Table of the House.
- (c) A statement at "Annexure III" is laid on the table of the House.

ANNEXURE I

Statement showing the names and Headquarters of the Agricultural Inspectors working in Amritsar District

Serial No.	Name of the Agricultural Inspector	Headquarters
1	Shri Pritam Singh	.. Tarn Taran
2	Shri Joginder Singh	.. Ajnala
3	Shri R. N. Jaiswal	.. Bhikhiwind
4	Shri Sat Pal Singh	.. Chogawan
5	Shri Gurbachan Singh	.. Chohla Sahib
6	Shri Resham Singh	.. Jandiala
7	Shri Bakhshish Singh	.. Khadur Sahib
8	Shri Gurnam Singh	.. Gandiwind
9	Shri Karnail Singh	.. Majitha
10	Shri Amrit Singh	.. Nausherā Panuan
11	Shri Jhanda Singh	.. Patti
12	Shri Ram Singh	.. Rayya
13	Shri Mukhtiar Singh	.. Tarsikka
14	Shri Pritam Singh	.. Vaitoha
15	Shri Satya Pal Verma	.. Verka

ANNEXURE II

Name of the Agricultural Inspector.	Name of Villages allotted to each Agricultural Inspector
1. Shri Pritam Singh.	Abusalid, Adliwala, Ajnala, Aliwal, Kotli Kazian, Awan near Ramdass, Bal Bawa, Balaharwal, Bhainiar, Bohgan, Sundergarh, Bath, Bhakha Hari Singh, Kotlisaidan, Bhakha Tara Singh, Bhalapind, Bhoeywali, Bohian, Bhurey Gill, Harar Mustil, Bhurey Gill, Boharwal, Chak Dogran, Granth Garh, Chhaharpur, Bodhawarsala, Bodhai Chima, Kotli, Barwala, Shahazadabad, Chak Skinder, Chamiari, Chetanpurah, China Karam Singh, Dahurian, Dallh Rajputan, Dallah Malian, Sehwal, Dhariwal, Dalim, Dial Bahrang, Luharke, Dialpura, Dial. Sammowal, Enaitpur, Dujowal, Langrapurah, Bajwah, Fatehwal, Talwandi Rai Dadu, Gagoo Mahal, Gaurey Nangal Ghalib, Ballabi, Daria, Dadan, Nangl Amb Daya, Mansur, Arazi Daraya, Choneywala, Saharan, Arazi Sahan, Kassowala Aras, Kassowala, Chukkewal, Gujjarpuran, Gurala Harar Kalan, Harar Khurd, Hardoputli, Isapur Jagirkot, Punga, Hakraur, Jagdeo Khurd, Jassar, Jatta, Kamalpur Kalan, Kamalpur Khurd, Shahzada, Mand, Mandrawala, Passia, Jhander, Kotli Sakkeanwala, Kallo Mahal, Kamalpur (HB 218), Chak Aul, Vanjahnwala, Kandowal, Kotla Kazian, Khutra Kalan, Sullo Din, Khutra Khurd, Kampura, Kot Desra, Singh, Kot Mughal, Kot Rajadha, Arazi Kot, Rajadha, Motla Saddar, Kotli Amb, Kotli, Korotana.
2. Shri Joginder Singh	Kralian, Lakhuwal, Lashkari, Nangal, Lango Mahal, Machhi Nangal, Machhi Wala, Mangu Naro, Kot Gurbakash, Madu Chhanga, Mahalwala, Majjupurah, Makowal, Hailar, Malikpurah, Dhangai, Darya Mussa, Mulla Nangal, Buey Nangali, Mattey Nangal, Mattiya, Mohan Bhandari, Mohar, Mokam, Nangal Sahaul, Rurewal, Phulwar, Arazi Sangoke Nangal Wanjanwala, Nanokey, Nassar, Nawalpind Nizam, Purah, Pairewal, Kotli Jamait Singh, Lakhuwal, Pandori, Katlah, Kotli Shab Habib, Talibpur Ramdass, Panjgrain, Nirjran, Panigrainwala, Gaggar, Singokey, Dawarai, Nasso Key, Gham Rai, Pathan Nangal, Rajpur Kalan, Kotli Koke, Saico, Ghazi, Rajjan, Banewala, Muglani Kot, Ludeo, Rakpur Khurd, Ryar, Pandori, Rokehy, Sahansara, Sagtu Nangal, Jandiala, Samrai, Bhadal, Sagatpura, Sarai, Chak Phulah, Sarangdeo, Chhanan, Khanwal, Sheikh Bhatti, Hashampur, Saidpur, Khurd, Shahaliwal, Bardas, Mahji Menn, Sidhar, Sultan Mahal, Surepur, Suffian, Talwandi Nahar, Talwandi Sepahimal, Talwandi Bhagwan, Teri Thoba, Mammonpurah, Tira Khurd, Tira Kalan, Tira Rajputan, Uggar Aulakh Urdhan, Vachhoya, Phire Varyah.
3. Shri R. N. Jaiswal	Algon, Amanshah, Bha, Binka, Balaibar, Fargari, Faseke, Hundal, Bogeypur, Bhaini Gurmukh Singh, Bhaini Massa Singh Bhai Ladhu Mushamula Kalsian Kalan Revenue Estate, Bhikh Wind, Bhagwanpura, Bur Chand, Chung, Chela, Dal, Daleri, Darzka, Dhun, Dyalpurah, Dode, Farandipur, Ghurkwind, Gilpan, Tehh Kallah, Jamalpura, Kala, Kalsian Kalan, Kalsian Khurd, Kamalpur, Khalra, Lakhna, Margindpura, Theh Naushera, Mari Nausbad, Meri Gauhar Singh, Mari Kamboke, Mari Udhoke, Mar Megha, Moghal Chak, Narla, Narli, Kotli Sur Singh, Pahuwind, Pahalwanke, Phuhla, Sandpura, Qasi Chak, Mari Samara, Sandran, Sidhwan, Singhpura, Sugga, Sugga, Fatehpur Sugga, Sursing, Sursiwind Tappa Tattle Wiram.
4. Shri Satpal Singh	Awan Lakha Singh, Chuchakwal, Mazaffarpurah, Bachiwind, Bagga, Baiharwal, Ballagah, Barar, Bhagwan, Bhindi Aulak Kalan Bhindi Nain, Dhindi Naulak, Khurd Kutliwal, Bhindi, Sayada, Kotli Dosandhi, Waryah, Bhitteywad, Bhullar, Bopey Rai, Raj Singh, Bopey Rai Kalan, Bopey Rai Khurd, Chainpur

Chak Kamal Khan, Chak Misri Khan, Chawinda Kalan, Chawinda Khurd, Choley Key, Jeey Kay, Kotli, Aulakhan, Tahkriwali, Chhiddan, Chaugawa, Dala, Dally Key Dharamkot, Dhariwal II, Dhariwal III, Mullia, Kot, Audar, Dudrai, Choga Awam Bassu, Fatteh, Jhung, Tanas, Bahlol, Sherpur, Akabarpur, Dial Rangrran, Niamtabad, Gurglagarh, Harse Chhira, Harse Chhina, Harse Chhina, Hatempura, Bhilewal Kakkazain, Lodi Gujjar, Bhaggupur Uttar, Jastaur, Jastarwal, Chaia Jauns, Jhankoti, Teli Chak, Kakkar-I Kaler, Kot Sidhu Alimpur, Kanwen, Lelyan, Karyal, Kaulowala, Khihabbala Kalan, Khihalla Khurd, Khohala, Khohali, Rakh Kholaili, Kotli Sakka, Lala Afghanan, Lanyan, Lapoke, Maodkey, Manawal, Manj, Maureh, Jaijey, Kamirpura, Maida Kalan, Maida Khurd, Chak Bazid, Chak Fateh Khan, Mahmampur, Mohley Key, Mandianwala, Bhaggupura Bet, Chhanan Mushmul, Bhaggupur Bet, Motla, Jairam Kote and Sraj Lohar, Mudh Bhilowal, Nangal Tolah, Nepal, Dhudhal, Bahlot, Kotli Khaira, Kotli Muglaon, and Panu Kalan, Nurpur, Odhar, Othian and Rakh Othian, Padri Pandori, Chak Allah Bakhsh, Gagrar Mal, Makhanpurah, Pandu Rain, Qamaske, Khizarpura, Rai, Raja Sansi, Rajan, Bhadru, Rodala, Saidpur, Sailempura, Sarangara, Surian, Shahpur, Shahpura, Talla, Khusupurah, Hassonpurah, Tapiyla, Tarian, Kakkar, Thatha, Thati, Sidwan, Tut, Dag, Saidpur Kalan, Umarpurah, Venrey, Bhujand, Tur, Veroke, Vanieke.

5. **Shri Gurbachan Singh** Bathal Sehja Singh, Bhail Dhailwala, Kaler Phaiwala, Brahampur, Chak Mehar, Chamba Kalan, Chohla Chohla Khurd, Mushmula, Chohla, Dlawarpur, Dodehar, Dhun, Bhuda, Bhojan Fattehabad, Gandiwind Dattal, Churka, Jama Rai, Jauneke, Jauhal Dhaiwala, Jhander, Kambo, Dhaiwala, Karmoonwala, Mushmula, Gharka, Khan Chhabri, Khan Rajad, Khara Chak Sirhali, Rajan, Khela, Bhogowali, Kiriyan. Lehar, Marhane, Manakdode, Mohanpur Munda, Gujarpura, Nathupur, Pakhopura, Rahel Chahel, Ruriwala, Raniwala, Rattoke, Shakri, Sangatpura, Sirhali Kalan Sarhai, Sunardar, Viring Warayah.
6. **Shri Resham Singh** Bahoru, Balia Manipur, Ban Chari, Basarke, Gillan, Bhagwan Bishamberpura, Rakh Manwal, Budala, But, Bhagatpura, Chhappa, Chabba, Chatiwind, Chuhan, Devidaspur, Dhirkot, Dhudhala, Bhattal, Kotli Mian Khan, Fatehpur, Rajpuran, Gadli, Gehri, Gehri Mandi, Gilwali, Bohad, Gunowal, Ibban-Khurd, Ibban Kalan, Janian, Jhita Kalan, Jhita Khurd, Jothwal, Khalaira, Khela Khurd Wa Kalan, Mahman, Makhan windi, Jha, Malipur, Mallian, Manawala, Mandiala, Meharpanaura, Mulluwal, Nangal Diyal Singh, Nangal Guru, Nawankot, Nawanpind, Nijarpur, Nizampurah, Pandori, Qila Jiwan Singh, Raipur Kalan, Rakh Jhita alias Krishanpurah, Rana Kalan, Rakhdevi Dass Purah, Safipur, Taju Chak, Talwandi Dasondha Singh, Talwandi Dogran, Taragarh, Thatti, Timmowal, Vadala Johal, Varpal, Vadali Dogran.
7. **Shri Bakhshish Singh** Allowal, Bahadurpur, Bandian Bhaini Sidhwan, Bhalarpur, Enaitpur, Bhalojla, Bodewal Gil Kaler, Bharrowal, Bhutwind Beharipur, Alilpur, Chak Kare Khan, Darapur, Deo, Devian-Wala, Dharar, Dhoti, Dinewal, Dulchipur, Ekalgadda, Fattehpur, Fazilpur, Gagrehwal, Chak Gagrewal, Rakh Gagrewal, Ghage, Goindwal Maini, Khakh, Akbarpur, Hothian, Hasswala Jahangir, Jaitabad, Rampur Narotampur, Jati Umra, Sahansra, Jawandpur, Kalla, Kang, Khadur Sahib, Khojkipur, Khawaspur, Chak Desal, Kiri Bodal, Saidpur, Kiri Shahi, Kotli Saru Khan, Kuriwala, Khakh, Mal Chak, Mallah, Nianwind, Mughlani, Alia, Nagolke, Nathoke, Pakhoke, Pindiyan, Rakh Dinewal, Rakh Shekh Fattah, Sangar, Sangar Kotli, Sakkianwali Sarli Khurd, Sarai Talwandi Takhtu Chak, Uppal Vainpoin, Kairowal, Viring Suba Singhwala.

8. Shri Gurnam Singh. Achintkot, Ajma Kalan, Ajma Khurd, Atari, Bhadiar, Bhaini Rajputan, Bharopal, Bhakna Kalan, Her, Chak Her, Bhakna Khurd, Bhuchar Kalan, Bhuchar Khurd, Bhusse, Bir Raja Teja Singh, Burj, Burj (195) Chahl, Chapa, Chhina Bidhi Chand, Chhicherewal, Chicha and Mah. Nagar, Chima Kalan, Dande, Daoke Dhala, Dhand, Dhanon Kalan, Dhanon Khurd, Dhod Wind, Jhiniarpur Deodey Gaggo Bua, Gahri, Rakh Saraj, Amant Khan, Guluwal, Gandiwind, Gharinda, Gharindi, Gidri Bhaghiari, Hardo Rattan, Hoshiarnagar, Jagatpur, Jathaul, Khera, Kalhewala, Kals, Kaonke, Kasel, Khairdinke, Rakh Hohru, Kot Siviya, Ladhewala, Lahorimal, Lehian, Modhawa Pargian, Maleowal, Malhian Mahne, Mahne, Mianpur, Mode-Neshta, Nathupura, Naushera Dhalla, Raja Tal, Rangarh, Ranikey, Roranwala Kalan, Roranwala Khurd, Sarai Amant Khan, Sohal, Thatti Shikar Chak, Thatgarh Thathi (Sohal) Thatha.
9. Shri Karnail Singh Alkara, Abdal, Ajaibwalai, Athwal (HB 313) Bogewal, Kotka, Pitu, Bhangali, Bhagwan, Badowal, Birberpura, Bhangali Khurd, Gujjar Babowal, Birberpura, Bhangali Khurd, Gujjarpura, Bhoera Fatehgarh, Bhoma, Borewal, Kang, Budhatheh, Buri Nauabad, Bhullar Hans, Chachowali, Chande, Kotla Ahangarh, Chawind, Chogawan, Rupowali, Daddian, Dadupura, Dhade, Dahrike, Dhing Nangal Dialpur, Patalpur, Doburji Mushmula, Fattu Bhila, Galowali, Rori, Gosal Zamindra, Umarpurah, Borewal, Afghanan, Gosal Afghanan, Gopalpura, Harian, Hamza, Inaitpura, Jagatpur Bjaj, Jaintipur, Jagatpur, Jajiani, Jallalpur, Jethu, Nangal Bhadewal Jande, Kadarabad, Kaler Mangat, Kathu Nangal, Kotla, Gujran, Kotla Khurd, Kotla Sultan, Singh, Kotla Syedan, Kotla Dholes, Shañ, Sarhala, Kotli, Malian, Kairo Nangal and Kuralian, Kot Hiradaram, Lakrka, Ludhar, Rakhnag, Mahadipur, Man Mangha Sarai, Mian Bhandar, Mukandpur, Marari Kalann, Marari Khurd, Majwind, Mugo Sohi, Nag, Nangal Pannwali Pakharpurah, Pandher, Jaudhal, Ramanan Chak, Rupowal, Kalan, Rupowali Khurd, Sahnewali, Shamzada Sham Nangla Sohain Kalan, Sapariwind, Bhaini Lidhran, Galwindi, Chumaran Rangilpurah, Targarh Rampurah, Tarpair, Thirjewal, Vadala, Viram, Waryam Nangal.
10. Shri Amrit Singh Bahmaniwala, Banwalipur, Chak Banwalipur, Rakh Banwali, Pur Bathal Bhaike, Chamba Khurd, Cambal, Jatta, Chhauddhariwala, Kishangarh, Chotala, Dial Rajputan, Dargapur, Gharbi Darangapur, Sharqi, Dhotian, Dial, Doganwala Dugri Gulalipur, Gopala, Gorkha, Jaura Jawina Kala Jallowal Jandoke, Jhand, Koharka Kohlwan, Kaler, Kairon, Khaba Rajputan, Khaira, Kot Mohd, Khan, Khaeda, Kotla Sangar, Lalpur, Ghazipur, Laukha, Mamma, Mal Mohri, Mughal Chak, Naushera anuah, Nathu Chak, Nandpur, Pheloke, Pidli, Raisiana, Rasulpur, Rurey Sal, Sakhira, Shahbazpur, Sarhali Mandan, Shahabpura, Sheikh Chak, Heron and Rakh Sheron, Sirhali Khurd, Tikhu Chak, Tur, Uboke, Usman, Wlipur, Warana, Begumpur.
11. Shri Jhanda Singh Ahmadpura, Akbarpura, Alipur, Asal, Bangala Rai, Bahowal, Bathe Bhaini, Barwala, Umra Bath, Bhagupura, Bopa Rai, Buh, Burj Deva Singh, Burj Phula, Chima Chuslewar, Dhariwal Dhingana, Dubli, Gharyala, Harike, Marar, Jarsingh Wala, Kacha Pakka, Kalke Utar, Kalke Uithar, Karila, Kirtowal, Kirtowal, Khurd, Mushmula Kirtowal, Kot Budha, Kot Nauabad, Bhojoke, Balaharke, Safa Singh Wala, Kot Data Kullan, Mam Makhhi Kalan, Manakpura, Minhala, Jai Singh, Tehh Chahal's Mughul, Nabipur, Jindawal, Nathupur Toda, Nadohar, Patti Garden Colony, Pangota, Paringri, Paragpura, Rajpur Balim, Rata Gudda, Theh Rajba, Subhra, Gholiwala, Kuttiwala, Maishnwala Saido, Saidpur, Sangwah, Shaheed, Sitto Nausbad Dumaniawala Guadike, Jalkote, Gaggarke, Bhankeke, Bhura Hithar

Sito Meh Jhughian, Talwindi Matsada, Talwandi Mohar Singh, Talwandi Sobha Singh, Thakarpura, Thathiar Khurd, Thatt Tung.

12. Shri Ram Singh. Baba Bakala, Jalallpur, Sathiala, Padiana, Bal Sarai, Bedadpura, Bhalaipur, Bhindser, Buddathah, Bule Nangal Butari, Butala, Butter Sivia, Bhaini Ram Dial, Gaziwal Khera Thanewal, Chhapanwali, Chima Bath, Chang, Danial Daud, Dhardeo, Dhianpura, Dulo Nangal, Doburji Mushla Gogatwind Hinduan, Gaggar Bhana, Hassanpura, Jodha, Jodha Jullupur Khaira, Jallal, Jamalpur, Jallal, Jamalpur, Jhalari, Jallowal, Kaler Ghuman, Kammonke, Kartarpur, Khabba, Khanpur, Khassi, Rajadewal, Khikhian, Lidhar, Logarh, Loharwala, Mehtab Kot, Kahta, Nangali, Niranjanpur Fattuwal, Nijjar, Mudh, Naurangpur Rajpurah, Paddeh, Palah, Pheruman, Rayya, Rayya Khurd, Rajdhan Sadha, Saidoke, Sathiala, Chak Thathian Shahpur, Devidas Pura, Sheron Baga, Sheran Langah, Jalalpur Sheron, Gaziwal, Maini, Suttowal, Thatian, Taung Takapur, Tapiala, Usman, Imra Nangal, Vadala Kalan, Vadala Khurd, Warisch, Wazir Bhular.
13. Shri Mukhtiar Singh Akalgarh, Argan Manga, Arthwal, Bulara, Bagga Banian Bathu Chak, Bhaini Bedchhian, Phattika, Enoewal, Bhorchhi Rajputan, Bhorchhi Barhmana, Bopara, Bhue, Bothangarh, BalaChak, Mushmula Khara, Khara Mushmula Bala Chak, Chandanke, Chhajalwaddi, Behariwala, Charmo Chak, Banjwal, Dhulke, Jebbwal, Doburji Mushmula, Gaddo Rajada Ghanishampur Gill, Jaspal, Jhambke, Jodha, Nagri, Jiwan Bhandar, Jharu, Nangal, Kaleke, Kaler Bala Pain, Khidowali, Panuwan, Kohala, Kot Khera Lola, Medchpur Malik Nangal Ghogatwind, Musalman, Mattewal, Mehsampur, Kalan, Mehsampur Khurd, Muhmudpura, Kazikot, Mian Randhawa (HB 121), Muchhal, Mahnian Brahman, Naraingarh, Nibarwind, Ramanan Chak, Beriwal, Ram Divali, Musalmana Ballowali, Rasulur, Kalan, Rasulpur Khurd, Raipurkhurd, Rattangarh, Rupowali, Brahmanan, Saido Lal, Saidpur Sarai, Saraja, Sailka, Sidhwan, Singhpurah, Kot Hayat, Suropadhah, Taharpurah, Talwandi Mushmula Malowal, Sangrara, Shahpur, Tanel, Tangra, Tersikka, Thuthian, Udhoke, Udhonangal.
14. Shri Pritam Singh Amieke, Asal Utar Bahadur Nagar, Balian Wala, Bhangala, Jodh Singhwala, Jhugian Nur Muhamad, Bhagian Natha Singh, Bhura Khona, Bharwal, Bhadal Keshopura, Chak Bamba, Chakwalian Ratoke, Mushmula Ratoke, Chima Near Asal, Dasuwa Dhollan, Dubal Kohna, Dabbipura, Daudpura, Jagatpura, Fatehpur, Gajjal, Jand, Mushmula Mahneke Jan, Kalas, Khem Karan, Kakkhna, Dodipura, Machhike, Mahidipur, Chak Ladheke, Muadiwala, Mayewala, Muhamdpura, Mahneke Jand, Manawan, Muthianwala, Nathala Vohra, Jama Megha, Bala Metha, Kamalwala, Madar Mathera Bagi, Mastgarh, Nurwala, Dunal Nau, Panian, Rajoke, Sanktra, Sarai Waltoha, Thatti Jaimal Singh, Tut, Waltoha, Wan, Warnala.
15. Shri Satya Pal Verma Bal Kalan, Bal Khurd, Balmushmula Chandar, Sachandar, BASARKE, Bhiani Gillan, Bharariwal, Bhilowal, Chak Mokand, Chatiwind Lelan, Miran Chak, Chogawan, Turgan Dhaipal, Dhaul Kalan, Ghaunsabad, Dhul Khurd, Doburji Mushmula, Fatehgarh Shukarehak, Fatehpur, Gopal Nagar, Gumanpura, Gumtala, Ghanupur, Hamidpur, Her, Jahangir, Kala Mamboh, Fathania, Khhairbad, Khankot, Khapar Kheri, Khassa, Khassa Bazar, Khurmanian, Kotla Dal Singh, Kotli Nasir Khan, Kot Mit Singh, Kot Khalsa, Loharke Kalan, Loharke Khurd, Makbulpura, Mahal, Miran Kot Kalan, Miran Kot Khurd, Mohkamoura, Mudhal, Mulo Chak, Mullan Bagram, Muradpura, Mastfabad, Nangli Mushmula Naushrab, Nausherah, Othian, Pandori Waraich, Rakh Shikargarh, Ram Divali Hindwan, Ram Purah, Sadhpura, Sangnah, Sohian Khurd, Sultanwind, Thande, Tung Bala, Tungpain, Vadalah Bhattewad, Verka, Vijai Nagar, Vadali Guru, Wallah.

ANNEXURE III

Details of subsidy or grants in cash or kind given by Agriculture Department in Amritsar District (1962).

1. Distribution of superphosphate and bonemeal at 25 per cent subsidy	221-5-60 (Metric Tons) Rs. 15,509.83
2. Supply of Pests control equipments on subsidised basis on 50 per cent	6,699.50
3. Concession in price for the introduction of improved agricultural implements on 25 per cent basis	14,029.02
4. Subsidy on the sale of green manure seed at Rs. 4.00 per md.	492.85
5. Concession in price for the introduction of Gobar Gas Plant	..

Detail of subsidy given to the cultivators in Amritsar District in the form of Plant Protection Equipment during 1962.

Serial No.	Name of cultivator/Panchayat/Co-operative Society	Equipment supplied	Amount Rs.
1	Gram Panchayat, Kot Khera	.. 1 Foot Sprayer	136.35
2	Gram Panchayat, Matewal	.. 1 Bucket Pump	51.51
3	Gram Panchayat, Tara Garh	.. 1 Bucket Pump	51.51
4	Gram Panchayat, Chhajalwadi	.. 1 Foot Sprayer	136.35
5	Gram Panchayat, Malowal	.. 1 Foot Sprayer	136.45
6	Gram Panchayat, Lohla	.. 1 Bucket Pump	51.51
7	Gram Panchayat, Gill	.. 1 Bucket Pump	51.51
8	S. Bahadur Singh, village Rakhanwala	.. 1 Rocking Sprayer	87.50
9	S. Moorat Singh, village Sultanwind	.. 1 Rocking Sprayer	87.50
10	S. Gurdit Singh, village Sultanwind	.. 1 Rocking Sprayer	87.50
11	Col. Buta Singh, village Naushera	.. 1 Rocking Sprayer	87.50
12	Gram Panchayat, Bopa Rai	.. 1 Bucket Sprayer	51.51
13	Charan Singh, village Chatiwind	.. 2 Bucket Pumps	103.02
14	Charan Singh, village Chatiwind	.. 1 Rocking Sprayer	87.50
15	Hakim Tek Chand, Jandialaguru	.. 1 Rocking Sprayer	87.50
16	Hakim Tek Chand, Jandialaguru	.. 1 Duster ..	50.50
17	Gram Panchayat, Tarsikka	.. 1 Foot Sprayer	136.35
18	Gram Panchayat, Tapahi	.. 1 Bucket Pump	51.51
19	Gram Panchayat, Tangra	.. 1 Duster	50.50
20	Gram Panchayat, Rasulpur Khurd	.. 1 Foot Sprayer	136.35

Serial No.	Name of Cultivator/Panchayat/Co-operative Society	Equipment supplied	Amount
			Rs.
21	Gram Panchayat, Jabowal	.. 1 Foot Sprayer	136.35
22	S. Bachan Singh, Chogawan Sadhpura	.. 1 Bucket Pump	51.51
23	S. Tarlok Singh, Sultanwind	.. 1 Foot Pump	136.35
24	Gram Panchayat, Bhorsi Rajputan	.. 1 Foot Pump	136.35
25	Gram Panchayat, Bhorsi Rajputan	.. 1 Duster	50.50
26	Shangara Singh, Kaler Mangat	.. 1 Bucket Pump	51.51
27	S. Bachan Singh, village Gumtala	.. 1 Foot Sprayer	136.35
28	S. Kartar Singh, village Sohian Kalan	.. 1 Rocking Sprayer	87.50
29	S. Pritam Singh, village Sultanwind	.. 1 Rocking Sprayer	87.50
30	Shri Sohan Lal, Fatehpur Rajputan	.. 1 Rocking Sprayer	87.50
31	S. Kuldip Singh, village Talwandi Dogran	.. 1 Bucket Pump	51.51
32	Gram Panchayat, Kher Din	.. 1 Foot Sprayer	136.35
33	Gram Panchayat, Kher Din	.. 1 Duster	50.50
34	Gram Panchayat, Kamboj	.. 1 Foot Sprayer	136.35
35	S. Bhan Singh, Maqbool Road, Amritsar	.. 1 Bucket Pump	51.51
36	S. Surat Singh, village Pandori Variach	.. 1 Bucket Pump	51.51
37	S. Mohinder Singh, village Chachowali	.. 1 Bucket Pump	51.51
38	S. Hazara Singh, village Fatehpur Rajputan	.. 1 Foot Sprayer	136.35
39	S. Mohinder Singh, village Nawanpind	.. 1 Bucket Pump	51.51
40	Dadri Dolan Patti Co-operative Agriculture Society	.. 1 Duster	50.50
41	Gram Panchayat, Thothian	.. 1 Foot Sprayer	136.35
42	Hari Singh, village Bhagoo	.. 1 Duster	50.50
42-A	Hari Singh, village Bhagoo	.. 1 Foot Sprayer	136.35
43	Gram Panchayat, Kohala	.. 1 Foot Sprayer	136.35
44	Agriculture Service Society, Deriwala	.. 1 Foot Sprayer	136.35
45	S. Gurdit Singh, Chatiwind	.. 1 Foot Sprayer	136.35
46	Agriculture Service Society, Deriwala	.. 1 Duster	50.50
47	Sarpanch, Bhargali	.. 1 Foot Sprayer	136.35
48	Tarlok Singh, village Sultanwind	.. 1 Foot Sprayer	136.45

Serial No.	Name of Cultivator/Panchayat/Co-operative Society	Equipment supplied	Amount
			Rs.
49	Wasant Singh, Nijjerpura	.. 1 Foot Sprayer	136.35
50	Kartar Singh, village Fatehpur Rajpura	.. 1 Foot Sprayer	136.35
51	Wasant Singh, Nijjerpura	.. 1 Duster	50.50
52	Society Kotli	.. 1 Foot Sprayer	125.00
53	Society Ratul	.. 1 Foot Sprayer	125.00
54	Society Dadri	.. 1 Bucket Pump	47.50
55	Gram Panchayat, Gandiwind	.. 1 Bucket Pump	47.50
56	Gram Panchayat, Khaela	.. 1 Bucket Pump	47.50
57	Isher Singh, Rai Ka Bagh, Amritsar	.. 1 Bucket Pump	47.50
58	Tej Ram	.. 1 Bucket Pump	47.50
59	Hazara Singh, village Boharu	.. 1 Bucket Pump	47.50
60	S. Joginder Singh, village Boharu	.. 1 Bucket Pump	47.50
61	S. Mohinder Singh, Amritsar	.. 1 Bucket Pump	47.50
62	S. Balwant Singh, Chohla Sahib	.. 1 Bucket Pump	47.50
63	S. Ajmer Singh, Farm Manager, Amritsar	.. 1 Foot Sprayer	125.00
64	Agriculture Co-operative Society, Saido Lahl	.. 1 Foot Sprayer	125.00
65	Jalawal Agriculture Co-operative Society	.. 1 Foot Sprayer	125.00
66	Karnail Singh, village Khankot	.. 1 Bucket Pump	47.50
67	Co-operative Agriculture Service, Bassur	.. 1 Bucket Pump	47.50
68	Kartar Singh, Sohian Kalan	.. 1 Duster	52.00
69	Kartar Singh, Sohian Kalan	.. 1 Bucket Sprayer	47.50
70	S. Bakshish Singh, village Moharbanpura	.. 1 Bucket Pump	47.50
71	S. Khushal Singh, village Moharbanpura	.. 1 Bucket Pump	47.50
72	Gram Panchayat village Jalopur Khurd	.. 2 Foot Sprayer	250.00
73	Ishar Singh Kamboj	.. 1 Foot Sprayer	125.00
74	Sohan Singh, village Valiah	.. 1 Bucket Pump	47.50
75	Attar Singh, village Chogawan Sadhpur	.. 1 Bucket Pump	47.50
		Total ..	6,699.50

Statement of premium on account of purchase of Janter Seed during the year 1962.

Serial No.	Particulars	Amount
		Rs.
1	Shri Mohinder Singh, Sarpanch, village Nehahali	110.00
2	Shri Santokh Singh, village Ale Nangale	52.00
3	Shri Jagir Singh, Narwan	22.00
4	Shri Chanan Singh, Jafarwal	28.00
5	Shri Mangal Singh, village Purangla	36.00
6	Shri Mulakh Raj, village Dadepur	64.00
7	Shri Harbans Singh, village Ganji	18.00
8	Shri Mela Singh, village Thaman	14.00
9	Shri Hushmukh Singh, village Bhabhra	8.00
10	Shri Pritam Singh, village Gunupur	24.00
11	Shri Suba Singh, village Sathialai	44.00
12	Shri Sher Singh, village Kahnwan	36.00
13	Shri Sardar Singh, Behlampur	6.85
14	Shri Ghasita Singh, village Hondiharam	30.00
	Total	492.85

Name of cultivator	Village	Number of ploughs for which subsidy granted
Jernail Singh	Chete Kalan	2
Karam Singh	Kot Gujran	2
Dhir Singh	Mandjala	2
Amar Singh	Manawala Khurd	2
Puran Singh	Ghanopur Kale	2
Dial Singh	Njwanpind	2
Hardit Singh	Nag Khurd	2
Gulzar Singh	Bhut	2
Hazara Stngh	Chatiwind	2
Mohinder Singh	Sangha	2
Hardit Singh	Nag Khurd	1
Asa Stngh	Fatehgarh	2
	Sukh Chuck	
Kewa Singh	Tarsikka	1
Dalip Singh	Makhanwindi	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Man Singh	Dhol Khurd	2
Satwant Singh	Ghanopur Kale	2
Shangara Singh	Makhanwindi	1
Narinjan Singh	Chatiwind	2
Kanhya Singh	Muradpura	2
Hazara Singh	Ajaibwali	2
Ram Singh	Mudhal	2
Dharam Pal Singh	Bhoru	1
Kernail Singh	Gilwali	2
Jagir Singh	Wallah	2
Darbara Singh	Gilwali	2
Jaswant Singh	Mudhal	2
Harnam Singh	Ajaibwali	2
Daya Ram	Dyal Garh	2
Gurdit Singh	Pandori Mehma	2
Narinjan Singh	Mudhal	2
Pooran Singh	Pandori Mehma	2
Chanan Singh	Verpal	2
Shamsher Singh	Mandiala	2
Jagir Singh	Chadel	2
Gurmukh Singh	Bal Kalan	2
Kirpal Singh	Bal Kalan	2
Ganga Singh	Chhabha	2
Thaga Singh	Chhabha	2
Ajaib Singh	Sohian Kalan	2
Bishan Singh	Sohtan Kalan	2
Raghbir Singh	Sohian Kalan	2
Narinjan Singh	Tapahi	2
Ganga Singh	Chabha	2
Narinjan Singh	Gilwali	2
Terlok Singh	Gilwali	2
Baldev Singh	Ibban Khurd	2
Chanan Singh	Mudhal	2
Darshan Singh	Mudhal	2
Dalip Singh	Matewal	2
Gulzar Singh	Ghanri-ke	2
Udham Singh	Pandori Mehma	2
Harnam Singh	Chabba	2
Rur Singh	Mudhal	2
Chanan Singh	Mudhal	2
Mehar Singh	Bhoewal	2
Amrik Singh	Akalgarh	2
Milkha Singh	Chabba	2
Tara Singh	Chatiwind	2
Mukhtiar Singh	Tung Bala	2
Suranjit Singh	Tung Bala	2
Darbara Singh	Gilwali	2
Bhagwant Singh	Fatehpur	2
Shangara Singh	Verpall	2
Sohan Singh	Vallah	2
Jaswant Singh	Vallah	2
Chanan Singh	Vallah	2
Sardul Singh	Gilwali	2
Jaswant Singh	Gilwali	2
Puran Singh	Gilwali	2
Jhanda Singh	Ajaibwali	2
Rulda Singh	Ram Daiwali	2
Sohan Singh	Vallah	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Wassan Singh	Chabba	2
Gurbux Singh	Chatiwind	2
Kartar Singh	Vallah	2
Amrik Singh	Tutu	2
Kartar Singh	Chetan Pura	2
Harcharan Singh	Kessel	2
Sohan Singh	Verka	2
Hari Singh	Chhina	2
Kulwant Singh	Tur	2
Nazar Singh	Gilwali	2
Bhajan Singh	Verpal	2
Chanan Singh	Vanjeri	2
Shangara Singh	Fatehpur	2
Kunan Singh	Panjori	2
Tara Singh	Verpal	2
Didar Singh	Verpal	2
Parshotam Singh	Chatiwind	2
Banta Singh	Chatiwind	2
Dilbag Singh	Gilwali	2
Ranga Singh	Gilwali	2
Sunder Singh	Gilwali	2
Jagtar Singh	Roopwali	2
Joginder Singh	Balo Chuck	2
Achhar Singh	Balo Chak	2
Chanan Singh	Chatiwind	2
Gulzar Singh	Chatiwind	2
Bishan Singh	Bal Kalan	2
Kessar Singh	Jhito Kalan	2
Jagir Singh	Gehalwar	2
Mohinder Singh	Chabba	2
Gurdit Singh	Gilwali	2
Puran Singh	Chananke	2
Surat Singh	Pandori Mehma	2
Bhagwan Singh	Bala Chuck	2
Mukhtiar Singh	Makan Windi	2
Gurmukh Singh	Venjeri	2
Nazar Singh	Gilwali	2
Dalip Singh	Pandori Ram Singh	2
Surjan Singh	Gohalwar	2
Harbhajan Singh	Bohru	2
Gurdip Singh	Bhaini Khurd	2
Chanan Singh	Chatiwind	2
Terlochan Singh	Fathepur	2
Surtat Singh	Sur Singh	2
Narinjan Singh	Chatiwind	2
Chanan Singh	Gilwali	2
Mohan Singh	Gilwali	2
Puran Singh	Pandori Mehma	2
Gian Singh	Bahtike	2
Ajit Singh	Mhta Nangal	2
Tara Singh	Verpal	2
Santa Singh	Mule Chuck	2
Balwinder Singh	Kheri Kot	2
Avtar Singh	Pandori Verka	2
Pritam Singh	Pandori Verka	2
Dalip Singh	Pandori Verka	2
Kesar Singh	Jhite Kalan	2
Sohan Singh	Sohan Kalan	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Mangal Singh	.. Gilwali	.. 2
Sunder Singh	.. Pandori Mehma	.. 2
Labh Singh	.. Makhanwindi	.. 2
Shangara Singh	.. Makhanwindi	.. 2
Atma Singh	.. Nawanpind	.. 2
Dyal Singh	.. Ibban Khurd	.. 2
Surjit Singh	.. Gilwarde	.. 2
Ganga Singh	.. Chhina	.. 2
Mukhtiar Singh	.. Chatiwind	.. 2
Arjan Singh	.. Gilwali	.. 2
Surinder Singh	.. Pandori Ran Singh	.. 2
Karam Singh	.. Bishampura	.. 2
Pyara Singh	.. Bhangali	.. 2
Pyara Singh	.. Bhoewal	.. 2
Ram Lubhya	.. Gilwali	.. 2
Gurdip Singh	.. Sarangra	.. 2
Chanan Singh	.. Pidri	.. 2
Puran Singh	.. Venjeri	.. 2
Jagir Singh	.. Sur Singh	.. 2
Harbhajan Singh	.. Jeo Wali	.. 2
Charan Singh	.. Pandori Ram Singh	.. 2
Pyara Singh	.. Verpal	.. 2
Kundan Singh	.. Verpal	.. 2
Baldev Singh	.. Sultanwind	.. 2
Kartar Singh	.. Hamidpura	.. 2
Mukhtar Singh	.. Hamidpura	.. 2
Hazara Singh	.. Gilwali	.. 2
Sunder Singh	.. Ajaibwali	.. 2
Gajjan Singh	.. Bot	.. 2
Jagir Singh	.. Bot	.. 2
Sunder Singh	.. Jo Raju Singh	.. 2
Mehr Singh	.. Jo Raju Singh	.. 2
Charan Singh	.. Jo Raju Singh	.. 2
Gurbux Singh	.. Do Burji	.. 2
Mahan Singh	.. Jaalal Usman	.. 2
Sumukh Singh	.. Kot Dasaunda Mal	.. 2
Karam Singh	.. Kotla Gujranwala	.. 2
Mula Singh	.. Hamidpura	.. 2
Darshan Singh	.. Kot Dharmu Chand	.. 2
Hardip Singh	.. Pandori Ram Singh	.. 2
Sohan Singh	.. Hamidpura	.. 2
Pritam Singh	.. Ajaibwali	.. 2
Gian Singh	.. Ajaibwali	.. 2
Kundan Singh	.. Kotla Gujranwala	.. 2
Swarn Singh	.. Sur Singh	.. 2
Rao Brinder Singh	.. Tung	.. 2
Kartar Singh	.. Makhanwindi	.. 2
Vir Singh	.. Verpal	.. 2
Darshan Singh	.. Kot Dharam Chand	.. 2
Inder Singh	.. Mandiala	.. 2
Joginder Singh	.. Amirkot Khurd	.. 2
Arjan Singh	.. Amirkot	.. 2
Gurmukh Singh	.. Amirkot	.. 2
Narinjan Singh	.. Mandiala	.. 2
Swarn Singh	.. Mehnga Kalan	.. 2
Sohan Singh	.. Bala Chuck	.. 2
Shangara Singh	.. Matewal	.. 2
Harnam Singh	.. Faizpur	.. 2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Gulzar Singh	Chatiwind	2
Swarain Singh	Bala Chuck	2
Hari Singh	Pandori Mehma	2
Mangal Singh	Pandori Mehma	2
Charan Singh	Pandori Mehma	2
Wassan Singh	Pandori Mehma	2
Gurmej Singh	Chatiwind	2
Mohinder Singh	Sed Pura	2
Mohinder Singh	Sed Pura	2
Bakshish Singh	Ibban Kalan	2
Joginder Singh	Chabba	2
Jaswant Singh	Chabba	2
Kartar Singh	Manawala	2
Charan Singh	Matewal	2
Tewa Singh	Sur Singh	2
Amarjit Singh	Pakherpura	2
Surat Singh	Pakherpura	2
Suba Singh	Khera	2
Ajit Singh	Manga	2
Banta Singh	Bhoe Fatehgarh	2
Gurdit Singh	Manga	2
Kundan Singh	Chhit	2
Jernail Singh	Talwandi	2
Bachan Singh	Chocho Wali	2
Rattan Singh	Sano Wali	2
Dara Singh	Kot Hirda Ram	2
Inder Singh	Talwandi	2
Ajaib Singh	Chachowali	2
Mohinder Singh	Chachowali	2
Inder Singh	Ibdal	2
Bur Singh	Tangda Nangal	2
Sulakha Singh	Laharka	2
Bir Singh	Pakhal Pura	2
Kishan Singh	Talwandi	2
Uttam Singh	Pakhal Pura	2
Surat Singh	Chachowali	2
Partap Singh	Marari	2
Arjan Singh	Laeherka	2
Lada Singh	Marairi	2
Guram Singh	Ranglilpura	2
Diwan Singh	Jaintipura	2
Surat Singh	Sarhaila	2
Chur Singh	Mugal Suai	2
Gian Singh	Jhando	2
Karm Jit Singh	Sultanwind	2
Saudagar Singh	Fatehabad	2
Natha Singh	Pandori Sidhwan	2
Hazara Singh	Pandori Mehma	2
Dalip Singh	Tunghwala	2
Sohan Singh	Tunghwala	2
Dalip Singh	Chatiwind	2
Bachan Singh	Chatiwind	2
Ajaib Singh	Bhokhri	2
Bopal Singh	Khera Abad	2
Ajit Singh	Jhito Khurd	2
Banta Singh	Fatehpur	2
Udham Singh	Fatehpur	2
Sohan Singh	Gilwali	2
Sardool Singh	Pandori Rahmana	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Teja Singh	Chabba	2
Shubeg Singh	Sultanwind	2
Hazoor Singh	Tandol	2
Mohan Singh	Verpal	2
Dalip Singh	Chachowali	2
Mohinder Singh	Bhangali Khurd	2
Mohinder Singh	Chachowali	2
Gurbachan Singh	Lohrarka	2
Amar Singh	Kotli Dewa Shah	2
Sadha Singh	Gujjarpura	2
Mohinder Singh	Jaintipura	2
Kundan Singh	Chachowali	2
Ganpat Rai	Talwandi Khurd	2
Guwinder Singh	Kotli Dhoel Shah	2
Chanan Singh	Bhangali Khurd	2
Kartar Singh	Bhangali Khurd	2
Kala Singh	Talwandi Khurd	2
Buta Singh	Padhol	2
Yoginder Singh	Padhol	2
Ajit Singh	Abdal	2
Makhan Singh	Chaenewali	2
Ujagar Singh	Abdal	2
Bela Singh	Abdal	2
Mohan Singh	Talwandi	2
Joginder Singh	Senewali	2
Hardyal Singh	Kot Hirda Ram	2
Dalip Singh	Abdal	2
Nagmal	Abdal	2
Mula Singh	Pakhar Pura	2
Sunder Singh	Abdal	2
Harbans Singh	Abdal	2
Kartar Singh	Abdal	2
Dalip Singh	Abdal	2
Charan Singh	Abdal	2
Buta Singh	Abdal	2
Wazir Singh	Abdal	2
Shiv Singh	Abdal	2
Mangat Singh	Abdal	2
Jagir Singh	Abdal	2
Puran Singh	Abdal	2
Wassan Singh	Abdal	2
Kernail Singh	Abdal	2
Mohinder Singh	Abdal	2
Udham Singh	Abdal	2
Surain Singh	Abdal	2
Labh Singh	Abdal	2
Harnam Singh	Abdal	2
Balbir Singh	Abdal	2
Ajaib Singh	Abdal	2
Mulkha Singh	Abdal	2
Bawa Singh	Abdal	2
Pritam Singh	Abdal	2
Darshan Singh	Nizampura	2
Labh Singh	Nawanpind	2
Gubux Singh	Nawanpind	2
Mohinder Singh	Chaba	2
Total amount of subsidy granted		1,794

Name of cultivator	Village	Number of ploughs for which subsidy granted
Harbans Singh	Lakhuwal	1
Santokh Singh	Bhalaipur	1
Mangal Singh	Pheroo Man	1
Hazara Singh	Pheroo Man	1
Surain Singh	Balsarai	1
Nirmal Singh	Balsarai	1
Naranjan Singh	Pheroo Man	1
Jit Singh	Bal Sarai	1
Bahadur Singh	Bal Sarai	1
Bahadur Singh	Bal Sarai	1
Pooran Singh	Bal Sarai	1
Badri Nath	Dlunangal	1
Bachan Singh	Dlunangal	1
Kishan Singh	Bhalaipur	1
Harjinder Singh	Gandiwind	2
Attar Singh	Neole Bhure	1
Kala Singh	Mastgarh	1
Amrik Singh	Kallha	1
Mota Singh	Alipur	1
Udham Singh	Mundapind	1
Gurbakash Singh	Bagee	2
Mohinder Singh	Johala	2
Bhan Singh	Deri Wal	1
Sucha Singh	Jaura	1
Harnam Singh	Shahabad	1
Arjan Singh	Sanga	1
Ajit Singh	Mundapind	1
Inder Singh	Mundapind	1
Bahadur Singh	Bhojian	1
Ganga Singh	Mundapind	1
Vir Singh	Bhojian	1
Rachpal Singh	Dut	1
Harbhajan Singh	Dut	1
Thakar Singh	San Khatra	2 × 2
Jhanda Singh	Kot Dharam Chand Kalan	2
Inder Singh	Sarhali	1
Sham Singh	Munda Pind	1
Pritam Singh	Sur Singh	1
Mohan Singh	Bhinder	1
Surjan Singh	Mamochal	1
Gurdial Singh	Kullah	1
Puran Singh	Sheron	1
Hachan Singh	Koharka	1
Harnam Singh	Kh. Sahib	2
Pritam Singh	Verpal	1
Jeon Singh	Bhatian	1
Bachan Singh	Chotala	1
Jagir Singh	Chotala.	1
Swarn Singh	Naushera	1
Sohan Singh	Chotala	1
Sulakhan Singh	Sheron	1
Nazar Singh	Chotala	1
Amar Singh	Gharke	1
Dharam Singh	Bhinder	1
Udham Singh	Munda Pind	1
Massa Singh	Munda Pind	1
Makhan Singh	Munda Pind	1 × 1
Sujan Singh	Kh. Sahib	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Hari Singh	Rore Hasal	2
Sham Singh	Munda Pind	2
Atma Singh	Gorkha	1
Ganga Singh	Lakhna Bhikhiwind	2
Sher Singh	Bheni Gurmukh Singh	2
Rur Singh	Lakhna	1
Tara Singh	Lakhna	1
Suba Singh	Lakhna	2
Ajaib Singh	Lakhna	3
Asir Singh	Lakhna	2
Karnail Singh	Lakhna	1
Shagara Singh	Lakhna	2
Mohinder Singh	Lakhna	1
Pal Singh	Lakhna	1
Charan Singh	Bainka	1
Tara Singh	Surwind	1
Charan Singh	Sarli	1
Piara Singh	Sugga	1
Charan Singh	Sugga	1
Pal Singh	Lakhna	1
Kapoor Singh	Lakhna	1
Narinjan Singh	Surwind	1
Gurmej Singh	Surwind	1
Amar Singh	Surwind	1
Surat Singh	Bhagwanpura	1
Avtar Singh	Mar Megha	1
Gutta Singh	Mari Megha	1
Shangara Singh	Bhai Ladho	2
Atma Singh	Mari Megha	1
Bachittar Singh	Bhikhiwind	2
Mehar Singh	Mari Megha	4
Bir Singh	Mari Megha	1
Karnail Singh	Faridipur	3
Charan Singh	Kacha Paka	2
Joginder Singh	Bhagwanpura	2
Inder Singh	Bhagwanpura	2
Des Raj	Chhung	2
Kashmir Singh	Veerum	2
Hakam Singh	Hira Khurd	1
Suraj Singh	Dhari Wal	1
Amrik Singh	Kotli Amb	1
Attar Singh	Agar Asulakh	1
Balwant Singh	Ajnala	1
Bahadur Singh	Balam	1
Moorta Singh	Bhoiwali	1
Pyara Singh	Chhina Karm Singh	1
Chanan Singh	Bhoian	2
Swarn Singh	Mukam	2
Dalip Singh	Kalo Mahal	1
Balwant Singh	Kalo Mahal	1
Bhagat Singh	Sultan Mahal	1
Vir Singh	Sultan Mahal	1
Bahadur Singh	Kotli Amb	1
Vir Singh	Othian	1
Dalip Singh	Agar Alaukh	1
Gurmej Singh	Gujarpura	1
Raghib Singh	Bakha Hari Singh	1
Nazar Singh	Kaura Kalan	1
Amrik Singh	Gujarpura	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Harnam Singh	.. Khatrai Kalan	.. 1
Bakhshish Singh	.. China Karm Singh	.. 1
Bachittar Singh	.. Bakha Hari Singh	.. 2
Habai Singh	.. Mukam	.. 2
Sultan Singh	.. Tero Khurd	.. 1
Jagat Singh	.. Dhul Rai	.. 1
Sunder Singh	.. Dhul Rai	.. 1
Hazara Singh	.. Dhul Rai	.. 1
Ram Pal Singh	.. Bhore Gill	.. 1
Jagir Singh	.. Khatra Khurd	.. 1
Pritam Singh	.. Bakha Tara Singh	.. 1
Thakar Singh	.. Bakha Tara Singh	.. 1
Puran Singh	.. Bakha Tara Singh	.. 1
Saudagar Singh	.. Bhoiwali	.. 1
Puran Singh	.. Bhoiwali	.. 1
Ganda Singh	.. Adliwala	.. 1
Gurcharan Singh	.. Adliwala	.. 1
Kundan Singh	.. Riar	.. 1
Pyara Singh	.. Ajnala	.. 1
Sohan Singh	.. Sarai	.. 1
Dalip Singh	.. Bhoian	.. 1
Joginderjit Singh	.. Fatehwal	.. 1
Kapoor Singh	.. Balgaon	.. 2
Tara Singh	.. Jassar	.. 2
Bhagat Singh	.. Gafib	.. 1
Dara Singh	.. Kotli Kurtana	.. 2
Bachan Singh	.. Rajawal	.. 2
Harcharan Singh	.. Taiala	.. 1
Malok Singh	.. Sairopura	.. 2
Rawail Singh	.. Manwala	.. 2
Raghbir Singh	.. Isa Pura	.. 2
Surat Singh	.. Rohali	.. 2
Joginder Singh	.. Mudh Khokhar	.. 2
Mohinder Singh	.. Sar Khandoo	.. 2
Gopal Singh	.. Lapoke	.. 2
Ajaib Singh	.. Kohali	.. 2
Dalip Singh	.. Kohali	.. 1
Dalip Singh	.. Mode	.. 2
Ajit Ram	.. Bhagwan	.. 2
Bachan Singh	.. Wanri-e-ke	.. 1
Ajit Singh	.. Khaira	.. 1
Surinder Singh	.. Sar Khand	.. 2
Bhagel Singh	.. Kakar	.. 2
Sulakhan Singh	.. Kakar	.. 2
Surinder Singh	.. Bhala	.. 1
Swarn Singh	.. Doburji	.. 2
Gian Chand	.. Patti	.. 1
Swarn Singh	.. Bhagna Kalan	.. 2
Chanan Singh	.. Loherka	.. 2
Sukhwinder Singh	.. Sehno Raj	.. 1
Jiwan Singh	.. Baserke Gillan	.. 2
Waryam Singh	.. Phir Khuni	.. 1
Jagir Singh	.. Kakar	.. 2
Joginder Singh	.. Rattan Khurd	.. 2
Lachhman Singh	.. Taju Chuck	.. 1
Narinjan Singh	.. Thatha	.. 1
Sivdya Singh	.. Chund Kalan	.. 1
Gurdya Singh	.. Ditto	.. 1
Swarn Singh	.. Kakar	.. 1
Kessar Singh	.. Bal Khurd	.. 1
Milkha Singh	.. Ranian	.. 1
Joginder Singh	.. Do	.. 1

Name of cultivator	Village	No. of ploughs for which subsidy granted
Santokh Singh	Lapoke	1
Surat Singh	Bachiwind	1
Sucha Singh	Makar Tarin	1
Surinder Singh	Chund Kalan	2
Jagir Singh	Wadialy	1
Kernail Singh	Do	1
Bakhshish Singh	Rani	1
Jit Singh	Tut	1
Makhan Singh	Bhoiwal	1
Chanan Singh	Raja Sansi	2
Chanan Singh	Phariwal	1
Gulzar Singh	Chunga Kalan	2
Lakha Singh	Chhine	2
Ajit Singh	Kakar Train	1
Jagtar Singh	Ghaunsa Bad	2
Kishan Singh	Kalowal	1
Lachhman Singh	Dhanotian Kache	1
Dyal Chand	Ditto	1
Gyan Chand	Ghanupura	1
Lakhbir Singh	Alampura	1
Faqir Singh	Rag Tut	1
Jagir Singh	Raj Nal	1
Mukhtiar Singh	Chhan Sakowal	1
Saudagar Singh	Kakar Malian	2
Sher Singh	Kakar Train	1
Ajit Singh	Thathi	1
Shangara Singh	Makam	1
Mohinder Singh	Mundianwala	1
Gurdial Singh	Sultanwind	2
Harbhajan Singh	Thathi	1
Mohinder Singh	Ladho Nangal	1
Ujagar Singh	Modey	2
Gurmukh Singh	Chugwan	2
Ajaib Singh	Panju Ram	2
Suba Singh	Mohawa	2
Pritam Singh	Sarwan	2
Mohinder Singh	Audhar	2
Buta Singh	Gumanpura	1
Aya Singh	Raja Sansi	2
Dalip Singh	Dhanoi Pake	2
Sajjan Singh	Dala	1
Aror Singh	Kotli	1
Bahadur Singh	Hatampura	1
Dual Singh	Chuk Modi Khan	1
Gurbux Singh	Modi Rani	1
Tarlok Singh	Khakar	2
Harnam Singh	Sarkhanda	1
Ujagar Singh	Nizampura	1
Ghasita Singh	Do	1
Baga Singh	Fatehpur Rajputan	1
Krishan Singh	Ditto	1
Saudagar Singh	Ditto	1
Pala Singh	Ranian	2
Narinjan Singh	Muradpur	2
Labh Singh	Kakar	2
Diwan Singh	Manj	2
Harnam Singh	Do	2
Saudagar Singh	Do	2
Swaran Singh	Chailpura	1
Joginder Singh	Ghanke	1
Hari Singh	Ladhowal	1
Avtar Singh	Kandowali	2

Name of cultivator	Village	No. of ploughs for which subsidy granted
Sardool Singh	.. Chuck Misri Khan	.. 1
Lal Singh	.. Bhullar	.. 1
Santa Singh	.. Chansa Abad	.. 2
Surinder Singh	.. Baserke	.. 1
Joginder Singh	.. Charayala	.. 2
Harbans Singh	.. Baserke	.. 1
Dalip Singh	.. Vero Ke	.. 1
Kashmir Singh	.. Naushera Dhala	.. 2
Sohan Singh	.. Ditto	.. 2
Jwar Singh	.. Ditto	.. 2
Bara Singh	.. Attari	.. 1
Harbhajan Singh	.. Chunsa Abad	.. 2
Sucha Singh	.. Chuck Misri Khan	.. 1
Darshan Lal	.. Bhalawal Pucca	.. 2
Karam Singh	.. Bhitowad	.. 2
Munshi	.. Chuck Diwan Singh	.. 1
Jagir Singh	.. Phadeh	.. 1
Joginder Singh	.. Raja Sansi	.. 2
Tarlok Singh	.. Bhuller	.. 2
Surjan Singh	.. Bhitewad	.. 1
Banta Singh	.. Bal Khurd	.. 1
Bakshish Singh	.. Rani	.. 1
Mota Singh	.. Modeh	.. 1
Gurdip Singh	.. Train	.. 2
Jhabana Singh	.. Bhitewad	.. 2
Khashal Singh	.. Kakar	.. 1
Hazara Singh	.. Bhurali War	.. 2
Fauja Hasai	.. Talla	.. 1
Jaswant Singh	.. Bhilowal	.. 2
Anoop Singh	.. Kakar	.. 1
Bakshish Singh	.. Bhitewad	.. 2
Puran Singh	.. Modehy	.. 2
Fateh Singh	.. Kiri Garh	.. 1
Sukha Singh	.. Dhanoi	.. 1
Mansu	.. Bhilowal	.. 1
Majar Singh	.. Kakar	.. 2
Kanga Singh	.. Khusupura	.. 2
Balbir Singh	.. Moure Kalan	.. 2
Bachan Singh	.. Odrian	.. 1
Bachan Singh	.. Kakartrin	.. 1
Desa Singh	.. Tule Nangal	.. 1
Bawa Singh	.. Ditto	.. 2
Chanan Singh	.. Sarangra	.. 1
Teja Singh	.. Chhichi	.. 1
Balkar Singh	.. Dhanoe	.. 1
Bara Singh	.. Bhanoe Pacce	.. 2
Natha Singh	.. Chamayari	.. 2
Harpal Singh	.. Hetam Pura	.. 2
Kabul Singh	.. Chawinda	.. 2
Bachan Singh	.. Panjrai	.. 1
Sohan Singh	.. Kotli Sakka	.. 2
Shingara Singh	.. Panjurai	.. 1
Chanan Singh	.. Hussiar Nangar	.. 2
Charan Singh	.. Pandori	.. 2
Piara Singh	.. Kotli Sakka	.. 1
Rur Singh	.. Chak Misri Khan	.. 1
Chanchal Singh	.. Sarangra	.. 1
Balkar Singh	.. Kotli Sakka	.. 1
Hari Singh	.. Hussiar Nagar	.. 2
Balwant Singh	.. Wainanke	.. 2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Hari Singh	Kakkar	2
Puran Singh	Lodhi Gujjar	1
Charan Singh	Chuck Misri Khan	1
Thakar Singh	Dharamkot	2
Sant Singh	Chunda Kalan	1
Swarn Singh	Adliwala	1
Sewa Singh	Daleke	1
Kartar Singh	Rampura	1
Tara Singh	Rani	1
Narinjan Singh	Manj	1
Mohinder Singh	Chainpur	1
Harjinder Singh	Hoshiar Nagar	1
Mohinder Singh	Chhuhura	2
Darshan Singh	Sarangra	2
Dhian Singh	Jagde Kalan	1
Ajit Singh	Mode	1
Mohinder Singh	Chagwan	1
Darshan Singh	Gumanpura	1
Gurbachan Singh	Mirankot	1
Hazara Singh	Muglani Kot	1
Surinder Singh	Dhanaoi Pake	1
Katera Hasai	Manjh	2
Dara Singh	Dhanaoi Pake	1
Sadhu Singh	Ditto	1
Bachan Singh	Raudala	1
Shangara Singh	Shan Kalewal	1
Mukhtar Singh	Dhansoi Pake	1
Udham Singh	Tala	1
Khazan Singh	Shina Vichla Qila	1
Mohinder Singh	Jhandher	1
Phuman Singh	Talwandi Sepoymal	1
Chanan Singh	Kakar Train	2
Makhan Singh	Bachiwind	1
Pyara Singh	Odhar	2
Shangara Singh	Do	1
Mohinder Singh	Thatha	2
Sukhjinder Singh	Kot Kesra Singh	2
Anup Singh	Chuchak Wal	1
Sardar Virsa Singh	Kamath Ke	2
Kaka Singh	Bhitewad	2
Wassan Singh	Rampura	2
Jaswant Singh	Hardoputli	1
Chanan Singh	Kakar	1
Wasawa Singh	Hatimpura	1
Ajit Singh	Harse-Chhina	1
Dalip Singh	Kotli Aulakh	1
Tara Singh	Kot Sidhu	1
Hari Singh	Kakar	1
Gurbachan Singh	Bhullar	1
Teja Singh	Chuck Khamalkhan	1
Darshan Singh	Bhanoi Pake	1
Arjan Singh	Bhilowal Paka	2
Gurcharan Singh	Bhullar	2
Darshan Singh	Do	2
Amar Singh	Tala	1
Vir Singh	Do	1
Darbara Singh	Chuck Mahal Khan	1
Goinder Singh	Lapoke	1
Gura Singh	Bopa Rai Kalan	1
Balwant Singh	More Khurd	1
Jagir Singh	More Khurd	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Bahadur Singh	Lapoke	2
Kulwant Singh	Bachhiwind	1
Karnail Singh	Kawne	2
Ragbhir Singh	Odharain	1
Dalip Singh	Jhuhra	1
Pritam Singh	Chawinda	1
Arjan Singh	Kalowal	2
Bakhtawar Singh	Rani	1
Kishan Singh	Bhilowal	2
Harbans Singh	Manawal	1
Ishar Singh	Thatha	1
Surwinder Singh	Lapoke	1
Shangara Singh	Panjurai	1
Mal Singh	Chuck Ala Baksh	1
Sunder Singh	Chuck Kamal Khan	1
Darshan Singh	Chawinda Khurd	1
Kala Singh	Chahra	2
Gurmej Singh	Bhilowal	1
Kashmir Singh	Bhilowal Kacha	1
Dara Singh	Rani	1
Bhaira Singh	Panju Rai	1
Kashmira Singh	Ditto	1
Tara Singh	Waraimke	1
Chanan Singh	Lapoke	1
Gulab Masih	Tala	1
Harbans Lal	Thathi	1
Amrik Singh	Manawala	1
Lal Singh	Raja Sansi	1
Joginder Singh	Ranian	2
Sardar Dalip Singh	Chainpur	1
Pyara Singh	Chan Kalewal	1
Sucha Singh	Dug Doot	1
Chait Singh	Toot	1
Sardool Singh	Khalra	1
Kuldip Singh	Kotli Sukka	1
Rajit Singh	Shahura	1
Udho Singh	Dala	2
Mohinder Singh	Padri	1
Angrej Singh	Sidhan	1
Mana Singh	Kotli Saka	1
Kartar Singh	Shahura	1
Darshan Singh	Thatha	1
Gurmej Singh	Chogawan	1
Harbans Singh	Bulagan	1
Jernail Singh	Panjurai	1
Iqbal Masih	Udhar Dhariwal	1
Narinjan Singh	Jhura	1
Tara Singh	Panju Rai	1
Ganda Singh	Daleke	1
Sucha Singh	Tarain	1
Inder Singh	Sarangra	1
Total subsidy		3,065.13
Mohinder Singh	Chak Malkhan	1
Munsha Singh	Mandya Wala	1
Manna Singh	Odial	1
Jogga Singh	Othian	1
Ajit Singh	Naujiwan	1
Nanak Singh	Tour	1

Name of cultivators	Village	Number of ploughs for which subsidy granted
Dalip Singh	.. Lipoke	1
Fauja Singh	.. Bhor	1
Bahadur Singh	.. Bhidhian	2
Gurcharan Singh	.. Kakkar	1
Shingara Singh	.. Sarangra	1
Avtar Singh	.. Chainda	1
Jewan Singh	.. Dadrai	2
Jagbir Singh	.. Jons	1
Mohinder Singh	.. Kuhala	1
Joginder Singh	.. Chiddan	2
Banta Singh	.. Salimpur	1
Chanan Singh	.. Raja Sansi	1
Bhagat Singh	.. Bhitewad	1
Gurcharan Singh	.. Brar	1
Tehal Singh	.. Boparai	1
Major Singh	.. Mudh	1
Rur Singh	.. Chak Misrhi Khan	1
Upar Singh	.. Khakkar	1
Kartar Singh	.. Bagge	2
Kashmir Singh	.. Sourian	1
Lal Singh	.. Mandewala	1
Naranjan Singh	.. Kakkar	1
Piara Singh	.. Do	1
Bakhshish Singh	.. China	1
Labh Singh	.. Kakkar	1
Rajinder Singh	.. Do	1
Gurdial Singh	.. Kawan	1
Harnam Singh	.. Tour	1
Gopal Singh	.. Bagge	1
Waryam Singh	.. Bhidian Aulakh	1
Jernail Singh	.. Brar	1
Amar Singh	.. Mohleke	1
Kesar Singh	.. Chak Mal Khan	1
Jej Singh	.. Shurah	1
Dara Singh	.. Padhri	1
Harbans Singh	.. Chhidan	1
Jagir Singh	.. Harse Chhina	1
Jagir Singh	.. Chogawan	1
Harbans Singh	.. Manawala	1
Makhan Singh	.. Tula Nangal	1
Palbir Singh	.. Chhidan	2
Ruman Singh	.. Hetam Pura	1
Tara Singh	.. Chawinda Khurd	1
Chanan Singh	.. Raja Sansi	1
Joginder Singh	.. Padhri	1
Karnail Singh	.. Kolti	1
Kashmir Singh	.. Sourian	1
Labh Singh	.. Bachiwind	1
Shingara Singh	.. Chhine	1
Sohan Singh	.. Tanana	2
Kartar Singh	.. Rug Tul	2
Harbhajan Singh	.. Harse Chhine	1
Gurnam Singh	.. Chawinda	1
Gulzar Singh	.. Kamaske	1
Pritam Singh	.. Harse Chhir	2
Sucha Singh	.. Sourian	1
Kakhwand Singh	.. Chhina	1
Tehal Singh	.. Tapiala	1
Chachan Singh	.. Tula Nangal	1
Pritam Singh	.. Kakkar	1
Lakhbir Singh	.. Awan Lakha Singh	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Ladha Singh	Jons	1
Banta Singh	Banianke	1
Vir Singh	Othian	1
Ajaib Singh	Bhitewad	1
Harbhajan Singh	Chhina	1
Tara Singh	Odar	2
Didar Singh	Bhuller	1
Dial Singh	Chogwan	2
Darshan Singh	Banianke	1
Harbans Singh	Lopoke	1
Ragbir Singh	Bhagwan	2
Balwant Singh	Do	2
Bachan Singh	Jons	1
Tarlok Singh	Kawan	1
Inder Singh	Othian	1
Piara Singh	Madoke	1
Wassan Singh	Nurpur	1
Anokh Singh	Kohali	1
Amar Singh	Padhir	1
Udham Singh	Boparai	1
Lachhman Singh	Chheleke	2
Hazara Singh	Tutiwal	2
Bachan Singh	Bhindi Nain	1
Harnam Singh	Dug	1
Mangal Singh	Soutian	1
Kaka Singh	Bhitewad	1
Karnail Singh	Muhar	1
Balbinder Singh	Boparai	1
Harbans Singh	Baniaka	2
Hazara Singh	Thatha	1
Baldev Singh	Kakkar	1
Chanan Singh	Chainpur	1
Sucha Singh	Vairowal	1
Lakha Singh	Dug Tutu	1
Naranjan Singh	Raja Sansi	2
Shingara Singh	Lopoke	1
Chanan Singh	Harse Chhina	1
Surat Singh	Kanj	1
Darshan Singh	Kohali	1
Salinder Singh	Kiala	2
Dalbir Singh	Shapur	1
Tara Singh	Raniana	2
Kuldip Singh	Mudhe	2
Mukhtar Singh	Kohala	2
Sulakhan Singh	Mana Wala	1
Jaimal Singh	Tula Nangal	1
Kirpal Singh	Chawinda	1
Balbir Singh	Bhitewad	1
Mangal Singh	Awan Lakha Singh	1
Amar Singh	Kawan	1
Balwant Singh	Koulewal	1
Teja Singh	Chak Misri Khan	1
Naranjan Singh	Bhitewad	1
Kirpal Singh	Vairowal	1
Gurmukh Singh	Chainpur	1
Karnail Singh	Chak Misri Khan	1
Bhal Singh	Bhitewad	1
Pritam Singh	Eishuan	2
Joginder Singh	Raja Sansi	1
Anoop Singh	Chahura	1
Dial Singh	Do	1
Sohan Singh	Bhuller	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Gurmej Singh	Dhariwal	2
Santokh Singh	Thatha	1
Kaljan Singh	Bagga Kalan	1
Amar Singh	Sarangra	1
Karnail Singh	Bhuller	1
Bagicha Singh	Lopoke	1
Sohan Lal	Jhanjhoti	1
Dera Singh	Ratten	1
Mangal Singh	Khiala Kalan	1
Dyal Singh	Boparai	1
Joginder Singh	Kakkar	1
Joginder Singh	Chogawan	1
Darshan Singh	Jarial	2
Mula Singh	Boparai Kalan	1
Lakhbir Singh	Kalu Nangal	1
Mohinder Singh	Chak Misri Khan	1
Wassan Singh	Boparai	1
Surta Singh	Kotla Dum	1
Anokh Singh	Kothian	1
Sadhu Singh	Odar	1
Amar Singh	Boparai Khurd	1
Piara Singh	Padhri	1
Bachan Singh	Keriala	1
Sulakhan Singh	Bhangan	1
Jagir Singh	Boparai	1
Tara Singh	Rai	1
Pira Singh	Kirigarh	1
Shingara Singh	Othina	1
Bawa Singh	Boparai	1
Darshan Singh	Thatha	1
Pritam Singh	Kakkar	1
Piara Singh	Do	1
Ditu	Kotla Dum	1
Hazara Singh	Kakkar	1
Talok Singh	Kotla Sakka	1
Nirmal Singh	Moure	1
Mukhtar Singh	Bhidian Aulakh	1
Gurdial Singh	Kot Sidhu	1
Tara Singh	Bagga	1
Balbir Singh	Saidhu pura	1
Jit Singh	Brar	1
Multan Singh	Thatha	2
Gurcharan Singh	Rayya	1
Sucha Singh	Kohali	1
Swaran Singh	Tour	1
Karnail Singh	Mohalke	2
Gopal Singh	Kakkar	1
Wassan Singh	Bhindi Aulakh	1
Rattan Singh	Tour	2
Manga Singh	Dhariwal	1
Shingara Singh	Padhri	1
Chanda Singh	Waniake	1
Hazara Singh	Padhri	1
Karnail Singh	Boparai Baj Singh	1
Des Ram	Bhindi Aulakh	1
Dessa Singh	Oderian	1
Ajaib Singh	Kohala	1
Baggel Singh	Brar	1
Massa Singh	Chak Misri Khan	1
Pala Singh	Sakan Rai	1
Chanan Singh	Bhindi Aulakh	1
Sohan Singh	Bhiala Khurd	1
Kundan Singh	Bhilowal Kacca	1
Fangan Singh	Raniana	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Harnam Singh	Mauve	1
Kartar Singh	Kirigarh	1
Shingara Singh	Dale Ke	1
Narianjan Singh	Bhitewad	1
Charan Singh	Bhagwan	1
Lakhbir Singh	Chak Misri Khan	1
Surta Singh	Chhahura	1
Kishan Singh	Mamaske	1
Gurdeep Singh	Waroke	1
Teja Singh	Rodala	1
Gurmukh Singh	Chogawan	1
Sukhwant Singh	Othian	2
Vir Singh	Bharam Kot	1
Gurdip Singh	Kohali	1
Maraj Singh	Bhuller	2
Massa Singh	Do	2
Sohan Singh	Chhidan	1
Gurdial Singh	Tapiala	1
Arjan Singh	Chawinda	1
Gulzar Singh	Kohali	1
Ganda Singh	Chawinda Kalan	1
Harbans Singh	Chogawan	1
Gian Singh	Sarangra	2
Jarnail Singh	Bagga	1
Mukhtiar Singh	Karyal	1
Chanchal Singh	Padhri	1
Bakhshish Singh	Dhariwal	2
Chanan Singh	Chak Misri Khan	1
Mohinder Singh	Khala	1
Karnail Singh	Lopoke	1
Thakur Singh	Kohali	1
Pritam Singh	Wanianke	1
Chanan Singh	Chhidan	1
Piara Singh	Rai	1
Mohan Singh	Tula Nangal	1
Bachan Singh	Boparai Baj Singh	1
Jarnail Singh	Chak Mal Khan	1
Tehal Singh	Boparai Khurd	1
Hazara Singh	Shan Kalla	1
Tarlok Singh	Udhar Dhariwal	1
Bachan Singh	Shan Kala	1
Dalbir Singh	Hetam Pura	1
Bachan Singh	Khiala Kalan	1
Ayya Singh	Kariala	1
Aminder Singh	Raja Sansi	1
Talok Singh	Brar	1
Bachan Singh	Boparai Baj Singh	2
Dalip Singh	Lopoke	1
Ajit Singh	Chak Misri Khan	1
Karnail Singh	Lawan	1
Narinder Singh	Beharwal	1
Chur Singh	Adli Wala	1
Manohar Lal	Chhine	1
Teja Singh	Jajje	1
Naranjan Singh	Thatha	2
Surjan Singh	Kariala	1
Charan Singh	Kotli Sakka	1
Ayya Singh	Raja Sansi	1
Chanan Singh	Dadra	1
Pritam Singh	Kaulowal	1
Dhara Singh	Dalleke	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Kamal Singh	Dag Tut	1
Pritam Singh	Chogawan	1
Chanchal Singh	Bachiwind	1
Bahadur Singh	Chawinda	1
Ajaib Singh	Kaller	1
Kaka Singh	Dag Tut	1
Bhagat Singh	Tur	1
Bahadur Singh	Khiala Kalan	1
Tara Singh	Lopoke	1
Dessa Singh	Lawan	1
Jagir Singh	Chogawan	2
Dalip Singh	Chhine	2
Ram Singh	Kakkar	2
Harbans Singh	Tapiala	1
Mangal Singh	Dag Tut	1
Gian Singh	Bhindi Aulakh	1
Tara Singh	Chawinda Khurd	1
Thakur Singh	Sarangra	1
Thakur Singh	Shahura	2
Raghubir Singh	Chak Misri Khan	1
Chanchal Singh	Bhuller	1
Inder Bal Singh	Kuhala	1
Sher Singh	Kakkar	1
Karnail Singh	Manwala	1
Gurmukh Singh	Vairoke	1
Ravinder Singh	Bagge	1
Kashmir Singh	Do	1
Harbhajan Singh	Do	2
Makhan Singh	Jhanjhoti	2
Chanan Singh	Lopoke	1
Surjan Singh	Bhitewad	1
Singhara Singh	Joeke	1
Amrit Singh	Manawala	1
Karnail Singh	Lopoke	1
Rajinder Singh	Odar	1
Bachan Singh	Verwala	1
Amrik Singh	Moure Khurd	1
Charan Singh	Kotli	1
Karj Singh	Chowinda Kalan	1
Rajinder Singh	Kakkar	1
Perghat Singh	Tapiala	1
Karnail Singh	Kohali	1
Bakhshish Singh	Chawinda Khurd	1
Beant Singh	Jhanjhoti	1
Ajit Singh	Odar	1
Nishan Singh	Chowinda Khurd	1
Dari Singh	Dhetewas	1
Karnail Singh	Bagga	1
Balkar Singh	Sarangra	2
Chanan Singh	Bhetewad	2
Banta Singh	Hatam Pura	2
Lakha Singh	Bagga	2
Bhagwan	Kawan	2
Sidh Singh	Kariala	1
Sulakhan Singh	Tour	1
Sucha Singh	Veriroke	1
Hira Singh	Padhri I	1
Ram Singh	Harsa Chhine	1
Ganda Singh	Jons	1
Jarnail Singh	Do	2
Hazara Singh	Do	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Kundan Singh	Bhitewad	1
Shingara Singh	Kaluwal	1
Banta Singh	Dug Tut	1
Hazara Singh	Karial	1
Santa Singh	Dug Tut	1
Gurbachan Singh	Vairoke	1
Surjit Singh	Moure	1
Bahadur Singh	Brar	1
Mota Singh	Kakkar	1
Anoop Singh	Rai	1
Kehar Singh	Kakkar	1
Surjan Singh	Shahpur	1
Naranjan Singh	Kotli Sakka	2
Sewa Singh	Do	2
Mohan Singh	Bhuller	1
Chanan Singh	Wan Lakha Singh	1
Charan Singh	Khiala Khurd	1
Fauja Singh	Jokeke	1
Arjan Singh	Boparai	1
Sadhu Singh	Rodala	2
Surat Singh	Karila	1
Bhan Singh	Do	2
Kaka Singh	Bagge	1
Ajit Singh	Kakkar treeen	1
Ajit Singh	Bagga	2
Ganga Singh	Chabba	2
Hardial Singh	Bal Kalan	2
Bakhshish Singh	Pandori Hassan	2
Sudagar Singh	Jhitte	2
Piara Singh	Lalpura	2
Charan Singh	Chawinda Devi	2
Naranjan Singh	Pandori Sidhwan	2
Gurmukh Singh	Fatehpur	2
Gulzar Singh	Jagat Pura	2
Shingara Singh	Chatiwind	2
Mangal Singh	Bhaini Baharamni	2
Ranga Singh	Chatiwind	2
Chanan Singh	Dhapai	2
Bachan Singh	Bhangwan	2
Santokh Singh	Do	2
Mangal Singh	Akal Garh	2
Talok Singh	Fatehpur	1
Surjan Singh		2
Beant Singh	Heir Kambu	2
Sudagar Singh	Chatiwind	2
Santokh Singh	Manawala	2
Khazan Singh	Makhan Windi	2
Bhagat Singh	Pandori Mehma	2
Amar Singh	Verka	2
Chattar Singh	Garwali	2
Chanan Singh	Do	2
Hari Singh	Kot Khalsa	2
Natha Singh	Khazala	2
Mohan Singh	Chabba	2
Shingara Singh	Kot Khalsa	2
Kartar Singh	Kiabur	2
Banta Singh	Gilwali	2
Talok Singh	Fatehpur	2
Harbhajan Singh	Meharbanpur	2

Name of cultivator	Village	No. of ploughs for which sub- sidy granted.
Kartar Singh	Bhoiwal	2
Lakha Singh	Miran Kot	2
Dalip Singh	Bal Kalan	2
Singara Singh	Raipur Gil	2
Hardit Singh	Kot Doule	2
Desa Singh	Makhan Wind	2
Harnam Singh	Mehman Pandor	2
Gurnam Singh	Chat	2
Lakha Singh	Amr Kot	2
Gurdial Singh	Cheete	2
Lakha Singh	Do	2
Kundan Singh	Bal Kalan	2
Arjan Singh	Bhaineke	2
Dalip Singh	Bal Kalan	2
Surinder Singh	Daburji	2
Amrik Singh	Nawan Pind	2
Sukha Singh	Niran Chak	2
Ganga Singh	Tarsikka	2
Tara Singh	Gilwali	2
Hazara Singh	Fatehpur Rajputan	2
Jewan Singh	Pandori Mehmd	2
Jernail Singh	Cheete	2
Rur Chand	Audhual	2
Ajit Singh]	Gilwali	2
Jaswant Singh	Channa	2
Surat Singh	Channa	2
Bawa Singh	Tung]	2
Inder Singh	Manowal	2
Gurmukh Singh	Adliwala	2
Mangal Singh	Sangna	2
Thakur Singh	Rai Pur Gil	2
Swaran Singh	Rajan Mangal	2
Jagir Singh	Talwandi	2
Mehnga Singh	Kotli Nasir Khan	2
Jernail Singh	Raipur Gil	2
Khem Singh	Ajaibwali	2
Makhan Singh	Pandori Mehmd	2
Arjan Singh	Bhainegilwali	2
Kishan Singh	Fateh Pur Rajputan	1
Khazan Singh	Cheete	2
Sadagar Singh	Cheete	2
Amar Singh	Nangal Dial Singh	2
Labh Singh	Makhan Windi	2
Karam Singh	Pandori Ran Singh	2
Ajit Singh	Ajaibwali	2
Puran Singh	Wangri	2
Sardul Singh	Sultan Wind	2
Hardip Singh	Ditto	2
Gopal Singh	Rai Gill	2
Kewal Krishan	Jai Road	2
Kartar Singh	Ajaibwali	2
Hari Singh	Pandori Mehman	2
Kartar Singh	Khazala	2
Mohinder Singh	Pandori Ran Singh	2
Faqir Singh	Mattowal	2
Gajjan Singh	Bhut	2
Ganga Singh	Chabba	2
Harbans Singh	Chatiwind	2
Narain Singh	do	2
Karnail Singh	do	2
Harnam Singh	Pandori Mehman	2
Darshan Singh	Mangasarai	2
Arjan Singh	Raipur	2

Name of cultivator	Village	Number of ploughs for which subsidy granted
Joginder Singh	Pachde	1
Kashmir Singh	Pachhade	1
Santa Singh	Bachiwind	2
Makhtiar Singh	Nurpur	1
Avtar Singh	Chnidan	1
Karam Singh	Bhullar	1
Chur Singh	Chak Misri Khan	1
Karam Singh	Bhitewad	1
Lakhwinder Singh	Kohali	1
Puran Singh	Do	1
Darshan Singh	Snapur	2
Gian Singh	Brar	1
Bakhshish Singh	Sourian	1
Teja Singh	Othian	1
Karnail Singh	Bhindi Aulakh	1
Harnant Singh	Dala	1
Ajaib Singh	Sahura	1
Bakhshish Singh	Do	1
Gurcharan Singh	Chak Misri Khan	1
Sulakhan Singh	Lopoke	1
Dial Singh	Chawinda Kalan	1
Mada Singh	Thatha	1
Kishan Singh	Rai	2
Massa Singh	Nurpur	2
Gurbachan Singh	Bopara Baj Singh	1
Jernail Singh	Chak Mal Khan	1
Mukhtar Singh	Lopoke	2
Pritam Singh	Veirowal	1
Amrik Singh	Badari	1
Harnam Singh	Dadrai	1
Sudha Singh	Adli Wala	1
Bakhshish Singh	Bhatewad	1
Balbir Singh	Jons	1
Mota Singh	Kugh	1
Arjan Singh	Bhilowal	2
Piara Singh	Shurah	2
Piara Singh	Tur	1
Makhan Singh	Daleke	1
Mula Singh	Othian	1
Swaran Singh	Awan Lakha Singh	1
Makhan Singh	Chainpura	1
Surjit Singh	Lopoke	1
Swaran Singh	Hetampura	1
Harbhajan Singh	Chak Misri Khan	1
Hazara Singh	Bopara Baj Singh	1
Gurdial Singh	Ditto	1
Mangal Singh	Chogawan	1
Surjit Singh	Shahura	1
Jag Singh	Rudala	1
Buta Singh	Mani	1
Tara Singh	Bhitewad	1
Banta Singh	Sourian	1
Bachan Singh	Kaller	1
Manu	Dag Tut	1
Jagat Singh	Jhanjhoti	1
Khazan Singh	Bhitewad	2
Ajit Singh	Kakkar	1
Dara Singh	Jajje	1

Name of cultivator	Village	Number of ploughs for which subsidy granted
Kashmir Singh	.. Kaial	1
Gejja Singh	.. Rai	1
Mewa Singh	.. Bhitewad	2
Kartar Singh	.. Lopoke	1
Teja Singh	.. Raja Sansi	1
Tara Singh	.. Chankalewal	1
Mangal Singh	.. Kohala	1
Puran Singh	.. Brar	1
Sulakhan Singh	.. Kakkar	1
Dara Singh	.. Kulai	1
Thakur Singh	.. Shahpur	2
Sardar Singh	.. Mohmad pura	1
Mohan Singh	.. Chak Misri Khan	1
Jagir Singh	.. Koli Sakka	1
Mangal Singh	.. Sahura	1
Harbans Singh	.. Chhine	1
Pargat Singh	.. Othian	1
Jagat Singh	.. Boparai Baj Singh	2
Hira Singh	.. Weah	1
Chanchal Singh	.. Variowal	1
Dalip Singh	.. Burj tur	1
Joginder Singh	.. Raja Sansi	1
Naranjan Singh	.. Dhariwal	2
Charan Singh	.. Lalian	1
Amar Singh	.. Othian	2
Santokh Singh	.. Kakkar	1
Darshan Singh	.. Bhullar	1
Raj Kumar	.. Dug Tut	1
Swaran Singh	.. Hetampura	1
Sohan Singh	.. Chogawan	2
Amrik Singh	.. Jaraur	1
Baghel Singh	.. Chawinda	1
Kartar Singh	.. Rani	1
Swaran Singh	.. Mourakalan	1
Lakha Singh Sarpanch	.. Chhina	1
Chanan Singh	.. Lopoke	1
Karam Singh	.. Verwal	1
Vir Singh	.. Bhitewad	1
Dalip Singh	.. Lopoke	1
Mukhtar Singh	.. Chhine	1
Amar Singh	.. Gagha	2
Santa Singh	.. Dag Tut	2
Satnam Singh	.. Bhitewad	1
Swaran Singh	.. Boparai	2
Harbhajan Singh	.. Bachiwind	1
Gura Singh	.. Manawala	1
Dalbir Singh	.. Sarangra	1
Joginder Singh	.. Raja Sansi	1
Bhan Singh	.. Lopoke	1
Kundan Singh	.. Jhanjhoti	1
Tara Singh	.. Vairawal	1
Harnam Singh	.. Bhilowal	1
Mukhtar Singh	.. Brar	1
Lal Singh	.. Tapiala	1
Jagbir Singh	.. Karial	1
Bagga Singh	.. Kakka	1
Vir Singh	.. Bhitewad	1
Chanan Singh	.. Kakkar	1
Sham Singh	.. Padhri	1
Sucha Singh	.. Karial	2

Name of cultivator	Village	No. of Ploughs for which Sub- sidy granted
Sadhu Singh	Kathu Nangal	2
Kartar Singh	Ajaibwali	2
Inder Singh	Makhan Windi	2
Basant Singh	Bal Khur	2
Jagjit Singh	Mandiala	2
Jernail Singh	Raipurgil	2
Karam Singh	Jewan Pandher	2
Naranjan Singh	Pandori Sidhuan	2
Sardara Singh	Pandori Ran Singh	2
Kashmir Singh	do	2
Narinder Singh	Sultan wind	2
Jasbir Singh	do	2
Bhan Singh	Ram Pur	2
Rattan Singh	do	2
Chanan Singh	Memalwal	2
Tehal Singh	Bhagtu Pura	2
Gurbax Singh	Sultan Wind	2
Gurdit Singh	Pandori Mehmud	2
Darshan Singh	Makhan Windi	1
Mukhtar Singh	Patti	1
Najar Singh	Gurwali	2
Piara Singh	Tarn Taran	2
Amlok Singh	Makhan Windi	1
Kartar Singh	Chatiwind	1
Atma Singh	Jandiala	1
Dalbir Singh	Raipur	1
Labh Singh	Chhehrta	2
Dyal Singh	Makhanwindi	2
Naryan Singh	Chatiwind	2
Tara Singh	Mudhal	1
Bahadur Singh	Gondasingh Wala	1
Sangara Singh	do	1
Darbara Singh	Gilwali	1
Gurmukh Singh	Sultanwind	1
Pyara Singh	Mudhal	1
Narinjan Singh	Guruwali	1
Gian Singh	Meera Chuck	1
Pritam Dass	Bhagupur	1
Dalip Singh	Pandori Ran Singh	2
Harpal Singh	Daloo Nangal	2
Tara Singh	Mudhal	2
Kartar Singh	Kot Dusanda	2
Ajaib Singh	Makhan Windi	2
Amarjit Singh	Chatiwindi	2
Tanmeja Singh	Chatiwind	2
Ram Singh	Vallah	2
Tara Singh	do	1
Teja Singh	do	2
Surjit Singh	Makhanwindi	2
Utam Singh	Bhoewal	2
Puran Singh		2
Karam Singh	Kalagower	2
Pritam Singh	Makhan Windi	2
Wassan Singh	do.	2
Surain Singh	do	2
Swarn Singh	Chhabhal	2
Suba Singh	Pandori Ran Singh	2
Swarn Singh	Pandori Ran Singh	2
Amar Singh	Pandori Ran Singh	2
Amar Singh	Pandori Ran Singh	2
Rora Singh	Sohian Kalan	2
Karam Singh	Pandori Mehma	2
Surain Singh	Guru Wali	2
Beri Singh	Chatiwind	1

Name of cultivator	Village	No. of ploughs for which sub- sidy granted
Lakha Singh	.. Chatiwind	.. 2
Karam Singh	.. Sohian Kalan	.. 2
Dalip Singh	.. Naag Kalan	.. 2
Swarn Singh	.. do	.. 1
Tej Singh	.. Majitha	.. 1
Sulakhan Singh	.. Bhoma	.. 2
Harbans Singh	.. Majitha	.. 1
Ranjit Singh	.. Majitha	.. 1
Kartar Singh	.. Bhoma	.. 1
Lajpat Rai	.. Majitha	.. 1
Budh Singh	.. Bhoma	.. 1
Mangal Singh	.. Naag Kalan	..
Amar Singh	.. Galowali	..
Ajit Singh	.. Guruwali	.. 2
Inder Singh	.. Manawa	.. 2
Balwant Singh	.. Bohru	.. 2
Maan Singh	.. Wadala	.. 2
Kernail Singh	.. Thatha Garh	.. 2
Narinjan Singh	.. Madhal	.. 2
Bhagat Singh	.. Madhal	.. 2
Kehar Singh	.. Shri Ramdass Nagar	.. 2
Channan Singh	.. Pandori Sidhwan	.. 2
Harbans Singh	.. Naushera Nangal	.. 2
Surat Singh	.. Laloo Phuman	.. 2
Mukhtar Singh	.. Jahangir	.. 2
Gopal Singh	.. Jahangir	.. 2
Kirpal Singh	.. Bal Kalan	.. 1
Atma Singh	.. Vallah	.. 2
Gurmej Singh	.. Chatiwind	.. 2
Kartar Singh	.. Kite	.. 2
Harnam Singh	.. Chanake	.. 2
Sada Singh	.. Qila Jiwan Singh	.. 2
Mohan Singh	.. Ram Dwali	.. 2
Sabjit Singh	.. Kassel	.. 2
Sewa Singh	.. Pandori Ran Singh	.. 2
Magha Singh	.. Mule Chuck	.. 2
Sohan Singh	.. Mule Chuck	.. 2
Puran Singh	.. Chabba	.. 2
Sohan Singh	.. Verka	.. 2
Surjan Singh	.. Guru Wali	.. 2
Wassan Singh	.. Matewal	.. 2
Mola Singh	.. Jalal Mehma	.. 2
Ram Singh	.. Jalal Mehma	.. 2
Sarup Singh	.. Gilwali	.. 2
Kundan Singh	.. Gilwali	.. 2
Surjit Singh	.. Ibban Khurd	.. 2
Pyara Singh	.. Verka	.. 2
Sohan Singh	.. do	.. 2
Jagir Singh	.. Kot Khalsa	.. 2
Surinder Singh	.. Mule Chuck	.. 2
Balwant Singh	.. Mule Chuck	.. 2
Mohinder Singh	.. Chabba	.. 2
Mukhtar Singh	.. Bala Chuck	.. 2
Makhan Singh	.. Mudhal	.. 2
Milkha Singh	.. Bhojian	.. 2
Karam Singh	.. Malakpura	.. 2
Gian Singh	.. Vallah	.. 2
Hari Singh	.. Gilwali	.. 2
Milkha Singh	.. Verpal	.. 2
Bhajan Singh	.. Mehma Pandori	.. 2
Dhir Singh	.. Kandiala	.. 2
Swarn Singh	.. Dhari Wind	.. 2
Mohinder Singh	.. Mandiala	.. 2

Name of cultivator	Village	No. of ploughs for which subsidy granted
Ajaib Singh	Verpal	2
Kartar Singh	Verpal	2
Chanan Singh	Verpal	2
Sukhdev Singh	Ram	2
Hari Singh	Kot Dut	2
Sohan Singh	Khajala	2
Karm Singh	Pandori Ran Singh	2
Surat Singh	Sur Singh	2
Kernail Singh	Pandori Ran Singh	2
Kernail Singh	Verpal	2
Ajaib Singh	Verpal	2
Faqir Singh	Ibban	2
Rattan Singh	Bhuri	2
Harbhajan Singh	Devigarh	2
Jagat Singh	Wadli Guru	2
Swarn Singh	Nargawa	2
Terlok Singh	Mattewal	2
Bhagat Singh	Nawanpind	2
Joginder Singh	Godar Jud	2
Bhagwan Singh	Tirath Pura	2
Ajaib Singh	Balowali	2
Kundan Singh	Kotla Gurjan	2
Lachman Singh	Mandiala	2
Gurdev Ditta	Khordi	2
Inder Singh	Chabba	2
Charan Singh	Bhani Kalan	2
Surjan Singh	Bheni Kalan	2
Jaswant Singh	Sohl	2
Dial Singh	Makhan Windi	2
Harbans Singh	Chatiwind	2
Baldev Singh	Vallah	2
Surjan Singh	Bheni Gill	2
Ajit Singh	Bheni Gill	2
Sewa Singh	Chatiwind	2
Santokh Singh	Pandori Nain	2
Mana Singh	Chochowal	2
Jagir Singh	Rangil Pura	2
Gurmukh Singh	Bhagali	2
Tarlok Singh	Pakhar Pura	2
Didar Singh	Jainti Pura	2
Swarn Singh	Didal	2
Bhan Singh	Pakhzr Pura	2
Dara Singh	Jante Pura	2
Mohan Singh	Laouka	2
Ujagar Singh	Abdal	2
Ujagar Singh	Abdal	2
Mohan Singh	Abdal	2
Garib Singh	Chachowal	2
Chanan Singh	Mari Khurd	2
Jernail Singh	Pakhar Pura	2
Raghbir Singh	Pakhar Pura	2
Narinjan Singh	Chochowali	2
Khiwan Singh	Jaintepura	2
Lakha Singh	Chochowal	2
Basant Singh	Lohke	2
Charan Singh	Lohke	2
Makhan Singh	Manewali	2
Rajinder Singh	Pakherpura	2
Makhan Singh	Chochowali	2
Gurlal Singh	Chochowali	2
Gurpal Singh	Shah Nwaz	2
Raghbir Singh	Pakhar Pura	2

Name of Cultivator	Village	No. of Ploughs for which Subsi- dy granted
Gurdial Singh	.. Chochowal	.. 2
Ram Lal	.. Jaintipura	.. 2
Pritam Singh	.. Pakhar Pura	.. 2
Gurmukh Singh	.. Marar	.. 2
Joginder Singh	.. Do Burji	.. 2
Banta Singh	.. Marar	.. 2
Sadhu Singh	.. Talwandi	.. 2
Hari Singh	.. Mariwadi	.. 2
Shangara Singh	.. Mariwadi	.. 2
Bishan Singh	.. Khordi	.. 2
Chanan Singh	.. Guru Lal	.. 2
Kartar Singh	.. Kot Dasundi Mal	.. 2
Parkash Singh	.. Sohain Kalan	.. 2
Maan Singh	.. Bajri	.. 2
Dyal Singh	.. Makhan Windi	.. 2
Saudagar Singh	.. Mehma Pandori	.. 2
Nazar Singh	.. Mehma Pandori	.. 2
Kartar Singh	.. Ajaib Wali	.. 2
Daler Singh	.. Ajaib Singh	.. 2
Shingara Singh	.. Guru Lal	.. 2
Mukhtar Singh	.. Jastorwal	.. 2
Fauja Singh	.. Chamari	.. 1
Amar Singh	.. Mokum	.. 2
Chana Singh	.. Kandowali	.. 1
Mangal Singh	.. Alampur	.. 2
Bachan Singh	.. Chamari	.. 2
Teja Singh	.. Kotli Mian	.. 2
Kishan Singh	.. Qamalpur	.. 2
Bachan Singh	.. Chamari	.. 2
Didar Singh	.. Chamari	.. 2
Harbans Singh	.. Allowala	.. 1
Dalbir Singh	.. Sainsarai Khurd	.. 1
Teja Singh	.. Bhuchaia	.. 1
Jagir Singh	.. Bhuchaia	.. 2
Hazara Singh	.. Bhuchaia	.. 2
Narinjan Singh	.. Bhuchaia	.. 2
Charan Singh	.. Qamalपुर	.. 2
Gurmej Singh	.. Qamalपुर	.. 1
Chanan Singh	.. Harar Kalan	.. 2
Gopal Dass	.. Harar Kalan	.. 2
Narinder Singh	.. Chetan Pura	.. 1
Yoginder Singh	.. Hardoputli	.. 2
Chanan Singh	.. Hardoputli	.. 1
Sardool Singh	.. Bohlian	.. 1
Sucha Singh	.. Adliwala	.. 1
Jaswant Singh	.. Malawala	.. 1
Tara Singh	.. Adliwala	.. 2
Ajit Singh	.. Qamalपुर	.. 1
Nazir Singh	.. Bhurke	.. 1
Chanan Singh	.. Talwandi Pharmal	.. 1
Hazara Singh	.. Sain Sarai	.. 1
Jagat Singh	.. Khatra	.. 1
Kashmir Singh	.. Jagdev Kalan	.. 1
Pritam Singh	.. Bhuregli	.. 1
Amrik Singh	.. Dalam	.. 1
Ala Singh	.. Talwandi Mukhowal	.. 1
Kashmir Singh	.. Putli	.. 1
Narain Singh	.. Adliwala	.. 1
Mukhtar Singh	.. Adliwala	.. 2
Fauja Singh	.. Adliwala	.. 2
Hazara Singh	.. Bhure Gill	.. 1

Name of Cultivator	Village	No. of Ploughs for which Subsi- dy granted
Gulzar Singh	Bhure Gill	1
Madho Singh	Nanke Sudar	1
Kernail Singh	Kot Khasra Singh	1
Chanam Singh	Chetan Pura	1
Rattan Singh	Chetan Pura	2
Surjit Singh	Adli Wala	1
Sadhu Singh	Sarepure Ibrahim	1
Gurmukh Singh	Kotli Mian Khan	1
Sukhwant Singh	Othian	1
Banta Singh	Mazafarpura	1
Mohinder Singh	Chamyari	1
Milkha Singh	Chamyari	1
Kulwant Singh	Mulani Kot	1
Narinjan Singh	Khatrai	2
Natha Singh	Vachhoya	2
Sadha Singh	Adliwala	1
Gurmukh Singh	Gujjapir	2
Gopal Singh	Adliwala	2
Santokh Singh	Ugar Aulakh	1
Joginder Singh	Adliwala	2
Darshan Singh	Putli	2
Kernal Singh	Ajnala	2
Kishan Singh	Sandhowali	1
Jhanda Singh	Kotla Gujran	2
Dalip Singh	Balbawa	1
Harnam Singh	Kandowali	2
Wassan Singh	Agar Aulakh	1
Arjan Singh	Dyal Pura	1
Jernaail Singh	Isa Pur	2
Amrik, Singh	Hardoputli	1
Gulzar Singh	Vachoya	2
Jaswant Rai	Mahlan Wala	1
Jagir Singh	Chmyari	2
Balwant Singh	Bua Nangal	2
Angrej Singh	Chmyari	2
Balwant Singh	Bua Nangal	1
Balkar Singh	Bua Nangal	1
Gurmukh Singh	Bua Nangal	1
Jernail Singh	Dyal Pura	1
Kartar Singh	Bua Nangal	1
Surjit Singh	Chamyari	1
Hardyal Singh	Nangal Wanjawala	1
Gernail Singh	Adliwala	2
Dalip Singh	Qandowali	1
Bakshish Singh	Harar Kalan	1
Sucha Singh	Malo Nangal	1
Jagtar Singh	Ajaiwali	2
Sohan Singh	Makhan Windi	2
Kulwant Singh	Ajaibwali	2
Thakur Singh	Roopowali	2
Kundan Singh	Verowal	2
Gurdit Singh	Gilwali	2
Mohinder Singh	Pandori Ran Singh	2
Mohinder Singh	Chabba	2
Pritam Singh	Mono Chahl	2
Major Hazara Singh	Pandori Ran Singh	2
Balwant Singh	Raipur	1
Naranjan Singh	Raipur	1
Swarn Singh	..	2
Gurdit Singh	Guruwali	2
urjan Singh	Bala Chuck	2

Name of Cultivator	Village	No. of Ploughs for which Subsi- dy granted
Pooran Singh	.. Patwari home	.. 2
Jaginder Singh	.. Patwari home	.. 2
Des Singh	.. Pandori Ran Singh	.. 2
Mohinder Singh	.. Makhanwindi	.. 2
Joginder Singh	.. Raipur	.. 2
Baljinder Singh	.. Chabbal	.. 1
Rattan Singh
Amar Singh	.. Kot Devi Bal	.. 2
Makhan Singh	.. Manga Sarai	.. 2
Mohinder Singh	.. Cheema	.. 2
Nirmal Singh	.. Manga Sarai	.. 2
Mohinder Singh	.. Makhan Windi	.. 2
Geja Singh	.. Makhan Windi	.. 2
Sanmukh Singh	.. Chatiwind	.. 2
Chur Singh	.. Swari Kalan	.. 2
Hazara Singh	.. Laving Bhutan	.. 2
Charan Singh	.. Raipur Mal Brahmana	.. 2
Sucha Singh	.. Makhan Windi	.. 2
Gurdit Singh	.. Fatehgarh	.. 2
Sardool Singh	.. Gurnampura	.. 2
Wassan Singh	.. Lana Sakundal	.. 2
Kundan Singh	.. Vanchari	.. 2
Shangara Singh	.. Chapli	.. 2
Kartar Singh	.. Chatiwind	.. 2
Sukha Singh	.. Chapli	.. 1
Jaswant Singh	.. Gumtala	.. 2
Didar Singh	.. Gumtala	.. 2
Kartar Singh	.. Makhanwindi	.. 2
Shangara Singh	.. Verpal	.. 2
Bhagwan Singh	.. Chala Chuck	.. 2
Mukhtar Singh	.. Mehma Pandori	.. 2
Pyara Singh	.. Mehma Pandori	.. 1
Sant Ram	.. Sohian Kalan	.. 2
Amrit Singh	.. Jiwan Hamphree	.. 2
Pritam Singh	.. Chamba	.. 2
Bhagat Singh	.. Fatehpur Rajputan	.. 2
Sadha Singh	.. Fatehpur Rajputan	.. 1
Lakhbir Singh	.. Mahan Naro	.. 2
Shamsher Singh	.. Ganda Singh Wala	.. 2
Sohan Singh	.. Sohian Kalan	.. 2
Amrik Singh	.. Chatiwind	.. 2
Makhan Singh	.. Makhanwindi	.. 2
Didara Singh	.. Makhanwindi	.. 2
Pooran Singh	.. Pandori Mehma	.. 1
Jagjit Singh	.. Sohian Kalan	.. 2
Surjit Singh	.. Sohian Kalan	.. 2
Karam Singh	.. Sohian Kalan	.. 2
Wassan Singh	.. Pandori Mehma	.. 2
Harnam Singh	.. Pandori Mehma	.. 2
Nirmal Singh	.. Raipur	.. 2
Sohan Singh	.. Raipur	.. 2
Avtar Singh	.. Khania	.. 2
Mohinder Singh	.. Pandori Ram Singh	.. 2
Ajaib Singh	.. Pandori Ram Singh	.. 2
Chanan Singh	.. Sarpur	.. 2
Tara Singh	.. Sarpur	.. 2
Gulzar Singh	.. Chapti	.. 2
Bahadur Singh	.. Bath	.. 2
Charan Singh	.. Pandori Lama	.. 2
Sardool Singh	.. Pandori Lama	.. 2
Labh Singh	.. Bhagwanwala	.. 2

Name of Cultivator	Village	No. of Ploughs for which Subsi- dy granted
Darsaan Singh	Verka	2
Bahadur Singh	Jahangir	2
Ramel Singh	Jandiala	2
Bhagat Singh	Modhar	2
Pooran Singh	Balgarh	2
Darshan Singh	Chatiwind	2
Harjit Singh	Kathian	2
Hazara Singh	Kathian	2
Bahadur Singh	Fatepur	2
Nazar Singh	Fatepur	2
Hira Singh	Fatepur	2
Pritam Singh	Fatepur	2
Asa Singh	Fatepur	2
Harbans Singh	Pandori Ran Singh	2
Sohan Singh	Raipur	2
Labu Singh	Vallah	2
Maan Singh	Vallah	2
Jasbir Singh	Raipur	2
Karm Singh	Shahpur	2
Gian Singh	Vallah	2
Tarlok Singh	Vallah	2
Harnam Singh	Thathagarh	2
Harbans Singh	Fatepur	2
Jarnail Singh	Pandori Ran Singh	2
Inder Singh	Verpal	2
Partap Singh	Manochal	2
Kundan Singh	Chatiwind	2
Dasounda Singh	Verpal	2
Gurdit Singh	Tanda Mal	2
Gurbax Singh	Jasmal	2
Charan Singh	Ranigil	2
Mewa Singh	Verpal	2
Chanan Singh	Verpal	2
Chanan Singh	Chatiwind	2
Basant Singh	Gal Rahpur	2
Partap Singh	Modhal	2
Harnam Singh	Fatehpur Rajputan	2
Gurmukh Singh	Fatehpur Rajputan	2
Karnaail Singh	Mudhal	2
Gurnam Singh	Guru Lal	2
Bachan Singh	Guru Lal	2
Sardara Singh	Guru Lal	1
Shabeg Singh	Sultanwind	2
Harbhajan Singh	Umerpur	2
Mohan Singh	Ramuwala	2
Mouinder Singh	Ranigil	2
Sher Singh	Bhanigillan	2
Vir Singh	Chicha Bhakhana	1
Randhir Singh	Adliwala	2
Hazara Singh	Adliwala	2
Puran Singh	Vanchri	2
Ujagar Singh	Vanchri	2
Sarbjit Singh	Kassel	2
Ala Singh	Pandori	2
Darshan Singh	Makhan Windi	2
Puran Singh	Pandori Variach	2
Joginder Singh	Kessel	2
Karam Singh	Pandori Ran Singh	2
Amrik Singh	Sewan Manaro	2
Harbans Singh	Villa	2
Sohan Singh	Guru Lal	2
Sewa Singh	Fatehpur Rajputan	2

Name of Cultivator	Village	No. of Ploughs for which Subsi- dy granted
Sekander Singh	.. Makhan Windi	.. 2
Dial Singh	.. Chabowal	.. 2
Chanan Singh	.. Makhan Windi	.. 2
Karam Singh	.. Rahpurgal	.. 2
Amrik Singh	.. Rahpurgal	.. 2
Jagat Singh	.. Guruwali	.. 2
Ajit Singh	.. Jalanbad	.. 2
Hazara Singh	.. Jalanbad	.. 2
Nazar Singh	.. Johal	.. 2
Bhagat Singh	.. Modhal	.. 1
Pooran Singh	.. Mandiala	.. 1
Swarn Singh	.. Manga Sarai	.. 2
Shangara Singh	.. Adli Walla	.. 1
Rajan Singh	.. Pandori Sidhwan	.. 1
Tara Singh	.. Pandori Sidhwan	.. 1
Arjan Singh	.. Raipur Gill	.. 1
Chanan Singh	.. Makhan Windi	.. 2
Karnail Singh	.. Thathgarh	.. 1
Makhan Singh	.. Adliwala	.. 2
Karnail Singh	.. Raipur Gill	.. 2
hangara Singh	.. Kalual	.. 2

25th March, 1963

Co-operative Cold Storage Societies

*3115. Comrade Ram Piara : Will the Chief Minister be pleased to state—

- (a) the names of Co-operative Cold Storage Societies in the State, districtwise, at present together with their location in each case ;
- (b) the dates of registration of the said societies in each case ;
- (c) the amount of loans advanced by the Co-operative Banks in the State to the societies mentioned in part (a) above standing at present against each;
- (d) whether any information has recently been collected by the Government about the societies who do not possess the Co-operative character; if so, the names of the Cold Storage Co-operative Societies, if any, which fall in this category, district-wise ;
- (e) the number and names of members of each of the Co-operative Cold Storage Societies in Amritsar and Ludhiana Districts ?

Sardar Partap Singh Kairon: (a), (b), (c), (d) and (e) Statements I, II and III have been laid on the Table of the House.

STATEMENT I

District	Serial No.	Name of Co-operative Cold Storage Societies in the State at present together with their location in each case	The dates of Registration of the said societies in each case	The amount of loans advanced by the Co-operative Banks in the State to the Societies, mentioned in part (a) standing at present against each
	(A)	(B)	(C)	
				Rs.
Gurdaspur ..	1	The Gurdaspur-Kangra Districts Co-operative Cold Storage at Pathankot, P.O. and Tehsil, Pathankot, District Gurdaspur	7-1-56	One lac.
Amritsar ..	2	The Amritsar Co-operative Cold Store Ltd., Amritsar located at G.T. Road, Amritsar	23-6-54	2,44,754.53
Ferozepur ..	3	The Moga Co-operative Cold Store Ltd., Moga, District Ferozepur, situated at about one mile from Moga on Road running from Moga to Ludhiana side	23-11-56	64,931.29
Kapurthala ..	4	The Phagwara Agricultural Co-operative Cold Store Ltd., Phagwara, District Kapurthala	18-12-57	50,000
Ludhiana ..	5	The Ludhiana Adarsh Co-operative Cold Store Ltd., G.T. Road at Ludhiana (Adjacent Town Hall)	22-2-58	..
	6	The Ludhiana Co-operative Cold Store Ltd., at Ludhiana	6-6-60	(Rs. 40,000 C.B. Loan) (Rs. 1,65,863, Punjab State Co-op. Bank Loan).
Karnal ..	7	The Kutail Madhuban Co-operative Cold Store Ltd. (Location Kutail Madhuban Tehsil, and District Karnal)	3-7-54	83,573.20 (excluding interest)
	8	The Karnal Co-operative Cold Store Ltd., at Panipat, Tehsil Panipat, District Karnal	6-2-61	5,000 Principal and Rs. 248.43 nP. as Interest.
Hoshiarpur ..	9	The Hoshiarpur Co-operative Cold Store Ltd., Hoshiarpur near D.A.V. Higher Secondary School, Hoshiarpur.	7-7-54	Rs. 30,921.91 are standing against the Society of the Punjab State Co-operative Bank

District	Serial No.	Name of Co-operative Cold Storage Societies in the State at present together with their location in each case	The dates of Registration of the said societies in each case	The amount of loans advanced by the Co-operative Banks in the State to the Societies mentioned in part (a) standing at present against each
		(A)	(B)	(C)
Patiala	.. 10	The Sirhind Co-operative Cold Store Ltd., Tehsil Sirhind, District Patiala. It is situated on G.T. Road about 16 miles from Rajpura	24-6-62	No loan
Jullundur	.. 11	The Phillaur Sutlej Co-operative Cold Store Ltd., Phillaur, District Jullundur	1-2-61	No loan
	12	The Jullundur Co-operative Cold Store Ltd., Jullundur	27-7-54	Rs. 28,100 received from Punjab State Co-operative Bank
	13	The Kapurthala-Jullundur Co-operative Cold Store Ltd., Jullundur	30-7-61	Nil
Ambala	.. 14	The Rupar Co-operative Cold Storage Ltd., Rupar-Kurali Road, Rupar	23-6-54	Nil
	15	The Chandigarh Co-operative Cold Storage Ltd., Chandigarh 6, Industrial Area, Chandigarh	12-11-57	2,29,387.00

STATEMENT II

List of members of the Ludhiana Adarash Co-operative Cold Store.

- | | |
|-------------------------------|----------------------------|
| 1. Shri Baldev Krishan. | 2. Shri Harchand Singh. |
| 3. Shri Jagir Singh. | 4. Shri Lakha Singh. |
| 5. Shri Suraj Singh. | 6. Shri Daljit Singh. |
| 7. Shri Dasoundhi Singh. | 8. Shri Gurdass Ram. |
| 9. Shri Gurnam Singh. | 10. Shri Gurcharan Singh. |
| 11. Shri Atma Singh. | 12. Shri Ajaib Singh. |
| 13. Shri Badri Dass Beri. | 14. Shri Bhadur Singh. |
| 15. Shri Giani Arjan Singh. | 16. Shri Nasib Singh. |
| 17. Shri Ranjit Singh. | 18. Shri Ram Parkash Beri. |
| 19. Shri Kaith Chand Agarwal. | 20. Shri Rabinder Kumar. |
| 21. Shri Ramgopal. | 22. Shri Mohan Lal. |

- | | |
|-----------------------------|---------------------------|
| 23. Shri Rekhi Ram. | 24. Shri Joginder Singh. |
| 25. Shri Mangal Singh. | 26. Shri Sukhan Chand. |
| 27. Shri Narinder Singh. | 28. Shri Karnail Singh. |
| 29. Shri Balwant Singh Rai. | 30. Shri Mukhtiar Singh. |
| 31. Shri Anokh Singh. | 32. Shri Behal Singh. |
| 33. Shri Kirpal Singh. | 34. Shri Nand Lal. |
| 35. Shri Bhagwan Singh. | 36. Shri Bhagwan Dass. |
| 37. Shri Abdul Sani. | 38. Shri Nachhatar Singh. |

List of members of the Ludhiana Co-operative Cold Store, Ltd., Ludhiana.

- | | |
|-----------------------|---------------------------------|
| 1. Shri Kartar Singh. | 2. Shri Surinder Singh Dhillon. |
| 3. Shri Surat Singh. | 4. Shrimati Barjinder Kaur. |
| 5. Shri Karam Singh. | |

Information about the other members is not available.

STATEMENT III

List of members of Amritsar Co-operative Cold Store Ltd.

- | | |
|---|--|
| 1. Shri Kartar Singh. | 2. Shri Shingara Singh. |
| 3. Ramdas Cooperative Farming Society. | 4. Shri Kuldip Singh. |
| 5. Gill Kala Ghahupur Co-op. Farming Society. | 6. Narangabad Co-op. M/P Society. |
| 7. Dhutian Co-operative M/P Society. | 8. District Wholesale Society, Amritsar. |
| 9. Sant Sarup Singh. | 10. Shri Inderpal Singh. |
| 11. Shri Atma Singh. | 12. Shri Karam Singh. |
| 13. Shri Harbhajan Singh. | 14. Shri Dalip Singh. |
| 15. Shri Jawainder Singh. | 16. Shri Jaswant Singh. |
| 17. Shri Gurinder Singh. | 18. Shri Surinder Singh. |
| 19. Bibi Ram Kaur. | 20. Bibi Prem Parkash. |
| 21. Shri Ajit Singh. | 22. Shri Sardool Singh. |
| 23. Bibi Shamsher Kaur. | 24. Bibi Kusam Kumari. |
| 25. Bibi Balbir Kaur. | 26. Shri Gurdip Singh. |
| 27. Bibi Surinder Grewal. | 28. Shri Kartar Singh Sarhali. |

29th March, 1963

Agricultural Land with Panchayats

***3418. Chaudhri Har Kishan :** Will the Minister for Planning and Development be pleased to state—

- (a) the total area of agricultural lands owned by the Gram Panchayats and the Gram Sabhas separately, district-wise, in the State as on 31st March, 1960 and 31st December, 1962 ;
- (b) the total area of such agricultural lands under the possession of trespassers, district-wise, as on 31st December, 1962 ;
- (c) the steps, if any, taken by the Government to assist the Gram Panchayats and Gram Sabhas in recovering such lands ;
- (d) whether Government proposes to appoint separate Officers for the disposal of the Panchayats cases under the Punjab Village Common Lands (Regulation) Act, 1961 and the Punjab Public Premises and Land (Eviction and Rent Recovery) Act, 1959; if so, the details thereof ?

Sardar Partap Singh Kairon : (a) and (b) The requisite information is given in the following statement.

(c) Under Section 7 of the Punjab Village Common Lands (Regulation) Act, 1961, the Assistant Collector First Grade having jurisdiction in the village either suo motu or on an application made to him by a Panchayat or an inhabitant of the village may eject any person in wrongful or unauthorised possession of any land in shamilat deh of that village which vests or is deemed to have been vested in the Panchayat under the said Act. Instructions have been issued to the Panchayat staff to advise the Panchayats to file applications for ejectment of unauthorised persons. Panchayat Samitis have been authorised to employ Patwaris to prepare data regarding shamilat lands including lands under illegal occupation to enable the Panchayats/Panchayat Samitis to take effective measures for ejectments.

(d) No. A proposal is, however, under consideration of the Government to delegate the Powers of Assistant Collector First Grade to the Block Development and Panchayat Officers for the disposal of cases of unauthorised possession of shamilat lands.

STATEMENT

Serial No.	Name of District	Total area of agricultural land owned by Panchayat, on						Total agricultural area owned by Gram Sabhas	Total agricultural area under the possession of trespassers on 31-12-62		
		31-3-60		31-12-62							
1	2	3		4		5					
		(In acres)		(In acres)		(In acres)					
1	Hissar	..	49,488	0	0	46,766	0	0	According to Punjab Village Common Lands (Regulation) Act, 1961, no	1,582	0
2	Rohtak	..	103,962	0	0	106,557	3	4		6,356	0
3	Gurgaon	..	128,854	0	0	76,854	0	0		13,367	0
											0

Serial No.	Name of District	Total area of agricultural land owned by Panchayats on						Total agricultural area owned by Gram Sabhas	Total agricultural area under the possession of trespassers on 31-12-62
		31-3-60		31-12-62					
4	Karnal ..	83,395	5 0	83,749	0 14	Shamilat land vests in Gram Sabhas under the said Act.		7,178 1 6	
5	Ambala ..	12,895	4 6	50,882	3 18			12,256 3 1	
6	Simla ..	956	0 0	956	0 0			175 0 0	
7	Kangra (including Kulu)	33,371	2 1	99,184	0 1	Shamilat lands have been vested in Panchayats		9,145 2 15	
8	Lahaul and Spiti ..	42	3 0	42	3 0				
9	Hoshiarpur ..	58,378	7 18	58,959	5 18			8,907 0 10	
10	Jullundur ..	7,981	0 16	13,297	6 3			1,673 3 10	
11	Ludhiana ..	23,807	2 10	23,876	3 18			1,859 0 14	
12	Ferozepur ..	18,165	0 15	22,779	5 17			2,517 4 11	
13	Amritsar ..	25,689	2 11	28,813	3 8			5,826 4 6	
14	Gurdaspur ..	20,928	0 0	23,204	0 0			308 0 0	
15	Kapurthala ..	8,321	0 13	9,344	5 12			913 1 0	
16	Patiala ..	55,609	9 11	55,135	7 13			8,664 6 1	
17	Bhatinda ..	16,270	4 0	20,489	4 0			882 0 0	
18	Sangrur ..	29,897	5 0	31,295	5 0			2,733 5 0	
19	Mohindergarh ..	52,493	3 1	55,082	5 1			4,302 2 0	

1st April, 1963

Mutations

***3426. Shri Balramji Dass Tandon :** Will the Minister for Revenue be pleased to state the number of applications lying pending for the copy of the mutation as well as those which are pending decisions in Sirsa Sub-Division since 1st May, 1962 to 31st July, 1962 together with the names of the applicants and reasons in each case ?

Sardar Ajmer Singh : (a) 25.

(b) Nil.

(c) The information is given as follows :—

Detail of applications alongwith the names of applicants whose applications are pending in the Sub-Agency for the copy of mutations

THESE APPLICATIONS ARE PENDING DUE TO CONSOLIDATION OPERATION MUTATIONS IN QUESTION HAVE NOT BEEN RECEIVED SO FAR AND SO THE DELAY

Serial No.	Dated	Name of applicant	Number of mutation and also of the village	Cause of delay
1	4th May, 1962	.. Bawa Sittal Dass, Chela Sain Dass	No. 475 of Village Bahaudin	Bahaudin is under consolidation operation upto now and the mutations being contested have not been decided by the S.O. (C/H) so far.
2	7th May, 1962	.. Nidhan Singh, son of Kheta Singh of Biruwalla Gudha	No. 241 Village Bahaudin	Ditto
3	8th May, 1962	.. Piara Ram through Kundan Lal of Rania	No. 2185 of Rania	A writ against the consolidation work is pending in the High Court so the mutations are not supplied.
4	26th May, 1962	.. Bega, son of Hukma, of village Humanyun Khera	Not given	The applicant has not given any mutation number or dates of decision so far
5	8th May, 1962	.. Gurnishan Singh son of Tara Singh, of village Baidwala	No. 612	Number of mutation is wrong and date of decision is not given by the applicant.
6	28th May, 1962	.. Satya Narain Advocate of Gidranwali	No. 76 Gidranwali	The date of decision of the mutation is wrong. The applicant has not corrected it so far
7	28th May, 1962	.. Sadhu Ram through B. Ram Parkash, Advocate	No. 4066 of Dabwali	Village Dabwali is also under the consolidation operations. This mutation was sanctioned in 1959 but it was recovered and has not been decided by the S.O. (Consolidation Holdings).
8	5th June, 1962	.. Singhara Singh, son of Santa Singh	No. 856 of village Mangala	The applicant has given wrong date of decision
9	5th June, 1962	Ditto	No. 854 of Mangala	Ditto

Serial No.	Dated	Name of applicant	Number of mutation and also of the village	Cause of delay
10	6th June, 1962	.. Rameshwar Dass of Ellenabad	No. 579 of Ellenabad	The mutation No. 579 is wrong. The correct mutation No. is 762 but the applicant has not corrected the same.
11	11th June, 1962	.. Khushal Singh, son of Rawat Singh	No. 240 of Mat-tuwala	The applicant got his copy from Hissar on 22nd February, 1963 on the second application.
12	16th June, 1962	.. Khan Singh, son of Sacha Singh	No. 569 Kingran	The application does not show the correct No. of mutation but the applicant has not been corrected so far.
13	18th June, 1962	.. Machi Singh, son of Bagha Singh	No. 485, Nazadala Kalan	Lying pending under the decision of F. C., Punjab, Chandigarh. This is a contested mutation.
14	25th June, 1962	.. Wazir Singh, son of Lehna Singh	No. 348 of Hamayunkhera	Due to consolidation operation the C. O. has not sanctioned the same.
15	28th June, 1962	.. Sham Singh, son of Kasan Singh	No. 2963 of Dadu	Not received from the C.O. in spite of several reminders.
16	2nd July, 1962	.. Sohan Lal, son of Hans Ram	No. 447 of Dabwali	Number of mutation is wrong. The applicant has been called for correction so many times but he did not turn up.
17	4th July, 1962	.. Pirthi Singh, son of Duni Chand	No. 6242 of Kalanwali	Ditto
18	4th July, 1962	.. Wazir Singh, son of Kamal Singh	No. 267 of Nattar	A writ petition is pending in the High Court, so the mutation has not been received from the C.O.
19	4th July, 1962	.. Chuni Lal, son of Hukman	No. 3015 of Dingh	This mutation sanctioned in March, 1963 and not in 1962. The application is wrong

Serial No.	Dated	Name of applicant	Number of mutation and also of the village	Cause of delay
20	11th July, 1962	.. Inder Singh son of Mohan	No. 1541 of Khokhar	Reviewed on 4th January, 1963, contents are wrong.
21	11th July, 1962	.. Ditto	No. 1311 of Khokhar	Ditto
22	12th July, 1962	.. Balwant Singh son of Bishan Singh	No. 5884 of Rori	Correct mutation No. is 3884, but the applicant has not corrected it so far.
23	16th July 1962	.. Jeesukh, son of Mittu	No. 1373 of Chautala	Ditto
24	20th July, 1962	.. Kundan Lal, son of Sukhdev	No. 1008, Jogewala	Mutation is contested and reviewed by the Collector on 16th April, 1963
25	25th July, 1962	.. Bhagi Ram, son of Het Ram	No. 959 of Jogewala	The same is lying pending under the decision of the worthy Commissioner, Ambala.

Subject.—Starred Vidhan Sabha Question No. *3338 regarding certain Roads metalled under the Community Development Programme.

Will Secretary Punjab Vidhan Sabha, please refer to the @reply given to the above said question ?

* * *

2. Further information relating to the question, in respect of (iii) Mahal Kalan Block, is sent herewith for the information of the Hon'ble Member :—

(a) (iii) Mahal Kalan Block.—

1. Raikot—Barnala Road .. Land was given by the land-owners but earth was not put by them.

(b) Already metalled.

(c) Question does not arise in view of para (b) above

3. Fifteen spare copies of this communication are enclosed.

(Sd.....,

SUPERINTENDING ENGINEER (PRC),
for Financial Commissioner Development,
and Secretary to Government, Punjab, Develop-
ment and Panchayat Department.

@Note : For previous reference please see page 509 of Annexure Part II to P. V. S. Debates Vol. I No. 33, dated the 12th April, 1963.

To

The Secretary,
Punjab Vidhan Sabha,

U.O.No.PRC/AQ-1/4/63, Chandigarh, dated the 8th May, 1963.

2nd April, 1963

Bogus Brick-Kiln Licenses

***3436. Shri Mangal Sein :** Will the Home Minister be pleased to state—

- (a) whether any Government officials have been arrested for issuing bogus brick-kiln licenses in the State ; ..
- (b) whether any brick-kiln owner is involved in the said case; if so, his name ?

Shri Mohan Lal : (a) Yes. Two assistants of the Punjab Civil Secretariat, Chandigarh, have been arrested.

(b) No.

4th April, 1963

Higher Secondary, High, Middle and Primary Schools in district Gurgaon

***1858. Chaudhri Har Kishan :** Will the Chief Minister be pleased to state —

- (a) the total number of Higher Secondary, High, Middle and Primary Schools, respectively, in the district of Gurgaon at present and the number of Government institutions out of them ;
- (b) the number of the said Government schools with Government buildings, with rented buildings, with adequate/inadequate buildings and with no buildings respectively, tehsilwise ;
- (c) whether Government is considering the desirability of providing buildings to the said schools which are without buildings and also to provide adequate accommodation where it is inadequate ?

Shri Mohan Lal : (a) & (b) The desired information is given in the Statements at 'A' and 'B' placed on the Table of the House.

(c) Due to National Emergency it is not possible to start any new work except Science Blocks. The matter will be considered subject to the availability of funds, after the National Emergency is over. However, wherever possible, the community is being persuaded to make up the deficiency in accommodation.

STATEMENT "A"

Name of Tehsil	Higher Secondary Schools		High Schools		Middle Schools		Primary Schools	
	Government	Total	Government	Total	Government	Total	Government	Total
Gurgaon	3	3	15	10	23	21	151	150
Rewari	7	6	22	12	27	27	263	256
Nuh	2	2	3	3	1	16	16	123
Ferozepur-Jhirka	4	4	8	8	96	96
Ballabh Garh	5	4	9	8	20	20	115	114
Palwal	5	4	8	8	15	14	131	130
Total	22	19	61	43	109	106	879	869

STATEMENT "B"

Name of Tehsil	No. of Higher Secondary Schools		Government-owned Buildings		Rented Buildings		Panchayat-owned or rent freeship		Where there is no building		Adequate buildings		In adequate buildings	
	Government	Total	Government	Rented	Government	Rented	Government	Rented	Government	Rented	Government	Rented	Government	Rented
Gurgaon	3	3	3	Nil	2	1	2	4	
Rewari	6	6	6	Do	2	1	1	1	
Nuh	2	2	2	Do	1	
Ferozepur-Jhirka	Do	
Ballabh Garh	4	4	4	Do	3	1	3	1	
Palwal	4	4	4	Do	1	1	3	
Total	19	19	19	9	10	9	10	

HIGH SCHOOLS

Name of Tehsil	No. of High Schools		Government-owned Buildings		Rented Buildings		Panchayat-owned or rent freeship		Where there is no building		Adequate buildings		In adequate buildings	
	Government	Total	Government	Rented	Government	Rented	Government	Rented	Government	Rented	Government	Rented	Government	Rented
Gurgaon	10	10	10	7	3	7	3	
Rewari	12	12	12	10	2	10	1	
Nuh	1	1	1	2	2	
Ferozepur-Jhirka	4	4	3	3	3	3	5	
Ballabh Garh	8	8	7	3	3	3	5	
Palwal	8	8	8	3	3	3	5	
Total	43	41	41	1	1	25	18	25	18	

Name of Tehsil	Middle Schools	Governments owned Buildings	Rented buildings	Panchayats owned Buildings	Where there is no building	Adequate buildings	Inadequate buildings
MIDDLE SCHOOLS							
Gurgaon	21	18	1	2	..	18	3
Rewari	27	26	..	1	..	23	4
Nuh	16	14	2	6	10
Ferozpur-Jhirka	8	6	..	2	..	6	2
Ballabh Garh	20	19	..	1	..	2	18
Palwal	14	14	8	6
Total	106	97	3	6	..	63	43
PRIMARY SCHOOLS							
Gurgaon	150	110	4	27	9	81	69
Rewari	256	200	6	49	1	200	56
Nuh	123	69	..	49	5	51	72
Ferozpur-Jhirka	96	43	..	47	6	36	60
Ballabh Garh	114	98	..	15	1	76	38
Palwal	130	109	6	14	1	68	62
Total	869	629	16	201	23	512	357

Medicines supplied to Ayurvedic Dispensary of Village Makhi Khurd *alias* Margindpura, tehsil Patti

*3467. Shri Fateh Chand Vij : Will the Minister for Finance be pleased to state—

- (a) whether any quota of medicines was sanctioned for the Ayurvedic dispensary of village Makhi Khurd *alias* Margindpura, tehsil Patti, district Amritsar for the year 1962-63 ; if so, the value thereof ;
- (b) whether any medicines were sent to the said dispensary upto 10th March, 1963 ; if so, when and if not the reasons therefor ?

Dr. Gopi Chand Bhargava : (a) Yes, Sir. The value of the quota of medicines meant for this dispensary for the year 1962-63 was Rs 675.

(b) Yes, Sir. The medicines despatched to this dispensary in December, 1961 did not reach the destination and another quota of medicines worth Rs 403.27 nP. was supplied on 18th April, 1962. Since these medicines were to last for one year and no indent for 1962-63 was received, there was no necessity to send the quota for the year 1962-63.

**UNSTARRED QUESTIONS AND ANSWERS TO WHICH, WERE
RECEIVED LATE FROM GOVERNMENT**

19th February, 1963

**Damage done to Crops and Houses by the Floods and Heavy Rains in Tehsil
Zira District Ferozepur**

610. Sardar Jagjit Singh Gogoani : Will the Minister for Revenue be pleased to state—

(a) the estimated damage done to crops and houses by the floods and rains in September, 1962 in tehsil Zira, district Ferozepur village-wise.

(b) whether any amount in the form of grant/taccavi loan has been given as a relief measure to the affected persons in the said tehsil; if so, their names with parentage and names of villages to which they belong ?

Sardar Ajmer Singh : (a) A village-wise statement showing the estimated damage done to crops and to houses by the floods and rains in September, 1962, in tehsil Zira, district Ferozepur, is enclosed.

(b) Relief in the form of taccavi loan was given to the affected persons in Zira Tehsil. A statement showing their names with parentage/along with the name of villages to which they belong is enclosed.

ZIRA BLOCK

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	Sucha Singh	.. Hazara Singh	Mansurdeva	Rs 30
2	Jit Singh	.. Chet Singh	Do	30
3	Sardara Singh	.. Chint Singh	Do	30
4	Gurdev Singh	.. Keshar Singh	Do	30
5	Nazar	.. Jallada	Do	30
6	Mangal	.. Mohinder	Do	30
7	Mehanga	.. Gurbax Singh	Do	30
8	Avtar	.. Bishan Singh	Do	30
9	Gurdial Singh	.. Bishan Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs.
10	Gurdial Singh	.. Kishan Singh	Mansurdeva	30
11	Sardar Singh	.. Wadhawa Singh	Do	30
12	Gurdial Singh	.. Inder Singh	Do	30
13	Gurcharan Singh	.. Sadhu Singh	Do	30
14	Sarwan Singh	.. Harnam Singh	Do	30
15	Hari Singh	.. Hardit Singh	Do	30
16	Geja Singh	.. Hazara Singh	Do	30
17	Joginder Singh	.. Deva Singh	Do	30
18	Ajit Singh	.. Sher Singh	Do	30
19	Anakh Singh	.. Phuman Singh	Do	30
20	Deep Singh	.. Kehar Singh	Do	30
21	Kartar Singh	.. Mabi Singh	Umaryana	30
22	Sham Singh	.. Rulia Singh	Do	30
23	Gurnam Singh	.. Sham Singh	Do	30
24	Pritam Singh	.. Piru Singh	Do	30
25	Nidhan Singh	.. Wadhawa Singh	Do	30
26	Karam Singh	.. Sulakhan Singh	Do	30
27	Chanam Singh	.. Gurdip Singh	Do	30
28	Sona Singh	.. Mahana Singh	Do	30
29	Harnam Singh	.. Tara Singh	Do	30
30	Kartar Singh	.. Sadha Singh	Do	30
31	Salu	.. Piru	Do	30
32	Pokhar Singh	.. Harnam Singh	Do	30
33	Balaka Singh	.. Kharak Singh	Do	30
34	Baj Singh	.. Sajan Singh	Do	30
35	Bhag	.. Piru	Do	30
36	Ajaib Singh	.. Maghar Singh	Do	30
37	Kirpal Singh	.. Barkat Singh	Do	30
38	Assa Singh	.. Kundan Singh	Do	30
39	Mitt Singh	.. Sardul Singh	Do	30

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
<i>Sarvshri—</i>				Rs
40	Anok Singh	.. Uttam Singh	Umaryana	30
41	Gurdas Singh	.. Gurnam Singh	Do	30
42	Sadhu Singh	.. Sawan Singh	Do	30
43	Malook Singh	.. Thakar Singh	Do	30
44	Amrik Singh	.. Isher Singh	Do	30
45	Karta Singh	.. Ghamand Singh	Walachain Singh	30
46	Darbara Singh	.. Ghamand Singh	Do	30
47	Ghamand Singh	.. Samman Singh	Do	30
48	Wasakha Singh	.. Jawala Singh	Do	30
49	Sarwan Singh	.. Bachan Singh	Do	30
50		.. Nidhan Singh	Do	30
*51	Tara Singh	.. Chand Singh	Do	30
52	Gulzar Singh	.. Ghumand Singh	Do	30
53	Krishan Singh	.. Bur Singh	Do	30
54	Chand Singh	.. Anokh Singh	Do	30
55	Harjant Singh	.. Dharam Singh	Jhatara	30
56	Chaman Singh	.. Nidhu Singh	Do	30
57	Ajaib Singh	.. Maghar Singh	Do	30
58	Sadhu Singh	.. Sher Singh	Do	30
59	Banta Singh	.. Sham Singh	Do	30
60	Dalip Singh	.. Banta Singh	Do	30
61	Buta Singh	.. Bishan Singh	Do	30
62	Bahadur Singh	.. Santa Singh	Do	30
63	Farida	.. Hira	Do	30
64	Sajan Singh	.. Nidhan Singh	Do	30
65	Sarup Kaur, wife of	.. Chaman Singh	Do	30
66	Sawkha Singh	.. Sham Singh	Sango Deva	30
67	Bachint Singh	.. Malla Singh	Do	30
68	Chaman Singh	.. Shangara Singh	Do	30
69	Mohinder Singh	.. Shangara Singh	Do	30

*Printed as given in Government reply.

Serial No.	Name	Father's Name	Name of Village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs
70	Sohan Singh	.. Deva Singh	Sango Deva	30
71	Bhag Singh	.. Bishan Singh	Do	30
72	Bhan Singh	.. Sohan Singh	Do	30
73	Hari Singh	.. Bishan Singh	Do	30
74	Nazar Singh	.. Dalip Singh	Do	30
75	Baru	.. Khema	Do	30
76	Santa Singh	.. Dial Singh	Do	30
77	Pritam Singh	.. Tulsi Singh	Do	30
78	Harbans Singh	.. Ram Singh	Do	30
79	Nanda Singh	.. Isher Singh	Do	30
80	Maghar Singh	.. Sardara Singh	Do	30
81	Surain Singh	.. Gurmakh Singh	Do	30
82	Malagar Singh	.. Ganga Singh	Do	30
83	Jawala Singh	.. Phuman Singh	Do	30
84	Shangara Singh	.. Sarain Singh	Do	30
85	Santa Singh	.. Chanan Singh	Mansurwal	30
86	Thana Singh	.. Surjan Singh	Do	30
87	Chanan Singh	.. Ghana Singh	Do	30
88	Labh Singh	.. Rada Singh	Do	30
89	Mohan Singh	.. Anokh Singh	Do	30
90	Natha Singh	.. Partap Singh	Do	30
91	Jagir Singh	.. Bachan Singh	Do	30
92	Sohan Singh	.. Narian Singh	Do	30
93	Bachan Singh	.. Rulia Singh	Do	30
94	Gali Singh	.. Faqiria Singh	Do	30
95	Waryam Singh	.. Punjab Singh	Do	30
96	Ranugi Singh	.. Surian Singh	Do	30
97	Pokhar Singh	.. Natha Singh	Do	30
98	Safhu Singh	.. Natha Singh	Do	30
99	Mohan Singh	.. Chugat Singh	Do	30

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs
100	Labh Singh	.. Mangal Singh	Mansurwala	30
101	Jangit Singh	.. Dasonda Singh	Do	30
102	Gurdial Singh	.. Mohan Singh	Do	30
103	Wasson Singh	.. Tarlok Singh	Do	30
104	Mal Singh	.. Bagga Singh	Saner	20
105	Lakha Singh	.. Prem Singh	Do	20
106	Inder	.. Viru	Do	20
107	Uttam Singh	.. Bagha Singh	Do	20
108	Banta Singh	.. Munshi	Do	20
109	Lachhman Singh	.. Ujagar Singh	Do	20
110	Bhagat Singh	.. Maghi	Do	20
111	Mukhtiar Singh	.. Chuhar Singh	Do	20
112	Kala Singh	.. Ujagar Singh	Do	20
113	Ghai Singh	.. Ujagar Singh	Do	20
114	Gopal Ram	.. Viru Ram	Do	20
115	Dalip Singh	.. Ujagar Singh	Do	20
116	Sarmukh Singh	.. Isher Singh	Do	20
117	Balbir Singh	.. Ujagar Singh	Do	20
118	Lal Singh	.. Isher Singh	Do	20
119	Sardara Singh	.. Chuhar Singh	Do	20
120	Gurdev Singh	.. Lal Singh	Do	20
121	Lachhman Singh	.. Prem Singh	Do	20
122	Jarnail Singh	.. Nanak Singh	Do	20
123	Daman Singh	.. Viru	Do	20
124	Puram Singh	.. Hira Singh	Do	20
125	Sarwan Singh	.. Natha Singh	Do	20
126	Bhajan Singh	.. Maghar Singh	Do	20
127	Banta Singh	.. Gurdit Singh	Do	20
128	Kala Singh	.. Prem Singh	Do	20

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs
129	Phagi	.. Viru	Saner	20
130	Darshan Singh	.. Sucha Singh	Do	20
131	Munshi Singh	.. Labh Singh	Do	20
132	Gurdial Singh	.. Inder Singh	Lohar	30
133	Sarda Ram	.. Nanu Ram	Doa	30
134	Bachan Singh	.. Maghar Singh	Do	30
135	Bachan Singh	.. Bahal Singh	Do	30
136	Malagar Singh	.. Chet Singh	Do	30
137	Mukhitiar Singh	.. Maghar Singh	Do	30
138	Telu Singh	.. Bagh Singh	Do	30
139	Bant Singh	.. Attar Singh	Do	30
140	Karnail Singh	.. Mehanga Singh	Do	30
141	Deep Singh	.. Karam Singh	Do	30
142	Dharam Singh	.. Sunder Singh	Do	30
143	Sadhu Singh	.. Mall Singh	Do	30
144	Gajan Singh	.. Kala Singh	Do	30
145	Ajaib Singh	.. Inder Singh	Do	30
146	Tata Singh	.. Sawan Singh	Do	30
147	Inder Singh	.. Guddar Singh	Do	30
148	Bant Singh	.. Kehar Singh	Do	30
149	Kapur Singh	.. Jaimal Singh	Do	30
150	Bachan Singh	.. Amar Singh	Do	30
151	Jagat Singh	.. Bhala Singh	Do	30
152	Arjan Singh	.. Bur Singh	Do	30
153	Jawala Singh	.. Rur Singh	Do	30
154	Naranjan Singh	.. Sudagar Singh	Do	30
155	Puran Singh	.. Sawan Singh	Do	30
156	Mela Singh	.. Kapur Singh	Do	30
157	Mohinder Singh	.. Sohan Singh	Do	30

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
<i>Sarvshri—</i>				Rs
217	Piar Singh	.. Wazir Singh	Karial	30
218	Washakha Singh	.. Nand Singh	Do	30
219	Sadhu Singh	.. Natha Singh	Do	30
220	Sadhu Singh	.. Natha Singh	Do	30
221	Maghar Singh	.. Natha Singh	Do	30
222	Babu Singh	.. Sunder Singh	Do	30
223	Bachan Singh	.. Isher Singh	Do	30
224	Karnail Singh	.. Washakha Singh	Do	30
225	Buta Singh	.. Maghar Singh	Do	30
226	Sadhu Singh	.. Polu Singh	Do	30
227	Bachan Singh	.. Hira Singh	Do	30
228	Panja Singh	.. Harnam Singh	Do	30
229	Arjan Singh	.. Maghar Singh	Do	30
230	Naranjan Singh	.. Dan Singh	Dhanar Sahid	30
231	Sham Singh	.. Bur Singh	Do	30
232	Ganga Singh	.. Bur Singh	Do	30
233	Tara Singh	.. Jagat Singh	Do	30
234	Bhala Singh	.. Buta Singh	Do	30
235	Hari Ram	.. Thakar Singh	Do	30
236	Dipa Singh	.. Santa Singh	Do	30
237	Sucha Singh	.. Anokh Singh	Do	30
238	Bhagwan Singh	.. Hira Singh	Do	30
239	Sadhu Singh	.. Sawan Singh	Do	30
240	Washakha Singh	.. Jawal Singh	Do	30
241	Dan Singh	.. Hira Singh	Do	30
242	Chanda Singh	.. Anokh Singh	Do	30
243	Pal Singh	.. Ram Singh	Do	30
244	Bishan Kaur, wife of	.. Bahadar Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
245	Chanan Singh	.. Sewa Singh	Dhanar Sahid	30
246	Mewa Singh	.. Dalip Singh	Do	30
247	Sadhu Singh	.. Dasondhia Singh	Do	30
248	Nand Singh	.. Vir Singh	Do	30
249-A	Buta Singh	.. Sewa Singh	Shana Sahid	30
*249	Harjinder Singh	.. Natha Singh	Do	30
250	Mangal Singh	.. Harnam Singh	Do	30
251	Ajmel Singh	.. Harnam Singh	Do	30
252	Lal Singh	.. Ram Singh	Do	30
253	Ujagar Singh	.. Sardara Singh	Do	30
254	Makhan Singh	.. Arjan Singh	Do	30
255	Lachhman Singh	.. Sewa Singh	Do	30
256	Banta Singh	.. Gurbax Singh	Do	30
257	Lachhman Singh	.. Natha Singh	Do	30
258	Thana Singh	.. Tulsi Singh	Do	30
259	Gurnam Singh	.. Ujagar Singh	Do	30
260	Jagir Singh	.. Bhagwan Singh	Do	30
261	Jaswant Singh	.. Deep Singh	Do	30
262	Bant Singh	.. Depa Singh	Do	30
263	Khanda Singh	.. Anokh Singh	Do	30
264	Janga Singh	.. Bur Singh	Do	30
265	Sarwan Singh	.. Arjan Singh	Do	30
266	Nand Singh	.. Gurbax Singh	Do	30
267	Amar Singh	.. Hari Singh	Do	30
268	Gurbachan Singh	.. Ujagar Singh	Do	30
269	Arjan Singh	.. Jawala Singh	Do	30
270	Ranjit Singh	.. Natha Singh	Do	30
271	Ajit Singh	.. Bhawan Singh	Do	30
272	Bhagwan Singh	.. Buta Singh	Do	30

* Printed as given in Govt. reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
273	Chet Ram	.. Tulsi Ram	Shan, Sahid	30
274	Jhanda Singh	.. Kalu Singh	Do	30
275	Khazan Singh	.. Hira Singh	Do	30
276	Jagir Singh	.. Dasonda Singh	Do	30
277	Taj Singh	.. Hamir Singh	Do	30
278	Sudagar Singh	.. Attar Singh	Do	30
279	Mal Singh	.. Rur Singh	Do	30
280	Avtar Singh	.. Bur Singh	Do	30
281	Thakar Singh	.. Rur Singh	Do	30
282	Kartar Singh	.. Santa Singh	Do	30
283	Mastan Singh	.. Ruldu Singh	Do	30
284	Sajjan Singh	.. Ghana Singh	Do	30
285	Santa Singh	.. Suba Singh	Do	30
286	Gurdial Singh	.. Faquria	Do	30
287	Bachan Singh	.. Dula Singh	Do	30
288	Pala Singh	.. Sarmukh Singh	Do	30
289	Gura Singh	.. Suba Singh	Do	30
290	Sumand Singh	.. Sardara Singh	Do	30
291	Ganga Singh	.. Chet Singh	Do	30
292	Gurbachan Singh	.. Chanan Singh	Do	30
293	Jetha Singh	.. Kirpal Singh	Do	30
294	Sarian Singh	.. Bagga Singh	Do	30
295	Ajit Singh	.. Bagga Singh	Do	30
296	Banta Singh	.. Budh Singh	Do	30
297	Dani, wd/o	.. Dula Singh	Do	30
298	Gurdev Singh	.. Ganda Singh	Do	30
299	Gurnail Singh	.. Genda Singh	Do	30
*301	Ganga Singh	.. Karpal Singh	Dhana Sahib	30

*Printed as given in Govt. reply.

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs
302	Bachan Singh	.. Ruldu Singh	Dhana Sahib	30
303	Darbara Singh	.. Vishan Singh	Ditto	30
304	Kehar Singh	.. Ruldu Singh	Ditto	30
305	Tara Singh	.. Ram Singh	Ratool Rohi	30
306	Karnail Singh	.. Nikka Singh	Ditto	30
307	Puran Singh	.. Dial Singh	Ditto	30
308	Surjit Singh	.. Kapoor Singh	Ditto	30
309	Sarwan Singh	.. Kesar Singh	Ditto	30
310	Balbir Singh	.. Kapoor Singh	Ditto	30
311	Shamir Singh	.. Anokh Singh	Ditto	30
312	Kartar Singh	.. Santa Singh	Ditto	30
313	Mangal Singh	.. Bhalla Singh	Ditto	30
314	Sucha Singh	.. Santa Singh	Ditto	30
315	Kartar Singh	.. Ram Singh	Ditto	30
316	Harchand Singh	.. Tara Singh	Ditto	30
317	Ujagar Singh	.. Dial Singh	Ditto	30
318	Banta Singh	.. Kehar Singh	Ditto	30
319	Gurbachan Singh	.. Kehar Singh	Ditto	30
320	Nikka Singh	.. Sawan Singh	Ditto	30
321	Mukhtiar Singh	.. Shamir Singh	Ditto	30
322	Nahar Singh	.. Kishan Singh	Ditto	30
323	Kartar Singh	.. Sunder Singh	Ditto	30
324	Bogha Singh	.. Gian Singh	Ditto	30
325	Pal Singh	.. Sohan Singh	Ditto	30
326	Narain Singh	.. Asa Singh	Ditto	30
327	Ganda Singh	.. Bhala Singh	Ditto	30
328	Gurdial Singh	.. Atma Singh	Ditto	30
329	Kapoor Singh	.. Lall Singh	Ditto	30

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
				Rs
330	Karpal Singh	.. Bagga Singh	Ratool Rohi	30
331	Kartar Singh	.. Sohan Singh	Ditto	30
332	Arjan Singh	.. Hira Singh	Ditto	30
333	Jagat Singh	.. Isher Singh	Ditto	30
334	Hukam Singh	.. Karnail Singh	Ditto	30
335	Anokh Singh	.. Dial Singh	Ditto	30
336	Natha Singh	.. Mahaver Singh	Ditto	30
337	Mangal Singh	.. Bagga Singh	Ditto	30
338	Ujaggar Singh	.. Wazir Singh	Ditto	30
339	Bahadur Singh	.. Natha Singh	Ditto	30
340	Rajpal Singh	.. Ala Singh	Ditto	30
341	Harnam Singh	.. Bhagat Singh	Ditto	30
*343	Bachan Singh	.. Runia Singh	Ditto	30
344	Ajmer Singh	.. Sher Singh	Ditto	30
345	Jagraj Singh	.. Bahadur Singh	Ditto	30
346	Hardit Singh	.. Sham Singh	Ditto	30
347	Chanan Singh	.. Nidhan Singh	Ditto	30
348	Hardev Singh	.. Jagir Singh	Ditto	30
349	Jagir Singh	.. Mehar Singh	Ditto	30
*350	Gurcharan Singh	.. Santa Singh	Sekhwan	30
351	Chet Singh	.. Natha Singh	Do	30
352	Chand Singh	.. Jewan Singh	Do	30
353	Dhiler Singh	.. Waryam Singh	Do	30
354	Bawa Singh	.. Janga Singh	Do	30
*350	Sadhu Singh	.. Isher Singh	Do	30
351	Nariajan Singh	Narain Singh	Do	30
352	Folla Singh	.. Narain Singh	Do	30
353	Thakar Singh	.. Piar Singh	Do	30
354	Lal Singh	.. Hira Singh	Do	30

*Printed as given in the Govt. reply.

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
	<i>Sarvshri—</i>			Rs
355	Chanan Singh	.. Lall Singh	Sekhwan	30
356	Dalip Singh	.. Pola Singh	Do	30
357	Jakam Singh	.. Ram Singh	Do	30
358	Karnail Singh	.. Kartar Singh	Do	30
359	Gurdip Singh	.. Joginder Singh	Do	30
*355	Lachhman Singh	.. Santa Singh	Do	30
356	Bhag Singh	.. Jagraj Singh	Do	30
357	Puran Singh	.. Sobha Singh	Do	30
358	Bikar Singh	.. Washakha Singh	Do	30
359	Kartar Singh	.. Sunder Singh	Do	30
360	Roda Singh	.. Bhagat Singh	Do	30
361	Harbans Singh	.. Missar Singh	Do	30
362	Balbir Singh	.. Waryam Singh	Do	30
363	Sadhu Singh	.. Hakam Singh	Do	30
364	Ajmel Singh	.. Bhag Singh	Do	30
365	Rattan Singh	.. Bholla Singh	Do	30
366	Tara Singh	.. Bhagat Singh	Do	30
367	Bhag Singh	.. Budh Singh	Do	30
368	Fazla	.. Kewal	Do	30
369	Malkiat Singh	.. Bachittar Singh	Do	30
370	Nathu	.. Rulia	Do	30
371	Kaddar Singh	.. Jhanda Singh	Do	30
372	Basant Ram	.. Mirra Singh	Do	30
373	Mukhtiar Singh	.. Chet Singh	Do	20
374	Ujagar Singh	.. Sunder Singh	Do	30
375	Ujagar Singh	.. Sant Singh	Do	30
376	Dalip Singh	.. Sham Singh	Do	30
377	Inder Singh	Do	30
378	Bant Singh	.. Hazara Singh	Do	30

*Printed as given in Government reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
	Sarvshri—			Rs
379	Balwant Singh	.. Jewan Singh	Sekhwan	30
380	Munshi Ram	.. Jewan Singh	Do	30
381	Gurmukh Singh	.. Buta Singh	Do	30
382	Jalla	.. Kala	Do	30
383	Mohan Lal	.. Sabu Ram	Do	30
384	Bagga Singh	.. Sujan Singh	Do	30
385	Gurdev Singh	.. Harnam Singh	Do	30
386	Gurnam Singh	.. Kala Singh	Do	30
387	Jugraj Singh	.. Thakar Singh	Do	30
388	Majar Singh	.. Santa Singh	Do	20
389	Gurdial Singh	.. Bholā Singh	Do	20
390	Hakam Singh	.. Narain Singh	Do	20
391	Sardara Singh	.. Hakam Singh	Do	20
392	Chand Singh	.. Lall Singh	Do	20
393	Karnail Singh	.. Sucha Singh	Do	20
394	Balwant Singh	.. Buta Singh	Do	20
395	Bakhsha	.. Fatta	Do	20
396	Surjan	.. Rura	Do	20
397	Mehanga	.. Partap Singh	Do	30
398	Sudagar Singh	.. Rulia	Do	20
399	Banta Singh	.. Jewan Singh	Do	20
400	Charn Singh	.. Rattan Singh	Do	20
401	Teja Singh	.. Hakam Singh	Do	20
402	Sarwan Singh	.. Narain Singh	Do	20
403	Nawala Singh	.. Budhu	Do	20
404	Gurdip Singh	.. Buta Singh	Do	20
405	Mehanga Singh	.. Gujar	Do	20
406	Kishan Singh	.. Deva Singh	Do	20
407	Chanan Singh	.. Narain Singh	Do	20

Serial No.	Name	Father's Name	Name of village	Amount sanctioned (Taccavi)
				Rs
Sarvshri—				
408	Teja Singh	.. Chattar Singh	Sekhwan	20
409	Deva Singh	.. Hira Singh	Do	20
410	Johinder Singh	.. Lall Singh	Do	20
411	Harnam Kaur , daughter of	Man Singh	Markhai	30
412	Bakhtawar Singh	.. Mohan Singh	Do	30
413	Sukhdev Singh	.. Mohan Singh	Do	30
414	Khazan Singh	.. Natha Singh	Do	30
415	Atma Singh	.. Kehar Singh	Do	30
416	Tara Singh	.. Bhagat Singh	Do	30
417	Roop Singh	.. Isher Singh	Do	20
418	Bachittar Singh	.. Amar Singh	Do	30
419	Harminder Singh	.. Jasmer Singh	Do	30
420	Kidar Nath	.. Bhagat Ram	Do	30
421	Malkiat Singh	.. Arjan Singh	Do	30
422	Palour Singh	.. Balbir Singh	Do	30
423	Jit Singh	.. Mohinder Singh	Do	30
424	Harnek Singh	.. Jagir Singh	Do	30
425	Naranjan Singh	.. Hem Singh	Do	30
426	Ajmel Singh	.. Lachhman Singh	Do	30
427	Mani Ram	.. Shankar Dass	Do	30
428	Dial Singh	.. Bhagwan Singh	Do	30
429	Bhagwan Singh	.. Vir Singh	Do	30
430	Balwant Singh	.. Partap Singh	Do	30
431	Badan Singh	.. Bikar Singh	Do	30
432	Joginder Singh	.. Thakar Singh	Do	30
433	Budh Singh	.. Sunder Singh	Do	30
434	Pal Singh	.. Bur Singh	Do	30
435	Sohan Singh	.. Bur Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
Sarvshri—				
436	Chanan Singh	.. Jhanda Singh	Markhai	30
437	Bhan Singh	.. Dhana Singh	Do	30
438	Narinder Singh	.. Jagir Singh	Do	30
439	Sadhu Singh	.. Ramditta Singh	Do	30
440	Naib Singh	.. Atma Singh	Do	30
441	Bachittar Singh	.. Jagat Singh	Lekhra Rolu	30
442	Thona Singh	.. Pritam Singh	Ditto	30
443	Ujagar Singh	.. Phuman Singh	Ditto	30
444	Hazur Singh	.. Bhagwan Singh	Ditto	30
445	Badan Singh	.. Bhoop Singh	Ditto	30
446	Mehtam Singh	.. Massa Singh	Ditto	30
447	Malkiat Singh	.. Maghi Singh	Ditto	30
448	Arjan Singh	.. Bhagwan Singh	Ditto	30
449	Sunder Singh	.. Bishan Singh	Ditto	30
450	Buta Singh	.. Jagat Singh	Ditto	30
451	Chanan Singh	.. Bishan Singh	Ditto	30
452	Lal Singh	.. Jagat Singh	Ditto	30
453	Tara Singh	.. Buta Singh	Ditto	30
*455	Jagat Singh	.. Dhian Singh	Ditto	30
456	Bhagail Singh	.. Wadhawa Singh	Alipur	30
457	Sunder Singh	.. Bhag Singh	Do	30
458	Atma Singh	.. Chet Singh	Do	30
459	Piar Singh	.. Wassan Singh	Do	30
460	Shangara Singh	.. Wasan Singh	Do	30
461	Khark Singh	.. Bela Singh	Do	30
462	Gurbax Singh	.. Shangara Singh	Do	30
463	Kanda Singh	.. Bhana	Do	30
464	Kirpal Singh	.. Jagir Singh	Do	30
465	Santokh Singh	.. Bahal Singh	Do	30

*Printed as given in the Government reply.

Serial No.	Name	Father's Name	Name of Village	Amount Sanctioned (Taccavi)
	Sarvshri --			Rs
466	Labh Singh	.. Sunder Singh	Alipur	30
467	Bahal Singh	.. Jiwan Singh	Do	30
468	Chanan Singh	.. Harnam Singh	Do	30
469	Surjit Singh	.. Sohan Singh	Kachar Bhan	30
470	Mukhtiar Singh	.. Inder Singh	Ditto	30
471	Sher Singh	.. Jhanda Singh	Mehar Singh-wala	30
472	Nihal Singh	.. Kesar Singh	Ditto	30
473	Bhagat Singh	.. Mehanga Singh	Ditto	30
*475	Bakhshis Singh	.. Sadagar Singh	Ditto	30
476	Maghar Singh	.. Buta Singh	Ditto	30
477	Gopal Singh	.. Harnam Singh	Ditto	30
478	Kishore Chand	.. Ranqui Ram	Ditto	30
479	Gonga Singh	.. Mota Singh	Ditto	30
480	Ajaib Singh	.. Harnam Singh	Ditto	30
481	Karnail Singh	.. Santa Singh	Ditto	30
482	Suba Singh	.. Kehar Singh	Ditto	30
483	Chand Singh	.. Inder Singh	Ditto	30
484	Surmukh Singh	.. Bhagat Singh	Ditto	30
485	Prem Singh	.. Lall Singh	Ditto	30
486	Pritam Singh	.. Bishan Singh	Ditto	30
487	Kartar Singh	.. Akuboria Singh	Ditto	30
488	Mukhtiar Singh	.. Kalu Singh	Ditto	30
489	Sham Singh	.. Nihal Singh	Ditto	30
490	Mohinder Singh	.. Surian Singh	Ditto	30
491	Parkash Singh	.. Surian Singh	Ditto	30
492	Phuman Singh	.. Rur Singh	Ditto	30
493	Wazir Singh	.. Aubaria Singh	Ditto	30
494	Gurdial Singh	.. Bishan Singh	Ditto	30
495	Nika Singh	.. Gopal Singh	Ditto	30
496	Gurbachan Singh	.. Kartar Singh	Ditto	30

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Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
<i>Sarvshri—</i>				
497	Kartara	.. Jagir Singh	Mehar Singh Wala	30
498	Kala Singh	.. Sher Singh	Ditto	30
499	Sadhu Singh	.. Mewa Singh	Mihansingh- wala	30
500	Chanchal Singh	.. Khazan Singh	Do	30
501	Massa Singh	.. Bhagwan Singh	Do	30
502	Tara Singh	.. Labh Singh	Do	30
503	Tara Singh	.. Mor Singh	Do	30
504	Jaga Singh	.. Rur Singh	Do	30
505	Dula Singh	.. Sunder Singh	Do	30
506	Mehanga Singh	.. Santa Singh	Do	30
507	Jangir Singh	.. Nand Singh	Do	30
508	Mukhtiar Singh	.. Sher Singh	Do	30
509	Diwan Chand	.. Milkhi Ram	Do	30
510	Arjan Singh	.. Ganda Singh	Do	30
511	Karpal Singh	.. Sunder Singh	Malianwala- kalan	30
512	Gurbax Singh	.. Jhanda Singh	Do	30
513	Karnail Singh	.. Bhola Singh	Do	30
514	Dalip Singh	.. Harnam Singh	Do	30
515	Pal Singh	.. Jiwan Singh	Do	30
516	Jagan Singh	.. Mit Singh	Do	30
517	Bachan Singh	.. Jiwan Singh	Do	30
518	Chanan Singh	.. Ganda Singh	Do	30
519	Harnam Singh	.. Hira Singh	Do	30
520	Nidhan Singh	.. Hira Singh	Do	30
521	Narain Singh	.. Bur Singh	Do	30
522	Inder Singh	.. Prem Singh	Do	30
523	Mehan Singh	.. Wadhawa Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
<i>Sarvshri—</i>				
524	Kala Singh	.. Jawala Singh	Malian Wala	30
525	Chanan Singh	.. Lali	Kalan M. Wala Purana	30
526	Naranjan Singh	.. Ram Singh	Ditto	30
527	Chaman Singh	.. Sham Singh	Ditto	30
528	Lachhman Singh	.. Waryam Singh	Ditto	30
529	Bishan Singh	.. Bhagwan Singh	Doitt	30
530	Bugar Singh	.. Prem Singh	Ditto	30
531	Tulsi Ram	.. Jagat Ram	Ditto	30
532	Gurdit Singh	.. Waryam Singh	Ditto	30
533	Munshi Singh	.. Dhian Singh	Ditto	30
534	Sardara Singh	.. Jiwan Singh	Ditto	30
535	Mangal Singh	.. Chuhar Singh	Ditto	30
536	Sunder Singh	.. Jawala Singh	Ditto	30
537	Jangir Singh	.. Harnam Singh	Ditto	30
538	Puran Singh	.. Ganda Singh	Ditto	30
539	Sampuran Singh	.. Nand Singh	Ditto	30
540	Bahadur Singh	.. Inder Singh	Ditto	30
541	Darshan Singh	.. Prem Singh	Ditto	30
542	Sher Singh	.. Hira Singh	Ditto	30
543	Saudagar Singh	.. Bal Singh	Ditto	30
544	Santa Singh	.. Chanda Singh	Ditto	30
545	Bakhsish Singh	.. Sham Singh	Ditto	30
546	Nazar Singh	.. Sunder Singh	Ditto	30
547	Arjan Singh	.. Santa Singh	Feroke	30
548	Mukand Singh	.. Narain Singh	Do	30
549	Darbara Singh	.. Maghar Singh	Do	30
550	Wasakha Singh	.. Maghar Singh	Do	30
551	Darshan Singh	.. Maghar Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
				Rs
<i>Sarvshri—</i>				
552	Ajmer Singh	.. Kartar Singh	Feroke	30
553	Bakhsish Singh	.. Gurmukh Singh	Do	30
554	Madho Singh	.. Sardara Singh	Do	30
555	Chaman Singh	.. Roda Singh	Do	30
556	Bagga Singh	.. Rattan Singh	Do	30
557	Sardara Singh	.. Rattan Singh	Do	30
558	Maghar Singh	.. Kishan Singh	Do	30
559	Dial Singh	.. Bishan Singh	Do	30
560	Dalip Singh	.. Gurdit Singh	Do	30
561	Tara Singh	.. Maghar Singh	Do	30
562	Maghar Singh	.. Santa Singh	Do	30
563	Ajaib Singh	.. Jhanda Singh	Do	30
564	Sohan Singh	.. Inder Singh	Do	30
565	Karam Singh	.. Gurdit Singh	Do	30
566	Nazar Singh	.. Gurdit Singh	Do	30
567	Hukam Singh	.. Vir Singh	Do	30
568	Thakar Singh	.. Bar Singh	Do	30
569	Sardara Singh	.. Bush Singh	Do	30
570	Bahal Dass	.. Kesar Dass	Do	30
571	Jagir Singh	.. Chanan Singh	Do	40
572	Pritam Singh	.. Ram Singh	Do	30
573	Harbans Singh	.. Kheta Singh	Do	30
574	Nihal Singh	.. Natha Singh	Do	30
575	Sandhura Singh	.. Dasondhi Singh	Do	30
576	Lall Singh	.. Natha Singh	Do	30
577	Bhagat Singh	.. Ghuler Singh	Menon	30
578	Hazara Singh	.. Mohinder Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
	Sarvshri—			Rs
579	Uttam Singh	.. Harnam Singh	Menon	30
580	Bachint Singh	.. Uttam Singh	Do	30
581	Nachhattar Singh	.. Uttam Singh	Do	30
582	Bhag Singh	.. Uttam Singh	Do	30
583	Pritam Singh	.. Narain Singh	Do	30
584	Maghar Singh	.. Bhola Singh	Do	30
585	Chand Singh	.. Akal Singh	Do	30
586	Gurdial Singh	.. Narain Singh	Do	30
587	Sucha Singh	.. Maghar Singh	Do	30
588	Gurmail Singh	.. Badan Singh	Do	30
589	Guriqbal Singh	.. Budh Singh	Do	30
590	Ramji Singh	.. Karpal Singh	Do	30
591	Nand Singh	.. Rattan Singh	Do	30
592	Kharak Singh	.. Khalak Singh	Do	30
593	Ram Singh	.. Khalak Singh	Do	30
594	Thana Singh	.. Dalip Singh	Do	30
595	Buta Singh	.. Suchet Singh	Do	30
596	Jagir Singh	.. Arjan Singh	Do	30
597	Arjan Singh	.. Lehna Singh	Do	30
598	Mehar Singh	.. Hira Singh	Do	30
599	Kartar Singh	.. Maghi Singh	Do	30
600	Nazar Singh	.. Akal Singh	Do	30
601	Jaga Singh	.. Surain Singh	Do	30
602	Ajmer Singh	.. Surain Singh	Do	30
603	Charu Singh	.. Arjan Singh	Do	30
604	Kapoor Singh	.. Mohinder Singh	Do	30
605	Naranjan Singh	.. Badan Singh	Do	30
606	Mohinder Singh	.. Choru Singh	Do	30
607	Pritam Singh	.. Puran Singh	Do	30
608	Hakam Singh	.. Pritam Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
<i>Sarvshri—</i>				Rs
609	Gurmel Singh	.. Bhagat Singh	Menon	30
610	Satnam Singh	.. Bachan Singh	Do	30
611	Ajit Singh	.. Kaku Singh	Do	30
612	Pal Singh	.. Bhag Singh	Do	30
613	Balbir Singh	.. Attar Singh	Do	30
614	Ajaib Singh	.. Hazur Singh	Do	30
615	Chanan Singh	.. Karam Singh	Do	30
616	Chand Singh	.. Rattan Singh	Do	30
617	Dalip Singh	.. Rattan Singh	Do	30
618	Gurdev Singh	.. Rattan Singh	Do	30
619	Kartar Singh	.. Magh Singh	Do	30
620	Jarnail Singh	.. Dalip Singh	Do	30
621	Gurdeep Singh	.. Karam Singh	Do	30
622	Assa Singh	.. Attar Singh	Do	30
623	Harbans Singh	.. Jewan Singh	Do	30
*625	Mohan Singh	.. Sunder Singh	Do	30
626	Dalip Singh	.. Narain Singh	Kamalgarh	30
627	Malook Singh	.. Saudagar Singh	Do	30
628	Narinder Singh	.. Pritam Singh	Do	30
629	Inder Singh	.. Ghullar Singh	Do	30
630	Chanan Singh	.. Kishan Singh	Do	30
631	Kehar Singh	.. Guddar Singh	Zira	30
632	Janga Singh	.. Khushal Singh	Do	30
633	Wazir Singh	.. Mangal Singh	Do	30
634	Rama	.. Rellu	Do	30
635	Inder Singh	.. Shangara Singh	Do	30
636	Sunder Singh	.. Ghuman Singh	Do	30
637	Mohinder Singh	.. Chanan Singh	Do	30
638	Majar Singh	.. Kaila Singh	Do	30
639	Baghel Singh	.. Nihal Singh	Do	30
640	Dalip Singh	.. Ghania Singh	Do	30

*Printed as given in Government reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
<i>Sarvshri—</i>				
641	Shadi	.. Kehra	Zira	30
642	Mehar Singh	.. Sher Singh	Do	30
643	Gura Singh	.. Sunder Singh	Do	30
644	Gurnam Singh.	.. Maghar Singh	Do	30
645	Sohan Lall	.. Radha Mal	Do	30
646	Bhag Mall	.. Radha Mal	Do	30
647	Mohan Lall	.. Radha Mal	Do	30
648	Vir Bhan	.. Thakar Girdhuda	Do	30
649	Bahal Singh	.. Sohan Singh	Do	30
650	Harbans Lal	.. Jagan Nath	Do	30
651	Sohan Lall	.. Bahali Ram	Do	30
652	Mohan	.. Kala Singh	Do	30
653	Mohan Singh	.. Kaku Singh	Do	30
654	Dial Singh	.. Sunder Singh	Do	30
655	Hardeep Singh	.. Jawala Singh	Do	30
656	Gurdeep Singh	.. Hazara Singh	Do	30
657	Mehal Singh	.. Bahal Singh	Do	30
658	Ramdit	.. Ishar	Do	30
659	Ram Singh	.. Kishan Singh	Do	30
660	Udhe Singh	.. Kanshi Ram	Do	30
661	Inder Singh	.. Kishan Singh	Do	30
662	Kartar Singh	.. Gurdit Singh	Do	30
663	Massa Singh	.. Sudh Singh	Do	30
664	Kashmir Singh	.. Massa Singh	Do	30
665	Kartar Singh	.. Inder Singh	Do	30
666	Bahal Singh	.. Sardara Singh	Do	30
667	Mangal Singh	.. Sunder Singh	Do	30
668	Gurcahru Singh	.. Rasi	Do	30
669	Bahal Singh	.. Gurdit Singh	Do	30
670	Santa Singh	.. Sarjan Singh	Do	30
671	Sakha Singh	.. Jawala Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
Sharvshri—				Rs
672	Surkha Singh	.. Badan Singh	Zira	30
673	Hira Singh	.. Bahal Singh	Do	30
674	Hari Singh	.. Bahal Singh	Do	30
675	Ram Rakha	.. Chet Singh	Do	30
676	Amarjit Singh	.. Balwant Singh	Do	30
677	Jaswant Singh	.. Balchet Singh	Do	30
678	Karnail Singh	.. Chanan Singh	Do	30
679	Banta Singh	.. Kishan Singh	Do	30
680	Lall Singh	.. Ishar Singh	Do	30
681	Kesho Ram	.. Mool Ram	Do	30
682	Gurbax Singh	.. Duni Singh	Do	30
683	Gura Singh	.. Sunder Singh	Do	30
684	Kashmir Singh	.. Rur Singh	Do	30
685	Mohan Lall	.. Bali Ram	Do	30
686	Mohan Gir	.. Thakar Hari	Do	30
687	Natha Singh	.. Saudagar Singh	Do	30
688	Buta Singh	.. Atma Singh	Do	30
689	Kashmiri Lall	.. Guranditta	Do	30
690	Tara Singh	.. Wazir Singh	Do	30
691	Gurandita	.. Rulia Ram	Do	30
692	Bhupa Singh	.. Rulia Ram	Do	30
693	Surian Singh	.. Jiwan Singh	Kamalgarh	30
694	Narain Singh	.. Jiwan Singh	Do	30
695	Fauja Singh	.. Hira Singh	Do	30
696	Harchand Singh	.. Didar Singh	Do	30
697	Sawarn Singh	.. Inder Singh	Do	30
698	Surat Singh	.. Inder Singh	Do	30
699	Surinder Singh	.. Pritam Singh	Do	30
700	Pritam Singh	.. Harnam Singh	Do	30
701	Sham Singh	.. Deva Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
Sarvshri—				
702	Pala Singh	.. Ujagar Singh	Kamalgarh	Rs. 30
703	Hazara Singh	.. Inder Singh	Do	30
704	Chanda Singh	.. Hira Singh	Do	30
705	Gurcharan Singh	.. Inder Singh	Do	30
706	Piara Singh	.. Nihal Singh	Do	30
707	Punjab Singh	.. Pala Singh	Do	30
708	Khazan Singh	.. Surain Singh	Do	30
709	Mohinder Singh	.. Dhara Singh	Do	30
710	Dara Singh	.. Sawan Singh	Do	30
711	Udhan Singh	.. Jaimal Singh	Do	30
712	Mangal Singh	.. Phula Singh	Do	30
713	Kapoor Singh	.. Sunder Singh	Do	30
714	Mukhtiar Singh	.. Kundan Singh	Do	30
715	Balbir Singh	.. Gurdial Singh	Zira	30
716	Surain Singh	.. Sardari Lal	Do	30
717	Surjit Singh	.. Balwant Singh	Do	30
718	Harnam Singh	.. Kala Singh	Do	30
719	Bhan Singh	.. Atma Singh	Do	30
720	Jasmer Singh	.. Rajinder Singh	Banklaudi	30
721	Gabinder Singh	.. Jasmer Singh	Do	30
722	Balbinder Singh	.. Bhagwan Singh	Do	30
723	Arjan Singh	.. Bhagwan Singh	Do	30
724	Sohan Singh	.. Arjan Singh	Do	30
725	Karnail Singh	.. Arjan Singh	Do	30
726	Mithu Singh	.. Arjan Singh	Do	30
727	Bachan Singh	.. Deva Singh	Do	30
728	Sadhu Singh	.. Kartar Singh	Do	30
729	Banta Singh	.. Deva Singh	Do	30
730	Santa Singh	.. Deva Singh	Do	30
731	Sucha Singh	.. Harnam Singh	Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
Sarvshri—				
732	Bachan Singh	.. Harnam Singh	Banklaudi	Rs 30
733	Piara Singh	.. Gurdeep Singh	Do	30
734	Amar Singh	.. Mangal Singh	Do	30
735	Piar Singh	.. Harnam Singh	Do	30
736	Gurdial Singh	.. Gurdeep Singh	Do	30
*738	Naranjan Singh	.. Bahadur Singh	Malhuwala	30
739	Naranjan Singh	.. Narain Singh	Do	30
740	Angrej Singh	.. Bahal Singh	Do	30
741	Karam Singh	.. Kesar Singh	Do	30
742	Puran Singh	.. Kala Singh	Do	30
743	Rattan Singh	.. Kala Singh	Do	30
744	Baldev Raj	.. Karam Chand	Do	30
745	Mangal Singh	.. Jawand Singh	Do	30
746	Kartar Singh	.. Teja Singh	Do	30
747	Talok Singh	.. Jagat Singh	Do	30
748	Balwant Singh	.. Sohan Lal	Do	30
749	Harbans Lal	.. Sohan Lal	Do	30
750	Jagat Singh	.. Sher Singh	Do	30
751	Tilak Ram	.. Amin Chand	Do	30
752	Teja Singh	.. Wasakha Singh	Do	30
753	Kashmir Singh	.. Kartar Singh	Do	30
754	Makhan Singh	.. Bahadur Singh	Do	30
755	Dalip Kaur	.. Udhan Singh	Sherpur Taiban	30
756	Udham Singh	.. Ishar Singh	Do	30
757	Rachhpal Singh	.. Shingara Singh	Do	30
758	Shangara Singh	.. Labh Singh	Do	30
759	Makhan Singh	.. Mihan Singh	Do	30
760	Piar Singh	.. Budha Singh	Do	30
761	Bahar Singh	.. Surain Singh	Do	30
762	Karmail Singh	.. Surain Singh	Do	30

*Printed as given in Government reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
Sarvahi—				
763	Jagtar Singh	.. Mangal Singh	Sherpur Taiban	Rs 30
764	Chanan Singh	.. Mangal Singh	Do	30
765	Malook Singh	.. Piar Singh	Do	30
766	Dalip Singh	.. Ranga Singh	Do	30
767	Harnam Singh	.. Gurnam Singh	Do	30
768	Gurnam Singh	.. Surain Singh	Do	30
769	Jagu Singh	.. Kishan Singh	Do	30
770	Chanan Singh	.. Makhan Singh	Do	30
771	Faqiria	.. Niku	Do	30
772	Gurdip Singh	.. Hazara Singh	Do	30
773	Makhan Singh	.. Mangal Singh	Do	30
774	Sharffoo	.. Kehra	Do	30
775	Bagh	.. Fazalo	Do	30
776	Banta Singh	.. Makhan Singh	Do	30
777	Jasmel Singh	.. Maya Singh	Bharana	30
778	Ujagar Singh	.. Kala Singh	Do	30
779	Tehal Singh	.. Ghula Singh	Do	30
780	Bahadur Singh	.. Surain Singh	Do	30
781	Kundan Singh	.. Manga Singh	Do	15
782	Sarwan Singh	.. Kapur Singh	Do	15
783	Dalip Singh	.. Teja Singh	Do	15
784	Darshan Singh	.. Jang Singh	Do	15
785	Kishan Singh	.. Natha Singh	Do	15
786	Jit Singh	.. Nika Singh	Do	15
787	Lachhman Singh	.. Sher Singh	Do	15
788	Ajaib Singh	.. Sunder Singh	Do	15
789	Baj Singh	.. Sunder Singh	Do	15
790	Bhagat Singh	.. Sundhara Singh	Do	15
791	Arjan Singh	.. Kapur Singh	Do	25
792	Kaka Singh	.. Badha Singh	Do	15

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
Sarvshri—				
793	Gurbax Singh	.. Punjab Singh	Khesa Dal Singh	Rs 30
794	Chand Singh	.. Gurdit Singh	Ditto	20
795	Gurdev Singh	.. Bur Singh	Ditto	20
796	Chand Singh	.. Bachan Singh	Ditto	20
*798	Jit Singh	.. Gurdit Singh	Ditto	20
799	Karnail Singh	.. Gurdit Singh	Ditto	20
800	Jhanda Singh	.. Sunder Singh	Ditto	20
801	Gulzara Singh	.. Gurdit Singh	Ditto	20
802	Saudagar Singh	.. Jhanda Singh	Ditto	20
803	Karnail Singh	.. Harnam Singh	Ditto	20
804	Mahla Singh	.. Sunder Singh	Ditto	20
805	Jail Singh	.. Jhanda Singh	Ditto	20
806	Dara Singh	.. Kaka Singh	Ditto	20
807	Sarup Singh	.. Kishan Singh	Ditto	20
808	Sham Singh	.. Chet. Singh	Ditto	20
809	Sarwan Singh	.. Peeru Singh	Ditto	20
810	Sardara Singh	.. Ishar Singh	Ditto	20
811	Kartar Singh	.. Gurdit Singh	Ditto	20
812	Sucha Singh	.. Gurdit Singh	Ditto	25
813	Gurdit Singh	.. Deva Singh	Ditto	25
814	Sunder Singh	.. Sher Singh	Ditto	30
815	Barkat Ali	.. Ali Mohd	Ditto	20
816	Darshan Singh	.. Harnam Singh	Kamal Wala	20
817	Sohan Singh	.. Kirpa Singh	Ditto	20

*Printed as given in the Government reply.

Statement showing the estimated damage done to crops and houses, etc., by the floods/rains in September, 1962, in tehsil Zira, district Ferozepur, village-wise—regarding Vidhan Sabha Question No. 610, asked by S. Jagjit Singh Gogoani, M.L.A.

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
1	Mallan Wala	1,231	6,000
2	Hamedwala Utar	236	400
3	Burewala	53	200
4	Bhagoke	113	3,000
5	Bura Wali	170	2,000
6	Ambarhar	382	1,500
7	Jhita	237	800
8	Waltowa	249	300
9	Lahu Ke Khurd	280	1,500
10	Jouhra	162	2,000
11	Manu Chahal	138	2,000
12	Sadahra	70	400
13	Asif Ke	130	800
14	Ashia Ke	70	400
15	Rodha Jhalla Wala	229	400
16	Bota Wala	103	600
17	Jatian Wali	81	200
18	Thatha	352	1,000
19	Kali Bodlu	199	500
20	Khudhu Wala	323	2,000
21	Kali Godha	104	400
22	Gatha Badhsah	151	600
23	Bharwal	124	400
24	Phadhri	115	600
25	Napalan	640	1,000
26	Nazam Din Wala	417	400
27	Watu Bhati	168	*500
28	Dheleke	154	400
29	Maug Garh	154	1,200

* ↓ : : ble in Govt. reply.

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
30	Chakian	116	300
31	Sadia	106	..
32	Amir Shah Wala	193	200
33	Gurli	120	300
34	Mundi Churi Maran	309	500
35	Dhabwala	80	..
36	Mohmad Shah Wala	77	..
37	Akbar Wala	34	..
38	Mahla Vind	315	400
39	Khiali	80	..
40	Lhanna	410	500
41	Madahan Shera	140	200
42	Fatte Ali Shah Wala	307	500
43	Sharf Ali Shah Wala	136	300
44	Bahadur Wala	115	200
45	Mundi Jamal	507	500
46	Dana Wala	202	300
47	Ghanda Bagha Nawan	345	500
48	Bhal	199	200
49	Burj Mohammed Shah Wala	172	300
50	Buk Gujran	186	400
51	Malang Shah Wala	144	300
52	Pier Mohammad	395	600
53	Nangal	113	300
54	Amian Wala	225	800
55	Chak Mohrana	119	300
56	Qutab Pur	249	200
57	Khadoor	363	1,200
58	Roshan Shah Wala	199	600

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
59	Bahek Quasilian	109	900
60	Panduri Jattan	183	300
61	Kamal Garh Khurd	113	..
62	Kamal Garh Kalan	285	2,500
63	Bohla	262	500
64	Bari Kadar Abad	229	1,200
65	Baghi Patni	169	400
66	Kali Nau Abhad	106	400
67	Karaha Wala	457	1,200
68	Bagele Wala	240	800
69	Shad Abu Bakar	381	1,500
70	Mahnu Wala	100	800
71	Katora	274	1,500
72	Mander	790	1,800
73	Sher Pur	334	400
74	Doube Wala	536	800
75	Masetan	1,287	1,000
76	Kali Gandheran	155	200
77	Rajuwala	226	400
78	Rau Wal	224	400
79	Malik Akalian	249	1,000
80	Mahi Wala	178	200
81	Golu Wala	170	300
82	Lulihandi	236	100
83	Boge Wala	272	400
84	Takhtu Wala	120	500
85	Mandar	152	300
86	Mailk Kangan	201	400
87	Bhani	191	400
88	Hari Wala	169	800
89	Rahnawn	264	1,000

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
90	Sangla	244	1,600
91	Bhal Pur	363	800
92	Bakarwala	350	300
93	Charag Shah Wala	75	..
94	Sher Pur Taiban	779	300
95	Sherawala	249	100
96	Daula Wala Kalan	185	400
97	Kanian Khas	270	200
98	Bagha	223	300
99	Dhola Wala	739	400
100	Kot Sadar Khan	1,234	800
101	Nur Pur	710	300
102	Kiala	710	1,500
103	Mauj Garh	460	500
104	Bhudi Wala	74	200
105	Kawan	98	300
106	Thooth Garh	197	200
107	Akku Sheh Wala	45	200
108	Said Mohmd Shah Wala	100	200
109	Do Burji	250	300
110	Phalla Garh	95	200
111	Jhindra	445	600
112	Izat Wala	195	400
113	Kot Mohammad Khan	651	1,000
114	Roshan Wala	192	200
115	Nasera Wala	392	300
116	Kanian Kalan	67	200
117	Kanian Khurd	45	300
118	Kishan Pura Khurd	476	1,000

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
119	Kishan Pura Kalan	3,336	8,000
120	Dia Purana	475	1,500
121	Talwandi Malian	2,483	4,000
122	Kokri Butran	414	1,600
123	Kokri Wahniwal	552	1,000
124	Bhinder Khurd	552	2,000
125	Inder Garh	1,314	4,000
126	Loh Garh	924	1,500
127	Badhu Wal	1,458	6,000
128	Dharam Kot	2,877	8,000
129	Jalalabad	2,760	6,500
130	Bhinder Kalan	1,656	3,000
131	Data	710	1,800
132	Fateh Garh Kurutana	1,336	3,000
133	Karial	1,181	1,200
134	Janer	483	200
135	Lohera	566	600
136	Kohsa Randhir	2,118	600
137	Kohsa Kotla	1,049	1,200
138	Galoti	614	600
139	Bhag Pura alias Gagra	420	300
140	Chima	475	800
141	Naseera Pur Janian	175	600
142	Kot Ise Khan	307	3,000
143	Data Wal	443	600
144	Singh Pura alias Khunan	312	600
145	Bal Khandi	387	200
146	Chur Chak	709	500
147	Longo Dava	713	800
148	Wara Chan Singh	505	2,000

Serial No.	Name of Village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
149	Umrianan	363	800
150	Manaura	1,281	1,000
151	Talwandi Jalakhan	1,086	2,000
152	Talwandi Mange Khan	768	2,000
153	Sukha Wala	644	1,000
154	Rataul	315	1,000
155	Mansoor Dora	593	500
156	Zira Khas	1,378	8,000
157	Bundal Purana	208	6,000
158	Mansoor Wal	641	1,000
159	Pandori Khatrian	479	300
160	Sanar	1,200	2,000
161	Rataul Rohi	398	900
162	Jhattra	706	500
163	Sukhiwan	604	1,000
164	Sadhu Wala	250	400
165	Dhana Shahid	359	1,500
166	Sodhi Wala	837	1,000
167	Wakilian Wala	532	300
168	Mahian Wala	559	2,000
169	Lahna Rohi	271	100
170	Gadli Wala	685	100
171	Botian Wala	482	500
172	Pharo Ke	734	300
173	Mahian Wala Khurd	180	500
174	Nillewala	294	300
175	Mehar Singh Wala	480	300
176	Kachar Bhun	281	1,500
177	Naurans Singh Wala	237	200
178	Ali Pur	341	200
179	Murkani	804	2,000

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
180	Chuchak Wind	678	200
181	Khusa Dal Singh	207	1,500
182	Bharana	479	400
183	Kasoana	648	2,500
184	Mehala Shah Wala	122	..
185	Mahala Wall	282	2,000
186	Ardasa	331	500
187	Chajan Wali	131	500
188	Bhoianwala	291	1,000
189	Mahlu Wala	175	..
190	Gurdeti Wala	112	1,000
191	Lohuke Kalan	433	2,000
192	Mithe	208	800
193	Mubara Wala	38	800
194	Waris Wala Jattan	157	1,100
195	Chamb	219	500
196	Male Wala	135	800
197	Machian	80	200
198	Shahazada Sant Singh Wala	747	800
199	Malu Ke	295	800
200	Sher Singh Wala	67	..
201	Awang	108	100
202	Shah Wala	270	1,800
203	Bhoghe Wala	124	1,800
204	Laungi Wind	231	300
205	Mahgi	494	1,000
206	Maste Wala	185	400

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
207	Chotian	.. 103	400
208	Kadar Wala	.. 824	900
209	Fateh Pur Chungian	.. 179	1,000
210	Charag Shah	.. 306	..
211	Ram Garh	.. 190	400
212	Kahne Wala	.. 67	100
213	Sad Mohammed	.. 384	800
214	Baja Ke	.. 547	400
215	Kishan Pura	.. 156	800
216	Nihal Garh	.. 189	400
217	Santo Wala	.. 541	3,000
218	Talwandi Nau Bahar	.. 425	200
219	Kohala	.. 307	400
220	Takhat Wala	.. 275	800
221	Chaba	.. 364	600
222	Warpal	.. 222	600
223	Jham Ke	.. 152	600
224	Sarhali	.. 314	600
225	Warais Shah Wala	.. 85	400
226	Gama Murada Wala	.. 35	..
227	Nihal Ke	.. 150	800
228	Aulakh	.. 53	200
229	Rasul Pur	.. 280	..
230	Makhu	.. 150	3,000
231	Saudhian	.. 497	800
232	Joga Wala	.. 412	..
233	Fateh Garh Panjtur	.. 1,056	1,000
234	Lale	.. 286	2,000

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
235	Lahera Bet	547	4,000
236	Tebi Arainhan	159	300
237	Pheni Wala	200	600
238	Wanjo Ke	269	1,800
239	Balo Ke	60	400
240	Saddar Wala	75	500
241	Maj Wala	67	200
242	Mokham Wala alias Raian Wala	147	600
243	Jagga Wala	120	..
244	Masta Wala	135	2,000
245	Waraswala Arain	145	100
246	Shian Pari	709	5,000
247	Behak Warais Wala	85	200
248	Bahek Fatu	235	400
249	Behak Gujran	867	2,000
250	Dhandian	246	1,000
251	Zira Nau	209	400
252	Bahawal Pur	120	..
253	Chuhla	230	3,000
254	Bandala Nau	337	500
255	Nurpur	290	800
256	Wara Pohwindian	357	2,000
257	Machhi Wara	289	600
258	Tindwan	240	400
259	Mauja Wala	389	400
260	Amar Garh Bandian	128	100
261	Mahar	117	100
262	Ghanda Bagha Purana	437	2,000
263	Gohaliwala	211	800

Serial No.	Name of village	Estimated damage done to	
		Crops (in rupees)	Houses (in rupees)
264	Khambha	.. 508	700
265	Tota Singh Wala	.. 252	600
266	Sadi Shah Wala	.. 396	100
267	Dharam Singh Wala	.. 622	600
268	Shadi Wala	.. 120	800
269	Muse Wala	.. 123	100
270	Jufer Wala	.. 214	400
271	Rasul Pur	.. 243	100
272	Behram Ke	.. 329	300
273	Pandori Araian	.. 948	1,200
274	Bahadar Wala	.. 264	300
275	Ferozewal Bara	.. 455	400
276	Feroze wal Mangal Singh	.. 340	300
277	Beja Pur	.. 110	100
278	Jalal Singh Wala	.. 1,049	400
279	Gogoiani	.. 309	400
280	Mihan Singh Wala	1,500
281	Wara Mansur Wal	400
282	Wara Waryam Singh	1,500
283	Mankian Wali	800
284	Holan Wali	1,800
285	Joian Wala	1,000
286	Warnala	500
Total		.. 1,09,967	2,57,000

(Sd.)....

for Deputy Commissioner,
Ferozepur.

ZIRA BLOCK

Serial No.	Name of Persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
				Rs
1	Sarvshri— Ram Singh	.. Sarvshri— Man Singh	.. Umeriana	30
2	Pritam Singh	.. Harnam Singh	.. Do	30
3	Lal Singh	.. Harnam Singh	.. Do	30
4	Hakam Singh	.. Uttam Singh	.. Do	30
5	Sajan Singh	.. Uttam Singh	.. Do	30
6	Bhagat Singh	.. Bahadur Singh	.. Do	30
7	Tara Singh	.. Boota Singh	.. Do	30
8	Pala Singh	.. Arjan Singh	.. Do	30
9	Nishan Singh	.. Tara Singh	.. Do	30
10	Kartar Singh	.. Tara Singh	.. Do	30
11	Sardara Singh	.. Arjan Singh	.. Do	30
12	Inder Singh	.. Sardul Singh	.. Do	30
13	Piar Singh	.. Khank Singh	.. Do	30
14	Bahal Singh	.. Bhaga Singh	.. Do	30
15	Gurbax Singh	.. Munshi Singh	.. Do	30
16	Darbara Singh	.. Mal Singh	.. Do	30
17	Gurbachan Singh	.. Kartar Singh	.. Do	30
18	Boota Singh	.. Inder Singh	.. Do	30
19	Kartar Singh	.. Thakar Singh	.. Do	30
20	Wadhawa Singh	.. Khanak Singh	.. Do	30
21	Bachan Singh	.. Jahaure Singh	.. Wara Chain Singh	30
22	Kishan Singh	.. Bachan Singh	.. Ditto	30
23	Narain Singh	.. Hazara Singh	.. Ditto	30
24	Majar Singh	.. Mehanga Singh	.. Ditto	30
25	Sundet Singh	.. Anokh Singh	.. Ditto	30
26	Jagat Singh	.. Jandu	.. Ditto	30
27	Thakar Singh	.. Bhagwan Singh	.. Ditto	30
28	Bachan Singh	.. Prem Singh	.. Ditto	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
29	Sarvshri Mukand Singh	.. Sarvshri Anokh Singh	.. Wara Chain Singh	Rs. 30
30	Santa Singh	.. Taha Singh	.. Ditto	30
31	Phuman Singh	.. Hazara Singh	.. Ditto	30
32	Bachiter Singh	.. Ghuman Singh	.. Ditto	30
33	Jagir Singh	.. Bohla Singh	.. Ditto	30
34	Mukhtiar Singh	.. Baga Singh	.. Ditto	30
35	Sarwan Singh	.. Subha Singh	.. Ditto	30
36	Arjan Singh	.. Bura	.. Ditto	30
37	Inder Singh	.. Hazara Singh	.. Ditto	30
38	Mehanga Singh	.. Gurbax Singh	.. Nasur Deva	30
39	Lal Singh	.. Fazal Singh	.. Ditto	30
40	Inder Singh	.. Deva Singh	.. Ditto	30
41	Lal Singh	.. Mangal Singh	.. Ditto	30
42	Waran Singh	.. Mangal Singh	.. Ditto	30
43	Bhagh Singh	.. Gnada Singh	.. Ditto	30
44	Jagir Singh	.. Bhan Singh	.. Ditto	30
45	Phuman Singh	.. Gaili Singh	.. Ditto	30
46	Kartar Singh	.. Gurdit Singh	.. Ditto	30
47	Jagir Singh	.. Sucha Singh	.. Ditto	30
48	Dalip Singh	.. Budh Singh	.. Ditto	30
49	Dailip Gir	.. Kesar Singh	.. Kesar Singh	30
50	Bishan Singh	.. Budh Singh	.. Ditto	30
51	Sucha Singh	.. Phuman Singh	.. Ditto	30
52	Labh Singh	.. Inder Singh	.. Ditto	30
53	Kartar Singh	.. Lal Singh	.. Ditto	30
54	Mohinder Singh	.. Bishan Singh	.. Ditto	30
55	China Singh	.. Dina Singh	.. Ditto	30
56	Kartar Singh	.. Bishan Singh	.. Ditto	30
57	Lachhman Singh	.. Hazara Singh	.. Ditto	30
58	Teza Singh	.. Hazara Singh	.. Ditto	30
59	Arjan Singh	.. Dial Singh	.. Ditto	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		RS.
60	Gurnam Singh	.. Tara Singh	.. Jhatra	30
61	Bhan Singh	.. Thakar Singh	.. Do	30
62	Bachan Singh	.. Attar Singh	.. Do	30
63	Bawa Singh	.. Bhola Singh	.. Do	30
64	Jiwan Singh	.. Thakur Singh	.. Do	30
65	Banta Singh	.. Mehanga Singh	.. Do	30
66	Jhana Singh	.. Kehar Singh	.. Do	30
67	Dailip Singh	.. Yokha Singh	.. Do	30
68	Paul Singh	.. Jagir Singh	.. Do	30
69	Inder Singh	.. Mahaka Singh	.. Do	30
70	Dalip Singh	.. Chanan Singh	.. Do	30
71	Nirmal Singh	.. Naurang Singh	.. Do	30
72	Nirway Singh	.. Naurang Singh	.. Do	30
73	Piar Singh	.. Talook Singh	.. Do	30
74	Gurdev Singh	.. Surain Singh	.. Do	30
75	Labh Singh	.. Sunder Singh	.. Do	30
76	Surain Singh	.. Jamal Singh	.. Do	30
77	Harnaik Singh	.. Mukand Singh	.. Do	30
78	Gurdial Singh	.. Sucha Singh	.. Do	30
79	Budh Singh	.. Mahaka Singh	.. Do	30
*90	Gurbax Singh	.. Sunder Singh	.. Do	30
91	Member Singh	.. Amar Singh	.. Do	30
92	Harnam Singh	.. Sher Singh	.. Do	30
93	Malkiat Singh	.. Kesar Singh	.. Do	30
94	Joginder Singh	.. Badan Singh	.. Do	30
95	Kartar Singh	.. Joginder Singh	.. Do	30
96	Pakher Singh	.. Sunder Singh	.. Do	30
97	Malkiat Singh	.. Balaund Singh	.. Do	30
98	Karnail Singh	.. Baga Singh	.. Do	30
99	Mukhtiar Singh	.. Natha Singh	.. Do	30

*Printed as given in the Government reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
100	Jora Singh	.. Munshi Singh	.. Jhatra	Rs 30
101	Charat Singh	.. Chanan Singh	.. Do	30
102	Gurdev Singh	.. Nand Singh	.. Do	30
103	Naranjan Singh	.. Jit Singh	.. Do	30
104	Mehanga Singh	.. Ghumand Singh	.. Longo Deva	30
105	Avtar Singh	.. Mehanga Singh	.. Ditto	30
106	Banta Singh	.. Bhagat Singh	.. Ditto	30
107	Gurdev Singh	.. Munshi Singh	.. Ditto	30
108	Tulsi Singh	.. Neeta Singh	.. Ditto	30
109	Jagraj Singh	.. Inder Singh	.. Ditto	30
110	Tehal Singh	.. Sohan Singh	.. Ditto	30
111	Banta Singh	.. Sohan Singh	.. Ditto	30
112	Sucha Singh	.. Harnam Singh	.. Ditto	30
113	Bhagan Singh	.. Mehanga Singh	.. Ditto	30
114	Mehanga Singh	.. Jiwan Singh	.. Ditto	30
115	Sarup Singh	.. Wasakha Singh	.. Ditto	30
116	Karnail Singh	.. Budh Singh	.. Ditto	30
117	Gurbax Singh	.. Dan Singh	.. Ditto	30
118	Mukhtiar Singh	.. Kartar Singh	.. Ditto	30
119	Nazaud Singh	.. Samand Singh	.. Ditto	30
120	Budh Singh	.. Isher Singh	.. Ditto	30
121	Bahadur Singh	.. Ganga Singh	.. Ditto	30
122	Nazir Singh	.. Didar Singh	.. Ditto	30
123	Kartar Singh	.. Mohan Singh	.. Ditto	30
124	Kartar Singh	.. Hari Singh	.. Ditto	30
125	Tehal Singh	.. Mohan Singh	.. Ditto	30
126	Sadhu Singh	.. Gulab Singh	.. Ditto	30
127	Tara Singh	.. Pala Singh	.. Ditto	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
128	Roor Singh	.. Sunder Singh	.. Longo Deza	30
129	Malagar Singh	.. Rattan Singh	.. Sunar	30
130	Sukhdev Singh	.. Rattan Singh	.. Do	30
131	Dalip Singh	.. Amar Singh	.. Do	30
132	Dial Singh	.. Kesar Singh	.. Do	30
133	Gurmail Singh	.. Kartar Singh	.. Do	30
134	Munshi Singh	.. Nand Singh	.. Do	30
135	Sunder Singh	.. Hazara Singh	.. Do	30
136	Wasakha Singh	.. Bachan Singh	.. Do	30
137	Bachan Singh	.. Maghar Singh	.. Do	30
138	Karnail Singh	.. Bag Singh	.. Do	30
139	Kehar Singh	.. Bhag Singh	.. Do	30
140	Jagir Singh	.. Baha Singh	.. Do	30
141	Budh Singh	.. Ran Singh	.. Do	30
142	Gopal Singh	.. Mehma Singh	.. Do	30
143	Lachhman Singh	.. Ghuder Singh	.. Do	30
144	Gurdev Singh	.. Rattan Singh	.. Do	30
145	Kartar Singh	.. Sohan Singh	.. Do	30
146	Mukhtiar Singh	.. Sohan Singh	.. Do	30
147	Vir Singh	.. Roda Singh	.. Do	30
148	Ganga Singh	.. Hardit Singh	.. Do	30
149	Dhani Ram	.. Khazana Ram	.. Do	30
150	Nand Singh	.. Kosar Singh	.. Do	30
151	Amar Singh	.. Deva Singh	.. Do	30
152	Mangal Singh	.. Roda Singh	.. Do	30
153	Puran Singh	.. Wasawa Singh	.. Do	30
154	Santa Singh	.. Deva Singh	.. Do	30
155	Sher Singh	.. Isher Singh	.. Saner	30
156	Kehar Singh	.. Phuman Singh	.. Do	30
157	Gurdial Singh	.. Tehal Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
158	Mehan Singh	.. Bagga Singh	.. Saner	30
159	Ghama Singh	.. Sawan Singh	.. Do	30
160	Bhagat Singh	.. Khazana Singh	.. Do	30
161	Mehanga Singh	.. Bagga Singh	.. Do	30
162	Arjan Singh	.. Baga Singh	.. Do	30
163	Bagga Singh	.. Sardara Singh	.. Do	30
164	Kehar Singh	.. Sunder Singh	.. Do	30
165	Sajan Singh	.. Hardit Singh	.. Do	30
166	Karmail Singh	.. Jiwan Singh	.. Do	30
167	Sultani Ram	.. Gurdit Singh	.. Do	30
168	Bagga Singh	.. Sunder Singh	.. Do	30
169	Mehar Singh	.. Gurdit Singh	.. Do	30
170	Kehar Singh	.. Gurdit Singh	.. Do	30
171	Mangal Ram	.. Isher Ram	.. Do	30
172	Mohan Singh	.. Hira Singh	.. Do	30
173	Jarnail Singh	.. Jiwan Singh	.. Do	30
174	Hari Singh	.. Ishar Singh	.. Do	30
175	Sunder Singh	.. Deva Singh	.. Do	30
176	Munshi Ram	.. Ram Chand	.. Do	30
177	Gurbachan Singh	.. Bishan Singh	.. Do	30
178	Dalip Singh	.. Chogat Singh	.. Do	30
179	Sudager Singh	.. Inder Singh	.. Mansurwal	30
180	Jhanda Singh	.. Mewa Singh	.. Do	30
181	Surjan Singh	.. Hem Singh	.. Do	30
182	Sulakhan Singh	.. Lehna Singh	.. Do	30
183	Partap Singh	.. Sewa Singh	.. Do	30
184	Bhawan Singh	.. Jagat Singh	.. Do	30
185	Balbir Singh	.. Dasonda Singh	.. Do	30
186	Musa Singh	.. Talok Singh	.. Do	30
187	Gurdial Singh	.. Hazara Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amonnt sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
188	Arjan Singh	.. Sher Singh	.. Mansurwal	30
189	Ajaib Singh	.. Hazara Singh	.. Do	30
190	Bhadur Singh	.. Dasondha Singh	.. Do	30
191	Dasondha Singh	.. Santa Singh	.. Do	30
192	Prem Singh	.. Attar Singh	.. Do	30
193	Ghona Singh	.. Inder Singh	.. Do	30
194	Sardar Singh	.. Nazar Singh	.. Khoṣa Ran- dhir	30
195	Puran Chand	.. Mathra Ram	.. Do	30
196	Jaswant Singh	.. Sucha Singh	.. Do	30
197	Chanan Singh	.. Kaku Singh	.. Do	30
198	Amar Singh	.. Waryam Singh	.. Do	30
199	Makit Singh	.. Sewa Singh	.. Do	30
200	Kishan Singh	.. Boor Singh	.. Do	30
201	Kehar Singh	.. Harnam Singh	.. Do	30
202	Saudaggar Singh	.. Sika Singh	.. Do	30
203	Sohan Singh	.. Nand Singh	.. Karyal	30
204	Naranjan Singh	.. Waryam Singh	.. Do	30
205	Jawala Singh	.. Wazir Singh	.. Do	30
206	Shoder Singh	.. Sucha Singh	.. Do	30
207	Arjan Singh	.. Marra Singh	.. Do	30
208	Sucha Singh	.. Bachan Singh	.. Do	30
209	Sadhu Singh	.. Chatar Singh	.. Do	30
210	Mohan Singh	.. Ghana Singh	.. Do	30
211	Washan Singh	.. Jagat Singh	.. Do	30
212	Gurdial Singh	.. Sohan Singh	.. Do	30
213	Sandara Singh	.. Harnam Singh	.. Do	30
214	Wersa Singh	.. Makhan Singh	.. Do	30
215	Bakhtawar Singh	.. Sadhu Singh	.. Do	30
216	Inder Singh	.. Makhan Singh	.. Do	30
217	Kartar Singh	.. Gurdit Singh	.. Do	30

Serial No.	Name of persons	Father's Name	Name of village	Amount sanctioned (Tacca vi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
*219	Ujaggar Singh	.. Roor Singh	.. Karyal	30
220	Lachhman Singh	.. Chatter Singh	.. Do	30
221	Hari Singh	.. Waryam Singh	.. Do	30
222	Chanan Singh	.. Harnam Singh	.. Do	30
223	Kapoor Singh	.. Joga Singh	.. Do	30
224	Puran Singh	.. Sewa Singh	.. Do	30
*235	Chand Singh	.. Sham Singh	.. Do	30
236	Jagir Singh	.. Milkha Singh	.. Do	30
237	Sham Singh	.. Rulia Singh	.. Do	30
238	Sardara Singh	.. Bishan Singh	.. Do	30
239	Sant Singh	.. Bishan Singh	.. Do	30
240	Dalip Singh	.. Kala Singh	.. Do	30
241	Natha Singh Do	30
242	Jawala Singh	.. Gulmi	.. Bhagpura alias Gogrra	30
243	Dalip Singh	.. Phuman Singh	.. Ditto	30
244	Sardara Singh	.. Bhagwan Singh	.. Ditio	30
245	Rattan Singh	.. Phuman Singh	.. Ditto	30
246	Gurdev Singh	.. Sunder Singh	.. Ditto	30
247	Mastan Singh	.. Duna Singh	.. Ditto	30
248	Hari Singh	.. Thakar Singh	.. Ditto	30
249	Phuman Singh	.. Sham Singh	.. Ditto	30
250	Chanan Singh	.. Wadhawa Singh	.. Ditto	30
251	Sardara Singh	.. Dasondha Singh	.. Ditto	30
252	Bachan Singh	.. Jiwan Singh	.. Ditto	30
253	Gurdial Singh	.. Inder Singh	.. Ditto	30
254	Jaila Singh	.. Chanan Singh	.. Ditto	30
255	Gurbax Singh	.. Bagga Singh	.. Ditto	30
256	Thana Singh	.. Gian Singh	.. Ditto	30
257	Inder Singh	.. Kala Singh	.. Ditto	30

*Printed as given in Government reply.

Serial No.	Name of persons	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
258	Dewa Singh	.. Zora Singh	.. Bhagpura alias Gogrra	30
259	Surat Singh	.. Bahal Singh	.. Daule Wala	30
260	Mangal Singh	.. Dharam Singh	.. Ditto	30
261	Karpal Singh	.. Narain Singh	.. Ditto	30
262	Gian Singh	.. Sohan Singh	.. Ditto	30
263	Bahal Singh	.. Ram Singh	.. Ditto	30
264	Natha Singh	.. Jagu Singh	.. Ditto	30
265	Natha Singh	.. Jaitha Singh	.. Ditto	30
266	Balbir Singh	.. Gurdip Singh	.. Ditto	30
267	Partap Singh	.. Budh Singh	.. Ditto	30
268	Santokh Singh	.. Sohan Singh	.. Ditto	30
269	Baj Singh	.. Sambhala Singh	.. Ditto	30
270	Slkhan Singh	.. Attar Singh	.. Ditto	30
271	Bhan Singh	.. Sohan Singh	.. Ditto	30
272	Partap Singh	.. Sonbhala Singh	.. Ditto	30
273	Surain Singh	.. Sunder Singh	.. Ditto	30
274	Harnam Singh	.. Mehar Singh	.. Ditto	30
275	Sham Singh	.. Mehar Singh	.. Ditto	30
276	Mula Singh	.. Thaker Singh	.. Ditto	30
277	Pala Singh	.. Sanghala Singh	.. Ditto	30
278	Cherag Singh	.. Bodan Singh	.. Ditto	30
279	Kartar Singh	.. Hira Singh	.. Ditto	30
280	Mangal Singh	.. Ram Singh	.. Ditto	30
282	Khushal Singh	.. Ram Singh	.. Ditto	30
283	Bhag Singh	.. Dewa Singh	.. Ditto	30
284	Karpal Singh	.. Santa Singh	.. Ditto	30
285	Sucha Singh	.. Taba Singh	.. Ditto	30
286	Bahal Singh	.. Santa Singh	.. Ditto	30
287	Jagu Singh	.. Jamit Singh	.. Ditto	30
288	Mansa Singh	.. Godha Singh	.. Ditto	30

*Printed as given in the Government reply.

Serial No.	Name of person	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
289	Partap Singh	.. Khushal Singh	.. Daule Wala	30
290	Surain Singh	.. Khanda Singh	.. Ditto	30
291	Kamir Singh	.. Juma Singh	.. Ditto	30
292			.. Ditto	30
293	Katha Singh	.. Budh Singh	.. Ditto	30
294	Nadder Singh	.. Dewa Singh	.. Ditto	30
295	Phuman Singh	.. Dharam Singh	.. Ditto	30
296	Sulkhan Singh	.. Mihan Singh	.. Shababu Baker	30
297	Kapoor Singh	.. Lehana Singh	.. Ditto	30
298	Bishan Singh	.. Kala Singh	.. Ditto	30
299	Phala Singh	.. Fatha	.. Ditto	30
300	Lakha Singh	.. Khazan Singh	.. Ditto	30
301	Sham Singh	.. Megh Singh	.. Ditto	30
302	Gajjan Singh	.. Megh Singh	.. Ditto	30
303	Darshan Singh	.. Badan Singh	.. Ditto	30
304	Dalip Singh	.. Badan Singh	.. Ditto	30
305	Taba Singh	.. Jawala Singh	.. Ditto	30
306	Banta Singh	.. Taba Singh	.. Ditto	30
307	Lal Singh	.. Sohan Singh	.. Ditto	30
308	Kishana	.. Kala	.. Ditto	30
309	Fazala	.. Kala	.. Ditto	30
310	Dharam Singh	.. Surain Singh	.. Ditto	30
311	Sohan Singh	.. Keshar Singh	.. Ditto	30
312	Jarnail Singh	.. Sohan Singh	.. Ditto	30
313	Sura in Singh	.. Hira Singh	.. Ditto	30
314	Khusya	.. Boota	.. Ditto	30
315	Arjan Singh	.. Sulkhan Singh	.. Ditto	30
316	Malook Singh	.. Arjan Singh	.. Ditto	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
317	Bachan Singh	.. Arjan Singh	.. Shababu Baker	30
318	Chanan Singh	.. Arjan Singh	.. Do	30
319	Mohinder Singh	.. Ishar Singh	.. Do	30
320	Kihar Singh	.. Sohan Singh	.. Do	30
321	Kirpal Singh	.. Dial Singh	.. Bula	30
322	Surjan Singh	.. Ganda Singh	.. Do	30
323	Buta Singh	.. Narain Singh	.. Do	30
324	Amar Singh	.. Rala Singh	.. Janar	30
325	Ganda Singh	.. Harnam Singh	.. Do	30
326	Partap Singh	.. Mohan Singh	.. Do	30
327	Naranjan Singh	.. Jawala Singh	.. Do	30
328	Chanan Singh	.. Jawala Singh	.. Do	30
329	Mehar Singh	.. Mota Singh	.. Do	30
330	Geribu	.. Hazara Singh	.. Do	30
332	Chanchal Singh	.. Sher Singh	.. Do	30
333	Gurmukh Singh	.. Ved Singh	.. Do	30
334	Bachan Singh	.. Sham Singh	.. Do	30
335	Jagir Singh	.. Dal Singh	.. Do	30
336	Mal Singh	.. Shan Singh	.. Do	30
337	Kishan Ram	.. Chann Ram	.. Do	30
338	Shri Singh	.. Ram Singh	.. Do	30
339	Ghanta Singh	.. Harnam Singh	.. Do	30
340	Talook Singh	.. Bhola Singh	.. Khosakotla	30
341	Bakhshish Singh	.. Ram Ditta	.. Do	30
342	Ajit Singh	.. Mangal Singh	.. Do	30
343	Gurbax Singh	.. Jagjit Singh	.. Do	30
344	Paul Singh	.. Boor Singh	.. Do	30

*Printed as given in the Government reply.

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshr i—		Rs
345	Roor Singh	.. Jagat Singh	.. Khosakotla	30
346	Gurdial Singh	.. Gurmakh Singh	.. Do	30
347	Sucha Singh	.. Ram Singh	.. Lehana Rohi	30
348	Waryam Singh	.. Jawala Singh	.. Do	30
349	Bachitar Singh	.. Ganda Singh	.. Do	30
350	Gurbachan Singh	.. Jiwan Singh	.. Do	30
351	Kaka Singh	.. Ganda Singh	.. Do	30
352	Janga Singh	.. Raja Singh	.. Do	30
353	Kapoor Singh :	.. Ganda Singh	.. Do	30
354	Sohan Singh	.. Attar Singh	.. Do	30
355	Bhagwan Singh	.. Jiwan Singh	.. Do	30
356	Joginder Singh	.. Magher Singh	.. Do	30
357	Dalip Singh	.. Narain Singh	.. Do	30
358	Inder Singh	.. Khewan Singh	.. Do	30
359	Puran Singh	.. Ghala Singh	.. Do	30
360	Roor Singh	.. Kala Singh	.. Do	30
361	Jagu Singh	.. Bhagt Singh	.. Do	30
362	Mengha Singh	.. Shri Singh	.. Kachhar Bhan	30
363	Tata Singh	.. Roor Singh	.. Do	30
364	Nazir Singh	.. Kishan Singh	.. Do	30
365	Piara Singh	.. Budh Singh	.. Do	30
366	Amar Singh	.. Kehar Singh	.. Do	30
367	Nazar Singh	.. Ishar Singh	.. Do	30
368	Gajan Singh	.. Asa Singh	.. Do	30
369	Jag Singh	.. Inder Singh	.. Do	30
370	Massa Singh	.. Mal Singh	.. Do	30
371	Kundan Singh	.. Boor Singh	.. Do	30
372	Gurdit Singh	.. Lakha Singh	.. Do	30
373	Puran Singh	.. Dula Singh	.. Do	30
374	Sandhura Singh	.. Sher Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amonnt sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs.
375	Naranjan Singh	.. Total Singh	.. Kacchher Bhan	30
376	Pritan Singh	.. Budh Singh	.. Do	30
377	Bhan Singh	.. Mehar Singh	.. Do	30
378	Tara Singh	.. Budh Singh	.. Do	30
379	Gurdial Singh	.. Ganga Singh	.. Do	30
380	Puram Singh	.. Kishan Singh	.. Do	30
381	Harbax Singh	.. Charat Singh	.. Do	30
382	Ujagar Singh	.. Sham Singh	.. Do	30
383	Jahir Singh	.. Natha Singh	.. Do	30
384	Balwant Rai	.. Raja Ram	.. Mehar Singh-wala	30
385	Jarnail Singh	.. Mehanga Singh	.. Do	30
386	Puram Singh	.. Budh Singh	.. Do	30
387	Gulab Singh	.. Ranki Ram	.. Do	30
388	Gurnam Singh	.. Jhanda Singh	.. Do	30
389	Jagjit Singh	.. Sandara Singh	.. Do	30
390	Bagga Singh	.. Budh Singh	.. Do	30
391	Mangal Singh Do	30
392	Harnam Singh	.. Jhanda Singh	.. Do	30
393	Phuman Singh	.. Jawala Singh	.. Do	30
394	Kehar Singh	.. Harnam Singh	.. Do	30
395	Gurnam Singh	.. NihaI Singh	.. Do	30
396	Puran Singh	.. Aukania Singh	.. Do	30
397	Vir Singh	.. Aukania Singh	.. Do	30
398	Harnam Singh	.. Nand Singh	.. Do	30
399	Ranit Singh	.. Mehanga Singh	.. Do	30
400	Karnail Singh	.. Mehanga Singh	.. Do	30
401	Shri Singh	.. Gajjan Singh	.. Do	30
402	Mohinder Singh	.. Waryam Singh	.. Do	30
403	Bishan Singh	.. Bhagat Singh	.. Do	30
404	Raja Singh	.. Mehanga Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
405	Hikam Singh	.. Sochet Singh	.. Markhai	30
405-A	Ajaib Singh	.. Lachhman Singh	.. Do	30
406	Karnail Singh	.. Narain Singh	.. Do	30
406-A	Prem Singh	.. Amar Singh	.. Do	30
407	Channan Singh	.. Jamit Singh	.. Do	30
408	Dial Singh	.. Channan Singh	.. Do	30
409	Harbans Singh	.. Gurdial Singh	.. Do	30
410	Gurmel Singh	.. Gurnam Singh	.. Do	30
411	Udhu Ram	.. Nihal Singh	.. Do	30
412	Kundan Singh	.. Sher Singh	.. Do	30
413	Bhag Singh	.. Dhana Singh	.. Do	30
414	Sajjan Singh	.. Bhan Singh	.. Do	30
415	Mehanga Singh	.. Sher Singh	.. Do	30
416	Kehar Singh	.. Jhanda Singh	.. Do	30
417	Lal Singh	.. Sochet Singh	.. Do	30
418	Hem Raj	.. Mahawa Singh	.. Do	30
419	Lachhman Singh	.. Jhanda Singh	.. Do	30
420	Jagraj Singh	.. Arjan Singh	.. Markhai	30
421	Jiwan Singh	.. Pahara Singh	.. Do	30
422	Tara Singh	.. Vir Singh	.. Do	30
423	Mezar Singh	.. Ishar Singh	.. Do	30
424	Balmukand	.. Sohan Singh	.. Do	30
425	Basant Singh	.. Partap Singh	.. Do	30
426	Harnek Singh	.. Arjan Singh	.. Do	30
427	Gurdev Singh	.. Jasmer Singh	.. Do	30
428	Kartar Singh	.. Ram Singh	.. Do	30
429	Kartar Singh	.. Narain Singh	.. Do	30
430	Jagir Singh	.. Jhanda Singh	.. Do	30
431	Saudagar Singh	.. Bhan Singh	.. Do	30
432	Bhag Singh	.. Wazir Singh	.. Amberhar Basti Dakhll	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
433	Dalip Singh	.. Kehar Singh	.. Amberhar Basti Dakhll	30
434	Bhag Singh	.. Sham Singh	.. Ditto	30
435	Nihal Singh	.. Sher Singh	.. Ditto	30
436	Mohinder Singh	.. Arjan Singh	.. Ditto	30
437	Chodhri Mal	.. Nihal Singh	.. Ditto	30
438	Tulsi Ram	.. Jhanda Singh	.. Ditto	30
439	Anokh Singh	.. Bag Singh	.. Ditto	30
440	Jawala Singh	.. Gian Singh	.. Ditto	30
441	Sucha Singh	.. Attar Singh	.. Ditto	30
442	Nawab Singh	.. Gurdit Singh	.. Ditto	30
443	Kehar Singh	.. Gurdit Singh	.. Ditto	30
444	Darbara Singh	.. Magher Singh	.. Feroke	30
445	Wasakha Singh	.. Mehanga Singh	.. Do	30
446	Darshan Singh	.. Magher Singh	.. Do	30
447	Ajmer Singh	.. Kartar Singh	.. Do	30
448	Bakhshish Singh	.. Gurmukh Singh	.. Do	30
449	Muda Singh	.. Sardara Singh	.. Do	30
450	Chaman Singh	.. Roda Singh	.. Do	30
451	Baga Singh	.. Rattan Singh	.. Do	30
452	Sardara Singh	.. Attar Singh	.. Do	30
453	Magher Singh	.. Kishan Singh	.. Do	30
454	Dial Singh	.. Bishan Singh	.. Do	30
454-A	Dalip Singh	.. Gurdit Singh	.. Do	30
455	Tara Singh	.. Magher Singh	.. Do	30
456	Magher Singh	.. Santa Singh	.. Do	30
457	Ajaib Singh	.. Sardara Singh	.. Do	30
458	Sohan Singh	.. Inder Singh	.. Do	30
459	Harnam Singh	.. Gurdita Singh	.. Do	30

Serial No.	Name of person:	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Saryshri—	Saryshri—		Rs
460	Hazar Singh	.. Gurdita Singh	.. Feroke	30
461	Thakar Singh	.. Boor Singh	.. Do	30
462	Hukam Singh	.. Vir Singh	.. Do	30
463	Sardara Singh	.. Budh Singh	.. Do	30
464	Bahal Dass	Kehar Dass	.. Do	30
465	Arjan Singh	.. Santa Singh	.. Do	30
466	Nihal Stngh	.. Natha Singh	.. Do	30
467	Jagir Singh	.. Channan Singh	.. Do	30
468	Pritam Singh	.. Ram Singh	.. Do	30
469	Harbax Singh	.. Kartar Singh	.. Do	30
470	Lachhman Singh	.. Jiwan Singh	.. Do	30
471	Teza Singh	.. Ram Singh	.. Do	30
472	Gandhi Singh	.. Meghanga	.. Do	30
473	Boota Singh	.. Narain Singh	.. Pandala Purana	30
474	Ujagar Singh	.. Sachet Singh	.. Ditto	30
475	Baj Singh	.. Sachet Singh	.. Ditto	30
476	Ujagar Singh	.. Vir Singh	.. Ditto	30
477	Sohan Singh	.. Kaher Singh	.. Ditto	30
478	Assa Singh	.. Sochet Singh	.. Ditto	30
479	Avtar Singh	.. Talook Singh	.. Ditto	30
480	Sarwan Singh	.. Kaku Singh	.. Ditto	30
481	Pokhar Singh	.. Mit Singh	.. Ditto	30
482	Inder Singh	.. Boor Singh	.. Ditto	30
483	Teja Singh	.. Talook Singh	.. Ditto	30
484	Attma Singh	.. Wadhawa Singh	.. Ditto	30
485	Jagir Singh	.. Sadhu Singh	.. Ditto	30
486	Bishan Singh	.. Sher Singh	.. Mahianwala Purana	30
487	Ujagar Singh	.. Prem Singh	.. Ditto	30
488	Khem Singh	.. Budh Singh	.. Ditto	30

Serial No.	Name of person	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
489	Sarvshri— Gurnam Singh	.. Sarvshri— Bagga Singh	Mahianwala Purana	Rs 30
490	Brij Lal	.. Karam Chand	.. Ditto	30
491	Banta Singh	.. Tara Singh	.. Ditto	30
492	Kartar Singh	.. Gurmakh Singh	.. Ditto	30
493	Surjan Singh	.. Phula Singh	.. Ditto	30
494	Chanan Singh	.. Gurmakh Singh	.. Ditto	30
495	Harnam Singh	.. Boor Singh	.. Ditto	30
496	Sardara Singh	.. Lal Singh	.. Ditto	30
496-A	Hazara Singh	.. Ghona Singh	.. Ditto	30
497	Kartar Singh	.. Sher Singh	.. Ditto	30
498	Thakar Singh	.. Maghi Singh	.. Ditto	30
499	Kartar Singh	.. Lal Singh	.. Ditto	30
500	Sarwan Singh	.. Sham Singh	.. Ditto	30
501	Sarwan Singh	.. Bhan Singh	.. Ditto	30
502	Jagraj Singh	.. Maghi Singh	.. Ditto	30
503	Jhanda Singh	.. Mewa Singh	.. Ditto	30
504	Pritam Singh	.. Dula Singh	.. Ditto	30
505	Rattan Singh	.. Dewa Singh	.. Ditto	30
506	Bhagwan Kaur, widow of	Sher Singh	.. Ditto	30
507	Malkiat Singh	.. Khen Singh	.. Ditto	30
508	Malkit Singh	.. Sunder Singh	.. Ditto	30
509	Jagir Singh	.. Kishan Singh	.. Runiala	30
510	Karnail Singh	.. Gulzar Singh	.. Do	30
511	Narain Singh	.. Ram Singh	.. Do	30
512	Jagir Singh	.. * Singh	.. Do	30
513	Karam Singh	.. Kapoor Singh	.. Do	30
514	Harnam Singh	.. Karam Singh	.. Kamolgarh Kalan	30

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Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Saryshri—		Rs
515	Kartar Singh ..	Man ..	Kamolgarh Kalan	30
516	Tehal Singh	Ditto	30
517	Jagir Singh ..	Piar Singh ..	Ditto	30
518	Bishan Singh ..	Moti Hawlwo ..	Katra	30
519	Kishan Singh ..	Moti Hawlwo ..	Do	30
520	Mangal Singh ..	Lehmana Singh ..	Do	30
521	Santa Singh ..	Makhan Singh ..	Do	30
522	Boor Singh ..	Doger Singh ..	Do	30
523	Joginder Singh ..	Surain Singh ..	Do	30
524	Ishar Singh ..	Moti ..	Do	30
525	Faqir ..	Wasakhi Khritwan ..	Do	30
526	Khshian ..	Kehera ..	Do	30
527	Chanda Singh ..	Prem Singh ..	Do	30
528	Gajjan Singh ..	Washan Singh ..		30
529	Darbara Singh ..	Bhadua Singh ..	Do	30
530	Azaib Singh ..	Sardara Singh ..	Do	30
531	Inder Singh ..	Nihal Singh ..	Do	30
532	Bagicha Singh ..	Wasan Singh ..	Do	30
533	Dhana Singh ..	Sunder Singh ..	Do	30
534	Jiwan Singh ..	Mangal Singh ..	Do	30
535	Jhanda Singh ..	Prem Singh ..	Do	30
536	Darshan Singh ..	Washnu Singh ..	Do	30
537	Wexsha Singh ..	Mangal Singh ..	Do	30
538	Resham Singh ..	Washan Singh ..	Do	30
539	Banta Singh ..	Washan Singh ..	Do	30
540	Mula Singh ..	Nihal Singh ..	Do	30
541	Sauher Singh ..	Saudagar Singh ..	Do	30
542	Chana Singh ..	Boota ..	Do	30
543	Mohan Singh ..	Nihal Singh ..	Do	30
544	Anokh Singh ..	Sunder Singh ..	Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
545	Hira Singh ..	Ram Singh ..	Katra	30
546	Anokh Singh ..	Ram Singh ..	Do	30
547	Amar Nath ..	Ram Shahaï ..	Zira	30
548	Dial Singh ..	Chand Singh ..	Do	30
549	Hazara Sngh ..	Dewa Singh ..	Do	30
550	Magher Singh ..	Relu Singh ..	Do	30
551	Bachan Singh ..	Phuman Singh ..	Do	30
552	Thakar ..	Roorā Harijan ..	Do	30
553	Chanan Singh ..	Hira Singh ..	Do	30
554	Kehar Singh ..	Harnam Singh ..	Do	30
555	Boota Singh ..	Harnam Singh ..	Do	30
556	Hardial Singh ..	Harnam Singh ..	Do	30
557	Harnam Singh ..	Kanhian Singh ..	Do	30
558	Munshi Ram ..	Keshav Mal ..	Do	30
559	Durga Dass ..	Nazar Mal ..	Do	30
560	Sardara Singh ..	Magher Harijan ..	Do	30
561	Hazara Singh ..	Budh Singh ..	Do	30
562	Sangara Singh ..	Wadhawa Singh ..	Do	30
563	Atma Singh ..	Sadha Singh ..	Do	30
564	Mukhtiar Singh ..	Ram Singh ..	Do	30
565	Mohan Singh ..	Natha Singh ..	Do	30
566	Kartar Singh ..	Gudhar Singh ..	Do	30
567	Durga Dass ..	Munshi Ram ..	Do	30
568	Kela ..	Gazan Singh ..	Do	30
569	Roor Singh ..	Narain Singh ..	Do	30
570	Tara Singh ..	Narain Singh ..	Do	30
571	Gudher Singh ..	Gopal Singh ..	Do	30
572	Gurdit Singh ..	Sunder Singh ..	Do	30
573	Gurdip Singh ..	Gurdit Singh ..	Do	30
574	Khushal Singh ..	Sudha Singh ..	Do	30

Serial No.	Name of persons	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
575	Sant Singh	.. Kishan Singh	.. Zira	30
576	Kela Singh	.. Magher Singh	.. Do	30
577	Raghunath Lal	.. Kishan Chand	.. Do	30
578	Harbax Lal	.. Kishan Chand	.. Do	30
579	Roor Singh	.. Jawahar Singh	.. Do	30
580	Mangal Singh	.. Amar Singh	.. Do	30
581	Bahal Singh	.. Amar Singh	.. Do	30
582	Hardip Singh	.. Bahal	.. Do	30
583	Ajaib Singh	.. Mehar Singh	.. Do	30
584	Gajjan Singh	Rulia Singh	.. Do	30
585	Natha Singh	.. Kharati	.. Do	30
586	Dhan	.. Rulia Ram	.. Do	30
587	Isher Singh	.. Hardit Singh	.. Do	30
588	Gurbax Singh	.. Harnam Harijan	.. Do	30
589	Mohinder Singh	.. Harnam Harijan	.. Do	30
590	Banta	.. Lakha Harijan	.. Do	30
591	Rachhpal Singh	.. Mohan Singh	.. Do	30
592	Harnam Dass	.. Kishan Dass	.. Do	30
593	Darbara Singh	.. Mangal Singh	.. Do	30
594	Arjan Singh	.. Relu	.. Do	30
595	Makhan Singh	Kehar Singh	.. Do	30
596	Gurbax Singh	.. Hardit Singh	.. Do	30
597	Des Raj	.. Dhanpat Rai	.. Do	30
598	Balbir Singh	.. Kishan Singh	.. Do	30
599	Kishan Singh	.. Kundan	.. Do	30
600	Amar Singh	.. Hardit Singh	.. Do	30
601	Paul Singh	.. Mangal Singh	.. Do	30
602	Mora Singh	.. Kartar Singh	.. Do	30

Serial No.	Name of persons	Father's Name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
603	Sarvshri— Banta Singh	.. Sarvshri— Sobha Singh	.. Zira	Rs 30
604	Gurdit Singh	.. Mangal Singh	.. Do	30
605	Sher Singh	.. Harnam Singh	.. Do	30
606	Harbans Singh	.. Gurnam Singh	.. Do	30
607	Shoon Lal	.. Ram Shahai	.. Do	30
608	Ramji Singh	.. Jiwan Singh	.. Attari	30
609	Jagjit Singh	.. Gurbax Singh	.. Do	30
610	Gurchanan Singh	.. Narain Singh	.. Do	30
611	Joginder Singh	.. Arjan Singh	.. Do	30
612	Chand Singh	.. Attar Singh	.. Do	30
613	Gurdev Singh	.. Lal Singh	.. Do	30
614	Nand Singh	.. Attar Singh	.. Do	30
615	Dalip Singh	.. Sunder Singh	.. Do	30
616	Puran Singh	.. Dalip Singh	.. Do	30
617	Ujagar Singh	.. Bishan Singh	.. Do	30
618	Sardara Singh	.. Dalip Singh	.. Do	30
619	Bhan Singh	.. Wariam Singh	.. Do	30
620	Gurdial Singh	.. Badan Singh	.. Do	30
621	Bant Singh	.. Bachan Singh	.. Do	30
622	Lal Singh	.. Waryam Singh	.. Do	30
623	Hansu Mall	.. Lulu	.. Do	30
624	Kashmir Singh	.. Bishan Singh	.. Do	30
625	Amar Singh	.. Dalip Singh	.. Do	30
626	Bachan Singh	.. Boor Singh	.. Do	30
627	Nand Singh	.. Inder Singh	.. Do	30
628	Bhan Singh	.. Lali Singh	.. Do	30
629	Lakhdri Singh	.. Gurchanan Singh	.. Do	30
630	Kesbar Singh	.. Bishan Singh	.. Do	30
631	Amerjit Singh	.. Ajmer Singh	.. Do	30
632	Partap Singh	.. Bholu Singh	.. Do	30
633	Lal Singh	.. Vir Singh	.. Do	30
634	Mohinder Singh	.. Choor Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
	Sarvshri—	Sarvshri—		Rs
635	Ujagar Singh	.. Roor Singh	.. Manawa	30
636	Karnail Singh	.. Roor Singh	.. Do	30
637	Ajaib Singh	.. Roor Singh	.. Do	30
638	Chann Singh	.. Thakar Singh	.. Do	30
639	Puran Singh	.. Thakar Singh	.. Do	30
640	Haink	.. Lalla	.. Do	30
641	Amar Singh	.. Bagga Singh	.. Do	30
642	Mehar Singh	.. Washawa Singh	.. Do	30
643	Mal Singh	.. Mehar Singh	.. Do	30
644	Natha Singh	.. Puran Singh	.. Do	30
645	Pakhar Singh	.. Waryam Singh	.. Do	30
646	Gurmukh Singh	.. Ishar Singh	.. Do	30
647	Randhir Singh	.. Chandgi Singh	.. Do	30
648	Phula Singh	.. Ghasita Singh	.. Do	30
649	Kartar Singh	.. Roor Singh	.. Do	30
650	Chanan Singh	.. Deep Singh	.. Do	30
651	Tara Singh	.. Khushal Singh	.. Do	30
652	Ajaib Singh	.. Teja Singh	.. Do	30
653	Arjan Singh	.. Ganesha Singh	.. Do	30
654	Hakam Singh	.. Ishar Singh	.. Do	30
655	Bhag Singh	.. Assa Singh	.. Do	30
656	Karnail Singh	.. Basant Singh	.. Do	30
657	Malkiat Singh	.. Karnail Singh	.. Do	30
658	Mohinder Singh	.. Hira Singh	.. Do	30
659	Teja Singh	.. Gurdial Singh	.. Do	30
660	Dalbara Singh	.. Sadhu Singh	.. Do	30
661	Nazar Singh	.. Bhana Singh	.. Do	30
662	Maghar Singh	.. Sunder Singh	.. Do	30
663	Mukhtiar Singh	.. Roor Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
664	Ram Singh	.. Vir Singh	.. Manawa	30
665	Atma Singh	.. Vir Singh	.. Do	30
666	Darshan Singh	.. Kahan Singh	.. Do	30
667	Gurbachan Singh	.. Chanda Singh	.. Do	30
668	Gurnam Singh	.. Chanda Singh	.. Do	30
669	Hukam Singh	.. Harnam Singh	.. Do	30
670	Natha Singh	.. Pala Singh	.. Do	30
671	Lachhman Singh	.. Ganesha Singh	.. Do	30
672	Dan Singh	.. Chet Singh	.. Do	30
673	Pritam Singh	.. Rur Singh	.. Do	30
674	Balwant Singh	.. Fateh Singh	.. Do	30
675	Karnail Singh	.. Fateh Singh	.. Do	30
676	Lachhman Singh	.. Vir Singh	.. Do	30
677	Bhagirat Ram	.. Babu Ram	.. Do	30
678	Bhag Singh	.. Vir Singh	.. Do	30
679	Charan Singh	.. Paul Singh	.. Do	30
680	Mohan Singh	.. Natha Singh	.. Do	30
681	Karnail Singh	.. Gurdit Singh	.. Do	30
682	Major Singh	.. Gurdial Singh	.. Do	30
683	Nanda Singh	.. Wazir Singh	.. Do	30
684	Harbad Singh	.. Wazir Singh	.. Do	30
685	Balbinder Singh	.. Teja Singh	.. Do	30
686	Ajit Singh	.. Sewa Singh	.. Do	30
687	Bachan Singh	.. Anokh Singh	.. Do	30
688	Deedar Singh	.. Arjan Singh	.. Do	30
689	Sohan Singh	.. Wasawa Singh	.. Do	30
690	Lachhman Singh	.. Tekk Singh	.. Do	30
691	Roshan Singh	.. Tek Singh	.. Do	30
692	Autar Singh	.. Chet Singh	.. Do	30
693	Bhan Singh	.. Sardari Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
694	Sham Singh	.. Sunri Singh	.. Manawa	30
695	Nand Singh	.. Kehar Singh	.. Do	30
696	Gurdial Singh	.. Munshi Singh	.. Do	30
697	Mohinder Singh	.. Gulzara Singh	.. Do	30
698	Darshan Singh	.. Puran Singh	.. Do	30
699	Natha Singh	.. Harnam	.. Do	30
700	Sham Singh	.. Vir Singh	.. Do	30
701	Kulwant Singh	.. Fateh Singh	.. Do	30
702	Surain Singh	.. Banta Singh	.. Do	30
703	Narain Singh	.. Buta Singh	.. Do	30
704	Mukhtiar Singh	.. Sardara Singh	.. Do	30
705	Major Singh	.. Mehan Singh	.. Do	30
706	Teja Singh	.. Chanda Singh	.. Do	30
707	Pakher Singh	.. Sham Singh	.. Do	30
708	Laram Singh	.. Tek Singh	.. Do	30
709	Khazan Singh	.. Jit Singh	.. Do	30
710	Piar Singh	.. Bhagat Singh	.. Do	30
711	Kaku Ram	.. Balanda	.. Do	30
712	Raj	.. Chirag	.. Do	30
714	Lakha Singh	.. Shan Singh	.. Do	30
715	Teja Singh	.. Sham Singh	.. Do	30
716	Fauja Singh	.. Kishan Singh	.. Mallanwala	30
718	Gurbax Singh	.. Shanhari Singh	.. Do	30
719	Khanu	.. Kamala	.. Do	30
720	Ahama	.. Muhda	.. Do	30
721	Natha Singh	.. Partap Singh	.. Do	30
722	Dalip Singh	.. Nihal Singh	.. Do	30
723	Khusia	.. Sangi	.. Do	30
724	Mejor Singh	.. Kartar Singh	.. Do	30
725	Ganda Singh	.. Banta Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
726	Mahanta Singh	.. Panja Singh	.. Mallanwala	30
727	Balbir Singh	.. Mahanta	.. Do	30
728	Hukam Singh	.. Sham Singh	.. Do	30
729	Mohinder Singh	.. Hukam Singh	.. Do	30
730	Khanda Singh	.. Pauja Singh	.. Do	30
731	Gurdial Singh	.. Jamal Singh	.. Do	30
732	Pauja Singh	.. Ishar Singh	.. Do	30
733	Karam Chand	.. Ganga Chand	.. Do	30
734	Kundan Lal	.. Karam Chand	.. Do	30
735	Karma	.. Wagha	.. Do	30
736	Jagtar Singh	.. Mahura	.. Do	30
737	Piar Singh	.. Saudagar Singh	.. Do	30
738	Sulakhan Singh	.. Dhana Singh	.. Do	30
739	Mehad Singh	.. Hazara Singh	.. Do	30
740	Kartar Singh	.. Sangara Singh	.. Do	30
741	Santokh Singh	.. Surian Singh	.. Do	30
742	Bhan Singh	.. Mangal Singh	.. Do	30
743	Tehal Singh	.. Kartar Singh	.. Do	30
744	Mangal Singh	.. Saudagar Singh	.. Do	30
745	Baj Singh	.. Sardul Singh	.. Do	30
746	Mal Singh	.. Lehama Singh	.. Do	30
747	Saraj	.. Jangi	.. Do	30
748	Mangal Das	.. Mela Ram	.. Do	30
749	Mohinder Singh	.. Nihal Singh	.. Do	30
750	Sardul Singh	.. Uttam Singh	.. Do	30
751	Boda Ram	.. Karam Singh	.. Do	30
752	Harbans Singh	.. Khushal Singh	.. Do	30
753	Wazida	.. Kanda Singh	.. Do	30
754	Pritam Singh	.. Mangal Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
755	Mohander	.. Chiogata	.. Mallanwala	30
756	Sohana	.. Bhana	.. Do	30
758	Fauja Singh	.. Pureja	.. Do	30
759	Waloo	.. Lahia	.. Do	30
760	Biant Singh	.. Natha Singh	.. Do	30
761	Resham Singh	.. Bahal Singh	.. Do	30
762	Santa Singh	.. Hazara Singh	.. Do	30
763	Bhagel Singh	.. Mihan Singh	.. Do	30
764	Mukand Singh	.. Mangal Singh	.. Do	30
765	Dalip Singh	.. Wadhawa Singh	.. Do	30
766	Barkat	.. Nag	.. Do	30
767	Rulia	.. Umara	.. Do	30
768	Kehan Singh	.. Bohal Singh	.. Do	30
769	Mohinder Singh	.. Sardul Singh	.. Mala wala	30
770	Anokh Singh	.. Prem Singh	.. Do	30
771	Udhan Singh	.. Wadhawa Singh	.. Do	30
772	Bakhtawar Singh	.. Ram Singh	.. Do	30
773	Sardha Singh	.. Bagga	.. Do	30
774	Bhan Singh	.. Wadhawa Singh	.. Do	30
775	Balkar Singh	.. Jhanda Singh	.. Do	30
776	Gurbachan Singh	.. Hazara Singh	.. Do	30
777	Mukhtiar Singh	.. Kartar Singh	.. Do	30
778	Nawab Singh	.. Nag	.. Do	30
779	Joginder Singh	.. Hazara Singh	.. Do	30
780	Jagtar Singh	.. Teja Singh	.. Maluwaliwala	30
781	Arjan Singh	.. Mehanga Singh	.. Do	30
782	Teja Singh	.. Washan Singh	.. Do	30
783	Gopal Singh	.. Janga Singh	.. Do	30
784	Bhana	.. Chogota	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
785	Gushaz	.. Phuman Singh	.. Maluwaliwala	30
786	Geza Singh	.. Jangir Singh	.. Do	30
787	Talook Singh	.. Kishan Singh	.. Do	30
788	Wansa Singh	.. Janga Singh	.. Do	30
789	Kashmir Singh	.. Sangara Singh	.. Do	30
790	Baghel Singh	.. Sohan Singh	.. Do	30
791	Jagir Singh	.. Sangara Singh	.. Do	30
792	Tehal Singh	.. Lehana Singh	.. Do	30
793	Inder Singh	.. Janga Singh	.. Do	30
794	Sajan Singh	.. Kundan Singh	.. Do	30
795	Chaman Lal	.. Munshi Ram	.. Do	30
796	Darshan Kumar	.. Munshi Ram	.. Do	30
797	Labh Singh	.. Bhawan Singh	.. Do	30
798	Kala	.. Bhana	.. Do	30
799	Murad	.. Pira Ditta	.. Do	30
800	Anokh Singh	.. Rattan Singh	.. Do	30
801	Ujagar Singh	.. Hakam Singh	.. Do	30
802	Rana	.. Jala	.. Do	30
803	Arjan Singh	.. Sohan Singh	.. Do	30
804	Charan Singh	.. Arjan Singh	.. Do	30
805	Sangara Singh	.. Ghola Singh	.. Do	30
806	Ghala Singh	.. Keshar Singh	.. Do	30
807	Kartar Singh	.. Kundan Singh	.. Do	30
808	Pahara Singh	.. Sangal Singh	.. Do	30
809	Jagat Singh	.. Jawala Singh	.. Do	30
810	Banta Singh	.. Dula Singh	.. Do	30
811	Raj Singh	.. Ganja Singh	.. Do	30
812	Diwan Singh	.. Inder Singh	.. Do	30
813	Dalip Singh	.. Inder Singh	.. Do	30
814	Baja Singh	.. Ganja Singh	.. Do	30
815	Sadak	.. Bhana	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount Sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
816	Assa Singh	.. Hem Singh	.. Maluwaliwala	30
817	Ganga Singh	.. Dula Singh	.. Do	30
818	Puran Singh	.. Dalip Singh	.. Do	30
819	Jit Singh	.. Ranga Singh	.. Do	30
820	Pritam Singh	.. Rala Singh	.. Do	30
821	Dial Singh	.. Darbara Singh	.. Do	30
822	Vir Singh	.. Darbara Singh	.. Do	30
823	Darbara Singh	.. Mehar Singh	.. Do	30
824	Jagtar Singh	.. Mehar Singh	.. Do	30
825	Talook Singh	.. Gamja Singh	.. Do	30
826	Jit Singh	.. Anoop Singh	.. Do	30
827	Kartar Singh	.. Vir Singh	.. Do	30
828	Janga Singh	.. Kesar Singh	.. Do	30
829	Vir Singh	.. Mangal Singh	.. Do	30
830	Darshan Singh	.. Vir Singh	.. Do	30
831	Tej Kaur	.. W/o Narain Singh	.. Do	30
832	Sardara Singh	.. Sewa Singh	.. Jatanwali	30
833	Chanan Singh	.. Sher Singh	.. Do	30
834	Sohan Singh	.. Inder Singh	.. Do	30
835	Gora Singh	.. Inder Singh	.. Do	30
836	Tara Singh	.. Maghi Singh	.. Do	30
837	Salej Singh	.. Jag Singh	.. Do	30
838	Masu	.. Aola	.. Do	30
839	Sucha Singh	.. Harnam Singh	.. Do	30
840	Nazan Singh	.. Jawand Singh	.. Do	30
841	Tara Singh	.. Sewa Singh	.. Do	30
842	Basant Kaur	.. Wd/ of Bhadur Singh	.. Do	30
843	Phuman Singh	.. Nand Singh	.. Do	30
844	Chanan Singh	.. Ganesha Singh	.. Do	30

Serial No.	Name of persons	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		Rs
845	Nasha Singh	.. Budh Singh	.. Butewala	30
846	Budh Singh	.. Samund Singh	.. Do	30
847	Karan Singh	.. Balaka Singh	.. Do	30
848	Amar Singh	.. Samund Singh	.. Do	30
849	Inder Singh	.. Surian Singh	.. Do	30
850	Bachan Singh	.. Surain Singh	.. Do	30
851	Naranjan Singh	.. Roda Singh	.. Do	30
852	Chanan Singh	.. Mangal Singh	.. Do	30
853	Surjit Singh	.. Hazara Singh	.. Do	30
854	Ajaib Singh	.. Hazara Singh	.. Do	30
855	Dara Singh	.. Sham Singh	.. Do	30
856	Bhagat Singh	.. Prem Singh	.. Do	30
857	Jagir Singh	.. Sham Singh	.. Do	30
858	Amar Singh	.. Sham Singh	.. Do	30
859	Makhan Singh	.. Inder Singh	.. Do	30
860	Devi Ditta Singh	.. Waryam Singh	.. Do	30
861	Rana Singh	.. Bachan Singh	.. Do	30
862	Jagan Singh	.. Lali Ram	.. Do	30
863	Jurdip Singh	.. Hazara Singh	.. Do	30
864	Deedar Singh	.. Hakam Singh	.. Do	30
865	Sangara Singh	.. Khushal Singh	.. Do	30
866	Moja Singh	.. Assa Singh	.. Hamadwala	30
867	Mukhtiar Singh	.. Makhan Singh	.. Nathan Ditto	30
868	Harnam Singh	.. Khushal Singh	.. Ditto	30
869	Charat Singh	.. Sardul Singh	.. Ditto	30
870	Iqbal Singh	.. Ranjit Singh	.. Ditto	30
871	Gopal Singh	.. Sulkhan Singh	.. Ditto	30
872	Balbir Singh	.. Sardara Singh	.. Ditto	30
873	Malook Singh	.. Mangal Singh	.. Ditto	30
874	Joginder Singh	.. Sardara Singh	.. Ditto	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Saryshri—	Saryshri—		
875	Sardara Singh	.. Amar Singh	.. Hamadwala	30
876	Gian Singh	.. Makhan Singh	.. Do	25
877	Harnam Singh	.. Makhan Singh	.. Do	25
878	Budh Ram	.. Khema Ram	.. Do	20
879	Gurmukh Singh	.. Hazara Singh	.. Do	20
880	Sucha Singh	.. Dewa Singh	.. Fatewala	20
881	Jarnail Singh	.. Makhan Singh	.. Alewala	20
882	Sulakhan Singh	.. Makhan Singh	.. Do	20
883	Kernail Singh	.. Makhan Singh	.. Do	20
884	Anoop Singh	.. Kala Singh	.. Do	20
885	Santokh Singh	.. Mangal Singh	.. Do	20
886	Sajjan Singh	.. Tara Singh	.. Do	20
887	Harbans Singh	.. Makhan Singh	.. Do	20
888	Ajaib Singh	.. Kala Singh	.. Do	20
889	Tara Singh	.. Ujagar Singh	.. Do	20
890	Arjan Singh	.. Buta Singh	.. Do	20
891	Sulakhan Singh	.. Balanda Singh	.. Do	20
892	Kapur Singh	.. Chanan Singh	.. Do	20
893	Amar Singh	.. Mal Singh	.. Do	20
894	Sant Kaur	.. W/o Ladha Singh	.. Do	20
895	Bishan Singh	.. Waryam Singh	.. Do	20
896	Ajaib Singh	.. Labh Singh	.. Do	20
897	Hazara Singh	.. Natha Singh	.. Do	20
898	Jit Singh	.. Dewa Singh	.. Do	20
899	Dial Singh	.. Kundan Singh	.. Do	20
900	Kundan Singh	.. Sawan Singh	.. Do	20
901	Kapoor Singh	.. Sawan Singh	.. Do	20
902	Piar Singh	.. Sawan Singh	.. Do	20
903	Mangal Singh	.. Bhag Singh	.. Do	20

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
904	Hakumat Rai	.. Atma Singh	.. Alewala	20
905	Wasakha Singh	.. Makhan Singh	.. Asafwala	20
906	Suraj	.. Farida	.. Do	20
907	Hukam Singh	.. Kala Singh	.. Do	20,
908	Kanshi Ram	.. Hukam Chand	.. Do	20
909	Mangal Singh	.. Bakhshish Singh	.. Sabe Rade	20
910	Atma Singh	.. Jhanda Singh	.. Ditto	20
911	Sangara Singh	.. Ala Singh	.. Ditto	15
912	Sulakhan Singh	.. Ala Singh	.. Ditto	15
913	Makhan Singh	.. Ala Singh	.. Ditto	15
914	Joginder Singh	.. Ala Singh	.. Ditto	15
915	Gujan Singh	.. Assa Singh	.. Ditto	20
916	Kundan Singh	.. Jiwan Singh	.. Ditto	20
917	Kashmir Singh	.. Vir Singh	.. Ditto	20
918	Harnam Singh	.. Arjan Singh	.. Ditto	20
919	Avtar Singh	.. Mangal Singh	.. Ditto	20
920	Mohab Singh	.. Nihal Singh	.. Ditto	20
921	Tara Singh	.. Roda Singh	.. Ditto	15
922	Gojan Singh	.. Fauja Singh	.. Ditto	15
923	Washan Singh	.. Tuga Singh	.. Ditto	20
924	Lacchhman Singh	.. Mangal Singh	.. Ditto	25
925	Anoop Singh	.. Makhan Singh	.. Astake	25
926	Sangara Singh	.. Fateh Singh	.. Do	25
927	Gurbachan Singh	.. Hazara Singh	.. Do	25
928	Bhan Singh	.. Prem Singh	.. Do	25
929	Sohel Singh	.. Dhana Singh	.. Do	25
930	Gehal Singh	.. Sulakhan Singh	.. Do	25
931	Hazara Singh	.. Fateh Singh	.. Do	25
932	Sohan Singh	.. Khushal Singh	.. Do	25
933	Dalip Singh	.. Kala Singh	.. Do	25

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Tacaavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
934	Kashmira Singh	.. Makhan Singh	.. Astake	25
935	Tarlok Singh	.. Manga Singh	.. Do	25
936	Achhar Singh	.. Kala Singh	.. Do	25
937	Teja Singh	.. Amar Singh	.. Do	25
938	Jagir Singh	.. Bhan Singh	.. Do	25
939	Balbir Singh	.. Shama Singh	.. Do	20
940	Ajit Singh	.. Kesar Singh	.. Do	20
941	Labh Singh	.. Fatta Singh	.. Do	20
942	Bakhshish	.. Balbir Singh	.. Do	20
943	Mota Singh	.. Balbir Singh	.. Do	20
944	Hari Singh	.. Waryam Singh	.. Do	20
945	Inder Singh	.. Kaka Singh	.. Marur	30
946	Jag Singh	.. Sham Singh	.. Do	30
947	Sohan Singh	.. Waryam Singh	.. Do	30
948	Ujagar Singh	.. Pal Singh	.. Do	30
949	Saudagar Singh	.. Phuman Singh	.. Chuchakiwind	20
950	Bhag Singh	.. Bogna Singh	.. Do	20
951	Lal Singh	.. Ala Singh	.. Do	30
952	Ram Kishan	.. Udho Ram	.. Do	20
953	Chanan Singh	.. Bhan Singh	.. Do	30
954	Gurdip Singh	.. Gehal Singh	.. Do	30
955	Chanan Singh	.. Vir Singh	.. Gogaoni	30
956	Tota Singh	.. Sohna Singh	.. Do	30
957	Harnam Singh	.. Vir Singh	.. Do	30
958	Janga Singh	.. Nika Singh	.. Do	30
959	Sucha Singh	.. Saudara Singh	.. Do	30
960	Nazar Singh	.. Khem Singh	.. Do	30
961	Sandhura Singh	.. Waryam Singh	.. Do	20
962	Kishan Singh	.. Labha Singh	.. Bharana	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
963	Labh Singh	.. Fauja Singh	.. Bharana	30
964	Dalip Singh	.. Asa Singh	.. Do	30
965	Piar Singh	.. Gurdit Singh	.. Do	30
966	Sardara Singh	.. Rur Singh	.. Do	30
967	Teja Singh	.. Surain Singh	.. Do	30
968	Maya Singh	.. Wadhawa Singh	.. Do	30
969	Jagu Singh	.. Maya Singh	.. Do	20
970	Sucha Singh	.. Santa Singh	.. Do	30
971	Mall Singh	.. Kishan Singh	.. Do	30
972	Sher Singh	.. Santa Singh	.. Do	30
973	Naib Singh	.. Santa Singh	.. Do	30
974	Alla Singh	.. Inder Singh	.. Do	30
975	Gurcharan Singh	.. Sant Singh	.. Seikhwan	30
976	Chet Singh	.. Natha Singh	.. Do	30
977	Chand Singh	.. Jiwan Singh	.. Do	30
978	Dhira Singh	.. Waryam Singh	.. Do	30
979	Bawa Singh	.. Janga Singh	.. Do	30
980	Sadhu Singh	.. Isher Singh	.. Do	30
981	Niranjan Singh	.. Barian Singh	.. Do	30
982	Phula Singh	.. Narain Singh	.. Do	30
983	Thakar Singh	.. Dhian Singh	.. Do	30
984	Lal Singh	.. Hira Singh	.. Do	30
985	Chanan Singh	.. Lal Singh	.. Do	30
986	Dalip Singh	.. Pala Singh	.. Do	30
987	Hakam Singh	.. Ram Singh	.. Do	30
988	Karnail Singh	.. Kartar Singh	.. Do	30
989	Gurdip Singh	.. Joginder Singh	.. Do	30
990	Lachman Singh	.. Santa Singh	.. Do	30
991	Tara Singh	.. Jug Raj Singh	.. Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
992	Sarvshri— Puran Singh	.. Sarvshri— Sobha Singh	.. Seikhwan	30
993	Biker Singh	.. Wasakha Singh	.. Do	30
994	Kartar Singh	.. Sundar Singh	.. Do	30
995	Roda Singh	.. Bhagat Singh	.. Do	30
996	Balbir Singh	.. Waryam Singh	.. Do	30
997	Sadhu Singh	.. Hakam Singh	.. Do	30
998	Ajmel Singh	.. Bhag Singh	.. Do	30
999	Uttam Singh	.. Bholu Singh	.. Do	30
1000	Kadar Singh	.. Jhanda	.. Do	30
1001	Inder Singh	.. Wadhawa Singh	.. Do	30
1002	Mukhtiar Singh	.. Chet Singh	.. Do	30
1003	Ujagar Singh	.. Sunder Singh	.. Do	30
1004	Ujagar Singh	.. Santa Singh	.. Do	30
1005	Dalip Singh	.. Sham Singh	.. Do	30
1006	Banta Singh	.. Aazar Singh	.. Do	30
1007	Gurmakh Singh	.. Buta Singh	.. Do	30
1008	Malkiat Singh	.. Bachitar Singh	.. Do	30
1009	Bagga Singh	.. Khazan Singh	.. Do	30
1010	Basant Ram	.. Misra Ram	.. Do	30
1011	Dhanwant Singh	.. Lal Singh	.. Do	30
1012	Mitter Singh	.. Harnam Singh	.. Do	30
1013	Harnam Singh	.. Kala Singh	.. Do	30
1014	Jaswant Singh	.. Isher Singh	.. Do	30
1015	Mohan Singh	.. Santa Singh	.. Do	30
1016	Puran Singh	.. Bhag Singh	.. Do	30
1017	Balwant Singh	.. Narain Singh	.. Do	30
1018	Fajju	.. Fatta	.. Do	30
1019	Khushia	.. Bagga	.. Do	30
1020	Harnek Singh	.. Bhag Singh	.. Do	30
1021	Karnail Singh	.. Bhag Singh	.. Do	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
1022	Teja Singh	.. Chattar Singh	.. Seikhwani	30
1023	Gurdev Singh	.. Harnam Singh	.. Do	30
1024	Mehal Singh	.. Bhagat Singh	.. Do	30
1025	Sobha Singh	.. Jagat Singh	.. Do	30
1026	Lal Singh	.. Boota Singh	.. Do	30
1027	Tara Singh	.. Ram Singh	.. Rataul Rohi	30
1028	Karnail Singh	.. Nikka Singh	.. Ditto	30
1029	Puran Singh	.. Dial Singh	.. Ditto	30
1030	Surjit Singh	.. Kapur Singh	.. Ditto	30
1031	Sarwan Singh	.. Kesar Singh	.. Ditto	30
1032	Balbir Singh	.. Kapoor Singh	.. Ditto	30
1033	Shamir Singh	.. Anokh Singh	.. Ditto	30
1034	Kartar Singh	.. Santa Singh	.. Ditto	30
1035	Mangal Singh	.. Bhola Singh	.. Ditto	30
1036	Sucha Singh	.. Santa Singh	.. Ditto	30
1037	Kartar Singh	.. Ram Singh	.. Ditto	30
1038	Harchand Singh	.. Tara Singh	.. Ditto	30
1039	Ujagar Singh	.. Dial Singh	.. Ditto	30
1040	Banta Singh	.. Kehar Singh	.. Ditto	30
1041	Gurbachan Singh	.. Bhagwan Singh	.. Ditto	30
1042	Nikka Singh	.. Sawan Singh	.. Ditto	30
1043	Mukhtiar Singh	.. Shamir Singh	.. Ditto	30
1044	Nahar Singh	.. Kishan Singh	.. Ditto	30
1045	Kartar Singh	.. Kishan Singh	.. Ditto	30
1046	Bhoga Singh	.. Gian Singh	.. Ditto	30
1047	Pala Singh	.. Sohan Singh	.. Ditto	30
1048	Narian Singh	.. Assa Singh	.. Ditto	30
1049	Ganda Singh	.. Bhola Singh	.. Ditto	30
1050	Gurdial Singh	.. Atma Singh	.. Ditto	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
1051	Sarvshri— Kapoor Singh	.. Sarvshri— Lal Singh	.. Rataul Rohi	30
1052	Karpal Singh	.. Bagga Singh	.. Ditto	30
1053	Kartar Singh	.. Sohan Singh	.. Ditto	30
1054	Arjan Singh	.. Hira Singh	.. Ditto	30
1055	Natha Singh	.. Mohana Singh	.. Ditto	30
1056	Mangal Singh	.. Bagga Singh	.. Ditto	30
1057	Ujagar Singh	.. Wazir Singh	.. Ditto	30
1058	Bahadar Singh	.. Natha Singh	.. Ditto	30
1059	Raj Pal Singh	.. Alla Singh	.. Ditto	30
1060	Puran Singh	.. Bhagwan Singh	.. Ditto	30
1061	Jagir Singh	.. Dalip Singh	.. Ditto	30
1062	Mukhtiar Singh	.. Ajmer Singh	.. Ditto	30
1063	Inder Singh	.. Man Singh	.. Ditto	30
1064	Hardev Singh	.. Jagir Singh	.. Ditto	30
1065	Jagir Singh	.. Mehar Singh	.. Ditto	30
1066	Tara Singh	.. Narain Singh	.. Ditto	30
1067	Baldev Singh	.. Jagir Singh	.. Ditto	30
1068	Hari Singh	.. Narain Singh	.. Ditto	30
1069	Gurdit Singh	.. Gurmakh Singh	.. Ditto	30
1070	Karnail Singh	.. Wadhawa Singh	.. Ditto	30
1071	Isher Singh	.. Sawan Singh	.. Ditto	30
1072	Naranjan Singh	.. Dan Singh	.. Dhanna Shahid	30
1073	Sham Singh	.. Bur Singh	.. Ditto	30
1074	Ganga Singh	.. Bur Singh	.. Ditto	30
1075	Tara Singh	.. Jagat Singh	.. Ditto	30
1076	Bhola Singh	.. Buta Singh	.. Ditto	30
1077	Hari Ram	.. Thakar Singh	.. Ditto	30
1078	Dipa Singh	.. Santa Singh	.. Ditto	30
1079	Sucha Singh	.. Anokh Singh	.. Ditto	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Tacdavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
1080	Bhagwan Singh	.. Hira Singh	.. Dhanna Shahid	30
1081	Sadhu Singh	.. Sawan Singh	.. Ditto	30
1082	Waskha Singh	.. Jawala Singh	.. Ditto	30
1083	Dan Singh	.. Hari Singh	.. Ditto	30
1084	Chanda Singh	.. Anokh Singh	.. Ditto	30
1085	Pal Singh	.. Ram Singh	.. Ditto	30
1086	Bishan Kaur	.. Bahadar Singh	.. Ditto	30
1087	Chanan Singh	.. Sewa Singh	.. Ditto	30
1088	Mewa Singh	.. Dalip Singh	.. Ditto	30
1089	Sadhu Singh	.. Dasondha Singh	.. Ditto	30
1090	Nand Singh	.. Vir Singh	.. Ditto	30
1091	Boota Singh	.. Sewa Singh	.. Ditto	30
1092	Harjinder Singh	.. Natha Singh	.. Ditto	30
1093	Mangal Singh	.. Harnam Singh	.. Ditto	30
1094	Ajmel Singh	.. Harnam Singh	.. Ditto	30
1095	Lal Singh	.. Ram Singh	.. Ditto	30
1096	Ujagar Singh	.. Sardara Singh	.. Ditto	30
1097	Makhan Singh	.. Arjan Singh	.. Ditto	30
1098	Lachman Singh	.. Sewa Singh	.. Ditto	30
1099	Baata Singh	.. Gurbax Singh	.. Ditto	30
1100	Lachman Singh	.. Natha Singh	.. Ditto	30
1101	Thana Ram	.. Tulsi Ram	.. Ditto	30
1102	Gurnam Singh	.. Ujagar Singh	.. Ditto	30
1103	Jagir Singh	.. Bhagwan Singh	.. Ditto	30
1104	Jaswant Singh	.. Dipa Singh	.. Ditto	30
1105	Bant Singh	.. Dipa Singh	.. Ditto	30
1106	Khunda Singh	.. Anokh Singh	.. Ditto	30
1107	Janga Singh	.. Bar Singh	.. Ditto	30

Serial No.	Name	Father's name	Name of village	Amount sanctioned (Taccavi)
1	2	3	4	5
	Sarvshri—	Sarvshri—		
1108	Sarwan Singh	.. Arjan Singh	.. Dhanna Shahid	30
1109	Nand Singh	.. Gurbax Singh	.. Ditto	30
1110	Amar Singh	.. Hari Singh	.. Ditto	30
1111	Gurbachan Singh	.. Ujagar Singh	.. Ditto	30
1112	Arjan Singh	.. Jawala Singh	.. Ditto	30
1113	Ranjit Singh	.. Natha Singh	.. Ditto	30
1114	Ajit Singh	.. Bhagwan Singh	.. Ditto	30
1115	Bhajan Singh	.. Buta Singh	.. Ditto	30
1116	Chet Ram	.. Tulsi Ram	.. Ditto	30
1117	Khunda Singh	.. Kala Singh	.. Ditto	30
1118	Khazan Singh	.. Hira Singh	.. Ditto	30
1119	Jagir Singh	.. Dusahanda Singh	.. Ditto	30
1120	Teja Singh	.. Hamir Singh	.. Ditto	30
1121	Saudagar Singh	.. Attar Singh	.. Ditto	30
1122	Mall Singh	.. Rur Singh	.. Ditto	30
*				
1124	Avtar Singh	.. Bur Singh	.. Ditto	30
1125	Thakar Singh	.. Rur Singh	.. Ditto	30
1126	Kartar Singh	.. Santa Singh	.. Ditto	30
			Grand Total	32,260

*Statement printed as supplied by Government.

Statement showing distribution of relief in Tahsil Zira (Block Dharamkot), during Floods and Rains during September, 1962

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loan (In rupees)	Grant (In rupees)
	Sarvshri—	Sarvshri—			
1	Dara Singh	.. Mehtab Singh	.. Jalalabad	25	..
2	Atma Dass	.. Tika Dass	.. Do	25	..
3	Chanda Singh	.. Sunder Singh	.. Do	25	..
4	Dalip Singh	.. Nand Singh	.. Do	25	..
5	Rattaua	.. Nanak	.. Do	25	..
6	Rana	.. Nanak	.. Do	25	..
7	Lal Singh	.. Kahan Singh	.. Do	25	..
8	Inder Singh	.. Phuman Singh	.. Do	25	..
9	Dalip Singh	.. Ganda Singh	.. Do	25	..
10	Banta Singh	.. Kala Singh	.. Do	25	..
11	Karnail Singh	.. Sobha Singh	.. Do	25	..
12	Bishan Singh	.. Kundan Singh	.. Do	25	..
13	Santokh Singh	.. Shamir Singh	.. Do	25	..
14	Ujagar Singh	.. Chanda Singh	.. Do	25	..
15	Sawan Singh	.. Sunder Singh	.. Do	25	..
16	Naranjan Singh	.. Kala Singh	.. Do	25	..
17	Gajjan Singh	.. Waryam Singh	.. Do	25	..
18	Bikkar Singh	.. Milkha Singh	.. Do	25	..
19	Gurdev Singh	.. Buta Singh	.. Do	25	..
20	Waryam Singh	.. Wazir Singh	.. Do	25	..
21	Gopal Dass	.. Mul Raj	.. Do	25	..
22	Nachhatar Singh	.. Raja Ram	.. Do	25	..
23	Bachittar Singh	.. Milkha Singh	.. Do	25	..
24	Mukhtiar Singh	.. Labh Singh	.. Do	25	..
25	Harbans Singh	.. Natha Singh	.. Do	25	..
26	Kundan Singh	.. Teja Singh	.. Do	25	..
27	Dalbagh Singh	.. Labh Singh	.. Do	25	..
28	Lal Singh	.. Hardit Singh	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loan (In rupees)	Grant (In rupees)
	Sarvshri—	Sarvshri—			
29	Jawala Singh	.. Rattan Singh	.. Jalalabad	25	..
30	Bakhtawar Singh	.. Bakhshish Singh	.. Do	25	..
31	Amar Singh	.. Phaga Singh	.. Do	25	..
32	Gurdial Singh	.. Sawan Singh	.. Do	25	..
33	Bikar Singh	.. Gurmej Singh	.. Do	25	..
34	Satnam Singh	.. Kartar Singh	.. Do	25	..
35	Balkar Singh	.. Khushal Singh	.. Do	25	..
36	Inder Singh	.. Kishan Singh	.. Do	25	..
37	Dalip Singh	.. Ishar Singh	.. Do	25	..
38	Pirthi	.. Raja Ram	.. Do	25	..
39	Chet Singh	.. Sham Singh	.. Do	25	..
40	Mukhtiar Singh	.. Sardara Singh	.. Do	25	..
41	Anokh Singh	.. Bahadur Singh	.. Do	25	..
42	Kartar Singh	.. Ganga Singh	.. Do	25	..
43	Bahadur Singh	.. Sajjan Singh	.. Do	25	..
44	Balwant Singh	.. Jeewan Singh	.. Do	25	..
45	Piara Singh	.. Chaman Singh	.. Do	25	..
46	Sadhu Singh	.. Nidhan Singh	.. Do	25	..
47	Pritam Singh	.. Kaka Singh	.. Do	25	..
48	Gajjan Singh	.. Deva Singh	.. Do	25	..
49	Pala Singh	.. Hira Singh	.. Do	25	..
50	Hazara Singh	.. Kartar Singh	.. Do	25	..
51	Sardara Singh	.. Wadhawa Singh	.. Do	25	..
52	Labh Singh	.. Mangal Singh	.. Do	25	..
53	Bachan Singh	.. Pashera Singh	.. Do	25	..
54	Bachan Singh	.. Ram Singh	.. Do	25	..
55	Gurdial Singh	.. Jhanda Singh	.. Do	25	..
56	Jugan Nath	.. Tulsi Ram	.. Do	25	..
57	Nihal Dass	.. Mul Das	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	<i>Amount sanctioned</i>	
				Taccavi Loan (In rupees)	Grant (In rupees)
	Sarvshri—	Sarvshri—			
58	Karnail Singh	.. Ganda Singh	.. Jalalabad	25	..
59	Sadhu Singh	.. Kartar Singh	.. Do	25	..
60	Kartar Singh	.. Gajan Singh	.. Do	25	..
61	Harbhajan Singh	.. Amokh Singh	.. Do	25	..
62	Kahan Singh	.. Santa Singh	.. Do	25	..
63	Mani Ram	.. Bhagat Ram	.. Do	25	..
64	Chanan Singh	.. Dharam Singh	.. Do	25	..
65	Pala Singh	.. Chanda Singh	.. Do	25	..
66	Shangara Singh	.. Khem Singh	.. Do	25	..
67	Chanan Singh	.. Ganga Singh	.. Do	25	..
68	Inder Singh	.. Kala Singh	.. Do	25	..
69	Gurbachan Singh	.. Jhanda Singh	.. Do	25	..
70	Rattan Singh	.. Anokh Singh	.. Do	25	..
71	Gurdial Singh	.. Sardara Singh	.. Do	25	..
72	Atama Ram	.. Gainda Ram	.. Do	25	..
73	Pal Singh	.. Bachan Singh	.. Do	25	..
74	Bhag Singh	.. Wazir Singh	.. Do	25	..
75	Ujagar Singh	.. Sunder Singh	.. Do	25	..
76	Bachan Singh	.. Kahana Singh	.. Do	25	..
77	Kundan Singh	.. Sardara Singh	.. Do	25	..
78	Buta Singh	.. Ram Singh	.. Do	25	..
79	Sarmukh Singh	.. Uttam Singh	.. Do	25	..
80	Santokh Singh	.. Kala Singh	.. Do	25	..
81	Khajan Singh	.. Mian Singh	.. Do	25	..
82	Karam Singh	.. Sunder Singh	.. Do	25	..
83	Gurcharan Singh	.. Chaman Singh	.. Do	25	..
84	Janweja Singh	.. Labh Singh	.. Do	25	..
85	Dula Singh	.. Amrik Singh	.. Do	25	..
86	Nazar Singh	.. Hir a Singh	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loan (In rupees)	Grant (In rupees)
	Sarvshri—	Sarvshri—			
87	Gulzar Singh	.. Sham Singh	.. Jalalabad	25	..
88	Joginder Singh	.. Gurbax Singh	.. Do	25	..
89	Kartar Singh	.. Sham Singh	.. Do	30	..
90	Kaka Singh	.. Jhanda Singh	.. Do	30	..
91	Sodagar Singh	.. Sham Singh	.. Do	30	..
92	Sham Singh	.. Sawan Singh	.. Do	30	..
93	Rur Singh	.. Chanda Singh	.. Do	30	..
94	Wasakha Singh	.. Hira Singh	.. Do	30	..
95	Chanan Singh	.. Jagat Singh	.. Do	30	..
96	Darshan Singh	.. Daya Singh	.. Do	30	..
97	Baldev Singh	.. Daya Singh	.. Do	30	..
98	Joginder Singh	.. Nidhan Singh	.. Do	30	..
99	Baldev Singh	.. Daya Singh	.. Do	30	..
100	Darshan Singh	.. Daya Singh	.. Do	30	..
101	Asa Singh	.. Sunder Singh	.. Indergarh	25	..
102	Kehar Singh	.. Chanan Singh	.. Do	25	..
103	Sham Singh	.. Ramditta Singh	.. Do	25	..
104	Waryam Singh	.. Sunder Singh	.. Do	25	..
105	Darbara Singh	.. Bahal Singh	.. Do	25	..
106	Amar Singh	.. Massa Singh	.. Do	25	..
107	Hans Raj	.. Daya Ram	.. Do	25	..
108	Baz Singh	.. Budha Singh	.. Do	25	..
109	Daleep Singh	.. Harnam Singh	.. Do	25	..
110	Major Singh	.. Surjan Singh	.. Do	25	..
111	Mit Singh	.. Deviditta Singh	.. Do	25	..
112	Sardara Singh	.. Bagga Singh	.. Do	25	..
113	Sucha Singh	.. Majoori Singh	.. Do	25	..
114	Chanan Singh	.. Gundi Singh	.. Do	25	..
115	Madho Singh	.. Ghogi Singh	.. Do	25	..
116	Narain Singh	.. Chetu Singh	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
117	Arjan Singh	.. Sham Singh	.. Indergarh	25	..
118	Narver Singh	.. Sohan Singh	.. Do	25	..
119	Charan Singh	.. Sudh Singh	.. Do	25	..
120	Sham Singh	.. Jawahar Singh	.. Do	25	..
121	Kalu	.. Malangi	.. Izzetwala	25	..
122	Ilabia	.. Rana	.. Do	25	..
123	Darbar Singh	.. Fauza Singh	.. Do	25	..
124	Magh Singh	.. Kishan Singh	.. Do	25	..
125	Kartar Singh	.. Harnam Singh	.. Do	25	..
126	Budh Singh	.. Chanan Singh	.. Do	25	..
127	Baz Singh	.. Pritam Singh	.. Do	25	..
128	Achhar Singh	.. Chanan Singh	.. Do	25	..
129	Dalip Singh	.. Bishan Singh	.. Do	25	..
130	Sarwan Singh	.. Mangal Singh	.. Do	25	..
131	Darshan Singh	.. Harnam Singh	.. Do	25	..
132	Nazar Singh	.. Mihan Singh	.. Do	25	..
133	Gurdip Singh	.. Waryam Singh	.. Do	25	..
134	Mukhtiar Singh	.. Labh Singh	.. Do	25	..
135	Sucha Singh	.. Sawan Singh	.. Do	25	..
136	Labh Singh	.. Waryam Singh	.. Do	25	..
137	Balkar Singh	.. Teja Singh	.. Do	25	..
138	Bhag Singh	.. Kima	.. Do	25	..
139	Balbir Singh	.. Mukhtiar Singh	.. Do	25	..
140	Kikar Singh	.. Banta Singh	.. Do	25	..
141	Bhag Singh	.. Kishan Singh	.. Do	25	..
142	Bishan Singh	.. Ishar Singh	.. Do	25	..
143	Sawan Singh	.. Chet Singh	.. Do	25	..
144	Hukam Singh	.. Kishan Singh	.. Do	25	..
145	Banta Singh	.. Sunder Singh	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
146	Sunder Singh	.. Ala Singh	.. Izzetwala	25	..
147	Tara Singh	.. Mangal Singh	.. Do	25	..
148	Pritam Singh	.. Talok Singh	.. Do	25	..
149	Bakhsha	.. Bandu	.. Do	25	..
150	Ditta	.. Pindur	.. Do	25	..
151	Nawab	.. Kalu	.. Do	25	..
152	Waryam Singh	.. Kishan Singh	.. Do	25	..
153	Sangat Singh	.. Karam Singh	.. Daburji	25	..
154	Bhagat Singh	.. Jai Singh	.. Do	25	..
155	Makhan Singh	.. Jamait Singh	.. Do	25	..
156	Surjit Singh	.. Jai Singh	.. Do	25	..
157	Phajala	.. Assal	.. Do	25	..
158	Wazir	.. Karam Singh	.. Do	25	..
159	Dalip Singh	.. Karam Singh	.. Do	25	..
160	Amir Singh	.. Karam Singh	.. Do	25	..
161	Piar Singh	.. Sawan Singh	.. Do	25	..
162	Ajaib Singh	.. Bhag Singh	.. Do	25	..
163	Jagat Singh	.. Hardit Singh	.. Do	25	..
164	Darshan Singh	.. Aroor Singh	.. Do	25	..
165	Darshan Singh	.. Lal Singh	.. Do	25	..
166	Kandal	.. Beharam	.. Do	25	..
167	Jai Singh	.. Gian Singh	.. Do	25	..
168	Faqir	.. Beharam	.. Do	25	..
169	Sewa Singh	.. Chet Singh	.. Do	25	..
170	Kadar	.. Behram	.. Do	25	..
171	Khushi Ram	.. Faqir Chand	.. Do	25	..
172	Pritam Singh	.. Mukhtiar Singh	.. Do	25	..
173	Mangal Singh	.. Baga Singh	.. Phalagarh	25	..
174	Dyal Singh	.. Bishan Singh	.. Do	25	..
175	Tara Singh	.. Banta Singh	.. Do	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
176	Makhan Singh	.. Gurbax Singh	.. Phalagarh	25	..
177	Nawab	.. Bakhsha	.. Do	25	..
178	Bakhsha	.. Jamala	.. Do	25	..
179	Munshi	.. Bakhsha	.. Do	25	..
180	Faqir	.. Jamala	.. Do	25	..
181	Santokh Singh	.. Lehna Singh	.. Kishanpura Khurd	25	..
182	Saroop Singh	.. Dula Singh	.. Ditto	25	..
183	Fauja Singh	.. Sher Singh	.. Ditto	25	..
184	Surat Singh	.. Sham Singh	.. Ditto	25	..
185	Lahna Singh	.. Khushal Singh	.. Ditto	25	..
186	Sohan Singh	.. Budh Singh	.. Ditto	25	..
187	Harsa Singh	.. Nand Singh	.. Ditto	25	..
188	Mahal Singh	.. Bahal Singh	.. Ditto	25	..
189	Pal Singh	.. Lal Singh	.. Ditto	25	..
190	Prem Singh	.. Hakam Singh	.. Ditto	25	..
191	Thakar Singh	.. Wazir Singh	.. Ditto	25	..
192	Gurdip Singh	.. Nahar Singh	.. Ditto	25	..
193	Mula Singh	.. Piar Singh	.. Ditto	25	..
194	Dalip Singh	.. Narain Singh	.. Ditto	25	..
195	Santa Singh	.. Sunder Singh	.. Ditto	25	..
196	Jagir Singh	.. Surat Singh	.. Ditto	25	..
197	Suchet Singh	.. Bahal Singh	.. Ditto	25	..
198	Sarmukh Singh	.. Kundan Singh	.. Ditto	25	..
199	Partap Singh	.. Aror Singh	.. Ditto	25	..
200	Pritam Singh	.. Thakur Singh	.. Ditto	25	..
201	Surain Singh	.. Sawan Singh	.. Neerpoor	30	..
202	Sarain Singh	.. Sawan Singh	.. Do	30	..
203	Desa Singh	.. Vir Singh	.. Do	30	..
204	Tarlok Singh	.. Thakar Singh	.. Do	30	..

Serial No.	Name of person	Name of the father	Name of the village	<i>Amount sanctioned</i>	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
205	Jaswant Singh	.. Nihal Singh	.. Neerpoor	30	..
206	Wasan Singh	.. Ishar Singh	.. Do	30	..
207	Inder Sain	.. Bahali Ram	.. Do	30	..
208	Charanjit Singh	.. Sharam Singh	.. Do	30	..
209	Wasan Singh	.. Isher Singh	.. Do	30	..
210	Inder Singh	.. Banali Ram	.. Do	30	..
211	Charanjit Singh	.. Sharam Singh	.. Do	30	..
212	Virender Kumar	.. Inder Sain	.. Do	30	..
213	Virender Kumar	.. Inder Sain	.. Do	30	..
214	Sardar Singh	.. Inder Singh	.. Dharamkot	30	..
215	Vaid Parkash	.. Muni Lal	.. Do	30	..
216	Sardar Singh	.. Inder Singh	.. Do	30	..
217	Ved Parkash	.. Muni Lal	.. Do	30	..
218	Gurbachan Singh	.. Piara Singh	.. Do	25	..
219	Piara Singh	.. Wasakha Singh	.. Do	25	..
220	Amar Singh	.. Wasakha Singh	.. Do	25	..
221	Wasakha Singh	.. Hakam Singh	.. Do	25	..
222	Jagtar Singh	.. Dharam Singh	.. Do	25	..
223	Dharam Singh	.. Sulkhan Singh	.. Do	25	..
224	Kartar Singh	.. Dharam Singh	.. Do	25	..
225	Mohinder Singh	.. Atma Singh	.. Do	25	..
226	Salwant Singh	.. Atma Singh	.. Do	25	..
227	Mohinder Singh	.. Atma Singh	.. Do	25	..
228	Salwant Singh	.. Atma Singh	.. Do	25	..
229	Avtar Singh	.. Udham Singh	.. Do	25	..
230	Avtar Singh	.. Udham Singh	.. Do	25	..
231	Bhan Singh	.. Vir Singh	.. Do	30	..
232	Badan Singh	.. Punjab Singh	.. Do	30	..
233	Badan Singh	.. Punjab Singh	.. Do	30	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri			
234	Megh Singh	Bhagat Singh	Dharamkot	30	..
235	Mangal Singh	Dharam Singh	Do	30	..
236	Kashmir Singh	Piar Singh	Do	30	..
237	Bachitar Singh	Bhagat Singh	Do	30	..
238	Megh Singh	Bhagat Singh	Do	30	..
239	Kashmir Singh	Piar Singh	Do	30	..
240	Bachitar Singh	Bhagat Singh	Do	30	..
241	Mangal Singh	Dharam Singh	Do	30	..
242	Atma Singh	Santa Singh	Do	30	..
243	Jhanda Singh	Jawaher Singh	Do	30	..
244	Raghibir Singh	Inder Singh	Do	30	..
245	Ranbir Singh	Udham Singh	Do	30	..
246	Balkar Singh	Jhanda Singh	Do	30	..
247	Shabeg Singh	Bhagat Singh	Do	30	..
248	Malook Singh	Jhanda Singh	Do	30	..
249	Gurmukh Singh	Mangal Singh	Do	30	..
250	Balkar Singh	Jhanda Singh	Do	30	..
251	Shabeg Singh	Bhagat Singh	Do	30	..
252	Malook Singh	Jhanda Singh	Do	30	..
253	Gurmukh Singh	Mangal Singh	Do	30	..
254	Atma Singh	Santa Singh	Do	30	..
255	Jhanda Singh	Jawaher Singh	Do	30	..
256	Raghibir Singh	Inder Singh	Do	30	..
257	Ranbir Singh	Udham Singh	Do	30	..
258	Ram Kaur	Joginder Singh	Do	30	..
259	Ram Kaur	Joginder Singh	Do	30	..
260	Raghwir Singh	Hazara Singh	Do	30	..
261	Joginder Singh	Hazara Singh	Do	30	..
262	Fauja Singh	Santa Singh	Do	30	..
263	Nanak Singh	Pishan Singh	Do	30	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
264	Sarvshri— Mukhtiar Singh	.. Sarvshri — Jamit Singh	.. Dharamkot	30	..
265	Nanak Singh	.. Bishan Singh	.. Do	30	..
266	Mukhtiar Singh	.. Jamit Singh	.. Do	30	..
267	Raghbir Singh	.. Hazara Singh	.. Do	30	..
268	Joginder Singh	.. Hazara Singh	.. Do	30	..
269	Fauja Singh	.. Santa Singh	.. Do	30	..
270	Kehar Singh	.. Hazara Singh	.. Do	30	..
271	Kehar Singh	.. Hazara Singh	.. Do	30	..
272	Ram Singh	.. Bishan Singh	.. Do	30	..
273	Ram Singh	.. Bishan Singh	.. Do	30	..
274	Darbara Singh	.. Kesher Singh	.. Kishanpura Kalan	25	..
275	Lal Singh	.. Isher Singh	.. Ditto	25	..
276	Mohinder Singh	.. Partap Singh	.. Ditto	25	..
277	Mehar Singh	.. Phuman Singh	.. Ditto	25	..
278	Bikar Singh	.. Ram Singh	.. Ditto	25	..
279	Natha Singh	.. Sham Singh	.. Ditto	25	..
280	Phaker Singh	.. Sher Singh	.. Ditto	25	..
281	Ghogar Singh	.. Sher Singh	.. Ditto	25	..
282	Lal Singh	.. Rattan Singh	.. Ditto	25	..
283	Arjan Singh	.. Jiwan Singh	.. Ditto	25	..
284	Mangel Singh	.. Ram Singh	.. Ditto	25	..
285	Inder Singh	.. Hari Singh	.. Ditto	25	..
286	Gurdev Singh	.. Magher Singh	.. Ditto	25	..
287	Gurmail Singh	.. Sarban Singh	.. Ditto	25	..
288	Joginder Singh	.. Santa Singh	.. Ditto	25	..
289	Joginder Singh	.. Hari Singh	.. Ditto	25	..
290	Kishan Singh	.. Harnam Singh	.. Ditto	25	..
291	Mohinder Singh	.. Nand Singh	.. Ditto	25	..
292	Pritam Singh	.. Phola Singh	.. Ditto	25	..
293	Rattan Singh	.. Sunder Singh	.. Ditto	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
294	Gurmukh Singh	Bhan Singh	Kishanpura Kalan	25	..
295	Bawa Singh	Bhola Singh	Ditto	25	..
296	Babu Singh	Pal Singh	Ditto	25	..
297	Phakir Singh	Kapur Singh	Ditto	25	..
298	Babu Singh	Sucha Singh	Ditto	25	..
299	Ujjagar Singh	Wazir Singh	Ditto	25	..
300	Mastan Singh	Chet Singh	Ditto	25	..
301	Sarwan Singh	Isher Singh	Ditto	25	..
302	Puran Singh	Jiwan Singh	Ditto	25	..
303	Pholo Singh	Gurdit Singh	Ditto	25	..
304	Mohinder Singh	Chet Singh	Ditto	25	..
305	Harnam Singh	Hazara Singh	Ditto	25	..
306	Gurdial Singh	Sucha Singh	Ditto	25	..
307	Jagir Singh	Sucha Singh	Ditto	25	..
308	Kartar Singh	Labhu Singh	Ditto	25	..
309	Surjit Ram	Harnam Dass	Ditto	25	..
310	Dial Singh	Nand Singh	Ditto	25	..
311	Bhag Singh	Nand Singh	Ditto	25	..
312	Pal Singh	Nand Singh	Ditto	25	..
313	Naccahhar Singh	Sunder Singh	Ditto	25	..
314	Hardit Singh	Ghania Singh	Badu Wal	25	..
315	Gajjan Singh	Mangal Singh	Ditto	25	..
316	Harnam Singh	Phata	Ditto	25	..
317	Babu Singh	Phata	Ditto	25	..
318	Hari Singh	Brahm Dass	Ditto	25	..
319	Charan Singh	Surjan Singh	Ditto	25	..
320	Ujjagar Singh	Khunda Singh	Ditto	25	..
321	Ujjagar Singh	Wazir Singh	Ditto	25	..
322	Jagir Singh	Phula Singh	Ditto	25	..
323	Jhanda Singh	Wasawa Singh	Ditto	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
324	Sarvshri— Budh Singh	.. Sarvshri Phata Singh	.. Badu Wala	25	..
325	Dalip Singh	.. Sucha Singh	.. Ditto	25	..
326	Magher Singh	.. Nazar Singh	.. Ditto	25	..
327	Lal Singh Bur Singh	.. Bur Singh	.. Ditto	25	..
328	Kishan Singh	.. Attar Singh	.. Ditto	25	..
329	Kartar Singh	.. Sunder Singh	.. Ditto	25	..
330	Suhana Singh	.. Chet Singh	.. Ditto	25	..
331	Sham Singh	.. Jamal Singh	.. Ditto	25	..
332	Phula Singh	.. Jhanda Singh	.. Ditto	25	..
333	Tar Singh	.. Surjan Singh	.. Ditto	25	..
334	Mohinder Singh	.. Sham Singh	.. Ditto	25	..
335	Ram Singh	.. Sawan Singh	.. Ditto	25	..
336	Kirpal Singh	.. Barham Dass	.. Ditto	25	..
337	Ujjagar Singh	.. Jhanda Singh	.. Ditto	25	..
338	Pal Singh	.. Rattan Singh	.. Ditto	25	..
339	Sher Singh	.. Phola Singh	.. Ditto	25	..
340	Hari Singh	.. Sawan Singh	.. Ditto	25	..
341	Bag Ram	.. Sant Ram	.. Ditto	25	..
342	Sohan Singh	.. Bahal Singh	.. Ditto	25	..
343	Shangara Singh	.. Dula Singh	.. Ditto	25	..
344	Balkar Singh	.. Ujjagar Singh	.. Ditto	25	..
345	Mukhtiar Singh	.. Sudager Singh	.. Ditto	25	..
346	Rakha Singh	.. Chatter Singh	.. Ditto	25	..
347	Jit Singh	.. Gurdit Singh	.. Ditto	25	..
348	Harnam Singh	.. Sohan Singh	.. Ditto	25	..
349	Sham Singh	.. Sohan Singh	.. Ditto	30	..
350	Harnam Singh	.. Sohan Singh	.. Ditto	30	..
351	Sham Singh	.. Sohan Singh	.. Ditto	30	..
352	Gurnam Singh	.. Sohan Singh	.. Ditto	30	..
353	Inder Singh	.. Bhan Singh	.. Fatehgarh Korotana	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (in rupees)	Grants (in rupees)
	Sarvshri—	Sarvshri			
354	Sadhu Singh	Mal Singh	Fatehgarh Korotana	25	..
355	Chanan Singh	Jawala Singh	Ditto	25	..
356	Chanan Singh	Sham Singh	Ditto	25	..
357	Chanan Singh	Sauta Singh	Ditto	25	..
358	Balwant Singh	Baga Singh	Ditto	25	..
359	Lal Singh	Sham Singh	Ditto	25	..
360	Mehar Singh	Wasakha Singh	Ditto	25	..
361	Joginder Singh	Sohan Singh	Ditto	25	..
362	Bhagwan Singh	Jamal Singh	Ditto	25	..
363	Punjab Singh	Tara Singh	Ditto	25	..
364	Ajit Singh	Arjan Singh	Ditto	25	..
365	Sarwan Singh	Isher Singh	Ditto	25	..
366	Jawala Singh	Sohan Singh	Ditto	25	..
367	Bishan Singh	Mehtab Singh	Ditto	25	..
368	Jagir Singh	Ram Singh	Ditto	25	..
369	Gurnam Singh	Gajjan Singh	Ditto	25	..
370	Arjan Singh	Vir Singh	Ditto	25	..
371	Phuman Singh	Sunder Singh	Ditto	25	..
372	Bishana Singh	Rur Singh	Ditto	25	..
373	Ram Singh	Natha Singh	Ditto	25	..
374	Arjan Singh	Vir Singh	Ditto	25	..
375	Lal Singh	Megha Singh	Ditto	25	..
376	Bhagwan Singh	Arjan Singh	Ditto	25	..
377	Bant Singh	Puran Singh	Ditto	25	..
378	Jagir Singh	Harnam Singh	Ditto	25	..
379	Bachan Singh	Buta Singh	Ditto	25	..
380	Thaman Singh	Jassa Singh	Ditto	25	..
381	Ajit Singh	Arjan Singh	Ditto	25	..
382	Buta Singh	Mathra Singh	Ditto	25	..
383	Darbara Singh	Nidhan Singh	Ditto	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Loans (In rupees)	Grants (In rupees)
	Sarvshri—	Sarvshri—			
384	Mukhtiar Singh	.. Jhanda Singh	.. Fatehgarh	25	..
385	Mehar Singh	.. Ahzura Singh	.. Korofana Ditto	25	..
386	Rattan Singh	.. Anokh Singh	.. Ditto	25	..
387	Sucha Singh	.. Dewan Singh	.. Ditto	25	..
388	Ajaib Singh	.. Chanan Singh	.. Ditto	25	..
389	Sadhu Singh	.. Gajjan Singh	.. Ditto	25	..
390	Waryam Singh	.. Partap Singh	.. Ditto	25	..
391	Nika Singh	.. Gian Singh	.. Ditto	25	..
392	Lal Singh	.. Bhagat Singh	.. Ditto	25	..
393	Chanan Singh	.. Kala Singh	.. Ditto	25	..
394	Purcan Singh	.. Pela Singh	.. Ditto	25	..
395	Mukhtiar Singh	.. Harnam Singh	.. Ditto	25	..
396	Magher Singh	.. Sajjan Singh	.. Ditto	25	..
397	Jhanda Singh	.. Mohan Singh	.. Ditto	25	..
398	Chand Singh	.. Mangal Singh	.. Ditto	25	..
399	Kartar Singh	.. Prem Singh	.. Ditto	25	..
400	Bhag Singh	.. Kartar Singh	.. Ditto	25	..
401	Darbara Singh	.. Inder Singh	.. Ditto	25	..
402	Bhagwan Singh	.. Anokh Singh	.. Ditto	25	..
403	Kartar Singh	.. Phuman Singh	.. Ditto	25	..
404	Santa Singh	.. Kishan Singh	.. Ditto	25	..
405	Jagir Singh	.. Inder Singh	.. Ditto	25	—
406	Jagir Singh	.. Gian Singh	.. Ditto	25	—
407	Kartar Singh	.. Lal Singh	.. Ditto	25	—
408	Hazara Singh	.. Dalip Singh	.. Ditto	25	—
409	Mezer Singh	.. Munshi Singh	.. Ditto	25	—
410	Bachan Singh	.. Surmakh Singh	.. Ditto	25	—
411	Banta Singh	.. Inder Singh	.. Ditto	25	..
412	Karnail Singh	.. Wasakha Singh	.. Ditto	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi Loans (In rupees)	Grants (In rupees)
413	Sarvshri— Dalbagh Singh	.. Sarvshri— Mehnga Singh	.. Fatehgarh Korotana	25	..
414	Karam Singh	.. Jhager Singh	.. Ditto	25	..
415	Surjeet Singh	.. Anokh Singh	.. Ditto	25	..
416	Bakhtawar Singh	.. Bhan Singh	.. Ditto	25	..
417	Mohan Singh	.. Sarwan Singh	.. Ditto	25	..
418	Darshan Singh	.. Karnail Singh	.. Ditto	25	..
419	Ujjagar Singh	.. Harnam Singh	.. Ditto	25	..
420	Gajjan Singh	.. Chanda Singh	.. Ditto	25	..
421	Rattan Singh	.. Partap Singh	.. Ditto	25	..
422	Narain Singh	.. Ujjagar Singh	.. Ditto	25	..
423	Karam Singh	.. Natha Singh	.. Ditto	25	..
424	Ram Singh	.. Hardit Singh	.. Ditto	25	..
425	Balour Singh	.. Gurdit Singh	.. Ditto	25	..
426	Lal Singh	.. Harnam Singh	.. Ditto	25	..
427	Gurdev Singh	.. Puran Singh	.. Ditto	25	..
428	Chanan Singh	.. Khem Singh	.. Ditto	25	..
429	Sarwan Singh	.. Chanda Singh	.. Ditto	25	..
430	Nikka Singh	.. Bishan Singh	.. Ditto	25	..
431	Kishan Singh	.. Bhagat Singh	.. Ditto	25	..
432	Partap Singh	.. Harnam Singh	.. Ditto	25	..
433	Naranjan Singh	.. Isher Singh	.. Ditto	25	..
434	Sant Ram	.. Pala Singh	.. Ditto	25	..
435	Jagir Singh	.. Bishan Singh	.. Ditto	25	..
436	Dhana Singh	.. Inder Singh	.. Ditto	25	..
437	Sardara Singh	.. Chanda Singh	.. Ditto	25	..
438	Bachan Singh	.. Sunder Singh	.. Ditto	25	..
439	Dial Singh	.. Gulab Singh	.. Ditto	25	..
440	Kartar Singh	.. Khazan Singh	.. Ditto	25	..

Serial No.	Name of person	Name of the father	Name of the village	Amount sanctioned	
				Taccavi (In rupees)	Loans Grants (In rupees)
441	Sarvshri— Nazar Singh	.. Sarvshri— Chet Singh	.. Fateegarh Korotana	25	..
442	Diya Singh	.. Budh Singh	.. Ditto	25	..
443	Jit Singh	.. Magher Singh	.. Ditto	25	..
444	Ranga Singh	.. Anokh Singh	.. Ditto	24	..
445	Gurdev Singh	.. Ujjager Singh	.. Ditto	25	..
446	Nachhatter Singh	.. Sucha Singh	.. Ditto	25	..
447	Pritam Singh	.. Hazara Singh	.. Ditto	25	..
448	Lal Singh	.. Chanan Singh	.. Ditto	25	..
449	Gurdev Singh	.. Nand Singh	.. Ditto	25	..
450	Nazar Singh	.. Kishan Singh	.. Ditto	25	..
451	Sadhu Singh	.. Isher Singh	.. Ditto	25	..
452	Boota Singh	.. Hari Singh	.. Ditto	25	..
453	Mohinder Singh	.. Gajjan Singh	.. Ditto	25	..
454	Budh Singh	.. Bhagat Singh	.. Ditto	25	..
455	Puran Singh	.. Jassa Singh	.. Ditto	25	..
456	Budh Singh	.. Sunder Stngh	.. Ditto	25	..
457	Babo Singh	.. Narang Singh	.. Ditto	25	..
458	Himat Singh	.. Inder Singh	.. Ditto	25	..
459	Inder Singh	.. Bhoop Singh	.. Ditto	25	..
460	Jalaur Singh	.. Gurdit Singh	.. Ditto	25	..
Grand Total			..	11,975	

(Sd)
for Deputy Commissioner,
Ferozepure.

Tenants

631. Pandit Mohan Lal Datta : Will the Minister for Revenue be pleased to state —

- (a) the total number of tenants of agricultural land in the State, districtwise, at present;
- (b) the number of tenants owning two or less than two acres of land besides tenancy holdings;

- (c) the number of tenants, districtwise, against whom orders of ejection have been passed by the courts;
- (d) the number of ejected tenants, districtwise, who have been resettled on surplus land;
- (e) the number of cases of ejections pending in the courts, districtwise;
- (f) the total area of land, districtwise, held by the tenants who have not been re-settled and who are liable to ejection and the surplus area still available for resettlement of ejected tenants ?

Sardar Ajmer Singh : a, b, c, d, e & f. A statement furnishing the information as it stood at the end of June, 1963 is as follows :—

		(a)	(b)	(c)	(d)	(e)	f(i)	f(ii)
Sl. No.	Name of the District	Total number of tenants of Agricultural land	Number of tenants owning two or less than two acres, besides tenancy holdings	Number of tenants against whom orders of ejectment have been passed by Courts	Number of ejected/ejectable tenants who have been resettled on surplus land	Number of cases of ejectment pending in the Courts	Total area of land held by tenants who have not been re-settled and who are liable to ejectment (in standard Acres)	Surplus area still available for resettlement of ejected tenants.
1	2	3	4	5	6	7	8	9
1	Hissar ..	1,19,215	24,245	707	7,574	1,077	1,190	28,434
2	Rohtak ..	13,268	2,105	275	2,424	28	3,314	12,417
3	Gurgaon ..	1,38,120	37,716	395	5,569	576	27,469—8½	40
4	Karnal ..	70,194	11,546	311	4,542	109	18	26,954
5	Ambala ..	67,470	32,149	1,155	991	65	17,319	5,874
6	Simla ..	2,449	633
7	Kangra ..	1,38,616	83,893	390	436	61	27095—13	5,876 *
8	Hoshiarpur ..	3,04,059	23,220	365	2,829	66	44,612	84
9	Jullundur ..	1,17,977	79,572	308	1,767	45	3,602	1,532
10	Ludhiana ..	59,975	27,827	165	146	54	151	4,341
11	Ferozepur ..	43,993	34,408	746	4,643	88	149	40,881
12	Amritsar ..	24,488	7,528	191	5,970	72	33,733—5	1,854

13	Gurdaspur	..	22,938	8,829	893	3,659	129	36,424—8½	5,319
14	Lahaul & Spiti	..	411	121	90 (Ord. acres)	..
15	Patiala	..	22,815	6,334	165	814	84	208—72	6,364
16	Sangrur	..	33,431	2,140	94	1,333	52	..	8,306
17	Bhatinda	..	3,817	1,239	..	3,449	5	2,300	5,350
18	Mahindergarh	..	7,744	5,021	71	447	46	1,728	223
19	Kapurthala	..	2,689	1,067	33	271	12 49	177

Explanation 1. The figures shown in col. 6, in reply to part (d) of the Question, include all those tenants who have been ejected by Courts and also are ejected/ejectable under the provisions of the Punjab Security of Land Tenures Act, 1953 and the Pepsu Tenancy and Agricultural Lands Act, 1955 and are eligible for the allotment of surplus area under the rules framed under these Acts.

Explanation 2. The figures shown in column 9, indicate such surplus area against which no appeal is pending and possession can straightaway be taken for the allotment to the ejected/ejectable tenants. Ejected and ejectable tenants will be resettled on this area.

* Most of the area in Kangra District is reported to be unfit for cultivation.

Persons treated as State Guests during 1962-63

632. Shri Balramji Dass Tandon : Will the Chief Minister be pleased to state :—

- (a) the names and designations of the persons treated as State Guests during the year, 1962-63 up-to-date, together with the expenditure incurred on each ;
- (b) the purpose of each visit and the duration of their stay in each case ?

Sardar Partap Singh Kairon : A statement containing the requisite information is as follows :—

STATEMENT

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
LUDHIANA DISTRICT		Rs nP.		
1	Dr. Ram Subhag Singh, Union Minister for State, Food and Agriculture	9.00	31st July, 1962	For seeing Package Programme
2	Shri Shah Nawaz Khan, Deputy Railway Minister, Government of India	..	14th September, 1962	Official Tour
3	Shrimati Manorama Pandey, Parliamentary Secretary to Chief Minister, Bihar	9.75	18th October, 1962	For studying the working of the Small Scale Industries
4	Thakur Phool Singh, Industries Minister, U.P.	..	23rd January, 1963	Visit to Factories
5	(1) Sarvshri Roy Stout, Regional Dairy Adviser, F.A.O.	284.10	10th, 11th and 12th October, 1962	Starting of Milk Supply Scheme in Ludhiana
	(2) A welle F.A.O., Dairy Management/ Economist			
	(3) Poul Larsen, Deputy Director, UNICEF			
	(4) A.R. Lucas, Senior Engineer, UNICEF			
	(5) A representative of the Dairy Development Advisers' Office, Ministry of Food and Agriculture, New Delhi			
6	Shri S. K. Dey, Union Minister for Community Development, Panchayati Raj and Co-operation.	27.00	27th January, 1963 28th January, 1963	Official Tour

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
PATIALA DISTRICT		Rs nP.		
7	President of India ..	10,562.24 235.00 (Transport)	24th June, 1962	Inauguration of Punjabi University
8	Shri Hukam Singh, Speaker ..	18.00	2nd August, 1962	Not known
9	Ditto	11.15	10th October, 1962	Not known
10	Ditto	24.75 (H.O. car was used during this visit.)	25th December, 1962 27th December, 1962	In connection with National Defence Fund
11	Thakur Phool Singh, Minister for Industries, Uttar Pradesh	8.56	27th January, 1963	For seeing Spring Well
ROHTAK DISTRICT				
12	Shri Hukam Singh, Speaker, Lok Sabha	28th August, 1962	Not known
13	Shri B.N. Dattar	25th August, 1962 and 26th August, 1962	To address Provincial Prohibition Conference at Hissar
14	Shri K.C. Reddy, Union Minister for Commerce and Industry and his personal staff	29th October, 1962	Official Tour
15	Shri Nathu Ramji Mirdha, Irrigation Minister, Rajasthan	30th January, 1963	Official Tour
16	Dr. Wilbur Schramm, Mr. E. Lloyd Sommerlad and Dr. C.R. Carpenter, Shri L.R. Nair, Director of Advertising and Visual Publicity and H.N. Aggarwal, I.A.S., Secretary to Government of India	40.50	3rd February, 1963	For study and discussion in connection with the project for setting up a Centre for Research and Training in mass communication

SIMLA DISTRICT

17	(i) Shri K.C. Basu, Speaker, Vidhan Sabha, West Bengal	195.04	12th February, 1963	Official Tour
	(ii) Shri B.N. Banerjee, Joint Secretary, Rajya Sabha, Bengal		12th February, 1963	
	(iii) Shri Vaikunta Baliga, Speaker, Mysore, with his wife, daughter and P.A.		13th February, 1963 to 15th February, 1963	
	(iv) Chairman, Bihar Legislative Council with six members		13th February, 1963 to 15th February, 1963	
18	Shri B. R. Bhagat, Union Deputy Minister for Finance	(H.O. car used)	27th April, 1962 to 30th April, 1962	Official Tour
19	(i) Secretary, Rajasthan Canal Board (ii) Colonization Commissioner, Rajasthan (iii) Deputy Commissioner, Colonization, Rajasthan	129.68	27th May, 1962 to 30th May, 1962	To attend the meeting of the representatives of Punjab Government and Rajasthan Government to consider the Colonization Policy in Rajasthan Canal Zone
20	S. Harbans Singh Azad, Speaker, Jammu & Kashmir Legislative Assembly and Party	32.00	27th April, 1962 to 29th April, 1962	Official Tour
21	Shrimati Pratiba Singn and Party	27.19	12th April, 1962 to 13th April, 1962	Not known
22	Professor Humayun Kabir, Minister for Scientific Researrch and Cultural Affairs, Government of India	178.34 (Transport)	22nd June, 1962 to 24th June, 1962	Official Tour
23	Dr. B. Gopala Reddy, Union Minister, I. & B. and Party	167.94	25th June, 1962 to 26th June, 1962 (At Chail)	Official Tour
24	Shri Prithvi Raj Kapur of Bombay	30.33	15th June, 1962 to 16th Jun, 1962	Meeting of General Council, Punjab Kala Academy

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs nP		
	State Dinner to the Members of the Punjab Kala Academy	333.90
25	Dr. S. Raju, Union Deputy Health Minister and Party	52.58 563.84 (State Dinner)	17th June, 1962 to 19th June, 1962	Official Tour
26	Shri Jai Sukh Lal Hathi, Union Minister of State for Labour and Employment	81.00 237.37 (Transport Charges)	23rd June, 1962 to 25th June, 1962	Official Tour
27	Shri S. Ramaswamy, Deputy Minister for Railway, with his Private Secretary and Peon	58.35	16th July, 1962 to 18th July, 1962	Official Tour
28	Shri Mehr Chand Khanna, Union Minister for Works, Housing and Supply, with party	163.61 209.70 (Transport)	30th June, 1962 to 3rd July, 1962	Official Tour
29	State Lunch for the members of the State Advisory Committee for Planning at Kasauli	48.19	10th September, 1962	Meeting of the State Advisory Committee
	BHAKRA NANGAL			
30	S. Harbans Singh Azad, Speaker, Jammu & Kashmir Legislative Assembly	40.31	30th April, 1962	To visit Bhakra Nangal Project
31	Shri R. M. Hazaranavis	.. 75.81	20th May, 1962	Ditto

32	Visit of Inter State Transport Commission with eight members of party	126.32	8th July, 1962	Ditto
33	High Commissioner of Malaya and Party ..	126.32	8th July, 1962	Ditto
34	Mr. Kysho, Assistant Engineer in Chief Ministry of Works, Government of Uganda	96.81	24th July, 1962	Ditto
35	Shri Shiv Shankar, Governor of Goa ..	69.56	5th August, 1962	Ditto
36	Shri Gulzari Lal Nanda, Planning Minister, Shri Shriman Narain, Member, Planning Commission and Shrimati Lakshmi Menon, Ministry of External Affairs	150.81 70.04 (Transport)	9th September, 1962	Ditto
37	Dr. Zakir Hussain, Vice-President of India, with party of five	67.25	3rd October, 1962	Ditto
38	Senior Journalists ..	33.00	19th October, 1962	Ditto
39	Visit of Governor of Orissa and Chief Minister, Orissa and Party	148.51	7th October, 1962	Ditto
40	Shri H. N. Mirsa, Health Minister of Bihar	53.50	11th October, 1962	Ditto
41	Shrimati Manorama Pandey, Parliamentary Secretary to Chief Minister of Bihar	46.75	15th October, 1962	Ditto
42	Hon'ble Chief Justice of the Supreme Court of India, with a friend with two children Principal Private Secretary and 3 Peons	115.75 142.50 (Transport)	11th October, 1962 to 13th October, 1962	Ditto
43	Shri D. Devraj Urs, Minister for Labour, Housing and Transport, Mysore	17.50	20th October, 1962 to 21st October, 1962	Ditto
44	Dr. A.N. Khosala, Governor, Orissa and Party	83.00	27th November, 1962	Ditto
45	Governor, Orissa ..	74.87 Transport 65.75	27th December, 1962	Ditto

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs nP.		
46	Visit of Shri O.V. Algasen ..	54.20	27th December, 1962	To visit Bhakra Nangal Project
47	Chief Minister of Madhya Pradesh ..	176.50	7th January, 1963	Official Tour
48	Shri D. P. Dhar and Shri G. L. Dogra, Ministers, J.&K. ..	73.00	22nd January, 1963 to 23rd January, 1963	Official Tour
49	Delegation from Pakistan—12 members ..	2,893.99	16th December 1962 to 20th December, 1962	To attend the meeting of Punjab Partition Implementation Committee held at New Delhi
50	Lt. General Sardar Nand Singh, Director General, Civil Defence ..		28th January, 1963 to 29th January, 1963	Official Tour—Accompanied Major General S. F. Irwin, C.B.E., I.G. of Civil Defence, U.K.
51	C. M., Rajasthan ..	124.75	23rd January, 1963	Official Tour
JULLUNDUR DISTRICT				
52	Dr. B. V. Keskar, Minister of Information ..	10.49	5th April, 1962	Official visit
53	Shri Surjeet Singh Majithia, Union Deputy Minister ..		15th March, 1962 to 18th March, 1962	Ditto
54	Shrimati Tarkeshwari Sinha, Union Minister ..		17th May, 1962	Ditto

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55	Group of M.P.S. to Jullundur	..	120.00 (State Dinner)	18th July, 1962	Not known
56	Dr. Ram Subhag Singh, Union Minister	1st August, 1962	To see Forest Plantation
57	Shri Algu Rai Shashtri, Forest Minister, U.P.	..	26.25 (Transport)	17th August, 1962 to 19th August, 1962	Visit to Gulab Devi T.B. Hospital, Jullundur
58	Rajasthan Police Commission, Jullundur, Phillaur	..	108.00	15th October, 1962	In connection with Police Commissions' Report
59	Shrimati Manorama Pandey, Parliamentary Secretary to Chief Minister, Bihar	..	13.25	18th October, 1962 to 19th October, 1962	Visit to Factories
60	Shrimati Chander Sheikhar, Union Deputy Minister	24th October, 1962 to 25th October, 1962	To meet Balmik Sabha and Sweepers Union
61	Shri K.C. Reddy, Union Minister	..	59.05 425.00 (including State Dinner)	28th October, 1962 to 29th October, 1962	Official Tour
62	Shri Gopala Reddy, Union Minister	..	26.40 (Transport)	23rd October, 1962	Official visit
63	Shri A. N. Khosala, Governor, Orissa	..	16.95	12th November, 1962	Meeting of the Beas Board Consultants
64	Thakur Phul Singh, Minister of U.P.	24th January, 1963	Visit to Factories
65	Minister of Industries of Jammu & Kashmir	..	27.50	9th February, 1963 to 10th February, 1963	Official Tour
66	Mehar Chand Khanna, Union Minister	..	22.85	16th February, 1963 to 17th February, 1963	Official Tour

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
HISSAR DISTRICT		Rs pP		
67	Shri B. N. Dattar, Union Home Minister	25th August, 1962	To address the Provincial Prohibition Conference
68	Shri Shriman Narayan, Member, Planning Commission	..	25th August, 1962	Ditto
GURGAON DISTRICT				
69	Dr. Ram Subhag Singh, Union Minister, Agriculture	..	2nd September, 1962	On the occasion of Rao Tula Ram Centenary at Rewari
70	Shri B. N. Datar, Minister of State, Home Affairs	..	Ditto	Ditto
71	Shri Swarn Singh, Union Minister, Railways	..	1st September, 1962	Inauguration of stage play Rao Tula Ram at Rewari
72	Shri Bhim Sen Sachar, ex-Governor ..	22.22 217.01 (Transport)	26th to 28th December, 1962	Civil Defence Work
73	Shri Narinder Singh, Secretary, Punjab State Citizens' Council	..	20th January, 1962	Ditto

cciv

DISTRICT BHATINDA					
74	Shri Nathu Ram Mirdha, Irrigation Minister, Rajasthan	..	31st January, 1963 and 1st February, 1963	Inspection of Rajasthan Feeder Canal	
DISTRICT KANGRA					
75	(i) Dr. S. N. Ghosh, Editor, Pioneer, Lucknow		14.00	1st October, 1963	Visited Kangra and Jawala Mukhi Temples
	(ii) Dr. Sachiv Sen, Editor, Indian Nation, Patna				
	(iii) D.P.R.O., Dharamsala and their wives (six in all)				
76	Nine Members of the Punjab Tribes Advisory Council		54.00 127.32 131.81	14th and 15th August, 1962	To attend meeting of Tribes Advisory Council
77	Shri B. S. Murthy, Union Deputy Minister, Community Development, accompanied by one officer, Government of India, 2 P.A.s and 2 Class IV Government Employees		20.50	24th and 25th October, 1962	Inspection of Development Blocks and meeting with Members of Zila Parishad and Block Samitis at Shahpur, Nurpur and Dharamsala
DISTRICT AMRITSAR					
78	Shrimati Mehtab, Deputy Minister, West Bengal		373.25	10th to 22nd May, 1962	Inspection of some Social Welfare Institutions in Amritsar and near about
79	Shri Jai Sukh Lal Hathi, Minister of State for Labour and Employment, Government of India		39.83	12th August, 1962	To inaugurate the Annual Meeting of the All-India Bank Employees Federation
80	Post Graduate Students of France	..	123.00	16th August, 1962	Study Tour
81	Dr. Ram Subhag Singh, Union Agriculture Minister and others	..	189.00	28th September, 1962	For studying floods Devastation in Amritsar District
82	Rajasthan Police Commission	..	125.08	16th October, 1962	In connection with Police Commission Report
83	Shrimati Manorma Pandey, Parliamentary Secretary to Chief Minister, Bihar	..	78.44	20th/21st October, 1962	For studying the working of Small-scale Industries

CGV

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs ap.		
84	Shri Mohan Lal Sukhadia, Chief Minister, Rajasthan and others ..	Nil	2nd December, 1962	Public Meeting
85	Dr. B. Gopala Reddy, Union Cabinet Minister of Information and Broadcasting ..	179.77 (including Transport Charges)	22nd/23rd December, 1962	Official Tour
86	Shri B. A. Mandloi, Chief Minister, Madhya Pradesh and others	308.99 1,890.00 (Presents)	6th/7th January, 1963	Public Meeting
87	Thakar Phool Singh, Minister, for Village and Small-scale Industries, U.P.	67.84	24th/25th January, 1963	For studying the position in the Small-scale Industries in Punjab
DISTRICT FERROZEPORE				
88	Shri O. V. Alagesan, Minister of State, Ministry of Irrigation and Power, New Delhi	44.00	4th March, 1963	Official Tour
89	Shri Mohan Lal Sukhadia, Chief Minister, Rajasthan	..	21st January, 1963	Halt at Abohar on his way back to Delhi
90	Shri S. K. Day, Union Minister for Community Development, Panchayati Raj and Co-operation	..	28th January, 1963	To pay homage to Late L. Lajpat Rai at his birth place Dhudike
91	Shri Nathu Ram Ji Mirdha, Irrigation Minister of Rajasthan	..	31st January, 1963	To inspect the Hussainiwal Headworks and Harike Head works

KARNAL DISTRICT

92	S. Swarn Singh, Union Minister for Railways	28.16	8th December, 1962	Not known
93	Shrimati Indra Gandhi ..	13.24	28th December, 1962	Visited Nilokheri in connection with the collection of National Defence Fund
94	S. Swarn Singh, Union Minister for Railways	..	6th January, 1963	Not known

DISTRICT GURDASPUR

95	Smt. Manorma Pandey, Parliamentary Secretary to Chief Minister, Bihar	..	19th and 20th October, 1962	To study the working of Small scale Industries
96	Lt. Governor of Himachal Pradesh 1	19th April, 1962	On his way back to Chamba
97	Shri A. K. Chanda, Commissioner for Schedule Castes and Scheduled Tribes, Government of India ..	31.00	17th, and 19th June, 1962 In June, 1962,	Visit to Kulu For one day Visit to Pong Dam
98	Shri B. K. Kaul, Finance Minister, Rajasthan	44.00	12th August, 1962 to 14th	To attend meeting of Advisory Tribes Council
99	Members of Tribes Advisory Council ...	1,725.00 30.07 (Transport) 527.33 524.64		Ditto
100	Shri B. S. Murthy, Deputy Minister, Community Development, Panchayati Raj and Co-operation, G. O. I., with five members	382.75	24th October, 1962	Visit to Dharamshala
101	Shri Sham Nath, Union Deputy Minister of Information and Broadcasting	10.50	3rd November, 1962	Official Tour
102	Shri Bhim Sen Sachar, Member, State Defence Committee, Punjab	..	7th to 9th February, 1963	To watch Defence activities

DISTRICT HOSHIARPUR

103	Shri B. S. Murthy, Deputy Minister for Community Development and Panchayati Raj, Co-operation, Government of India	19.00	25th October, 1962	Visit to see the Development of Panchayati Raj and discussion with the district authorities on the subject
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Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure	Date of visit	Purpose of visit
1	2	3	4	5
104	Shri Bhim Sen Sachar (ex-Governor), Member, State Defence Committee, Punjab	Rs nP. 8.00	4th to 6th February, 1963	In connection with Civil Defence efforts
DISTRICT AMBALA				
105	Shri Shah Niwaz Khan, Union Deputy Railway Minister, Government of India	28.50	7th September, 1962	Official Tour
106	Smt. Lakshmi N. Menon, Minister of External Affairs and her staff in all six members	8.20	9th September, 1962	Official Tour
107	Chief Justice of India with his four family members and staff	20.00	10th October, 1962	Private visit
108	Shri Hari Nath Misra, Minister of Health and Transport with 9 members of his staff	12.29	10th October, 1962	Official Tour
109	Smt. Chandra Shekhar, Union Deputy Ministers Home, Government of India, and her staff in all six members	17.50	26th October, 1962	Official Tour
110	Shri Fida Hussan, Chief Secretary, West Pakistan and his family members in all eight members	82.50	16th December, 1962 to 20th December, 1962	To attend the meeting of the Punjab Partition Implementation Committee held at Delhi
111	C. M., Rajasthan and his family members	26.37	22nd January, 1963	Official Tour
112	Thakur Phool Singh, Minister of Industries of U. P.	18.00 1,044.66 (Transport)	27th/28th January, 1963	Official Tour

CHANDIGARH

113	Shri Prithvi Raj Kapoor and Miss Ezra ..	38.71	18th March, 1962	Not known
114	Finance Minister J. & K. and Party ..	27.64	9th/10th March, 1962	Ditto
115	S. Swarn Singh, Union Minister ..	7.32	23rd March, 1962	Ditto
116	Hon'ble Mr. Justice, S. K. Dass, Judge, Supreme Court	56.95	22nd to 25th March, 1962	Not known
117	Miss Helen Stavendes ..	26.15	1st April, 1962 to 4th April, 1962	For doing research work for the Handicraft Board
118	Shri Nayudamma, Director, Central Leather, Research Institute	140.69	3rd April, 1962	Visit to Training Centres and holding discussion with the Officers of the Industries Department
119	Dr. Robert F. Gohess, President, Princeton University	19.57	5th April, 1962 to 6th April, 1962	Not known
120	Eminent Journalists from Delhi and other places (State Dinner)	323.14	8th April, 1962	To attend meeting of the Executive Council of the Indian Federation of Working Journalists
121	Smt. Paratibha Singh and Party ..	19.31	13th April, 1962	Not known
122	Lt. General Daulat Singh ..	67.99	20th April, 1962 to 22nd April, 1962	Official Tour
123	S. Harbans Singh Azad, Speaker, J. & K. ..	345.87	25th April, 1962	To see New Secretariat Building and working of Punjab Legislature
124	Lt. General Bhatia, Director-General Armed Forces	11.98	28th April, 1962	For discussion with the Chief Minister regarding the training of Nurses Class at the Military Hospital, Jullundur Cantt.
125	Shri M. K. Mathula ..	13.08	1st May, 1962 to 2nd May, 1962	In connection with the setting up of Machine Tools Factory at Pinjore

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
126	Mr. R. E. Costello, Vice-President, Toronto	Rs nP. 101.61	22nd May, 1962	In connection with the setting up of Newsprint Factory in Kangra District
127	Shri Prithvi Raj Kapoor ..	32.23	22nd May, 1962 to 24th May, 1962	To attend the meeting of the Managing Committee of the Tagore Theatre, Chandigarh
128	Defence Minister of India ..	55.56	27th May, 1962	Official Tour
129	S. Inderjit Singh, Director, O. and M., Government of India	14.71	28th May, 1962 to 29th May, 1962	For discussion with the Chief Minister, Punjab, regarding proposals for reorganisation of offices
130	Shri Paras Ram, Deputy Minister, Rajasthan	10.79	31st May, 1962	Official Tour
131	Members of the State Advisory Board for Small Saving	274.28 (State Lunch)	31st May, 1962	To attend the meeting of the State Advisory Committee for Small Saving
132	H. H. Tiro Nawab of Loharu ..	0.74	31st May, 1964	To attend the meeting of the Northern Zonal Tourist Traffic Committee
133	Mr. Timmy Levison and Mr. Bruce of Peace Corps	5.95	1st June, 1962 to 2nd June, 1962	Not known
134	Members of the Northern Zonal Tourist Traffic Committee	831.64 284.45 (Transport)	31st May, 1962 to 4th June, 1962	To attend the meeting of the Northern Zonal Tourist Traffic Committee
135	S. Swarn Singh, Union Minister ..	12.70	9th June, 1962	Official Tour

CCX

136	Shri P. N. Thapar, Commanding Officer ..	20.25	10th June, 1962	Official Tour
137	Shri Mishra, Union Deputy Minister ..	27.22	11th June, 1962	To discuss certain matters with the Minister for Co-operation
138	Inter-State Transport Commission ..	244.00	11th to 14th June, 1962	To attend meeting on matters connected with operation of Inter-State routes
139	Union Health Minister, Dr. Sushila Nayar ..]	157.15	15th June, 1962	..
140	Lt. General Daulat Singh ..	22.35	16th June, 1962 to 17th June, 1962	Official Tour
141	Dr. S. Raja, Union Deputy Minister	17th June, 1962	..
142	Delegates to the North-West Region, Seminar of Engineers to go into the Flood Problems (State Dinner)	345.86	22nd June, 1962	To consider Flood Problems
143	Mr. M. K. Mathula, Chairman, H.M.T. ..	14.96	13th to 15th March, 1962	Not known
144	Shri M.S. Sivaraman, Adviser, Planning Commission	125.41 25.36 68.51 (State Lunch)	25th June, 1962	For discussion regarding additional roads for hill areas
145	H. H. Maharaja of Patiala ..	360.01 (including State Lunch)	27th June, 1962	Meeting with the Chief Minister, Punjab, for the development of Sports and Games in the Punjab
146	Dr. C. G. Pandit, Director, Indian Council of Medical Research	11.77	30th June, 1962 to 1st July, 1962	Official Tour
147	Shri Mehar Chand Khanna, Union Minister	89.22	3rd July, 1962	Official Tour
148	Shri B. Gopala Reddy, Union Minister ..	315.74. 36.30	3rd July, 1962 to 4th July, 1962	Official Tour
		Transport (Including State Lunch) (H.O. Car also used)		

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Serial No.	Name and designation of persons treated as State Guests during 1962-63 up to date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs nP.		
149	Shri M. K. Mathula ..	20.23	4 th July, 1962 to 6 th July, 1962	In connection with the setting up of Machine Tools Factory at Pinjore
150	S. Hukam Singh, Speaker ..	40.50	6 th July, 1962	Not known
151	High Commissioner, Malaya ..	48.20	7 th July, 1962 to 8 th July, 1962	Not known
152	Union Defence Minister ..	496.61 (Including State Lunch)	18 th July, 1961	To address Government servants on the subject of Integration
153	S. Hukam Singh, Speaker ..	37.45	20 th July, 1962 to 22 nd July, 1962	Not known
154	Shri M. K. Mathula ..	12.40	23 rd July, 1962 to 24 th July, 1962	In connection with the setting up of Machine Tools Factory at Pinjore
155	S. Hukam Singh, Speaker ..	18.67	25 th July, 1962	Not known
156	Air Vice-Marshal Harjinder Singh ..	43.86	30 th July, 1962	Official Tour
157	Shri N. N. Kashyap, Joint Secretary to G.D.I. ..	73.44	30 th July, 1962 to 2 nd August, 1962	Official Tour
158	Dr. Ram Subhag Singh, Union Minister ..	224.10	1 st August, 1962 to 2 nd August, 1962	Inspection of the Afforestation Scheme
159	S. Hukam Singh, Speaker ..	25.07 177.45 (Transport)	2 nd August, 1962 to 3 rd August, 1962	Not known

160	Mr. R.H. Belcher, Deputy High Commissioner for U.K.	35.29	4th August, 1962 to 6th August, 1962	Not known
161	Party of American Industrialists ..	93.14	8th August, 1962	Meeting with the Chief Minister
162	Hafiz Mohd. Ibrahim, Union Minister ..	355.49 36.79 Transport 70.00	10th August, 1962	To address Government servants on the subject of National Integration.
163	Mr. John E. Forbes, Acting Director for International Development, U.S.A.	140.99	13th August, 1962	In connection with the presentation of over-board motors on behalf of the American National Red Cross to the Indian Red Cross, Punjab State Branch
164	Shri M.K. Mothula ..	29.76	16th August, 1962 to 20th August, 1962	In connection with the setting up of Machine Tools Factory at Pinjore
165	Lt. General Daulat Singh ..	32.04	19th August, 1962 to 20th August, 1962	Official Tour
166	Team of eight M.Ps. ..	16.50	21st September, 1962 to 22nd September, 1962	To study the working of Co-operative Farming
167	S. Karnail Singh ..	149.61 (including State Dinner)	22nd August, 1962 to 24th August, 1962	Not known
168	Mr. H.L. Nathan and Mr. George, President, Downington	47.67	23rd August, 1962	Ditto
169	Shri Subramaniam, Union Minister and (ii) Delegation of Police Science Congress	1,122.62 (including State Dinner)	24th August, 1962	(i) To see the site of the Hindustan Machine Tools Factory (ii) To attend Session of Police Science Congress
170	Shri C.S. Patel, Medical Council of India ..	21.89	25th August, 1962 to 26th August, 1962	To discuss the question regarding discontinuance of the Licentiate Course in Punjab

Serial No.	Name and Designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
171	Members of the Estimate Committee of Rajasthan Legislative Assembly	Rs np. 327.66 (State Dinner)	29th August, 1962	To discuss the procedural and other matters with the Estimate Committee, Punjab Vidhan Sabha
172	Shri Gautam Sehgal and Party ..	38.67	1st September, 1962 to 2nd September, 1962	Not known
173	Shri M.G. Pimputaker, Estt. Officer, G.O.I.	8.90	3rd September, 1962	Official Tour
174	Members of the Hill Area Advisory Committee	459.50 (State Lunch)	4th September, 1962	To attend meeting of the Hill Areas Advisory Committee
175	Union Defence Minister ..	28.27	5th September, 1962	Inspection of the demonstration of a Tractor manufactured by the Defence Department
176	Mr. Kurt Boettger, Head of Trade Representation of G.D.R.	245.73 (including State lunch)	5th September, 1962	Not known
177	S. Karnail Singh ..	14.53	5th September, 1962 to 6th September, 1962	Not known
178	Shri Shah Nawaz Khan ..		8th September, 1962	Official Tour
179	D.Cs. and other Heads of Departments	300.46 (State Lunch)	11th September, 1962	To discuss the question of introduction of regional languages in Government offices from the 2nd October, 1962
180	S. Hukam Singh, Speaker ..	38.42 163.50 (Transport)	9th September, 1962 to 10th September, 1962	Not known
181	Shri Chennu Bhai Kila Chand and C.R. Kamath	233.31 (including State Dinner)	14th September, 1962 to 17th September, 1962	Meeting with the Chief Minister

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182	Shri S. S. Silva, Chief Executive Officer	17.75	14th September, 1962 to 17th September, 1962	Not known
183	Shri T.N. Singh, Member, Planning Commission	36.10	16th September, 1962 to 17th September, 1962	Ditto
184	Chief of Army Staff, Shri P.N. Thapar	43.60	17th September, 1962 to 19th September, 1962	Official Tour
185	Team of Members of Parliament ..	16.50	21st September, 1962 to 22nd September 1962	Not known
186	S. Karnail Singh ..	4.25	29th September, 1962 to 30th September, 1962	Discussion with the Chief Minister
187	Lt. General Daulat Singh ..	15.25	Ditto	Official Tour
188	S. Swarn Singh ..	Nil	29th September, 1962	Ditto
189	Dr. Zakir Hussain, Vice-President of India	1,175.10	2nd October, 1962	Inauguration of Ghandi Library at Chandigarh.
	(including State Lunch)	7.50		
	Toll Tax	139.00		
	(Transport)			
190	Members of A.I.N.E.C. (4 Journalist) ..	19.70	2nd to 3rd October, 1962	To see Chandigarh Project
191	Hafiz Mohd. Ibrahim, Union Minister ..	31.06	5th October, 1962	Not known
192	Lt. General Daulat Singh ..	71.96	6th October, 1962 to 8th October, 1962	Official Tour
193	S.B. Ujjal Singh ..	19.36	8th October, 1962 to 9th October, 1962	To attend the meeting of Punjab Financial Corporation

Serial No.	Name and designations of persons treated as State Guests during 1962-1963 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs nP.		
194	Shri Hart Nath Misra, Minister, Bihar ..	23.03 354.00 (Transport)	11th Octobrr, 1962	Official Tour
195	S. Hukam Singh ..	25.75 139.50	10th October, 1962 to 11th October, 1962	Not known
196	Shri Dharam Vira ..	56.37	12th Octoberm 1962 to 14th October, 1962	To discuss pending problems of the Rehabi- litation Department
197	Family of T.T. Krishnamachari ..	3.75	9th October, 1962	Not known
198	Selected Senior Journalists ..	132.07 (State lunch)	18th October, 1962	To visit Capital Project, Chandigarh
199	Delegates attending the 14th Meeting of All-India Farmers Council ..	1,141.53 (State Dinner)	19th October, 1962	To attend the meeting of All-India Farmers Council
200	Labour Minister, Mysore ..	40.02	19th October, 1962 to 22nd October, 1962	Official Tour
201	Shri D.F. Allison, Dean Medical Service ..	137.03 (including State Luncheon)	23rd October, 1962	Not known
202	Shri Karnail Singh ..	14.75	25th October, 1962 to 26th October, 1962	Not known
203	Shri B.S. Murthy, Deputy Minister, G.O.I. ..	377.26 (including State Luncheon)	25th October, 1962 to 26th October, 1962	Official Tour

204	General Sant Singh	..	10.25	25th October, 1962 to 26th October, 1962	Not known
205	Dr. C.S. Houston	..	3.25	26th October, 1962	Not known
206	Visit of Educational Officer	..	448.65 (including State Luncheon)	29th October, 1962	Not known
207	General Sant Singh	..	21.84	31st October, 1962	Not known
208	Party from Kangra District	...	107.25 84.00 (rent of Legislature Hostel)	30th October, 1962 to 1st November, 1962	Meeting with the Chief Minister Punjab
			440.87 (Bus fare)		
209	Lt. General Daulat Singh	..	56.57	2nd November 1962 to 3rd November 1962	Official Tour
210	S. Hukam Singh, Speaker	..	6.96 76.50 (Transport)	6th November 1962	Not known
211	S. Karnail Singh	..	6.35	20th to 21st November, 1962	Official Tour
212	Shri J. C. Katoch (General)	..	19.25	21st to 24th November, 1962	To attend the meeting of the State Defence Committee
213	Shri Naidu, Member, U.P.S.C.		34.25	22nd to 24th November, 1962	To attend the meeting of the Selection Com- mittee
214	Shri O.V. Allagason, Union Minister		10.46	27th November, 1962	Official Tour
215	S. Surjit Singh Majithia and Party	..	66.11	5th December, 1962 to 6th December, 1962	Ditto
216	Members of the State Advisory Committee for Territorial Army		13.50	7th December, 1962	To attend meeting
217	Mr. Rappaport, an American of Nepco Industry		32.13	7th December, 1962	Not known
218	Shri Jagan Nath Rao Chandriki, General Secretary, A.I.C.C.		3.61	9th December, 1962 to 10th December, 1962	In connection with National Emergency Programme

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
		Rs nP.		
219	Shri Prithvi Raj Kapoor ..	9.25	16th December, 1962 to 18th December, 1962	Not known
220	General J.C. Katoch, 12 Members of State Defence Committee	92.60	21st December, 1962 to 23rd December, 1962	To attend the meeting of the State Defence Committee
221	Shri B.S. Murthy, Union Minister ..	19.79	21st December, 1962 to 22nd December, 1962	Official Tour
222	S. Hukam Singh ..	12.96 (H.O. Car was used during this visit)	25th to 27th December, 1962	In connection with National Defence Fund
223	Lt. General Sarda Nand Singh with wife ..	37.88	5th January, 1963 to 6th January, 1963	Official Tour
224	Shri A.K. Chanda, Commissioner, Scheduled Castes, Scheduled Tribes, G.O.I. and Party	323.50	5th January, 1963 to 6th January, 1963	Not known
225	Chief Minister, Madhya Pradesh ..	467.25 130.00 568.50 (Transport)	5th to 10th January, 1963	Official Tour
226	S. Hukam Singh	31.78 81.85	6th January, 1963 to 7th January, 1963	Not known
227	Shri J.C. Katoch	29.50	8th January, 1963 to 10th January, 1963	To attend the meeting of State Defence Committee

228	Capt. Jiwan Singh	..	5.49	8th January, 1963 to January, 1963	To attend the meeting of State Defence Committee
229	Dr. C. S. Houston, Representative Peace Corps		14.21	10th January, 1963 to 11th January, 1963	Not known
230	Capt. Jiwan Singh	..	5.49	13th January, 1963 to 14th January, 1963	To attend meeting of the State Defence Committee
231	Chief Secretary, Himachal Pradesh	..	3.40	14th January, 1963 to 15th January, 1963	To attend meeting of the Mandi-Kulu Road Transport Corporation
232	Chief Minister, Orissa and Shri B.N. Malik		208.98 (including State Luncheon)	16th January, 1963 to 17th January, 1963	Meeting of the State Defence Committee
233	Chief Minister, Rajasthan	..	16.79	23rd January, 1963	Official Tour
234	Chief Minister, Orissa	..	29.50	17th January, 1963	To attend the meeting of the State Defence Committee
235	Mr. C.S. Hugh and Mr. Beaver from U.S.A.		193.28 (including State Dinner)	20th January, 1963 to 23rd January, 1963	Not known
236	President of India	..	37.50 32.00 (Transport) 116.86	1st December, 1962	To address the students at the Punjab, Univer- sity Campus
237	Thakur Phul Singh, Industries Minister, U.P.		21.45 1,044.6 (Transport)	25th to 27th January, 1963	Visit to factories
238	Lt. General Daulat Singh, G.O.C.-in Chief, Western Command		5.61	26th January, 1963	Official visit
239	Five members of a Joint UNICEF/F.A.O. Government of India Team		124.85	9th October, 1962 to 12th October, 1962	Starting of Milk Supply Scheme in Ludhiana

Serial No.	Name and designations of persons treated as State Guests during 1962-63 up-to-date	Expenditure incurred	Date of visit	Purpose of visit
1	2	3	4	5
240	Personal Staff accompanying the Union Finance Minister	Rs np. 3.96	24th January, 1963 to 25th January, 1963	Not known
241	Shrimati Manorma Pandey, Parliamentary Secretary to Chief Minister, Bihar	69.01 522.50 (Transport for the entire tour)	15th October, 1962 to 17th October, 1962	For studying the working of Small Scale Industries
242	Sarvshri D. P. Dhar and G.L. Dogra, Ministers, J. & K.	62.43	..	For discussion with the Home Minister, Punjab, regarding price of Kalakot coal
243	Lt. General Sarda Nand Singh, Director General of Civil Defence	10.94	28th January, 1963 to 30th January, 1963	Official tour. Accompanied Major General S.F. Irwain, C.B.E. I.G. of Civil Defence U.K.
BEAS PROJECT				
244	Shri A.N. Khosala, Governor, Orissa ..	95.70 1,058.11 Transport) 11.00	5th November, 1962 to 12th November, 1962	Meeting of the Beas Board Consultants

CCX

22nd February, 1963

Raids conducted by Sales Tax Authorities on Certain Firms in Karnal District

629. Comrade Ram Piara : Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) whether the sales tax authorities raided any firms or business concerns, etc., in Karnal District during the period from 1st March, 1962 to September, 1962 ; if so, the names of such firms/concerns together with the names and designation of the officers who conducted the said raids ;
- (b) whether any assessment has been made by the Sales Tax Authorities, Karnal, in respect of the firms mentioned in part (a) above ; if so, how much when and for how many years ;
- (c) whether any of the firms as mentioned in parts (a) and (b) above had appealed against the assessment of the District Sales Tax authorities ; if so, the names of such firms, together with the decision of the appellate authority in each case ;
- (d) whether the amounts assessed as Sales Tax against the firms mentioned in part (a) has been realised ; if so, how much and when ?

Shri Ram Saran Chand Mittal : During the period from 1st March, 1962 to 30th September, 1962, the business premises of 52 firms were surprise checked by the Sales Tax Authorities in the Karnal District. Out of 52, 44 dealers were found evading sales tax. The raids conducted by the Sales Tax Authorities during the period in question have resulted in creation of additional demand of Rs 63,361.60 in 40 cases for the years 1958-59, 1959-60, 1960-61 and 1961-62 out of which a sum of Rs 33,302.20 has since been recovered and the remaining amount is being recovered in instalments.

The details of raids cannot be disclosed, in public interest, in view of the provision of section 26 of the Punjab General Sales Tax Act, 1948.

5th March, 1963

Complaints regarding land declared surplus in Village Goli, Tehsil and District Karnal

761. Comrade Ram Piara : Will the Minister for Revenue be pleased to state—

- (a) whether he and the Collector (Agrarian)-cum- Revenue Assistant (Resettlement), Karnal, received any complaints in respect of the areas declared as surplus in village Goli, tehsil and district Karnal, during the month of January, 1963, if so, the copies thereof be laid on the table of the House together with the details of the action, if any, taken thereon;
- (b) the name of the landowners or lease holders whose land in village Goli, tehsil and district Karnal, has been declared surplus in each case ?

Sardar Ajmer Singh : (a) (i) Yes.

(b) (ii) Annexure 'A'.

(a) (i) Mandir Thakar Jugal Kishore of village Goli.

(b) (ii) 296.4 Standard Acres declared surplus.

ANNEXURE 'A'

Copy of a registered A. D. Letter No. nil, dated 28th January, 1963, from Shri Ram Piara, Comrade, M.L.A., L/309, Model Town, Karnal, to the address of Shri A. R. Ahluwalia, Revenue Assistant (Resettlement), Karnal.

It has been represented to me that the land of village Goli (GOLI) in Karnal Tehsil has not either brought under surplus or it has been brought under surplus, the area is noimial. I do not know the details of the announcement but I am to bring to your notice the following that :—

One Mahant of village Goli (GOLI) own land more than two thousand or above three thousand bighas (three thousand) of land. He leased out some land to Ch. Randhir Singh-Ch. Shamsher Singh or in the name of some of his own. Either at the time of the lease or afterwards, the leased out land was transferred to Mann Brothers Co-operative Farming Society. This Society has since been wound up under orders of the Government as the Society committed a series of irrugarities. The final winding up took place on 2nd February, 1961. Loan advanced by the Central Co-operative Bank had been realised. A liquidator was also appointed. I wonder, why the land has not been brought under surplus. In fact according to my information land stood leased out in the name of one and so could easily be brought under surplus. Secondly the Society has been wound up since 2nd February, 1961. If the facts mentioned above are correct and surplus land had not been declared so far, I cannot appreciate. The big man cannot escape from the law and particularly this Society has shown unscrupulous working. May I expect that you shall be good enough to apprise me about the latest position and inform me accordingly so that I may satisfy those who have represented to me. This may please be treated as most urgent.

Thanking you.

Action taken.—On the receipt of the complaint from Shri Ram Piara, M.L.A., the case of Mandir Thakir Jugal Kishore was re-examined and the orders already passed by the Collector, Karnal, were reviewed with the permission of the Commissioner, Ambala Division and 296. 4 standard acres area was declared surplus.

The 7th March, 1963

Accommodation for Government Schools in District Ludhiana

594. Sardar Lachhman Singh Gill : Will the Chief Minister be pleased to state—

- (a) the number at present of Government Schools with Government owned buildings/rented buildings, respectively, in Ludhiana District, tehsil-wise ;
- (b) whether Government is considering the desirability of providing suitable accommodation in schools where inadequate accommodation has been provided in the said district ?

Shri Mohan Lal ; (a) The desired information is given in the attached *pro forma*.

- (b) Yes, on availability of funds.

PRO FORMA
Government Institutions, Ludhiana District.

Name of Tehsil	Category of schools	Total Number of schools	Government owned buildings	Rented buildings	Panchayat owned or rent free buildings	Number which have no buildings	Number of buildings adequate	Number of buildings inadequate
Ludhiana	High/Higher Secondary	24	21	1	2	..	11	13
	Middle	38	23	13	2	..	18	20
	Primary	283	112	11	140	20	215	68
Jagraon	High/Higher Secondary	16	14	..	2	..	7	9
	Middle	23	12	..	11	..	12	11
	Primary	138	58	3	56	21	90	48
Samrala	High/Higher Secondary	9	7	1	1	..	4	5
	Middle	15	14	..	1	..	7	8
	Primary	208	81	4	88	35	119	89
Total		754	342	33	303	76	483	271

CCXIII

8th March, 1963

Inquiries held by Vigilance Department in Karnal District

812. Comrade Ram Piara : Will the Home Minister be pleased to state—

- (a) with reference to the reply to the Starred Question No. 1173 included in the list of questions for 7th November, 1962, the reasons for filing the cases against and exonerating certain officials/officers against whom allegations had been substantiated and action either Departmental or other than Departmental had been recommended with the details in each case ;
- (b) whether any action has so far been taken against those about whom enquiries were said to be pending; if so, the details thereof ?

Shri Mohan Lal : (a) & (b) A statement is added.

List of inquiries taken up by the Vigilance Staff at Karnal during the period from 1st January, 1960 to 10th September, 1960 Unstarred Question No. 812.

Serial No.	Name and designation of the official complaint against	Date on which the inquiry initiated	Decision taken or present state	Reasons for filing the case or exonerating
1	2	3	4	5
1	Shri Devinder Dutt, Sub-Divisional Officer and others	7/30th January, 1960	Exonerated	Investigation revealed a prima facie case for initiating departmental action. But taking into consideration the contradictions in the prosecution version during the course of departmental enquiry, the delinquent was exonerated by the Inspector-General of Police
2	Shri Balbir Singh, Station House Officer, Urlana	9/6th February, 1960	Exonerated	Investigation revealed a prima facie case for initiating other than departmental action. But considering explanation of the delinquent to be satisfactory the case was filed by the Chief Engineer (I.B.) As a result of the departmental enquiry conducted by the D.M.O.H., Karnal, the charges were not proved and agreeing with his findings, the Director of Health Services, filed the case
3	Shri Om Parkash, Zilledar, I.B.	12/26th February, 1960	Filed	Investigation revealed a prima facie case for initiating other than departmental action. But considering explanation of the delinquent to be satisfactory the case was filed by the Chief Engineer (I.B.) As a result of the departmental enquiry conducted by the D.M.O.H., Karnal, the charges were not proved and agreeing with his findings, the Director of Health Services, filed the case
4	Shri Chander Singh, Compounder	16/14th March, 1960	Exonerated	Investigation revealed a prima facie case for initiating other than departmental action. But considering explanation of the delinquent to be satisfactory the case was filed by the Chief Engineer (I.B.) As a result of the departmental enquiry conducted by the D.M.O.H., Karnal, the charges were not proved and agreeing with his findings, the Director of Health Services, filed the case
5	Shri Surrinder Singh, Executive Engineer Shri Bhakshish Singh, Sub-Divisional Officer Shri Gurcharan Dass, Sectional Officer, Shahabad	17/17th March, 1960	Still pending with the punishing authority	
6	Shri Ajit Singh, Sub-Inspector of Police	18/17th March, 1960	Exonerated	Investigation revealed a prima facie case for initiating departmental action. During the course of departmental enquiry all prosecution witnesses excepting the complainant resiled from their earlier statements, as such Shri Ajit Singh S.I., was exonerated by the Deputy Inspector-General of Police, Ambala Range and the case was filed

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Serial No.	Name and designation of the official complaint against	Date on which the inquiry initiated	Decision taken or present state	Reasons for filing the case of exonerating
1	2	3		5
7	Officials of Canal Department ..	19/19th March, 1960	Filed	Out of four allegations, three remained unsubstantiated In the fourth allegation too there were material contradictions in the statements of persons who supported the allegations of acceptance of illegal gratification. As the evidence on record was not considered adequate to sustain any action, the case was filed
8	Shri Budh Singh, Sub-Divisional Officer (I.B.)	22/22nd April, 1960	Filed	.. Investgation revealed a prima facie case for initiating departmental action. But on seeking advice of the Chief Engineer (I.B), it was found that no irregularity had been committed by the Sub-Divisional Officer. The case was as such filed
9	Shri Khan Chand, Irrigation Book- ing Clerk	23/22nd April, 1960	Exonerated	Divisional Inquiry Officer (Ambala) exonerated the delinquent in the departmental enquiry and the Superintending Engineer, 1st Bhakra Main Line, Circle, Patiala, agreeing wih his findings, exonerated the defaulter
10	Shri Kartar Singh, Sub-Divisional Officer and others	24/6th May, 1960 Investigation revealed a prima facie case for initiating departmental action. It was decided that the case may be referred to the Standing Committee for imposing a suitable cut in the pension of Shri Kartar Singh, S. D. O., Secretary, Irrigation and Power was requested on 24th November, 1961 to refer the case to the Standing Committee. Chief to the Engineer, proposed on 25th May, 1963 that a nominal cut of 1 per cent may be imposed. He was asked to intimate the amount of pension due. His reply is still awaited
11	Shri Ram Lok, Section Officer, I.B.	25th August, 1960	..	Penalty of stoppage of increment imposed by the Superintending Engineer on 25th January, 1963

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July

1	2	3	4	5
12	Shri Vas Dev, Clerk, Telegraph (I.B.)	27/26th May, 1960	..	One increment stopped
13	Shri Suraj Bhan, Sectional Officer	31/24th June, 1960	Filed
14	Shri Tara Chand, Clerk, Cattle Pond and others	34/6th July, 1960	.. Filed	.. Investigation revealed prima facie case for initiating departmental action. As Shri Tara Chand has since died. The case was filed
15	Shri Ram Narain Singh, Sectional Officer, Karnal	35/7th July, 1960	.. Filed	.. The evidence in support of the allegations was found to be tainted and the out-come of personal grievance. The case was filed as unsubstantiated
16	Shri K. K. Kalia, P.C.S. and others	36/7th July, 1960	..	After departmental inquiry, Shri K. K. Kalia and others exonerated by the Inquiry Officer. Regarding Shri L. D. Bajaj, District Welfare Officer. A show cause notice of dismissal was served upon him. As his explanation was found to be unsatisfactory the advice of the Public Service Commission was sought before imposing the proposed punishment. Their advice has since been received on 26th December, 1963 and further action will follow
17	Shri Dilbagh Singh, Headmaster and others	37/19th July, 1960	..	Shri Dilbagh Singh, Headmaster, was advised that he should seek prior sanction before accepting such donations for his school in future Sarvshri Ratti Ram, Vir Bhan and Salamat Rai, teachers were also transferred from Radaur The teachers were administered warning to be careful in future
18	Shri Jagdish Chand, Sectional Officer and others	39/8th August, 1960	As none of the charges was proved, the case was filed
19	Shri Ratti Ram, District Inspector of Schools and Shri Ram Parkash, Store-keeper	40/13th August, 1960		(1) Case against Shri Ratti Ram filed as unsubstantiated (2) Penalty of stoppage of one increment with cumulative effect imposed on Shri Ram Parkash, Store-keeper by the Director of Public Instruction
20	Shri Baij Nath, Naib-Tehsildar and others	41/14th August, 1960		(1) Case against Shri Baij Nath, Naib-Tehsildar filed

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Serial No.	Name and designation of the official complaint against	Date on which the inquiry initiated	Decision taken or present state	Reasons for filing the case or exonerating
1	2	3	4	5
				(2) Penalty of censure imposed on Shri Jaswant Singh
				(3) Case against Shri Parkash Chand, Patwari, pending with the Deputy Commissioner, Karnal
21	Shri Jai Dayal, Headmaster	42/20th August, 1960	Filed	The case had been filed by the Director of Public Instruction, Punjab as there was no <i>mala fide</i> intention on the part of this official. He has since retired
22	Shri Sada Ram, Irrigation Booking Clerk, Kaithal.	44/27th Augut, 1960	Filed	Allegations not substantiated. Typographical omission of word 'not' in the earlier statement is regretted
23	Shri Gurbux Singh, Sub-Divisional Officer and others officials of the Irrigation Department	48/6th September, 1960		Investigation revealed certain departmental irregularities for which the case was referred to the Secretary, Irrigation and Power for any action deemed fit. The element of corruption being missing case was filed in the Vigilance Department

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12th March, 1963

Contributions towards the National Defence Fund in Hissar District**791. Shri Amar Singh :** Will the Chief Minister be pleased to state —

- (a) the total amount contributed in Hissar District, upto date, towards the National Defence Fund in rural and urban areas, tehsil-wise, separately ;
- (b) the total number of persons who have contributed more than Rs 1,000 towards the National Defence Fund in the said district ?

Sardar Partap Singh Kairon : (a) The break up of the total National Defence Fund collections in Hissar District upto 28th February, 1963 is as under—

Name of Tehsil	Urban	Rural	Total collections in Hissar
(a) Sirsa ..	3,76,821.00	9,29,944.00	..
Bhiwani ..	2,20,185.00	4,16,923.00	..
Fatehbad ..	1,51,700.00	6,52,707.00	..
Hansi ..	1,43,000.00	6,29,724.00	..
Hissar ..	10,85,803.31	7,14,280.08	..
Total ..	19,77,509.31	33,43,578.08	* Rs 53,21,087.39

(b) 134.

*Figure reconciled by the Audit Party at the spot.

13th March, 1963

Stamp-vendors and Commission earned by Them**816. Comrade Ram Piara :** Will the Minister for Finance be pleased to state—

- (a) the total number of stamp vendors in each district separately had been selling stamps etc., under a regular license from the State Government or the Finance Department ;
- (b) the total amount of commission which has been granted or given to the stamp vendors on the sale of stamps and judicial papers etc., during the period from 1st April, 1961, to date, district-wise ;
- (c) the amount of maximum and minimum commission earned by the stamp vendors in the State, district-wise during the period mentioned in Part (b).

Sardar Ajmer Singh : The requisite information is given in the following statement.

Unstarred Assembly Question No. 816 to be asked by Comrade Ram Piara, M.L.A.

Name of District	Total No. of stamp vendors in each district separately had been selling stamps etc., under a regular license from the State Government or Finance Department	Total Amount of commission which has been granted or given to the stamp vendors on the sale of stamps and judicial papers etc., during the period from 1st April, 1961 to date, district-wise	Amount of commission earned by the stamp vendors in the State, district-wise during the period 1st April, 1961 to-date	
			Maximum	Minimum
	(a)	(b)	(c)	
Karnal ..	22	35,465.86	2,555.36	942.95
Rohtak ..	16	37,893.18	9,622.39	0.87
Hissar ..	19	43,785.00	4,575.30	1,229.00
Gurgaon ..	14	29,813.00	4,312.00	25.00
Ambala ..	45	63,742.78	5,223.33	23.76
Simla ..	3	2,372.64	1,628.44	101.76
Jullundur ..	34	70,988.00	9,200.00	750.00
Ludhiana ..	43	52,349.55	7,508.67	3.78
Amritsar ..	58	69,297.48	14,682.25	0.70
Ferozepur ..	45	51,710.70	9,567.25	157.20
Gurdaspur ..	41	30,814.27	8,521.44	33.72
Hoshiarpur ..	29	55,428.50	5,013.87	9.33
Kangra ..	28	21,563.06	5,149.33	161.43
Kapurthala ..	13	16,100.54	2,474.09	21.06
Lahaul and Spiti ..	2	354.34	30.97	803.77
Patiala ..	39	45,363.30	6,010.00	3,500.00
Sangrur ..	63	47,547.89	1,615.67	558.48
Bhatinda ..	21	35,998.15	4,902.21	516.83
Mohindergarh ..	8	9,696.09	1,847.09	24.33

15th March, 1963

Sales Tax from Brick-kiln Licencees in Amritsar District

701. Comrade Makhan Singh Tarsikka : Will the Minister for Excise, Taxation and Capital be pleased to state—

- (a) the total amount of sales tax due from the Brick-kiln licencees, in Amritsar District for the years 1958-59, 1959-60, 1960-61 and 1961-62, tehsil-wise and the total amount of sales tax year-wise paid upto 31st December, 1962 ; by each ;
- (b) the steps so far taken for the recoveries of the said sales tax arrears if any, and the result thereof ?

Shri Ram Saran Chand Mittal : It is regretted that in view of the prohibition laid down, in section 26 of the Punjab General Sales Tax Act, 1948, details about individual dealers cannot be disclosed in public interest. However, the wear-wise details of total tax assessed, total tax realised and arrears, if any, with brick-kiln licencees of Amritsar District are as under :—

Year	Total Tax assessed	Total tax realised including voluntary payments	Arrears, if any
	Rs nP.	Rs. nP.	Rs. nP.
1958-59	.. 78,330.96	78,503.03	Nil
1959-60	.. 1,09,474.46	1,09,114.74	359.94
1960-61	.. 72,716.64	80,218.09	..
1961-62	.. 69,375.16	95,628.45	47.96

The arrears of Rs 359.94 for the year 1959-60 is due to the fact that recovery of this amount from a dealer stands stayed under judicial order. As for the arrears for the year 1961-62, notice for imposing penalty has been served on the dealer.

18th March, 1963

Registered Factories at Patiala

750. Comrade Bhan Singh Bhaura : Will the Chief Minister be pleased to state—

- (a) the names of all the registered factories at Patiala along with the nature of industry which these are engaged in ;
- (b) the number of workers employed at present in each of the said factories ;
- (c) the quantity of coal and raw material allotted to each of the said factories ?

Sardar Partap Singh Kairon : (a), (b) and (c) Statements marked 'A', 'B', 'C' and 'D' giving the requisite information are as follows :—

STATEMENT 'A'
LIST OF REGISTERED FACTORIES AT PATIALA PROPER, WHICH ARE ALLOCATED RAW MATERIALS BY THIS DEPARTMENT

Serial No.	Name and address of registered factory	Industry	No. of workers	Allocation during the year 1962-63	
				Coal/Coke	Steel
1	2	3	4	5	6
1	M/s Babu Ram-Manohar Lal, Sunder Flour Mills, Anardana Chowk, Patiala	Flour Mills	.. 10
2	M/s Dhani Ram-Ronak Ram, Rice and Flour Mills, Patiala	Ditto	.. 9
3	M/s Devi Dass Gupta New Flour Mills, Nabha Gate, Patiala	Ditto	.. 13
4	M/s Patiala Flour Mills, Patiala ..	Ditto	.. 78	110 Wagons	..
5	M/s Raunaq Ram-Tulsi Ram, Flour Mills, Patiala ..	Ditto	.. 7
6	M/s Sadhu Ram-Shiv Lal, Toba Baba Dhayana, Patiala ..	Ditto	.. 14
7	M/s Sarup Chand-Sham Lal Rice Factory, Patiala ..	Rice Factory	.. 6
8	M/s Amar Nath-Soni Ram, Rice and Oil Mills, Sirhind Gate, Patiala	Dal Mills	.. 7
9	M/s Rossimindave and Company, Railway Station, Patiala ..	Ditto	.. 29
10	M/s Sardar Dal Rice and Oil Mills, Patiala ..	Ditto	.. 20
11	M/s Gobind Ram-Ghassi Ram, Patiala ..	Edible Oils	.. 15	9 Wagons	..
12	M/s Central Jail, Patiala ..	Manufacturing of Textile	.. 438

13	M/s Bharat Trading Cotton and Oil Mills, Factory Area, Patiala	..	Cotton Ginning and Bailing	..	96	16 Wagons	..
14	M/s Jiwan Singh and Sons, Patiala	..	Wooden Furniture and Saw Mills	..	4
15	M/s Nathu Ram Saw Mills, Safabaddi Gate, Patiala	..	Ditto	..	4
16	M/s Mohan Singh Saw Mills, Sanauri Gate, Patiala	..	Ditto	..	5
17	M/s Pyare Lal-Atma Ram Saw Mills, Patiala	..	Ditto	..	5
18	M/s Sanjora Singh Saw Mills, Patiala	..	Ditto	..	3
19	M/s Sham Singh, Saw Mills, Nabha Gate, Patiala	..	Ditto	..	3
20	M/s Dalip Singh, Saw Mills, Patiala	..	Ditto	..	3
20(a)	Amar Singh, Saw Mills, Patiala	..	Ditto	..	3
21	M/s Balwant Singh, Patiala	..	Ditto	..	3
22	M/s Vidya Sagar, Saw Mills, Patiala	..	Ditto	..	3
23	M/s Nirmal Singh, Saw Mills, Patiala	..	Ditto	..	3
24	M/s Uttam Singh, Saw Mills, Patiala	..	Ditto	..	3
25	M/s Bir Singh, Saw Mills, Patiala	..	Ditto	..	3
26	M/s Bassal, Saw Mills, Patiala	..	Wooden furniture and Saw Mills	..	5
27	Shri Bhag Singh, Saw Mills, Patiala	..	Ditto	..	7
28	M/s Punjab Government Press, Patiala	..	Letter and Lithographic	..	156
29	M/s Army Press, Patiala	..	Ditto	..	14
30	M/s The Patiala Co-operative Press, Patiala	..	Ditto	..	7
31	M/s Phulkian Press (Regd.), Patiala	..	Ditto	..	11

Serial No.	Name and address of registered factory	Industry	No. of workers	Allocation during the year 1962-63		
				Coal/Coke	Steel	
1	2	3	4	5	6	
32	M/s Sodhi Megh Singh, Chanan Singh, Factory Area, Patiala	Chemicals	..	15
33	M/s Burmah Shell Petrol Depot, Patiala	.. Products of Petroleum	..	11
34	M/s Navyoug Trading Co-operative, 24, Factory Area, Patiala	Metal Products except machinery and Transportequipment	..	39	52 Mds.	<i>Copper</i> 5 M.T. <i>Zinc</i> 9.00 M. Tons
35	M/s Megh Chand Jain and Sons Factory Area, Patiala	.. Ditto	..	8	133 Mds.	7 Tons 5.00 M. Tons
36	M/s Asiatic Stainers Works Factory Area, Patiala	.. Machinery except electrical equipment	..	18	..	10.795 M. Tons 3.867 M. Tons
37	M/s Mangat Industries, Factory Area, Patiala	.. Ditto	..	16	1 Wagon	9 Tons 6.00 M. Tons
38	M/s N. B. Company, Regd., Bahadurgarh Fort, Patiala	.. Machinery except electrical equipment	..	9
39	M/s Kuldip Industries, Factory, Area, Patiala	.. Ditto	..	16	5	..
40	M/s Mangal Engineering Works, Patiala	.. Ditto	..	7
41	M/s Krishna Engineering Works, Industrial Area, Patiala	.. Machinery except electrical equipment	..	17	1 Wagon	7 M. Tons
42	M/s The Basal Tools Company, Factory Area, Patiala	.. Ditto	..	54
43	M/s Government Central Workshop, Patiala	.. Ditto	..	9	1 Wagon	..
44	M/s Bharat Transformers Corporation A. Tank, Patiala	.. Electrical Machinery Apparatus Appliances and Supplies	..	22	10 Q.	10 M. Tons

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45	M/s Bægee Potteries (P) Ltd., Factory Area, Patiala	..	Ditto	..	40	33 Wagons	..
46	M/s Beegee Switch Gear Factory, Area, Patiala	..	Ditto	..	33	2 Wagons	22 Tons
47	M/s Government Industries Training Institute, Patiala	..	Ditto	..	7	33 Tons	..
48	M/s Beegee Motors, Factory Area, Patiala	..	Ditto	..	38
49	M/s Patiala Yadvindra Power House, Patiala	..	Ditto	..	34
50	M/s Pepsu Road Transport Corporation Workshop, Patiala	Transport		..	220
51	M/s India Auto Works, Lahori Gate, Patiala	..	Ditto	..	22	..	284 Pieces
52	M/s Jain Ice and Cold Storage, Patiala	..	Miscellaneous	..	9
53	M/s Beni Engineering Works, Ltd., 2 Factory Area Patiala,	Do		..	41	15 M. Tons	..

STATEMENT 'B'

List of registered Factories at Patiala proper which are allocated Raw-Materials by the Central Authorities

Serial No.	Name and address of registered factory	Industry	No. of workers	Allocations during the year 1962-63		
				Coal/Coke	Steel	
1	2	3	4	5	6	
1	M/s Modi Cotton Ginning and Oil Mills, Patiala	.. Edible Oils	..	126	5 Wagons	..
2	M/s Charanji Lal Steel Rolling Mills, Patiala	.. Basic Metal Industries	..	16	18 Wagons	1,383 M. Tons
3	M/s Hindustan Wire Products P. Ltd., Factory Area Patiala	Electrical machinery Apparatus Appliances and Supplies		119

STATEMENT 'C'

List of Registered Factories in the Patiala District, except Patiala proper, Raw Materials to which are allocated by the Department

Serial No.	Name and Address of registered factory	Industry	Number of workers	Allocation during the year 1962-63	
				Coal/Coke	Steel
1	2	3	4	5	6
1	M/s Patiala Hindustan Milk Food Manufacturers Ltd., Nabha	Dairy Products	314	147 Wagons	..
2	M/s Ganesh Factory, Rajpura Township	.. Flour Mills	8
3	M/s Kamlan Lal Sons, Samana	.. Ditto	20
4	M/s Hardyal -Her Gobind, Flour and Rice Mills, Sirhind	.. Ditto	9
5	M/s Nabha Rice and Oil Mills, Nabha	.. Rice Mills	11
6	M/s Raj Industries, Rajpura	.. Ditto	10
7	M/s Sant Lal-Banarsi Lal, Rice General Mills, Aslian Building, Nabha	Ditto	18
8	M/s Patiala Biscuit Manufacturing Ltd., Rajpura	.. Bakery	513	129 Wagons	180.10 M.T.
9	M/s Jain Industries, Chandigarh Road, Rajpura	.. Sugar	22	24 M. Tons	..
10	M/s Gopal Oil Mills, Nabha	.. Edible Oils	57
11	M/s Thaper Oil Mills, Doraha	.. Ditto	20	12 Wagons	..
12	M/s Hansi General Mills, Samana Mandi	.. Cotton Ginning and bailing	9

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13	M/s Mohindra Factory, Sirhind	..	Cotton Ginning and bailing	5
14	M/s Sirhind Cotton Ginning and Rubber Factory, Sirhind		Ditto	5
15	M/s The Samana Rice and General Factory, Samana	..	Ditto	10
16	M/s Work Centre, Rajpura	..	Wooden furniture and Saw Mills	145	1½ Wagon	..
17	M/s Ram Singh Saw Mills, Doraha	..	Ditto	1
18	M/s Dhian Singh, Saw Mills, Doraha	..	Ditto
19	M/s Babu Ram, Kalsi Saw Mills, Doraha	..	Ditto	2
20	M/s Jiwa Singh-Partap Singh, Saw Mills, Doraha	..	Ditto	3
21	M/s Pannu Singh, Saw Mills, Gobindgarh	..	Ditto	4
22	M/s Gurbachan Singh-Naranjan Singh Amloh Road, Gobindgarh		Ditto	2
23	M/s Gurdev Singh, Saw Mills, Gobindgarh	..	Ditto	1
24	M/s Ram Partap, Saw Mills, Amloh	..	Ditto	3
25	M/s Jagat Singh, Saw Mills, Bassi Pathana	..	Ditto	2
26	M/s Hari Ram-Rikhi Ram, Saw Mills, Sirhind	..	Ditto	1
27	M/s Tara Singh, Saw Mills, Rajpura	..	Ditto	4
28	M/s Kapur Singh, Saw Mills, Rajpura	..	Ditto	2
29	M/s Gurdev Singh, Saw Mills, Rajpura	..	Ditto	2
30	M/s Niranjan Singh, Saw Mills, Rajpura	..	Ditto	2
31	M/s Ram Rakina, Saw Mills, Rajpura	..	Ditto	3
32	M/s Ram Chand, Saw Mills, Nabia	..	Ditto	7

Serial No.	Name and Address of registered factory	Industry	Number of worker	Allocation during the year 1962-63	
				Coal/Coke	Steel
1	2	3	4	5	6
33	M/s Jainendra Printing Press	.. Letters and Lithographic	12
34	M/s Ayushed Pharmacy, Sirhind	.. Chemicals	15
35	M/s The Indian Hume Pipe Company Ltd., Rajpura	.. Non-metallic Mineral Products	37 ½	Wagon	..
35-A	Goyal Steel Industries	.. I. and S. Rolling Mills	50	2 Tons	..
36	M/s Jai Bharat Iron and Steel Rolling Mills	.. I. and S. Re-Rolling	49
37	M/s Krishna Iron and Steel Rolling Mills	.. Ditto	60
38	M/s Shankar Iron and Steel Rolling Mills, Amloh	.. Ditto	50
39	M/s United Iron and Steel Rolling Mills, Gobindgarh	.. Ditto	46
40	M/s Gobindgarh Steel Rolling Mills, Gobindgarh	.. Ditto	50
41	M/s Guru Ram Dass Iron and Steel Rolling Mills, Gobindgarh	.. Ditto
42	M/s Guru Nanak Steel Works, Gobindgarh	.. Ditto
43	M/s Dhinjal Steel Rolling Mills, Gobindgarh	.. Ditto	15	..	2 M.T.
44	M/s Aggarwal Steel Rolling Mills	.. Ditto
45	M/s Ganga Ram-Dhani Ram, Flour and Steel Rolling Mills, Amloh	.. Ditto	15
46	M/s Hans Raj and Sons, Steel Fabricating Industries, Bassi Pathana	.. Ditto	8

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47	M/s Adarsh Iron and Steel Products, Co-operative Iron and Steel Ltd., Rajpura	Metal Products	18	1 Wagon	190 M.T.
48	M/s Malwa Toka Factory, Gobindgarh	.. Machinery	9	6 Wagons	54 M.T.
49	M/s Rajpura Metal Industries, Rajpura	.. Do	25	10 Tons	13 M.T.
50	M/s Durga Iron and Steel Industries, Amlloh	.. Do	37
51	M/s Bharat Industries, Rajpura	.. Do	14	1 Wagon	..
52	M/s Prem Foundry, Doraha	.. Do	7	2 Tons	..
53	M/s Charanjilal and Sons, Sawing Machine, Bassi Pathana	.. Do	13
54	M/s G. R. Sewing Machine, Sirhind	.. Do	35	3 Wagons	10 Tons
55	M/s M. P. Brand Sewing Machine Company, Bassi	.. Do	13	60 Qtls	Nil
56	M/s R. S. Sewing Machine Company, Bassi	.. Do	38	4 Wagons	298 Tons
57	M/s Verma Brother Engineering Works, Rajpura	.. Do	9
58	M/s Krishna Machinery Works, Bassi Pathana	.. Do	18	1 Wagon	..
59	M/s Anant Engineering Works, Sirhind	.. Diesel Engine	30	2 Wagons	..
60	M/s Surjan Engineering Works, Bassi	.. Do	8
61	M/s India Ball Bearing Industries, Sirhind Mandi	.. Transport	10	2 Wagons	..
62	M/s Escorts Ltd., Bahadurgarh Automobile Division	.. Do	259
63	M/s Gotze India (P) Ltd., Bahadurgarh	.. Do	296	3 tons	..
64	M/s Jay Industries, Gobindgarh	.. Do	16	2 tons	8 Tons
65	M/s Krishna Ice Factory, Nabha	.. Ice	12
66	Power House, Kandhaghat	.. Electric Machinery, Apparatus, appliances and Supplies	5

STATEMENT 'D'

List of Registered Factories in the Patiala District, except Patiala Proper, Raw Materials to which are allocated by the Central Authorities

Serial No.	Name and Address of registered Factory	Industry	Number of workers	Allocation during the year 1962-63	
				Coal/Coke	Steel
1	2	3	4	5	6
1	M/s Tandan Oil and General Mills, Doraha	Edible Oils	38	12 Wagons	..
2	M/s Aggarwal Industries, Sirhind	Cotton Ginning and Bailing	72	24 Wagons	..
3	M/s Gobind Cotton and Oil Mills, Nabha	Ditto	79	6 Wagons	..
4	M/s Suraj Bhan-Rati Kumar Mehta Brothers, Sirhind	Ditto	92	6 Wagons	..
5	M/s Knit Bone and Glue Works, Rajpura	Chemicals	118	18 Wagons	..
6	M/s Asa Ram-Khushi Ram, Steel Rolling Mills, Amlah	Basic Metal Industries	45	24 Wagons	1,952 M.T.
7	M/s Banta Singh-Kartar Singh, Gobindgarh	Re-Rolling Mill	50	18 Wagons	2,261 M.T.
8	M/s Babu Ram Harnam Iron and Steel Rolling Mills, Gobindgarh	Iron and Steel Re-rolling Mills	46	60 Wagons	3,000 M.T.
9	M/s Buttan Lal Aggarwal Steel Rolling Mills, Gobindgarh	Re-Rolling Mills	65	12 Wagons	2,040 M.T.
10	M/s Devgan Iron Rolling Mills, Gobindgarh	Rolling Mills	45	24 Wagons	1,537 M.T.
11	M/s Ch. Dewan Chand-Dhanpati Rai, Steel Rolling Mills, Gobindgarh	Rolling Mills	99	25 Wagons	3,000 M.T.
12	M/s Deshmesh Steel Rolling Mills, Gobindgarh	Ditto	49	306.600 M.T.	1,916.196 M.T.

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13	M/s Gopal Mills, Gobindgarh	..	Rolling Mills	..	181	36 Wagons	1,342 M.T.
14	M/s Ganga Ram-Assa Ram, Rolling Mills, Gobindgarh	..	Ditto	..	29	16 Wagons	2,000 M.T.
15	M/s Gupta Iron and Steel Galvanizing.	..	Ditto	..	8	11 Tons	9 M.T., 8.142 M.T. Zinc
16	M/s Guru Arjan Iron and Steel Works	..	Iron and Steel Rolling Mills	..	29	371.3 Tons	1,579-37 M.T.
17	M/s Gopal Iron and Steel Works	..	Ditto	..	35	32 Wagons	1,800 M.T.
18	M/s Hira Singh-Hazara Singh, Steel Rolling Mills	..	Ditto	..	50	30 Wagons	1,640 M.T.
19	M/s Ganesh Iron and Steel Rolling Mills	..	Ditto	..	30	72 M.T.	1,837 M.T.
20	M/s Khalsa Iron and Rolling Mills	..	Ditto	..	50	19 Wagons	1,438 M.T.
21	M/s Mangat Industries, Patiala	..	Ditto	..	40	26 Wagons	1,962 M.T.
22	M/s National Steel Rolling Mills, Gobindgarh	..	Ditto	..	45	24 Wagons	3,122 M.T.
23	M/s Panesar Iron and Steel Rolling Mills	..	Ditto	..	27	21 Wagons	1,216 M.T.
24	M/s Punjab Steel Rolling Mills, Gobindgarh	..	Ditto	..	35	358 M.T.	1,952 M.T.
25	M/s Ram Tirath Iron and Steel Mills, Gobindgarh	..	Ditto	..	34	36 Wagons	2,500 M.T.
26	M/s Rama Steel Rolling Mills, Gobindgarh	..	Ditto	..	46	24 Wagons	1,816 M.T.
27	M/s Sant Ram-Ramji Dass, Rolling Mills, Gobindgarh	..	Ditto	..	23	15 Wagons	3,120 M.T.
28	M/s Sulekh Ram-Banarsi Dass, Gobindgarh	..	Ditto	..	39	24 Wagons	3,840 M.T.
29	M/s Swastika Steel Rolling Mills, Gobindgarh	..	Ditto	..	24	24 Wagons	1,517 M.T.
30	M/s Shree Swastika Iron and Steel Rolling Mills, Gobindgarh	..	Ditto	..	50	24 Wagons	2,266 M.T.
31	M/s Vishwakarma Steel Rolling Mills	..	Ditto	..	48	12 Wagons	2,630 M.T.
32	M/s Vijay Iron and Steel Rolling Mills	..	Ditto	..	52	28 Wagons	1,969 M.T.
33	M/s The Iron Factory General Mills	..	Ditto	..	38	36 Wagons	2,090 M.T.

Serial No.	Name and Address of Registered Factory	Industry	Number of workers	Allocation during the year 1962-63	
				Coal/Coke	Steel
1	2	3	4	5	6
34	M/s Modi Wire Products, Gobindgarh	.. Iron and Steel Rolling Mills	.. 50	16 Wagons	2,095 M.T.
35	M/s Swastik Iron and Steel Rolling Mills, Gobindgarh	.. Machinery	.. 40	21 Wagons	2,200 M.T.
36	M/s Ramji Dass-Harbans Lal, Bassi	.. Sewing Machinery	.. 123	6 Wagons	1,6½ Tons
37	M/s M. R. Workshop, Rajpura	.. Transport	.. 111	6 Wagons	..
38	Road Master Industries of India Private Limited, Rajpura	.. Do	.. 247	17 Wagons	32.8 M.T.

26th March, 1963

Middle, High and Higher Secondary Schools in the State

877. Comrade Ram Piara : Will the Chief Minister be pleased to state—

- (a) the total number of Middle/High/Higher Secondary Schools in the State district-wise together with the number of students in each district from 8th Class to the last year of the High/Higher Secondary Schools, etc.,
- (b) the number of schools which were upgraded during the last year district-wise ?

Sardar Partap Singh Kairon : (a) and (b) A list showing the requisite information is as follows.

Middle High and Higher Secondary Schools in the State in March, 1963

Name of the District	Total number of Middle, High/Higher Secondary Schools	Number of students from 8th to 11th Classes	Number of Schools upgraded during last year (1961-62)	
			Government	Private
1. Ambala (including Simla) ..	285	36,036	22	6
2. Karnal ..	193	19,510	15	5
3. Gurgaon ..	195	19,398	12	..
4. Rohtak ..	213	28,115	8	3
5. Hissar ..	200	15,002	14	2
6. Jullundur ..	193	25,385	12	6
7. Gurdaspur ..	153	15,243	10	5
8. Kangra ..	226	14,412	29	1
9. Amritsar ..	204	26,773	14	1
10. Ludhiana ..	186	24,723	6	4
11. Hoshiarpur ..	216	28,568	15	2
12. Ferozepur ..	220	19,748	14	4
13. Kapurthala ..	82	7,925	2	3
14. Patiala ..	148	24,473	12	2
15. Bhatinda ..	124	11,366	17	2
16. Sangrur ..	140	12,837	15	2
17. Mohindergarh ..	100	7,068	15	1

3rd April, 1963

Surplus Area and Resettlement of Ejected Tenants

971. Comrade Ram Chandra : Will the Minister for Revenue be pleased to state—

- (a) the total surplus area of land at present in the State, district-wise ;
- (b) the number of tenants (i) who have applied for settlement, districtwise and (ii) who have been ejected district-wise ;
- (c) the number of applications so far received from the landowners who have applied for the ejectment of their tenants (ii) along with the number of tenants desired to be ejected ;
- (d) the last date of the receipt of such applications ?

Sardar Ajmer Singh : (a) Following Statement (Column 3).

(b) (i) Resettlement of tenants on surplus area could be made in the following three ways :—

- (I) on the application of the landowner ;
- (II) on the application of the tenant ;
- (III) on the starting of *suomotu* proceedings by the Circle Revenue Officer.

Separate information under each of the three heads is not available. The number of tenants, who have been resettled in each district on the proceedings initiated under all the above three heads is given in the following statement (Column 4).

(ii) The number of tenants who have been ejected, district-wise, is given in the following statement (Column 5).

(c) (i) and (ii) Following Statement (Column 6 and 7).

(d) The last date of the receipt of applications from the landowners for the ejectment of tenants was 24th October, 1960, in respect of erstwhile Punjab area and 10th October, 1960 in respect of erstwhile Pepsu area, but there is no time limit for the starting of *suo motu* proceedings for ejectment of tenants.

STATEMENT

UNSTARRED ASSEMBLY QUESTION No. 971

		(a)	b(i)	b(ii)	c(i)	c(ii)
Serial No	Name of the district	Total surplus area of land	Number of tenants who have applied for settlement	Number of tenants who have been ejected	Number of applications received from land-owners for the ejection of their tenants	Number of tenants desired to be ejected
1	2	3	4	5	6	7
1	Hissar	.. 78,961	7,717	645	10,250	7,572
2	Rohtak	.. 18,757	2,627	225	3,448	2,000
3	Gurgaon	.. 11,817	5,572	395	476	733
4	Karnal	.. 47,186	4,551	850	1,045	1,009
5	Ambala	.. 11,251	1,011	1,081	220	220
6	Simla
7	Lahaul and Spiti	.. 36
8	Kangra	.. 6,321	436	268	568	839
9	Hoshiarpur	.. 4,780	2,829	299	20	33
10	Jullundur	.. 7,630	1,810	291	38	38
11	Ludhiana	.. 6,209	149	798	890	961
12	Ferozepur	.. 1,22,359	4,670	632	118	125
13	Amritsar	.. 28,206	6,000	167	265	285
14	Gurdaspur	.. 13,720	4,126	414	978	1,022
15	Patiala	.. 11,814	814	53	1	1
16	Sangrur	.. 22,490	1,298	17	79	54
17	Bhatinda	.. 18,120	3,248	..	27	32
18	Mohindergarh	.. 1,016	437	..	123	130
19	Kapurthala	.. 1,840	271	33	25	43

4th April, 1963

Medicines for certain Ayurvedic Dispensaries

976. Shri Fateh Chand Vij : Will the Minister for Finance be pleased to state—

- (a) whether any medicines were asked for by the Superintendent, Government Central Ayurvedic Pharmacy, Patiala, for the Ayurvedic Dispensaries in the State for the year 1962-63 from the Controller of Stores ; if so, when ;
- (b) the date when the demand mentioned in part (a) above was approved and the date when medicines were supplied by the Controller of Stores to the aforesaid Pharmacy ;
- (c) the dates when medicines were sent to the different Ayurvedic Dispensaries in Patti tehsil of Amritsar District during the period mentioned in part (a) above ;
- (d) whether it is a fact that no medicines were received by the dispensaries referred to in part (c) above up to 1st March, 1963; if so, the reasons for delay ?

Dr. Gopi Chand Bhargava : (a) No Sir.

(b) Does not arise.

(c) The medicines were sent to the three Ayurvedic Dispensaries in Patti Tehsil of Amritsar District on the dates indicated below :—

- | | | |
|-----------------|----|-------------------|
| (i) Makhi Khurd | .. | 18th April, 1962. |
| (ii) Bhangala | .. | 19th April, 1962. |
| (iii) Valtoha | .. | 19th April, 1962. |

(d) Yes Sir. The medicines to these Dispensaries could not be sent for certain reasons during the year 1961-62. These were supplied on 18th April, 1962 and 19th April, 1962. Since these medicines were to last for one year and no indent for 1962-63 was also received, there was no necessity to send the quota for the year 1962-63.

5th April, 1963

Scholarships to students belonging to Backward Areas in Hindu College, Sonapat

979. Shri Fateh Chand Vij : Will the Chief Minister be pleased to state—

- (a) the number of students belonging to backward areas in the Hindu College, Sonapat, district Rohtak, if any, who were awarded scholarships during the years 1961-62 and 1962-63, separately;
- (b) the names of students referred to in Part (a) above with the names of their fathers and their addresses together with the details of amount given to each ?

Shri Mohan Lal : (a) There is no specific scheme of Scholarships with the Punjab Education Department under which scholarships are awarded to the students belonging to the Backward Areas of the State notified by the Punjab Government. However, the number of students on the rolls of Hindu College, Sonapat, and belonging to Backward Areas of the State notified by the Punjab Government, who were awarded scholarships under various scholarships schemes during the years 1961-62 and 1962-63, is twelve (12) and thirteen (13) respectively.

(b) A statement indicating the names of student referred to in Para (a) above, with names of their fathers and their addresses together with the amount given to each student is as follows :—

Serial No.	Name of student	Father's name	Address	Amount given.
				Rs nP
		1961-62		
1	Daya Nand	.. Shri Jai Singh	Jhinjoli	385.00
2	Ami Chand	.. Shri Sher Singh	Jajal	541.00
3	Tara Chand	.. Shri Shiba Ram	Machhroli	369.00
4	Mangat Ram	.. Shri Bhagwana	Jakholi	507.00
5	Bishan Chand	.. Shri Rati Ram	Murthal	364.00
6	Suraj Mal	.. Shri Deep Chand	Do	189.00
7	Din Dayal	.. Shri Kanhiya Lal	Khewra	150.00
8	Mohal Lal	.. Shri Mori Ram	Panipat	600.00
9	Subhash Chander	.. Shri Madan Gopal	Do	540.00
10	Gian Singh	.. Shri Sucha Singh	Do	643.55
11	Narinder Mohan	.. Shri Ramji Lal	Do	212.90
12	Mangat Ram	.. Shri Bhagwana	Jakholi	220.00
		1962-63		
1	Faqir Chand	.. Shri Harke Lal	Nangal Kalan	315.00
2	Bishan Chand	.. Shri Dharam Singh	Murthal	331.00
3	Mangat Ram	.. Shri Bhagwana	Jarkauli	41.00
4	Ram Kishan	.. Shri Chandgi Ram	Dehra	57.00
5	Ram Dass	.. Shri Net Ram	Datauli	57.10
6	Din Dayal	.. Shri Kanhiya Lal	Sonepat	76.13
7	Mohan Lal	.. Shri Mori Ram	Panipat	360.00
8	Jugal Kishore	.. Shri Bal Krishan	Do	480.00
9	Ved Parkash	.. Shri Fateh Singh	Do	460.00
10	Satish Kumar	.. Shri Lal Chand	Kangra	480.00
11	Harish Chander	.. Shri Nanda Ram	Panipat	480.00
12	Chanan Dass	.. Shri Khan Chand	Do	480.00
13	Jaswant Singh	.. Shri Sardar Singh	Do	480.00

9th April, 1939

District Co-ordination Committees

1006. **Sardar Ajaib Singh Sandhu** : Will the Chief Minister be pleased to state—

- (a) the names of Ministers and Deputy Ministers, who have been entrusted with the work of the District Co-ordination Committees, district-wise with the total number of meetings attended by each of them during the current year ;
- (b) the total amount spent by Government on the T.A. and D.A. of the said Ministers together with the expenditure incurred on their cars in this connection during the current year ;
- (c) the total amount spent on T.A., D.A. etc., of the staff accompanying the Ministers or Deputy Ministers concerned during the current year ?

Sardar Partap Singh Kairon : (a) The requisite information is as under :—

Name of Minister/State Minister/Deputy Minister, who attended the meetings of the District Co-ordination Committees	Name of the district in which the meeting was held	Total number of meetings attended during the year 1962-63
Sardar Partap Singh Kairon, Chief Minister	.. Sangrur	6
Shri Harbans Lal, State Minister	.. Sangrur	9
Shri Harbans Lal State Minister	.. Simla	3
Bibi Parkash Kaur, State Minister	.. Jullundur	6
Shri Sunder Singh, Deputy Minister	.. Jullundur	8
Shri Niranjn Singh, Talib, Minister	.. Gurgaon	7
Shri Tayab Hussain Khan, Deputy Minister	.. Gurgaon	8
Shri Ram Saran Chand Mittal, Minister	.. Gurdaspur	4
Mahashe Benarsi Dass Gupta, Deputy Minister	.. Gurdaspur	6
Giani Zail Singh, State Minister	.. Kapurthala	5
Shri Bhagwat Dayal, State Minister	.. Mohindergarh	5
Shri Gopi Chand Bhargwa, Minister	.. Ambala	7
Shrimati Chandrawati, Parliamentary Secretary	.. Ambala	6
Sardar Ajmer Singh, Minister	.. Ferozepore	9
Sardar Harchand Singh, Deputy Minister	.. Ferozepore	7
Sardar Harchand Singh, Deputy Minister	.. Patiala	1

Name of Minister/State Minister/Deputy Minister who attended the meetings of the District Co. ordination Committees	Name of the district in which the meeting was held	Total number of meetings attended during the year, 1962-63
Comrade Ram Kishan, State Minister	.. Patiala	8
Giani Kartar Singh, Minister	.. Karnal	4
Sardar Gulab Singh, Chief Parliamentary Secretary	.. Karnal	2
Sardar Darbara Singh, Minister	.. Bhatinda	5
Capt. Rattan Singh, Deputy Minister	.. Ludhiana	5
Shri Mohan Lal, Minister	.. Ludhiana	7
Shrimati Om Prabha Jain, Deputy Minister	.. Ludhiana	5
Sardar Gurbanta Singh, Minister	.. Hoshiarpur	7
Shri Hari Ram, Deputy Minister	.. Hoshiarpur	4
Shri Brish Bhan, Minister	.. Amritsar	10
Shri Yashwant Rai, Deputy Minister	.. Amritsar	8
Shri Yash Pal, State Minister	.. Kangra	4
Bakshi Partap Singh, Deputy Minister	.. Kangra	4
Shri Ranbir Singh, Minister	.. Hissar	10
Sardar Harcharan Singh Barar, Deputy Minister	.. Hissar	2
Sardar Prem Singh Prem, State Minister	.. Rohtak	6
Shri Chand Ram, State Minister	.. Kulu	3

(b) The total amount spent by Government on the T.A. and D.A. of the Ministers mentioned at (a) above, together with the expenditure incurred on their cars in this connection during the year 1962-63, comes to Rs 29,483.50 nP.

(c) The total amount spent on T.A., D.A. etc., of the staff who accompanied the Ministers mentioned at (a) above, during the year, 1962-63 comes to Rs 7,930.45 nP.

Reply to part (a) of Starred
Statement showing damage caused to crops, houses, cattle head, etc.

S. No.	Name of Districts	No. of villages/ Towns affected	Total area affected in sq. miles.	Population affected (No.)	Human lives lost No.	Cattle head lost	
						No.	Value (in Rs.)
1	2	3	4	5	6	7	8
1	Amritsar	1,202	1,891	12,35,725	30	450	73,955
2	Gurdaspur	893	460	4,37,335	6	45	8,990
3	Kapurthala	398	67	95,164	—	—	—
4	Hoshiarpur	286	16	16,475	1	4	1,200
5	Kangra	379	—	5,541	—	—	—
6	Jullundur	895	713	2,57,785	11	6	2,140
7	Ferozepur	835	592	4,95,583	19	692	1,10,913
8	Ludhiana	831	672	6,60,417	10	479	60,550
9	Lahaul and Spiti	—	—	Nil	—	—	—
10	Ambala	1164	302	2,04,488	6	245	24,428
11	Simla	—	—	Nil	—	—	—
12	Karnal	716	547	5,79,776	3	176	54,800
13	Gurgaon	48	15	15,440	—	—	—
14	Hissar	191	423	1,59,494	4	28	10,000
15	Rohtak	29	21	2,757	—	—	—
16	Patiala	1,257	1,347	7,09,156	6	227	51,430
17	Bhatinda	289	316	1,33,486	11	72	11,920
18	Sangrur	407	699	3,98,624	2	92	27,600
19	Narnaul	—	—	—	Nil	—	—
Total		9,820	8,081	54,07,246	109	2,516	4,43,926

*Note — For previous reference please see Annexure (Part II) to P.V.S. Debates

Question No. 3523.*

by heavy summer rains and floods of 1962.

Damage caused to houses		Damage caused to crops			Damage caused to property of the local Bodies, Zila Parishads (in Rs.)
No.	Value (in Rs.)	Area affected (in acres)	Maundage	Value (in Rs.)	
9	10	11	12	13	14
59,727	1,98,43,500	4,47,648	27,58,376	5,01,78,485	—
13,305	20,75,595	2,16,843	3,17,155	49,39,355	—
8,441	15,46,797	39,072	1,18,403	20,86,674	300
3,119	2,95,990	7,719	39,490	5,93,234	—
2,217	3,36,840	10	162	1,650	1,000
11,410	45,32,400	1,38,432	3,74,080	67,66,090	—
80,259	1,19,09,745	3,78,654	18,24,205	4,04,47,203	91,115
31,423	25,89,350	3,14,192	19,22,321	4,09,21,952	6,80,647
—	—	—	—	—	—
28,049	98,97,543	35,357	1,93,220	39,65,570	21,400
—	—	—	—	—	—
19,965	73,08,935	3,00,281	62,89,388	3,16,25,301	—
223	44,600	2,680	13,546	1,62,552	4,500
4,121	40,79,700	75,932	13,61,922	1,24,75,037	50,675
22	7,000	11,104	33,437	3,66,334	—
14,285	23,37,154	4,03,012	16,17,670	4,82,36,266	600
18,731	95,65,849	1,33,816	8,12,593	1,59,87,392	31,011
12,000	1,20,00,000	4,38,119	20,56,706	4,66,19,326	20,000
—	—	—	—	—	—
3,27,295	8,84,50,998	30,22,911	1,97,32,680	30,53,72,421	9,01,248

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